

STATE FINANCES
A STUDY OF BUDGETS OF
2013-14



RESERVE BANK OF INDIA

January 2014

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FOREWORD

The Reserve Bank of India brings out an annual publication, *State Finances: A Study of Budgets*, which provides an analytical discussion on the fiscal position of state governments; it is also a primary source for disaggregated state-wise fiscal data. The analysis, orientation, coverage and format of the report have been restructured periodically to make it more informative and analytical. From 2005-06 onwards, the report also incorporates a special theme based on a specific issue of relevance. Continuing this practice, the special theme covered in the present report relates to 'Cyclicity in the Fiscal Expenditures of Major States in India', covering the period 1980-81 to 2012-13.

The salient features that emerge from an analysis of the state finances are:

- State budgets for 2013-14 indicate a further move towards fiscal consolidation, which is in line with the fiscal roadmap laid down by the Thirteenth Finance Commission (FC-XIII). During 2013-14, the revenue surplus-GDP ratio is budgeted to increase to 0.4 per cent (0.2 per cent in 2012-13), contributing to a reduction in the GFD-GDP ratio to 2.1 per cent (2.3 per cent in 2012-13). Revenue surplus is budgeted in 22 out of the 28 states in 2013-14.
- The capital outlay-GDP ratio, which had increased significantly to 2.3 per cent in 2012-13(RE) from 1.9 per cent in the preceding two years, is budgeted to increase further to 2.4 per cent in 2013-14. Capital outlay would constitute 15.2 per cent of aggregate expenditure in 2013-14.
- The secular decline in the outstanding state government liabilities-GDP ratio since 2004-05 continued in 2012-13(RE) and the ratio is budgeted to decline further in 2013-14.
- A panel data analysis covering non-special category states in India during the period 1980-81 to 2012-13 reveals that cyclical behaviour varied across different components of government expenditure. Primary revenue expenditure was found to be acyclical, while capital outlay displayed pro-cyclicity.
- Fiscal consolidation during 2010-13 was largely revenue-led, with significant increases in both own tax revenue as well as current transfers from the centre, the latter reflecting the enhancements recommended by FC-XIII. Although the aggregate expenditure-GDP ratio was higher than in the earlier high growth period of 2004-08, the expenditure pattern revealed an improvement in quality, as reflected in sharp increases in development expenditure, particularly social sector expenditure.
- The compositional shift towards market borrowings, which were raised at interest rates lower than those on other sources of financing, together with interest relief for high cost borrowings from the National Small Savings Fund (NSSF) and a declining debt-GDP ratio, contributed to the decrease in the interest payment-GDP ratio during 2010-13. This enabled a reduction in non-development expenditure relative to GDP.

This report has been prepared by the Fiscal Analysis Division (FAD) of the Department of Economic and Policy Research (DEPR), under the overall direction of Shri Deepak Mohanty, Executive Director and under the guidance and supervision of Smt. Balbir Kaur, Adviser. Smt. Deepa S. Raj (Director);

Smt. Atri Mukherjee, Smt. Sangita Misra and Shri Neeraj Kumar (Assistant Advisers); and Shri Dirghau K. Raut, Shri Prabhat Kumar and Shri Anand Prakash Ekka (Research Officers) formed the team of officers involved in the preparation of this report. The Regional Offices of DEPR in Ahmedabad, Bangalore, Bhopal, Bhubaneswar, Chandigarh, Chennai, Delhi, Hyderabad, Jaipur, Jammu, Kochi, Kolkata, Lucknow, Guwahati and Patna also provided support in compiling the data.

Support was also received from other departments of the Reserve Bank (Department of Government and Bank Accounts and Internal Debt Management Department), finance departments of state governments/union territories, the Ministry of Finance, Government of India, the Planning Commission and the Office of the Comptroller and Auditor General (CAG) of India.

This report is also available on the RBI website (www.rbi.org.in). Feedback/comments are solicited to help improve the analytical or informational content of the report. These may be sent to Director, Fiscal Analysis Division, Department of Economic and Policy Research, Reserve Bank of India, Shahid Bhagat Singh Road, Mumbai 400 001 or through email at deprfad@rbi.org.in

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Deputy Governor
January 22, 2014

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List of Abbreviations

AAY	- Antyodaya Anna Yojna	FC-XIII	- Thirteenth Finance Commission
ACA	- Additional Central Assistance	FRBM	- Fiscal Responsibility and Budget Management
AE	- Aggregate Expenditure	FRLs	- Fiscal Responsibility Legislations
APL	- Above Poverty Line	FRP	- Financial Restructuring Plan
ATBs	- Auction Treasury Bills	GBS	- Gross Budgetary Support
Avg.	- Average	GDP	- Gross Domestic Product
BE	- Budget Estimates	GFD	- Gross Fiscal Deficit
BPL	- Below Poverty Line	Gol	- Government of India
CAG	- Comptroller and Auditor General of India	GRF	- Guarantee Redemption Fund
CE	- Committed Expenditure	GSDP	- Gross State Domestic Product
CIP	- Central Issue Price	GST	- Goods and Services Tax
CGST	- Central Goods And Services Tax	GSTN	- Goods and Services Tax Network
CR	- Capital Receipts	HDI	- Human Development Index
CO	- Capital Outlay	HDR	- Human Development Report
CPSU	- Central Public Sector Undertaking	IGST	- Integrated Goods And Services Tax
CSF	- Consolidated Sinking Fund	IIFCL	- India Infrastructure Finance Company Limited
CSS	- Centrally Sponsored Schemes	IP	- Interest Payments
CST	- Central Sales Tax	IP-RR	- Interest Payments-Revenue Receipts
CT	- Current Transfers	IT	- Information Technology
CVD	- Countervailing Duty	ITBs	- Intermediate Treasury Bills
DBT	- Direct Benefit Transfers	JNNURM	- Jawaharlal Nehru National Urban Renewal Mission
DE/DEV	- Development Expenditure	IgPCSSE	- Log of Real Per Capita Social Sector Expenditure
DISCOMS	- State-owned Power Distribution Companies	MoF	- Ministry of Finance
DSS	- Debt Swap Scheme	ML	- Market Loans
DSA	- Dispute Settlement Authority	MVT	- Motor Vehicle Tax
DCRF	- Debt Consolidation and Relief Facility	NABARD	- National Bank for Agriculture and Rural Development
DRE	- Development Revenue Expenditure	NCA	- Normal Central Assistance
EAP	- Externally Aided Project		
FC	- Finance Commission		
FC-XII	- Twelfth Finance Commission		

NDRE	- Non-Development Revenue Expenditure	RD	- Revenue Deficit
NDC	- National Development Council	RR	- Revenue Receipts
NFS	- National Food Security	SCs	- Scheduled Castes
NFSA	- National Food Security Act	SC	- Special Category
NPS	- New Pension Scheme	SCA	- Special Central Assistance
NSC	- Non-Special Category	SDLs	- State Development Loans
NSSF	- National Small Savings Fund	SEBs	- State Electricity Boards
OBCs	- Other Backward Classes	SDLs	- State Development Loans
ODs	- Overdrafts	SCGS	- Special Central Government Securities
OECD	- Organisation for Economic Co-operation and Development	SFC	- State Finance Commissions
ONTR	- Own Non-Tax Revenue	SFSs	- State Finance Secretaries
OTR	- Own Tax Revenue	SGST	- State Goods And Service Tax
PAN	- Permanent Account Number	SNGs	- Sub-National Governments
PB	- Primary Balance	SPSEs	- State-Owned Public Sector Enterprises
pcGSDP	- Per Capita Gross State Domestic Product	SPSEs	- State Public Sector Enterprises
pcSSE	- Per Capita Social Sector Expenditure	SPVs	- Special Purpose Vehicles
PD	- Primary Deficit	SSE	- Social Sector Expenditure
PDS	- Public Distribution System	SSGS	- Special State Government Securities
PEG	- Private Entrepreneurs Guarantee	ST	- Scheduled Tribe
PMGSY	- Pradhan Mantri Gram Sadak Yojana	STL	- Short-Term Liabilities
PN	- Pension	TBs	- Treasury Bills
PPP	- Public Private Partnership	TE	- Total Expenditure
PRD	- Primary Revenue Deficit	TRR	- Total Revenue Receipt
PRE	- Primary Revenue Expenditure	UNDP	- United Nations Development Programme
PSUs	- Public Sector Undertakings	UTs	- Union Territories
RE	- Revised Estimates	VAT	- Value Added Tax
RE	- Revenue Expenditure	WMA	- Ways and Means Advances

The key deficit indicators of the consolidated state governments relative to GDP are budgeted to improve in 2013-14, with an increase in revenue surplus contributing to a reduction in the gross fiscal deficit (GFD). Although the development expenditure-GDP ratio is budgeted to decline in 2013-14, it would still be higher than the high growth phase (2004-08) as well as the immediate post-crisis period (2008-10). Notwithstanding the sustainability in the overall debt position of the states, narrowing of the growth-interest rate differential could exert pressure on the debt of certain states in the medium-term. Further, increase in contingent, off-budget and unfunded liabilities of some states could pose risks to fiscal sustainability. An econometric exercise using panel regression for the period 1980-81 to 2012-13 reveals that, at the state level, primary revenue expenditure was acyclical and capital outlay, pro-cyclical. Going forward, central and state governments should work in the spirit of co-operative federalism to remove all legislative hurdles in the introduction of the goods and services tax, which has far reaching implications, both for tax revenues as well as growth. The non-development primary expenditure-GDP ratio needs to be brought down. States which have built large revenue surpluses may utilise the same to increase capital outlay, particularly for building infrastructure, provided they have adequate fiscal space.

1. Introduction

1.1 The fiscal position of state governments indicates continuation of the process of fiscal consolidation which was resumed in 2010-11, consequent to the amendments in their FRBM Acts, in line with the targets set by the Thirteenth Finance Commission (FC-XIII). Fiscal consolidation gained further momentum in 2011-12, with an improvement in all the key deficit indicators at the consolidated level. Revenue surpluses were a result of the combined effect of a reduction in revenue expenditure and increase in own revenues relative to GDP as compared to the post-crisis period (2008-10). However, revenue surpluses declined somewhat in 2012-13(RE) and the GFD-GDP ratio rose on account of increases in capital outlay and development expenditure, even as it remained within the FC-XIII's target. All key deficit indicators are budgeted to improve in 2013-14. Macroeconomic conditions, policy initiatives of the central and state governments and the states'

commitment to adhering to the path of fiscal consolidation would shape the eventual fiscal outcome in the medium term. This report on 'State Finances: A Study of Budgets of 2013-14'¹ has been prepared based on the data available in the budget documents of 28 state governments and two union territories with legislature (NCT Delhi and Puducherry), supplemented by data from the Reserve Bank, Government of India and Office of the Comptroller and Auditor General of India.

2. Preview

1.2 The fiscal position of state governments for 2013-14, based on their budget estimates, shows an increase in revenue surplus to 0.4 per cent of GDP. This is driven entirely by a reduction of 0.2 percentage points in the revenue expenditure-GDP ratio. A higher surplus in the revenue account would help reduce the GFD-GDP ratio to 2.2 per cent of GDP despite a marginal increase in the capital outlay-GDP ratio in 2013-14 (BE).

¹ Prepared in the Fiscal Analysis Division of the Department of Economic and Policy Research (DEPR), with support in data compilation received from Regional Offices of DEPR.

1.3 At the disaggregated level, the key deficit indicators are budgeted to improve in both non-special category (NSC) and special category (SC) states in 2013-14 (BE). While 22 states have budgeted for revenue surpluses, 13 states expect to improve their revenue accounts in terms of GSDP. GFD and primary deficit (PD) as ratios to GSDP are budgeted to decline in 16 and 15 states, respectively in 2013-14.

1.4 To increase states' own tax revenue, many states have raised taxes on tobacco and liquor products, besides a few other products, and some states have proposed measures for simplifying tax procedures and for improving tax compliance. Measures on the expenditure front include increased outlays for the power sector to meet commitments under the financial restructuring plan for state power utilities, strengthening the public distribution system (PDS) and creating adequate storage facilities for implementation of the National Food Security Act, besides continuing to accord importance to education, health, agriculture and infrastructure.

1.5 The debt-GDP ratio at the state level declined in 2012-13 (RE), although the pace of reduction slowed down considerably, reflecting the impact of deceleration in nominal GDP growth and the increase in the GFD-GDP ratio. Market borrowings were the predominant component, accounting for 40.2 per cent of the outstanding liabilities of the states. While special securities issued to NSSF accounted for 22.4 per cent of the outstanding liabilities of the states, loans from the centre accounted for only 6.9 per cent. The declining trend in the consolidated debt-GDP ratio is expected to continue in 2013-14, aided by the budgeted decline in the GFD-GDP ratio. However, the ongoing financial restructuring of the state-owned power distribution companies (discoms) would add to the debt and contingent liabilities

of participating state governments in the coming years.

1.6 Many state governments have accumulated sizeable cash surpluses in recent years, reflecting the fiscal consolidation process as well as their precautionary motive of building a cushion for their expenditures. Liquidity pressures during 2012-13 were, thus, confined to a few states; eight states availed of normal ways and means advances (WMA), of which six states were in overdraft. The existing normal WMA limits of the states, that help them meet any short-term funding gaps, have been raised by 50 per cent in November 2013 by the Reserve Bank.

1.7 Some of the recent policy initiatives of the central government, like the restructuring of centrally sponsored schemes and the implementation of the National Food Security Act 2013 would entail additional responsibility at the state level. Hence, the finances of the states are not only being shaped by their own policies but also by the policies of the central government. Revenue raising prospects of state governments in the medium-term would be influenced by the introduction of the proposed goods and services tax (GST). However, this is contingent on the constitution amendment bill being passed and subsequently ratified by at least 50 per cent of the states. This would require resolving contentious issues between the centre and the states through mutual confidence building measures/steps.

1.8 On the debt front, although the overall debt position of state governments is sustainable, a slowdown in growth momentum could affect their revenue raising capacity, with adverse implications for incremental debt and debt servicing capacity of some states. Moreover, withdrawal of interest relief for those states which have not adhered to their FRBM targets may increase their debt service burden. Considering the potential risk

to the fiscal and debt sustainability of the state governments that may arise from contingent, off-budget and unfunded liabilities, there is a need for greater fiscal transparency in the disclosure of such liabilities for proper assessment of their financial health.

1.9 Unlike many federal economies where sub-national revenues and expenditure move in line with business cycles, fiscal expenditures of Indian states exhibit different cyclical behaviour across different components as revealed by a panel data analysis covering non-special category states during 1980-81 to 2012-13. While capital outlay is found to be pro-cyclical, primary revenue expenditure turns out to be acyclical as it does not respond to growth cycles. This can be explained by the fact that given the more stringent resource constraints for state governments, the underlying rigidities in adjusting primary revenue expenditures result in the fiscal authorities cutting or expanding capital expenditures in line with growth cycles.

1.10 The increase in development expenditure in recent years is a welcome feature and should be maintained. Going forward, the states may have to focus on cutting down non-development primary expenditure, particularly untargeted subsidies, as the scope for further reduction in the IP-GDP ratio through interest resets may be limited, considering the continued shift towards market borrowings. Further, states may explore ways to

increase their non-tax revenue through increases in user charges. Emphasis may also be placed on improving the efficiency of resource use. States which have built large revenue surpluses may utilise these to increase capital outlay, particularly for building infrastructure, provided they have adequate fiscal space.

1.11 The chapter-wise scheme of the report is as follows: While this chapter has provided an overview of the report, major issues relating to the finances of the states are highlighted in Chapter II. Major policy initiatives undertaken by state governments, the Government of India and the Reserve Bank are presented in Chapter III. Chapter IV provides an analysis of the fiscal position at the consolidated level and the underlying state-wise contributions. Chapter V presents an analysis and assessment of the debt position of the states, including market borrowings and contingent liabilities. Chapter VI focuses on the special theme, 'Cyclicality in the Fiscal Expenditures of Major States in India'. The consolidated data on various fiscal indicators of 28 state governments are covered in Appendix Tables 1-13, while state-wise data are provided in Statements 1-34. The detailed state-wise budgetary data are provided in Appendices I-IV (Appendix I: Revenue Receipts, Appendix II: Revenue Expenditure, Appendix III: Capital Receipts, Appendix IV: Capital Expenditure).

II

Issues and Perspectives

Even as state governments stay on course for fiscal consolidation they face several challenges during 2013-14. A positive development is the central government's decision to restructure centrally sponsored schemes (CSS), which is expected to provide flexibility to the states in designing and implementing these schemes. At the same time, a revision in the mechanism of transfer of funds to the states, i.e., routing all transfers through state government budgets will increase the accountability of states. The public distribution system under the recently enacted National Food Security Act 2013 may have favourable implications for the states in terms of state-level subsidies, even as it requires preparedness by way of creating storage facilities and identifying beneficiaries within the specified time frame and putting in place an institutional set up for implementation and monitoring of PDS under the Act. While the overall debt position of the states is sustainable, narrowing of the growth-interest rate differential could exert pressure on the debt of certain states in the medium-term. Further, states' contingent, off-budget and unfunded liabilities could pose a risk to their fiscal and debt sustainability. In this context, the implementation of the financial restructuring plan (FRP) for state-owned power distribution companies (discoms) will have implications on the finances of participating states in terms of higher expenditure and additional debt and contingent liabilities in the short to medium-term. However, in case the restructuring plan, as envisaged, brings about a turnaround in the viability of the discoms its overall impact on state finances in the long-term will be positive. Cooperation between the central and state governments through mutual confidence building measures is crucial for facilitating the process of introducing the goods and services tax (GST), a long pending tax reform which could increase revenue mobilization in the medium-term by increasing the tax base, reducing tax evasions and bringing in transparency and efficiency in the tax collection mechanism.

1. Introduction

2.1 State budgets for 2013-14 indicate a further move towards fiscal consolidation, which is in line with the fiscal roadmap laid down by the Thirteenth Finance Commission (FC-XIII). The central government's recently announced policy initiatives, like restructuring of the centrally sponsored schemes (CSS), financial restructuring plan of the state-owned power distribution companies and the National Food Security Act 2013 are important from the point of view of their impact on state finances. In addition, the introduction of the goods and services tax (GST), which is still being debated, will have a significant bearing on the resource raising potential of the state governments, besides being an important tax reform measure for improving tax efficiency and reducing the cost-cascading prevalent in the present indirect tax

regime, thereby contributing to higher growth. The financing of gross fiscal deficit (GFD) at the state level has exhibited a compositional shift, with the contribution from the National Small Savings Fund (NSSF) losing its significance as a source of finance in the recent period. On the issue of debt sustainability, although the states have fared reasonably well, this process was aided by a favourable macroeconomic environment, enactment of fiscal responsibility legislations by the states and implementation of debt and interest relief measures by the centre. However, going forward, narrowing of the growth-interest rate differential and increases in contingent, off-budget and unfunded liabilities could pose risks to debt sustainability of some states. This chapter examines and provides an assessment of the above issues.

2. Central Assistance to State Plans: *Compositional shift towards plan programme linked assistance in alignment with central government objectives*

2.2 States are primarily responsible for major sectors such as health, education and employment which often involve large public expenditures. Recognising the higher resource requirements of the states relative to their resource-raising capacity, the Constitution mandates statutory transfers of tax and grants from the central government to the state governments in accordance with the Finance Commission awards. In addition, states also have access to central assistance to state plans and central plan funds through CSS. Central assistance to state plans has three components, *viz.*, normal central assistance (NCA), additional central assistance for externally aided projects (ACA for EAP) and assistance for programmes based on specific criteria and guidelines. Assistance to the states under state plans is released as per the scheme of financing

approved by the Planning Commission. Normal central assistance is the only 'untied' part of plan assistance, while ACA for EAP and programme linked assistance are both tied.

2.3 The NCA's share in total central assistance for all states increased during 2002-03 to 2006-07 before declining gradually thereafter to 20.6 per cent in 2012-13 (41.4 per cent in 2006-07). So, nearly four-fifths (80 per cent) of all the central assistance to states was in the form of 'tied' assistance in 2012-13 as against around 65 per cent during 2002-03. Among all three components of plan assistance to the states, the share of special plan assistance was the highest at around 75 per cent in 2012-13 while that of ACA for EAPs was only around 5 per cent (Table II.1). From 2007-08 onwards, the centre has not been extending loans to the states under the state plans but the grants portion of the assistance has been significantly enhanced in pursuance of the recommendations of the Twelfth Finance Commission (FC-XII). Each state raises market borrowings for the loan

Table II.1: Central Plan Assistance to Non-special and Special Category States

(Share in Per cent)

Year	Normal Central Assistance			ACA for EAPs			Special and Other Programmes		
	NSC States	SC States	Total	NSC States	SC States	Total	NSC States	SC States	Total
1	2	3	4	5	6	7	8	9	10
2002-03	29.1	60.0	35.0	43.3	5.9	36.1	27.6	34.1	28.8
2003-04	30.5	54.9	35.6	40.5	4.9	33.0	29.1	40.3	31.4
2004-05	31.9	53.5	36.5	32.4	6.2	26.8	35.7	40.4	36.7
2005-06	35.5	56.1	40.1	29.9	7.4	24.9	34.6	36.5	35.0
2006-07	37.2	56.5	41.4	23.0	8.5	19.8	39.8	35.1	38.8
2007-08	20.5	51.3	31.1	11.1	13.0	11.7	68.5	35.7	57.2
2008-09	16.6	46.7	26.1	7.0	11.6	8.5	76.4	41.7	65.4
2009-10	16.0	38.6	23.9	5.6	9.2	6.8	78.5	52.3	69.2
2010-11	15.8	39.2	23.8	3.8	9.5	5.7	80.5	51.3	70.4
2011-12	15.3	36.1	22.6	2.1	9.2	4.6	82.7	54.7	72.8
2012-13	14.4	31.1	20.6	1.8	9.1	4.5	83.8	59.8	74.8
2013-14	16.1	32.0	22.4	2.1	10.2	5.3	81.8	57.8	72.4

NSC: Non-special category. SC: Special category. ACA: Additional Central Assistance. EAP: Externally Aided Project.

Note: 1. Data compiled from statement 'detailed break-up of central assistance under State Plans to the states for years 2002-03 to 2013-14' appearing under financial resources section of State Plans.

2. Data from 2007-08 onwards includes assistance in form of grants only to States.

Source: Planning Commission, Government of India.

portion of the state plan schemes subject to its borrowing caps for the year. Based on FC-XII's recommendation, transfer of external assistance to non-special category states (as state governments cannot access external sources of finance directly) is being made on a 'back-to-back' basis from April 1, 2005¹. Special category states continue to get external assistance from the centre at the earlier loan-grant ratio of 10:90.

3. Centrally Sponsored Schemes: *Restructuring would provide greater flexibility to the states but would also entail greater responsibility*

2.4 Over the years, the central government has introduced several CSS in areas of national priority such as health, education, agriculture, skill development, employment, urban development and rural infrastructure. While the primary responsibility for developing several of these sectors vests with the state governments, the central government extends support to state governments through CSS which cover education and health, among others. The CSS are operationalised by the central ministries based on scheme-specific guidelines and are largely funded by the central government², with state governments having to make a defined contribution. These schemes are implemented by state governments or their designated agencies. Notwithstanding a decline in the number of such schemes in recent years, the share of CSS in the gross budgetary support (GBS) has gone up progressively in the last few plans, particularly in the Eleventh Plan (Table II.2) while the significance of normal central plan assistance in GBS has declined in relative terms.

Table II.2: Plan Assistance to States/ UTs through CSS

Plan	Gross Budgetary Support (GBS) (₹ billion)	No. of Schemes	CSS (₹ billion)	Share of CSS in GBS (Per cent)
Ninth Plan* (1997-2002)	3,163	360	990	31.3
Tenth Plan* (2002-07)	5,946	155	2,298	38.6
Eleventh Plan* (2007-12)	11,313	147	4,274	37.8

* At Constant Prices.

Source: Report of the Committee on Restructuring of Centrally Sponsored Schemes and Planning Commission, Government of India

2.5 Some of the issues raised by the states in the past relating to the operation of CSS include: (i) inability of some states to provide counterpart funds to access the funds under CSS; (ii) lack of flexibility in implementing CSS, and the resultant need to provide for flexibility in norms (both in physical and financial terms) taking into account state specific requirements and to ensure effective convergence between schemes run by the states and CSS in the same sector; (iii) thin spread of resources due to proliferation in the number of schemes; (iv) lack of transparency in guidelines relating to transfer/release of funds under the schemes; and (v) difficulty in effective monitoring of final use of funds under CSS, particularly in the case of funds released directly to various societies.

2.6 The Committee on Restructuring of Centrally Sponsored Schemes (Chairman: Shri B.K. Chaturvedi), which was set up by the Planning Commission in April 2011, looked into the working of CSS with a view to enhancing their

¹ However, under externally aided projects, existing arrangements regarding release of external assistance to states for on-going state sector projects signed on or before March 31, 2005 continue, *i.e.*, it is provided in the form of Additional Central Assistance (ACA) in the loan:grant ratio of 70:30 for non-special category states.

² The pattern of assistance for states under CSS varies between 90 per cent for north-east states and 65-100 per cent for other states.

flexibility, scale and efficiency. In its Report submitted in September 2011, the Committee recommended that the total number of CSS be reduced to 59 so as to increase the efficiency of these schemes towards serving the desired objectives. It categorised the proposed restructured schemes into nine flagship programmes, 38 sub-sectoral schemes and 13 umbrella schemes.³ The National Development Council (NDC), while approving the Twelfth plan in its meeting in December 2012, had also recommended building flexibility in the schemes to suit the requirements of the state governments.

2.7 In line with the recommendations of the Chaturvedi Committee and the NDC, the Union Cabinet decided in June 2013 to restructure the existing CSS/Additional Central Assistance (ACA) schemes in the Twelfth Five Year Plan into 66 schemes (Table II.3). This includes 17 flagship programmes with significant outlays for major interventions required in health, education, irrigation, urban development, infrastructure (including rural infrastructure) and skill development. To meet the states' requirements, the Cabinet also approved that a scheme may have state specific guidelines which may be recommended by an Inter-Ministerial Committee constituted for this purpose.

2.8 Under the existing arrangements, transfer of funds under the CSS to state governments takes place through (i) the state budgets and (ii) direct transfer to district rural development agencies (DRDA) and independent societies under the control of state governments. A substantial proportion of the assistance (over 70 per cent) is

Table II.3: Number of Centrally Sponsored Schemes

S. No.	Ministry / Department	Existing CSSs in 2013-14	Proposed by the Chaturvedi Committee	Union Cabinet's Decision
1	2	3	4	5
1	Agriculture & Cooperation	13	6	6
2	Animal Husbandry, Dairying and Fisheries	17	3	3
3	Commerce	1	1	1
4	Aids Control	1	1	1
5	Drinking and Water Supply	2	2	2
6	Environment and Forests	5	4	5
7	Food Processing Industries	1	-	1
8	Health and Family Welfare	13	5	2
9	Industrial Policy and Promotion	2	1	-
10	AYUSH	3	1	1
11	Home Affairs	6	1	2
12	School Education and Literacy	16	6	6
13	Higher Education	2	1	1
14	Information Technology/ Finance	-	-	1
15	Labour and Employment	2	2	2
16	Law and Justice	1	1	1
17	Minority Affairs	4	1	1
18	Panchayati Raj	1	1	2
19	Planning Commission / Finance	-	-	1
20	Land Resources	2	2	2
21	Road Transport and Highways	1	1	-
22	Rural Development	6	4	5
23	Sports	1	1	1
24	Statistics and Programme Implementation	2	1	1
25	Disability Affairs	3	-	1
26	Social Justice and Empowerment	10	5	4
27	Textiles	3	2	2
28	Tourism	1	-	1
29	Tribal Affairs	5	1	1
30	Urban Development	-	-	-
31	Urban Development / Finance	2	-	1
32	Women and Child Development	7	3	4
33	Water Resources / Finance	-	-	1
34	Youth Affairs	1	-	1
35	Housing & Urban Poverty Alleviation	2	2	2
36	Culture	1	-	-
	Total	137	59	66

Source: Planning Commission, Government of India.

³ Flagship schemes will address major national interventions required on education, health, irrigation, urban development infrastructure, rural infrastructure, skill development, employment and other identified sectors. Major sub-sectoral schemes will address developmental problems of sub-sectors of major sectors like agriculture, education and health. Sector umbrella schemes will address sectoral gaps to help improve the effectiveness of plan expenditure.

disbursed to the DRDA and implementing agencies, bypassing the state budgets. While the agency route reduces the time delay in the agencies receiving the funds, it also dilutes the responsibility of the states in ensuring proper utilisation of the funds as these are not transferred through the state budgets. Under the restructured scheme, the entire financial assistance to the states for CSS will be routed through their consolidated funds from the fiscal year 2014-15 and not directly to DRDAs or through other independent agencies, as is done at present.

2.9 The states will, therefore, be in a better position to monitor the funds flow under the CSS. It will also enable the states to effect convergence of schemes run by the state governments and the central government. At the same time, this will require the state governments to put in place an effective fund transfer mechanism to ensure that funds to the lowest utilising organisational level, *i.e.*, the panchayats, reach with minimum delay.

2.10 Further, to bring in the desired flexibility, the Cabinet has approved that 10 per cent of the total outlay of the schemes be kept as flexi-funds⁴. The guidelines for flexi-funds were issued by the central government on January 6, 2014. For each new CSS/ACA/flagship scheme, at least 25 per cent of funds would have to be contributed by the non-special category states and 10 per cent of funds, by the special category states. As the budgetary provision for 2013-14 has already been made, these arrangements will come into force from 2014-15 for the remaining years of the Twelfth Five-Year Plan and will help in optimum utilisation of resources for desired results. The restructured CSS would help to address the need for state specific flexibility in designing the schemes/

programmes. The states would have to take advantage of the same and ensure that the schemes meet the objectives they set out to achieve.

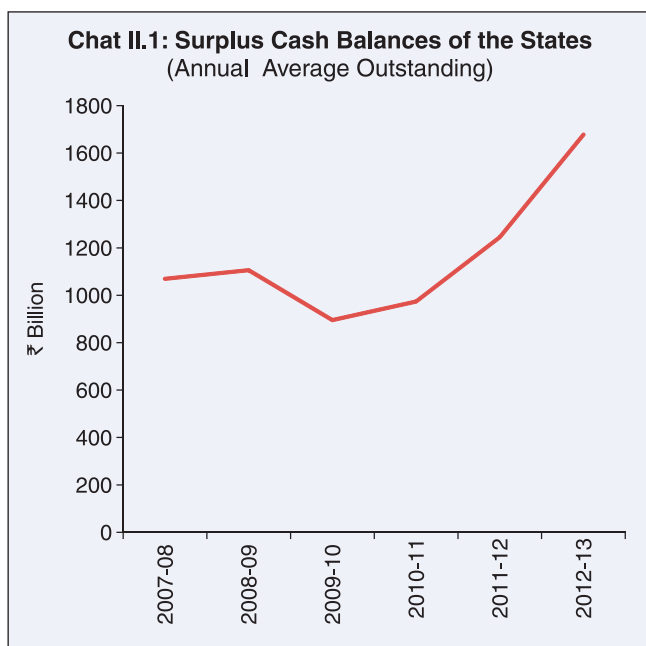
4. Surplus Cash Balances of the state governments: *Need for better cash management*

2.11 State governments have been accumulating large cash balances since 2004-05. The accumulation is on account of: (i) surpluses in the revenue account of some states; (ii) borrowing in excess of their requirements; (iii) funds earmarked for meeting certain expenditures, which will be utilised as and when the identified expenditures get crystallised; (iv) funds transferred to lower parastatals/agencies/schemes but not yet utilised by them and (v) unanticipated funds transfer from the centre.

2.12 Build-up of large surplus cash balances increases the interest cost for the state governments, particularly if it is built from borrowed resources. While the investment of surplus balances of the states in centre's treasury bills meets its fiscal requirements, it also complicates its cash management due to the uncertainty about the durability of such flows. As maintenance of large cash balances amounts to draining of liquidity from the system, it could, at times, come in conflict with the liquidity management objective of the Reserve Bank.

2.13 The average investment by the states in treasury bills has been on an uptrend except in 2009-10, in the aftermath of the global financial crisis and the pay commission awards. In general, states have been accumulating large surplus cash balances towards the final quarter of the year to meet year-end expenditure requirements (Chart II.1).

⁴ The Chaturvedi Committee had recommended that 20 per cent of the assistance be transferred to the flexi fund.



2.14 As the GFD-GSDP ratio is capped at 3.0 per cent from 2014-15 under the states' FRBM Acts, it is essential that states adopt a need-based approach to their market borrowings. The FC-XIII had highlighted that while states required some cushion for smoothening expenditure at the implementation level, the accumulation of cash beyond a level reflected inefficiency, leading to avoidable interest burden. Since the return on the central government treasury bills in which states invest their surplus cash balances is lower than the coupon rate on their market borrowings through dated securities, states may consider using their surplus cash balances to finance their GFD rather than resorting to fresh borrowings, in line with the suggestion made by FC-XIII. Cash surplus may also be used for pre-paying old high cost debt as some states have done in the past.

2.15 The recent increase in ways and means advances (WMA) limits by 50 per cent of the existing limits by the Reserve Bank would enable states to maintain lower cash balances as it provides a cushion for meeting unforeseen expenditure, without the states having to maintain large cash balances for precautionary purposes. States can reduce the negative carry on interest rates by increasing their investment in auction treasury bills (ATBs) rather than in intermediate treasury bills (ITBs) that carry a lower interest rate. It is noteworthy that the investment in ATBs more than doubled in recent years, although only a few states have exercised this option. However, states should adopt prudent cash management and refrain from short-term borrowings from the Reserve Bank while maintaining their investment in ATBs.

5. National Small Savings Fund: *Negative contribution to financing of states' GFD in recent years*

2.16 Investments made by the NSSF in special state government securities (SSGS) out of the net proceeds collected under various small savings schemes⁵, was the predominant source of GFD financing for the state governments during 1999-2000 to 2006-07. However, its contribution to GFD financing has been declining over the years and has turned negative since 2011-12, with the redemption of SSGS issued to NSSF far exceeding fresh investments. The share of NSSF investments in GFD financing declined from a high of 81.9 per cent in 2005-06 to -4.8 per cent and -3.5 per cent, respectively in 2011-12 and 2012-13 (RE). In contrast, the share of market borrowings in GFD financing increased sharply from 17.0 per cent in

⁵ Net small savings collections (collections under small savings schemes net of withdrawals from the schemes) credited into NSSF are invested in central and state government special securities based on norms prescribed from time to time. The amount received on redemption of the special securities are reinvested by NSSF in central and state government special securities in the ratio of 50:50 from 2012-13, with the states' share being distributed amongst various states in the ratio of their previous year's gross collections.

2005-06 to 80.4 per cent in 2011-12 before falling to 72.1 per cent in 2012-13 (RE).

2.17 The declining role of NSSF's contribution to GFD financing can be attributed to three factors: (i) volatility in net collections under small savings schemes; (ii) revisions in norms relating to sharing of net collections between the centre and the states; and (iii) redemption of SSGS during the year.

2.18 Collections under small savings, which were substantial till 2005-06, have been declining in recent years due to higher returns on alternate instruments of savings. In fact, during 2007-08 and 2008-09, when market interest rates ruled higher than small savings rates, which had remained unchanged since March 2003, subscriptions to small savings instruments declined and flows from NSSF dried up, necessitating additional market borrowings by state governments. Although NSSF's investment in SSGS increased in 2009-10 and 2010-11 due to buoyant small savings collections, it slumped again in 2011-12. Seven states did not receive any fresh investment from NSSF in 2011-12 as their net collections had turned negative. Since December 2011, interest rates on small savings instruments have been made more market-aligned, based on the recommendation of the Committee on Comprehensive Review of the National Small Savings Fund (Chairman: Smt. Shyamala Gopinath), but as they are revised at annual intervals, they cannot respond to market signals as quickly as other instruments of savings.

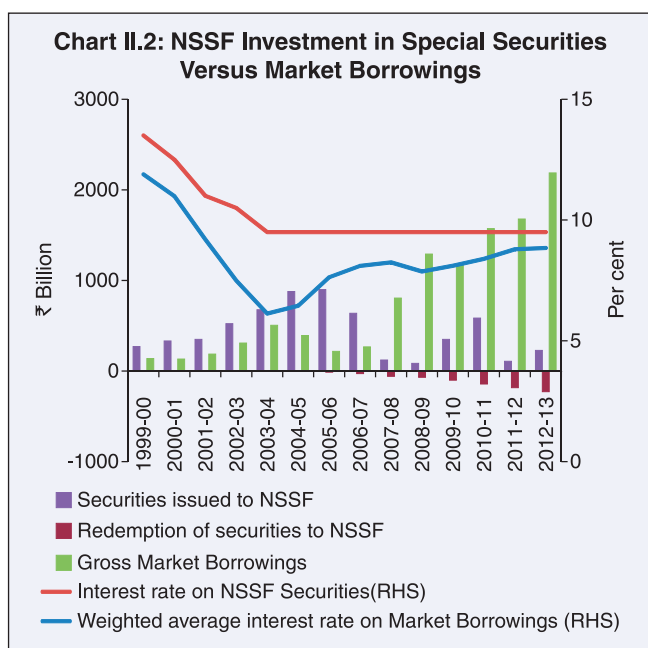
2.19 The volatility in NSSF's contribution to GFD financing is also linked to the revisions in norms relating to sharing of net collections between centre and states during 1999-2000 to 2012-13.⁶ From 2012-13 onwards, state governments have been given the option of availing either the entire net small savings collections within the state or only 50 per cent of the net collections. In 2012-13 and 2013-14(BE), 16 out of the 28 states opted for a 50 per cent share of net small savings collections. States which opted for a 100 per cent share include those with large small savings collections, such as Uttar Pradesh, Gujarat and Madhya Pradesh; those which are fiscally constrained like West Bengal⁷ and Kerala and all the special category states in the north-east, barring Mizoram. Uncertainty surrounding NSSF collections in recent years may have played a role in their decision to avail 100 per cent of the net small savings collections.

2.20 NSSF's contribution to GFD financing of states also depends on the magnitude and investment pattern of redemption proceeds of SSGS. Up to 2011-12, the redemption proceeds were re-invested primarily in special central government securities⁸. The decline in fresh investment by NSSF in SSGS due to the two factors mentioned earlier coupled with increasing redemption of SSGS over the years led to negative contribution of NSSF to the GFD financing of several states in 2011-12. Apart from Bihar, Chhattisgarh and Uttar Pradesh all the other non-special category states had an outflow under SSGS issued to NSSF in 2011-12. Although the

⁶ The sharing between the centre and the states was in the ratio of 20: 80 between 1999-2000 and 2001-2002; 0:100 between 2002-03 and 2006-07; and 20: 80 during 2007-08 to 2011-12, with the option to the states to avail up to 100 per cent of net collections.

⁷ West Bengal is also among the states with relatively large small savings collections.

⁸ Consequent to an enabling provision made for investment of redemption proceeds in other instruments, a sum of ₹15 billion was invested in India Infrastructure Finance Company Limited (IIFCL) in 2007-08.



policy decision to reinvest 50 per cent of the redemption proceeds in SSGS in 2012-13 enabled all the states to receive some funds from NSSF during the year, NSSF's contribution in financing the consolidated GFD of the states continued to be negative, as investments in SSGS were lower than redemption requirements.

2.21 With the envisaged reduction in the tenor of SSGS to 10 years from 25 years, the advantage of elongated maturity in comparison to market borrowings would no longer be available. With regard to the interest rates, although interest rate on SSGS was significantly above the weighted average interest rate on market borrowings, the gap between the two has been narrowing in recent years (Chart II.2). The states will, therefore, have to weigh the relative merits of NSSF financing and market borrowings and exercise the option on the proportion of net small savings collections that they would like to avail, taking into account the amounts

they would be receiving through reinvestment of redemption proceeds. As intermittent flows from the NSSF could distort the states' cash management, greater clarity in the procedure and periodicity of the transfer/release of funds from the NSSF could remove the uncertainty in the flows and enable the states to undertake active cash management.

6. Public Distribution System: *Reduction in central issue prices under the National Food Security Act 2013 could help in reducing state level food subsidies*

2.22 Under the recently enacted National Food Security (NFS) Act 2013,⁹ state governments have the responsibility of implementing and monitoring central as well as state schemes for ensuring food security for the targeted beneficiaries. The impact of the Act on the public distribution system is examined from the perspective of (i) state level food subsidy expenditure (ii) expansion of storage capacity and (iii) identification of beneficiaries.

Table II.4: Central Issue Price

(₹ per kilogram)

Foodgrains	Under Existing TPDS			Under NFS
	AAY	BPL	APL	AAY and priority beneficiaries
Rice	3.00 (25.9)	5.65 (43.3)	7.95 and 8.30 (30.8)	3.00
Wheat	2.00 (20.5)	4.15 (22.9)	6.10 (56.6)	2.00

Note: Figures in parentheses are the percentage shares of the respective categories in the total allocations of rice and wheat for 2013-14.

Source: Foodgrains Bulletin, Ministry of Food and Consumer Affairs.

⁹ Details of the provisions of the Act and the role of the states are covered in Chapter III of this report.

Impact of NFS Act on State Level Food Subsidies

2.23 Under the existing targeted public distribution system (TPDS), the central government allocates foodgrains to states at the central issue price (CIP) fixed by it for the three categories of TPDS beneficiaries: below poverty line (BPL), *Antyodaya Anna Yojna*¹⁰ (AAY) and above poverty line (APL) (Table II.4). While the centre provides 35 kg of foodgrains each for BPL and AAY families, APL families are provided foodgrains depending on the availability. The states have the flexibility of fixing the retail issue prices for distributing foodgrains under TPDS, except with respect to AAY, where the end retail price is to be retained at the CIP for that category. In effect, the states have to bear the margins for wholesalers/retailers, transportation charges, levies and local taxes in respect of AAY families but have the flexibility to pass these on to BPL and APL families.

2.24 However, some states have gone beyond the provisions made under the existing TPDS by including other items like edible and cooking oils, sugar, pulses and milk and extending the coverage to other segments of the population. For instance, Tamil Nadu and the union territory of Puducherry have a universal system since June 2011 under which 20 kg of rice is distributed free of cost to all families covered under PDS. The governments of these state/UTs also distribute pulses and pamolein oil at subsidised rates. In Andhra Pradesh and Chhattisgarh, the existing public distribution systems are near universal. Chhattisgarh enacted its own Food Security Act in January 2013 which entails *antyodaya* and priority households to highly subsidised foodgrains, iodised salt, black gram and

pulses. BPL category consumers in 13 states/UTs get rice at prices lower than the CIP¹¹ (including two states/UTs where rice is provided free of cost) and seven states offer wheat at prices lower than CIP for this category. Furthermore, AAY category consumers get rice in 17 states and wheat in one state at prices lower than the respective CIPs fixed for this category¹².

2.25 Under the provisions of the NFS Act 2013, the distinction between BPL, AAY and APL families is no longer relevant from the point of view of fixing the CIP. Instead, 813 million people (about two-thirds of the country's population as per the 2011 census) will be entitled to 5 kg of foodgrains per month at the prices currently applicable to AAY families, *i.e.*, at ₹3, ₹2, ₹1 per kg for rice, wheat and coarse grains for a period of three years from the date of commencement of the Act. Thereafter, the issue price would be fixed by the central government, from time to time, not exceeding (i) the minimum support price for wheat and coarse grains; and (ii) the derived minimum support price for rice, as the case may be. AAY families would continue to get 35 kg of foodgrains. In case the allocation for any state under the NFS Act is lower than their current allocation, it will be protected up to the level of average off-take during last three years, with the CIP for the additional allocation being fixed at levels currently applicable for APL households (*viz.*, ₹6.10 per kg for wheat and ₹8.30 per kg for rice).

2.26 For those states which are offering foodgrains at prices lower than the CIP to beneficiaries under the existing TPDS, the reduction in the CIP under NFS Act would result in narrowing down the difference between the retail

¹⁰ Poor households at the risk of hunger.

¹¹ Of these, one state offers the concessional price to a limited quantity of foodgrains.

¹² Based on information available in the Foodgrains Bulletin of the Ministry of Consumer Affairs, Food and Public Distribution, Government of India.

price fixed by the states and the CIP, thereby reducing the subsidy that these states would have to incur. This is, however, subject to no further expansion in the coverage of beneficiaries and/or commodities covered under the existing PDS of the states. As the NFS Act requires the central government to share the costs associated with transportation/handling/dealer margin, the states which were hitherto bearing these costs will stand to benefit. However, for the states which have been passing on these costs to BPL consumers in terms of higher retail prices under the existing TPDS, the financial implication will depend on the extent of cost-sharing by the centre.

Expansion of Storage Capacity

2.27 In order to meet storage requirements under the NFS Act, governments, both at the centre as well as in the states, have been allocating funds for constructing high-capacity godowns across the country in the last one year through government schemes as well as through public-private partnerships (PPPs), besides modernising the storage facilities by building state-of-the-art silos for maintaining global standards in storage and distribution. Although the total available storage at 74.6 million tonnes is well above the current requirement of around 61.5 million tonnes under NFS Act, there are wide inter-state differences. States which have made large budgetary allocations for capital expenditure on food and warehousing in 2013-14 include Tamil Nadu, Bihar, Chhattisgarh, Gujarat, Jammu and Kashmir, Tripura, Maharashtra and West Bengal.

Identification of beneficiaries

2.28 Corresponding to the coverage of 75 per cent rural and 50 per cent urban population at all-India level, state/UT-wise coverage has been determined by the central government. The work of identifying eligible households has been left to

the states/UTs, which may frame their own criteria or use social, economic and caste census data, if they so desire. The states/UTs have been given a period of 365 days, after the commencement of the Act, to complete the beneficiary identification process. So far, Chhattisgarh, Haryana, Himachal Pradesh, Karnataka, Punjab, Rajasthan and NCT Delhi have been allocated foodgrains under the NFS Act based on the number of beneficiaries reported to have been identified by the respective state governments.

2.29 Implementation of institutional reform measures, such as end-to-end computerisation of public distribution system and leveraging of *aadhaar* for unique identification of entitled beneficiaries, would help to prevent diversion of foodgrains and improve targeting of benefits under the NFS Act in the medium-term.

7. Debt Sustainability: *Overall debt position of the states is sustainable although the narrowing of growth-interest rate differential could exert pressure in the medium term*

2.30 The debt position of state governments in India, which deteriorated sharply during the first half of 2000s, has witnessed significant improvement since 2005-06 (Table II.5). This has been attributed, among others, to the implementation of fiscal rules through the enactment of fiscal responsibility legislations at the state level. The fiscal consolidation initiatives of state governments were complemented by debt and interest relief measures by the centre, and were supported by a favourable macro-economic environment following the high growth phase and a reversal of the interest rate cycle in the mid-2000s. At the end of March 2013, while all the non-special category states were able to adhere to the debt target recommended by FC-XIII, the debt-GSDP ratio for Kerala, Punjab, Uttar Pradesh and West Bengal exceeded 30 per cent.

Table II.5: Debt/ GSDP Ratio of Indian States (Average)

(Per cent)

States	1995-96 to 1999-2000	2000-01 to 2004-05	2005-06 to 2009-10	2010-11 to 2013-14*	End-March 2013
1	2	3	4	5	6
Andhra Pradesh	22.3	30.8	28.3	23.1	22.7
Bihar	57.0	54.8	45.8	26.7	24.8
Chhattisgarh	-	25.6	19.2	13.6	12.5
Goa	33.7	39.4	32.4	27.8	27.6
Gujarat	21.8	35.5	31.0	24.6	23.5
Haryana	21.0	26.1	20.8	18.3	18.6
Jharkhand	-	22.2	27.2	21.4	21.1
Karnataka	18.4	26.2	23.9	21.8	20.6
Kerala	21.1	33.3	33.6	29.8	29.4
Madhya Pradesh	33.8	36.0	34.2	25.7	23.9
Maharashtra	17.9	27.7	25.9	20.4	19.7
Odisha	37.3	52.6	36.2	20.8	18.5
Punjab	34.7	46.1	38.7	32.6	31.7
Rajasthan	28.3	44.2	39.8	25.9	24.3
Tamil Nadu	17.5	25.0	22.1	19.9	20.2
Uttar Pradesh	35.7	48.9	46.4	35.3	33.7
West Bengal	26.0	44.3	46.1	38.6	37.5
NSC States	24.5	35.6	32.2	25.3	24.4
SC States	29.2	43.0	43.3	34.4	33.2
All States	21.8	30.1	27.6	22.2	21.7

NSC = Non-special category states; SC = Special category states

*: 2012-13 relates to revised estimates & 2013-14 relates to budget estimates.

–: Nil/ Not Available

Note: 1. Data for 'All states' are expressed as per cent to GDP

2. Data for Bihar, Madhya Pradesh and Uttar Pradesh for the period 1995-96 to 1999-2000 pertain to the former undivided states

2.31 Traditionally, indicator analysis has been used to assess debt sustainability. The assessment is generally done in terms of credit worthiness indicators (nominal debt stock/own current revenue ratio; present value of debt service/own current revenue ratio) and liquidity indicators (debt service/current revenue ratio and interest payment/current revenue ratio). These indicators broadly enable an assessment of the ability of a state government to service its interest payments and repay its debts as and when they become due through current and regular sources of revenues. In pioneering work done on debt sustainability, based on post-Second World War US data, Domar (1944) pointed out that the primary deficit path can be sustained as long as real growth of the economy remains higher than the real interest rates.

2.32 An analysis of debt sustainability at the state level, based on various indicators, has been undertaken for the period 1995-96 to 2013-14 (Table II.6). While the rate of growth of debt of state governments at the aggregate and disaggregated levels during 1995-96 to 2004-05 exceeded the nominal GSDP growth rate, there was a significant improvement thereafter, with the difference between the rate of growth of debt and the growth rate of nominal GSDP turning negative during 2005-06 to 2013-14. Similarly, moderation in the effective interest rate coupled with higher growth of nominal GSDP during 2005-06 to 2009-10 and in the subsequent period contributed to an improvement in debt sustainability indicators (Kaur *et. al.*, 2013).

Table II.6: Debt Sustainability Indicators

States	Rate of growth of public debt (k) should be lower than growth rate of nominal GSDP (g) : k-g<0				Rate of growth of GSDP (g) should be higher than effective interest rate (i) : g-i>0			
	1995-96 to 1999-00	2000-01 to 2004-05	2005-06 to 2009-10	2010-11 to 2013-14*	1995-96 to 1999-00	2000-01 to 2004-05	2005-06 to 2009-10	2010-11 to 2013-14*
1	6	7	8	9	10	11	12	13
Non-Special Category								
Andhra Pradesh	5.3	6.2	-5.9	-3.8	2.1	-1.0	7.8	8.0
Bihar	3.6	-2.2	-9.7	-13.4	2.3	-0.5	9.0	14.2
Chhattisgarh	-	3.2	-10.0	-6.3	-	2.1	8.3	10.0
Goa	-2.5	-0.2	-4.3	-0.6	10.6	4.3	10.0	4.1
Gujarat	10.1	4.3	-4.6	-4.8	0.7	1.7	8.1	9.7
Haryana	9.3	-0.1	-7.8	-1.7	1.3	2.1	10.3	7.7
Jharkhand	-	1.2	4.5	-1.0	-	1.0	3.3	6.0
Karnataka	1.5	6.4	-1.1	-4.8	3.5	-0.6	7.1	9.4
Kerala	4.7	8.4	-2.7	0.9	2.6	-3.6	5.9	3.5
Madhya Pradesh	3.4	2.3	-6.3	-6.6	0.4	0.3	7.4	9.4
Maharashtra	8.4	6.8	-5.5	-6.5	3.6	0.3	8.3	10.5
Odisha	6.2	1.4	-11.8	-13.1	2.1	0.6	8.4	9.5
Punjab	4.2	4.6	-7.7	-3.4	0.2	-1.9	7.0	6.1
Rajasthan	8.1	5.9	-6.9	-13.5	2.5	-2.6	7.5	13.8
Tamil Nadu	4.0	5.0	-4.2	-0.9	2.6	-1.5	8.7	6.9
Uttar Pradesh	5.9	4.6	-6.3	-4.5	1.8	-1.9	8.5	7.3
West Bengal	8.6	8.2	-1.3	-7.0	3.9	-2.4	4.6	8.3
NSC states	6.0	5.3	-5.4	-5.6	2.4	-0.9	7.7	8.8
SC States	3.4	9.3	-4.6	-6.6	1.8	-0.7	6.8	7.8
All states	4.8	4.7	-4.6	-5.2	3.5	0.0	6.9	8.2

NSC = Non-special category states; SC = Special category states

*: 2012-13 relates to revised estimates & 2013-14 relates to budget estimates.

-: Nil/ Not Available

Note: 1. Indicators for 'All states' are in terms of GDP

2. Data for Bihar, Madhya Pradesh and Uttar Pradesh for the period 1995-96 to 1999-2000 pertain to the former undivided states

2.33 A steady decline in the debt service burden of Indian states is also evident, as different debt service indicators, *viz.*, interest payments to revenue receipts, interest payments to GSDP and interest payments to revenue expenditure, declined during 2005-06 to 2013-14 (Table II.7). Interest payments, which had crossed one-fifth of revenue receipts (considered as a tolerable ratio of interest burden; Dholakia *et. al.* 2004) during the first half

of 2000s, declined to around 12 per cent in the recent period. The improvement in debt servicing conditions in India since the second half of 2000s is, however, to a large extent policy driven, with debt swap scheme (DSS), debt consolidation and relief facility (DCRF) and interest reset on high cost borrowings from the NSSF contributing to the reduction in the interest rates on liabilities of the states owed to the centre.¹³

¹³ DSS, which operated during 2002-03 to 2004-05, enabled the states to prepay high cost loans contracted from the central government with low coupon bearing small savings and market borrowings. DCRF, which operated during 2005-06 to 2009-10, was extended to all states which had enacted their FRBM Acts. It provided for consolidation of all central government loans (from the Ministry of Finance) outstanding as on March 31, 2005, into fresh loans at lower interest rates. Repayments due from the states for 2005-06 to 2009-10 for these loans were eligible for write-offs.

Table II.7 : Debt Servicing Indicators

States	Interest Payments to Revenue Receipts				Interest Payments to GSDP				Interest Payments to Revenue Expenditure			
	1995-96 to 1999-00	2000-01 to 2004-05	2005-06 to 2009-10	2010-11 to 2013-14*	1995-96 to 1999-00	2000-01 to 2004-05	2005-06 to 2009-10	2010-11 to 2013-14*	1995-96 to 1999-00	2000-01 to 2004-05	2005-06 to 2009-10	2010-11 to 2013-14*
1	2	3	4	5	6	7	8	9	10	11	12	13
Non-Special Category												
Andhra Pradesh	16.9	23.5	15.4	11.4	2.0	3.0	2.2	1.7	15.0	20.8	15.8	11.6
Bihar	20.2	24.5	14.0	8.3	4.4	4.5	3.2	1.8	17.9	21.6	15.5	9.1
Chhattisgarh	-	16.0	8.2	4.3	-	2.1	1.4	0.9	-	15.8	9.8	4.8
Goa	12.2	16.3	15.7	11.7	2.4	3.0	2.3	1.9	11.7	14.8	16.1	12.1
Gujarat	17.4	27.1	21.8	17.0	1.9	3.0	2.3	1.8	15.4	21.5	21.6	17.2
Haryana	15.7	21.6	13.1	13.5	2.1	2.5	1.5	1.4	13.4	20.2	13.2	12.6
Jharkhand	-	12.4	11.6	8.9	-	1.8	1.9	1.7	-	12.0	11.2	9.6
Karnataka	13.6	17.2	11.1	8.9	1.7	2.4	1.7	1.3	12.6	15.8	12.0	9.2
Kerala	19.5	27.2	21.5	15.7	1.8	2.8	2.5	2.2	16.1	20.6	18.3	14.1
Madhya Pradesh	14.8	19.5	13.8	8.7	2.9	3.2	2.4	1.7	13.0	17.3	15.5	9.8
Maharashtra	15.1	21.6	16.9	14.0	1.4	2.2	1.8	1.4	13.4	17.1	17.4	13.9
Odisha	26.1	33.2	16.3	8.8	3.1	4.9	2.7	1.6	20.1	27.3	18.2	9.6
Punjab	32.6	30.2	23.3	19.9	3.6	3.9	3.0	2.4	25.4	23.0	20.1	17.2
Rajasthan	22.9	30.4	20.9	13.6	2.6	4.0	3.1	1.9	19.0	24.6	20.5	14.0
Tamil Nadu	13.8	18.4	12.5	10.7	1.6	2.2	1.6	1.4	12.0	16.3	13.0	10.6
Uttar Pradesh	27.2	30.2	16.0	11.2	3.1	4.0	2.8	2.2	21.0	23.6	16.7	11.7
West Bengal	28.9	47.3	37.9	25.8	2.4	4.4	3.8	2.8	20.2	30.8	27.8	21.3
NSC states	19.4	25.3	17.1	12.6	2.2	3.1	2.3	1.8	16.4	20.8	17.2	12.7
SC States	12.5	16.6	11.7	8.6	2.7	3.9	3.2	2.2	12.8	15.8	13.4	9.2
All States	18.7	24.3	16.5	12.2	1.9	2.6	2.0	1.5	16.1	20.3	16.8	12.4

NSC = Non-special category states; SC = Special category states

*: 2012-13 relates to revised estimates & 2013-14 relates to budget estimates.

–: Nil/ Not Available

Note: 1. Data for 'All states' in Columns 6 to 9 are expressed as per cent to GDP

2. Data for Bihar, Madhya Pradesh and Uttar Pradesh for the period 1995-96 to 1999-2000 pertain to the former undivided states

2.34 Overall, the debt position of state governments has shown an improvement as is evident from various debt sustainability indicators. However, the recent growth slowdown and volatility in the financial markets may affect the financial health of the state governments, particularly those which have relatively high debt-GSDP ratios. The

slowdown in the growth momentum may affect the revenue raising capacity of state governments, which may not only contribute to incremental debt but also have an adverse impact on their debt servicing capacity. Moreover, withdrawal of interest relief¹⁴ for those states which have not adhered to their FRBM targets may increase their debt service burden.

¹⁴ Based on the recommendation of Thirteenth Finance Commission (FC-XIII), states were given provisional interest relief on securities issued to the National Small Savings Fund from 2012-13 onwards provided they amend their FRBM Acts. The central government had stipulated that after availing interest relief, if a state breaches the FRBM targets in actual, the reduced interest on NSSF loans will be withdrawn and the earlier interest rate will become applicable.

8. Going Beyond the Conventional Debt Sustainability Analysis: *Contingent liabilities and unfunded liabilities of the states can increase the risk to their fiscal and debt sustainability*

2.35 The conventional debt sustainability analysis, though useful, may not provide a comprehensive assessment of debt sustainability, as it is based on a narrow coverage of debt and excludes contingent, implicit and off-budget liabilities. Apart from issues of debt coverage, this analysis is generally done in a static framework and, therefore, it does not account for fiscal and economic behaviour in response to shocks (sensitivity analysis) and fiscal vulnerabilities (stress-testing exercise).

2.36 In India, while the enactment and implementation of rule based fiscal policies have resulted in a gradual move towards sustainability of the state governments' fiscal and debt positions, the issuance of guarantees by them has remained an area of concern. Notwithstanding strict monitoring of overall borrowing limits and adherence to various restrictions¹⁵, states have been able to raise additional 'off-budget' borrowings with guarantees through state controlled special purpose vehicles (SPVs) and/or state-owned public sector enterprises (SPSEs). In recognition of the fiscal risk associated with guarantees, both fresh issuances and outstanding, a Group of State Finance Secretaries on the Fiscal Risk on State Government Guarantees (2002) had underlined the importance of according appropriate risk weights with respect to devolvement of guarantees, and making adequate budgetary

provisions for honouring these guarantees in case they devolve on the states.

2.37 State-wise data on explicit guarantees from 1990-91 onwards (refer to Statement 30) indicates that there was a declining trend in outstanding guarantees at the aggregate level in the 2000s. This reflected the impact of fixing limits on annual incremental guarantees as ratio of GSDP or total revenue receipts under the FRBM Acts/FRLs enacted by state governments. Notwithstanding this, these explicit contingent liabilities as at end-March 2012 had increased substantially in some states.

2.38 The guarantee commitments of state governments with respect to SPSEs are, in fact, a major source of potential risk to fiscal and debt sustainability at the state level in general¹⁶ and in those states in particular where SPSEs have accumulated huge losses and debt liabilities (Table II.8). In this context, it may be pertinent to draw attention to the financial burden on state governments arising from their participation in financial restructuring plan (FRP) of their power distribution companies¹⁷.

2.39 The fiscal implications of the FRP for participating states are linked to four major aspects: (i) issuance of bonds by the state-owned power distribution companies (discoms) with respect to 50 per cent of short-term liabilities (STL) as on March 31, 2012 and its subsequent replacement through issuance of special securities by the state governments; (ii) issuance of guarantees towards interest and principal repayment of the balance 50 per cent of STL to be restructured by banks/FIs

¹⁵ While states have an automatic entitlement to small savings collections within the jurisdiction of the respective states, depending on the sharing arrangement with the centre, any shortfall/excess under this head under the extant monitoring arrangement with an overall cap on borrowings is adjusted against market borrowings.

¹⁶ The issuance of guarantees/letters of credit to SPSEs poses a fiscal risk especially when cost recovery systems are not fully in place (Reddy 2001).

¹⁷ Financial restructuring plan was introduced by the central government on October 5, 2012 vide Office Memorandum No. 20/11/2012- APDRP, Ministry of Power, Government of India.

Table II.8: Debt and Accumulated Profit/Loss Position of State PSUs

(₹ billion)

States	2009-10		2010-11		2011-12	
	Debt	Accumulated Profits/Losses(-)	Debt	Accumulated Profits/Losses(-)	Debt	Accumulated Profits/Losses(-)
1	2	3	4	5	6	7
Andhra Pradesh	297.7	-2.8	356.1	-0.2
Arunachal Pradesh	0.1	-	0.1	-	0.1	-0.2
Assam	14.3	-12.8	12.2	-10.9	15.1	-22.5
Bihar	90.4	-46.2	102.4	-72.1	117.4	-98.2
Chhattisgarh	42.5	18.1	52.6	20.5	85.8	20.0
Goa
Gujarat	237.3	-6.0	268.6	1.7	302.5	16.9
Haryana	174.4	-50.9	199.4	-56.8	218.4	-86.2
Himachal Pradesh	26.7	-8.5	30.8	-12.9	36.0	-13.6
Jammu and Kashmir	45.0	-13.4	47.3	-15.3	44.6	-16.5
Jharkhand	47.6	-5.9	50.5	-16.5	60.2	-63.9
Karnataka	247.0	-2.0	253.6	10.1	292.0	13.7
Kerala	24.0	30.5
Madhya Pradesh	101.6	-114.9	136.0	-139.2
Maharashtra	277.0	-85.4	343.5	-96.1	474.2	-115.5
Manipur	0.3	-0.1	0.3	-0.1	0.1	-0.1
Meghalaya	8.7	-5.2	11.3	-6.2	10.8	6.7
Mizoram	0.3	-0.4	0.3	-0.5	0.3	-0.5
Nagaland	0.4	-0.3	0.5	-0.3	0.5	-0.5
Odisha	55.5	21.4	75.9	23.4	74.7	22.5
Punjab	128.1	-106.4	104.6	-121.9	119.9	-124.9
Rajasthan	264.4	-13.4	362.6	-20.7	459.8	-15.9
Sikkim	4.6	-0.7	4.0	-0.7	2.6	-0.8
Tamil Nadu	309.0	-213.0	467.9	-336.2	431.6	-596.4
Tripura	1.1	-3.0	1.3	-3.2	2.0	-3.5
Uttar Pradesh	143.8	-190.2	250.8	-226.0	359.5	-293.8
Uttarakhand	25.9	-4.2	24.7	-8.1	28.8	-19.1
West Bengal	291.1	-50.2	271.2	-50.5

--: Nil/Negligible. . . : Not available.

Source: State Audit Reports on Public Sector Undertakings, CAG.

and other creditors; (iii) implementation of mandatory conditions under the FRP having financial implications¹⁸; and (iv) sharing of burden in respect of operational losses and working capital loans (as indicated in the FRP guidelines of the Ministry of Power) by state governments with banks/financial institutions (FIs).

2.40 As the state governments take over the bonds to be issued by the discoms, it will add to their outstanding debt liabilities. The issuance of bonds by discoms is required to be guaranteed by the state governments. In addition, the repayment of principal and interest, with respect to the balance 50 per cent of the STL to be rescheduled by lenders

¹⁸ Include (i) converting all loans given by state governments to discoms into equity or defer the recovery of such loans along with interest till the loans rescheduled by banks/FIs are fully paid; (ii) payment of all outstanding energy bills of state departments/agencies as of March 31, 2012 before November 30, 2012; (iii) payment of subsidy arrears before March 31, 2013 where the STL (outstanding STL net of outstanding subsidy and energy bills due from the state government to the discoms) is positive and in other cases, not later than March 31, 2015; (iv) release of agricultural subsidy based on feeder/distribution transformer meter data; (v) payment of subsidy upfront to the discoms.

and serviced by the discoms, is also to be fully secured by state government guarantees. These guarantees will have a bearing on the states' contingent liabilities.

2.41 In view of the foregoing and considering the strong presence of contingent liabilities in some states, there is a need for a holistic assessment of state government debt. The debt position of state governments should be seen together with their off-budget liabilities and borrowings through SPVs while also taking into account the potential risks to state finances arising from the dismal health of SPSEs, particularly state power utilities.

9. Goods and Services Tax: Need for building consensus between centre and states for introduction of GST

2.42 A major indirect tax reform which has been engaging the attention of policy makers, both at the central and state government levels, as well as industry associations in the last few years is the introduction of the goods and services tax (GST). The proposed GST is a comprehensive destination based tax on manufacture, sale and consumption of goods and services, with individual central and state components in the tax structure, viz., CGST and SGST, respectively. GST will replace a number of indirect taxes presently being levied by the central and the state governments and is intended to remove cascading of taxes (Table II.9). The switch to a GST regime will, on the one hand, streamline the entire indirect tax system by reducing inter-state differentials in tax rates, subsuming a large number of taxes into an aggregate levy, which, once paid, can be claimed as credit against subsequent tax payments anywhere in the country. On the other hand, it will incentivise countless producers to enroll themselves into the tax system, because in not doing so their competitive edge will get reduced.

Table II.9: Taxes to be Subsumed in the Proposed GST

Taxes levied by the Central Government which would be subsumed in CGST	Taxes levied by the State Government which would be subsumed in SGST
(i) Central Excise Duty	(i) VAT / Sales tax
(ii) Additional Excise Duty	(ii) Entertainment tax (unless it is levied by the local bodies)
(iii) Excise Duty levied under the Medicinal and Toiletries Preparation Act	(iii) Luxury tax
(iv) Service Tax	(iv) Taxes on lottery, betting and gambling
(v) Additional Customs Duty, commonly known as Countervailing Duty (CVD)	(v) State cesses and surcharges in so far as they relate to supply of goods and services
(vi) Special Additional Duty of Customs	(vi) Entry tax not <i>in lieu</i> of octroi
(vii) Surcharges	
(viii) Cesses	

Note: 1. Taxes on alcohol and petroleum products are kept out of GST.
2. Tax on tobacco products will be subject to GST but the central government can levy extra excise duty over and above GST.

2.43 The states' own tax revenue-GDP ratio has grown from an average of 5.8 per cent during the high growth phase, i.e., 2004-08 to 6.6 per cent in 2012-13 (RE). While there could be some revenue loss to the states in the short-term due to reduced manoeuvrability in fixing tax rates, improvement in tax compliance, facilitated by the IT infrastructure to be used for GST implementation, is expected to increase tax buoyancy in the medium term.

2.44 The Empowered Committee of State Finance Ministers has been working with the central government for preparing the road map for the introduction of GST. As a preparatory step to implementing GST, the central government had introduced the 115th Constitution Amendment Bill in the Parliament on March 22, 2011. The bill sought to confer simultaneous powers to the Parliament as well as the state legislatures to make laws for levying GST. The bill provided for the

setting up of two constitutional bodies - GST Council and GST Dispute Settlement Authority (DSA). The GST Council will make recommendations on all key matters pertaining to GST such as taxation rates under both CGST and SGST and exemptions from GST. The DSA will be responsible for any disputes amidst the Union/states/members with respect to GST. The Constitution Amendment Bill will have to be passed by two-thirds majority in the Parliament, which is then to be ratified by legislatures of at least half the states. The bill was referred to the Standing Committee on Finance on March 29, 2011; the committee tabled its report in the Parliament on August 5, 2013, the main recommendations of which are summarised in Annex 1.

2.45 Two committees were set up by the central government to deliberate on (a) the compensation package for the states *in lieu* of revenue loss on account of reduction of central sales tax from 4 per cent to 2 per cent and (b) the GST design. These two committees submitted their reports in January 2013. As a follow up, three other committees comprising officials from central and state governments were constituted in February 2013: (i) the Committee on Revenue Neutral Rates for State GST and Central GST and Place of Supply Rules in GST regime; (ii) the Committee on Inter-State GST and GST on Import; and (iii) the Committee on the Problem of Dual Control, Threshold and Exemptions in GST. Interim reports have been given by these committees which are being examined and deliberated upon by various stake holders.

2.46 Some of the important issues which need to be resolved include (i) revenue neutral rate for GST; (ii) compensation from the central government for short-term losses, if any, arising from the shift

to the proposed GST tax regime; (iii) rules relating to 'place of supply' in order to bring about clarity as to which state will have jurisdiction over transactions in case of services that are complex; (iv) raising the exemption threshold for the benefit of small businesses and; (v) issues relating to the introduction of an integrated GST (I-GST).

2.47 Inter-state trade is currently being subjected to central sales tax (CST) which is levied by the centre but collected and appropriated by the states. As this tax is origin based, it is inconsistent with the proposed GST which is a destination based tax. Keeping in view the proposed introduction of GST from April 1, 2010, it was decided in 2006-07 to phase out CST and accordingly CST rates were reduced in 2007-08 and 2008-09. The states were to be compensated for the reduction in CST rates. The central government has released to the states a sum of ₹308.6 billion as compensation for CST reduction for the years 2008-09 and 2009-10. The centre has made a budgetary provision of ₹93 billion in 2013-14 as the first instalment of the balance amount of CST compensation to states for the year 2010-11.

2.48 Keeping in view the requirement of a strong IT infrastructure for the implementation of GST regime, Goods and Services Tax Network (GSTN), a Section 25 company has been set up. It will primarily be responsible for the implementation and sustenance of the IT infrastructure. The budget for 2013-14 has made a provision of ₹1 billion for providing recurring grant to GSTN.

2.49 Most of the states and UTs have already enabled mission mode projects for computerisation of commercial taxes to align with the roll out of GST. Most of the states/UTs have completed the legal changes required to enable the e-services and have started accepting electronic tax returns.

As at end-December 2013, out of the 33 states/UTs¹⁹, 32 have started e-registration. Thirty two states/UTs have commenced e-payment facility to their dealers. Most of the states/UTs have made PAN compulsory for filing return. Twenty seven states/UTs have collected more than 80 per cent of PAN details from their dealers and remaining states/UTs are collecting it on priority. Seventeen states have started e-issuance of forms required for inter-state trade.

2.50 Based on the recommendations of the Standing Committee on Finance and inputs from various committees set up by the centre, a revised draft Constitution Amendment Bill was prepared by the centre for consideration by the Empowered Committee of State Finance Ministers. The states did not agree on provisions regarding inclusion of petroleum, alcoholic liquor and entry tax in the proposed GST, as this might dent their revenue collections. It may be mentioned that the VAT rate levied by states at present ranges from 0.1 per cent to 33.2 per cent for petrol and from 9.2 per cent to 25 per cent for diesel. Tax revenue from alcoholic liquor is significant for some states as the manufacture of liquor is subject to state excise duty and its sale is subject to VAT; state excise duty on alcohol and intoxicants alone contributed over 15 per cent of states' own tax revenue in 13 out of the 30 states/UTs in 2012-13(RE).

2.51 The Empowered Group on IT Infrastructure on GST (Chairman: Nandan Nilekani) has stated, *"a fully electronic GST can dramatically increase tax collections by reducing leakages. Tools such as matching the input tax credit, data mining and pattern detection will deter tax evasion and thus increase collections."* While the timing of the introduction of GST is still uncertain, a consensus needs to be built through confidence building measures/steps both by the central and state governments, for the successful rollout of GST without any further delay. This would improve compliance and increase overall tax buoyancy.

10. Conclusion

2.52 States, while managing their finances prudently, are also saddled with the additional responsibility of reinvigorating the slowing economy by utilising the fiscal space available with some of them to invest in productive sectors of the economy. The initiative taken by the centre in restructuring CSS will provide states with some fiscal space to manoeuvre the schemes to their advantage by enhancing their impact on the development of states. An early resolution of differences between the centre and the states and among the states themselves will facilitate removing the legislative hurdles for the introduction of GST, with attendant benefits to tax revenue and growth in the medium-term.

¹⁹ including 3 UTs which do not have separate legislatures but collect VAT on sales.

State budgets for 2013-14 announced initiatives for improving tax revenue and increasing expenditure allocation for certain key sectors. To increase revenue, many states increased taxes on tobacco and liquor products and some states proposed measures for simplifying tax procedures and improving tax compliance. Initiatives to improve non-tax revenue were also announced in some states' budgets. Several states made budgetary provisions for strengthening public distribution systems, besides continuing to accord importance to education, health, agriculture and infrastructure.

1. Introduction

3.1 In their budgets for 2013-14, state governments announced measures to improve tax revenues with emphasis on rationalisation of/increase in tax rates, widening the tax base, simplifying tax procedures and strengthening computerisation in tax departments. Measures to augment non-tax revenues were also announced in state budgets. Some states announced increases in tax rates for non-essential commodities as a move to align with those prevailing in neighbouring states. This is also being viewed as a step towards their preparedness for implementing the proposed goods and services tax (GST).

3.2 The implementation of policies at the central government level relating to the National Food Security Act 2013 and the financial restructuring plans for state power utilities were also reflected in the state budgets, with some states making budgetary provisions for them in 2013-14. State governments have also sought to create/strengthen appropriate infrastructure for successfully implementing the direct benefit transfers (DBT) scheme. As in the past, important sectors such as agriculture, education, medical and public health, and infrastructure development have been accorded priority in state budgets. The budgetary announcements indicate continuation of policy initiatives to improve transparency, governance and delivery of various public services in 2013-14. This chapter attempts to analyse: (i) the major policy

initiatives and proposals announced by state governments, (ii) medium-term fiscal policies of states with regard to deficits, and (iii) policy measures by the Government of India and the Reserve Bank of India which have implications for the finances of state governments.

2. State Governments

3.3 Against the backdrop of a slowdown in economic growth, state governments announced various policy initiatives aimed at achieving fiscal consolidation as stipulated under their FRBM acts. Initiatives relating to tax policy have been shaped broadly by the need to improve own tax revenues through better compliance and alignment of tax rates in anticipation of the proposed GST, while those relating to the expenditure policy are aimed at building necessary infrastructure for the implementation of the DBT scheme and the National Food Security Act, besides increasing allocations for various social and economic services, particularly education, health and power and enhancing the effectiveness of public goods delivery systems.

Revenue Measures

3.4 The major focus of tax policy measures is on augmenting tax revenues through rationalisation of various taxes and tax rates and simplifying tax procedures so as to improve tax compliance. Towards this end, modernisation and computerisation of tax departments and e-payments and e-filing of

tax returns have also been announced by the states in their budgets.

3.5 In general, while taxes on necessities have been abolished/reduced in most states, taxes on sumptuary goods such as tobacco and liquor have been raised. Many states have increased taxes on tobacco and tobacco products/cigarettes/*beedis* (Bihar, Jammu and Kashmir, Assam, Punjab, Himachal Pradesh, Kerala, Maharashtra and West Bengal) and liquor products (Andhra Pradesh, Bihar, Kerala, Maharashtra and Madhya Pradesh). Other tax measures announced by the states include increasing tax rates on luxuries provided in hotels (Arunachal Pradesh); value added tax (VAT) on marble, granite and wallpaper (Andhra Pradesh); entry tax on furniture, lift, battery and battery chargers (Bihar); increase in tax on powder, tablets and cubes for preparing non-alcoholic beverages, industrial goods, paver boxes and cosmetics and an increase in the upper VAT rate by 1 per cent (West Bengal); and green cess on petroleum products and increase in stamp duty rates on various financial instruments (Goa). Jammu and Kashmir, the only state which is permitted to tax services, has widened the service tax base by bringing more services into the tax net.

3.6 Measures to widen the tax base include levying stamp duty on the basis of value of stock and securities (Kerala) and amendments to the Bombay Stamps Act 1958 to recover proper stamp duty from financial institutions, banks, non-banking financial companies (Maharashtra). Odisha has announced revision in its stamp duty on instruments of mining lease and renewal of mining lease by amending the Indian Stamp Act 1899, as in force in the state. An Economic Monitoring Cell in the registration department is to be constituted in Kerala to reduce the revenue loss from *chitty*¹. State-specific measures for improving tax

compliance and simplifying tax procedures include reducing the penalty for non-filing returns (Goa); extending the last date of submitting returns and revising various registration fees (Kerala); reducing late fees and e-payment of taxes (Rajasthan, Haryana and Himachal Pradesh); e-refund and e-audit (Meghalaya); and applying business intelligence tools for improving voluntary tax compliance and tracking tax evasion (Odisha).

3.7 To widen the tax net, Kerala has announced a 'one-time incentive to new registrant scheme', allowing exemption of past liabilities to dealers who volunteer to get themselves registered during April-September 2013. The existing 'one-time settlement scheme' for settling pending undervaluation cases in the registration department has also been extended by one more year. Goa has introduced a one-time settlement scheme for the disputed amount.

3.8 Besides raising tax rates in anticipation of the proposed GST, states have initiated reforms to prepare for its smooth implementation through the modernisation and computerisation of tax departments/treasuries/sub-treasuries (Maharashtra, Arunachal Pradesh and Jammu and Kashmir); decentralising and improving the revenue administration by setting up new revenue divisions and urban *mandals* (Andhra Pradesh); setting up GST consultation committees in the commercial taxes department (Karnataka) and overhauling the tax machinery through revamping, restructuring and training of human resources so as to mitigate any losses due to uncertainties with respect to the revenue base of the proposed GST (Kerala).

3.9 Tax policy measures aimed at reducing prices of commodities include exemption from VAT for: (i) certain food items (Bihar, Maharashtra, Uttarakhand and Rajasthan); (ii) certain goods used by school children, senior citizens and poor

¹ A chitty is a contract between the foreman (a person or an institution) and subscribers under which each subscriber agrees to remit a fixed amount of money every month for a number of months.

(Punjab); and (iii) water meters and hand pumps (Maharashtra). VAT has been reduced on: (i) cement concrete blocks, LED bulbs and low cost mobile phones (Goa), (ii) computer parts (Chhattisgarh), (iii) goods such as waterbeds, lead oxide, ice and footwear (Kerala), and (iv) components used in automobile manufacturing (Madhya Pradesh). Other measures include exemption/reduction in entry tax for certain goods and exemption from entertainment tax for some activities (Madhya Pradesh).

3.10 Some states have also announced measures to increase their non-tax revenues. These include increasing the rate of civic charges, an 'interest waiver scheme' for outstanding electricity bills in order to recover outstanding dues quickly (Arunachal Pradesh), revising royalty rates on coal (Meghalaya) and revising the costs of various forms and charges of government services (Goa).

Expenditure Measures

3.11 Expenditure measures announced by the states indicate continuation of the importance assigned to sectors such as education, medical and public health, social security and welfare, agriculture, rural development, irrigation and power. In preparation for the implementation of the National Food Security Act, several states have accorded priority for improving and strengthening the public distribution system (PDS) and increasing food storage capacities through increased allocation for construction of warehouses. Emphasis has also been placed on the effective implementation of the DBT scheme. Allocations for the power sector have been enhanced to strengthen the financial health of state power utilities and for meeting the commitments under the financial restructuring plan (FRP), announced for state-owned power distribution companies by the Ministry of Power in October 2012. Other important policy initiatives include improving governance, providing transparency in fiscal operations and using

information technology to improve operational efficiency.

Education

3.12 As in the past, several measures have been announced by state governments to improve education facilities in their respective states. These include establishing/upgrading schools/colleges (Chhattisgarh, Haryana, Madhya Pradesh, Rajasthan, Tamil Nadu, Tripura, Uttar Pradesh, Uttarakhand and West Bengal); constructing kitchen sheds in all schools (Andhra Pradesh); a new fixed deposit scheme 'VIDYA' for girl students of class five for continuing school education (Arunachal Pradesh); setting up of a law university (Haryana); free travel facility for government school students (Himachal Pradesh); an Integrated Educational Management System for creating a database relating to education (Karnataka); new schemes for comprehensive development of universities and government colleges (Odisha); providing free laptops (Sikkim, Tamil Nadu); constructing classrooms (Gujarat); placement cells in educational institutions (Kerala); non-salary grants for private schools aided by the government; and setting up hostels for girls to arrest drop outs in secondary schools (Maharashtra).

Agriculture

3.13 In view of the contribution of agriculture to their GSDP, states have accorded priority for its development in their budgetary allocations. Specific proposals include providing anti-hail nets to horticulturists on subsidy (Himachal Pradesh); increasing subsidies to encourage drip irrigation (Jammu and Kashmir); measures to improve irrigation (Jharkhand); constitution of the Agricultural Prices Commission (Karnataka); setting up a technology centre for vegetables, flowers and fruits and a soil museum for comprehensive information on all varieties of soil (Kerala); and establishing Agri-Market Intelligence and Business Promotion Centres (Rajasthan).

Health

3.14 Many states have come out with new schemes/initiatives for improving the health facilities provided by them. These include strengthening medical services (Andhra Pradesh); establishing primary health centres (Chhattisgarh, Gujarat and Rajasthan); community health centres (Gujarat); hospitals (Tripura); functioning of a hospital in the PPP mode in Ranchi (Jharkhand); free health services for certain groups of people (Karnataka and Rajasthan); setting up an Indian Institute of Public Health (Karnataka); medical cities (Kerala); and rural and urban health institutes (Maharashtra). Other measures include provision of additional vehicles for ambulance services (Madhya Pradesh), a health management information system (Odisha) and strengthening the Indian system of medicine (Tamil Nadu).

Infrastructure

3.15 Some states have announced initiatives for improving road connectivity through construction of roads/bridges (Himachal Pradesh, Karnataka, Gujarat, Jharkhand, Madhya Pradesh, Tamil Nadu, Uttar Pradesh and West Bengal), infrastructure development through the PPP mode (Haryana, Karnataka and Tamil Nadu), constructing cement concrete roads (Odisha and Arunachal Pradesh), economic stimulus packages for infrastructure investment (Haryana), road development through privatisation, the Nagpur and Pune metro rail projects (Maharashtra) and setting up 'State Rural and Urban Infrastructure Development Initiatives' for creating essential rural and urban infrastructure (Meghalaya).

Power

3.16 The power sector is considered to be vital for growth and many initiatives have been announced in state budgets for this sector including measures such as installing automatic electronic meters in important locations to check distribution and commercial losses (Arunachal Pradesh),

strengthening the distribution network and energy audit of transformers (Maharashtra) and installing various technology-based systems such as smart grids, pre-paid meters and automated metering (Kerala). States like Himachal Pradesh, Tamil Nadu, Uttar Pradesh and Rajasthan which are participating in the FRP announced by the central government have made budgetary provisions to meet their commitments for its implementation. Other measures include providing incentives for promoting solar power projects like refund of VAT for inputs; refunding of stamp duty for land purchased for projects; exempting power projects from payment of electricity duty and from wheeling and transmission charges (Andhra Pradesh); increasing the generation capacity in the state sector through central public sector undertakings (CPSUs) and through projects under joint ventures and public private partnerships (Meghalaya); providing funds through equity infusion in five years to expand and strengthen the transmission network (Odisha); and encouraging the roof top power generation scheme in Jodhpur and compact fluorescent lamps for power saving (Rajasthan).

Public Distribution System

3.17 As part of the reforms in targeted PDS and to facilitate the implementation of the National Food Security Act, all states/ UTs are required to undertake end-to-end computerisation of PDS. Accordingly, states have announced measures in their budgets which, *inter alia*, include digitisation of the ration card database and creating records of monthly delivery of PDS items to bring in transparency in the distribution of foodgrains (Arunachal Pradesh, Kerala and Tripura), installing biometric enabled machines (Karnataka, Bihar, Assam, Meghalaya and Maharashtra) and setting up a web portal and toll free call centre (Tripura).

3.18 State governments have also announced plans for improving the supply chain which *inter alia* include increasing the storage capacity by constructing godowns/warehouses (Bihar, Gujarat,

Haryana, Tripura and West Bengal)² and developing market linkages through modern wholesale markets, sub-market yards and cold storage facilities (Himachal Pradesh).

Institutional Measures and Other Major Policy Initiatives

3.19 Strengthening local bodies and panchayati raj institutions has also been envisaged by some states through devolution based on recommendations/constitution of State Finance Commissions (SFCs). While Himachal Pradesh has accepted the recommendations of its SFC, Tamil Nadu, taking into account the special needs of rural local bodies, has indicated that it will

continue to devolve funds between rural and urban local bodies in the existing ratio of 58:42 as against a ratio of 56:44 recommended by its Fourth SFC.

3.20 Over the years, state governments have implemented various institutional measures which have helped them consolidate their finances and improve fiscal discipline and fiscal transparency. Institutional reforms implemented by state governments such as FRBM Acts, VAT, new pension scheme (NPS), ceiling on guarantees and setting up a consolidated sinking fund (CSF) and a guarantee redemption fund (GRF) are given in Table III.1.

Table III.1: Institutional Reforms by State Governments

State	Value Added Tax (VAT) Implemented	Fiscal Responsibility Legislation (FRL) enacted#	New Pension Scheme (NPS) introduced	Ceilings on Guarantee Imposed	Consolidated Sinking Fund (CSF) set up*	Guarantee Redemption Fund (GRF) set up*
1	2	3	4	5	6	7
1 Andhra Pradesh	April 2005	June 2005	September 2004	Yes	Yes	Yes
2 Arunachal Pradesh	April 2005	March 2006	January 2008	Yes	Yes	No
3 Assam	May 2005	September 2005	February 2005	Yes	Yes	Yes
4 Bihar	April 2005	April 2006	September 2005	Yes	Yes	No
5 Chhattisgarh	April 2006	September 2005	November 2004	Yes	Yes	No
6 Goa	April 2005	May 2006	August 2005	Yes	Yes	Yes
7 Gujarat	April 2006	March 2005	April 2005	Yes	Yes	Yes
8 Haryana	April 2003	July 2005	January 2006	Yes	Yes	Yes
9 Himachal Pradesh	April 2005	April 2005	May 2003	Yes	No	No
10 Jammu & Kashmir	April 2005	August 2006	January 2010	No	No	No
11 Jharkhand	April 2006	May 2007	December 2004	No	No	No
12 Karnataka	April 2005	September 2002	April 2006	Yes	Yes	No
13 Kerala	April 2005	August 2003	Yes@	Yes	Yes	No
14 Madhya Pradesh	April 2006	May 2005	January 2005	Yes	No	Yes
15 Maharashtra	April 2005	April 2005	November 2005	Yes	Yes	No
16 Manipur	July 2005	August 2005	January 2005	Yes	Yes	Yes
17 Meghalaya	April 2006	March 2006	April 2010	Yes	Yes	No
18 Mizoram	April 2005	October 2006	September 2010	Yes	Yes	Yes
19 Nagaland	April 2005	January 2010	Yes	Yes	Yes	Yes
20 Odisha	April 2005	June 2005	January 2005	Yes	Yes	Yes
21 Punjab	April 2005	October 2003	January 2004	Yes	No	No
22 Rajasthan	April 2006	May 2005	January 2004	Yes	No	No
23 Sikkim	April 2005	September 2010	April 2006	Yes	No	No
24 Tamil Nadu	January 2007	May 2003	April 2003	Yes	Yes	No
25 Tripura	October 2005	June 2005	No	Yes	Yes	No
26 Uttarakhand	October 2005	October 2005	October 2005	Yes	Yes	Yes
27 Uttar Pradesh	January 2008	February 2004	April 2005	No	No	No
28 West Bengal	April 2005	July 2010	No	Yes	Yes	No
Total	28	28	26	25	20	11

#: All states barring Goa have amended their FRBM Acts. The FRBM Act in Goa is in the process of amendment *: As per RBI record.

@: The state government has announced a New Pension Scheme for workers under Employment Guarantee Scheme in the state budget for 2013-14.

² Bihar has proposed to increase the storage capacity of the Bihar State Food Corporation by 10 lakh metric tonnes by 2017 and constructing 211 warehouses in 2013-14. Haryana has proposed to increase the storage capacity by 22 lakh metric tonnes during 2013-14. West Bengal has proposed to construct godowns to hold 3.25 lakh metric tonnes under RIDF XVII and XVIII.

**Table III.2a: Revenue Deficit Targets
(As Percentage of GSDP)**

	2013-14		2014-15		2015-16
	FC-XIII Target	Target set by State	FC-XIII Target	Target set by State	Target set by State
1	2	3	4	5	6
Non-Special Category States					
Andhra Pradesh	0.0	-0.1	0.0	-	-
Bihar	0.0	-2.2	0.0	-2.0	-1.9
Gujarat	0.0	-0.6	0.0	-0.5	-0.5
Karnataka	0.0	-0.1	0.0	-0.8	-1.3
Kerala	0.5	0.5	0.0	0.0	0.0
Madhya Pradesh	0.0	-1.3	0.0	-1.4	-1.5
Maharashtra	0.0	0.0	0.0	0.0	0.0
Odisha	0.0	-0.7	0.0	-0.6	-0.5
Tamil Nadu	0.0	-0.1	0.0	-0.2	-0.3
Special Category States					
Arunachal Pradesh	0.0	28.7	0.0	22.9	--
Assam	0.0	-0.0	0.0	-0.0	-0.0
Himachal Pradesh	0.0	-0.1	0.0	-0.1	-0.4
Mizoram	0.0	-4.2	0.0	-4.4	-4.4
Uttarakhand	0.0	-0.7	0.0	-0.8	-0.7

Note: Negative sign indicates surplus.

Medium-term Fiscal Stance of the States

3.21 The Thirteenth Finance Commission (FC-XIII) recommended annual targets for gross fiscal

**Table III.2b: Revenue Deficit Targets
(As Percentage of Total Revenue Receipts)**

	FC-XIII Target	2013-14	2014-15	2015-16
		Target set by State		
1	2	3	4	5
Non-Special Category States				
Andhra Pradesh	-	-0.8	-	-
Chhattisgarh	-	-6.5	-7.0	-8.0
Haryana	-	5.6	*	*
Kerala	-	3.9	0.0	0.0
Rajasthan	-	-1.3	-2.4	-3.5
Tamil Nadu	-	-0.6	-1.2	-1.9
Special Category States				
Assam	-	-7.5	-4.0	-4.3
Himachal Pradesh	-	-0.3	-0.5	-1.8
Jammu & Kashmir	-	-15.6	-16.0	-16.5

'-': FC-XIII target is expressed as per cent to GSDP.

* projected for revenue surplus.

deficit-GDP ratio (GFD-GSDP ratio) and revenue deficit-GSDP ratio (RD-GSDP ratio) up to 2014-15 for individual states. A comparison of the stipulated targets for 2013-14 and 2014-15 with rolling deficit targets set by the state governments in their budgets shows that the states expect to perform better than the FC-XIII targets (Table III.2 (a and b) and Table III.3). The targets set by the states for 2015-16 show further improvements in their revenue accounts.³ With regard to fiscal deficit, while most states have projected maintaining the GFD-GSDP ratios at the 2014-15 levels, some others have projected further reduction in the ratio (Table III.3).

**Table III.3: Gross Fiscal Deficit Targets
(As Percentage of GSDP)**

	2013-14		2014-15		2015-16
	FC-XIII Target	Target set by State	FC-XIII Target	Target set by State	Target set by State
1	2	3	4	5	6
Non-Special Category States					
Andhra Pradesh	3.0	2.8	3.0	3.0	3.0
Bihar	3.0	2.8	3.0	3.0	3.0
Chhattisgarh	3.0	2.8	3.0	3.0	3.0
Gujarat	3.0	2.6	3.0	2.8	2.8
Haryana	3.0	2.2	3.0	2.2	2.1
Karnataka	3.0	2.8	3.0	3.0	3.0
Kerala	3.0	2.8	3.0	3.0	3.0
Madhya Pradesh	3.0	3.0	3.0	3.0	3.0
Maharashtra	3.0	1.6	3.0	1.6	1.6
Odisha	3.0	2.0	3.0	2.3	2.5
Punjab	3.0	3.0	3.0	-	-
Rajasthan	3.0	2.5	3.0	2.7	2.9
Tamil Nadu	3.0	2.8	3.0	2.8	2.7
Special Category States					
Arunachal Pradesh	3.0	-1.0	3.0	3.0	-
Assam	3.0	1.3	3.0	1.2	1.1
Himachal Pradesh	3.0	2.9	3.0	2.8	2.6
Jammu & Kashmir	3.6	2.7	3.0	3.0	3.0
Mizoram	4.1	0.8	3.0	0.3	0.3
Sikkim	3.0	2.8	3.0	-	-
Uttarakhand	3.0	2.9	3.0	3.0	3.0

³ Some state governments provide information on the revenue deficit/surplus-revenue receipts ratio under FRBM disclosures.

3. Government of India

3.22 The Standing Committee on Finance tabled its Report on the Constitution Amendment Bill, 2011 for GST in the Parliament on August 5, 2013. The Bill confers simultaneous powers to the Parliament as well as the state legislatures to make laws for levying the GST. As a step towards implementation of GST, the central government has set aside ₹93 billion towards the first instalment of the balance of CST compensation.

3.23 The central government has made a budgetary provision of ₹50 billion as corpus fund to National Bank for Agriculture and Rural Development (NABARD) to finance construction of warehouses, godowns, silos and cold storage units designed to store agricultural produce, both in the public and the private sectors under the NABARD Warehousing Scheme 2013-14. This window will also finance, through the state governments, construction of godowns by *panchayats* to enable farmers to store their produce.

3.24 In view of the progress of *Pradhan Mantri Gram Sadak Yojana* (PMGSY) in several states, the Union Budget 2013-14 announced allocation of a portion of the funds to the new programme, *PMGSY-II* that will benefit states *viz.*, Andhra Pradesh, Haryana, Karnataka, Maharashtra, Punjab and Rajasthan. The guidelines for PMGSY-II were issued in June 2013. The Jawaharlal Nehru National Urban Renewal Mission (JNNURM) is being continued in the Twelfth Plan and the purchase of up to 10,000 buses, particularly by the hill states, is to be supported by the central government in 2013-14.

3.25 Encouraged by the success of bringing green revolution to eastern India which reflected in increased contribution to rice production by Assam, Bihar, Chhattisgarh and West Bengal, the Union

Budget for 2013-14 has made a budgetary allocation of ₹10 billion for extending support to the eastern states. In view of the problem of stagnating yields and over-exploitation of water resources faced by the original green revolution states, the central government has announced a crop diversification programme to be implemented in the states of Haryana, Punjab and Western Uttar Pradesh so as to promote technological innovation and encourage farmers to choose crop alternatives.

3.26 To improve the road infrastructure in the north-east, the central government has sought assistance of the World Bank and the Asian Development Bank to build roads in the north-eastern states and connect them to Myanmar.

3.27 The government has decided to restructure the centrally sponsored schemes (CSS) and additional central assistance (ACA) schemes into 66 schemes (including 17 flagship schemes) from 137 schemes at present. Details of the restructured scheme and its implications for the states has been covered in Chapter II of this report.

3.28 In the Union Budget for 2013-14, the government proposed to evolve new criteria for determining backwardness and reflect them in future planning and devolution of funds. Accordingly, a Committee for evolving a composite development index of states was set up under the Chairmanship of Dr. Raghuram Rajan in May 2013. The Committee submitted its report in September 2013 (Box III.1).

3.29 The central government promulgated a National Food Security Ordinance which was repealed and replaced by the National Food Security Act (NFSA) 2013. The Act, aimed at providing a legal right on highly subsidised foodgrains to 67 per cent of the country's population, was enacted on September 12, 2013. Although the Act is an initiative by the central government, state

**Box III.1:
Report of the Committee for Evolving a Composite Development Index of States**

The central government constituted the Committee for Evolving a Composite Development Index of States (Chairman: Dr. Raghuram Rajan) in May 2013 with a view to suggest methods for identifying backwardness of the states using a variety of criteria and recommend how the criteria may be reflected in future planning and devolution of funds from the central government to the states. The Committee submitted its report in September 2013. The Committee has evolved a multi-dimensional composite development index of the states which factors in both the states' development needs as well as their development performance. The index of development is an average of ten sub-components, viz., (i) monthly per capita consumption expenditure, (ii) education, (iii) health, (iv) household amenities, (v) poverty rate, (vi) female literacy, (vii) percent of scheduled caste-scheduled tribe population, (viii) urbanisation rate, (ix) financial inclusion, and (x) connectivity.

Based on the scores in the composite development index, the Committee has classified the states into 'least developed' (score 0.6 and above), 'less developed' (scores below 0.6 and above 0.4) and 'relatively developed' (score below 0.4). Using the index, the Committee has identified the 'least developed' states as Arunachal Pradesh, Assam, Bihar, Chhattisgarh, Jharkhand, Madhya Pradesh, Meghalaya, Odisha, Rajasthan and Uttar Pradesh. The Committee has suggested a general method for allocating funds from the centre to the states based on a fixed basic allocation of 0.3 per cent of overall funds to each state, to which will be added a share stemming from need and performance of the state as follows:

Need based points to state $i = [0.8 * \text{share of population of state } i + 0.2 * \text{share of area of state } i] * [(\text{under}) \text{ development index for state } i]^2$

Performance based points to state $i = \text{points to state } i \text{ based on need} * \text{change in (under) development index for state } i * \text{performance weighting parameter.}$

As there are 28 states included for the construction of index, 8.4 per cent of funds would be allocated as a fixed basic allocation. Of the remaining 91.6 per cent, 3/4th of it would be allocated based on need and 1/4th, based on performance. As the reward for performance is multiplied by need, the

formula rewards underdeveloped states more for an improvement in the index.

On average each state gets 3.6 per cent of allocation of funds. There is considerable variation across states. The shares range from 0.30 per cent to 16.41 per cent with a standard deviation of 4.02 per cent. While some states would gain under the new approach, others would lose when compared with allocation shares based on formulas used for transfers through the Planning Commission or the Finance Commission routes. However, the Committee noted that relative to the Finance Commission formula, only five states lose one percentage point or more of their share.

The recommendations of the Committee include:

- Allocation of some of the development funds by the centre to the states be made on the basis of the framework given by the Committee.
- the proposed underdevelopment index be updated on a quinquennial basis and performance be measured relative to the last update.
- the index and the allocation formula be re-examined after 10 years and revisions proposed based on experience.
- 'least developed' states, as identified by the index, be eligible for other forms of central support that the central government may deem necessary to enhance the process of development.
- the suggested approach is meant to channel some fund allocations based on need and performance; other methodologies which serve different purposes, should be used in conjunction with the suggested approach to allocate other funds.

The Committee has observed that the demand for funds and special attention of different states will be more than adequately met by the twin recommendations of the basic allocation of 0.3 per cent of overall funds to each state and the categorisation of states that score 0.6 and above as 'least developed' States. According to the Committee, these two recommendations, along with the allocation methodology, effectively subsume what is currently classified as 'special category'.

and local governments are required to perform certain functions for the smooth implementation of the Act (Box III.2).

3.30 In a meeting held in October 2013, to review the preparations for the implementation of the NFSA, the central government has assured to

Box III.2:

National Food Security Act 2013- Role of the State Governments

The National Food Security Act 2013 was enacted in September 2013. The salient features which are relevant to the states are as follows:

- State/UT governments are required to identify eligible households within the rural/urban coverage determined by the centre for each state. A period of one year from the commencement of the Act has been given for this purpose. The state governments will continue to receive foodgrains from the centre under the existing targeted public distribution system (TPDS) till the completion of identification process.
- The central and state governments shall endeavour to progressively undertake necessary reforms in the TPDS in consonance with the role envisaged for them in this Act.
- In case of non-supply of foodgrains or meals to entitled persons, the concerned state/UT governments will be required to provide food security allowance as may be prescribed by the central government to the beneficiaries.
- All state governments are required to put in place an internal grievance redressal mechanism which may include call centres, help lines, designation of nodal officers, or such other mechanism as may be prescribed; they may also appoint a grievance redressal officer for expeditious and effective redressal of grievances and enforce the entitlements of the Act.
- States are also required to constitute a State Food Commission for the purpose of monitoring and review of implementation of the Act.
- For efficient operations of the TPDS, all state governments are required to (i) create and maintain scientific storage facilities at the state, district and block levels, being sufficient to accommodate foodgrains required under the TPDS and other food based welfare schemes; (ii) suitably strengthen capacities of their food and civil supplies corporations and other designated agencies; and (iii) establish institutionalised licensing arrangements for fair price shops, in accordance with the relevant provisions of the Public Distribution System (Control) Order, 2001 made under the Essential Commodities Act, 1955, as amended from time to time.
- The state governments may assign, by notification, additional responsibilities for implementation of the TPDS to the local authority.
- State governments may, continue with or formulate food or nutrition based plans or schemes providing for benefits higher than the benefits provided under this Act, from their own resources.
- Consistent with this Act, state governments may notify their rules to carry out the provisions of this Act.

protect the foodgrains allocation to states at the average of annual off-take for the last three years. It was also decided that the state governments will ensure timely completion of the storage capacities sanctioned under Private Entrepreneurs Guarantee (PEG) scheme. With the delinking of the coverage under NFSA from poverty estimates and the irrelevance of the hitherto followed system of above the poverty line (APL) and below the poverty line (BPL) beneficiaries, it has been decided that the states/UTs should devise appropriate mechanism for distribution of subsidised sugar, within the quotas fixed for each state. Other issues relating to the states which have been resolved in the meeting include (i) preparation of time bound programme

for correct identification of beneficiaries and completion of computerisation of TPDS; (ii) issuance of new ration cards; (iii) setting up of grievance redressal authorities at the district and state levels; (iv) strengthening of existing distribution system and (v) taking up of door-step delivery of foodgrains. In response to concerns raised by the states, the centre has proposed to set up two committees, viz., (i) Committee of State Food Secretaries, to sort out issues of sharing expenditure towards intra-state transportation and handling of foodgrains, margins to fair price shop dealers and other implementation issues to ensure speedy implementation of NFSA and (ii) Ministerial level Committee, to sort out issues of finance and

infrastructure to provide all required assistance on priority basis for the implementation of the Act.

3.31 With a view to continue effective de-hoarding operations by state governments under Essential Commodities Act, 1955 (by fixing stock limits and licensing requirements in respect of pulses, edible oils and edible oilseeds) the Union Cabinet has extended the validity of the central order in this respect for a further period of one year *i.e.*, October 1, 2013 to September 30, 2014. This would help in the efforts being taken by the state governments to tackle the problem of rising prices and also improve the availability of these commodities to general public, especially the vulnerable sections.

4. Reserve Bank of India

3.32 The aggregate normal ways and means advances (WMA) limit for the state governments, inclusive of the Union Territory of Puducherry, were placed at ₹102.40 billion for the year 2013-14, unchanged from the limits fixed in 2006-07. On a review, the WMA limit has been increased by 50 per cent of the existing limits to ₹153.60 billion with effect from November 11, 2013. Other terms and conditions of the WMA scheme have been left unchanged.

3.33 Consequent to the submission of the Report of the Committee on Guarantee Redemption Fund (GRF) (details of the report are given in

Chapter V) and subsequent implementation of its recommendation, states have been given the option to withdraw excess fund over and above 5 per cent of outstanding guarantees of the previous year.

5. Conclusion

3.34 The states, in their budgets for 2013-14, have proposed measures to increase their tax and non-tax revenues for improving their fiscal health. Keeping in view the inelastic demand of intoxicants such as tobacco and liquor products, many states have increased taxes on these items while providing tax relief to some essential commodities. Some states announced measures to improve tax compliance and have raised user charges to increase their revenues. On the expenditure side, states have announced initiatives to encourage computerisation of PDS, increase storage capacity through construction of godowns/warehouses, and develop infrastructure. Certain policy measures announced by the central government in 2013-14, such as the restructuring of the centrally sponsored scheme and the enactment of the NFSA, would require active involvement by the state governments in terms of higher responsibilities in implementation. The existing normal WMA limits of the states, that help them meet any short-term funding gaps, have been raised by 50 per cent in November 2013 by the Reserve Bank.

IV

Fiscal Position of State Governments

The consolidated fiscal position of the states in 2012-13 (RE) recorded a marginal decline in the revenue surplus-GDP ratio over the previous year which, together with the higher capital outlay-GDP ratio, resulted in an increase in the GFD-GDP ratio. The state governments, however, have budgeted for an increase in revenue surplus-GDP ratio in 2013-14, which will help reduce the GFD-GDP ratio even as capital outlay as a ratio of GDP is budgeted to increase marginally.

1. Introduction

4.1 Key deficit indicators of state governments at the consolidated level as a proportion to GDP narrowed significantly in 2011-12. In 2012-13 (RE), the GFD-GDP ratio, however, increased over 2011-12 on account of the higher capital outlay-GDP ratio and decline in surplus in the revenue account. All the major indicators are budgeted to improve in 2013-14 (BE) over 2012-13 (RE), despite a marginal increase in the capital outlay-GDP ratio (Tables IV. 1, IV.3A and IV.3B).

4.2 A comparison of the fiscal position of non-special category (NSC) and special category (SC) states reveals an improvement in the consolidated revenue account of NSC states and a marginal

deterioration in that of SC states in 2011-12 over the averages for 2004-08 and 2008-10. During the same period, the GFD-GSDP ratio of both NSC and SC states improved. However, in 2012-13 (RE), the GFD-GSDP ratio widened in NSC as well as SC states partly on account of an increase in the capital outlay-GSDP ratio. In 2013-14, key deficit indicators are budgeted to improve in both NSC and SC states (Table IV.2).

4.3 At the consolidated level, the average aggregate receipts of the states, which had increased during the post-crisis period (2008-10), following an increase in debt receipts, declined during 2010-11, which was in line with the reduction in borrowing requirements following the

Table IV.1: Major Deficit Indicators of State Governments

(Amount in ₹ billion)

Item	1990-98	1998-2004	2004-08	2008-10	2010-11	2011-12	2012-13 (BE)	2012-13 (RE)	2013-14 (BE)
	Averages								
1	2	3	4	5	6	7	8	9	10
Gross Fiscal Deficit	(2.7)	(4.1)	(2.3)	1,617.0 (2.7)	1,614.6 (2.1)	1,683.5 (1.9)	2,152.7 (2.1)	2,334.1 (2.3)	2,450.5 (2.2)
Revenue Deficit	(0.8)	(2.5)	(0.0)	91.7 (0.1)	-30.5 (-0.0)	-239.6 (-0.3)	-425.7 (-0.4)	-196.3 (-0.2)	-477.3 (-0.4)
Primary Deficit	(0.9)	(1.7)	(0.0)	538.2 (0.9)	366.4 (0.5)	315.4 (0.4)	598.3 (0.6)	790.8 (0.8)	716.7 (0.6)

BE: Budget Estimates. RE: Revised Estimates.

Note: 1. Negative (-) sign indicates surplus.

2. Figures in parentheses are percentages to GDP.

3. The ratios to GDP at current market prices are based on CSO's National Accounts 2004-05 series.

Source: Budget documents of the state governments.

Table IV.2: Fiscal Imbalances in Non-Special and Special Category States
(Per cent to GSDP)

	2004-08	2008-10	2010-11	2011-12	2012-13 (RE)	2013-14 (BE)
	(Avg.)					
1	2	3	4	5	6	7
Revenue Deficit						
Non-Special Category States	0.2	0.3	0.1	-0.2	0.0	-0.3
Special Category States	-2.8	-3.0	-2.1	-2.1	-3.3	-3.7
All States Consolidated*	0.0	0.1	0.0	-0.3	-0.2	-0.4
Gross Fiscal Deficit						
Non-Special Category States	2.7	3.1	2.4	2.2	2.6	2.4
Special Category States	3.1	3.4	2.7	2.9	3.4	3.0
All States Consolidated*	2.3	2.7	2.1	1.9	2.3	2.2
Primary Deficit						
Non-Special Category States	0.0	1.0	0.6	0.4	0.9	0.7
Special Category States	-0.5	0.6	0.1	0.4	1.0	0.6
All States Consolidated*	0.0	0.9	0.5	0.4	0.8	0.6
Primary Revenue Deficit						
Non-Special Category States	-2.5	-1.7	-1.8	-2.0	-1.8	-2.0
Special Category States	-6.4	-5.8	-4.7	-4.5	-5.7	-6.1
All States Consolidated*	-2.3	-1.7	-1.6	-1.8	-1.7	-1.9

* : As a ratio to GDP.

RE: Revised Estimates

BE: Budget Estimates

Source: Budget documents of the state governments.

Note : Negative (-) sign indicates surplus

resumption of fiscal consolidation. The aggregate receipts-GDP ratio increased slightly in 2011-12 before increasing sharply in 2012-13 (RE) and remaining stable in 2013-14 (BE). This trend mirrored improvements in states' revenue receipts during the period under review. States' own tax revenue (OTR)-GDP ratio recorded a steady rise while the states' own non-tax revenue (ONTR)-GDP ratio moved in a narrow range during 2011-12 to 2013-14. Current transfers from the centre which had remained unchanged as a proportion of GDP in 2011-12, increased in 2012-13(RE) mainly on account of grants and are budgeted at the same level in 2013-14. Although debt receipts as a proportion to GDP has increased only marginally during 2011-12 to 2013-14(BE), there has been

a compositional shift in favour of higher market borrowings (Table IV.4).

4.4 As in the case of aggregate receipts, average aggregate expenditure as a ratio to GDP, which had increased during 2008-10 due to fiscal stimulus measures and the pay commission awards, moderated in 2010-11. During 2011-12 to 2013-14(BE), the aggregate expenditure-GDP ratio maintained an upward trend with the increase being particularly sharp in 2012-13 (RE). While the development expenditure-GDP ratio was up by 130 basis points, the non-development expenditure-GDP ratio increased marginally in 2012-13. However, both aggregate expenditure and development expenditure as a ratio to GDP are budgeted to be lower in 2013-14 (Table IV. 5).

Table IV.3 A: Deficit Indicators of State Governments

(Per cent)

State	2004-08 (Avg.)*				2008-10 (Avg.)				2010-13 (Avg.)			
	RD/ GSDP	GFD/ GSDP	PD/ GSDP	PRD/ GSDP	RD/ GSDP	GFD/ GSDP	PD/ GSDP	PRD/ GSDP	RD/ GSDP	GFD/ GSDP	PD/ GSDP	PRD/ GSDP
1	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category	0.2	2.7	0.0	-2.5	0.3	3.1	1.0	-1.7	-0.1	2.4	0.6	-1.8
1. Andhra Pradesh	0.0	2.8	0.2	-2.6	-0.2	2.9	1.0	-2.1	-0.4	2.4	0.8	-2.0
2. Bihar	-2.0	2.6	-1.2	-5.9	-2.5	2.5	0.0	-4.9	-1.6	3.3	1.5	-3.4
3. Chhattisgarh	-2.7	0.9	-0.9	-4.4	-1.4	1.4	0.3	-2.5	-2.2	1.0	0.1	-3.1
4. Goa	-0.1	3.6	1.0	-2.7	0.0	3.7	1.7	-2.0	-0.6	3.1	1.2	-2.5
5. Gujarat	0.2	2.6	0.0	-2.3	0.8	3.2	1.1	-1.3	0.0	2.4	0.6	-1.8
6. Haryana	-0.9	0.4	-1.5	-2.8	1.5	4.1	2.8	0.3	0.8	2.5	1.1	-0.5
7. Jharkhand	2.0	7.4	5.9	0.5	-1.7	3.0	0.7	-4.0	-1.2	2.4	0.8	-2.8
8. Karnataka	-1.3	2.0	0.1	-3.3	-0.5	3.0	1.5	-2.0	-0.7	2.7	1.4	-2.1
9. Kerala	2.3	3.2	0.4	-0.4	2.0	3.3	1.0	-0.3	1.6	3.4	1.3	-0.4
10. Madhya Pradesh	-1.8	3.3	0.4	-4.6	-2.2	2.5	0.4	-4.3	-2.5	2.3	0.5	-4.3
11. Maharashtra	0.2	2.4	0.5	-1.7	0.1	2.5	0.8	-1.5	0.1	1.6	0.2	-1.4
12. Odisha	-1.3	0.1	-3.5	-4.9	-1.5	0.8	-1.1	-3.4	-1.9	0.4	-1.1	-3.4
13. Punjab	2.1	3.3	-0.2	-1.3	2.4	3.5	0.8	-0.2	2.2	3.2	0.8	-0.2
14. Rajasthan	0.2	3.1	-0.4	-3.3	1.1	3.4	0.8	-1.5	-0.4	1.5	-0.5	-2.4
15. Tamil Nadu	-0.6	1.4	-0.4	-2.5	0.2	2.3	0.9	-1.3	0.1	2.7	1.4	-1.3
16. Uttar Pradesh	0.2	3.7	0.3	-3.2	-0.9	4.1	1.7	-3.3	-0.8	2.6	0.4	-3.0
17. West Bengal	3.3	4.4	0.2	-0.9	4.9	5.1	1.7	1.4	2.9	3.6	0.7	-0.1
II. Special Category	-2.8	3.1	-0.5	-6.4	-3.0	3.4	0.6	-5.8	-2.5	3.0	0.5	-5.0
1. Arunachal Pradesh	-9.2	3.7	-0.3	-13.3	-12.6	6.3	2.8	-16.1	-15.3	5.8	2.6	-18.5
2. Assam	-2.3	0.3	-2.1	-4.7	-1.7	1.2	-0.7	-3.6	-0.5	2.1	0.5	-2.1
3. Himachal Pradesh	0.3	3.7	-2.1	-5.4	1.0	5.6	1.3	-3.3	-0.2	2.9	-0.5	-3.5
4. Jammu and Kashmir	-5.9	5.1	0.7	-10.3	-8.6	5.0	1.1	-12.6	-5.3	4.5	0.8	-9.1
5. Manipur	-8.5	4.9	0.3	-13.1	-13.7	5.9	1.8	-17.7	-12.5	5.7	1.9	-16.2
6. Meghalaya	-1.2	2.6	0.2	-3.6	-1.6	2.8	0.9	-3.4	-2.0	3.7	1.9	-3.8
7. Mizoram	-4.3	9.5	3.2	-10.7	-6.2	4.0	-0.9	-11.1	-3.7	6.9	3.2	-7.4
8. Nagaland	-4.7	3.9	0.0	-8.5	-4.9	4.3	0.9	-8.3	-6.1	5.4	1.9	-9.6
9. Sikkim	-11.0	6.3	1.1	-16.3	-10.1	5.0	1.5	-13.5	-6.4	3.1	0.9	-8.6
10. Tripura	-6.6	0.7	-3.0	-10.3	-8.1	0.8	-2.0	-10.8	-7.0	0.7	-1.8	-9.4
11. Uttarakhand	0.1	5.3	2.6	-2.7	0.6	3.6	1.6	-1.4	-0.6	2.4	0.5	-2.5
All States#	0.0	2.3	0.0	-2.3	0.1	2.7	0.9	-1.7	-0.2	2.1	0.5	-1.7
<i>Memo Item:</i>												
1. NCT Delhi	-3.3	0.7	-0.8	-4.8	-2.7	1.6	0.3	-3.9	-2.3	0.4	-0.5	-3.2
2. Puducherry	0.4	4.0	1.7	-1.9	1.5	4.2	1.7	-0.9	1.8	4.4	1.8	-0.8

Avg. : Average.

RD : Revenue Deficit.

GSDP : Gross State Domestic Product.

PD : Primary Deficit.

GFD : Gross Fiscal Deficit.

PRD : Primary Revenue Deficit

*: Data for Puducherry pertain to 2006-07.

#: Data for All States are as per cent to GDP.

Note: Negative (-) sign indicates surplus.**Source:** Based on Budget documents of state governments.

Fiscal Position of State Governments

Table IV.3 B: Deficit Indicators of State Governments

(Per cent)

State	2011-12				2012-13 (RE)				2013-14 (BE)			
	RD/ GSDP	GFD/ GSDP	PD/ GSDP	PRD/ GSDP	RD/ GSDP	GFD/ GSDP	PD/ GSDP	PRD/ GSDP	RD/ GSDP	GFD/ GSDP	PD/ GSDP	PRD/ GSDP
1	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category	-0.2	2.2	0.4	-2.0	0.0	2.6	0.9	-1.8	-0.3	2.4	0.7	-2.0
1. Andhra Pradesh	-0.5	2.4	0.7	-2.1	-0.2	2.8	1.2	-1.8	-0.1	2.8	1.1	-1.8
2. Bihar	-2.0	2.4	0.7	-3.7	0.2	5.6	3.9	-1.4	-1.9	2.4	0.8	-3.5
3. Chhattisgarh	-2.3	0.6	-0.3	-3.2	-1.3	2.9	2.1	-2.2	-1.4	3.0	2.3	-2.1
4. Goa	-0.8	2.5	0.5	-2.8	0.9	5.3	3.4	-0.9	0.5	4.9	3.1	-1.4
5. Gujarat	-0.5	1.8	0.0	-2.3	-0.6	2.6	0.9	-2.3	-0.6	2.6	0.9	-2.3
6. Haryana	0.5	2.3	1.0	-0.8	0.9	2.3	0.9	-0.6	0.6	2.2	0.7	-0.9
7. Jharkhand	-1.0	1.4	-0.2	-2.6	-2.6	1.9	0.4	-4.1	-1.7	2.2	0.9	-3.0
8. Karnataka	-1.0	2.7	1.4	-2.3	-0.2	2.9	1.6	-1.5	-0.1	2.9	1.5	-1.5
9. Kerala	2.5	4.1	2.1	0.6	0.9	3.1	1.2	-1.0	0.5	2.8	1.0	-1.3
10. Madhya Pradesh	-3.2	1.9	0.1	-4.9	-1.8	2.9	1.2	-3.4	-1.3	3.0	1.4	-2.8
11. Maharashtra	0.2	1.7	0.2	-1.3	0.0	1.4	0.0	-1.4	0.0	1.6	0.2	-1.4
12. Odisha	-2.6	-0.3	-1.5	-3.8	-1.1	1.1	-0.7	-2.9	-0.7	2.0	0.3	-2.4
13. Punjab	2.6	3.3	0.9	0.2	1.6	3.2	0.8	-0.8	0.6	3.0	0.5	-1.9
14. Rajasthan	-0.8	0.9	-1.0	-2.7	-0.2	2.3	0.6	-1.9	-0.2	2.5	0.7	-2.0
15. Tamil Nadu	-0.2	2.6	1.3	-1.5	-0.1	2.7	1.3	-1.4	-0.1	2.6	1.1	-1.6
16. Uttar Pradesh	-1.0	2.3	0.0	-3.3	-0.7	2.8	0.6	-2.9	-1.1	2.8	0.8	-3.1
17. West Bengal	2.7	3.3	0.3	-0.2	2.1	3.4	0.5	-0.7	0.5	1.8	-0.8	-2.2
II. Special Category	-2.1	2.9	0.4	-4.5	-3.3	3.4	1.0	-5.7	-3.7	3.0	0.6	-6.1
1. Arunachal Pradesh	-10.0	9.1	6.5	-12.6	-17.4	8.5	5.9	-20.0	-24.5	-1.0	-3.3	-26.8
2. Assam	-0.7	1.3	-0.3	-2.4	-0.6	3.3	1.8	-2.1	-1.9	3.8	2.4	-3.4
3. Himachal Pradesh	-1.0	2.6	-0.8	-4.3	-0.5	2.8	-0.4	-3.7	-0.1	2.8	-0.1	-3.0
4. Jammu and Kashmir	-3.2	5.7	2.0	-6.9	-6.3	3.8	0.2	-9.9	-7.5	2.7	-1.6	-11.8
5. Manipur	-6.2	10.1	6.2	-10.0	-16.3	0.7	-2.8	-19.8	-14.6	4.5	1.3	-17.8
6. Meghalaya	1.1	6.6	4.8	-0.7	-5.3	2.3	0.4	-7.1	-6.1	2.6	0.8	-7.8
7. Mizoram	-4.1	3.0	-0.9	-8.0	-7.3	7.0	3.9	-10.4	-4.2	0.8	-1.9	-6.9
8. Nagaland	-5.8	4.4	1.0	-9.2	-5.4	9.1	5.5	-9.0	-8.1	3.0	-0.8	-11.8
9. Sikkim	-5.1	2.1	-0.1	-7.4	-12.1	3.0	1.0	-14.1	-9.1	2.8	1.0	-11.0
10. Tripura	-8.4	-1.3	-3.8	-10.9	-7.9	2.0	-0.4	-10.2	-5.4	3.6	1.2	-7.8
11. Uttarakhand	-0.8	1.9	0.0	-2.6	-1.1	3.1	1.1	-3.1	-0.7	2.9	0.8	-2.8
All States#	-0.3	1.9	0.4	-1.8	-0.2	2.3	0.8	-1.7	-0.4	2.2	0.6	-1.9
<i>Memo Item:</i>												
1. NCT Delhi	-1.4	0.8	-0.1	-2.4	-1.5	0.8	0.0	-2.3	-2.3	-0.5	-1.2	-3.0
2. Puducherry	3.2	5.8	3.0	0.4	-0.3	2.0	-0.6	-2.9	-0.2	3.1	0.6	-2.7

BE : Budget Estimate

RE : Revised Estimates.

RD : Revenue Deficit.

PRD : Primary Revenue Deficit

PD : Primary Deficit.

GFD: Gross Fiscal Deficit.

GSDP : Gross State Domestic Product.

#: Data for All States are as per cent to GDP.

Note: Negative (-) sign indicates surplus.

Source: Based on Budget documents of state governments.

Table IV.4: Aggregate Receipts of State Governments

(Amount in ₹ billion)

Item	2004-08	2008-10	2010-11	2011-12	2012-13 (RE)	2013-14 (BE)
	(Average)					
1	2	3	4	5	6	7
Aggregate Receipts (1+2)	5,814.6 (14.3)	8,951.3 (14.8)	11,026.9 (14.1)	12,943.4 (14.4)	15,652.8 (15.6)	17,779.5 (15.6)
1. Revenue Receipts (a+b)	4,872.1 (12.0)	7,314.0 (12.1)	9,353.5 (12.0)	10,985.3 (12.2)	13,421.4 (13.4)	15,260.1 (13.4)
a. States' Own Revenue (i+ii)	2,921.1 (7.2)	4,279.2 (7.1)	5,523.6 (7.1)	6,565.2 (7.3)	7,810.7 (7.8)	8,919.4 (7.8)
i. States' Own Tax	2,333.6 (5.8)	3,425.0 (5.7)	4,607.1 (5.9)	5,574.0 (6.2)	6,613.9 (6.6)	7,638.5 (6.7)
ii. States' Own Non-Tax	587.5 (1.4)	854.2 (1.4)	916.5 (1.2)	991.3 (1.1)	1,196.8 (1.2)	1,280.9 (1.1)
b. Current Transfers (i+ii)	1,951.0 (4.8)	3,034.8 (5.0)	3,829.9 (4.9)	4,420.1 (4.9)	5,610.7 (5.6)	6,340.7 (5.6)
i. Shareable Taxes	1,110.7 (2.7)	1,630.3 (2.7)	2,194.9 (2.8)	2,555.9 (2.8)	2,962.3 (3.0)	3,440.7 (3.0)
ii. Grants-in Aid	840.4 (2.1)	1,404.5 (2.3)	1,635.0 (2.1)	1,864.2 (2.1)	2,648.4 (2.6)	2,900.1 (2.6)
2. Capital Receipts (a+b)	942.5 (2.3)	1,637.3 (2.7)	1,673.4 (2.1)	1,958.1 (2.2)	2,231.4 (2.2)	2,519.4 (2.2)
a. Non-Debt Capital Receipts	102.9 (0.3)	101.2 (0.2)	62.4 (0.1)	178.2 (0.2)	116.7 (0.1)	69.3 (0.1)
i. Recovery of Loans and Advances	81 (0.2)	96 (0.2)	49.9 (0.1)	171.6 (0.2)	115.3 (0.1)	66.9 (0.1)
ii. Miscellaneous Capital Receipts	22 (0.1)	5 (0.0)	12.4 (0.0)	6.7 (0.0)	1.4 (0.0)	2.4 (0.0)
b. Debt Receipts	839.6 (2.1)	1,536.1 (2.5)	1,611.1 (2.1)	1,779.8 (2.0)	2,114.7 (2.1)	2,450.1 (2.2)
i. Market Borrowings	292 (0.7)	1,083 (1.8)	887.8 (1.1)	1,354.0 (1.5)	1,683.9 (1.7)	2,161.8 (1.9)
ii. Other Debt Receipts	547 (1.4)	453 (0.7)	723.3 (0.9)	425.9 (0.5)	430.8 (0.4)	288.3 (0.3)

RE: Revised Estimates. BE: Budget Estimates.

Note: 1. The period averages provided in this table reflect the different fiscal phases of the States.

2. Figures in parentheses are percentages to GDP.

3. Debt Receipts are on net basis.

Source: Budget documents of state governments.

2. Accounts 2011-12¹

4.5 Fiscal consolidation by the states, which had resumed in 2010-11, gained further momentum in 2011-12, with all the key deficit indicators at the consolidated state government

level improving as a proportion to GDP. Revenue surplus, coupled with the unchanged capital outlay-GDP ratio resulted in a lower GFD-GDP ratio in 2011-12 over the previous year. With the revenue expenditure-GDP ratio remaining unaltered, the surplus in the revenue account was

¹ All comparisons for 2011-12 in this section are with respect to the 2010-11 (accounts), unless otherwise stated.

Table IV.5: Expenditure Pattern of State Governments

(Amount in ₹ billion)

Item	2004-08	2008-10	2010-11	2011-12	2012-13 (RE)	2013-14 (BE)
1	2	3	4	5	6	7
Aggregate Expenditure (1+2 = 3+4+5)	5,852.0 (14.4)	9,032.2 (14.9)	11,030.4 (14.2)	12,847.1 (14.3)	15,872.2 (15.8)	17,779.9 (15.6)
1. Revenue Expenditure	4,818.0	7,405.7	9,323.0	10,745.7	13,225.0	14,782.8
<i>of which:</i>	(11.9)	(12.2)	(12.0)	(12.0)	(13.2)	(13.0)
Interest payments	908.6 (2.2)	1,078.8 (1.8)	1,248.2 (1.6)	1,368.2 (1.5)	1,543.3 (1.5)	1,733.7 (1.5)
2. Capital Expenditure	1,034.0	1,626.5	1,707.5	2,101.4	2,647.1	2,997.1
<i>of which:</i>	(2.6)	(2.7)	(2.2)	(2.3)	(2.6)	(2.6)
Capital outlay	886.5 (2.2)	1,459.2 (2.4)	1,519.3 (1.9)	1,712.5 (1.9)	2,316.2 (2.3)	2,708.2 (2.4)
3. Development Expenditure	3,682.9 (9.1)	6,024.1 (10.0)	7,203.5 (9.2)	8,524.1 (9.5)	10,792.8 (10.8)	11,918.2 (10.5)
4. Non-Development Expenditure	2,050.7 (5.1)	2,812.6 (4.6)	3,572.9 (4.6)	4,010.6 (4.5)	4,684.7 (4.7)	5,386.8 (4.7)
5. Others*	118.5 (0.3)	195.5 (0.3)	810.9 (1.0)	312.4 (0.3)	394.7 (0.4)	474.9 (0.4)

Avg.: Average. RE: Revised Estimates.

BE: Budget Estimates.

* : Includes grants-in-aid and contributions (compensation and assignments to local bodies).

Note: 1. The period averages provided in this table reflect the different fiscal phases of the States.

2. Figures in parentheses are percent to GDP.

3. Capital Expenditure includes only Capital Outlay and Loans and Advances by state governments.

Source: Budget documents of state governments.

primarily driven by an increase in the revenue receipts-GDP ratio.

4.6 Revenue receipts increased mainly on account of an increase in states' own revenue as a ratio to GDP. The increase in the OTR-GDP ratio more than off-set the marginal decline in the ONTR-GDP ratio in 2011-12. While the increase in state OTR-GDP ratio reflected increased collections under 'VAT', the decline in the ONTR-GDP ratio was due to a decline in revenue collections under 'general services' and

'education, sports, art and culture' as a ratio to GDP.

4.7 States' revenue expenditure as a proportion to GDP remained unchanged in 2011-12 on account of a decrease in the non-development revenue expenditure-GDP ratio, particularly committed expenditure, off-setting a marginal increase in the development revenue expenditure-GDP ratio. In aggregate terms², while development expenditure increased, non-development expenditure as a ratio to GDP declined in 2011-12.

² This includes expenditure under both revenue and capital account.

Table IV.6: Variation in Major Items

(Amount in ₹ billion)

Item	2011-12		2012-13		2013-14	
	(Accounts)	Per cent Variation Over 2010-11	(RE)	Per cent Variation Over 2011-12	(BE)	Per cent Variation Over 2012-13 (RE)
1	2	3	4	5	6	7
I. Revenue Receipts (i+ii)	10,985.3	17.4	13,421.4	22.2	15,260.1	13.7
(i) Tax Revenue (a+b)	8,129.9	19.5	9,576.1	17.8	11,079.2	15.7
(a) Own Tax Revenue	5,574.0	21.0	6,613.9	18.7	7,638.5	15.5
<i>of which:</i> Sales Tax	3,450.6	23.7	4,105.1	19.0	4,809.4	17.2
(b) Share in Central Taxes	2,555.9	16.4	2,962.3	15.9	3,440.7	16.1
(ii) Non-Tax Revenue	2,855.4	11.9	3,845.2	34.7	4,181.0	8.7
(a) States' Own Non-Tax Revenue	991.3	8.2	1,196.8	20.7	1,280.9	7.0
(b) Grants from Centre	1,864.2	14.0	2,648.4	42.1	2,900.1	9.5
II. Revenue Expenditure	10,745.7	15.3	13,225.0	23.1	14,782.8	11.8
<i>of which:</i>						
(i) Development Expenditure	6,505.9	16.9	8,314.3	27.8	9,164.4	10.2
<i>of which:</i>						
Education, Sports, Art and Culture	2,160.7	15.2	2,667.1	23.4	2,974.7	11.5
Transport and Communication	273.6	24.4	316.6	15.7	335.9	6.1
Power	460.1	25.7	646.4	40.5	651.4	0.8
Relief on account of Natural Calamities	136.9	56.3	110.1	-19.6	101.8	-7.5
Rural Development	372.2	14.2	553.0	48.6	577.1	4.4
(ii) Non-Development Expenditure	3,927.4	12.1	4,516.1	15.0	5,143.6	13.9
<i>of which:</i>						
Administrative Services	859.8	14.4	1,040.9	21.1	1,201.6	15.4
Pension	1,278.0	18.1	1,437.7	12.5	1,622.6	12.9
Interest Payments	1,368.2	9.6	1,543.3	12.8	1,733.7	12.3
III. Net Capital Receipts #	1,958.1	17.0	2,231.4	14.0	2,519.4	12.9
<i>of which:</i>						
Non-Debt Capital Receipts	6.7	-46.4	1.4	-78.8	2.4	71.7
IV. Capital Expenditure \$	2,101.4	23.1	2,647.1	26.0	2,997.1	13.2
<i>of which:</i>						
Capital Outlay	1,712.5	12.7	2,316.2	35.3	2,708.2	16.9
<i>of which:</i>						
Irrigation and Flood Control	467.3	8.0	575.4	23.1	684.8	19.0
Energy	195.5	22.9	197.6	1.1	212.5	7.6
Transport	378.2	8.5	497.8	31.6	512.8	3.0
<i>Memo Item:</i>						
Revenue Deficit	-239.6	685.6	-196.3	-18.1	-477.3	143.1
Gross Fiscal Deficit	1,683.5	4.3	2,334.1	38.6	2,450.5	5.0
Primary Deficit	315.4	-13.9	790.8	150.8	716.7	-9.4

RE: Revised Estimates.

: It includes following items on net basis Internal Debt, Loans and Advances from the Centre, Inter-State Settlement, Contingency Fund, Small Savings, Provident Funds etc, Reserve Funds, Deposits and Advances, Suspense and Miscellaneous, Appropriation to Contingency Fund and Remittances.

\$: Capital Expenditure includes Capital Outlay and Loans and Advances by state governments.

Note: 1. Negative (-) sign in deficit indicators indicates surplus.

2. Also see Notes to Appendices.

Source: Budget documents of state governments.

3. Revised Estimates: 2012-13

4.8 The consolidated fiscal position of the states during 2012-13 (RE) showed a decline in the revenue surplus-GDP ratio while the capital outlay-GDP ratio recorded an improvement over 2011-12. GFD and primary deficit as ratios to GDP widened during 2012-13 (RE). State-wise comparison shows that revenue accounts of 15 states deteriorated and the fiscal deficit-GSDP ratios were higher in 20 states in 2012-13 (RE).

4.9 States' own revenues and transfers from the centre as a proportion to GDP increased in 2012-13 (RE) over 2011-12. A higher own revenue-GDP ratio was due to increase both in OTR and ONTR as ratios to GDP in 2012-13 (RE). While states' OTR-GDP ratios recorded an increase, primarily due to increased collections under 'stamp and registration fee', 'VAT' and 'state excise', the increase in state's ONTR-GDP ratio was due to higher receipts from 'general services' and 'education, sports, art and culture'. Current transfers from the centre as a ratio to GDP also improved following an increase in the share of central taxes and also an increase in grants to finance state plan schemes. VAT collections from petroleum products that account for around 30 per cent of the total VAT collections also boosted OTRs of states in 2012-13. The share of VAT from petroleum products in total VAT revenues increased in eight states in 2012-13 over 2011-12 (Table IV.7).

4.10 VAT-GSDP ratio for both NSC and SC states at the consolidated level improved during 2010-11 to 2012-13 (RE) (Chart IV.1). Among the NSC states, the VAT-GSDP ratio was higher in all the southern states as compared to the rest of the states in this category while it was significantly lower in Bihar and West Bengal. Assam, Himachal Pradesh and Jammu and Kashmir recorded higher VAT-GSDP ratios among the SC states. It may be added that the VAT-GSDP ratio declined during 2012-13 (RE) in Bihar, Madhya Pradesh,

Table IV.7: Contribution of VAT on Petroleum Products in Total Revenue from VAT

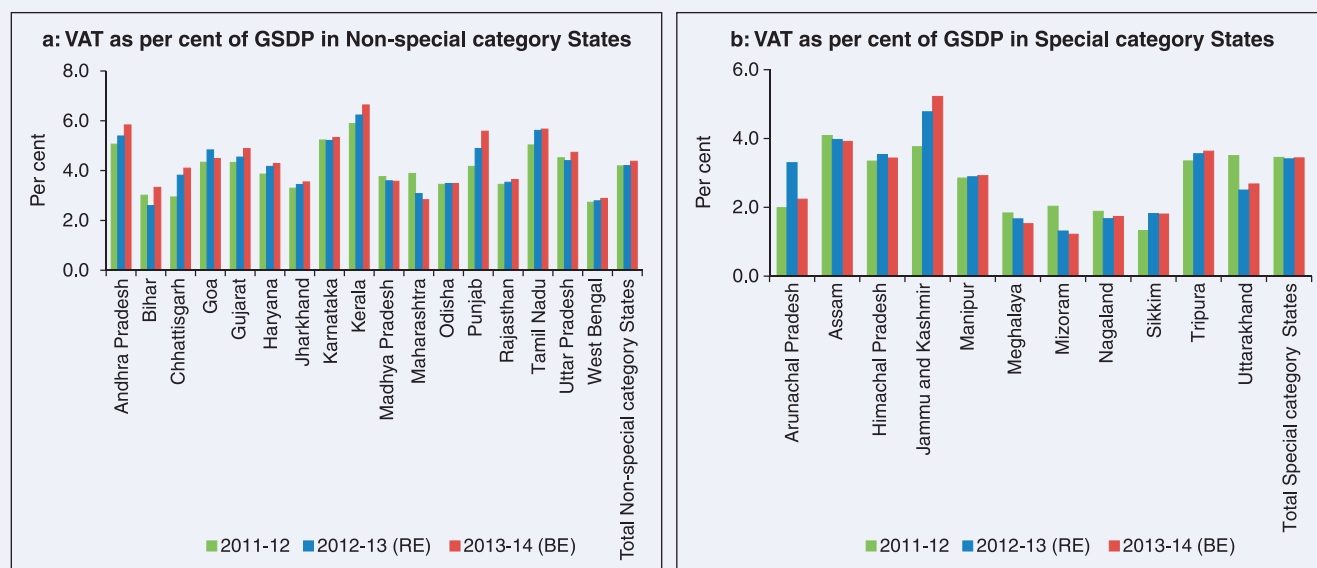
(Per cent)		
State/UT	2011-12	2012-13
1	2	3
Non-special Category States		
Andhra Pradesh	28.8	26.9
Bihar	33.1	34.8
Chhattisgarh	41.5	32.5
Goa	36.7	19.3
Gujarat	39.3	38.5
Haryana	29.3	26.8
Jharkhand	26.5	26.4
Karnataka	25.6	26.3
Kerala	22.0	19.8
Madhya Pradesh	38.9	41.5
Maharashtra	31.8	40.1
Orissa	25.2	23.2
Punjab	24.2	19.7
Rajasthan	33.2	31.6
Tamil Nadu	27.6	27.0
Uttar Pradesh	28.9	30.0
West Bengal	29.1	27.6
Special Category States		
Arunachal Pradesh	19.4	10.0
Assam	36.1	34.1
Himachal Pradesh	6.9	6.4
Jammu and Kashmir	30.2	24.0
Manipur	25.7	24.3
Meghalaya	1.3	0.6
Mizoram	31.1	57.4
Nagaland	23.6	26.8
Sikkim	37.7	26.4
Tripura	21.9	29.9
Uttarakhand	20.5	20.2
All States	29.9	29.8

Source: Petroleum Planning & Analysis Cell (PPAC), Ministry of Petroleum and Natural Gas and Budget documents of state governments.

Maharashtra and Uttar Pradesh among NSC states and in Meghalaya, Mizoram, Nagaland and Uttarakhand among the SC states.

4.11 Expenditure pattern of the states shows an improvement in the quality of expenditure in 2012-13 (RE), with increase in development and social sector expenditures over the budget estimates for the year as well as over 2011-12. Within development expenditure, increase was seen in expenditures on 'education, sports, art and culture', 'medical and public health', 'agriculture

Chart IV.1: Value Added Tax in Non-Special Category and Special Category States



and allied activities' and 'rural development'. Among non-development expenditures, committed expenditure in 2012-13 (RE) was higher than that in 2011-12.

4. Budget Estimates: 2013-14³

Key Deficit Indicators

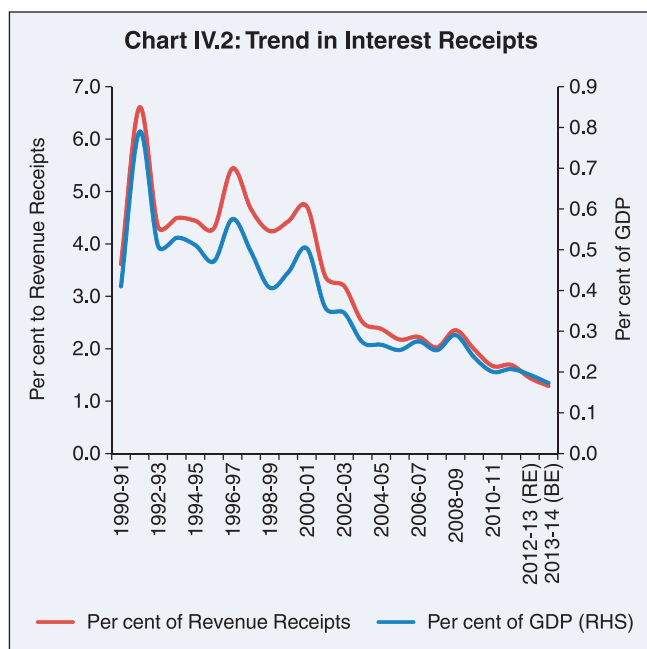
4.12 All the key deficit indicators of the states are budgeted to improve in 2013-14. The consolidated position of state governments shows an improvement in revenue account as well as in the GFD-GDP ratio, despite a marginal increase in the capital outlay-GDP ratio. A budgeted improvement of 0.2 per cent of GDP in consolidated revenue surplus in 2013-14 is to be achieved essentially through reducing the revenue expenditure-GDP ratio, even as the revenue receipts-GDP ratio is budgeted to remain unchanged during the year. While 22 states have budgeted for revenue surpluses, 13 have budgeted for improvements in their revenue accounts in terms of GSDP.

The GFD and PD as ratios to GSDP are budgeted to decline in 16 and 15 states respectively in 2013-14 (Tables IV.3A and IV.3B).

Revenue Receipts

4.13 Given the uncertainty in the prospects for economic growth, the states' own revenue-GDP ratio and current transfers from the centre-GDP ratio are budgeted to remain unchanged during 2013-14 (Table IV.4). In the case of states' own revenue, an increase in the OTR-GDP ratio is expected to be off-set by a decrease in ONTR-GDP ratio. States' OTRs from 'land revenue', 'value added tax', 'surcharge on sales tax' and 'taxes on wealth' are budgeted to increase in 2013-14 over 2012-13 (RE). The decrease in the ONTR-GDP ratio is attributable to 'interest receipts' and receipts from 'general services' which are budgeted to decline in 2013-14 (Chart IV.2). Current transfers from the central government which consists of 'tax devolution' is, however, budgeted to increase in 2013-14 (BE).

³ All comparisons for 2013-14 in this section are with respect to revised estimates for 2012-13, unless otherwise stated.



4.14 Revenue receipts as a ratio to GSDP are budgeted to increase in 11 states during 2013-14. Within revenue receipts, states' own revenues, viz., OTR and ONTR as ratios to GSDP, are budgeted to increase in 17 and 10 states respectively in 2013-14. Current transfers from the centre as a ratio to GSDP are also budgeted to increase in 12 states (Tables IV.8A and IV.8B).

4.15 A crucial factor determining states' own non-tax revenue is their ability and willingness to increase cost recoveries through provision of public services. Cost recoveries⁴ from education, irrigation, power and road transport are budgeted to improve while they will decline marginally in the health sector in 2013-14. Cost recoveries from education and irrigation sectors have shown significant increases in recent years as compared to the fiscal consolidation phase and the post-crisis period, while those from the health and power sectors have declined, underlining the

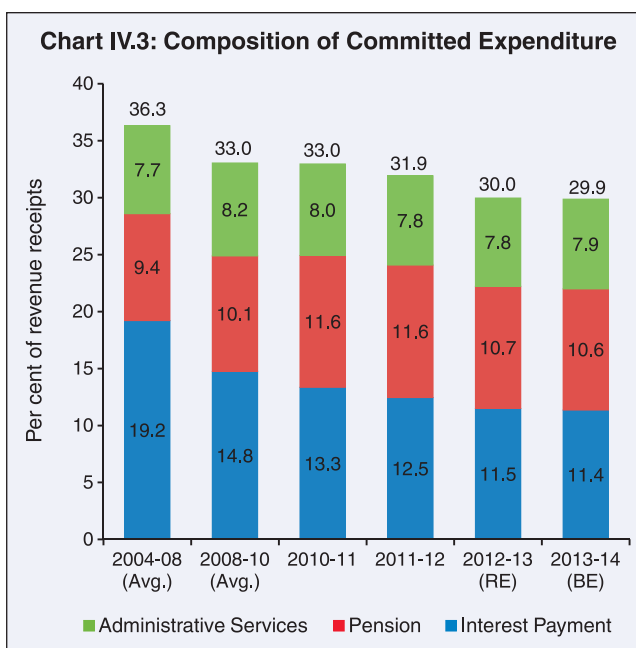
need to improve recoveries from these sectors (Table IV.9).

Expenditure Pattern

4.16 Aggregate expenditure of the states as a ratio to GDP for 2013-14 is budgeted to be lower than that in 2012-13 (RE).

Revenue Expenditure

4.17 The consolidated revenue expenditure-GDP ratio of state governments are budgeted to be lower by 0.2 percentage points, attributable to a decline in development revenue expenditure (both social and economic services) as a ratio to GDP in 2013-14 (BE). A comparison of year-on-year growth rates shows that, with the exception of 'water supply and sanitation' under social services and 'food storage and warehousing' and 'dairy development' under economic services, all other heads of expenditure are budgeted to grow at a slower pace in 2013-14 than in 2012-13. The growth in 'food storage and warehousing' is budgeted to be the highest, at 67.2 per cent in 2013-14 over 2012-13 (RE).



⁴ Cost recovery of services is measured in terms of their contribution to revenue receipts as a proportion to non-plan revenue expenditure on them by the states.

Table IV.8 A: Revenue Receipts of State Governments

(Per cent)

State	2004-08 (Avg.)*				2008-10 (Avg.)				2010-13 (Avg.)			
	RR/ GSDP	OTR/ GSDP	ONTR/ GSDP	CT/ GSDP	RR/ GSDP	OTR/ GSDP	ONTR/ GSDP	CT/ GSDP	RR/ GSDP	OTR/ GSDP	ONTR/ GSDP	CT/ GSDP
1	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category	13.5	7.0	1.6	4.9	13.4	6.7	1.6	5.1	13.8	7.4	1.3	5.2
1. Andhra Pradesh	14.0	7.6	1.9	4.4	14.1	7.6	2.0	4.6	14.4	8.1	1.8	4.4
2. Bihar	22.4	4.3	0.5	17.6	22.5	4.7	0.9	16.9	21.4	5.1	0.4	15.9
3. Chhattisgarh	16.5	7.2	2.4	6.9	17.2	7.0	2.7	7.6	19.3	7.8	3.1	8.4
4. Goa	15.1	7.3	5.5	2.3	14.0	6.4	5.4	2.2	16.1	7.2	6.1	2.9
5. Gujarat	10.5	6.5	1.5	2.5	10.1	6.3	1.3	2.5	10.3	7.2	0.9	2.3
6. Haryana	12.8	8.1	3.0	1.8	9.7	6.1	1.5	2.1	10.2	6.7	1.4	2.1
7. Jharkhand	13.7	4.4	2.1	7.2	19.0	5.7	2.7	10.6	17.2	5.0	2.3	9.9
8. Karnataka	15.8	9.8	1.9	4.1	14.3	9.0	1.0	4.3	15.2	9.9	0.8	4.5
9. Kerala	11.6	7.6	0.7	3.4	11.7	7.7	0.8	3.1	12.3	8.3	0.9	3.0
10. Madhya Pradesh	17.7	7.2	2.3	8.2	17.6	7.2	2.2	8.1	20.0	8.4	2.2	9.4
11. Maharashtra	10.5	7.0	1.5	2.0	10.5	6.9	1.1	2.4	10.3	7.3	0.8	2.2
12. Odisha	16.6	5.6	2.0	9.0	16.4	5.4	2.1	8.9	17.8	6.0	2.7	9.2
13. Punjab	13.9	7.3	4.1	2.6	11.6	6.3	3.1	2.2	11.9	7.7	1.5	2.7
14. Rajasthan	14.8	6.8	1.9	6.1	13.9	6.3	1.7	5.9	13.8	6.2	2.2	5.5
15. Tamil Nadu	13.2	8.8	1.0	3.4	12.7	8.0	1.2	3.4	12.8	9.0	0.8	3.0
16. Uttar Pradesh	16.5	6.5	1.4	8.6	18.0	6.5	2.1	9.4	19.4	7.5	1.7	10.2
17. West Bengal	9.9	4.5	0.5	4.9	10.0	4.2	1.0	4.8	10.9	4.8	0.3	5.8
II. Special Category	27.3	4.9	3.1	19.2	26.7	4.9	3.0	18.8	27.6	5.6	2.4	19.7
1. Arunachal Pradesh	54.5	1.8	7.8	44.9	62.6	2.4	10.2	50.1	57.3	3.1	4.3	50.0
2. Assam	20.4	5.2	2.6	12.7	21.5	5.2	2.8	13.5	22.9	5.7	2.2	15.1
3. Himachal Pradesh	24.1	5.5	3.7	14.9	22.0	5.4	4.0	12.6	22.9	6.6	2.9	13.3
4. Jammu and Kashmir	37.0	5.7	2.4	28.9	38.9	6.4	2.7	29.9	38.8	7.1	2.9	28.7
5. Manipur	43.6	1.8	2.0	39.7	49.6	2.3	3.2	44.1	60.1	3.4	3.0	53.7
6. Meghalaya	24.4	3.4	2.1	19.0	25.7	3.3	2.1	20.3	32.0	4.1	2.3	25.6
7. Mizoram	56.2	1.9	3.6	50.8	57.2	2.1	2.9	52.2	59.6	2.4	2.5	54.7
8. Nagaland	35.3	1.6	1.4	32.4	35.7	1.7	1.6	32.4	46.0	2.2	1.5	42.3
9. Sikkim	103.3	7.5	53.3	42.4	67.9	4.7	29.7	33.5	44.0	3.6	12.6	27.7
10. Tripura	30.4	3.0	1.1	26.3	33.3	3.3	1.0	29.0	32.0	4.2	0.9	26.9
11. Uttarakhand	18.1	6.1	1.9	10.0	14.4	5.2	1.1	8.1	14.8	5.6	1.1	8.0
All States#	11.9	5.7	1.4	4.7	12.1	5.7	1.4	5.0	12.5	6.2	1.2	5.1
<i>Memo Item:</i>												
1. NCT Delhi	9.1	7.4	1.1	0.6	9.0	6.3	1.4	1.3	8.1	6.5	0.7	0.9
2. Puducherry	22.8	6.6	6.6	9.5	23.8	7.1	5.7	10.9	20.9	11.3	2.4	7.2

Avg.: Average.

RR: Revenue Receipts.

OTR: Own Tax Revenue.

ONTR: Own Non-Tax Revenue.

CT: Current Transfers. GSDP: Gross State Domestic Product.

*: Data for Puducherry pertain to 2006-07.

#: Data for All States are as per cent to GDP.

Source: Based on Budget documents of state governments.

Fiscal Position of State Governments

Table IV.8 B: Revenue Receipts of State Governments

(Per cent)

State	2011-12				2012-13 (RE)				2013-14 (BE)			
	RR/ GSDP	OTR/ GSDP	ONTR/ GSDP	CT/ GSDP	RR/ GSDP	OTR/ GSDP	ONTR/ GSDP	CT/ GSDP	RR/ GSDP	OTR/ GSDP	ONTR/ GSDP	CT/ GSDP
1	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category	13.7	7.4	1.2	5.0	14.5	7.7	1.3	5.5	14.5	7.8	1.2	5.5
1. Andhra Pradesh	14.3	8.1	1.8	4.4	14.7	8.4	1.7	4.6	14.7	8.4	1.8	4.6
2. Bihar	20.8	5.1	0.4	15.3	21.6	5.3	0.4	15.9	21.8	5.7	0.9	15.2
3. Chhattisgarh	18.5	7.7	2.9	8.0	20.2	8.2	3.0	8.9	21.8	8.9	3.5	9.4
4. Goa	16.1	7.1	6.4	2.5	16.1	8.1	5.0	3.1	16.2	8.5	4.5	3.3
5. Gujarat	10.3	7.2	0.9	2.2	10.9	7.5	0.8	2.6	10.7	7.5	0.8	2.4
6. Haryana	10.0	6.7	1.5	1.8	10.8	6.9	1.4	2.5	10.7	7.0	1.3	2.4
7. Jharkhand	15.8	4.9	2.1	8.7	19.9	5.3	2.4	12.2	17.9	5.4	2.2	10.2
8. Karnataka	15.2	10.1	0.9	4.2	16.2	10.2	0.7	5.3	16.2	10.3	0.7	5.2
9. Kerala	12.1	8.2	0.8	3.1	13.3	8.7	1.2	3.3	13.8	9.2	1.2	3.4
10. Madhya Pradesh	20.2	8.7	2.4	9.1	19.8	8.2	2.1	9.6	19.3	8.1	1.8	9.4
11. Maharashtra	10.1	7.3	0.7	2.1	10.5	7.3	0.8	2.4	10.1	7.0	0.8	2.4
12. Odisha	18.7	6.2	3.0	9.4	17.6	5.9	2.5	9.2	17.5	6.0	2.3	9.2
13. Punjab	10.2	7.3	0.5	2.3	13.4	8.3	1.7	3.4	13.9	9.3	0.9	3.7
14. Rajasthan	13.7	6.1	2.2	5.4	14.3	6.3	2.6	5.5	14.7	6.5	2.4	5.8
15. Tamil Nadu	12.8	8.9	0.9	3.0	13.7	9.9	0.9	2.9	13.6	9.9	0.8	3.0
16. Uttar Pradesh	19.3	7.7	1.5	10.0	20.4	7.9	1.8	10.7	20.7	8.4	1.5	10.8
17. West Bengal	11.0	4.7	0.3	6.1	11.6	5.2	0.3	6.1	12.0	5.4	0.2	6.4
II. Special Category	26.7	5.8	2.4	18.5	30.0	5.8	2.5	21.7	29.7	5.9	2.4	21.5
1. Arunachal Pradesh	50.6	2.9	3.3	44.4	61.0	3.9	3.6	53.6	56.7	2.8	2.2	51.7
2. Assam	21.7	6.0	2.3	13.4	26.7	5.7	2.1	18.8	25.8	5.6	2.1	18.1
3. Himachal Pradesh	22.8	6.4	3.0	13.4	23.2	7.0	2.6	13.6	21.7	6.6	2.9	12.2
4. Jammu and Kashmir	37.9	7.3	3.1	27.6	40.0	8.1	3.8	28.1	44.4	8.8	4.0	31.7
5. Manipur	54.3	3.5	3.0	47.8	66.4	3.7	3.2	59.6	65.2	3.7	3.3	58.3
6. Meghalaya	28.8	4.3	2.3	22.2	37.8	3.9	2.6	31.3	41.7	4.2	2.5	35.0
7. Mizoram	57.4	2.6	2.4	52.4	65.6	2.5	2.6	60.5	54.8	2.4	2.9	49.5
8. Nagaland	45.5	2.5	1.9	41.1	48.4	2.2	1.1	45.1	51.0	2.3	1.3	47.3
9. Sikkim	42.6	3.4	12.1	27.1	48.2	3.7	10.3	34.1	45.1	3.8	9.5	31.7
10. Tripura	32.5	4.3	1.1	27.1	34.0	4.7	0.8	28.5	32.3	4.7	0.9	26.8
11. Uttarakhand	14.5	6.0	1.2	7.4	15.9	5.6	1.4	8.9	15.5	5.8	1.0	8.7
All States#	12.2	6.2	1.1	4.9	13.4	6.6	1.2	5.6	13.4	6.7	1.1	5.6
<i>Memo Item:</i>												
1. NCT Delhi	7.2	6.4	0.1	0.6	7.5	6.9	0.2	0.4	7.9	7.1	0.2	0.6
2. Puducherry	19.4	11.1	1.1	7.2	18.7	11.2	0.6	6.9	24.0	11.0	6.3	6.8

BE: Budget Estimates.

RE: Revised Estimates.

RR: Revenue Receipts.

OTR: Own Tax Revenue.

ONTR: Own Non-Tax Revenue.

CT: Current Transfers

GSDP: Gross State Domestic Product.

#: Data for All States are as per cent to GDP.

Source: Based on Budget documents of state governments.

Table IV.9: Cost Recovery of Select Services
(Ratio of Non-Tax Revenue to Non-Plan Revenue Expenditure)

Item	Average			2010-11	2011-12	2012-13 (RE)	2013-14 (BE)
	2000-04	2004-08	2008-10				
1	2	3	4	5	6	7	8
A. Social Services							
<i>of which:</i>							
(a) Education \$	1.5	2.6	3.2	4.0	3.6	5.5	5.9
(b) Health *	5.2	5.2	5.2	3.9	4.6	4.7	4.4
B. Economic Services							
<i>of which:</i>							
(a) Irrigation #	9.8	15.3	16.1	16.1	19.5	19.3	20.0
(b) Power	6.4	14.3	18.1	13.4	12.0	11.5	12.9
(c) Roads @	18.3	10.1	5.8	6.9	6.1	5.9	6.8

RE: Revised Estimates. BE: Budget Estimates.

\$: Also includes expenditure on sports, art and culture.

* : Includes expenditure on medical and public health and family welfare.

: Relates to irrigation and flood control for non-plan revenue expenditure, and to major, medium and minor irrigation for non-tax revenue.

@ : Relates to roads and bridges for non-plan revenue expenditure, and to road transport for non-tax revenue.

Source: Compiled from the Budget documents of state governments.

Revenue expenditures on 'relief on account of natural calamities' under social services and on 'civil supplies' under economic services are, however, budgeted to decline in 2013-14.

4.18 With regard to the state-wise position, the RE-GSDP ratio is budgeted to decline in 18 states, while development revenue expenditure (DRE)-GSDP and non-development revenue expenditure (NDRE)-GSDP ratios are budgeted to decline in 20 and 16 states, respectively in 2013-14. Interest payments and pensions as ratios to GSDP are budgeted to decline in 18 and 15 states, respectively (Tables IV.10A and IV.10B).

4.19 Non-development revenue expenditure and all its components except administrative services and miscellaneous general services

as ratios to GDP remain unchanged in 2013-14 (BE). Committed expenditure (CE) also remains unchanged around 30 per cent of revenue receipts and 4.0 per cent of GDP in 2013-14 (BE) (Chart IV.3). The CE-GSDP ratio is budgeted to decrease in NSC states, but it would increase in SC states. Within CE, interest payments as a ratio to GSDP remain unchanged for both SC and NSC states in 2013-14 (BE) over 2012-13 (RE) but the pension payments-GSDP ratio is budgeted to increase for SC states (Table IV.11).

Capital Expenditure⁵

4.20 Growth in capital expenditure is budgeted to decelerate in 2013-14, which reflects the deceleration in loans and advances given by state governments. Capital outlay, both in the developmental and non-developmental components, is also budgeted to grow at a slower pace in 2013-14 than in 2012-13 (RE). However, certain heads of expenditure are budgeted to record significant growth in capital outlay. These include 'family welfare' under social services and 'food storage and warehousing', 'rural development' and 'irrigation and flood control' under economic services. Despite a deceleration in the growth rate, capital outlay as a ratio to GDP is budgeted to be marginally higher at 2.4 per cent in 2013-14, while the capital expenditure-GDP ratio is budgeted to remain unchanged at 2.6 per cent in 2013-14. The loans and advances-GDP ratio is budgeted to be marginally lower at 0.3 per cent in 2013-14. Developmental loans and advances to social services are budgeted to decelerate, particularly in 'education, sports, art and culture' and 'medical and public health'. The state-wise capital outlay-GSDP ratios is budgeted to increase in 15 states in 2013-14 (Tables IV.13A and IV.13B).

⁵ Capital outlay and loans and advances by state governments.

Fiscal Position of State Governments

Table IV.10 A: Revenue Expenditure of the State Governments

(Per cent)

State	2004-08 (Avg.)*					2008-10 (Avg.)					2010-13 (Avg.)				
	RE/ GSDP	DRE/ GSDP	NDRE/ GSDP	IP/ GSDP	PN/ GSDP	RE/ GSDP	DRE/ GSDP	NDRE/ GSDP	IP/ GSDP	PN/ GSDP	RE/ GSDP	DRE/ GSDP	NDRE/ GSDP	IP/ GSDP	PN/ GSDP
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
I. Non-Special Category	13.7	7.5	5.8	2.7	1.3	13.7	8.3	5.0	2.0	1.4	13.8	8.4	4.9	1.8	1.6
1. Andhra Pradesh	14.0	8.7	5.3	2.6	1.3	13.9	9.4	4.4	1.9	1.3	14.0	9.4	4.6	1.6	1.7
2. Bihar	20.4	11.1	9.3	3.9	2.7	20.0	12.5	7.4	2.4	2.5	19.8	12.5	7.3	1.8	3.1
3. Chhattisgarh	13.9	9.0	4.3	1.8	0.9	15.8	11.3	4.0	1.1	1.1	17.2	12.3	4.3	0.9	1.4
4. Goa	14.9	10.1	4.8	2.6	1.0	14.0	9.6	4.4	2.0	1.0	15.5	11.0	4.6	1.9	1.2
5. Gujarat	10.7	6.2	4.5	2.6	0.9	10.9	7.1	3.8	2.1	0.9	10.3	6.6	3.6	1.8	1.0
6. Haryana	11.9	7.6	4.1	1.9	0.9	11.3	7.8	3.4	1.3	1.0	11.0	7.5	3.5	1.3	1.1
7. Jharkhand	15.6	10.3	5.4	1.5	1.2	17.4	11.0	6.4	2.3	1.5	16.0	10.6	5.4	1.6	1.5
8. Karnataka	14.4	8.9	4.9	1.9	1.2	13.8	9.1	3.9	1.5	1.2	14.5	9.9	3.7	1.3	1.2
9. Kerala	13.9	6.7	6.6	2.8	2.3	13.7	6.4	6.1	2.3	2.2	13.9	6.8	6.0	2.0	2.4
10. Madhya Pradesh	16.0	8.9	6.1	2.8	1.2	15.4	9.1	5.2	2.0	1.3	17.5	11.0	5.4	1.8	1.4
11. Maharashtra	10.7	6.2	4.4	2.0	0.6	10.6	6.8	3.6	1.6	0.7	10.4	6.7	3.6	1.5	0.9
12. Odisha	15.3	7.7	7.3	3.6	1.5	14.9	9.4	5.2	1.9	1.7	15.9	10.3	5.3	1.5	2.2
13. Punjab	16.1	6.7	9.1	3.4	1.5	14.0	5.8	8.0	2.7	1.7	14.1	6.8	7.0	2.4	2.2
14. Rajasthan	15.1	8.9	6.2	3.5	1.2	15.0	9.2	5.7	2.6	1.6	13.4	8.7	4.6	1.9	1.5
15. Tamil Nadu	12.6	6.7	5.0	1.9	1.7	12.9	7.5	4.4	1.4	1.8	12.9	7.4	4.4	1.4	1.9
16. Uttar Pradesh	16.6	8.3	7.5	3.4	1.4	17.1	9.1	7.2	2.4	1.8	18.6	9.9	8.0	2.3	2.2
17. West Bengal	13.2	6.1	6.9	4.2	1.5	14.9	8.4	6.3	3.4	1.5	13.8	7.8	6.0	2.9	1.7
II. Special Category	24.4	14.3	10.0	3.6	2.1	23.8	13.7	9.5	2.8	2.2	25.1	14.9	9.4	2.5	2.7
1. Arunachal Pradesh	45.2	31.8	13.4	4.0	2.0	50.0	35.4	14.6	3.4	2.2	42.0	29.1	12.8	3.2	2.3
2. Assam	18.1	11.2	6.9	2.4	1.8	19.8	11.0	7.7	1.9	1.8	22.5	13.0	7.3	1.6	2.2
3. Himachal Pradesh	24.4	13.7	10.7	5.8	2.7	22.9	13.7	9.3	4.3	2.8	22.7	13.6	9.0	3.3	3.6
4. Jammu and Kashmir	31.1	18.1	13.0	4.4	2.7	30.3	17.2	13.1	4.0	2.9	33.4	19.2	14.2	3.7	4.4
5. Manipur	35.1	21.5	13.6	4.6	3.4	36.0	20.6	14.6	4.1	3.6	47.7	26.4	19.7	3.8	5.7
6. Meghalaya	23.2	14.7	8.4	2.4	1.3	24.1	15.7	8.4	1.8	1.6	30.0	21.3	8.7	1.8	1.9
7. Mizoram	51.9	33.6	18.3	6.3	2.8	51.0	33.2	17.8	4.9	2.9	55.9	37.9	18.0	3.7	3.9
8. Nagaland	30.7	16.2	14.4	3.8	2.8	30.8	16.1	14.7	3.4	2.5	39.9	21.7	18.2	3.5	4.2
9. Sikkim	92.2	30.9	61.3	5.2	2.0	57.8	24.0	33.8	3.5	1.9	37.6	18.6	18.7	2.3	2.2
10. Tripura	23.8	12.6	10.8	3.7	2.5	25.2	13.7	10.9	2.8	3.1	25.0	14.2	10.3	2.5	3.5
11. Uttarakhand	18.1	10.9	6.7	2.7	1.4	15.0	9.2	5.4	2.0	1.5	14.1	8.6	5.0	1.9	1.3
All States#	11.9	6.6	5.0	2.3	1.1	12.2	7.4	4.5	1.8	1.2	12.4	7.6	4.5	1.6	1.7
<i>Memo Item:</i>															
1. NCT Delhi	5.8	3.4	2.0	1.6	0.0	6.3	4.3	1.7	1.2	0.0	5.8	4.1	1.5	0.9	0.0
2. Puducherry	23.1	13.3	4.0	2.2	0.9	25.3	18.4	6.9	2.5	2.0	22.7	15.9	6.7	2.6	2.1

Avg.: Average.

NDRE: Non-development Revenue Expenditure.

*: Data for Puducherry pertain to 2006-07.

RE: Revenue Expenditure.

IP: Interest Payment.

#: Data for All States are as per cent to GDP.

DRE: Development Revenue Expenditure.

PN: Pension.

GSDP: Gross State Domestic Product.

Source: Based on Budget documents of state governments.

Table IV.10 B: Revenue Expenditure of the State Governments

(Per cent)

State	2011-12					2012-13 (RE)					2013-14 (BE)				
	RE/ GSDP	DRE/ GSDP	NDRE/ GSDP	IP/ GSDP	PN/ GSDP	RE/ GSDP	DRE/ GSDP	NDRE/ GSDP	IP/ GSDP	PN/ GSDP	RE/ GSDP	DRE/ GSDP	NDRE/ GSDP	IP/ GSDP	PN/ GSDP
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
I. Non-Special Category	13.5	8.2	4.9	1.8	1.6	14.4	9.1	4.9	1.7	1.6	14.2	8.8	4.9	1.7	1.6
1. Andhra Pradesh	13.8	9.2	4.6	1.6	1.7	14.5	9.9	4.5	1.6	1.6	14.6	9.9	4.6	1.7	1.6
2. Bihar	18.8	11.6	7.2	1.7	3.2	21.9	14.6	7.2	1.7	3.3	19.9	13.0	6.9	1.6	3.1
3. Chhattisgarh	16.2	11.5	4.2	0.9	1.3	18.8	14.0	4.3	0.8	1.4	20.4	15.5	4.4	0.7	1.5
4. Goa	15.3	10.7	4.5	2.0	1.1	17.1	12.3	4.7	1.9	1.2	16.7	12.1	4.6	1.8	1.1
5. Gujarat	9.8	6.2	3.5	1.8	1.0	10.3	6.7	3.6	1.8	1.0	10.2	6.3	3.9	1.7	0.9
6. Haryana	10.5	7.1	3.3	1.3	1.0	11.7	8.1	3.5	1.5	1.0	11.3	7.7	3.5	1.5	0.9
7. Jharkhand	14.8	9.2	5.5	1.6	1.6	17.3	12.0	5.3	1.5	1.4	16.2	10.9	5.2	1.3	1.6
8. Karnataka	14.1	9.6	3.6	1.3	1.2	16.1	11.1	4.0	1.3	1.4	16.1	10.9	4.2	1.4	1.4
9. Kerala	14.6	7.1	6.4	2.0	2.8	14.2	7.2	5.8	1.9	2.3	14.3	7.4	5.7	1.8	2.2
10. Madhya Pradesh	17.0	10.7	5.2	1.7	1.4	18.0	11.7	5.2	1.6	1.5	18.0	11.5	5.4	1.6	1.6
11. Maharashtra	10.3	6.6	3.6	1.5	0.9	10.5	6.9	3.6	1.4	0.8	10.1	6.4	3.6	1.4	0.8
12. Odisha	16.1	10.7	5.1	1.2	2.2	16.5	10.5	5.8	1.7	2.2	16.9	10.4	6.2	1.7	2.3
13. Punjab	12.8	6.0	6.5	2.4	2.2	15.0	8.3	6.4	2.4	2.0	14.5	8.0	6.2	2.5	1.7
14. Rajasthan	12.9	8.3	4.5	1.9	1.4	14.2	9.7	4.4	1.8	1.5	14.5	10.0	4.4	1.8	1.5
15. Tamil Nadu	12.6	7.1	4.4	1.3	1.9	13.6	8.1	4.3	1.4	1.8	13.5	7.7	4.6	1.5	1.9
16. Uttar Pradesh	18.2	9.7	7.8	2.3	2.1	19.6	10.7	8.1	2.1	2.5	19.6	10.7	7.7	2.0	2.4
17. West Bengal	13.8	7.6	6.1	3.0	1.9	13.7	8.0	5.6	2.9	1.5	12.5	7.3	5.1	2.6	1.4
II. Special Category	24.6	14.3	9.6	2.5	2.9	26.7	16.2	9.4	2.4	2.6	26.0	15.6	9.4	2.4	2.8
1. Arunachal Pradesh	40.7	28.9	11.8	2.6	2.2	43.6	31.1	12.6	2.6	2.4	32.2	22.2	9.9	2.3	2.2
2. Assam	21.0	11.4	7.7	1.6	2.5	26.1	15.8	7.4	1.5	1.9	23.9	14.5	6.8	1.4	2.0
3. Himachal Pradesh	21.8	12.8	8.9	3.3	3.5	22.7	13.9	8.8	3.2	3.5	21.6	13.1	8.5	3.0	3.5
4. Jammu and Kashmir	34.7	19.8	14.9	3.6	5.0	33.7	19.4	14.3	3.6	4.3	36.9	20.1	16.8	4.3	4.7
5. Manipur	48.1	25.9	20.5	3.8	6.0	50.2	28.0	20.6	3.6	6.8	50.7	28.7	19.3	3.2	6.6
6. Meghalaya	29.9	20.7	9.2	1.8	2.3	32.5	24.7	7.8	1.8	1.2	35.6	27.3	8.3	1.7	1.6
7. Mizoram	53.3	35.8	17.5	3.9	4.3	58.3	40.8	17.5	3.1	3.4	50.6	35.3	15.4	2.7	2.7
8. Nagaland	39.7	20.8	18.9	3.4	4.8	43.0	23.6	19.4	3.6	5.0	42.2	23.9	19.0	3.8	5.1
9. Sikkim	37.5	19.1	18.0	2.2	2.0	36.1	18.9	16.7	2.0	2.4	36.0	19.1	16.4	1.9	2.6
10. Tripura	24.2	13.4	10.2	2.5	3.7	26.1	15.7	9.9	2.3	3.2	26.9	16.1	10.3	2.4	2.9
11. Uttarakhand	13.8	8.6	4.8	1.9	1.2	14.8	8.7	5.2	2.0	1.3	14.8	8.6	5.6	2.1	1.6
All States#	12.0	7.2	4.4	1.5	1.7	13.2	8.3	4.5	1.5	1.6	13.0	8.1	4.5	1.5	1.6
<i>Memo Item:</i>															
1. NCT Delhi	5.8	4.1	1.4	0.9	0.0	6.0	4.2	1.6	0.8	0.0	5.6	4.0	1.5	0.7	0.0
2. Puducherry	22.5	15.7	6.8	2.7	2.1	18.5	11.7	6.7	2.6	2.2	23.8	16.8	7.0	2.4	2.2

BE: Budget Estimates.

RE: Revised Estimates.

NDRE: Non-development Revenue Expenditure.

IP: Interest Payment.

RE: Revenue Expenditure.

PN: Pension.

DRE: Development Revenue Expenditure.

GSDP: Gross State Domestic Product.

#: Data for All States are as per cent to GDP.

Source: Based on Budget documents of state governments.

Table IV.11: Interest Payments, Pension and Committed Expenditure

(As per cent to GSDP)

	2004-08	2008-10	2010-11	2011-12	2012-13 (RE)	2013-14 (BE)
	(Avg.)					
1	2	3	4	5	6	7
Interest Payments						
Non-Special Category States	2.7	2.0	1.8	1.8	1.7	1.7
Special Category States	3.6	2.8	2.6	2.5	2.4	2.4
All States Consolidated*	2.3	1.8	1.6	1.5	1.5	1.5
Pension						
Non-Special Category States	1.3	1.4	1.6	1.6	1.6	1.6
Special Category States	2.1	2.2	2.6	2.9	2.6	2.8
All States Consolidated*	1.1	1.2	1.4	1.4	1.4	1.4
Committed Expenditure						
Non-Special Category States	5.0	4.4	4.4	4.3	4.4	4.3
Special Category States	8.8	8.3	8.4	8.7	8.5	8.6
All States Consolidated*	4.3	4.0	4.0	3.9	4.0	4.0

* : As a ratio to GDP. RE: Revised Estimates BE: Budget Estimates

Note: Committed expenditure comprises expenditure on interest payments, pension and administrative services.

Source: Budget documents of state governments.

Development Expenditure

4.21 Development expenditure remains the largest component of aggregate expenditure⁶, although its share declined to 67 per cent in 2013-14 (BE) (Table IV.12). The share of development revenue expenditure in aggregate expenditure is budgeted to decline, while that of development capital outlay is expected to increase in 2013-14 (BE). Within development revenue expenditure,

expenditure on social services is budgeted to grow at a faster pace than that on economic services. At the consolidated level, development expenditure as a ratio to GDP in 2013-14 is budgeted to be lower, by 0.3 per cent, than in 2012-13 (RE), with the SC states budgeting for a sharper decline as compared to the NSC states. The share of loans and advances extended for development purposes in the aggregate expenditure is also budgeted to decrease in 2013-14.

Table IV.12: Components of Development Expenditure

(Amount in ₹ billion)

Year	Development Revenue Expenditure	Development Capital Outlay	Development Loans & Advances	Total Development Expenditure
1	2	3	4	5
2011-12	6,505.9 (50.6)	1,638.2 (12.8)	380.0 (3.0)	8,524.1 (66.4)
2012-13 (RE)	8,314.3 (52.4)	2,155.0 (13.6)	323.5 (2.0)	10,792.8 (68.0)
2013-14 (BE)	9,164.4 (51.5)	2,472.6 (13.9)	281.2 (1.6)	11,918.2 (67.0)

RE: Revised Estimates. BE: Budget Estimates.

Note: Figures in parentheses are per cent to aggregate expenditure. Aggregate expenditure includes revenue expenditure, capital outlay and loans & advances by state governments.

Source: Budget documents of state governments.

⁶ It includes revenue expenditure, capital outlay and loans and advances by the state governments.

4.22 State-wise details show higher development expenditure as a ratio to GSDP in 10 states in 2013-14 (BE). In recent years, improvements in development expenditure in states like Bihar,

Chhattisgarh, Jharkhand and Madhya Pradesh among NSC states and Arunachal Pradesh, Manipur and Mizoram among SC states is noteworthy (Tables IV.13A and IV.13B).

Table IV.13 A: Development Expenditure: Select Indicators

(Per cent)

State	2004-08 (Avg.)*			2008-10 (Avg.)			2010-13 (Avg.)		
	DEV/ GSDP	SSE/ GSDP	CO/ GSDP	DEV/ GSDP	SSE/ GSDP	CO/ GSDP	DEV/ GSDP	SSE/ GSDP	CO/ GSDP
1	2	3	4	5	6	7	8	9	10
I. Non-Special Category	10.3	5.9	2.4	11.2	6.7	2.6	11.0	6.9	2.2
1. Andhra Pradesh	12.2	6.2	3.0	12.6	6.9	2.7	12.2	7.1	2.2
2. Bihar	15.7	10.4	3.7	17.4	11.2	4.5	17.0	10.6	4.2
3. Chhattisgarh	12.7	8.2	3.2	14.8	10.5	2.9	16.2	11.1	3.1
4. Goa	13.3	6.1	3.7	12.6	5.9	3.6	14.1	6.8	3.8
5. Gujarat	8.8	4.7	2.4	9.5	5.2	2.3	9.1	5.3	2.4
6. Haryana	9.3	4.3	1.6	10.3	5.7	2.4	9.1	5.4	1.5
7. Jharkhand	15.5	9.8	3.9	15.4	10.6	4.1	14.0	9.2	3.2
8. Karnataka	12.2	6.2	3.2	12.6	7.0	3.4	13.3	7.4	3.2
9. Kerala	7.6	5.4	0.6	7.7	5.3	0.9	8.5	5.7	1.5
10. Madhya Pradesh	14.5	7.3	4.4	13.8	7.6	3.4	16.8	9.2	3.1
11. Maharashtra	8.4	4.8	1.8	9.1	5.2	2.3	8.2	5.2	1.5
12. Odisha	9.3	6.2	1.6	11.8	7.6	2.4	12.5	8.2	2.2
13. Punjab	8.2	3.6	1.4	7.1	3.8	1.4	7.8	4.4	1.1
14. Rajasthan	12.0	7.6	3.0	11.8	8.3	2.3	10.9	7.0	1.9
15. Tamil Nadu	9.1	5.7	1.9	10.0	6.4	2.0	10.3	6.5	2.4
16. Uttar Pradesh	11.9	7.1	3.4	14.1	9.0	4.9	13.2	9.0	3.3
17. West Bengal	7.4	5.0	0.8	9.5	6.3	0.9	8.5	6.7	0.7
II. Special Category	19.9	10.8	5.8	19.7	11.0	6.4	20.0	11.3	5.4
1. Arunachal Pradesh	44.3	19.7	12.9	54.4	23.1	18.7	46.2	18.9	21.1
2. Assam	14.4	8.3	2.6	13.9	8.9	2.8	15.5	10.0	2.4
3. Himachal Pradesh	17.0	10.5	3.4	18.2	10.6	4.5	17.0	10.1	2.9
4. Jammu and Kashmir	27.6	12.9	10.9	28.7	13.8	13.5	27.8	12.8	9.8
5. Manipur	33.2	16.9	12.8	39.2	19.1	19.5	42.0	20.6	18.1
6. Meghalaya	18.5	10.7	3.8	19.7	10.8	4.2	26.7	14.5	5.6
7. Mizoram	47.8	24.3	14.0	43.2	26.5	10.3	48.3	26.1	10.5
8. Nagaland	23.7	12.2	8.6	23.6	11.5	9.2	31.3	14.7	11.5
9. Sikkim	47.2	26.1	17.3	37.2	20.9	14.8	27.3	16.5	9.4
10. Tripura	19.1	11.7	7.3	21.1	13.3	8.8	20.8	14.1	7.6
11. Uttarakhand	15.7	8.9	4.9	12.4	7.7	3.3	11.6	7.8	3.0
All States#	9.1	5.2	2.2	10.0	6.0	2.4	9.8	6.1	2.1
<i>Memo Item:</i>									
1. NCT Delhi	6.8	4.2	1.6	8.0	4.7	2.1	6.5	4.2	1.4
2. Puducherry	21.0	10.0	3.6	20.8	10.8	2.8	18.2	10.9	2.6

Avg.: Average. DEV: Development Expenditure. SSE: Social Sector Expenditure. CO: Capital Outlay.
GSDP: Gross State Domestic Product. *: Data for Puducherry pertain to 2006-07. #: Data for All States are as per cent to GDP.
Source: Based on Budget documents of state governments.

Fiscal Position of State Governments

Table IV.13 B: Development Expenditure: Select Indicators

(Per cent)

State	2011-12			2012-13 (RE)			2013-14 (BE)		
	DEV/ GSDP	SSE/ GSDP	CO/ GSDP	DEV/ GSDP	SSE/ GSDP	CO/ GSDP	DEV/ GSDP	SSE/ GSDP	CO/ GSDP
1	2	3	4	5	6	7	8	9	10
I. Non-Special Category	10.7	6.6	2.1	11.8	7.4	2.4	11.4	7.3	2.5
1. Andhra Pradesh	12.0	6.9	2.1	12.9	7.5	2.5	12.9	7.7	2.5
2. Bihar	15.8	9.7	3.6	19.3	12.6	4.6	16.8	11.3	3.9
3. Chhattisgarh	15.3	10.6	2.9	19.0	12.6	3.9	20.7	14.0	4.2
4. Goa	13.5	6.4	3.3	15.9	7.8	4.3	15.7	8.0	4.5
5. Gujarat	8.5	5.0	2.3	9.7	5.6	3.1	9.3	5.5	3.1
6. Haryana	8.9	5.3	1.8	9.5	5.6	1.3	9.3	5.7	1.4
7. Jharkhand	11.5	7.5	2.2	16.3	10.3	4.1	14.7	9.2	3.4
8. Karnataka	13.2	7.0	3.4	14.1	8.2	2.8	13.8	8.3	2.9
9. Kerala	8.6	5.9	1.2	9.4	6.0	1.9	9.7	6.2	2.1
10. Madhya Pradesh	18.7	8.8	2.9	16.3	9.9	3.1	15.7	9.7	2.7
11. Maharashtra	8.1	5.1	1.5	8.3	5.4	1.4	7.9	5.4	1.6
12. Odisha	12.9	8.4	2.1	12.6	8.3	2.2	13.0	8.2	2.7
13. Punjab	6.6	3.9	0.6	9.8	5.7	1.5	10.1	5.9	2.4
14. Rajasthan	10.2	6.7	1.7	12.6	7.6	2.4	12.6	7.8	2.7
15. Tamil Nadu	10.4	6.3	2.5	11.1	6.9	2.6	10.1	6.5	2.6
16. Uttar Pradesh	12.8	8.8	3.2	14.0	9.8	3.4	14.3	9.7	3.8
17. West Bengal	8.2	6.7	0.5	9.2	6.9	1.0	8.6	6.5	1.3
II. Special Category	19.0	10.9	4.8	22.1	12.3	6.5	21.2	11.6	6.3
1. Arunachal Pradesh	46.2	19.9	19.0	47.2	19.6	25.9	26.4	12.2	23.5
2. Assam	13.4	8.8	2.0	19.6	11.9	3.5	20.1	11.2	4.1
3. Himachal Pradesh	16.3	9.4	2.8	17.1	10.2	2.8	16.0	9.6	2.5
4. Jammu and Kashmir	28.4	13.4	9.0	27.0	12.3	10.0	27.9	12.6	10.1
5. Manipur	39.4	19.4	16.3	42.9	21.2	17.0	46.2	19.2	19.1
6. Meghalaya	25.9	14.5	5.3	31.9	17.1	7.6	35.4	21.0	8.6
7. Mizoram	43.1	23.5	7.1	54.7	28.6	14.3	40.3	17.3	4.9
8. Nagaland	29.1	13.1	10.2	36.0	17.2	14.5	30.5	16.2	11.1
9. Sikkim	26.5	16.8	7.1	32.1	18.4	15.1	29.2	17.1	11.9
10. Tripura	19.6	13.5	7.0	24.2	16.5	9.8	21.2	14.2	9.0
11. Uttarakhand	11.3	7.8	2.5	13.1	8.5	4.2	12.7	8.4	4.0
All States#	9.5	5.8	1.9	10.8	6.7	2.3	10.5	6.6	2.4
<i>Memo Item:</i>									
1. NCT Delhi	6.4	4.3	1.3	6.3	4.3	1.3	6.5	4.1	1.3
2. Puducherry	18.0	12.1	2.6	13.6	8.7	2.3	19.7	10.2	3.3

RE: Revised Estimates.

BE: Budget Estimates.

DEV: Development Expenditure.

SSE: Social Sector Expenditure. CO: Capital Outlay.

GSDP: Gross State Domestic Product.

*: Data for Puducherry pertain to 2006-07.

#: Data for All States are as per cent to GDP.

Source: Based on Budget documents of state governments.

4.23 Social sector expenditure (SSE) as a ratio to GDP, which had increased in 2012-13 (RE), is budgeted to decline marginally in 2013-14. SSE

as a ratio of aggregate expenditure, which has been steadily increasing since the post-crisis period, would remain unchanged at 42.4 per cent

Table IV.14: Trends in Aggregate Social Sector Expenditure of State Governments

(Per cent)

Item	1990-98	1998-2004	2004-08	2008-10	2010-11	2011-12	2012-13 (RE)	2013-14 (BE)
	Averages							
1	2	3	4	5	6	7	8	9
AE/GDP	14.3	14.8	14.5	14.9	14.2	14.3	15.8	15.6
SSE/GDP	5.5	5.5	5.2	6.0	5.8	5.8	6.7	6.6
SSE/AE	38.2	36.8	35.8	40.1	41.0	40.8	42.4	42.4

RE: Revised Estimates. BE: Budget Estimates. SSE: Social Sector Expenditure. GDP: Gross Domestic Product.
 AE: Aggregate expenditure includes revenue expenditure, capital outlay and loans and advances by the state governments.
 Source: Budget documents of state governments.

in 2013-14 (BE) (Table IV.14). The SSE-GSDP ratios are budgeted to decline in 18 states during 2013-14 (Tables IV.13A and IV.13B). Expenditure on services like 'education, sports, arts and culture', 'housing', 'social security and welfare' and 'natural calamities' as a ratio of total expenditure on social services declined during 2011-12 to 2013-14 (BE) (Table IV.15).

5. Decomposition and Financing of Gross Fiscal Deficit

4.24 Capital outlay has the largest share in the consolidated GFD, accounting for around 111 per cent of GFD in 2013-14 (BE) [99 per cent in 2012-13(RE)]. While revenue surplus as a per cent of GFD is budgeted to increase significantly, net lending is budgeted to decline marginally in 2013-14 over

**Table IV.15: Composition of Expenditure on Social Services
(Revenue and Capital Accounts)**

(Per cent to total expenditure on social services)

Item	1990-98	1998-2004	2004-08	2008-10	2010-11	2011-12	2012-13 (RE)	2013-14 (BE)
	Averages							
1	2	3	4	5	6	6	7	8
Expenditure on Social Services (a to l)	100.0	100.0	100.0	100.0	100.0	100.0	100.0	100.0
(a) Education, Sports, Art and Culture	51.9	52.6	47.3	44.3	47.7	47.2	46.4	46.1
(b) Medical and Public Health	14.7	12.1	11.3	10.4	10.5	10.5	10.7	10.7
(c) Family Welfare	1.0	2.1	1.6	1.6	1.7	1.6	1.7	1.7
(d) Water Supply and Sanitation	7.3	7.6	8.2	6.7	5.0	4.6	4.2	4.5
(e) Housing	2.9	2.9	2.9	3.1	2.8	2.7	3.0	2.9
(f) Urban Development	2.4	3.2	5.4	8.7	6.6	6.5	8.0	8.0
(g) Welfare of SCs, ST and OBCs	6.6	6.3	7.0	6.9	7.0	7.3	7.5	8.0
(h) Labour and Labour Welfare	1.4	1.1	1.1	1.0	1.0	0.9	1.3	1.2
(i) Social Security and Welfare	4.4	4.7	6.5	9.4	9.9	10.6	10.4	10.2
(j) Nutrition	2.2	2.2	2.5	3.1	3.3	3.4	3.2	3.3
(k) Expenditure on Natural Calamities	2.8	3.3	4.0	2.7	2.2	2.9	1.8	1.5
(l) Others	2.4	2.0	2.2	2.2	2.4	1.7	1.9	1.9

RE: Revised Estimates. BE: Budget Estimates.
 Source: Budget documents of the state governments.

Table IV.16: Decomposition and Financing Pattern of Gross Fiscal Deficit

(Per cent to GFD)

Item	2011-12	2012-13 (RE)	2013-14 (BE)
1	2	3	4
Decomposition (1+2+3-4)	100.0	100.0	100.0
1. Revenue Deficit	-14.2	-8.4	-19.5
2. Capital Outlay	101.7	99.2	110.5
3. Net Lending	12.9	9.2	9.1
4. Non-debt Capital Receipts	0.4	0.1	0.1
Financing (1 to 11)	100.0	100.0	100.0
1. Market Borrowings	80.4	72.1	88.2
2. Loans from Centre	0.1	2.9	4.1
3. Special Securities issued to NSSF/Small Savings	-4.8	-3.5	-2.7
4. Loans from LIC, NABARD, NCD, SBI and Other Banks	3.3	2.3	3.2
5. State Provident Fund, etc.	15.8	9.8	9.8
6. Reserve Funds	7.2	0.9	2.3
7. Deposits and Advances	10.5	7.0	2.7
8. Suspense and Miscellaneous	0.7	-1.9	-4.5
9. Remittances	-0.3	-0.8	-1.1
10. Others	-3.4	-1.4	-1.6
11. Overall Surplus (-) / Deficit (+)	-9.7	12.5	-0.4

BE : Budget Estimates. RE : Revised Estimates.

Note : 1. See Notes to Appendix Table 9.

2. 'Others' include Compensation and Other Bonds, Loans from Other Institutions, Appropriation to Contingency Fund, Inter-State Settlement and Contingency Fund.

Source : Budget documents of state governments.

2012-13(RE). Market borrowings are budgeted to finance 88 per cent of the consolidated GFD in 2013-14. NSSF investments' contribution to state governments' special securities was negative during 2011-12 to 2013-14(BE), although the net outflows under this head are budgeted to decline in 2013-14(BE). The contribution of public account items like 'deposit and advances' and 'suspense and miscellaneous' in GFD financing is expected to decline in 2013-14 (BE) (Table IV.16).

4.25 A comparison of the states' revenue and fiscal deficits in terms of GSDP with the targets set by FC-XIII shows that the performance of NSC and SC states at the consolidated level was better than FC-XIII's targets in 2011-12. In 2012-13 (RE), while the performance in terms of meeting/exceeding the FC-XIII targets for the revenue deficit-GSDP ratios, was good for NSC and SC states, the FC-XIII target for GFD-GSDP

could not be met at the consolidated level by the SC states, although it was met by the NSC states. At the consolidated level, the budget targets of key deficits for 2013-14 were better than the FC-XIII's target for NSC and SC states.

6. Conclusion

4.26 The GFD-GDP ratio increased in 2012-13 (RE) as a result of increase in the capital outlay-GDP ratio and a decline in surplus in the revenue account. A higher budgeted surplus in the revenue account is expected to help reduce the gap in the GFD-GDP ratio in 2013-14 (BE), even as the capital outlay-GDP ratio is budgeted to increase further during the year. Increase in revenue surplus would be generated by reducing the revenue expenditure-GDP ratio, while the revenue receipts-GDP ratio is budgeted to remain unchanged during the year.

V

Outstanding Liabilities, Market Borrowings and Contingent Liabilities of State Governments

The outstanding liabilities of state governments to GDP ratio declined during 2012-13(RE) and is budgeted to decline further during 2013-14. Market borrowings remained a dominant component of the outstanding liabilities of the states. Weighted average yield of state government securities issued during 2012-13 was higher, reflecting the impact of increased market borrowings and tight liquidity conditions. Although most states continued to build surplus cash balances, some states took increased recourse to ways and means advances (WMAs) and overdrafts in 2012-13. While the declining trend in the consolidated debt-GDP ratio is expected to continue, the ongoing financial restructuring of state-owned distribution companies (discoms) is likely to increase the liabilities of participating state governments in the coming years.

1. Introduction

5.1 The outstanding state government liabilities as a ratio to GDP showed a declining trend. There was, however, an increase in market borrowings, which along with the tight liquidity situation, pushed up the average interest rate on fresh market borrowings during 2012-13. In their budgets for 2012-13 and 2013-14, most state governments have indicated a move towards fiscal consolidation. Accordingly, the consolidated debt-GDP ratio of the states declined in 2012-13 and is budgeted to decline further in 2013-14. Against this backdrop, this chapter analyses the state governments' outstanding liabilities, market borrowings, contingent liabilities, liquidity positions and cash management.

2. Outstanding Liabilities

5.2 Outstanding liabilities of state governments (at the consolidated level) as a proportion of GDP has been on a declining trend from 2004-05, reflecting the combined impact of favourable macroeconomic conditions and fiscal consolidation at the state level, complemented by

debt relief and interest relief provided by the centre. In recent years, efforts by state governments to adhere to the debt ceilings stipulated under their amended FRBM Acts also resulted in a graduated reduction in their individual debt-GSDP ratios.

5.3 Although the secular decline in the debt-GDP ratio continued during 2012-13 (RE), the pace of reduction slowed down considerably as compared to the previous year, reflecting the impact of deceleration in nominal GDP growth and the increase in the GFD-GDP ratio (Table V.1).

Magnitude

5.4 The outstanding liabilities of state governments in nominal terms increased by 9.1 per cent in 2012-13 (RE), reflecting an increase in the GFD-GDP ratio at the consolidated level. The growth in outstanding liabilities was more than offset by the growth in nominal GDP due to high inflation, resulting in a decline in the debt-GDP ratio during the year. Resultantly, the consolidated debt¹-GDP ratio of state governments declined by 0.5 percentage points in 2012-13 (RE) (1.3 percentage points in 2011-12). It is budgeted to

¹ Refers to the outstanding liabilities of the state governments.

Table V.1: Outstanding Liabilities of State Governments

(₹ billion)			
Year (end-March)	Amount (₹ billion)	Annual Growth	Debt /GDP
		(Per cent)	
1	2	3	4
1991	1,281.5	-	21.9
1997	2,859.0	14.6	20.1
1998	3,308.2	15.7	21.0
1999	3,995.8	20.8	22.2
2000	5,095.3	27.5	25.3
2004	9,031.7	14.8	31.8
2008	13,283.0	7.0	26.6
2009	14,702.0	10.7	26.1
2010	16,486.5	12.1	25.5
2011	18,289.8	10.9	23.5
2012	19,939.2	9.0	22.2
2013 (RE)	21,752.5	9.1	21.7
2014 (BE)	24,332.8	11.9	21.4

Note: RE: Revised Estimates. BE: Budget Estimates.

Source: 1. Budget documents of state governments.

2. Combined Finance and Revenue Accounts of the Union and the State Governments in India, Comptroller and Auditor General of India.

3. Ministry of Finance, Government of India.

4. Reserve Bank of India's records.

5. Finance Accounts of the Union Government, Government of India.

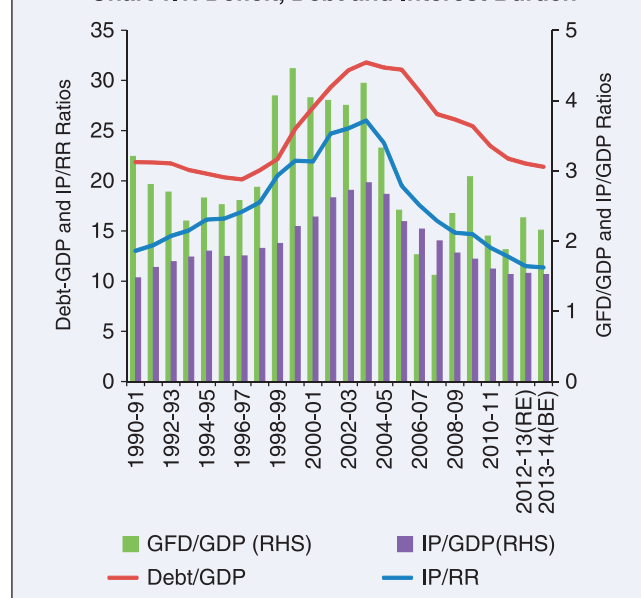
decline by a further 0.3 percentage points to 21.4 per cent in 2013-14, which is much lower than 24.9 per cent stipulated by FC-XIII for the year.

5.5 The overall debt sustainability of the states has improved over the years, as reflected in the indicator of interest payments to revenue receipts (IP-RR), which declined steadily from 26.0 per cent in 2003-04 to 11.5 per cent in 2012-13 (RE) and is budgeted to decline further to 11.4 per cent in 2013-14. The near stagnancy in the IP-RR ratio during 2012-13 (RE) and 2013-14 (BE) reflects the moderation in revenue growth, in the face of the economic slowdown (Chart V.1).

Composition of Debt

5.6 The composition of states' outstanding liabilities reveals increased reliance on market

Chart V.1: Deficit, Debt and Interest Burden



borrowings, which accounted for 40.2 per cent of their outstanding liabilities at end-March 2013. This is expected to rise further to 44.8 per cent by end-March 2014. On the other hand, the share of liabilities to NSSF has been steadily declining since end-March 2007. A steady decline in net collections under NSSF combined with increasing repayment obligations of the states has resulted in a decline in fresh investments by NSSF in state government securities. With a reduction in the mandatory allocation of net small savings collections from 80 per cent to 50 per cent from the fiscal year 2012-13, 17 states/UTs opted for a 50 per cent share in 2013-14 as was the case in the previous year (Table V.2). Similarly, the states' dependence on loans from the centre continued to decline in 2012-13 (RE) and 2013-14 (BE) (Table V.3). The share of public account items, which had risen at end-March 2011, has been declining since, although moderately. The detailed composition of the outstanding liabilities of state governments from 1990-91 to 2013-14 (BE) is given in Appendix Tables 11 and 12. The state-wise composition of outstanding liabilities is provided in Statements 18-20.

Table V.2: Share in the NSSF Collections to be Availed of by States in 2013-14

(Per cent of net collections)

50	100
1 Andhra Pradesh	1 Arunachal Pradesh
2 Bihar	2 Assam
3 Chhattisgarh	3 Gujarat
4 Goa	4 Kerala
5 Haryana	5 Madhya Pradesh
6 Himachal Pradesh	6 Manipur
7 Jammu & Kashmir	7 Meghalaya
8 Jharkhand	8 Nagaland
9 Karnataka	9 Sikkim
10 Maharashtra	10 Uttar Pradesh
11 Mizoram	11 Uttarakhand
12 Odisha	12 West Bengal
13 Punjab	13 Puducherry
14 Rajasthan	
15 Tamil Nadu	
16 Tripura	
17 NCT Delhi	

3. State-wise Debt Position

5.7 The states' overall debt-GDP ratios have remained lower than the FC-XIII's recommended targets for 2010-11 to 2013-14. The state-wise debt-GSDP position is given in Table V.4.

Non-Special Category States

5.8 State-wise data reveal that in 2012-13, 15 of the 17 non-special category states recorded lower debt-GSDP ratios than they did in 2011-12. Substantial improvement in debt-GSDP ratios was noted during the year in states like Odisha, Bihar, West Bengal and Karnataka. West Bengal continued to have the highest debt-GSDP ratio, followed by Punjab, Uttar Pradesh and Kerala. On the other hand, Chhattisgarh continued to have the lowest debt-GSDP ratio among all the states. As per budget estimates, 12 out of the 17 non-special category states are expected to record lower debt-GSDP ratios in 2013-14 than in 2012-13. The debt-GSDP ratio is budgeted to be higher in 2013-14 in the case of Chhattisgarh, Karnataka, Punjab and Rajasthan, while it would remain unchanged at the previous year's level for Madhya Pradesh. Debt-GSDP ratios during 2012-13 (RE) of all the 17 non-special category states remained lower than the recommended targets of the FC-XIII. This position is expected to be maintained in 2013-14 (BE) (Table V.4).

Table V.3: Composition of Outstanding Liabilities of State Governments (As at end-March)

(Per cent)

Item	1991	2000	2005	2006	2007	2008	2009	2010	2011	2012	2013 (RE)	2014 (BE)
1	2	3	4	5	6	7	8	9	10	11	12	13
Total Liabilities (1 to 4)	100.0	100.0	100.0	100.0	100.0	100.0	100.0	100.0	100.0	100.0	100.0	100.0
1. Internal Debt	15.0	24.6	58.7	60.9	61.5	62.1	63.5	66.0	65.4	66.3	66.9	68.5
<i>of which:</i> (i) Market Loans	12.2	14.8	21.1	19.9	19.6	22.5	27.3	31.7	33.0	37.2	40.2	44.8
(ii) Special Securities issued to NSSF	0.0	5.0	27.8	31.9	34.3	32.4	29.4	28.0	27.0	24.4	22.4	19.7
(iii) Loans from Banks and FIs	2.0	3.4	6.7	6.3	5.6	5.4	5.3	5.1	4.5	4.2	3.9	3.7
2. Loans and Advances from the Centre	57.4	45.2	15.8	13.7	11.8	10.9	9.8	8.8	7.9	7.2	6.9	6.6
3. Public Account (i to iii)	26.8	29.9	25.5	25.3	26.6	26.9	26.5	24.9	26.5	26.3	26.0	24.7
(i) State PF, etc.	13.2	15.8	12.9	12.3	12.1	12.2	12.1	12.3	12.5	12.7	12.7	12.3
(ii) Reserve Funds	3.7	3.9	5.2	5.5	6.3	5.9	5.7	4.2	5.6	4.6	4.3	4.1
(iii) Deposits & Advances	10.0	10.2	7.4	7.6	8.1	8.8	8.7	8.3	8.4	9.0	9.0	8.3
4. Contingency Fund	0.8	0.3	0.1	0.1	0.1	0.2	0.2	0.3	0.2	0.2	0.2	0.2

RE: Revised Estimates. BE: Budget Estimates.

Source: Same as that for Table V.1

Outstanding Liabilities, Market Borrowings and Contingent Liabilities of State Governments

Table V.4: State-wise Debt-GSDP Position

(Per cent)

State	2004-08 (Avg.)	2008-09	2009-10	2010-11	2011-12	2012-13 (RE)	2013-14 (BE)
1	2	3	4	5	6	7	8
I. Non-Special Category States							
1. Andhra Pradesh	30.9	25.8	25.9	24.4 (30.3)	23.0 (29.6)	22.7 (28.9)	22.4 (28.2)
2. Bihar	52.2	39.2	36.5	31.1 (48.2)	27.5 (46.4)	24.8 (44.6)	23.3 (43.0)
3. Chhattisgarh	22.3	15.5	16.4	14.4 (22.0)	12.9 (22.5)	12.5 (23.0)	14.6 (23.5)
4. Goa	35.0	28.1	28.9	28.5 (33.0)	27.7 (31.9)	27.6 (30.8)	27.3 (29.9)
5. Gujarat	32.9	29.9	28.6	27.0 (29.4)	24.7 (28.8)	23.5 (28.1)	23.2 (27.6)
6. Haryana	23.3	18.4	18.3	17.6 (22.4)	18.6 (22.6)	18.6 (22.7)	18.4 (22.8)
7. Jharkhand	25.9	27.4	26.8	22.2 (29.0)	22.1 (28.5)	21.1 (27.8)	20.7 (27.3)
8. Karnataka	25.0	21.0	25.0	22.8 (26.2)	23.0 (26.0)	20.6 (25.7)	20.9 (25.4)
9. Kerala	34.8	33.0	32.5	31.2 (32.8)	30.1 (32.3)	29.4 (31.7)	28.5 (30.7)
10. Madhya Pradesh	37.5	30.6	29.8	29.0 (38.4)	26.1 (37.6)	23.9 (36.8)	23.9 (36.0)
11. Maharashtra	27.8	24.8	23.8	22.3 (26.3)	20.5 (26.1)	19.7 (25.8)	19.1 (25.5)
12. Odisha	42.7	29.6	28.1	24.2 (31.0)	22.2 (30.6)	18.5 (30.2)	18.2 (29.8)
13. Punjab	43.1	35.4	34.3	33.1 (42.5)	32.1 (41.8)	31.7 (41.0)	33.5 (39.8)
14. Rajasthan	43.7	36.5	34.5	29.1 (40.4)	25.6 (39.3)	24.3 (38.3)	24.5 (37.3)
15. Tamil Nadu	23.4	21.5	21.2	19.6 (24.1)	19.6 (24.5)	20.2 (24.8)	20.0 (25.0)
16. Uttar Pradesh	50.4	43.3	39.4	38.3 (48.7)	36.0 (46.9)	33.7 (45.1)	33.2 (43.4)
17. West Bengal	47.3	44.0	44.0	41.7 (40.6)	40.1 (39.1)	37.5 (37.7)	34.6 (35.9)
II. Special Category States							
1. Arunachal Pradesh	60.1	104.2	42.3	38.9 (61.3)	36.4 (58.2)	33.2 (55.2)	30.3 (52.5)
2. Assam	30.4	28.1	26.7	23.5 (28.2)	22.1 (28.3)	20.4 (28.4)	21.0 (28.4)
3. Himachal Pradesh	62.5	52.8	49.3	46.9 (49.7)	44.2 (47.0)	40.6 (44.4)	38.8 (42.1)
4. Jammu and Kashmir	59.6	59.3	62.3	55.4 (56.1)	56.2 (55.1)	52.2 (53.6)	53.8 (51.6)
5. Manipur	67.3	66.0	67.6	68.2 (65.8)	62.5 (62.9)	56.1 (60.1)	51.3 (57.0)
6. Meghalaya	34.6	31.9	31.0	29.9 (33.1)	33.2 (32.7)	32.4 (32.3)	32.0 (32.0)
7. Mizoram	105.1	90.6	71.8	77.0 (87.3)	70.3 (85.7)	63.9 (82.9)	59.5 (79.2)
8. Nagaland	44.9	44.3	52.2	52.1 (56.8)	55.0 (55.8)	54.7 (54.9)	52.8 (53.5)
9. Sikkim	66.0	62.5	40.5	33.1 (68.4)	32.3 (65.2)	30.1 (62.1)	29.8 (58.8)
10. Tripura	47.5	34.7	35.4	34.7 (45.2)	32.9 (44.9)	33.7 (44.6)	31.8 (44.2)
11. Uttarakhand	37.3	30.7	27.8	25.4 (42.2)	26.4 (41.1)	25.3 (40.0)	25.6 (38.5)
All States #	29.5	26.1	25.5	23.5 (26.7)	22.2 (26.1)	21.7 (25.5)	21.4 (24.9)
<i>Memo Item:</i>							
1 NCT Delhi	17.3	13.4	12.1	11.5	9.5	8.0	6.5
2 Puducherry	26.8	33.1	32.0	35.2	38.1	33.6	30.9

Note: #: Data for All States is expressed as per cent to GDP. Figure in the parentheses indicate recommended targets of the FC-XIII for the respective States. Also see 'Explanatory Note on Data Sources and Methodology'.

Source: Same as that for Table V.1.

5.9 Consistent with the lower debt-GDP ratio, an improvement was noted in the debt servicing burden of the states. In 2012-13 (RE), most states were able to contain their interest payments to revenue receipts ratio (IP-RR) within 15 per cent, with the exception of West Bengal, Punjab, and Gujarat. Reflecting the magnitude of state debt, the IP-RR ratio was the lowest for Chhattisgarh at 4.0 per cent, and the highest for West Bengal, with interest payments pre-empting nearly one-fourth of the revenue receipts of the state.

Special Category States

5.10 Special category states generally exhibit a higher debt-GSDP ratio than non-special category states, notwithstanding the receipt of higher grants from the centre. The geographic disabilities of these states result in cost disadvantages that increase their expenditure, on the one hand, and limit their fiscal capacity to raise their own resources, on the other. In 2012-13 (RE), the debt-GSDP ratio declined in all the special category states as compared to 2011-12 except in Tripura. With the exception of Assam, Jammu and Kashmir and Uttarakhand the debt-GSDP ratio is budgeted to decline during 2013-14 (BE) in all the special category states. It is budgeted to remain above 50 per cent in 2013-14 in Jammu and Kashmir, Manipur, Mizoram and Nagaland. Among the special category states, Meghalaya's debt-GSDP ratio was marginally higher than FC-XIII's recommended targets in 2012-13 (RE). The debt-GSDP ratio of Jammu and Kashmir in 2013-14 is budgeted to be higher than FC-XIII's recommended target. In all other special category states, debt-GSDP ratios have been budgeted to remain within the respective FC-XIII targets.

4. Market Borrowings

Consolidated Position

5.11 Market borrowings have emerged as the most important source for financing the resource gaps of state governments in recent years. The outstanding stock of state development loans (SDLs) increased by 18.0 per cent in 2012-13. The interest profile of outstanding stock of SDLs shows that the share of high-cost market loans with interest rates of 10 per cent and above declined sharply over the years and as at end-March 2012, the state governments ceased to have any market loans with interest rates above 10 per cent (Table V.5). On the other hand, the share of market loans with interest rates ranging between 7-9 per cent increased from 80.1 per cent as at end-March 2008 to 82.6 per cent at end March 2013. Within this, almost two-thirds of the outstanding market loans had interest rates between 8-9 per cent, indicating

Table V.5: Interest Rate Profile of Outstanding Stock of State Government Securities*

(As at end-March)

Range of Interest Rate	Outstanding Amount (₹ billion)		Percentage to Total	
	2012	2013	2012	2013
1	2	3	4	5
5.00-5.99	348.2	348.2	4.7	4.0
6.00-6.99	746.1	550.0	10.0	6.3
7.00-7.99	1,507.8	1,400.4	20.3	16.0
8.00-8.99	4,448.7	5,841.4	59.8	66.6
9.00-9.99	383.9	632.2	5.2	7.2
10.00 and above	–	–	–	–
Total	7,434.7	8,772.2	100.0	100.0

Note: * Including Union Territory of Puducherry.
Source: Reserve Bank records.

that a major proportion of the incremental debt was raised at rates in this range.

Allocation of Government Borrowings during 2012-13 and 2013-14

5.12 State governments' gross market borrowings raised in 2012-13 were higher by 11.8 per cent than in 2011-12 (Table V.6). There were no instances of undersubscriptions in SDL auctions of 28 states as against 18 such instances last year. The issuances, however, witnessed subdued bidding by major investors like insurance companies and in such instances, the cut-off yields tended to be higher, leading to an increase in the interest payments of these states.

The weighted average cost of market borrowings of state governments increased marginally to 8.84 per cent in 2012-13 from 8.79 per cent in 2011-12, mainly on account of increased gross market borrowings over the previous year. The cut-off yields ranged between 8.42 per cent and 9.31 per cent. The weighted average spread² in 2012-13 at 71 basis points was higher than 44 basis points in 2011-12. During 2013-14 so far (up to January 10, 2014), state governments have raised an aggregate amount of ₹1,410.6 billion on a gross basis, with cut-off yields ranging between 7.57- 9.94 per cent; weighted average interest rate during the period was 9.03 per cent.

Maturity Profile of State Government Securities

5.13 Up to 2011-12, state government securities were issued for 10-year maturity only. Deviating from the normal issuance practice, some states were permitted to issue new SDL securities of 4-5 years tenor from July 2012, which attracted lower cut-off yields than that for the normal 10-year SDLs. The maturity profile of outstanding SDL stocks as at end-March 2013 reveals that a majority of the SDLs (around 77 per cent) were in the remaining maturity bucket of five years and above (Table V.7). The increase in market borrowings of state governments since 2008-09 entails large repayment obligations from 2017-18 onwards. Financial restructuring plans (FRPs) for state-owned power distribution companies (discoms) requires participating state governments to take over 50 per cent of their outstanding short-term liabilities as at end-March 2012 through issuance of special securities in favour of participating lenders in a phased manner over a timeframe of 2-5 years and redeem these

Table V.6: Market Borrowings of State Governments

(₹ billion)

Item	2011-12	2012-13	2013-14*
1	2	3	4
1. Net Allocation	1,458.6	1,880.8	2,185.3
2. Additional Allocation	156.7	—	—
3. Repayments	219.9	306.3	320.8
4. Gross Allocation (1+2+3)	1,835.2	2,187.1	2,506.1
5. Total Amount Raised	1,586.3	1,772.8	1,410.6
6. Net Amount Raised (5-3)	1,366.4	1,466.5	1,089.8
<i>Memo item:</i>			
(i) Coupon/Cut-off Yield Range (%)	8.36-8.49	8.42-9.31	7.57-9.94
(ii) Weighted Average Interest Rate (%)	8.79	8.84	9.03
(iii) Average Maturity (in years)	10	10	10

—: Nil. *Amount raised upto January 10, 2014.

Note: (i) Data are inclusive of Puducherry.

(ii) Data on market borrowings as per RBI records may differ from those reported in budget documents of state governments.

Source: Reserve Bank of India.

² Refers to the difference between the weighted average primary market yield of SDL on the day of auction and the secondary market yield of corresponding maturity of Government of India dated security on the same day.

**Table V.7: Maturity Profile of Outstanding State Government Securities
(As at end-March 2013)**

State	Per cent of Total Amount Outstanding				
	0-1 years	1-3 years	3-5 years	5-7 years	Above 7 years
1	2	3	4	5	6
I. Non-Special Category					
1. Andhra Pradesh	3.0	5.9	10.6	28.7	51.8
2. Bihar	4.4	10.4	7.7	24.7	52.8
3. Chhattisgarh	4.8	17.8	9.3	21.6	46.4
4. Goa	2.9	7.9	14.6	29.3	45.3
5. Gujarat	3.2	4.3	10.5	24.8	57.2
6. Haryana	2.8	5.9	0.5	22.9	67.9
7. Jharkhand	3.5	9.0	13.8	28.3	45.5
8. Karnataka	4.9	11.4	3.0	41.7	38.9
9. Kerala	2.9	7.2	14.2	22.5	53.2
10. Madhya Pradesh	4.5	12.2	10.9	32.8	39.5
11. Maharashtra	4.2	5.8	11.4	31.4	47.2
12. Odisha	23.2	59.5	17.2	0.0	0.0
13. Punjab	4.1	6.7	13.0	23.3	53.0
14. Rajasthan	3.7	9.7	12.9	31.3	42.3
15. Tamil Nadu	2.6	5.8	9.2	28.3	54.1
16. Uttar Pradesh	3.5	10.3	10.2	31.6	44.4
17. West Bengal	3.5	6.0	14.0	27.3	49.3
II. Special Category					
1. Arunachal Pradesh	3.5	14.2	43.8	13.1	25.4
2. Assam	5.0	18.9	20.7	44.4	11.1
3. Himachal Pradesh	5.6	13.9	18.8	30.8	30.8
4. Jammu & Kashmir	2.5	4.6	20.1	18.5	54.4
5. Manipur	2.0	16.5	17.2	34.8	29.5
6. Meghalaya	2.4	14.2	21.1	23.5	38.9
7. Mizoram	1.9	12.1	19.8	19.4	46.8
8. Nagaland	3.0	12.5	18.3	27.0	39.2
9. Sikkim	1.2	10.6	31.5	46.6	10.1
10. Tripura	3.3	14.1	9.9	21.2	51.5
11. Uttarakhand	8.3	16.1	13.0	17.5	45.0
All States	3.7	7.8	11.3	28.4	48.9

Source: Reserve Bank records.

from 2018-19 onwards in annual instalments over the next 10 years. As these special securities are likely to be significantly larger in size than the power bonds that will be extinguished by the fiscal year 2016-17³, the overall repayment pressure could be further aggravated from 2018-19 for the states participating in FRPs.

5. Loans from the Centre

5.14 The share of loans from the centre in the total outstanding liabilities of the states has been progressively declining over the years, due to changes in accounting practices as well as changes in policies of the central government (Table V.3). Since 1999-2000, due to a change

³ To clear outstanding overdues of state electricity boards to the central public sector undertakings (CPSUs), power bonds, aggregating ₹336 billion, were issued by the state governments with retrospective effect from October 1, 2001 in 20 equal parts to facilitate trading and redemption of the bonds; each part carried a fixed tenor with bullet redemption, the last being on April 1, 2016.

in the accounting system, loans, which were hitherto given by the centre to states against small savings collections, are being shown as NSSF's investments in special state government securities. Based on the recommendation of the Twelfth Finance Commission, the centre does not extend any loans for state plans from 2005-06. However, as states are not allowed to borrow directly from international institutions and other multilateral agencies, the centre continues to intermediate with respect to external loans, which are being passed on to the non-special category state governments on a back-to-back basis. Thus, the centre facilitates access to this source of finance which is usually meant for projects aimed at building infrastructure in the receiving states.

5.15 Central government assistance for externally aided projects varies across NSC states, with Andhra Pradesh, Tamil Nadu, Karnataka, Bihar, and Madhya Pradesh having a substantial share. These five states together account for more than 60 per cent of the total outstanding liabilities under external assistance. The maturity profile of outstanding central government assistance for externally aided projects shows that these loans are predominantly long-term, with less than one-third maturing within the next 10 years (Table V.8). While this augurs well for the states' fiscal positions because a large share will not be payable in the immediate future, the flip side is that they will be subjected to exchange rate volatility as these loans are denominated in foreign currencies. An adverse movement in the exchange rate could affect the finances of state governments in terms of higher repayments and interest payments in rupee terms.

Table V.8 : State-wise Maturity Profile of Outstanding Government Assistance to States (Back-to-Back loans only) for Externally Aided Projects (as at end-September 2013)

States	Per cent of Total Amount Outstanding				
	0-1 Year	1 to 5 Years	5 to 10 years	10-20 Years	Above 20 years
1. Andhra Pradesh	1.4	9.2	19.3	40.6	29.4
2. Bihar	0.5	5.4	18.0	52.5	23.6
3. Chhattisgarh	3.7	24.1	30.1	42.1	0.0
4. Gujarat	0.1	6.1	19.4	38.9	35.5
5. Goa	0.0	4.9	22.8	45.7	26.6
6. Haryana	0.0	14.0	20.0	40.0	26.0
7. Jharkhand	0.0	6.7	14.7	62.7	15.9
8. Karnataka	0.9	9.5	21.7	43.4	24.4
9. Kerala	1.0	6.4	23.3	47.5	21.8
10. Maharashtra	5.4	28.4	38.1	17.1	11.1
11. Madhya Pradesh	1.9	12.5	22.5	49.5	13.6
12. Odisha	0.8	10.2	21.7	38.4	28.9
13. Punjab	2.3	12.9	25.0	37.5	22.3
14. Rajasthan	0.4	3.1	11.6	47.6	37.3
15. Tamil Nadu	1.4	7.5	21.4	41.6	28.1
16. Uttar Pradesh	0.0	3.5	17.1	42.7	36.7
17. West Bengal	0.4	8.7	22.9	45.2	22.8
18. Multi-States	0.6	10.1	20.1	40.5	28.7
Total	1.2	9.2	21.1	43.2	25.3

Source: Aid Accounts and Audit Division, Ministry of Finance

6. Contingent Liabilities

5.16 While the revenue accounts of several state governments continue to record surpluses despite the overall moderation in economic growth this needs to be seen in the light of poor performance of state public sector enterprises including state-owned power distribution companies (discoms). States that have decided to participate in the scheme for financial restructuring of state discoms announced by the central government in October 2012 are required to provide guarantees to the bonds to be issued by discoms to participating lenders⁴. This will add to the contingent liabilities of state governments.

⁴ Also refer to Chapter II for implications of the scheme on state finances.

5.17 On behalf of the state governments, the Reserve Bank, maintains the guarantee redemption fund (GRF), which provides for the servicing of contingent liabilities arising from invocation of guarantees issued with respect to borrowings by state level undertakings or other bodies. As at end-March 2013, 11 states had subscribed to GRF, with the outstanding investments under the fund amounting to ₹44 billion. A Committee on the Guarantee Redemption Fund (GRF) that was constituted with a view to determining/reviewing the right size, contribution, withdrawal norms and

other related issues of GRF, submitted its report in August 2013. Its highlights are given in Box V.1.

5.18 The Reserve Bank also maintains a consolidated sinking fund (CSF), on behalf of the state governments, to provide a cushion for amortisation of market borrowing/liabilities. Net incremental annual investments in CSF qualify for enhanced limits for special WMAs of state governments. The Working Group on Investment Avenues for the Consolidated Sinking Fund, which submitted its report in October 2012,

Box V.1 Committee on the Guarantee Redemption Fund

Consequent to the discussions held in the State Finance Secretaries (SFSs) Conference held in May 2013, a Committee on the Guarantee Redemption Fund (GRF) was constituted to determine/review the right size, contribution, withdrawal norms and other related issues of GRF. Its report was submitted in August 2013. The major highlights of the report are:

- GRF's objective is providing a cushion for servicing the contingent liabilities arising from the invocation of guarantees issued by the states with respect to bonds and other borrowings by state level undertakings or other bodies.
- While guarantees do not form a part of the debt, as conventionally measured, these have, in the eventuality of default, the potential of exacerbating a sound fiscal system. The element of risk associated with such guarantees raises concerns regarding the optimal or sustainable level of such guarantees and their implications for the fiscal health of the state governments.
- The Twelfth Finance Commission (FC-XII) recommended that the states set up GRFs while FC-XIII stated that contingent liabilities are to be reported fully and adequate provisioning should be made for such liabilities.
- The Fiscal Responsibility and Budget Management Act (FRBM), 2003 and the Rules made thereunder, prescribed a limit of 0.5 per cent of GDP for guarantees to be given in any financial year beginning 2004-05. Subsequently, states have also taken initiatives to place ceilings (statutory or administrative) on guarantees.
- In order to improve transparency levels on guarantee details, disclosure on guarantees issued, invoked, settled, *etc.* needs to be captured fully in budget documents in entirety.

- It will be desirable to benchmark the initial contributions for the states to join the GRF scheme at a prescribed level of the outstanding guarantees, by contributing minimum of 1 per cent of outstanding guarantees, and thereafter a minimum of 0.5 per cent every year to achieve a minimum level of 3 per cent in the next five years.
- The right size of the GRF may be a minimum of 3 per cent of the outstanding guarantees of the previous year and thereafter, the fund should be gradually increased to a desirable level of 5 per cent. If a state has concluded that some guarantees have been invoked or are likely to be invoked, additional funds (over and above 5 per cent) should be maintained in the GRF.
- States may have the option to withdraw excess funds over 5 per cent of outstanding guarantees of the previous year. To begin with, states having excess funds over 5 per cent of their outstanding guarantees may be permitted to withdraw in the financial year 2013-14 and in convenient tranches.
- States are encouraged to constitute GRF to maintain credibility. This will also send positive signals to lenders about the entity (for whom the guarantee has been issued), which can also lead to favourable pricing.
- The committee was of view that it may be desirable for a state to constitute the GRF if its outstanding guarantees go beyond a prescribed benchmark level of 1 per cent of GSDP, to encourage more financial discipline among states.
- States may improve transparency levels by reporting guarantee details in budget documents. A state-wise fund size may be disseminated in RBI's publications, to boost investors' confidence.

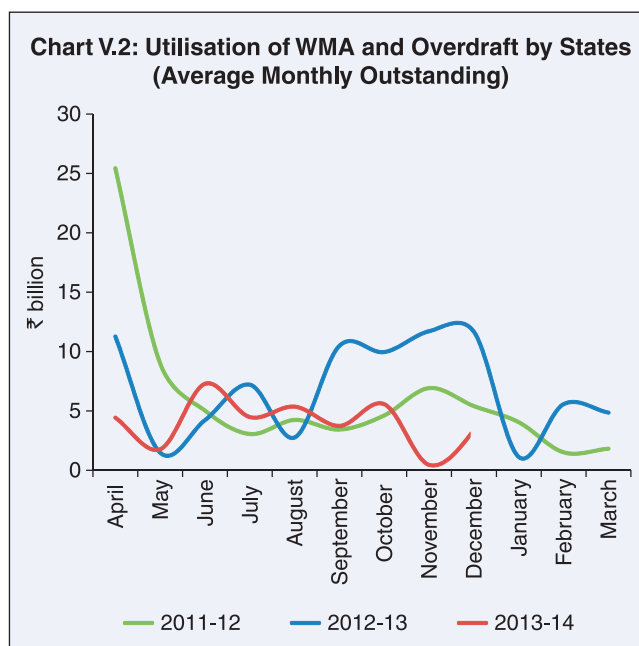
recommended the building of a minimum CSF corpus of 3-5 per cent of state government liabilities within the next five years and thereafter maintaining it on a rolling basis. During 2012-13, two state governments withdrew their accrued interest portions of the fund to repay some of their high cost liabilities. As on March 31, 2013, as many as 21 state governments had subscribed to CSF and the outstanding amount under the fund stood at ₹485 billion.

7. Liquidity Position and Cash Management

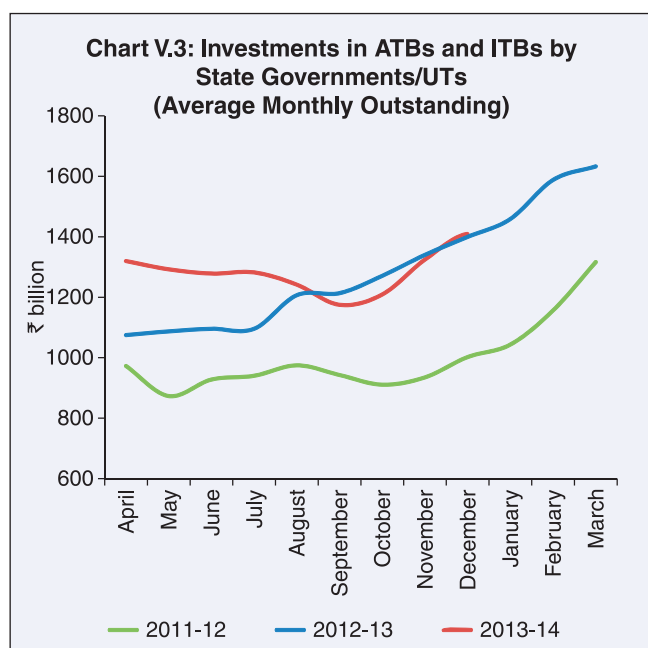
5.19 Many state governments have been accumulating sizeable cash surpluses in recent years. Liquidity pressures during 2012-13 were, thus, confined to a few states. The ways and means advances (WMA) limit for states including the union territory of Puducherry, which remained unchanged since 2006-07, has been increased by 50 per cent to ₹153.60 billion with effect from November 11, 2013. During 2012-13, eight states availed of normal WMAs, of which six were in overdraft. The rates of interest on normal and special WMAs and ODs continued to be linked to the repo rate. Although the monthly average utilisation of WMAs and ODs by all the states during the first quarter of 2012-13 was lower than the corresponding quarter of the previous year, it was significantly higher during the remaining months of the year, barring August 2012 and January 2013. During 2013-14, WMAs and ODs were higher in May, June and August 2013 than the comparable months of the previous year (Chart V.2).

8. Investment of Cash Balances

5.20 The surplus cash balances of state governments are automatically invested in 14-day intermediate treasury bills (ITBs), the discount rate of which is presently fixed at 5 per cent. The average investment in 14-day ITBs increased



from ₹722 billion as at end-March 2012 to ₹849 billion as at end-March 2013. The outstanding investments in ITBs stood at ₹1,181 billion as at end-March 2013 as against ₹966 billion as at end-March 2012. The weekly average investment of the state governments in auction treasury bills (ATBs) increased to ₹441 billion in 2012-13 from ₹277 billion in the previous year. Outstanding investments in ATBs as at end-March 2013 stood at ₹286 billion, which were higher than ₹220 billion as at end-March 2012, reflecting the increased preference for this instrument, which yields higher returns than ITBs. The monthly average overall investment in ITBs and ATBs by the states increased from ₹1,000 billion in 2011-12 to ₹1,289 billion in 2012-13. During 2013-14, (up to December 31, 2013) average monthly investments in ITBs and ATBs stood at ₹1,281.5 billion. With the exception of September, October and November 2013 the average monthly investments in ITBs and ATBs during 2013-14 so far, have been higher than those in the corresponding months of the previous year (Chart V.3).



9. Debt Consolidation and Relief Facility

5.21 The Debt Consolidation and Relief Facility (DCRF) had provided considerable relief to the states in terms of debt write-off and interest relief on outstanding high-cost central government loans. All states that enacted their FRBM Act have benefitted from DCRF. Currently, the scheme is in operation in West Bengal and Sikkim, which enacted their FRBM Acts only in 2010-11. Average interest rate on outstanding liabilities of state governments which has been steadily declining since 2004-05, increased in 2012-13(RE) and is budgeted to further increase in 2013-14 as a result of the tapering off of the DCRF effect and the increasing yields on state government securities due to the increasing size of market borrowings (Table V.9).

10. Conclusion

5.22 The consolidated debt-GDP ratio of the states declined during 2012-13 (RE), reflecting the impact of a faster increase in nominal GDP relative

Table V.9: Average Interest Rate on Outstanding Liabilities of State Governments

(Per cent)

Year	Average Interest Rate*
1	2
1991-92	8.54
1992-93	8.98
1993-94	9.38
1994-95	10.33
1995-96	10.09
1996-97	10.17
1997-98	10.42
1998-99	10.71
1999-00	11.17
2000-01	10.01
2001-02	10.37
2002-03	9.99
2003-04	10.22
2004-05	9.57
2005-06	8.29
2006-07	8.12
2007-08	8.04
2008-09	7.75
2009-10	7.67
2010-11	7.57
2011-12	7.48
2012-13 (RE)	7.74
2013-14 (BE)	7.97

RE: Revised Estimates. BE: Budget Estimates.

*: Worked out by dividing interest payments of the current year by outstanding debt of the previous year.

Source: Same as that of Table V.1.

to overall debt. The weighted average yield of state government securities issued during 2012-13 was also higher due to tight liquidity and increase in borrowings. States continued to accumulate surplus cash balances, while some states took increased recourse to WMAs and overdrafts during 2012-13. In 2013-14, so far, states' investment in ITBs and ATBs have, in general, been higher and recourse to WMAs and ODs, lower than a year ago.

VI

Cyclicalities in the Fiscal Expenditures of Major States in India

Sub-national revenues and expenditure are generally found to move in line with business cycles in many decentralised economies. In the Indian context, however, a panel data analysis covering non-special category states during 1980-81 to 2012-13 reveals that there are differences in the cyclical behaviour across different components of government expenditure. Capital outlay displays pro-cyclicalities, implying the government's tendency to cut and expand this component at the time of business cycle downswing and upswing, respectively. Primary revenue expenditure, on the other hand, is found to be acyclical, reflecting the underlying rigidity in adjusting such expenditures in accordance with growth cycles. Institutional frameworks and rules that target government spending, if formulated and implemented appropriately may, however, enable sub-national governments to undertake counter-cyclical fiscal policies in the medium-term.

1. Introduction

6.1 Cyclicalities of fiscal policy refers to the direction in which the government's revenues and expenditures move in relation to output. A fiscal policy is said to be pro-cyclical if it moves with the business cycle, *i.e.*, it is expansionary during economic booms and contractionary during economic recessions. Conversely, a counter-cyclical fiscal policy is one which moves against the business cycle *i.e.*, it is contractionary during booms and expansionary during recessions.

6.2 Generally, the cyclicalities of certain components of fiscal policy tends to be fixed almost by definition, due to the presence of automatic stabilisers. Tax structures which are more progressive in nature act as automatic stabilisers during business cycle upturns and downturns. Likewise in-built automatic stabilisers with respect to government transfers such as unemployment benefits tend to generate a counter-cyclical pattern as the number of claimants falls during expansions and rises during recessions.

6.3 Pro-cyclicalities of fiscal policy precludes the stabilising role that is expected of fiscal policy in macroeconomic management. Theoretically, neoclassical tax smoothing, the Keynesian and the new growth theory, all advocate a counter-cyclical

fiscal policy, which requires governments to lower taxes and increase spending during a downswing in the business cycle so as to augment aggregate demand; and reduce expenditure, and increase savings during an upswing in the business cycle. In practice, however, the pro-cyclicalities of fiscal expenditures in many countries is so strong that it leads to deterioration in fiscal outcomes with fiscal expansions. To ensure medium-term fiscal sustainability, deficits run during economic downturns should be offset by generating fiscal surpluses during upturns. However, most economies have a tendency to adopt pro-cyclical fiscal policies during an upswing, which creates a deficit bias, fuelling debt accumulation. Moreover, countries with volatile output and dispersed political power are the most likely to run pro-cyclical fiscal policies (Lane, 2002).

6.4 Factors identified in literature to explain pro-cyclicalities in fiscal policies of developing economies are: (1) formulation and implementation lags in fiscal policy combined with problems in assessing the extent of output gap; (2) heavy government spending pressures during economic booms; (3) borrowing constraints and limited access to international capital markets, forcing authorities to tighten fiscal expenditure during

economic downturns; (4) moral hazard spending behaviour of sub-national governments, reflecting the implicit and/or explicit guarantee of a bailout by the central government; (5) free rider behaviour of sub-national governments as they may benefit from nationwide market access conditions which do not differentiate between fiscally disciplined states and those which do not adhere to their fiscal rules; and (6) time inconsistency problems associated with policy decisions which are not subsequently implemented (Gutiérrez and Revilla, 2011).

2. Cyclicalities in Fiscal Policy: A Review of Literature

6.5 Fiscal policies of developed economies were, in general, found to be either acyclical or counter-cyclical. In contrast, a high degree of pro-cyclicality was seen in the fiscal policies of developing economies (Gavin and Perotti, 1997; Lane, 2002; Telvi and Vegh, 2005). Halland and Bleaney (2011) generated cyclicalities estimates for 85 advanced and developing countries for 1980-2004 and found that pro-cyclicality was higher, on an average, with a much wider range of variation, in developing countries than in OECD countries. A study by Ilzetzi and Vegh (2008) on government consumption expenditures of 49 developing countries showed that fiscal policies in these countries were not only pro-cyclical but also expansionary, thereby exacerbating the effects of business cycles. A pro-cyclical fiscal policy stance which exacerbated output volatility also hampered fiscal sustainability (De Ferranti *et al.* 2000 and Gavin *et al.* 1996).

6.6 Variations in cyclicalities have been observed across different components of fiscal policy, *viz.*, government expenditure and revenue. Researchers have found evidence of interference with the operation of automatic stabilisers in both developed and developing economies, as the

cyclical sensitivity of fiscal balances has been lower than that warranted by the existing automatic stabilisers, implying the offsetting impact of discretionary fiscal policy actions (Balassone and Kumar, 2007, as cited by Guterrez and Revilla, 2010).

6.7 Empirical literature has, by and large, focused more on assessing the degree of cyclicalities in central government revenues and expenditures rather than the revenues and expenditures of sub-national governments in multi-tier systems. Fiscal policies of sub-national governments tend to be inherently and systematically pro-cyclical due to their reliance on narrow and sensitive revenue streams, discretionary transfers from the centre and their limited access to credit markets. If spending by sub-national governments is pro-cyclical, the need to offset this spending pattern imposes an additional burden on the central government's fiscal policy. On the other hand, pro-cyclical actions by the central government could affect the cyclical behaviour of sub-national governments through inter-governmental transfers, thereby amplifying rather than mitigating the pro-cyclicalities of sub-national fiscal policies.

6.8 Empirical evidence using both time-series and cross-section data at the Brazilian state level for 1991-2006, suggested the existence of pro-cyclical fiscal policies of the sub-national governments which were more pronounced during economic downturns (Arena and Revilla, 2009). Tax structures of Brazilian states – and not federal transfers – were found to be the primary cause of pro-cyclicalities of state spending. However, evidence also suggested that introduction of the Fiscal Responsibility Law (and the resultant hard budget constraints) implied some dampening of the pro-cyclicalities in Brazilian states' spending. Further, smaller states were found to be more pro-cyclical than larger states for all revenue and expenditure categories, with the exception of

inter-governmental transfers, where the evidence was found to be inconclusive. Transfers from the centre to the states were found to be pro-cyclically associated with changes in national GDP and not with gross state product, which could amplify the pro-cyclical behaviour of sub-national expenditures.

6.9 A study of the cyclicality of budget items, such as, overall provincial revenue, own-source revenue, grants, revenue sharing receipts, discretionary grants, expenditures and budget surplus, among provincial governments in eight federations, viz., Argentina, Australia, Brazil, Canada, Germany, India, Spain and the United States, using separate panel regressions for each country, showed that while own-source taxes were generally highly pro-cyclical, contrary to common wisdom, revenue sharing and discretionary transfers were either acyclical or pro-cyclical (Wibbels and Rodden, 2010). Expenditure was found to be pro-cyclical in all the countries except

in Australia. A positive co-efficient of budget surplus reveals that the US states, Canadian provinces and Australian states all attempt to smooth income shocks by borrowing during bad times and possibly saving during good times.

6.10 Studying the sources of pro-cyclicality in sub-national government spending in Argentina and Brazil, Sturzenegger and Werneck (2006) found that much of the pro-cyclicality came from the sub-national government's own tax revenues rather than tax devolution from the centre. Cross-jurisdiction evidence was found to support the claim that pro-cyclicality in spending resulted from pro-cyclical revenues, through the 'voracity effect'¹. The findings of the above studies are summarised in Table VI.1.

3. Institutional Framework for State Government Expenditure

6.11 Two significant differences exist between sub-national government finances and central

Table VI.1: Studies on Cyclicality in Sub-national Fiscal Revenues/Expenditures

	Authors	Methodology	Sample	Results
1	Arena and Revilla (2009)	Panel regressions	1991 -2006 Brazil (27 states)	Total and primary expenditures show pro-cyclical behaviour. Expenditures on personnel have a higher degree of pro-cyclicality than maintenance and capital expenditure.
2	Sturzenegger and Werneck (2006)	Correlation, and panel regression	1992-2002 Argentina (24 provinces) and Brazil (26 provinces)	Total expenditure was found to be pro-cyclical in both Argentina and Brazil. Much of the pro-cyclicality came from sub-national governments' own tax revenues rather than tax devolution from the centre.
3	Wibbels and Rodden (2010)	Panel Regression	USA (1977-1997) Canada (1968-1997) Germany (1974-1995) Australia (1990-2001) Spain (1984-2001) India (1980-1998) Brazil (1986-2000) Argentina (1980-2001)	While own-source taxes were generally highly pro-cyclical, revenue sharing and discretionary transfers were either acyclical or pro-cyclical. Total expenditure was found to be pro-cyclical in most of the countries except Australia.

¹ Voracity effect refers to competition among interest groups for publicly controlled resources, leading to a more than proportional redistribution effect when output increases.

government finances in terms of the structure and institutional framework, which could have a bearing on the former's ability to undertake counter-cyclical fiscal policy. First, as expenditures are more decentralised than revenues, sub-national governments rely, to a great extent, on inter-governmental transfers in the form of tax devolution and grants and/or loans for a significant part of their total receipts. Second, many sub-national governments function under balanced budget rules, which requires them to refrain from accumulating deficits. Even those countries where sub-national governments are allowed to run deficits, strict limits are placed on borrowings from domestic or external sources (external funding is mostly routed through the central governments).

6.12 If government revenues are pro-cyclical, the fiscal policy response of sub-national governments in terms of spending could be expected to be pro-cyclical, particularly during a downturn, unless there are: (a) additional compensating transfers from the central government, (b) withdrawals from contingency funds, or (c) adequate flexibility in the borrowing rules for sub-national governments to respond to cycles within sustainable limits.

6.13 The ability of sub-national governments to undertake counter-cyclical fiscal policies during a downturn is determined by the level of debt and interest rates facing individual sub-national governments. Some sub-national governments may be able to provide more fiscal stimulus than others if they have created adequate fiscal space by practicing greater fiscal discipline during upswings. A minimum target for sub-national fiscal policy is avoiding unplanned cuts in developmental expenditure, even if it is unable to increase its overall expenditure due to resource constraints.

6.14 With regard to Indian states, on the resources side, they have their own revenues

comprising tax and non-tax sources. Over 97 per cent of the states' own tax revenues are from indirect taxes, concentrated mostly on consumption. Taxes which are earmarked for states under the Constitution of India, *inter alia*, include, state value added tax (VAT), excise duty on liquor, stamp duty and registration fees on real estate transactions, motor vehicle taxes, entertainment taxes, and electricity duties.

6.15 Indian states also receive resource transfers from the central government in three forms – tax devolution, grants and loans. The mandated shares of total central tax collections are revised every five years on the basis of formulas set by successive Finance Commissions. The Finance Commissions also decide on the non-plan grants to be given to the states to address horizontal imbalances. States also receive plan grants distributed mainly according to their absorptive capacities and developmental needs. With the delinking of plan loans from plan grants on the basis of the recommendations of the Twelfth Finance Commission, plan loans from the centre have been discontinued from 2005-06.

6.16 Most economies place restrictions on the borrowings of sub-national governments as excessive borrowing by states not only destabilises their own economies but also threatens the finances of the centre if it is called upon to bail out the distressed states. Under the provisions of Article 293(3) of the Indian Constitution, a state has to obtain the approval of the central government for its domestic borrowings as long as it has any loans outstanding with the centre. Since all states are indebted to the centre, they are restrained from indulging in excessive borrowings. Furthermore, only the central government is permitted to undertake external borrowings.

Role of Fiscal Rules

6.17 In the interest of promoting fiscal discipline so as to achieve medium-term fiscal sustainability, several countries have instituted fiscal frameworks since the 1990s, which have been operationalised through the enactment of fiscal responsibility legislations. Apart from promoting credibility and transparency in fiscal policies, these legislations set out budgetary rules which are designed to prevent the misuse of discretionary fiscal policy which is one of the main sources of 'deficit bias' and overall pro-cyclicality of fiscal policies.

6.18 In the Indian context, all the state governments have enacted their FRBM Acts and all states except Goa² have amended their FRBM Acts and have adopted the annual debt targets set by the Thirteenth Finance Commission (FC-XIII). While the design of fiscal rules, as per their original FRBM Acts, varied across states, there has been a move towards standardisation in the amended FRBM Acts. Under the FRBM Acts, states are committed to gradually bridge the deficits, if any, in their revenue accounts. The central government sets annual ceilings on borrowings for each state consistent with a sustainable medium-term fiscal framework.

4. Measuring the Cyclicality of Fiscal Expenditures of Indian States

6.19 There is no consensus among researchers on how fiscal cyclicality should be measured. Economists have used different methods to empirically estimate the cyclicality of fiscal policy. The simplest way to measure fiscal cyclicality is to work out the correlation between the cyclical component of output and that of the relevant fiscal variable (Kaminsky *et al.* 2004 and Talvi and Végh,

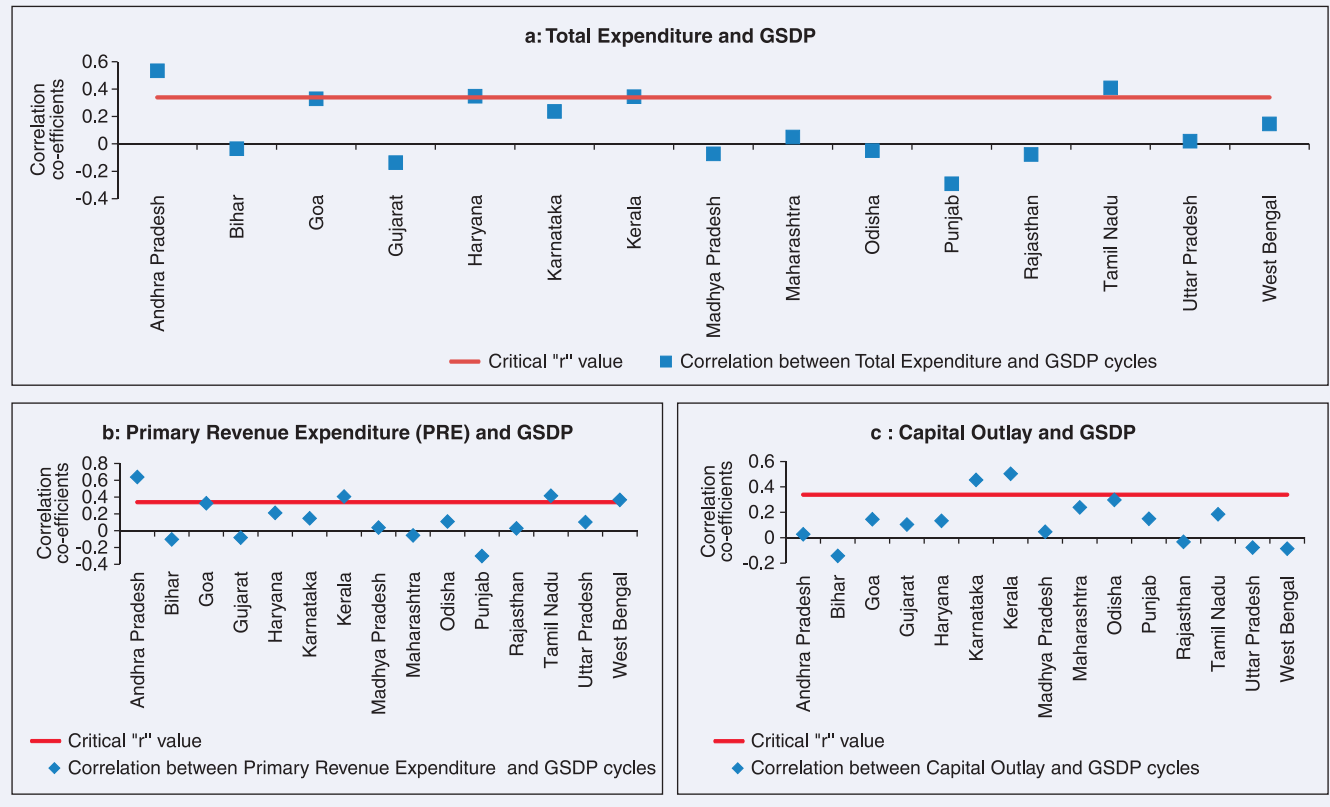
2005). This method has been employed to test for cyclicality of fiscal expenditures of the states in India. The chosen fiscal variables are primary revenue expenditure, capital outlay and aggregate expenditure. Going by the general practice, the cyclical components of the output and fiscal variables (both in real terms) are extracted, using the Hodrick Prescott (HP) filter method, and the co-efficients of the correlation between cyclical components of the select fiscal expenditure variables of the states and their GSDP are computed.

6.20 The results of the correlation test, as given in Charts VI.1a to VI.1c, are statistically significant for only a few states. The correlation co-efficients of aggregate expenditure and GSDP for Andhra Pradesh, Haryana, Kerala and Tamil Nadu are positive and statistically significant, indicating the existence of pro-cyclicality. To exclude the impact of interest payments and repayments which are a part of total expenditure, a correlation test has been done on the cyclical components of primary revenue expenditure and GSDP which showed that the pro-cyclicality seen in the aggregate expenditure of Tamil Nadu and Andhra Pradesh is due to primary revenue expenditure. The capital outlay in these states does not exhibit any cyclicality. On the other hand, aggregate expenditure of Kerala is pro-cyclical on account of the pro-cyclical behaviour of primary revenue expenditure as well as capital outlay.

6.21 As the unadjusted correlation co-efficient may potentially be misleading when variables have different levels of volatility, many researchers prefer regression-based measures, which are generally considered to be more precise (Lane, 2002; Akitoby *et al.* 2004; and Woo, 2009). Therefore,

² The FRBM Act of Goa is in the process of getting amended.

Chart VI.1: Correlation Co-efficient (r) between Cyclical Components of State Fiscal Expenditures and GSDP (in real terms): 1981-82 to 2011-12



a panel regression has been undertaken to test the cyclicity of fiscal expenditures of non-special category states³.

Panel Regression

The Model

6.22 The estimation strategy, following Granado *et al.* (2010) involves regression of log differences of state governments’ per capita real capital outlay and per capita real primary revenue expenditure on log difference of per capita real GSDP and select control variables in a panel data framework. The control variables consist of primary balance as per cent of GSDP with one period lag and an election dummy reflecting the year prior to state

elections. The sign of the co-efficient of lagged primary balance is likely to be positive since states with lower primary deficit or a primary surplus will have more headroom for public expenditure. A dummy variable has been introduced to represent the year prior to the state elections, under the assumption that the effect of elections will be the greatest on public service delivery in the period leading to the election. Accordingly, we estimate the following specification:

$$d(\log EXP_{i,t}) = \beta_0 + \beta_1 d(\log Y_{i,t}) + \beta_2 PB_{i,t-1} + \beta_3 D \dots\dots (1)$$

6.23 Here, EXP is the per capita real government expenditure, Y is per capita real GSDP, PB is the primary balance to GSDP ratio and D is election

³ The states included for the analysis are Andhra Pradesh, Bihar, Gujarat, Haryana, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Odisha, Punjab, Rajasthan, Tamil Nadu, Uttar Pradesh and West Bengal.

dummy. The subscripts i and t denote state and time period, respectively. β_1 measures the cyclical co-efficient of government expenditure, *i.e.*, the elasticity of government spending with respect to output growth. A positive value of β_1 implies pro-cyclical behaviour; a value above unity implies a more than proportionate response to output fluctuations; and a negative value indicates counter-cyclical behaviour. As per our assumptions, the signs of β_2 and β_3 are expected to be positive.

The Data⁴

6.24 The panel consists of 14 non-special category states and covers the time period 1980-81 to 2012-13. For the three states of Bihar, Uttar Pradesh and Madhya Pradesh, the data on respective fiscal variables and GSDP from 2000-01 onwards also include data relating to Jharkhand, Uttarakhand and Chhattisgarh, respectively. This has been done for two reasons: first, data for Jharkhand, Uttarakhand and Chhattisgarh are available only since 2000-01, *i.e.*, the year when these states were created; second, the data for the original states of Bihar, Uttar Pradesh and Madhya Pradesh for the earlier period (prior to 2000-01) are not strictly comparable with the data for the later period (post-2000-01) when these states were bifurcated for creating the new states. The variables have been converted into real terms using GSDP deflator for the respective states.

Unit Root Analysis

6.25 Before proceeding with the estimations, the stationarity properties of the dependent, explanatory and control variables have been tested through panel unit root tests. There are different methods to carry out panel based unit root tests.

While tests by Levin *et al.* (2002) and Hadri (2000) assume that there is a common unit root process across the relevant cross-sections, the tests suggested by Im *et al.* (2003) and Maddala and Wu (1999) assume individual unit root process.

6.26 The results of the panel unit root tests are given in Table VI.2. It may be seen that the tests

Table VI.2: Results of Panel Unit Root Test

	LLC t statistics	IPS W Statistics	ADF- Fisher Chi Square	Maddala & Wu PP- Fisher Chi Square
1	2	3	4	5
Variables (Levels)				
Log (Per capita capital outlay)	4.72	4.65	16.71	15.11
Log (Per capita primary revenue expenditure)	3.95	7.76	1.89	1.19
Log (Per capita GSDP)	7.68	12.10	0.21	0.12
Primary Balance (% of GSDP)	-6.16*	-5.28*	77.67*	84.51*
Variables (Differences)				
d log (Per capita capital outlay)	-16.47*	-17.29*	280.04*	312.36*
d log (Per capita primary revenue expenditure)	-21.58*	-21.54*	341.81*	356.64*
d log (Per capita GSDP)	-17.64*	-17.85*	280.24*	312.92*

Note: 1. LLC = Levin, Lin, Chu (2002); IPS = Im, Paseran, Shin (2003).
 2. * indicates the rejection of the null hypothesis of non-stationarity at 1 per cent level of significance.
 3. The statistics are asymptotically distributed as standard normal with a left hand side rejection area.
 4. Automatic selection of lags through Schwarz Information Criteria (SIC).
 5. All panel unit root tests are defined by Bartlett kernel and Newly West bandwidth.

⁴ The data on select fiscal variables are taken from the Handbook of Statistics on State Government Finances and budget documents of state governments. The data on GSDP have been taken from the National Accounts Statistics of the Central Statistics Office, Government of India. The data on state election years have been taken from the Election Commission of India.

(Levin *et al.*; Im *et al.*; and Maddala and Wu) have failed to reject the null hypothesis of a unit root for each of the variables in level form. The tests, however, reject the null of a unit root in the first difference. Overall, the results reveal that the three variables, viz., per capita capital outlay, per capita primary revenue expenditure and per capita GSDP in logarithmic form are non-stationary but integrated of order 1, i.e., I (1). The primary balance series, which is expressed as per cent of GSDP, was found to be stationary.

Estimation Results

6.27 Equation 1 is estimated using the pooled least square technique. The estimation results are reported in Table VI.3. The model was also estimated using the two-stage least square technique (2SLS) to take care of endogeneity issues. The results obtained from 2 SLS were broadly in line with the results of the pooled least square estimations. It may be observed from Table VI.3 that the co-efficient for the growth in per capita

GSDP is positive and significant for capital outlay, which indicates pro-cyclical behaviour. However, primary revenue expenditure seems to be acyclical as the co-efficient for growth in per capita GSDP is found to be statistically insignificant.

6.28 Primary balance with one period lag is found to have a significant positive impact on both capital outlay and primary revenue expenditure. This confirms that the states with lower primary deficit/higher primary surplus have more headroom for carrying out their fiscal expenditure. The election dummy is found to have a positive and statistically significant relationship with capital outlay. This indicates that states tend to undertake higher capital outlays in the year prior to state elections. Khemani (2000) also found that capital expenditure increased in the year leading up to the elections; capital spending is widely regarded as a more convenient tool for political patronage of specific groups or individuals, since new construction contracts can be given selectively.

6.29 The pro-cyclical behaviour of capital outlay reflects the state governments' tendency to cut and expand this component during a business cycle downswing and upswing, respectively (Mukherjee, 2013). The acyclical behaviour of primary revenue expenditure at the sub-national level largely reflects the underlying rigidity in adjusting such expenditure in the short run in accordance with growth cycles.

6.30 As a further extension of the analysis, the cyclical pattern of social sector expenditures of the states has been undertaken, the results of which are presented in Box VI.1. While overall social sector expenditures of the states are observed to be acyclical, education spending is observed to be pro-cyclical. The results also show that higher fiscal deficit in year t leads to lower social sector expenditure in year t+1. Transfers are also found to play an important role in influencing states' capacity to incur social spending.

Table VI.3: Estimation Results for Cyclicity of Government Expenditure in India

Explanatory Variables	Dependent Variables	
	Per capita capital outlay	Per capita primary revenue expenditure
1	2	3
Constant		0.07** (0.00)
Per capita GSDP	0.59* (0.03)	0.04 (0.58)
Primary Balance (One period lag)	0.03** (0.00)	0.01** (0.00)
Election Dummy	0.12** (0.00)	-0.01 (0.51)
AR (1)	-0.25** (0.00)	-0.24** (0.00)
Number of states	14	14
Number of observations	428	434

Note: 1) Figures in the parentheses represent respective P values.
2) ** and * denote significant at 1% and 5% levels, respectively.

**Box VI.1:
Cyclicality of Social Sector Expenditure: Evidence from Indian States**

Given the importance of social sector expenditure in the Indian context and considering that social sector expenditure is primarily the responsibility of state governments, it is crucial to examine the pattern of social expenditure during periods of economic volatility. This is particularly relevant in the post-crisis scenario and in the current low growth scenario that India is witnessing. There are two reasons for analysing this pattern. First, the conventional Keynesian argument in support of counter-cyclical policy for any kind of government expenditure holds for social sector expenditure as well. An increase in social spending could be used as countercyclical policy response to support aggregate demand and foster economic recovery. Second, as in the case of other developing countries, an increase in social spending in India during a cyclical downturn may be a useful policy tool for providing adequate social protection and mitigating the adverse human development implications of output shocks, and ensuring that the crises do not generate long-term harm to children, women and poor families. Thus, social spending, if undertaken efficiently and in a counter-cyclical manner, could be an important engine for promoting sustainable social and economic development.

In India, pro-cyclicality has generally been tested for central/general government revenues and expenditures. With regard to social sector expenditure, including that on education and health, across Indian states, empirical studies have, in general, used trend analysis to examine the improvement, if any, in such expenditure in the post-reforms period and its impact on the social sector in India (Dev *et al.* 2002; Joshi, 2006,). Social sector expenditure has generally been observed to have a positive impact on social outcomes and hence, enhancing such expenditure from its low levels in India is considered crucial for achieving overall human development goals (Kaur and Misra, 2003). While the literature on the cyclicality of social sector expenditure at the state level is scant in the Indian context, Darby and Melitz (2008) showed that some of the fiscal expenditure items like health, retirement benefits, incapacity and sick pay and unemployment compensation responded in a stabilising manner to business cycle fluctuations in 21 OECD countries. A recent paper shows that the government spending on education and health is pro-cyclical in developing countries and acyclical in developed countries. Furthermore, education and health expenditures follow an asymmetric pattern in developing countries; they are pro-cyclical during periods of positive output gaps but acyclical during periods of negative output gaps (Granado *et al.* 2013).

To empirically examine the relationship, we have estimated the following regression equation using panel data

$$d(\log EXP_{i,t}) = \beta_{0,i} + \beta_1 d(\log Y_{i,t}) + \beta_2 FD_{i,t-1} + \beta_3 d(\log TR_{i,t}) + u_{i,t} \dots \dots \dots (1)$$

where β_0 represents state fixed effect which controls for heterogeneity across states, EXP denotes real social sector expenditure including that on education,⁵ Y denotes GSDP in real terms, FD denotes state's fiscal deficit as a per cent of GSDP, TR denotes real gross transfers from the centre and u is an error term. The subscripts *i* and *t* denote state and time period, respectively. The co-efficient β_1 measures the degree of cyclicality of public spending. A positive value of β_1 implies pro-cyclical behaviour and a negative value implies counter-cyclical behaviour. A non-significant β_1 implies acyclical behaviour. Fiscal deficit as a per cent to GSDP and transfers from the centre have been used as control variables in line with other studies. The analysis is done for the 17 non-special category states over the period 2000-01 to 2012-13⁶. Results of the panel generalised least squares (GLS) estimation are reported in Table 1. Empirical evidence suggest that while overall social spending is acyclical in India at the state level, education spending is pro-cyclical, with the pro-cyclicality being more pronounced during upturns and being more significant for high income states.

Table 1: Cyclicality of Social Sector Expenditures: Panel GLS Regression Co-efficients

	Total Social Sector Expenditure	Education Expenditure
Constant	0.15**	0.13**
GSDP	0.20	0.41**
Fiscal deficit (Lagged)	-0.03**	-0.03**
Gross Transfers	0.18**	0.08*

Note: 1. ** and * indicate significance of co-efficient at 1 per cent and 5 per cent levels, respectively.
2. Based on the Hausman test, the fixed effect model has been chosen.

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⁵ All expenditure variables are converted into real terms using GSDP deflator.

⁶ Since data for Chhattisgarh and Jharkhand is available since beginning 2000s when these states were set up, the study has been restricted to the period 2000-01 to 2012-13.

5. Conclusion

6.31 Studies on cyclicalities of sub-national finances have found a preponderance of pro-cyclicalities in revenues and expenditure in many decentralised economies. In the Indian context, however, the results of panel regression tests on the fiscal expenditures of non-special category states during 1980-81 to 2012-13 indicate that while capital outlay is pro-cyclical, primary revenue expenditure does not exhibit any cyclical pattern. Fiscal consolidation undertaken during 2004-08 in India, both at the central and state government levels, enabled the governments to undertake counter-cyclical fiscal policies in the aftermath of

the global financial crisis. Without much headroom in the years following the crisis, it is important for the central and state governments to return to the path of fiscal consolidation. Sub-national governments seem to be ahead of the centre in fiscal consolidation, with most state governments recording surpluses in their revenue accounts and keeping their GFD targets within those stipulated by their FRBM Acts. However, it may not be fiscally prudent to build large revenue surpluses at the cost of development expenditures. If revenue surpluses are effectively used in building capital assets, this could contribute to higher growth, given the large multipliers for capital outlay, particularly at the state level.

Issues and Perspectives

Annex 1 Issues relating to GST and Recommendations of the Standing Committee on Finance

Issues	Recommendations of the Standing Committee of Finance
Revenue neutral rate and compensation mechanism for potential losses in tax revenue	GST may have a floor rate with a band so as to allow state governments some flexibility in calibrating their tax rates within the band. To allay the state governments' fear of revenue loss, a well-defined automatic permanent compensation mechanism may be built in to ensure that revenue trajectories being contemplated are maintained at least in the short run. In this regard, a compensation fund may be set up under the administrative control of the GST Council.
Apprehensions of states generating high revenues from state VAT	A credible study may be undertaken to evaluate the impact of the GST regime on states' revenues. The GST regime may be made optional for states as was done in the case of VAT.
Integrated goods and services tax (IGST)	A suitable provision in the Constitution Amendment Bill may be made for distributing remaining proceeds of IGST when the accounts of the fiscal year have been settled. Instead of the proposed IGST model for taxing inter-state trade in goods and services, which could be cumbersome in terms of compliance and administrative burden, a simpler Modified Bank Model suggested by the Task Force on GST set up by the Thirteenth Finance Commission can be considered.
Harmonized tax structure	The term 'harmonized structure' used in the Constitution Amendment Bill may be clearly amplified or defined.
Threshold	Threshold limits for exempting certain class of tax payers should be decided by the GST Council. The existing exemption for small businesses may be continued so as to encourage and promote small enterprises.
Exclusions	Specific exemptions need not be provided in the Constitution Amendment Bill, keeping in view the goal of putting in place an integrated, comprehensive and seamless GST regime, subsuming various central and state indirect taxes and levies. However, the GST Council can make recommendations regarding subsuming or exempting/excluding certain goods/services from GST's purview.
Declared goods	To allay the fears of states on loss of fiscal autonomy and for ensuring that the central government does not take unilateral decisions regarding taxation of 'declared goods' which are kept outside the purview of GST, restrictions and conditions of tax may be specified by Parliament on the recommendations of the GST Council rather than by the Parliament alone.
Additional revenue raising capacities under certain conditions	Provisions may be made in the bill for giving: (a) flexibility to both the centre and the states to raise additional resources during a period of natural calamities and disasters; (b) allowing special schemes for the north eastern states, Jammu and Kashmir and other special category states; and (c) flexibility to the central government to levy surcharge or cess whenever required or during extraordinary circumstances.
Entry tax	Entry tax in general be subsumed in GST so as to enable the states to collect the entry tax for distribution to local bodies rather than leaving it to be collected by different local bodies.
Dual control	Although a dual GST regime has been proposed, a situation of traders/businesses dealing with dual administration and multiplicity of authorities should be avoided.
Voting <i>versus</i> consensus in GST Council's decisions	The decisions of the GST Council should be on the basis of voting rather than consensus. For this purpose, one-third weightage should be given to central representatives and two-thirds weightage to state representatives. The quorum for holding meetings of the Council should be raised to half from one-third. Decisions taken by the GST Council should be passed by over three-fourths of the representatives present in the meeting.
GST monitoring	A GST Monitoring/Evaluation Cell to be set up under the aegis of the proposed GST Council given the fluidity and uncertainties involved in ushering in radical changes in the tax system. The cell will closely monitor, on a continuous basis, the immediate impact of GST on key areas such as GDP growth, inflation, hoarding, compliance costs for tax payers, administrative bottlenecks and retail prices paid by consumers.
GST Dispute Settlement Authority (DSA)	Instead of setting up a DSA, the GST Council be empowered to decide about the modalities to resolve disputes arising out of its recommendations.
IT infrastructure	The central government is urged to provide technical assistance and capacity building at the state level, ranging from overall procedure for e-filing of tax return to audit of tax, so that GST collections at the state level may be enhanced.

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Explanatory Note on Data Sources and Methodology

Data Sources

This Report is based on the receipts and expenditure data presented in the budget documents of 28 state governments. Data in respect of two Union Territories (UTs) with legislature, viz., National Capital Territory of Delhi (NCT Delhi) and Puducherry are provided separately as memo item in all Statements. The analysis conforms to the data presented in state budgets and the accounting classification thereof. The detailed Appendices are based on the classification of receipts and expenditure of individual states/UTs into revenue and capital accounts. Revenue expenditure and capital expenditure are further bifurcated into 'Plan' and 'Non-Plan'. Some supplementary information regarding institutional reforms, level of guarantees (contingent liabilities), expenditure on 'wages and salaries' and 'operations and maintenance' are obtained from state governments. Information received from the Planning Commission relating to state-wise plan outlays are also incorporated in the Report. Data on the outstanding state-wise loans under the National Small Savings Fund have been obtained from the Ministry of Finance, Government of India. The outstanding state-wise central loans have been sourced from the Union Finance Accounts. Besides, several items of data including avilment of ways and means advances (WMA)/overdraft (OD), market borrowings, investment of state governments in central government treasury bills and the data on the state development loans (SDLs) have been taken from the Reserve Bank records. The state-wise Gross State Domestic Product (GSDP) are at factor cost (current prices) and have been sourced from the Central Statistics Office (CSO). Data on Gross Domestic Product (GDP) are at current market prices (Base year: 2004-05) as published by CSO.

Methodology

The analysis of the expenditure data is disaggregated into development and non-development expenditure. All expenditures relating to revenue account, capital outlay and loans and

advances are categorised into social services, economic services and general services. While social and economic services constitute development expenditure, expenditure on general services is treated as non-development expenditure. Thus, development expenditure includes the development components of revenue expenditure, capital outlay and loans and advances by state governments. Social sector expenditure includes expenditure on social services, rural development, and food storage and warehousing under revenue expenditure, capital outlay and loans and advances by state governments.

The 'All States' totals and national averages pertain to 28 state governments, excluding NCT Delhi and Puducherry. For the year 2013-14 and wherever GSDP figures were not available for 2012-13, these have been estimated by applying GSDP growth rates provided in the budget documents/information received from the state governments to the CSO data. Wherever both the CSO data as well as information from state governments were not available, the data are estimated based on the previous three years' annual average growth rate.

The term 'Aggregate Expenditure' used in Chapter IV is defined as summation of Revenue Expenditure, Capital Outlay and Loans and Advances. The term 'Aggregate Disbursement' used in Appendix Tables and Statements is summation of Aggregate Expenditure and Debt Repayments. The capital receipts provided in Appendix Tables (consolidated) and Statements (state-wise) and used in the analysis include public account items on a net basis while these are excluded from the respective capital expenditure. Percentage variation worked out in Appendix Tables and Statements may differ due to rounding-off of figures.

The data provided in Appendix III (capital receipts) and Appendix IV (capital expenditure) are on a gross basis for all items, including public

account items. Additionally, total capital receipts taking public account items on a net basis are also given in Appendix III to have comparable data with those of the previous years. Total capital expenditure given in Appendix IV is exclusive of public account items.

The 'overall deficit/surplus' in the appendices is equal to the sum of cash deficit/surplus (difference between the closing balance and opening balance), increase/decrease in cash balance investment account and the increase/decrease in WMA/ODs extended by the Reserve Bank.

Methodology for Debt Statistics

The Reserve Bank in its Report of 2005-06 budgets had compiled a data series on outstanding liabilities of state governments since 1990-91. In the 2006-07 Report, a revised series of outstanding liabilities was published by including data on reserve funds, deposits and advances and contingency funds of state governments. In the 2007-08 Report, a revised data series on outstanding liabilities of state governments was published from 2003-04 onwards based on the Combined Finance and Revenue Accounts of Union and state governments, Reserve Bank records, data received from the Ministry of Finance (Government of India), Union Finance Accounts (Controller General of Accounts) and

the budget documents of state governments. The present Report follows the same methodology for compilation of outstanding liabilities as given in 2007-08 Report and uses the same data sources.

The outstanding liabilities of the state governments as at end-March 2012 have been directly taken from Comptroller and Auditor General (CAG) of India's 'Combined Finance and Revenue Accounts of the Union and State Governments in India' (except for column nos. 2 to 5 and 15 in Statement 18). The outstanding liabilities position for end-March 2013 and end-March 2014 have been derived by adding annual flows [2012-13 (RE) and 2013-14 (BE)], to the outstanding amounts for end-March 2012 and end-March 2013, respectively, in conformity with recommended methodology of 'Report of the Working Group on Compilation of State Government Liabilities', 2005. Based on the state-wise market loans (Statement 23), the maturity profile of outstanding state government securities is provided in Statements 24 and 25. These Statements also incorporate the appropriation of liabilities of the three bifurcated states (Bihar, Madhya Pradesh and Uttar Pradesh) to their respective newly formed states (Jharkhand, Chhattisgarh and Uttarakhand) on the basis of Government of India notifications.

Note : State-wise data on major fiscal indicators for the period 1980-81 to 2009-10 (BE) and state-wise detailed data on the transactions in the revenue and capital account for the period 1990-91 to 2009-10 (BE) were presented in "Handbook of Statistics on State Government Finances" published by the Reserve Bank in July 2010. This Handbook, containing data on 28 states and two UTs, was released in three versions, viz., printed, CD and web-based (www.rbi.org.in) version. While the printed version covers data on major fiscal indicators for the period 1990-91 to 2009-10 (BE) and state-wise detailed data on the transactions in the revenue and capital account for the period 2002-03 to 2009-10 (BE), the CD and web-based versions are more comprehensive than printed version covering data from 1980-81 onwards on major fiscal indicators and state-wise detailed data on the transactions in the revenue and capital account from 1990-91 onwards. CD version also incorporates intelligent search features. The issues of publication 'State Finances: A Study of Budgets' published since 2001-02 are available on the Reserve Bank's website. The Reserve Bank of India also released 'Compendium CD of Articles on State Finances from 1950-51 to 2010-11' in July 2011. This Compendium CD provides access to all the articles published since 1950-51 to 2010-11 at one place.

Appendix Tables

Appendix Tables

Appendix Table 1: Major Deficit Indicators of State Governments

(Amount in ₹ billion)

Year	Gross Fiscal Deficit	Revenue Deficit	Primary Deficit	Primary Revenue Deficit	Net RBI Credit to States
1	2	3	4	5	6
1990-91	187.9 (3.2)	53.1 (0.9)	101.3 (1.7)	-33.5 (-0.6)	4.2 (0.1)
1991-92	189.0 (2.8)	56.5 (0.8)	79.6 (1.2)	-52.9 (-0.8)	-3.4 (-0.1)
1992-93	208.9 (2.7)	51.1 (0.7)	76.8 (1.0)	-81.0 (-1.0)	1.8 (0.0)
1993-94	203.6 (2.3)	38.7 (0.4)	45.6 (0.5)	-119.3 (-1.3)	5.9 (0.1)
1994-95	273.1 (2.6)	67.1 (0.6)	79.0 (0.8)	-127.1 (-1.2)	0.5 (0.0)
1995-96	308.7 (2.5)	86.2 (0.7)	90.3 (0.7)	-132.2 (-1.1)	0.2 (0.0)
1996-97	365.6 (2.6)	168.8 (1.2)	111.8 (0.8)	-85.1 (-0.6)	9.0 (0.1)
1997-98	434.7 (2.8)	174.9 (1.1)	136.8 (0.9)	-123.1 (-0.8)	-19.4 (-0.1)
1998-99	733.0 (4.1)	444.6 (2.5)	378.5 (2.1)	90.2 (0.5)	55.8 (0.3)
1999-00	901.0 (4.5)	545.5 (2.7)	454.6 (2.2)	99.1 (0.5)	13.1 (0.1)
2000-01	879.2 (4.0)	553.2 (2.5)	369.4 (1.7)	43.3 (0.2)	-10.9 (-0.1)
2001-02	942.6 (4.0)	604.0 (2.6)	326.7 (1.4)	-12.0 (-0.1)	34.5 (0.1)
2002-03	997.3 (3.9)	571.8 (2.3)	307.0 (1.2)	-118.5 (-0.5)	-31.0 (-0.1)
2003-04	1,206.3 (4.2)	634.1 (2.2)	402.4 (1.4)	-169.9 (-0.6)	2.9 (0.0)
2004-05	1,077.7 (3.3)	391.6 (1.2)	213.5 (0.7)	-472.6 (-1.5)	-27.1 (-0.1)
2005-06	900.8 (2.4)	70.1 (0.2)	60.6 (0.2)	-770.1 (-2.1)	-38.4 (-0.1)
2006-07	775.1 (1.8)	-248.6 (-0.6)	-156.7 (-0.4)	-1,180.4 (-2.7)	-11.5 (-0.0)
2007-08	754.5 (1.5)	-429.4 (-0.9)	-243.8 (-0.5)	-1,427.7 (-2.9)	11.4 (0.0)
2008-09	1,345.9 (2.4)	-126.7 (-0.2)	316.3 (0.6)	-1,156.3 (-2.1)	-16.1 (-0.0)
2009-10	1,888.2 (2.9)	310.2 (0.5)	760.1 (1.2)	-817.9 (-1.3)	1.9 (0.0)
2010-11	1,614.6 (2.1)	-30.5 (-0.0)	366.4 (0.5)	-1,278.7 (-1.6)	25.2 (0.0)
2011-12	1,683.5 (1.9)	-239.6 (-0.3)	315.4 (0.4)	-1,607.8 (-1.8)	-12.0 (-0.0)
2012-13 (BE)	2,152.7 (2.1)	-425.7 (-0.4)	598.3 (0.6)	-1,980.0 (-2.0)	-
2012-13 (RE)	2,334.1 (2.3)	-196.3 (-0.2)	790.8 (0.8)	-1,739.6 (-1.7)	-12.5 (-0.0)
2013-14 (BE)	2,450.5 (2.4)	-477.3 (-0.5)	716.7 (0.6)	-2,211.0 (-1.9)	-

RE: Revised Estimates. BE: Budget Estimates. '-' : Not Available.

Note : 1. Negative (-) sign indicates surplus in deficit indicators.

2. Revenue deficit is the difference between revenue expenditure and revenue receipts.

3. Gross fiscal deficit is aggregate expenditure (aggregate disbursement net of debt repayments) *minus* revenue receipts and non-debt capital receipts.

4. Primary deficit is gross fiscal deficit *minus* interest payments.

5. Primary revenue deficit is revenue deficit *minus* interest payments.

6. Figures in parentheses are as percentage to GDP.

7. The net RBI credit to state governments refers to variations in WMA/OD given to them by the RBI net of their incremental deposits with the RBI.

Source : Budget documents of the state governments, CAG for 2011-12 in respect of Jammu & Kashmir and Reserve Bank Records.

Appendix Table 2: Devolution and Transfer of Resources from the Centre

(Amount in ₹ billion)

Item	1990-91	1991-92	1992-93	1993-94	1994-95	1995-96	1996-97	1997-98	1998-99	1999-00	2000-01	2001-02	
1		2	3	4	5	6	7	8	9	10	11	12	13
I. States' Share in Central Taxes	142.4	168.5	205.8	223.9	248.8	290.5	350.4	404.1	394.2	441.2	507.3	522.2	
II. Grants from the Centre (1 to 5)	126.4	152.3	177.6	211.8	199.1	208.7	229.5	238.5	234.8	301.8	372.9	426.0	
1. State Plan Schemes	48.0	65.7	78.4	102.4	107.5	80.1	114.9	116.4	128.8	162.2	160.9	193.2	
2. Central Plan Schemes	8.1	7.5	10.4	11.3	10.8	15.9	8.6	11.4	10.8	10.8	11.3	12.7	
3. Centrally Sponsored Schemes	37.6	46.2	54.9	65.8	45.4	48.7	52.4	55.0	59.3	69.7	71.3	83.4	
4. NEC/Special Plan Schemes	-	-	0.3	0.7	9.6	4.3	1.1	1.2	1.1	1.1	1.3	2.1	
5. Non-Plan Grants (a to c)	32.7	32.8	33.6	31.5	25.7	59.8	52.6	54.6	34.8	58.0	128.1	134.6	
a) Statutory Grants	22.3	21.2	21.2	18.6	18.4	39.7	36.0	16.8	14.2	16.9	80.4	92.6	
b) Grants for Natural Calamities	3.5	3.5	5.2	3.4	1.8	2.8	5.2	4.8	6.1	4.1	5.0	5.9	
c) Non-Plan Non-Statutory Grants	6.9	8.1	7.2	9.5	5.5	17.2	11.3	33.0	14.5	37.0	42.7	36.1	
III. Gross Loans from the Centre (I+II)	139.7	130.7	131.0	142.8	187.4	188.0	229.3	297.4	393.7	213.5	187.1	244.0	
i) Plan Loans	59.1	64.8	75.1	85.4	110.6	80.1	128.1	140.6	145.9	188.3	164.9	209.5	
ii) Non-Plan Loans*	80.7	65.9	55.9	57.3	76.8	108.0	101.2	156.8	247.7	25.3	22.1	34.4	
IV. Gross Transfer (I+II+III)	408.6	451.4	514.4	578.5	635.4	687.2	809.2	940.1	1022.7	956.5	1067.3	1192.1	
V. Repayment of Loans and Interest Payments Liabilities (a+b)	91.7	102.2	120.1	143.9	140.5	176.9	212.0	242.9	294.8	340.8	370.7	420.3	
a) Repayment of Loans to the Centre	40.0	37.0	41.8	48.8	44.9	47.3	62.3	70.9	90.2	91.8	103.8	135.0	
b) Interest Payments on the Loans from the Centre	51.8	65.2	78.3	95.1	95.5	129.6	149.7	172.0	204.6	249.1	266.8	285.3	
VI. Net Transfer of Resources from the Centre (IV-V)	316.8	349.3	394.3	434.6	494.9	510.3	597.2	697.1	727.9	615.7	696.6	771.8	

* : Include ways and means advances from the centre.
NEC: North Eastern Council.

Source : Budget documents of the state governments and CAG for 2011-12 in respect of Jammu & Kashmir.

(Contd...)

Appendix Table 2: Devolution and Transfer of Resources from the Centre (Concl'd.)

(Amount in ₹ billion)

Item	2002-03	2003-04	2004-05	2005-06	2006-07	2007-08	2008-09	2009-10	2010-11	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)
1	14	15	16	17	18	19	20	21	22	23	24	25	26
I. States' Share in Central Taxes	566.6	670.8	785.5	940.2	1202.9	1514.0	1610.5	1650.1	2194.9	2555.9	3021.9	2962.3	3440.7
II. Grants from the Centre (1 to 5)	451.7	508.3	563.2	767.5	944.5	1086.2	1299.2	1509.7	1635.0	1864.2	2638.2	2648.4	2900.1
1. State Plan Schemes	196.7	254.5	297.6	287.5	402.1	495.5	634.8	708.5	776.4	876.7	1324.8	1271.8	1386.2
2. Central Plan Schemes	17.2	13.5	13.2	22.2	21.0	22.7	26.6	64.5	35.9	27.4	113.1	130.7	178.6
3. Centrally Sponsored Schemes	86.5	98.4	103.9	133.1	174.3	218.7	258.9	258.8	328.3	431.2	559.3	603.5	657.3
4. NEC/Special Plan Schemes	2.2	2.9	2.9	3.4	3.1	6.2	5.2	7.0	5.4	6.8	15.1	14.8	12.5
5. Non-Plan Grants (a to c)	149.2	139.0	145.7	321.3	344.1	343.1	373.8	470.9	489.1	522.0	625.9	627.7	665.3
a) Statutory Grants	82.0	75.5	76.4	180.5	177.2	197.9	204.8	249.9	276.6	334.8	388.4	372.8	405.3
b) Grants for Natural Calamities	32.3	17.7	21.7	32.7	36.0	26.4	29.1	35.0	52.2	32.1	43.4	55.1	56.9
c) Non-Plan Non-Statutory Grants	34.8	45.8	47.7	108.1	130.8	118.8	139.9	186.0	160.3	155.0	194.2	199.7	203.1
III. Gross Loans from the Centre (i+ii)	268.3	258.7	258.8	81.0	57.2	72.5	70.0	81.1	94.8	99.0	202.1	157.1	194.6
i) Plan Loans	203.6	241.6	234.7	80.6	61.6	72.3	70.0	82.1	105.0	98.2	201.6	156.8	193.9
ii) Non-Plan Loans*	64.7	17.2	24.1	0.3	-4.4	0.2	0.1	-1.1	-10.2	0.8	0.6	0.3	0.7
IV. Gross Transfer (I+II+III)	1286.6	1437.8	1607.5	1788.7	2204.6	2672.8	2979.8	3240.9	3924.6	4519.1	5862.2	5767.8	6535.3
V. Repayment of Loans and Interest Payments Liabilities (a+b)	569.4	408.0	597.2	212.9	277.9	199.8	188.6	210.8	186.6	193.7	189.6	186.1	192.3
a) Repayment of Loans to the Centre	272.0	119.3	356.6	81.4	146.0	81.8	77.7	98.1	87.7	97.2	88.2	88.4	95.3
b) Interest Payments on the Loans from the Centre	297.4	288.7	240.6	131.5	131.8	117.9	110.9	112.7	98.9	96.4	101.4	97.7	97.0
VI. Net Transfer of Resources from the Centre (IV-V)	717.1	1029.8	1010.3	1575.8	1926.8	2473.0	2791.2	3030.1	3738.1	4325.4	5672.6	5581.7	6343.1

*: Include ways and means advances from the centre.

NEC: North Eastern Council.

Source : Budget documents of the state governments and CAG for 2011-12 in respect of Jammu & Kashmir.

Appendix Table 3: Development and Non-Development Expenditure

(Amount in ₹ billion)

Year	Development*			Non-Development*			Others**	Total
	Plan	Non Plan	Total	Plan	Non Plan	Total		
1	2	3	4	5	6	7	8	9
1990-91	267.5 (29.4)	366.2 (40.2)	633.7 (69.6)	4.7 (0.5)	221.3 (24.3)	226.0 (24.8)	51.2 (5.6)	910.9 (100.0)
1991-92	303.7 (28.1)	442.2 (41.0)	745.9 (69.1)	5.3 (0.5)	266.2 (24.7)	271.4 (25.1)	62.0 (5.7)	1079.3 (100.0)
1992-93	328.0 (27.5)	477.7 (40.0)	805.7 (67.5)	5.9 (0.5)	315.2 (26.4)	321.0 (26.9)	66.6 (5.6)	1193.4 (100.0)
1993-94	352.6 (26.3)	535.3 (40.0)	887.9 (66.3)	7.2 (0.5)	371.4 (27.7)	378.6 (28.3)	72.0 (5.4)	1338.5 (100.0)
1994-95	423.7 (26.7)	602.6 (37.7)	1026.3 (64.4)	7.6 (0.5)	482.0 (30.2)	489.6 (30.8)	75.5 (4.8)	1591.5 (100.0)
1995-96	461.3 (26.4)	667.6 (38.2)	1128.9 (64.6)	9.2 (0.5)	536.3 (30.7)	545.4 (31.2)	72.0 (4.1)	1746.3 (100.0)
1996-97	499.6 (25.1)	794.1 (39.9)	1293.6 (64.9)	10.1 (0.5)	603.4 (30.3)	613.5 (30.8)	85.4 (4.3)	1992.5 (100.0)
1997-98	559.5 (25.0)	863.2 (38.5)	1422.7 (63.5)	11.1 (0.5)	695.4 (31.1)	706.5 (31.6)	110.1 (4.9)	2239.2 (100.0)
1998-99	612.3 (23.4)	999.7 (38.2)	1612.0 (61.7)	12.8 (0.5)	838.9 (32.1)	851.7 (32.6)	150.5 (5.8)	2614.2 (100.0)
1999-00	660.9 (21.4)	1174.5 (38.2)	1835.4 (59.6)	16.0 (0.5)	1068.5 (34.6)	1084.5 (35.2)	159.9 (5.2)	3079.8 (100.0)
2000-01	738.8 (21.7)	1317.9 (38.8)	2056.7 (60.5)	15.4 (0.5)	1152.9 (33.9)	1168.2 (34.4)	173.4 (5.1)	3398.4 (100.0)
2001-02	739.1 (20.0)	1371.8 (37.2)	2110.9 (57.3)	18.6 (0.5)	1336.5 (36.3)	1355.1 (36.8)	220.9 (6.0)	3686.8 (100.0)
2002-03	813.7 (19.8)	1404.3 (34.2)	2218.0 (54.1)	25.4 (0.6)	1470.2 (35.8)	1495.5 (36.5)	389.0 (9.5)	4102.5 (100.0)
2003-04	952.4 (18.5)	1776.1 (34.5)	2728.5 (53.1)	26.1 (0.5)	1639.3 (31.9)	1665.4 (32.4)	749.2 (14.6)	5143.0 (100.0)
2004-05	1123.8 (20.3)	1740.9 (31.5)	2864.7 (51.8)	27.3 (0.5)	1824.2 (33.0)	1851.5 (33.5)	818.0 (14.8)	5534.3 (100.0)
2005-06	1401.0 (24.9)	1899.5 (33.8)	3300.4 (58.8)	38.8 (0.7)	1861.5 (33.1)	1900.2 (33.8)	416.2 (7.4)	5616.8 (100.0)
2006-07	1825.5 (27.8)	2096.2 (31.9)	3921.7 (59.7)	52.0 (0.8)	2066.7 (31.4)	2118.7 (32.2)	532.4 (8.1)	6572.8 (100.0)
2007-08	2242.4 (29.8)	2402.2 (31.9)	4644.6 (61.7)	64.2 (0.9)	2268.1 (30.1)	2332.3 (31.0)	546.3 (7.3)	7523.2 (100.0)
2008-09	2747.8 (31.1)	2923.0 (33.1)	5670.9 (64.3)	69.2 (0.8)	2480.7 (28.1)	2549.8 (28.9)	602.7 (6.8)	8823.3 (100.0)
2009-10	3009.5 (29.6)	3367.8 (33.2)	6377.3 (62.8)	87.9 (0.9)	2987.5 (29.4)	3075.5 (30.3)	700.5 (6.9)	10153.3 (100.0)
2010-11	3492.2 (30.1)	3711.4 (32.0)	7203.5 (62.2)	84.3 (0.7)	3488.6 (30.1)	3572.9 (30.8)	810.9 (7.0)	11587.3 (100.0)
2011-12	4049.9 (30.0)	4474.2 (33.1)	8524.1 (63.1)	106.0 (0.8)	3904.6 (28.9)	4010.6 (29.7)	981.5 (7.3)	13516.1 (100.0)
2012-13(RE)	5500.9 (33.0)	5291.9 (31.8)	10792.8 (64.8)	200.2 (1.2)	4484.5 (26.9)	4684.7 (28.1)	1185.1 (7.1)	16662.6 (100.0)
2013-14 (BE)	6183.8 (33.2)	5734.4 (30.8)	11918.2 (63.9)	265.5 (1.4)	5121.3 (27.5)	5386.8 (28.9)	1332.6 (7.2)	18637.6 (100.0)

RE : Revised Estimates. BE : Budget Estimates.

* : Includes expenditure on revenue and capital accounts and loans and advances extended by state governments

** : Includes Grants-in-Aid and Contributions (Compensation and Assignments to Local Bodies), Discharge of Internal Debt and Repayment of Loans to the Centre.

Note : Figures in parentheses are percentage to total.

Source : Budget documents of the state governments and CAG for 2011-12 in respect of Jammu & Kashmir.

Appendix Tables

Appendix Table 4: Development Expenditure – Major Heads

(Amount in ₹ billion)

Item	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)	Percentage variation		
					Col.4 over Col. 2	Col.4 over Col.3	Col.5 over Col. 4
1	2	3	4	5	6	7	8
I. Development Expenditure (Revenue and Capital) (A + B)	8,144.1	10,078.7	10,469.3	11,637.0	28.6	3.9	11.2
A. Social Services (1 to 11)	4,599.8	5,723.3	5,878.9	6,591.8	27.8	2.7	12.1
	(54.0)	(55.4)	(54.5)	(55.3)			
1. Education, Sports, Art and Culture	2,206.5	2,698.2	2,765.3	3,081.1	25.3	2.5	11.4
2. Medical and Public Health and Family Welfare	566.1	719.4	738.0	830.1	30.4	2.6	12.5
3. Water Supply and Sanitation	216.3	252.5	249.7	299.3	15.5	-1.1	19.9
4. Housing	98.4	141.3	148.8	161.4	51.2	5.3	8.4
5. Welfare of Scheduled Caste, Scheduled Tribes and Other Backward Classes	340.7	423.7	444.8	534.8	30.6	5.0	20.2
6. Labour and Labour welfare	43.8	76.3	78.0	82.6	77.9	2.3	6.0
7. Social Security and Welfare	495.3	599.5	617.7	679.5	24.7	3.0	10.0
8. Nutrition	156.9	191.7	190.8	217.9	21.6	-0.5	14.2
9. Relief on account of Natural Calamities	136.9	79.0	110.1	101.8	-19.6	39.4	-7.5
10. Urban development	302.3	483.5	475.4	536.0	57.2	-1.7	12.7
11. Others*	36.6	58.3	60.3	67.3	64.9	3.5	11.7
B. Economic Services (1 to 9)	3,544.3	4,355.4	4,590.4	5,045.2	29.5	5.4	9.9
	(41.6)	(42.1)	(42.5)	(42.3)			
1. Agriculture and Allied Activities	633.6	783.8	867.7	991.2	36.9	10.7	14.2
2. Rural Development	471.9	631.2	662.4	716.7	40.4	4.9	8.2
3. Special Area Programmes	60.4	85.9	87.6	88.3	45.0	1.9	0.8
4. Irrigation and Flood Control	727.9	966.4	883.2	1,033.6	21.3	-8.6	17.0
5. Energy	659.5	694.5	849.5	869.5	28.8	22.3	2.4
6. Industry and Minerals	124.3	144.6	161.3	182.2	29.7	11.6	13.0
7. Transport and Communications	651.8	783.2	814.5	848.7	25.0	4.0	4.2
8. Science, Technology and Environment	7.9	12.1	11.6	13.8	46.2	-3.5	18.8
9. General Economic Services	206.9	253.8	252.7	301.3	22.1	-0.4	19.2
II. Loans and Advances by State Governments for Development Purposes (A+B)	380.0	254.4	323.5	281.2	-14.9	27.2	-13.1
A. Social Services (1 to 7)	72.8	92.4	84.1	88.1	15.6	-9.0	4.8
	(0.9)	(0.9)	(0.8)	(0.7)			
1. Education, Sports, Art and Culture	0.8	2.1	1.7	0.2	125.6	-18.1	-91.1
2. Medical and Public Health	0.8	1.2	1.9	1.4	121.8	59.5	-27.2
3. Family Welfare	-	-	-	-	-	-	-
4. Water Supply and Sanitation	16.5	21.3	18.6	21.5	12.6	-12.6	15.5
5. Housing	18.9	15.7	18.4	17.6	-2.3	17.1	-4.6
6. Government Servants (Housing)	8.1	11.9	11.4	13.0	41.0	-4.4	14.1
7. Others @	27.7	40.1	32.0	34.5	15.8	-20.2	7.7
B. Economic Services (1 to 10)	307.2	162.0	239.4	193.1	-22.1	47.8	-19.4
	(3.6)	(1.6)	(2.2)	(1.6)			
1. Crop Husbandry	2.9	4.8	7.0	5.9	140.0	44.9	-16.2
2. Soil and Water Conservation	0.8	-	-	-	-100.0	-	-
3. Food Storage and Warehousing	25.3	14.1	23.9	17.1	-5.6	69.7	-28.6
4. Co-operation	13.5	5.0	11.5	5.1	-14.3	129.4	-55.9
5. Major and Medium Irrigation, etc.	0.1	0.2	0.1	0.1	45.3	-20.0	-16.7
6. Power Projects	231.5	96.0	146.3	103.4	-36.8	52.4	-29.3
7. Village and Small Industries	0.8	2.8	2.9	1.7	248.0	5.6	-41.4
8. Other Industries and Minerals	5.3	12.3	13.1	12.2	145.5	6.6	-6.8
9. Rural Development	0.1	0.1	0.1	0.1	-7.3	-14.0	24.6
10. Others+	26.9	26.8	34.5	47.5	28.0	28.7	37.8
III. Total Development Expenditure (I + II)	8,524.1	10,333.1	10,792.8	11,918.2	26.6	4.4	10.4
	(100.0)	(100.0)	(100.0)	(100.0)			

‘-’ : Nil/Negligible.

* : Include expenditure on information and publicity.

@ : Include urban development, social security and welfare, etc.

+ : Include forest, fisheries, animal husbandry, road and water transport services, etc.

Note : Figures in parentheses are percentage to total development expenditure.

Source : Budget documents of the state governments and CAG for 2011-12 in respect of Jammu & Kashmir.

Appendix Table 5: Non-Development Expenditure – Major Heads

(Amount in ₹ billion)

Item	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)	Percentage Variation		
					Col.4 over Col. 2	Col.4 over Col.3	Col.5 over Col. 4
1	2	3	4	5	6	7	8
I. Non-Development Expenditure (General Services) on Revenue Account (i to vi)	3,927.4	4,614.2	4,516.1	5,143.6	15.0	-2.1	13.9
i. Organs of State	117.1	137.8	143.1	156.3	22.2	3.8	9.3
ii. Fiscal Services	159.6	189.6	185.4	205.4	16.2	-2.2	10.8
iii. Interest Payments and Servicing of Debt (1+2)	1,486.2	1,711.3	1,675.1	1,886.7	12.7	-2.1	12.6
1. Appropriation for reduction or avoidance of Debt	118.0	156.9	131.8	152.9	11.7	-16.0	16.0
2. Interest Payments	1,368.2	1,554.4	1,543.3	1,733.7	12.8	-0.7	12.3
iv. Administrative Services (1 to 5)	859.8	1,112.0	1,040.9	1,201.6	21.1	-6.4	15.4
1. Secretariat- General Services	36.7	55.4	45.2	66.7	23.3	-18.4	47.6
2. District Administration	85.7	105.4	102.7	119.3	19.7	-2.6	16.2
3. Police	559.2	657.8	671.4	752.1	20.1	2.1	12.0
4. Public Works	74.2	90.8	95.1	94.4	28.2	4.7	-0.8
5. Others *	104.0	202.6	126.5	169.1	21.6	-37.6	33.6
v. Pension	1,278.0	1,404.4	1,437.7	1,622.6	12.5	2.4	12.9
vi. Miscellaneous General Services	26.7	59.1	34.0	71.0	27.4	-42.5	108.8
II. Non-Development Expenditure on Capital Account (1+2)	83.2	178.0	168.6	243.3	102.7	-5.3	44.3
1. Non-Developmental (General Services)	74.2	170.9	161.1	235.6	117.0	-5.7	46.2
2. Loans for Non-Development Purposes (a+b)	8.9	7.1	7.5	7.7	-16.4	4.4	3.3
a) Government Servants (other than housing)	7.5	5.8	6.1	6.7	-18.3	6.1	9.2
b) Miscellaneous	1.4	1.4	1.4	1.0	-6.6	-2.6	-23.0
III. Total Non-Development Expenditure (I + II)	4,010.6	4,792.2	4,684.7	5,386.8	16.8	-2.2	15.0
IV. III as percentage of Aggregate Receipts	29.3	29.3	28.6	28.9			
V. III as percentage of Aggregate Disbursements	29.7	29.4	28.1	28.9			

* Include expenditure on Public Service Commission, Treasury and Administration, Jails, etc.

Source : Budget documents of the state governments and CAG for 2011-12 in respect of Jammu & Kashmir.

Appendix Table 6: Development and Non-Development Expenditure* – Plan and Non-Plan Components

(Amount in ₹ billion)

Item	2012-13 (Accounts)			2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
Aggregate Disbursements (1 to 3)												
1. Development Expenditure (a + b)												
a) Direct Development Expenditure (i + ii)	4,191.6	9,324.6	13,516.1	5,650.0	10,673.0	16,322.9	5,744.0	10,918.6	16,662.6	6,505.4	12,132.2	18,637.6
i) Economic Services	4,049.9	4,474.2	8,524.1	5,384.3	4,948.8	10,333.1	5,500.9	5,291.9	10,792.8	6,183.8	5,734.4	11,918.2
ii) Social Services	3,891.4	4,252.6	8,144.1	5,204.2	4,874.5	10,078.7	5,306.0	5,163.3	10,469.3	6,004.9	5,632.1	11,637.0
b) Loans and Advances for Development Purposes (i + ii)	1,984.1	1,560.2	3,544.3	2,509.5	1,845.9	4,355.4	2,569.5	2,020.9	4,590.4	2,842.1	2,203.1	5,045.2
i) Economic Services	1,907.3	2,692.5	4,599.8	2,694.7	3,028.7	5,723.3	2,736.5	3,142.4	5,878.9	3,162.8	3,429.0	6,591.8
ii) Social Services	158.5	221.5	380.0	180.1	74.3	254.4	194.9	128.6	323.5	178.9	102.3	281.2
2. Non-Development Expenditure (a + b)	102.5	204.8	307.2	114.0	48.0	162.0	134.1	105.4	239.4	117.9	75.2	193.1
a) Direct Non-Development Expenditure	56.0	16.7	72.8	66.2	26.2	92.4	60.8	23.3	84.1	61.0	27.1	88.1
b) Loans and Advances for Non-Development Purposes	106.0	3,904.6	4,010.6	215.9	4,576.3	4,792.2	200.2	4,484.5	4,684.7	265.5	5,121.3	5,386.8
3. Others (a to c)	105.6	3,896.1	4,001.7	215.9	4,569.1	4,785.1	200.2	4,477.0	4,677.2	265.5	5,113.6	5,379.1
a) Repayment of Loans to the Centre	0.4	8.5	8.9	-	7.1	7.1	-	7.4	7.5	-	7.7	7.7
b) Discharge of Internal Debt of which: Market Loans	35.6	945.8	981.5	49.7	1,147.9	1,197.6	42.9	1,142.1	1,185.1	56.2	1,276.5	1,332.6
c) Grants-in-Aid and Contributions of which:	-	97.2	97.2	-	88.2	88.2	-	88.4	88.4	-	95.3	95.3
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	571.8	571.8	-	717.1	717.1	-	702.0	702.0	-	762.5	762.5
	-	224.0	224.0	-	303.8	303.8	-	304.9	304.9	-	325.7	325.7
	35.6	276.8	312.4	49.7	342.7	392.4	42.9	351.8	394.7	56.2	418.7	474.9
	35.6	277.4	313.0	49.7	342.7	392.4	42.9	351.8	394.7	56.2	418.7	474.9

*: Include expenditure on both revenue and capital account.

- : Nil/Negligible.

Source : Budget documents of the state governments and CAG for 2011-12 in respect of Jammu & Kashmir.

Appendix Table 7: Composition of Social Sector Expenditure*

(Amount in ₹ billion)

Item	1990-91	1991-92	1992-93	1993-94	1994-95	1995-96	1996-97	1997-98	1998-99	1999-00	2000-01	2001-02
1												
1. Revenue Expenditure (i + ii)	328.3	366.2	413.4	463.4	512.9	600.0	673.6	761.1	914.6	1,056.9	1,133.7	1,163.4
(i) Social Services (a to l)	279.6	310.9	345.7	386.9	440.8	526.0	591.0	668.0	801.9	941.0	1,023.8	1,053.5
(a) Education, Sports, Art and Culture	155.3	170.8	192.6	214.6	245.6	284.2	325.0	363.8	447.0	549.0	587.8	591.0
(b) Medical and Public Health	45.9	50.5	56.6	66.1	72.7	66.5	76.6	87.2	105.1	118.0	126.3	129.4
(c) Family Welfare	—	—	—	—	—	16.4	15.5	17.3	18.6	21.0	23.4	24.7
(d) Water Supply and Sanitation	16.4	18.4	20.9	24.2	29.8	31.3	36.6	45.6	52.4	53.4	54.0	55.2
(e) Housing	3.6	4.0	4.5	4.7	5.6	6.9	8.4	9.1	11.3	10.1	12.9	12.4
(f) Urban Development	6.3	7.6	7.3	7.9	8.5	11.0	13.8	17.3	21.3	26.6	26.8	32.2
(g) Welfare of SCs, STs and OBCs	17.9	20.7	23.0	25.7	30.1	33.9	38.9	44.9	51.7	55.1	61.0	67.8
(h) Labour and Welfare	4.5	4.9	5.5	5.9	6.6	7.3	8.0	10.1	10.5	12.0	12.0	11.3
(i) Social Security and Welfare	13.6	14.8	16.6	18.5	20.9	23.8	25.9	30.0	35.7	40.5	49.0	50.4
(j) Nutrition	5.4	6.1	6.3	6.7	8.5	21.4	18.5	18.4	21.2	22.5	24.8	22.5
(k) Expenditure on Natural Calamities	8.8	10.8	9.7	9.5	9.0	19.3	19.6	19.8	21.0	26.1	38.8	50.1
(l) Others	2.0	2.3	2.6	3.1	3.6	4.1	4.1	4.5	6.1	6.5	7.1	6.6
(ii) Economic Services (a + b)	48.6	55.2	67.8	76.6	72.1	74.1	82.7	93.1	112.7	115.9	109.8	109.9
(a) Rural Development	46.8	52.9	63.6	72.8	67.8	65.7	75.3	83.7	104.6	105.0	100.1	101.9
(b) Food Storage and Warehousing	1.9	2.4	4.2	3.8	4.4	8.4	7.4	9.4	8.1	10.9	9.7	8.0
2. Capital Outlay (i + ii)	15.7	16.9	20.2	19.8	24.1	24.7	25.2	38.6	50.9	56.4	85.1	96.7
(i) Social Services (a to i)	12.6	16.5	16.6	17.9	22.2	25.1	28.9	33.0	41.4	42.2	53.5	57.8
(a) Education, Sports, Art and Culture	2.8	2.8	3.0	3.0	3.6	4.1	3.3	4.5	5.3	3.6	3.7	5.1
(b) Medical and Public Health	2.4	2.8	2.6	2.7	3.1	3.0	3.3	4.5	4.8	6.7	6.0	6.0
(c) Family Welfare	—	—	—	—	—	0.4	0.4	0.7	0.4	0.3	0.4	0.3
(d) Water Supply and Sanitation	3.5	5.0	5.5	6.8	8.9	9.0	10.3	11.2	16.9	18.2	30.7	26.9
(e) Housing	1.8	2.1	1.9	2.0	2.5	3.5	3.0	4.0	5.8	5.0	4.9	5.1
(f) Urban Development	0.3	1.5	1.0	1.1	1.3	1.8	2.6	2.4	1.8	2.3	3.2	3.5
(g) Welfare of SCs, STs and OBCs	1.2	1.6	1.8	1.7	1.9	2.2	3.6	4.1	4.9	4.7	3.9	4.2
(h) Social Security and Welfare	0.3	0.4	0.4	0.2	0.4	0.2	0.7	0.9	0.9	1.0	0.2	0.4
(i) Others	0.2	0.4	0.5	0.4	0.5	1.0	0.7	0.8	0.6	0.3	0.4	0.2
(ii) Economic Services (a + b)	3.1	0.4	3.6	2.0	1.9	-0.4	-3.6	5.6	9.5	14.2	31.6	38.9
(a) Rural Development	1.1	2.0	1.8	1.4	1.4	1.5	3.5	3.3	3.2	5.5	12.8	22.8
(b) Food Storage and Warehousing	1.9	-1.6	1.7	0.6	0.5	-1.9	-7.2	2.3	6.3	8.7	18.8	16.1
3. Loans and Advances by State Governments (i + ii)	7.4	9.5	11.0	11.2	14.4	15.0	20.1	14.6	15.7	23.7	30.5	32.4
(i) Social Services (a to d)	7.4	9.5	11.0	11.2	14.4	14.1	18.2	14.4	15.6	22.4	29.8	28.6
(a) Education	—	—	—	—	—	0.2	0.1	0.2	0.1	—	—	—
(b) Housing	1.7	2.1	2.3	3.2	2.7	2.2	4.7	2.9	3.6	4.1	4.4	5.1
(c) Housing (Government servants)	1.4	1.6	1.9	2.3	2.6	2.8	3.4	3.6	4.5	9.9	11.5	9.5
(d) Others	4.2	5.7	6.9	5.8	9.1	8.8	10.0	7.6	7.4	8.3	13.9	14.0
(ii) Economic Services (a + b)	—	—	—	—	—	0.9	1.9	0.2	0.1	1.3	0.7	3.8
(a) Rural Development	—	—	—	—	—	—	—	—	—	—	—	—
(b) Food Storage and Warehousing	—	—	—	—	—	0.9	1.9	0.2	0.1	1.3	0.7	3.8
Total Social Sector Expenditure (1+2+3)	351.3	392.6	444.7	494.5	551.4	639.8	719.0	814.3	981.3	1,136.9	1,249.2	1,292.5

(Contd...)

Appendix Table 7: Composition of Social Sector Expenditure* (Concl'd.)

(Amount in ₹ billion)

Item	2002-03	2003-04	2004-05	2005-06	2006-07	2007-08	2008-09	2009-10	2010-11	2011-12	2012-13 (RE)	2013-14 (BE)
1	14	15	16	17	18	19	20	21	22	22	23	24
1. Revenue Expenditure (i + ii)	1,218.7	1,322.0	1,460.0	1,677.7	1,956.3	2,281.2	2,851.3	3,488.7	4,029.2	4,678.5	5,932.0	6,617.2
(i) Social Services (a to l)	1,090.7	1,175.2	1,290.4	1,485.5	1,745.6	2,037.7	2,552.7	3,085.5	3,657.1	4,256.4	5,311.5	5,927.2
(a) Education, Sports, Art and Culture	612.5	642.8	693.7	781.5	895.8	1,007.8	1,212.8	1,516.7	1,876.2	2,160.7	2,667.1	2,974.7
(b) Medical and Public Health	134.4	141.2	152.3	175.4	191.6	218.9	261.6	326.1	381.3	439.5	557.6	621.2
(c) Family Welfare	23.7	24.7	25.3	27.6	30.4	35.6	44.9	56.9	67.7	75.8	102.0	111.2
(d) Water Supply and Sanitation	55.0	64.8	69.2	84.6	87.7	98.1	102.8	105.2	115.1	127.0	129.5	148.6
(e) Housing	14.4	17.4	18.7	20.0	28.8	40.2	58.9	57.4	64.3	66.8	100.5	102.8
(f) Urban Development	35.4	39.2	48.3	46.9	94.7	142.2	217.7	227.4	216.5	228.4	348.1	413.1
(g) Welfare of SCs, STs and OBCs	11.9	77.0	91.9	104.6	118.0	146.3	180.5	209.4	253.0	309.0	399.9	469.6
(h) Labour and Welfare	61.2	13.8	14.8	16.6	24.8	23.5	28.4	34.0	40.3	43.8	78.0	82.6
(i) Social Security and Welfare	22.5	28.4	32.3	40.2	48.4	61.8	84.8	112.3	134.5	156.9	190.8	217.9
(j) Nutrition	41.5	46.6	55.7	85.7	78.6	66.6	83.3	84.1	87.6	136.9	110.1	101.8
(k) Expenditure on Natural Calamities	6.8	8.2	8.1	10.1	17.4	20.6	24.8	27.4	33.4	26.6	33.0	35.1
(l) Others	127.9	146.9	169.7	192.2	210.7	243.6	298.6	403.2	372.1	422.1	620.5	690.0
(ii) Economic Services (a + b)	117.5	135.5	153.9	175.9	193.2	222.0	265.5	356.3	325.9	372.2	553.0	577.1
(a) Rural Development	10.4	11.4	15.7	16.4	17.6	21.5	33.1	46.9	46.1	49.9	67.5	112.8
(b) Food Storage and Warehousing	90.3	111.7	155.7	182.6	226.2	298.2	384.9	430.6	407.5	459.0	687.2	819.8
2. Capital Outlay (i + ii)	72.0	92.9	116.9	141.4	173.9	229.9	291.7	293.7	314.0	343.4	567.4	664.6
(i) Social Services (a to i)	4.9	6.5	9.8	17.2	23.8	33.6	45.9	41.5	50.6	45.8	98.2	106.5
(a) Education, Sports, Art and Culture	6.2	9.2	10.1	17.2	31.3	34.2	36.3	39.3	42.4	50.1	77.8	96.5
(b) Medical and Public Health	0.1	0.2	0.2	0.3	0.4	0.4	0.7	1.1	0.1	0.7	0.5	1.3
(c) Family Welfare	35.5	35.9	51.8	51.8	66.5	93.4	113.3	101.6	88.1	89.3	120.2	150.7
(d) Water Supply and Sanitation	6.4	6.0	9.8	7.4	9.8	10.1	12.1	10.5	30.4	31.7	48.4	58.6
(e) Housing	4.7	18.4	17.7	23.0	17.7	24.6	41.5	62.0	52.0	74.0	127.3	122.9
(f) Urban Development	6.2	7.8	9.3	12.4	17.2	18.4	24.4	20.7	28.6	31.7	44.9	65.2
(g) Welfare of SCs, STs and OBCs	0.9	1.6	1.6	2.4	2.7	5.2	7.9	8.0	11.7	10.2	22.7	30.8
(h) Social Security and Welfare	7.2	7.4	6.7	9.8	4.6	10.0	9.4	9.1	10.2	10.0	27.3	32.2
(i) Others	18.2	18.8	38.9	41.2	52.2	68.3	93.2	136.9	93.5	115.7	119.7	155.2
(ii) Economic Services (a + b)	22.2	23.2	30.1	39.5	53.9	57.3	58.3	70.3	92.4	99.7	109.4	139.5
(a) Rural Development	-4.0	-4.4	8.7	1.7	-1.7	11.0	34.9	66.6	1.0	15.9	10.4	15.7
(b) Food Storage and Warehousing	27.5	27.9	25.0	33.9	47.5	75.3	79.2	78.1	82.7	98.2	108.1	105.3
3. Loans and Advances by State Governments (i + ii)	27.4	27.8	21.9	30.4	36.3	61.8	63.9	58.3	73.0	72.8	84.1	88.1
(i) Social Services (a to d)	0.3	0.5	1.3	0.5	0.2	0.2	0.1	0.1	0.7	0.8	1.7	0.2
(a) Education	5.4	8.1	7.4	7.5	8.9	32.8	33.2	7.8	12.5	18.9	18.4	17.6
(b) Housing	7.9	5.6	3.2	3.6	4.3	4.5	5.9	5.7	6.9	8.1	11.4	13.0
(c) Housing (Government servants)	13.7	13.7	10.0	18.8	22.9	24.2	24.7	44.7	52.9	45.0	52.5	57.4
(d) Others	0.2	-	3.2	3.5	11.2	13.5	15.3	19.8	9.7	25.4	24.0	17.1
(ii) Economic Services (a + b)	-	-	0.1	0.1	0.1	-	-	-	-	0.1	0.1	0.1
(a) Rural Development	0.2	-	3.1	3.5	11.1	13.4	15.2	19.7	9.7	25.3	23.9	17.1
(b) Food Storage and Warehousing	1,336.5	1,461.6	1,640.8	1,894.3	2,229.9	2,654.7	3,315.4	3,997.4	4,519.4	5,235.7	6,727.2	7,542.2
Total Social Sector Expenditure (1+2+3)	1,336.5	1,461.6	1,640.8	1,894.3	2,229.9	2,654.7	3,315.4	3,997.4	4,519.4	5,235.7	6,727.2	7,542.2

RE: Revised Estimates.

- : Not available/Negligible.

* : Includes expenditure on social services, rural development and food storage and warehousing under revenue expenditure, capital outlay and advances by the state governments.

Source : Budget documents of the state governments and CAG for 2011-12 in respect of Jammu & Kashmir.

Appendix Table 8: Decomposition of Gross Fiscal Deficit

(Amount in ₹ billion)

Year	Revenue Deficit	Capital Outlay	Net Lending	Non-debt Capital Receipts	GFD (2+3+4-5)	Per cent to GFD				
						Revenue Deficit	Capital Outlay	Net Lending	Non-debt Capital Receipts	Total (7+8+9-10)
1	2	3	4	5	6	7	8	9	10	
1990-91	53.1	92.2	42.5	-	187.9	28.3	49.1	22.6	-	100.0
1991-92	56.5	101.0	31.5	-	189.0	29.9	53.4	16.7	-	100.0
1992-93	51.1	106.5	51.2	-	208.9	24.5	51.0	24.5	-	100.0
1993-94	38.7	123.5	41.4	-	203.6	19.0	60.7	20.3	-	100.0
1994-95	67.1	171.4	34.6	-	273.1	24.6	62.8	12.7	-	100.0
1990-95(Avg)	53.3	118.9	40.3	-	212.5	25.2	55.4	19.4	-	100.0
1995-96	86.2	182.3	40.2	-	308.7	27.9	59.0	13.0	-	100.0
1996-97	168.8	171.2	27.5	1.9	365.6	46.2	46.8	7.5	0.5	100.0
1997-98	174.9	221.4	38.4	-	434.7	40.2	50.9	8.8	-	100.0
1998-99	444.6	227.3	66.1	5.1	732.9	60.7	31.0	9.0	0.7	100.0
1999-2000	545.5	250.0	105.5	-	901.0	60.5	27.7	11.7	-	100.0
1995-2000(Avg)	284.0	210.4	55.6	1.4	548.6	47.1	43.1	10.0	0.2	100.0
2000-01	553.2	302.6	23.5	-	879.2	62.9	34.4	2.7	-	100.0
2001-02	604.0	316.6	22.1	-	942.6	64.1	33.6	2.3	-	100.0
2002-03	571.8	356.6	68.9	-	997.3	57.3	35.8	6.9	-	100.0
2003-04	634.1	515.7	56.5	-	1,206.3	52.6	42.8	4.7	-	100.0
2004-05	391.6	601.3	84.8	-	1,077.7	36.3	55.8	7.9	-	100.0
2000-05(Avg)	550.9	418.6	51.2	-	1,020.6	54.6	40.5	4.9	-	100.0
2005-06	70.1	775.6	55.2	0.1	900.8	7.8	86.1	6.1	-	100.0
2006-07	-248.6	980.6	62.1	19.1	775.1	-32.1	126.5	8.0	2.5	100.0
2007-08	-429.4	1,188.6	64.9	69.6	754.5	-56.9	157.5	8.6	9.2	100.0
2008-09	-126.7	1,426.3	49.0	2.7	1,345.9	-9.4	106.0	3.6	0.2	100.0
2009-10	310.2	1,492.1	94.0	8.1	1,888.2	16.4	79.0	5.0	0.4	100.0
2005-2010(Avg)	-84.9	1,172.7	65.0	19.9	1,132.9	-14.8	111.0	6.3	2.5	100.0
2010-11	-30.5	1,519.3	138.2	12.4	1,614.6	-1.9	94.1	8.6	0.8	100.0
2011-12	-239.6	1,712.5	217.3	6.7	1,683.5	-14.2	101.7	12.9	0.4	100.0
2012-13(RE)	-196.3	2,316.2	215.7	1.4	2,334.1	-8.4	99.2	9.2	0.1	100.0
2013-14(BE)	-477.3	2,708.2	222.0	2.4	2,450.5	-19.5	110.5	9.1	0.1	100.0

Avg.: Average.

'-': Negligible/Nil.

RE: Revised Estimates.

BE: Budget Estimates.

Note : Negative (-) sign indicates surplus in deficit indicators.

Source : Budget documents of the state governments and CAG for 2011-12 in respect of Jammu & Kashmir.

Appendix Tables

Appendix Table 9: Financing of Gross Fiscal Deficit

(Amount in ₹ billion)

Year	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and Other Banks	Provident Funds, e/c.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus(-)/ Deficit (+) (13+14+15)	Increase (-)/ Decrease (+) in Cash Balance	Withdrawal from (+) Addition to (-) Cash Balance Investment Account	Increase (+)/ Decrease (-) in WMA/OD from RBI	Gross Fiscal Deficit (GFD)
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
1990-91	25.6	99.8	-	2.4	30.7	11.2	16.7	3.8	-1.5	-	-0.7	2.7	-4.3	0.9	187.9
1991-92	33.1	93.7	-	-0.2	29.1	13.4	15.9	7.2	-7.2	2.4	1.6	6.3	-6.9	2.1	189.0
1992-93	35.0	89.2	-	-0.5	36.2	15.2	23.8	32.0	-3.4	-0.4	-18.3	6.0	-22.5	-1.8	208.9
1993-94	36.2	94.0	-	1.1	43.3	15.4	15.6	-5.6	-2.3	2.2	3.6	5.6	-1.4	0.4	203.6
1994-95	40.8	142.5	-	21.0	47.8	17.1	35.5	7.9	0.6	3.5	-43.5	11.7	-36.7	-19.7	273.1
1990-95(Avg.)	34.1	103.8	-	4.8	37.4	14.5	21.5	9.1	-2.7	1.5	-11.5	6.5	-14.3	-3.6	212.5
1995-96	58.9	140.8	-	6.4	49.0	21.0	29.5	31.0	-3.4	2.4	-26.8	-4.6	-35.9	12.0	308.7
1996-97	65.2	167.0	-	6.9	53.8	24.4	44.7	1.3	-75.0	5.6	72.0	67.9	-4.2	6.6	365.6
1997-98	72.8	226.5	-	15.0	62.3	29.3	35.2	2.7	-0.3	9.3	-18.0	-5.6	3.8	-19.3	434.7
1998-99	104.7	303.5	-	23.8	119.7	35.9	71.3	14.8	22.4	4.1	32.7	-336.9	329.8	42.3	733.0
1999-2000	126.6	121.8	264.2	33.8	178.8	25.6	90.5	8.5	0.8	19.2	31.3	-6.3	12.7	24.7	901.0
1995-2000(Avg.)	85.6	191.9	264.2*	17.2	92.7	27.2	54.2	11.7	-11.1	8.1	18.2	-57.1	61.3	13.3	548.6
2000-01	125.2	83.2	326.1	45.5	131.1	31.0	71.4	23.5	10.3	55.7	-23.8	-8.5	-7.3	-7.7	879.2
2001-02	172.5	109.0	356.5	62.9	101.9	45.2	50.0	-24.5	-4.3	38.1	35.4	-6.4	12.0	28.6	942.6
2002-03	284.8	-3.7	489.7	48.6	98.6	48.0	7.1	12.1	0.9	54.0	-42.9	50.6	-27.6	-69.1	997.3
2003-04	472.9	139.4	180.0	41.3	93.3	63.8	-3.7	-36.5	18.5	242.7	-5.3	17.1	-17.8	-4.6	1,206.3
2004-05	345.6	-97.8	641.9	0.3**	88.8	71.3	80.7	-26.2	12.4	63.4	-102.3	-6.5	-80.3	-17.8	1,077.7
2000-05(Avg.)	280.2	46.0	398.8	39.7	102.7	51.8	41.1	-10.3	7.6	90.8	-27.8	9.3	-24.2	-14.1	1,020.6
2005-06	153.0	-0.4	738.2	40.6	104.6	52.3	72.6	79.1	0.5	-0.2	-339.5	18.3	-347.6	-10.1	900.8
2006-07	130.8	-88.9	560.2	39.4	103.7	76.3	128.0	46.7	-3.0	-54.9	-163.2	47.8	-212.8	1.7	775.1
2007-08	539.2	-9.3	58.5	63.0	123.4	-59.2	135.8	37.4	12.5	-12.7	-134.1	87.9	-221.6	-0.4	754.5
2008-09	1,040.4	-7.6	14.8	57.0	156.4	75.4	45.9	88.0	-15.2	-19.6	-89.6	158.0	-244.6	-3.0	1,345.9
2009-10	1,126.5	-17.0	241.6	82.1	231.4	-19.9	123.7	58.7	29.7	-45.6	77.0	3.9	72.4	0.7	1,888.2
2005-10(Avg.)	598.0	-24.7	322.7	56.4	143.9	25.0	101.2	62.0	4.9	-26.6	-129.9	63.2	-190.8	-2.2	1,132.9
2010-11	887.8	7.1	386.3	32.0	278.1	26.1	228.6	2.8	-8.9	-76.8	-148.5	3.6	-161.3	9.3	1,614.6
2011-12	1,354.0	1.8	-80.6	56.4	266.5	121.8	176.9	11.9	-4.8	-57.2	-163.0	-96.3	-59.1	-7.7	1,683.5
2012-13(RE)	1,683.9	68.6	-82.7	54.7	227.9	21.5	163.0	-43.9	-18.4	-31.5	291.1	219.4	71.2	0.4	2,334.1
2013-14(BE)	2,161.8	99.3	-66.0	79.2	240.4	55.7	67.3	-110.8	-27.5	-40.1	-9.0	0.3	-9.6	0.2	2,450.5

RE: Revised Estimates.

BE: Budget Estimates.

NSSF: National Small Savings Fund.

Avg.: Average.

‘-’: Not Applicable.

* : Pertain to 1999-2000 as it was introduced from that year only. The sum of items for 1995-2000 (Avg.) will not thus be equal to GFD.

** : Tamil Nadu has shown a negative figure of ₹13.76 billion under Loans from NCDC on account of adjustment of Tamil Nadu Industrial Development Corporation (TIDCO) bonds.

Note : 1. ‘Others’ is a residual item and includes, *inter alia*, Contingency Funds, appropriation to Contingency Funds, Inter-State Settlement, Land Compensation and Other Bonds and Loans from Financial Institutions other than mentioned in the Table.

2. Due to the change in the accounting procedure from 1999-2000, Loans from the Centre excludes States’ share in small saving collections which is shown under Securities issued to the NSSF under Internal Debt.

3. All figures are on a net basis.

4. As detailed break-up of Discharge of Internal Debt for Arunachal Pradesh and Jammu and Kashmir [2012-13 (RE) and 2013-14 (BE)] were not available, the same has been included under ‘Loans from Other Institutions’.

Source: Budget documents of the state governments and CAG for 2011-12 in respect of Jammu & Kashmir.

Appendix Table 10: Financing of Gross Fiscal Deficit – As Per cent to Total

Year	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and Other Banks	Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus/(-) Deficit (+) (13+14+15)	Increase (-)/ Decrease (+) in Cash Balance	Withdrawal from (+) Addition to (-) Cash Balance Investment Account	Increase (+)/ Decrease (-) in WMA/OD from RBI	Gross Fiscal Deficit (GFD)
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
1990-91	13.6	53.1	-	1.3	16.3	6.0	8.9	2.0	-0.8	-	-0.4	1.4	-2.3	0.5	100.0
1991-92	17.5	49.6	-	-0.1	15.4	7.1	8.4	3.8	-3.8	1.3	0.8	3.3	-3.6	1.1	100.0
1992-93	16.8	42.7	-	-0.2	17.3	7.3	11.4	15.3	-1.6	-0.2	-8.8	2.9	-10.8	-0.9	100.0
1993-94	17.8	46.2	-	0.6	21.3	7.6	7.7	-2.7	-1.1	1.1	1.8	2.8	-0.7	0.2	100.0
1994-95	14.9	52.2	-	7.7	17.5	6.3	13.0	2.9	0.2	1.3	-15.9	4.3	-13.4	-7.2	100.0
1990-95 (Avg.)	16.1	48.8	-	1.8	17.6	6.8	9.9	4.3	-1.4	0.7	-4.5	2.9	-6.2	-1.3	100.0
1995-96	19.1	45.6	-	2.1	15.9	6.8	9.5	10.0	-1.1	0.8	-8.7	-1.5	-11.6	3.9	100.0
1996-97	17.8	45.7	-	1.9	14.7	6.7	12.2	0.4	-20.5	1.5	19.7	18.6	-1.1	1.8	100.0
1997-98	16.7	52.1	-	3.5	14.3	6.7	8.1	0.6	-0.1	2.1	-4.1	-1.3	0.9	-4.4	100.0
1998-99	14.3	41.4	-	3.2	16.3	4.9	9.7	2.0	3.1	0.6	4.5	-46.0	45.0	5.8	100.0
1999-2000	14.1	13.5	29.3	3.8	19.8	2.8	10.0	0.9	0.1	2.1	3.5	-0.7	1.4	2.7	100.0
1995-2000 (Avg.)	16.4	39.7	29.3*	2.9	16.2	5.6	9.9	2.8	-3.7	1.4	3.0	-6.2	6.9	2.0	100.0
2000-01	14.2	9.5	37.1	5.2	14.9	3.5	8.1	2.7	1.2	6.3	-2.7	-1.0	-0.8	-0.9	100.0
2001-02	18.3	11.6	37.8	6.7	10.8	4.8	5.3	-2.6	-0.5	4.0	3.8	-0.7	1.3	3.0	100.0
2002-03	28.6	-0.4	49.1	4.9	9.9	4.8	0.7	1.2	0.1	5.4	-4.3	5.1	-2.8	-6.9	100.0
2003-04	39.2	11.6	14.9	3.4	7.7	5.3	-0.3	-3.0	1.5	20.1	-0.4	1.4	-1.5	-0.4	100.0
2004-05	31.6	-10.8	62.2	-	7.2	6.5	7.4	-2.4	1.1	-12.4	9.6	0.6	7.3	1.6	100.0
2000-05 (Avg.)	26.4	4.3	40.2	4.0	10.1	5.0	4.2	-0.8	0.7	4.7	1.2	1.1	0.7	-0.7	100.0
2005-06	17.0	-	81.9	4.5	11.6	5.8	8.1	8.8	0.1	-	-37.7	2.0	-38.6	-1.1	100.0
2006-07	16.9	-11.5	72.3	5.1	13.4	9.8	16.5	6.0	-0.4	-7.1	-21.1	6.2	-27.4	0.2	100.0
2007-08	71.5	-1.2	7.8	8.3	16.4	-7.8	18.0	5.0	1.7	-1.7	-17.8	11.7	-29.4	-0.1	100.0
2008-09	77.3	-0.6	1.1	4.2	11.6	5.6	3.4	6.5	-1.1	-1.5	-6.7	11.7	-18.2	-0.2	100.0
2009-10	59.7	-0.9	12.8	4.3	12.3	-1.1	6.6	3.1	1.6	-2.4	4.1	0.2	3.8	-	100.0
2005-10 (Avg.)	48.5	-2.8	35.2	5.3	13.0	2.5	10.5	5.9	0.4	-2.5	-15.8	6.4	-21.9	-0.2	100.0
2010-11	55.0	0.4	23.9	2.0	17.2	1.6	14.2	0.2	-0.6	-4.8	-9.2	0.2	-10.0	0.6	100.0
2011-12	80.4	0.1	-4.8	3.3	15.8	7.2	10.5	0.7	-0.3	-3.4	-9.7	-5.7	-3.5	-0.5	100.0
2012-13 (RE)	72.1	2.9	-3.5	2.3	9.8	0.9	7.0	-1.9	-0.8	-1.4	12.5	9.4	3.1	-	100.0
2013-14 (BE)	88.2	4.1	-2.7	3.2	9.8	2.3	2.7	-4.5	-1.1	-1.6	-0.4	-	-0.4	-	100.0

RE: Revised Estimates. BE: Budget Estimates. NSSF: National Small Savings Fund. Avg.: Average. '-': Nil/Negligible/Not Applicable.

*: Pertains to 1999-2000 as it was introduced from that year only. The sum of items for 1995-2000 (Avg.) will not thus be equal to 100.

Note: See notes to Appendix Table 9.

Source: Budget documents of the state governments and CAG for 2011-12 in respect of Jammu & Kashmir.

Appendix Table 11: Composition of Outstanding Liabilities of State Governments
(As at end-March)

Year	Market Loans	Power Bonds	Compen-sation and Other Bonds	NSSF	WMA from RBI	Loans from LIC	Loans from GIC	Loans from NABARD	Loans from SBI and other banks	Loans from NDCDC	Loans from Other Institutions	Loans from Banks and FIs	Total Internal Debt	Loans and Advances from Centre	Provident Funds, etc.	Reserve Fund	Deposit and Advances (Net Balances)	Contingency Fund	Total Outstanding Liabilities
1	2	3	4	5	6	7	8	9	10	11	12	13 = sum (7 to 12)	14 = sum (2 to 6)+13	15	16	17	18	19	20 = sum (14 to 19)
1991	156.5	-	0.6	-	10.5	7.2	2.4	2.8	3.0	6.3	3.4	25.1	192.7	735.2	168.6	47.3	127.7	10.0	1,281.5
1992	190.1	-	0.6	-	12.9	7.8	2.7	1.5	6.0	8.1	3.0	29.1	232.7	829.8	197.9	55.2	145.0	9.7	1,470.3
1993	224.8	-	0.7	-	10.7	8.9	2.9	0.2	7.3	8.8	4.0	32.3	268.5	916.3	235.1	67.0	189.1	7.6	1,683.6
1994	261.2	-	0.8	-	13.1	10.4	3.8	-0.9	8.1	8.9	3.9	34.3	309.3	1,011.2	279.7	81.8	190.1	6.6	1,878.7
1995	312.0	-	0.8	-	6.1	11.3	4.2	-0.8	9.4	10.7	5.1	40.0	358.8	1,152.4	328.9	90.1	229.6	4.9	2,164.8
1996	370.9	-	0.8	-	18.9	12.6	5.0	2.9	11.7	11.0	5.2	48.4	439.0	1,292.6	382.2	105.8	266.5	9.3	2,495.3
1997	436.0	-	0.7	-	25.6	14.2	-	8.2	11.8	11.1	5.7	51.1	513.4	1,461.7	441.0	123.5	314.4	5.1	2,859.0
1998	508.5	-	0.8	-	6.3	16.8	-	20.4	14.0	11.1	15.1	77.3	592.9	1,686.6	508.4	145.0	366.1	9.2	3,308.2
1999	614.8	-	0.7	-	48.6	22.0	-	31.5	20.6	12.0	21.8	107.9	771.9	1,990.1	632.6	173.2	423.6	4.5	3,995.8
2000	754.3	-	0.7	252.5	73.3	31.0	-	43.7	31.8	13.5	51.1	171.1	1,251.8	2,303.3	805.2	197.7	521.9	15.3	5,095.3
2001	867.7	-	0.6	563.5	65.6	42.2	-	65.0	43.9	14.4	126.7	292.1	1,789.5	2,386.6	936.3	228.7	593.3	7.1	5,941.5
2002	1,040.3	-	0.6	902.3	94.2	50.9	-	89.7	71.4	16.2	180.8	408.9	2,446.3	2,495.5	1,038.2	273.9	643.2	10.4	6,907.5
2003	1,330.7	-	0.6	1,391.9	25.1	66.2	-	115.5	79.0	16.1	235.2	512.0	3,260.3	2,491.8	1,136.8	321.9	650.4	3.1	7,864.3
2004	1,799.2	289.8	0.8	1,984.5	33.8	89.7	10.1	112.9	82.2	30.7	334.1	659.6	4,767.7	1,929.8	1,218.4	422.2	691.2	2.5	9,031.7
2005	2,134.8	298.8	0.8	2,822.0	15.0	119.9	9.9	82.3	94.9	15.8	356.5	679.2	5,950.6	1,600.5	1,308.3	523.1	752.9	5.3	10,140.7
2006	2,289.2	315.8	0.8	3,659.3	4.1	126.1	9.9	116.5	96.8	12.0	357.2	718.5	6,987.7	1,570.0	1,408.1	631.2	866.9	13.2	11,477.2
2007	2,427.8	260.5	0.8	4,253.1	3.0	122.0	9.7	156.2	91.8	11.2	302.5	693.4	7,638.6	1,466.5	1,499.2	787.6	1,010.7	13.2	12,415.8
2008	2,985.1	231.4	0.8	4,308.8	2.5	115.3	9.3	208.7	93.0	11.8	276.4	714.4	8,243.0	1,451.0	1,619.7	782.6	1,165.9	20.7	13,283.0
2009	4,019.2	216.9	0.8	4,319.2	3.7	108.4	9.1	274.3	91.0	11.9	283.2	777.8	9,337.6	1,438.7	1,774.3	839.3	1,283.5	28.5	14,702.0
2010	5,157.9	187.8	0.8	4,550.2	4.8	97.0	8.8	348.1	101.6	13.2	266.0	834.8	10,736.3	1,431.5	2,005.6	943.5	1,345.3	24.3	16,486.5
2011	6,040.9	144.2	0.8	4,946.4	14.1	95.1	7.8	408.1	59.4	15.6	231.2	871.2	11,963.7	1,441.7	2,282.4	1,031.7	1,536.6	33.7	18,289.8
2012	7,411.5	115.4	0.8	4,864.2	6.1	86.5	7.1	475.3	54.8	16.3	190.8	830.8	13,228.7	1,435.5	2,534.5	919.4	1,789.8	31.4	19,939.2
2013RE	8,746.0	86.7	0.8	4,867.5	6.5	79.4	7.1	569.5	25.3	13.5	154.3	849.0	14,556.5	1,504.1	2,762.4	940.8	1,952.8	35.9	21,752.5
2014BE	10,907.8	58.0	0.8	4,801.5	6.8	76.4	7.1	672.6	4.1	13.7	120.2	894.1	16,669.0	1,603.4	3,002.8	996.5	2,020.1	40.9	24,332.8

RE : Revised Estimates. BE : Budget Estimates.

_: Not applicable/Not available/negligible.

Note: 1. From 1997 to 2003, 'Loans from Other Institutions' also includes 'Other Loans' and 'Loans from GIC'. From 2004, 'Loans from Other Institutions' includes 'Other Loans'.
2. As detailed break-up of Discharge of Internal Debt for Arunachal Pradesh and Jammu and Kashmir [2012-13 (RE) and 2013-14 (BE)] were not available, the same has been included under 'Loans from Other Institutions'.
3. Also see 'Explanatory Note on Data Sources and Methodology'.

Appendix Table 12: Composition of Outstanding Liabilities of State Governments – As Proportion to Total
(As at end-March)

Year	Market Loans	Power Bonds	Compen-sation and Other Bonds	NSSF	WMA from RBI	Loans from LIC	Loans from GIC	Loans from NABARD	Loans from SBI and other banks	Loans from NDCDC	Loans from Institutions	Loans from Banks and FIs	Total Internal Debt (2 to 6)+13	Loans and Advances from Centre	Provident Funds, etc.	Reserve Fund	Deposit and Advances (Net Balances)	Contingency Fund	Total Outstanding Liabilities
1	2	3	4	5	6	7	8	9	10	11	12	13 = sum (7 to 12)	14 = sum (2 to 6)+13	15	16	17	18	19	20 = sum (14 to 19)
1991	12.2	-	-	-	0.8	0.6	0.2	0.2	0.2	0.5	0.3	2.0	15.0	57.4	13.2	3.7	10.0	0.8	100.0
1992	12.9	-	-	-	0.9	0.5	0.2	0.1	0.4	0.6	0.2	2.0	15.8	56.4	13.5	3.8	9.9	0.7	100.0
1993	13.4	-	-	-	0.6	0.5	0.2	-	0.4	0.5	0.2	1.9	15.9	54.4	14.0	4.0	11.2	0.5	100.0
1994	13.9	-	-	-	0.7	0.6	0.2	-	0.4	0.5	0.2	1.8	16.5	53.8	14.9	4.4	10.1	0.4	100.0
1995	14.4	-	-	-	0.3	0.5	0.2	-	0.4	0.5	0.2	1.8	16.6	53.2	15.2	4.2	10.6	0.2	100.0
1996	14.9	-	-	-	0.8	0.5	0.2	0.1	0.5	0.4	0.2	1.9	17.6	51.8	15.3	4.2	10.7	0.4	100.0
1997	15.3	-	-	-	0.9	0.5	-	0.3	0.4	0.4	0.2	1.8	18.0	51.1	15.4	4.3	11.0	0.2	100.0
1998	15.4	-	-	-	0.2	0.5	-	0.6	0.4	0.3	0.5	2.3	17.9	51.0	15.4	4.4	11.1	0.3	100.0
1999	15.4	-	-	-	1.2	0.6	-	0.8	0.5	0.3	0.5	2.7	19.3	49.8	15.8	4.3	10.6	0.1	100.0
2000	14.8	-	-	5.0	1.4	0.6	-	0.9	0.6	0.3	1.0	3.4	24.6	45.2	15.8	3.9	10.2	0.3	100.0
2001	14.6	-	-	9.5	1.1	0.7	-	1.1	0.7	0.2	2.1	4.9	30.1	40.2	15.8	3.8	10.0	0.1	100.0
2002	15.1	-	-	13.1	1.4	0.7	-	1.3	1.0	0.2	2.6	5.9	35.4	36.1	15.0	4.0	9.3	0.2	100.0
2003	16.9	-	-	17.7	0.3	0.8	-	1.5	1.0	0.2	3.0	6.5	41.5	31.7	14.5	4.1	8.3	-	100.0
2004	19.9	3.2	-	22.0	0.4	1.0	0.1	1.2	0.9	0.3	3.7	7.3	52.8	21.4	13.5	4.7	7.7	-	100.0
2005	21.1	2.9	-	27.8	0.1	1.2	0.1	0.8	0.9	0.2	3.5	6.7	58.7	15.8	12.9	5.2	7.4	0.1	100.0
2006	19.9	2.8	-	31.9	-	1.1	0.1	1.0	0.8	0.1	3.1	6.3	60.9	13.7	12.3	5.5	7.6	0.1	100.0
2007	19.6	2.1	-	34.3	-	1.0	0.1	1.3	0.7	0.1	2.4	5.6	61.5	11.8	12.1	6.3	8.1	0.1	100.0
2008	22.5	1.7	-	32.4	-	0.9	0.1	1.6	0.7	0.1	2.1	5.4	62.1	10.9	12.2	5.9	8.8	0.2	100.0
2009	27.3	1.5	-	29.4	-	0.7	0.1	1.9	0.6	0.1	1.9	5.3	63.5	9.8	12.1	5.7	8.7	0.2	100.0
2010	31.3	1.1	-	27.6	-	0.6	0.1	2.1	0.6	0.1	1.6	5.1	65.1	8.7	12.2	5.7	8.2	0.1	100.0
2011	33.0	0.8	-	27.0	0.1	0.5	-	2.2	0.3	0.1	1.3	4.5	65.4	7.9	12.5	5.6	8.4	0.2	100.0
2012	37.2	0.6	-	24.4	-	0.4	-	2.4	0.3	0.1	1.0	4.2	66.3	7.2	12.7	4.6	9.0	0.2	100.0
2013RE	40.2	0.4	-	22.4	-	0.4	-	2.6	0.1	0.1	0.7	3.9	66.9	6.9	12.7	4.3	9.0	0.2	100.0
2014BE	44.8	0.2	-	19.7	-	0.3	-	2.8	-	0.1	0.5	3.7	68.5	6.6	12.3	4.1	8.3	0.2	100.0

RE : Revised Estimates. BE : Budget Estimates.

‘-’: Not applicable/Not available/negligible.

Note: 1. From 1997 to 2003, 'Loans from Other Institutions' also includes 'Other Loans' and 'Loans from GIC'. From 2004, 'Loans from Other Institutions' includes 'Other Loans'.
2. As detailed break-up of Discharge of Internal Debt for Arunachal Pradesh and Jammu and Kashmir [2012-13 (RE) and 2013-14 (BE)], were not available, the same has been included under 'Loans from Other Institutions'.
3. Also see 'Explanatory Note on Data Sources and Methodology'.

Appendix Table 13: State Government Market Borrowings

(Amount in ₹ billion)

Year	Gross Allocation	Repayments	Net Allocation
1	2	3	4
1990-91	25.7	–	25.7
1991-92	33.6	–	33.6
1992-93	38.1	3.3	34.7
1993-94	41.5	5.1	36.4
1994-95	51.2	–	51.2
1995-96	62.7	3.4	59.3
1996-97	65.4	–	65.4
1997-98	77.5	5.6	71.9
1998-99	121.1	14.1	107.0
1999-00	137.1	13.0	124.1
2000-01	133.0	4.2	128.8
2001-02	187.1	14.5	172.6
2002-03*	308.5	17.9	290.6
2003-04*	505.2	41.5	463.8
2004-05*	391.0	51.2	339.8
2005-06	217.3	62.7	154.5
2006-07	266.0	65.5	200.5
2007-08@	805.7	115.6 #	690.2
2008-09@	1,290.8	143.7	1,147.1
2009-10@	1,181.9	162.4	1,049.4
2010-11@	1,572.0	156.4	1,421.6
2011-12@	1,678.6	219.9	1,458.7
2012-13@	2,187.1	306.3	1,880.8
2013-14@	2,506.1	320.8	2,185.3

'-': Nil.

* : Include additional market borrowings of ₹100 billion for 2002-03, ₹266 billion for 2003-04 and ₹169 billion for 2004-05 under the debt swap scheme.

: Excluding ₹1.5 billion of buy-back of securities by Government of Odisha.

@ : Includes the Union Territory of Puducherry.

Note: Gross and net allocation from 2008-09 onwards includes additional allocations.**Source :** Reserve Bank records.

Statements

Statement 1: Major Fiscal Indicators

(Per cent)

State	Own Revenue/Revenue Expenditure			Development Expenditure/Aggregate Disbursement*			Non-Developmental Expenditure/Aggregate Disbursement*			Interest Payment/Revenue Expenditure		
	2011-12 (Accounts)	2012-13 (RE)	2013-14 (BE)	2011-12 (Accounts)	2012-13 (RE)	2013-14 (BE)	2011-12 (Accounts)	2012-13 (RE)	2013-14 (BE)	2011-12 (Accounts)	2012-13 (RE)	2013-14 (BE)
1	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category												
1. Andhra Pradesh	71.9	70.0	69.3	68.0	69.7	69.8	26.0	24.8	25.6	11.7	11.1	11.5
2. Bihar	29.0	26.2	33.3	64.6	68.6	67.2	30.5	27.9	29.2	9.3	7.7	8.0
3. Chhattisgarh	65.3	59.7	61.0	74.2	76.9	79.0	20.7	18.2	17.5	5.3	4.3	3.6
4. Goa	88.7	76.5	77.6	69.6	71.2	71.6	26.4	25.1	25.0	12.9	10.9	11.0
5. Gujarat	82.9	80.6	82.1	65.3	67.4	65.8	27.8	25.9	28.6	18.3	17.0	16.8
6. Haryana	78.5	71.1	73.4	68.7	68.7	68.3	26.6	26.1	27.0	12.5	12.5	13.6
7. Jharkhand	47.6	44.5	47.0	62.9	71.4	69.9	30.8	24.2	25.6	10.8	8.7	8.1
8. Karnataka	77.7	68.2	68.3	71.0	70.7	69.7	20.0	21.0	22.0	9.3	8.2	8.7
9. Kerala	61.5	70.0	72.4	50.3	54.6	55.6	38.1	34.2	33.1	13.7	13.6	12.7
10. Madhya Pradesh	65.4	56.8	55.1	71.8	68.8	67.5	20.3	22.1	23.6	10.1	9.1	8.8
11. Maharashtra	77.5	77.2	76.5	65.6	66.0	63.8	29.4	29.3	30.0	14.2	13.3	13.5
12. Odisha	57.4	51.1	49.5	65.9	63.1	63.1	27.0	29.5	30.7	7.4	10.6	10.1
13. Punjab	61.3	66.4	70.4	46.3	55.5	55.1	46.3	37.4	36.6	19.0	15.9	17.1
14. Rajasthan	64.4	62.6	61.3	65.3	69.5	70.2	28.9	24.7	25.0	14.7	12.5	12.1
15. Tamil Nadu	77.8	79.2	78.7	62.9	62.9	58.9	26.8	25.5	-	10.6	10.1	11.1
16. Uttar Pradesh	50.7	49.1	50.9	56.7	58.0	58.2	35.2	34.4	33.4	12.5	10.9	10.2
17. West Bengal	35.8	39.8	45.2	52.0	57.0	57.0	38.7	35.1	34.5	21.7	20.9	21.2
Total I	64.2	62.1	63.4	63.3	65.0	64.2	29.4	27.9	28.6	13.0	12.0	12.0
II. Special Category												
1. Arunachal Pradesh	15.4	17.2	15.5	75.3	64.9	45.2	22.0	30.7	50.1	6.4	6.0	7.1
2. Assam	39.6	30.2	32.4	55.8	63.1	66.5	32.3	24.5	22.7	7.8	5.8	5.9
3. Himachal Pradesh	43.3	42.3	44.0	60.2	59.4	60.0	33.3	31.2	32.1	15.3	14.0	13.8
4. Jammu and Kashmir	29.7	35.4	34.5	62.1	59.2	57.3	33.9	36.9	39.4	10.5	10.7	11.7
5. Manipur	13.6	13.6	13.8	59.7	62.6	64.9	26.2	32.9	29.5	7.9	7.1	6.4
6. Meghalaya	22.0	20.0	18.7	70.4	77.4	78.4	35.4	20.2	19.9	5.9	5.6	4.8
7. Mizoram	9.3	8.7	10.5	67.1	72.7	70.8	27.7	24.2	27.3	7.4	5.3	5.3
8. Nagaland	11.0	7.6	8.4	55.4	60.0	54.4	39.6	35.9	42.0	8.6	8.4	8.8
9. Sikkim	41.4	38.9	37.2	57.9	61.8	60.0	40.0	35.8	37.5	5.9	5.6	5.2
10. Tripura	22.3	21.0	20.8	60.7	64.7	56.7	34.3	30.1	38.0	10.3	9.0	8.9
11. Uttarakhand	52.0	47.3	46.1	65.3	63.2	63.1	28.0	26.4	28.4	13.6	13.3	14.1
Total II	33.4	31.1	31.7	61.4	62.8	61.9	32.2	29.6	31.4	10.0	9.0	9.3
All States (I+II)	61.1	59.1	60.3	63.1	64.8	63.9	29.7	28.1	28.9	12.7	11.7	11.7
<i>Memo item:</i>												
1. NCT Delhi	113.7	117.6	128.8	75.8	71.1	74.4	17.4	22.3	19.9	16.2	13.0	12.4
2. Puducherry	54.0	63.9	72.5	68.6	62.3	70.1	27.1	32.5	26.2	12.1	14.1	10.3

(Contd...)

Statement 1 : Major Fiscal Indicators (Concl'd.)

State	Interest Payment/ Revenue Receipts			Committed Expenditure/ Revenue Expenditure			Pension/Revenue Expenditure			Gross Transfers/Aggregate Disbursement			
	2011-12 (Accounts)	2012-13 (RE)	2013-14 (BE)	2011-12 (Accounts)	2012-13 (RE)	2013-14 (BE)	2011-12 (Accounts)	2012-13 (RE)	2013-14 (BE)	2011-12 (Accounts)	2012-13 (RE)	2013-14 (BE)	2013-14 (BE)
	14	15	16	17	18	19	20	21	22	23	24	25	
I. Non-Special Category													
1. Andhra Pradesh	11.3	10.9	11.4	30.5	28.7	29.2	12.3	11.2	11.2	27.0	26.2	26.7	
2. Bihar	8.4	7.8	7.4	34.9	30.1	31.8	16.8	14.9	15.4	64.2	58.1	62.0	
3. Chhattisgarh	4.6	4.0	3.3	22.7	19.2	18.3	8.3	7.2	7.2	38.8	36.3	36.2	
4. Goa	12.2	11.5	11.3	27.1	24.9	24.4	7.5	7.3	6.7	14.9	15.1	16.0	
5. Gujarat	17.4	16.1	15.9	33.8	31.8	30.9	10.3	9.3	9.0	17.1	18.5	17.2	
6. Haryana	13.1	13.5	14.4	29.3	27.4	28.0	10.0	8.5	8.3	13.9	18.6	18.6	
7. Jharkhand	10.1	7.6	7.4	34.9	28.4	30.0	10.9	7.9	10.1	47.9	53.3	48.7	
8. Karnataka	8.7	8.1	8.7	23.2	23.0	24.0	8.3	8.9	8.7	23.9	28.4	28.1	
9. Kerala	16.6	14.6	13.2	38.7	35.6	34.0	18.9	16.4	15.6	18.8	20.2	21.1	
10. Madhya Pradesh	8.5	8.3	8.2	25.1	24.6	25.2	8.3	8.2	8.8	36.2	42.1	42.6	
11. Maharashtra	14.4	13.3	13.5	31.4	30.4	31.9	8.5	8.1	7.9	17.4	20.1	20.7	
12. Odisha	6.4	9.9	9.8	28.6	31.6	33.3	13.7	13.6	13.6	49.0	47.1	45.7	
13. Punjab	23.9	17.8	17.8	48.0	40.4	40.9	17.1	13.3	11.6	16.7	20.1	21.3	
14. Rajasthan	13.8	12.4	12.0	31.6	28.2	27.7	11.0	10.4	10.3	34.9	30.8	33.6	
15. Tamil Nadu	10.4	10.0	11.0	32.0	29.4	30.9	15.0	13.5	14.1	19.3	17.4	-	
16. Uttar Pradesh	11.8	10.5	9.6	32.3	32.2	31.3	11.4	12.5	12.4	44.5	44.5	44.1	
17. West Bengal	27.1	24.7	22.0	41.9	38.6	38.8	13.7	10.8	11.4	39.3	39.4	43.4	
Total I	12.8	11.9	11.7	32.3	30.2	30.6	11.9	11.0	11.0	30.5	31.5	31.9	
II. Special Category													
1. Arunachal Pradesh	5.1	4.3	4.0	26.9	26.6	28.6	5.4	5.5	6.8	72.3	73.6	88.5	
2. Assam	7.6	5.7	5.5	33.2	25.2	25.7	11.8	7.3	8.3	56.1	60.8	59.9	
3. Himachal Pradesh	14.6	13.7	13.7	38.6	36.4	36.8	16.0	15.2	16.1	49.6	47.6	45.9	
4. Jammu and Kashmir	9.6	9.0	9.7	41.4	40.5	43.8	14.5	12.9	12.7	60.3	61.6	65.0	
5. Manipur	7.0	5.3	5.0	39.7	38.2	35.7	12.5	13.5	12.9	72.5	86.8	81.9	
6. Meghalaya	6.1	4.8	4.1	27.6	20.6	20.5	7.8	3.8	4.6	60.7	76.6	78.1	
7. Mizoram	6.8	4.7	4.9	29.7	27.0	27.4	8.0	5.8	5.4	82.2	80.5	87.1	
8. Nagaland	7.5	7.5	7.4	44.7	42.1	41.8	12.0	11.6	12.0	78.6	75.1	84.7	
9. Sikkim	5.2	4.2	4.1	20.0	22.0	23.1	5.4	6.7	7.1	59.2	66.0	65.6	
10. Tripura	7.6	6.9	7.4	40.6	35.8	36.0	15.2	12.1	10.6	84.0	76.2	71.5	
11. Uttarakhand	12.9	12.3	13.4	31.2	31.5	34.1	8.7	9.0	11.0	43.0	43.3	43.5	
Total II	9.2	8.0	8.1	35.5	31.9	33.2	12.0	9.9	10.6	59.8	61.9	63.0	
All States (I+II)	12.5	11.5	11.4	32.6	30.4	30.8	11.9	10.9	11.0	33.4	34.6	35.1	
<i>Memo item:</i>													
1. NCT Delhi	13.0	10.4	8.9	20.6	17.3	17.7	-	-	0.6	7.4	4.8	7.2	
2. Puducherry	14.1	13.9	10.2	27.6	33.4	25.2	9.2	11.7	9.4	29.7	33.6	25.3	

RE : Revised Estimates. BE : Budget Estimates. -: Nil/Negligible/Not applicable
 *: Development and Non-development expenditure as a ratio to aggregate disbursement may not add up to hundred as aggregate disbursement also includes repayments.

Note: 1. Negative (-) sign indicates surplus in deficit indicators.
 2. Figures for Jammu and Kashmir for the year 2011-12 (Accounts) are from Comptroller and Auditor General of India.
Source: Budget documents of the state governments.

Statement 2: Revenue Deficit/Surplus

(Amount in ₹ billion)

State	2011-12 (Accounts)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	Revenue Receipts	Revenue Expenditure	Revenue Surplus (-)/ Deficit (+)	Revenue Receipts	Revenue Expenditure	Revenue Surplus (-)/ Deficit (+)	Revenue Receipts	Revenue Expenditure	Revenue Surplus (-)/ Deficit (+)
	2	3	4=3-2	5	6	7=6-5	8	9	10=9-8
I. Non-Special Category									
1. Andhra Pradesh	935.5	904.2	-31.4	1,095.0	1,078.1	-16.9	1,277.7	1,267.5	-10.2
2. Bihar	513.2	465.0	-48.2	666.8	674.5	7.7	800.7	732.6	-68.1
3. Chhattisgarh	258.7	226.3	-32.4	323.3	301.6	-21.6	374.4	350.2	-24.3
4. Goa	57.8	54.8	-3.0	65.1	68.9	3.8	73.1	75.1	2.0
5. Gujarat	629.6	597.4	-32.1	757.9	718.9	-39.0	857.5	811.5	-46.0
6. Haryana	305.6	320.1	14.6	378.2	409.9	31.6	437.8	462.2	24.4
7. Jharkhand	224.2	209.9	-14.3	323.4	281.3	-42.2	336.0	304.4	-31.6
8. Karnataka	698.1	651.2	-46.9	848.8	839.4	-9.4	979.9	973.9	-6.0
9. Kerala	380.1	460.4	80.3	482.7	516.8	34.1	580.6	603.3	22.7
10. Madhya Pradesh	626.0	526.9	-99.1	717.3	653.1	-64.2	796.0	743.9	-52.1
11. Maharashtra	1,212.9	1,235.5	22.7	1,446.2	1,446.0	-0.3	1,559.9	1,558.0	-1.8
12. Odisha	402.7	346.6	-56.1	456.1	426.5	-29.6	513.0	493.9	-19.0
13. Punjab	262.4	330.5	68.1	392.7	440.3	47.6	426.7	444.1	17.5
14. Rajasthan	570.1	536.5	-33.6	684.8	677.1	-7.7	772.2	761.9	-10.3
15. Tamil Nadu	852.0	838.4	-13.6	1,017.8	1,013.3	-4.5	1,185.8	1,179.2	-6.6
16. Uttar Pradesh	1,308.7	1,238.9	-69.8	1,566.9	1,511.4	-55.5	1,777.5	1,678.9	-98.6
17. West Bengal	587.6	733.3	145.7	720.5	853.6	133.1	884.0	918.9	34.9
II. Special Category									
1. Arunachal Pradesh	55.0	44.2	-10.8	72.9	52.1	-20.8	81.6	46.3	-35.3
2. Assam	274.6	265.3	-9.3	382.9	374.0	-8.9	412.8	381.8	-31.0
3. Himachal Pradesh	145.4	139.0	-6.4	167.4	163.8	-3.5	177.0	176.5	-0.5
4. Jammu and Kashmir	247.8	226.8	-21.0	295.0	248.4	-46.6	339.7	282.4	-57.3
5. Manipur	56.5	50.1	-6.5	77.8	58.7	-19.1	86.2	66.9	-19.3
6. Meghalaya	46.5	48.3	1.8	69.4	59.6	-9.8	85.8	73.3	-12.5
7. Mizoram	40.1	37.2	-2.9	52.6	46.7	-5.9	50.4	46.6	-3.8
8. Nagaland	55.9	48.8	-7.1	64.5	57.3	-7.2	73.0	61.4	-11.5
9. Sikkim	36.7	32.3	-4.4	48.0	35.9	-12.0	50.0	39.8	-10.1
10. Tripura	64.8	48.1	-16.7	75.2	57.8	-17.5	81.3	67.7	-13.7
11. Uttarakhand	136.9	129.8	-7.2	172.1	159.9	-12.3	189.6	180.5	-9.0
All States	10,985.3	10,745.7	-239.6	13,421.4	13,225.0	-196.3	15,260.1	14,782.8	-477.3
<i>Memo item:</i>									
1. NCT Delhi	223.9	179.6	-44.3	274.6	220.5	-54.1	340.7	243.5	-97.1
2. Puducherry	27.7	32.2	4.5	32.2	31.8	-0.5	50.1	49.6	-0.5

Note: Figures for Jammu and Kashmir for the year 2011-12 (Accounts) are from Comptroller and Auditor General of India.

Source: Budget documents of the state governments.

Statement 3: Gross Fiscal Deficit/Surplus

(Amount in ₹ billion)

State	2011-12 (Accounts)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	Receipts	Expenditure	Surplus (-)/ Deficit(+)	Receipts	Expenditure	Surplus (-)/ Deficit(+)	Receipts	Expenditure	Surplus (-)/ Deficit(+)
1	2	3	4	5	6	7	8	9	10
I. Non-Special Category									
1. Andhra Pradesh	935.5	1,089.6	154.0	1,095.0	1,306.3	211.3	1,277.7	1,522.6	244.9
2. Bihar	513.2	572.4	59.1	666.8	838.5	171.7	800.7	888.4	87.7
3. Chhattisgarh	258.7	266.7	8.0	323.3	369.2	45.9	374.4	425.9	51.5
4. Goa	57.8	66.6	8.8	65.1	86.3	21.2	73.1	95.3	22.2
5. Gujarat	629.7	740.0	110.3	757.9	939.8	181.9	857.5	1,062.5	205.0
6. Haryana	305.7	377.2	71.5	378.4	459.7	81.3	437.9	527.7	89.8
7. Jharkhand	224.2	243.4	19.3	323.4	355.0	31.6	336.0	376.9	40.9
8. Karnataka	699.0	822.0	123.0	849.8	1,002.2	152.4	981.9	1,156.4	174.5
9. Kerala	380.3	508.4	128.1	482.9	596.4	113.5	580.8	699.5	118.7
10. Madhya Pradesh	626.3	683.9	57.6	717.3	821.6	104.4	796.0	918.2	122.2
11. Maharashtra	1,217.4	1,417.1	199.7	1,446.2	1,642.3	196.1	1,559.9	1,801.1	241.2
12. Odisha	402.7	396.5	-6.2	456.1	484.0	27.9	513.0	572.4	59.5
13. Punjab	262.4	347.3	84.9	392.7	486.6	93.9	426.7	519.2	92.6
14. Rajasthan	570.3	606.5	36.3	684.9	796.9	112.0	772.3	902.5	130.2
15. Tamil Nadu	852.0	1,024.8	172.7	1,017.8	1,216.7	198.9	1,185.8	1,415.2	229.4
16. Uttar Pradesh	1,308.7	1,463.0	154.3	1,566.9	1,779.0	212.1	1,777.5	2,016.6	239.1
17. West Bengal	587.6	764.6	177.0	720.5	929.7	209.1	884.0	1,018.2	134.1
II. Special Category									
1. Arunachal Pradesh	55.0	64.9	9.9	72.9	83.0	10.1	81.6	80.1	-1.5
2. Assam	274.6	291.0	16.5	382.9	430.3	47.5	412.8	473.4	60.5
3. Himachal Pradesh	145.4	161.8	16.3	167.4	187.5	20.1	177.0	200.3	23.2
4. Jammu and Kashmir	247.8	284.8	36.9	295.0	322.8	27.8	339.7	360.8	21.0
5. Manipur	56.5	67.0	10.5	77.8	78.7	0.8	86.2	92.2	6.0
6. Meghalaya	46.5	57.2	10.7	69.4	73.6	4.2	85.8	91.1	5.3
7. Mizoram	40.1	42.2	2.1	52.6	58.2	5.6	50.4	51.1	0.7
8. Nagaland	55.9	61.3	5.4	64.5	76.7	12.2	73.0	77.2	4.3
9. Sikkim	37.1	39.0	1.8	48.0	51.0	3.0	50.0	53.1	3.1
10. Tripura	64.8	62.2	-2.6	75.2	79.6	4.3	81.3	90.4	9.0
11. Uttarakhand	136.9	154.5	17.6	172.1	205.4	33.2	189.6	224.9	35.4
All States	10,992.0	12,675.5	1,683.5	13,422.8	15,756.9	2,334.1	15,262.6	17,713.0	2,450.5
<i>Memo item:</i>									
1. NCT Delhi	223.9	249.4	25.5	274.6	303.8	29.2	340.7	320.1	-20.6
2. Puducherry	27.7	36.0	8.2	32.2	35.7	3.5	50.1	56.6	6.4

Note : 1) GFD Receipts includes revenue receipts and miscellaneous capital receipts.

2) GFD Expenditure includes revenue expenditure, capital outlay and loans and advances net of recoveries.

Source: Budget documents of the state governments and CAG for 2011-12 in respect of Jammu & Kashmir.

Statement 4: Decomposition of Gross Fiscal Deficit

(Amount in ₹ billion)

State	2011-12 (Accounts)					2012-13 (Revised Estimates)					2013-14 (Budget Estimates)				
	Revenue Deficit	Capital Outlay	Net Lending	Non-debt Capital Receipts	GFD (2+3+4-5)	Revenue Deficit	Capital Outlay	Net Lending	Non-debt Capital Receipts	GFD (7+8+9+10)	Revenue Deficit	Capital Outlay	Net Lending	Non-debt Capital Receipts	GFD (12+13+14+15)
1	2	3	4	5	6 = (2+3+4-5)	7	8	9	10	11 = (7+8+9+10)	12	13	14	15	16 = (12+13+14+15)
I. Non-Special Category															
1. Andhra Pradesh	-31.4	137.2	48.2	-	154.0	-16.9	187.4	40.8	-	211.3	-10.2	212.8	42.3	-	244.9
2. Bihar	-48.2	88.5	18.8	-	59.1	7.7	142.5	21.4	-	171.7	-68.1	142.0	13.8	-	87.7
3. Chhattisgarh	-32.4	40.6	-0.1	-	8.0	-21.6	63.0	4.5	-	45.9	-24.3	72.3	3.4	-	51.5
4. Goa	-3.0	11.8	-0.1	-	8.8	3.8	17.5	-	-	21.2	2.0	20.2	-	-	22.2
5. Gujarat	-32.1	138.1	4.4	0.1	110.3	-39.0	213.8	7.1	-	181.9	-46.0	244.0	7.0	-	205.0
6. Haryana	14.6	53.7	3.3	0.1	71.5	31.6	46.8	3.0	0.1	81.3	24.4	57.7	7.8	0.1	89.8
7. Jharkhand	-14.3	31.6	1.9	-	19.3	-42.2	67.0	6.7	-	31.6	-31.6	64.7	7.9	-	40.9
8. Karnataka	-46.9	155.1	15.8	0.9	123.0	-9.4	148.8	14.1	1.0	152.4	-6.0	176.3	6.2	2.0	174.5
9. Kerala	80.3	38.5	9.4	0.2	128.1	34.1	69.0	10.6	0.2	113.5	22.7	86.4	9.9	0.2	118.7
10. Madhya Pradesh	-99.1	90.6	66.4	0.2	57.6	-64.2	110.8	57.8	-	104.4	-52.1	111.1	63.2	-	122.2
11. Maharashtra	22.7	178.8	2.8	4.6	199.7	-0.3	190.3	6.1	-	196.1	-1.8	238.9	4.1	-	241.2
12. Odisha	-56.1	45.0	4.9	-	-6.2	-29.6	57.5	-	-	27.9	-19.0	78.4	0.1	-	59.5
13. Punjab	68.1	16.0	0.8	-	84.9	47.6	45.3	1.1	-	93.9	17.5	72.8	2.3	-	92.6
14. Rajasthan	-33.6	71.2	-1.2	0.2	36.3	-7.7	117.0	2.8	0.1	112.0	-10.3	140.6	-	0.1	130.2
15. Tamil Nadu	-13.6	163.4	23.0	-	172.7	-4.5	191.7	11.8	-	198.9	-6.6	225.1	11.0	-	229.4
16. Uttar Pradesh	-69.8	215.7	8.4	-	154.3	-55.5	261.5	6.1	-	212.1	-98.6	327.7	10.0	-	239.1
17. West Bengal	145.7	27.6	3.7	-	177.0	133.1	64.4	11.7	-	209.1	34.9	93.2	6.1	-	134.1
II. Special Category															
1. Arunachal Pradesh	-10.8	20.7	-	-	9.9	-20.8	30.9	-	-	10.1	-35.3	33.8	-	-	-1.5
2. Assam	-9.3	25.1	0.7	-	16.5	-8.9	50.8	5.5	-	47.5	-31.0	65.0	26.6	-	60.5
3. Himachal Pradesh	-6.4	18.1	4.7	-	16.3	-3.5	20.1	3.5	-	20.1	-0.5	20.6	3.1	-	23.2
4. Jammu and Kashmir	-21.0	59.0	-1.0	-	36.9	-46.6	73.4	1.0	-	27.8	-57.3	77.1	1.3	-	21.0
5. Manipur	-6.5	17.0	-	-	10.5	-19.1	19.9	-	-	0.8	-19.3	25.3	-	-	6.0
6. Meghalaya	1.8	8.6	0.3	-	10.7	-9.8	14.0	-0.1	-	4.2	-12.5	17.7	-	-	5.3
7. Mizoram	-2.9	4.9	0.1	-	2.1	-5.9	11.4	-	-	5.6	-3.8	4.5	-	-	0.7
8. Nagaland	-7.1	12.5	-	-	5.4	-7.2	19.3	-	-	12.2	-11.5	15.8	-	-	4.3
9. Sikkim	-4.4	6.2	0.5	0.4	1.8	-12.0	15.0	-	-	3.0	-10.1	13.2	0.1	-	3.1
10. Tripura	-16.7	14.0	0.1	-	-2.6	-17.5	21.6	0.2	-	4.3	-13.7	22.5	0.2	-	9.0
11. Uttarakhand	-7.2	23.2	1.6	-	17.6	-12.3	45.5	-	-	33.2	-9.0	48.7	-4.4	-	35.4
All States	-239.6	1,712.5	217.3	6.7	1,683.5	-196.3	2,316.2	215.7	1.4	2,334.1	-477.3	2,708.2	222.0	2.4	2,450.5
<i>Memo item:</i>															
1. NCT Delhi	-44.3	40.0	29.7	-	25.5	-54.1	48.4	34.9	-	29.2	-97.1	54.7	21.8	-	-20.6
2. Puducherry	4.5	3.7	-	-	8.2	-0.5	4.0	-	-	3.5	-0.5	6.9	-	-	6.4

GFD: Gross Fiscal Deficit. '-': Nil/Negligible.

Note: 1. Negative (-) sign indicates surplus in deficit indicators.

2. Figures for Jammu and Kashmir for the year 2011-12 (Accounts) are from Comptroller and Auditor General of India.

Source: Budget documents of the state governments.

Statement 5: Financing of Gross Fiscal Deficit – 2011-12 (Accounts)

State	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)	Gross Fiscal Surplus (-)/ Deficit (+)
I. Non-Special Category												
1. Andhra Pradesh	131.1	17.7	-10.0	1.2	12.2	3.5	13.5	-7.1	1.0	-13.0	4.1	154.0
2. Bihar	25.9	3.6	5.1	4.5	-	3.4	9.3	-6.2	-0.4	-1.4	15.3	59.1
3. Chhattisgarh	-2.0	-0.9	0.1	-0.2	3.1	0.6	5.9	0.2	1.0	-0.5	0.7	8.0
4. Goa	1.5	0.9	-0.3	0.6	1.7	0.1	1.6	1.0	-	-0.1	1.9	8.8
5. Gujarat	150.8	-9.3	-18.6	-0.2	5.6	6.8	13.6	-0.6	-0.5	-0.8	-36.5	110.3
6. Haryana	59.9	-1.3	-3.3	13.5	7.2	-0.2	8.3	0.9	2.1	-1.6	-14.1	71.5
7. Jharkhand	7.9	-1.2	-1.5	5.0	0.7	-1.1	10.3	0.7	0.2	-2.8	1.2	19.3
8. Karnataka	62.1	4.7	-8.4	2.1	14.0	22.4	14.1	26.4	-0.1	0.1	-14.3	123.0
9. Kerala	75.0	0.4	-4.9	0.2	38.4	0.2	-0.5	8.5	-1.6	-1.4	14.0	128.1
10. Madhya Pradesh	31.7	4.0	-1.7	7.3	7.0	11.7	7.8	-0.2	3.9	-5.3	-8.7	57.6
11. Maharashtra	194.2	-3.1	-11.7	3.3	22.6	-4.0	45.3	-13.8	-2.6	-2.6	-27.9	199.7
12. Odisha	-10.5	-3.1	0.3	5.7	4.3	2.7	5.5	-	0.1	1.6	-12.8	-6.2
13. Punjab	77.4	-0.4	-9.2	-4.8	16.4	3.2	4.4	1.3	0.1	-1.2	-2.3	84.9
14. Rajasthan	31.0	-1.3	-11.4	6.4	27.7	9.8	11.0	0.1	-	-0.5	-36.6	36.3
15. Tamil Nadu	131.1	5.9	-10.2	3.9	11.1	-3.2	17.3	5.0	1.4	-0.9	11.4	172.7
16. Uttar Pradesh	128.3	-10.0	3.9	-2.4	36.3	54.9	-20.4	6.1	-2.1	-9.0	-31.4	154.3
17. West Bengal	208.0	-0.9	-9.9	-0.2	10.3	6.6	13.7	-8.3	3.2	-18.4	-27.1	177.0
II. Special Category												
1. Arunachal Pradesh	0.3	-0.3	2.4	1.0	1.3	-	2.8	-1.7	0.1	-1.0	4.9	9.9
2. Assam	-6.5	-1.0	4.7	0.8	6.3	0.7	4.4	0.1	-0.5	-	7.4	16.5
3. Himachal Pradesh	9.2	-0.1	1.3	0.9	6.4	1.5	1.8	-1.2	-1.3	-2.7	0.6	16.3
4. Jammu and Kashmir	26.6	-1.3	-0.7	3.4	20.7	1.3	-0.3	1.9	-6.3	0.2	-8.6	36.9
5. Manipur	0.8	-0.6	-0.1	0.5	2.3	0.1	-1.1	-	0.2	-	8.5	10.5
6. Meghalaya	2.1	-0.3	0.5	0.5	1.1	0.1	6.2	-0.2	1.0	-0.2	-0.2	10.7
7. Mizoram	1.3	-	0.1	0.2	1.2	-	-0.3	3.7	0.6	-0.1	-4.6	2.1
8. Nagaland	3.3	-0.2	-	0.3	0.4	-	3.1	-0.6	-1.3	0.1	0.4	5.4
9. Sikkim	0.2	-	0.1	0.1	0.7	-	0.2	0.4	1.2	-0.1	-1.0	1.8
10. Tripura	2.3	-0.4	-0.4	0.6	1.4	0.4	-0.1	-0.5	0.5	-0.1	-6.3	-2.6
11. Uttarakhand	11.0	0.2	3.3	1.9	6.3	0.3	-0.2	-4.1	-4.7	4.6	-1.0	17.6
All States	1,354.0	1.8	-80.6	56.4	266.5	121.8	176.9	11.9	-4.8	-57.2	-163.0	1,683.5
<i>Memo item:</i>												
1. NCT Delhi	-	-	-5.3	-	-	-	-	-	-	-	30.8	25.5
2. Puducherry	-	-0.3	-0.4	-	0.2	-	2.0	0.3	0.1	7.0	-0.6	8.2

‘-’: Nil/Negligible.

Note: 1. Same as in Appendix Table 9.

2. The detailed break-up of ‘Discharge of Internal Debt’ was not available for Arunachal Pradesh and Jammu and Kashmir and the same has been included under ‘Others’. The financing items under ‘Internal Debt’ for these States are, therefore, not on a net basis except ‘Others’.

3. Others include Loans from other institutions, compensation bonds, appropriation to contingency fund, inter-state settlement and contingency fund.

Source: Budget documents of the state governments and CAG for 2011-12 in respect of Jammu & Kashmir.

Statement 6: Financing of Gross Fiscal Deficit – 2011-12 (Accounts)
(As per cent to Total)

(Per cent)

State	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)	Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12)
1	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category												
1. Andhra Pradesh	85.1	11.5	-6.5	0.8	7.9	2.3	8.7	-4.6	0.6	-8.4	2.7	100.0
2. Bihar	43.9	6.1	8.5	7.7	-	5.7	15.8	-10.5	-0.6	-2.3	25.8	100.0
3. Chhattisgarh	-25.3	-10.7	1.6	-2.9	38.5	7.4	73.3	3.0	12.0	-6.3	9.4	100.0
4. Goa	17.2	10.2	-3.1	6.5	19.4	0.8	17.9	11.5	-0.4	-1.5	21.4	100.0
5. Gujarat	136.8	-8.4	-16.9	-0.2	5.1	6.2	12.3	-0.5	-0.4	-0.8	-33.1	100.0
6. Haryana	83.8	-1.8	-4.6	18.9	10.0	6.2	11.6	1.3	3.0	-2.3	-19.8	100.0
7. Jharkhand	40.8	-6.3	-7.8	26.0	3.6	-5.5	53.5	3.5	0.9	-14.8	6.2	100.0
8. Karnataka	50.5	3.8	-6.9	1.7	11.4	18.2	11.5	21.5	0.1	0.1	-11.6	100.0
9. Kerala	58.5	0.3	-3.8	0.2	30.0	0.1	-0.4	6.6	-1.2	-1.1	10.9	100.0
10. Madhya Pradesh	55.0	7.0	-2.9	12.6	12.1	20.4	13.6	-0.3	6.8	-9.2	-15.1	100.0
11. Maharashtra	97.2	-1.6	-5.9	1.7	11.3	-2.0	22.7	-6.9	-1.3	-1.3	-14.0	100.0
12. Odisha	168.2	50.5	-4.3	-92.3	-68.6	-43.2	-89.1	0.2	-1.4	-25.4	205.3	100.0
13. Punjab	91.2	-0.4	-10.9	-5.6	19.3	3.7	5.1	1.5	0.1	-1.4	-2.7	100.0
14. Rajasthan	85.6	-3.6	-31.4	17.7	76.3	27.1	30.2	0.3	-	-1.3	-101.0	100.0
15. Tamil Nadu	75.9	3.4	-5.9	2.3	6.4	-1.8	10.0	2.9	0.8	-0.5	6.6	100.0
16. Uttar Pradesh	83.2	-6.5	2.6	-1.5	23.5	35.6	-13.2	3.9	-1.4	-5.8	-20.4	100.0
17. West Bengal	117.5	-0.5	-5.6	-0.1	5.8	3.7	7.7	-4.7	1.8	-10.4	-15.3	100.0
II. Special Category												
1. Arunachal Pradesh	3.3	-2.8	24.0	10.1	13.7	-	28.5	-16.9	0.8	-9.9	49.2	100.0
2. Assam	-39.8	-5.8	28.8	5.1	38.6	4.1	26.6	0.5	-3.1	-0.1	45.1	100.0
3. Himachal Pradesh	56.5	-0.8	7.8	5.5	38.9	9.3	10.9	-7.3	-7.8	-16.6	3.5	100.0
4. Jammu and Kashmir	72.0	-3.5	-1.9	9.3	56.0	3.4	-0.7	5.0	-17.0	0.6	-23.3	100.0
5. Manipur	7.4	-6.2	-1.2	4.5	22.3	0.7	-10.9	0.2	2.1	-0.3	81.5	100.0
6. Meghalaya	19.6	-2.4	4.4	5.0	9.9	1.3	58.0	-1.7	9.6	-1.6	-1.9	100.0
7. Mizoram	62.1	2.0	3.5	10.4	54.4	0.1	-15.3	175.3	26.8	-2.7	-216.7	100.0
8. Nagaland	60.4	-3.2	0.5	5.1	6.8	-	57.5	-11.8	-24.8	2.5	7.2	100.0
9. Sikkim	12.9	-1.6	6.4	7.3	38.0	-1.2	9.9	21.0	65.6	-3.4	-54.9	100.0
10. Tripura	-87.6	15.0	13.9	-22.6	-55.4	-13.8	3.5	18.1	-17.5	3.7	242.6	100.0
11. Uttarakhand	62.7	1.1	18.9	10.7	35.6	1.9	-1.4	-23.5	-26.5	26.0	-5.5	100.0
All States	80.4	0.1	-4.8	3.3	15.8	7.2	10.5	0.7	-0.3	-3.4	-9.7	100.0
<i>Memo item:</i>												
1. NCT Delhi	-	-	-20.9	-	-	-	-	-	-	-	120.9	100.0
2. Puducherry	-	-3.8	-4.9	-	2.3	0.2	24.6	3.0	0.6	85.3	-7.3	100.0

‘-’ : Nil/Negligible.

Note: (1) Same as in Appendix Table 9.

(2) The detailed break-up of ‘Discharge of Internal Debt’ was not available for Arunachal Pradesh and Jammu and Kashmir and the same has been included under ‘Others’. The financing items under ‘Internal Debt’ for these States are, therefore, not on a net basis except ‘Others’.

(3) ‘Others’ include Loans from other institutions, compensation bonds appropriation to contingency fund, inter-state settlement and contingency fund.

(4) In case of Odisha and Tripura the contribution of respective component needs to be seen in light of surplus GFD; for both these states the positive sign of a component represent positive contribution whereas a negative sign represent a negative contribution in reduction of GFD.

Source: Budget documents of the state governments and CAG for 2011-12 in respect of Jammu & Kashmir.

Statement 7: Financing of Gross Fiscal Deficit – 2012-13 (RE)

State	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)	Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12)
I. Non-Special Category												
1. Andhra Pradesh	195.2	13.8	-12.1	3.3	13.4	-11.0	13.4	-	-	-7.7	2.9	211.3
2. Bihar	54.0	10.8	-2.1	16.6	1.3	-	-0.4	-	-	-2.1	93.7	171.7
3. Chhattisgarh	20.8	-1.2	-0.4	6.3	3.6	1.7	0.3	-	-	-0.5	15.2	45.9
4. Goa	6.9	0.9	-0.4	1.2	1.8	0.1	1.7	1.1	-	-0.2	8.3	21.2
5. Gujarat	159.0	-	-11.6	-0.2	10.4	-3.0	21.6	-6.9	-0.3	8.5	-2.8	181.9
6. Haryana	85.7	0.4	-3.8	-11.5	7.8	-	6.3	-6.9	-0.3	-2.1	5.7	81.3
7. Jharkhand	41.5	-1.4	-2.0	-2.8	0.6	-0.1	9.7	0.6	-5.1	-2.3	-7.1	31.6
8. Karnataka	103.1	13.6	-9.7	3.1	16.0	-13.8	-	-	-	-	40.2	152.4
9. Kerala	111.6	2.3	-3.5	-1.4	10.8	-0.3	3.3	-3.5	-1.7	-1.6	-2.6	113.5
10. Madhya Pradesh	62.8	9.3	4.9	6.4	5.8	0.3	-4.9	1.6	7.7	-3.4	13.9	104.4
11. Maharashtra	163.2	8.7	-18.5	-3.1	25.6	-10.5	70.1	-1.1	-0.1	-2.7	-35.6	196.1
12. Odisha	6.5	0.9	1.6	7.7	10.0	-	0.4	-	-0.9	-6.8	8.5	27.9
13. Punjab	88.8	1.0	-10.7	-6.0	20.9	3.1	1.0	-	-	-1.1	-3.1	93.9
14. Rajasthan	61.2	1.3	-12.4	9.4	23.3	1.4	9.4	-	-	19.0	-0.6	112.0
15. Tamil Nadu	156.7	8.5	-12.2	4.5	14.4	0.2	22.7	-3.6	-	-0.7	8.3	198.9
16. Uttar Pradesh	82.6	-8.1	3.6	2.0	26.4	49.9	0.4	-34.5	-12.0	-3.6	105.5	212.1
17. West Bengal	179.9	9.6	-10.8	-	4.1	0.3	5.3	-	-	-3.4	24.2	209.1
II. Special Category												
1. Arunachal Pradesh	1.6	-0.3	1.3	0.6	-0.1	0.2	-1.2	-	-1.6	-1.3	10.9	10.1
2. Assam	22.0	-	7.6	2.4	7.0	2.9	1.9	0.8	-0.6	-	3.4	47.5
3. Himachal Pradesh	18.5	-0.1	1.1	1.5	6.5	-	-	-	-	-7.4	-0.1	20.1
4. Jammu and Kashmir	29.8	-1.0	1.3	6.8	8.8	0.2	-	1.0	-	-12.0	-7.1	27.8
5. Manipur	3.5	-0.5	-0.2	0.5	0.7	-	-1.7	-	-	-	-1.5	0.8
6. Meghalaya	3.1	0.2	1.0	0.4	1.4	-	0.1	0.1	-1.7	-0.1	-0.4	4.2
7. Mizoram	1.7	-0.1	-	0.1	1.0	-	0.6	-	0.2	-0.1	2.2	5.6
8. Nagaland	4.6	-0.2	-	-	0.3	-	0.7	-	-	-0.1	6.9	12.2
9. Sikkim	0.9	-	0.2	0.6	0.9	-0.2	-	-	-	-0.1	0.6	3.0
10. Tripura	4.8	-0.3	-0.4	1.1	0.5	-	-	-	-	-0.2	-1.1	4.3
11. Uttarakhand	13.8	0.2	5.5	5.2	4.8	-	2.4	0.6	-2.4	0.5	2.7	33.2
All States	1,683.9	68.6	-82.7	54.7	227.9	21.5	163.0	-43.9	-18.4	-31.5	291.1	2,334.1
<i>Memo item:</i>												
1. NCT Delhi	-	-	-7.2	-	-	-	-	-	-	-	36.4	29.2
2. Puducherry	3.0	-0.4	-0.3	-	0.1	0.2	0.1	0.2	0.1	1.2	-0.7	3.5

‘-’: Nil/Negligible. RE: Revised Estimates.

Note: (1) Same as in Appendix Table 9.

(2) The detailed break-up of 'Discharge of Internal Debt' was not available for Arunachal Pradesh and Jammu and Kashmir and the same has been included under 'Others'. The financing items under 'Internal Debt' for these States are, therefore, not on a net basis except 'Others'.

(3) 'Others' include Loans from other institutions, compensation bonds appropriation to contingency fund, inter-state settlement and contingency fund.

Source: Budget documents of the state governments and CAG for 2011-12 in respect of Jammu & Kashmir.

Statement 8: Financing of Gross Fiscal Deficit – 2012-13 (RE)
(As per cent to Total)

State	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)	Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12)
I. Non-Special Category												
1. Andhra Pradesh	92.4	6.5	-5.7	1.5	6.4	-5.2	6.4	-	-	-3.6	1.4	100.0
2. Bihar	31.5	6.3	-1.2	9.7	0.8	-	-0.2	-	-	-1.2	54.6	100.0
3. Chhattisgarh	45.4	-2.5	-0.8	13.8	7.8	3.7	0.7	-	-	-1.1	33.1	100.0
4. Goa	32.8	4.1	-2.0	5.5	8.5	0.4	7.8	5.0	-0.2	-0.9	39.1	100.0
5. Gujarat	87.4	-	-6.4	-0.1	5.7	-1.6	11.9	-	-	4.7	-1.5	100.0
6. Haryana	105.4	0.5	-4.7	-14.2	9.6	-	7.7	-8.5	-0.4	-2.6	7.1	100.0
7. Jharkhand	131.7	-4.6	-6.3	-8.8	1.8	-0.4	30.7	1.8	-16.3	-7.3	-22.4	100.0
8. Karnataka	67.7	9.0	-6.4	2.0	10.5	-9.1	-	-	-	-	26.4	100.0
9. Kerala	98.4	2.1	-3.1	-1.2	9.5	-0.3	2.9	-3.1	-1.5	-1.4	-2.3	100.0
10. Madhya Pradesh	60.2	8.9	4.7	6.1	5.5	0.3	-4.7	1.6	7.4	-3.2	13.3	100.0
11. Maharashtra	83.3	4.4	-9.4	-1.6	13.1	-5.4	35.7	-0.6	-	-24.5	-18.2	100.0
12. Odisha	23.1	3.2	5.9	27.7	35.8	0.1	1.6	0.1	-3.2	-24.5	30.4	100.0
13. Punjab	94.5	1.1	-11.4	-6.4	22.3	3.3	1.1	-	-	-1.2	-3.3	100.0
14. Rajasthan	54.6	1.2	-11.0	8.4	20.8	1.2	8.4	-	-	17.0	-0.6	100.0
15. Tamil Nadu	78.8	4.3	-6.2	2.3	7.3	0.1	11.4	-1.8	-	-0.4	4.2	100.0
16. Uttar Pradesh	39.0	-3.8	1.7	0.9	12.5	23.5	0.2	-16.3	-5.7	-1.7	49.7	100.0
17. West Bengal	86.0	4.6	-5.2	-	1.9	0.1	2.5	-	-	-1.6	11.6	100.0
II. Special Category												
1. Arunachal Pradesh	15.9	-2.7	12.8	5.9	-0.7	2.0	-11.9	-	-15.8	-12.9	107.4	100.0
2. Assam	46.3	-	16.1	5.1	14.7	6.1	4.0	1.7	-1.2	-	7.2	100.0
3. Himachal Pradesh	91.8	-0.3	5.7	7.5	32.3	-	-	-	-36.6	-	-0.4	100.0
4. Jammu and Kashmir	106.9	-3.5	4.5	24.3	31.6	0.9	-	3.7	-	-43.0	-25.5	100.0
5. Manipur	412.5	-54.5	-27.4	56.0	84.3	-	-199.6	-	-	2.3	-173.6	100.0
6. Meghalaya	74.3	5.8	22.7	10.7	34.1	-	2.1	1.5	-40.3	-2.3	-8.6	100.0
7. Mizoram	29.8	-1.6	0.7	2.1	17.5	0.2	9.8	-	3.4	-1.0	39.1	100.0
8. Nagaland	37.7	-1.6	0.4	-	2.4	-	6.0	-	-	-1.2	56.3	100.0
9. Sikkim	30.5	1.3	7.7	19.9	28.8	-5.9	-	-	-	-1.9	19.6	100.0
10. Tripura	111.0	-7.2	-8.6	24.4	11.5	-	-	-	-	-5.2	-26.0	100.0
11. Uttarakhand	41.6	0.5	16.5	15.7	14.3	-	7.3	1.8	-7.2	1.5	8.1	100.0
All States	72.1	2.9	-3.5	2.3	9.8	0.9	7.0	-1.9	-0.8	-1.4	12.5	100.0
<i>Memo item:</i>												
1. NCT Delhi	-	-	-24.7	-	-	-	-	-	-	-	124.7	100.0
2. Puducherry	86.9	-12.4	-9.1	-	3.6	4.7	2.6	5.7	2.9	34.6	-19.5	100.0

'-': Nil/Negligible. RE: Revised Estimates.

Note: (1) See notes to Appendix Table 9.

(2) The detailed break-up of 'Discharge of Internal Debt' was not available for Arunachal Pradesh and Jammu and Kashmir and the same has been included under 'Others'. The financing items under 'Internal Debt' for these States are, therefore, not on a net basis except 'Others'.

(3) 'Others' include Loans from other institutions, compensation bonds appropriation to contingency fund, inter-state settlement and contingency fund.

Source: Budget documents of the state governments and CAG for 2011-12 in respect of Jammu & Kashmir.

Statement 9: Financing of Gross Fiscal Deficit – 2013-14 (BE)

State	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)	Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12)
I. Non-Special Category												
1. Andhra Pradesh	250.0	16.3	-12.3	2.1	14.8	-17.2	5.1	-	-	-10.1	-3.8	244.9
2. Bihar	63.9	8.5	-0.1	15.6	1.2	-	2.2	-	-	-2.1	-1.6	87.7
3. Chhattisgarh	28.4	0.6	1.1	14.9	3.5	2.4	0.3	-	-	-0.5	0.7	51.5
4. Goa	7.4	0.7	-0.7	1.0	1.9	0.1	1.7	1.1	-	-0.2	9.1	22.2
5. Gujarat	200.5	-4.0	-2.7	2.6	2.6	0.2	12.2	-	-	4.3	-8.0	205.0
6. Haryana	97.7	3.6	-3.4	-10.1	9.1	-	5.9	-14.5	-2.5	-2.4	6.3	89.8
7. Jharkhand	50.6	-1.4	-3.8	-3.6	0.2	-	4.0	0.7	-5.9	0.6	-0.6	40.9
8. Karnataka	149.6	13.8	0.1	2.2	17.5	2.7	-	-	-	-0.1	-11.3	174.5
9. Kerala	109.5	7.3	-0.7	3.5	10.3	-	1.3	-1.0	-1.5	-1.2	-8.7	118.7
10. Madhya Pradesh	102.2	16.5	-1.5	5.4	6.1	-1.6	-4.7	0.3	3.0	-4.2	0.8	122.2
11. Maharashtra	175.5	20.9	-17.5	-0.2	28.5	-2.7	39.6	0.1	1.0	-2.5	-1.7	241.2
12. Odisha	37.0	1.8	-6.4	8.7	10.0	-	4.2	-0.2	4.3	-1.1	1.2	59.5
13. Punjab	78.0	2.9	-11.1	0.9	22.5	2.6	-	-2.6	-	-1.1	0.4	92.6
14. Rajasthan	94.9	8.0	-12.4	12.1	23.5	-0.4	0.4	-	-	10.4	-6.4	130.2
15. Tamil Nadu	209.3	9.1	-12.5	6.2	14.6	8.3	2.1	-10.0	-5.9	-0.6	8.9	229.4
16. Uttar Pradesh	172.3	-8.1	22.6	5.5	36.3	60.0	-16.9	-81.9	-12.0	-5.9	67.3	239.1
17. West Bengal	221.6	4.9	-21.6	-	2.2	1.2	8.8	-	-	-4.8	-78.2	134.1
II. Special Category												
1. Arunachal Pradesh	3.0	-0.3	1.4	1.1	-0.1	0.2	-0.4	-	-1.7	-1.7	-3.1	-1.5
2. Assam	23.4	-	7.6	2.4	7.7	-	2.2	0.9	-0.6	-	17.0	60.5
3. Himachal Pradesh	22.0	-0.1	1.1	0.7	6.5	-	-	-	-	-5.6	-1.2	23.2
4. Jammu and Kashmir	19.5	-1.0	1.3	6.8	12.9	0.4	-	-	-	-11.1	-7.6	21.0
5. Manipur	3.5	-0.5	-0.3	0.4	0.7	-	-1.6	-	-	-	3.8	6.0
6. Meghalaya	3.7	0.2	0.6	0.4	1.6	-	0.1	-	-2.0	-0.1	0.7	5.3
7. Mizoram	2.7	-	-	0.2	0.6	-	0.1	-	0.2	-0.1	-3.0	0.7
8. Nagaland	4.3	-0.1	-	-0.1	0.3	-	-1.5	-4.3	-	-0.2	5.8	4.3
9. Sikkim	2.5	-	0.1	0.5	-	-	-	-	-	-0.1	-	3.1
10. Tripura	5.0	-0.5	-0.5	0.8	0.5	-	-	-	-	-0.2	4.0	9.0
11. Uttarakhand	23.7	0.1	5.4	2.3	5.0	-0.4	2.2	0.6	-3.9	0.5	-0.1	35.4
All States	2,161.8	99.3	-66.0	79.2	240.4	55.7	67.3	-110.8	-27.5	-40.1	-9.0	2,450.5
<i>Memo item:</i>												
1. NCT Delhi	-	-	-13.3	-	-	-	-	-	-	-	-7.3	-20.6
2. Puducherry	5.4	-0.4	-0.4	-	0.1	0.1	0.1	0.2	0.1	1.9	-0.6	6.4

'-': Nil/Negligible. BE: Budget Estimates.

Note: (1) See notes to Appendix Table 9.

(2) The detailed break-up of 'Discharge of Internal Debt' was not available for Arunachal Pradesh and Jammu and Kashmir and the same has been included under 'Others'. The financing items under 'Internal Debt' for these States are, therefore, not on a net basis except 'Others'.

(3) 'Others' include Loans from other institutions, compensation bonds appropriation to contingency fund, inter-state settlement and contingency fund.

Source: Budget documents of the state governments and CAG for 2011-12 in respect of Jammu & Kashmir.

Statement 10: Financing of Gross Fiscal Deficit – 2013-14 (BE)
(As per cent to Total)

State	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NDCD, SBI and other Banks	Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)	Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12)
I. Non-Special Category												
1. Andhra Pradesh	102.1	6.7	-5.0	0.9	6.0	-7.0	2.1	-	-	-4.1	-1.6	100.0
2. Bihar	72.9	9.7	-0.1	17.7	1.4	-	2.5	-	-	-2.4	-1.8	100.0
3. Chhattisgarh	55.3	1.1	2.1	29.0	6.8	4.6	0.6	-	-	-0.9	1.4	100.0
4. Goa	33.4	3.3	-2.9	4.4	8.5	0.4	7.8	5.0	-0.2	-0.7	41.0	100.0
5. Gujarat	97.8	-1.9	-1.3	-0.1	1.3	0.1	6.0	-	-	2.1	-3.9	100.0
6. Haryana	108.8	4.0	-3.8	-11.2	10.1	-	6.6	-16.2	-2.7	-2.7	7.0	100.0
7. Jharkhand	123.6	-3.4	-9.3	-8.7	0.6	-	9.7	1.8	-14.3	1.4	-1.5	100.0
8. Karnataka	85.7	7.9	-	1.2	10.0	1.6	-	-	-	-	-6.5	100.0
9. Kerala	92.2	6.2	-0.6	3.0	8.7	-	1.1	-0.9	-1.3	-1.0	-7.3	100.0
10. Madhya Pradesh	83.7	13.5	-1.2	4.4	5.0	-1.3	-3.8	0.2	2.4	-3.4	0.6	100.0
11. Maharashtra	72.8	8.7	-7.2	-0.1	11.8	-1.1	16.4	-	0.4	-1.0	-0.7	100.0
12. Odisha	62.2	3.0	-10.8	14.6	16.8	-	7.1	-0.3	7.2	-1.9	2.1	100.0
13. Punjab	84.2	3.2	-12.0	1.0	24.3	2.8	-	-2.8	-	-1.2	0.4	100.0
14. Rajasthan	72.9	6.2	-9.5	9.3	18.1	-0.3	0.3	-	-	8.0	-4.9	100.0
15. Tamil Nadu	91.3	4.0	-5.5	2.7	6.3	3.6	0.9	-4.4	-2.6	-0.3	3.9	100.0
16. Uttar Pradesh	72.1	-3.4	9.4	2.3	15.2	25.1	-7.1	-34.3	-5.0	-2.5	28.1	100.0
17. West Bengal	165.2	3.7	-16.1	-	1.6	0.9	6.6	-	-	-3.6	-58.3	100.0
II. Special Category												
1. Arunachal Pradesh	-201.3	18.5	-95.4	-73.2	4.8	-13.4	26.7	0.1	113.1	114.0	206.2	100.0
2. Assam	38.7	-	12.6	4.0	12.7	-	3.7	1.5	-1.0	-0.1	28.1	100.0
3. Himachal Pradesh	94.7	-0.5	4.6	2.8	28.0	-	-	-	-	-24.3	-5.3	100.0
4. Jammu and Kashmir	92.5	-4.7	5.9	32.1	61.2	1.8	-	-	-	-52.6	-36.2	100.0
5. Manipur	58.2	-7.5	-4.9	6.5	11.7	-	-27.2	-	-	0.2	63.0	100.0
6. Meghalaya	69.6	3.9	12.3	7.2	30.5	-	2.8	0.8	-38.5	-2.8	14.1	100.0
7. Mizoram	364.8	-4.8	3.9	25.0	82.8	3.4	6.8	-	27.2	-7.7	-401.4	100.0
8. Nagaland	101.2	-2.8	1.0	-2.6	6.8	-	-35.1	-100.0	-	-4.6	136.0	100.0
9. Sikkim	79.1	1.2	4.5	16.6	-	0.9	-0.6	-	-	-1.8	-	100.0
10. Tripura	55.6	-5.8	-5.6	8.7	5.5	-	-	-	-	-2.8	44.3	100.0
11. Uttarakhand	67.1	0.3	15.3	6.4	14.2	-1.2	6.3	1.7	-11.0	1.4	-0.3	100.0
All States	88.2	4.1	-2.7	3.2	9.8	2.3	2.7	-4.5	-1.1	-1.6	-0.4	100.0
<i>Memo item:</i>												
1. NCT Delhi	-	-	64.5	-	-	-	-	-	-	-	35.5	100.0
2. Puducherry	83.1	-6.9	-5.8	-	2.1	1.1	1.4	3.9	1.6	29.7	-10.0	100.0

'-' : Nil/Negligible. BE: Budget Estimates.

Note: (1) See notes to Appendix Table 9.

(2) The detailed break-up of 'Discharge of Internal Debt' was not available for Arunachal Pradesh and Jammu and Kashmir and the same has been included under 'Others'. The financing items under 'Internal Debt' for these States are, therefore, not on a net basis except 'Others'.

(3) 'Others' include Loans from other institutions, compensation bonds appropriation to contingency fund, inter-state settlement and contingency fund.

Source: Budget documents of the state governments and CAG for 2011-12 in respect of Jammu & Kashmir.

Statement 11 : Development Expenditure*

State	2011-12 (Accounts)				2012-13 (Revised Estimates)			2013-14 (Budget Estimates)			Variation (Per cent)	
	Plan	Non-Plan	Total	Plan	Non-Plan	Total	Plan	Non-Plan	Total	Col.7/Col.4	Col.10/Col.7	
	2	3	4	5	6	7	8	9	10	11	12	
I. Non-Special Category												
1. Andhra Pradesh	417.4	370.1	787.5	492.9	472.1	965.0	586.8	528.2	1,115.1	22.5	15.6	
2. Bihar	222.7	166.4	389.1	377.0	219.4	596.4	374.0	245.2	619.1	53.3	3.8	
3. Chhattisgarh	152.0	61.2	213.2	224.5	79.8	304.3	244.1	110.6	354.7	42.7	16.6	
4. Goa	20.9	27.5	48.4	31.3	39.8	64.0	39.8	31.0	70.8	32.3	10.6	
5. Gujarat	291.1	227.4	518.6	404.3	274.8	679.2	457.8	283.2	741.0	31.0	9.1	
6. Haryana	122.1	151.1	273.2	159.5	175.0	334.5	199.4	179.7	379.1	22.4	13.3	
7. Jharkhand	103.9	59.7	163.6	179.9	85.8	265.7	182.1	94.2	276.3	62.3	4.0	
8. Karnataka	328.5	280.8	609.3	401.8	333.3	735.1	475.4	358.4	833.8	20.6	13.4	
9. Kerala	89.9	180.5	270.4	121.5	220.2	341.7	143.2	263.4	406.5	26.4	19.0	
10. Madhya Pradesh	254.0	325.1	579.1	323.6	266.8	590.4	364.0	284.0	648.0	1.9	9.8	
11. Maharashtra	361.4	614.2	975.6	433.0	700.1	1,133.1	507.6	712.2	1,219.9	16.1	7.7	
12. Odisha	140.7	136.9	277.6	177.1	149.9	326.9	218.4	162.3	380.6	17.8	16.4	
13. Punjab	33.0	137.4	170.4	86.1	200.9	287.0	113.8	195.1	308.9	68.4	7.6	
14. Rajasthan	196.8	230.2	427.0	286.0	315.1	601.0	304.7	359.6	664.3	40.8	10.5	
15. Tamil Nadu	333.0	355.8	688.8	421.1	406.1	827.2	448.0	434.8	882.8	20.1	6.7	
16. Uttar Pradesh	426.9	443.9	870.8	550.0	531.1	1,081.1	638.3	587.4	1,225.7	24.2	13.4	
17. West Bengal	170.0	266.2	436.2	266.1	306.7	572.8	318.0	313.8	631.7	31.3	10.3	
II. Special Category												
1. Arunachal Pradesh	34.1	16.1	50.2	37.0	19.4	56.4	20.5	17.5	38.0	12.4	-32.6	
2. Assam	80.6	88.4	169.0	155.1	126.3	281.3	160.5	161.9	322.4	66.5	14.6	
3. Himachal Pradesh	38.4	65.9	104.2	42.7	80.4	123.1	41.9	88.8	130.7	18.1	6.2	
4. Jammu and Kashmir	63.6	121.7	185.3	63.4	135.4	198.8	69.7	144.0	213.7	7.3	7.5	
5. Manipur	24.6	16.4	41.0	31.7	18.7	50.3	41.3	19.7	61.0	22.8	21.2	
6. Meghalaya	27.3	14.6	41.9	42.9	15.6	58.5	54.8	18.0	72.8	39.8	24.5	
7. Mizoram	17.5	12.6	30.1	28.4	15.5	43.9	22.0	15.1	37.1	45.8	-15.4	
8. Nagaland	18.1	17.6	35.7	27.8	20.2	48.0	21.3	22.4	43.6	34.3	-9.1	
9. Sikkim	13.5	9.3	22.9	23.5	8.5	32.0	22.5	9.8	32.3	39.9	1.1	
10. Tripura	22.4	16.7	39.1	33.0	20.5	53.6	28.3	25.1	53.4	37.1	-0.3	
11. Uttarakhand	45.5	60.6	106.1	79.7	61.9	141.5	85.5	69.4	154.9	33.4	9.5	
All States	4,049.9	4,474.2	8,524.1	5,500.9	5,291.9	10,792.8	6,183.8	5,734.4	11,918.2	26.6	10.4	
<i>Memo item:</i>												
1. NCT Delhi	134.2	65.9	200.0	148.4	81.0	229.4	157.5	121.2	278.7	14.6	21.5	
2. Puducherry	15.6	10.1	25.8	13.7	9.8	23.5	20.1	21.0	41.1	-8.9	75.5	

*: Comprise expenditure on revenue and capital accounts and loans and advances extended by states for development purposes.

Source: Budget documents of the state governments and CAG for 2011-12 in respect of Jammu & Kashmir.

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Statement 12: Non-Development Expenditure*

(Amount in ₹ billion)

State	2011-12 (Accounts)				2012-13 (Revised Estimates)				2013-14 (Budget Estimates)				Variation (Per cent)	
	Plan	Non-Plan	Total	4	Plan	Non-Plan	Total	7	Plan	Non-Plan	Total	10	Col.7/Col.4	Col.10/Col.7
I. Non-Special Category														
1. Andhra Pradesh	2.4	299.2	301.6		6.8	335.8	342.7		7.4	401.7	409.1		13.6	19.4
2. Bihar	7.3	176.2	183.5		20.2	221.9	242.2		17.1	252.3	269.3		32.0	11.2
3. Chhattisgarh	1.2	58.3	59.5		3.1	69.0	72.1		2.9	75.5	78.4		21.2	8.8
4. Goa	2.2	16.2	18.4		3.6	18.9	22.5		4.7	20.0	24.7		22.5	9.7
5. Gujarat	10.7	210.4	221.1		16.2	245.0	261.2		25.8	296.1	321.9		18.2	23.2
6. Haryana	3.0	102.9	105.9		3.8	123.5	127.3		4.2	145.7	149.9		20.2	17.7
7. Jharkhand	5.5	74.5	80.0		8.2	81.9	90.1		7.5	93.5	101.1		12.5	12.2
8. Karnataka	7.9	163.7	171.6		8.0	210.6	218.6		9.2	254.1	263.4		27.4	20.5
9. Kerala	1.7	203.0	204.7		2.0	212.0	214.0		2.0	240.2	242.2		4.5	13.2
10. Madhya Pradesh	2.9	161.0	164.0		3.4	186.6	189.9		4.5	221.8	226.2		15.8	19.1
11. Maharashtra	12.4	424.5	436.9		15.0	487.5	502.5		16.6	557.2	573.8		15.0	14.2
12. Odisha	3.4	110.2	113.6		4.5	148.5	153.0		5.1	180.2	185.3		34.7	21.1
13. Punjab	1.5	168.8	170.3		4.4	188.9	193.3		5.2	199.9	205.1		13.5	6.1
14. Rajasthan	6.2	182.9	189.1		6.9	206.7	213.6		7.5	228.8	236.4		13.0	10.6
15. Tamil Nadu	2.0	290.8	292.8		13.5	322.5	336.0		27.3	399.5	426.8		14.7	27.0
16. Uttar Pradesh	10.8	530.2	541.0		17.8	623.2	641.0		31.9	670.8	702.7		18.5	9.6
17. West Bengal	2.2	322.0	324.1		6.8	346.0	352.8		7.4	374.5	381.9		8.8	8.3
II. Special Category														
1. Arunachal Pradesh	2.2	12.5	14.7		12.3	14.4	26.7		28.2	13.9	42.1		81.4	58.0
2. Assam	5.6	92.2	97.8		8.7	100.4	109.1		6.4	103.5	109.9		11.5	0.7
3. Himachal Pradesh	1.1	56.6	57.6		1.1	63.4	64.6		1.0	68.8	69.8		12.0	8.1
4. Jammu and Kashmir	3.6	97.5	101.2		18.2	105.9	124.1		17.8	129.3	147.1		22.6	18.6
5. Manipur	3.0	21.2	24.3		2.5	24.0	26.5		2.3	25.5	27.7		9.0	4.8
6. Meghalaya	1.1	14.4	15.6		1.2	14.1	15.3		1.6	16.9	18.5		-1.6	21.0
7. Mizoram	0.6	11.9	12.4		1.7	12.9	14.6		1.0	13.3	14.3		17.6	-2.1
8. Nagaland	2.6	23.0	25.5		3.2	25.5	28.7		6.6	27.1	33.7		12.4	17.3
9. Sikkim	0.6	15.2	15.8		2.2	16.3	18.5		3.0	17.2	20.2		17.3	9.2
10. Tripura	1.7	20.4	22.1		2.8	22.2	24.9		9.8	26.1	35.8		12.8	43.8
11. Uttarakhand	0.7	44.8	45.5		2.2	56.9	59.0		1.6	68.0	69.6		29.7	17.9
All States	106.0	3,904.6	4,010.6		200.2	4,484.5	4,684.7		265.5	5,121.3	5,386.8		16.8	15.0
<i>Memo item:</i>														
1. NCT Delhi	2.8	43.0	45.8		4.2	67.8	72.0		7.0	67.6	74.5		57.2	3.5
2. Puducherry	0.8	9.3	10.2		1.1	11.2	12.2		1.2	14.2	15.4		20.0	26.0

*: Comprise expenditure on revenue and capital accounts and loans and advances extended by states for development purposes.

Source: Budget documents of the state governments and CAG for 2011-12 in respect of Jammu & Kashmir.

Statement 13: Interest Payments

(Amount in ₹ billion)

State	2011-12 (Accounts)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)			Variation (Per cent)								
	Gross	Net*	Net*	Gross	Net*	Net*	Gross	Net*	Net*	Col.4/Col.2		Col.5/Col.3		Col.6/Col.4		Col.7/Col.5		
										Gross	Net*	Gross	Net*	Gross	Net*	Gross	Net*	
1	2	3	5	4	5	7	6	8	9	10	11							
I. Non-Special Category																		
1. Andhra Pradesh	105.6	42.8	50.9	119.8	58.6	145.2	58.6	13.4	19.0	21.2	15.1							
2. Bihar	43.0	37.3	49.3	51.9	55.5	58.9	20.6	32.1	32.1	13.5	12.7							
3. Chhattisgarh	11.9	9.8	9.7	12.9	8.8	12.5	8.3	6.6	-0.6	-3.6	-9.1							
4. Goa	7.1	6.8	7.2	7.5	8.2	8.3	6.2	6.6	6.6	10.3	12.7							
5. Gujarat	109.3	103.0	115.0	122.4	129.1	136.6	11.9	11.6	11.6	11.6	12.3							
6. Haryana	40.0	31.4	40.9	51.1	52.1	63.0	27.8	30.6	30.6	23.3	27.3							
7. Jharkhand	22.7	22.2	23.8	24.5	24.0	24.7	8.0	7.2	7.2	1.1	0.7							
8. Karnataka	60.6	56.3	63.4	68.5	81.0	85.0	13.0	12.7	12.7	24.0	27.7							
9. Kerala	62.9	61.6	68.7	70.5	74.8	76.7	11.9	11.6	11.6	8.9	8.9							
10. Madhya Pradesh	53.0	37.3	57.5	59.5	63.1	65.2	12.3	12.3	54.2	9.5	9.8							
11. Maharashtra	175.0	161.5	172.8	192.0	197.6	211.0	9.7	7.0	7.0	9.9	14.4							
12. Odisha	25.8	20.0	43.1	45.1	47.1	50.1	75.1	115.6	115.6	11.0	9.2							
13. Punjab	62.8	61.1	68.0	69.9	74.2	76.0	11.2	11.4	11.4	8.8	9.0							
14. Rajasthan	78.9	61.8	64.2	85.0	73.1	92.4	7.6	3.9	3.9	8.8	13.8							
15. Tamil Nadu	88.7	68.5	81.3	102.0	115.3	130.3	14.9	18.7	18.7	27.8	41.9							
16. Uttar Pradesh	154.8	146.9	151.3	165.0	162.0	170.5	6.6	3.0	3.0	3.4	7.1							
17. West Bengal	159.0	156.0	173.7	178.1	190.1	194.9	12.0	11.3	11.3	9.4	9.4							
II. Special Category																		
1. Arunachal Pradesh	2.8	2.3	2.6	3.1	2.7	3.3	10.8	10.9	10.9	5.3	4.4							
2. Assam	20.7	16.0	16.7	21.8	17.2	22.6	5.2	4.6	4.6	3.8	2.8							
3. Himachal Pradesh	21.3	20.1	21.6	23.0	22.6	24.3	7.8	7.2	7.2	5.9	4.4							
4. Jammu and Kashmir	23.8	23.5	26.4	26.6	32.8	33.0	11.7	12.3	12.3	24.0	24.3							
5. Manipur	4.0	3.7	3.9	4.2	4.0	4.3	4.7	4.3	4.3	2.7	2.2							
6. Meghalaya	2.9	2.6	3.1	3.4	3.3	3.5	17.5	19.8	19.8	5.5	5.5							
7. Mizoram	2.7	2.6	2.3	2.5	2.2	2.5	-9.3	-12.2	-12.2	-	-0.9							
8. Nagaland	4.2	4.1	4.8	4.8	5.4	5.4	15.6	17.5	17.5	11.7	12.1							
9. Sikkim	1.9	1.6	1.8	2.0	1.8	2.1	5.5	11.6	11.6	2.7	-1.3							
10. Tripura	4.9	4.4	4.7	5.2	5.6	6.0	5.4	7.2	7.2	15.4	19.1							
11. Uttarakhand	17.7	17.2	20.8	21.2	25.0	25.4	19.8	21.3	21.3	19.9	19.8							
All States	1,368.2	1,182.4	1,349.7	1,543.3	1,537.1	1,733.7	12.8	14.2	14.2	12.3	13.9							
<i>Memo item:</i>																		
1. NCT Delhi	29.2	27.4	23.9	28.6	24.4	30.3	-1.9	-12.9	-12.9	5.7	1.9							
2. Puducherry	3.9	3.5	4.2	4.5	4.8	5.1	15.1	18.2	18.2	13.4	13.6							

*: Gross Interest Payment minus Interest Receipts.

Source: Budget documents of the state governments and CAG for 2011-12 in respect of Jammu & Kashmir.

Statement 14: Tax Revenue*

(per cent)

State	Tax Revenue			Own Tax Revenue			Share in Central Taxes		
	2011-12 (Accounts)	2012-13 (RE)	2013-14 (BE)	2011-12 (Accounts)	2012-13 (RE)	2013-14 (BE)	2011-12 (Accounts)	2012-13 (RE)	2013-14 (BE)
1	2	3	4	5	6	7	8	9	10
I. Non-Special Category									
1. Andhra Pradesh	9.3	9.2	9.3	10.0	9.9	9.9	7.7	7.6	7.7
2. Bihar	5.3	5.5	5.6	2.4	2.6	2.9	12.1	12.3	12.2
3. Chhattisgarh	2.2	2.3	2.3	2.0	2.1	2.1	2.7	2.8	2.8
4. Goa	0.4	0.5	0.4	0.5	0.5	0.5	0.3	0.3	0.3
5. Gujarat	6.8	6.9	6.7	8.3	8.3	8.2	3.4	3.4	3.2
6. Haryana	3.0	3.0	3.1	3.8	3.8	3.9	1.2	1.2	1.1
7. Jharkhand	1.8	1.9	1.9	1.3	1.4	1.4	3.1	3.2	3.0
8. Karnataka	7.5	7.3	7.4	8.7	8.5	8.5	4.8	4.7	4.8
9. Kerala	4.2	4.3	4.5	4.8	5.0	5.3	2.6	2.5	2.6
10. Madhya Pradesh	5.9	5.7	5.5	5.1	4.7	4.6	7.9	8.0	7.6
11. Maharashtra	13.2	12.8	12.0	16.5	15.9	14.7	5.8	5.7	5.8
12. Odisha	3.4	3.2	3.2	2.5	2.4	2.4	5.3	5.0	5.1
13. Punjab	2.9	3.1	3.2	3.5	3.8	3.9	1.5	1.5	1.6
14. Rajasthan	5.3	5.3	5.2	4.8	4.8	4.7	6.5	6.4	6.5
15. Tamil Nadu	9.5	9.8	9.9	11.2	11.6	11.8	5.5	5.4	5.5
16. Uttar Pradesh	13.5	13.3	13.5	9.9	9.6	9.9	21.8	22.2	22.0
17. West Bengal	5.7	6.0	6.2	4.7	5.1	5.4	8.0	7.9	8.1
II. Special Category									
1. Arunachal Pradesh	2.3	2.6	2.4	1.3	1.6	1.3	3.5	3.6	3.5
2. Assam	34.3	33.5	33.5	30.4	28.6	28.0	38.3	38.5	38.9
3. Himachal Pradesh	12.4	13.0	12.5	16.3	17.5	16.7	8.2	8.3	8.4
4. Jammu and Kashmir	16.7	17.8	17.3	18.9	20.7	20.9	14.4	14.7	13.8
5. Manipur	3.1	3.1	3.2	1.5	1.5	1.5	4.8	4.8	4.8
6. Meghalaya	3.5	3.4	3.5	2.8	2.5	2.7	4.3	4.3	4.4
7. Mizoram	2.0	1.8	1.8	0.7	0.7	0.7	3.4	2.9	2.9
8. Nagaland	2.2	2.1	2.2	1.2	1.0	1.0	3.3	3.3	3.4
9. Sikkim	1.8	1.9	1.9	1.2	1.3	1.3	2.5	2.5	2.6
10. Tripura	4.4	4.5	4.6	3.4	3.6	3.7	5.4	5.4	5.5
11. Uttarakhand	17.2	16.5	17.0	22.4	21.0	22.2	11.8	11.8	12.0

‘-’: Not applicable

*: As ratios to respective total of non special and special category state to which a state belongs.

Source: Budget documents of the state governments and CAG for 2011-12 in respect of Jammu & Kashmir.

Statement 15: Non-Tax Revenue*

(per cent)

State	Non-Tax Revenue			Own Non-Tax Revenue			Grants		
	2011-12 (Accounts)	2012-13 (RE)	2013-14 (BE)	2011-12 (Accounts)	2012-13 (RE)	2013-14 (BE)	2011-12 (Accounts)	2012-13 (RE)	2013-14 (BE)
1	2	3	4	5	6	7	8	9	10
I. Non-Special Category									
1. Andhra Pradesh	10.3	9.1	9.8	13.2	12.0	13.4	8.3	7.4	7.7
2. Bihar	4.9	5.9	6.6	1.0	1.2	3.0	7.6	8.6	8.6
3. Chhattisgarh	4.0	4.0	4.2	4.6	4.5	5.3	3.7	3.7	3.7
4. Goa	1.2	0.8	0.8	2.6	1.9	1.7	0.2	0.2	0.3
5. Gujarat	5.0	4.8	4.8	6.0	5.0	5.5	4.3	4.7	4.4
6. Haryana	3.4	3.5	3.6	5.3	4.5	4.5	2.1	3.0	3.1
7. Jharkhand	3.8	5.2	4.4	3.4	3.6	3.6	4.0	6.1	4.8
8. Karnataka	5.6	6.4	6.4	4.6	3.5	3.5	6.3	8.1	8.0
9. Kerala	2.9	3.3	3.5	2.9	4.1	4.3	2.8	2.8	3.0
10. Madhya Pradesh	8.0	7.0	7.0	8.5	7.0	6.6	7.6	7.1	7.3
11. Maharashtra	9.3	9.8	9.6	9.2	10.3	10.4	9.3	9.6	9.1
12. Odisha	6.7	5.7	5.6	7.3	6.0	5.9	6.3	5.6	5.4
13. Punjab	1.8	3.7	2.9	1.6	4.6	2.4	1.9	3.2	3.2
14. Rajasthan	7.6	7.2	7.1	10.4	11.3	11.0	5.7	4.8	5.0
15. Tamil Nadu	5.9	4.7	4.8	6.4	6.2	5.9	5.6	3.8	4.1
16. Uttar Pradesh	12.7	12.5	11.6	11.5	12.8	11.5	13.6	12.3	11.7
17. West Bengal	7.0	6.3	7.3	1.5	1.5	1.5	10.7	9.1	10.5
II. Special Category									
1. Arunachal Pradesh	6.5	6.4	6.7	3.4	3.5	2.4	7.1	6.8	7.4
2. Assam	15.8	21.2	20.0	27.0	25.2	26.1	13.7	20.6	19.1
3. Himachal Pradesh	12.7	10.3	9.8	18.0	15.7	18.4	11.6	9.5	8.5
4. Jammu and Kashmir	24.8	21.3	23.2	18.8	23.3	23.3	25.9	21.0	23.2
5. Manipur	6.2	6.6	6.7	2.9	3.1	3.3	6.8	7.1	7.2
6. Meghalaya	4.4	5.5	6.4	3.5	3.9	4.0	4.5	5.8	6.8
7. Mizoram	4.5	4.7	4.0	1.6	1.7	2.0	5.1	5.1	4.2
8. Nagaland	6.7	5.7	6.0	2.2	1.2	1.4	7.6	6.4	6.7
9. Sikkim	4.2	4.1	3.8	9.8	8.5	8.1	3.1	3.4	3.2
10. Tripura	6.5	5.5	5.3	2.0	1.5	1.7	7.3	6.1	5.8
11. Uttarakhand	7.8	8.7	8.1	10.7	12.5	9.3	7.3	8.1	7.9

‘-’: Not applicable

*: As ratios to respective total of non special and special category state to which a state belongs.

Source: Budget documents of the state governments and CAG for 2011-12 in respect of Jammu & Kashmir.

Statement 16: Loans from the Centre

(Amount in ₹ billion)

State	2011-12 (Accounts)		2012-13 (Revised Estimates)		2013-14 (Budget Estimates)		Variation (Per cent)					
	Gross	Net*	Gross	Net*	Gross	Net*	Col.4/Col.2		Col.5/Col.3		Col.6/Col.4	
							Gross	Net	Gross	Net	Gross	Net
1	2	3	4	5	6	7	8	9	10	11		
I. Non-Special Category												
1. Andhra Pradesh	27.2	17.7	22.6	13.8	26.9	16.3	-17.0	-21.9	19.3	18.1		
2. Bihar	8.3	3.6	15.4	10.8	14.3	8.5	86.7	..	-7.6	-21.3		
3. Chhattisgarh	0.6	-0.9	0.3	-1.2	2.1	0.6	-45.4	36.3		
4. Goa	1.2	0.9	1.1	0.9	1.0	0.7	-3.3	-3.3	-10.6	-15.2		
5. Gujarat	1.9	-9.3	7.5	..	2.5	-4.0	-65.8	..		
6. Haryana	1.0	-1.3	1.7	0.4	4.9	3.6	71.9		
7. Jharkhand	0.3	-1.2	..	-1.4	..	-1.4	..	18.4	..	-3.7		
8. Karnataka	12.7	4.7	19.7	13.6	21.0	13.8	55.4	..	6.4	1.3		
9. Kerala	4.1	0.4	5.5	2.3	10.7	7.3	35.6	..	94.0	..		
10. Madhya Pradesh	10.3	4.0	14.7	9.3	22.8	16.5	41.9	..	55.7	77.7		
11. Maharashtra	3.1	-3.1	14.9	8.7	27.6	20.9	85.3	..		
12. Odisha	2.3	-3.1	6.2	0.9	7.2	1.8	16.4	99.1		
13. Punjab	1.5	-0.4	3.5	1.0	5.4	2.9	55.7	..		
14. Rajasthan	3.4	-1.3	6.0	1.3	13.0	8.0	78.4		
15. Tamil Nadu	11.8	5.9	14.1	8.5	15.3	9.1	19.2	42.3	8.7	7.1		
16. Uttar Pradesh	3.2	-10.0	5.0	-8.1	5.0	-8.1	58.4	-19.3	..	0.8		
17. West Bengal	4.4	-0.9	15.9	9.6	11.8	4.9	-25.7	-48.5		
II. Special Category												
1. Arunachal Pradesh	..	-0.3	..	-0.3	..	-0.3		
2. Assam	0.3	-1.0	1.4	..	1.4		
3. Himachal Pradesh	0.8	-0.1	0.5	-0.1	0.5	-0.1	-31.5	-57.8	-8.0	..		
4. Jammu and Kashmir	-0.3	-1.3	..	-1.0	..	-1.0	..	-25.3	..	2.3		
5. Manipur	..	-0.6	..	-0.5	..	-0.5	..	-29.8	..	-1.2		
6. Meghalaya	0.2	-0.3	0.5	0.2	0.4	0.2	-9.8	-16.2		
7. Mizoram	0.2	..	0.1	-0.1	0.2	..	-56.7	..	59.1	-61.2		
8. Nagaland	0.2	-0.2	..	-0.2	0.1	-0.1	-89.5	12.9	..	-39.6		
9. Sikkim	0.1	..	0.1	-6.7		
10. Tripura	0.1	-0.4	..	-0.3	..	-0.5	..	-20.0	..	67.3		
11. Uttarakhand	0.5	0.2	0.5	0.2	0.5	0.1	7.8	-24.2	..	-37.1		
All States	99.0	1.8	157.1	68.6	194.6	99.3	58.6	3,714.4	23.9	44.7		
<i>Memo item:</i>												
1. NCT Delhi		
2. Puducherry	0.8	-0.3	0.7	-0.4	0.7	-0.4	-15.1	35.9	..	3.6		

.. : Nil/Negligible. . : Abnormal growth due to low base.

*: Gross Loans from Centre minus Repayment of Loans to the Centre.

Source: Budget documents of the state governments and CAG for 2011-12 in respect of Jammu & Kashmir.

Statement 17: Devolution and Transfer of Resources from the Centre

(Amount in ₹ billion)

State	2011-12 (Accounts)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)			Variation (Per cent)								
	Gross	Net*	Net*	Gross	Net*	Net*	Gross	Net*	Net*	Col.4/Col.2		Col.5/Col.3		Col.6/Col.4		Col.7/Col.5		
										Gross	Net	Gross	Net	Gross	Net	Gross	Net	
1	2	3	5	4	5	7	6	7	8	9	10	11						
I. Non-Special Category																		
1. Andhra Pradesh	312.9	293.8	342.9	363.2	426.3	404.2	426.3	404.2	16.1	16.7	17.4	17.9						
2. Bihar	386.4	376.8	495.8	505.3	571.1	561.3	571.1	561.3	30.8	31.6	13.0	13.2						
3. Chhattisgarh	111.5	108.2	140.1	143.5	162.8	159.5	162.8	159.5	28.6	29.4	13.5	13.8						
4. Goa	10.3	9.8	13.0	13.6	15.8	15.2	15.8	15.2	31.3	33.1	16.5	17.1						
5. Gujarat	136.2	117.7	172.3	186.2	194.2	181.5	194.2	181.5	36.7	46.4	4.3	5.3						
6. Haryana	55.3	51.7	85.7	88.3	103.2	100.4	103.2	100.4	59.6	66.0	16.8	17.1						
7. Jharkhand	124.6	121.4	194.5	198.2	244.2	234.1	192.8	189.9	59.1	60.2	-2.7	-2.4						
8. Karnataka	205.1	189.3	281.8	295.6	335.8	319.9	335.8	319.9	44.1	48.8	13.6	13.5						
9. Kerala	101.1	93.2	119.7	126.6	154.4	147.3	154.4	147.3	25.3	28.5	21.9	23.1						
10. Madhya Pradesh	291.8	278.8	349.0	361.1	409.2	395.6	409.2	395.6	23.7	25.1	13.3	13.4						
11. Maharashtra	258.2	245.5	332.6	344.8	394.9	382.6	394.9	382.6	33.6	35.5	14.5	15.0						
12. Odisha	206.1	195.8	234.1	244.2	275.9	265.9	275.9	265.9	18.4	19.6	13.0	13.6						
13. Punjab	61.4	57.5	99.4	103.8	119.5	114.4	119.5	114.4	69.0	72.8	15.1	15.1						
14. Rajasthan	228.0	217.5	266.8	266.9	318.1	307.7	318.1	307.7	17.1	18.1	19.2	19.8						
15. Tamil Nadu	211.8	200.6	218.6	229.4	272.8	261.6	272.8	261.6	8.3	8.9	18.9	19.7						
16. Uttar Pradesh	684.3	656.7	802.9	829.2	928.7	903.1	928.7	903.1	21.2	22.3	12.0	12.5						
17. West Bengal	329.2	317.3	381.2	396.4	480.4	463.7	480.4	463.7	20.4	20.2	21.2	21.6						
II. Special Category																		
1. Arunachal Pradesh	48.2	47.9	63.7	64.0	74.4	74.1	74.4	74.1	32.7	32.9	16.3	16.4						
2. Assam	169.8	167.2	268.6	271.3	290.4	287.8	290.4	287.8	59.8	60.7	7.0	7.1						
3. Himachal Pradesh	86.0	84.3	97.3	98.6	99.9	98.6	99.9	98.6	14.6	15.3	1.3	1.3						
4. Jammu and Kashmir	180.0	177.8	204.7	207.1	242.4	240.1	242.4	240.1	15.0	15.1	17.1	17.3						
5. Manipur	49.7	49.0	69.3	69.8	77.0	76.4	77.0	76.4	40.3	41.4	10.3	10.3						
6. Meghalaya	36.1	35.4	57.5	57.9	72.5	72.1	72.5	72.1	60.6	62.5	25.2	25.4						
7. Mizoram	36.9	36.5	48.2	48.6	45.7	45.2	45.7	45.2	31.8	32.1	-6.0	-6.1						
8. Nagaland	50.7	50.1	59.7	60.1	67.9	67.4	67.9	67.4	18.6	19.3	12.9	13.0						
9. Sikkim	23.3	23.2	33.9	34.1	35.3	35.1	35.3	35.1	46.2	46.0	3.4	3.4						
10. Tripura	54.1	53.3	62.5	63.1	67.3	66.4	67.3	66.4	16.6	17.2	6.6	6.3						
11. Uttarakhand	69.9	69.2	96.1	96.9	106.8	105.9	106.8	105.9	38.8	38.8	10.2	10.2						
All States	4,519	4,325	5,582	5,768	6,535	6,343	6,535	6,343	27.6	29.0	13.3	13.6						
<i>Memo item:</i>																		
1. NCT Delhi	19.6	-9.6	-13.3	15.3	27.0	-3.2	27.0	-3.2	-21.7	38.9	76.0	-75.6						
2. Puducherry	11.2	8.0	9.6	12.6	14.8	11.9	14.8	11.9	13.4	19.9	17.4	23.7						

*: Gross Devolution and Transfers minus Repayments of Loans to Centre and Interest payments on Loans from Centre.

Source: Budget documents of the state governments and CAG for 2011-12 in respect of Jammu & Kashmir.

Statement 18: Composition of Outstanding Liabilities
(As at end-March 2012)

(Amount in ₹ billion)

State	1	2	3	4	5	6	7	8	9	10	11	12	13=	14=	15	16	17	18	19	20 =	
													7 to 12	(2 to 6)+13						14 to 19	
I. Non-Special Category																					
1. Andhra Pradesh	750.9	9.7	—	—	264.7	—	6.0	0.9	48.6	—	1.1	-23.2	33.3	1,058.6	172.5	112.6	22.3	139.0	0.5	1,505.5	
2. Bihar	201.7	8.3	0.2	0.2	187.9	-0.1	0.2	0.1	24.4	—	0.4	0.1	25.2	423.2	86.3	95.6	15.4	55.5	3.5	679.6	
3. Chhattisgarh	22.0	1.9	—	—	52.7	—	0.2	0.1	5.6	—	0.1	—	5.9	82.5	22.8	26.4	18.9	28.3	0.4	179.4	
4. Goa	30.6	—	—	—	30.5	—	0.2	—	3.1	—	—	—	—	65.5	6.7	14.7	2.3	10.1	0.3	99.5	
5. Gujarat	608.0	6.5	—	—	487.5	—	—	—	—	1.1	—	46.3	47.4	1,149.5	88.6	74.5	28.3	170.9	1.2	1,513.1	
6. Haryana	210.8	8.1	—	—	116.0	—	0.1	0.1	12.4	29.7	—	15.4	58.5	393.4	21.7	89.4	21.5	38.9	2.0	566.9	
7. Jharkhand	91.3	8.5	—	0.1	100.3	1.5	—	—	20.6	—	0.8	5.2	26.7	228.4	20.3	15.3	4.4	43.7	1.5	313.6	
8. Karnataka	317.7	—	—	—	205.9	—	3.7	0.4	26.7	—	-1.1	—	29.7	553.3	110.1	141.8	143.9	111.0	0.8	1,060.9	
9. Kerala	382.4	4.6	—	—	112.9	—	30.5	3.2	16.3	—	2.3	1.8	54.0	554.0	63.9	276.3	19.5	33.7	0.8	948.2	
10. Madhya Pradesh	280.4	10.7	—	—	160.8	—	1.1	0.1	35.2	1.2	0.7	2.9	41.1	493.0	113.6	93.5	34.6	72.9	2.0	809.8	
11. Maharashtra	894.0	4.1	—	—	800.1	—	13.9	—	35.1	—	6.2	12.7	67.8	1,766.0	104.7	169.7	104.7	324.9	5.0	2,458.0	
12. Odisha	51.1	4.4	—	—	84.8	—	0.1	0.2	27.1	—	0.1	5.5	33.0	173.4	72.6	139.7	53.3	35.6	3.8	478.5	
13. Punjab	342.9	2.5	—	—	222.0	1.1	—	—	21.0	13.4	—	3.7	38.1	606.7	32.3	130.0	26.2	33.2	0.3	828.6	
14. Rajasthan	385.5	0.6	—	—	215.2	—	0.5	0.6	39.5	—	1.8	1.0	43.3	644.5	71.1	245.8	11.1	91.6	2.0	1,066.1	
15. Tamil Nadu	628.3	—	—	—	254.6	—	9.0	0.8	43.3	2.2	0.9	0.9	57.2	940.1	99.8	114.1	38.9	111.8	1.5	1,306.3	
16. Uttar Pradesh	778.4	23.5	—	0.4	539.2	-0.3	0.2	0.2	49.1	6.7	0.3	29.8	86.3	1,427.5	172.8	388.6	236.0	236.0	2.9	2,443.7	
17. West Bengal	879.7	7.9	—	—	777.5	—	0.1	—	0.3	—	0.6	58.4	59.4	1,724.5	120.6	89.6	67.5	133.9	0.2	2,136.2	
II. Special Category																					
1. Arunachal Pradesh	6.6	0.1	—	—	6.5	0.6	—	—	3.6	—	0.4	0.5	4.5	18.3	3.4	10.0	1.1	6.6	—	39.5	
2. Assam	105.6	3.4	—	—	60.6	—	—	0.1	8.3	—	—	8.4	8.4	178.1	18.4	59.9	28.8	-6.3	0.5	279.4	
3. Himachal Pradesh	101.5	0.3	—	—	50.6	—	2.8	—	12.8	—	0.2	17.5	33.3	185.7	9.4	67.4	2.2	17.6	0.1	282.3	
4. Jammu and Kashmir	139.6	6.4	—	—	34.3	—	14.2	0.1	19.1	—	—	1.4	34.8	215.0	16.2	87.2	14.3	34.2	—	367.0	
5. Manipur	21.2	0.6	—	—	8.6	0.9	—	—	0.9	—	0.1	0.8	1.9	33.2	5.8	10.8	1.1	14.2	—	65.0	
6. Meghalaya	19.7	0.1	—	—	4.9	—	—	—	2.5	—	—	0.6	3.1	27.8	2.7	7.3	1.5	13.3	1.1	53.7	
7. Mizoram	15.4	0.2	—	—	1.7	0.5	1.0	—	1.4	—	—	0.1	2.6	20.3	3.5	16.6	1.2	7.6	—	49.2	
8. Nagaland	33.9	0.3	—	—	1.4	1.7	0.6	0.2	2.3	—	0.2	5.2	8.5	45.7	2.8	6.1	1.2	11.7	—	67.5	
9. Sikkim	12.6	0.2	—	—	1.5	—	1.0	—	1.5	—	—	0.2	2.7	17.0	1.6	5.8	2.5	1.0	—	27.9	
10. Tripura	15.6	0.3	—	—	12.3	—	1.3	—	3.0	—	—	4.4	4.4	32.6	4.0	21.5	5.1	2.4	0.1	65.6	
11. Uttarakhand	83.9	2.3	—	—	69.0	0.3	—	0.1	11.6	0.4	0.1	3.1	15.2	170.8	4.3	44.5	11.3	16.5	1.0	248.5	
All States	7,411.5	115.4	0.8	4,864.2	6.1	86.5	7.1	475.3	54.8	16.3	190.8	830.8	13,228.7	1,435.5	2,534.5	919.4	1,789.8	31.4	19,939.2		
Memo item:																					
1. NCT Delhi	—	—	—	—	296.1	—	—	—	—	—	—	—	—	296.1	—	—	—	—	—	—	296.1
2. Puducherry	23.2	—	—	—	12.5	—	—	—	—	—	—	3.0	3.0	38.7	8.0	4.0	0.1	3.6	—	54.4	

SDLs: State Development Loans. '-': Nil/Negligible. *: Negative balances reported by CAG are ignored.

Note: 1. For state-wise data series on outstanding liabilities prior to 2011-12, please refer to the earlier issues of 'State Finances: A Study of Budget' as well as 'Handbook of Statistics on State Government Finances 2010'.
2. As detailed break-up of Discharge of Internal Debt for Arunachal Pradesh, Jammu and Kashmir and Manipur were not available, the same has been included under 'Loans from Other Institutions'.
3. Outstanding Reserve Funds of Uttar Pradesh and Jammu and Kashmir are worked out adding net flow (as given in the budget documents) into outstanding of 2009-10.

Source: Combined Finance and Revenue Accounts of the Union and State Governments in India, CAG.

Statement 18: Composition of Outstanding Liabilities (Contd...)
(As at end-March 2013)

State	(Amount in ₹ billion)																				
	1	2	3	4	5	6	7	8	9	10	11	12	13=7 to 12	14=(2 to 6)+13	15	16	17	18	19	20 = 14 to 19	
I. Non-Special Category																					
1. Andhra Pradesh	916.9	7.3			259.7		4.9	0.9	53.3		0.7	-28.5	31.4	1,215.3	186.4	126.0	11.3	152.5	0.5	1,691.9	
2. Bihar	259.4	6.2		0.2	190.9	-0.1	0.2		40.9		0.6	0.1	41.7	498.3	97.1	96.9	15.4	55.1	3.5	766.3	
3. Chhattisgarh	32.3	1.4			52.9		0.1	0.1	12.1		0.1		12.2	98.9	21.6	30.0	20.6	28.6	0.4	200.2	
4. Goa	37.6				30.1		0.1		4.3			0.8	5.3	73.0	7.6	16.5	2.4	11.8	0.3	111.4	
5. Gujarat	706.6	4.9			481.9					0.9		54.8	55.7	1,249.2	88.6	84.9	25.3	192.5	1.2	1,641.8	
6. Haryana	296.6	6.1			115.0				15.1	15.6	0.9	15.3	46.9	464.6	22.2	97.2	21.6	45.2	2.0	652.7	
7. Jharkhand	117.8	6.3		0.1	98.3	1.5			18.0		0.7	4.5	23.2	247.3	18.8	15.8	4.3	53.4	3.0	342.6	
8. Karnataka	321.6				200.7		3.3	0.4	30.3		-1.2	-0.1	32.7	555.0	123.7	157.8	130.1	111.0	0.8	1,078.5	
9. Kerala	488.1	3.5			113.2		27.8	3.2	19.2		0.7	1.3	52.3	657.1	66.3	287.0	19.2	37.0	0.8	1,067.3	
10. Madhya Pradesh	314.1	8.0			168.1		0.9	0.1	41.7	1.2	0.8	3.1	47.8	537.9	122.9	99.3	34.9	68.0	2.0	865.0	
11. Maharashtra	1,058.2	3.1			790.8		11.4		36.1		4.6	10.0	62.0	1,914.0	96.3	195.3	94.2	394.9	5.0	2,699.9	
12. Odisha	38.1	3.3			85.9				34.8		0.1	-0.2	35.0	162.3	73.5	149.7	53.3	36.0	3.8	478.7	
13. Punjab	430.6	1.9			216.9	1.1			22.4	6.0		3.3	31.7	682.2	33.3	150.9	29.3	34.2	0.3	930.2	
14. Rajasthan	442.1	0.6			207.6				48.5		2.2	0.7	52.4	702.7	72.4	289.1	12.5	101.0	2.0	1,159.7	
15. Tamil Nadu	785.0				248.0		8.3	0.8	48.4	2.0	1.3	0.2	61.0	1,094.0	108.3	128.6	39.1	134.6	1.5	1,506.0	
16. Uttar Pradesh	841.0	17.6		0.4	563.5	-0.3	0.1	0.2	58.6	-0.8	0.4	23.7	82.2	1,504.4	184.8	395.0	285.8	236.3	5.4	2,591.7	
17. West Bengal	1,059.7	5.9			776.4		0.1		0.4		0.6	56.9	58.0	1,899.9	130.2	93.6	67.8	139.1	0.2	2,330.9	
II. Special Category																					
1. Arunachal Pradesh	8.0	0.1			6.7	1.3			4.2		0.4	-0.8	3.8	19.8	3.1	9.9	1.3	5.4		39.6	
2. Assam	99.5	2.6			67.0			0.1	10.7				10.8	180.0	18.4	66.9	31.7	-4.4	0.5	293.1	
3. Himachal Pradesh	108.1	0.2			53.5		2.3		14.8		0.2	10.1	27.5	189.3	9.4	73.9	2.2	17.6	0.1	292.3	
4. Jammu and Kashmir	155.1	4.8			35.2		16.2	0.1	23.9			-10.5	29.6	224.6	15.3	96.0	14.6	34.2		384.7	
5. Manipur	23.2	0.5			8.4	0.9	0.1		1.4		0.1	0.9	2.4	35.4	5.3	11.5	1.1	12.5		65.8	
6. Meghalaya	22.7				5.6				3.0		0.1	0.5	3.5	31.9	3.0	8.7	1.5	13.4	1.1	59.5	
7. Mizoram	16.1	0.1			1.9	0.2	0.7		1.7		0.1	0.1	2.7	21.0	3.4	17.6	1.2	8.1		51.3	
8. Nagaland	38.7	0.2			1.3	1.7	0.5	0.2	2.3		0.2	5.1	8.3	50.2	2.6	6.4	1.2	12.4		72.8	
9. Sikkim	13.3	0.1			1.5		1.0		2.1			0.2	3.3	18.3	1.6	6.7	2.4	1.0		29.9	
10. Tripura	23.9	0.2			12.2		0.9		4.4			-0.1	5.3	41.5	3.7	22.0	5.1	2.4	0.1	74.7	
11. Uttarakhand	91.9	1.7			74.0	0.3		0.1	16.8	0.4	0.1	3.1	20.5	188.5	4.5	49.3	11.3	18.9	1.5	274.0	
All States	8,746.0	86.7		0.8	4,867.5	6.5	79.4	7.1	569.5	25.3	13.5	154.3	849.0	14,556.5	1,504.1	2,762.4	940.8	1,952.8	35.9	21,752.5	
Memo item:																					
1. NCT Delhi																					292.4
2. Puducherry																					58.0

SDLs: State Development Loans. 'L': Nil/Negligible.

Note: 1. For state-wise data series on outstanding liabilities prior to 2011-12, please refer to the earlier issues of 'State Finances: A Study of Budget' as well as 'Handbook of Statistics on State Government Finances 2010'.
2. Power bonds due for repayment on April 1, 2013 was repaid on March 30, 2012 as April 1, 2013 was declared as Public holiday under NI Act at Mumbai to facilitate yearly closing of accounts of banks and hence have been shown as outstanding as at end March 2010.

Source: 1. Combined Finance and Revenue Accounts of the Union and State Governments in India, CAG.

2. Ministry of Finance, Government of India.

3. Reserve Bank Records.

4. Budget documents of the state governments.

5. Finance Accounts of the Union Government, CGA, Government of India.

Statement 18: Composition of Outstanding Liabilities (Concl'd.)
(As at end-March 2014)

(Amount in ₹ billion)

State	1	2	3	4	5	6	7	8	9	10	11	12	13=	14=	15	16	17	18	19	20 =	
													7 to 12	(2 to 6)+13						14 to 19	
I. Non-Special Category																					
1. Andhra Pradesh	1,166.9	4.9			247.4		3.8	0.9	56.8		0.4	-36.2	25.8	1,445.0	202.7	140.7	-5.8	157.5	0.5	1,940.6	
2. Bihar	323.3	4.2		0.2	190.8	-0.1	0.2		56.2		0.8	0.1	57.3	575.7	105.6	98.1	15.4	57.3	3.5	855.6	
3. Chhattisgarh	60.8	1.0			53.9				25.1		2.1		27.2	142.8	22.2	33.5	23.0	28.9	0.4	250.9	
4. Goa	45.0				-0.5		0.1		5.3			0.7	6.1	80.1	8.3	18.3	2.4	13.5	0.3	123.0	
5. Gujarat	907.2	3.3			479.3					0.7			59.0	1,449.5	84.6	87.5	25.6	204.7	1.2	1,853.1	
6. Haryana	394.2	4.0			111.7				20.6				14.9	546.4	25.8	106.3	21.5	51.1	2.0	753.1	
7. Jharkhand	168.3	4.2		0.1	94.5	1.5	-0.1		14.5		0.7	5.8	20.9	289.6	17.4	16.1	4.3	57.4	4.5	389.3	
8. Karnataka	471.2				200.8		2.9	0.4	32.9		-1.2	-0.1	34.8	706.8	137.6	175.3	132.8	111.0	0.8	1,264.3	
9. Kerala	597.6	2.3			112.5		28.4	3.2	21.8		1.0	1.3	55.8	768.2	73.6	297.3	19.1	38.3	0.8	1,197.3	
10. Madhya Pradesh	416.3	5.3			166.6		0.8	0.1	47.2	1.2	0.7	2.5	52.6	640.7	139.4	105.4	33.3	63.3	2.0	984.2	
11. Maharashtra	1,233.7	2.0			773.3		9.2		40.0		2.6	7	59.3	2,068.4	117.3	223.9	91.5	434.6	5.0	2,940.6	
12. Odisha	75.1	2.2			295.8				43.6		0.1	-0.3	43.6	200.4	75.3	159.7	53.3	40.2	3.8	532.7	
13. Punjab	508.6	1.3			705.8	1.1			23.4	5.9		2.8	32.2	749.0	36.3	173.4	31.9	34.2	0.3	1,025.0	
14. Rajasthan	537.0	0.6			195.2		0.4	0.6	60.7		2.1	0.4	64.2	797.0	80.4	292.7	12.1	101.4	5.0	1,288.6	
15. Tamil Nadu	994.3				235.5		7.6	0.8	55.2	1.7	1.6	0.2	67.1	1,297.0	117.3	143.1	47.4	136.7	1.5	1,743.0	
16. Uttar Pradesh	1,013.3	11.7		0.4	586.1	-0.3	0.1	0.2	69.1	-5.8	0.4	17.7	81.7	1,695.0	156.6	431.3	345.8	219.4	5.4	2,851.6	
17. West Bengal	1,281.3	3.9			754.9				0.4		0.6	54.1	55.1	2,095.2	135.1	95.8	69.0	147.9	0.2	2,543.2	
II. Special Category																					
1. Arunachal Pradesh	11.0				8.1	2.0			5.3		0.4	-2.5	3.2	24.3	2.9	9.9	1.5	5.0		43.6	
2. Assam	122.9	1.7			74.6			0.1	13.1				13.2	212.5	18.4	74.5	31.7	-2.2	0.5	335.5	
3. Himachal Pradesh	130.1	0.1			54.6		1.9		16.0		0.1	4.6	22.6	207.4	9.3	80.4	2.2	17.6	0.1	316.8	
4. Jammu and Kashmir	174.6	3.2			36.4		18.2	0.1	28.6			-21.6	25.3	239.4	14.3	108.9	15.0	34.2		411.7	
5. Manipur	26.7	0.3			8.1	0.9			1.8		0.1	0.9	2.8	36.8	4.9	12.2	1.1	10.9		67.8	
6. Meghalaya	26.4				6.3				3.3		0.1	0.3	3.7	36.4	3.2	10.3	1.5	13.5	1.1	66.0	
7. Mizoram	18.8	0.1			1.9	0.2	0.5		2.2		0.1	0.1	2.8	23.8	3.4	18.2	1.2	8.2		54.8	
8. Nagaland	43.0	0.2			1.4	1.7	0.4	0.2	2.3		0.2	4.9	8.0	54.2	2.5	6.7	1.2	10.9		75.5	
9. Sikkim	15.8	0.1			1.7		1.0		2.6			0.2	3.8	21.4	1.6	6.7	2.4	1.0		33.1	
10. Tripura	28.9	0.1			11.6		0.8		5.4			-0.2	6.0	46.7	3.1	22.5	5.1	2.4	0.1	79.9	
11. Uttarakhand	115.7	1.1			79.4	0.3		0.1	19.1	0.4	0.1	3.1	22.7	219.3	4.6	54.3	10.9	21.2	2.0	312.2	
All States	10,907.8	58.0		0.8	4,801.5	6.8	76.4	7.1	672.6	4.1	13.7	120.2	894.1	16,669.0	1,603.4	3,002.8	996.5	2,020.1	40.9	24,332.8	
Memo item:																					
1. NCT Delhi					279.2									279.2							279.2
2. Puducherry					12.5									49.6							65.2

SDLS: State Development Loans. 'L': Nil/Negligible.

Note: 1. For state-wise data series on outstanding liabilities prior to 2011-12, please refer to the earlier issues of 'State Finances: A Study of Budget as well as 'Handbook of Statistics on State Government Finances 2010'.
2. As detailed break-up of Discharge of Internal Debt for Arunachal Pradesh, Jammu and Kashmir and Manipur were not available, the same has been included under 'Loans from Other Institutions'.

Source: 1. Combined Finance and Revenue Accounts of the Union and State Governments in India, CAG.
2. Ministry of Finance, Government of India.
3. Reserve Bank Records.

4. Budget documents of the state governments.

5. Finance Accounts of the Union Government, CGA, Government of India.

Statement 19: Total Outstanding Liabilities of State Governments
(As at end-March)

State	(Amount in ₹ billion)																							
	1991	1992	1993	1994	1995	1996	1997	1998	1999	2000	2001	2002	2003	2004	2005	2006	2007	2008	2009	2010	2011	2012	2013 (RE)	2014 (BE)
I. Non-Special Category	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23	24	25
1. Andhra Pradesh	81.5	94.5	110.6	129.4	152.2	177.8	202.0	233.1	283.0	348.3	418.1	486.4	560.3	632.5	754.2	832.8	904.6	998.7	1,100.5	1,236.8	1,395.1	1,505.5	1,691.9	1,940.6
2. Bihar	106.3	117.8	135.5	147.5	167.0	187.0	207.5	235.8	271.1	328.7	399.4	441.3	498.9	557.1	623.1	713.3	830.2	909.6	1,003.3	1,098.6	1,234.7	1,430.2	1,641.8	1,853.1
3. Chhattisgarh	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Goa	9.0	9.7	10.5	11.2	11.8	12.7	14.0	15.7	19.4	25.1	28.2	37.5	35.0	38.9	44.2	51.3	58.4	66.4	71.5	84.3	95.6	99.5	111.4	123.0
5. Gujarat	80.8	93.6	105.0	114.7	130.0	148.9	170.1	204.2	250.7	341.9	427.8	479.2	551.7	623.1	713.3	830.2	909.6	1,003.3	1,098.6	1,234.7	1,430.2	1,641.8	1,853.1	2,103.3
6. Haryana	30.8	34.7	39.0	44.2	50.4	61.7	70.0	81.1	102.5	138.1	146.5	177.3	199.5	224.5	249.0	269.8	293.1	299.1	335.0	410.2	463.0	566.9	652.7	753.1
7. Jharkhand	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
8. Karnataka	59.0	62.7	71.6	88.1	99.5	110.7	127.4	147.0	174.5	210.5	253.0	313.4	360.2	399.6	443.5	495.9	560.8	605.6	652.2	845.3	934.5	1,060.9	1,078.5	1,264.3
9. Kerala	49.8	58.3	66.8	76.0	92.8	107.2	123.1	144.7	173.3	222.1	262.6	295.4	343.1	391.5	436.9	478.8	523.2	585.0	670.1	754.5	839.6	948.2	1,067.3	1,197.3
10. Madhya Pradesh	77.8	88.0	114.4	107.9	121.6	138.9	159.5	179.8	219.6	259.3	221.3	260.4	298.8	379.7	445.9	496.5	527.3	549.1	603.1	679.2	755.4	809.8	865.0	984.2
11. Maharashtra	128.8	152.8	169.1	187.9	219.8	263.8	306.0	370.5	442.6	588.1	676.0	785.4	899.5	1,088.4	1,245.5	1,462.3	1,607.4	1,820.1	1,866.7	2,034.4	2,306.3	2,458.0	2,699.9	2,940.6
12. Odisha	51.6	60.7	67.9	76.9	89.1	102.9	120.0	136.4	162.8	206.1	242.2	281.6	308.7	338.5	369.8	407.2	429.4	429.8	439.0	457.2	470.3	478.5	478.7	532.7
13. Punjab	70.7	81.3	95.2	108.7	124.5	140.4	156.2	179.0	218.2	266.1	307.6	357.3	401.2	428.2	470.7	511.4	510.1	557.9	615.3	677.8	747.8	828.6	930.2	1,025.0
14. Rajasthan	65.8	76.5	86.5	100.4	118.7	141.4	167.4	192.3	241.4	316.8	355.4	416.3	475.3	531.1	599.7	662.4	711.7	771.7	842.4	917.5	994.8	1,066.1	1,159.7	1,288.6
15. Tamil Nadu	70.4	83.4	102.1	116.2	135.4	151.3	172.6	195.1	231.9	295.7	345.4	390.7	444.7	517.6	559.7	638.5	685.6	738.9	861.5	1,017.1	1,144.7	1,306.3	1,506.0	1,743.0
16. Uttar Pradesh	197.6	229.8	263.7	296.9	342.6	390.0	456.3	524.3	621.0	779.3	831.0	958.2	1,051.3	1,240.6	1,362.7	1,540.6	1,677.8	1,797.4	1,927.7	2,064.3	2,299.3	2,443.7	2,591.7	2,851.6
17. West Bengal	88.6	101.4	112.8	129.3	151.3	177.2	211.1	251.7	321.9	440.4	549.3	664.0	783.2	894.7	973.4	1,144.2	1,241.5	1,364.2	1,504.3	1,755.3	1,929.2	2,136.2	2,330.9	2,543.2
II. Special Category																								
1. Arunachal Pradesh	2.8	2.9	2.6	2.8	3.2	4.0	4.8	4.8	5.7	7.4	7.4	7.9	9.7	17.4	20.7	24.1	23.7	28.4	59.3	31.6	35.1	39.5	39.6	43.6
2. Assam	43.4	46.6	46.7	46.8	52.3	63.3	64.0	64.7	67.7	86.7	102.3	119.9	131.0	156.9	170.4	184.0	194.9	201.9	228.0	256.1	264.6	279.4	293.1	335.5
3. Himachal Pradesh	13.3	14.9	18.3	20.0	25.6	32.7	36.6	43.0	63.8	78.4	87.0	100.6	122.3	143.8	164.8	173.9	181.4	194.8	219.0	237.7	264.2	282.3	292.3	316.8
4. Jammu and Kashmir	33.6	36.1	40.1	45.1	44.5	46.3	52.9	57.4	64.3	77.4	91.0	96.2	105.3	147.3	158.8	184.3	196.7	221.0	250.8	301.2	321.5	367.0	384.7	411.7
5. Manipur	3.9	5.0	5.3	5.6	6.1	6.8	7.2	10.4	13.3	16.1	18.7	18.7	18.9	24.4	32.4	40.6	41.9	45.3	48.8	55.8	62.2	65.0	65.8	67.8
6. Meghalaya	2.2	2.4	3.0	3.8	4.5	4.9	4.7	6.6	8.6	11.2	13.9	15.3	18.2	21.2	24.1	26.1	28.2	32.2	37.0	39.4	43.4	53.7	59.5	66.0
7. Mizoram	3.3	3.1	3.2	3.8	4.4	5.4	5.7	7.7	8.4	11.8	13.8	17.1	19.7	26.1	29.2	31.5	33.5	39.5	41.5	37.8	46.6	49.2	51.3	54.8
8. Nagaland	4.1	4.8	5.2	5.9	6.2	7.8	7.5	8.8	10.6	13.9	16.0	18.8	23.9	23.9	26.4	30.1	32.2	35.8	41.8	55.0	59.0	67.5	72.8	75.5
9. Sikkim	1.4	1.6	2.0	2.2	2.6	2.9	2.3	2.6	4.2	5.9	8.5	9.3	9.9	10.1	11.5	12.9	14.1	17.1	20.2	24.8	24.5	27.9	29.9	33.1
10. Tripura	5.2	5.7	6.3	7.6	8.6	9.5	9.9	11.6	15.3	19.9	23.8	28.2	32.8	40.6	48.5	53.6	46.2	45.4	47.1	54.5	60.9	65.6	74.7	79.9
11. Uttarakhand	-	-	-	-	-	-	-	-	-	-	41.1	50.2	62.7	82.7	101.2	120.2	133.1	146.5	172.2	196.5	212.9	248.5	274.0	312.2
All States	1,281.5	1,470.3	1,683.6	1,878.7	2,164.8	2,495.4	2,859.0	3,308.2	3,995.3	5,095.3	5,941.5	6,907.5	7,864.3	9,031.7	10,140.7	11,477.2	12,415.8	13,283.0	14,702.0	16,466.6	18,289.8	19,939.2	21,752.5	24,332.8
Memo Item:																								
1. NCT Delhi	-	-	-	1.2	6.3	13.5	22.0	30.8	37.9	63.5	79.2	97.8	124.9	141.5	158.4	215.7	255.7	253.4	253.8	265.4	301.4	296.1	292.4	279.2
2. Puducherry	-	-	-	-	-	-	-	-	-	-	-	-	-	13.1	15.5	18.2	21.7	29.2	33.3	39.4	46.1	54.4	58.0	65.2

RE: Revised Estimates.
BE: Budget Estimates.
- : Not available/Not applicable.
Note: See 'Explanatory notes on Data Sources and Methodology'.
Source: Same as in Statement 18.

Statement 20: Total Outstanding Liabilities – As percentage of GSDP
(As at end-March)

State	(per cent)																								
	1991	1992	1993	1994	1995	1996	1997	1998	1999	2000	2001	2002	2003	2004	2005	2006	2007	2008	2009	2010	2011	2012	2013 (RE)	2014 (BE)	
I. Non-Special Category																									
1. Andhra Pradesh	21.1	20.1	21.5	20.5	20.2	20.4	20.5	22.3	22.6	25.5	27.2	29.3	31.6	32.4	33.6	32.5	30.0	27.4	25.8	25.9	24.4	23.0	22.7	22.7	22.4
2. Bihar	51.9	51.5	54.8	51.5	51.3	60.9	50.8	55.8	55.4	62.0	49.5	56.1	55.8	57.2	55.5	57.3	49.5	46.5	39.2	36.5	31.1	27.5	24.8	24.8	23.3
3. Chhattisgarh	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Goa	64.9	56.3	50.7	44.9	40.2	37.1	34.1	30.7	30.8	35.8	37.7	47.7	39.1	37.7	34.7	35.8	35.4	33.9	28.1	28.9	27.7	27.7	27.6	27.6	27.3
5. Gujarat	24.4	25.8	22.0	21.5	18.9	19.1	18.3	20.6	21.9	28.9	35.8	36.1	36.3	34.5	35.1	33.9	32.1	30.5	29.9	28.6	27.0	24.7	23.5	23.5	23.2
6. Haryana	19.4	18.3	19.4	18.6	17.8	19.3	18.3	19.5	21.8	26.3	24.6	26.4	26.9	26.5	26.0	24.8	22.8	19.7	18.4	18.3	17.6	18.6	18.6	18.6	18.4
7. Jharkhand	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
8. Karnataka	21.4	17.6	18.3	19.5	18.9	17.9	17.7	18.3	18.0	20.1	23.0	26.6	27.4	27.3	26.6	25.3	25.6	22.4	21.0	25.0	22.8	23.0	20.6	20.6	20.9
9. Kerala	21.1	19.9	20.0	20.2	20.3	19.3	19.4	20.4	21.6	24.8	29.7	30.5	35.4	34.1	36.6	35.0	34.0	33.4	33.0	32.5	31.2	30.1	29.4	29.4	28.5
10. Madhya Pradesh	33.1	35.0	40.6	31.4	31.7	32.0	32.0	33.0	35.0	36.7	33.0	34.0	35.5	37.8	39.5	39.9	36.5	34.0	30.6	29.8	29.0	26.1	23.9	23.9	23.9
11. Maharashtra	17.7	18.4	16.4	15.1	15.4	15.3	15.6	17.3	19.3	22.1	24.9	26.7	27.9	29.2	30.0	30.0	27.5	23.7	24.8	23.8	22.3	20.5	19.7	19.1	19.1
12. Odisha	36.9	33.8	35.0	34.4	33.3	31.5	37.6	35.1	38.0	44.2	51.5	55.5	57.3	51.2	47.6	47.9	42.2	33.2	29.6	28.1	24.2	22.2	18.5	18.2	18.2
13. Punjab	34.9	33.2	33.8	32.6	33.0	33.0	32.1	33.4	35.5	39.5	41.1	44.8	48.7	47.4	48.6	47.1	40.1	36.6	35.4	34.3	33.1	32.1	31.7	31.7	33.5
14. Rajasthan	24.0	25.1	24.1	26.5	24.9	26.0	25.4	26.2	28.8	35.2	39.6	41.6	49.3	43.7	46.9	46.6	41.6	39.6	36.5	34.5	29.1	25.6	24.3	24.3	24.5
15. Tamil Nadu	17.6	17.7	18.6	17.6	17.2	16.8	16.8	16.4	17.1	20.4	21.7	24.3	26.0	27.3	25.6	24.8	22.1	21.1	21.5	21.2	19.6	19.6	20.2	20.0	20.0
16. Uttar Pradesh	31.7	31.6	33.2	33.2	32.8	33.1	32.2	34.3	36.3	42.4	43.7	48.0	48.5	52.1	52.2	52.5	49.9	46.9	43.3	39.4	38.3	36.0	33.7	33.2	33.2
17. West Bengal	22.2	21.9	22.7	22.8	23.0	22.6	24.2	24.2	26.2	32.7	38.4	42.4	46.8	47.5	46.7	49.7	47.4	45.6	44.0	44.0	41.7	40.1	37.5	34.6	34.6
II. Special Category																									
1. Arunachal Pradesh	45.3	37.5	29.1	26.0	27.2	27.7	32.8	29.5	30.9	37.3	33.8	30.7	38.1	60.0	59.3	64.2	57.7	59.0	104.2	42.3	38.9	36.4	33.2	30.3	30.3
2. Assam	32.8	31.6	28.8	25.5	24.6	26.9	25.2	23.4	21.9	24.5	27.3	30.8	29.7	32.6	31.9	31.0	30.1	28.4	28.1	26.7	23.5	22.1	20.4	21.0	21.0
3. Himachal Pradesh	34.6	33.0	35.2	34.6	36.4	40.5	39.2	40.4	49.5	53.2	53.2	56.2	62.0	66.5	68.5	64.1	59.9	57.4	52.8	49.3	46.9	44.2	40.6	38.8	38.8
4. Jammu and Kashmir	64.1	64.0	60.8	56.3	50.5	45.3	46.0	44.2	44.6	49.9	48.4	47.4	46.0	59.0	58.1	61.6	59.2	59.6	59.3	62.3	55.4	56.2	52.2	53.8	53.8
5. Manipur	36.2	38.9	37.1	32.9	33.0	31.7	29.0	36.8	41.7	44.1	53.5	49.4	48.0	54.7	63.1	71.0	68.2	66.8	66.0	67.6	68.2	62.5	56.1	51.3	51.3
6. Meghalaya	17.4	16.8	18.6	20.5	22.0	20.0	17.6	21.4	23.9	27.6	31.0	30.2	33.8	35.6	36.7	35.9	32.7	33.1	31.9	31.0	29.9	33.2	32.4	32.0	32.0
7. Mizoram	70.5	49.2	44.1	44.2	50.0	47.8	44.5	57.1	56.2	69.6	72.5	80.5	83.1	102.6	108.9	106.2	101.9	103.5	90.6	71.8	77.0	70.3	63.9	59.5	59.5
8. Nagaland	42.7	41.3	38.7	34.1	31.3	34.4	29.8	30.2	35.6	43.6	41.5	41.7	47.0	43.7	45.2	45.6	44.4	44.3	44.3	52.2	52.1	55.0	54.7	52.8	52.8
9. Sikkim	47.2	48.9	58.0	47.9	51.8	48.7	33.4	33.1	45.8	60.9	77.4	75.3	71.4	65.0	66.1	64.7	65.2	68.0	62.5	40.5	33.1	32.3	30.1	29.8	29.8
10. Tripura	34.6	34.0	35.4	37.2	39.6	35.9	31.1	30.7	34.8	38.2	40.4	41.2	45.4	50.1	54.5	54.5	42.4	38.5	34.7	35.4	34.7	32.9	33.7	31.8	31.8
11. Uttarakhand	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
All States (Per cent of GDP)	21.9	21.8	21.7	21.1	20.7	20.3	20.1	21.0	22.2	25.2	27.3	29.3	31.0	31.8	31.3	31.1	28.9	26.6	26.1	25.5	23.5	22.2	21.7	21.4	21.4
Memo item:																									
1. NCT Delhi	-	-	-	0.5	2.1	4.2	5.7	6.6	7.0	10.5	12.1	13.8	16.1	16.3	15.8	18.7	18.9	16.0	13.4	12.1	11.5	9.5	8.0	6.5	6.5
2. Puducherry	-	-	-	-	-	-	-	-	-	-	-	-	-	21.7	26.9	22.8	26.0	31.6	33.1	32.0	35.2	38.1	33.8	31.3	31.3

RE: Revised Estimates.
BE: Budget Estimates.
-: Not available/Not applicable.
Note: See 'Explanatory notes on Data Sources and Methodology'.
Source: Same as in Statement 18.

Statement 21: Market Borrowings of State Governments

(₹ Billion)

State	2011-12				2012-13				2013-14			
	Gross Allocation	Repayments	Net Allocation	Amount Raised	Gross Allocation	Repayments	Net Allocation	Amount Raised	Gross Allocation	Repayments	Net Allocation	Amount Raised
1	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category												
1. Andhra Pradesh	174.3	23.9	150.4	155.0	231.6	34.0	197.6	200.0	276.2	27.3	248.9	144.1
2. Bihar	36.3	15.0	21.2	40.0	70.7	13.4	57.4	71.0	80.3	11.5	68.7	35.0
3. Chhattisgarh	25.0	2.7	22.3	-	34.0	4.6	29.3	15.0	33.4	1.6	31.9	23.0
4. Goa	6.5	1.0	5.5	5.5	9.1	1.6	7.6	8.5	11.9	1.1	10.8	8.0
5. Gujarat	142.5	12.5	130.0	165.0	185.6	25.4	160.3	155.5	221.6	22.8	198.8	90.7
6. Haryana	56.5	3.6	52.9	63.6	81.8	7.6	74.2	93.3	115.4	8.2	107.2	67.0
7. Jharkhand	26.8	3.7	23.1	12.5	38.2	4.5	33.7	36.0	46.3	4.1	42.2	13.0
8. Karnataka	94.9	12.9	82.0	75.0	154.5	16.1	138.4	107.6	157.2	15.9	141.3	98.0
9. Kerala	74.6	13.8	60.8	88.8	102.9	10.1	92.8	115.8	111.9	14.3	97.6	97.0
10. Madhya Pradesh	62.8	8.8	54.0	40.0	74.1	11.4	62.8	45.0	107.7	14.3	93.4	30.0
11. Maharashtra	189.9	14.8	175.1	210.0	178.0	10.7	167.2	175.0	236.7	43.9	192.8	187.0
12. Odisha	29.4	10.5	18.9	-	47.8	13.1	34.7	-	48.4	8.8	39.6	-
13. Punjab	65.0	4.6	60.4	82.0	116.6	11.4	105.2	97.0	98.1	17.4	80.7	73.0
14. Rajasthan	67.5	14.0	53.5	45.0	99.0	23.8	75.2	80.4	122.4	16.2	106.2	80.0
15. Tamil Nadu	151.6	13.9	137.7	145.0	192.6	23.3	169.3	180.0	233.9	20.7	213.2	180.0
16. Uttar Pradesh	158.6	30.3	128.4	158.3	182.2	32.4	149.9	95.0	194.4	29.5	164.9	70.0
17. West Bengal	189.6	13.9	175.7	221.9	218.5	25.1	193.5	205.0	258.4	36.8	221.6	158.0
II. Special Category												
1. Arunachal Pradesh	0.8	0.3	0.5	0.3	2.4	0.3	2.0	1.7	2.9	0.3	2.6	1.0
2. Assam	35.5	5.7	29.8	-	33.4	9.1	24.3	3.0	30.5	5.0	25.5	-
3. Himachal Pradesh	18.9	4.0	14.8	13.3	32.4	7.0	25.4	23.6	28.1	6.1	22.0	18.7
4. Jammu and Kashmir	37.7	3.2	34.5	29.8	35.7	6.0	29.8	21.5	28.9	3.9	25.0	15.0
5. Manipur	3.5	0.6	3.0	1.5	4.4	0.8	3.7	2.8	4.2	0.5	3.7	2.0
6. Meghalaya	3.7	1.0	2.7	3.1	4.2	0.9	3.3	3.9	4.2	0.5	3.7	2.6
7. Mizoram	3.9	0.4	3.5	3.0	4.0	1.2	2.9	1.9	3.0	0.3	2.7	2.1
8. Nagaland	8.1	1.7	6.4	5.1	8.7	1.8	7.0	6.6	5.6	1.2	4.4	3.9
9. Sikkim	1.0	0.2	0.8	0.4	1.1	0.2	0.9	0.9	2.6	0.2	2.5	1.8
10. Tripura	4.5	0.7	3.7	3.0	8.0	1.2	6.8	6.5	8.0	0.8	7.3	2.0
11. Uttarakhand	9.0	2.1	6.9	14.0	35.5	9.5	26.0	17.5	33.7	7.6	26.1	5.0
Total	1678.5	219.9	1458.6	1586.3	2187.1	306.3	1880.8	1772.8	2506.1	320.8	2185.3	1407.9
<i>Memo item:</i> UT of Puducherry	-	-	-	5.3	-	-	-	3.0	-	-	-	2.7

Source: Reserve Bank records.

Statement 22: Plan Outlay of State Governments

State	1999-2000 (Actual Expendi- ture)	2000-01 (Actual Expendi- ture)	2001-02 (Actual Expendi- ture)	2002-03 (Actual Expendi- ture)	2003-04 (Actual Expendi- ture)	2004-05 (Actual Expendi- ture)	2005-06 (Actual Expendi- ture)	2006-07 (Actual Expendi- ture)	2007-08 (Actual Expendi- ture)	2008-09 (Actual Expendi- ture)	2009-10 (Actual Expendi- ture)	2010-11 (Revised Outlay)	2011-12 (Revised Outlay)	2012-13 (Approved Outlay)	2012-13 (Revised Outlay)	2013-14 (Approved Outlay)
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17
I. Non-Special Category																
1. Andhra Pradesh	47.5	70.4	79.7	83.2	107.6	114.6	134.4	182.1	271.7	306.2	293.9	322.5	430.0*	489	449.6*	530.0
2. Bihar	26.8	16.4	14.7	22.1	26.3	32.0	44.7	85.5	96.5	125.1	141.8	132.3*	213.9	280	252.0	340.0
3. Chhattisgarh	-	4.7	13.6	17.7	24.0	28.3	34.7	51.1	62.0	81.4	102.8	183.5	167.1*	235	234.8*	252.5
4. Goa	2.4	3.6	3.7	4.2	5.7	7.7	9.6	10.7	12.2	15.7	19.7	27.1*	33.2*	47	47.0*	47.2
5. Gujarat	64.9	49.7	53.6	54.0	75.8	76.0	110.0	143.8	156.5	217.6	226.3	300.0*	380.0*	510	510.0*	590.0
6. Haryana	16.8	17.2	17.7	17.8	18.7	21.1	30.0	42.3	57.5	71.1	96.2	182.6*	203.3	265	264.9*	270.7
7. Jharkhand	-	-	20.2	28.0	17.7	29.9	40.8	38.8	57.1	68.7	65.3	92.4*	122.3	163	163.0*	168.0
8. Karnataka	63.6	67.9	79.0	81.6	86.2	117.4	126.8	183.1	172.3	221.2	259.7	310.5	380.7*	420	421.0	470.0
9. Kerala	29.5	29.5	24.0	39.4	36.2	35.4	38.8	45.6	50.9	62.4	77.7	100.3	120.1*	140	140.1*	170.0
10. Madhya Pradesh	35.9	31.8	45.3	53.3	50.9	66.1	74.4	95.3	120.5	130.8	146.1	190.0*	230.0*	280	280.0*	355.0
11. Maharashtra	104.2	95.9	85.3	77.4	81.9	98.2	146.7	156.8	141.5	228.7	277.3	379.2*	420.0	450	450.0*	805.0
12. Odisha	24.8	25.6	24.5	24.7	24.4	27.4	28.2	36.3	60.3	75.7	77.3	100.0	123.0	173	152.0	215.0
13. Punjab	17.5	18.8	21.7	17.7	15.9	19.6	38.3	57.5	50.2	69.3	49.7	89.3	115.2*	140	140.0*	161.3
14. Rajasthan	36.0	37.7	43.4	44.3	60.4	65.9	77.0	89.7	137.9	149.2	180.2	212.2	275.0*	335	363.6	405.0
15. Tamil Nadu	54.1	57.8	53.2	58.4	70.9	82.9	87.8	126.8	142.2	162.5	178.3	200.7	235.4	280	280.0	371.3
16. Uttar Pradesh	65.7	59.6	77.0	66.2	61.3	84.3	135.2	201.0	243.0	342.9	372.1	384.3	424.0	578	483.0	692.0
17. West Bengal	39.3	56.3	46.0	26.7	25.3	42.7	59.9	69.4	88.6	104.0	121.2	179.9*	222.1*	259	259.1*	303.1
Total I	629.0	642.7	702.5	716.7	789.1	949.4	1,217.2	1,615.8	1,921.0	2,432.4	2,685.8	3,386.7	4,095.3	5,044	4,890.1	6,146.0
II. Special Category																
1. Arunachal Pradesh	4.7	5.1	5.6	5.3	6.4	6.6	7.4	8.9	10.8	17.4	25.9	25.9	32.0*	35	35.4*	37.0
2. Assam	14.1	14.8	16.3	14.1	14.6	21.8	18.7	27.6	25.8	35.9	50.2	78.0	90.0	105	105.0	125.0
3. Himachal Pradesh	16.2	17.2	17.2	20.5	13.1	14.8	16.8	20.2	21.0	22.9	28.1	30.6	33.1	37	37.2	41.0
4. Jammu and Kashmir	15.1	15.4	17.4	20.6	23.5	28.4	35.6	34.1	44.0	48.3	52.8	60.0*	66.0*	73	73.0*	73.0
5. Manipur	4.5	2.5	2.3	2.1	2.9	5.6	6.1	10.5	13.4	15.2	17.8	25.8	27.5	35	35.0*	36.5
6. Meghalaya	3.4	4.6	4.7	4.0	4.9	5.9	6.9	7.6	9.8	13.9	14.2	22.3*	27.3	39	34.8*	41.5
7. Mizoram	3.8	3.7	4.0	4.2	5.5	5.5	6.9	7.0	7.7	8.2	10.7	12.6	16.2	23	23.0*	25.0
8. Nagaland	3.1	3.2	4.0	3.7	4.8	4.6	6.5	6.9	8.5	11.0	14.3	14.3	16.7	23	17.4	20.0
9. Sikkim	1.9	2.2	2.8	3.4	3.7	4.7	4.7	4.5	6.1	11.4	10.2	11.8*	14.0*	19	18.8*	20.6
10. Tripura	4.5	4.7	5.2	5.9	5.8	5.8	7.5	8.9	10.7	14.3	17.4	13.7	16.4	23	22.5*	25.0
11. Uttarakhand	-	8.2	17.3	14.5	16.8	19.2	30.3	32.5	39.4	36.5	35.1	68.0*	78.0*	82	82.0*	85.0
Total II	71.3	81.7	96.8	98.4	101.8	122.7	147.2	168.7	197.2	235.0	276.7	363.0	417.3	494	483.9	529.6
Grand Total (I+II)	700.3	724.3	799.3	815.1	890.9	1,072.1	1,364.4	1,784.4	2,118.1	2,667.4	2,962.5	3,749.7	4,512.6	5,538	5,374.1	6,675.7
<i>Memo item:</i>																
1. NCT Delhi	23.0	31.3	40.1	44.1	46.1	42.6	42.9	50.8	87.5	96.2	110.5	114.0*	151.3*	159	158.6*	166.3
2. Puducherry	-	-	-	-	-	-	9.2	10.4	10.9	10.6	14.5	17.7	16.6	30	13.9	20.0

*: Revision not sought by States/UTs, approved outlay repeated.
Source: Planning Commission, Government of India.

Statement 23: State Government Market Loans

(₹ Billion)

Sr. No.	Particulars	Balance as at end-March 2013
ANDHRA PRADESH		
Loans Bearing Interest		
1	6.03% Andhra Pradesh Government Stock 2013	5.00
2	6.20% Andhra Pradesh Government Stock 2013	4.62
3	6.35% Andhra Pradesh Government Stock 2013	4.04
4	6.35% Andhra Pradesh Government Stock 2013 (II Series)	5.32
5	6.40% Andhra Pradesh Government Stock 2013	8.28
6	5.60% Andhra Pradesh Government Stock 2014	7.32
7	5.70% Andhra Pradesh Government Stock 2014	5.91
8	7.32% Andhra Pradesh Government Stock 2014	3.21
9	7.36% Andhra Pradesh Government Stock 2014	7.35
10	5.85% Andhra Pradesh Government Stock 2015	2.64
11	6.20% Andhra Pradesh Government Stock 2015	4.62
12	7.02% Andhra Pradesh Government Stock 2015	3.54
13	7.39% Andhra Pradesh Government Stock 2015	4.82
14	7.77% Andhra Pradesh Government Stock 2015	7.83
15	7.34% Andhra Pradesh Government Stock 2015	3.75
16	7.32% Andhra Pradesh Government Stock 2016	3.17
17	7.74% Andhra Pradesh Government Stock 2016	4.00
18	7.89% Andhra Pradesh Government Stock 2016	5.00
19	7.93% Andhra Pradesh Government Stock 2016	4.09
20	8.65% Andhra Pradesh Government Stock 2016	7.42
21	5.90% Andhra Pradesh Government Stock 2017	3.06
22	7.17% Andhra Pradesh Government Stock 2017	0.47
23	7.99% Andhra Pradesh Government Stock 2017	3.00
24	8.00% Andhra Pradesh Government Stock 2017	6.00
25	8.17% Andhra Pradesh Government Stock 2017	3.75
26	8.40% Andhra Pradesh Government Stock 2017 (Loan Code No.07230)	4.00
27	8.40% Andhra Pradesh 2017 (Loan Code No.07267)	7.50
28	8.45% Andhra Pradesh 2017	6.00
29	8.48% Andhra Pradesh 2017	5.00
30	7.10% Andhra Pradesh 2018	15.00
31	7.92% Andhra Pradesh Government Stock 2018	5.00
32	7.98% Andhra Pradesh Government Stock 2018	8.00
33	8.11% Andhra Pradesh Government Stock 2018	10.00
34	8.25% Andhra Pradesh Government Stock 2018	10.00
35	8.41% Andhra Pradesh Government Stock 2018	10.00
36	8.45% Andhra Pradesh Government Stock 2018	15.00
37	9.40% Andhra Pradesh Government Stock 2018	5.00
38	9.89% Andhra Pradesh Government Stock 2018	10.00
39	5.80% Andhra Pradesh Government Stock 2019	10.00
40	7.13% Andhra Pradesh Government Stock 2019	16.33
41	7.45% Andhra Pradesh Government Stock 2019	12.12
42	8.09% Andhra Pradesh Government Stock 2019	1.74
43	8.59% Andhra Pradesh Government Stock 2019	19.15
44	7.11% Andhra Pradesh Government Stock 2019	16.00
45	7.45% Andhra Pradesh Government Stock 2019	10.00
46	7.50% Andhra Pradesh Government Stock 2019	10.00
47	7.83% Andhra Pradesh Government Stock 2019	10.00
48	7.85% Andhra Pradesh Government Stock 2019	10.00
49	7.93% Andhra Pradesh Government Stock 2019	10.00
50	8.10% Andhra Pradesh Government Stock 2019 (Loan Code No.09331)	14.00
51	8.19% Andhra Pradesh Government Stock 2019	20.00

Sr. No.	Particulars	Balance as at end-March 2013
52	8.10% Andhra Pradesh Government Stock 2019 (Loan Code No.09351)	10.00
53	8.22% Andhra Pradesh Government Stock 2019	10.00
54	8.26% Andhra Pradesh Government Stock 2019	5.00
55	8.25% Andhra Pradesh Government Stock 2020	5.00
56	8.48% Andhra Pradesh Government Stock 2020	10.00
57	8.39% Andhra Pradesh Government Stock 2020	13.83
58	8.07% Andhra Pradesh Government Stock 2020	10.00
59	8.49% Andhra Pradesh Government Stock 2020	5.00
60	8.57% Andhra Pradesh Government Stock 2020	15.00
61	8.11% Andhra Pradesh Government Stock 2020	10.00
62	8.18% Andhra Pradesh Government Stock 2020	10.00
63	8.37% Andhra Pradesh Government Stock 2020	10.00
64	8.42% Andhra Pradesh Government Stock 2020	10.00
65	8.52% Andhra Pradesh Government Stock 2020	5.00
66	8.39% Andhra Pradesh Government Stock 2020	10.00
67	8.35% Andhra Pradesh Government Stock 2020	5.00
68	8.53% Andhra Pradesh Government Stock 2021	10.00
69	8.51% Andhra Pradesh Government Stock 2021	14.50
70	8.37% Andhra Pradesh Government Stock 2021	5.50
71	8.47% Andhra Pradesh Government Stock 2021	12.00
72	8.67% Andhra Pradesh Government Stock 2021	10.00
73	8.60% Andhra Pradesh Government Stock 2021	10.00
74	8.66% Andhra Pradesh Government Stock 2021	18.00
75	8.56% Andhra Pradesh Government Stock 2021	20.00
76	8.63% Andhra Pradesh Government Stock 2021	20.00
77	8.90% Andhra Pradesh Government Stock 2021	16.25
78	9.04% Andhra Pradesh Government Stock 2021	3.75
79	9.17% Andhra Pradesh Government Stock 2021	10.00
80	9.25% Andhra Pradesh Government Stock 2021	5.00
81	8.72% Andhra Pradesh Government Stock 2022	10.00
82	8.71% Andhra Pradesh Government Stock 2022	10.00
83	8.97% Andhra Pradesh Government Stock 2022	10.00
84	9.20% Andhra Pradesh Government Stock 2022	15.00
85	9.14% Andhra Pradesh Government Stock 2022	7.50
86	9.12% Andhra Pradesh Government Stock 2022	10.00
87	8.86% Andhra Pradesh Government Stock 2022	7.50
88	8.89% Andhra Pradesh Government Stock 2022	7.50
89	8.90% Andhra Pradesh Government Stock 2022	7.50
90	8.84% Andhra Pradesh Government Stock 2022	7.50
91	8.90% Andhra Pradesh Government Stock 2022	7.50
92	8.90% Andhra Pradesh Government Stock 2022	7.50
93	8.91% Andhra Pradesh Government Stock 2022	7.50
94	8.89% Andhra Pradesh Government Stock 2022	7.50
95	8.86% Andhra Pradesh Government Stock 2022	7.50
96	8.80% Andhra Pradesh Government Stock 2022	7.50
97	8.85% Andhra Pradesh Government Stock 2022	7.50
98	8.91% Andhra Pradesh Government Stock 2022	7.50
99	8.91% Andhra Pradesh Government Stock 2022	7.50
100	8.59% Andhra Pradesh Government Stock 2023 (Loan Code No.13210)	20.00
101	8.72% Andhra Pradesh Government Stock 2023	25.00
102	8.59% Andhra Pradesh Government Stock 2023 (Loan Code No.13228)	5.00
103	8.64% Andhra Pradesh Government Stock 2023	20.00
TOTAL [A]		916.87

Statements

Statement 23: State Government Market Loans (Contd.)

(₹ Billion)

Sr. No.	Particulars	Balance as at end-March 2013
Power Bonds		
1	8.50% Andhra Pradesh Power Bonds April 2013 (03596)	—
2	8.50% Andhra Pradesh Power Bonds October 2013 (03611)	1.22
3	8.50% Andhra Pradesh Power Bonds April 2014 (03626)	1.22
4	8.50% Andhra Pradesh Power Bonds October 2014 (03641)	1.22
5	8.50% Andhra Pradesh Power Bonds April 2015 (03656)	1.22
6	8.50% Andhra Pradesh Power Bonds October 2015 (03671)	1.22
7	8.50% Andhra Pradesh Power Bonds April 2016 (03686)	1.22
	TOTAL [B]	7.31
	TOTAL [A+B]	924.18
Compensation Bonds		
1	5% Urban Land Ceiling Andhra Pradesh Bonds 1976	—
	TOTAL [C]	—
	TOTAL [A+B+C]	924.18
Loans Not Bearing Interest		
1	7.00% Andhra Pradesh S.D.L. 1993	—
2	8.25% Andhra Pradesh S.D.L. 1995	—
3	7.50% Andhra Pradesh S.D.L. 1997	—
4	9.75% Andhra Pradesh S.D.L. 1998	—
5	9.00% Andhra Pradesh S.D.L. 1999	—
6	11.00% Andhra Pradesh S.D.L. 2001	—
7	11.00% Andhra Pradesh S.D.L. 2002	—
8	12.50% Andhra Pradesh S.D.L. 2004	—
9	14.00% Andhra Pradesh S.D.L. 2005	—
10	13.00% Andhra Pradesh S.D.L. 2007	—
11	13.05% Andhra Pradesh S.D.L. 2007	—
12	11.50% Andhra Pradesh S.D.L. 2008	—
13	12.25% Andhra Pradesh S.D.L. 2009	—
14	11.50% Andhra Pradesh S.D.L. 2009	—
15	11.85% Andhra Pradesh S.D.L. 2009	—
16	10.52% Andhra Pradesh S.D.L. 2010	—
17	11.50% Andhra Pradesh S.D.L. 2010	—
18	11.50% Andhra Pradesh S.D.L. 2011	—
19	12.00% Andhra Pradesh S.D.L. 2011	—
20	6.60% Andhra Pradesh S.D.L. 2013	—
21	6.95% Andhra Pradesh S.D.L. 2013	—
22	6.75% Andhra Pradesh S.D.L. 2013	—
	TOTAL [D]	0.01
	TOTAL DEBT[A+B+C+D]	924.19
ARUNACHAL PRADESH		
Loans Bearing Interest		
1	6.40% Arunachal Pradesh S.D.L. 2013	0.09
2	6.35% Arunachal Pradesh S.D.L. 2013	0.09
3	6.20% Arunachal Pradesh S.D.L. 2013	0.10
4	5.60% Arunachal Pradesh S.D.L. 2014	0.09
5	7.32% Arunachal Pradesh S.D.L. 2014	0.05
6	7.36% Arunachal Pradesh S.D.L. 2014	0.09
7	6.20% Arunachal Pradesh S.D.L. 2015	0.10
8	5.85% Arunachal Pradesh S.D.L. 2015	0.12
9	5.85% Arunachal Pradesh S.D.L. 2015 (II Series)	0.23
10	7.39% Arunachal Pradesh S.D.L. 2015	0.07
11	7.53% Arunachal Pradesh S.D.L. 2015	0.09
12	7.77% Arunachal Pradesh S.D.L. 2015	0.07
13	7.61% Arunachal Pradesh S.D.L. 2016	0.24
14	8.00% Arunachal Pradesh Government Stock 2016	0.13

Sr. No.	Particulars	Balance as at end-March 2013
15	8.04% Arunachal Pradesh Government Stock 2016	0.48
16	8.10% Arunachal Pradesh Government Stock 2017	0.47
17	5.90% Arunachal Pradesh S.D.L. 2017	0.58
18	8.42% Arunachal Pradesh Government Stock 2017	0.50
19	8.48% Arunachal Pradesh Government Stock 2017	0.20
20	8.00% Arunachal Pradesh Government Stock 2018	1.06
21	8.46% Arunachal Pradesh Government Stock 2018	0.09
22	8.47% Arunachal Pradesh Government Stock 2019	0.26
23	8.29% Arunachal Pradesh Government Stock 2020	0.79
24	9.02% Arunachal Pradesh Government Stock 2022	0.33
25	8.80% Arunachal Pradesh Government Stock 2022	0.20
26	8.85% Arunachal Pradesh Government Stock 2022	0.50
27	8.61% Arunachal Pradesh Government Stock 2023	1.00
	TOTAL [A]	8.00
1	8.50% Arunachal Pradesh Government Power Bonds April 2013 (03864)	—
2	8.50% Arunachal Pradesh Government Power Bonds October 2013 (03875)	0.01
3	8.50% Arunachal Pradesh Government Power Bonds April 2014 (03886)	0.01
4	8.50% Arunachal Pradesh Government Power Bonds October 2014 (03897)	0.01
5	8.50% Arunachal Pradesh Government Power Bonds April 2015 (03908)	0.01
6	8.50% Arunachal Pradesh Government Power Bonds October 2015 (03919)	0.01
7	8.50% Arunachal Pradesh Government Power Bonds April 2016 (03930)	0.01
	TOTAL [B]	0.07
	TOTAL [A+B]	8.08
Loans Not Bearing Interest		
1	6.95% Arunachal Pradesh S.D.L. 2013	—
2	6.75% Arunachal Pradesh S.D.L. 2013	—
	TOTAL [C]	—
	TOTAL [A+B+C]	8.08
ASSAM		
Loans Bearing Interest		
1	6.40% Assam S.D.L. 2013	2.07
2	6.35% Assam S.D.L. 2013	1.13
3	6.20% Assam S.D.L. 2013	1.30
4	6.35% Assam S.D.L. 2013 (II SERIES)	0.50
5	5.60% Assam S.D.L. 2014	2.20
6	5.70% Assam S.D.L. 2014	1.10
7	7.32% Assam S.D.L. 2014	1.74
8	7.36% Assam S.D.L. 2014	1.37
9	6.20% Assam S.D.L. 2015	1.30
10	5.85% Assam S.D.L. 2015	1.58
11	7.02% Assam S.D.L. 2015	0.69
12	7.39% Assam S.D.L. 2015	1.47
13	7.50% Assam Government Stock 2015	2.09
14	7.77% Assam S.D.L. 2015	2.25
15	7.65% Assam Government Stock 2016	2.00
16	7.75% Assam Government Stock 2016	1.00
17	7.89% Assam Government Stock 2016	1.66
18	7.95% Assam Government Stock 2016	2.63
19	8.11% Assam Government Stock 2016	2.15
20	5.90% Assam S.D.L. 2017	2.05

Statement 23: State Government Market Loans (Contd.)

(₹ Billion)

Sr. No.	Particulars	Balance as at end-March 2013
21	7.17% Assam S.D.L. 2017	0.34
22	8.20% Assam Government Stock 2017 (07208)	2.13
23	8.20% Assam Government Stock 2017 (07254)	1.16
24	8.40% Assam Government Stock 2017 (07281)	2.00
25	8.52% Assam Government Stock 2017	4.01
26	7.97% Assam Government Stock 2018	2.46
27	8.89% Assam Government Stock 2019	19.10
28	8.43% Assam Government Stock 2019	5.96
29	8.40% Assam Government Stock 2020	9.63
30	8.53% Assam Government Stock 2020	9.47
31	8.48% Assam Government Stock 2021	8.00
32	8.95% Assam Government Stock 2022	3.00
TOTAL [A]		99.53
1	2.5% Assam State Acquisition of Zamindaris Act 1951 Compensation Bonds	-
TOTAL [B]		-
Power Bonds		
1	8.50% Government Of Assam Power Bonds 2013 (03597)	-
2	8.50% Government Of Assam Power Bonds 2013 (03612)	0.43
3	8.50% Government Of Assam Power Bonds 2014 (03627)	0.43
4	8.50% Government Of Assam Power Bonds 2014 (03642)	0.43
5	8.50% Government Of Assam Power Bonds 2015 (03657)	0.43
6	8.50% Government Of Assam Power Bonds 2015 (03672)	0.43
7	8.50% Government Of Assam Power Bonds 2016 (03687)	0.43
TOTAL [C]		2.57
TOTAL [A+B+C]		102.10
Loans Not Bearing Interest		
1	6.75% Assam S.D.L. 1992	-
2	7.00% Assam S.D.L. 1993	-
3	7.50% Assam S.D.L. 1997	-
4	12.50% Assam S.D.L. 2004	-
5	13.00% Assam S.D.L. 2007	-
6	6.95% Assam S.D.L. 2013	-
7	6.75% Assam S.D.L. 2013	-
TOTAL [D]		-
TOTAL [A+B+C+D]		102.10
BIHAR		
Loans Bearing Interest (Subsequent to reorganisation)		
1	6.20% Bihar S.D.L. 2013	3.37
2	6.35% Bihar S.D.L. 2013	2.95
3	6.40% Bihar S.D.L. 2013	3.69
4	6.35% Bihar S.D.L. 2013 (II Series)	1.52
5	5.60% Bihar S.D.L. 2014	3.59
6	5.70% Bihar S.D.L. 2014	2.65
7	7.32% Bihar S.D.L. 2014	3.09
8	7.36% Bihar S.D.L. 2014	2.66
9	5.85% Bihar S.D.L. 2015	2.02
10	5.85% Bihar S.D.L. 2015 (II Series)	0.22
11	6.20% Bihar S.D.L. 2015	3.37
12	7.02% Bihar S.D.L. 2015	2.13
13	7.77% Bihar S.D.L. 2015	4.94
14	7.39% Bihar S.D.L. 2015	2.33
15	5.90% Bihar S.D.L. 2017	5.69
16	7.17% Bihar S.D.L. 2017	3.27
17	8.25% Bihar Government Stock 2018	10.92

Sr. No.	Particulars	Balance as at end-March 2013
18	6.45% Bihar Government Stock 2018	7.50
19	7.10% Bihar Government Stock 2019	7.31
20	8.78% Bihar Government Stock 2019	11.35
21	8.45% Bihar Government Stock 2019	7.81
22	7.89% Bihar Government Stock 2019	10.00
23	8.49% Bihar Government Stock 2019	7.93
24	8.25% Bihar Government Stock 2019	6.00
25	8.35% Bihar Government Stock 2019	6.07
26	8.53% Bihar Government Stock 2020	10.00
27	8.55% Bihar Government Stock 2021	10.00
28	8.38% Bihar Government Stock 2021	6.00
29	8.89% Bihar Government Stock 2021	10.00
30	8.80% Bihar Government Stock 2021	7.19
31	8.72% Bihar Government Stock 2022	12.81
32	8.99% Bihar Government Stock 2022	5.00
33	9.03% Bihar Government Stock 2022	5.00
34	9.16% Bihar Government Stock 2022	7.50
35	8.89% Bihar Government Stock 2022	10.00
36	8.97% Bihar Government Stock 2022	12.50
37	8.99% Bihar Government Stock 2022	10.00
38	8.68% Bihar Government Stock 2023	13.00
39	8.69% Bihar Government Stock 2023	5.00
40	8.62% Bihar Government Stock 2023	2.00
41	8.64% Bihar Government Stock 2023	11.00
TOTAL [A]		259.38
Power Bonds		
1	8.50% Government of Bihar Power BondApril/2013 (03865)	-
2	8.50% Government of Bihar Power BondOctober/2013 (03876)	1.04
3	8.50% Government of Bihar Power BondApril/2014 (03887)	1.04
4	8.50% Government of Bihar Power BondOctober/2014 (03898)	1.04
5	8.50% Government of Bihar Power BondApril/2015 (03909)	1.04
6	8.50% Government of Bihar Power BondOctober/2015 (03920)	1.04
7	8.50% Government of Bihar Power BondApril/2016 (03931)	1.04
TOTAL [B]		6.23
TOTAL [A+B]		265.60
1	2.50% Bihar Zamindari Abolition Compensation Bond*	0.26
TOTAL [C]		0.26
TOTAL [A+B+C]		265.86
Loans Not Bearing Interest (Prior to reorganisation)		
1	6.75% Bihar S.D.L. 1992	-
2	7.00% Bihar S.D.L. 1993	-
3	7.50% Bihar S.D.L. 1997	-
4	9.75% Bihar S.D.L. 1998	-
5	9.00% Bihar S.D.L. 1999	-
6	8.75% Bihar S.D.L. 2000	-
7	11.00% Bihar S.D.L. 2001	-
8	11.00% Bihar S.D.L. 2002	-
9	13.50% Bihar S.D.L. 2003	-
10	14.00% Bihar S.D.L. 2005	-
11	13.00% Bihar S.D.L. 2007	-
12	11.50% Bihar S.D.L. 2009	-
13	11.50% Bihar S.D.L. 2010	-
14	11.50% Bihar S.D.L. 2011	-
15	12.00% Bihar S.D.L. 2011	-
TOTAL [D]		-
TOTAL [A+B+C+D]		265.87

Statements

Statement 23: State Government Market Loans (Contd.)

(₹ Billion)

Sr. No.	Particulars	Balance as at end-March 2013
Loans Not Bearing Interest (Subsequent to reorganisation)		
1	6.75% Bihar S.D.L. 2013	—
2	6.95% Bihar S.D.L. 2013	—
	TOTAL [E]	—
	TOTAL DEBT [A+B+C+D+E]	265.87
CHHATTISGARH		
Loans Bearing Interest (subsequent to reorganisation)		
1	6.35% Chhattisgarh S.D.L. 2013	0.73
2	6.20% Chhattisgarh S.D.L. 2013	0.83
3	5.60% Chhattisgarh S.D.L. 2014	1.54
4	5.70% Chhattisgarh S.D.L. 2014	1.07
5	7.32% Chhattisgarh S.D.L. 2014	1.32
6	6.20% Chhattisgarh S.D.L. 2015	0.83
7	5.85% Chhattisgarh S.D.L. 2015	1.00
8	5.90% Chhattisgarh S.D.L. 2017	3.02
9	8.25% Chhattisgarh S.D.L. 2019	7.00
10	8.65% Chhattisgarh S.D.L. 2023	15.00
	TOTAL [A]	32.34
Power Bonds		
1	8.50% Chhattisgarh Power Bonds April 2013 (03866)	—
2	8.50% Chhattisgarh Power Bonds October 2013 (03877)	0.24
3	8.50% Chhattisgarh Power Bonds April 2014 (03888)	0.24
4	8.50% Chhattisgarh Power Bonds October 2014 (03899)	0.24
5	8.50% Chhattisgarh Power Bonds April 2015 (03910)	0.24
6	8.50% Chhattisgarh Power Bonds October 2015 (03921)	0.24
7	8.50% Chhattisgarh Power Bonds April 2016 (03932)	0.24
	TOTAL [B]	1.45
1	5% Urban Land ceiling (Madhya Pradesh) Bonds	0.01
	TOTAL [C]	0.01
	TOTAL [A+B+C]	33.79
Loans Not Bearing Interest (Prior to reorganisation)		
1	6.75% Madhya Pradesh S.D.L. 1992	—
2	7.00% Madhya Pradesh S.D.L. 1993	—
3	7.50% Madhya Pradesh S.D.L. 1997	—
4	9.75% Madhya Pradesh S.D.L. 1998	—
5	9.00% Madhya Pradesh S.D.L. 1999	—
6	8.75% Madhya Pradesh S.D.L. 2000	—
7	11.00% Madhya Pradesh S.D.L. 2001	—
8	13.50% Madhya Pradesh S.D.L. 2003	—
9	14.00% Madhya Pradesh S.D.L. 2005	—
10	13.75% Madhya Pradesh S.D.L. 2007	—
11	13.00% Madhya Pradesh S.D.L. 2007	—
12	11.50% Madhya Pradesh S.D.L. 2008	—
13	11.50% Madhya Pradesh S.D.L. 2009	—
14	11.00% Madhya Pradesh S.D.L. 2010	—
15	11.50% Madhya Pradesh S.D.L. 2011	—
16	12.00% Madhya Pradesh S.D.L. 2011	—
	TOTAL [D]	—
	TOTAL [A+B+C+D]	33.80
Loans Not Bearing Interest (Subsequent to reorganisation)		
1	6.75% Chhattisgarh S.D.L. 2013	—
2	6.95% Chhattisgarh S.D.L. 2013	—
	Total (F)	—
	GRAND TOTAL (A+B+C+D+E+F)	33.80

Sr. No.	Particulars	Balance as at end-March 2013
GOA		
Loans Bearing Interest		
1	6.20% Goa S.D.L. 2013	0.25
2	6.35% Goa S.D.L. 2013	0.22
3	6.40% Goa S.D.L. 2013	0.62
4	5.60% Goa S.D.L. 2014	0.67
5	7.32% Goa S.D.L. 2014	0.26
6	7.36% Goa S.D.L. 2014	0.39
7	5.85% Goa S.D.L. 2015	0.57
8	6.20% Goa S.D.L. 2015	0.25
9	7.77% Goa S.D.L. 2015	0.33
10	7.65% Goa Government Stock 2016	0.50
11	5.90% Goa S.D.L. 2017	0.49
12	7.99% Goa Government Stock 2017	1.00
13	8.40% Goa Government Stock 2017	1.50
14	8.23% Goa Government Stock 2018	2.00
15	8.35% Goa Government Stock 2018	2.50
16	7.24% Goa Government Stock 2019	2.00
17	7.83% Goa Government Stock 2019	1.00
18	8.08% Goa Government Stock 2019	1.00
19	8.24% Goa Government Stock 2019	2.00
20	8.14% Goa Government Stock 2019	1.00
21	8.40% Goa Government Stock 2019	1.00
22	8.51% Goa Government Stock 2020	1.00
23	8.10% Goa Government Stock 2020	1.00
24	8.37% Goa Government Stock 2020	1.00
25	8.48% Goa Government Stock 2020	1.00
26	8.65% Goa Government Stock 2021	2.00
27	9.20% Goa Government Stock 2021	1.30
28	9.19% Goa Government Stock 2021	0.70
29	9.02% Goa Government Stock 2021	1.00
30	9.23% Goa Government Stock 2022	0.50
31	8.90% Goa Government Stock 2022	1.50
32	8.87% Goa Government Stock 2022	2.00
33	8.85% Goa Government Stock 2022	1.50
34	8.63% Goa Government Stock 2023	1.50
35	8.60% Goa Government Stock 2023	2.00
	TOTAL [A]	37.56
Loans Not Bearing Interest		
1	13.05% Goa S.D.L. 2007	—
2	11.50% Goa S.D.L. 2008	—
3	6.75% Goa S.D.L. 2013	—
4	6.95% Goa S.D.L. 2013	—
	TOTAL [B]	—
	TOTAL [A+B]	37.56
GUJARAT		
Loans Bearing Interest		
1	6.00% Gujarat Government Stock 2013	2.50
2	6.20% Gujarat S.D.L. 2013	6.30
3	6.35% Gujarat S.D.L. 2013	5.51
4	6.35% Gujarat S.D.L. 2013 (II Series)	5.09
5	6.40% Gujarat S.D.L. 2013	3.43
6	5.60% Gujarat S.D.L. 2014	3.19
7	5.70% Gujarat S.D.L. 2014	7.40
8	7.32% Gujarat S.D.L. 2014	1.69
9	7.36% Gujarat S.D.L. 2014	2.83

Statement 23: State Government Market Loans (Contd.)

(₹ Billion)

Sr. No.	Particulars	Balance as at end-March 2013
10	5.85% Gujarat S.D.L. 2015	3.00
11	6.20% Gujarat S.D.L. 2015	6.30
12	7.77% Gujarat S.D.L. 2015	3.48
13	7.61% Gujarat S.D.L. 2016	2.54
14	8.71% Gujarat S.D.L. 2016	8.00
15	8.70% Gujarat S.D.L. 2016	8.00
16	8.75% Gujarat Government Stock 2016	6.00
17	8.75% Gujarat Government Stock 2016	9.46
18	5.90% Gujarat S.D.L. 2017	6.29
19	8.00% Gujarat Government Stock 2017	4.00
20	8.20% Gujarat Government Stock 2017	4.75
21	8.30% Gujarat Government Stock 2017	4.00
22	8.32% Gujarat Government Stock 2017	10.00
23	7.03% Gujarat Government Stock 2018	12.50
24	7.80% Gujarat Government Stock 2018	10.00
25	7.87% Gujarat Government Stock 2018	10.00
26	8.07% Gujarat Government Stock 2018	10.00
27	8.14% Gujarat Government Stock 2018	10.00
28	8.39% Gujarat Government Stock 2018	3.60
29	8.43% Gujarat Government Stock 2018	11.40
30	6.05% Gujarat Government Stock 2019	18.75
31	7.00% Gujarat Government Stock 2019	12.50
32	7.45% Gujarat Government Stock 2019	14.99
33	8.40% Gujarat Government Stock 2019	16.60
34	7.83% Gujarat Government Stock 2019	10.00
35	7.85% Gujarat Government Stock 2019	15.00
36	8.21% Gujarat Government Stock 2019	17.00
37	8.23% Gujarat Government Stock 2019	15.00
38	8.27% Gujarat Government Stock 2019	10.00
39	8.33% Gujarat Government Stock 2020	15.00
40	8.31% Gujarat Government Stock 2020	8.00
41	8.09% Gujarat Government Stock 2020	12.08
42	8.15% Gujarat Government Stock 2020	7.50
43	8.32% Gujarat Government Stock 2020	10.00
44	8.38% Gujarat Government Stock 2020	10.00
45	8.35% Gujarat Government Stock 2020	10.00
46	8.42% Gujarat Government Stock 2020	10.00
47	8.51% Gujarat Government Stock 2020	10.00
48	8.40% Gujarat Government Stock 2020	10.00
49	8.38% Gujarat Government Stock 2021	5.00
50	8.52% Gujarat Government Stock 2021	5.00
51	8.51% Gujarat Government Stock 2021	10.00
52	8.46% Gujarat Government Stock 2021	7.50
53	8.36% Gujarat Government Stock 2021	7.93
54	8.68% Gujarat Government Stock 2021	10.00
55	8.56% Gujarat Government Stock 2021	10.00
56	8.59% Gujarat Government Stock 2021	10.00
57	8.53% Gujarat Government Stock 2021	10.00
58	8.59% Gujarat Government Stock 2021	10.00
59	8.62% Gujarat Government Stock 2021	10.00
60	8.65% Gujarat Government Stock 2021	10.00
61	8.88% Gujarat Government Stock 2021	10.00
62	9.23% Gujarat Government Stock 2021	10.00
63	8.78% Gujarat Government Stock 2021	15.00
64	8.69% Gujarat Government Stock 2022	15.00
65	8.94% Gujarat Government Stock 2022	15.00
66	8.99% Gujarat Government Stock 2022	15.00
67	9.23% Gujarat Government Stock 2022	15.00

Sr. No.	Particulars	Balance as at end-March 2013
68	9.13% Gujarat Government Stock 2022	15.00
69	9.12% Gujarat Government Stock 2022	15.00
70	8.88% Gujarat Government Stock 2022	15.00
71	8.83% Gujarat Government Stock 2022	12.00
72	8.91% Gujarat Government Stock 2022	12.00
73	8.84% Gujarat Government Stock 2022	10.00
74	8.79% Gujarat Government Stock 2022	10.00
75	8.89% Gujarat Government Stock 2022	10.00
76	8.58% Gujarat Government Stock 2023	15.00
77	8.68% Gujarat Government Stock 2023	10.00
TOTAL [A]		738.11
Power Bonds		
1	8.50% Gujarat Government Power Bonds April 2013 (03598)	-
2	8.50% Gujarat Government Power Bonds October 2013 (03613)	0.81
3	8.50% Gujarat Government Power Bonds April 2014 (03628)	0.81
4	8.50% Gujarat Government Power Bonds October 2014 (03643)	0.81
5	8.50% Gujarat Government Power Bonds April 2015 (03658)	0.81
6	8.50% Gujarat Government Power Bonds October 2015 (03673)	0.81
7	8.50% Gujarat Government Power Bonds April 2016 (03688)	0.81
TOTAL [B]		742.99
Compensation Bonds		
1	5.00% Urban Land Ceiling (Gujarat) Bonds	0.01
2	3.00% Bombay Tenure Abolition Compensation Bonds	0.01
3	4.50% Gujarat Agricultural Lands Ceiling Act, 1960 Comp. Bonds	-
4	3.00% Gujarat Surviving Alienations Act, 1963 Compensation Bonds	-
TOTAL [C]		0.02
TOTAL [A+B+C]		743.02
Loans Not Bearing Interest		
1	6.75% Gujarat S.D.L. 1992	-
2	7.00% Gujarat S.D.L. 1993	-
3	7.50% Gujarat S.D.L. 1997	-
4	9.75% Gujarat S.D.L. 1998	-
5	9.00% Gujarat S.D.L. 1999	-
6	8.75% Gujarat S.D.L. 2000	-
7	11.00% Gujarat S.D.L. 2001	-
8	11.00% Gujarat S.D.L. 2002	-
9	13.50% Gujarat S.D.L. 2003	-
10	12.50% Gujarat S.D.L. 2004	-
11	14.00% Gujarat S.D.L. 2005	-
12	13.85% Gujarat S.D.L. 2006	-
13	12.30% Gujarat S.D.L. 2007	-
14	13.05% Gujarat S.D.L. 2007	-
15	11.50% Gujarat S.D.L. 2008	-
16	12.50% Gujarat S.D.L. 2008	-
17	12.25% Gujarat S.D.L. 2009	-
18	11.50% Gujarat S.D.L. 2009	-
19	11.50% Gujarat S.D.L. 2010	-
20	12.00% Gujarat S.D.L. 2010	-
21	11.50% Gujarat S.D.L. 2011	-
22	9.45% Gujarat S.D.L. 2011	-
23	12.00% Gujarat S.D.L. 2011	-
24	7.80% Gujarat S.D.L. 2012	-
25	6.75% Gujarat S.D.L. 2013	-
26	6.95% Gujarat S.D.L. 2013	-
TOTAL [D]		0.01
TOTAL [A+B+C+D]		743.03

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Statement 23: State Government Market Loans (Contd.)

(₹ Billion)

Sr. No.	Particulars	Balance as at end-March 2013
HARYANA		
Loans Bearing Interest		
1	6.40% Haryana S.D.L. 2013	2.16
2	6.35% Haryana S.D.L. 2013	1.86
3	6.20% Haryana S.D.L. 2013	2.12
4	6.35% Haryana S.D.L. 2013 (II Series)	2.12
5	5.60% Haryana S.D.L. 2014	2.05
6	5.70% Haryana S.D.L. 2014	2.71
7	7.32% Haryana S.D.L. 2014	0.99
8	7.36% Haryana S.D.L. 2014	1.66
9	6.20% Haryana S.D.L. 2015	2.12
10	5.85% Haryana S.D.L. 2015	1.99
11	7.02% Haryana S.D.L. 2015	0.86
12	7.53% Haryana S.D.L. 2015	1.65
13	7.77% Haryana S.D.L. 2015	1.90
14	7.33% Haryana S.D.L. 2016	1.66
15	5.90% Haryana S.D.L. 2017	1.41
16	7.27% Haryana Government Stock 2019	12.95
17	7.80% Haryana Government Stock 2019	15.00
18	7.83% Haryana Government Stock 2019	7.00
19	8.15% Haryana Government Stock 2019	12.00
20	8.27% Haryana Government Stock 2019	10.00
21	8.32% Haryana Government Stock 2020	4.00
22	8.54% Haryana Government Stock 2020	7.00
23	8.57% Haryana Government Stock 2020	10.00
24	8.07% Haryana Government Stock 2020	8.00
25	8.51% Haryana Government Stock 2020	8.00
26	8.50% Haryana Government Stock 2021	6.00
27	8.52% Haryana Government Stock 2021	6.00
28	8.38% Haryana Government Stock 2021	6.50
29	8.36% Haryana Government Stock 2021	18.00
30	8.65% Haryana Government Stock 2021	10.00
31	8.59% Haryana Government Stock 2021	5.00
32	9.03% Haryana Government Stock 2021	5.00
33	9.22% Haryana Government Stock 2021	5.00
34	8.71% Haryana Government Stock 2022	7.50
35	8.88% Haryana Government Stock 2022	4.45
36	8.93% Haryana Government Stock 2022	5.00
37	9.39% Haryana Government Stock 2022	3.62
38	9.17% Haryana Government Stock 2022	6.50
39	8.91% Haryana Government Stock 2022	8.00
40	8.90% Haryana Government Stock 2022	5.50
41	8.85% Haryana Government Stock 2022	5.50
42	8.91% Haryana Government Stock 2022	5.50
43	8.93% Haryana Government Stock 2022	5.50
44	8.86% Haryana Government Stock 2022	5.50
45	8.81% Haryana Government Stock 2022	5.50
46	8.94% Haryana Government Stock 2022	5.50
47	8.88% Haryana Government Stock 2022	5.50
48	8.64% Haryana Government Stock 2023	5.70
49	8.57% Haryana Government Stock 2023	5.70
50	8.66% Haryana Government Stock 2023	5.70
51	8.62% Haryana Government Stock 2023	7.70
52	8.60% Haryana Government Stock 2023	10.00
TOTAL [A]		296.56

Sr. No.	Particulars	Balance as at end-March 2013
Power Bonds		
1	8.50% Haryana Government Power Bond April 2013 (03599)	-
2	8.50% Haryana Government Power Bond October 2013 (03614)	1.01
3	8.50% Haryana Government Power Bond April 2014 (03629)	1.01
4	8.50% Haryana Government Power Bond October 2014 (03644)	1.01
5	8.50% Haryana Government Power Bond April 2015 (03659)	1.01
6	8.50% Haryana Government Power Bond October 2015 (03674)	1.01
7	8.50% Haryana Government Power Bond April 2016 (03689)	1.01
TOTAL [B]		6.07
TOTAL [A+B]		302.63
Loans Not Bearing interest		
1	6.75% Haryana S.D.L. 1992	-
2	7.00% Haryana S.D.L. 1993	-
3	7.50% Haryana S.D.L. 1997	-
4	9.75% Haryana S.D.L. 1998	-
5	14.00% Haryana S.D.L. 2005	-
6	13.75% Haryana S.D.L. 2007	-
7	12.30% Haryana S.D.L. 2007	-
8	12.00% Haryana S.D.L. 2011	-
9	6.95% Haryana S.D.L. 2013	-
10	6.75% Haryana S.D.L. 2013	-
TOTAL [C]		-
TOTAL [A+B+C]		302.63
HIMACHAL PRADESH		
Loans Bearing Interest		
1	6.20% Himachal Pradesh S.D.L. 2013	1.41
2	6.35% Himachal Pradesh S.D.L. 2013	1.24
3	6.35% Himachal Pradesh S.D.L. 2013 (II Series)	1.55
4	6.40% Himachal Pradesh S.D.L. 2013	1.90
5	5.60% Himachal Pradesh S.D.L. 2014	2.08
6	5.70% Himachal Pradesh S.D.L. 2014	1.74
7	7.32% Himachal Pradesh S.D.L. 2014	0.85
8	7.36% Himachal Pradesh S.D.L. 2014	1.58
9	5.85% Himachal Pradesh S.D.L. 2015	1.76
10	6.20% Himachal Pradesh S.D.L. 2015	1.41
11	7.02% Himachal Pradesh S.D.L. 2015	0.90
12	7.39% Himachal Pradesh Government Stock 2015	0.56
13	7.53% Himachal Pradesh S.D.L. 2015	2.13
14	7.77% Himachal Pradesh S.D.L. 2015	2.00
15	7.74% Himachal Pradesh Government Stock 2016	3.00
16	5.90% Himachal Pradesh S.D.L. 2017	1.10
17	7.17% Himachal Pradesh S.D.L. 2017	0.16
18	8.16% Himachal Pradesh Government Stock 2017	3.00
19	8.35% Himachal Pradesh Government Stock 2017	2.12
20	8.40% Himachal Pradesh Government Stock 2017	1.00
21	8.50% Himachal Pradesh Government Stock 2017	2.00
22	8.75% Himachal Pradesh Government Stock 2017	4.00
23	8.48% Himachal Pradesh Government Stock 2017	5.00
24	8.42% Himachal Pradesh Government Stock 2017	1.00
25	7.97% Himachal Pradesh Government Stock 2018	2.00
26	8.00% Himachal Pradesh Government Stock 2018	2.74
27	8.03% Himachal Pradesh Government Stock 2018	3.00
28	8.21% Himachal Pradesh Government Stock 2018	2.00

Statement 23: State Government Market Loans (Contd.)

(₹ Billion)

Sr. No.	Particulars	Balance as at end-March 2013
29	8.35% Himachal Pradesh Government Stock 2018	2.25
30	8.82% Himachal Pradesh Government Stock 2018	1.12
31	6.10% Himachal Pradesh Government Stock 2019	2.00
32	7.09% Himachal Pradesh Government Stock 2019	3.00
33	7.24% Himachal Pradesh Government Stock 2019	1.00
34	7.40% Himachal Pradesh Government Stock 2019	1.00
35	8.40% Himachal Pradesh Government Stock 2019	2.00
36	8.43% Himachal Pradesh Government Stock 2019	5.00
37	8.26% Himachal Pradesh Government Stock 2019	2.00
38	8.22% Himachal Pradesh Government Stock 2020	1.00
39	8.25% Himachal Pradesh Government Stock 2020	2.00
40	8.52% Himachal Pradesh Government Stock 2020	3.00
41	8.38% Himachal Pradesh Government Stock 2020	6.20
42	8.52% Himachal Pradesh Government Stock 2021	1.80
43	8.42% Himachal Pradesh Government Stock 2021	4.65
44	8.85% Himachal Pradesh Government Stock 2021	1.00
45	9.20% Himachal Pradesh Government Stock 2021	2.05
46	8.83% Himachal Pradesh Government Stock 2021	2.00
47	8.60% Himachal Pradesh Government Stock 2022	2.50
48	8.73% Himachal Pradesh Government Stock 2022	1.60
49	8.94% Himachal Pradesh Government Stock 2022	4.10
50	8.87% Himachal Pradesh Government Stock 2022	4.30
51	8.91% Himachal Pradesh Government Stock 2022	4.30
52	8.92% Himachal Pradesh Government Stock 2022	3.00
53	8.91% Himachal Pradesh Government Stock 2022	2.00
TOTAL [A]		118.09
Power Bonds		
1	8.50% Himachal Pradesh Government Power Bond April 2013 (03600)	—
2	8.50% Himachal Pradesh Government Power Bond October Bonds 2013(03615)	0.04
3	8.50% Himachal Pradesh Government Power Bond April 2014 (03630)	0.04
4	8.50% Himachal Pradesh Government Power Bond October 2014 (03645)	0.04
5	8.50% Himachal Pradesh Government Power Bond April 2015 (03660)	0.04
6	8.50% Himachal Pradesh Government Power Bond October 2015 (03675)	0.04
7	8.50% Himachal Pradesh Government Power Bond April 2016 (03690)	0.04
TOTAL [B]		0.21
TOTAL [A+B]		118.30
Loans Not Bearing Interest		
1	7.00% Himachal Pradesh S.D.L. 1993	—
2	8.25% Himachal Pradesh S.D.L. 1995	—
3	11.00% Himachal Pradesh S.D.L. 2001	—
4	14.00% Himachal Pradesh S.D.L. 2005	—
5	10.35% Himachal Pradesh S.D.L. 2011	—
6	12.00% Himachal Pradesh S.D.L. 2011	—
7	6.60% Himachal Pradesh S.D.L. 2013	—
8	6.75% Himachal Pradesh S.D.L. 2013	—
9	6.95% Himachal Pradesh S.D.L. 2013	—
TOTAL [C]		—
TOTAL [A+B+C]		118.30

Sr. No.	Particulars	Balance as at end-March 2013
JHARKHAND		
Loans Bearing Interest		
1	6.20% Jharkhand S.D.L. 2013	0.83
2	6.35% Jharkhand S.D.L. 2013	0.72
3	6.40% Jharkhand S.D.L. 2013	1.62
4	6.35% Jharkhand S.D.L. 2013 (II Series)	0.98
5	5.60% Jharkhand S.D.L. 2014	1.25
6	5.70% Jharkhand S.D.L. 2014	1.30
7	7.32% Jharkhand S.D.L. 2014	1.17
8	7.36% Jharkhand S.D.L. 2014	0.75
9	5.85% Jharkhand S.D.L. 2015	1.47
10	6.20% Jharkhand S.D.L. 2015	0.83
11	7.02% Jharkhand S.D.L. 2015	0.16
12	7.39% Jharkhand S.D.L. 2015	0.79
13	7.50% Jharkhand Government Stock 2015	1.18
14	7.77% Jharkhand S.D.L. 2015	1.67
15	7.96% Jharkhand Government Stock 2016	1.30
16	7.99% Jharkhand Government Stock 2016	1.93
17	8.65% Jharkhand Government Stock 2016	0.78
18	5.90% Jharkhand S.D.L. 2017	0.28
19	8.04% Jharkhand Government Stock 2017	1.92
20	7.89% Jharkhand Government Stock 2018	10.00
21	6.34% Jharkhand Government Stock 2018	1.95
22	8.75% Jharkhand Government Stock 2019	5.35
23	8.47% Jharkhand Government Stock 2019	1.07
24	6.10% Jharkhand Government Stock 2019	2.48
25	7.44% Jharkhand Government Stock 2019	4.00
26	7.54% Jharkhand Government Stock 2019	5.17
27	8.01% Jharkhand Government Stock 2019	4.74
28	8.37% Jharkhand Government Stock 2019	6.00
29	8.19% Jharkhand Government Stock 2019	2.52
30	8.28% Jharkhand Government Stock 2020	5.00
31	8.52% Jharkhand Government Stock 2021	5.00
32	9.05% Jharkhand Government Stock 2021	5.00
33	9.32% Jharkhand Government Stock 2022	2.54
34	8.90% Jharkhand Government Stock 2022	2.00
35	8.93% Jharkhand Government Stock 2022	3.00
36	8.81% Jharkhand Government Stock 2022	5.00
37	9.00% Jharkhand Government Stock 2022	5.00
38	8.66% Jharkhand Government Stock 2023	10.00
39	8.64% Jharkhand Government Stock 2023	8.00
40	8.62% Jharkhand Government Stock 2023	3.00
TOTAL [A]		117.75
Power Bonds		
1	8.50% Government of Jharkhand Power Bond April/ 2013 (03868)	—
2	8.50% Government of Jharkhand Power Bond October/2013 (03879)	1.06
3	8.50% Government of Jharkhand Power Bond April/2014 (03890)	1.06
4	8.50% Government of Jharkhand Power Bond October/2014 (03901)	1.06
5	8.50% Government of Jharkhand Power Bond April/2015 (03912)	1.06
6	8.50% Government of Jharkhand Power Bond October/2015 (03923)	1.06
7	8.50% Government of Jharkhand Power Bond April/ 2016 (03934)	1.06
TOTAL [B]		6.35
1	2.50% Bihar Zamindari Abolition Compensation Bond *	0.26
TOTAL [C]		0.26
TOTAL [A+B+C]		124.36

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Statement 23: State Government Market Loans (Contd.)

(₹ Billion)

Sr. No.	Particulars	Balance as at end-March 2013
Loans not Bearing Interest (Prior to reorganisation)		
1	6.75% Bihar S.D.L. 1992	-
2	7.00% Bihar S.D.L. 1993	-
3	7.50% Bihar S.D.L. 1997	-
4	9.75% Bihar S.D.L. 1998	-
5	9.00% Bihar S.D.L. 1999	-
6	8.75% Bihar S.D.L. 2000	-
7	11.00% Bihar S.D.L. 2001	-
8	11.00% Bihar S.D.L. 2002	-
9	13.50% Bihar S.D.L. 2003	-
10	14.00% Bihar S.D.L. 2005	-
11	13.00% Bihar S.D.L. 2007	-
12	11.50% Bihar S.D.L. 2009	-
13	11.50% Bihar S.D.L. 2010	-
14	11.50% Bihar S.D.L. 2011	-
15	12.00% Bihar S.D.L. 2011	-
	TOTAL [D]	-
	TOTAL [A+B+C+D]	124.36
Loans not Bearing Interest (Subsequent to reorganisation)		
1	6.75% Jharkhand S.D.L. 2013	-
2	6.95% Jharkhand S.D.L. 2013	-
	TOTAL [E]	-
	TOTAL [A+B+C+D+E]	124.36
JAMMU & KASHMIR		
Loans Bearing Interest		
1	6.20% Jammu & Kashmir S.D.L. 2013	1.09
2	6.35% Jammu & Kashmir 2013	0.96
3	6.35% Jammu & Kashmir 2013 (II Series)	0.65
4	6.40% Jammu & Kashmir S.D.L. 2013	1.16
5	5.60% Jammu & Kashmir S.D.L. 2014	0.54
6	5.70% Jammu & Kashmir S.D.L. 2014	1.07
7	7.32% Jammu & Kashmir S.D.L. 2014	0.36
8	7.36% Jammu & Kashmir S.D.L. 2014	0.42
9	5.85% Jammu & Kashmir S.D.L. 2015	0.17
10	6.20% Jammu & Kashmir S.D.L. 2015	1.09
11	7.02% Jammu & Kashmir S.D.L. 2015	0.45
12	7.53% Jammu & Kashmir S.D.L. 2015	1.28
13	7.77% Jammu & Kashmir S.D.L. 2015	0.95
14	7.75% Jammu & Kashmir Governmnet Stock 2016	0.75
15	7.80% Jammu & Kashmir Government Stock 2016	0.91
16	8.04% Jammu & Kashmir S.D.L. 2016	1.50
17	5.90% Jammu & Kashmir S.D.L. 2017	0.75
18	7.17% Jammu & Kashmir S.D.L. 2017	1.25
19	7.95% Jammu & Kashmir Government Stock 2017	2.00
20	8.25% Jammu & Kashmir Government Stock 2017	1.22
21	8.45% Jammu & Kashmir Government Stock 2017	2.50
22	8.50% Jammu & Kashmir Government Stock 2017	1.35
23	8.57% Jammu & Kashmir Government Stock 2017	1.00
24	8.58% Jammu & Kashmir Government Stock 2017	3.07
25	8.90% Jammu & Kashmir Government Stock 2017	3.72
26	7.98% Jammu & Kashmir Government Stock 2018	1.00
27	8.48% Jammu & Kashmir Government Stock 2018	9.76
28	8.54% Jammu & Kashmir Government Stock 2018	2.00
29	8.55% Jammu & Kashmir Government Stock 2018	2.12

Sr. No.	Particulars	Balance as at end-March 2013
30	8.68% Jammu & Kashmir Government Stock 2018	5.64
31	8.70% Jammu & Kashmir Government Stock 2018	1.15
32	7.98% Jammu & Kashmir Governmnet Stock 2019	4.45
33	8.34% Jammu & Kashmir Governmnet Stock 2019	1.29
34	8.47% Jammu & Kashmir Governmnet Stock 2019	2.07
35	7.30% Jammu & Kashmir Governmnet Stock 2019	5.39
36	8.58% Jammu & Kashmir Governmnet Stock 2020	5.43
37	8.40% Jammu & Kashmir Governmnet Stock 2020	0.27
38	8.42% Jammu & Kashmir Governmnet Stock 2020	5.00
39	8.26% Jammu & Kashmir Governmnet Stock 2020	5.00
40	8.42% Jammu & Kashmir Governmnet Stock 2020	5.00
41	8.42% Jammu & Kashmir Governmnet Stock 2021	4.79
42	8.55% Jammu & Kashmir Governmnet Stock 2021	7.50
43	8.48% Jammu & Kashmir Governmnet Stock 2021	5.50
44	8.40% Jammu & Kashmir Governmnet Stock 2021	0.29
45	8.61% Jammu & Kashmir Governmnet Stock 2021	7.00
46	9.33% Jammu & Kashmir Governmnet Stock 2021	1.75
47	9.06% Jammu & Kashmir Governmnet Stock 2021	5.00
48	8.83% Jammu & Kashmir Governmnet Stock 2021	2.00
49	9.01% Jammu & Kashmir Governmnet Stock 2022	2.00
50	9.49% Jammu & Kashmir Governmnet Stock 2022	12.00
51	8.89% Jammu & Kashmir Governmnet Stock 2022	5.00
52	9.00% Jammu & Kashmir Governmnet Stock 2022	6.00
53	8.66% Jammu & Kashmir Governmnet Stock 2023	5.00
54	8.74% Jammu & Kashmir Governmnet Stock 2023	5.50
	TOTAL [A]	155.10
Special Power Bonds		
1	8.50% Jammu & Kashmir Government Power Bonds April 2013 (03867)	-
2	8.50% Jammu & Kashmir Government Power Bonds October 2013 (03878)	0.80
3	8.50% Jammu & Kashmir Government Power Bonds April 2014 (03889)	0.80
4	8.50% Jammu & Kashmir Government Power Bonds October 2014 (03900)	0.80
5	8.50% Jammu & Kashmir Government Power Bonds April 2015 (03911)	0.80
6	8.50% Jammu & Kashmir Government Power Bonds October 2015 (03922)	0.80
7	8.50% Jammu & Kashmir Government Power Bonds April 2016 (03933)	0.80
	TOTAL [B]	4.77
	TOTAL [A+B]	159.88
Loans Not Bearing Interest		
1	6.75% Jammu & Kashmir S.D.L. 1992	-
2	8.25% Jammu & Kashmir S.D.L. 1995	-
3	9.00% Jammu & Kashmir S.D.L. 1999	-
4	11.00% Jammu & Kashmir S.D.L. 2002	-
5	14.00% Jammu & Kashmir S.D.L. 2005	-
6	6.60% Jammu & Kashmir S.D.L. 2013	-
7	6.75% Jammu & Kashmir S.D.L. 2013	-
8	6.95% Jammu & Kashmir S.D.L. 2013	-
	TOTAL [C]	-
	TOTAL [A+B+C]	159.88

Statement 23: State Government Market Loans (Contd.)

(₹ Billion)

Sr. No.	Particulars	Balance as at end-March 2013
KARNATAKA		
Loans Bearing Interest		
1	6.20% Karnataka S.D.L. 2013	3.40
2	6.35% Karnataka S.D.L. 2013	2.97
3	6.35% Karnataka S.D.L. 2013 (II Series)	3.92
4	6.40% Karnataka S.D.L. 2013	5.62
5	5.60% Karnataka S.D.L. 2014	5.50
6	5.70% Karnataka S.D.L. 2014	4.35
7	7.32% Karnataka S.D.L. 2014	2.96
8	7.36% Karnataka S.D.L. 2014	3.65
9	5.85% Karnataka S.D.L. 2015	5.19
10	5.85% Karnataka S.D.L. 2015 (II Series)	5.00
11	6.20% Karnataka S.D.L. 2015	3.40
12	7.02% Karnataka S.D.L. 2015	2.61
13	7.77% Karnataka S.D.L. 2015	4.15
14	8.74% Karnataka Government Stock 2016	18.00
15	8.58% Karnataka S.D.L. 2016	10.00
16	8.77% Karnataka Government Stock 2016	9.60
17	5.90% Karnataka S.D.L. 2017	2.21
18	8.67% Karnataka Government Stock 2017	20.00
19	8.68% Karnataka Government Stock 2017	10.00
20	8.84% Karnataka Government Stock 2017	10.00
21	8.40% Karnataka Government Stock 2018	7.50
22	6.70% Karnataka Government Stock 2019	15.00
23	7.76% Karnataka Government Stock 2019 (09230)	30.00
24	8.49% Karnataka Government Stock 2019	29.17
25	7.76% Karnataka Government Stock 2019 (09309)	10.00
26	7.95% Karnataka Government Stock 2019	10.00
27	8.25% Karnataka Government Stock 2019	7.50
28	8.05% Karnataka Government Stock 2019	20.00
29	8.52% Karnataka Government Stock 2020	12.50
30	8.42% Karnataka Government Stock 2020	10.00
31	8.43% Karnataka Government Stock 2020	10.00
32	9.19% Karnataka Government Stock 2021	15.00
33	8.69% Karnataka Government Stock 2022	12.50
34	8.65% Karnataka Government Stock 2022	12.50
35	8.69% Karnataka Government Stock 2022	15.00
36	8.74% Karnataka Government Stock 2022	5.00
37	8.92% Karnataka Government Stock 2022	15.00
38	8.90% Karnataka Government Stock 2022	10.00
39	8.62% Karnataka Government Stock 2023	10.00
40	8.65% Karnataka Government Stock 2023	10.00
TOTAL [A]		399.20
Compensation Bonds		
1	3.00% Bombay Land Tenure Abolition Acts. (Mysore) Compensation Bonds.	—
2	2.75% Mysore Inams Abolition Compensation Bonds.	—
3	5.00% Urban Land Ceiling Karnataka Bonds 1976	—
TOTAL [B]		—
TOTAL [A+B]		399.20
Loans Not Bearing Interest		
1	7.00% Karnataka S.D.L. 1993	—
2	8.25% Karnataka S.D.L. 1995	—
3	7.50% Karnataka S.D.L. 1997	—
4	9.75% Karnataka S.D.L. 1998	—

Sr. No.	Particulars	Balance as at end-March 2013
5	9.00% Karnataka S.D.L. 1999	—
6	11.00% Karnataka S.D.L. 2001	—
7	11.00% Karnataka S.D.L. 2002	—
8	14.00% Karnataka S.D.L. 2005	—
9	13.05% Karnataka S.D.L. 2007	—
10	11.50% Karnataka S.D.L. 2008	—
11	12.50% Karnataka S.D.L. 2008	—
12	11.50% Karnataka S.D.L. 2010	—
13	11.57% Karnataka Government Stock 2010	—
14	6.75% Karnataka S.D.L. 2013	—
15	6.95% Karnataka S.D.L. 2013	—
TOTAL [C]		—
TOTAL [A+B+C]		399.20
KERELA		
Loans Bearing Interest		
1	6.02% Kerela Government Stock 2013	2.50
2	6.20% Kerela S.D.L. 2013	1.92
3	6.35% Kerela S.D.L. 2013	1.68
4	6.35% Kerela S.D.L. 2013 (II Series)	2.21
5	6.40% Kerela S.D.L. 2013	3.95
6	5.60% Kerela S.D.L. 2014	3.30
7	5.70% Kerela S.D.L. 2014	3.96
8	5.80% Kerela Government Stock 2014	2.00
9	7.25% Kerela Government Stock 2014	3.56
10	7.32% Kerela Government Stock 2015	2.50
11	7.42% Kerela Government Stock 2015	1.46
12	7.33% Kerela Government Stock 2015	3.61
13	5.85% Kerala S.D.L. 2015	1.15
14	5.85% Kerala S.D.L. 2015 (II Series)	3.00
15	6.20% Kerela S.D.L. 2015	1.92
16	7.02% Kerela S.D.L. 2015	0.42
17	7.45% Kerela S.D.L. 2015	3.00
18	7.77% Kerela S.D.L. 2015	4.23
19	7.75% Kerala Government Stock 2016	3.28
20	7.65% Kerala Government Stock 2016	3.00
21	7.87% Kerela Government Stock 2016	4.00
22	7.94% Kerela Government Stock 2016	4.00
23	7.99% Kerela Government Stock 2016	1.53
24	8.11% Kerela Government Stock 2016	3.00
25	5.90% Kerela S.D.L. 2017	1.19
26	7.17% Kerela S.D.L. 2017	3.27
27	7.99% Kerela Government Stock 2017	3.15
28	8.19% Kerela Government Stock 2017 (Loan Code No.07209)	3.00
29	8.19% Kerela Government Stock 2017 (Loan Code No.07258)	4.36
30	8.20% Kerela Government Stock 2017	5.90
31	8.34% Kerela Government Stock 2017	3.50
32	8.36% Kerela Government Stock 2017	3.50
33	8.45% Kerela Government Stock 2017	3.00
34	8.69% Kerela Government Stock 2017	8.00
35	6.38% Kerela Government Stock 2018	8.00
36	7.77% Kerela Government Stock 2018	3.50
37	8.00% Kerela Government Stock 2018	6.37
38	8.12% Kerela Government Stock 2018	8.33
39	8.50% Kerela Government Stock 2018 (Loan Code No.08255)	3.85
40	8.50% Kerela Government Stock 2018 (Loan Code No.08260)	5.00

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Statement 23: State Government Market Loans (Contd.)

(₹ Billion)

Sr. No.	Particulars	Balance as at end-March 2013
41	8.50% Kerala Government Stock 2018 (Loan Code No.08280)	8.00
42	9.86% Kerala Government Stock 2018	3.00
43	6.10% Kerala Government Stock 2019	8.12
44	7.45% Kerala Government Stock 2019	8.00
45	8.27% Kerala Government Stock 2019	2.69
46	8.45% Kerala Government Stock 2019	5.00
47	7.83% Kerala Government Stock 2019	6.00
48	8.13% Kerala Government Stock 2019	13.50
49	8.05% Kerala Government Stock 2019	6.76
50	8.12% Kerala Government Stock 2019	8.50
51	8.35% Kerala Government Stock 2019	5.00
52	8.56% Kerala Government Stock 2020	14.80
53	8.43% Kerala Government Stock 2020	10.00
54	8.34% Kerala Government Stock 2020	15.00
55	8.50% Kerala Government Stock 2021	10.00
56	8.51% Kerala Government Stock 2021	10.00
57	8.36% Kerala Government Stock 2021	10.00
58	8.60% Kerala Government Stock 2021	10.00
59	8.62% Kerala Government Stock 2021	10.00
60	8.85% Kerala Government Stock 2021	5.00
61	9.06% Kerala Government Stock 2021	5.00
62	9.03% Kerala Government Stock 2021	8.00
63	8.80% Kerala Government Stock 2021	12.00
64	8.70% Kerala Government Stock 2022	13.80
65	8.69% Kerala Government Stock 2022	5.00
66	8.75% Kerala Government Stock 2022	9.00
67	8.97% Kerala Government Stock 2022	4.50
68	9.25% Kerala Government Stock 2022	6.50
69	9.14% Kerala Government Stock 2022	10.00
70	9.15% Kerala Government Stock 2022	10.00
71	8.85% Kerala Government Stock 2022	10.00
72	8.92% Kerala Government Stock 2022	20.00
73	8.80% Kerala Government Stock 2022	10.00
74	8.93% Kerala Government Stock 2022	10.00
75	8.93% Kerala Government Stock 2022	8.50
76	8.65% Kerala Government Stock 2023	10.00
77	8.60% Kerala Government Stock 2023	15.00
78	8.63% Kerala Government Stock 2023	12.33
TOTAL [A]		488.10
Power Bonds		
1	8.50% Kerala Government Power Bonds April 2013 (03602)	—
2	8.50% Kerala Government Power Bonds October 2013 (03617)	0.58
3	8.50% Kerala Government Power Bonds April 2014 (03632)	0.58
4	8.50% Kerala Government Power Bonds October 2014 (03647)	0.58
5	8.50% Kerala Government Power Bonds April 2015 (03662)	0.58
6	8.50% Kerala Government Power Bonds October 2015 (03677)	0.58
7	8.50% Kerala Government Power Bonds April 2016 (03692)	0.58
TOTAL [B]		3.47
TOTAL [A+B]		491.57
Compensation Bonds		
1	4.25% Kerala House Sites Bonds	—
2	4.50% Kerala House Sites Bonds	—
3	4.50% Kerala Land Reforms Bonds	0.01
4	4.00% Jenmikaram Payment (Abolition) Bonds	—
TOTAL [C]		0.01
TOTAL [A+B+C]		491.58

Sr. No.	Particulars	Balance as at end-March 2013
Loans Not Bearing Interest		
1	6.75% Kerala S.D.L. 1992	—
2	7.00% Kerala S.D.L. 1993	—
3	7.50% Kerala S.D.L. 1997	—
4	13.50% Kerala S.D.L. 2003	—
5	12.50% Kerala S.D.L. 2004	—
6	14.00% Kerala S.D.L. 2005	—
7	12.30% Kerala S.D.L. 2007	—
8	11.50% Kerala S.D.L. 2008	—
9	11.50% Kerala S.D.L. 2011	—
10	6.75% Kerala S.D.L. 2013	—
11	6.95% Kerala S.D.L. 2013	—
TOTAL [D]		—
TOTAL [A+B+C+D]		491.58
MADHYA PRADESH		
Loans Bearing Interest [subsequent to reorganisation]		
1	6.40% Madhya Pradesh S.D.L. 2013	3.79
2	6.35% Madhya Pradesh S.D.L. 2013	2.00
3	6.20% Madhya Pradesh S.D.L. 2013	2.28
4	6.00% Madhya Pradesh Government Stock 2013	2.20
5	6.35% Madhya Pradesh S.D.L. 2013 (II Series)	4.01
6	5.60% Madhya Pradesh S.D.L. 2014	3.50
7	5.70% Madhya Pradesh S.D.L. 2014	2.47
8	7.32% Madhya Pradesh S.D.L. 2014	2.90
9	7.36% Madhya Pradesh S.D.L. 2014	3.42
10	6.20% Madhya Pradesh S.D.L. 2015	2.28
11	5.85% Madhya Pradesh S.D.L. 2015	2.20
12	5.85% Madhya Pradesh S.D.L. 2015 (II Series)	8.00
13	7.02% Madhya Pradesh S.D.L. 2015	1.00
14	7.39% Madhya Pradesh S.D.L. 2015	2.93
15	7.53% Madhya Pradesh S.D.L. 2015	0.50
16	7.77% Madhya Pradesh S.D.L. 2015	4.18
17	7.61% Madhya Pradesh S.D.L. 2016	3.00
18	7.65% Madhya Pradesh Government Stock 2016	2.00
19	7.95% Madhya Pradesh Government Stock 2016	3.00
20	8.66% Madhya Pradesh Government Stock 2016	3.00
21	5.90% Madhya Pradesh S.D.L. 2017	1.29
22	8.20% Madhya Pradesh Government Stock 2017	3.50
23	8.40% Madhya Pradesh Government Stock 2017 (07215)	4.70
24	8.49% Madhya Pradesh Government Stock 2017	6.25
25	8.40% Madhya Pradesh Government Stock 2017 (07248)	7.50
26	8.43% Madhya Pradesh Government Stock 2017 (07284)	5.00
27	8.30% Madhya Pradesh Government Stock 2018	6.25
28	6.00% Madhya Pradesh Government Stock 2019	9.00
29	7.00% Madhya Pradesh Government Stock 2019	8.85
30	7.77% Madhya Pradesh Government Stock 2019	10.75
31	8.40% Madhya Pradesh Government Stock 2019	10.10
32	8.31% Madhya Pradesh Government Stock 2019	15.60
33	8.32% Madhya Pradesh Government Stock 2019	15.60
34	8.32% Madhya Pradesh Government Stock 2020	15.53
35	8.54% Madhya Pradesh Government Stock 2020	11.48
36	8.44% Madhya Pradesh Government Stock 2020	12.00
37	8.39% Madhya Pradesh Government Stock 2021	10.00
38	8.48% Madhya Pradesh Government Stock 2021	7.00
39	8.36% Madhya Pradesh Government Stock 2021	10.00

Statement 23: State Government Market Loans (Contd.)

(₹ Billion)

Sr. No.	Particulars	Balance as at end-March 2013
40	9.05% Madhya Pradesh Government Stock 2021	10.00
41	8.73% Madhya Pradesh Government Stock 2022	15.00
42	8.99% Madhya Pradesh Government Stock 2022	15.00
43	8.92% Madhya Pradesh Government Stock 2022	10.00
44	8.60% Madhya Pradesh Government Stock 2023	10.00
45	8.64% Madhya Pradesh Government Stock 2023	10.00
46	8.63% Madhya Pradesh Government Stock 2023	15.00
TOTAL [A]		314.07
Power Bonds		
1	8.50% Madhya Pradesh Power Bonds April 2013 (03869)	-
2	8.50% Madhya Pradesh Power Bonds October 2013 (03880)	1.33
3	8.50% Madhya Pradesh Power Bonds April 2014 (03891)	1.33
4	8.50% Madhya Pradesh Power Bonds October 2014 (03902)	1.33
5	8.50% Madhya Pradesh Power Bonds April 2015 (03913)	1.33
6	8.50% Madhya Pradesh Power Bonds October 2015 (03924)	1.33
7	8.50% Madhya Pradesh Power Bonds April 2016 (03935)	1.33
TOTAL [B]		7.99
1	5% Urban Land ceiling Madhya Pradesh Bonds	0.01
TOTAL [C]		0.01
TOTAL [A+B+C]		322.06
Loans Not Bearing Interest (Prior to reorganisation)		
1	6.75% Madhya Pradesh S.D.L. 1992	-
2	7.00% Madhya Pradesh S.D.L. 1993	-
3	7.50% Madhya Pradesh S.D.L. 1997	-
4	9.75% Madhya Pradesh S.D.L. 1998	-
5	9.00% Madhya Pradesh S.D.L. 1999	-
6	8.75% Madhya Pradesh S.D.L. 2000	-
7	11.00% Madhya Pradesh S.D.L. 2001	-
8	13.50% Madhya Pradesh S.D.L. 2003	-
9	14.00% Madhya Pradesh S.D.L. 2005	-
10	13.75% Madhya Pradesh S.D.L. 2007	-
11	13.00% Madhya Pradesh S.D.L. 2007	-
12	11.50% Madhya Pradesh S.D.L. 2008	-
13	11.50% Madhya Pradesh S.D.L. 2009	-
14	11.00% Madhya Pradesh S.D.L. 2010	-
15	11.50% Madhya Pradesh S.D.L. 2011	-
16	12.00% Madhya Pradesh S.D.L. 2011	-
TOTAL [D]		-
TOTAL [A+B+C+D]		322.07
Loans Not Bearing Interest (Subsequent to reorganisation)		
1	6.95% Madhya Pradesh S.D.L. 2013	-
2	6.75% Madhya Pradesh S.D.L. 2013	-
TOTAL [E]		-
TOTAL [A+B+C+D+E]		322.07
MAHARASHTRA		
Loans Bearing Interest		
1	5.78% Maharashtra Government Stock 2013	4.00
2	6.20% Maharashtra S.D.L. 2013	12.54
3	6.35% Maharashtra S.D.L. 2013	10.97
4	6.35% Maharashtra S.D.L. 2013 (II Series)	7.01
5	6.40% Maharashtra S.D.L. 2013	6.44
6	5.60% Maharashtra S.D.L. 2014	6.11

Sr. No.	Particulars	Balance as at end-March 2013
7	5.70% Maharashtra S.D.L. 2014	11.45
8	6.00% Maharashtra Government Stock 2014	3.00
9	7.32% Maharashtra S.D.L. 2014	3.48
10	7.36% Maharashtra S.D.L. 2014	4.27
11	5.85% Maharashtra S.D.L. 2015	5.67
12	5.85% Maharashtra S.D.L. 2015 (II Series)	0.50
13	6.20% Maharashtra S.D.L. 2015	12.54
14	7.02% Maharashtra S.D.L. 2015	1.37
15	7.39% Maharashtra Government Stock 2015	4.07
16	7.77% Maharashtra S.D.L. 2015	5.95
17	7.45% Maharashtra Government Stock 2015	2.90
18	7.70% Maharashtra Government Stock 2016	2.87
19	7.74% Maharashtra Government Stock 2016	5.00
20	7.91% Maharashtra Government Stock 2016	5.00
21	5.90% Maharashtra S.D.L. 2017	8.84
22	7.17% Maharashtra S.D.L. 2017	5.20
23	7.20% Maharashtra S.D.L. 2017	3.86
24	8.30% Maharashtra Government Stock 2017	5.00
25	8.31% Maharashtra Government Stock 2017	7.22
26	8.35% Maharashtra Government Stock 2017	7.38
27	8.50% Maharashtra Government Stock 2017	15.97
28	7.89% Maharashtra Government Stock 2018	13.50
29	8.00% Maharashtra Government Stock 2018	23.50
30	8.07% Maharashtra Government Stock 2018	20.00
31	8.08% Maharashtra Government Stock 2018	20.00
32	6.73% Maharashtra Government Stock 2019	32.95
33	7.50% Maharashtra Government Stock 2019	30.00
34	7.83% Maharashtra Government Stock 2019	40.00
35	8.30% Maharashtra Government Stock 2019	15.68
36	8.46% Maharashtra Government Stock 2019	38.99
37	7.85% Maharashtra Government Stock 2019	30.00
38	7.99% Maharashtra Government Stock 2019	20.00
39	8.14% Maharashtra Government Stock 2019	20.00
40	8.30% Maharashtra Government Stock 2019	12.50
41	8.27% Maharashtra Government Stock 2019	17.50
42	8.30% Maharashtra Government Stock 2020	10.00
43	8.34% Maharashtra Government Stock 2020	15.00
44	8.48% Maharashtra Government Stock 2020	10.00
45	8.53% Maharashtra Government Stock 2020	10.00
46	8.38% Maharashtra Government Stock 2020	10.00
47	8.09% Maharashtra Government Stock 2020	8.77
48	8.15% Maharashtra Government Stock 2020	10.00
49	8.39% Maharashtra Government Stock 2020	20.00
50	8.42% Maharashtra Government Stock 2020	8.46
51	8.53% Maharashtra Government Stock 2020	12.77
52	8.54% Maharashtra Government Stock 2021	18.75
53	8.50% Maharashtra Government Stock 2021	15.00
54	8.51% Maharashtra Government Stock 2021	9.71
55	8.46% Maharashtra Government Stock 2021	11.54
56	8.60% Maharashtra Government Stock 2021	20.00
57	8.56% Maharashtra Government Stock 2021	15.00
58	8.60% Maharashtra Government Stock 2021	15.00
59	8.66% Maharashtra Government Stock 2021	15.00
60	8.89% Maharashtra Government Stock 2021	15.00
61	9.09% Maharashtra Government Stock 2021	20.00
62	8.79% Maharashtra Government Stock 2021	20.00

Statements

Statement 23: State Government Market Loans (Contd.)

(₹ Billion)

Sr. No.	Particulars	Balance as at end-March 2013
63	8.72% Maharashtra Government Stock 2022	20.00
64	8.66% Maharashtra Government Stock 2022	20.00
65	8.76% Maharashtra Government Stock 2022	25.00
66	8.95% Maharashtra Government Stock 2022	25.00
67	8.85% Maharashtra Government Stock 2022	18.00
68	8.91% Maharashtra Government Stock 2022	12.00
69	8.90% Maharashtra Government Stock 2022	20.00
70	8.85% Maharashtra Government Stock 2022	10.00
71	8.84% Maharashtra Government Stock 2022	10.00
72	8.90% Maharashtra Government Stock 2022	10.00
73	8.90% Maharashtra Government Stock 2022 (12427)	15.63
74	8.63% Maharashtra Government Stock 2023	9.38
75	8.67% Maharashtra Government Stock 2023	15.00
76	8.62% Maharashtra Government Stock 2023 (13233)	18.75
77	8.62% Maharashtra Government Stock 2023 (13243)	22.00
78	8.54% Maharashtra Government Stock 2023	14.25
TOTAL [A]		1058.23
Power Bonds		
1	8.50% Maharashtra Government Power Bonds April 2013 (03714)	—
2	8.50% Maharashtra Government Power Bonds October 2013 (03715)	0.51
3	8.50% Maharashtra Government Power Bonds April 2014 (03716)	0.51
4	8.50% Maharashtra Government Power Bonds October 2014 (03717)	0.51
5	8.50% Maharashtra Government Power Bonds April 2015 (03718)	0.51
6	8.50% Maharashtra Government Power Bonds October 2015 (03719)	0.51
7	8.50% Maharashtra Government Power Bonds April 2016 (03720)	0.51
TOTAL [B]		3.06
TOTAL [A+B]		1061.28
Compensation Bonds		
1	5% Urban Land Ceiling (Maharashtra) Bonds	—
2	3% Bombay Land Tenure Abolition Acts (Bombay) Compensation Bonds	—
3	3% Bombay Land Tenure Abolition Acts (Maharashtra) Compensation Bonds	—
4	3% Maharashtra Agricultural Lands (Ceiling of Holding) Act 1961 (repayable in instalment) Compensation Bonds*	0.02
5	3% Maharashtra Agricultural Lands (Ceiling of Holdings) Act 1961 Compensation Bonds (Redeemable on maturity)	—
6	3% Hyderabad (Abolition of cash Grants) Act, 1952 Compensation Bonds	—
7	3% Maharashtra Revenue Patels (Abolition of Office) Act 1962	—
8	3% The Saranjams of Fedutory Jahagirdars of Kolhapur (Resumption) rules, 1957	—
9	4% Bombay City (Inami & Special Tenure) Abolition & Maharashtra Land Revenue Code (Amendment) Act 1969	—
TOTAL [C]		0.03
TOTAL [A+B+C]		1061.31
Loans Not Bearing Interest		
1	6.75% Maharashtra S.D.L. 1992	—
2	7.00% Maharashtra S.D.L. 1993	—
3	7.50% Maharashtra S.D.L. 1997	—
4	9.75% Maharashtra S.D.L. 1998	—
5	9.00% Maharashtra S.D.L. 1999	—

Sr. No.	Particulars	Balance as at end-March 2013
6	8.75% Maharashtra S.D.L. 2000	—
7	11.00% Maharashtra S.D.L. 2001	—
8	11.00% Maharashtra S.D.L. 2002	—
9	13.50% Maharashtra S.D.L. 2003	—
10	12.50% Maharashtra S.D.L. 2004	—
11	14.00% Maharashtra S.D.L. 2005	—
12	13.85% Maharashtra S.D.L. 2006	—
13	13.75% Maharashtra S.D.L. 2007	—
14	13.05% Maharashtra S.D.L. 2007	—
15	13.00% Maharashtra S.D.L. 2007	—
16	11.50% Maharashtra S.D.L. 2008	—
17	12.15% Maharashtra S.D.L. 2008	—
18	12.50% Maharashtra S.D.L. 2008	—
19	11.50% Maharashtra S.D.L. 2009	—
20	11.50% Maharashtra S.D.L. 2010	—
21	12.00% Maharashtra S.D.L. 2010	—
22	11.50% Maharashtra S.D.L. 2011	—
23	12.00% Maharashtra S.D.L. 2011	—
TOTAL [D]		0.02
TOTAL [A+B+C+D]		1061.33
MANIPUR		
Loans Bearing Interest		
1	6.20% Manipur S.D.L. 2013	0.10
2	6.35% Manipur S.D.L. 2013	0.09
3	6.40% Manipur S.D.L. 2013	0.27
4	5.60% Manipur S.D.L. 2014	0.34
5	7.36% Manipur S.D.L. 2014	0.44
6	5.85% Manipur S.D.L. 2015	0.58
7	5.85% Manipur S.D.L. 2015 (II Series)	0.28
8	6.20% Manipur S.D.L. 2015	0.10
9	7.02% Manipur S.D.L. 2015	0.02
10	7.39% Manipur Government Stock 2015	0.27
11	7.45% Manipur Government Stock 2015	0.37
12	7.77% Manipur S.D.L. 2015	0.26
13	7.61% Manipur S.D.L. 2016	0.30
14	7.74% Manipur Government Stock 2016	0.85
15	7.82% Manipur Government Stock 2016	0.42
16	7.98% Manipur Government Stock 2016	0.57
17	5.90% Manipur S.D.L. 2017	0.50
18	7.17% Manipur S.D.L. 2017	0.03
19	8.35% Manipur Government Stock 2017	0.86
20	7.00% Manipur Government Stock 2018	2.00
21	8.02% Manipur Government Stock 2018	1.24
22	8.46% Manipur Government Stock 2018	0.37
23	7.09% Manipur Government Stock 2019	1.03
24	8.18% Manipur Government Stock 2019	1.89
25	8.49% Manipur Government Stock 2020	3.14
26	8.55% Manipur Government Stock 2021	1.50
27	8.47% Manipur Government Stock 2021	0.31
28	8.40% Manipur Government Stock 2021	0.77
29	8.65% Manipur Government Stock 2021	1.00
30	9.04% Manipur Government Stock 2021	0.50
31	8.80% Manipur Government Stock 2022	0.75
32	8.85% Manipur Government Stock 2022	0.60
33	8.95% Manipur Government Stock 2022	0.90
34	8.92% Manipur Government Stock 2022	0.50
TOTAL [A]		23.15

Statement 23: State Government Market Loans (Contd.)

(₹ Billion)

Sr. No.	Particulars	Balance as at end-March 2013
Special Power Bonds		
1	8.50% Manipur Government Power Bonds April 2013 (03870)	—
2	8.50% Manipur Government Power Bonds October 2013 (03881)	0.08
3	8.50% Manipur Government Power Bonds April 2014 (03892)	0.08
4	8.50% Manipur Government Power Bonds October 2014 (03903)	0.08
5	8.50% Manipur Government Power Bonds April 2015 (03914)	0.08
6	8.50% Manipur Government Power Bonds October 2015 (03925)	0.08
7	8.50% Manipur Government Power Bonds April 2016 (03936)	0.08
	TOTAL [B]	0.47
	TOTAL [A+B]	23.63
Loans Not Bearing Interest		
1	5.75% Manipur S.D.L. 1984	—
2	6.00% Manipur S.D.L. 1984	—
3	6.75% Manipur S.D.L. 2013	—
4	6.95% Manipur S.D.L. 2013	—
	Total (C)	—
	TOTAL [A+B+C]	23.63
MEGHALAYA		
Loans Bearing Interest		
1	6.20% Meghalaya S.D.L. 2013	0.10
2	6.35% Meghalaya S.D.L. 2013	0.09
3	6.40% Meghalaya S.D.L. 2013	0.35
4	5.60% Meghalaya S.D.L. 2014	0.41
5	7.36% Meghalaya S.D.L. 2014	0.47
6	5.85% Meghalaya S.D.L. 2015	0.52
7	5.85% Meghalaya S.D.L. 2015 (II Series)	0.11
8	6.20% Meghalaya S.D.L. 2015	0.10
9	7.02% Meghalaya S.D.L. 2015	0.03
10	7.53% Meghalaya S.D.L. 2015	0.69
11	7.77% Meghalaya S.D.L. 2015	0.39
12	7.70% Meghalaya Government Stock 2016	0.50
13	7.94% Meghalaya Government Stock 2016	0.55
14	7.95% Meghalaya Government Stock 2016	0.40
15	8.65% Meghalaya Government Stock 2016	0.29
16	5.90% Meghalaya S.D.L. 2017	0.39
17	7.17% Meghalaya S.D.L. 2017	0.52
18	8.39% Meghalaya Government Stock 2017	0.67
19	8.42% Meghalaya Government Stock 2017	0.50
20	8.48% Meghalaya Government Stock 2017	0.55
21	8.02% Meghalaya Government Stock 2018	0.50
22	8.25% Meghalaya Government Stock 2018	1.20
23	8.46% Meghalaya S.D.L. 2018	0.41
24	7.59% Meghalaya Government Stock 2019	1.04
25	7.80% Meghalaya Government Stock 2019	0.50
26	8.16% Meghalaya Government Stock 2019	0.26
27	8.47% Meghalaya Government Stock 2019	0.10
28	8.24% Meghalaya Government Stock 2019 (Loan Code No.09335)	0.50
29	8.24% Meghalaya Government Stock 2019 (Loan Code No.09356)	1.24
30	8.27% Meghalaya Government Stock 2020	0.50
31	8.39% Meghalaya Government Stock 2020	0.50
32	8.43% Meghalaya Government Stock 2020	1.00
33	8.37% Meghalaya Government Stock 2020	0.40
34	8.65% Meghalaya Government Stock 2021	1.00
35	9.04% Meghalaya Government Stock 2021	0.60

Sr. No.	Particulars	Balance as at end-March 2013
36	9.22% Meghalaya Government Stock 2021	0.50
37	8.58% Meghalaya Government Stock 2022	0.50
38	8.60% Meghalaya Government Stock 2022	0.50
39	8.92% Meghalaya Government Stock 2022	0.50
40	8.95% Meghalaya Government Stock 2022	0.50
41	8.94% Meghalaya Government Stock 2022 (12399)	1.00
42	8.94% Meghalaya Government Stock 2022 (12410)	0.50
43	8.54% Meghalaya Government Stock 2023	0.55
44	8.58% Meghalaya Government Stock 2023	0.80
	TOTAL [A]	22.72
Power Bonds		
1	8.50% Meghalaya Government Power Bond April 2013 (03603)	—
2	8.50% Meghalaya Government Power Bond October 2013 (03618)	0.01
3	8.50% Meghalaya Government Power Bond April 2014 (03633)	0.01
4	8.50% Meghalaya Government Power Bond October 2014 (03648)	0.01
5	8.50% Meghalaya Government Power Bond April 2015 (03663)	0.01
6	8.50% Meghalaya Government Power Bond October 2015 (03678)	0.01
7	8.50% Meghalaya Government Power Bond April 2016 (03693)	0.01
	TOTAL [B]	0.04
	TOTAL [A+B]	22.76
Loans Not Bearing Interest		
1	6.75% Meghalaya S.D.L. 1992	—
2	9.75% Meghalaya S.D.L. 1998	—
3	6.75% Meghalaya S.D.L. 2013	—
4	6.95% Meghalaya S.D.L. 2013	—
	TOTAL [C]	—
	TOTAL [A+B+C]	22.76
MIZORAM		
Loans Bearing Interest		
1	6.20% Mizoram S.D.L. 2013	0.07
2	6.35% Mizoram S.D.L. 2013	0.06
3	6.40% Mizoram S.D.L. 2013	0.17
4	5.60% Mizoram S.D.L. 2014	0.16
5	7.32% Mizoram S.D.L. 2014	0.10
6	7.36% Mizoram S.D.L. 2014	0.17
7	5.85% Mizoram S.D.L. 2015	0.18
8	5.85% Mizoram S.D.L. 2015 (II Series)	0.12
9	6.20% Mizoram S.D.L. 2015	0.07
10	7.53% Mizoram S.D.L. 2015	0.29
11	7.77% Mizoram S.D.L. 2015	0.20
12	7.61% Mizoram S.D.L. 2016	0.15
13	7.71% Mizoram Government Stock 2016	0.50
14	7.82% Mizoram Government Stock 2016	0.21
15	8.05% Mizoram Government Stock 2016	0.15
16	8.65% Mizoram Government Stock 2016	0.19
17	5.90% Mizoram S.D.L. 2017	0.33
18	7.20% Mizoram S.D.L. 2017	0.47
19	8.39% Mizoram Government Stock 2017	0.70
20	8.30% Mizoram Government Stock 2017	0.47
21	8.35% Mizoram Government Stock 2017	0.29
22	8.42% Mizoram Government Stock 2017	0.29
23	8.25% Mizoram Government Stock 2018	0.42
24	9.44% Mizoram Government Stock 2018	0.27

Statements

Statement 23: State Government Market Loans (Contd.)

(₹ Billion)

Sr. No.	Particulars	Balance as at end-March 2013
25	8.15% Mizoram Government Stock 2019	0.97
26	8.24% Mizoram Government Stock 2019	1.01
27	8.41% Mizoram Government Stock 2020	0.54
28	8.52% Mizoram Government Stock 2020	1.00
29	8.55% Mizoram Government Stock 2021	0.40
30	8.47% Mizoram Government Stock 2021	0.50
31	8.40% Mizoram Government Stock 2021	0.77
32	8.45% Mizoram Government Stock 2021	1.50
33	8.61% Mizoram Government Stock 2021	1.00
34	8.93% Mizoram Government Stock 2022	0.50
35	9.16% Mizoram Government Stock 2022	0.65
36	8.95% Mizoram Government Stock 2022	0.50
37	8.55% Mizoram Government Stock 2023	0.71
TOTAL [A]		16.07
Power Bonds		
1	8.50% Government of Mizoram Power Bonds April 2013 (03871)	–
2	8.50% Government of Mizoram Power Bonds October 2013 (03882)	0.02
3	8.50% Government of Mizoram Power Bonds April 2014 (03893)	0.02
4	8.50% Government of Mizoram Power Bonds October 2014 (03904)	0.02
5	8.50% Government of Mizoram Power Bonds April 2015 (03915)	0.02
6	8.50% Government of Mizoram Power Bonds October 2015 (03926)	0.02
7	8.50% Government of Mizoram Power Bonds April 2016 (03937)	0.02
TOTAL [B]		0.14
TOTAL [A+B]		16.21
Loans Not Bearing Interest		
1	6.75% Mizoram S.D.L. 2013	–
2	6.95% Mizoram S.D.L. 2013	–
TOTAL [C]		–
TOTAL [A+B+C]		16.21
NAGALAND		
Loans Bearing Interest		
1	6.20% Nagaland S.D.L. 2013	0.08
2	6.35% Nagaland S.D.L. 2013	0.07
3	6.35% Nagaland S.D.L. 2013 (II Series)	0.43
4	6.40% Nagaland S.D.L. 2013	0.58
5	5.60% Nagaland S.D.L. 2014	0.62
6	7.32% Nagaland S.D.L. 2014	0.21
7	7.36% Nagaland S.D.L. 2014	0.34
8	5.85% Nagaland S.D.L. 2015	0.82
9	5.85% Nagaland S.D.L. 2015 (II Series)	0.21
10	6.20% Nagaland S.D.L. 2015	0.08
11	7.02% Nagaland S.D.L. 2015	0.02
12	7.53% Nagaland S.D.L. 2015	1.25
13	7.77% Nagaland S.D.L. 2015	0.60
14	7.61% Nagaland S.D.L. 2016	0.24
15	7.69% Nagaland Government Stock 2016	0.45
16	7.81% Nagaland Government Stock 2016	0.40
17	7.82% Nagaland Government Stock 2016	0.43
18	7.95% Nagaland Government Stock 2016	1.20
19	5.90% Nagaland S.D.L. 2017	0.42
20	7.17% Nagaland S.D.L. 2017	0.02
21	8.04% Nagaland Government Stock 2017	0.75
22	8.30% Nagaland Government Stock 2017	1.40
23	8.39% Nagaland Government Stock 2017	0.90
24	8.42% Nagaland Government Stock 2017	0.77

Sr. No.	Particulars	Balance as at end-March 2013
25	8.02% Nagaland Government Stock 2018	0.77
26	8.58% Nagaland Government Stock 2018	1.60
27	7.40% Nagaland Government Stock 2019	1.00
28	7.58% Nagaland Government Stock 2019	2.60
29	8.40% Nagaland Government Stock 2019	1.85
30	8.47% Nagaland Government Stock 2019	0.22
31	8.10% Nagaland Government Stock 2019	0.89
32	8.26% Nagaland Government Stock 2019	1.00
33	8.39% Nagaland Government Stock 2020	1.00
34	8.49% Nagaland Government Stock 2020	0.28
35	8.07% Nagaland Government Stock 2020	1.00
36	8.50% Nagaland Government Stock 2020	1.00
37	8.39% Nagaland Government Stock 2021	0.55
38	8.41% Nagaland Government Stock 2021	1.00
39	8.60% Nagaland Government Stock 2021	1.00
40	8.90% Nagaland Government Stock 2021	1.50
41	9.04% Nagaland Government Stock 2022	2.50
42	9.32% Nagaland Government Stock 2022	0.05
43	8.97% Nagaland Government Stock 2022	2.50
44	8.98% Nagaland Government Stock 2022	2.00
45	8.62% Nagaland Government Stock 2023	1.95
46	8.55% Nagaland Government Stock 2023	0.10
TOTAL [A]		38.66
Power Bonds		
1	8.50% Nagaland Government Power Bond April 2013 (03604)	–
2	8.50% Nagaland Government Power Bond October 2013 (03619)	0.04
3	8.50% Nagaland Government Power Bond April 2014 (03634)	0.04
4	8.50% Nagaland Government Power Bond October 2014 (03649)	0.04
5	8.50% Nagaland Government Power Bond April 2015 (03664)	0.04
6	8.50% Nagaland Government Power Bond October 2015 (03679)	0.04
7	8.50% Nagaland Government Power Bond April 2016 (03694)	0.04
TOTAL [B]		0.24
TOTAL [A+B]		38.90
Loans Not Bearing Interest		
1	6.75% Nagaland S.D.L. 2013	–
2	6.95% Nagaland S.D.L. 2013	–
TOTAL [C]		–
TOTAL [A+B+C]		38.90
ODISHA		
Loans Bearing Interest		
1	6.20% Odisha S.D.L. 2013	2.20
2	6.35% Odisha S.D.L. 2013	1.93
3	6.40% Odisha S.D.L. 2013	3.39
4	6.35% Odisha S.D.L. 2013 (II Series)	1.33
5	5.60% Odisha S.D.L. 2014	3.13
6	5.70% Odisha S.D.L. 2014	1.75
7	7.32% Odisha S.D.L. 2014	2.18
8	7.36% Odisha S.D.L. 2014	1.69
9	5.85% Odisha S.D.L. 2015	1.83
10	5.85% Odisha S.D.L. 2015 (II Series)	4.81
11	6.20% Odisha S.D.L. 2015	2.20
12	7.77% Odisha S.D.L. 2015	5.06
13	5.90% Odisha S.D.L. 2017	4.64
14	7.17% Odisha S.D.L. 2017	1.91
TOTAL [A]		38.06

Statement 23: State Government Market Loans (Contd.)

(₹ Billion)

Sr. No.	Particulars	Balance as at end-March 2013
Power Bonds		
1	8.50% Government of Odisha Power Bonds April 2013 (03872)	—
2	8.50% Government of Odisha Power Bonds October 2013 (03883)	0.55
3	8.50% Government of Odisha Power Bonds April 2014 (03894)	0.55
4	8.50% Government of Odisha Power Bonds October 2014 (03905)	0.55
5	8.50% Government of Odisha Power Bonds April 2015 (03916)	0.55
6	8.50% Government of Odisha Power Bonds October 2015 (03927)	0.55
7	8.50% Government of Odisha Power Bonds April 2016 (03938)	0.55
	TOTAL [B]	3.31
	TOTAL [A+B]	41.37
Loans Not Bearing Interest		
1	6.75% Odisha Government Loan 1992	—
2	7.00% Odisha Government Loan 1993	—
3	8.25% Odisha Government Loan 1995	—
4	7.50% Odisha Government Loan 1997	—
5	9.00% Odisha Government Loan 1999	—
6	11.00% Odisha Government Loan 2001	—
7	11.00% Odisha Government Loan 2002	—
8	14.00% Odisha Government Loan 2005	—
9	13.85% Odisha Government Loan 2006	—
10	13.05% Odisha Government Loan 2007	—
11	11.50% Odisha Government Loan 2008	—
12	12.00% Odisha Government Loan 2011	—
13	6.75% Odisha S.D.L. 2013	—
14	6.95% Odisha S.D.L. 2013	—
	TOTAL [C]	—
	TOTAL [A+B+C]	41.37
PUNJAB		
Loans Bearing Interest		
1	6.40% Punjab S.D.L. 2013	2.06
2	6.35% Punjab S.D.L. 2013	3.51
3	6.20% Punjab S.D.L. 2013	4.02
4	6.35% Punjab S.D.L. 2013 (II Series)	5.96
5	5.90% Punjab Government Stock 2013	1.90
6	5.60% Punjab S.D.L. 2014	2.11
7	5.70% Punjab S.D.L. 2014	5.12
8	5.85% Punjab S.D.L. 2015 (II Series)	2.50
9	7.02% Punjab S.D.L. 2015	2.93
10	6.20% Punjab S.D.L. 2015	4.02
11	7.67% Punjab Government Stock 2016	6.19
12	7.74% Punjab Government Stock 2016	2.43
13	7.79% Punjab Government Stock 2016	5.80
14	7.93% Punjab Government Stock 2016	4.38
15	5.90% Punjab S.D.L. 2017	2.56
16	7.17% Punjab S.D.L. 2017	2.19
17	8.22% Punjab Government Stock 2017	10.00
18	8.32% Punjab Government Stock 2017	3.00
19	8.35% Punjab Government Stock 2017	5.00
20	8.41% Punjab Government Stock 2017	9.00
21	7.86% Punjab Government Stock 2018	4.56
22	7.96% Punjab Government Stock 2018	5.00
23	8.28% Punjab Government Stock 2018	7.65
24	8.83% Punjab Government Stock 2018	5.00
25	9.30% Punjab Government Stock 2018	10.00

Sr. No.	Particulars	Balance as at end-March 2013
26	9.81% Punjab Government Stock 2018	5.00
27	8.07% Punjab Government Stock 2018	5.00
28	7.02% Punjab Government Stock 2018	7.02
29	6.10% Punjab Government Stock 2019	6.67
30	7.24% Punjab Government Stock 2019	3.54
31	7.68% Punjab Government Stock 2019	6.95
32	8.13% Punjab Government Stock 2019	1.43
33	7.77% Punjab Government Stock 2019 (09276)	6.00
34	7.04% Punjab Government Stock 2019	5.00
35	7.82% Punjab Government Stock 2019	5.00
36	7.77% Punjab Government Stock 2019 (09310)	5.00
37	8.20% Punjab Government Stock 2019 (09321)	5.00
38	8.20% Punjab Government Stock 2019 (09336)	7.00
39	8.20% Punjab Government Stock 2019 (09345)	3.00
40	8.08% Punjab Government Stock 2019	2.00
41	8.05% Punjab Government Stock 2019	2.00
42	8.03% Punjab Government Stock 2019	3.20
43	8.37% Punjab Government Stock 2019	4.65
44	8.23% Punjab Government Stock 2020	2.00
45	8.56% Punjab Government Stock 2020	8.00
46	8.32% Punjab Government Stock 2020	5.00
47	8.40% Punjab Government Stock 2020	8.00
48	8.37% Punjab Government Stock 2020 (10302)	2.00
49	8.34% Punjab Government Stock 2020	5.00
50	8.50% Punjab Government Stock 2020	4.50
51	8.44% Punjab Government Stock 2020 (10326)	4.50
52	8.44% Punjab Government Stock 2020 (10335)	1.50
53	8.37% Punjab Government Stock 2020 (10340)	1.50
54	8.39% Punjab Government Stock 2021	4.00
55	8.50% Punjab Government Stock 2021	1.50
56	8.52% Punjab Government Stock 2021	3.78
57	8.36% Punjab Government Stock 2021	10.00
58	8.47% Punjab Government Stock 2021	6.00
59	8.64% Punjab Government Stock 2021	4.00
60	8.54% Punjab Government Stock 2021	6.50
61	8.56% Punjab Government Stock 2021	5.00
62	8.51% Punjab Government Stock 2021	5.00
63	8.59% Punjab Government Stock 2021	2.50
64	8.60% Punjab Government Stock 2021	2.50
65	8.62% Punjab Government Stock 2021	3.00
66	8.66% Punjab Government Stock 2021	3.00
67	8.98% Punjab Government Stock 2021	3.00
68	9.18% Punjab Government Stock 2021	2.50
69	9.21% Punjab Government Stock 2021	2.50
70	8.74% Punjab Government Stock 2021	3.50
71	8.57% Punjab Government Stock 2022	3.50
72	8.67% Punjab Government Stock 2022	2.50
73	8.68% Punjab Government Stock 2022	2.50
74	8.79% Punjab Government Stock 2022	4.33
75	8.96% Punjab Government Stock 2022	5.67
76	8.94% Punjab Government Stock 2022	2.00
77	9.24% Punjab Government Stock 2022	2.50
78	9.17% Punjab Government Stock 2022	7.00
79	9.14% Punjab Government Stock 2022	4.00
80	9.13% Punjab Government Stock 2022 (12286)	4.00
81	9.13% Punjab Government Stock 2022 (12292)	3.00

Statements

Statement 23: State Government Market Loans (Contd.)

(₹ Billion)

Sr. No.	Particulars	Balance as at end-March 2013
82	8.87% Punjab Government Stock 2022	7.00
83	8.91% Punjab Government Stock 2022 (12364)	5.00
84	8.92% Punjab Government Stock 2022 (12336)	10.00
85	8.92% Punjab Government Stock 2022 (12347)	4.00
86	8.93% Punjab Government Stock 2022	8.00
87	8.91% Punjab Government Stock 2022 (12312)	10.00
88	8.86% Punjab Government Stock 2022 (12376)	10.00
89	8.86% Punjab Government Stock 2022 (12400)	5.00
90	8.90% Punjab Government Stock 2022	5.00
91	8.64% Punjab Government Stock 2023	5.00
92	8.71% Punjab Government Stock 2023	5.00
93	8.51% Punjab Government Stock 2023	3.00
94	8.54% Punjab Government Stock 2023	2.00
TOTAL [A]		430.63
Power Bonds		
1	8.50% Punjab Government Power Bonds April 2013 (03605)	-
2	8.50% Punjab Government Power Bonds October 2013 (03620)	0.32
3	8.50% Punjab Government Power Bonds April 2014 (03635)	0.32
4	8.50% Punjab Government Power Bonds October 2014 (03650)	0.32
5	8.50% Punjab Government Power Bonds April 2015 (03665)	0.32
6	8.50% Punjab Government Power Bonds October 2015 (03680)	0.32
7	8.50% Punjab Government Power Bonds April 2016 (03695)	0.32
TOTAL [B]		1.91
TOTAL [A+B]		432.54
Loans Not Bearing Interest		
1	7.00% Punjab S.D.L. 1993	-
2	9.00% Punjab S.D.L. 1999	-
3	8.75% Punjab S.D.L. 2000	-
4	13.50% Punjab S.D.L. 2003	-
5	12.50% Punjab S.D.L. 2004	-
6	14.00% Punjab S.D.L. 2005	-
7	12.30% Punjab S.D.L. 2007	-
8	6.95% Punjab S.D.L. 2013	-
9	6.75% Punjab S.D.L. 2013	-
TOTAL [C]		-
TOTAL [A+B+C]		432.54
RAJASTHAN		
Loans Bearing Interest		
1	6.20% Rajasthan S.D.L. 2013	3.81
2	6.35% Rajasthan S.D.L. 2013	3.34
3	6.40% Rajasthan S.D.L. 2013	5.17
4	6.35% Rajasthan S.D.L. 2013 (II Series)	3.93
5	5.60% Rajasthan S.D.L. 2014	5.13
6	5.70% Rajasthan S.D.L. 2014	4.95
7	7.32% Rajasthan S.D.L. 2014	2.17
8	7.36% Rajasthan S.D.L. 2014	5.05
9	5.85% Rajasthan S.D.L. 2015	5.71
10	5.85% Rajasthan S.D.L. 2015 (II Series)	3.00
11	6.20% Rajasthan S.D.L. 2015	3.81
12	7.02% Rajasthan S.D.L. 2015	2.68
13	7.77% Rajasthan S.D.L. 2015	5.41
14	7.65% Rajasthan Government Stock 2016	5.00
15	7.74% Rajasthan Government Stock 2016	2.74

Sr. No.	Particulars	Balance as at end-March 2013
16	7.81% Rajasthan Government Stock 2016	3.00
17	8.62% Rajasthan Government Stock 2016	2.25
18	8.11% Rajasthan Government Stock 2016	5.00
19	5.90% Rajasthan S.D.L. 2017	2.30
20	8.25% Rajasthan Government Stock 2017	2.00
21	8.30% Rajasthan Government Stock 2017	7.50
22	8.32% Rajasthan Government Stock 2017	9.50
23	8.45% Rajasthan Government Stock 2017	2.15
24	8.46% Rajasthan Government Stock 2017	5.00
25	7.84% Rajasthan Government Stock 2018	5.49
26	7.93% Rajasthan Government Stock 2018	2.20
27	8.06% Rajasthan Government Stock 2018	6.00
28	8.40% Rajasthan Government Stock 2018	2.03
29	8.88% Rajasthan Government Stock 2018	5.00
30	8.26% Rajasthan Government Stock 2018	5.00
31	7.80% Rajasthan Government Stock 2018	10.00
32	6.41% Rajasthan Government Stock 2018	11.62
33	7.29% Rajasthan Government Stock 2019	10.00
34	7.77% Rajasthan Government Stock 2019 (09235)	12.50
35	8.46% Rajasthan Government Stock 2019	5.93
36	8.28% Rajasthan Government Stock 2019	3.51
37	7.44% Rajasthan Government Stock 2019	5.00
38	7.83% Rajasthan Government Stock 2019	5.00
39	7.77% Rajasthan Government Stock 2019 (09311)	5.00
40	7.95% Rajasthan Government Stock 2019	5.00
41	8.20% Rajasthan Government Stock 2019	5.00
42	8.25% Rajasthan Government Stock 2019	5.00
43	8.16% Rajasthan Government Stock 2019	5.00
44	8.21% Rajasthan Government Stock 2019	5.00
45	8.10% Rajasthan Government Stock 2019	5.00
46	8.11% Rajasthan Government Stock 2019	5.00
47	8.06% Rajasthan Government Stock 2019	5.00
48	8.26% Rajasthan Government Stock 2019	5.00
49	8.35% Rajasthan Government Stock 2019	5.00
50	8.30% Rajasthan Government Stock 2020	5.00
51	8.25% Rajasthan Government Stock 2020	5.00
52	8.05% Rajasthan Government Stock 2020	5.00
53	8.11% Rajasthan Government Stock 2020	5.00
54	8.09% Rajasthan Government Stock 2020	5.00
55	8.15% Rajasthan Government Stock 2020	5.00
56	8.12% Rajasthan Government Stock 2020	5.00
57	8.44% Rajasthan Government Stock 2020	5.00
58	8.35% Rajasthan Government Stock 2020	5.00
59	8.51% Rajasthan Government Stock 2020	5.00
60	8.39% Rajasthan Government Stock 2020	5.00
61	8.50% Rajasthan Government Stock 2021	8.00
62	8.52% Rajasthan Government Stock 2021	8.80
63	8.65% Rajasthan Government Stock 2021	5.00
64	8.85% Rajasthan Government Stock 2021	5.00
65	9.06% Rajasthan Government Stock 2021	5.00
66	9.20% Rajasthan Government Stock 2021	5.00
67	9.23% Rajasthan Government Stock 2021	3.83
68	9.02% Rajasthan Government Stock 2021	5.00
69	8.88% Rajasthan Government Stock 2021	5.00
70	8.74% Rajasthan Government Stock 2022	6.17
71	9.24% Rajasthan Government Stock 2022	5.00

Statement 23: State Government Market Loans (Contd.)

(₹ Billion)

Sr. No.	Particulars	Balance as at end-March 2013
72	9.12% Rajasthan Government Stock 2022	5.00
73	8.87% Rajasthan Government Stock 2022	5.00
74	8.89% Rajasthan Government Stock 2022	5.00
75	8.84% Rajasthan Government Stock 2022	5.00
76	8.92% Rajasthan Government Stock 2022 (12337)	5.00
77	8.92% Rajasthan Government Stock 2022 (12348)	5.00
78	8.91% Rajasthan Government Stock 2022	5.00
79	8.90% Rajasthan Government Stock 2022	5.00
80	8.85% Rajasthan Government Stock 2022	5.00
81	8.84% Rajasthan Government Stock 2022	5.00
82	8.92% Rajasthan Government Stock 2022	10.00
83	8.90% Rajasthan Government Stock 2022	5.00
84	8.56% Rajasthan S.D.L. 2023	10.00
85	8.52% Rajasthan S.D.L. 2023	5.41
TOTAL [A]		442.09
Power Bonds		
1	Government of Rajasthan power bond April 2015 (03666)	0.18
2	Government of Rajasthan power bond October 2015 (03681)	0.18
3	Government of Rajasthan power bond April 2016 (03696)	0.18
TOTAL [B]		0.55
TOTAL [A+B]		442.64
Loans Not Bearing Interest		
1	7.00% Rajasthan S.D.L. 1993	-
2	7.50% Rajasthan S.D.L. 1997	-
3	9.75% Rajasthan S.D.L. 1998	-
4	9.00% Rajasthan S.D.L. 1999	-
5	8.75% Rajasthan S.D.L. 2000	-
6	11.00% Rajasthan S.D.L. 2001	-
7	11.00% Rajasthan S.D.L. 2002	-
8	13.50% Rajasthan S.D.L. 2003	-
9	12.50% Rajasthan S.D.L. 2004	-
10	14.00% Rajasthan S.D.L. 2005	-
11	13.85% Rajasthan S.D.L. 2006	-
12	13.05% Rajasthan S.D.L. 2007	-
13	13.00% Rajasthan S.D.L. 2007	-
14	12.25% Rajasthan S.D.L. 2009	-
15	11.50% Rajasthan S.D.L. 2009	-
16	10.50% Rajasthan S.D.L. 2011	-
17	10.35% Rajasthan S.D.L. 2011	-
18	6.75% Rajasthan S.D.L. 2013	-
19	6.95% Rajasthan S.D.L. 2013	-
TOTAL [C]		-
TOTAL [A+B+C]		442.64
SIKKIM		
Loans Bearing Interest		
1	6.40% Sikkim Government Stock 2013	0.07
2	6.35% Sikkim Government Stock 2013	0.05
3	6.20% Sikkim Government Stock 2013	0.05
4	5.60% Sikkim Government Stock 2014	0.06
5	7.32% Sikkim Government Stock 2014	0.06
6	7.36% Sikkim Government Stock 2014	0.11
7	6.20% Sikkim Government Stock 2015	0.05
8	5.85% Sikkim Government Stock 2015	0.10

Sr. No.	Particulars	Balance as at end-March 2013
9	7.53% Sikkim Government Stock 2015	0.09
10	7.77% Sikkim Government Stock 2015	0.18
11	7.61% Sikkim Government Stock 2016	0.11
12	7.70% Sikkim Government Stock 2016	0.66
13	7.82% Sikkim Government Stock 2016	0.50
14	8.65% Sikkim Government Stock 2016	0.64
15	5.90% Sikkim S.D.L. 2017	0.30
16	7.17% Sikkim S.D.L. 2017	0.25
17	8.20% Sikkim Government Stock 2017	1.12
18	7.00% Sikkim Government Stock 2018	2.93
19	8.02% Sikkim Government Stock 2018	1.38
20	8.44% Sikkim Government Stock 2020	1.88
21	8.35% Sikkim Government Stock 2020	1.40
22	8.78% Sikkim Government Stock 2021	0.40
23	8.92% Sikkim Government Stock 2022	0.35
24	8.81% Sikkim Government Stock 2022	0.35
25	8.54% Sikkim Government Stock 2023	0.24
TOTAL [A]		13.33
Power Bonds		
1	8.50% Government of Sikkim Power Bonds April 2013 (03873)	-
2	8.50% Government of Sikkim Power Bonds October 2013 (03884)	0.02
3	8.50% Government of Sikkim Power Bonds April 2014 (03895)	0.02
4	8.50% Government of Sikkim Power Bonds October 2014 (03906)	0.02
5	8.50% Government of Sikkim Power Bonds April 2015 (03917)	0.02
6	8.50% Government of Sikkim Power Bonds October 2015 (03928)	0.02
7	8.50% Government of Sikkim Power Bonds April 2016 (03939)	0.02
TOTAL [B]		0.14
TOTAL [A+B]		13.47
Loans Not Bearing Interest		
1	6.95% Sikkim S.D.L. 2013	-
TOTAL [C]		-
TOTAL [A+B+C]		13.47
TAMIL NADU		
Loans Bearing Interest		
1	6.40% Tamil Nadu S.D.L. 2013	6.57
2	6.35% Tamil Nadu S.D.L. 2013	3.35
3	6.20% Tamil Nadu S.D.L. 2013	3.83
4	6.35% Tamil Nadu S.D.L. 2013 (II Series)	4.43
5	6.00% Tamil Nadu Government Stock 2013	2.50
6	5.60% Tamil Nadu S.D.L. 2014	5.81
7	5.70% Tamil Nadu S.D.L. 2014	7.23
8	7.10% Tamil Nadu Government Stock 2014	2.70
9	7.36% Tamil Nadu S.D.L. 2014	4.50
10	6.20% Tamil Nadu S.D.L. 2015	3.83
11	5.85% Tamil Nadu S.D.L. 2015	1.50
12	5.85% Tamil Nadu S.D.L. 2015 (II Series)	2.50
13	7.02% Tamil Nadu S.D.L. 2015	1.33
14	7.35% Tamil Nadu S.D.L. 2015	2.10
15	7.77% Tamil Nadu S.D.L. 2015	2.00
16	7.68% Tamil Nadu Government Stock 2016	6.00
17	7.79% Tamil Nadu Government Stock 2016	6.09
18	7.93% Tamil Nadu Government Stock 2016	4.00
19	5.90% Tamil Nadu S.D.L. 2017	4.43
20	7.96% Tamil Nadu Government Stock 2017	5.00

Statements

Statement 23: State Government Market Loans (Contd.)

(₹ Billion)

Sr. No.	Particulars	Balance as at end-March 2013
21	8.14% Tamil Nadu Government Stock 2017	5.00
22	8.19% Tamil Nadu Government Stock 2017	5.00
23	8.30% Tamil Nadu Government Stock 2017	3.00
24	8.32% Tamil Nadu Government Stock 2017	4.14
25	8.39% Tamil Nadu Government Stock 2017 (07271)	5.00
26	8.39% Tamil Nadu Government Stock 2017 (07289)	5.00
27	8.47% Tamil Nadu Government Stock 2017	6.00
28	7.85% Tamil Nadu Government Stock 2018	7.50
29	7.96% Tamil Nadu Government Stock 2018	10.00
30	8.12% Tamil Nadu Government Stock 2018	7.92
31	8.23% Tamil Nadu Government Stock 2018	7.50
32	6.95% Tamil Nadu Government Stock 2018	7.50
33	6.40% Tamil Nadu Government Stock 2018	10.00
34	6.65% Tamil Nadu Government Stock 2019	10.00
35	7.00% Tamil Nadu Government Stock 2019	10.00
36	7.26% Tamil Nadu Government Stock 2019	12.00
37	7.45% Tamil Nadu Government Stock 2019	10.00
38	7.65% Tamil Nadu Government Stock 2019	12.00
39	8.48% Tamil Nadu Government Stock 2019	12.17
40	8.24% Tamil Nadu Government Stock 2019	4.81
41	8.28% Tamil Nadu Government Stock 2019	15.00
42	8.13% Tamil Nadu Government Stock 2019	15.00
43	8.22% Tamil Nadu Government Stock 2019	12.00
44	8.11% Tamil Nadu Government Stock 2019	10.00
45	8.12% Tamil Nadu Government Stock 2019	10.00
46	8.05% Tamil Nadu Government Stock 2019	10.00
47	8.26% Tamil Nadu Government Stock 2019	10.00
48	8.36% Tamil Nadu Government Stock 2019	10.00
49	8.32% Tamil Nadu Government Stock 2020	10.00
50	8.25% Tamil Nadu Government Stock 2020	10.00
51	8.52% Tamil Nadu Government Stock 2020	13.99
52	8.09% Tamil Nadu Government Stock 2020	9.38
53	8.16% Tamil Nadu Government Stock 2020	9.38
54	8.15% Tamil Nadu Government Stock 2020	9.31
55	8.32% Tamil Nadu Government Stock 2020	9.38
56	8.42% Tamil Nadu Government Stock 2020	9.38
57	8.39% Tamil Nadu Government Stock 2020 (10296)	12.50
58	8.53% Tamil Nadu Government Stock 2020	18.75
59	8.39% Tamil Nadu Government Stock 2020 (10332)	6.25
60	8.44% Tamil Nadu Government Stock 2020	6.25
61	8.39% Tamil Nadu Government Stock 2021	6.25
62	8.50% Tamil Nadu Government Stock 2021	3.00
63	8.68% Tamil Nadu Government Stock 2021	10.00
64	8.59% Tamil Nadu Government Stock 2021	10.00
65	8.56% Tamil Nadu Government Stock 2021	5.00
66	8.64% Tamil Nadu Government Stock 2021	7.50
67	8.60% Tamil Nadu Government Stock 2021	7.50
68	8.85% Tamil Nadu Government Stock 2021	5.10
69	9.09% Tamil Nadu Government Stock 2021	7.50
70	9.19% Tamil Nadu Government Stock 2021	12.50
71	9.22% Tamil Nadu Government Stock 2021	4.90
72	8.72% Tamil Nadu Government Stock 2022	20.00
73	8.66% Tamil Nadu Government Stock 2022	12.00
74	8.71% Tamil Nadu Government Stock 2022	15.00
75	8.75% Tamil Nadu Government Stock 2022	15.00
76	8.92% Tamil Nadu Government Stock 2022	13.00

Sr. No.	Particulars	Balance as at end-March 2013
77	9.10% Tamil Nadu Government Stock 2022	6.22
78	8.89% Tamil Nadu Government Stock 2022	8.50
79	8.84% Tamil Nadu Government Stock 2022	15.00
80	8.92% Tamil Nadu Government Stock 2022	15.00
81	8.92% Tamil Nadu Government Stock 2022	12.50
82	8.90% Tamil Nadu Government Stock 2022	18.75
83	8.86% Tamil Nadu Government Stock 2022	15.00
84	8.85% Tamil Nadu Government Stock 2022	15.00
85	8.80% Tamil Nadu Government Stock 2022	12.50
86	8.86% Tamil Nadu Government Stock 2022	10.00
87	8.89% Tamil Nadu Government Stock 2022	11.50
88	8.63% Tamil Nadu Government Stock 2023	10.00
89	8.56% Tamil Nadu Government Stock 2023	10.00
90	8.62% Tamil Nadu Government Stock 2023	10.00
91	8.60% Tamil Nadu Government Stock 2023	10.00
	Total [A]	785.01
Loans Not Bearing Interest		
1	7.00% Tamil Nadu S.D.L. 1993	-
2	7.50% Tamil Nadu S.D.L. 1997	-
3	9.75% Tamil Nadu S.D.L. 1998	-
4	9.00% Tamil Nadu S.D.L. 1999	-
5	8.75% Tamil Nadu S.D.L. 2000	-
6	11.00% Tamil Nadu S.D.L. 2001	-
7	11.00% Tamil Nadu S.D.L. 2002	-
8	13.50% Tamil Nadu S.D.L. 2003	-
9	12.50% Tamil Nadu S.D.L. 2004	-
10	14.00% Tamil Nadu S.D.L. 2005	-
11	13.85% Tamil Nadu S.D.L. 2006	-
12	13.05% Tamil Nadu S.D.L. 2007	-
13	13.00% Tamil Nadu S.D.L. 2007	-
14	12.30% Tamil Nadu S.D.L. 2007	-
15	12.15% Tamil Nadu S.D.L. 2008	-
16	11.50% Tamil Nadu S.D.L. 2008	-
17	12.50% Tamil Nadu S.D.L. 2008	-
18	12.25% Tamil Nadu S.D.L. 2009	-
19	11.50% Tamil Nadu S.D.L. 2009	-
20	11.50% Tamil Nadu S.D.L. 2010	-
21	12.00% Tamil Nadu S.D.L. 2010	-
22	10.50% Tamil Nadu S.D.L. 2011	-
23	11.50% Tamil Nadu S.D.L. 2011	-
24	9.45% Tamil Nadu S.D.L. 2011	-
25	12.00% Tamil Nadu S.D.L. 2011	-
26	6.95% Tamil Nadu S.D.L. 2013	-
27	6.75% Tamil Nadu S.D.L. 2013	-
	Total [B]	0.01
	GRAND TOTAL [A+B]	785.02
TRIPURA		
Loans Bearing Interest		
1	6.20% Tripura S.D.L. 2013	0.20
2	6.35% Tripura S.D.L. 2013	0.18
3	6.40% Tripura S.D.L. 2013	0.39
4	5.60% Tripura S.D.L. 2014	0.42
5	7.32% Tripura S.D.L. 2014	0.22
6	7.36% Tripura S.D.L. 2014	0.40

Statement 23: State Government Market Loans (Contd.)

(₹ Billion)

Sr. No.	Particulars	Balance as at end-March 2013
7	5.85% Tripura S.D.L. 2015	0.62
8	5.85% Tripura S.D.L. 2015 (II Series)	0.13
9	6.20% Tripura S.D.L. 2015	0.20
10	7.02% Tripura S.D.L. 2015	0.02
11	7.45% Tripura Government Stock 2015	0.40
12	7.77% Tripura S.D.L. 2015	0.30
13	7.61% Tripura S.D.L. 2016	0.42
14	7.70% Tripura Government Stock 2016	0.25
15	8.11% Tripura Government Stock 2016	0.35
16	5.90% Tripura S.D.L. 2017	0.56
17	7.17% Tripura S.D.L. 2017	1.46
18	7.77% Tripura Government Stock 2019	1.56
19	8.24% Tripura Government Stock 2019	1.50
20	8.40% Tripura Government Stock 2019	1.00
21	8.49% Tripura Government Stock 2020	1.00
22	8.10% Tripura Government Stock 2020	1.00
23	8.39% Tripura Government Stock 2021	1.20
24	8.40% Tripura Government Stock 2021	0.65
25	8.65% Tripura Government Stock 2021	1.00
26	8.60% Tripura Government Stock 2021	0.50
27	8.60% Tripura Government Stock 2022	0.50
28	9.42% Tripura Government Stock 2022	1.00
29	8.90% Tripura Government Stock 2022	1.25
30	8.94% Tripura Government Stock 2022	0.90
31	8.90% Tripura Government Stock 2022	1.00
32	8.60% Tripura Government Stock 2023	2.50
33	8.55% Tripura Government Stock 2023	0.80
TOTAL [A]		23.88
Power Bonds		
1	8.50% Government of Tripura Power Bonds April 2013 (03874)	-
2	8.50% Government of Tripura Power Bonds October 2013 (03885)	0.03
3	8.50% Government of Tripura Power Bonds April 2014 (03896)	0.03
4	8.50% Government of Tripura Power Bonds October 2014 (03907)	0.03
5	8.50% Government of Tripura Power Bonds April 2015 (03918)	0.03
6	8.50% Government of Tripura Power Bonds October 2015 (03929)	0.03
7	8.50% Government of Tripura Power Bonds April 2016 (03940)	0.03
Total [B]		0.19
TOTAL [A+B]		24.07
Loans Not Bearing Interest		
1	6.75% Tripura S.D.L. 1992	-
2	7.50% Tripura S.D.L. 1997	-
3	11.00% Tripura S.D.L. 2002	-
4	6.75% Tripura S.D.L. 2013	-
5	6.95% Tripura S.D.L. 2013	-
TOTAL [C]		-
TOTAL [A+B+C]		24.07
UTTAR PRADESH		
Loans Bearing Interest (Subsequent to Reorganisation)		
1	6.20% Uttar Pradesh S.D.L. 2013	8.08
2	6.35% Uttar Pradesh S.D.L. 2013	7.08
3	6.40% Uttar Pradesh S.D.L. 2013	9.16
4	6.35% Uttar Pradesh S.D.L. 2013 (II Series)	5.14
5	5.60% Uttar Pradesh S.D.L. 2014	7.75

Sr. No.	Particulars	Balance as at end-March 2013
6	5.70% Uttar Pradesh S.D.L. 2014	7.35
7	7.32% Uttar Pradesh S.D.L. 2014	11.44
8	7.36% Uttar Pradesh S.D.L. 2014	3.67
9	5.85% Uttar Pradesh S.D.L. 2015	7.95
10	5.85% Uttar Pradesh S.D.L. 2015 (II Series)	4.74
11	6.20% Uttar Pradesh S.D.L. 2015	8.08
12	7.02% Uttar Pradesh S.D.L. 2015	4.92
13	7.53% Uttar Pradesh S.D.L. 2015	15.00
14	7.77% Uttar Pradesh S.D.L. 2015	9.97
15	7.85% Uttar Pradesh Government Stock 2016	5.99
16	8.00% Uttar Pradesh Government Stock 2016	16.33
17	5.90% Uttar Pradesh S.D.L. 2017	8.65
18	7.17% Uttar Pradesh S.D.L. 2017	0.32
19	8.45% Uttar Pradesh Government Stock 2017	16.15
20	8.55% Uttar Pradesh Government Stock 2017	10.00
21	8.01% Uttar Pradesh Government Stock 2018	15.00
22	8.07% Uttar Pradesh Government Stock 2018	11.00
23	8.25% Uttar Pradesh Government Stock 2018	8.22
24	8.51% Uttar Pradesh Government Stock 2018	10.00
25	9.59% Uttar Pradesh Government Stock 2018	10.00
26	9.30% Uttar Pradesh Government Stock 2018	10.00
27	8.89% Uttar Pradesh Government Stock 2018	10.00
28	7.85% Uttar Pradesh Government Stock 2018	10.00
29	7.03% Uttar Pradesh Government Stock 2018	10.00
30	7.10% Uttar Pradesh Government Stock 2019	10.99
31	8.57% Uttar Pradesh Government Stock 2019	30.00
32	8.59% Uttar Pradesh Government Stock 2019	25.94
33	7.53% Uttar Pradesh Government Stock 2019	15.00
34	7.84% Uttar Pradesh Government Stock 2019	5.00
35	7.97% Uttar Pradesh Government Stock 2019	10.00
36	8.03% Uttar Pradesh Government Stock 2019	15.00
37	7.80% Uttar Pradesh Government Stock 2019	5.00
38	8.32% Uttar Pradesh Government Stock 2019	15.00
39	8.47% Uttar Pradesh Government Stock 2019	15.00
40	8.26% Uttar Pradesh Government Stock 2019	13.06
41	8.44% Uttar Pradesh Government Stock 2019	15.00
42	8.39% Uttar Pradesh Government Stock 2020	18.74
43	8.58% Uttar Pradesh Government Stock 2020	11.97
44	8.55% Uttar Pradesh Government Stock 2020	20.00
45	8.28% Uttar Pradesh Government Stock 2020	10.00
46	8.10% Uttar Pradesh Government Stock 2020	10.00
47	8.13% Uttar Pradesh Government Stock 2020	8.00
48	8.19% Uttar Pradesh Government Stock 2020	10.00
49	8.37% Uttar Pradesh Government Stock 2020	12.00
50	8.41% Uttar Pradesh Government Stock 2020	10.00
51	8.39% Uttar Pradesh Government Stock 2020	10.00
52	8.55% Uttar Pradesh Government Stock 2020	15.00
53	8.34% Uttar Pradesh Government Stock 2020	10.00
54	8.56% Uttar Pradesh Government Stock 2021	5.00
55	8.65% Uttar Pradesh Government Stock 2021	15.00
56	8.66% Uttar Pradesh Government Stock 2021	10.00
57	8.56% Uttar Pradesh Government Stock 2021	10.00
58	8.69% Uttar Pradesh Government Stock 2021	15.00
59	8.58% Uttar Pradesh Government Stock 2021	5.13
60	8.61% Uttar Pradesh Government Stock 2021	10.00
61	8.66% Uttar Pradesh Government Stock 2021	10.00

Statements

Statement 23: State Government Market Loans (Contd.)

(₹ Billion)

Sr. No.	Particulars	Balance as at end-March 2013
62	8.90% Uttar Pradesh Government Stock 2021	10.00
63	9.25% Uttar Pradesh Government Stock 2021	14.88
64	9.25% Uttar Pradesh Government Stock 2021	10.00
65	9.02% Uttar Pradesh Government Stock 2021	10.00
66	8.80% Uttar Pradesh Government Stock 2021	10.00
67	8.75% Uttar Pradesh Government Stock 2022	10.00
68	8.76% Uttar Pradesh Government Stock 2022	10.00
69	9.28% Uttar Pradesh Government Stock 2022	8.30
70	9.17% Uttar Pradesh Government Stock 2022	15.00
71	8.92% Uttar Pradesh Government Stock 2022	15.00
72	8.88% Uttar Pradesh Government Stock 2022	10.00
73	8.93% Uttar Pradesh Government Stock 2022 (12339)	10.00
74	8.93% Uttar Pradesh Government Stock 2022 (12358)	15.00
75	8.91% Uttar Pradesh Government Stock 2022	10.00
76	8.88% Uttar Pradesh Government Stock 2022	10.00
77	8.86% Uttar Pradesh Government Stock 2022	10.00
TOTAL [A]		841.01
Power Bonds		
1	8.50% Government of Uttar Pradesh Power Bonds APRIL 2013 (03609)	–
2	8.50% Government of Uttar Pradesh Power Bonds OCT 2013 (03624)	2.94
3	8.50% Government of Uttar Pradesh Power Bonds APRIL 2014 (03639)	2.94
4	8.50% Government of Uttar Pradesh Power Bonds OCT 2014 (03654)	2.94
5	8.50% Government of Uttar Pradesh Power Bonds APRIL 2015 (03669)	2.94
6	8.50% Government of Uttar Pradesh Power Bonds OCT 2015 (03684)	2.94
7	8.50% Government of Uttar Pradesh Power Bonds APRIL 2016 (03699)	2.94
TOTAL [B]		17.62
TOTAL [A+B]		858.62
Compensation Bonds		
1	2.75% UPZARG Bonds	0.12
2	3.25% Uttar Pradesh Estates Act Bonds	–
3	3.50% Uttar Pradesh Land Ceiling Compensation Bonds	–
4	2.50% UPZA Compensation Bonds	–
5	2.50% UPZA Comp. Bonds Certs.	0.29
TOTAL [C]		0.42
TOTAL [A+B+C]		859.04
Loans Not Bearing Interest (Prior to Reorganisation)		
1	6.75% Uttar Pradesh S.D.L. 1992	–
2	7.00% Uttar Pradesh S.D.L. 1993	0.01
3	8.25% Uttar Pradesh S.D.L. 1995	–
4	7.50% Uttar Pradesh S.D.L. 1997	–
5	9.75% Uttar Pradesh S.D.L. 1998	–
6	9.00% Uttar Pradesh S.D.L. 1999	–
7	11.00% Uttar Pradesh S.D.L. 2001	–
8	11.00% Uttar Pradesh S.D.L. 2002	–
9	13.50% Uttar Pradesh S.D.L. 2003	–
10	14.00% Uttar Pradesh S.D.L. 2005	–
11	13.85% Uttar Pradesh S.D.L. 2006	–
12	13.00% Uttar Pradesh S.D.L. 2007	–

Sr. No.	Particulars	Balance as at end-March 2013
13	12.30% Uttar Pradesh S.D.L. 2007	–
14	11.50% Uttar Pradesh S.D.L. 2008	–
15	11.50% Uttar Pradesh S.D.L. 2009	–
16	11.30% Uttar Pradesh S.D.L. 2010	–
17	11.50% Uttar Pradesh S.D.L. 2010	–
18	12.00% Uttar Pradesh S.D.L. 2010	–
19	11.50% Uttar Pradesh S.D.L. 2011	–
20	12.00% Uttar Pradesh S.D.L. 2011	–
TOTAL [D]		0.03
TOTAL [A+B+C+D]		859.07
Loans Not Bearing Interest (Subsequent to Reorganisation)		
1	9.45% Uttar Pradesh S.D.L. 2011	–
2	8.00% Uttar Pradesh S.D.L. 2012	–
3	6.75% Uttar Pradesh S.D.L. 2013	–
4	6.95% Uttar Pradesh S.D.L. 2013	–
TOTAL [E]		–
TOTAL [A+B+C+D+E]		859.07
UTTARAKHAND		
Loans Bearing Interest (Subsequent to Reorganisation)		
1	6.20% Uttarakhand S.D.L. 2013	3.39
2	6.35% Uttarakhand S.D.L. 2013	2.97
3	6.40% Uttarakhand S.D.L. 2013	1.28
4	5.60% Uttarakhand S.D.L. 2014	2.09
5	7.32% Uttarakhand S.D.L. 2014	0.33
6	7.36% Uttarakhand S.D.L. 2014	0.67
7	5.85% Uttarakhand S.D.L. 2015	2.63
8	6.20% Uttarakhand S.D.L. 2015	3.39
9	7.77% Uttarakhand S.D.L. 2015	0.92
10	7.70% Uttarakhand Government Stock 2016	2.50
11	7.72% Uttarakhand Government Stock 2016	2.26
12	7.95% Uttarakhand Government Stock 2016	1.59
13	8.38% Uttarakhand Government Stock 2017	2.11
14	8.39% Uttarakhand Government Stock 2017	2.50
15	7.87% Uttarakhand Government Stock 2018	2.50
16	8.12% Uttarakhand Government Stock 2018	2.50
17	8.68% Uttarakhand Government Stock 2018	0.80
18	8.50% Uttarakhand Government Stock 2018	2.50
19	8.39% Uttarakhand Government Stock 2018	2.00
20	7.00% Uttarakhand Government Stock 2018	2.15
21	7.45% Uttarakhand Government Stock 2019	2.52
22	8.55% Uttarakhand Government Stock 2019	0.94
23	7.77% Uttarakhand Government Stock 2019	3.00
24	7.80% Uttarakhand Government Stock 2019	3.00
25	8.58% Uttarakhand Government Stock 2020	5.00
26	8.12% Uttarakhand Government Stock 2020	2.00
27	8.55% Uttarakhand Government Stock 2021	2.92
28	8.39% Uttarakhand Government Stock 2021	5.00
29	8.65% Uttarakhand Government Stock 2021	2.00
30	8.62% Uttarakhand Government Stock 2021	1.50
31	9.05% Uttarakhand Government Stock 2021	1.50
32	8.62% Uttarakhand Government Stock 2022	1.00
33	9.02% Uttarakhand Government Stock 2022	3.00
34	8.93% Uttarakhand Government Stock 2022	1.50
35	9.01% Uttarakhand Government Stock 2022	5.00
36	8.67% Uttarakhand Government Stock 2023	11.00
TOTAL [A]		91.94

Statement 23: State Government Market Loans (Contd.)

(₹ Billion)

Sr. No.	Particulars	Balance as at end-March 2013
Power Bonds		
1	8.50% Government of Uttarakhand Power Bond April 2013 (03608)	—
2	8.50% Government of Uttarakhand Power Bond October 2013 (03623)	0.29
3	8.50% Government of Uttarakhand Power Bond April 2014 (03638)	0.29
4	8.50% Government of Uttarakhand Power Bond October 2014 (03653)	0.29
5	8.50% Government of Uttarakhand Power Bond April 2015 (03668)	0.29
6	8.50% Government of Uttarakhand Power Bond October 2015 (03683)	0.29
7	8.50% Government of Uttarakhand Power Bond April 2016 (03698)	0.29
	TOTAL [B]	1.72
Compensation Bonds		
1	2.75% Rehabilitation Grant Bonds	0.12
2	3.25% UP Encumbered Estates Act Bonds	—
3	3.50% Uttar Pradesh Land Ceiling Compensation Bonds	—
4	2.50% UPZA Compensation Bonds	—
5	2.50% UPZA Compensation Bonds Certs.	0.29
	TOTAL [C]	0.42
	TOTAL [A+B+C]	94.08
Loans Not Bearing Interest (Prior to reorganisation)		
1	6.75% Uttar Pradesh S.D.L. 1992	—
2	7.00% Uttar Pradesh S.D.L. 1993	0.01
3	8.25% Uttar Pradesh S.D.L. 1995	—
4	7.50% Uttar Pradesh S.D.L. 1997	—
5	9.75% Uttar Pradesh S.D.L. 1998	—
6	9.00% Uttar Pradesh S.D.L. 1999	—
7	11.00% Uttar Pradesh S.D.L. 2001	—
8	11.00% Uttar Pradesh S.D.L. 2002	—
9	13.50% Uttar Pradesh S.D.L. 2003	—
10	14.00% Uttar Pradesh S.D.L. 2005	—
11	13.85% Uttar Pradesh S.D.L. 2006	—
12	13.00% Uttar Pradesh S.D.L. 2007	—
13	12.30% Uttar Pradesh S.D.L. 2007	—
14	11.50% Uttar Pradesh S.D.L. 2008	—
15	11.50% Uttar Pradesh S.D.L. 2009	—
16	11.30% Uttar Pradesh S.D.L. 2010	—
17	11.50% Uttar Pradesh S.D.L. 2010	—
18	12.00% Uttar Pradesh S.D.L. 2010	—
19	11.50% Uttar Pradesh S.D.L. 2011	—
20	12.00% Uttar Pradesh S.D.L. 2011	—
	TOTAL [D]	0.03
	TOTAL [A+B+C+D]	94.10
Loans Not Bearing Interest (Subsequent to reorganisation)		
1	6.75% Uttarakhand S.D.L. 2013	—
2	6.95% Uttarakhand S.D.L. 2013	—
	TOTAL [E]	—
	TOTAL [A+B+C+D+E]	94.10
WEST BENGAL		
Loans Bearing Interest		
1	5.78% West Bengal Government Stock 2013	3.35
2	6.20% West Bengal S.D.L. 2013	11.71
3	6.35% West Bengal S.D.L. 2013	10.24

Sr. No.	Particulars	Balance as at end-March 2013
4	6.35% West Bengal S.D.L. 2013 (II Series)	6.81
5	6.40% West Bengal S.D.L. 2013	4.66
6	5.60% West Bengal S.D.L. 2014	4.06
7	5.70% West Bengal S.D.L. 2014	11.13
8	7.15% West Bengal Government Stock 2014	2.59
9	7.32% West Bengal S.D.L. 2014	1.83
10	7.36% West Bengal S.D.L. 2014	2.89
11	5.85% West Bengal S.D.L. 2015	1.64
12	5.85% West Bengal S.D.L. 2015 (II Series)	5.00
13	6.20% West Bengal S.D.L. 2015	11.71
14	7.02% West Bengal S.D.L. 2015	5.42
15	7.39% West Bengal Government Stock 2015	4.49
16	7.53% West Bengal Government Stock 2015	6.33
17	7.77% West Bengal Government Stock 2015	6.32
18	7.74% West Bengal Government Stock 2016	4.67
19	7.93% West Bengal Government Stock 2016	8.69
20	5.90% West Bengal S.D.L. 2017	8.99
21	7.17% West Bengal S.D.L. 2017	9.66
22	8.39% West Bengal Government Stock 2017	10.98
23	8.40% West Bengal Government Stock 2017 (07231)	10.00
24	8.40% West Bengal Government Stock 2017 (07266)	20.00
25	8.48% West Bengal Government Stock 2017 (07240)	9.65
26	8.48% West Bengal Government Stock 2017 (07273)	21.00
27	8.50% West Bengal Government Stock 2017	21.00
28	6.43% West Bengal Government Stock 2018	8.88
29	7.86% West Bengal Government Stock 2018	15.00
30	7.87% West Bengal Government Stock 2018	14.00
31	8.07% West Bengal Government Stock 2018	6.00
32	8.30% West Bengal Government Stock 2018	9.44
33	8.52% West Bengal Government Stock 2018	10.00
34	8.60% West Bengal Government Stock 2018	18.53
35	8.80% West Bengal Government Stock 2018	18.00
36	9.38% West Bengal Government Stock 2018	8.00
37	9.90% West Bengal Government Stock 2018	8.00
38	7.27% West Bengal Government Stock 2019	10.00
39	8.25% West Bengal Government Stock 2019	1.90
40	8.43% West Bengal Government Stock 2019	19.67
41	7.10% West Bengal Government Stock 2019	25.00
42	7.50% West Bengal Government Stock 2019	15.00
43	7.55% West Bengal Government Stock 2019	20.00
44	7.70% West Bengal Government Stock 2019	4.11
45	7.96% West Bengal Government Stock 2019	20.00
46	8.02% West Bengal Government Stock 2019	20.00
47	8.31% West Bengal Government Stock 2019	15.00
48	7.65% West Bengal Government Stock 2019	2.10
49	7.68% West Bengal Government Stock 2019	3.00
50	8.10% West Bengal Government Stock 2019	23.31
51	8.42% West Bengal Government Stock 2019	10.00
52	8.57% West Bengal Government Stock 2020	8.00
53	8.58% West Bengal Government Stock 2020	20.00
54	8.51% West Bengal Government Stock 2020	5.00
55	8.28% West Bengal Government Stock 2020	15.00
56	8.11% West Bengal Government Stock 2020	10.00
57	8.17% West Bengal Government Stock 2020	10.00
58	8.38% West Bengal Government Stock 2020	10.02
59	8.39% West Bengal Government Stock 2020	4.98

Statements

Statement 23: State Government Market Loans (Concl'd.)

(₹ Billion)

Sr. No.	Particulars	Balance as at end-March 2013
60	8.44% West Bengal Government Stock 2020	5.00
61	8.39% West Bengal Government Stock 2020	5.00
62	8.42% West Bengal Government Stock 2020	5.00
63	8.51% West Bengal Government Stock 2020	5.00
64	8.36% West Bengal Government Stock 2021	14.00
65	8.44% West Bengal Government Stock 2021	17.73
66	8.60% West Bengal Government Stock 2021	20.00
67	8.60% West Bengal Government Stock 2021	30.00
68	8.65% West Bengal Government Stock 2021	10.00
69	8.61% West Bengal Government Stock 2021	10.00
70	8.55% West Bengal Government Stock 2021	10.00
71	8.64% West Bengal Government Stock 2021	10.00
72	8.65% West Bengal Government Stock 2021	15.00
73	9.08% West Bengal Government Stock 2021	15.00
74	9.28% West Bengal Government Stock 2021	10.00
75	9.04% West Bengal Government Stock 2021	12.50
76	8.81% West Bengal Government Stock 2021	13.00
77	8.75% West Bengal Government Stock 2022	8.00
78	8.66% West Bengal Government Stock 2022	10.00
79	8.80% West Bengal Government Stock 2022	10.00
80	9.36% West Bengal Government Stock 2022	6.68
81	9.31% West Bengal Government Stock 2022	25.00
82	9.23% West Bengal Government Stock 2022	10.00
83	9.22% West Bengal Government Stock 2022	15.00
84	8.95% West Bengal Government Stock 2022	5.00
85	8.91% West Bengal Government Stock 2022	15.00
86	8.96% West Bengal Government Stock 2022	15.00
87	8.92% West Bengal Government Stock 2022	15.00
88	8.90% West Bengal Government Stock 2022	20.00
89	8.89% West Bengal Government Stock 2022	5.00
90	9.01% West Bengal Government Stock 2022	20.00
91	9.03% West Bengal Government Stock 2022	20.00
92	8.64% West Bengal Government Stock 2023	8.00
93	8.60% West Bengal Government Stock 2023	5.00
94	8.66% West Bengal Government Stock 2023 (13247)	12.00
95	8.66% West Bengal Government Stock 2023 (13262)	15.00
TOTAL [A]		1059.65
Power Bonds		
1	8.50% West Bengal Government Power Bond April 2013 (03610)	-
2	8.50% West Bengal Government Power Bond October 2013 (03625)	0.98

Sr. No.	Particulars	Balance as at end-March 2013
3	8.50% West Bengal Government Power Bond April 2014 (03640)	0.98
4	8.50% West Bengal Government Power Bond October 2014 (03655)	0.98
5	8.50% West Bengal Government Power Bond April 2015 (03670)	0.98
6	8.50% West Bengal Government Power Bond October 2015 (03685)	0.98
7	8.50% West Bengal Government Power Bond April 2016 (03700)	0.98
TOTAL [B]		5.89
TOTAL [A+B]		1065.54
1	3% West Bengal Estate Acquisition Compensation Bonds	0.02
2	5% ULC (West Bengal) Bonds 1976	-
TOTAL [C]		0.02
TOTAL [A+B+C]		1065.56
Loans Not Bearing Interest		
1	7.00% West Bengal S.D.L. 1993	-
2	7.50% West Bengal S.D.L. 1997	-
3	9.75% West Bengal S.D.L. 1998	-
4	9.00% West Bengal S.D.L. 1999	-
5	8.75% West Bengal S.D.L. 2000	-
6	11.00% West Bengal S.D.L. 2001	-
7	11.00% West Bengal S.D.L. 2002	-
8	13.50% West Bengal S.D.L. 2003	-
9	12.50% West Bengal S.D.L. 2004	-
10	14.00% West Bengal S.D.L. 2005	-
11	13.75% West Bengal S.D.L. 2007	-
12	13.05% West Bengal S.D.L. 2007	-
13	13.00% West Bengal S.D.L. 2007	-
14	11.50% West Bengal S.D.L. 2008	-
15	12.15% West Bengal S.D.L. 2008	-
16	12.25% West Bengal S.D.L. 2009	-
17	11.50% West Bengal S.D.L. 2009	-
18	11.50% West Bengal S.D.L. 2010	-
19	10.35% West Bengal S.D.L. 2011	-
20	11.50% West Bengal S.D.L. 2011	-
21	12.00% West Bengal S.D.L. 2011	-
22	9.45% West Bengal S.D.L. 2011	-
23	8.00% West Bengal S.D.L. 2012	-
24	7.80% West Bengal S.D.L. 2012 (II Series)	-
25	6.75% West Bengal S.D.L. 2013	-
26	6.95% West Bengal S.D.L. 2013	-
TOTAL [D]		0.02
TOTAL [A+B+C+D]		1065.59

— Nil/Negligible.

Statement 24: Maturity Profile of Outstanding State Government Securities
(Outstanding as on March 31, 2013)

(₹ billion)

State/Year	2013-14	2014-15	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	Total
1	2	3	4	5	6	7	8	9	10	11	12
I. Non-Special Category											
1. Andhra Pradesh	27.3	27.3	26.8	30.8	66.5	109.3	153.8	120.0	155.0	200.0	917
2. Bihar	11.5	14.3	12.7	9.0	10.9	34.0	30.0	26.0	40.0	71.0	259.4
3. Chhattisgarh	1.6	3.9	1.8	3.0	—	—	7.0	—	—	15.0	32.3
4. Goa	1.1	1.3	1.7	1.5	4.0	5.0	6.0	3.0	5.5	8.5	37.6
5. Gujarat	22.8	15.1	15.3	6.3	67.8	85.3	90.0	115.0	165.0	124.0	706.6
6. Haryana	8.2	8.3	9.3	1.4	—	28.0	40.0	44.5	63.6	93.3	296.6
7. Jharkhand	4.1	4.6	5.9	4.3	11.9	14.9	18.4	5.0	12.5	36.0	117.8
8. Karnataka	15.9	24.1	12.7	2.2	7.5	74.2	60.0	20.0	75.0	30.0	321.6
9. Kerala	14.3	14.2	21.1	26.1	43.0	55.2	54.6	55.0	88.8	115.8	488.1
10. Madhya Pradesh	14.3	21.3	17.1	15.5	18.8	45.0	58.2	39.0	40.0	45.0	314.1
11. Maharashtra	43.9	27.2	34.0	35.3	85.2	177.6	155.0	115.0	210.0	175.0	1,058.2
12. Odisha	8.8	13.6	9.1	6.6	—	—	—	—	—	—	38.1
13. Punjab	17.4	12.7	16.0	14.6	41.2	50.6	49.9	49.3	82.0	97.0	430.6
14. Rajasthan	16.2	23.0	19.9	17.3	39.9	63.6	75.0	61.8	45.0	80.4	442.1
15. Tamil Nadu	20.7	24.1	21.5	22.6	49.4	96.0	126.0	99.8	145.0	180.0	785.0
16. Uttar Pradesh	29.5	39.9	47.0	41.5	44.2	126.9	138.8	120.0	158.3	95.0	841.0
17. West Bengal	36.8	32.9	30.5	32.0	116.1	124.0	165.5	95.0	221.9	205.0	1,059.7
II. Special Category											
1. Arunachal Pradesh	0.3	0.5	0.7	1.7	2	0.3	0.8	—	0.3	1.7	8.0
2. Assam	5.0	7.1	11.7	11.0	10	25.1	19.1	8.0	—	3.0	99.5
3. Himachal Pradesh	6.1	7.1	7.9	6.4	14.0	19.1	14.2	6.5	13.3	13.6	108.1
4. Jammu and Kashmir	3.9	2.8	4.3	8.9	22.3	17.6	11.1	33.1	29.8	21.5	155.1
5. Manipur	0.5	1.1	2.7	1.5	2.5	3.0	5.0	2.6	1.5	2.8	23.2
6. Meghalaya	0.5	1.0	2.2	2.8	2.0	2.6	2.7	1.9	3.1	3.9	22.7
7. Mizoram	0.3	0.5	1.4	2.0	1.1	1.6	1.6	2.7	3.0	1.9	16.1
8. Nagaland	1.2	1.4	3.4	3.4	3.7	4.7	5.8	3.6	5.1	6.6	38.7
9. Sikkim	0.2	0.2	1.2	1.7	2.5	2.9	3.3	—	0.4	0.9	13.3
10. Tripura	0.8	1.2	2.2	2.4	—	1.6	3.5	2.9	3.0	6.5	23.9
11. Uttarakhand	7.6	3.1	11.7	3.7	8.3	10.1	6.0	9.9	14.0	17.5	91.9
All States	320.8	333.8	351.9	315.2	677.5	1,181.4	1,306.2	1,045.4	1,586.3	1,653.7	8,772.2
<i>Memo item:</i>											
1. Puducherry	—	—	—	—	3.4	3.5	5.0	6.0	5.3	3.0	26.2
Power Bonds	14.3	28.7	28.7	14.3	—	—	—	—	—	—	86.1

Note: Compensation Bonds, Loans not bearing interest and Power Bonds are not included.

Source: Reserve Bank records.

Statement 25: Maturity Profile of Outstanding State Government Securities – As Percentage to Total
(Outstanding as on March 31, 2013)

(Per cent)

State/Year	2013-14	2014-15	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	Total
	2	3	4	5	6	7	8	9	10	11	12
I. Non-Special Category											
1. Andhra Pradesh	3.0	3.0	2.9	3.4	7.3	11.9	16.8	13.1	16.9	21.8	100.0
2. Bihar	4.4	5.5	4.9	3.5	4.2	13.1	11.6	10.0	15.4	27.4	100.0
3. Chhattisgarh	4.8	12.1	5.7	9.3	—	—	21.6	—	—	46.4	100.0
4. Goa	2.9	3.5	4.4	4.0	10.6	13.3	16.0	8.0	14.6	22.6	100.0
5. Gujarat	3.2	2.1	2.2	0.9	9.6	12.1	12.7	16.3	23.3	17.5	100.0
6. Haryana	2.8	2.8	3.1	0.5	—	9.4	13.5	15.0	21.4	31.5	100.0
7. Jharkhand	3.5	3.9	5.0	3.6	10.1	12.6	15.7	4.2	10.6	30.6	100.0
8. Karnataka	4.9	7.5	4.0	0.7	2.3	23.1	18.7	6.2	23.3	9.3	100.0
9. Kerala	2.9	2.9	4.3	5.4	8.8	11.3	11.2	11.3	18.2	23.7	100.0
10. Madhya Pradesh	4.5	6.8	5.4	4.9	6.0	14.3	18.5	12.4	12.7	14.3	100.0
11. Maharashtra	4.2	2.6	3.2	3.3	8.1	16.8	14.6	10.9	19.8	16.5	100.0
12. Odisha	23.2	35.6	23.9	17.2	—	—	—	—	—	—	100.0
13. Punjab	4.1	2.9	3.7	3.4	9.6	11.8	11.6	11.4	19.0	22.5	100.0
14. Rajasthan	3.7	5.2	4.5	3.9	9.0	14.4	17.0	14.0	10.2	18.2	100.0
15. Tamil Nadu	2.6	3.1	2.7	2.9	6.3	12.2	16.0	12.7	18.5	22.9	100.0
16. Uttar Pradesh	3.5	4.7	5.6	4.9	5.3	15.1	16.5	14.3	18.8	11.3	100.0
17. West Bengal	3.5	3.1	2.9	3.0	11.0	11.7	15.6	9.0	20.9	19.3	100.0
II. Special Category											
1. Arunachal Pradesh	3.5	5.6	8.6	20.7	23.1	3.3	9.9	—	4.1	21.2	100.0
2. Assam	5.0	7.1	11.7	11.0	9.7	25.2	19.2	8.0	—	3.0	100.0
3. Himachal Pradesh	5.6	6.6	7.3	5.9	12.9	17.7	13.1	6.0	12.3	12.6	100.0
4. Jammu and Kashmir	2.5	1.8	2.7	5.7	14.4	11.3	7.1	21.3	19.2	13.9	100.0
5. Manipur	2.0	4.7	11.8	6.6	10.7	13.1	21.7	11.1	6.5	11.9	100.0
6. Meghalaya	2.4	4.5	9.7	12.4	8.6	11.4	12.0	8.4	13.6	16.9	100.0
7. Mizoram	1.9	3.4	8.7	12.7	7.1	9.7	9.7	16.6	18.7	11.6	100.0
8. Nagaland	3.0	3.6	8.9	8.7	9.5	12.1	14.9	9.2	13.1	16.9	100.0
9. Sikkim	1.2	1.7	8.9	12.7	18.8	22.0	24.6	—	3.0	7.1	100.0
10. Tripura	3.3	4.9	9.2	9.9	—	6.5	14.7	11.9	12.6	27.0	100.0
11. Uttarakhand	8.3	3.4	12.7	4.0	9.0	11.0	6.5	10.8	15.2	19.0	100.0
All States	3.7	3.8	4.0	3.6	7.7	13.5	14.9	11.9	18.1	18.9	100.0
<i>Memo item:</i>											
1. Puducherry	—	—	—	—	12.9	13.4	19.1	22.9	20.3	11.5	100.0
Power Bonds	16.7	33.3	33.3	16.7	—	—	—	—	—	—	100.0

Note: See notes to Statement 23.
Source: Reserve Bank records.

Statement 26: Availment of WMA and Overdraft from the Reserve Bank

State	Normal WMA				Overdraft				
	2011-12	2012-13	2013-14 #	2011-12	2012-13	2013-14 #	2012-13	2013-14 #	
	Number of Days	Number of Days	Number of Days	Number of Occasions*	Number of Days	Number of Occasions*	Number of Days	Number of Occasions*	
1	2	3	4	5	6	7	8	9	10
I. Non-Special Category									
1. Andhra Pradesh	-	-	-	-	-	-	-	-	-
2. Bihar	-	-	-	-	-	-	-	-	-
3. Chhattisgarh	-	-	-	-	-	-	-	-	-
4. Goa	-	-	2	-	-	-	-	-	-
5. Gujarat	-	-	-	-	-	-	-	-	-
6. Haryana	22	12	1	2	6	1	5	-	-
7. Jharkhand	4	14	6	-	-	-	-	-	-
8. Karnataka	-	-	-	-	-	-	-	-	-
9. Kerala	-	-	1	-	-	-	-	-	-
10. Madhya Pradesh	-	-	-	-	-	-	-	-	-
11. Maharashtra	-	-	-	-	-	-	-	-	-
12. Odisha	-	-	-	-	-	-	-	-	-
13. Punjab	177	232	120	6	26	14	139	17	49
14. Rajasthan	-	-	-	-	-	-	-	-	-
15. Tamil Nadu	-	-	-	-	-	-	-	-	-
16. Uttar Pradesh	-	-	-	-	-	-	-	-	-
17. West Bengal	59	48	15	5	28	5	13	4	7
II. Special Category									
1. Arunachal Pradesh	-	-	-	-	-	-	-	-	-
2. Assam	-	-	-	-	-	-	-	-	-
3. Himachal Pradesh	-	-	8	-	-	-	-	-	-
4. Manipur	-	81	6	1	-	4	30	2	6
5. Meghalaya	-	-	1	-	-	1	-	-	-
6. Mizoram	1	3	20	-	-	1	-	1	1
7. Nagaland	20	139	46	1	-	7	34	8	25
8. Tripura	-	-	-	-	-	-	-	-	-
9. Uttarakhand	15	-	-	-	-	-	-	-	-

: up to January 10, 2014. '-': Nil/Negligible.

* : Refers to fresh occurrences of overdraft during the year.

Source : Reserve Bank records.

Statement 27: Investment Outstanding in Treasury Bills
(As at end-March)

(₹ billion)

State	2002		2003		2004		2005		2006		2007		2008		2009		2010		2011		2012		2013		
	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	ITB	ATB	ITB	ATB	ITB	ATB
I. Non-Special Category																									
1. Andhra Pradesh	1.4	1.9	11.8	17.0	20.8	34.2	-	63.8	-	22.9	-	22.8	-	45.4	-	35.0	-	45.8	-	-	-	-	-	-	-
2. Bihar	0.9	9.4	3.0	28.5	28.5	16.7	5.4	44.5	-	39.5	-	43.2	-	22.7	-	4.0	-	20.5	-	-	-	-	-	-	-
3. Chhattisgarh	3.5	5.9	2.7	3.4	8.8	11.2	14.0	16.4	12.9	7.9	10.5	14.1	-	32.4	1.9	15.1	2.2	26.2	0.6	-	-	-	-	-	-
4. Goa	-	-	-	0.8	2.6	3.5	-	6.5	-	5.3	-	4.0	-	8.3	-	5.6	-	1.9	-	-	-	-	-	-	-
5. Gujarat	-	7.5	2.9	2.3	34.2	21.1	30.0	82.2	-	74.5	-	55.8	-	72.4	10.0	122.4	-	89.3	35.0	-	-	-	-	-	-
6. Haryana	-	1.5	6.3	15.7	38.6	29.0	35.0	8.5	55.0	27.6	-	0.2	-	6.0	-	2.9	-	0.1	-	-	-	-	-	-	-
7. Jharkhand	14.8	2.2	12.6	11.4	1.5	9.6	-	14.7	-	9.8	-	13.6	-	8.8	-	-	-	7.4	-	-	-	-	-	-	-
8. Karnataka	18.8	3.9	3.0	20.3	42.1	16.0	40.0	34.9	-	75.3	-	89.1	-	68.9	-	76.7	-	68.9	-	-	-	-	-	-	-
9. Kerala	-	-	-	-	1.5	8.3	-	8.4	-	25.8	-	32.3	-	35.1	-	27.1	-	32.0	-	-	-	-	-	-	-
10. Madhya Pradesh	-	0.3	-	2.0	6.5	25.1	-	27.6	-	29.3	-	55.7	-	92.3	-	67.0	-	68.2	-	-	-	-	-	-	-
11. Maharashtra	8.6	10.2	18.3	11.0	32.6	47.1	-	65.0	20.0	173.1	-	201.2	-	244.8	-	190.6	80.0	376.6	-	-	-	-	-	-	-
12. Odisha	-	-	1.0	6.5	17.2	26.2	20.0	48.2	10.4	63.1	-	47.8	-	51.5	5.0	39.1	30.0	43.6	30.0	-	-	-	-	-	-
13. Punjab	-	-	-	-	15.3	4.6	-	7.3	-	1.0	-	1.9	-	-	-	-	-	-	-	-	-	-	-	-	-
14. Rajasthan	-	-	1.8	9.3	18.1	-	23.5	33.9	25.6	52.7	-	26.8	-	14.6	44.1	7.1	88.0	51.3	76.0	-	-	-	-	-	-
15. Tamil Nadu	-	-	-	-	29.4	34.1	63.4	52.8	65.5	116.2	28.2	174.7	-	100.8	40.9	107.2	19.9	148.9	44.1	-	-	-	-	-	-
16. Uttar Pradesh	-	4.1	2.4	-	32.3	54.8	100.0	54.5	95.0	88.1	-	25.9	-	92.8	-	135.1	-	48.2	-	-	-	-	-	-	-
17. West Bengal	-	-	-	9.4	33.0	11.4	-	21.2	-	19.2	-	6.0	-	-	-	30.8	-	44.9	100.0	-	-	-	-	-	-
Total (I)	48.1	46.8	65.8	137.4	362.9	352.8	331.4	590.3	284.4	831.3	38.7	814.7	-	896.7	101.9	865.4	220.1	1073.8	285.8	-	-	-	-	-	-
II. Special Category																									
1. Arunachal Pradesh	0.5	1.0	0.1	-	-	0.4	-	8.5	-	9.7	4.0	8.8	-	11.6	-	0.5	-	2.0	-	-	-	-	-	-	-
2. Assam	-	-	-	-	13.8	25.5	7.5	44.5	7.5	81.5	7.5	79.3	2.5	67.5	-	60.2	-	62.7	-	-	-	-	-	-	-
3. Himachal Pradesh	-	-	-	-	3.4	-	-	11.2	-	11.3	-	5.8	-	9.1	-	9.5	-	2.7	-	-	-	-	-	-	-
4. Jammu & Kashmir	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	7.1	-	1.5	-	-	-	-	-	-	-
5. Manipur	-	-	-	-	1.4	3.2	-	6.2	-	8.4	-	5.9	-	1.5	-	-	-	-	-	-	-	-	-	-	-
6. Meghalaya	0.9	1.2	1.5	1.6	1.7	3.7	-	4.8	-	5.4	-	5.0	-	8.4	-	3.0	-	-	-	-	-	-	-	-	-
7. Mizoram	-	0.4	0.1	1.1	0.8	-	-	2.7	-	2.0	-	0.3	-	0.8	-	-	-	-	-	-	-	-	-	-	-
8. Nagaland	-	2.5	0.3	-	-	-	-	0.8	-	1.7	-	3.1	-	2.7	-	-	-	-	-	-	-	-	-	-	-
9. Tripura	-	1.0	0.1	3.0	4.8	5.4	3.0	5.8	3.0	7.6	-	2.6	-	6.6	-	11.0	-	23.1	-	-	-	-	-	-	
10. Uttarakhand	-	3.1	0.8	-	1.2	1.3	-	-	-	-	-	-	-	-	-	0.5	-	5.6	-	-	-	-	-	-	
Total (II)	1.4	9.2	2.8	5.7	27.0	39.4	10.5	84.5	10.5	127.5	11.5	110.9	2.5	108.3	-	91.9	-	97.4	-	-	-	-	-	-	-
Grand Total (I+II)	49.4	55.9	68.6	143.1	389.8	392.2	341.9	674.8	294.9	958.8	50.2	925.6	2.5	1005.0	101.9	957.3	220.1	1171.2	285.8	-	-	-	-	-	-
<i>Memo item:</i>																									
1. Puducherry	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	8.6	-	9.4	-	-	-	-	-	-	-

‘-’: Nil ITB: Intermediate Treasury Bills ATB: Auction Treasury Bills.

Source: Reserve Bank records.

Statement 28: Expenditure on Education* – As Ratio to Aggregate Disbursements

(Per cent)

State	2000-01	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07	2007-08	2008-09	2009-10	2010-11	2011-12	2012-13 (RE)	2013-14 (BE)
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
I. Non-Special Category														
1. Andhra Pradesh	13.3	12.5	11.7	11.6	9.8	11.1	10.8	9.0	9.0	10.0	12.5	13.0	13.4	13.5
2. Bihar	23.7	20.7	18.4	18.9	15.8	19.6	19.7	17.6	18.5	18.1	16.3	17.0	20.1	20.3
3. Chhattisgarh	13.1	12.4	11.0	10.8	12.3	13.4	12.9	13.5	14.4	15.6	18.6	17.7	18.1	19.7
4. Goa	11.9	10.5	12.0	12.1	13.9	12.3	13.7	12.3	13.3	14.1	15.4	14.8	14.9	15.2
5. Gujarat	13.6	12.7	13.5	11.2	11.5	12.6	12.7	13.4	11.7	13.8	15.9	15.8	14.2	13.9
6. Haryana	14.6	13.8	13.7	10.2	11.6	13.4	11.9	12.9	15.0	16.3	17.3	16.0	16.3	17.2
7. Jharkhand	-	16.2	19.0	14.2	14.9	15.8	15.2	15.1	18.6	15.4	15.8	14.7	15.5	15.9
8. Karnataka	17.7	16.0	14.8	12.9	12.7	14.0	13.1	14.4	16.1	14.0	15.6	14.7	16.2	16.0
9. Kerala	20.0	19.0	17.6	15.7	16.2	16.6	17.1	15.9	16.7	16.8	17.0	17.7	16.4	16.6
10. Madhya Pradesh	16.3	12.5	12.2	9.9	8.8	10.2	12.4	11.1	12.8	13.0	14.2	12.4	14.8	14.6
11. Maharashtra	22.3	22.1	18.9	15.5	14.0	15.7	16.4	17.2	17.0	19.1	20.8	20.2	20.7	20.6
12. Odisha	15.9	14.6	14.3	12.2	12.6	14.7	12.8	14.3	16.9	18.2	18.3	16.4	15.7	14.9
13. Punjab	13.2	11.7	12.1	10.2	10.1	11.3	8.9	10.3	11.3	12.2	11.7	14.8	16.1	13.4
14. Rajasthan	18.8	18.2	15.5	14.1	13.8	17.2	15.6	14.6	17.9	19.0	19.1	17.8	16.3	17.3
15. Tamil Nadu	18.0	17.3	13.8	12.6	11.2	13.6	12.2	12.7	13.1	15.2	15.2	14.3	14.6	14.8
16. Uttar Pradesh	16.8	16.0	14.6	9.1	12.5	15.2	14.7	14.1	13.2	13.8	16.1	17.1	17.7	17.3
17. West Bengal	17.1	16.2	15.9	11.8	14.9	13.7	15.2	15.2	13.1	17.7	19.7	19.1	18.5	18.1
II. Special Category														
1. Arunachal Pradesh	6.4	13.3	12.1	9.1	10.7	9.9	10.7	10.8	11.4	12.2	10.8	11.4	10.1	8.0
2. Assam	25.5	21.9	22.4	22.3	17.0	20.8	20.4	20.1	18.8	16.4	22.0	20.3	20.5	19.6
3. Himachal Pradesh	17.0	16.2	14.5	12.4	13.5	14.1	14.1	15.4	16.2	16.3	17.9	17.8	17.9	18.1
4. Jammu and Kashmir	11.1	11.6	10.9	11.1	9.7	9.3	10.0	9.2	10.0	11.3	12.7	12.6	10.6	10.5
5. Manipur	20.2	13.7	13.3	13.1	15.3	15.4	11.9	14.2	12.0	11.9	10.7	10.6	11.8	9.6
6. Meghalaya	16.6	17.9	15.3	15.2	15.0	15.5	14.1	15.5	12.8	14.8	16.1	17.3	16.5	23.4
7. Mizoram	16.2	16.0	14.5	12.0	13.8	13.4	13.8	13.2	14.1	14.9	14.9	15.7	14.4	13.5
8. Nagaland	13.8	11.0	11.0	10.8	11.0	11.6	12.3	11.4	11.2	11.3	13.4	12.1	13.1	14.4
9. Sikkim	14.2	8.0	7.6	11.8	8.8	10.4	10.5	9.2	10.6	12.4	17.3	14.0	12.3	13.2
10. Tripura	19.3	18.6	19.2	18.3	20.0	15.3	15.9	15.1	14.4	16.2	17.2	17.0	15.9	14.2
11. Uttarakhand	21.5	21.1	20.0	17.6	18.4	17.2	18.1	17.6	18.2	22.6	23.5	22.1	20.2	20.4
All States	17.4	16.2	15.1	12.6	12.7	14.2	14.0	13.8	14.3	15.3	16.6	16.3	16.6	16.5
All States (Per cent to GDP)	2.8	2.6	2.5	2.3	2.3	2.2	2.2	2.2	2.3	2.4	2.5	2.5	2.8	2.7
<i>Memo item:</i>														
1. NCT Delhi	15.1	13.7	12.1	10.9	13.1	14.9	15.1	13.3	15.8	16.3	16.3	18.0	17.6	17.3
2. Puducherry	-	-	-	-	-	10.7	9.9	10.0	12.4	13.2	13.2	13.0	14.4	10.9

RE: Revised Estimates. BE: Budget Estimates. -: Not applicable/Not available.

*: Includes expenditure on Sports, Art and Culture under revenue expenditure and capital outlay.

Source: Budget documents of the state governments and CAG for 2011-12 in respect of Jammu & Kashmir.

Statement 29: Expenditure on Medical and Public Health and Family Welfare* – As Ratio to Aggregate Disbursements

(Per cent)

State	2000-01	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07	2007-08	2008-09	2009-10	2010-11	2011-12	2012-13 (RE)	2013-14 (BE)
I. Non-Special Category														
1. Andhra Pradesh	4.7	4.4	4.0	3.7	3.2	3.4	3.3	3.3	3.6	3.9	4.1	4.4	4.2	4.1
2. Bihar	5.9	4.9	4.2	3.8	3.1	4.5	4.2	4.4	3.5	3.5	3.3	3.5	3.6	3.6
3. Chhattisgarh	4.1	4.3	4.0	3.3	3.3	3.4	3.5	3.2	3.5	3.7	3.6	3.8	4.2	4.3
4. Goa	4.4	3.8	4.0	4.5	4.7	4.9	4.6	4.6	5.4	5.3	5.6	5.8	5.6	5.3
5. Gujarat	3.4	2.8	3.2	2.7	2.8	3.1	2.9	3.2	3.1	3.8	4.2	4.2	4.7	4.9
6. Haryana	3.3	3.0	3.3	2.4	2.7	3.1	2.5	2.6	2.9	3.4	3.2	3.1	3.8	3.7
7. Jharkhand	-	4.9	4.2	4.1	3.7	6.9	6.3	5.0	5.1	4.4	4.1	3.8	4.0	3.6
8. Karnataka	5.1	4.9	4.2	3.4	3.0	3.3	3.1	3.8	3.8	3.6	3.9	3.9	3.9	4.7
9. Kerala	5.3	5.8	4.8	4.3	4.5	4.7	4.9	4.5	4.8	4.8	5.1	5.4	5.3	5.2
10. Madhya Pradesh	5.1	4.1	4.1	3.3	3.1	3.4	3.8	3.5	3.4	3.3	3.6	3.2	4.4	4.3
11. Maharashtra	3.9	4.3	3.7	3.2	2.7	3.2	3.1	3.5	3.5	3.3	3.6	3.6	3.9	3.9
12. Odisha	4.2	3.7	3.8	3.2	4.0	3.0	3.1	3.3	3.5	3.8	3.5	3.2	3.7	3.6
13. Punjab	4.5	3.9	3.5	3.0	2.9	3.4	2.7	2.9	3.0	3.2	3.3	4.3	5.3	5.1
14. Rajasthan	5.2	5.2	4.2	4.0	3.7	4.4	4.1	4.0	4.8	4.8	4.8	5.1	4.8	5.3
15. Tamil Nadu	4.9	4.9	4.1	3.8	3.2	4.2	3.3	3.3	3.7	4.8	4.8	4.0	4.3	-
16. Uttar Pradesh	4.0	3.6	3.8	2.7	3.8	5.1	5.7	4.8	4.7	5.0	4.8	4.4	5.2	5.1
17. West Bengal	5.6	5.0	4.9	3.7	4.2	3.9	4.1	4.0	3.6	4.8	4.8	4.8	4.2	4.6
II. Special Category														
1. Arunachal Pradesh	5.0	4.9	4.5	3.5	4.5	3.1	4.4	3.8	4.3	4.2	4.3	4.4	3.8	3.4
2. Assam	4.7	4.2	3.7	3.5	2.9	3.4	4.2	4.3	5.0	5.7	5.2	4.9	4.0	4.0
3. Himachal Pradesh	5.6	4.9	4.5	4.3	4.6	4.6	4.4	4.4	4.5	4.8	5.1	4.8	5.2	5.4
4. Jammu and Kashmir	4.9	5.5	5.2	5.5	4.9	4.5	5.4	5.3	4.8	5.2	5.1	5.2	5.2	5.2
5. Manipur	4.8	3.4	2.9	3.2	2.6	3.0	2.7	4.1	3.5	4.4	5.0	5.7	4.4	4.0
6. Meghalaya	5.6	6.6	5.9	5.5	4.9	5.5	5.1	5.4	4.4	6.0	6.2	5.4	5.2	4.7
7. Mizoram	5.4	5.4	5.0	5.0	4.3	3.5	3.6	3.9	6.1	7.1	4.2	4.2	3.7	3.2
8. Nagaland	5.2	4.1	4.6	4.0	5.7	4.3	4.2	4.3	3.8	3.9	4.3	4.3	3.8	3.7
9. Sikkim	3.7	2.2	2.0	2.9	2.6	2.8	2.5	2.6	3.0	3.5	4.4	5.7	4.9	4.8
10. Tripura	4.0	3.7	3.8	3.4	3.5	4.7	5.1	5.0	4.8	4.8	4.4	5.3	6.4	5.2
11. Uttarakhand	3.1	4.4	3.8	3.4	3.9	4.6	4.8	4.6	4.5	3.9	4.9	4.9	5.9	5.4
All States	4.6	4.4	4.0	3.4	3.4	3.9	3.9	3.8	3.9	4.2	4.2	4.2	4.4	4.5
All States (Per cent to GDP)	0.7	0.7	0.7	0.6	0.6	0.6	0.6	0.6	0.6	0.7	0.6	0.6	0.7	0.7
<i>Memo item:</i>														
1. NCT Delhi	7.2	6.7	6.3	6.0	6.6	8.2	8.5	7.2	8.2	8.0	9.3	9.9	9.3	10.3
2. Puducherry	-	-	-	-	-	5.4	7.6	7.9	6.1	7.7	7.1	8.9	8.1	6.5

RE: Revised Estimates. BE: Budget Estimates. '-': Not applicable/Not available.

*: Includes expenditure on Sports, Art and Culture under revenue expenditure and capital outlay.

Source: Budget documents of the state governments and CAG for 2011-12 in respect of Jammu & Kashmir.

Statement 30: Outstanding Guarantees of State Governments
(As at end-March)

State	Outstanding Guarantees (₹ billion)															
	2000-01	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07	2007-08	2008-09	2009-10	2010-11	2011-12	2012-13 (BE)	2012-13 (RE)	2013-14 (BE)	
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	
1. Andhra Pradesh	131.4	102.4	153.4	153.2	177.1	174	174.6	168.7	167.5	152.6	116.4	100.5	-	151.7	-	
2. Arunachal Pradesh	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
3. Assam	11.0	18.5	11.0	10.2	6.1	12.2	8.6	-	8.0	3.0	2.5	-	1.1	-	-	
4. Bihar	11.6	10.0	7.9	9.0	11.7	5.9	6.2	5.6	-	-	6.4	6.7	6.7	6.7	38.2	
5. Chhattisgarh	-	0.2	2.7	3.0	6.2	14.2	42.0	12.9	17.5	11.2	11.2	22.2	22.2	24.7	25.73	
6. Goa	-	-	-	-	-	-	-	5.0	-	-	-	-	-	-	-	
7. Gujarat	173.0	187.2	190.0	176.2	156.8	140.8	127.0	115.6	103.4	99.8	88.2	76.2	160.0	72.34\$	160.0	
8. Haryana	82.1	86.0	76.8	58.7	42.1	56.3	50.7	27.0	45.8	45.4	45.3	56.0	-	-	-	
9. Himachal Pradesh	19.2	41.1	21.5	46.1	43.2	35.5	21.3	25.9	19.6	19.5	28.6	27.6	-	-	-	
10. Jammu and Kashmir	11.4	10.3	10.3	36.3	50.7	-	-	97.1	25.4	30.4	-	-	-	-	-	
11. Jharkhand	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
12. Karnataka	129.9	118.5	133.1	141.8	174.5	88.8	97.3	103.9	81.8	69.5	66.2	66.4	-	-	-	
13. Kerala	87.6	119.4	126.2	140.1	123.2	119.4	94.1	83.2	76.0	75.0	74.3	82.8	-	-	-	
14. Madhya Pradesh	104.8	96.7	96.7	99.7	94.4	136.9	57.0	-	19.1	-	49.8	50.7	50.2	56.1	57.2	
15. Maharashtra	449.5	355.2	380.0	670.7	588.2	594.7	429.9	360.9	213.0	173.2	150.4	113.1	-	-	-	
16. Manipur	-	-	-	-	-	2.2	1.9	2.1	2.2	1.9	-	1.8	-	-	-	
17. Meghalaya	-	-	-	-	-	-	-	-	-	-	11.1	-	-	-	-	
18. Mizoram	-	-	-	-	-	-	1.3	-	1.2	1.0	1.0	-	-	-	-	
19. Nagaland	-	-	-	-	-	-	-	-	-	-	0.2	0.5	0.5	0.6	0.7	
20. Odisha	37.9	53.1	55.0	51.8	38.2	35.0	26.5	21.7	13.9	10.3	20.7	25.1	22.5	22.5	-	
21. Punjab	60.7	61.5	186.3	129.9	105.9	92.3	-	110.2	85.0	332.9	-	460.3	586.0	670.3	785.7	
22. Rajasthan	119.5	129.1	148.2	172.4	127.0	131.0	147.1	197.7	277.7	390.7	506.9	607.1	-	-	-	
23. Sikkim	-	-	-	-	-	-	0.8	0.8	-	0.8	-	1.6	1.8	1.8	1.5	
24. Tamil Nadu	123.9	120.0	119.2	108.2	77.8	63.3	58.5	56.1	54.2	59.6	-	221.2	-	-	-	
25. Tripura	-	-	-	-	-	0.5	0.4	0.4	0.3	0.3	1.0	1.2	-	-	-	
26. Uttar Pradesh	63.9	62.7	36.0	83.6	84.3	110.6	127.4	133.6	209.2	172.2	-	294.5	-	-	-	
27. Uttarakhand	-	-	-	-	-	-	17.4	-	-	15.1	-	17.4	17.4	15.7	15.7	
28. West Bengal	69.8	76.4	103.3	110.4	141.5	135.2	131.4	136.8	120.2	103.9	72.3	77.8	67.2	-	-	
Total	1,687.2	1,648.1	1,855.1	2,198.3	2,042.6	1,948.5	1,621.3	1,665.1	1,540.8	1,768.2	1,252.5	2,313.4	935.5	950.1	1,058.1	
Per cent of GDP	8.0	7.2	7.6	8.0	6.3	5.3	3.8	3.3	2.7	2.7	1.6	2.5	0.9	0.8	0.9	
Memo item:																
1. NCT Delhi	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
2. Puducherry	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	

'-': Not available. \$: Outstanding Guarantees as on 31st January 2013.

Source: Information received from the State Governments, CAG reports on State Finance Accounts and also Budget documents of the state governments.

Statements

Statement 31 : Expenditure on Wages and Salaries

(Amount in ₹ billion)

State	1990-91	1991-92	1992-93	1993-94	1994-95	1995-96	1996-97	1997-98	1998-99	1999-00	2000-01	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07	2007-08	2008-09	2009-10	2010-11	2011-12	2012-13 (BE)	2012-13 (RE)	2013-14 (BE)	
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23	24	25	26	
1. Andhra Pradesh**	20.5	24.7	27.3	30.8	36.2	37.7	42.2	47.7	59.4	66.7	79.8	81.7	81.0	87.2	88.3	102.7	119.3	130.0	142.8	174.1	234.4	268.2	324.8	322.1	367.7	
2. Arunachal Pradesh	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	20.4	20.9	23.1	27.1	
3. Assam	-	-	-	-	-	-	-	-	-	-	32.6	34.1	36.5	38.8	40.6	44.4	47.2	-	-	-	-	116.5	148.7	-	232.9	
4. Bihar\$	24.1	26.4	30.2	32.6	34.5	38.3	40.5	45.6	53.2	66.9	71.3	52.8	50.7	50.2	50.1	-	-	-	-	-	-	125.0	154.9	155.4	182.8	
5. Chhattisgarh	-	-	-	-	-	-	-	-	-	-	8.3	19.2	19.5	20.6	21.0	22.9	25.0	29.7	36.7	111.4	64.1	74.4	95.9	86.6	103.8	
6. Gujarat	6.4	7.7	8.9	9.2	10.5	13.0	13.5	15.5	21.2	21.2	22.3	23.1	24.6	25.5	25.7	27.1	28.0	81.2	86.6	102.5	158.7	174.6	190.7	181.9	205.1	
7. Haryana	6.9	7.7	8.8	9.8	11.7	13.7	16.0	18.3	27.0	26.3	26.9	29.2	31.6	31.4	34.6	37.4	40.3	44.7	63.5	83.1	95.2	96.0	114.4	111.3	127.9	
8. Himachal Pradesh	-	-	-	-	6.5	7.7	8.8	10.5	14.1	15.8	16.8	18.8	20.6	21.5	22.0	24.4	27.8	31.2	34.4	40.8	52.9	54.6	64.2	63.0	71.0	
9. Jharkhand	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	25.5	-	54.5	-	62.6	111.1	107.8	115.4		
10. Karnataka*	13.2	14.4	17.1	19.7	22.1	24.8	28.7	32.4	39.1	45.8	46.3	49.7	49.4	53.2	53.9	59.0	65.5	84.1	99.3	103.0	110.9	115.4	176.7	171.2	208.4	
11. Kerala	16.8	13.8	14.2	18.4	21.9	22.3	26.2	28.4	33.0	45.7	45.6	42.6	47.5	51.4	54.2	56.8	66.6	77.9	91.8	99.3	112.1	162.9	169.6	169.9	199.3	
12. Madhya Pradesh	22.9	24.6	26.4	30.5	33.1	38.2	42.6	48.0	64.4	70.1	60.2	49.3	53.1	49.9	62.0	60.4	63.4	69.8	85.5	106.1	132.9	150.9	199.0	191.8	230.0	
13. Maharashtra	38.5	49.1	55.5	62.2	68.4	79.0	88.9	100.7	111.3	160.9	181.9	184.8	185.0	196.3	206.8	228.2	242.2	275.6	321.2	412.9	420.5	458.0	534.8	550.5	606.8	
14. Manipur	-	-	-	-	-	-	-	-	-	-	-	6.7	6.8	6.8	7.1	8.7	8.1	9.1	10.9	11.5	-	22.2	23.1	25.3	26.3	
15. Meghalaya	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	14.9	16.4	15.2	15.2	19.0	
16. Mizoram	0.9	1.0	1.3	1.5	1.7	2.0	2.4	2.6	2.8	3.9	4.4	4.7	4.9	5.0	5.6	5.4	6.2	-	-	-	14.3	-	-	-	-	
17. Nagaland	-	-	-	-	-	-	-	-	-	-	-	7.3	7.2	7.7	8.0	9.8	10.5	12.0	12.9	14.9	20.8	23.0	25.1	25.9	29.0	
18. Odisha	9.1	9.9	11.6	12.7	14.3	18.0	22.1	28.1	30.9	37.4	38.0	37.4	39.3	40.0	40.7	43.5	46.3	53.4	75.0	92.8	107.6	108.0	126.0	126.0	137.6	
19. Punjab	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	124.0	145.1	151.8	155.8	
20. Rajasthan ##	-	-	-	-	-	-	30.9	34.0	47.4	50.4	51.0	53.0	52.8	57.5	62.6	68.2	72.9	79.9	117.0	140.3	145.7	158.5	196.1	188.6	220.6	
21. Sikkim	-	-	-	-	-	-	-	-	-	-	4.0	4.0	4.3	4.5	4.5	5.0	4.3	-	-	-	-	11.1	12.6	12.6	14.6	
22. Tamil Nadu	23.5	25.3	28.7	32.4	36.0	41.4	48.2	55.6	74.7	83.0	82.5	82.6	79.8	79.7	85.1	89.8	107.0	121.6	160.0	194.9	238.3	268.0	292.1	293.9	346.7	
23. Tripura	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	23.1	25.7	26.7	30.7		
24. Uttar Pradesh	25.7	25.9	32.9	34.9	36.3	40.7	46.7	60.3	63.9	70.5	77.2	69.6	74.0	80.4	84.2	90.6	98.7	111.9	238.6	333.5	-	273.2	320.9	313.9	346.1	
25. Uttarakhand	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	22.7	25.3	28.6	48.8	-	60.8	72.0	67.1	81.5	
26. West Bengal	-	-	-	-	-	-	-	53.9	71.0	98.4	96.0	93.0	92.7	94.5	98.0	101.9	108.8	122.1	137.7	213.2	249.5	269.8	311.8	305.5	327.7	
Total	185.5	230.5	262.8	294.6	333.2	376.7	457.5	581.6	713.3	862.9	945.1	943.5	961.1	1,001.9	1,054.7	1,086.0	1,236.1	1,359.4	1,742.2	2,337.7	2,172.8	3237.6	3871.6	3687.0	4412.9	
Memo item:																										
1. NCT Delhi#	-	-	-	-	-	-	-	7.6	9.6	10.1	10.6	11.1	11.7	12.8	14.4	-	-	-	-	-	-	-	-	-	-	
2. Puducherry	-	-	-	-	-	-	-	-	-	-	-	-	-	2.9	3.5	3.8	4.4	4.7	7.1	9.0	10.2	-	-	-	-	

BE: Budget Estimates. RE: Revised Estimates.

-' : Not available/Not applicable.

\$: Figures since 2001-02 relate to bifurcated Bihar.

* : Relate to salary expenditure

: Figures since 1998-99 relate to compensation of employees.

: Only revenue account.

Note: Data in respect of Maharashtra and Uttarakhand for 2008-09 relates to Revised Estimates while 2009-10 are Budget estimates.

Source: Information received from respective State Governments.

Statement 32: Expenditure on Operations and Maintenance

(Amount in ₹ billion)

State	1990-91	1991-92	1992-93	1993-94	1994-95	1995-96	1996-97	1997-98	1998-99	1999-00	2000-01	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07	2007-08	2008-09	2009-10	2010-11	2011-12	2012-13 (BE)	2012-13 (RE)	2013-14 (BE)
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23	24	25	26
1. Andhra Pradesh	5.8	7.2	7.5	8.7	8.1	9.1	11.0	10.9	14.3	14.0	25.0	29.0	31.2	38.3	38.3	47.1	58.5	90.6	89.7	48.4	84.7	127.6	113.3	129.9	
2. Arunachal Pradesh	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	1.5	0.1	1.6	0.1	
3. Assam	-	-	-	-	-	-	-	-	-	-	4.0	3.2	3.3	3.7	5.1	5.4	3.6	-	-	-	42.5	-	-	-	
4. Bihar	-	-	-	-	-	-	-	-	-	-	0.5	1.2	2.2	2.1	1.9	1.1	3.3	3.8	4.5	5.1	4.0	5.8	8.3	8.2	
5. Chhattisgarh	-	-	-	-	-	-	-	-	-	-	12.2	9.1	14.2	21.8	13.8	7.9	6.4	13.0	9.9	23.3	6.2	6.1	5.7	6.4	
6. Gujarat	1.9	2.6	6.4	3.6	3.7	4.3	4.0	7.9	4.3	4.8	2.2	2.6	3.2	4.1	3.5	4.6	7.5	9.9	9.2	9.8	8.9	16.4	13.5	14.7	
7. Haryana	0.9	0.9	1.0	1.2	1.4	1.6	1.7	2.1	1.9	2.5	2.2	2.6	3.2	4.1	3.5	4.6	7.5	9.9	9.2	10.4	15.7	16.9	19.9	21.5	
8. Himachal Pradesh\$	-	-	-	-	2.0	2.1	2.3	2.7	3.6	3.6	4.0	3.0	2.7	3.8	3.5	4.8	5.9	6.6	8.1	1.8	-	101.7	120.3	126.6	
9. Jharkhand	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	1.8	-	101.7	120.3	126.6	
10. Karnataka	0.1	0.1	0.1	0.1	0.2	0.2	0.1	0.2	0.2	0.3	0.5	0.9	0.9	2.5	2.8	4.5	8.6	6.7	6.7	6.6	7.9	14.4	17.3	18.1	
11. Kerala@	-	-	-	-	-	-	-	2.5	2.4	2.7	2.5	2.9	3.5	3.5	4.3	5.0	5.5	6.5	6.5	6.9	8.0	8.1	8.1	8.6	
12. Madhya Pradesh\$	3.1	2.7	2.9	3.4	3.4	3.7	4.1	4.4	4.2	4.1	3.7	3.7	3.1	2.0	2.5	2.7	4.6	7.2	6.9	6.4	6.8	10.1	11.5	14.4	
13. Maharashtra*	31.9	30.8	38.2	35.5	38.6	42.1	56.9	64.6	70.3	66.8	72.1	74.4	86.3	92.3	123.5	160.0	185.0	184.0	231.9	159.4	64.5	63.3	74.0	85.3	
14. Manipur	-	-	-	-	-	-	-	-	-	-	-	2.3	3.4	2.5	2.9	3.6	5.0	4.7	5.4	4.9	-	17.7	27.4	21.4	
15. Meghalaya	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	2.0	-	-	-	
16. Mizoram	0.2	0.2	0.3	0.3	0.3	0.3	0.5	0.5	0.4	0.5	0.6	0.6	1.2	1.3	1.3	1.7	3.7	-	-	-	26.6	-	-	-	
17. Nagaland	-	-	-	-	-	-	-	-	-	-	0.1	0.1	0.1	0.2	0.2	0.2	0.2	0.2	0.2	0.2	0.4	7.5	6.8	8.2	
18. Odisha	1.0	1.1	1.6	1.8	2.0	2.2	2.6	2.6	2.6	3.2	4.3	4.2	4.4	4.2	4.8	6.7	12.1	16.0	18.2	19.4	22.9	26.1	31.2	31.9	
19. Rajasthan	-	-	-	-	-	-	-	-	-	-	13.8	14.9	8.5	11.2	11.4	12.2	15.2	16.6	20.2	20.7	21.9	27.3	31.4	34.3	
20. Sikkim	-	-	-	-	-	-	-	-	-	-	13.9	14.0	15.2	17.1	16.5	17.5	22.6	-	-	-	-	0.5	0.4	0.4	
21. Tamil Nadu	9.2	11.1	11.5	12.7	14.2	15.0	17.3	18.2	19.4	18.2	18.7	16.8	21.4	24.7	31.6	39.4	37.2	40.7	41.2	47.3	46.6	63.7	88.0	81.9	
22. Tripura	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	2.1	2.5	1.8	
23. Uttar Pradesh	18.3	16.4	23.5	23.2	32.0	32.7	25.8	24.8	30.4	27.2	7.5	7.5	10.3	11.1	13.8	16.6	26.7	27.7	34.4	35.0	-	37.0	50.5	48.2	
24. Uttarakhand	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	0.9	3.0	2.9	2.8	-	1.3	2.0	2.1	
25. West Bengal	-	-	-	-	-	-	-	7.5	9.4	12.4	15.8	14.2	10.2	10.7	12.3	16.0	21.6	10.7	11.7	12.1	8.9	11.6	15.0	15.0	
Total	69.2	73.0	92.8	90.4	105.9	113.1	126.4	148.7	177.1	175.2	195.4	198.3	228.0	257.3	294.7	349.4	422.6	415.7	508.7	461.7	299.7	591.1	700.2	706.5	773.5
<i>Memo item:</i>																									
1. NCT Delhi#	-	-	-	-	-	-	-	0.9	1.0	1.2	1.4	1.3	1.4	1.4	1.6	-	-	-	-	-	-	-	-	-	-
2. Puducherry	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-

BE: Budget Estimates. RE: Revised Estimates.

‘-’: Not available/Not applicable

\$: Relates to maintenance.

#: Data relate to repair and maintenance.

@: Include Travel Expenses, Office Expenses, Rent, Minor Works, Machinery and Equipment, Materials and Supplies, Maintenance, Motor Vehicles, Fuel charges and Other charges.

*: Include expenditure under maintenance works, tools and plants, machinery and equipment, material and supplies, grants-in-aid non-salary and suspense.

Note: Figures in parentheses are percentage to total revenue expenditure of the respective State Governments.

Source: Information received from respective State Governments.

Statements

Statement 33: Social Sector Expenditure*

(Amount in ₹ billion)

State	1990-91	1991-92	1992-93	1993-94	1994-95	1995-96	1996-97	1997-98	1998-99	1999-2000	2000-01	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07	2007-08	2008-09	2009-10	2010-11	2011-12	2012-13 (RE)	2013-14 (BE)
I. Non-Special Category																								
1. Andhra Pradesh	27.4	31.2	36.6	39.2	42.7	55.1	62.8	67.6	89.3	88.3	100.1	108.8	111.8	133.7	138.2	149.0	186.5	244.7	314.4	302.8	391.3	454.0	561.7	667.9
2. Bihar	23.8	30.7	31.4	34.3	35.2	38.0	40.1	43.7	53.5	83.4	74.1	57.8	64.7	70.2	61.2	86.6	111.3	138.2	163.4	178.7	193.7	240.5	387.5	414.0
3. Chhattisgarh	-	-	-	-	-	-	-	-	-	-	9.7	24.3	28.2	32.4	36.3	43.0	57.1	69.5	88.7	116.8	118.2	148.1	201.6	240.8
4. Goa	1.6	1.8	1.9	2.2	2.2	2.6	2.9	3.5	4.1	4.7	5.2	5.4	6.3	6.9	8.0	8.8	10.1	11.2	14.6	17.9	20.9	23.0	31.4	36.0
5. Gujarat	19.9	23.4	24.6	28.4	32.7	36.7	40.7	49.5	66.1	75.7	96.8	90.3	81.8	89.9	101.3	109.9	131.0	148.9	181.8	231.7	285.9	303.5	392.4	440.3
6. Haryana	7.8	7.8	9.6	10.9	13.0	17.0	16.3	18.3	24.7	25.7	33.9	36.8	28.1	28.2	35.0	47.4	56.0	73.4	98.1	133.6	136.4	162.7	194.9	233.9
7. Jharkhand	-	-	-	-	-	-	-	-	-	-	-	37.3	49.0	43.2	51.3	61.6	73.9	79.8	98.7	100.4	123.0	107.2	166.8	173.7
8. Karnataka	18.4	23.0	25.6	30.6	34.5	40.0	45.3	48.9	58.5	68.0	75.4	76.4	75.7	83.2	97.6	116.8	144.1	176.4	204.4	251.0	286.9	323.7	427.5	503.9
9. Kerala	14.8	15.9	17.9	20.6	23.9	26.9	32.1	42.4	46.6	54.3	52.4	49.3	63.4	59.2	73.4	75.2	71.9	90.1	108.6	120.3	136.2	187.4	217.0	260.8
10. Madhya Pradesh	24.4	26.6	30.2	35.1	38.5	44.2	52.7	56.2	68.9	74.2	71.5	60.1	71.6	67.9	72.7	94.3	106.6	126.0	146.9	176.3	234.5	271.3	358.2	398.4
11. Maharashtra	37.9	46.0	55.6	62.0	67.2	83.6	92.0	106.1	114.1	128.4	154.3	154.5	157.0	188.8	204.3	242.7	282.8	297.2	365.0	473.6	538.3	611.3	738.2	825.4
12. Odisha	11.1	13.1	14.9	17.5	18.6	21.9	24.7	26.4	32.5	48.9	40.6	41.2	42.1	43.6	46.0	53.9	61.3	82.0	110.9	125.2	152.4	180.5	215.1	240.8
13. Punjab	9.6	11.0	10.6	13.3	15.7	17.7	12.3	22.4	30.5	27.2	38.9	37.3	29.9	35.3	37.5	40.5	47.1	49.9	68.6	71.1	83.5	99.7	168.7	180.5
14. Rajasthan	18.7	20.4	23.9	27.8	32.9	39.1	43.2	47.0	59.5	63.8	72.2	77.3	80.3	92.3	98.4	109.2	125.8	146.8	194.3	215.8	227.9	278.5	365.0	409.5
15. Tamil Nadu	29.8	34.3	39.3	42.5	45.5	51.4	62.1	66.5	81.5	88.6	96.2	91.9	96.6	115.9	136.2	143.0	169.2	199.9	268.9	293.5	364.9	419.0	511.2	567.7
16. Uttar Pradesh	47.1	44.4	55.7	52.1	60.3	64.7	76.9	90.8	104.8	116.7	121.3	122.8	131.0	130.0	169.3	201.4	240.3	300.1	395.1	472.5	506.7	597.2	752.1	835.0
17. West Bengal	28.2	27.2	27.5	33.2	38.3	41.0	49.9	51.8	66.3	93.4	96.2	95.8	84.6	90.1	97.3	114.4	131.4	161.9	194.7	277.0	305.6	356.1	430.0	476.3
II. Special Category																								
1. Arunachal Pradesh	1.3	1.4	1.7	2.0	2.2	2.6	3.2	3.3	3.3	3.7	3.2	4.5	4.2	6.2	6.5	7.4	8.4	9.5	12.8	17.7	15.7	21.6	23.4	17.5
2. Assam	9.3	11.1	11.4	14.0	15.4	18.2	17.1	18.9	21.5	26.4	30.8	30.4	32.3	37.1	47.8	44.5	52.2	60.6	67.6	91.6	102.4	111.9	171.3	179.6
3. Himachal Pradesh	4.4	4.9	5.8	6.2	7.3	8.8	9.9	12.4	15.5	17.0	19.6	19.1	19.7	23.5	23.3	28.0	33.3	37.4	45.7	49.1	60.2	60.0	73.5	78.2
4. Jammu and Kashmir	6.0	7.3	8.9	9.0	10.5	12.2	13.9	16.2	15.0	17.3	20.4	23.2	25.2	24.9	31.0	40.3	43.5	51.1	56.1	69.0	74.3	87.4	90.7	96.4
5. Manipur	1.5	1.8	2.0	2.1	2.4	3.1	3.8	4.2	3.9	6.1	4.5	5.5	5.6	6.0	8.7	9.4	10.4	11.8	14.5	15.4	19.3	20.2	24.8	25.3
6. Meghalaya	1.6	1.9	2.0	2.4	2.2	2.9	3.1	3.4	3.9	5.0	5.8	5.6	5.7	6.4	7.4	7.7	8.7	10.4	12.2	14.0	17.5	23.4	31.4	43.2
7. Mizoram	1.5	1.7	2.0	2.1	2.4	2.9	3.4	3.2	3.8	5.1	5.1	5.4	5.6	6.5	6.5	7.2	8.0	9.4	11.5	14.7	16.0	16.4	22.9	15.9
8. Nagaland	1.8	1.8	2.2	2.7	3.0	3.6	3.5	3.7	4.2	4.8	5.9	5.4	5.7	6.4	6.3	8.0	9.1	10.5	11.2	11.7	15.8	16.1	22.8	23.1
9. Sikkim	0.6	0.7	0.8	0.9	1.0	1.5	1.7	1.9	2.5	2.4	2.6	3.1	3.5	4.1	4.8	5.0	5.5	6.6	8.2	10.1	10.6	14.5	18.3	19.0
10. Tripura	2.6	2.9	2.6	3.2	3.8	4.3	5.2	5.9	6.7	7.8	9.0	9.7	9.7	9.6	11.2	11.2	12.1	14.0	16.8	21.8	21.6	26.9	36.6	35.8
11. Uttarakhand	-	-	-	-	-	-	-	-	-	-	3.5	13.2	17.1	20.3	23.3	27.8	32.3	37.3	41.9	56.2	59.5	73.8	92.4	102.4
All States	351.3	392.6	444.7	494.5	551.4	639.8	719.0	814.3	981.3	1,136.9	1,249.2	1,292.5	1,336.5	1,461.6	1,640.8	1,894.3	2,229.9	2,654.7	3,315.4	3,929.4	4,519.4	5,235.7	6,727.2	7,542.2
Memo item:																								
1. NCT Delhi	-	-	-	3.9	11.6	13.7	17.1	20.4	22.4	24.6	30.0	29.9	34.9	34.6	42.7	45.7	51.4	73.5	89.2	105.1	108.1	132.1	155.7	174.9
2. Puducherry	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	8.0	8.3	9.3	10.6	13.7	15.6	17.2	15.0	21.2

RE: Revised Estimates. BE: Budget Estimates. '-': Not applicable/Not available.
 *: Includes expenditure on social services, rural development and food storage and warehousing under revenue expenditure, capital outlay and loans and advances by the State Governments.
 Source: Budget documents of the state governments and CAG for 2011-12 in respect of Jammu & Kashmir.

Statement 34: Social Sector Expenditure* to Aggregate Disbursements

State	(Per cent)																								
	1990-91	1991-92	1992-93	1993-94	1994-95	1995-96	1995-97	1997-98	1998-99	1999-2000	2000-01	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07	2007-08	2008-09	2009-10	2010-11	2011-12	2012-13 (RE)	2013-14 (BE)	
I. Non-Special Category																									
1. Andhra Pradesh	41.7	40.2	40.8	37.2	34.2	38.5	38.6	38.1	40.7	38.8	35.6	35.0	32.5	33.3	29.3	30.8	32.9	32.7	38.9	35.6	38.9	39.2	40.6	41.8	
2. Bihar	38.3	45.2	40.6	40.7	41.2	40.3	42.7	42.8	44.0	42.7	43.7	38.9	36.4	36.7	30.5	38.4	41.0	43.8	43.9	41.8	38.2	40.0	44.6	45.0	
3. Chhattisgarh	-	-	-	-	-	-	-	-	-	-	50.5	43.3	41.3	36.2	37.7	44.2	47.6	46.2	50.1	54.2	50.2	51.6	51.0	53.6	
4. Goa	40.9	38.8	38.6	38.7	37.1	27.2	30.8	27.6	28.5	29.1	26.4	23.1	26.1	28.4	31.4	30.9	31.8	31.6	32.2	32.5	33.5	33.1	34.9	36.4	
5. Gujarat	36.4	33.9	30.8	33.8	34.5	33.9	32.3	33.3	34.5	35.3	35.6	35.2	30.4	27.3	29.0	32.1	33.4	34.9	35.0	38.4	39.9	38.2	39.0	39.1	
6. Haryana	32.4	28.6	32.3	26.6	18.9	27.7	20.8	23.4	28.8	30.8	37.0	34.3	26.6	18.6	24.2	32.0	28.5	33.3	37.2	41.0	39.6	40.9	40.0	42.1	
7. Jharkhand	-	-	-	-	-	-	-	-	-	-	-	47.0	50.0	44.4	44.1	45.9	47.0	43.5	47.8	44.2	46.4	41.2	44.8	43.9	
8. Karnataka	37.0	36.8	36.0	37.9	38.9	38.4	37.8	38.8	39.3	38.2	38.3	34.8	31.4	28.4	28.5	33.4	32.0	36.7	37.8	39.9	39.9	37.8	41.1	42.1	
9. Kerala	43.7	39.8	41.1	40.1	40.1	38.9	40.5	43.2	43.9	42.1	39.9	37.6	37.4	30.0	36.2	35.6	31.7	31.4	33.4	33.6	33.4	34.8	34.7	35.7	
10. Madhya Pradesh	41.3	40.1	39.4	39.5	41.4	41.7	40.2	39.5	43.1	41.3	42.3	35.4	37.7	28.4	24.7	32.5	35.3	35.7	36.7	35.2	39.0	33.6	41.8	41.6	
11. Maharashtra	35.2	38.2	39.7	38.8	33.6	39.1	36.8	38.3	37.6	33.6	36.6	36.4	33.3	30.9	28.1	35.3	37.3	37.0	36.8	40.3	41.4	41.1	43.0	43.2	
12. Odisha	36.5	36.0	38.1	39.2	37.4	39.3	39.1	38.5	37.6	48.3	36.8	34.2	31.7	28.0	28.9	34.2	31.7	35.9	41.6	41.0	42.3	42.9	41.5	39.9	
13. Punjab	28.1	21.9	25.1	25.6	20.9	25.2	16.3	23.7	27.9	22.7	27.6	23.8	17.2	17.3	17.8	19.8	17.9	18.8	23.8	22.7	22.5	27.1	32.6	32.2	
14. Rajasthan	39.5	35.0	37.7	37.5	39.1	35.9	39.4	37.0	41.6	39.2	41.3	40.7	37.3	35.7	34.1	40.1	39.5	38.9	45.2	44.3	42.4	42.6	42.2	43.3	
15. Tamil Nadu	45.1	35.8	40.3	42.2	39.8	41.1	40.3	38.4	41.0	39.2	39.4	37.0	32.0	34.3	32.6	36.9	33.1	35.9	39.7	40.3	40.2	38.3	38.9	37.9	
16. Uttar Pradesh	38.5	33.5	34.5	32.0	28.6	31.1	33.4	34.1	33.3	33.7	33.1	32.2	31.1	18.7	28.6	33.7	32.1	34.4	37.8	39.0	37.7	38.8	40.3	39.6	
17. West Bengal	46.9	43.9	41.3	41.7	41.2	39.0	38.3	38.2	38.6	41.2	36.0	34.1	30.5	23.4	29.1	28.2	31.9	34.7	31.9	40.7	41.9	42.5	42.8	43.0	
II. Special Category																									
1. Arunachal Pradesh	32.1	31.0	34.1	34.4	31.5	32.8	35.6	34.3	33.1	33.9	26.9	32.5	30.9	28.3	31.2	30.4	30.2	31.1	29.9	33.7	28.1	32.4	26.9	20.8	
2. Assam	34.7	40.3	36.3	38.6	38.5	41.3	40.0	37.7	41.3	37.3	40.3	35.5	36.2	35.0	32.4	36.8	38.7	40.0	38.7	36.7	39.5	37.0	38.4	37.0	
3. Himachal Pradesh	39.7	21.1	40.1	36.7	36.4	37.5	37.7	36.0	37.3	36.1	36.9	33.7	29.8	29.0	29.0	32.7	33.0	35.2	36.6	35.0	37.3	34.6	35.5	35.9	
4. Jammu and Kashmir	29.7	32.0	38.2	34.7	31.4	34.2	34.6	33.2	25.6	24.3	26.1	28.8	28.8	28.3	27.9	29.9	31.3	30.0	29.9	30.6	29.1	29.3	27.0	25.8	
5. Manipur	33.4	34.6	23.8	32.9	35.6	37.9	37.9	36.7	35.1	34.0	32.5	26.0	26.0	26.0	33.6	34.2	28.7	31.7	32.9	32.5	31.6	29.4	30.9	27.0	
6. Meghalaya	39.3	38.3	36.4	34.9	36.8	37.0	40.0	39.7	38.7	42.0	40.6	40.5	35.9	36.2	35.8	38.2	37.6	37.5	35.7	36.6	36.7	39.4	41.6	46.5	
7. Mizoram	30.6	41.8	40.9	40.7	40.3	40.8	42.4	36.8	42.4	43.6	39.2	40.7	40.0	35.7	35.6	33.3	34.8	36.7	40.1	41.5	38.6	36.6	38.0	30.3	
8. Nagaland	33.0	27.6	26.2	28.9	33.0	35.0	32.2	30.0	27.9	32.1	31.9	26.9	29.6	27.0	27.6	28.6	29.6	29.5	28.3	25.9	28.3	24.9	28.6	28.9	
9. Sikkim	33.3	32.2	32.4	34.4	16.8	15.2	13.4	13.5	15.7	15.1	27.3	16.5	16.3	27.5	22.2	23.3	24.3	23.5	27.4	28.8	30.9	36.8	35.4	35.2	
10. Tripura	43.1	42.3	39.8	41.2	43.5	43.4	43.8	44.0	43.9	43.8	42.0	39.3	38.4	34.8	37.6	34.0	36.5	36.5	37.2	37.9	38.4	41.7	44.2	38.0	
11. Uttarakhand	-	-	-	-	-	-	-	-	-	-	32.0	40.0	35.2	32.7	36.6	36.3	37.9	37.4	36.4	42.3	42.5	45.5	41.2	41.7	
All States	38.6	36.4	37.3	36.9	34.6	36.6	36.1	36.4	37.5	36.9	36.8	35.1	32.6	28.4	29.6	33.7	33.9	35.3	37.6	38.7	39.0	38.7	40.4	40.5	
<i>Memo item:</i>																									
1. NCT Delhi	-	-	-	48.2	48.0	46.3	48.8	48.5	45.4	41.6	40.8	34.6	34.2	29.6	33.1	41.0	39.6	40.5	43.8	42.2	42.4	50.0	48.3	46.7	
2. Puducherry	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	36.7	34.7	35.8	35.9	38.1	38.3	45.9	39.8	36.1	

RE: Revised Estimates. BE: Budget Estimates. '-': Not applicable/Not available.

*: Includes expenditure on social services, rural development and food storage and warehousing under revenue expenditure, capital outlay and loans and advances by the State Governments. Source: Budget documents of the state governments and CAG for 2011-12 in respect of Jammu & Kashmir.

Appendices I to IV

Appendix I

Appendix I : Revenue Receipts of States and Union Territories with Legislature

(₹ Million)

Item	ANDHRA PRADESH				ARUNACHAL PRADESH			
	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	935,536.9	1,167,869.6	1,095,008.1	1,277,721.9	54,990.6	65,223.1	72,909.0	81,610.2
I. TAX REVENUE (A+B)	710,345.6	879,864.0	828,428.2	965,753.0	11,566.2	12,806.4	14,574.3	15,423.8
A. State's Own Tax Revenue (1 to 3)	532,834.2	660,224.9	625,730.5	724,439.4	3,176.5	2,857.1	4,655.9	4,020.2
1. Taxes on Income (i+ii)	5,399.0	7,128.0	6,195.5	7,109.5	–	–	–	–
i) Agricultural Income Tax	–	–	–	–	–	–	–	–
ii) Taxes on Professions, Trades, Callings and Employment	5,399.0	7,128.0	6,195.5	7,109.5	–	–	–	–
2. Taxes on Property and Capital Transactions (i to iii)	46,832.6	52,836.1	51,886.9	66,547.8	60.9	91.6	69.5	78.9
i) Land Revenue	1,405.6	1,533.0	474.9	498.6	38.5	66.6	44.8	51.6
ii) Stamps and Registration Fees	43,852.5	49,680.0	49,680.0	64,144.0	22.4	25.0	24.7	27.3
iii) Urban Immovable Property Tax	1,574.5	1,623.1	1,732.0	1,905.2	–	–	–	–
3. Taxes on Commodities and Services (i to vii)	480,602.6	600,260.8	567,648.1	650,782.1	3,115.6	2,765.5	4,586.4	3,941.3
i) Sales Tax (a to e)	349,100.1	450,000.0	420,413.2	525,000.0	2,163.6	2,265.5	3,937.7	3,218.0
a) State Sales Tax/VAT	331,651.1	417,797.5	402,148.3	505,866.0	2,163.6	2,265.5	3,937.7	3,218.0
b) Central Sales Tax	16,581.4	30,176.3	17,381.9	18,251.0	–	–	–	–
c) Surcharge on Sales Tax	–	–	–	–	–	–	–	–
d) Receipts of Turnover Tax	620.0	1,150.1	700.0	700.0	–	–	–	–
e) Other Receipts	247.5	876.1	183.0	183.0	–	–	–	–
ii) State Excise	96,123.6	108,200.0	105,000.0	75,000.0	376.3	320.0	492.6	566.9
iii) Taxes on Vehicles	29,864.1	36,400.0	36,051.1	43,519.9	124.1	180.0	156.1	156.4
iv) Taxes on Goods and Passengers	120.6	125.6	125.6	131.9	451.6	–	–	–
v) Taxes and Duties on Electricity	3,049.5	3,049.2	3,049.2	3,354.1	–	–	–	–
vi) Entertainment Tax	1,012.0	1,015.3	1,207.9	1,441.7	–	–	–	–
vii) Other Taxes and Duties	1,332.7	1,470.7	1,801.1	2,334.5	–	–	–	–
B. Share in Central Taxes (i to ix)	177,511.4	219,639.1	202,697.7	241,313.6	8,389.7	9,949.3	9,918.4	11,403.6
i) Corporation Tax	69,869.7	88,741.6	73,918.0	83,530.7	3,303.6	3,960.3	3,625.6	4,169.4
ii) Income Tax	35,490.7	43,647.7	42,049.2	51,704.1	1,678.1	1,956.6	1,961.5	2,255.7
iii) Estate Duty	–	–	–	–	–	–	–	–
iv) Other Taxes on Income and Expenditure	–	–	–	–	–	–	–	–
v) Taxes on Wealth	269.8	167.2	190.4	208.8	12.8	8.1	13.0	14.9
vi) Customs	30,777.1	37,187.1	34,270.2	38,995.6	1,455.2	1,769.5	1,804.2	2,074.8
vii) Union Excise Duties	19,915.7	28,362.2	23,235.8	27,456.0	941.7	1,282.0	1,235.5	1,420.8
viii) Service Tax	21,188.5	21,543.4	29,044.1	39,428.4	998.3	972.8	1,278.6	1,468.0
ix) Other Taxes and Duties on Commodities and Services	-0.1	-10.0	-10.0	-10.0	–	–	–	–
II. NON-TAX REVENUE (C+D)	225,191.3	288,005.6	266,579.9	311,968.9	43,424.4	52,416.7	58,334.7	66,186.4
C. State's Own Non-Tax Revenue (1 to 6)	116,943.4	138,518.9	128,642.5	153,935.9	3,607.1	4,211.7	4,288.9	3,167.8
1. Interest Receipts	62,788.2	86,319.6	68,827.7	86,560.9	487.0	550.0	535.9	589.3
2. Dividends and Profits	515.2	263.7	541.0	568.1	–	–	–	–

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	ANDHRA PRADESH				ARUNACHAL PRADESH			
	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	6,719.7	3,562.4	4,721.2	4,967.1	198.4	309.0	228.7	250.1
<i>of which:</i> State Lotteries	—	—	—	—	—	—	—	—
4. Social Services (i to ix)	8,968.7	4,462.8	10,781.7	14,488.8	103.5	123.3	114.0	125.7
i) Education, Sports, Art and Culture	6,750.2	2,737.9	8,786.1	12,192.0	16.2	33.0	17.8	19.6
ii) Medical and Public Health	1,093.0	876.9	1,147.6	1,205.0	4.3	5.1	4.5	5.0
iii) Family Welfare	117.5	57.9	57.9	60.8	—	—	—	—
iv) Housing	24.0	28.2	28.2	29.6	0.3	0.8	0.3	0.4
v) Urban Development	501.1	154.9	154.9	162.6	29.8	33.0	32.8	36.1
vi) Labour and Employment	298.9	314.5	314.5	531.7	0.3	0.6	0.3	0.4
vii) Social Security and Welfare	22.3	66.9	66.9	70.2	0.5	0.7	0.6	0.7
viii) Water Supply and Sanitation	106.5	127.9	127.9	134.3	51.7	50.0	57.1	62.8
ix) Others	55.1	97.7	97.7	102.6	0.5	0.1	0.6	0.7
5. Fiscal Services	—	—	—	—	—	—	—	—
6. Economic Services (i to xvii)	37,951.6	43,910.4	43,770.9	47,351.0	2,818.1	3,229.4	3,410.3	2,202.7
i) Crop Husbandry	162.4	242.0	242.0	254.1	19.5	20.0	21.5	23.6
ii) Animal Husbandry	37.1	30.2	30.2	32.1	5.9	5.5	6.5	7.1
iii) Fisheries	39.8	27.9	27.9	26.4	1.2	1.4	1.3	1.5
iv) Forestry and Wildlife	1,492.2	1,682.7	1,566.8	1,645.1	367.6	154.0	447.1	289.8
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	182.9	515.2	270.8	284.3	7.7	14.5	8.5	9.3
vii) Other Agricultural Programmes	0.3	0.7	0.7	0.7	1.3	1.7	1.4	1.6
viii) Major and Medium Irrigation Projects	722.7	2,247.7	3,308.4	2,742.3	—	—	—	—
ix) Minor Irrigation	49.6	142.3	142.3	149.4	0.5	—	—	—
x) Power	384.3	340.0	280.0	360.0	1,450.4	2,006.7	1,765.8	1,100.3
xi) Petroleum	—	—	—	—	—	—	—	—
xii) Village and Small Industries	30.8	25.4	38.3	49.4	15.0	10.0	16.5	18.2
xiii) Industries@	23,369.0	27,361.2	27,361.2	30,854.0	749.1	750.0	911.2	586.9
xiv) Ports and Light Houses	1,469.7	1,097.9	1,356.7	1,342.0	—	—	—	—
xv) Road Transport	—	—	—	—	154.3	174.3	182.2	111.2
xvi) Tourism	82.9	243.1	86.9	91.2	6.0	6.1	6.6	7.3
xvii) Others*	9,928.0	9,954.1	9,058.7	9,520.0	39.5	85.2	41.7	45.9
D. Grants from the Centre (1 to 5)	108,247.9	149,486.8	137,937.5	158,033.0	39,817.3	48,205.0	54,045.8	63,018.6
1. State Plan Schemes	39,568.1	58,634.4	58,933.8	50,967.7	25,652.2	29,285.0	33,503.6	43,300.7
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	1,005.0	7,289.8	7,030.4	15,548.6	307.4	2,785.5	2,785.5	3,064.0
3. Centrally Sponsored Schemes	32,687.5	43,406.7	42,817.6	48,892.7	3,529.6	6,748.8	6,748.8	7,423.6
4. NEC/ Special Plan Scheme	—	—	—	—	1,826.3	1,377.9	1,377.9	1,515.7
5. Non-Plan Grants (a to c)	34,987.4	40,155.9	29,155.7	42,624.0	8,501.8	8,007.8	9,630.0	7,714.6
a) Statutory Grants	12,762.0	19,996.7	19,996.7	22,964.6	8,021.4	6,230.0	6,230.0	5,170.0
b) Grants for relief on account of Natural Calamities	3,007.1	4,267.4	4,267.4	4,477.8	—	374.6	1,379.2	392.9
c) Others	19,218.3	15,891.8	4,891.6	15,181.6	480.4	1,403.2	2,020.8	2,151.7

See 'Notes to Appendix I'.

Appendix I

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	ASSAM				BIHAR			
	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	274,554.0	376,628.4	382,863.5	412,843.2	513,201.7	680,478.6	666,818.4	800,664.7
I. TAX REVENUE (A+B)	169,217.6	190,179.2	189,418.6	216,045.2	405,473.3	488,216.3	494,820.3	589,436.8
A. State's Own Tax Revenue (1 to 3)	76,382.3	80,092.3	82,503.2	89,837.7	126,121.0	156,953.0	164,551.0	209,627.0
1. Taxes on Income (i+ii)	2,475.4	2,987.7	2,424.7	2,545.8	295.6	310.0	310.0	325.9
i) Agricultural Income Tax	832.7	1,116.1	700.0	735.0	–	–	–	–
ii) Taxes on Professions, Trades, Callings and Employment	1,642.7	1,871.6	1,724.7	1,810.8	295.6	310.0	310.0	325.9
2. Taxes on Property and Capital Transactions (i to iii)	3,148.6	3,119.9	3,248.2	3,522.8	16,475.6	20,101.6	20,910.0	28,330.0
i) Land Revenue	1,397.1	1,608.1	1,321.5	1,403.4	1,674.9	1,541.6	1,850.0	2,050.0
ii) Stamps and Registration Fees	1,751.5	1,511.8	1,926.7	2,119.4	14,800.7	18,560.0	19,060.0	26,280.0
iii) Urban Immovable Property Tax	–	–	–	–	–	–	–	–
3. Taxes on Commodities and Services (i to vii)	70,758.3	73,984.8	76,830.3	83,769.1	109,349.9	136,541.5	143,331.0	180,971.1
i) Sales Tax (a to e)	56,939.6	59,807.6	62,381.4	68,350.5	74,763.6	73,420.0	80,710.0	123,240.4
a) State Sales Tax/VAT	51,728.2	54,740.7	57,000.0	62,700.0	74,388.5	72,770.0	80,060.0	122,340.4
b) Central Sales Tax	5,125.1	4,950.0	5,381.4	5,650.5	374.0	650.0	650.0	900.0
c) Surcharge on Sales Tax	–	–	–	–	–	–	–	–
d) Receipts of Turnover Tax	–	–	–	–	0.7	–	–	–
e) Other Receipts	86.2	116.9	–	–	0.3	–	–	–
ii) State Excise	5,033.5	5,300.0	5,536.8	6,090.5	19,809.8	27,649.5	27,150.0	36,800.0
iii) Taxes on Vehicles	2,937.0	3,350.0	3,230.7	3,653.8	5,691.3	6,444.0	6,444.0	8,000.0
iv) Taxes on Goods and Passengers	5,363.9	4,927.5	4,587.3	4,821.1	8,283.0	28,000.0	28,000.0	11,927.5
v) Taxes and Duties on Electricity	366.7	466.4	477.9	492.4	546.9	608.0	607.0	661.7
vi) Entertainment Tax	27.6	53.0	541.8	282.1	231.9	300.0	300.0	266.5
vii) Other Taxes and Duties	90.0	80.3	74.4	78.9	23.3	120.0	120.0	75.0
B. Share in Central Taxes (i to ix)	92,835.3	110,086.9	106,915.4	126,207.5	279,352.3	331,263.3	330,269.3	379,809.8
i) Corporation Tax	36,541.2	44,477.4	38,658.6	43,686.0	109,956.2	133,836.8	120,671.7	138,772.5
ii) Income Tax	18,561.3	21,876.2	22,894.3	27,040.9	55,853.0	65,827.8	65,287.3	75,080.4
iii) Estate Duty	–	–	–	–	–	–	–	–
iv) Other Taxes on Income and Expenditure	–	–	–	–	–	–	–	–
v) Taxes on Wealth	141.0	83.8	99.6	109.2	424.5	252.1	431.9	496.7
vi) Customs	16,096.2	18,638.3	17,923.1	20,394.4	48,434.9	56,084.2	60,051.0	69,058.7
vii) Union Excise Duties	10,415.7	14,215.3	12,152.2	14,359.3	31,342.0	42,774.9	41,121.5	47,289.7
viii) Service Tax	11,079.9	10,796.0	15,187.7	20,617.8	33,341.8	32,487.5	42,706.0	49,111.9
ix) Other Taxes and Duties on Commodities and Services	–	-0.1	-0.1	-0.1	-0.1	-0.1	-0.1	–
II. NON-TAX REVENUE (C+D)	105,336.3	186,449.2	193,444.9	196,797.9	107,728.4	192,262.3	171,998.1	211,227.9
C. State's Own Non-Tax Revenue (1 to 6)	28,667.6	34,874.7	30,455.8	34,003.3	8,898.6	31,424.5	12,397.1	34,160.8
1. Interest Receipts	4,759.4	5,032.1	5,092.5	5,449.0	5,737.0	2,637.4	2,637.4	3,384.7
2. Dividends and Profits	136.4	181.2	145.9	156.2	14.0	29.5	29.5	15.4

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	ASSAM				BIHAR			
	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	889.6	1,103.0	960.8	1,336.4	-3,459.4	21,542.9	2,502.0	21,687.0
<i>of which:</i> State Lotteries	–	–	–	–	–	–	–	–
4. Social Services (i to ix)	269.5	331.3	301.8	336.1	503.9	795.3	787.2	551.2
i) Education, Sports, Art and Culture	68.0	70.1	76.1	80.9	70.6	420.2	420.2	76.9
ii) Medical and Public Health	104.2	101.9	116.7	133.1	239.1	134.1	134.1	254.0
iii) Family Welfare	0.1	0.3	0.2	0.2	0.1	0.1	0.1	0.1
iv) Housing	43.3	65.0	48.5	54.3	23.3	60.6	60.6	24.7
v) Urban Development	8.5	0.2	9.5	10.6	–	0.6	–	–
vi) Labour and Employment	33.8	39.8	37.8	42.4	45.4	54.2	46.7	48.1
vii) Social Security and Welfare	1.5	42.3	1.6	1.8	7.5	19.9	19.9	8.2
viii) Water Supply and Sanitation	10.0	11.6	11.2	12.6	30.6	45.0	45.0	46.6
ix) Others	0.1	0.2	0.1	0.1	87.3	60.6	60.6	92.6
5. Fiscal Services	–	–	–	–	–	–	–	–
6. Economic Services (i to xvii)	22,612.7	28,226.9	23,954.8	26,725.7	6,103.1	6,419.4	6,441.0	8,522.4
i) Crop Husbandry	6.8	3.7	7.6	8.5	50.7	146.6	146.6	53.8
ii) Animal Husbandry	4.0	4.1	4.6	5.1	8.9	8.8	8.8	9.4
iii) Fisheries	20.8	19.3	23.5	26.5	101.6	91.4	91.4	107.8
iv) Forestry and Wildlife	1,528.5	1,587.1	1,727.2	1,951.7	110.4	65.1	70.5	121.7
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	4.4	8.9	5.0	5.6	89.9	107.8	107.8	265.8
vii) Other Agricultural Programmes	3.3	6.1	3.8	4.3	–	–	–	–
viii) Major and Medium Irrigation Projects	2.1	4.6	2.4	2.7	207.5	300.0	300.0	300.0
ix) Minor Irrigation	4.0	5.0	4.5	5.1	72.5	34.0	34.0	79.9
x) Power	–	–	–	–	–	–	–	–
xi) Petroleum	19,706.3	25,829.6	20,691.6	22,850.9	–	–	–	–
xii) Village and Small Industries	18.5	9.0	20.9	23.7	0.4	2.1	0.8	0.8
xiii) Industries@	21.3	19.6	24.0	27.1	4,475.6	4,880.2	4,950.0	6,540.5
xiv) Ports and Light Houses	–	–	–	–	–	–	–	–
xv) Road Transport	1.6	–	1.8	2.0	0.5	3.0	0.8	0.5
xvi) Tourism	6.4	2.4	7.3	8.2	0.1	0.1	0.1	0.1
xvii) Others*	1,284.7	727.5	1,430.7	1,804.1	985.0	780.3	730.2	1,042.2
D. Grants from the Centre (1 to 5)	76,668.7	151,574.5	162,989.0	162,794.7	98,829.8	160,837.7	159,601.0	177,067.1
1. State Plan Schemes	49,310.0	85,496.1	93,067.6	94,627.5	50,653.9	89,347.4	87,762.8	107,294.4
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	192.7	581.1	581.1	581.1	957.8	1,083.3	1,083.3	2,421.5
3. Centrally Sponsored Schemes	18,743.8	27,707.8	35,512.6	44,223.5	21,591.9	52,033.3	52,381.1	46,491.1
4. NEC/ Special Plan Scheme	519.0	6,835.4	6,835.4	7,566.7	–	–	–	–
5. Non-Plan Grants (a to c)	7,903.2	30,954.1	26,992.4	15,795.9	25,626.2	18,373.7	18,373.7	20,860.1
a) Statutory Grants	4,328.3	6,740.2	6,779.0	8,126.2	24,682.9	14,797.9	14,797.9	17,096.0
b) Grants for relief on account of Natural Calamities	1,246.3	2,617.3	2,617.3	2,748.2	–	2,765.8	2,765.8	2,954.1
c) Others	2,328.6	21,596.6	17,596.1	4,921.5	943.3	810.0	810.0	810.0

See 'Notes to Appendix I'.

Appendix I

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	CHHATTISGARH				GOA			
	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	258,673.8	313,786.4	323,263.8	374,445.2	57,793.1	70,337.3	65,134.6	73,067.4
I. TAX REVENUE (A+B)	170,326.9	196,704.2	206,336.4	238,936.2	32,316.1	40,771.6	40,658.2	46,216.1
A. State's Own Tax Revenue (1 to 3)	107,122.5	121,755.9	131,611.8	153,002.9	25,510.2	32,350.0	32,611.7	38,169.6
1. Taxes on Income (i+ii)	110.7	37.7	37.7	41.6	—	—	—	—
i) Agricultural Income Tax	—	—	—	—	—	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	110.7	37.7	37.7	41.6	—	—	—	—
2. Taxes on Property and Capital Transactions (i to iii)	11,163.8	12,750.0	12,960.0	15,260.0	1,921.7	2,515.0	4,184.0	5,808.1
i) Land Revenue	2,705.6	2,750.0	3,460.0	3,760.0	83.8	112.9	94.2	207.7
ii) Stamps and Registration Fees	8,458.2	10,000.0	9,500.0	11,500.0	1,837.9	2,402.0	4,089.8	5,600.4
iii) Urban Immovable Property Tax	—	—	—	—	—	—	—	—
3. Taxes on Commodities and Services (i to vii)	95,848.0	108,968.3	118,614.1	137,701.3	23,588.5	29,835.0	28,427.7	32,361.5
i) Sales Tax (a to e)	60,062.5	72,000.0	73,102.0	84,360.0	16,529.2	20,815.0	19,550.0	21,850.0
a) State Sales Tax/VAT	41,043.5	62,814.3	61,102.0	70,360.0	15,594.4	19,675.0	19,500.0	20,192.5
b) Central Sales Tax	11,200.0	9,183.7	11,998.0	13,998.0	896.9	1,090.0	—	1,607.5
c) Surcharge on Sales Tax	—	—	—	—	—	—	—	—
d) Receipts of Turnover Tax	—	—	—	—	—	—	—	—
e) Other Receipts	7,818.9	2.0	2.0	2.0	37.9	50.0	50.0	50.0
ii) State Excise	15,969.8	16,500.0	22,000.0	25,750.0	1,820.3	2,200.0	2,112.3	2,530.0
iii) Taxes on Vehicles	5,021.9	5,500.0	6,057.1	7,313.8	1,404.5	1,555.0	1,547.2	2,042.0
iv) Taxes on Goods and Passengers	8,256.7	8,050.0	9,500.0	11,920.0	2,100.9	2,660.0	2,830.0	2,948.0
v) Taxes and Duties on Electricity	6,379.7	6,840.1	7,800.0	8,200.0	—	—	—	—
vi) Entertainment Tax	157.5	78.2	155.0	157.5	601.8	865.0	865.0	951.5
vii) Other Taxes and Duties	—	—	—	—	1,131.8	1,740.0	1,523.2	2,040.0
B. Share in Central Taxes (i to ix)	63,204.4	74,948.3	74,724.6	85,933.3	6,805.9	8,421.7	8,046.5	8,046.5
i) Corporation Tax	24,877.9	30,280.9	27,302.3	31,397.6	2,679.1	3,402.8	2,940.2	2,940.2
ii) Income Tax	12,636.9	14,893.8	14,771.4	16,987.1	1,360.9	1,673.6	1,590.8	1,590.8
iii) Estate Duty	—	—	—	—	—	—	—	—
iv) Other Taxes on Income and Expenditure	—	-1.2	—	—	—	—	—	—
v) Taxes on Wealth	96.0	57.0	97.7	112.4	10.3	6.4	10.5	10.5
vi) Customs	10,958.5	12,689.2	13,586.7	15,624.7	1,180.2	1,425.9	1,463.2	1,463.2
vii) Union Excise Duties	7,091.2	9,677.9	9,303.8	10,699.4	763.6	1,087.5	1,002.0	1,002.0
viii) Service Tax	7,543.9	7,350.7	9,662.7	11,112.1	811.8	825.5	1,039.8	1,039.8
ix) Other Taxes and Duties on Commodities and Services	—	—	—	—	—	—	—	—
II. NON-TAX REVENUE (C+D)	88,346.9	117,082.2	116,927.4	135,509.0	25,477.0	29,565.7	24,476.4	26,851.3
C. State's Own Non-Tax Revenue (1 to 6)	40,584.8	53,455.6	48,479.4	60,720.0	23,121.2	24,957.3	20,092.2	20,115.5
1. Interest Receipts	2,169.3	3,085.5	3,219.4	3,641.4	263.6	31.0	248.5	99.3
2. Dividends and Profits	1.0	30.0	30.0	30.0	14.8	32.1	32.1	32.8

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	CHHATTISGARH				GOA			
	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	675.7	563.7	590.9	629.5	763.3	1,295.2	1,182.8	1,388.6
<i>of which:</i> State Lotteries	–	–	–	–	274.2	402.3	328.5	359.0
4. Social Services (i to ix)	818.8	385.5	358.1	390.3	1,563.5	1,484.3	1,630.9	2,307.9
i) Education, Sports, Art and Culture	112.6	36.3	37.0	40.1	161.7	94.7	177.4	208.3
ii) Medical and Public Health	211.1	138.9	122.5	141.8	110.0	70.4	103.4	256.1
iii) Family Welfare	1.3	1.5	1.5	1.5	–	–	–	–
iv) Housing	29.9	41.4	39.1	45.3	6.9	2.6	3.2	3.2
v) Urban Development	22.0	10.0	10.0	15.0	377.0	403.5	403.5	750.0
vi) Labour and Employment	200.8	70.4	64.8	65.4	45.1	35.2	35.2	55.4
vii) Social Security and Welfare	25.2	0.6	0.6	0.7	1.4	2.2	2.2	13.9
viii) Water Supply and Sanitation	65.9	65.0	65.0	65.0	861.1	875.5	905.7	1,020.8
ix) Others	150.0	21.5	17.5	15.5	0.2	0.3	0.3	0.3
5. Fiscal Services	–	–	–	–	–	–	–	–
6. Economic Services (i to xvii)	36,920.0	49,390.9	44,281.1	56,028.9	20,516.1	22,114.7	16,997.9	16,286.9
i) Crop Husbandry	86.7	66.9	114.0	125.0	11.0	16.0	16.0	17.3
ii) Animal Husbandry	45.3	47.3	49.1	54.0	20.8	17.2	17.2	20.8
iii) Fisheries	29.5	18.0	22.8	23.0	19.5	23.0	23.0	26.0
iv) Forestry and Wildlife	3,416.4	4,050.0	4,050.0	4,500.0	24.6	20.8	20.8	25.0
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	204.8	46.0	46.0	50.0	5.1	6.3	6.3	6.5
vii) Other Agricultural Programmes	20.6	5.7	6.7	10.5	0.5	0.8	0.2	0.7
viii) Major and Medium Irrigation Projects	3,364.9	3,231.6	3,914.6	3,469.6	147.0	32.5	32.8	202.6
ix) Minor Irrigation	1,927.6	11,768.5	4,870.9	8,530.4	107.9	118.0	187.8	137.6
x) Power	–	–	–	–	10,004.9	12,318.3	12,317.5	13,318.5
xi) Petroleum	–	–	–	–	–	–	–	–
xii) Village and Small Industries	17.9	17.8	18.6	20.3	67.9	67.2	67.2	77.4
xiii) Industries@	27,664.7	30,035.0	31,085.0	39,135.0	9,539.8	9,020.4	4,010.4	2,021.3
xiv) Ports and Light Houses	–	–	–	–	400.6	317.3	199.5	250.0
xv) Road Transport	–	–	–	–	–	–	–	–
xvi) Tourism	–	–	–	–	15.1	10.0	12.5	20.0
xvii) Others*	141.8	104.2	103.4	111.1	151.4	147.0	86.8	163.4
D. Grants from the Centre (1 to 5)	47,762.1	63,626.6	68,448.0	74,789.0	2,355.8	4,608.4	4,384.2	6,735.8
1. State Plan Schemes	21,463.8	33,599.8	35,060.8	36,074.7	1,483.8	2,500.9	2,442.0	2,627.7
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	2,236.8	3,961.6	4,349.2	4,288.5	96.2	254.2	181.4	218.6
3. Centrally Sponsored Schemes	12,564.6	12,743.6	14,582.2	17,782.2	675.3	1,482.8	1,401.2	1,466.1
4. NEC/ Special Plan Scheme	–	–	–	–	–	–	–	–
5. Non-Plan Grants (a to c)	11,496.9	13,321.5	14,455.8	16,643.7	100.5	370.5	359.6	2,423.5
a) Statutory Grants	–	–	–	–	–	–	–	–
b) Grants for relief on account of Natural Calamities	–	–	–	–	32.8	38.5	38.5	38.5
c) Others	11,496.9	13,321.5	14,455.8	16,643.7	67.8	332.0	321.1	2,385.0

See 'Notes to Appendix I'.

Appendix I

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	GUJARAT				HARYANA			
	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	629,589.7	759,033.8	757,907.4	857,520.3	305,575.9	373,279.7	378,240.7	437,803.3
I. TAX REVENUE (A+B)	520,325.9	604,585.2	617,486.1	703,277.0	230,810.1	270,531.8	274,601.0	322,682.4
A. State's Own Tax Revenue (1 to 3)	442,522.8	512,312.2	525,487.1	602,078.1	203,994.6	238,732.8	242,898.1	287,843.4
1. Taxes on Income (i+ii)	2,234.2	2,624.6	2,624.6	2,900.0	–	–	–	–
i) Agricultural Income Tax	–	–	–	–	–	–	–	–
ii) Taxes on Professions, Trades, Callings and Employment	2,234.2	2,624.6	2,624.6	2,900.0	–	–	–	–
2. Taxes on Property and Capital Transactions (i to iii)	63,063.3	70,492.5	68,492.5	72,218.8	28,039.5	30,152.8	33,668.1	38,693.3
i) Land Revenue	14,771.8	18,900.0	18,900.0	20,412.0	109.5	152.8	168.1	193.3
ii) Stamps and Registration Fees	46,702.7	50,000.0	48,000.0	50,000.0	27,930.0	30,000.0	33,500.0	38,500.0
iii) Urban Immovable Property Tax	1,588.8	1,592.5	1,592.5	1,806.8	–	–	–	–
3. Taxes on Commodities and Services (i to vii)	377,225.3	439,195.1	454,370.0	526,959.3	175,955.1	208,580.0	209,230.0	249,150.1
i) Sales Tax (a to e)	312,023.1	375,000.0	385,000.0	453,000.0	133,836.9	164,500.0	164,500.0	192,886.1
a) State Sales Tax/VAT	272,268.6	326,400.0	324,900.0	399,530.0	117,979.9	146,356.0	146,356.0	175,038.6
b) Central Sales Tax	39,429.2	48,500.0	60,000.0	53,360.0	15,300.5	18,144.0	18,144.0	17,847.5
c) Surcharge on Sales Tax	1.0	–	–	–	–	–	–	–
d) Receipts of Turnover Tax	1.5	–	–	–	–	–	–	–
e) Other Receipts	322.7	100.0	100.0	110.0	556.5	–	–	–
ii) State Excise	721.1	725.0	800.0	864.0	28,318.9	30,000.0	30,000.0	40,000.0
iii) Taxes on Vehicles	22,510.3	20,900.0	22,000.0	22,000.0	7,401.5	7,500.0	7,700.0	8,500.0
iv) Taxes on Goods and Passengers	2,083.4	1,001.5	1,001.5	1,081.6	4,293.2	4,500.0	4,700.0	5,200.0
v) Taxes and Duties on Electricity	36,545.5	37,000.0	41,000.0	45,000.0	1,664.3	1,600.0	1,830.0	2,014.0
vi) Entertainment Tax	764.2	898.5	1,250.0	1,050.2	399.6	400.0	420.0	468.0
vii) Other Taxes and Duties	2,577.8	3,670.1	3,318.5	3,963.5	40.7	80.0	80.0	82.0
B. Share in Central Taxes (i to ix)	77,803.1	92,273.0	91,999.0	101,198.9	26,815.5	31,799.0	31,702.9	34,839.0
i) Corporation Tax	30,629.0	34,011.9	33,910.9	37,302.0	10,555.5	12,847.9	12,480.0	14,078.7
ii) Income Tax	15,558.2	19,221.4	19,164.4	21,080.8	5,361.7	6,319.3	6,340.0	6,846.5
iii) Estate Duty	–	–	–	–	–	–	–	–
iv) Other Taxes on Income and Expenditure	-12.4	–	–	–	–	–	–	–
v) Taxes on Wealth	118.2	34.2	34.0	37.5	40.7	24.2	49.2	52.0
vi) Customs	13,491.8	16,787.3	16,737.5	18,411.2	4,649.6	5,383.9	5,495.8	5,935.5
vii) Union Excise Duties	8,730.4	10,986.9	10,954.3	12,049.7	3,008.8	4,106.3	3,556.4	3,842.3
viii) Service Tax	9,287.9	11,231.3	11,197.9	12,317.7	3,199.2	3,117.4	3,781.5	4,084.0
ix) Other Taxes and Duties on Commodities and Services	–	–	–	–	–	–	–	–
II. NON-TAX REVENUE (C+D)	109,263.8	154,448.6	140,421.3	154,243.3	74,765.8	102,747.9	103,639.7	115,120.9
C. State's Own Non-Tax Revenue (1 to 6)	52,765.3	67,715.6	53,688.3	63,795.1	47,216.5	48,045.4	48,683.5	51,624.8
1. Interest Receipts	6,318.9	6,928.4	7,389.0	7,482.7	8,649.6	10,800.4	10,178.5	10,901.3
2. Dividends and Profits	1,289.3	1,250.0	1,300.0	1,404.0	16.4	93.1	73.1	77.2

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	GUJARAT				HARYANA			
	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	3,605.2	5,190.1	584.0	4,643.0	3,360.2	2,924.1	6,719.7	3,507.5
<i>of which:</i> State Lotteries	–	–	–	–	44.1	0.3	0.3	0.3
4. Social Services (i to ix)	7,248.7	8,756.0	8,555.7	9,240.3	14,835.3	17,294.4	17,800.0	19,170.7
i) Education, Sports, Art and Culture	2,518.9	2,286.9	2,780.4	3,002.8	2,957.2	3,864.1	3,974.8	4,381.4
ii) Medical and Public Health	907.6	1,641.4	1,135.4	1,226.2	547.9	1,096.3	1,169.6	1,634.8
iii) Family Welfare	37.3	159.4	40.0	43.2	0.6	1.2	1.2	1.2
iv) Housing	321.3	432.2	400.0	432.2	25.4	33.0	33.0	35.0
v) Urban Development	787.8	1,347.1	1,000.0	1,080.0	10,393.5	11,500.0	11,500.0	12,000.0
vi) Labour and Employment	2,119.7	1,865.8	2,600.0	2,808.0	230.6	178.5	178.5	197.0
vii) Social Security and Welfare	72.2	35.3	92.4	99.8	223.8	173.7	493.6	449.5
viii) Water Supply and Sanitation	14.8	37.1	17.5	18.9	429.6	420.0	420.0	441.1
ix) Others	469.1	950.8	490.0	529.2	26.8	27.6	29.3	30.7
5. Fiscal Services	3.3	1.1	1.5	1.6	–	–	–	–
6. Economic Services (i to xvii)	34,299.9	45,590.0	35,858.1	41,023.5	20,355.0	16,933.5	13,912.3	17,968.1
i) Crop Husbandry	252.5	650.0	450.0	486.0	87.5	63.0	63.0	70.0
ii) Animal Husbandry	114.8	130.0	130.0	140.4	4,074.2	41.2	20.0	21.0
iii) Fisheries	61.0	87.6	87.6	94.6	19.4	31.5	30.0	31.5
iv) Forestry and Wildlife	399.3	525.4	550.0	594.0	391.2	450.0	400.0	450.0
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	324.8	350.0	360.0	388.8	46.6	64.5	41.4	42.5
vii) Other Agricultural Programmes	15.0	0.8	12.5	13.5	58.9	18.3	18.0	18.1
viii) Major and Medium Irrigation Projects	6,841.6	7,267.2	8,133.1	8,823.4	5,831.6	1,945.6	1,945.6	2,136.8
ix) Minor Irrigation	112.3	482.0	150.0	162.0	1.1	1.6	1.2	1.3
x) Power	1,050.0	2,440.0	836.0	1,000.0	32.2	32.0	42.0	46.0
xi) Petroleum	0.1	0.4	0.1	0.1	–	–	–	–
xii) Village and Small Industries	125.3	150.2	150.2	162.2	57.9	55.5	55.5	16.1
xiii) Industries@	18,334.0	23,718.3	17,450.0	21,006.0	756.0	2,251.1	750.7	1,500.8
xiv) Ports and Light Houses	4,535.1	7,280.0	5,100.0	5,508.0	–	–	–	–
xv) Road Transport	1.3	–	1.3	1.4	8,529.6	11,500.0	10,100.0	13,150.0
xvi) Tourism	0.4	5.0	5.0	5.4	33.6	42.2	52.9	30.0
xvii) Others*	2,132.4	2,503.1	2,442.3	2,637.7	435.1	437.0	392.0	454.1
D. Grants from the Centre (1 to 5)	56,498.5	86,733.0	86,733.0	90,448.2	27,549.3	54,702.5	54,956.2	63,496.1
1. State Plan Schemes	22,277.9	48,612.8	48,612.8	48,167.4	6,745.4	15,125.7	15,236.6	16,006.3
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	707.1	1,050.0	1,000.0	1,000.0	507.9	5,342.8	4,903.1	7,194.8
3. Centrally Sponsored Schemes	18,842.3	19,554.3	19,604.3	22,918.3	7,830.9	14,013.2	11,578.7	12,915.2
4. NEC/ Special Plan Scheme	–	–	–	–	–	–	–	–
5. Non-Plan Grants (a to c)	14,671.3	17,515.9	17,515.9	18,362.5	12,465.1	20,220.7	23,237.8	27,379.8
a) Statutory Grants	5,789.5	12,304.0	12,304.0	13,943.0	1,595.0	–	50.0	50.0
b) Grants for relief on account of Natural Calamities	2.3	4,211.9	4,211.9	4,419.5	723.4	1,645.1	3,114.2	1,674.8
c) Others	8,879.5	1,000.0	1,000.0	–	10,146.7	18,575.6	20,073.6	25,655.0

See 'Notes to Appendix I'.

Appendix I

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	HIMACHAL PRADESH				JAMMU AND KASHMIR			
	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	145,428.6	163,429.7	167,358.2	177,009.4	247,829.6	299,477.4	294,995.0	339,702.6
I. TAX REVENUE (A+B)	61,062.9	74,302.2	73,502.9	80,897.0	82,405.9	96,639.3	100,605.0	111,851.1
A. State's Own Tax Revenue (1 to 3)	41,079.2	50,574.2	50,294.1	53,729.8	47,454.8	54,191.6	59,750.2	67,000.8
1. Taxes on Income (i+ii)	—	—	—	—	—	—	—	—
i) Agricultural Income Tax	—	—	—	—	—	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	—	—	—	—	—	—	—	—
2. Taxes on Property and Capital Transactions (i to iii)	1,729.5	1,630.6	1,630.6	2,052.2	2,039.6	1,719.2	3,061.5	3,605.4
i) Land Revenue	178.6	40.1	40.1	40.0	329.9	200.0	356.0	406.0
ii) Stamps and Registration Fees	1,550.9	1,590.5	1,590.5	2,012.2	1,709.7	1,519.2	2,705.5	3,199.4
iii) Urban Immovable Property Tax	—	—	—	—	—	—	—	—
3. Taxes on Commodities and Services (i to vii)	39,349.6	48,943.6	48,663.6	51,677.6	45,415.2	52,472.4	56,688.7	63,395.4
i) Sales Tax (a to e)	24,767.8	31,615.7	31,615.7	32,329.0	34,140.1	39,400.0	42,185.7	47,990.0
a) State Sales Tax/VAT	21,333.7	25,486.8	25,486.8	28,004.5	24,571.3	39,400.0	42,185.7	47,990.0
b) Central Sales Tax	2,447.8	4,021.7	4,021.7	2,964.2	—	—	—	—
c) Surcharge on Sales Tax	—	—	—	—	0.1	—	—	—
d) Receipts of Turnover Tax	—	—	—	—	—	—	—	—
e) Other Receipts	986.2	2,107.3	2,107.3	1,360.3	9,568.7	—	—	—
ii) State Excise	7,073.6	8,001.4	8,001.4	9,494.6	3,854.7	4,040.0	4,130.0	4,230.0
iii) Taxes on Vehicles	1,760.3	2,153.9	2,153.9	2,468.8	1,045.2	1,357.0	1,390.0	1,510.0
iv) Taxes on Goods and Passengers	943.6	1,181.9	1,181.9	1,104.5	4,579.3	4,610.0	4,744.0	5,160.0
v) Taxes and Duties on Electricity	1,854.7	2,170.3	2,278.8	2,487.7	1,791.2	3,060.0	4,233.6	4,500.0
vi) Entertainment Tax	39.9	4.4	4.4	7.1	4.7	5.4	5.4	5.4
vii) Other Taxes and Duties	2,909.7	3,816.0	3,427.4	3,785.9	—	—	—	—
B. Share in Central Taxes (i to ix)	19,983.7	23,728.0	23,208.8	27,167.2	34,951.1	42,447.7	40,854.8	44,850.3
i) Corporation Tax	7,866.2	9,491.0	8,322.0	9,404.3	15,621.7	18,980.0	18,300.0	20,000.0
ii) Income Tax	3,995.7	4,414.1	4,928.4	5,821.1	7,935.1	9,640.0	9,280.0	10,000.0
iii) Estate Duty	—	—	—	—	—	—	—	—
iv) Other Taxes on Income and Expenditure	—	—	—	—	—	—	—	—
v) Taxes on Wealth	30.3	18.8	21.4	23.5	60.3	77.7	74.8	80.3
vi) Customs	3,465.0	4,186.7	3,858.3	4,390.3	6,881.2	8,350.0	8,000.0	9,000.0
vii) Union Excise Duties	2,242.2	3,193.2	2,616.0	3,091.1	4,452.8	5,400.0	5,200.0	5,770.0
viii) Service Tax	2,384.3	2,424.2	3,268.4	4,436.9	—	—	—	—
ix) Other Taxes and Duties on Commodities and Services	—	—	194.3	—	—	—	—	—
II. NON-TAX REVENUE (C+D)	84,365.8	89,127.5	93,855.3	96,112.4	165,423.7	202,838.1	194,390.0	227,851.5
C. State's Own Non-Tax Revenue (1 to 6)	19,152.1	20,026.0	19,019.8	23,929.3	20,016.5	21,180.9	28,187.6	30,328.8
1. Interest Receipts	1,150.9	1,255.6	1,378.0	1,764.4	330.6	200.7	219.4	208.5
2. Dividends and Profits	856.5	891.2	1,212.4	1,309.4	681.6	700.0	890.0	950.0

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	HIMACHAL PRADESH				JAMMU AND KASHMIR			
	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	1,433.3	1,147.3	1,172.4	1,340.0	1,300.2	633.0	730.9	982.4
<i>of which:</i> State Lotteries	–	–	–	–	–	–	–	–
4. Social Services (i to ix)	1,620.3	1,704.8	1,755.0	1,969.5	580.2	647.4	655.7	698.5
i) Education, Sports, Art and Culture	1,038.5	1,133.3	1,133.3	1,265.2	40.6	30.0	33.9	49.6
ii) Medical and Public Health	86.6	71.3	71.3	85.9	145.5	199.3	202.5	217.7
iii) Family Welfare	0.7	0.4	0.4	0.5	–	–	–	–
iv) Housing	35.5	33.1	33.1	35.7	24.0	20.7	21.3	21.9
v) Urban Development	23.5	35.0	35.0	56.0	30.4	2.0	2.4	2.8
vi) Labour and Employment	71.1	65.9	73.6	79.5	87.8	24.9	25.0	26.0
vii) Social Security and Welfare	35.0	50.5	50.5	52.6	43.8	0.5	0.5	0.5
viii) Water Supply and Sanitation	313.5	301.5	343.9	378.3	205.6	370.0	370.0	380.0
ix) Others	16.0	13.9	13.9	15.8	2.3	0.1	0.1	0.1
5. Fiscal Services	–	–	–	–	–	–	–	–
6. Economic Services (i to xvii)	14,091.1	15,027.0	13,502.1	17,545.9	17,123.9	18,999.8	25,691.7	27,489.3
i) Crop Husbandry	55.6	122.1	122.1	88.8	117.3	70.6	74.4	86.0
ii) Animal Husbandry	8.2	5.8	5.8	6.5	64.1	63.7	65.0	70.9
iii) Fisheries	13.6	14.4	14.4	15.5	43.8	40.5	46.7	48.7
iv) Forestry and Wildlife	1,065.4	753.1	800.5	864.5	552.0	647.1	680.7	681.4
v) Plantations	0.1	0.1	0.1	0.1	–	–	–	–
vi) Co-operation	23.0	34.6	37.2	44.8	1.5	2.0	2.0	2.0
vii) Other Agricultural Programmes	4.5	4.2	4.2	4.5	0.3	3.8	4.2	5.5
viii) Major and Medium Irrigation Projects	3.6	8.1	5.4	8.1	5,658.3	224.5	224.5	320.5
ix) Minor Irrigation	6.2	12.9	12.9	12.9	59.8	59.1	79.1	122.3
x) Power	11,457.0	12,430.0	10,853.8	14,702.5	10,069.3	17,324.9	23,872.9	25,406.0
xi) Petroleum	–	–	–	–	–	–	–	–
xii) Village and Small Industries	3.9	4.1	4.1	4.3	54.8	25.7	42.2	40.2
xiii) Industries@	1,270.1	1,438.4	1,438.4	1,572.8	411.8	450.0	503.5	601.0
xiv) Ports and Light Houses	–	–	–	–	–	–	–	–
xv) Road Transport	6.7	4.0	8.0	8.6	–	–	–	–
xvi) Tourism	10.5	13.6	13.6	14.3	13.6	20.0	24.1	24.6
xvii) Others*	162.8	181.6	181.6	197.8	77.3	67.9	72.3	80.2
D. Grants from the Centre (1 to 5)	65,213.7	69,101.5	74,835.4	72,183.1	145,407.2	181,657.3	166,202.4	197,522.8
1. State Plan Schemes	33,423.8	42,448.8	38,994.7	46,003.7	92,553.9	129,880.0	111,990.0	149,640.0
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	267.8	240.0	316.6	335.2	853.5	2,119.4	2,119.4	2,169.4
3. Centrally Sponsored Schemes	5,053.4	1,755.0	3,996.1	1,790.8	6,487.1	4,731.9	4,730.3	4,734.5
4. NEC/ Special Plan Scheme	–	–	–	–	–	–	–	–
5. Non-Plan Grants (a to c)	26,468.6	24,657.7	31,528.0	24,053.4	45,512.7	44,926.0	47,362.7	40,978.9
a) Statutory Grants	24,356.2	22,943.7	23,648.7	17,670.9	40,246.0	36,766.9	36,766.9	32,459.9
b) Grants for relief on account of Natural Calamities	1,278.0	1,337.5	1,337.5	1,402.4	–	1,751.2	4,197.0	1,836.8
c) Others	834.5	376.5	6,541.8	4,980.1	5,266.7	6,407.9	6,398.9	6,682.2

See 'Notes to Appendix I'.

Appendix I

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	JHARKHAND				KARNATAKA			
	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	224,194.5	324,255.7	323,422.9	335,989.0	698,062.7	814,607.5	848,836.7	979,863.8
I. TAX REVENUE (A+B)	141,238.2	172,367.8	171,792.9	195,049.2	575,510.0	649,144.0	659,925.0	775,199.9
A. State's Own Tax Revenue (1 to 3)	69,538.8	87,344.9	86,770.0	101,524.0	464,759.6	518,207.0	534,925.0	624,640.0
1. Taxes on Income (i+ii)	—	500.0	650.0	800.0	6,152.4	7,400.0	7,500.0	8,500.0
i) Agricultural Income Tax	—	—	—	—	150.4	150.0	250.0	250.0
ii) Taxes on Professions, Trades, Callings and Employment	—	500.0	650.0	800.0	6,002.0	7,250.0	7,250.0	8,250.0
2. Taxes on Property and Capital Transactions (i to iii)	4,540.9	5,784.9	5,720.0	6,630.0	48,381.3	53,987.0	55,200.0	67,450.0
i) Land Revenue	529.2	834.9	820.0	950.0	2,149.3	1,987.0	2,200.0	2,450.0
ii) Stamps and Registration Fees	4,011.7	4,950.0	4,900.0	5,680.0	46,232.0	52,000.0	53,000.0	65,000.0
iii) Urban Immovable Property Tax	—	—	—	—	—	—	—	—
3. Taxes on Commodities and Services (i to vii)	64,997.9	81,060.0	80,400.0	94,094.0	410,225.9	456,820.0	472,225.0	548,690.0
i) Sales Tax (a to e)	55,220.2	66,500.0	66,500.0	78,745.0	250,200.2	277,350.0	284,250.0	335,900.0
a) State Sales Tax/VAT	46,907.1	55,346.3	56,026.2	66,792.0	240,939.4	269,250.0	272,250.0	322,150.0
b) Central Sales Tax	8,349.5	11,153.7	10,433.0	11,906.5	9,260.7	8,100.0	12,000.0	13,750.0
c) Surcharge on Sales Tax	—	—	—	—	—	—	—	—
d) Receipts of Turnover Tax	—	—	—	—	—	—	—	—
e) Other Receipts	-36.3	—	40.8	46.5	—	—	—	—
ii) State Excise	4,571.0	7,000.0	6,500.0	7,000.0	97,754.4	107,750.0	113,000.0	126,000.0
iii) Taxes on Vehicles	3,919.2	5,560.0	5,500.0	6,394.0	29,567.2	33,500.0	35,000.0	41,200.0
iv) Taxes on Goods and Passengers	409.5	300.0	200.0	—	16,901.7	21,000.0	22,000.0	25,250.0
v) Taxes and Duties on Electricity	727.6	1,400.0	1,420.0	1,610.0	6,542.4	7,850.0	7,600.0	8,250.0
vi) Entertainment Tax	18.1	300.0	33.7	41.5	4,801.5	1,250.0	1,500.0	2,000.0
vii) Other Taxes and Duties	132.3	—	246.3	303.5	4,458.6	8,120.0	8,875.0	10,090.0
B. Share in Central Taxes (i to ix)	71,699.3	85,022.9	85,022.9	93,525.2	110,750.4	130,937.0	125,000.0	150,559.9
i) Corporation Tax	28,221.8	34,351.1	34,351.1	37,786.2	43,591.7	47,839.8	49,200.4	59,260.9
ii) Income Tax	14,335.4	16,895.5	16,895.5	18,585.1	22,142.6	25,882.9	24,991.6	30,101.8
iii) Estate Duty	—	—	—	—	—	—	—	—
iv) Other Taxes on Income and Expenditure	—	—	—	—	—	—	—	—
v) Taxes on Wealth	108.9	64.7	64.7	71.2	168.3	171.2	190.0	228.9
vi) Customs	12,431.6	14,394.8	14,394.8	15,834.3	19,201.8	23,807.0	21,672.4	26,104.0
vii) Union Excise Duties	8,044.4	10,978.8	10,978.8	12,076.7	12,425.4	16,302.5	14,024.1	16,891.7
viii) Service Tax	8,557.2	8,338.0	8,338.0	9,171.8	13,220.6	16,933.7	14,921.6	17,972.7
ix) Other Taxes and Duties on Commodities and Services	—	—	—	—	—	-0.1	-0.1	-0.1
II. NON-TAX REVENUE (C+D)	82,956.4	151,887.9	151,630.0	140,939.8	122,552.7	165,463.5	188,911.7	204,663.9
C. State's Own Non-Tax Revenue (1 to 6)	30,382.2	39,608.9	38,410.9	41,671.3	40,868.6	31,928.2	37,963.3	40,382.8
1. Interest Receipts	441.6	1,086.1	650.0	750.0	4,342.3	2,500.0	5,100.0	4,000.0
2. Dividends and Profits	11.7	6.2	200.0	230.0	605.6	635.0	635.0	1,180.0

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	JHARKHAND				KARNATAKA			
	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	523.9	3,559.5	645.0	698.1	6,344.6	4,192.2	5,356.1	4,712.2
of which: State Lotteries	—	—	—	—	—	—	—	—
4. Social Services (i to ix)	1,250.5	1,643.9	1,456.1	1,512.4	3,819.2	4,150.5	4,767.0	5,367.2
i) Education, Sports, Art and Culture	281.8	319.3	325.0	351.2	1,305.8	1,952.8	2,191.0	2,416.3
ii) Medical and Public Health	351.1	220.4	350.0	360.0	878.2	1,415.5	1,598.7	1,832.3
iii) Family Welfare	0.4	0.6	0.5	0.6	0.4	1.7	1.7	1.8
iv) Housing	8.8	7.8	9.1	10.0	241.2	176.5	403.7	410.3
v) Urban Development	0.1	2.8	2.9	0.3	286.8	20.0	20.0	117.5
vi) Labour and Employment	279.6	221.5	279.7	280.0	388.6	349.9	317.8	376.6
vii) Social Security and Welfare	154.2	274.3	190.0	200.0	620.9	91.4	91.4	102.2
viii) Water Supply and Sanitation	115.9	123.3	145.0	160.0	4.1	9.9	9.9	9.5
ix) Others	58.7	473.9	154.0	150.3	93.2	132.8	132.8	100.8
5. Fiscal Services	—	—	—	—	—	—	—	—
6. Economic Services (i to xvii)	28,154.6	33,313.2	35,459.8	38,480.8	25,757.0	20,450.5	22,105.1	25,123.4
i) Crop Husbandry	116.3	1,090.8	120.0	130.0	225.6	53.4	100.0	107.0
ii) Animal Husbandry	16.2	113.2	22.0	30.0	51.1	53.7	51.2	60.2
iii) Fisheries	35.9	28.4	100.0	124.5	65.7	63.7	61.7	99.4
iv) Forestry and Wildlife	37.1	54.7	48.0	52.5	1,683.2	1,750.0	1,783.8	1,810.4
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	142.8	17.4	150.0	170.0	1,004.2	613.5	925.1	1,002.9
vii) Other Agricultural Programmes	2.8	1.2	2.9	3.0	0.9	0.7	0.7	0.6
viii) Major and Medium Irrigation Projects	405.3	420.8	1,725.0	1,972.5	306.0	234.0	256.9	360.0
ix) Minor Irrigation	21.0	30.2	26.0	27.5	113.0	235.8	815.3	831.5
x) Power	1.5	—	4.5	5.5	53.1	530.0	950.0	500.0
xi) Petroleum	—	—	—	—	—	—	—	—
xii) Village and Small Industries	35.9	11.1	50.0	55.0	686.6	414.9	413.8	823.0
xiii) Industries@	26,665.2	29,895.2	32,479.2	35,042.8	13,310.4	15,075.7	15,075.2	17,599.5
xiv) Ports and Light Houses	—	—	—	—	56.9	77.0	55.0	70.0
xv) Road Transport	31.1	—	4.0	5.0	0.2	—	—	—
xvi) Tourism	1.8	914.3	50.0	66.0	3.6	3.5	3.5	5.0
xvii) Others*	641.7	735.9	678.2	796.5	8,196.5	1,344.7	1,612.9	1,853.8
D. Grants from the Centre (1 to 5)	52,574.1	112,279.0	113,219.2	99,268.5	81,684.1	133,535.3	150,948.4	164,281.1
1. State Plan Schemes	24,046.2	65,883.8	65,847.9	51,572.9	36,260.0	37,025.9	40,154.7	38,702.1
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	668.7	6,157.1	6,697.6	5,563.0	883.9	45,045.4	52,412.4	72,122.6
3. Centrally Sponsored Schemes	12,351.6	17,939.6	18,375.2	17,956.0	23,246.0	28,582.0	28,226.6	29,207.8
4. NEC/ Special Plan Scheme	—	—	—	—	—	—	—	—
5. Non-Plan Grants (a to c)	15,507.7	22,298.5	22,298.5	24,176.6	21,294.2	22,881.9	30,154.8	24,248.6
a) Statutory Grants	10,782.8	8,801.3	8,801.3	21,015.0	—	—	—	—
b) Grants for relief on account of Natural Calamities	1,021.6	2,860.4	2,860.4	—	2,009.9	1,371.0	7,391.0	1,437.5
c) Others	3,703.3	10,636.8	10,636.8	3,161.6	19,284.3	21,510.9	22,763.8	22,811.1

See 'Notes to Appendix I'.

Appendix I

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	KERALA				MADHYA PRADESH			
	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	380,103.7	481,415.9	482,692.1	580,578.8	626,040.7	699,135.1	717,285.1	796,034.7
I. TAX REVENUE (A+B)	317,089.6	392,256.7	385,430.9	469,148.9	451,925.8	499,164.4	511,103.1	570,752.9
A. State's Own Tax Revenue (1 to 3)	257,186.0	321,222.1	317,024.4	387,711.0	269,734.5	283,119.6	295,706.8	333,816.8
1. Taxes on Income (i+ii)	428.6	159.8	218.1	239.9	2,672.3	2,610.0	2,610.0	2,650.0
i) Agricultural Income Tax	428.6	159.8	218.1	239.9	-	-	-	-
ii) Taxes on Professions, Trades, Callings and Employment	-	-	-	-	2,672.3	2,610.0	2,610.0	2,650.0
2. Taxes on Property and Capital Transactions (i to iii)	31,064.3	39,944.3	38,188.9	44,300.8	46,428.0	37,500.0	44,500.0	48,720.0
i) Land Revenue	607.5	1,277.2	1,211.8	1,354.9	2,790.6	5,500.0	5,500.0	5,720.0
ii) Stamps and Registration Fees	29,865.6	37,757.1	36,213.9	42,070.1	32,844.1	32,000.0	34,500.0	40,000.0
iii) Urban Immovable Property Tax	591.1	910.0	763.2	875.9	10,793.3	-	4,500.0	3,000.0
3. Taxes on Commodities and Services (i to vii)	225,693.1	281,118.1	278,617.5	343,170.3	220,634.2	243,009.6	248,596.8	282,446.8
i) Sales Tax (a to e)	189,388.3	234,505.2	230,939.7	284,566.2	125,167.3	140,000.0	145,000.0	165,000.0
a) State Sales Tax/VAT	185,581.2	230,428.8	226,353.1	279,162.6	116,447.5	125,000.0	130,000.0	147,320.0
b) Central Sales Tax	2,926.6	3,646.1	3,500.2	4,136.4	8,719.8	15,000.0	15,000.0	17,680.0
c) Surcharge on Sales Tax	-	-	-	-	-	-	-	-
d) Receipts of Turnover Tax	-	-	-	-	-	-	-	-
e) Other Receipts	880.5	430.3	1,086.4	1,267.2	-	-	-	-
ii) State Excise	18,831.8	25,506.5	23,764.0	28,017.5	43,164.9	48,000.0	50,000.0	57,500.0
iii) Taxes on Vehicles	15,871.3	16,944.9	19,500.8	25,706.5	13,571.2	14,000.0	15,000.0	16,500.0
iv) Taxes on Goods and Passengers	-	-	-	-	20,474.6	21,500.0	24,000.0	26,400.0
v) Taxes and Duties on Electricity	212.8	2,500.0	2,717.2	2,841.5	17,733.2	13,700.0	13,700.0	16,000.0
vi) Entertainment Tax	8.3	6.5	10.1	12.7	0.1	497.5	497.5	646.9
vii) Other Taxes and Duties	1,380.6	1,655.0	1,685.7	2,025.9	522.9	5,312.1	399.3	400.0
B. Share in Central Taxes (i to ix)	59,903.6	71,034.6	68,406.5	81,437.9	182,191.3	216,044.8	215,396.3	236,936.1
i) Corporation Tax	23,578.6	28,699.4	24,715.5	28,188.8	71,712.8	87,287.5	78,701.3	86,571.4
ii) Income Tax	11,976.9	14,116.0	14,656.3	17,448.4	36,426.9	42,932.5	42,580.0	46,838.0
iii) Estate Duty	-	-	-	-	-	-	-	-
iv) Other Taxes on Income and Expenditure	-	-	-	-	-	-2.7	-2.7	-2.7
v) Taxes on Wealth	91.0	54.0	63.4	70.5	276.8	164.5	281.7	309.9
vi) Customs	10,386.2	12,026.5	11,464.0	13,159.7	31,589.0	36,577.8	39,164.9	43,081.4
vii) Union Excise Duties	6,720.8	9,172.6	7,775.9	9,265.4	20,441.1	27,897.5	26,819.2	29,501.1
viii) Service Tax	7,150.1	6,966.1	9,731.4	13,305.1	21,744.8	21,187.7	27,851.9	30,637.1
ix) Other Taxes and Duties on Commodities and Services	-	-	-	-	-0.1	-	-	-0.1
II. NON-TAX REVENUE (C+D)	63,014.1	89,159.2	97,261.2	111,429.9	174,115.0	199,970.7	206,182.0	225,281.8
C. State's Own Non-Tax Revenue (1 to 6)	25,921.8	34,954.1	44,583.7	49,215.7	74,827.3	73,268.9	75,165.5	75,833.9
1. Interest Receipts	1,364.9	1,896.0	1,713.1	1,892.9	15,714.1	2,020.0	2,017.8	2,041.5
2. Dividends and Profits	674.4	835.8	909.8	915.0	379.8	338.2	404.7	412.8

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	KERALA				MADHYA PRADESH			
	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	16,245.3	21,907.1	31,135.5	34,143.7	4,244.4	3,227.9	3,930.8	4,209.9
<i>of which:</i> State Lotteries	12,827.4	18,600.0	27,500.0	30,000.0	–	–	–	–
4. Social Services (i to ix)	2,715.6	3,253.9	3,388.4	3,883.5	16,727.4	26,463.4	25,510.2	26,368.2
i) Education, Sports, Art and Culture	1,649.6	2,220.7	2,266.0	2,591.8	15,511.5	25,673.2	23,932.0	24,696.1
ii) Medical and Public Health	651.9	769.0	861.7	1,002.7	301.6	210.0	487.4	466.5
iii) Family Welfare	0.2	0.5	0.5	0.6	0.9	2.0	2.0	2.0
iv) Housing	14.0	30.1	21.1	27.1	154.2	180.1	180.0	185.0
v) Urban Development	14.6	20.0	20.0	18.0	154.3	60.0	308.2	350.0
vi) Labour and Employment	357.6	131.4	141.8	155.7	143.2	100.2	105.4	117.2
vii) Social Security and Welfare	1.8	28.6	32.8	33.9	42.2	38.6	99.6	103.0
viii) Water Supply and Sanitation	–	–	–	0.1	119.8	96.6	92.8	95.5
ix) Others	25.7	53.7	44.6	53.8	299.7	102.8	302.8	352.8
5. Fiscal Services	–	–	–	–	–	–	–	–
6. Economic Services (i to xvii)	4,921.6	7,061.3	7,436.9	8,380.6	37,761.5	41,219.4	43,302.0	42,801.4
i) Crop Husbandry	115.5	110.4	137.7	141.0	205.2	66.4	236.7	277.2
ii) Animal Husbandry	40.6	43.3	47.8	53.7	36.8	25.8	37.4	33.4
iii) Fisheries	63.2	65.6	79.6	94.1	50.5	25.5	35.5	40.5
iv) Forestry and Wildlife	2,205.2	3,212.6	3,242.9	3,288.3	8,788.1	9,690.4	9,603.2	11,000.0
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	683.3	682.8	722.6	853.6	116.5	95.9	95.9	100.6
vii) Other Agricultural Programmes	1.0	1.0	1.0	1.1	32.5	50.0	50.0	55.0
viii) Major and Medium Irrigation Projects	137.4	734.6	621.7	796.6	2,631.5	961.9	1,054.2	1,168.6
ix) Minor Irrigation	49.7	452.9	415.7	526.3	413.1	2,041.1	2,948.4	2,335.3
x) Power	–	–	–	–	4,559.5	4,956.8	5,206.0	5,248.5
xi) Petroleum	0.1	0.1	0.1	0.1	0.1	–	–	–
xii) Village and Small Industries	8.2	52.6	92.3	98.9	45.4	9.2	22.0	26.9
xiii) Industries@	488.0	756.6	673.0	773.4	20,575.1	23,090.0	23,600.0	22,310.0
xiv) Ports and Light Houses	440.6	141.0	524.7	715.7	–	–	–	–
xv) Road Transport	–	–	–	–	–	–	–	–
xvi) Tourism	55.3	58.5	59.8	66.0	–	–	–	–
xvii) Others*	633.4	749.1	818.0	971.8	307.2	206.6	412.8	205.4
D. Grants from the Centre (1 to 5)	37,092.3	54,205.1	52,677.5	62,214.2	99,287.7	126,701.8	131,016.5	149,447.9
1. State Plan Schemes	13,801.8	22,175.9	23,479.6	24,575.5	42,152.8	51,259.7	54,635.6	62,095.7
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	738.9	464.8	583.0	873.6	3,642.0	11,848.5	11,909.8	15,179.3
3. Centrally Sponsored Schemes	12,976.1	21,086.0	18,397.7	25,333.6	32,358.2	34,297.7	35,510.8	39,800.1
4. NEC/ Special Plan Scheme	–	–	–	–	–	–	–	–
5. Non-Plan Grants (a to c)	9,575.5	10,478.4	10,217.2	11,431.5	21,134.7	29,295.9	28,960.3	32,372.7
a) Statutory Grants	6,985.0	9,073.9	8,887.8	10,047.8	20,837.4	25,191.5	25,191.5	28,491.5
b) Grants for relief on account of Natural Calamities	1,032.2	1,083.8	1,083.8	1,138.1	–	3,297.6	3,297.6	3,410.0
c) Others	1,558.2	320.7	245.6	245.6	297.3	806.8	471.2	471.2

See 'Notes to Appendix I'.

Appendix I

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	MAHARASHTRA				MANIPUR			
	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	1,212,861.4	1,367,117.0	1,446,227.0	1,559,869.5	56,535.5	77,464.3	77,818.9	86,194.7
I. TAX REVENUE (A+B)	1,009,518.0	1,090,232.8	1,157,748.9	1,253,713.5	15,221.0	16,898.6	17,605.3	20,607.2
A. State's Own Tax Revenue (1 to 3)	876,084.6	932,948.2	1,005,611.9	1,072,596.1	3,680.7	3,255.1	4,314.8	4,918.7
1. Taxes on Income (i+ii)	18,299.4	18,700.0	18,700.0	19,440.0	216.0	343.9	343.9	392.0
i) Agricultural Income Tax	–	–	–	–	–	–	–	–
ii) Taxes on Professions, Trades, Callings and Employment	18,299.4	18,700.0	18,700.0	19,440.0	216.0	343.9	343.9	392.0
2. Taxes on Property and Capital Transactions (i to iii)	153,713.0	173,308.6	175,611.4	191,634.7	56.6	83.2	64.5	73.5
i) Land Revenue	9,638.1	16,008.6	10,708.0	17,603.9	8.4	16.8	9.6	10.9
ii) Stamps and Registration Fees	144,074.9	157,300.0	164,903.4	174,030.8	48.2	66.4	54.9	62.6
iii) Urban Immovable Property Tax	–	–	–	–	–	–	–	–
3. Taxes on Commodities and Services (i to vii)	704,072.2	740,939.6	811,300.5	861,521.4	3,408.1	2,828.0	3,906.4	4,453.2
i) Sales Tax (a to e)	505,963.6	533,616.8	594,086.3	624,225.0	2,969.2	2,508.0	3,384.9	3,858.8
a) State Sales Tax/VAT	466,339.9	487,218.5	551,474.5	577,675.0	2,969.2	2,508.0	3,384.9	3,858.8
b) Central Sales Tax	37,994.5	45,879.8	41,184.9	44,490.0	–	–	–	–
c) Surcharge on Sales Tax	26.8	–	–	–	–	–	–	–
d) Receipts of Turnover Tax	–	–	–	–	–	–	–	–
e) Other Receipts	1,602.4	518.5	1,426.9	2,060.0	–	–	–	–
ii) State Excise	86,054.7	94,500.0	95,500.0	105,350.0	98.0	85.9	111.7	127.4
iii) Taxes on Vehicles	41,374.2	42,000.0	45,100.0	47,500.0	132.1	171.7	171.7	195.7
iv) Taxes on Goods and Passengers	5,742.5	8,936.7	9,307.2	9,980.0	14.0	11.7	16.0	18.2
v) Taxes and Duties on Electricity	48,310.9	48,099.3	53,590.1	58,300.0	3.4	–	3.9	4.4
vi) Entertainment Tax	5,949.8	5,500.0	5,098.1	5,575.1	–	–	–	–
vii) Other Taxes and Duties	10,676.4	8,286.7	8,618.8	10,591.2	191.4	50.7	218.2	248.7
B. Share in Central Taxes (i to ix)	133,433.4	157,284.6	152,137.0	181,117.4	11,540.3	13,643.5	13,290.5	15,688.5
i) Corporation Tax	52,364.4	57,467.5	54,104.8	62,602.9	4,542.5	4,985.2	4,805.7	5,430.6
ii) Income Tax	26,598.7	31,091.8	32,808.0	38,750.2	2,307.4	2,697.1	2,846.0	3,361.5
iii) Estate Duty	–	–	–	–	–	–	–	–
iv) Other Taxes on Income and Expenditure	–	–	–	–	–	–	–	–
v) Taxes on Wealth	202.2	205.7	142.7	156.5	17.6	17.8	12.4	13.6
vi) Customs	23,066.2	28,598.1	25,684.1	29,225.7	2,000.9	2,480.8	2,228.0	2,535.3
vii) Union Excise Duties	14,930.9	19,583.3	17,414.3	20,577.1	1,294.8	1,698.8	1,510.7	1,785.0
viii) Service Tax	15,879.4	20,338.2	21,765.7	29,547.6	1,377.1	1,763.8	1,887.7	2,562.5
ix) Other Taxes and Duties on Commodities and Services	391.6	–	217.4	257.4	–	–	–	–
II. NON-TAX REVENUE (C+D)	203,343.4	276,884.2	288,478.0	306,156.0	41,314.5	60,565.7	60,213.6	65,587.5
C. State's Own Non-Tax Revenue (1 to 6)	81,677.0	108,861.7	110,690.7	119,936.6	3,115.3	3,858.3	3,698.0	4,297.7
1. Interest Receipts	13,589.4	13,257.9	19,295.3	13,388.0	251.8	540.3	277.0	304.7
2. Dividends and Profits	302.0	866.1	866.5	918.5	–	0.1	–	–

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	MAHARASHTRA				MANIPUR			
	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	12,650.7	16,930.9	16,218.4	18,735.2	1,577.3	1,165.9	1,735.0	1,908.5
<i>of which:</i> State Lotteries	768.3	1,523.5	818.3	1,500.6	–	–	–	–
4. Social Services (i to ix)	12,108.4	23,704.8	22,594.2	26,288.6	78.9	201.6	178.5	196.4
i) Education, Sports, Art and Culture	2,620.0	1,873.7	3,347.5	3,548.4	11.1	13.7	12.2	13.4
ii) Medical and Public Health	2,749.8	2,514.1	3,152.2	2,665.0	1.0	1.5	1.1	1.2
iii) Family Welfare	154.9	290.3	334.3	307.8	–	–	–	–
iv) Housing	340.7	389.8	578.2	612.9	7.0	13.0	7.7	8.5
v) Urban Development	3,728.2	14,811.0	6,820.4	14,954.1	–	–	–	–
vi) Labour and Employment	966.6	652.6	1,548.4	764.9	0.4	0.5	0.5	0.5
vii) Social Security and Welfare	554.7	1,218.7	4,691.3	1,291.9	0.1	–	0.1	0.1
viii) Water Supply and Sanitation	183.4	160.9	301.7	226.6	58.7	172.0	156.3	171.9
ix) Others	810.1	1,793.6	1,820.2	1,917.2	0.6	0.9	0.7	0.8
5. Fiscal Services	0.3	–	–	–	–	–	–	–
6. Economic Services (i to xvii)	43,026.3	54,102.2	51,716.3	60,606.3	1,207.3	1,950.4	1,507.5	1,888.2
i) Crop Husbandry	409.3	596.8	1,064.2	1,075.0	2.7	2.2	3.0	3.3
ii) Animal Husbandry	229.3	373.4	461.8	398.0	1.2	3.0	1.3	1.4
iii) Fisheries	69.7	174.1	174.5	184.9	1.1	1.2	1.2	1.4
iv) Forestry and Wildlife	2,697.8	3,161.6	3,161.7	3,383.0	34.6	25.4	38.0	41.8
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	666.5	1,232.2	1,232.2	1,306.2	2.6	2.2	2.8	3.1
vii) Other Agricultural Programmes	61.5	51.7	51.7	54.8	–	–	–	–
viii) Major and Medium Irrigation Projects	5,830.5	9,092.1	9,092.1	11,179.7	86.1	126.9	94.7	104.2
ix) Minor Irrigation	544.8	668.1	668.1	821.4	1.9	2.3	2.1	2.3
x) Power	7,250.1	7,801.0	6,888.0	7,800.0	1,065.9	1,777.0	1,351.8	1,716.9
xi) Petroleum	0.4	–	–	–	–	–	–	–
xii) Village and Small Industries	46.2	39.8	39.8	42.2	2.2	1.9	2.4	2.7
xiii) Industries@	20,495.5	24,070.4	21,472.5	26,669.1	1.2	3.2	1.4	1.5
xiv) Ports and Light Houses	–	–	–	–	–	–	–	–
xv) Road Transport	–	–	–	–	–	–	–	–
xvi) Tourism	34.9	–	–	–	0.6	0.3	0.7	0.8
xvii) Others*	4,689.9	6,841.1	7,409.7	7,692.1	7.3	4.7	8.0	8.8
D. Grants from the Centre (1 to 5)	121,666.4	168,022.5	177,787.3	186,219.4	38,199.2	56,707.4	56,515.6	61,289.8
1. State Plan Schemes	52,239.8	82,386.8	77,968.5	77,107.3	20,419.2	34,335.7	29,392.5	37,453.6
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	2.3	–	–	–	–	–	–	–
2. Central Plan Schemes	647.6	180.0	277.8	414.5	124.7	1,925.3	2,236.8	4,106.0
3. Centrally Sponsored Schemes	39,987.2	39,351.5	54,202.0	63,194.7	3,498.1	3,258.4	4,178.4	4,096.5
4. NEC/ Special Plan Scheme	–	–	–	–	1,226.3	1,667.6	525.7	–
5. Non-Plan Grants (a to c)	28,791.8	46,104.1	45,339.0	45,502.9	12,931.0	15,520.4	20,182.1	15,633.7
a) Statutory Grants	11,553.3	3,000.0	2,770.0	750.0	12,292.0	14,793.2	19,508.4	14,990.5
b) Grants for relief on account of Natural Calamities	1,403.2	–	–	13,843.5	76.6	71.6	105.7	75.2
c) Others	15,835.3	43,104.1	42,569.0	30,909.4	562.4	655.6	568.0	568.0

See 'Notes to Appendix I'.

Appendix I

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	MEGHALAYA				MIZORAM			
	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	46,544.7	69,754.2	69,396.9	85,834.0	40,118.2	47,964.8	52,596.8	50,394.3
I. TAX REVENUE (A+B)	17,417.3	19,585.9	19,230.0	22,750.5	10,064.5	10,041.3	9,947.2	11,579.1
A. State's Own Tax Revenue (1 to 3)	6,975.4	7,204.0	7,204.0	8,554.0	1,786.7	1,904.2	2,020.8	2,222.5
1. Taxes on Income (i+ii)	36.1	35.3	35.3	39.9	118.6	114.5	114.5	130.0
i) Agricultural Income Tax	–	–	–	–	–	–	–	–
ii) Taxes on Professions, Trades, Callings and Employment	36.1	35.3	35.3	39.9	118.6	114.5	114.5	130.0
2. Taxes on Property and Capital Transactions (i to iii)	114.8	160.3	160.3	180.8	32.1	52.8	19.2	47.2
i) Land Revenue	24.0	35.9	35.9	40.2	25.2	40.2	13.6	40.2
ii) Stamps and Registration Fees	90.8	124.4	124.4	140.6	6.9	12.6	5.6	7.0
iii) Urban Immovable Property Tax	–	–	–	–	–	–	–	–
3. Taxes on Commodities and Services (i to vii)	6,824.5	7,008.4	7,008.4	8,333.3	1,636.0	1,736.9	1,887.0	2,045.3
i) Sales Tax (a to e)	5,125.0	5,171.7	5,171.7	6,228.3	1,421.6	1,582.2	1,582.2	1,764.0
a) State Sales Tax/VAT	4,223.5	4,118.3	4,118.3	4,518.7	1,421.6	1,577.0	1,577.0	1,760.0
b) Central Sales Tax	871.9	1,050.0	1,050.0	1,700.0	–	0.2	0.2	0.2
c) Surcharge on Sales Tax	1.3	–	–	–	–	–	–	–
d) Receipts of Turnover Tax	–	–	–	–	–	–	–	–
e) Other Receipts	28.3	3.4	3.4	9.6	–	5.0	5.0	3.8
ii) State Excise	1,315.0	1,430.8	1,430.8	1,616.9	23.1	26.3	26.3	30.2
iii) Taxes on Vehicles	311.2	316.2	316.2	388.7	167.1	92.4	231.8	205.1
iv) Taxes on Goods and Passengers	43.9	50.3	50.3	56.8	20.5	30.0	40.7	40.0
v) Taxes and Duties on Electricity	8.7	13.7	13.7	13.8	–	–	–	–
vi) Entertainment Tax	3.3	13.1	13.1	17.2	–	5.9	5.9	5.9
vii) Other Taxes and Duties	17.5	12.6	12.6	11.6	3.7	0.1	0.1	0.1
B. Share in Central Taxes (i to ix)	10,441.9	12,381.9	12,026.0	14,196.5	8,277.8	8,137.1	7,926.4	9,356.6
i) Corporation Tax	4,109.4	5,219.4	4,347.5	4,912.9	3,186.8	2,973.4	2,866.4	3,239.1
ii) Income Tax	2,087.3	2,289.1	2,574.7	3,041.0	1,721.3	1,608.7	1,697.5	2,005.0
iii) Estate Duty	–	–	–	–	–	–	–	–
iv) Other Taxes on Income and Expenditure	–	–	–	–	–	–	–	–
v) Taxes on Wealth	15.9	9.0	11.2	12.3	11.1	10.6	7.4	8.1
vi) Customs	1,810.2	2,077.8	2,015.6	2,293.5	1,470.6	1,479.7	1,328.9	1,512.2
vii) Union Excise Duties	1,171.3	1,613.2	1,366.6	1,614.8	938.3	1,013.3	901.0	1,064.7
viii) Service Tax	1,247.8	1,173.5	1,710.4	2,322.0	949.7	1,051.4	1,125.2	1,527.5
ix) Other Taxes and Duties on Commodities and Services	–	–	–	–	–	–	–	–
II. NON-TAX REVENUE (C+D)	29,127.5	50,168.3	50,166.9	63,083.5	30,053.7	37,923.5	42,649.6	38,815.2
C. State's Own Non-Tax Revenue (1 to 6)	3,682.5	4,700.4	4,699.0	5,165.9	1,680.4	2,294.3	2,067.5	2,660.1
1. Interest Receipts	271.3	260.2	260.2	274.5	156.0	217.6	217.6	239.4
2. Dividends and Profits	0.8	0.6	0.6	0.8	–	–	–	–

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	MEGHALAYA				MIZORAM			
	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	355.7	358.6	356.0	380.1	91.5	172.3	118.5	153.3
<i>of which:</i> State Lotteries	97.9	124.4	124.4	149.3	–	105.0	51.2	79.9
4. Social Services (i to ix)	73.6	213.6	213.6	229.3	124.3	317.0	176.5	221.3
i) Education, Sports, Art and Culture	7.9	15.8	15.8	17.4	16.2	32.4	12.2	24.5
ii) Medical and Public Health	13.5	15.0	15.0	16.2	3.1	2.5	1.6	1.1
iii) Family Welfare	–	–	–	–	–	0.2	0.1	0.1
iv) Housing	3.2	3.0	3.0	3.2	7.1	8.3	8.3	10.8
v) Urban Development	0.3	5.0	5.0	5.4	2.2	0.5	0.5	0.5
vi) Labour and Employment	10.9	15.2	15.2	16.3	2.2	50.0	0.1	0.3
vii) Social Security and Welfare	0.1	6.0	6.0	6.4	3.6	19.7	18.7	22.2
viii) Water Supply and Sanitation	37.4	151.8	151.8	162.4	88.2	201.5	133.3	160.0
ix) Others	0.5	1.8	1.8	2.0	1.6	2.0	1.7	1.8
5. Fiscal Services	–	–	–	–	–	–	–	–
6. Economic Services (i to xvii)	2,981.0	3,867.4	3,868.6	4,281.3	1,308.7	1,587.4	1,554.8	2,046.1
i) Crop Husbandry	45.8	45.6	43.2	48.9	7.3	7.1	8.1	8.4
ii) Animal Husbandry	17.6	18.8	18.8	21.2	6.5	8.5	4.5	5.0
iii) Fisheries	0.6	1.2	1.2	1.4	3.3	3.2	3.2	3.7
iv) Forestry and Wildlife	260.3	275.6	275.6	355.1	31.9	25.0	13.1	40.0
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	2.0	10.1	10.1	10.8	0.3	0.6	0.6	0.7
vii) Other Agricultural Programmes	10.5	18.2	21.8	20.1	10.0	14.6	14.0	14.8
viii) Major and Medium Irrigation Projects	–	–	–	–	–	–	–	–
ix) Minor Irrigation	2.4	1.7	1.7	1.9	1.0	3.1	0.2	0.6
x) Power	–	20.0	20.0	20.0	1,095.2	1,191.1	1,193.9	1,623.6
xi) Petroleum	–	–	–	–	–	–	–	–
xii) Village and Small Industries	6.4	5.6	5.6	6.3	2.7	3.6	3.3	4.1
xiii) Industries@	2,625.8	3,436.2	3,436.2	3,758.0	69.5	70.0	67.1	70.1
xiv) Ports and Light Houses	–	–	–	–	–	–	–	–
xv) Road Transport	–	–	–	–	22.1	14.9	22.1	20.0
xvi) Tourism	1.2	0.4	0.4	0.4	15.4	16.0	16.4	17.0
xvii) Others*	8.4	34.0	34.0	37.2	43.7	229.7	208.3	238.2
D. Grants from the Centre (1 to 5)	25,445.0	45,467.9	45,467.9	57,917.5	28,373.3	35,629.2	40,582.2	36,155.1
1. State Plan Schemes	17,026.4	24,608.4	24,608.4	27,399.3	15,721.1	22,466.8	23,088.5	24,508.5
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	162.9	367.3	367.3	797.0	134.7	–	–	–
3. Centrally Sponsored Schemes	2,422.7	7,750.7	7,750.7	17,522.4	3,269.2	1,109.3	3,693.4	2.3
4. NEC/ Special Plan Scheme	562.4	1,858.5	1,858.5	1,890.0	683.4	409.5	2,156.7	–
5. Non-Plan Grants (a to c)	5,270.7	10,882.9	10,882.9	10,308.9	8,565.0	11,643.6	11,643.6	11,644.3
a) Statutory Grants	3,425.2	8,335.4	8,335.4	7,252.6	7,789.0	10,428.5	10,428.5	10,199.7
b) Grants for relief on account of Natural Calamities	–	10.0	10.0	–	88.9	94.9	94.9	99.1
c) Others	1,845.6	2,537.5	2,537.5	3,056.3	687.1	1,120.2	1,120.2	1,345.5

See 'Notes to Appendix I'.

Appendix I

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	NAGALAND				ODISHA			
	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	55,863.8	65,217.0	64,481.5	72,951.8	402,670.2	438,427.4	456,092.8	512,989.8
I. TAX REVENUE (A+B)	11,070.8	11,576.5	12,101.2	14,239.3	256,718.6	290,912.8	287,912.8	335,088.8
A. State's Own Tax Revenue (1 to 3)	3,038.8	2,921.1	2,929.8	3,321.4	134,427.4	156,102.8	153,102.8	176,050.0
1. Taxes on Income (i+ii)	270.2	319.0	319.0	319.0	1,269.0	1,710.0	1,400.0	1,600.0
i) Agricultural Income Tax	–	–	–	–	–	–	–	–
ii) Taxes on Professions, Trades, Callings and Employment	270.2	319.0	319.0	319.0	1,269.0	1,710.0	1,400.0	1,600.0
2. Taxes on Property and Capital Transactions (i to iii)	25.4	23.5	20.9	22.6	10,196.1	11,176.0	10,300.0	15,200.0
i) Land Revenue	6.8	9.6	7.0	7.4	5,214.7	5,311.0	4,800.0	9,000.0
ii) Stamps and Registration Fees	18.5	13.9	13.9	15.2	4,981.5	5,865.0	5,500.0	6,200.0
iii) Urban Immovable Property Tax	0.1	–	–	–	–	–	–	–
3. Taxes on Commodities and Services (i to vii)	2,743.2	2,578.6	2,589.9	2,979.8	122,962.3	143,216.8	141,402.8	159,250.0
i) Sales Tax (a to e)	2,311.2	2,205.5	2,225.5	2,526.1	81,968.5	98,000.0	98,000.0	110,950.0
a) State Sales Tax/VAT	2,311.2	2,205.5	2,225.5	2,526.1	74,545.3	90,162.0	90,162.0	101,910.0
b) Central Sales Tax	–	–	–	–	7,334.5	7,838.0	7,838.0	9,000.0
c) Surcharge on Sales Tax	–	–	–	–	–	–	–	–
d) Receipts of Turnover Tax	–	–	–	–	–	–	–	–
e) Other Receipts	–	–	–	–	88.7	–	–	40.0
ii) State Excise	33.6	43.0	37.0	40.6	13,790.0	15,000.0	15,000.0	17,250.0
iii) Taxes on Vehicles	345.8	299.5	299.5	362.3	7,879.9	9,694.5	8,500.0	9,000.0
iv) Taxes on Goods and Passengers	48.5	30.1	27.4	50.1	13,123.6	14,172.8	13,500.0	15,000.0
v) Taxes and Duties on Electricity	0.4	0.4	0.4	0.5	5,516.5	5,750.0	5,800.0	6,400.0
vi) Entertainment Tax	–	–	–	–	158.8	312.1	140.0	159.5
vii) Other Taxes and Duties	3.7	0.1	0.1	0.2	525.1	287.4	462.8	490.5
B. Share in Central Taxes (i to ix)	8,032.0	8,655.5	9,171.4	10,917.9	122,291.3	134,810.0	134,810.0	159,038.8
i) Corporation Tax	3,162.6	3,498.0	3,317.6	3,781.0	48,134.1	55,480.0	55,480.0	63,802.0
ii) Income Tax	1,606.5	1,720.5	1,964.7	2,340.4	24,450.0	30,904.5	30,904.5	35,540.0
iii) Estate Duty	–	–	–	–	–	–	–	–
iv) Other Taxes on Income and Expenditure	–	–	–	–	0.4	–	–	–
v) Taxes on Wealth	12.2	6.6	8.5	9.4	185.9	125.5	125.5	200.0
vi) Customs	1,393.1	1,465.9	1,538.1	1,765.1	21,202.9	18,867.5	18,867.5	25,446.8
vii) Union Excise Duties	901.4	1,117.9	1,042.9	1,242.8	13,720.3	15,197.9	15,197.9	17,050.0
viii) Service Tax	956.2	846.6	1,299.5	1,779.2	14,597.7	14,234.6	14,234.6	17,000.0
ix) Other Taxes and Duties on Commodities and Services	–	–	–	–	–	–	–	–
II. NON-TAX REVENUE (C+D)	44,793.1	53,640.5	52,380.3	58,712.5	145,951.6	147,514.6	168,180.0	177,901.0
C. State's Own Non-Tax Revenue (1 to 6)	2,329.5	2,016.9	1,441.0	1,860.2	64,429.6	52,000.0	65,000.0	68,250.0
1. Interest Receipts	96.2	65.0	30.0	15.0	5,763.8	1,500.0	2,000.0	3,000.0
2. Dividends and Profits	–	–	–	–	2,862.3	1,000.0	5,770.0	2,300.0

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	NAGALAND				ODISHA			
	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	631.0	226.4	163.6	218.3	2,059.7	1,234.7	1,110.8	1,287.0
<i>of which:</i> State Lotteries	–	–	–	–	–	–	–	–
4. Social Services (i to ix)	192.0	98.4	97.2	106.9	1,493.3	1,272.0	1,097.4	1,418.0
i) Education, Sports, Art and Culture	121.6	3.8	3.8	4.2	211.8	156.7	101.7	166.3
ii) Medical and Public Health	2.1	2.4	2.4	2.6	371.2	220.0	99.0	288.4
iii) Family Welfare	–	–	–	–	0.8	3.3	1.0	1.1
iv) Housing	43.8	73.9	73.9	81.3	126.6	122.3	122.4	135.0
v) Urban Development	0.7	0.2	0.2	0.2	34.7	8.5	13.0	40.0
vi) Labour and Employment	0.3	0.6	0.6	0.7	99.8	78.3	78.3	80.0
vii) Social Security and Welfare	7.0	3.4	3.4	3.7	7.9	5.0	5.0	5.0
viii) Water Supply and Sanitation	16.2	13.7	12.4	13.7	566.7	607.5	607.5	630.0
ix) Others	0.3	0.4	0.4	0.4	73.8	70.4	69.5	72.2
5. Fiscal Services	–	–	–	–	–	–	–	–
6. Economic Services (i to xvii)	1,410.3	1,627.0	1,150.2	1,520.0	52,250.5	46,993.3	55,021.8	60,245.0
i) Crop Husbandry	2.0	1.8	1.8	2.0	46.0	88.9	50.0	54.0
ii) Animal Husbandry	4.0	7.7	7.7	8.5	8.1	10.4	9.0	10.0
iii) Fisheries	0.2	0.4	0.4	0.4	13.9	13.4	13.4	13.4
iv) Forestry and Wildlife	88.7	118.8	118.8	130.7	1,923.9	1,174.6	1,174.6	302.2
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	35.4	0.8	0.8	0.9	19.2	22.0	22.0	23.0
vii) Other Agricultural Programmes	0.4	0.6	0.6	0.7	20.7	9.3	9.3	10.0
viii) Major and Medium Irrigation Projects	–	–	–	–	3,229.9	2,750.0	2,850.0	3,690.0
ix) Minor Irrigation	35.4	0.3	0.3	0.3	98.6	100.0	100.0	110.0
x) Power	942.8	1,200.0	750.0	1,100.0	33.7	21.7	21.7	23.0
xi) Petroleum	–	–	–	–	–	–	–	–
xii) Village and Small Industries	2.9	9.0	8.9	9.8	6.9	4.4	4.4	5.0
xiii) Industries@	9.2	7.2	7.2	7.9	45,887.3	42,000.7	50,000.7	55,150.7
xiv) Ports and Light Houses	–	–	–	–	6.9	4.4	4.4	5.0
xv) Road Transport	129.0	156.4	129.6	142.6	–	–	–	–
xvi) Tourism	0.7	3.8	3.8	4.2	1.7	2.0	2.0	2.0
xvii) Others*	159.7	120.3	120.3	112.1	953.8	791.5	760.3	846.7
D. Grants from the Centre (1 to 5)	42,463.5	51,623.6	50,939.2	56,852.3	81,521.9	95,514.6	103,180.0	109,651.0
1. State Plan Schemes	18,428.6	25,256.4	24,626.3	31,105.1	38,532.2	47,572.0	48,410.4	54,500.7
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	3,507.9	3,843.7	4,292.5	5,569.8	1,086.0	8,297.8	10,955.9	10,958.0
3. Centrally Sponsored Schemes	–	–	–	–	16,288.9	16,400.7	20,569.6	18,766.3
4. NEC/ Special Plan Scheme	845.5	635.2	483.5	–	–	–	–	–
5. Non-Plan Grants (a to c)	19,681.5	21,888.3	21,536.9	20,177.4	25,614.8	23,244.1	23,244.1	25,426.0
a) Statutory Grants	15,680.0	17,190.0	17,190.0	16,660.0	13,626.9	17,683.7	17,683.7	19,453.7
b) Grants for relief on account of Natural Calamities	10.0	59.3	59.3	61.8	3,083.7	3,237.9	3,237.9	3,399.8
c) Others	3,991.5	4,639.0	4,287.6	3,455.6	8,904.3	2,322.5	2,322.5	2,572.5

See 'Notes to Appendix I'.

Appendix I

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	PUNJAB				RAJASTHAN			
	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	262,357.8	380,433.5	392,691.9	426,659.0	570,107.6	631,468.3	684,838.6	772,206.0
I. TAX REVENUE (A+B)	223,953.1	280,441.5	283,520.0	333,560.0	403,541.0	445,391.6	473,085.0	544,140.3
A. State's Own Tax Revenue (1 to 3)	188,410.0	238,420.0	243,180.0	285,240.0	253,770.6	268,323.1	302,056.6	340,531.3
1. Taxes on Income (i+ii)	—	—	—	—	0.6	—	—	—
i) Agricultural Income Tax	—	—	—	—	—	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	—	—	—	—	0.6	—	—	—
2. Taxes on Property and Capital Transactions (i to iii)	31,037.8	33,950.0	30,330.0	34,860.0	30,384.1	32,960.6	36,339.1	41,355.1
i) Land Revenue	246.5	200.0	330.0	360.0	2,090.1	1,960.6	2,339.1	1,855.1
ii) Stamps and Registration Fees	30,791.3	33,750.0	30,000.0	34,500.0	26,513.8	28,000.0	33,000.0	39,000.0
iii) Urban Immovable Property Tax	—	—	—	—	1,780.3	3,000.0	1,000.0	500.0
3. Taxes on Commodities and Services (i to vii)	157,372.2	204,470.0	212,850.0	250,380.0	223,385.8	235,362.6	265,717.6	299,176.3
i) Sales Tax (a to e)	111,716.7	142,130.0	149,000.0	177,600.0	157,664.3	165,500.0	185,750.0	210,500.0
a) State Sales Tax/VAT	107,547.0	135,224.7	143,664.9	171,069.4	143,715.3	150,683.7	169,129.9	191,722.9
b) Central Sales Tax	4,169.7	6,905.3	5,335.1	6,530.6	11,008.0	11,479.2	13,380.0	15,220.0
c) Surcharge on Sales Tax	—	—	—	—	—	—	—	—
d) Receipts of Turnover Tax	—	—	—	—	—	—	—	—
e) Other Receipts	—	—	—	—	2,941.0	3,337.1	3,240.1	3,557.1
ii) State Excise	27,546.0	38,000.0	38,000.0	41,800.0	32,870.5	32,500.0	38,750.0	45,000.0
iii) Taxes on Vehicles	8,500.6	8,640.0	10,000.0	13,500.0	19,270.5	19,000.0	22,250.0	25,000.0
iv) Taxes on Goods and Passengers	—	—	—	—	2,201.3	2,800.0	2,500.0	3,000.0
v) Taxes and Duties on Electricity	9,282.8	15,400.0	15,400.0	16,940.0	10,944.8	15,052.5	15,966.5	15,126.1
vi) Entertainment Tax	141.0	300.0	250.0	300.0	7.9	10.0	1.0	0.1
vii) Other Taxes and Duties	185.1	—	200.0	240.0	426.6	500.0	500.0	550.0
B. Share in Central Taxes (i to ix)	35,543.1	42,021.5	40,340.0	48,320.0	149,770.4	177,068.5	171,028.4	203,609.0
i) Corporation Tax	13,990.0	15,353.4	14,739.0	17,654.7	58,951.5	64,696.5	61,435.3	70,477.9
ii) Income Tax	7,106.4	8,306.7	7,974.3	9,551.8	29,944.8	35,002.9	36,780.3	43,624.7
iii) Estate Duty	—	—	—	—	—	—	—	—
iv) Other Taxes on Income and Expenditure	—	—	—	—	—	—	—	—
v) Taxes on Wealth	54.0	54.9	52.7	63.1	227.6	231.6	103.7	176.2
vi) Customs	6,162.5	7,640.5	7,334.8	8,785.7	25,967.8	32,195.5	28,421.0	32,902.0
vii) Union Excise Duties	3,987.7	5,232.0	5,022.6	6,016.2	16,803.6	22,046.7	19,315.0	23,165.6
viii) Service Tax	4,242.5	5,434.0	5,216.6	6,248.5	17,875.2	22,895.4	24,973.2	33,262.7
ix) Other Taxes and Duties on Commodities and Services	—	—	—	—	-0.1	-0.1	-0.1	-0.1
II. NON-TAX REVENUE (C+D)	38,404.6	99,992.0	109,171.9	93,099.1	166,566.6	186,076.6	211,753.6	228,065.7
C. State's Own Non-Tax Revenue (1 to 6)	13,998.3	52,746.5	49,158.8	27,360.2	91,751.0	89,511.3	121,940.0	126,544.3
1. Interest Receipts	1,701.6	1,821.7	1,820.0	1,830.2	17,145.3	14,287.9	20,748.2	19,338.8
2. Dividends and Profits	31.0	18.8	34.6	25.8	575.8	566.6	400.6	400.6

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	PUNJAB				RAJASTHAN			
	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	4,951.0	38,617.7	36,989.9	8,437.3	7,307.0	6,986.8	10,831.7	9,532.2
<i>of which:</i> State Lotteries	532.5	680.0	600.0	3,620.0	–	–	–	–
4. Social Services (i to ix)	3,311.8	3,350.6	4,208.1	8,373.5	5,678.4	5,969.8	6,473.7	6,286.9
i) Education, Sports, Art and Culture	320.3	669.1	549.2	638.9	592.6	538.0	600.0	620.0
ii) Medical and Public Health	684.3	798.1	798.1	798.1	593.8	618.8	993.3	610.0
iii) Family Welfare	1.7	3.6	3.5	4.0	1.9	3.1	4.0	4.2
iv) Housing	28.9	40.0	40.0	44.0	60.5	62.6	62.8	63.8
v) Urban Development	1,497.9	1,030.0	2,001.1	6,000.0	174.7	8.2	69.8	7.0
vi) Labour and Employment	94.3	149.8	150.0	160.0	1,630.5	2,051.9	2,067.2	2,070.4
vii) Social Security and Welfare	104.8	87.8	90.8	100.0	26.9	55.0	40.0	16.6
viii) Water Supply and Sanitation	530.3	560.0	560.0	616.0	2,540.3	2,581.2	2,581.2	2,839.3
ix) Others	49.5	12.2	15.4	12.4	57.1	51.0	55.5	55.5
5. Fiscal Services	–	–	–	–	–	–	–	–
6. Economic Services (i to xvii)	4,002.8	8,937.7	6,106.2	8,693.3	61,044.5	61,700.3	83,485.8	90,985.8
i) Crop Husbandry	315.9	440.0	420.2	427.9	31.0	36.7	32.5	33.3
ii) Animal Husbandry	41.2	43.8	46.2	46.9	17.4	17.7	17.8	16.1
iii) Fisheries	28.6	19.8	16.2	18.0	201.9	206.5	199.6	220.0
iv) Forestry and Wildlife	52.2	360.0	61.6	63.9	749.5	560.5	735.5	666.7
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	35.3	70.0	52.9	44.0	223.8	236.5	230.0	204.2
vii) Other Agricultural Programmes	421.1	556.1	405.5	440.1	61.4	68.1	62.0	68.0
viii) Major and Medium Irrigation Projects	252.0	3,500.0	694.6	1,766.6	918.3	1,222.1	1,163.4	906.2
ix) Minor Irrigation	4.6	3.5	7.0	7.2	180.4	218.3	239.4	266.4
x) Power	–	–	–	–	42.2	–	850.0	1,000.0
xi) Petroleum	–	–	–	–	34,356.1	33,500.0	50,500.0	55,000.0
xii) Village and Small Industries	7.2	14.7	4.5	5.1	37.9	1.8	30.0	30.0
xiii) Industries@	356.6	730.0	991.0	2,000.0	23,669.0	25,002.3	29,106.5	32,106.5
xiv) Ports and Light Houses	–	–	–	–	–	–	–	–
xv) Road Transport	1,833.5	2,005.8	2,100.0	2,300.0	–	–	–	–
xvi) Tourism	–	–	–	–	7.9	156.0	6.0	155.0
xvii) Others*	654.6	1,194.0	1,306.5	1,573.8	547.5	473.7	313.0	313.2
D. Grants from the Centre (1 to 5)	24,406.4	47,245.6	60,013.1	65,738.9	74,815.6	96,565.3	89,813.6	101,521.4
1. State Plan Schemes	6,940.6	21,491.2	23,686.8	22,196.8	24,158.4	33,085.3	33,756.0	37,149.6
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	56.8	4,088.2	9,878.4	18,737.0	1,661.6	–	–	–
3. Centrally Sponsored Schemes	8,667.9	17,736.2	15,850.9	14,191.9	19,988.6	27,252.3	25,710.3	30,745.7
4. NEC/ Special Plan Scheme	–	–	–	–	–	–	–	–
5. Non-Plan Grants (a to c)	8,741.1	3,930.0	10,597.0	10,613.2	29,007.0	36,227.7	30,347.3	33,626.1
a) Statutory Grants	–	1,480.0	1,480.0	1,580.0	19,970.8	27,374.8	22,390.3	25,306.7
b) Grants for relief on account of Natural Calamities	–	–	–	–	7,042.7	4,967.0	4,967.0	5,215.0
c) Others	8,741.1	2,450.0	9,117.0	9,033.2	1,993.6	3,885.9	2,990.0	3,104.4

See 'Notes to Appendix I'.

Appendix I

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	SIKKIM				TAMIL NADU			
	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	36,726.4	47,929.0	47,955.4	49,959.5	852,021.4	1,005,899.2	1,017,773.9	1,185,798.7
I. TAX REVENUE (A+B)	9,055.6	10,764.8	10,687.7	12,572.3	722,322.6	864,930.2	880,798.6	1,033,510.6
A. State's Own Tax Revenue (1 to 3)	2,939.3	3,533.4	3,702.8	4,256.7	595,173.1	714,605.5	735,601.7	860,654.0
1. Taxes on Income (i+ii)	48.8	56.2	60.0	70.0	-4.0	-	-1.3	-
i) Agricultural Income Tax	-	-	-	-	-4.0	-	-1.3	-
ii) Taxes on Professions, Trades, Callings and Employment	48.8	56.2	60.0	70.0	-	-	-	-
2. Taxes on Property and Capital Transactions (i to iii)	128.8	129.5	128.5	144.7	66,788.8	85,574.8	86,424.0	100,047.0
i) Land Revenue	46.1	54.8	54.8	65.6	872.1	800.2	1,090.8	1,123.8
ii) Stamps and Registration Fees	82.7	74.7	73.7	79.1	65,807.9	84,669.4	85,168.8	98,742.2
iii) Urban Immovable Property Tax	-	-	-	-	108.9	105.2	164.5	180.9
3. Taxes on Commodities and Services (i to vii)	2,761.8	3,347.7	3,514.3	4,042.0	528,388.3	629,030.7	649,178.9	760,607.1
i) Sales Tax (a to e)	1,241.8	1,871.4	2,040.0	2,250.0	362,889.0	440,076.9	448,960.2	528,267.4
a) State Sales Tax/VAT	1,141.8	1,760.0	1,810.0	2,000.0	334,583.2	409,007.0	417,890.3	494,090.6
b) Central Sales Tax	100.0	111.4	230.0	250.0	28,305.7	31,069.9	31,069.9	34,176.9
c) Surcharge on Sales Tax	-	-	-	-	-	-	-	-
d) Receipts of Turnover Tax	-	-	-	-	-	-	-	-
e) Other Receipts	-	-	-	-	-	-	-	-
ii) State Excise	962.6	950.0	950.0	1,090.0	99,752.1	114,739.7	124,739.7	144,698.7
iii) Taxes on Vehicles	165.6	150.0	150.0	168.0	31,010.9	41,411.1	41,914.3	48,811.5
iv) Taxes on Goods and Passengers	-	-	-	-	21,233.4	23,361.6	23,899.7	27,962.7
v) Taxes and Duties on Electricity	-	-	-	-	10,402.0	6,098.9	6,098.9	6,709.4
vi) Entertainment Tax	7.1	8.7	7.6	7.6	345.9	260.5	484.3	566.6
vii) Other Taxes and Duties	384.6	367.6	366.7	526.4	2,754.9	3,081.9	3,081.9	3,590.8
B. Share in Central Taxes (i to ix)	6,116.3	7,231.4	6,984.9	8,315.6	127,149.5	150,324.7	145,196.9	172,856.6
i) Corporation Tax	2,407.2	2,641.8	2,546.7	2,877.9	50,047.8	54,925.1	52,156.5	59,833.4
ii) Income Tax	1,222.6	1,429.3	1,508.3	1,781.5	25,422.1	29,716.3	31,225.3	37,035.9
iii) Estate Duty	-	-	-	-	-	-	-	-
iv) Other Taxes on Income and Expenditure	-	-	-	-	-	-	-	-
v) Taxes on Wealth	9.3	9.5	6.6	7.2	193.2	196.6	88.0	149.6
vi) Customs	1,060.5	1,314.7	1,180.7	1,343.5	22,045.7	27,332.9	24,128.5	27,932.7
vii) Union Excise Duties	686.1	900.3	800.5	945.9	14,265.7	18,716.9	16,397.8	19,666.8
viii) Service Tax	730.6	935.8	942.1	1,359.6	15,175.1	19,437.0	21,200.9	28,238.3
ix) Other Taxes and Duties on Commodities and Services	-	-	-	-	-0.1	-0.1	-0.1	-0.1
II. NON-TAX REVENUE (C+D)	27,670.7	37,164.2	37,267.7	37,387.3	129,698.8	140,969.0	136,975.3	152,288.1
C. State's Own Non-Tax Revenue (1 to 6)	10,445.8	10,255.0	10,262.4	10,545.3	56,835.7	60,326.1	66,883.5	67,650.9
1. Interest Receipts	293.9	211.5	211.5	288.5	20,214.1	17,346.1	20,666.0	14,982.7
2. Dividends and Profits	-	2.5	4.3	10.0	354.8	522.6	510.5	507.1

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	SIKKIM				TAMIL NADU			
	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	8,757.1	8,398.9	8,403.4	8,419.5	6,471.3	6,198.4	5,966.0	6,190.0
of which: State Lotteries	8,441.5	7,809.9	7,809.9	7,760.3	1.5	0.1	6.1	–
4. Social Services (i to ix)	82.8	87.0	76.3	82.4	15,813.1	21,938.2	25,853.8	30,522.4
i) Education, Sports, Art and Culture	13.5	14.0	13.2	16.9	4,832.6	9,113.4	11,813.9	15,651.2
ii) Medical and Public Health	12.7	12.7	12.7	12.7	3,048.2	2,326.5	3,598.0	3,953.2
iii) Family Welfare	–	–	–	–	565.6	1,020.7	615.4	647.7
iv) Housing	5.3	5.2	5.2	5.5	564.0	567.8	589.5	615.8
v) Urban Development	16.7	17.5	7.7	4.9	5,878.7	7,812.0	7,975.7	8,436.3
vi) Labour and Employment	2.8	1.2	1.2	1.4	430.1	425.0	734.8	691.4
vii) Social Security and Welfare	0.1	0.1	0.1	0.1	375.2	570.8	392.4	396.6
viii) Water Supply and Sanitation	29.0	34.0	34.0	38.7	2.4	2.3	2.3	2.3
ix) Others	2.8	2.2	2.1	2.1	116.2	99.8	131.9	127.7
5. Fiscal Services	–	–	–	–	–	–	–	–
6. Economic Services (i to xvii)	1,311.9	1,555.1	1,566.9	1,745.0	13,982.3	14,320.7	13,887.1	15,448.8
i) Crop Husbandry	4.6	4.7	4.5	5.3	1,253.2	1,272.6	1,109.2	1,200.4
ii) Animal Husbandry	4.8	4.4	4.4	5.2	74.4	97.5	79.8	84.4
iii) Fisheries	0.5	0.2	0.2	0.3	80.6	64.6	79.7	68.1
iv) Forestry and Wildlife	125.3	134.8	134.8	153.5	1,058.6	1,585.8	825.3	986.5
v) Plantations	25.9	32.0	32.0	35.0	0.1	–	0.3	–
vi) Co-operation	–	–	–	–	195.8	267.5	223.0	261.4
vii) Other Agricultural Programmes	–	–	–	–	268.5	355.3	284.8	300.0
viii) Major and Medium Irrigation Projects	–	–	–	–	252.7	1,075.2	513.6	309.5
ix) Minor Irrigation	2.8	4.2	3.0	3.0	15.1	16.7	15.5	17.2
x) Power	797.0	1,000.5	1,000.5	1,101.0	–	–	–	–
xi) Petroleum	–	–	–	–	0.1	0.1	0.1	0.1
xii) Village and Small Industries	1.0	2.5	2.5	2.5	190.2	111.8	149.6	101.4
xiii) Industries@	7.1	5.2	4.2	5.7	9,441.4	8,510.3	9,421.2	10,937.0
xiv) Ports and Light Houses	–	–	–	–	47.5	50.0	51.0	51.0
xv) Road Transport	308.9	290.5	317.7	360.4	–	–	–	–
xvi) Tourism	18.4	50.0	50.0	56.0	5.6	30.0	5.0	30.0
xvii) Others*	15.5	26.0	13.1	17.1	1,098.6	883.5	1,129.1	1,101.8
D. Grants from the Centre (1 to 5)	17,225.0	26,909.2	27,005.3	26,841.9	72,863.1	80,642.9	70,091.8	84,637.1
1. State Plan Schemes	11,450.2	21,334.4	21,334.4	21,233.9	25,619.0	30,463.8	26,286.8	33,240.4
of which: Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	35.6	115.0	115.0	66.1	2,230.2	1,811.3	2,258.8	1,937.3
3. Centrally Sponsored Schemes	1,685.3	3,102.1	3,198.1	3,115.7	19,160.0	18,295.0	22,726.1	19,419.8
4. NEC/ Special Plan Scheme	596.5	796.7	796.7	696.6	–	–	–	–
5. Non-Plan Grants (a to c)	3,457.4	1,560.9	1,561.1	1,729.7	25,853.9	30,072.8	18,820.1	30,039.6
a) Statutory Grants	–	–	–	–	16,618.9	29,202.7	18,338.5	29,495.3
b) Grants for relief on account of Natural Calamities	2,333.0	225.7	225.7	987.6	2,311.5	–	–	–
c) Others	1,124.4	1,335.2	1,335.4	742.1	6,923.5	870.1	481.6	544.3

See 'Notes to Appendix I'.

Appendix I

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	TRIPURA				UTTARAKHAND			
	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	64,769.0	71,641.4	75,237.9	81,346.8	136,914.2	161,589.5	172,114.8	189,557.2
I. TAX REVENUE (A+B)	21,655.8	22,734.4	25,261.8	29,610.0	84,816.6	93,687.1	93,231.4	110,078.1
A. State's Own Tax Revenue (1 to 3)	8,580.2	8,934.4	10,330.0	11,840.0	56,155.6	59,802.6	60,502.6	71,114.2
1. Taxes on Income (i+ii)	303.1	320.2	325.6	341.1	140.1	150.0	150.0	220.0
i) Agricultural Income Tax	0.4	0.2	1.0	1.1	–	–	–	–
ii) Taxes on Professions, Trades, Callings and Employment	302.7	320.0	324.6	340.0	140.1	150.0	150.0	220.0
2. Taxes on Property and Capital Transactions (i to iii)	400.6	500.3	631.8	670.5	5,342.3	5,825.0	5,825.0	6,485.5
i) Land Revenue	93.3	200.0	264.4	300.0	101.8	85.5	85.5	81.5
ii) Stamps and Registration Fees	307.3	300.0	367.1	370.0	5,240.5	5,739.5	5,739.5	6,404.0
iii) Urban Immovable Property Tax	–	0.3	0.3	0.5	–	–	–	–
3. Taxes on Commodities and Services (i to vii)	7,876.5	8,114.0	9,372.6	10,828.4	50,673.2	53,827.6	54,527.6	64,408.7
i) Sales Tax (a to e)	6,663.2	6,700.0	7,873.1	9,141.5	36,435.1	40,881.0	40,881.0	48,472.2
a) State Sales Tax/VAT	6,663.2	6,700.0	7,873.1	9,141.5	32,959.3	40,100.0	37,100.0	44,201.4
b) Central Sales Tax	–	–	–	–	3,400.7	700.0	3,700.0	4,196.7
c) Surcharge on Sales Tax	–	–	–	–	–	–	–	–
d) Receipts of Turnover Tax	–	–	–	–	–	–	–	–
e) Other Receipts	–	–	–	–	75.1	81.0	81.0	74.1
ii) State Excise	946.8	1,000.0	1,126.7	1,287.0	8,436.5	9,421.5	10,121.5	11,492.5
iii) Taxes on Vehicles	251.8	400.0	358.7	361.1	3,346.9	2,750.0	2,750.0	3,200.0
iv) Taxes on Goods and Passengers	–	–	–	–	–	–	–	–
v) Taxes and Duties on Electricity	0.5	0.3	0.5	0.6	2,290.2	600.0	600.0	1,000.0
vi) Entertainment Tax	–	–	–	–	164.6	170.0	170.0	240.0
vii) Other Taxes and Duties	14.2	13.7	13.6	38.2	–	5.0	5.0	4.1
B. Share in Central Taxes (i to ix)	13,075.6	13,800.0	14,931.8	17,770.0	28,661.0	33,884.5	32,728.8	38,963.9
i) Corporation Tax	5,146.8	3,331.1	5,455.9	6,493.0	11,280.7	12,380.0	11,934.3	13,486.3
ii) Income Tax	2,614.3	2,808.7	2,951.7	3,512.8	5,730.1	6,698.0	7,067.7	8,347.8
iii) Estate Duty	–	–	–	–	–	–	–	–
iv) Other Taxes on Income and Expenditure	–	–	–	–	–	–	–	–
v) Taxes on Wealth	19.8	1,198.7	18.9	22.5	43.6	44.3	30.7	33.7
vi) Customs	2,267.1	2,227.9	2,715.1	3,231.2	4,969.0	6,160.8	5,533.0	6,296.0
vii) Union Excise Duties	1,467.1	2,495.2	1,859.2	2,212.6	3,215.4	4,218.7	3,751.5	4,432.9
viii) Service Tax	1,560.5	1,738.5	1,930.9	2,297.9	3,422.2	4,382.7	4,411.6	6,367.2
ix) Other Taxes and Duties on Commodities and Services	–	–	–	–	–	–	–	–
II. NON-TAX REVENUE (C+D)	43,113.2	48,906.9	49,976.1	51,736.8	52,097.6	67,902.4	78,883.5	79,479.1
C. State's Own Non-Tax Revenue (1 to 6)	2,142.2	1,783.0	1,792.5	2,200.0	11,360.6	12,081.7	15,174.3	12,162.6
1. Interest Receipts	506.6	300.0	456.3	350.0	506.2	350.0	350.0	448.3
2. Dividends and Profits	259.5	1.5	6.7	12.0	0.5	5.0	5.0	4.9

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	TRIPURA				UTTARAKHAND			
	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	643.5	731.7	391.3	736.9	5,901.8	5,640.6	8,640.6	4,851.9
<i>of which:</i> State Lotteries	–	–	–	–	–	–	–	–
4. Social Services (i to ix)	108.3	154.1	215.4	178.9	754.5	635.4	635.4	651.5
i) Education, Sports, Art and Culture	20.6	20.0	6.8	30.0	371.4	252.1	252.1	226.8
ii) Medical and Public Health	51.4	80.0	69.4	90.0	232.0	231.7	231.6	221.0
iii) Family Welfare	–	–	–	–	0.3	0.4	0.4	1.2
iv) Housing	17.3	21.5	117.0	32.8	20.3	22.0	22.0	27.0
v) Urban Development	0.2	–	0.6	0.7	16.7	15.0	15.0	17.0
vi) Labour and Employment	3.4	5.7	6.5	7.0	24.2	22.1	22.1	22.2
vii) Social Security and Welfare	0.9	0.7	0.8	1.0	38.7	40.1	40.1	80.1
viii) Water Supply and Sanitation	12.6	21.5	12.4	15.2	19.0	20.0	20.0	20.0
ix) Others	1.7	4.8	1.7	2.1	31.9	32.0	32.0	36.2
5. Fiscal Services	–	–	–	–	–	–	–	0.1
6. Economic Services (i to xvii)	624.4	595.7	722.9	922.2	4,197.6	5,450.7	5,543.3	6,206.0
i) Crop Husbandry	19.3	27.0	21.8	26.6	46.5	27.1	137.1	32.5
ii) Animal Husbandry	13.2	21.5	17.4	21.3	15.6	10.1	10.1	17.2
iii) Fisheries	6.7	28.6	10.9	13.4	0.4	1.6	1.6	1.2
iv) Forestry and Wildlife	69.8	12.0	59.4	100.5	2,342.6	2,967.1	2,967.1	3,093.3
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	36.9	2.1	10.7	50.0	29.4	22.1	22.1	22.3
vii) Other Agricultural Programmes	–	–	–	–	0.1	0.2	0.2	0.3
viii) Major and Medium Irrigation Projects	–	0.1	–	–	79.3	23.7	23.7	24.2
ix) Minor Irrigation	0.8	21.5	10.9	8.3	29.0	53.1	53.1	33.1
x) Power	–	0.1	–	–	412.4	840.0	840.0	1,225.5
xi) Petroleum	–	–	–	–	–	–	–	–
xii) Village and Small Industries	0.1	1.0	0.8	1.0	6.8	6.2	6.2	3.9
xiii) Industries@	398.0	350.0	412.0	504.4	1,143.1	1,320.0	1,320.0	1,520.0
xiv) Ports and Light Houses	–	–	–	–	–	–	–	–
xv) Road Transport	–	0.2	–	–	1.3	3.0	5.6	5.8
xvi) Tourism	–	17.2	–	–	8.3	50.0	20.0	39.0
xvii) Others*	79.6	114.6	178.9	196.6	82.9	126.6	136.6	187.6
D. Grants from the Centre (1 to 5)	40,971.0	47,123.9	48,183.6	49,536.8	40,736.9	55,820.7	63,709.2	67,316.5
1. State Plan Schemes	24,500.6	29,086.2	30,009.8	31,936.8	28,830.1	40,701.5	47,701.5	51,077.8
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	467.9	–	–	–	98.6	424.0	424.0	210.9
3. Centrally Sponsored Schemes	3,122.5	4,124.8	4,954.3	4,870.0	4,616.4	7,191.2	7,191.2	9,781.9
4. NEC/ Special Plan Scheme	574.3	1,555.0	750.0	860.0	–	–	–	–
5. Non-Plan Grants (a to c)	12,305.7	12,357.9	12,469.5	11,870.0	7,191.8	7,504.0	8,392.4	6,245.8
a) Statutory Grants	11,346.9	10,300.0	10,300.0	8,350.0	6,987.2	6,186.3	6,186.3	4,066.4
b) Grants for relief on account of Natural Calamities	–	201.6	–	–	–	1,167.5	2,056.0	1,265.9
c) Others	958.8	1,856.3	2,169.5	3,520.0	204.6	150.2	150.2	913.5

See 'Notes to Appendix I'.

Appendix I

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	UTTAR PRADESH				WEST BENGAL			
	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	1,308,697.0	1,588,479.6	1,566,876.3	1,777,482.1	587,550.4	767,433.8	720,542.2	884,032.9
I. TAX REVENUE (A+B)	1,029,643.8	1,215,854.0	1,200,004.8	1,406,510.0	435,259.7	531,980.7	536,314.7	650,534.5
A. State's Own Tax Revenue (1 to 3)	526,134.3	620,570.6	604,721.4	721,930.0	249,381.6	312,222.5	324,052.0	397,836.4
1. Taxes on Income (i+ii)	304.6	353.8	350.0	400.0	4,375.6	4,823.6	4,803.5	5,282.9
i) Agricultural Income Tax	–	–	–	–	108.8	164.9	110.0	120.0
ii) Taxes on Professions, Trades, Callings and Employment	304.6	353.8	350.0	400.0	4,266.8	4,658.6	4,693.5	5,162.9
2. Taxes on Property and Capital Transactions (i to iii)	81,850.9	96,079.5	96,971.4	113,530.0	46,039.4	47,460.3	62,309.4	84,428.6
i) Land Revenue	4,906.8	2,999.6	6,761.4	7,980.0	18,722.3	18,052.7	28,163.0	39,428.2
ii) Stamps and Registration Fees	76,944.0	93,079.9	90,210.0	105,550.0	27,316.8	29,407.4	34,146.0	45,000.0
iii) Urban Immovable Property Tax	–	–	–	–	0.3	0.2	0.4	0.4
3. Taxes on Commodities and Services (i to vii)	443,978.8	524,137.3	507,400.0	608,000.0	198,966.6	259,938.6	256,939.1	308,124.8
i) Sales Tax (a to e)	331,073.4	384,921.8	366,160.0	439,360.0	158,884.1	201,673.7	189,866.4	227,839.8
a) State Sales Tax/VAT	306,958.5	356,026.5	338,623.4	406,348.1	145,266.8	186,069.1	173,593.8	208,312.5
b) Central Sales Tax	17,695.9	27,726.8	26,376.5	31,651.8	13,611.0	15,571.7	16,265.2	19,518.2
c) Surcharge on Sales Tax	–	–	–	–	0.7	28.5	0.8	1.0
d) Receipts of Turnover Tax	–	–	–	–	3.9	1.5	4.7	5.7
e) Other Receipts	6,419.0	1,168.5	1,160.1	1,360.1	1.7	2.9	1.9	2.4
ii) State Excise	81,392.0	100,682.8	100,700.0	120,840.0	21,170.4	27,864.7	25,616.2	32,020.2
iii) Taxes on Vehicles	23,758.6	30,939.0	30,940.0	37,130.0	10,072.3	15,951.3	11,583.1	13,899.7
iv) Taxes on Goods and Passengers	48.1	–	–	–	-16.0	0.6	12,500.0	14,375.0
v) Taxes and Duties on Electricity	4,582.0	4,110.0	6,000.0	6,240.0	4,081.9	8,844.6	12,000.0	13,800.0
vi) Entertainment Tax	3,087.3	3,360.2	3,472.7	4,273.3	590.5	542.5	606.8	708.4
vii) Other Taxes and Duties	37.3	123.5	127.3	156.7	4,183.4	5,061.3	4,766.7	5,481.7
B. Share in Central Taxes (i to ix)	503,509.5	595,283.4	595,283.4	684,580.0	185,878.1	219,758.2	212,262.7	252,698.1
i) Corporation Tax	198,187.2	217,500.9	217,500.9	250,127.5	73,163.1	80,293.1	75,594.9	87,468.2
ii) Income Tax	100,670.3	117,675.1	117,675.1	135,327.2	37,163.7	43,441.2	45,839.0	54,141.4
iii) Estate Duty	–	–	–	–	–	–	–	–
iv) Other Taxes on Income and Expenditure	–	–	–	–	–	–	–	–
v) Taxes on Wealth	765.1	778.5	778.5	895.3	282.4	287.4	199.4	218.6
vi) Customs	87,300.0	108,237.1	108,237.1	124,473.4	32,227.8	39,957.0	35,885.7	40,833.8
vii) Union Excise Duties	56,491.4	74,118.2	74,118.2	85,236.4	20,854.5	27,361.6	24,331.2	28,750.2
viii) Service Tax	60,095.8	76,973.9	76,973.9	88,520.5	22,186.7	28,418.0	30,412.6	41,286.0
ix) Other Taxes and Duties on Commodities and Services	-0.3	-0.3	-0.3	-0.3	-0.1	-0.1	-0.1	-0.1
II. NON-TAX REVENUE (C+D)	279,053.2	372,625.6	366,871.5	370,972.1	152,290.7	235,453.1	184,227.4	233,498.4
C. State's Own Non-Tax Revenue (1 to 6)	101,453.0	141,738.2	137,980.8	131,824.8	13,402.5	32,628.6	15,983.8	17,562.0
1. Interest Receipts	7,892.2	9,243.6	13,723.6	8,583.6	2,915.4	10,081.4	4,367.4	4,784.1
2. Dividends and Profits	381.7	556.6	500.0	550.0	10.1	96.8	12.8	14.0

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	UTTAR PRADESH				WEST BENGAL			
	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	49,069.7	39,733.7	49,141.0	37,271.2	5,131.0	3,229.5	5,644.1	6,208.6
<i>of which:</i> State Lotteries	—	—	—	—	1,207.8	399.0	1,328.6	1,461.5
4. Social Services (i to ix)	26,615.6	62,816.2	55,884.7	61,828.9	1,515.6	2,230.2	1,724.9	1,897.2
i) Education, Sports, Art and Culture	20,085.5	54,100.0	47,823.1	58,527.5	205.4	803.4	225.9	248.5
ii) Medical and Public Health	1,079.3	1,509.4	1,509.4	1,269.5	821.3	738.6	958.8	1,054.5
iii) Family Welfare	3.3	33.5	33.5	33.5	0.9	1.8	1.0	1.1
iv) Housing	138.2	429.9	339.9	320.0	119.4	141.9	131.3	144.4
v) Urban Development	457.5	1.6	41.6	51.6	180.6	208.4	198.6	218.5
vi) Labour and Employment	2,038.6	4,163.9	4,169.5	213.7	55.9	160.8	63.9	70.2
vii) Social Security and Welfare	1,540.3	530.0	530.0	260.0	54.8	92.3	60.3	66.3
viii) Water Supply and Sanitation	5.0	660.3	50.0	50.0	38.3	34.0	42.1	46.3
ix) Others	1,267.9	1,387.6	1,387.6	1,103.1	39.1	49.1	43.1	47.4
5. Fiscal Services	0.6	—	—	—	—	—	—	—
6. Economic Services (i to xvii)	17,493.2	29,388.1	18,731.5	23,591.1	3,830.2	16,990.7	4,234.5	4,658.1
i) Crop Husbandry	586.6	467.6	467.6	460.6	53.6	67.8	58.9	64.8
ii) Animal Husbandry	267.0	318.0	318.0	471.4	33.9	85.9	37.2	41.0
iii) Fisheries	45.3	53.0	53.0	65.0	7.4	57.5	8.1	8.9
iv) Forestry and Wildlife	2,858.8	3,539.3	3,539.3	2,764.1	924.7	930.0	1,017.2	1,118.9
v) Plantations	—	—	—	—	0.1	0.1	0.1	0.1
vi) Co-operation	97.8	112.5	109.5	136.3	130.7	53.1	165.0	181.5
vii) Other Agricultural Programmes	184.1	127.2	127.2	126.9	2.5	2.4	2.8	3.1
viii) Major and Medium Irrigation Projects	1,499.7	6,161.3	2,250.0	3,500.0	90.3	84.0	99.4	109.3
ix) Minor Irrigation	479.4	371.0	271.0	250.0	194.8	225.7	214.2	235.7
x) Power	768.3	900.0	900.0	2,700.0	0.1	0.1	0.1	0.1
xi) Petroleum	—	—	—	—	0.1	0.2	0.1	0.1
xii) Village and Small Industries	12.0	1.6	1.6	0.3	29.5	22.4	32.5	35.8
xiii) Industries@	6,103.7	9,604.7	6,064.7	10,045.4	541.3	172.2	595.4	655.0
xiv) Ports and Light Houses	—	—	—	—	1.4	2.0	1.5	1.7
xv) Road Transport	30.1	84.8	84.8	93.2	—	—	—	—
xvi) Tourism	416.9	265.0	265.0	389.2	7.7	8.4	8.5	9.4
xvii) Others*	4,143.6	7,382.1	4,279.7	2,588.7	1,812.2	15,278.8	1,993.4	2,192.9
D. Grants from the Centre (1 to 5)	177,600.2	230,887.4	228,890.7	239,147.3	138,888.2	202,824.5	168,243.7	215,936.4
1. State Plan Schemes	68,134.0	83,177.8	78,239.5	72,976.7	65,294.4	117,537.1	72,983.3	92,702.2
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	2,124.5	480.5	480.5	1,533.0	2,027.1	3,295.5	3,413.4	3,725.1
3. Centrally Sponsored Schemes	63,374.4	86,168.6	93,700.2	95,406.5	36,198.8	41,507.7	45,913.4	55,285.5
4. NEC/ Special Plan Scheme	—	—	—	—	—	—	—	—
5. Non-Plan Grants (a to c)	43,967.2	61,060.5	56,470.5	69,231.2	35,367.9	40,484.2	45,933.6	64,223.6
a) Statutory Grants	40,346.9	54,592.3	49,952.3	62,150.3	14,814.2	24,980.7	24,830.7	27,994.7
b) Grants for relief on account of Natural Calamities	3,035.0	3,186.7	3,236.7	3,396.0	2,400.5	2,520.5	2,520.5	2,646.5
c) Others	585.3	3,281.5	3,281.5	3,684.9	18,153.2	12,983.0	18,582.4	33,582.4

See 'Notes to Appendix I'.

Appendix I

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	ALL STATES			
	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)
1	2	3	4	5
TOTAL REVENUE (I+II)	10,985,313.3	13,309,777.4	13,421,380.2	15,260,130.8
I. TAX REVENUE (A+B)	8,129,872.4	9,472,565.5	9,576,132.2	11,079,163.7
A. State's Own Tax Revenue (1 to 3)	5,573,955.3	6,450,685.2	6,613,851.0	7,638,506.0
1. Taxes on Income (i-ii)	45,146.3	50,684.1	49,171.1	53,347.6
i) Agricultural Income Tax	1,517.0	1,590.9	1,277.8	1,346.0
ii) Taxes on Professions, Trades, Callings and Employment	43,629.3	49,093.2	47,893.3	52,001.6
2. Taxes on Property and Capital Transactions (i to iii)	731,000.1	819,909.8	848,855.6	991,898.3
i) Land Revenue	70,767.9	82,279.6	91,104.4	117,394.3
ii) Stamps and Registration Fees	643,794.8	730,398.8	747,998.4	866,234.3
iii) Urban Immovable Property Tax	16,437.3	7,231.4	9,752.8	8,269.7
3. Taxes on Commodities and Services (i to vii)	4,797,808.7	5,580,091.3	5,715,824.3	6,593,260.1
i) Sales Tax (a to f)	3,450,628.8	4,034,018.1	4,105,066.8	4,809,418.3
a) State Sales Tax/VAT	3,173,243.8	3,721,091.3	3,789,933.4	4,469,799.6
b) Central Sales Tax	245,103.6	302,947.7	304,939.9	328,785.9
d) Surcharge on Sales Tax	30.0	28.5	0.8	1.0
e) Receipts of Turnover Tax	626.2	1,151.5	704.7	705.7
f) Other Receipts	31,625.3	8,799.0	9,487.8	10,126.2
ii) State Excise	717,815.0	827,437.1	850,597.0	942,487.0
iii) Taxes on Vehicles	287,276.4	327,160.5	336,296.2	388,687.3
iv) Taxes on Goods and Passengers	116,721.8	147,250.3	164,711.7	166,427.3
v) Taxes and Duties on Electricity	172,838.5	184,213.7	202,187.8	219,946.2
vi) Entertainment Tax	18,523.6	16,156.8	17,040.2	19,184.8
vii) Other Taxes and Duties	34,004.5	43,854.8	39,924.7	47,109.1
B. Share in Central Taxes (i to ix)	2,555,917.3	3,021,880.3	2,962,281.3	3,440,657.7
i) Corporation Tax	1,007,679.1	1,158,953.6	1,093,383.2	1,249,276.1
ii) Income Tax	511,958.9	604,687.2	611,207.8	709,741.8
iii) Estate Duty	-	-	-	-
iv) Other Taxes on Income and Expenditure	-12.0	-3.9	-2.7	-2.7
v) Taxes on Wealth	3,888.8	4,360.6	3,208.6	3,792.3
vi) Customs	443,942.6	529,344.3	514,984.2	592,104.6
vii) Union Excise Duties	287,264.3	380,751.7	353,004.9	408,476.2
viii) Service Tax	300,804.9	343,797.6	386,094.5	477,022.8
ix) Other Taxes and Duties on Commodities and Services	390.7	-10.9	400.8	246.5
II. NON-TAX REVENUE (C+D)	2,855,440.9	3,837,211.9	3,845,247.9	4,180,967.1
C. State's Own Non-Tax Revenue (1 to 6)	991,276.4	1,198,972.7	1,196,830.7	1,280,905.5
1. Interest Receipts	185,821.3	193,826.0	193,630.1	196,593.7
2. Dividends and Profits	9,975.2	8,923.2	14,515.3	12,024.8

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	ALL STATES			
	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)
1	2	3	4	5
3. General Services	148,442.5	200,783.4	206,171.1	188,825.5
<i>of which:</i> State Lotteries	24,195.3	29,644.5	38,567.3	44,930.9
4. Social Services (i to ix)	128,975.7	194,486.0	197,291.3	224,692.4
i) Education, Sports, Art and Culture	61,913.9	108,478.6	110,928.5	131,106.2
ii) Medical and Public Health	15,295.8	16,021.6	18,948.0	19,804.6
iii) Family Welfare	889.1	1,582.5	1,099.3	1,113.3
iv) Housing	2,434.5	3,013.1	3,382.4	3,419.8
v) Urban Development	24,618.4	37,507.1	30,648.3	44,335.2
vi) Labour and Employment	9,662.5	11,230.3	13,079.3	8,882.5
vii) Social Security and Welfare	3,967.3	3,455.2	7,021.6	3,387.1
viii) Water Supply and Sanitation	6,456.5	7,753.9	7,276.0	7,817.7
ix) Others	3,737.6	5,443.7	4,907.8	4,826.1
5. Fiscal Services	4.3	1.2	1.6	1.7
6. Economic Services (i to xvii)	518,057.3	600,953.0	585,221.3	658,767.5
i) Crop Husbandry	4,336.3	5,807.7	5,273.6	5,311.3
ii) Animal Husbandry	5,262.1	1,610.4	1,529.7	1,692.1
iii) Fisheries	1,025.5	1,163.3	1,208.5	1,360.0
iv) Forestry and Wildlife	35,279.9	39,513.5	39,113.4	40,474.6
v) Plantations	26.2	32.2	32.5	35.3
vi) Co-operation	4,313.2	4,591.4	4,860.4	5,470.9
vii) Other Agricultural Programmes	1,182.8	1,298.6	1,086.2	1,157.8
viii) Major and Medium Irrigation Projects	38,498.4	41,648.6	38,306.2	43,893.5
ix) Minor Irrigation	4,529.3	17,072.7	11,274.5	14,678.7
x) Power	51,469.8	67,130.2	69,944.5	79,997.4
xi) Petroleum	54,063.3	59,330.4	71,192.1	77,851.4
xii) Village and Small Industries	1,520.7	1,081.1	1,284.7	1,666.3
xiii) Industries@	258,378.5	284,024.1	283,211.8	323,002.2
xiv) Ports and Light Houses	6,958.8	8,969.5	7,292.8	7,943.3
xv) Road Transport	11,050.1	14,236.9	12,957.9	16,200.8
xvi) Tourism	748.5	1,917.8	700.1	1,041.0
xvii) Others*	39,414.0	51,524.5	35,952.4	36,990.9
D. Grants from the Centre (1 to 5)	1,864,164.6	2,638,239.1	2,648,417.2	2,900,061.6
1. State Plan Schemes	876,688.2	1,324,779.7	1,271,815.1	1,386,244.9
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	2.3	-	-	-
2. Central Plan Schemes	27,431.8	113,052.5	130,653.2	178,614.9
3. Centrally Sponsored Schemes	431,218.3	559,331.3	603,501.9	657,334.7
4. NEC/ Special Plan Scheme	6,833.6	15,135.8	14,784.5	12,529.0
5. Non-Plan Grants (a to c)	521,992.6	625,939.9	627,662.6	665,338.1
a) Statutory Grants	334,837.5	388,393.7	372,847.9	405,284.8
b) Grants for relief on account of Natural Calamities	32,138.6	43,364.8	55,075.2	56,921.0
c) Others	155,016.5	194,181.5	199,739.5	203,132.3

Appendix I

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	NATIONAL CAPITAL TERRITORY OF DELHI				PUDUCHERRY			
	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	223,931.7	288,034.4	274,610.4	340,675.8	27,714.3	45,994.6	32,224.8	50,129.7
I. TAX REVENUE (A+B)	199,716.7	261,500.0	251,570.0	304,540.0	15,875.2	22,947.2	19,300.0	22,900.0
A. State's Own Tax Revenue (1 to 3)	199,716.7	261,500.0	251,570.0	304,540.0	15,875.2	22,947.2	19,300.0	22,900.0
1. Taxes on Income (i+ii)	—	—	—	—	—	—	—	—
i) Agricultural Income Tax	—	—	—	—	—	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	—	—	—	—	—	—	—	—
2. Taxes on Property and Capital Transactions (i to iii)	22,402.7	43,000.0	38,000.0	53,000.0	782.4	1,226.5	820.0	988.0
i) Land Revenue	0.1	0.3	0.3	0.3	8.0	13.6	10.9	8.0
ii) Stamps and Registration Fees	22,402.5	42,999.7	37,999.7	52,999.7	774.4	1,212.9	809.1	980.0
iii) Urban Immovable Property Tax	—	—	—	—	—	—	—	—
3. Taxes on Commodities and Services (i to vii)	177,314.0	218,500.0	213,570.0	251,540.0	15,092.8	21,720.7	18,480.0	21,912.0
i) Sales Tax (a to e)	137,509.5	170,000.0	165,000.0	195,000.0	10,082.3	13,956.1	12,900.0	15,050.0
a) State Sales Tax/VAT	122,547.2	153,000.0	148,490.0	175,488.5	7,501.5	11,356.1	9,900.0	11,950.0
b) Central Sales Tax	14,960.6	16,990.0	16,500.3	19,500.0	2,580.9	2,600.0	3,000.0	3,100.0
c) Surcharge on Sales Tax	—	—	—	—	—	—	—	—
d) Receipts of Turnover Tax	—	—	—	—	—	—	—	—
e) Other Receipts	1.7	10.0	9.7	11.5	—	—	—	—
ii) State Excise	25,337.2	30,000.0	30,000.0	35,000.0	4,472.7	6,885.0	5,000.0	6,200.0
iii) Taxes on Vehicles	10,491.9	13,700.0	13,700.0	16,000.0	535.5	876.7	570.0	660.0
iv) Taxes on Goods and Passengers	—	—	—	—	—	—	—	—
v) Taxes and Duties on Electricity	—	—	—	—	—	—	—	—
vi) Entertainment Tax	671.3	910.0	950.0	1,120.0	—	—	—	—
vii) Other Taxes and Duties	3,304.1	3,890.0	3,920.0	4,420.0	2.3	3.0	10.0	2.0
B. Share in Central Taxes (i to ix)	—	—	—	—	—	—	—	—
i) Corporation Tax	—	—	—	—	—	—	—	—
ii) Income Tax	—	—	—	—	—	—	—	—
iii) Estate Duty	—	—	—	—	—	—	—	—
iv) Other Taxes on Income and Expenditure	—	—	—	—	—	—	—	—
v) Taxes on Wealth	—	—	—	—	—	—	—	—
vi) Customs	—	—	—	—	—	—	—	—
vii) Union Excise Duties	—	—	—	—	—	—	—	—
viii) Service Tax	—	—	—	—	—	—	—	—
ix) Other Taxes and Duties on Commodities and Services	—	—	—	—	—	—	—	—
II. NON-TAX REVENUE (C+D)	24,215.0	26,534.4	23,040.4	36,135.8	11,839.0	23,047.4	12,924.8	27,229.7
C. State's Own Non-Tax Revenue (1 to 6)	4,608.7	7,255.6	7,695.4	9,128.8	1,533.1	1,210.0	1,000.0	13,100.0
1. Interest Receipts	1,741.4	4,295.5	4,735.4	5,898.8	352.2	356.4	296.0	325.6
2. Dividends and Profits	330.0	480.0	480.0	500.0	35.1	42.3	33.9	37.3

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Concl'd.)

(₹ Million)

Item	NATIONAL CAPITAL TERRITORY OF DELHI				PUDUCHERRY			
	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	1,285.8	1,188.5	1,302.8	1,421.8	193.3	328.6	273.7	301.1
of which: State Lotteries	—	—	—	—	—	—	—	—
4. Social Services (i to ix)	794.8	798.5	795.6	862.5	174.5	296.7	238.1	261.9
i) Education, Sports, Art and Culture	182.5	230.0	220.0	250.0	8.4	3.0	2.4	2.6
ii) Medical and Public Health	475.6	430.0	442.4	464.2	84.7	164.3	131.8	145.0
iii) Family Welfare	—	—	—	—	—	—	—	—
iv) Housing	48.0	65.0	60.0	65.0	5.1	2.2	1.8	2.0
v) Urban Development	—	0.1	0.1	0.1	0.3	0.4	0.4	0.4
vi) Labour and Employment	85.6	70.0	70.0	80.0	14.8	9.7	7.8	8.6
vii) Social Security and Welfare	2.7	2.7	2.7	2.8	4.9	11.6	9.3	10.2
viii) Water Supply and Sanitation	—	—	—	—	48.7	101.4	81.4	89.5
ix) Others	0.3	0.7	0.4	0.4	7.6	4.0	3.2	3.5
5. Fiscal Services	—	—	—	—	—	—	—	—
6. Economic Services (i to xvii)	456.7	493.2	381.6	445.7	778.0	186.0	158.3	12,174.1
i) Crop Husbandry	2.2	1.8	1.8	2.0	4.8	5.2	4.2	4.6
ii) Animal Husbandry	5.5	5.6	5.6	6.0	1.8	4.2	3.4	3.7
iii) Fisheries	0.3	0.6	0.6	0.6	3.1	1.6	1.3	1.4
iv) Forestry and Wildlife	1.9	1.8	3.6	3.8	0.4	0.4	0.4	0.4
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	19.2	2.0	3.6	4.0	2.2	4.0	3.2	3.6
vii) Other Agricultural Programmes	0.5	0.5	1.5	1.5	0.1	0.2	0.1	0.2
viii) Major and Medium Irrigation Projects	97.3	120.0	100.0	120.0	—	0.1	0.1	0.1
ix) Minor Irrigation	—	0.1	0.1	0.1	2.7	5.2	4.1	4.6
x) Power	121.2	170.0	140.0	160.0	587.3	—	—	12,000.0
xi) Petroleum	—	—	—	—	—	—	—	—
xii) Village and Small Industries	27.7	45.7	4.0	5.0	1.4	3.6	2.9	3.2
xiii) Industries@	3.3	2.3	2.0	2.3	5.5	21.7	17.4	19.1
xiv) Ports and Light Houses	—	—	—	—	67.0	97.5	87.3	96.0
xv) Road Transport	—	—	—	—	—	—	—	—
xvi) Tourism	3.2	6.5	2.8	3.2	85.8	6.6	5.3	5.8
xvii) Others*	174.4	136.3	116.0	137.2	15.8	35.7	28.7	31.5
D. Grants from the Centre (1 to 5)	19,606.4	19,278.8	15,345.0	27,007.0	10,306.0	21,837.4	11,924.8	14,129.7
1. State Plan Schemes	8,147.6	4,125.0	1,628.9	8,703.9	—	6,200.0	5,041.0	5,874.9
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	1,670.3	1,587.7	2,150.0	4,300.0	—	900.0	900.0	1,000.0
4. NEC/ Special Plan Scheme	—	—	—	—	—	—	—	—
5. Non-Plan Grants (a to c)	9,788.5	13,566.1	11,566.1	14,003.1	—	14,737.4	5,983.8	7,254.8
a) Statutory Grants	3,250.0	3,250.0	3,250.0	3,250.0	—	1,500.0	—	—
b) Grants for relief on account of Natural Calamities	—	—	—	—	—	8,000.0	—	1,000.0
c) Others	6,538.5	10,316.1	8,316.1	10,753.1	—	5,237.4	5,983.8	6,254.8

— : Nil/Negligible/Not available.

@ : Include Non-Ferrous Mining and Metallurgical Industries and Other Industries.

* : Include receipts from Dairy Development, Land Reforms, Other Rural Development Programmes, Hill Areas, Civil Aviation, Inland Water Transport, Foreign Trade and Export Promotion, Non-conventional Energy Sources, General Economic Services, Civil Supplies, Roads and Bridges, etc.

Also see notes to Appendices.

Note: Data pertaining to Jammu and Kashmir for 2011-12 is taken from Finance Accounts of the State published by CAG.

Source : Budget documents of the state governments.

**Appendix II : Revenue Expenditure of States and Union Territories with legislature
ANDHRA PRADESH**

Item	2011-12 (Accounts)				2012-13 (Budget Estimates)				2012-13 (Revised Estimates)				2013-14 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL	13
TOTAL EXPENDITURE (I+II+III)	235,232.4	668,921.2	904,153.6	4	301,074.8	822,349.1	1,123,423.9	7	273,485.2	804,664.5	1,078,149.7	10	342,437.5	925,056.6	1,267,494.1	
I. DEVELOPMENTAL EXPENDITURE (A + B)	233,709.8	369,551.9	603,261.8	4	297,955.7	485,167.8	783,123.5	7	271,197.8	466,678.3	737,876.1	10	340,966.5	521,188.3	862,154.8	
A. Social Services (1 to 12)	167,301.4	212,867.8	380,169.1	4	214,573.8	258,179.3	472,753.1	4	195,498.4	251,430.3	446,928.7	10	251,185.7	279,623.1	530,808.8	
1. Education, Sports, Art and Culture	36,036.7	113,304.9	149,341.6	4	45,081.0	146,611.5	191,692.5	4	34,634.0	146,102.2	180,736.2	10	46,179.2	161,771.3	207,950.4	
2. Medical and Public Health	10,265.4	31,665.1	41,930.5	4	12,144.3	35,680.3	47,824.6	4	12,145.2	35,301.4	47,446.6	10	12,061.3	40,151.9	52,213.2	
3. Family Welfare	8,250.8	73.5	8,324.3	4	9,876.5	91.3	9,967.8	4	9,876.5	90.5	9,967.0	10	12,102.1	115.7	12,217.8	
4. Water Supply and Sanitation	1,702.8	2,224.1	3,926.9	4	4,744.6	2,812.1	7,556.7	4	4,654.6	2,791.6	7,446.2	10	2,933.8	2,933.8	7,859.7	
5. Housing	5,244.8	129.9	5,374.8	4	8,841.2	191.1	9,032.3	4	8,841.2	182.4	9,023.6	10	9,228.8	187.9	9,416.7	
6. Urban Development	16,027.5	7,852.4	23,879.9	4	26,263.3	13,260.5	39,523.7	4	18,353.3	13,159.8	31,513.0	10	27,949.3	12,000.1	39,949.3	
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	41,463.4	16,100.7	57,564.0	4	51,046.8	18,239.6	69,346.4	4	50,717.4	18,325.1	69,042.5	10	76,318.9	20,326.4	96,645.3	
8. Labour and Labour Welfare	1,083.4	1,560.9	2,644.3	4	1,105.8	2,175.1	3,280.9	4	805.8	2,148.1	2,953.9	10	1,088.7	2,451.6	3,540.3	
9. Social Security and Welfare	38,396.5	1,763.8	40,160.3	4	44,242.7	2,112.2	46,354.8	4	44,242.7	2,052.1	46,294.8	10	46,683.2	2,301.9	48,985.1	
10. Nutrition	7,829.3	22,901.9	30,731.2	4	9,942.2	30,068.7	40,010.9	4	9,942.2	30,068.3	40,010.5	10	13,362.8	30,068.3	43,431.1	
11. Relief on account of Natural Calamities	-	12,769.8	12,769.8	4	10.0	5,703.6	5,713.6	4	10.0	90.8	100.8	10	10.0	5,980.7	5,990.7	
12. Others*	1,000.9	2,520.6	3,521.5	4	1,275.5	1,173.4	2,448.9	4	1,275.5	1,118.2	2,393.7	10	1,275.5	1,333.5	2,609.0	
B. Economic Services (1 to 9)	66,408.5	156,684.2	223,092.6	4	83,381.8	226,988.5	310,370.4	4	75,699.4	215,247.9	290,947.4	10	89,780.8	241,565.2	331,346.0	
1. Agriculture and Allied Activities (i to xii)	30,806.9	11,075.8	41,882.7	4	33,709.6	21,748.2	55,457.7	4	32,113.4	21,149.2	53,262.6	10	36,081.8	22,968.3	59,050.1	
i) Crop Husbandry	23,611.0	2,405.8	26,016.8	4	27,082.7	3,447.5	30,530.2	4	27,086.1	3,504.1	30,590.3	10	29,708.5	3,949.3	33,657.8	
ii) Soil and Water Conservation	54.8	248.2	303.6	4	283.2	372.9	656.1	4	287.7	371.5	659.2	10	299.8	420.3	720.1	
iii) Animal Husbandry	529.5	3,983.2	4,512.7	4	2,053.7	6,092.9	8,146.7	4	999.1	6,035.2	7,034.4	10	1,698.8	6,545.8	8,244.6	
iv) Dairy Development	-	-	-	4	-	-	-	4	-	-	-	10	-	-	-	
v) Fisheries	340.6	370.7	711.3	4	1,468.6	504.7	1,973.4	4	1,084.3	498.3	1,582.6	10	1,328.5	571.6	1,900.1	
vi) Forestry and Wild Life	622.9	2,730.2	3,353.1	4	1,215.5	3,871.1	5,086.6	4	1,175.2	3,868.0	5,043.2	10	1,300.5	4,038.5	5,339.0	
vii) Plantations	-	-	-	4	-	-	-	4	-	-	-	10	-	-	-	
viii) Food Storage and Warehousing	-	-	-	4	-	-	-	4	-	-	-	10	-	-	-	
ix) Agricultural Research and Education	5,228.5	-	5,228.5	4	500.0	5,210.0	5,710.0	4	375.0	5,210.0	5,585.0	10	500.0	5,385.0	5,885.0	
x) Agricultural Finance Institutions	419.6	1,239.3	1,658.9	4	1,105.9	2,120.9	3,226.8	4	1,105.9	1,690.1	2,796.0	10	45.7	1,906.1	1,951.9	
xi) Co-operation	-	97.8	97.8	4	-	128.0	128.0	4	-	-28.0	-28.0	10	-	151.6	151.6	
xii) Other Agricultural Programmes	15,710.6	21,094.3	36,804.9	4	19,174.3	36,793.2	55,967.5	4	22,657.1	36,455.1	59,112.2	10	28,453.4	37,440.3	65,893.6	
2. Rural Development	-	-	-	4	-	-	-	4	-	-	-	10	-	-	-	
3. Special Area Programmes	6,077.0	62,873.7	68,950.8	4	10,517.8	90,331.6	100,849.4	4	8,608.4	72,490.3	81,098.6	10	8,762.4	91,224.1	99,986.5	
4. Irrigation and Flood Control	-	-	-	4	-	-	-	4	-	-	-	10	-	-	-	
of which:	-	-	-	4	-	-	-	4	-	-	-	10	-	-	-	
i) Major and Medium Irrigation	2,281.4	61,212.0	63,493.3	4	5,226.4	88,619.2	93,845.6	4	4,060.4	71,018.8	75,079.2	10	3,825.1	88,947.4	92,772.5	
ii) Minor Irrigation	3,613.1	490.5	4,103.6	4	4,903.3	625.6	5,528.9	4	4,309.9	595.1	4,905.0	10	4,101.3	1,172.5	5,273.8	
iii) Flood Control and Drainage	-	1,171.3	1,171.3	4	-	1,086.8	1,086.8	4	-	876.3	876.3	10	-	1,104.2	1,104.2	
5. Energy	162.3	43,996.1	44,158.3	4	148.1	56,074.4	56,222.5	4	149.5	62,915.5	63,065.0	10	749.6	66,086.9	66,836.5	
of which: Power	125.8	43,948.1	44,073.9	4	117.5	56,043.4	56,160.9	4	118.9	62,884.5	63,003.4	10	320.2	66,066.9	66,387.1	
6. Industry and Minerals (i to iii)	3,268.3	1,435.9	4,704.3	4	8,990.5	2,547.1	11,537.7	4	7,342.4	2,510.9	9,853.2	10	8,692.7	2,807.8	11,500.5	
i) Village and Small Industries	1,786.7	973.7	2,760.4	4	6,094.8	1,325.6	7,420.4	4	3,856.7	1,297.8	5,154.5	10	5,970.5	1,508.1	7,478.6	
ii) Industries@	1,371.7	462.2	1,833.8	4	2,765.7	1,221.6	3,987.3	4	3,355.7	1,213.1	4,568.8	10	2,592.2	1,299.7	3,891.9	
iii) Others**	110.0	-	110.0	4	130.0	-	130.0	4	130.0	-	130.0	10	130.0	-	130.0	

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
ANDHRA PRADESH

Item	2011-12 (Accounts)				2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @	3,080.8 1,983.3 1,097.5	13,312.3 13,078.2 234.1	16,393.1 15,061.5 1,331.6	3	3,130.0 3,000.0 130.0	16,512.3 14,217.0 2,295.2	19,642.3 17,217.0 2,425.2	630.0 500.0 130.0	16,985.2 14,689.6 2,275.6	17,595.2 15,189.6 2,405.6	130.0 — 130.0	17,819.5 15,506.0 2,313.4	17,949.5 15,506.0 2,443.4
8. Science, Technology and Environment 9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	96.3 7,206.2 5,993.9 251.5 813.4 147.4	32.1 2,864.0 663.5 56.5 716.6 1,427.4	128.4 10,070.2 6,657.4 307.9 1,530.0 1,574.8	4	255.0 7,456.5 6,310.6 105.5 906.8 133.7	34.5 2,947.4 846.4 80.3 1,047.8 972.9	289.5 10,403.9 7,157.0 185.8 1,954.6 1,106.6	255.0 3,943.7 2,827.8 105.5 876.8 133.7	34.5 2,727.3 832.4 75.7 853.3 965.9	289.5 6,671.0 3,660.2 181.2 1,730.0 1,099.6	306.0 6,605.1 3,339.5 1,318.1 856.8 1,090.8	36.7 3,181.6 939.5 90.4 1,408.4 1,089.1	342.7 9,786.6 4,278.9 1,408.4 1,919.4 2,179.9
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)	1,522.6	297,219.3	298,741.9		3,119.2	334,147.5	337,266.6	2,287.4	334,952.4	337,239.8	1,471.0	400,834.5	402,305.5
A. Organs of State	143.0	7,598.2	7,741.2		143.0	9,637.1	9,780.1	143.0	9,265.2	9,408.2	143.0	10,504.5	10,647.5
B. Fiscal Services (i + ii)	209.1	9,027.3	9,236.4		852.0	12,070.4	12,922.4	572.0	11,049.5	11,621.5	332.0	13,074.6	13,406.6
i) Collection of Taxes and Duties ii) Other Fiscal Services	209.1 —	8,463.8 563.5	8,672.9 563.5		852.0 —	12,029.8 40.6	12,881.8 40.6	572.0 —	11,009.8 39.7	11,581.8 39.7	332.0 —	13,074.6 —	13,406.6 —
C. Interest Payments and Servicing of Debt (1 + 2)	—	111,710.0	111,710.0		—	129,179.0	129,179.0	—	126,689.0	126,689.0	—	152,987.3	152,987.3
1. Appropriation for Reduction or Avoidance of Debt	—	6,102.2	6,102.2		—	6,918.7	6,918.7	—	6,918.7	6,918.7	—	7,800.0	7,800.0
2. Interest Payments (i to iv)	—	105,607.7	105,607.7		—	122,260.3	122,260.3	—	119,770.3	119,770.3	—	145,187.3	145,187.3
i) Interest on Loans from the Centre ii) Interest on Internal Debt of which: (a) Interest on Market Loans (b) Interest on NSF iii) Interest on Small Savings, Provident Funds, etc. iv) Others	— — — — — —	9,704.4 88,136.1 52,187.8 26,629.0 7,767.2 —	9,704.4 88,136.1 52,187.8 26,629.0 7,767.2 —		— — — — — —	11,528.3 101,823.2 66,656.0 25,604.2 8,908.7 0.1	11,528.3 101,823.2 66,656.0 25,604.2 8,908.7 0.1	— — — — — —	11,528.3 99,225.0 63,920.5 25,604.2 9,016.9 0.1	11,528.3 99,225.0 63,920.5 25,604.2 9,016.9 0.1	— — — — — —	11,437.4 121,942.5 90,737.0 24,458.0 11,807.4 —	11,437.4 121,942.5 90,737.0 24,458.0 11,807.4 —
D. Administrative Services (i to v)	1,170.5	57,781.6	58,952.1		2,124.2	68,459.3	70,583.4	1,572.4	67,139.7	68,712.1	996.0	82,171.6	83,167.6
i) Secretariat - General Services ii) District Administration iii) Police iv) Public Works v) Others ++	34.1 — 968.9 167.5 —	1,347.1 8,115.2 38,827.0 6,861.0 3.7	1,381.2 8,115.2 39,795.9 7,028.6 3.7		1,108.5 — 908.6 107.1 —	1,661.3 13,210.4 40,701.1 8,558.2 2.1	2,769.8 13,210.4 41,609.6 8,665.3 2.1	510.1 — 902.5 159.8 —	1,609.1 13,147.7 39,689.4 8,402.5 1.7	2,119.2 13,147.7 40,591.9 8,562.3 1.7	608.5 20.0 260.4 107.1 —	82,171.6 15,199.7 44,510.1 9,367.6 2.0	83,167.6 10,282.3 15,199.7 9,474.7 2.0
E. Pensions	—	111,098.5	111,098.5		—	114,799.6	114,799.6	—	120,807.2	120,807.2	—	142,094.5	142,094.5
F. Miscellaneous General Services of which: Payment on account of State Lotteries	—	3.7	3.7		—	2.1	2.1	—	1.7	1.7	—	2.0	2.0
III. Grants-in-Aid and Contributions of which: Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	—	2,149.9	2,149.9		—	3,033.8	3,033.8	—	3,033.8	3,033.8	—	3,033.8	3,033.8

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
ARUNACHAL PRADESH

Item	2011-12 (Accounts)				2012-13 (Budget Estimates)				2012-13 (Revised Estimates)				2013-14 (Budget Estimates)								
	PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN		TOTAL				
	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19			
1	15,640.0	28,538.6	44,178.6	15,566.2	26,468.9	42,035.1	18,400.7	33,718.7	52,119.3	14,991.8	31,349.8	46,341.6	15,243.5	16,090.6	31,334.1	15,284.1	17,722.5	37,110.9	14,522.3	17,495.1	32,017.4
TOTAL EXPENDITURE (I+II+III)	6,287.0	7,567.2	13,854.2	4,196.8	7,263.3	11,460.1	5,999.6	9,721.7	15,721.3	4,343.4	8,532.3	12,875.7	1,523.7	4,373.7	5,897.4	932.5	2,341.5	7,255.0	1,297.1	4,343.4	5,266.1
I. DEVELOPMENTAL EXPENDITURE (A + B)	416.6	1,883.6	2,300.2	1,811.8	2,241.6	2,552.3	543.5	2,008.8	2,552.3	462.8	2,115.7	2,578.5	111.3	111.3	111.3	107.5	139.0	287.4	107.9	107.9	107.9
A. Social Services (1 to 12)	1,153.2	656.8	1,810.0	973.4	98.8	1,072.1	1,410.9	639.8	2,050.7	1,078.4	124.5	1,202.9	160.1	166.0	326.2	170.0	159.9	169.9	180.0	10.7	190.7
1. Education, Sports, Art and Culture	75.4	89.4	164.8	97.7	134.9	232.6	86.8	146.8	233.6	98.9	160.9	259.8									
2. Medical and Public Health																					
3. Family Welfare																					
4. Water Supply and Sanitation																					
5. Housing																					
6. Urban Development																					
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes																					
8. Labour and Welfare																					
9. Social Security and Welfare																					
10. Nutrition																					
11. Relief on account of Natural Calamities																					
12. Others*																					
B. Economic Services (1 to 9)	8,956.5	8,523.4	17,480.0	11,087.3	6,974.8	18,062.1	11,722.9	9,666.6	21,389.6	10,178.9	8,962.8	19,141.7	1,966.9	2,989.6	4,956.5	3,451.8	2,537.7	5,113.7	2,016.0	3,214.1	5,230.0
1. Agriculture and Allied Activities (i to xii)	667.5	177.8	204.7	204.7	204.7	204.7	204.7	204.7	204.7	204.7	204.7	204.7	667.5	177.8	204.7	204.7	204.7	204.7	204.7	204.7	204.7
i) Crop Husbandry																					
ii) Soil and Water Conservation																					
iii) Animal Husbandry																					
iv) Dairy Development																					
v) Fisheries																					
vi) Forestry and Wild Life																					
vii) Plantations																					
viii) Food Storage and Warehousing																					
ix) Agricultural Research and Education																					
x) Agricultural Finance Institutions																					
xi) Co-operation																					
xii) Other Agricultural Programmes																					
2. Rural Development																					
3. Special Area Programmes																					
4. Irrigation and Flood Control																					
of which:																					
i) Major and Medium Irrigation																					
ii) Minor Irrigation																					
iii) Flood Control and Drainage																					
5. Energy																					
of which: Power																					
i) Village and Small Industries																					
ii) Industries@																					
iii) Others**																					

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
ARUNACHAL PRADESH

Item	2011-12 (Accounts)			2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
7. Transport and Communications (i + ii)	1,533.2	1,518.0	3,051.2	1,418.6	988.4	2,407.1	1,967.3	2,745.6	4,713.0	1,630.2	1,728.3	3,358.5
i) Roads and Bridges	1,486.1	767.2	2,253.3	1,364.7	206.9	1,571.5	1,925.4	2,033.6	3,959.0	1,579.0	930.9	2,509.9
ii) Others @	47.1	750.8	797.9	53.9	781.6	835.5	41.9	712.1	754.0	51.2	797.4	848.6
8. Science, Technology and Environment	221.5	1.6	223.1	147.1	0.7	147.8	163.3	0.7	164.0	150.8	0.8	151.6
9. General Economic Services (i to iv)	1,189.9	335.1	1,525.0	1,139.5	316.8	1,456.3	1,357.7	352.1	1,709.8	1,221.3	365.6	1,586.9
i) Secretariat - Economic Services	1,054.3	7.7	1,062.0	942.4	8.0	950.4	1,151.5	8.2	1,159.7	987.1	8.9	996.0
ii) Tourism	51.3	43.8	95.1	118.2	29.2	147.3	120.6	30.1	150.7	99.1	32.9	132.1
iii) Civil Supplies	30.5	161.2	191.7	45.7	135.0	180.7	37.3	161.3	198.7	88.3	158.5	246.8
iv) Others +	53.8	122.5	176.3	33.3	144.6	177.9	48.2	152.5	200.7	46.7	165.3	212.1
II. NON-DEVELOPMENTAL EXPENDITURE												
(General Services) (A to F)												
A. Organs of State	396.5	12,446.0	12,844.5	282.1	12,230.7	12,512.8	678.1	14,330.3	15,008.4	469.4	13,854.7	14,324.2
B. Fiscal Services (i + ii)	1.0	532.7	533.7	-	564.3	564.3	-	730.3	730.3	-	630.0	630.0
i) Collection of Taxes and Duties	51.0	171.9	222.9	62.0	168.1	230.1	40.5	180.8	221.2	34.7	191.3	226.0
ii) Other Fiscal Services	48.7	165.8	214.5	59.0	163.1	222.2	37.5	175.4	212.9	31.5	185.5	217.0
C. Interest Payments and Servicing of Debt	2.4	6.1	8.4	3.0	4.9	7.9	3.0	5.3	8.3	3.2	5.8	9.0
(1 + 2)	-	3,008.1	3,008.1	-	3,536.1	3,536.1	-	3,321.5	3,321.5	-	3,488.4	3,488.4
1. Appropriation for Reduction or Avoidance of Debt	-	190.0	190.0	-	190.0	190.0	-	200.0	200.0	-	200.0	200.0
2. Interest Payments (i to iv)	-	2,818.1	2,818.1	-	3,346.1	3,346.1	-	3,121.5	3,121.5	-	3,288.4	3,288.4
i) Interest on Loans from the Centre	-	-	-	-	-	-	-	-	-	-	-	-
ii) Interest on Internal Debt	-	-	-	-	-	-	-	-	-	-	-	-
of which:	-	-	-	-	-	-	-	-	-	-	-	-
(a) Interest on Market Loans	-	-	-	-	-	-	-	-	-	-	-	-
(b) Interest on NSSF	-	-	-	-	-	-	-	-	-	-	-	-
iii) Interest on Small Savings, Provident Funds, etc.	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others	-	2,818.1	2,818.1	-	3,346.1	3,346.1	-	3,121.5	3,121.5	-	3,288.4	3,288.4
D. Administrative Services (i to v)	344.4	6,351.3	6,695.8	220.1	5,452.9	5,673.0	637.7	7,243.8	7,881.5	434.7	6,401.7	6,836.4
i) Secretariat - General Services	36.3	639.6	676.0	16.4	468.5	484.8	33.5	646.9	680.4	10.3	550.1	560.5
ii) District Administration	60.5	1,263.4	1,324.0	16.0	1,200.3	1,216.3	27.7	1,387.0	1,414.7	17.0	1,284.6	1,301.6
iii) Police	8.3	2,989.3	2,997.6	2.3	2,484.9	2,487.3	177.5	3,713.6	3,891.1	175.8	3,108.7	3,284.5
iv) Public Works	181.5	1,079.2	1,260.7	170.0	961.9	1,131.9	349.4	1,022.9	1,372.3	190.0	1,080.3	1,270.3
v) Others ++	57.7	379.8	437.5	15.4	337.3	352.7	49.6	473.3	523.0	41.6	378.1	419.7
E. Pensions	-	2,379.8	2,379.8	-	2,500.0	2,500.0	-	2,850.0	2,850.0	-	3,135.0	3,135.0
F. Miscellaneous General Services	-	4.2	4.2	-	9.4	9.4	-	4.0	4.0	-	8.3	8.3
of which:	-	-	-	-	-	-	-	-	-	-	-	-
Payment on account of State Lotteries	-	-	-	-	-	-	-	-	-	-	-	-
III. Grants-in-Aid and Contributions	-	-	-	-	-	-	-	-	-	-	-	-
of which:	-	-	-	-	-	-	-	-	-	-	-	-
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	-	-	-	-	-	-	-	-	-	-	-

(₹ Million)

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
ASSAM

Item	2011-12 (Accounts)				2012-13 (Budget Estimates)				2012-13 (Revised Estimates)				2013-14 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL		PLAN	NON-PLAN	TOTAL		PLAN	NON-PLAN	TOTAL		PLAN	NON-PLAN	TOTAL	
	2	3	4		5	6	7		8	9	10		11	12	13	
TOTAL EXPENDITURE (I+II+III)	64,843.7	200,441.8	265,285.6		115,196.8	247,791.8	362,988.6		115,858.2	258,151.8	374,010.0		108,421.0	273,417.0	381,838.0	
I. DEVELOPMENTAL EXPENDITURE (A + B)	56,050.1	87,702.7	143,752.8		101,647.2	118,721.3	220,368.5		102,212.5	125,004.3	227,216.8		96,615.6	135,766.5	232,382.1	
A. Social Services (1 to 12)	38,303.0	64,468.7	102,771.7		63,761.4	86,240.4	150,001.8		64,162.9	91,587.1	155,750.0		62,923.9	96,399.4	159,323.2	
1. Education, Sports, Art and Culture	13,376.4	47,950.0	61,326.4		23,843.2	67,202.1	91,045.3		24,174.5	67,255.6	91,430.1		19,957.4	75,243.5	95,200.9	
2. Medical and Public Health	4,465.8	8,441.9	12,907.7		5,379.2	9,495.7	14,874.8		5,379.2	9,864.7	15,243.9		5,620.4	10,792.5	16,412.9	
3. Family Welfare	1,493.6	208.7	1,702.4		2,311.9	242.3	2,554.2		2,311.9	242.3	2,554.2		2,331.7	255.1	2,586.8	
4. Water Supply and Sanitation	247.1	2,609.5	2,856.5		226.5	3,066.0	3,292.5		226.5	3,109.6	3,336.1		226.5	3,425.3	3,651.8	
5. Housing	40.7	108.0	148.7		61.8	77.3	139.1		61.8	80.3	142.1		51.8	82.9	134.7	
6. Urban Development	3,465.5	131.1	3,596.6		9,059.1	186.8	9,245.9		9,059.1	186.8	9,245.9		7,249.4	184.0	7,433.4	
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	4,706.8	364.9	5,071.7		7,099.4	452.0	7,551.5		7,117.5	506.6	7,624.1		6,697.7	453.1	7,150.8	
8. Labour and Labour Welfare	472.1	565.3	1,037.4		1,012.2	740.8	1,753.0		1,054.2	747.1	1,801.3		780.7	777.7	1,558.4	
9. Social Security and Welfare	6,269.8	795.3	7,065.1		9,837.0	1,191.3	11,028.3		9,847.3	1,272.8	11,120.1		15,457.2	1,347.8	16,805.0	
10. Nutrition	3,783.5	4.4	3,787.9		4,895.0	22.5	4,917.5		4,895.0	22.5	4,917.5		4,500.0	23.4	4,523.4	
11. Relief on account of Natural Calamities	-	2,836.2	2,836.2		-	3,048.1	3,048.1		-	7,715.5	7,715.5		10.0	3,204.5	3,214.5	
12. Others*	1.6	453.4	455.0		36.0	515.6	551.6		36.0	583.2	619.2		41.0	609.7	650.7	
B. Economic Services (1 to 9)	17,747.0	23,234.1	40,981.1		37,885.9	32,480.9	70,366.7		38,049.5	33,417.3	71,466.8		33,691.7	39,367.2	73,058.9	
1. Agriculture and Allied Activities (i to xii)	5,732.7	6,185.5	11,918.1		11,833.3	10,435.3	22,268.6		11,964.5	10,663.5	22,628.0		11,590.2	11,037.9	22,628.1	
i) Crop Husbandry	3,475.7	1,588.9	5,064.6		5,622.3	2,001.6	7,623.9		5,625.9	2,011.0	7,636.9		6,497.8	2,253.2	8,751.0	
ii) Soil and Water Conservation	137.5	217.9	355.5		252.7	507.9	760.6		252.7	507.9	760.6		207.1	288.4	495.4	
iii) Animal Husbandry	402.6	1,493.6	1,896.2		785.2	1,859.9	2,645.1		867.7	1,873.1	2,740.8		635.5	2,070.8	2,706.3	
iv) Dairy Development	161.7	126.5	288.2		200.1	197.0	397.0		200.1	197.0	397.0		220.9	433.2	653.2	
v) Fisheries	306.1	234.1	540.2		606.7	303.4	910.1		651.7	304.2	955.9		496.0	327.0	823.0	
v) Forestry and Wild Life	499.8	2,038.4	2,538.1		2,872.4	2,757.7	5,630.2		2,872.4	2,757.7	5,630.2		2,459.6	2,704.3	5,163.9	
vi) Plantations	-	-	-		1.0	-	1.0		1.0	-	1.0		1.0	-	1.0	
vii) Food Storage and Warehousing	0.2	-883.8	-883.6		77.1	1,494.3	1,571.4		77.1	1,506.4	1,583.4		39.0	1,470.4	1,509.4	
ix) Agricultural Research and Education	692.3	850.3	1,542.6		692.2	972.6	1,664.8		692.2	972.6	1,664.8		723.5	1,065.1	1,788.6	
x) Agricultural Finance Institutions	-	-	-		-	-	-		-	-	-		-	-	-	
xi) Co-operation	41.6	482.4	524.0		706.0	549.1	1,255.1		706.0	601.1	1,307.1		294.5	595.1	889.6	
xii) Other Agricultural Programmes	15.1	37.2	52.3		15.2	47.0	62.2		15.2	186.4	201.6		15.2	51.4	66.6	
2. Rural Development	6,960.6	1,158.1	8,118.6		9,005.6	2,354.5	11,360.1		9,005.6	2,354.5	11,360.1		6,067.4	5,989.8	12,057.2	
3. Special Area Programmes	1,608.9	247.2	1,856.1		9,601.1	51.3	9,652.4		9,611.1	51.9	9,663.0		6,823.5	54.4	6,877.9	
4. Irrigation and Flood Control	-	4,923.4	4,923.4		-	7,447.4	7,447.4		-	7,447.5	7,447.5		-	7,488.4	7,488.4	
of which:																
i) Major and Medium Irrigation	-	596.5	596.5		-	1,022.0	1,022.0		-	1,022.0	1,022.0		-	1,070.4	1,070.4	
ii) Minor Irrigation	-	2,346.3	2,346.3		-	4,141.8	4,141.8		-	4,141.9	4,141.9		-	3,879.6	3,879.6	
iii) Flood Control and Drainage	-	1,954.0	1,954.0		-	2,249.3	2,249.3		-	2,249.3	2,249.3		-	2,503.4	2,503.4	
5. Energy	1.0	1,018.2	1,019.2		1.9	23.1	25.0		1.9	213.1	215.0		23.9	1,126.2	1,150.1	
of which: Power	-	1,015.7	1,015.7		-	20.2	20.2		-	202.0	202.0		21.2	1,123.2	1,144.4	
6. Industry and Minerals (i to iii)	1,450.1	1,740.8	3,190.9		1,907.5	2,059.4	3,966.9		1,907.5	2,329.9	4,237.4		2,935.7	2,636.4	5,572.1	
i) Village and Small Industries	720.2	1,275.0	1,995.2		1,605.2	1,639.5	3,244.6		1,605.2	1,717.1	3,322.3		2,647.0	1,822.0	4,468.9	
ii) Industries@	729.9	465.8	1,195.7		302.4	419.9	722.3		302.4	612.8	915.1		288.8	814.4	1,103.2	
iii) Others**	-	-	-		-	-	-		-	-	-		-	-	-	

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
ASSAM

Item	2011-12 (Accounts)			2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @	388.1 355.9 32.1	6,872.5 5,834.9 1,037.6	7,260.6 6,190.9 1,069.7	667.5 605.9 61.6	8,368.7 7,107.1 1,261.6	9,036.2 7,713.0 1,323.2	690.0 605.9 84.1	8,547.2 7,239.7 1,307.5	9,237.2 7,845.6 1,391.7	518.8 460.7 58.1	9,540.0 8,144.3 1,395.7	10,058.8 8,605.0 1,453.8
8. Science, Technology and Environment	122.8	7.4	130.2	161.5	11.9	173.4	161.5	11.9	173.4	142.3	13.9	156.2
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	1,482.9 1,310.4 96.8 0.3 75.4	1,081.0 442.8 61.8 3.1 573.3	2,563.9 1,753.1 158.6 3.4 648.7	4,707.4 4,146.0 348.4 1.8 211.2	1,729.4 862.4 76.5 6.6 783.9	6,436.8 5,008.4 424.9 8.4 995.1	4,707.4 4,146.0 348.4 1.8 211.2	1,767.2 863.2 113.4 6.6 784.1	6,474.6 5,009.2 461.8 8.4 995.3	5,589.9 4,969.8 484.9 - 135.2	1,480.1 620.2 87.0 7.1 765.8	7,070.0 5,590.1 571.9 7.1 900.9
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)												
A. Organs of State	5,016.5	92,060.9	97,077.4	6,530.2	96,770.5	103,300.7	6,530.2	100,105.3	106,635.5	4,832.9	103,269.3	108,102.2
B. Fiscal Services (i + ii)	64.4	2,480.1	2,544.5	436.5	3,474.8	3,911.3	436.5	3,601.9	3,601.9	384.5	4,192.0	4,192.0
i) Collection of Taxes and Duties	64.4	2,514.3	2,578.7	436.5	3,267.5	3,704.0	436.5	3,343.3	3,585.7	384.5	3,646.8	4,031.3
ii) Other Fiscal Services	-	14.5	14.5	-	18.9	18.9	-	19.2	19.2	-	20.9	20.9
C. Interest Payments and Servicing of Debt (1 + 2)	-	22,075.0	22,075.0	-	22,539.5	22,539.5	-	23,156.3	23,156.3	-	24,069.1	24,069.1
1. Appropriation for Reduction or Avoidance of Debt	-	1,330.0	1,330.0	-	1,340.0	1,340.0	-	1,340.0	1,340.0	-	1,426.5	1,426.5
2. Interest Payments (i to iv)	-	20,745.0	20,745.0	-	21,199.5	21,199.5	-	21,816.3	21,816.3	-	22,642.6	22,642.6
i) Interest on Loans from the Centre	-	1,361.7	1,361.7	-	1,282.8	1,282.8	-	1,291.9	1,291.9	-	1,235.5	1,235.5
ii) Interest on Internal Debt	-	15,315.2	15,315.2	-	15,166.5	15,166.5	-	15,774.2	15,774.2	-	15,780.3	15,780.3
of which:												
(a) Interest on Market Loans	-	9,253.3	9,253.3	-	8,112.7	8,112.7	-	8,720.4	8,720.4	-	8,118.1	8,118.1
(b) Interest on NSF	-	5,457.9	5,457.9	-	6,207.6	6,207.6	-	6,207.6	6,207.6	-	6,604.4	6,604.4
iii) Interest on Small Savings, Provident Funds, etc.	-	4,068.1	4,068.1	-	4,750.2	4,750.2	-	4,750.2	4,750.2	-	5,626.8	5,626.8
iv) Others	-	-	-	-	-	-	-	-	-	-	-	-
D. Administrative Services (i to v)	4,952.1	31,054.1	36,006.2	6,087.5	37,973.2	44,060.7	6,087.5	39,086.1	45,173.6	4,448.4	39,658.0	44,106.4
i) Secretariat - General Services	4,471.9	5,763.7	10,235.5	4,709.1	4,483.0	9,192.2	4,709.1	4,600.6	9,309.8	3,567.9	2,274.1	5,842.0
ii) District Administration	-	1,023.0	1,023.0	-	1,145.8	1,145.8	-	1,207.7	1,207.7	-	1,320.2	1,320.2
iii) Police	-	17,988.1	17,988.1	148.1	25,223.4	25,371.5	148.1	25,814.3	25,962.4	360.3	27,403.1	27,763.4
iv) Public Works	-	2,247.1	2,247.1	65.8	2,027.3	2,093.1	65.8	2,035.1	2,100.9	40.0	3,030.3	3,070.3
v) Others ++	480.2	4,032.3	4,512.5	1,164.5	5,093.6	6,258.1	1,164.5	5,428.3	6,592.8	480.2	5,630.3	6,110.5
E. Pensions	-	31,360.7	31,360.7	-	25,888.7	25,888.7	-	27,290.6	27,290.6	-	31,550.4	31,550.4
F. Miscellaneous General Services	-	2,562.2	2,562.2	6.2	3,607.9	3,614.1	6.2	3,607.9	3,614.1	-	132.1	132.1
of which: Payment on account of State Lotteries	-	-	-	-	-	-	-	-	-	-	-	-
III. Grants-in-Aid and Contributions	3,777.2	20,676.2	24,453.4	7,019.3	32,300.1	39,319.4	7,115.5	33,042.2	40,157.7	6,972.5	34,381.2	41,353.7
of which: Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	3,777.2	20,676.2	24,453.4	7,019.3	32,300.1	39,319.4	7,115.5	33,042.2	40,157.7	6,972.5	34,381.2	41,353.7

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)

BIHAR

(₹ Million)

Item	2011-12 (Accounts)			2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
TOTAL EXPENDITURE (I+II+III)	124,842.8	340,152.1	464,994.8	185,079.1	424,513.6	609,592.7	235,097.0	439,430.7	674,527.7	237,520.1	495,056.1	732,576.2
I. DEVELOPMENTAL EXPENDITURE (A + B)	123,265.5	164,400.5	287,666.0	182,823.4	204,801.6	387,625.0	232,586.5	218,466.6	451,053.1	233,668.2	244,175.3	477,843.5
A. Social Services (1 to 12)	92,052.6	95,235.2	187,287.8	126,249.6	130,077.1	256,326.7	159,922.0	129,447.9	289,369.9	164,807.3	155,239.0	320,046.3
1. Education, Sports, Art and Culture	34,844.1	66,728.7	101,572.8	60,989.8	89,888.2	150,878.0	77,645.3	92,296.4	169,941.7	69,784.2	113,442.0	183,226.2
2. Medical and Public Health	1,255.9	13,781.9	15,037.8	944.9	20,071.8	21,016.7	944.9	20,127.9	21,072.8	578.1	22,372.8	22,950.9
3. Family Welfare	2,501.3	496.1	2,997.4	0.9	4,331.2	4,332.1	3,721.4	610.7	4,332.1	4,099.9	623.2	4,723.1
4. Water Supply and Sanitation	901.6	2,545.5	3,447.1	840.7	3,244.1	4,084.8	1,258.7	3,374.5	4,633.2	2,888.7	3,934.9	6,823.6
5. Housing	7,917.0	45.8	7,962.9	9,247.4	127.5	9,374.9	9,947.4	127.5	10,074.9	9,802.5	137.5	9,940.0
6. Urban Development	2,937.4	2,785.8	5,723.3	9,098.4	4,239.9	13,338.3	9,898.4	4,605.3	14,503.7	12,536.7	5,298.2	17,834.8
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	9,599.8	996.4	10,596.3	9,978.4	1,273.7	11,252.1	17,991.2	1,273.7	19,264.9	17,230.3	1,551.0	18,781.2
8. Labour and Welfare	135.0	742.6	877.6	214.9	867.2	1,082.0	227.4	871.7	1,099.1	248.2	904.6	1,152.9
9. Social Security and Welfare	22,222.0	815.4	23,037.4	25,752.7	1,077.2	26,829.9	27,765.9	1,119.0	28,884.9	36,995.8	1,246.2	38,242.0
10. Nutrition	7,378.1	-	7,378.1	8,569.8	-	8,569.8	9,909.8	-	9,909.8	10,042.6	-	10,042.6
11. Relief on account of Natural Calamities	60.9	5,413.5	5,474.4	486.1	3,896.1	4,382.1	486.1	3,963.3	4,449.3	489.7	4,019.7	4,509.4
12. Others*	2,299.3	883.4	3,182.7	125.7	1,060.2	1,185.9	125.7	1,077.8	1,203.5	110.5	1,709.0	1,819.4
B. Economic Services (1 to 9)	31,213.0	69,165.2	100,378.2	56,573.8	74,724.5	131,298.3	72,664.5	89,018.7	161,683.2	68,860.9	88,936.3	157,797.2
1. Agriculture and Allied Activities (i to xii)	13,201.1	5,943.6	19,144.7	19,522.2	6,732.4	26,254.5	35,393.0	6,857.1	33,251.1	33,920.5	7,831.4	41,751.8
i) Crop Husbandry	11,628.2	1,441.0	13,069.1	13,870.9	1,738.7	15,609.6	23,476.0	1,806.0	25,282.1	20,620.4	2,133.9	22,754.3
ii) Soil and Water Conservation	63.1	40.5	103.6	242.9	43.6	286.6	461.2	43.6	504.8	700.0	49.1	749.1
iii) Animal Husbandry	219.5	1,639.0	1,858.5	1,065.0	1,759.8	2,824.8	4,172.9	1,799.7	5,972.6	4,289.4	2,048.6	6,338.0
iv) Dairy Development	415.8	66.0	481.8	560.0	78.5	638.5	1,660.0	83.2	1,743.2	1,500.0	88.1	1,588.1
v) Fisheries	238.4	152.5	390.9	730.5	191.9	922.4	1,211.9	202.9	1,414.8	1,166.9	241.1	1,408.0
vi) Forestry and Wild Life	428.6	730.4	1,159.0	1,053.5	805.6	1,859.1	1,053.5	806.5	1,860.0	814.2	869.6	1,683.8
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-	-	-	-	-	32.6	-	32.6	216.6	-	216.6
ix) Agricultural Research and Education	100.0	1,327.1	1,427.1	1,350.0	1,514.4	2,864.4	1,655.0	1,514.5	3,169.5	2,971.1	1,747.9	4,719.0
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	95.5	516.6	612.1	637.4	561.0	1,198.5	1,657.9	561.7	2,219.6	1,610.4	611.3	2,221.7
xii) Other Agricultural Programmes	12.0	28.3	40.3	12.0	38.8	50.8	12.0	39.0	51.0	31.6	41.7	73.3
2. Rural Development	11,319.4	17,826.6	29,146.0	18,391.9	22,766.6	41,158.4	18,650.9	25,510.7	44,161.6	17,312.6	27,239.0	44,551.6
3. Special Area Programmes	-	-	-	-	-	-	-	-	-	-	-	-
4. Irrigation and Flood Control	984.0	12,129.4	13,113.5	1,210.0	10,250.0	11,460.0	1,210.0	10,269.6	11,479.6	1,340.0	11,646.6	12,986.6
of which:												
i) Major and Medium Irrigation	3.9	7,067.4	7,071.3	-	4,554.1	4,554.1	-	4,574.6	4,574.6	-	4,564.1	4,564.1
ii) Minor Irrigation	61.5	2,791.0	2,852.5	290.0	3,227.0	3,517.0	290.0	3,233.2	3,523.2	410.0	4,524.8	4,934.8
iii) Flood Control and Drainage	20.0	2,271.0	2,291.0	20.0	2,468.9	2,488.9	20.0	2,461.8	2,481.8	30.0	2,557.7	2,587.7
5. Energy	77.0	21,603.2	21,680.2	162.9	21,654.9	21,817.7	162.9	32,755.0	32,917.8	150.0	24,592.2	24,742.2
of which: Power	-	21,575.1	21,575.1	-	21,600.0	21,600.0	-	32,700.1	32,700.1	-	24,540.0	24,540.0
6. Industry and Minerals (i to iii)	3,311.4	320.5	3,631.9	6,239.5	645.2	6,884.7	6,251.3	646.1	6,897.4	5,726.9	893.2	6,620.1
i) Village and Small Industries	84.5	254.1	338.6	507.6	281.1	788.8	509.4	281.1	790.5	730.8	447.6	1,178.4
ii) Industries@	3,227.0	66.4	3,293.4	5,731.9	364.1	6,096.0	5,741.9	365.0	6,106.9	4,996.1	445.6	5,441.7
iii) Others**	-	-	-	-	-	-	-	-	-	-	-	-

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
BIHAR

Item	2011-12 (Accounts)			2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @@	0.7	7,884.6	7,885.3	45.5	10,128.4	10,173.9	30.0	10,128.4	10,158.4	57.5	13,840.7	13,898.2
8. Science, Technology and Environment	-	-	27.0	15.5	39.8	55.3	-	39.8	-	30.0	67.8	97.8
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	2,319.2	3,457.3	5,776.6	11,001.9	2,547.1	13,549.0	10,966.4	2,851.8	13,818.2	10,353.4	2,893.3	13,246.7
	58.8	763.5	822.3	4,390.9	870.8	5,261.8	4,355.9	900.1	5,256.1	430.0	941.7	1,371.7
	64.6	46.1	110.6	110.0	47.4	157.4	210.0	49.9	259.9	135.0	99.2	234.2
	2,134.3	1,546.2	3,680.5	3,399.6	1,142.1	4,541.7	3,896.1	1,385.8	5,281.9	7,045.9	1,370.0	8,415.8
	61.6	1,101.5	1,163.1	3,101.4	486.7	3,588.0	2,504.3	516.0	3,020.3	2,742.6	482.4	3,225.0
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)	1,577.2	175,719.9	177,297.2	2,255.7	219,670.7	221,926.5	2,510.5	220,922.9	223,433.4	3,851.9	250,839.6	254,691.5
A. Organs of State	335.9	6,904.1	7,240.0	387.3	9,080.6	9,467.9	387.3	9,243.5	9,630.8	1,052.6	8,871.9	9,924.5
B. Fiscal Services (i + ii)	528.8	4,975.6	5,504.3	630.5	6,038.8	6,669.3	721.3	6,754.7	7,475.9	801.6	8,087.6	8,889.2
i) Collection of Taxes and Duties	528.8	4,940.1	5,468.9	630.5	5,997.3	6,627.9	721.3	6,713.2	7,434.5	801.6	8,047.9	8,849.5
ii) Other Fiscal Services	-	35.5	35.5	-	41.5	41.5	-	41.5	41.5	-	39.8	39.8
C. Interest Payments and Servicing of Debt (1 + 2)	-	45,400.9	45,400.9	-	54,840.0	54,840.0	-	54,876.5	54,876.5	-	61,814.2	61,814.2
1. Appropriation for Reduction or Avoidance of Debt	-	2,364.3	2,364.3	-	2,980.0	2,980.0	-	2,980.0	2,980.0	-	2,934.5	2,934.5
2. Interest Payments (i to iv)	-	43,036.6	43,036.6	-	51,860.0	51,860.0	-	51,896.5	51,896.5	-	58,879.7	58,879.7
i) Interest on Loans from the Centre	-	4,967.2	4,967.2	-	4,797.3	4,797.3	-	4,797.3	4,797.3	-	4,034.0	4,034.0
ii) Interest on Internal Debt	-	33,678.8	33,678.8	-	39,172.3	39,172.3	-	39,208.8	39,208.8	-	45,767.3	45,767.3
of which:												
(a) Interest on Market Loans	-	13,489.5	13,489.5	-	17,714.9	17,714.9	-	17,714.9	17,714.9	-	23,501.7	23,501.7
(b) Interest on NSF	-	17,785.1	17,785.1	-	18,661.7	18,661.7	-	18,661.7	18,661.7	-	19,113.1	19,113.1
iii) Interest on Small Savings, Provident Funds, etc.	-	4,345.3	4,345.3	-	7,837.5	7,837.5	-	7,837.5	7,837.5	-	9,025.0	9,025.0
iv) Others	-	45.3	45.3	-	52.9	52.9	-	52.9	52.9	-	53.4	53.4
D. Administrative Services (i to v)	712.6	40,354.8	41,067.4	1,237.9	49,281.1	50,519.0	1,401.9	49,617.3	51,019.2	1,997.7	59,325.4	61,323.1
i) Secretariat - General Services	189.2	1,147.0	1,336.2	307.1	1,382.9	1,690.0	307.1	1,406.7	1,713.8	224.5	1,620.7	1,845.2
ii) District Administration	216.7	2,526.4	2,743.1	265.0	3,951.0	4,216.5	285.5	4,025.9	4,311.4	509.7	4,365.3	4,875.0
iii) Police	-56.7	29,725.2	29,668.5	350.0	35,077.0	35,427.0	276.7	35,132.7	35,409.4	300.0	43,033.5	43,333.5
iv) Public Works	-	2,355.1	2,355.1	35.3	3,210.1	3,245.4	41.4	3,261.1	3,302.5	35.4	4,462.8	4,498.2
v) Others ++	363.3	4,601.2	4,964.5	280.0	5,660.2	5,940.2	491.2	5,790.9	6,282.1	928.1	5,843.1	6,771.2
E. Pensions	-	76,084.5	76,084.5	-	100,430.2	100,430.2	-	100,430.8	100,430.8	-	112,740.4	112,740.4
F. Miscellaneous General Services of which:	-	-	-	-	-	-	-	-	-	-	-	-
Payment on account of State Lotteries	-	-	-	-	-	-	-	-	-	-	-	-
III. Grants-in-Aid and Contributions of which:	-	31.7	31.7	-	41.2	41.2	-	41.2	41.2	-	41.2	41.2
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	31.7	31.7	-	41.2	41.2	-	41.2	41.2	-	41.2	41.2

(₹ Million)

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
CHHATTISGARH

Item	2011-12 (Accounts)			2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL EXPENDITURE (I+II+III)	100,044.1	126,236.4	226,280.4	127,882.5	156,311.4	284,193.8	144,496.2	157,151.0	301,647.1	155,459.3	194,699.2	350,158.4
I. DEVELOPMENTAL EXPENDITURE (A + B)	99,296.6	61,075.2	160,371.9	127,207.9	77,106.7	204,314.6	143,842.2	79,668.1	223,510.3	154,778.7	110,644.2	265,423.0
A. Social Services (1 to 12)	70,959.6	33,808.9	104,768.4	91,458.1	42,139.2	133,597.3	97,745.5	40,219.2	137,964.7	109,113.1	48,947.9	158,061.0
1. Education, Sports, Art and Culture	35,562.3	13,520.5	49,082.8	47,970.0	16,901.5	64,871.5	51,454.7	16,818.1	68,272.9	54,412.0	29,924.3	84,336.3
2. Medical and Public Health	4,648.5	3,708.0	8,356.5	6,804.9	4,622.4	11,427.3	7,593.8	4,582.0	12,175.8	9,557.4	5,266.6	14,824.0
3. Family Welfare	1,186.4	-	1,186.4	1,414.2	1.5	1,415.7	1,468.8	1.5	1,470.3	1,747.6	1.5	1,749.1
4. Water Supply and Sanitation	2,549.1	1,444.7	3,993.8	2,824.6	1,434.7	4,259.3	2,693.7	1,434.6	4,128.3	3,105.0	1,627.0	4,732.0
5. Housing	980.1	273.7	1,253.7	995.7	629.0	1,624.8	1,400.8	706.0	2,106.8	1,175.1	704.2	1,879.4
6. Urban Development	3,420.4	609.6	4,029.9	8,123.6	1,129.8	9,253.4	8,558.7	1,450.3	10,009.0	9,892.2	1,372.4	11,264.6
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	3,402.1	9,057.2	12,459.3	3,523.2	11,524.7	15,047.8	4,096.3	9,187.9	13,284.2	4,066.2	3,618.9	7,685.1
8. Labour and Labour Welfare	302.3	460.3	762.6	667.4	669.9	1,337.3	834.6	681.4	1,516.0	1,235.5	835.6	2,071.1
9. Social Security and Welfare	15,731.2	2,478.9	18,210.1	14,843.3	2,719.3	17,562.6	15,283.1	2,795.7	18,078.8	18,440.3	2,831.2	21,271.5
10. Nutrition	3,151.4	-	3,151.4	4,224.4	-	4,224.4	4,294.0	-	4,294.0	5,406.8	-	5,406.8
11. Relief on account of Natural Calamities	-	1,771.0	1,771.0	-	2,004.1	2,004.1	-	1,968.3	1,968.3	-	2,051.3	2,051.3
12. Others*	45.9	485.1	531.0	67.0	502.3	569.3	67.0	593.3	660.3	75.0	714.7	789.7
B. Economic Services (1 to 9)	28,337.1	27,266.4	55,603.4	35,749.8	34,967.5	70,717.3	46,096.6	39,449.0	85,545.6	45,665.6	61,696.4	107,362.0
1. Agriculture and Allied Activities (i to xii)	9,613.4	13,051.6	22,664.9	15,955.4	14,293.9	30,249.3	17,973.2	17,651.8	35,625.0	20,717.4	33,282.5	54,000.0
i) Crop Husbandry	3,665.4	1,838.5	5,503.9	7,539.6	2,413.5	9,953.1	7,431.2	2,417.4	9,848.7	7,949.4	2,480.4	10,429.8
ii) Soil and Water Conservation	15.1	188.0	203.0	47.0	291.7	338.7	47.0	283.1	330.1	52.0	318.6	370.6
iii) Animal Husbandry	668.7	1,547.1	2,215.8	1,094.0	1,658.6	2,752.6	1,153.8	1,708.8	2,862.6	1,362.4	2,046.5	3,408.9
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	291.0	173.4	464.4	379.7	198.6	578.3	429.7	198.9	628.6	422.3	231.0	653.3
vi) Forestry and Wild Life	3,149.6	4,934.8	8,084.4	4,326.5	5,266.7	9,593.2	4,584.2	5,348.7	9,932.9	4,635.0	5,959.3	10,594.3
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	606.8	3,644.1	4,250.9	1,015.4	3,709.9	4,725.4	1,904.0	6,715.6	8,619.6	3,680.9	21,232.0	24,912.9
ix) Agricultural Research and Education	173.5	447.9	621.4	270.0	378.0	648.0	270.0	608.0	878.0	450.0	565.3	1,015.3
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	990.1	277.7	1,267.8	1,213.1	376.8	1,589.9	2,073.2	371.4	2,444.6	1,755.5	449.5	2,204.9
xii) Other Agricultural Programmes	53.2	-	53.2	70.0	-	70.0	80.0	-	80.0	410.0	-	410.0
2. Rural Development	10,870.3	5,987.1	16,857.5	12,636.2	7,439.7	20,075.8	14,685.9	8,824.5	23,510.4	16,253.1	10,018.5	26,271.6
3. Special Area Programmes	-	-	-	-	-	-	-	-	-	-	-	-
4. Irrigation and Flood Control	1,744.4	1,880.3	3,624.8	593.0	2,002.8	2,595.7	591.1	2,033.7	2,624.8	609.3	2,275.3	2,884.7
of which:	-	-	-	-	-	-	-	-	-	-	-	-
i) Major and Medium Irrigation	1,191.7	1,678.6	2,870.3	-	1,805.4	1,805.4	-	1,836.5	1,836.5	-	2,058.6	2,058.6
ii) Minor Irrigation	507.2	201.7	709.0	542.0	197.4	739.4	542.0	197.2	739.2	550.0	216.7	766.7
iii) Flood Control and Drainage	-	-	-	-	-	-	-	-	-	-	-	-
5. Energy	3,369.0	-	3,369.0	3,142.8	-	3,142.8	8,602.2	-	8,602.2	4,593.6	-	4,593.6
of which: Power	3,211.0	-	3,211.0	2,984.8	-	2,984.8	8,174.2	-	8,174.2	4,400.0	-	4,400.0
6. Industry and Minerals (i to iii)	2,088.2	1,823.5	3,911.7	2,299.9	2,366.3	4,666.2	2,396.2	2,285.9	4,682.2	2,343.2	2,669.4	5,012.6
i) Village and Small Industries	896.9	508.1	1,404.9	866.4	594.5	1,460.9	879.0	585.3	1,464.3	907.4	678.4	1,585.8
ii) Industries@	1,191.4	1,312.4	2,503.8	1,433.5	1,718.8	3,152.3	1,517.2	1,697.7	3,214.9	1,435.8	1,938.0	3,373.8
iii) Others**	-	3.0	3.0	-	53.0	53.0	-	3.0	3.0	-	53.0	53.0

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
CHHATTISGARH

Item	2011-12 (Accounts)			2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @	281.6 20.5 261.1	4,273.6 4,273.5 0.1	4,555.3 4,294.0 261.2	358.0 13.9 344.1	8,478.5 8,478.2 0.3	8,836.5 8,492.1 344.4	976.2 35.9 940.3	8,269.8 8,269.5 0.3	9,246.0 8,305.4 940.6	295.7 10.0 285.7	13,049.6 13,049.3 0.3	13,345.3 13,059.3 286.0
8. Science, Technology and Environment	33.5	12.0	45.5	108.9	17.0	125.9	108.9	17.0	125.9	149.5	20.0	169.5
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	336.6 4.2 323.5 - 9.0	238.2 81.4 - - 156.8	574.8 85.5 323.5 - 165.8	655.7 12.1 415.9 - 227.7	369.4 109.3 - - 260.0	1,025.1 121.4 415.9 - 487.8	763.0 25.6 415.9 321.5	366.2 109.3 - 256.9	1,129.2 134.9 415.9 578.4	703.7 87.4 400.2 216.1	381.0 128.0 - 253.0	1,084.7 215.4 400.2 469.1
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)	747.4	58,294.3	59,041.8	674.6	71,721.6	72,396.2	654.0	68,947.6	69,601.6	680.5	75,494.9	76,175.5
A. Organs of State	19.5	1,779.2	1,798.7	51.3	2,627.7	2,678.9	51.3	2,747.0	2,798.3	108.1	3,505.2	3,613.3
B. Fiscal Services (i + ii)	31.3	4,812.7	4,844.0	236.4	5,845.3	6,081.7	264.5	6,549.3	6,813.8	282.1	7,363.0	7,645.2
i) Collection of Taxes and Duties	31.3	4,806.3	4,837.6	236.4	5,836.9	6,073.3	264.5	6,540.8	6,805.3	282.1	7,351.1	7,633.2
ii) Other Fiscal Services	-	6.4	6.4	-	8.4	8.4	-	8.5	8.5	-	11.9	11.9
C. Interest Payments and Servicing of Debt (1 + 2)	-	12,932.0	12,932.0	-	15,425.4	15,425.4	-	14,926.2	14,926.2	-	13,464.3	13,464.3
1. Appropriation for Reduction or Avoidance of Debt	-	1,000.0	1,000.0	-	2,000.0	2,000.0	-	2,000.0	2,000.0	-	1,000.0	1,000.0
2. Interest Payments (i to iv)	-	11,932.0	11,932.0	-	13,425.4	13,425.4	-	12,926.2	12,926.2	-	12,464.3	12,464.3
i) Interest on Loans from the Centre	-	1,876.2	1,876.2	-	1,922.3	1,922.3	-	1,922.3	1,922.3	-	1,800.5	1,800.5
ii) Interest on Internal Debt of which:	-	7,217.6	7,217.6	-	8,192.8	8,192.8	-	7,703.4	7,703.4	-	7,337.7	7,337.7
(a) Interest on Market Loans	-	1,589.0	1,589.0	-	1,965.7	1,965.7	-	1,475.7	1,475.7	-	1,211.4	1,211.4
(b) Interest on NSF	-	5,107.0	5,107.0	-	5,400.0	5,400.0	-	5,400.0	5,400.0	-	5,400.0	5,400.0
iii) Interest on Small Savings, Provident Funds, etc.	-	1,984.6	1,984.6	-	2,540.0	2,540.0	-	2,540.0	2,540.0	-	2,550.0	2,550.0
iv) Others	-	853.6	853.6	-	770.3	770.3	-	760.4	760.4	-	776.2	776.2
D. Administrative Services (i to v)	696.7	19,990.5	20,687.2	386.9	25,970.8	26,357.7	338.2	22,872.6	23,210.7	290.3	26,113.0	26,403.3
i) Secretariat - General Services	4.1	993.4	997.5	6.8	756.0	762.8	8.5	1,259.6	1,268.0	6.9	930.7	937.6
ii) District Administration	42.0	1,317.6	1,359.6	90.0	1,635.9	1,725.9	90.0	1,500.4	1,500.4	-	1,768.9	1,768.9
iii) Police	329.1	14,386.4	14,715.5	260.3	16,411.2	16,671.5	260.3	16,720.0	16,980.3	260.3	19,300.5	19,560.8
iv) Public Works	302.6	1,708.3	2,010.9	29.8	867.4	867.4	10.0	873.0	882.9	9.5	957.5	967.0
v) Others ++	19.0	1,584.8	1,603.8	29.8	6,300.3	6,330.1	59.4	2,519.7	2,579.1	13.6	3,155.5	3,169.0
E. Pensions	-	18,776.7	18,778.7	-	21,850.0	21,850.0	-	21,850.3	21,850.3	-	25,047.0	25,047.0
F. Miscellaneous General Services of which:	-	1.2	1.2	-	2.4	2.4	-	2.2	2.2	-	2.4	2.4
Payment on account of State Lotteries	-	-	-	-	-	-	-	-	-	-	-	-
III. Grants-in-Aid and Contributions of which:	-	6,866.8	6,866.8	-	7,483.1	7,483.1	-	8,535.2	8,535.2	-	8,560.0	8,560.0
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	6,866.8	6,866.8	-	7,483.1	7,483.1	-	8,535.2	8,535.2	-	8,560.0	8,560.0

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
GOA

Item	2011-12 (Accounts)			2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL EXPENDITURE (I+II+III)												
I. DEVELOPMENTAL EXPENDITURE (A + B)												
A. Social Services (1 to 12)												
1. Education, Sports, Art and Culture	7,218.0	12,280.4	19,498.4	16,338.2	14,142.7	30,480.8	11,151.4	14,155.7	25,307.1	14,953.7	14,848.5	29,802.2
2. Medical and Public Health	2,547.3	7,020.1	9,567.3	4,358.5	8,405.4	12,763.8	3,780.0	8,093.7	11,873.7	4,966.7	8,623.9	13,590.7
3. Family Welfare	1,274.9	2,426.5	3,701.4	1,357.0	2,698.5	4,055.6	1,612.6	2,887.8	4,500.4	1,685.3	3,032.6	4,718.0
4. Water Supply and Sanitation	95.0	—	95.0	110.0	—	110.0	115.0	—	115.0	130.0	—	130.0
5. Housing	402.0	2,065.7	2,467.6	413.5	1,843.5	2,257.0	413.5	2,054.3	2,467.8	200.0	1,881.2	2,081.2
6. Urban Development	—	103.5	103.5	—	123.6	123.6	—	123.6	123.6	—	113.2	113.2
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	694.9	90.8	785.8	3,033.7	209.4	3,243.1	981.6	121.2	1,102.8	1,919.1	155.5	2,074.6
8. Labour and Welfare	185.0	6.5	191.5	675.8	6.6	682.4	144.4	6.6	151.0	1,323.4	6.6	1,330.0
9. Social Security and Welfare	1,624.6	272.0	1,896.6	5,576.7	494.0	6,070.7	3,584.5	495.0	4,079.5	4,105.4	603.7	4,709.2
10. Nutrition	91.7	12.1	103.8	84.0	30.0	114.0	84.0	30.0	114.0	36.6	30.0	66.6
11. Relief on account of Natural Calamities	—	45.2	45.2	—	43.7	43.7	—	55.5	55.5	—	55.3	55.3
12. Others*	157.2	43.9	201.1	217.7	57.1	274.7	217.7	57.1	274.7	208.5	66.4	274.9
B. Economic Services (1 to 9)	3,817.2	15,174.4	18,991.6	5,562.5	16,161.3	21,723.8	5,912.9	18,572.4	24,485.4	8,618.2	16,096.4	24,714.5
1. Agriculture and Allied Activities (i to xii)	1,265.1	757.2	2,022.3	1,878.4	750.6	2,629.0	1,817.1	796.4	2,613.5	2,813.4	770.4	3,583.8
i) Crop Husbandry	673.4	148.1	821.5	794.9	166.9	961.9	697.0	166.9	864.0	1,188.9	191.0	1,379.9
ii) Soil and Water Conservation	7.8	9.1	16.9	11.9	12.1	24.0	8.6	12.1	20.7	12.9	15.0	27.9
iii) Animal Husbandry	54.0	147.1	201.1	145.6	147.4	293.0	169.3	147.4	316.7	171.2	162.0	333.2
iv) Dairy Development	87.1	1.9	89.0	388.5	2.5	391.1	319.8	2.5	322.4	605.4	2.5	608.0
v) Fisheries	180.9	43.8	224.7	247.0	59.3	306.3	248.4	59.3	307.8	465.2	63.4	528.6
vi) Forestry and Wild Life	209.8	169.9	378.7	211.9	143.2	355.1	252.7	189.0	441.7	253.6	205.0	458.6
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	0.4	167.7	168.1	0.5	122.7	123.2	12.0	122.7	134.7	10.6	28.8	39.4
ix) Agricultural Research and Education	5.5	10.5	15.9	9.5	14.4	24.0	9.5	14.4	24.0	18.3	14.6	32.9
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—
xi) Co-operation	46.3	51.0	97.3	68.4	69.1	137.5	99.7	69.1	168.8	87.4	73.3	160.7
xii) Other Agricultural Programmes	—	9.1	9.1	—	12.8	12.8	—	12.8	12.8	—	14.7	14.7
2. Rural Development	644.2	256.2	900.4	721.2	533.3	1,254.5	812.1	590.3	1,402.4	591.4	478.0	1,069.4
3. Special Area Programmes	76.0	—	76.0	81.4	—	81.4	81.0	—	81.0	102.9	—	102.9
4. Irrigation and Flood Control	257.8	521.6	779.4	345.1	627.4	972.5	345.1	639.9	985.0	395.7	668.7	1,064.4
of which:												
i) Major and Medium Irrigation	60.4	206.7	267.0	87.1	245.4	332.5	87.1	255.4	342.5	125.6	277.8	403.4
ii) Minor Irrigation	47.8	255.9	303.7	83.0	297.0	380.0	83.0	299.5	382.5	92.1	309.6	401.7
iii) Flood Control and Drainage	94.7	51.6	146.3	110.0	76.0	186.0	110.0	76.0	186.0	110.0	72.0	182.0
5. Energy	314.2	11,327.8	11,642.0	348.9	11,259.8	11,608.7	348.9	13,539.8	13,888.8	382.5	11,293.4	11,675.9
of which: Power	309.3	11,327.8	11,637.1	337.1	11,259.8	11,596.9	337.1	13,539.8	13,876.9	361.5	11,293.4	11,654.9
6. Industry and Minerals (i to iii)	690.0	47.8	737.8	1,099.1	139.2	1,238.2	1,508.4	155.9	1,664.3	2,787.0	147.7	2,934.7
i) Village and Small Industries	193.3	28.1	221.4	423.2	67.7	490.9	411.0	84.4	495.4	721.9	72.0	793.9
ii) Industries@	483.7	19.7	503.4	625.9	71.5	697.3	1,047.5	71.5	1,118.9	2,010.1	75.7	2,085.9
iii) Others**	13.0	—	13.0	50.0	—	50.0	50.0	—	50.0	55.0	—	55.0

(₹ Million)

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
GOA

Item	2011-12 (Accounts)			2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @@	111.2	1,963.8	2,075.0	459.7	2,531.9	2,991.6	394.7	2,548.8	2,943.5	697.9	2,452.7	3,150.7
8. Science, Technology and Environment	39.0	1,425.9	1,464.9	1.0	1,784.6	1,785.6	1.0	1,830.1	1,831.1	1.0	1,650.9	1,651.9
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	419.7	537.8	957.5	458.7	747.4	1,206.0	393.7	718.8	1,112.4	696.9	801.8	1,498.7
	1.0	300.1	719.8	592.9	319.1	882.0	65.8	301.3	841.1	772.0	285.4	1,057.4
	340.4	49.9	390.3	406.5	91.1	497.6	2.0	121.2	123.2	2.3	77.5	79.8
	0.2	26.0	26.2	0.7	39.9	40.6	386.5	67.1	453.6	362.3	79.0	441.3
	78.1	60.9	139.1	153.7	77.0	230.7	150.6	72.9	223.5	247.5	89.6	337.1
II. NON-DEVELOPMENTAL EXPENDITURE												
(General Services) (A to F)												
A. Organs of State	147.0	16,183.8	16,330.8	274.6	18,687.2	18,961.8	283.2	18,809.9	19,093.1	663.4	19,924.2	20,587.6
B. Fiscal Services (i + ii)	58.2	309.8	368.0	73.5	496.9	570.4	73.5	501.1	574.6	70.3	536.8	607.1
i) Collection of Taxes and Duties	58.2	309.7	367.8	73.5	495.6	569.1	73.5	499.8	573.3	70.3	535.5	605.8
ii) Other Fiscal Services	-	0.2	0.2	-	1.3	1.3	-	1.3	1.3	-	1.3	1.3
C. Interest Payments and Servicing of Debt (1 + 2)												
1. Appropriation for Reduction or Avoidance of Debt	-	300.0	300.0	-	300.0	300.0	-	300.0	300.0	-	300.0	300.0
2. Interest Payments (i to iv)	-	7,051.7	7,051.7	-	7,486.2	7,486.2	-	7,486.2	7,486.2	-	8,256.0	8,256.0
i) Interest on Loans from the Centre	-	296.0	296.0	-	307.1	307.1	-	307.1	307.1	-	306.5	306.5
ii) Interest on Internal Debt	-	5,168.3	5,168.3	-	5,808.2	5,808.2	-	5,808.2	5,808.2	-	6,444.4	6,444.4
of which:												
(a) Interest on Market Loans	-	2,116.1	2,116.1	-	2,483.3	2,483.3	-	2,483.3	2,483.3	-	3,091.0	3,091.0
(b) Interest on NSF	-	2,754.0	2,754.0	-	2,950.0	2,950.0	-	2,950.0	2,950.0	-	2,994.0	2,994.0
iii) Interest on Small Savings, Provident Funds, etc.	-	1,123.2	1,123.2	-	1,075.2	1,075.2	-	1,075.2	1,075.2	-	1,126.2	1,126.2
iv) Others	-	464.3	464.3	-	295.7	295.7	-	295.7	295.7	-	378.8	378.8
D. Administrative Services (i to v)	72.2	3,613.4	3,685.6	130.1	4,522.0	4,652.1	138.7	4,518.8	4,657.5	171.4	4,919.0	5,090.4
i) Secretariat - General Services	-	233.4	233.4	10.0	272.5	282.5	10.0	275.6	285.6	20.0	306.5	326.5
ii) District Administration	-	252.2	252.2	-	279.0	279.0	-	279.0	279.0	-	341.0	341.0
iii) Police	-0.1	1,912.6	1,912.5	-	2,490.0	2,490.0	-	2,490.0	2,490.0	1.0	2,659.0	2,660.0
iv) Public Works	21.4	686.7	708.1	25.4	810.2	835.6	25.4	796.7	822.1	30.0	802.5	832.5
v) Others ++	50.9	528.5	579.3	94.7	670.3	765.0	103.3	677.5	780.8	120.4	810.0	930.4
E. Pensions	-	4,103.0	4,103.0	-	5,000.0	5,000.0	-	5,000.0	5,000.0	-	5,000.0	5,000.0
F. Miscellaneous General Services	0.1	79.0	79.2	50.2	109.2	159.4	50.2	114.2	164.4	400.1	139.8	540.0
of which:												
Payment on account of State Lotteries	-	4.1	4.1	-	9.9	9.9	-	9.9	9.9	-	25.1	25.1
III. Grants-in-Aid and Contributions												
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	-	-	-	-	-	-	-	-	-	-	-

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
GUJARAT

Item	2011-12 (Accounts)				2012-13 (Budget Estimates)				2012-13 (Revised Estimates)				2013-14 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL	13
TOTAL EXPENDITURE (I+II+III)	160,380.1	437,064.5	597,444.6	4	198,942.0	523,938.5	722,880.6	7	199,584.0	519,353.5	718,937.5	10	237,115.4	574,388.5	811,504.0	
I. DEVELOPMENTAL EXPENDITURE (A + B)	153,947.7	226,693.7	380,641.4	380,641.4	185,900.7	257,697.5	443,598.2	443,598.2	190,282.3	274,314.1	464,596.4	464,596.4	219,474.4	281,178.2	500,652.6	
A. Social Services (1 to 12)	90,941.6	154,516.2	245,457.8	245,457.8	110,646.3	174,807.0	285,453.3	285,453.3	114,435.7	185,984.7	300,420.4	300,420.4	139,200.8	192,591.1	331,791.9	
1. Education, Sports, Art and Culture	12,474.0	104,605.6	117,079.6	117,079.6	17,676.8	106,183.3	123,860.0	123,860.0	15,957.5	116,980.8	132,938.3	132,938.3	25,067.9	117,375.2	142,443.1	
2. Medical and Public Health	9,644.2	12,548.6	22,192.8	22,192.8	13,481.6	12,846.8	26,328.4	26,328.4	15,506.3	14,573.0	30,079.3	30,079.3	17,077.2	14,206.5	31,283.7	
3. Family Welfare	4,366.3	14.4	4,380.7	4,380.7	4,137.7	2,785.2	6,922.9	6,922.9	2,157.2	2,803.1	4,960.3	4,960.3	2,688.4	3,182.7	5,871.1	
4. Water Supply and Sanitation	5,375.3	1,080.7	6,456.0	6,456.0	730.3	984.5	1,714.8	1,714.8	730.3	1,011.4	1,741.7	1,741.7	839.5	1,125.4	1,964.9	
5. Housing	2,893.1	1,484.2	4,377.3	4,377.3	5,647.6	1,501.4	7,149.0	7,149.0	13,130.9	1,721.9	14,852.8	14,852.8	23,195.3	1,599.7	24,795.0	
6. Urban Development	21,024.1	22,081.5	43,105.6	43,105.6	36,022.4	24,917.0	60,939.4	60,939.4	34,367.4	25,234.7	59,602.1	59,602.1	31,296.8	25,256.5	56,553.3	
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	13,487.9	1,729.4	15,217.3	15,217.3	16,982.9	3,388.0	20,371.0	20,371.0	17,227.2	4,192.8	21,420.0	21,420.0	17,379.6	4,279.0	21,658.6	
8. Labour and Welfare	2,021.4	4,142.4	6,163.8	6,163.8	2,740.7	2,356.1	5,096.8	5,096.8	2,566.3	2,400.1	4,966.4	4,966.4	3,120.7	2,493.4	5,614.1	
9. Social Security and Welfare	4,167.5	938.1	5,105.6	5,105.6	5,184.2	1,630.9	6,815.1	6,815.1	5,180.2	1,730.4	6,910.6	6,910.6	5,657.3	1,408.6	7,065.9	
10. Nutrition	14,825.7	1,619.8	16,445.5	16,445.5	7,144.1	11,248.2	18,392.3	18,392.3	6,783.0	10,673.5	17,456.5	17,456.5	11,977.3	14,830.1	26,807.4	
11. Relief on account of Natural Calamities	60.1	5,403.1	5,463.2	5,463.2	-	5,841.9	5,841.9	5,841.9	-	5,889.9	5,889.9	5,889.9	-	5,874.7	5,874.7	
12. Others*	602.0	889.8	1,491.8	1,491.8	898.2	1,123.5	2,021.7	2,021.7	829.4	1,073.1	1,902.4	1,902.4	900.8	959.3	1,860.0	
B. Economic Services (1 to 9)	63,006.1	72,177.6	135,183.6	135,183.6	75,254.4	82,890.6	158,145.0	158,145.0	75,846.7	88,329.4	164,176.0	164,176.0	80,273.6	88,587.1	168,860.7	
1. Agriculture and Allied Activities (i to xii)	20,080.3	9,006.0	29,086.3	29,086.3	25,576.5	10,481.7	36,058.2	36,058.2	28,069.2	11,600.9	39,670.1	39,670.1	31,382.5	12,859.9	44,242.4	
i) Crop Husbandry	10,984.8	1,692.0	12,676.8	12,676.8	13,434.1	2,336.5	15,770.6	15,770.6	16,650.4	2,350.1	19,000.5	19,000.5	18,538.6	2,830.4	21,369.0	
ii) Soil and Water Conservation	1,219.0	261.7	1,480.7	1,480.7	2,372.4	252.2	2,624.6	2,624.6	2,430.7	264.8	2,695.5	2,695.5	1,692.4	269.7	1,962.1	
iii) Animal Husbandry	2,358.3	1,120.9	3,479.2	3,479.2	2,458.4	1,572.3	4,030.7	4,030.7	2,059.1	1,558.7	3,617.8	3,617.8	2,729.2	1,760.7	4,489.9	
iv) Dairy Development	831.6	4.5	836.1	836.1	717.0	54.5	771.5	771.5	707.7	46.7	754.4	754.4	727.0	54.5	781.5	
v) Fisheries	354.8	180.5	535.3	535.3	396.5	249.3	645.8	645.8	384.5	950.4	1,334.9	1,334.9	485.5	1,227.5	1,713.0	
vi) Forestry and Wild Life	739.4	2,407.1	3,146.5	3,146.5	789.8	2,662.9	3,452.7	3,452.7	761.4	2,686.7	3,448.1	3,448.1	985.0	2,896.9	3,881.9	
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
viii) Food Storage and Warehousing	576.7	280.1	856.8	856.8	1,556.8	329.7	1,886.5	1,886.5	446.3	291.4	737.7	737.7	1,230.2	364.9	1,595.1	
ix) Agricultural Research and Education	2,001.7	2,301.6	4,303.3	4,303.3	2,798.4	2,235.1	5,033.5	5,033.5	2,792.1	2,704.1	5,496.2	5,496.2	3,251.5	2,564.7	5,816.2	
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
xi) Co-operation	952.5	725.5	1,678.0	1,678.0	955.2	754.6	1,709.8	1,709.8	1,739.0	714.5	2,453.5	2,453.5	1,663.7	850.3	2,514.0	
xii) Other Agricultural Programmes	81.5	32.1	113.6	113.6	98.0	34.7	132.7	132.7	98.0	33.5	131.5	131.5	79.4	40.3	119.7	
2. Rural Development	10,706.2	3,834.2	14,540.4	14,540.4	11,497.4	8,730.8	20,228.2	20,228.2	10,687.6	8,985.4	19,673.0	19,673.0	12,315.9	9,832.9	22,148.8	
3. Special Area Programmes	95.1	488.9	584.0	584.0	119.3	482.3	601.6	601.6	120.7	474.7	595.4	595.4	164.8	501.1	665.9	
4. Irrigation and Flood Control	3,722.6	5,540.0	9,262.6	9,262.6	4,733.2	6,353.5	11,086.7	11,086.7	4,465.3	6,053.2	10,518.6	10,518.6	3,984.5	6,214.5	10,198.9	
<i>of which:</i>																
i) Major and Medium Irrigation	181.3	4,781.0	4,962.3	4,962.3	393.0	5,597.4	5,990.4	5,990.4	323.0	5,245.1	5,568.1	5,568.1	483.2	5,451.1	5,934.3	
ii) Minor Irrigation	3,078.2	725.6	3,803.7	3,803.7	3,625.9	713.2	4,339.1	4,339.1	3,514.4	759.2	4,273.6	4,273.6	3,081.3	721.6	3,803.0	
iii) Flood Control and Drainage	344.7	33.4	378.1	378.1	550.4	42.8	593.2	593.2	470.8	49.0	519.7	519.7	229.4	41.7	271.1	
5. Energy	3,284.6	30,302.5	33,587.1	33,587.1	4,225.1	33,022.5	37,247.6	37,247.6	4,039.7	36,082.5	40,122.2	40,122.2	4,024.0	34,026.5	38,050.5	
<i>of which: Power</i>																
6. Industry and Minerals (i to iii)	7,079.2	30,094.6	37,173.8	37,173.8	3,631.5	33,022.5	36,654.0	36,654.0	3,495.3	36,082.5	39,577.8	39,577.8	3,733.0	34,026.5	37,759.5	
i) Village and Small Industries	2,959.4	396.8	3,356.2	3,356.2	5,314.2	442.3	5,756.5	5,756.5	5,211.4	446.7	5,658.1	5,658.1	4,638.1	522.9	5,161.0	
ii) Industries@	4,119.9	423.4	4,543.3	4,543.3	5,374.1	455.4	5,829.5	5,829.5	4,359.7	466.2	4,825.9	4,825.9	4,656.3	1,094.5	5,750.8	
iii) Others**	-	1.0	1.0	1.0	-	1.3	1.3	1.3	-	0.2	0.2	0.2	-	0.1	0.1	

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
GUJARAT

Item	2011-12 (Accounts)			2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @	14,297.8	19,478.9	33,776.7	14,522.0	19,701.0	34,223.1	16,004.0	20,895.8	36,899.8	15,062.9	19,952.1	35,015.0
8. Science, Technology and Environment	-	7,525.9	7,525.9	-	5,568.0	5,568.0	-	6,683.4	6,683.4	-	6,169.4	6,169.4
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	2,209.4	2,694.3	4,903.7	1,838.0	3,208.1	5,046.1	1,563.7	3,311.2	4,874.8	1,767.6	3,571.8	5,339.4
	248.2	615.5	863.8	443.3	807.8	1,251.1	325.6	713.5	1,039.1	467.3	883.4	1,350.7
	840.6	2.5	843.1	185.9	2.3	188.2	185.9	2.0	187.9	190.6	2.6	193.2
	513.0	1,766.1	2,279.0	706.4	2,058.9	2,765.3	454.4	1,998.5	2,452.9	411.9	2,230.5	2,642.4
	607.6	310.2	917.8	502.3	339.1	841.4	597.7	597.2	1,194.9	697.9	455.2	1,153.1
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)	6,432.4	208,375.0	214,805.4	13,041.3	264,597.7	277,639.1	9,301.7	243,396.2	252,697.9	17,641.0	291,429.3	309,070.4
A. Organs of State	474.7	4,813.0	5,287.7	1,393.0	6,986.3	8,379.2	939.5	7,606.4	8,545.9	3,320.3	6,827.7	10,148.0
B. Fiscal Services (i + ii)	521.3	3,618.6	4,139.9	2,498.8	4,382.3	6,881.2	1,153.3	3,947.8	5,101.1	3,034.0	4,842.0	7,876.0
i) Collection of Taxes and Duties	521.3	3,591.9	4,113.2	2,498.8	4,352.8	6,851.6	1,153.3	3,918.2	5,071.5	3,034.0	4,813.7	7,847.7
ii) Other Fiscal Services	-	26.7	26.7	-	29.6	29.6	-	29.6	29.6	-	28.3	28.3
C. Interest Payments and Servicing of Debt (1 + 2)	-	112,338.6	112,338.6	-	134,635.2	134,635.2	-	132,360.7	132,360.7	-	146,594.5	146,594.5
1. Appropriation for Reduction or Avoidance of Debt	-	3,000.0	3,000.0	-	10,000.0	10,000.0	-	10,000.0	10,000.0	-	10,000.0	10,000.0
2. Interest Payments (i to iv)	-	109,338.6	109,338.6	-	124,635.2	124,635.2	-	122,360.7	122,360.7	-	136,594.5	136,594.5
i) Interest on Loans from the Centre	-	7,268.8	7,268.8	-	6,753.4	6,753.4	-	6,466.5	6,466.5	-	6,159.0	6,159.0
ii) Interest on Internal Debt	-	91,255.5	91,255.5	-	107,195.9	107,195.9	-	103,749.5	103,749.5	-	118,680.2	118,680.2
of which:												
(a) Interest on Market Loans	-	38,901.4	38,901.4	-	56,213.6	56,213.6	-	52,859.1	52,859.1	-	69,236.0	69,236.0
(b) Interest on NSF	-	49,262.3	49,262.3	-	47,606.8	47,606.8	-	47,416.8	47,416.8	-	45,423.5	45,423.5
iii) Interest on Small Savings, Provident Funds, etc.	-	6,009.4	6,009.4	-	6,054.1	6,054.1	-	6,477.8	6,477.8	-	6,564.8	6,564.8
iv) Others	-	4,804.8	4,804.8	-	4,631.8	4,631.8	-	5,666.9	5,666.9	-	5,190.5	5,190.5
D. Administrative Services (i to v)	5,436.4	25,428.8	30,865.1	9,149.5	30,659.4	39,808.9	7,208.8	31,876.5	39,085.4	11,286.8	30,055.0	41,341.8
i) Secretariat - General Services	355.8	913.3	1,269.1	1,414.1	1,139.1	2,553.2	680.0	1,203.4	1,883.3	782.4	1,154.1	1,936.5
ii) District Administration	532.7	1,767.1	2,299.8	1,038.4	2,269.3	3,307.7	1,024.8	1,910.3	2,935.1	2,194.0	2,413.3	4,607.4
iii) Police	4,022.2	17,634.8	21,657.0	5,779.3	21,652.4	27,431.7	4,703.0	22,288.1	26,991.1	7,536.1	21,569.3	29,105.3
iv) Public Works	0.2	2,242.3	2,242.3	0.2	2,354.9	2,355.1	0.2	3,046.3	3,046.3	0.2	1,395.6	1,395.6
v) Others ++	525.4	2,871.4	3,396.9	917.4	3,243.8	4,161.2	800.8	3,428.5	4,229.3	774.1	3,522.7	4,296.8
E. Pensions	-	61,448.4	61,448.4	-	62,433.5	62,433.5	-	66,998.3	66,998.3	-	72,698.1	72,698.1
F. Miscellaneous General Services	-	725.6	725.6	-	25,501.0	25,501.0	-	606.5	606.5	-	30,412.0	30,412.0
of which: Payment on account of State Lotteries	-	-	-	-	-	-	-	-	-	-	-	-
III. Grants-in-Aid and Contributions	-	1,997.8	1,997.8	-	1,643.3	1,643.3	-	1,643.3	1,643.3	-	1,781.0	1,781.0
of which: Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	1,997.8	1,997.8	-	1,643.3	1,643.3	-	1,643.3	1,643.3	-	1,781.0	1,781.0

(₹ Million)

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
HARYANA

(₹ Million)

Item	2011-12 (Accounts)			2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
TOTAL EXPENDITURE (I+II+III)	77,919.8	242,229.1	320,148.9	111,698.7	286,136.5	397,835.2	111,768.3	298,106.3	409,874.6	138,037.5	324,198.1	462,235.6
I. DEVELOPMENTAL EXPENDITURE (A + B)	77,276.2	139,680.2	216,956.4	110,690.8	162,134.6	272,825.4	110,671.6	174,200.6	284,872.2	136,815.3	178,817.8	315,633.1
A. Social Services (1 to 12)	55,491.2	70,925.5	126,416.7	78,742.6	80,605.4	159,348.0	82,319.9	80,617.9	162,937.8	97,295.7	88,330.9	185,625.7
1. Education, Sports, Art and Culture	18,254.3	44,630.4	62,884.7	32,638.0	53,758.4	86,396.5	25,755.4	52,184.4	77,939.8	36,227.4	57,059.8	93,287.2
2. Medical and Public Health	3,640.6	7,303.1	10,943.7	6,192.3	8,964.4	15,156.7	8,750.8	8,517.6	17,268.5	8,588.6	9,371.9	17,960.5
3. Family Welfare	1,037.1	—	1,037.1	1,333.5	—	1,333.5	1,233.5	—	1,233.5	1,403.3	—	1,403.3
4. Water Supply and Sanitation	384.3	12,977.7	13,362.0	512.7	10,052.7	10,565.4	498.0	10,914.5	11,412.5	476.6	11,949.0	12,425.6
5. Housing	—	224.7	224.7	—	204.3	204.3	—	234.5	234.5	—	233.0	233.0
6. Urban Development	9,219.2	322.7	9,541.9	13,044.0	366.0	13,410.0	19,869.6	365.0	20,234.7	21,134.4	1,492.2	22,626.6
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	2,202.4	292.1	2,494.5	1,725.7	343.3	2,069.0	2,651.5	1,027.3	3,678.8	3,149.6	1,051.6	4,201.3
8. Labour and Welfare	574.1	1,581.3	2,155.3	746.7	1,794.9	2,541.5	733.6	1,798.3	2,531.9	996.8	1,916.0	2,912.8
9. Social Security and Welfare	18,485.8	1,663.1	20,148.9	20,215.2	1,972.9	22,188.1	20,611.7	2,042.8	22,654.5	21,832.6	2,113.2	23,945.8
10. Nutrition	1,376.3	10.6	1,386.9	2,043.0	12.2	2,055.2	1,684.0	11.6	1,695.6	1,948.0	13.0	1,961.0
11. Relief on account of Natural Calamities	—	1,541.7	1,541.7	—	2,684.9	2,684.9	—	3,092.7	3,092.7	—	2,683.2	2,683.2
12. Others*	317.1	378.2	695.3	291.5	451.4	742.9	531.7	429.1	960.8	1,538.4	448.1	1,986.5
B. Economic Services (1 to 9)	21,784.9	68,754.8	90,539.7	31,948.1	81,529.3	113,477.4	28,351.7	93,582.7	121,934.5	39,519.6	90,486.9	130,006.5
1. Agriculture and Allied Activities (i to xii)	6,685.9	7,525.0	14,210.9	9,469.8	8,933.3	18,403.2	10,363.6	8,445.6	18,809.2	12,127.8	8,367.3	20,495.0
i) Crop Husbandry	2,542.7	1,293.1	3,835.8	4,316.6	1,448.4	5,765.0	4,455.7	1,386.5	5,842.2	5,694.0	1,568.4	7,262.4
ii) Soil and Water Conservation	159.9	281.7	441.6	207.4	355.4	562.8	148.2	322.2	470.4	245.0	349.9	594.9
iii) Animal Husbandry	651.2	2,777.8	3,429.0	1,255.0	3,384.2	4,639.2	1,031.9	3,245.0	4,276.9	1,301.5	3,579.0	4,880.5
iv) Dairy Development	13.3	12.0	25.2	—	15.0	15.0	—	13.5	13.5	—	14.8	14.8
v) Fisheries	64.8	160.2	225.0	84.4	208.8	293.2	49.1	182.1	231.2	62.2	209.6	271.8
vi) Forestry and Wild Life	1,404.8	689.8	2,094.6	1,639.4	891.1	2,530.5	1,661.5	850.1	2,511.6	1,642.0	872.6	2,514.6
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	—	119.4	119.4	—	166.6	166.6	—	75.4	75.4	—	128.3	128.3
ix) Agricultural Research and Education	1,406.3	890.2	2,296.5	1,450.9	1,090.3	2,541.2	1,300.9	1,009.9	2,310.8	1,700.9	1,081.5	2,782.4
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—
xi) Co-operation	442.7	1,286.6	1,729.4	516.1	1,352.8	1,868.9	1,716.4	1,344.2	3,060.6	1,482.2	544.8	2,027.0
xii) Other Agricultural Programmes	—	14.3	14.3	—	20.7	20.7	—	16.7	16.7	—	18.5	18.5
2. Rural Development	8,956.9	2,014.8	10,971.7	11,072.9	2,308.4	13,381.3	11,111.6	2,317.6	13,429.2	15,122.5	5,294.8	20,407.3
3. Special Area Programmes	—	—	—	—	—	—	—	—	—	—	—	—
4. Irrigation and Flood Control	2,519.3	7,452.8	9,972.2	4,583.3	9,905.6	14,488.9	3,835.1	10,317.2	14,152.4	4,617.1	10,902.5	15,519.6
of which:												
i) Major and Medium Irrigation	1,080.7	7,380.2	8,461.0	2,420.0	9,814.4	12,234.4	2,420.0	10,239.9	12,659.9	2,850.0	10,816.5	13,666.5
ii) Minor Irrigation	—	72.6	72.6	—	91.2	91.2	—	77.3	77.3	—	86.0	86.0
iii) Flood Control and Drainage	—	—	—	—	—	—	—	—	—	—	—	—
5. Energy	72.7	35,839.7	35,912.4	96.8	38,810.4	38,907.2	50.0	51,358.9	51,408.9	53.0	42,678.8	42,731.8
of which: Power	—	35,800.6	35,800.6	—	38,768.6	38,768.6	—	51,325.3	51,325.3	—	42,644.5	42,644.5
6. Industry and Minerals (i to iii)	510.3	381.3	891.6	758.4	412.4	1,170.8	737.1	435.8	1,172.9	1,050.7	463.9	1,514.6
i) Village and Small Industries	419.5	51.5	471.0	538.9	53.6	592.5	434.1	74.3	508.4	639.9	64.1	704.0
ii) Industries@	90.8	329.8	420.6	219.5	358.9	578.4	303.0	361.5	664.5	410.8	399.8	810.6
iii) Others**	—	—	—	—	—	—	—	—	—	—	—	—

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
HARYANA

Item	2011-12 (Accounts)			2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @@	747.0	15,181.5	15,928.5	2,010.0	20,644.3	22,654.3	907.5	20,134.8	21,042.3	1,015.0	22,170.8	23,185.8
8. Science, Technology and Environment	10.1	4,524.0	5,260.3	2,000.0	6,580.3	8,580.3	900.0	6,281.9	7,181.9	1,000.0	7,099.5	8,099.5
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	98.7	10,657.5	10,667.6	10.0	14,064.0	14,074.0	7.5	13,852.9	13,860.4	15.0	15,071.3	15,086.3
	2,194.2	338.8	2,532.9	3,701.2	444.8	4,145.9	1,143.8	506.8	1,650.6	5,282.0	548.8	5,830.7
	2,191.0	142.3	2,333.3	3,017.2	165.6	3,182.8	1,064.8	156.5	1,221.3	5,025.0	180.4	5,205.4
	-	27.0	27.0	-	27.9	27.9	-	28.4	28.4	-	29.9	29.9
	-	-	-	-	20.0	20.0	-	101.0	101.0	-	101.0	101.0
	3.1	169.4	172.5	684.0	231.3	915.2	79.0	220.9	299.9	257.0	237.5	494.4
II. NON-DEVELOPMENTAL EXPENDITURE												
(General Services) (A to F)												
A. Organs of State	643.6	101,554.7	102,198.3	1,008.0	122,306.4	123,314.4	1,096.7	121,655.9	122,752.7	1,222.2	143,590.9	144,813.1
B. Fiscal Services (i + ii)	14.4	4,406.9	4,421.2	0.7	5,007.1	5,007.8	31.6	5,651.6	5,683.2	50.0	5,459.7	5,509.7
i) Collection of Taxes and Duties	5.2	2,433.8	2,439.0	38.5	2,704.4	2,742.8	27.6	2,770.5	2,796.1	39.0	2,996.7	3,035.7
ii) Other Fiscal Services	5.2	2,424.8	2,430.0	38.5	2,689.9	2,728.3	27.6	2,758.3	2,785.9	39.0	2,981.7	3,020.7
C. Interest Payments and Servicing of Debt	-	9.0	9.0	-	14.5	14.5	-	12.2	12.2	-	15.0	15.0
(1 + 2)	-	41,517.0	41,517.0	-	54,767.9	54,767.9	-	53,232.9	53,232.9	-	65,892.5	65,892.5
1. Appropriation for Reduction or Avoidance of Debt	-	1,508.9	1,508.9	-	2,159.9	2,159.9	-	2,108.4	2,108.4	-	2,876.0	2,876.0
2. Interest Payments (i to iv)	-	40,008.1	40,008.1	-	52,608.0	52,608.0	-	51,124.5	51,124.5	-	63,016.5	63,016.5
i) Interest on Loans from the Centre	-	1,436.6	1,436.6	-	1,737.1	1,737.1	-	1,347.6	1,347.6	-	1,542.1	1,542.1
ii) Interest on Internal Debt	-	31,312.7	31,312.7	-	43,023.6	43,023.6	-	42,234.4	42,234.4	-	52,655.2	52,655.2
of which:												
(a) Interest on Market Loans	-	14,040.5	14,040.5	-	20,845.1	20,845.1	-	19,341.4	19,341.4	-	28,414.6	28,414.6
(b) Interest on NSF	-	11,622.2	11,622.2	-	11,729.3	11,729.3	-	11,177.0	11,177.0	-	10,819.7	10,819.7
iii) Interest on Small Savings, Provident Funds, etc.	-	6,702.7	6,702.7	-	7,525.0	7,525.0	-	7,219.4	7,219.4	-	8,489.4	8,489.4
iv) Others	-	556.1	556.1	-	322.3	322.3	-	323.1	323.1	-	329.7	329.7
D. Administrative Services (i to v)	624.1	21,141.6	21,765.7	968.8	25,113.2	26,082.0	1,037.5	24,939.5	25,977.0	1,133.2	26,978.1	28,111.3
i) Secretariat - General Services	-	846.8	846.8	-	940.5	940.5	-	1,006.8	1,006.8	-	1,100.2	1,100.2
ii) District Administration	-	1,173.1	1,173.1	-	1,351.9	1,351.9	-	1,281.3	1,281.3	-	1,453.2	1,453.2
iii) Police	-	15,474.4	15,474.4	-	18,803.0	18,803.0	-	18,814.1	18,814.1	-	20,111.7	20,111.7
iv) Public Works	612.6	1,540.9	2,153.6	930.5	1,620.2	2,550.7	927.2	1,452.3	2,379.5	1,044.2	1,694.7	2,738.9
v) Others ++	11.5	2,106.4	2,117.8	38.3	2,397.7	2,436.0	110.3	2,385.0	2,495.3	89.0	2,618.3	2,707.3
E. Pensions	-	32,041.6	32,041.6	-	34,700.0	34,700.0	-	35,000.0	35,000.0	-	38,200.0	38,200.0
F. Miscellaneous General Services	-	13.8	13.8	-	13.8	13.8	-	61.4	61.4	-	4,063.9	4,063.9
of which:												
Payment on account of State Lotteries	-	1.7	1.7	-	1.8	1.8	-	2.2	2.2	-	2.1	2.1
III. Grants-in-Aid and Contributions	-	994.2	994.2	-	1,695.4	1,695.4	-	2,249.7	2,249.7	-	1,789.4	1,789.4
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	994.2	994.2	-	1,695.4	1,695.4	-	2,249.7	2,249.7	-	1,789.4	1,789.4

(₹ Million)

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
HIMACHAL PRADESH

Item	2011-12 (Accounts)				2012-13 (Budget Estimates)				2012-13 (Revised Estimates)				2013-14 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL		PLAN	NON-PLAN	TOTAL		PLAN	NON-PLAN	TOTAL		PLAN	NON-PLAN	TOTAL	
	2	3	4		5	6	7		8	9	10		11	12	13	
TOTAL EXPENDITURE (I+II+III)	17,009.4	121,970.3	138,979.7		16,400.2	143,291.7	159,691.9		21,027.0	142,783.0	163,810.0		19,192.4	157,277.4	176,469.8	
I. DEVELOPMENTAL EXPENDITURE (A + B)	16,656.7	65,303.2	81,960.0		16,014.6	78,454.4	94,469.0		20,555.5	79,406.9	99,962.3		18,734.2	88,560.7	107,294.9	
A. Social Services (1 to 12)	9,385.5	42,088.9	51,474.4		9,202.3	50,012.2	59,214.5		12,293.9	50,276.7	62,570.6		10,796.9	56,303.3	67,100.2	
1. Education, Sports, Art and Culture	4,349.8	25,551.7	29,901.5		3,580.0	30,538.4	34,118.5		5,654.2	29,989.2	35,643.4		4,066.9	34,018.5	38,085.4	
2. Medical and Public Health	976.8	5,984.8	6,961.6		1,066.6	7,580.6	8,647.2		1,056.6	7,783.2	8,839.9		1,293.9	8,324.3	9,618.3	
3. Family Welfare	355.8	655.5	1,011.3		510.4	821.1	1,331.5		509.3	821.1	1,330.4		570.7	902.5	1,473.2	
4. Water Supply and Sanitation	-634.3	5,687.7	5,053.5		68.7	6,177.6	6,246.2		68.9	6,214.3	6,283.1		54.9	6,836.2	6,891.1	
5. Housing	175.6	64.7	240.4		233.8	79.3	313.1		232.4	81.0	313.4		286.2	80.4	366.6	
6. Urban Development	412.9	729.4	1,142.3		395.0	856.9	1,251.9		950.6	852.1	1,802.7		860.7	966.2	1,826.9	
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	933.5	100.3	1,033.8		567.7	119.1	686.9		591.8	112.9	704.7		480.6	129.9	610.5	
8. Labour and Labour Welfare	51.6	390.5	442.1		37.4	430.6	468.0		63.6	451.7	515.3		23.0	1,472.3	1,495.3	
9. Social Security and Welfare	2,184.0	1,206.6	3,390.6		2,356.0	1,575.3	3,931.3		2,572.8	1,657.0	4,229.8		2,786.5	1,653.0	4,439.5	
10. Nutrition	564.5	-	564.5		327.0	-	327.0		511.2	-	511.2		327.0	-	327.0	
11. Relief on account of Natural Calamities	-	1,413.0	1,413.0		-	1,481.7	1,481.7		2.3	1,910.8	1,913.1		-	1,553.8	1,553.8	
12. Others*	15.2	304.6	319.8		59.6	351.6	411.2		80.2	403.3	483.5		46.3	366.3	412.6	
B. Economic Services (1 to 9)	7,271.2	23,214.4	30,485.5		6,812.3	28,442.5	35,254.5		8,261.5	29,130.2	37,391.8		7,937.4	32,257.3	40,194.7	
1. Agriculture and Allied Activities (i to xii)	4,352.3	6,666.3	11,018.5		4,271.8	7,828.5	12,100.2		4,881.2	7,773.4	12,654.6		4,787.2	8,839.2	13,626.4	
i) Crop Husbandry	1,505.7	1,119.1	2,624.8		1,586.4	1,374.0	2,960.4		1,847.5	1,339.4	3,187.0		1,841.7	1,452.3	3,294.0	
ii) Soil and Water Conservation	179.4	263.2	442.6		51.4	314.2	365.6		98.1	284.7	382.8		110.9	324.2	435.1	
iii) Animal Husbandry	340.0	1,500.6	1,840.7		334.4	1,811.1	2,145.5		377.6	1,646.4	2,024.0		424.8	1,989.8	2,414.6	
iv) Dairy Development	5.0	102.5	107.5		26.0	103.4	129.3		121.9	94.4	216.3		45.7	111.2	156.9	
v) Fisheries	94.3	77.0	171.3		26.0	103.4	129.3		121.9	94.4	216.3		45.7	111.2	156.9	
vi) Forestry and Wild Life	1,263.1	2,281.2	3,544.3		1,255.3	2,470.5	3,725.8		1,260.5	2,440.0	3,700.6		1,314.4	2,712.0	4,026.4	
vii) Plantations	0.8	8.7	9.5		1.0	10.7	11.8		1.0	9.3	10.3		2.5	11.4	13.9	
viii) Food Storage and Warehousing	3.9	1,095.4	1,102.4		3.5	1,376.3	1,379.8		5.5	1,586.4	1,591.9		4.0	1,830.8	1,834.8	
ix) Agricultural Research and Education	949.0	-	949.0		999.5	-	999.5		1,129.5	-	1,129.5		1,027.5	-	1,027.5	
x) Agricultural Finance Institutions	-	215.5	226.6		9.4	244.1	253.5		15.3	244.8	260.1		10.8	268.1	278.8	
xi) Co-operation	-	2,292.0	3,575.3		1,524.6	2,758.0	4,282.6		1,540.8	3,031.1	4,571.8		1,549.4	3,171.0	4,720.3	
xii) Other Agricultural Programmes	-	2,549.0	2,613.2		42.4	2,929.5	2,971.8		42.4	2,617.6	2,659.9		53.4	3,220.1	3,273.5	
2. Rural Development	23.3	155.5	178.8		-	206.0	206.0		-	177.7	177.7		-	238.9	238.9	
3. Special Area Programmes	34.7	2,390.9	2,425.6		42.4	2,721.0	2,763.3		42.4	2,437.3	2,479.6		53.4	2,978.6	3,032.0	
4. Irrigation and Flood Control	6.2	2.6	8.8		-	2.6	2.6		-	2.6	2.6		-	2.6	2.6	
of which:																
i) Major and Medium Irrigation	50.7	1,458.1	1,508.8		9.4	1,964.5	1,973.9		8.5	2,706.7	2,715.1		190.9	2,770.5	2,961.4	
ii) Minor Irrigation	21.2	1,431.3	1,452.5		-	1,933.4	1,933.4		380.1	348.7	2,675.5		185.4	2,736.3	2,921.7	
iii) Flood Control and Drainage	264.2	307.4	571.6		302.7	352.5	655.2		380.1	348.7	728.8		420.2	397.6	817.9	
5. Energy	252.6	216.7	469.2		273.1	245.1	518.2		350.5	241.9	592.4		285.9	279.3	565.2	
of which: Power	11.7	90.7	102.4		29.6	107.4	137.0		29.6	106.8	136.4		134.3	118.4	252.7	
6. Industry and Minerals (i to iii)	-	-	-		-	-	-		-	-	-		-	-	-	
i) Village and Small Industries	-	-	-		-	-	-		-	-	-		-	-	-	
ii) Industries@	-	-	-		-	-	-		-	-	-		-	-	-	
iii) Others**	-	-	-		-	-	-		-	-	-		-	-	-	

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
HIMACHAL PRADESH

Item	2011-12 (Accounts)			2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @@	1,047.9	9,575.9	10,623.8	384.1	12,139.2	12,523.3	1,102.7	12,179.4	13,282.0	551.6	13,307.4	13,859.0
8. Science, Technology and Environment	41.3	21.5	62.8	74.2	23.3	97.5	28.3	27.9	56.2	77.2	24.9	102.1
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	167.3	346.2	513.5	203.1	446.8	649.9	277.8	445.4	723.2	307.5	526.6	834.1
	27.5	156.6	184.1	30.0	184.7	214.7	30.0	201.3	231.3	40.0	252.9	292.9
	123.1	30.5	153.7	160.4	39.4	199.8	159.8	33.7	193.4	261.4	39.8	301.1
	16.6	75.5	92.1	99.1	99.1	99.1	85.1	85.1	85.1	—	101.8	101.8
		83.5	100.2	12.7	123.5	136.3	88.0	125.3	213.3	6.1	132.2	136.3
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)												
A. Organs of State	352.6	56,547.4	56,900.0	385.6	64,802.6	65,188.2	471.5	63,304.4	63,775.9	458.2	68,682.0	69,140.1
B. Fiscal Services (i + ii)	34.7	1,596.7	1,631.4	20.2	1,849.3	1,869.5	166.5	1,934.6	2,101.2	84.4	2,025.7	2,110.1
i) Collection of Taxes and Duties	34.7	1,589.8	1,624.6	20.2	1,841.1	1,861.3	166.5	1,925.5	2,092.0	84.4	2,016.7	2,101.1
ii) Other Fiscal Services	—	6.8	6.8	—	8.2	8.2	—	9.1	9.1	—	8.9	8.9
C. Interest Payments and Servicing of Debt (1 + 2)	—	21,297.1	21,297.1	—	22,496.7	22,496.7	—	22,968.4	22,968.4	—	24,314.9	24,314.9
1. Appropriation for Reduction or Avoidance of Debt	—	—	—	—	—	—	—	—	—	—	—	—
2. Interest Payments (i to iv)	—	21,297.1	21,297.1	—	22,496.7	22,496.7	—	22,968.4	22,968.4	—	24,314.9	24,314.9
i) Interest on Loans from the Centre	—	738.1	738.1	—	728.7	728.7	—	726.9	726.9	—	679.8	679.8
ii) Interest on Internal Debt	—	14,806.4	14,806.4	—	16,161.1	16,161.1	—	16,262.8	16,262.8	—	17,452.6	17,452.6
of which:												
(a) Interest on Market Loans	—	7,065.6	7,065.6	—	8,296.1	8,296.1	—	8,454.6	8,454.6	—	10,196.4	10,196.4
(b) Interest on NSF	—	4,757.2	4,757.2	—	4,900.0	4,900.0	—	4,874.1	4,874.1	—	4,917.9	4,917.9
iii) Interest on Small Savings, Provident Funds, etc.	—	5,432.5	5,432.5	—	5,606.9	5,606.9	—	5,978.6	5,978.6	—	6,182.5	6,182.5
iv) Others	—	320.0	320.0	—	—	—	—	—	—	—	—	—
D. Administrative Services (i to v)	317.9	9,926.8	10,244.7	365.4	10,774.7	11,140.1	305.0	11,372.6	11,677.6	373.8	11,908.0	12,281.8
i) Secretariat - General Services	—	495.8	495.8	—	610.1	610.1	—	598.7	598.7	—	667.9	667.9
ii) District Administration	283.4	904.5	1,187.9	324.7	1,068.6	1,393.3	279.5	1,179.2	1,482.8	303.0	1,179.8	1,482.8
iii) Police	—	4,765.7	4,765.7	—	5,542.4	5,542.4	—	5,883.9	5,883.9	—	6,177.2	6,177.2
iv) Public Works	1.8	2,450.2	2,452.0	10.0	2,061.4	2,071.4	10.0	2,140.6	2,150.6	56.6	2,246.7	2,303.3
v) Others ++	32.7	1,310.6	1,343.3	30.7	1,492.2	1,522.9	15.6	1,570.2	1,585.8	14.2	1,636.4	1,650.6
E. Pensions	—	22,168.1	22,168.1	—	27,847.1	27,847.1	—	24,945.6	24,945.6	—	28,399.2	28,399.2
F. Miscellaneous General Services	—	141.4	141.4	—	121.5	121.5	—	125.2	125.2	—	129.4	129.4
of which:												
Payment on account of State Lotteries	—	—	—	—	—	—	—	—	—	—	—	—
III. Grants-in-Aid and Contributions	—	119.7	119.7	—	34.7	34.7	—	71.8	71.8	—	34.7	34.7
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	—	119.7	119.7	—	34.7	34.7	—	71.8	71.8	—	34.7	34.7

(₹ Million)

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
JAMMU AND KASHMIR

Item	2011-12 (Accounts)			2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL EXPENDITURE (I+II+III)	12,482.7	214,322.1	226,804.8	14,367.4	231,541.6	245,909.0	12,354.1	236,038.2	248,392.4	15,781.2	266,585.2	282,366.3
I. DEVELOPMENTAL EXPENDITURE (A + B)	12,308.7	117,248.5	129,557.2	14,184.9	120,746.4	134,931.3	12,191.1	130,633.3	142,824.5	15,616.7	138,023.7	153,640.4
A. Social Services (1 to 12)	10,818.8	52,107.0	62,925.7	11,773.7	57,441.1	69,214.8	5,265.3	59,686.4	64,951.7	5,706.9	65,825.7	71,532.6
1. Education, Sports, Art and Culture	6,119.1	26,518.0	32,637.2	8,179.2	28,413.1	36,592.3	2,174.4	29,287.2	31,461.6	2,367.8	32,663.2	35,031.0
2. Medical and Public Health	621.6	11,444.7	12,066.4	1,054.2	13,357.8	14,412.0	1,017.7	13,268.6	14,286.3	1,173.8	15,065.9	16,239.7
3. Family Welfare	488.0	162.2	650.2	48.9	222.0	270.8	48.9	202.9	251.8	48.9	278.2	327.1
4. Water Supply and Sanitation	-	7,280.6	7,280.6	347.8	7,620.9	7,968.7	141.0	7,962.8	8,103.8	141.0	8,366.8	8,507.8
5. Housing	-	438.0	438.0	1.0	496.1	497.1	0.8	536.1	536.9	1.0	580.9	581.9
6. Urban Development	-	3,407.0	3,407.0	94.3	3,477.5	3,571.8	94.9	3,659.4	3,754.3	99.3	3,741.5	3,840.8
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	557.5	189.1	746.5	570.5	138.9	709.3	326.6	139.5	466.1	321.8	160.7	482.5
8. Labour and Labour Welfare	249.7	618.4	868.1	130.3	397.2	527.5	108.8	409.8	518.5	132.5	447.7	580.2
9. Social Security and Welfare	2,441.4	1,189.6	3,631.0	1,026.7	1,471.4	2,498.1	1,011.2	1,397.2	2,408.4	1,099.8	1,556.5	2,656.3
10. Nutrition	250.1	223.2	473.3	291.0	260.6	551.6	291.0	258.6	549.7	291.0	270.0	561.0
11. Relief on account of Natural Calamities	-	184.0	184.0	-	1,010.4	1,010.4	-	1,945.7	1,945.7	-	2,043.1	2,043.1
12. Others*	91.4	452.0	543.5	30.0	575.2	605.2	50.0	618.6	668.6	30.0	651.2	681.2
B. Economic Services (1 to 9)	1,489.9	65,141.5	66,631.4	2,411.2	63,303.5	65,716.5	6,925.9	70,946.9	77,872.8	9,909.8	72,198.0	82,107.9
1. Agriculture and Allied Activities (i to xii)	321.2	11,754.5	12,075.7	298.3	14,078.5	14,376.8	202.7	13,969.6	14,172.3	233.9	15,465.3	15,699.2
i) Crop Husbandry	204.5	2,294.2	2,498.6	178.8	2,782.9	2,961.7	165.4	2,716.2	2,881.5	193.6	3,109.7	3,303.3
ii) Soil and Water Conservation	0.8	487.7	488.4	1.5	564.5	566.0	2.0	549.7	551.7	1.5	608.1	609.5
iii) Animal Husbandry	67.6	2,860.5	2,928.2	78.0	3,303.5	3,381.5	4.6	3,280.2	3,284.8	3.0	3,626.0	3,629.0
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	-	427.5	427.5	9.1	448.7	457.7	9.1	473.8	482.8	9.9	496.4	506.3
vi) Forestry and Wild Life	42.5	4,005.6	4,048.2	11.7	4,981.5	4,993.1	13.7	4,812.4	4,826.1	11.7	5,130.0	5,141.7
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	15.6	15.6	-	12.3	12.3	-	14.3	14.3	-	14.9	14.9
ix) Agricultural Research and Education	1.0	1,231.2	1,232.2	5.5	1,380.3	1,385.8	6.2	1,566.2	1,572.4	12.5	1,810.8	1,823.3
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	4.5	252.9	257.5	12.0	401.3	413.3	-	343.4	343.4	-	432.4	432.4
xii) Other Agricultural Programmes	0.3	179.3	179.6	1.8	203.5	205.3	1.8	213.5	215.3	1.8	237.0	238.8
2. Rural Development	90.0	2,333.8	2,423.8	318.1	2,858.8	3,176.9	242.8	2,703.8	2,946.6	339.0	3,057.3	3,396.3
3. Special Area Programmes	36.0	3,715.6	3,751.6	-	240.9	240.9	-	223.0	223.0	-	273.4	273.4
4. Irrigation and Flood Control	0.8	3,679.5	3,680.3	38.4	4,447.5	4,485.9	43.2	4,700.4	4,743.0	38.9	5,184.5	5,223.4
of which:												
i) Major and Medium Irrigation	0.8	578.2	579.1	6.8	735.0	741.8	6.8	669.4	676.2	6.8	750.7	757.5
ii) Minor Irrigation	-	2,284.7	2,284.7	8.6	2,787.2	2,795.8	8.6	3,054.2	3,062.7	8.6	3,347.3	3,355.9
iii) Flood Control and Drainage	-	603.4	603.4	-	686.7	686.7	4.1	726.6	730.7	-	814.6	814.6
5. Energy	14.8	37,667.9	37,682.7	93.6	36,538.5	36,632.1	93.6	44,153.7	44,247.3	93.6	42,317.1	42,410.7
of which: Power	14.8	37,667.9	37,682.7	93.6	36,538.5	36,632.1	93.6	44,153.7	44,247.3	93.6	42,317.1	42,410.7
6. Industry and Minerals (i to iii)	51.4	2,251.6	2,303.1	195.0	2,647.1	2,842.1	161.1	2,542.1	2,703.2	164.4	3,021.8	3,186.2
i) Village and Small Industries	51.4	2,000.8	2,052.2	193.4	2,306.0	2,499.4	158.1	2,269.2	2,427.3	161.4	2,628.5	2,789.9
ii) Industries@	-	250.9	250.9	1.6	341.1	342.7	3.0	272.9	275.9	3.0	393.2	396.2
iii) Others**	-	-	-	-	-	-	-	-	-	-	-	-

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
JAMMU AND KASHMIR

Item	2011-12 (Accounts)			2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
7. Transport and Communications (i + ii)	80	1,941.4	1,949.4	21.8	868.9	890.7	21.8	980.6	1,002.4	21.8	1,121.6	1,143.4
i) Roads and Bridges	-	1,941.4	1,941.4	21.8	868.9	890.7	21.8	980.6	1,002.4	21.8	1,121.6	1,143.4
ii) Others @	80	-	80	-	-	-	-	-	-	-	-	-
8. Science, Technology and Environment	52.1	389.2	441.3	7.7	251.2	258.9	23.6	258.6	282.2	14.0	284.2	288.2
9. General Economic Services (i to iv)	915.7	1,407.9	2,323.6	1,438.3	1,373.9	2,812.2	6,137.1	1,415.0	7,552.1	9,004.3	1,472.7	10,477.0
i) Secretariat - Economic Services	742.8	366.9	1,109.7	1,058.6	393.0	1,451.7	239.1	382.6	621.7	1,861.7	414.0	2,275.7
ii) Tourism	127.3	534.2	661.5	121.6	624.7	746.3	119.5	673.3	792.7	124.9	727.5	852.4
iii) Civil Supplies	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others +	45.6	506.8	552.4	258.1	356.2	614.2	5,778.6	359.1	6,137.7	7,017.7	331.2	7,348.9
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)												
A. Organs of State	174.0	97,073.6	97,247.6	182.5	110,795.2	110,977.7	163.0	105,404.9	105,567.9	164.4	128,561.5	128,725.9
B. Fiscal Services (i + ii)	3.0	1,832.4	1,832.4	-	2,404.3	2,404.3	5.6	2,530.6	2,536.2	-	2,755.0	2,755.0
i) Collection of Taxes and Duties	3.0	1,309.4	1,312.4	10.0	1,611.4	1,621.4	11.4	2,272.3	2,283.7	15.0	1,896.7	1,911.7
ii) Other Fiscal Services	-	1,307.6	1,310.6	10.0	1,610.2	1,620.2	11.4	2,271.1	2,282.5	15.0	1,895.6	1,910.6
C. Interest Payments and Servicing of Debt (1 + 2)	-	1.8	1.8	-	1.1	1.1	-	1.2	1.2	-	1.2	1.2
1. Appropriation for Reduction or Avoidance of Debt	-	156.3	156.3	-	160.0	160.0	-	160.0	160.0	-	297.6	297.6
2. Interest Payments (i to iv)	-	23,831.8	23,831.8	-	26,612.8	26,612.8	-	26,612.8	26,612.8	-	33,007.3	33,007.3
i) Interest on Loans from the Centre	-	1,279.8	1,279.8	-	1,429.5	1,429.5	-	1,429.5	1,429.5	-	1,257.3	1,257.3
ii) Interest on Internal Debt	-	16,121.0	16,121.0	-	17,887.6	17,887.6	-	17,887.6	17,887.6	-	22,168.2	22,168.2
of which:	-	-	-	-	-	-	-	-	-	-	-	-
(a) Interest on Market Loans	-	9,242.5	9,242.5	-	2,348.4	2,348.4	-	2,348.4	2,348.4	-	3,544.7	3,544.7
(b) Interest on NSF	-	3,647.6	3,647.6	-	2,968.2	2,968.2	-	2,968.2	2,968.2	-	3,300.5	3,300.5
iii) Interest on Small Savings, Provident Funds, etc.	-	5,597.1	5,597.1	-	5,953.9	5,953.9	-	5,953.9	5,953.9	-	7,600.0	7,600.0
iv) Others	-	834.0	834.0	-	1,341.8	1,341.8	-	1,341.8	1,341.8	-	1,981.8	1,981.8
D. Administrative Services (i to v)	171.0	36,967.3	37,138.3	172.5	49,745.8	49,918.4	146.0	41,818.3	41,964.3	149.4	54,594.0	54,743.4
i) Secretariat - General Services	1.0	500.9	501.9	25.9	665.8	691.7	27.3	757.9	785.2	33.3	787.6	820.8
ii) District Administration	100.8	687.1	788.0	-	711.1	711.1	-	681.5	681.5	-	776.6	776.6
iii) Police	-	28,718.2	28,718.2	1.2	32,490.9	32,492.0	1.2	31,881.9	31,883.1	1.2	36,336.4	36,337.6
iv) Public Works	4.4	3,391.0	3,395.5	16.0	4,551.1	4,551.1	16.0	4,254.7	4,254.7	16.0	4,830.7	4,846.7
v) Others ++	64.7	3,670.1	3,734.8	129.4	11,343.1	11,472.5	101.5	4,238.4	4,339.9	99.0	11,862.7	11,961.7
E. Pensions	-	32,965.0	32,965.0	-	30,250.0	30,250.0	-	32,000.0	32,000.0	-	36,000.0	36,000.0
F. Miscellaneous General Services	-	11.4	11.4	-	10.9	10.9	-	10.9	10.9	-	10.9	10.9
of which:	-	-	-	-	-	-	-	-	-	-	-	-
Payment on account of State Lotteries	-	10.9	10.9	-	-	-	-	-	-	-	-	-
III. Grants-in-Aid and Contributions	-	-	-	-	-	-	-	-	-	-	-	-
of which:	-	-	-	-	-	-	-	-	-	-	-	-
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	-	-	-	-	-	-	-	-	-	-	-

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)

JHARKHAND

Item	2011-12 (Accounts)				2012-13 (Budget Estimates)				2012-13 (Revised Estimates)				2013-14 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL	
	2	3			5	6			8	9			11	12	13	
1	76,462.9	133,452.9	209,915.8	4	112,530.9	165,474.6	278,005.5	7	114,898.1	166,356.2	281,254.2	10	119,264.1	185,086.7	304,350.8	
TOTAL EXPENDITURE (I+II+III)	72,002.2	59,458.1	131,460.3		106,831.7	85,607.8	192,439.5		109,178.4	85,184.0	194,362.4		111,959.0	93,684.2	205,643.2	
I. DEVELOPMENTAL EXPENDITURE (A + B)	35,588.9	37,281.4	72,870.3		61,173.5	54,939.3	116,112.8		61,545.9	52,873.8	114,419.7		67,906.2	56,150.2	124,056.3	
A. Social Services (1 to 12)	12,734.2	27,824.7	40,558.9		22,828.0	38,663.3	61,491.3		22,622.2	36,322.9	58,945.1		21,842.8	38,388.1	60,230.9	
1. Education, Sports, Art and Culture	2,311.0	5,254.7	7,565.7		2,453.9	5,731.1	8,185.1		2,338.1	5,848.9	8,187.0		3,738.8	6,482.3	10,221.1	
2. Medical and Public Health	575.5	115.3	690.8		2,891.9	116.2	3,008.1		2,891.9	117.2	3,009.1		1,115.5	112.8	1,228.3	
3. Family Welfare	1,456.6	1,939.2	3,395.8		2,050.0	2,079.6	4,129.6		2,050.0	2,119.4	4,169.4		1,350.0	2,209.6	3,559.6	
4. Water Supply and Sanitation	76.7	154.5	231.1		230.0	186.0	416.0		230.0	186.0	416.0		100.0	191.1	291.1	
5. Housing	902.1	158.2	1,060.3		2,448.0	1,115.6	3,563.6		2,448.0	1,167.8	3,615.8		10,034.5	1,399.3	11,433.8	
6. Urban Development	5,307.5	932.4	6,239.9		6,483.0	1,152.6	7,635.6		6,885.7	1,153.5	8,039.3		6,811.2	1,266.9	8,078.1	
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	859.6	414.8	1,274.4		1,590.8	701.1	2,291.9		1,798.0	703.6	2,501.6		1,539.5	744.5	2,284.0	
8. Labour and Labour Welfare	7,901.9	202.3	8,104.3		15,473.3	275.1	15,748.4		15,557.3	276.0	15,833.3		16,118.1	290.8	16,408.9	
9. Social Security and Welfare	3,335.5	-	3,335.5		4,474.6	-	4,474.6		4,474.6	-	4,474.6		5,045.8	-	5,045.8	
10. Nutrition	8.0	-251.6	-243.5		50.0	4,375.0	4,425.0		50.0	4,375.0	4,425.0		50.0	4,518.0	4,568.0	
11. Relief on account of Natural Calamities	120.2	536.8	657.0		200.0	543.7	743.7		200.0	603.6	803.6		160.0	546.8	706.8	
12. Others*	36,413.3	22,176.7	58,590.0		45,659.1	30,668.5	76,326.7		47,632.5	32,310.2	79,942.7		44,052.8	37,534.0	81,586.9	
B. Economic Services (1 to 9)	6,427.1	3,378.9	9,806.0		8,256.6	4,070.4	12,327.0		9,298.5	4,265.9	13,564.4		11,683.8	4,807.4	16,491.2	
1. Agriculture and Allied Activities (i to xii)	2,614.9	422.1	3,037.0		4,013.3	541.4	4,554.7		4,651.9	542.3	5,194.2		6,926.0	944.9	7,870.9	
i) Crop Husbandry	125.4	132.8	258.2		360.0	163.6	523.6		360.0	166.4	526.4		405.0	184.3	589.3	
ii) Soil and Water Conservation	370.5	707.0	1,077.5		612.5	845.3	1,457.8		628.4	859.1	1,487.5		642.5	939.5	1,582.0	
iii) Animal Husbandry	542.8	66.4	609.2		754.0	84.7	838.7		825.5	84.7	910.2		1,075.0	99.0	1,174.0	
iv) Dairy Development	298.0	77.6	375.6		319.8	102.1	421.9		495.7	102.1	597.8		438.0	100.1	538.1	
v) Fisheries	870.8	1,312.1	2,182.9		1,303.0	1,587.7	2,890.7		1,382.9	1,587.7	2,970.6		1,225.9	1,827.8	3,053.7	
vi) Forestry and Wild Life	-	-	-		-	-	-		-	-	-		-	-	-	
vii) Plantations	-	-	-		-	-	-		-	-	-		-	-	-	
viii) Food Storage and Warehousing	565.8	281.7	847.5		520.0	285.3	805.3		609.8	460.3	1,070.0		540.0	291.2	831.2	
ix) Agricultural Research and Education	-	-	-		-	-	-		-	-	-		-	-	-	
x) Agricultural Finance Institutions	1,020.7	364.1	1,384.8		312.0	440.9	752.9		312.0	443.8	755.8		410.9	401.4	812.3	
xi) Co-operation	18.3	16.1	34.4		62.0	19.5	81.5		32.4	19.5	51.8		20.5	19.1	39.6	
xii) Other Agricultural Programmes	12,668.0	4,218.1	16,886.1		15,761.8	7,296.6	23,058.4		15,761.8	7,586.8	23,348.6		16,106.0	8,442.7	24,548.7	
2. Rural Development	-	-	-		-	-	-		-	-	-		-	-	-	
3. Special Area Programmes	1.7	2,819.2	2,820.9		60.0	3,822.5	3,882.5		60.0	3,835.9	3,895.9		60.0	4,018.6	4,078.6	
4. Irrigation and Flood Control	-	-	-		-	-	-		-	-	-		-	-	-	
of which:	-	-	-		-	-	-		-	-	-		-	-	-	
i) Major and Medium Irrigation	-	2,199.0	2,199.0		-	3,043.1	3,043.1		-	3,054.5	3,054.5		-	3,186.3	3,186.3	
ii) Minor Irrigation	-	620.2	620.2		-	769.4	769.4		-	771.4	771.4		-	822.3	822.3	
iii) Flood Control and Drainage	-	-	-		-	10.0	10.0		-	10.0	10.0		-	10.0	10.0	
5. Energy	1,078.9	7,519.4	8,598.3		5,197.0	10,021.5	15,218.5		5,057.0	11,021.5	16,078.5		2,290.2	15,024.0	17,314.2	
6. Industry and Minerals (i to iii)	728.9	7,519.4	8,248.3		3,947.0	10,021.5	13,968.5		4,057.0	11,021.5	15,078.5		1,790.2	15,024.0	16,814.2	
i) Village and Small Industries	1,689.9	421.7	2,111.6		2,185.0	471.3	2,656.3		2,216.3	472.2	2,688.5		2,660.0	480.2	3,140.2	
ii) Industries@	859.8	214.8	1,074.6		1,218.0	222.1	1,440.1		1,070.3	222.4	1,292.7		1,525.0	226.9	1,751.9	
iii) Others**	830.1	206.9	1,037.0		967.0	249.1	1,216.1		1,146.0	249.8	1,395.8		1,135.0	253.3	1,388.3	

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
JHARKHAND

Item	2011-12 (Accounts)			2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @	5,130.8 64.3 5,066.6	3,169.0 2,707.8 461.1	8,299.8 2,772.1 5,527.7	5,034.7 105.5 4,929.2	4,162.3 3,715.3 447.1	9,197.0 3,820.8 5,376.3	5,034.7 105.5 4,929.2	4,286.7 3,839.6 447.1	9,321.4 3,945.1 5,376.3	960.6 90.6 870.0	3,904.3 3,504.8 399.6	4,864.9 3,595.4 1,269.6
8. Science, Technology and Environment												
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	9,416.9 60.4 9,343.7 12.7	650.4 247.7 205.8 186.7	10,067.3 247.7 9,549.5 199.4	9,163.0 97.5 8,640.0 425.5	823.9 325.1 246.4 238.6	9,987.0 325.1 8,866.4 664.1	10,204.2 97.5 9,602.7 504.0	841.3 338.8 247.6 240.5	11,045.5 338.8 9,850.2 744.5	10,292.2 69.5 9,650.0 572.7	856.7 332.4 270.2 240.7	11,149.0 332.4 9,920.2 813.4
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)												
A. Organs of State	4,460.7	73,994.8	78,455.5	5,699.2	79,861.3	85,560.5	5,719.7	81,166.6	86,886.3	7,305.0	91,400.0	98,705.1
B. Fiscal Services (i + ii)	134.2	2,320.5	2,454.7	420.0	3,057.5	3,477.4	420.0	3,080.3	3,500.2	1,005.2	2,920.8	3,432.3
i) Collection of Taxes and Duties	134.2	2,296.8	2,431.0	420.0	3,028.5	3,448.5	420.0	3,050.8	3,470.7	1,005.2	2,894.5	3,899.7
ii) Other Fiscal Services	-	23.7	23.7	-	29.0	29.0	-	29.5	29.5	-	26.3	26.3
C. Interest Payments and Servicing of Debt (1 + 2)												
1. Appropriation for Reduction or Avoidance of Debt	-	-	-	-	-	-	-	-	-	-	-	-
2. Interest Payments (i to iv)	-	22,670.8	22,670.8	-	24,345.8	24,345.8	-	24,485.8	24,485.8	-	24,746.4	24,746.4
i) Interest on Loans from the Centre	-	1,658.1	1,658.1	-	2,327.1	2,327.1	-	2,327.1	2,327.1	-	1,511.4	1,511.4
ii) Interest on Internal Debt	-	19,412.0	19,412.0	-	20,079.8	20,079.8	-	20,219.8	20,219.8	-	21,624.8	21,624.8
of which:												
(a) Interest on Market Loans	-	6,186.5	6,186.5	-	6,110.4	6,110.4	-	6,110.4	6,110.4	-	6,397.4	6,397.4
(b) Interest on NSF	-	9,856.7	9,856.7	-	9,856.4	9,856.4	-	9,856.4	9,856.4	-	10,842.4	10,842.4
iii) Interest on Small Savings, Provident Funds, etc.	-	1,577.7	1,577.7	-	1,893.5	1,893.5	-	1,893.5	1,893.5	-	1,545.0	1,545.0
iv) Others	-	23.0	23.0	-	45.3	45.3	-	45.3	45.3	-	65.2	65.2
D. Administrative Services (i to v)	4,326.5	23,195.6	27,522.0	5,279.3	26,691.8	31,971.0	5,299.7	27,694.5	32,994.2	6,299.9	29,688.0	35,987.8
i) Secretariat - General Services	-	551.3	551.3	1.3	696.4	697.7	1.3	1,731.7	1,733.0	2.0	738.8	740.8
ii) District Administration	2,419.3	896.4	3,315.7	4,009.5	1,067.6	5,077.1	4,009.5	1,079.3	5,088.8	4,837.3	1,156.8	5,994.1
iii) Police	1,901.6	19,085.5	20,987.1	1,195.0	21,988.7	23,183.7	1,195.0	21,792.9	22,987.9	1,354.3	24,628.4	25,982.7
iv) Public Works	-	784.6	784.6	53.0	822.6	875.6	53.0	842.4	895.4	51.0	818.3	869.3
v) Others ++	5.6	1,877.8	1,883.4	20.5	2,116.5	2,137.0	41.0	2,248.1	2,289.1	55.3	2,345.8	2,401.0
E. Pensions	-	22,966.9	22,966.9	-	22,277.5	22,277.5	-	22,277.5	22,277.5	-	30,612.6	30,612.6
F. Miscellaneous General Services	-	-	-	-	-	-	-	45.0	45.0	-	-	-
of which:												
Payment on account of State Lotteries	-	-	-	-	-	-	-	-	-	-	-	-
III. Grants-in-Aid and Contributions												
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	-	-	-	5.5	5.5	-	5.5	5.5	-	2.5	2.5

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
KARNATAKA

(₹ Million)

Item	2011-12 (Accounts)			2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
TOTAL EXPENDITURE (I+II+III)	185,667.4	465,483.3	651,150.7	242,506.1	562,793.6	805,299.7	266,331.9	573,076.2	839,408.1	328,635.9	645,269.4	973,905.3
I. DEVELOPMENTAL EXPENDITURE (A + B)	168,396.3	274,860.0	443,256.3	221,690.6	290,832.9	512,523.6	249,134.0	328,894.8	578,028.8	302,143.4	354,785.7	656,929.1
A. Social Services (1 to 12)	110,604.8	141,112.6	251,717.4	142,612.0	160,070.8	302,682.8	148,579.8	179,041.3	327,621.1	187,850.7	189,497.7	377,348.5
1. Education, Sports, Art and Culture	29,690.6	92,709.9	122,400.5	42,251.8	103,177.3	145,429.1	44,695.0	110,937.7	155,632.7	63,415.5	123,164.2	186,579.7
2. Medical and Public Health	8,542.5	17,950.9	25,893.4	14,564.2	20,375.6	34,939.8	11,738.3	21,317.9	33,056.2	22,413.7	24,598.0	47,011.6
3. Family Welfare	3,497.1	191.5	3,688.6	4,112.1	205.7	4,317.8	4,170.4	210.2	4,380.6	4,842.3	520.0	5,362.4
4. Water Supply and Sanitation	1,941.4	315.3	2,256.7	3,178.7	328.5	3,507.2	3,505.5	349.8	3,855.3	3,430.8	376.6	3,766.6
5. Housing	8,802.1	1,691.0	10,493.1	12,101.7	1,990.2	14,091.9	15,064.2	3,085.3	18,149.5	11,675.1	2,105.6	13,780.7
6. Urban Development	5,223.8	754.0	5,977.8	7,544.9	1,091.5	8,636.4	6,606.6	1,286.0	7,892.6	8,446.0	1,120.2	9,566.2
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	23,335.9	6,059.2	29,395.1	28,464.6	6,613.6	35,078.2	29,343.5	7,496.0	36,839.5	36,938.5	9,863.8	46,802.3
8. Labour and Welfare	1,790.3	822.6	2,612.9	3,060.8	977.3	4,038.1	3,403.3	1,162.1	4,565.4	2,736.8	1,188.9	3,925.8
9. Social Security and Welfare	23,937.1	12,795.9	36,733.0	22,686.7	17,290.3	39,977.0	25,377.8	17,387.0	42,764.8	24,857.9	17,182.2	42,040.0
10. Nutrition	3,147.6	3,317.0	6,464.7	3,805.7	4,204.6	8,010.3	3,805.7	4,204.6	8,010.3	6,882.5	4,500.0	11,382.5
11. Relief on account of Natural Calamities	-	2,393.7	2,393.7	-	1,839.4	1,839.4	-	8,570.8	8,570.8	1,250.0	2,927.7	4,177.7
12. Others*	696.3	2,711.5	3,407.9	840.8	1,976.7	2,817.5	869.3	3,034.1	3,903.4	961.6	1,991.5	2,953.0
B. Economic Services (1 to 9)	57,791.6	133,747.4	191,539.0	79,078.6	130,762.1	209,840.8	100,554.3	149,853.5	250,407.8	114,292.7	165,287.9	279,580.6
1. Agriculture and Allied Activities (i to xii)	32,205.4	22,805.4	55,010.8	43,542.6	27,688.7	71,231.2	51,493.3	29,520.7	81,014.0	66,093.2	55,537.1	121,630.3
i) Crop Husbandry	13,897.0	3,021.2	16,918.2	23,899.3	3,653.5	27,552.7	20,518.7	4,480.9	24,999.6	21,520.4	4,113.5	25,633.9
ii) Soil and Water Conservation	1,606.7	658.1	2,264.9	4,663.1	714.0	5,377.0	4,135.7	714.0	4,849.6	7,351.6	748.4	8,100.0
iii) Animal Husbandry	2,522.7	2,589.8	5,112.5	3,309.6	2,851.5	6,161.1	2,617.9	3,084.9	5,702.8	3,356.9	3,307.2	6,664.1
iv) Dairy Development	3,681.4	3,681.4	7,362.8	3,681.4	2,897.8	6,579.2	3,543.5	8,925.0	12,504.5	8,252.0	4,252.5	16,756.5
v) Fisheries	785.9	204.9	990.8	1,205.8	226.3	1,432.2	1,043.3	237.9	1,281.2	1,149.1	282.7	1,431.8
vi) Forestry and Wild Life	2,454.3	5,584.2	8,038.5	2,044.8	8,080.3	10,125.1	2,060.3	8,621.3	10,681.6	2,572.3	9,057.4	11,629.7
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	1.6	8,289.1	8,290.7	-	9,611.5	9,611.5	-	9,676.8	9,676.8	-	34,666.0	34,666.0
ix) Agricultural Research and Education	1,919.1	1,739.5	3,658.6	1,915.0	1,530.0	3,445.0	1,389.0	1,530.0	2,919.0	2,600.8	2,342.1	4,942.9
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	5,336.6	718.5	6,055.1	3,607.2	1,021.5	4,628.8	16,184.9	1,175.0	17,359.9	18,617.1	1,019.7	19,636.7
xii) Other Agricultural Programmes	-	-	-	-	-	-	-	-	-	-	-	-
Rural Development	9,424.8	10,065.7	19,490.4	17,330.7	15,361.2	32,691.9	32,635.7	18,708.4	51,344.1	28,613.0	18,107.4	46,720.4
Special Area Programmes	1,346.2	-	1,346.2	65.9	-	65.9	28.9	-	28.9	1,504.2	-	1,504.2
Irrigation and Flood Control	2,789.6	3,325.3	6,114.8	6,022.7	3,701.4	9,724.1	4,906.5	3,824.8	8,731.2	3,824.2	6,409.4	10,233.6
of which:												
i) Major and Medium Irrigation	68.3	2,067.7	2,136.0	94.0	2,320.2	2,414.2	94.0	2,434.8	2,528.8	223.0	4,647.1	4,870.1
ii) Minor Irrigation	331.8	1,255.6	1,587.5	477.1	1,376.1	1,853.2	479.2	1,384.9	1,864.0	535.3	1,757.1	2,292.4
iii) Flood Control and Drainage	-	2.0	2.0	-	5.1	5.1	-	5.1	5.1	-	5.3	5.3
Energy	187.1	53,073.6	53,260.7	195.5	51,042.5	51,238.0	195.5	63,542.5	63,738.0	392.6	52,530.0	52,922.6
of which: Power	20.0	53,073.6	53,093.6	-	51,042.5	51,042.5	-	63,542.5	63,542.5	200.0	52,530.0	52,730.0
Industry and Minerals (i to iii)	4,421.4	3,043.1	7,464.5	5,146.7	3,131.8	8,278.5	4,866.8	3,618.2	8,485.0	6,305.2	4,189.6	10,494.8
i) Village and Small Industries	2,698.4	2,712.6	5,411.0	3,191.4	2,758.3	5,949.7	3,149.6	3,236.0	6,385.6	4,376.1	3,772.1	8,148.1
ii) Industries@	1,722.9	330.5	2,053.4	1,955.3	373.5	2,328.8	1,717.2	382.2	2,099.4	1,929.1	417.5	2,346.6
iii) Others**	-	-	-	-	-	-	-	-	-	-	-	-

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
KARNATAKA

Item	2011-12 (Accounts)				2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @@	4,625.5 4,623.7 1.9	12,327.5 8,907.2 3,420.3	16,953.1 13,530.9 3,422.2	4	2,718.3 2,714.3 4.0	14,204.5 11,259.3 2,945.2	16,922.8 13,973.6 2,949.2	2,733.4 2,729.3 4.1	14,915.3 11,759.3 3,156.0	17,648.7 14,488.6 3,160.1	2,710.6 2,691.8 18.8	17,730.2 12,804.4 4,925.7	20,440.7 15,496.2 4,944.5
8. Science, Technology and Environment	400.3	0.1	400.4		1,054.4	0.1	1,054.5	884.9	0.1	885.0	672.2	0.1	672.3
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	1,001.6 1,040.4 1.4 348.0	29,106.8 30.4 133.0 28,468.6	31,498.2 1,476.5 1,34.4 28,816.6	4	3,001.8 1,509.4 857.4 627.5	15,632.0 622.0 34.3 14,793.8	18,633.9 2,131.5 891.7 15,421.3	2,809.4 1,225.5 817.4 757.9	15,723.4 653.5 34.3 14,817.7	18,532.8 1,879.1 851.7 15,575.6	4,177.5 1,955.5 1,070.0 1,151.0	10,784.2 692.4 37.2 9,828.0	14,961.7 2,647.9 1,107.2 10,979.0
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)													
A. Organs of State	1,530.4	162,924.4	164,454.8		1,517.6	238,891.6	240,409.1	1,800.0	209,473.1	211,273.1	2,952.5	253,476.4	256,428.9
B. Fiscal Services (i + ii)	348.7	6,210.3	6,559.0		365.0	7,472.1	7,837.1	441.2	8,942.8	9,384.0	304.4	11,265.4	11,569.8
i) Collection of Taxes and Duties	205.2	6,176.1	6,381.4		90.0	8,051.1	8,141.1	90.3	8,746.4	8,836.7	91.5	10,774.1	10,865.6
ii) Other Fiscal Services	205.2	6,113.6	6,318.8		90.0	7,973.3	8,063.3	90.3	8,668.6	8,758.9	91.5	10,689.0	10,780.5
C. Interest Payments and Servicing of Debt (1 + 2)		62.5	62.5			77.8	77.8		77.8	77.8		85.1	85.1
1. Appropriation for Reduction or Avoidance of Debt													
2. Interest Payments (i to iv)		60,618.5	60,618.5										
i) Interest on Loans from the Centre													
ii) Interest on Internal Debt		41,855.5	41,855.5										
of which:													
(a) Interest on Market Loans		18,636.6	18,636.6										
(b) Interest on NSF		20,801.1	20,801.1										
iii) Interest on Small Savings, Provident Funds, etc.		11,004.7	11,004.7										
iv) Others		0.8	0.8										
D. Administrative Services (i to v)	976.5	35,243.4	36,219.9		1,062.6	78,234.0	79,296.5	1,268.5	47,928.2	49,196.7	2,556.6	60,751.3	63,307.9
i) Secretariat - General Services	6.2	868.1	874.3		40.0	1,274.0	1,314.0	41.0	1,712.3	1,753.2	15.0	1,743.9	1,758.9
ii) District Administration		2,815.8	2,815.8			3,679.9	3,679.9		4,477.6	4,477.6		5,676.5	5,876.5
iii) Police	595.0	21,592.1	22,187.1		585.0	26,029.9	26,614.9	585.0	27,859.6	28,444.6	1,692.8	32,335.0	34,027.8
iv) Public Works	59.6	5,098.5	5,158.1		100.0	5,988.6	6,088.6	104.1	7,548.6	7,652.7	110.0	7,776.9	7,886.9
v) Others ++	315.7	4,869.0	5,184.6		337.6	41,261.6	41,599.2	538.5	6,330.2	6,868.6	538.8	13,219.0	13,757.8
E. Pensions		54,362.0	54,362.0			69,801.0	69,801.0		75,000.0	75,000.0		85,000.0	85,000.0
F. Miscellaneous General Services		314.1	314.1			333.4	333.4		333.4	333.4		685.6	685.6
of which:													
Payment on account of State Lotteries													
III. Grants-in-Aid and Contributions	15,740.7	27,698.9	43,439.6		19,297.9	33,069.2	52,367.0	15,397.9	34,708.3	50,106.1	23,540.0	37,007.3	60,547.3
of which:													
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	15,740.7	27,698.9	43,439.6		19,297.9	33,069.2	52,367.0	15,397.9	34,708.3	50,106.1	23,540.0	37,007.3	60,547.3

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
KERALA

(₹ Million)

Item	2011-12 (Accounts)			2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
TOTAL EXPENDITURE (I+II+III)	53,338.3	407,107.9	460,446.2	84,871.8	431,181.8	516,053.6	74,920.0	441,836.4	516,756.4	97,625.8	505,652.7	603,278.4
I. DEVELOPMENTAL EXPENDITURE (A + B)	52,608.6	170,946.7	223,555.3	83,984.3	181,791.2	265,775.5	74,004.4	188,755.5	262,759.9	96,319.0	213,909.0	310,228.0
A. Social Services (1 to 12)	34,032.3	128,206.3	162,238.6	56,832.8	135,131.3	191,964.0	49,265.8	138,894.0	188,159.8	68,354.1	158,488.1	226,842.3
1. Education, Sports, Art and Culture	5,781.7	88,465.6	94,247.4	11,578.1	91,582.8	103,160.9	9,965.7	91,469.9	101,435.6	12,362.6	106,226.3	118,588.9
2. Medical and Public Health	3,461.6	21,276.3	24,737.8	4,252.5	23,671.4	27,924.0	3,779.8	23,964.4	27,744.3	4,510.3	27,032.1	31,542.5
3. Family Welfare	2,355.7	706.4	3,062.1	2,918.9	1,066.6	3,985.5	2,918.9	1,066.6	3,985.5	3,703.4	1,299.6	5,003.0
4. Water Supply and Sanitation	1,807.6	2,022.6	3,830.2	4,780.0	1,872.5	6,652.5	3,461.6	1,904.3	5,365.9	5,550.0	2,099.1	7,649.1
5. Housing	101.7	953.9	1,055.6	93.0	818.4	911.4	93.0	880.6	973.6	224.4	893.9	1,118.3
6. Urban Development	2,506.9	232.8	2,739.7	10,200.6	278.8	10,479.4	7,159.0	279.7	7,438.7	12,382.6	316.0	12,698.6
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	8,335.1	2,254.2	10,589.2	10,871.8	2,428.3	13,300.2	10,665.9	2,649.2	13,315.1	15,405.6	2,905.4	18,311.0
8. Labour and Welfare	2,102.1	2,163.8	4,265.9	4,580.5	2,304.9	6,885.4	4,159.3	2,718.4	6,877.7	5,048.7	2,628.5	7,677.2
9. Social Security and Welfare	7,195.2	7,908.4	15,103.6	7,244.0	8,843.7	16,087.7	6,792.7	10,329.8	17,122.5	9,008.6	12,465.6	21,474.1
10. Nutrition	-	16.0	16.0	-	29.2	29.2	-	29.2	29.7	-	32.3	32.3
11. Relief on account of Natural Calamities	-	1,418.1	1,418.1	-	1,486.2	1,486.2	-	2,613.0	2,613.0	-	1,588.4	1,588.4
12. Others*	384.8	788.2	1,172.9	313.3	748.3	1,061.6	269.9	988.2	1,258.1	158.0	1,001.0	1,159.0
B. Economic Services (1 to 9)	18,576.3	42,740.3	61,316.6	27,151.5	46,660.0	73,811.5	24,738.6	49,861.5	74,600.1	27,964.9	55,420.9	83,385.8
1. Agriculture and Allied Activities (i to xii)	10,338.1	20,650.8	30,988.9	13,527.0	19,837.4	33,364.4	12,577.0	22,389.6	34,966.5	15,615.1	24,493.6	40,108.7
i) Crop Husbandry	4,479.5	4,282.1	8,761.7	6,551.2	4,181.3	10,732.5	6,282.6	4,533.2	10,815.8	7,625.9	4,844.4	12,470.3
ii) Soil and Water Conservation	164.6	336.1	500.7	240.5	353.2	593.7	238.6	356.7	595.2	280.0	418.9	698.9
iii) Animal Husbandry	992.8	2,368.8	3,361.7	1,211.7	2,437.3	3,649.0	1,008.0	2,452.4	3,460.4	1,415.5	2,685.4	4,100.9
iv) Dairy Development	759.6	300.7	1,060.3	928.0	404.3	1,332.3	960.7	372.8	1,333.5	1,101.5	1,537.7	2,067.2
v) Fisheries	1,454.0	626.3	2,080.2	1,593.5	424.7	2,018.2	1,270.1	647.6	1,917.7	1,683.5	656.5	2,340.0
vi) Forestry and Wild Life	777.3	2,133.9	2,911.2	1,167.2	2,378.5	3,545.7	1,054.2	2,389.6	3,443.8	1,533.8	2,698.3	4,232.1
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	726.0	7,173.6	7,899.6	48.4	6,167.6	6,216.0	46.5	7,719.1	7,765.6	96.4	8,579.2	8,675.6
ix) Agricultural Research and Education	689.7	1,690.9	2,380.6	1,085.0	1,958.8	3,043.8	984.4	1,958.8	2,943.2	1,275.0	2,344.5	3,619.5
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	129.2	1,721.1	1,850.3	251.5	1,519.9	1,771.4	177.1	1,947.5	2,124.6	381.0	1,816.5	2,197.5
xii) Other Agricultural Programmes	165.3	17.2	182.6	450.0	11.9	461.9	554.7	11.9	566.6	222.5	13.7	236.2
2. Rural Development	1,674.2	2,469.4	4,143.6	3,332.8	3,263.7	6,596.5	3,004.6	3,273.4	6,278.0	3,687.3	3,673.4	7,360.7
3. Special Area Programmes	339.7	339.7	679.4	1,153.0	-	1,153.0	549.1	-	549.1	1,228.4	-	1,228.4
4. Irrigation and Flood Control	176.7	3,445.0	3,621.7	3,645.5	4,103.9	4,468.4	3,679.9	4,110.5	4,478.4	2,608.8	4,570.7	4,831.5
of which:												
i) Major and Medium Irrigation	4.2	2,000.9	2,005.1	7.0	2,032.0	2,039.0	6.3	2,280.4	2,286.7	67.7	2,578.2	2,645.9
ii) Minor Irrigation	114.4	1,279.7	1,394.1	277.5	1,629.2	1,906.7	280.0	1,659.1	1,939.2	113.1	1,737.3	1,850.4
iii) Flood Control and Drainage	-	164.4	164.4	-	442.7	442.7	-	171.0	171.0	-	255.3	255.3
5. Energy	409.6	571.7	981.3	446.6	558.4	1,005.0	304.6	1,308.4	1,613.0	496.8	561.2	1,058.0
of which: Power	-	548.7	548.7	-	533.3	533.3	-	1,283.3	1,283.3	50.0	533.3	583.3
6. Industry and Minerals (i to iii)	2,070.2	1,088.4	3,158.6	2,680.8	1,305.5	3,986.3	2,259.4	1,477.4	3,736.8	2,481.8	1,364.3	3,846.1
i) Village and Small Industries	1,570.4	929.7	2,500.1	1,994.2	1,161.2	3,155.3	1,522.8	1,336.5	2,859.3	2,355.3	1,192.3	3,547.6
ii) Industries@	499.7	134.8	634.5	686.6	144.3	830.9	686.6	140.9	827.5	126.5	172.0	298.5
iii) Others**	-	24.0	24.0	-	-	-	50.0	-	50.0	-	-	-

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
KERALA

Item	2011-12 (Accounts)			2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @@	889.2	12,417.5	13,306.7	1,568.3	15,399.6	16,967.9	1,651.3	14,954.8	16,606.1	247.9	18,386.7	18,634.6
8. Science, Technology and Environment	581.3	1,098.1	1,679.4	1,268.1	858.6	2,126.7	1,258.1	1,145.1	2,403.3	120.0	17,216.9	17,336.9
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	2,137.0	1,803.6	3,940.7	3,299.1	1,844.9	5,143.9	3,172.9	1,880.8	5,053.7	1,048.0	4,027.7	1,297.6
	941.9	399.5	1,341.4	1,504.8	442.0	1,946.7	1,364.8	442.7	1,807.6	2,898.8	1,968.3	4,867.1
	849.8	630.6	1,480.4	1,422.6	593.9	2,016.5	1,438.8	630.1	2,068.9	1,408.0	507.6	1,915.6
	77.6	138.1	215.7	13.0	130.4	143.4	7.5	131.7	139.2	201.0	151.8	352.8
	267.7	635.4	903.1	358.7	678.7	1,037.4	361.7	676.3	1,038.1	394.5	769.4	1,163.9
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)	729.7	202,270.5	203,000.2	887.6	208,010.3	208,897.8	915.6	211,426.6	212,342.2	1,306.7	239,762.8	241,069.5
A. Organs of State	5.5	5,483.0	5,488.5	9.2	5,210.3	5,219.5	8.3	5,443.0	5,451.2	72.5	6,117.5	6,190.1
B. Fiscal Services (i + ii)	44.3	9,434.2	9,478.5	74.2	9,381.2	9,455.4	141.6	9,962.6	10,104.1	173.0	10,900.2	11,073.2
i) Collection of Taxes and Duties	44.3	8,311.6	8,355.9	74.2	8,313.5	8,387.7	141.6	8,290.6	8,432.1	173.0	9,726.0	9,899.0
ii) Other Fiscal Services	-	1,122.6	1,122.6	-	1,067.6	1,067.6	-	1,672.0	1,672.0	-	1,174.2	1,174.2
C. Interest Payments and Servicing of Debt (1 + 2)	-	63,036.0	63,036.0	-	72,343.3	72,343.3	-	70,454.0	70,454.0	-	76,734.8	76,734.8
1. Appropriation for Reduction or Avoidance of Debt	-	100.0	100.0	-	-	-	-	-	-	-	-	-
2. Interest Payments (i to iv)	-	62,936.0	62,936.0	-	72,343.3	72,343.3	-	70,454.0	70,454.0	-	76,734.8	76,734.8
i) Interest on Loans from the Centre	-	4,193.2	4,193.2	-	4,096.2	4,096.2	-	3,729.1	3,729.1	-	3,668.4	3,668.4
ii) Interest on Internal Debt	-	41,189.6	41,189.6	-	49,127.6	49,127.6	-	49,034.6	49,034.6	-	55,558.4	55,558.4
of which:												
(a) Interest on Market Loans	-	24,847.4	24,847.4	-	32,766.4	32,766.4	-	32,954.8	32,954.8	-	40,634.2	40,634.2
(b) Interest on NSF	-	11,368.7	11,368.7	-	10,895.2	10,895.2	-	10,895.2	10,895.2	-	10,434.5	10,434.5
iii) Interest on Small Savings, Provident Funds, etc.	-	17,553.2	17,553.2	-	19,119.4	19,119.4	-	17,690.3	17,690.3	-	17,508.0	17,508.0
iv) Others	-	-	-	-	-	-	-	-	-	-	-	-
D. Administrative Services (i to v)	661.9	27,477.7	28,139.6	804.2	28,412.6	29,216.8	765.8	28,126.6	28,892.4	1,061.2	33,242.6	34,303.8
i) Secretariat - General Services	-	1,401.6	1,401.6	-	1,356.7	1,356.7	-	1,410.1	1,410.1	-	1,583.9	1,583.9
ii) District Administration	84.7	2,112.7	2,197.5	82.0	2,169.9	2,246.9	73.0	2,169.5	2,242.5	98.0	2,453.8	2,551.8
iii) Police	273.9	16,937.0	17,210.9	428.0	17,358.5	17,786.5	398.0	17,288.3	17,686.3	465.0	20,759.7	21,224.7
iv) Public Works	-	1,415.4	1,415.4	-	1,656.2	1,656.2	-	1,275.7	1,275.7	-	1,645.7	1,645.7
v) Others ++	303.3	5,611.0	5,914.3	294.2	5,876.2	6,170.4	294.8	5,983.1	6,277.9	498.2	6,799.5	7,297.7
E. Pensions	-	87,003.0	87,003.0	-	81,780.5	81,780.5	-	84,673.1	84,673.1	-	94,377.6	94,377.6
F. Miscellaneous General Services	18.0	9,836.6	9,854.6	-	10,882.5	10,882.5	-	12,767.3	12,767.3	-	18,390.0	18,390.0
of which:												
Payment on account of State Lotteries	-	9,017.3	9,017.3	-	10,773.4	10,773.4	-	12,160.0	12,160.0	-	18,180.0	18,180.0
III. Grants-in-Aid and Contributions	-	33,890.8	33,890.8	-	41,380.3	41,380.3	-	41,654.3	41,654.3	-	51,980.9	51,980.9
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj institutions	-	33,890.8	33,890.8	-	41,380.3	41,380.3	-	41,654.3	41,654.3	-	51,980.9	51,980.9

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
MADHYA PRADESH

(₹ Million)

Item	2011-12 (Accounts)				2012-13 (Budget Estimates)				2012-13 (Revised Estimates)				2013-14 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL	
	2	3	3	3	5	6	6	7	8	9	9	10	11	12	13	
TOTAL EXPENDITURE (I+II+III)	160,165.4	366,771.7	526,937.1	4	189,464.0	445,971.0	635,434.9	7	204,678.5	448,405.4	653,084.0	10	235,616.9	508,269.6	743,886.5	
I. DEVELOPMENTAL EXPENDITURE (A + B)	153,018.7	179,599.9	332,618.5	4	181,031.0	211,408.4	392,439.4	7	194,943.3	228,251.5	423,194.9	10	226,246.2	249,415.6	475,661.8	
A. Social Services (1 to 12)	98,369.4	104,600.0	202,969.4	4	121,431.3	128,490.5	249,921.7	7	131,132.2	133,167.9	264,300.1	10	148,135.7	152,871.3	301,007.0	
1. Education, Sports, Art and Culture	30,087.4	68,001.5	98,088.9	4	38,621.6	83,531.2	122,152.8	7	39,224.5	86,108.0	125,332.6	10	40,413.9	98,308.6	138,722.5	
2. Medical and Public Health	3,912.8	17,270.5	21,183.3	4	6,787.4	21,672.2	28,459.5	7	9,068.7	22,634.4	31,703.0	10	7,793.3	26,590.2	34,383.5	
3. Family Welfare	3,093.4	37.0	3,130.4	4	4,017.9	54.1	4,072.0	7	3,960.0	54.1	4,014.1	10	4,791.2	35.3	4,826.5	
4. Water Supply and Sanitation	1,971.4	3,931.4	5,902.8	4	2,926.9	4,833.8	7,760.7	7	2,982.1	5,286.2	8,268.3	10	3,676.3	6,479.9	10,156.2	
5. Housing	2,010.4	1,219.4	3,229.8	4	2,227.5	1,127.9	3,355.4	7	2,227.5	1,185.3	3,412.8	10	2,361.3	1,098.8	3,460.1	
6. Urban Development	7,479.5	1,426.2	8,905.8	4	10,619.4	3,510.8	14,130.2	7	11,491.2	3,537.9	15,029.1	10	14,624.0	4,141.5	18,765.4	
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	14,904.9	3,191.9	18,096.8	4	17,851.4	3,754.7	21,606.1	7	19,877.9	3,776.1	23,654.0	10	25,613.5	4,391.7	30,005.2	
8. Labour and Labour Welfare	518.4	1,157.6	1,676.0	4	799.7	1,493.1	2,292.9	7	809.3	1,511.9	2,321.3	10	959.7	1,709.1	2,668.9	
9. Social Security and Welfare	24,059.5	1,169.2	25,228.6	4	25,476.1	1,687.4	27,163.5	7	29,317.8	1,584.8	30,902.6	10	34,153.7	1,838.8	35,992.5	
10. Nutrition	10,280.1	24.3	10,304.4	4	12,044.4	31.0	12,075.4	7	12,044.4	31.1	12,075.5	10	13,638.9	32.3	13,671.2	
11. Relief on account of Natural Calamities	-	5,985.9	5,985.9	4	-	5,303.6	5,303.6	7	-	5,303.7	5,303.7	10	-	5,690.1	5,690.1	
12. Others*	51.4	1,185.3	1,236.7	4	58.9	1,490.6	1,549.6	7	128.7	2,154.4	2,283.1	10	110.0	2,555.0	2,665.0	
B. Economic Services (1 to 9)	54,649.3	74,999.8	129,649.1	4	59,599.8	82,917.9	142,517.7	7	63,811.1	95,083.6	158,894.8	10	78,110.5	96,544.3	174,654.8	
1. Agriculture and Allied Activities (i to xii)	21,290.6	29,008.4	50,299.0	4	21,828.6	30,962.3	52,791.0	7	24,204.7	37,129.2	61,333.9	10	31,936.6	37,652.7	69,589.3	
i) Crop Husbandry	10,354.5	3,485.0	13,839.6	4	9,744.3	4,151.6	13,895.9	7	10,929.3	3,896.7	14,826.0	10	13,785.8	4,402.9	18,188.6	
ii) Soil and Water Conservation	122.9	404.3	527.3	4	159.6	576.3	735.9	7	159.6	504.3	663.9	10	156.6	556.3	712.9	
iii) Animal Husbandry	2,423.7	3,175.5	5,599.3	4	1,962.1	4,172.3	6,134.4	7	2,806.6	4,185.7	6,992.2	10	2,466.3	4,734.2	7,200.5	
iv) Dairy Development	-	-	-	4	-	-	-	7	-	-	-	10	-	-	-	
v) Fisheries	315.9	232.8	548.7	4	311.2	313.7	624.9	7	354.1	317.5	671.6	10	347.7	425.1	772.7	
vi) Forestry and Wild Life	4,086.0	8,440.4	12,526.4	4	4,974.0	10,156.4	15,130.4	7	4,923.6	10,017.7	14,941.3	10	8,656.0	10,266.8	18,922.8	
vii) Plantations	-	-	-	4	-	-	-	7	-	-	-	10	-	-	-	
viii) Food Storage and Warehousing	202.8	11,069.3	11,272.1	4	315.8	10,205.3	10,521.2	7	556.8	16,831.9	17,388.6	10	464.0	15,611.2	16,075.2	
ix) Agricultural Research and Education	346.8	512.5	859.3	4	530.4	384.3	914.7	7	530.4	384.3	914.7	10	699.8	485.2	1,185.0	
x) Agricultural Finance Institutions	-	-	-	4	-	-	-	7	-	-	-	10	-	-	-	
xi) Co-operation	3,437.9	1,688.5	5,126.3	4	3,831.2	1,002.5	4,833.7	7	3,944.4	991.2	4,935.5	10	5,360.4	1,171.0	6,531.5	
xii) Other Agricultural Programmes	-	-	-	4	-	-	-	7	-	-	-	10	-	-	-	
2. Rural Development	20,554.0	8,668.2	29,222.2	4	30,217.6	11,974.3	42,191.9	7	30,555.5	11,989.4	42,544.9	10	32,298.4	14,154.3	46,452.7	
3. Special Area Programmes	-	-	-	4	-	-	-	7	-	-	-	10	-	-	-	
4. Irrigation and Flood Control	1,768.5	4,772.5	6,541.0	4	1,444.3	5,850.6	5,994.9	7	191.4	5,905.6	6,097.0	10	1,214.9	6,683.8	7,898.7	
of which:	-	-	-	4	-	-	-	7	-	-	-	10	-	-	-	
i) Major and Medium Irrigation	1,686.1	3,972.8	5,659.0	4	20.1	4,915.5	4,935.6	7	20.0	4,937.5	4,957.5	10	1,021.8	5,601.6	6,623.4	
ii) Minor Irrigation	54.6	799.6	854.2	4	73.9	935.1	1,009.0	7	73.9	968.1	1,042.0	10	117.7	1,082.2	1,199.9	
iii) Flood Control and Drainage	27.8	27.8	55.6	4	50.3	50.3	101.6	7	97.5	97.5	195.0	10	75.4	75.4	150.8	
5. Energy	7,261.5	13,447.1	20,708.6	4	2,250.3	19,310.8	21,561.1	7	3,691.4	19,829.1	23,520.5	10	4,728.7	21,070.2	25,798.9	
of which: Power	7,137.9	13,444.5	20,582.3	4	1,976.3	19,298.0	21,274.3	7	3,424.6	19,822.0	23,246.6	10	4,248.7	21,048.0	25,296.7	
6. Industry and Minerals (i to iii)	2,523.4	9,551.6	12,075.0	4	2,453.7	3,124.2	5,578.3	7	2,701.5	6,161.8	8,863.4	10	4,505.3	3,540.2	8,045.6	
i) Village and Small Industries	1,154.3	643.8	1,798.1	4	1,333.0	860.3	2,193.3	7	1,413.5	886.8	2,300.3	10	2,074.1	1,015.6	3,089.7	
ii) Industries@	1,369.1	8,907.8	10,276.9	4	1,120.7	2,263.8	3,384.6	7	1,288.0	5,275.1	6,563.1	10	2,431.3	2,524.6	4,955.9	
iii) Others**	-	-	-	4	-	-	-	7	-	-	-	10	-	-	-	

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
MADHYA PRADESH

Item	2011-12 (Accounts)			2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @	-	8,918.8 8,917.2	8,918.8 8,917.2	9.0	10,654.1 10,651.2	10,663.1 10,651.2	9.0	13,053.4 13,027.9	13,062.4 13,027.9	-	12,232.6 12,229.8	12,232.6 12,229.8
8. Science, Technology and Environment	-	1.6	1.6	9.0	3.0	12.0	9.0	25.5	34.5	-	2.8	2.8
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	415.5 835.7 256.9 337.7 237.8 3.3	52.9 580.4 170.9 3.1 300.1 106.3	468.4 1,416.2 427.8 340.9 537.9 109.6	423.1 2,273.1 991.0 403.7 876.5 2.0	57.5 984.1 262.8 5.7 550.7 164.8	480.6 3,257.2 1,253.8 409.4 1,427.2 166.8	633.4 1,824.2 130.0 424.7 1,266.9 2.6	57.5 957.6 242.8 6.2 543.4 165.3	690.9 2,781.8 372.8 430.8 1,810.3 167.9	900.8 2,525.7 416.0 685.0 1,418.7 6.0	68.3 1,142.2 304.3 6.7 609.9 221.3	969.2 3,667.9 720.3 691.7 2,028.6 227.3
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)												
A. Organs of State	1,375.3	160,911.1	162,286.4	1,250.6	204,523.7	205,774.3	1,288.9	186,248.4	187,537.3	1,754.5	221,198.2	222,952.7
B. Fiscal Services (i + ii)	347.9	22,348.4	22,696.3	259.5	20,022.3	20,281.8	260.5	18,718.6	18,979.1	561.2	24,035.8	24,597.1
i) Collection of Taxes and Duties	347.9	22,331.3	22,679.1	259.5	19,991.0	20,250.4	260.5	18,694.0	18,954.4	561.2	24,005.8	24,567.1
ii) Other Fiscal Services	-	17.1	17.1	-	31.4	31.4	-	24.7	24.7	-	30.0	30.0
C. Interest Payments and Servicing of Debt (1 + 2)	-	52,997.7	52,997.7	-	62,750.8	62,750.8	-	59,505.4	59,505.4	-	65,185.2	65,185.2
1. Appropriation for Reduction or Avoidance of Debt	-	-	-	-	-	-	-	-	-	-	-	-
2. Interest Payments (i to iv)	-	52,997.7	52,997.7	-	62,750.8	62,750.8	-	59,505.4	59,505.4	-	65,185.2	65,185.2
i) Interest on Loans from the Centre	-	6,674.2	6,674.2	-	7,733.3	7,733.3	-	6,733.3	6,733.3	-	7,257.5	7,257.5
ii) Interest on Internal Debt	-	35,670.9	35,670.9	-	45,489.0	45,489.0	-	43,523.4	43,523.4	-	47,654.3	47,654.3
of which:												
(a) Interest on Market Loans	-	16,604.0	16,604.0	-	22,138.9	22,138.9	-	22,368.9	22,368.9	-	24,263.1	24,263.1
(b) Interest on NSF	-	14,747.6	14,747.6	-	17,750.0	17,750.0	-	16,000.0	16,000.0	-	16,500.0	16,500.0
iii) Interest on Small Savings, Provident Funds, etc.	-	10,500.4	10,500.4	-	7,590.7	7,590.7	-	7,811.0	7,811.0	-	8,522.6	8,522.6
iv) Others	-	152.1	152.1	-	1,937.8	1,937.8	-	1,437.8	1,437.8	-	1,750.8	1,750.8
D. Administrative Services (i to v)	1,027.3	34,322.7	35,350.0	991.2	55,239.6	56,230.7	1,028.5	46,603.9	47,632.3	1,193.2	56,101.6	57,294.8
i) Secretariat - General Services	275.9	969.1	1,244.9	437.9	1,238.1	1,675.9	457.9	1,287.3	1,745.2	471.5	1,507.7	1,979.2
ii) District Administration	65.0	3,257.9	3,322.9	66.8	4,206.7	4,273.5	66.8	4,204.5	4,271.3	50.0	5,092.5	5,142.5
iii) Police	645.5	22,614.1	23,259.7	428.4	27,847.4	28,275.8	438.4	30,616.0	31,054.4	580.2	38,167.4	38,747.6
iv) Public Works	-	3,135.4	3,135.4	-	3,857.1	3,857.1	-	4,236.9	4,236.9	-	4,290.0	4,290.0
v) Others ++	40.9	4,348.2	4,389.1	58.1	18,090.3	18,148.4	65.4	6,259.1	6,324.5	91.6	7,044.0	7,135.6
E. Pensions	0.1	43,889.1	43,889.1	-	58,258.5	58,258.5	-	53,258.5	53,258.5	-	65,308.5	65,308.5
F. Miscellaneous General Services	-	287.9	287.9	-	434.6	434.6	-	201.1	201.1	-	340.9	340.9
of which: Payment on account of State Lotteries	-	-	-	-	-	-	-	-	-	-	-	-
III. Grants-in-Aid and Contributions	5,771.5	26,260.7	32,032.2	7,182.3	30,038.9	37,221.2	8,446.3	33,905.5	42,351.8	7,616.3	37,655.7	45,272.0
of which: Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	5,771.5	26,260.7	32,032.2	7,182.3	30,038.9	37,221.2	8,446.3	33,905.5	42,351.8	7,616.3	37,655.7	45,272.0

Appendix II

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
MAHARASHTRA

(₹ Million)

Item	2011-12 (Accounts)			2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL EXPENDITURE (I+II+III)	220,347.5	1,015,194.4	1,235,541.9	288,040.6	1,077,551.5	1,365,592.1	279,425.7	1,166,536.0	1,445,961.7	301,553.3	1,256,472.4	1,558,025.7
I. DEVELOPMENTAL EXPENDITURE (A + B)	214,119.6	582,690.1	796,809.6	277,851.2	581,496.6	859,347.8	272,038.7	668,664.4	940,703.2	294,209.5	691,219.2	985,428.7
A. Social Services (1 to 12)	142,935.1	405,187.0	548,122.1	199,614.2	420,454.3	620,068.5	184,055.6	474,237.8	658,293.4	211,423.8	508,273.7	719,697.6
1. Education, Sports, Art and Culture	19,123.7	279,664.5	298,788.1	30,188.8	303,842.3	334,031.1	28,700.8	323,952.0	352,652.8	35,292.3	355,235.4	390,527.7
2. Medical and Public Health	8,887.5	35,953.2	44,840.7	14,510.2	40,500.9	55,011.1	14,769.6	40,940.2	55,709.8	14,670.8	44,685.8	59,356.6
3. Family Welfare	4,703.0	472.6	5,175.6	6,122.8	557.9	6,680.7	5,372.2	525.2	5,897.4	5,953.8	597.3	6,551.1
4. Water Supply and Sanitation	9,065.6	1,851.8	10,917.3	10,117.0	1,804.5	11,921.5	9,179.6	1,868.6	11,048.2	11,195.5	1,929.8	13,125.3
5. Housing	16,706.7	4,018.1	20,724.8	21,572.8	3,474.0	25,046.9	17,768.7	5,958.0	23,726.7	15,826.4	3,591.5	19,417.9
6. Urban Development	26,637.2	16,098.7	42,735.9	40,697.5	16,420.6	57,118.1	34,502.6	20,159.5	54,662.1	38,589.5	21,715.4	60,304.9
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	29,590.5	21,575.7	51,166.3	43,013.7	21,123.9	64,137.6	41,850.6	24,230.1	66,080.7	53,547.1	27,941.4	81,488.5
8. Labour and Labour Welfare	2,218.8	4,987.9	7,206.7	2,806.6	5,228.5	8,035.1	2,448.3	5,535.1	7,983.4	2,679.5	5,859.5	8,538.9
9. Social Security and Welfare	6,982.0	15,568.5	22,550.4	8,321.0	16,182.6	24,503.7	7,651.0	17,391.2	25,042.2	9,690.6	18,207.3	27,897.9
10. Nutrition	18,339.7	4,521.2	22,860.9	21,410.9	5,238.6	26,649.6	20,998.1	5,238.6	26,236.7	22,657.6	5,300.7	27,958.3
11. Relief on account of Natural Calamities	516.3	19,483.0	19,999.3	650.0	4,880.6	5,530.6	540.0	27,196.8	27,736.8	850.0	21,784.6	22,634.6
12. Others*	164.1	991.9	1,156.0	202.7	1,199.8	1,402.5	274.1	1,242.5	1,516.6	470.8	1,424.9	1,895.7
B. Economic Services (1 to 9)	71,184.4	177,503.1	248,687.5	78,237.0	161,042.3	239,279.3	87,983.2	194,426.6	282,408.8	82,785.7	182,945.5	265,731.2
1. Agriculture and Allied Activities (i to xii)	23,048.7	38,403.4	61,452.1	27,493.9	41,905.0	69,398.9	34,618.6	43,964.0	78,582.6	26,202.9	46,346.2	72,549.1
i) Crop Husbandry	13,839.8	7,780.8	21,620.6	16,388.8	9,566.3	25,950.1	22,881.2	9,598.5	32,479.6	14,534.3	10,610.0	25,144.3
ii) Soil and Water Conservation	192.8	126.5	319.3	216.2	130.4	346.6	283.8	200.1	483.9	194.9	161.6	356.5
iii) Animal Husbandry	1,436.5	4,772.3	6,208.9	3,012.0	5,259.1	8,269.3	2,714.3	5,205.6	7,919.9	3,372.7	5,732.3	9,105.0
iv) Dairy Development	36.7	5,330.3	5,367.0	88.6	5,390.4	5,479.0	71.5	6,102.0	6,173.9	81.2	5,556.7	5,637.9
v) Fisheries	65.2	997.9	1,063.1	154.9	1,040.4	1,195.3	126.7	1,033.6	1,160.3	113.1	1,075.3	1,188.4
vi) Forestry and Wild Life	3,103.3	6,448.4	9,551.8	3,135.1	8,790.4	11,925.4	3,972.2	8,850.1	12,822.4	3,689.2	9,572.1	13,261.4
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	1,578.4	1,578.4	2.3	1,694.0	1,696.3	2.3	1,930.8	1,933.1	2.3	2,086.2	2,088.5
ix) Agricultural Research and Education	383.5	6,463.0	6,846.5	436.1	5,917.2	6,353.3	373.4	6,806.8	7,180.2	335.0	6,488.3	6,823.3
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	3,664.2	4,905.7	8,569.9	3,006.2	4,116.8	7,123.0	3,544.8	4,236.4	7,781.2	2,979.4	5,063.6	8,043.0
xii) Other Agricultural Programmes	326.6	-	326.6	1,060.6	-	1,060.6	648.5	-	648.5	900.9	-	900.9
2. Rural Development	13,736.2	11,508.7	25,244.9	13,972.9	15,709.4	29,682.3	18,250.7	17,592.7	35,843.3	16,178.8	14,300.7	30,479.6
3. Special Area Programmes	434.0	4.6	438.6	436.9	5.9	442.8	434.0	4.5	438.5	438.4	6.7	445.1
4. Irrigation and Flood Control	7,128.5	19,876.7	27,005.2	9,856.5	18,752.1	28,608.6	8,516.1	17,929.9	26,445.9	8,953.7	19,418.4	28,372.1
of which:												
i) Major and Medium Irrigation	3,261.6	16,015.2	19,276.8	3,870.2	14,666.9	18,537.1	3,096.3	14,134.3	17,230.6	4,025.9	15,030.3	19,056.2
ii) Minor Irrigation	3,637.8	3,490.3	7,128.1	5,402.0	3,710.2	9,112.2	4,952.3	3,440.0	8,392.3	4,611.3	3,974.2	8,585.6
iii) Flood Control and Drainage	222.9	160.7	383.5	577.8	130.2	708.0	462.2	129.2	591.5	311.1	144.1	455.2
5. Energy	2,567.9	52,699.4	55,267.2	4,541.3	32,546.6	37,088.0	4,112.1	52,469.2	56,581.3	3,574.0	40,513.7	44,087.7
of which: Power	1,518.5	52,683.6	54,202.1	3,545.2	32,546.6	36,091.8	3,039.0	52,469.2	55,508.2	2,358.2	40,513.7	42,872.0
6. Industry and Minerals (i to iii)	392.0	25,066.3	25,458.2	968.4	17,537.2	18,505.6	1,103.3	26,945.8	28,049.1	2,224.4	28,454.5	30,678.9
i) Village and Small Industries	387.1	534.7	921.8	951.2	643.1	1,594.3	1,089.5	623.7	1,713.2	2,204.3	716.7	2,921.0
ii) Industries@	4.8	24,531.6	24,536.4	17.2	16,894.1	16,911.3	13.8	26,322.1	26,333.8	20.1	27,737.7	27,757.8
iii) Others**	-	-	-	-	-	-	-	-	-	-	-	-

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
MAHARASHTRA

Item	2011-12 (Accounts)			2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @@	14,677.1 10,231.7 4,445.3	27,315.3 27,287.4 28.0	41,992.4 37,519.1 4,473.3	10,584.7 6,764.3 3,820.4	31,790.9 31,766.3 24.6	42,375.6 38,530.6 3,845.0	11,067.1 7,109.3 3,957.8	32,653.5 32,635.0 18.5	43,720.6 39,744.3 3,976.3	12,661.2 6,943.9 5,717.3	31,010.0 30,991.1 18.9	43,671.2 37,935.0 5,736.2
8. Science, Technology and Environment	672.7	0.4	673.1	791.2	0.7	791.9	756.5	0.6	757.0	814.1	0.7	814.8
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	8,527.5 4,348.7 4,159.8 - 19.0	2,625.3 1,122.5 0.4 - 1,505.5	11,155.8 5,471.2 4,160.2 - 1,524.5	9,591.2 4,911.5 4,653.1 - 26.6	2,794.3 1,380.7 0.4 - 1,413.2	12,385.5 6,292.2 4,653.4 - 1,439.8	9,124.9 5,181.2 3,927.2 - 16.5	2,866.6 1,284.8 0.4 - 1,581.4	11,991.5 6,466.0 3,927.6 - 1,597.8	11,738.1 5,910.1 5,195.6 - 632.5	2,894.5 1,557.2 0.4 - 1,336.9	14,632.6 7,467.3 5,196.0 - 1,969.4
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)	5,008.6	423,520.2	428,528.8	8,805.6	486,766.9	495,572.5	5,979.1	484,380.5	490,359.7	6,288.5	550,612.2	556,900.7
A. Organs of State	202.3	12,287.2	12,489.6	250.0	14,514.4	14,764.4	200.0	15,643.7	15,843.7	240.0	16,197.9	16,437.9
B. Fiscal Services (i + ii)	783.3	15,836.9	16,620.2	1,882.5	19,931.0	21,813.5	1,460.5	19,251.4	20,711.9	1,387.8	24,501.7	25,889.5
i) Collection of Taxes and Duties	783.3	15,800.8	16,584.1	1,882.5	19,877.7	21,760.2	1,460.5	19,213.9	20,674.5	1,387.8	24,456.3	25,844.1
ii) Other Fiscal Services	-	36.1	36.1	-	53.2	53.2	-	37.5	37.5	-	45.4	45.4
C. Interest Payments and Servicing of Debt (1 + 2)	-	185,126.3	185,126.3	-	197,667.7	197,667.7	-	204,489.5	204,489.5	-	226,900.2	226,900.2
1. Appropriation for Reduction or Avoidance of Debt	-	10,080.0	10,080.0	-	12,440.0	12,440.0	-	12,440.0	12,440.0	-	15,920.0	15,920.0
2. Interest Payments (i to iv)	-	175,046.3	175,046.3	-	185,227.7	185,227.7	-	192,049.5	192,049.5	-	210,980.2	210,980.2
i) Interest on Loans from the Centre	-	6,424.2	6,424.2	-	6,182.4	6,182.4	-	5,984.2	5,984.2	-	5,640.2	5,640.2
ii) Interest on Internal Debt	-	141,576.0	141,576.0	-	143,445.0	143,445.0	-	149,705.3	149,705.3	-	162,835.8	162,835.8
of which:												
(a) Interest on Market Loans	-	57,095.4	57,095.4	-	60,274.9	60,274.9	-	66,593.9	66,593.9	-	81,525.6	81,525.6
(b) Interest on NSF	-	78,876.5	78,876.5	-	77,691.0	77,691.0	-	77,690.9	77,690.9	-	75,826.9	75,826.9
iii) Interest on Small Savings, Provident Funds, etc.	-	24,406.0	24,406.0	-	31,998.8	31,998.8	-	32,861.1	32,861.1	-	38,003.3	38,003.3
iv) Others	-	2,640.1	2,640.1	-	3,601.6	3,601.6	-	3,498.9	3,498.9	-	4,500.9	4,500.9
D. Administrative Services (i to v)	4,022.9	104,461.0	108,483.9	5,673.1	141,304.7	146,977.8	3,318.6	127,562.6	130,881.2	4,660.7	158,034.2	162,694.9
i) Secretariat - General Services	60.8	1,633.5	1,694.3	349.4	2,721.1	3,070.5	251.9	1,991.4	2,183.3	154.6	2,312.2	2,466.8
ii) District Administration	3,252.0	28,677.5	31,929.4	3,623.3	31,363.4	34,986.7	1,258.5	31,793.6	33,042.1	2,935.3	34,785.8	37,721.1
iii) Police	316.0	60,063.3	60,379.3	1,135.7	74,789.3	75,925.0	1,295.6	77,875.3	79,170.9	1,064.1	87,431.1	88,495.2
iv) Public Works	155.3	7,364.5	7,519.8	244.8	7,668.8	7,913.6	128.2	7,153.4	7,281.6	181.1	13,213.2	13,394.3
v) Others ++	238.9	6,722.1	6,961.0	319.9	24,762.1	25,082.0	384.4	6,818.9	7,203.2	325.6	20,292.0	20,617.6
E. Pensions	-	105,033.3	105,033.3	-	108,453.7	108,453.7	-	116,616.7	116,616.7	-	123,475.4	123,475.4
F. Miscellaneous General Services	-	775.6	775.6	1,000.0	4,895.4	5,895.4	1,000.0	816.6	1,816.6	-	1,502.8	1,502.8
of which:												
Payment on account of State Lotteries	-	665.5	665.5	-	1,544.8	1,544.8	-	685.2	685.2	-	1,356.6	1,356.6
III. Grants-in-Aid and Contributions	1,219.4	8,984.1	10,203.5	1,383.8	9,288.0	10,671.8	1,407.9	13,491.0	14,896.9	1,055.3	14,641.0	15,696.3
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	1,219.4	9,587.3	10,806.7	1,383.8	9,288.0	10,671.8	1,407.9	13,491.0	14,896.9	1,055.3	14,641.0	15,696.3

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
MANIPUR

Item	2011-12 (Accounts)			2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL EXPENDITURE (I+II+III)	10,640.6	39,411.6	50,052.2	19,897.7	41,498.0	61,395.7	14,222.3	44,526.8	58,749.0	18,276.9	48,652.6	66,929.5
I. DEVELOPMENTAL EXPENDITURE (A + B)	10,551.5	16,398.0	26,949.6	19,769.7	17,271.6	37,041.3	14,103.2	18,648.4	32,751.6	18,223.8	19,677.6	37,901.4
A. Social Services (1 to 12)	5,660.7	8,715.1	14,375.8	6,773.2	9,055.1	15,828.3	7,970.8	9,993.1	17,963.9	6,586.7	10,308.4	16,895.1
1. Education, Sports, Art and Culture	855.2	5,703.5	6,558.8	1,321.9	6,072.9	7,394.8	1,902.8	6,665.9	8,568.6	1,523.1	7,167.8	8,690.9
2. Medical and Public Health	989.1	1,357.6	2,346.6	1,128.7	1,365.9	2,494.6	831.1	1,601.7	2,432.8	906.1	1,736.8	2,642.9
3. Family Welfare	-	170.3	170.3	187.7	-	187.7	181.5	-	181.5	179.8	-	179.8
4. Water Supply and Sanitation	2.3	643.2	645.5	2.3	521.5	523.8	2.3	603.8	606.1	2.0	486.0	488.0
5. Housing	-	49.3	49.3	-	96.3	96.3	-	96.3	96.3	-	105.9	105.9
6. Urban Development	428.3	84.6	512.8	549.4	225.6	775.0	471.5	225.4	696.9	201.5	257.9	459.4
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	2,064.4	137.4	2,201.8	2,222.2	319.9	2,542.1	2,087.6	337.1	2,424.7	1,174.8	102.8	1,277.6
8. Labour and Welfare	38.6	108.8	147.4	53.2	99.8	153.0	37.3	99.8	137.1	42.7	99.2	141.9
9. Social Security and Welfare	963.8	272.8	1,236.6	752.7	278.4	1,031.1	1,655.3	290.1	1,945.4	1,714.3	276.4	1,990.7
10. Nutrition	306.4	2.1	308.6	531.3	2.4	533.7	778.3	2.2	780.5	818.3	2.3	820.6
11. Relief on account of Natural Calamities	1.6	90.5	92.2	9.0	16.6	25.6	9.0	18.6	27.6	9.0	19.2	28.2
12. Others*	11.0	94.9	105.9	15.0	55.6	70.6	14.0	52.3	66.3	15.0	54.1	69.1
B. Economic Services (1 to 9)	4,890.8	7,682.9	12,573.7	12,995.5	8,216.5	21,213.0	6,132.4	8,655.2	14,787.7	11,637.1	9,369.1	21,006.3
1. Agriculture and Allied Activities (i to xii)	1,980.1	1,990.2	3,970.3	2,153.3	1,938.6	4,091.9	2,395.8	2,168.1	4,563.9	2,703.0	2,182.1	4,885.1
i) Crop Husbandry	840.5	465.7	1,306.2	1,210.5	480.6	1,691.1	1,144.6	456.5	1,601.1	1,246.7	477.5	1,724.2
ii) Soil and Water Conservation	633.7	136.7	770.4	134.3	148.0	282.3	499.6	135.3	634.9	278.4	142.1	420.5
iii) Animal Husbandry	42.3	561.5	603.8	60.2	644.4	704.6	64.7	695.0	759.6	46.6	720.8	767.4
iv) Dairy Development	4.0	15.5	19.5	3.0	20.6	23.6	2.5	21.1	23.6	2.5	22.1	24.6
v) Fisheries	57.8	212.5	270.3	64.8	200.7	265.5	76.8	193.7	270.5	76.8	201.1	277.8
vi) Forestry and Wild Life	375.3	305.1	680.4	652.4	170.1	822.6	578.8	353.9	932.7	993.3	333.1	1,326.4
vii) Plantations	0.7	-	0.7	0.7	-	0.7	0.7	-	0.7	0.7	-	0.7
viii) Food Storage and Warehousing	9.3	112.7	122.0	8.0	101.4	109.3	8.0	145.7	153.6	37.1	121.3	158.4
ix) Agricultural Research and Education	4.4	23.6	28.0	3.2	26.3	29.5	4.0	23.0	26.9	3.9	24.1	28.0
x) Agricultural Finance Institutions	-	157.0	168.5	15.4	146.5	161.9	15.4	144.1	159.5	16.3	140.1	156.4
xi) Co-operation	11.5	0.4	12.0	11.5	0.4	12.0	11.5	0.4	12.0	11.5	0.4	12.0
xii) Other Agricultural Programmes	0.4	-	0.4	0.8	-	0.8	0.8	-	0.8	0.8	-	0.8
2. Rural Development	561.4	320.5	881.8	1,553.1	515.8	2,068.9	1,042.7	549.4	1,592.1	1,353.6	613.6	1,967.2
3. Special Area Programmes	471.7	-	471.7	559.3	-	559.3	653.9	-	653.9	1,091.3	-	1,091.3
4. Irrigation and Flood Control	282.6	497.7	780.3	261.5	501.9	763.4	261.2	523.3	784.4	261.9	539.0	800.8
of which:												
i) Major and Medium Irrigation	189.6	209.6	399.2	137.0	208.5	345.5	137.0	209.9	346.9	80.0	213.8	293.8
ii) Minor Irrigation	2.5	106.8	109.3	2.2	104.1	106.3	1.9	114.2	116.1	1.9	117.3	119.2
iii) Flood Control and Drainage	-	145.6	145.6	-	151.3	151.3	-	161.7	161.7	-	168.5	168.5
5. Energy	45.0	2,689.1	2,734.1	50.0	3,040.3	3,090.3	40.0	3,215.9	3,255.9	50.0	3,706.3	3,756.3
of which: Power												
of which: Power												
Industry and Minerals (i to iii)	414.4	555.4	969.8	1,048.6	496.2	1,544.8	646.7	482.8	1,129.5	648.4	493.5	1,141.9
i) Village and Small Industries	405.7	519.4	925.1	620.3	460.8	1,081.2	590.0	445.0	1,035.0	611.8	456.3	1,068.1
ii) Industries@	8.7	36.0	44.7	428.3	35.4	463.7	56.7	37.8	94.5	36.6	37.2	73.8
iii) Others**	-	-	-	-	-	-	-	-	-	-	-	-

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
MANIPUR

Item	2011-12 (Accounts)			2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @@	-	1,367.5	1,367.5	-	1,452.5	1,452.5	-	1,439.2	1,439.2	-	1,544.8	1,544.8
8. Science, Technology and Environment	187.6	12.3	199.9	245.5	16.9	262.4	218.1	24.4	242.5	453.4	25.4	478.8
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	947.9	250.4	1,198.3	7,125.1	254.4	7,379.5	874.0	252.2	1,126.2	5,075.5	264.5	5,340.0
	910.2	66.9	977.1	7,082.8	70.2	7,153.1	831.9	72.4	904.3	4,905.7	79.1	4,984.9
	22.8	34.4	57.3	24.8	32.8	57.6	24.2	32.2	56.4	30.0	32.8	62.8
	14.9	149.0	164.0	17.5	151.4	168.9	17.9	147.6	165.4	139.7	152.6	292.3
II. NON-DEVELOPMENTAL EXPENDITURE												
(General Services) (A to F)	89.1	21,246.9	21,336.0	128.0	22,303.9	22,431.9	119.0	23,956.0	24,075.0	53.1	25,441.2	25,494.3
A. Organs of State	-	770.9	770.9	-	729.2	729.2	-	870.5	870.5	-	854.4	854.4
B. Fiscal Services (i + ii) i) Collection of Taxes and Duties ii) Other Fiscal Services	12.6	410.8	423.4	58.2	418.7	476.9	18.2	436.2	454.4	18.2	432.0	450.3
	12.6	406.1	418.7	58.2	413.4	471.6	18.2	431.2	449.4	18.2	426.8	445.0
	-	4.6	4.6	-	5.3	5.3	-	5.1	5.1	-	5.3	5.3
C. Interest Payments and Servicing of Debt (1 + 2)	-	4,231.6	4,231.6	-	4,383.3	4,383.3	-	4,438.4	4,438.4	-	4,576.3	4,576.3
1. Appropriation for Reduction or Avoidance of Debt	-	257.2	257.2	-	279.1	279.1	-	279.1	279.1	-	303.0	303.0
2. Interest Payments (i to iv) i) Interest on Loans from the Centre ii) Interest on Internal Debt of which: (a) Interest on Market Loans (b) Interest on NSSF iii) Interest on Small Savings, Provident Funds, etc. iv) Others	-	3,974.4	3,974.4	-	4,104.2	4,104.2	-	4,159.3	4,159.3	-	4,273.3	4,273.3
	-	91.3	91.3	-	68.7	68.7	-	68.7	68.7	-	78.1	78.1
	-	2,664.7	2,664.7	-	2,877.0	2,877.0	-	2,899.5	2,899.5	-	2,878.5	2,878.5
	-	1,677.9	1,677.9	-	1,844.1	1,844.1	-	1,844.1	1,844.1	-	1,844.1	1,844.1
	-	834.0	834.0	-	831.3	831.3	-	831.3	831.3	-	816.5	816.5
	-	766.2	766.2	-	755.5	755.5	-	766.2	766.2	-	911.7	911.7
	-	452.2	452.2	-	403.1	403.1	-	425.0	425.0	-	405.0	405.0
D. Administrative Services (i to v) i) Secretariat - General Services ii) District Administration iii) Police iv) Public Works v) Others ++	76.5	9,530.8	9,607.4	69.8	9,968.9	10,038.7	100.8	10,295.9	10,396.7	34.9	10,911.6	10,946.5
	0.7	354.0	354.7	-	489.3	489.3	-	534.2	534.2	-	554.0	554.0
	33.3	7,953.6	7,986.8	-	295.1	295.1	-	315.5	315.5	-	324.2	324.2
	42.6	370.0	370.0	-	8,130.4	8,130.4	15.0	8,327.0	8,342.0	-	9,014.4	9,014.4
	-	583.4	626.0	69.8	454.3	454.3	14.6	450.6	465.2	-	339.1	339.1
	-	6,281.5	6,281.5	-	599.7	699.5	71.2	668.6	739.8	34.9	679.8	714.7
	-	21.3	21.3	-	6.7	6.7	-	6.7	6.7	-	6.4	6.4
E. Pensions of which: Payment on account of State Lotteries	-	21.3	21.3	-	6.7	6.7	-	6.7	6.7	-	6.4	6.4
F. Miscellaneous General Services	-	1,766.6	1,766.6	-	1,922.4	1,922.4	-	1,922.4	1,922.4	-	3,533.8	3,533.8
III. Grants-in-Aid and Contributions of which: Compensation and Assignments to Local Bodies and Panchayati Raj institutions	-	1,766.6	1,766.6	-	1,922.4	1,922.4	-	1,922.4	1,922.4	-	3,533.8	3,533.8

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
MEGHALAYA

(₹ Million)

Item	2011-12 (Accounts)				2012-13 (Budget Estimates)				2012-13 (Revised Estimates)				2013-14 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL	13
TOTAL EXPENDITURE (I+II+III)	19,587.5	28,760.5	48,348.1	4	30,115.7	29,528.6	59,644.3	7	30,115.7	29,528.7	59,644.3	10	38,509.7	34,823.0	73,332.7	
I. DEVELOPMENTAL EXPENDITURE (A + B)	18,988.4	14,507.7	33,476.2	4	29,835.5	15,567.2	45,402.7	4	29,835.5	15,567.2	45,402.7	4	38,197.1	18,039.8	56,236.9	
A. Social Services (1 to 12)	8,107.8	9,316.8	17,424.6	4	11,740.8	9,864.9	21,605.7	4	11,740.8	9,864.9	21,605.7	4	20,844.4	11,383.3	32,227.7	
1. Education, Sports, Art and Culture	4,559.4	5,663.9	10,223.3	4	7,304.1	5,064.2	12,368.3	4	7,304.1	5,064.2	12,368.3	4	15,588.7	6,076.8	21,665.5	
2. Medical and Public Health	1,251.0	1,315.2	2,566.2	4	1,242.2	1,651.9	2,894.1	4	1,242.2	1,651.9	2,894.1	4	1,321.3	1,724.4	3,045.7	
3. Family Welfare	218.9	73.1	291.9	4	287.8	55.1	342.9	4	287.8	55.1	342.9	4	281.4	65.7	347.1	
4. Water Supply and Sanitation	40.7	1,077.7	1,118.5	4	39.6	1,165.8	1,205.4	4	39.6	1,165.8	1,205.4	4	51.7	1,394.1	1,445.8	
5. Housing	98.5	196.0	294.5	4	113.2	275.5	388.7	4	113.2	275.5	388.7	4	469.6	289.4	759.0	
6. Urban Development	273.6	171.9	445.5	4	531.6	328.3	859.9	4	531.6	328.3	859.9	4	258.8	353.8	612.6	
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	29.2	374.7	403.9	4	114.0	762.2	876.2	4	114.0	762.2	876.2	4	75.0	889.8	964.8	
8. Labour and Labour Welfare	198.6	106.4	304.9	4	270.8	140.6	411.4	4	270.8	140.6	411.4	4	236.6	150.1	386.7	
9. Social Security and Welfare	614.2	74.5	688.7	4	786.2	82.0	868.2	4	786.2	82.0	868.2	4	1,155.3	91.6	1,246.9	
10. Nutrition	712.0	3.5	715.6	4	953.2	21.9	975.1	4	953.2	21.9	975.1	4	1,305.0	21.9	1,326.9	
11. Relief on account of Natural Calamities	2.9	144.9	147.8	4	8.0	184.7	192.7	4	8.0	184.7	192.7	4	6.0	176.0	182.0	
12. Others*	108.9	114.9	223.8	4	90.0	132.8	222.8	4	90.0	132.8	222.8	4	95.0	149.7	244.7	
B. Economic Services (1 to 9)	10,880.6	5,191.0	16,071.6	4	18,094.7	5,702.3	23,797.0	4	18,094.7	5,702.3	23,797.0	4	17,352.7	6,656.4	24,009.2	
1. Agriculture and Allied Activities (i to xii)	3,072.1	1,949.9	5,022.0	4	4,985.4	2,262.8	7,248.2	4	4,985.4	2,262.8	7,248.2	4	5,628.7	2,485.3	8,114.0	
i) Crop Husbandry	1,023.7	442.0	1,465.6	4	2,041.0	385.4	2,426.4	4	2,041.0	385.4	2,426.4	4	2,366.5	434.4	2,800.9	
ii) Soil and Water Conservation	1,232.2	320.6	1,552.8	4	1,368.2	360.6	1,728.8	4	1,368.2	360.6	1,728.8	4	1,936.8	394.5	2,331.3	
iii) Animal Husbandry	283.7	377.4	661.1	4	418.2	497.4	915.5	4	418.2	497.4	915.5	4	383.7	530.4	914.1	
iv) Dairy Development	36.5	46.3	82.8	4	58.0	41.1	99.1	4	58.0	41.1	99.1	4	44.0	52.2	96.2	
v) Fisheries	63.3	82.8	146.1	4	106.5	106.9	213.4	4	106.5	106.9	213.4	4	26.5	116.5	143.0	
vi) Forestry and Wild Life	286.6	477.9	764.5	4	690.4	664.5	1,354.9	4	690.4	664.5	1,354.9	4	560.2	720.1	1,280.4	
vii) Plantations	-	-	-	4	-	-	-	4	-	-	-	4	-	-	-	
viii) Food Storage and Warehousing	19.6	72.9	92.5	4	40.9	77.7	118.6	4	40.9	77.7	118.6	4	46.5	83.4	129.9	
ix) Agricultural Research and Education	-	-	-	4	-	-	-	4	-	-	-	4	-	-	-	
x) Agricultural Finance Institutions	-	-	-	4	-	-	-	4	-	-	-	4	-	-	-	
xi) Co-operation	59.0	101.0	159.9	4	182.3	103.4	285.7	4	182.3	103.4	285.7	4	179.5	117.2	296.7	
xii) Other Agricultural Programmes	67.4	29.1	96.5	4	80.0	25.8	105.8	4	80.0	25.8	105.8	4	85.0	36.5	121.5	
2. Rural Development	2,807.2	293.8	3,101.0	4	2,840.9	477.6	3,318.5	4	2,840.9	477.6	3,318.5	4	2,948.3	544.9	3,493.2	
3. Special Area Programmes	254.4	199.6	454.0	4	1,133.7	-	1,133.7	4	1,133.7	-	1,133.7	4	958.7	-	958.7	
4. Irrigation and Flood Control	506.3	199.6	705.9	4	1,123.8	236.7	1,360.5	4	1,123.8	236.7	1,360.5	4	1,269.7	263.0	1,532.7	
of which:																
i) Major and Medium Irrigation	5.5	-	5.5	4	5.0	-	5.0	4	5.0	-	5.0	4	5.5	-	5.5	
ii) Minor Irrigation	498.8	192.5	691.4	4	1,116.0	228.4	1,344.4	4	1,116.0	228.4	1,344.4	4	1,259.6	253.6	1,513.2	
iii) Flood Control and Drainage	-	-	-	4	-	8.3	8.3	4	-	8.3	8.3	4	-	9.4	9.4	
5. Energy	1,539.2	144.1	1,683.3	4	2,607.0	164.9	2,771.9	4	2,632.0	164.9	2,796.9	4	1,245.5	173.0	1,418.5	
of which: Power	1,492.7	144.1	1,636.8	4	2,555.0	164.9	2,719.9	4	2,555.0	164.9	2,719.9	4	1,164.0	173.0	1,337.0	
6. Industry and Minerals (i to iii)	449.0	1,074.7	1,523.6	4	506.6	683.2	1,189.8	4	506.6	683.2	1,189.8	4	476.9	1,175.5	1,652.4	
i) Village and Small Industries	324.1	289.2	613.4	4	459.5	320.9	780.4	4	459.5	320.9	780.4	4	408.3	361.0	769.3	
ii) Industries@	124.8	785.4	910.3	4	47.1	362.3	409.4	4	47.1	362.3	409.4	4	68.6	814.5	883.1	
iii) Others**	-	-	-	4	-	-	-	4	-	-	-	4	-	-	-	

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
MEGHALAYA

Item	2011-12 (Accounts)			2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
7. Transport and Communications (i + ii)	10.8	1,173.7	1,184.5	-	1,403.0	1,403.0	-	1,403.0	1,403.0	-	1,475.3	1,475.3
i) Roads and Bridges	10.8	1,173.7	1,184.5	-	1,403.0	1,403.0	-	1,403.0	1,403.0	-	1,475.3	1,475.3
ii) Others @@	-	-	-	-	-	-	-	-	-	-	-	-
8. Science, Technology and Environment	-	4.5	4.5	-	4.4	4.4	-	4.4	4.4	-	5.9	5.9
9. General Economic Services (I to IV)	2,221.7	350.7	2,572.4	4,897.3	469.7	5,367.0	4,897.3	469.7	5,367.0	4,824.9	533.5	5,358.4
i) Secretariat - Economic Services	2,025.7	118.7	2,144.4	4,590.5	143.9	4,734.4	4,590.5	143.9	4,734.4	4,392.5	169.7	4,562.2
ii) Tourism	133.3	21.0	154.3	193.9	48.7	242.6	193.9	48.7	242.6	298.9	54.6	353.5
iii) Civil Supplies	15.9	92.7	108.6	88.9	111.0	199.9	88.9	111.0	199.9	89.9	120.1	210.0
iv) Others +	46.9	118.3	165.2	24.0	166.1	190.1	24.0	166.1	190.1	43.6	189.1	232.7
II. NON-DEVELOPMENTAL EXPENDITURE												
(General Services) (A to F)												
A. Organs of State	619.1	14,252.8	14,871.9	280.2	13,961.5	14,241.6	280.2	13,961.5	14,241.6	312.6	16,783.2	17,095.8
B. Fiscal Services (i + ii)	2.1	786.8	788.9	2.3	1,105.8	1,108.1	2.3	1,105.8	1,108.1	2.0	1,212.1	1,214.1
i) Collection of Taxes and Duties	48.1	500.1	548.3	76.5	528.6	605.1	76.5	528.6	605.1	78.0	541.6	619.6
ii) Other Fiscal Services	48.1	497.2	545.4	76.5	525.0	601.5	76.5	525.0	601.5	78.0	537.9	615.9
C. Interest Payments and Servicing of Debt	-	2.9	2.9	-	3.6	3.6	-	3.6	3.6	-	3.7	3.7
(1 + 2)	-	3,032.3	3,032.3	-	3,561.9	3,561.9	-	3,561.9	3,561.9	-	3,758.7	3,758.7
1. Appropriation for Reduction or Avoidance of Debt	-	175.6	175.6	-	204.3	204.3	-	204.3	204.3	-	216.8	216.8
2. Interest Payments (i to iv)	-	2,856.7	2,856.7	-	3,357.6	3,357.6	-	3,357.6	3,357.6	-	3,541.9	3,541.9
i) Interest on Loans from the Centre	-	240.3	240.3	-	235.7	235.7	-	235.7	235.7	-	212.6	212.6
ii) Interest on Internal Debt	-	2,091.7	2,091.7	-	2,621.9	2,621.9	-	2,621.9	2,621.9	-	2,739.0	2,739.0
of which:												
(a) Interest on Market Loans	-	1,417.2	1,417.2	-	1,734.7	1,734.7	-	1,734.7	1,734.7	-	1,884.7	1,884.7
(b) Interest on NSF	-	430.0	430.0	-	571.9	571.9	-	571.9	571.9	-	536.5	536.5
iii) Interest on Small Savings, Provident Funds, etc.	-	524.6	524.6	-	500.0	500.0	-	500.0	500.0	-	590.0	590.0
iv) Others	-	0.1	0.1	-	0.1	0.1	-	0.1	0.1	-	0.3	0.3
D. Administrative Services (i to v)	568.8	6,167.0	6,735.9	201.4	6,500.4	6,701.7	201.4	6,500.4	6,701.7	232.6	7,908.9	8,141.5
i) Secretariat - General Services	-	572.2	572.2	-	595.6	595.6	-	595.6	595.6	-	626.7	626.7
ii) District Administration	0.2	220.2	220.4	-	212.5	212.5	-	212.5	212.5	-	324.7	324.7
iii) Police	-	3,414.1	3,414.1	6.0	3,059.0	3,065.0	6.0	3,059.0	3,065.0	6.0	4,103.8	4,109.8
iv) Public Works	499.8	886.6	1,386.4	108.6	1,456.1	1,564.7	108.6	1,456.1	1,564.7	123.1	1,565.2	1,688.2
v) Others ++	68.8	1,074.0	1,142.7	86.8	1,177.1	1,263.9	86.8	1,177.1	1,263.9	103.5	1,288.6	1,392.1
E. Pensions	-	3,757.9	3,757.9	-	2,256.3	2,256.3	-	2,256.3	2,256.3	-	3,351.1	3,351.1
F. Miscellaneous General Services	-	8.7	8.7	-	8.5	8.5	-	8.5	8.5	-	10.8	10.8
of which:												
Payment on account of State Lotteries	-	8.7	8.7	-	8.2	8.2	-	8.2	8.2	-	10.4	10.4
III. Grants-in-Aid and Contributions	-	-	-	-	-	-	-	-	-	-	-	-
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	-	-	-	-	-	-	-	-	-	-	-

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
MIZORAM

Item	2011-12 (Accounts)				2012-13 (Budget Estimates)				2012-13 (Revised Estimates)				2013-14 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL		PLAN	NON-PLAN	TOTAL		PLAN	NON-PLAN	TOTAL		PLAN	NON-PLAN	TOTAL	
	2	3	4		5	6	7		8	9	10		11	12	13	
1	13,731.4	23,507.2	37,238.6		15,885.1	25,802.1	41,687.2		19,531.3	27,199.1	46,730.4		18,737.9	27,838.2	46,576.1	
TOTAL EXPENDITURE (I+II+III)	13,329.7	11,708.4	25,038.1		14,984.5	13,297.5	28,282.0		18,361.1	14,372.4	32,733.6		17,887.7	14,563.3	32,451.0	
I. DEVELOPMENTAL EXPENDITURE (A + B)	6,817.3	6,641.9	13,459.2		6,867.8	7,495.9	14,363.7		9,087.2	8,088.8	17,176.1		4,807.5	8,345.8	13,153.4	
A. Social Services (1 to 12)	3,510.2	3,469.0	6,979.2		3,378.2	4,087.4	7,465.6		4,395.5	4,135.3	8,530.8		2,506.2	4,570.7	7,076.9	
1. Education, Sports, Art and Culture	863.2	810.0	1,673.2		837.8	905.7	1,743.5		942.0	944.9	1,887.0		661.4	986.5	1,647.9	
2. Medical and Public Health	190.9	2.6	193.4		81.5	2.7	84.2		334.2	2.7	336.9		27.2	4.2	31.4	
3. Family Welfare	475.3	559.9	1,035.2		605.0	463.3	1,068.3		617.0	765.0	1,382.0		570.0	518.6	1,088.6	
4. Water Supply and Sanitation	19.7	56.6	76.3		4.0	60.6	64.6		5.7	60.6	66.3		4.0	60.0	64.0	
5. Housing	253.4	116.6	370.0		223.2	204.5	427.7		270.2	206.8	477.0		165.1	232.9	398.1	
6. Urban Development																
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	727.5	1,295.6	2,023.1		1,069.9	1,363.8	2,433.7		1,319.9	1,467.0	2,786.9		586.1	1,523.2	2,109.3	
8. Labour and Labour Welfare	30.3	35.7	66.0		32.1	45.5	77.6		34.0	46.5	80.5		32.1	49.0	81.0	
9. Social Security and Welfare	211.8	105.2	317.0		457.4	120.2	577.6		781.2	123.3	904.5		240.3	148.1	388.4	
10. Nutrition		4.2	215.9		163.5	4.5	168.0		369.0	4.5	373.5			5.4	5.4	
11. Relief on account of Natural Calamities		76.0	76.0			150.0	150.0			240.8	240.8			154.7	154.7	
12. Others*	21.8	110.3	132.0		15.2	87.8	103.0		18.5	91.4	109.9		15.2	92.6	107.8	
B. Economic Services (1 to 9)	6,512.4	5,065.5	11,578.0		8,116.7	5,801.6	13,918.3		9,273.9	6,283.6	15,557.5		13,080.2	6,217.4	19,297.6	
1. Agriculture and Allied Activities (i to xii)	3,986.6	1,304.8	5,291.4		5,050.2	1,642.9	6,693.1		5,975.5	1,752.8	7,728.3		2,203.5	1,826.5	4,030.0	
i) Crop Husbandry	2,046.5	248.6	2,295.1		2,768.8	323.8	3,092.6		3,298.8	338.3	3,637.1		1,557.6	379.9	1,937.5	
ii) Soil and Water Conservation	287.8	100.7	388.5		477.5	121.5	599.0		477.5	129.1	606.6		43.0	139.0	182.0	
iii) Animal Husbandry	881.0	208.5	1,089.5		863.7	260.9	1,124.6		995.0	276.6	1,271.6		76.9	262.9	339.8	
iv) Dairy Development	5.1	7.9	13.0		4.0	10.8	14.8		9.4	20.2	29.6		4.0	9.9	13.9	
v) Fisheries	210.4	40.6	251.0		193.7	48.7	242.4		303.1	50.5	353.6		15.0	52.1	67.1	
v) Forestry and Wild Life	351.6	277.7	629.3		611.6	351.0	962.6		681.4	375.6	1,057.0		447.2	387.0	834.2	
vii) Plantations																
viii) Food Storage and Warehousing	12.8	337.0	349.8		6.0	402.7	408.7		6.0	442.7	448.7		6.1	466.3	472.4	
ix) Agricultural Research and Education	96.2	23.1	119.3		62.7	28.2	90.9		135.1	29.8	164.9		10.0	29.6	39.6	
x) Agricultural Finance Institutions																
xi) Co-operation	74.0	41.6	115.6		49.1	70.9	120.0		53.0	74.7	127.7		29.1	69.8	98.9	
xii) Other Agricultural Programmes	21.2	19.0	40.2		13.0	24.3	37.4		16.2	24.7	40.9		14.5	26.3	40.8	
2. Rural Development	308.9	120.8	429.7		476.6	152.7	629.3		522.6	175.8	698.4		110.3	209.1	319.5	
3. Special Area Programmes	362.0		362.0		379.8		379.8		380.1		380.1		379.8		379.8	
4. Irrigation and Flood Control	56.4	34.0	90.4		69.0	46.7	115.7		70.3	47.9	118.1		109.8	51.1	161.0	
of which:																
i) Major and Medium Irrigation	0.1		0.1		0.1		0.1		0.1		0.1		0.1		0.1	
ii) Minor Irrigation	54.8	34.0	88.8		51.6	46.7	98.3		52.9	47.9	100.7		93.7	51.1	144.9	
iii) Flood Control and Drainage																
5. Energy	400.4	2,500.6	2,901.0		388.8	2,364.7	2,753.5		398.6	2,668.4	3,067.0		388.8	2,401.1	2,789.9	
of which: Power	395.4	2,500.6	2,896.0		384.8	2,364.7	2,749.5		394.6	2,668.4	3,063.0		384.8	2,401.1	2,785.9	
6. Industry and Minerals (i to iii)	310.1	199.6	509.7		281.9	281.9	563.8		1,034.7	288.8	1,323.5		215.7	320.1	535.8	
i) Village and Small Industries	299.0	168.2	467.2		928.8	242.3	1,171.1		1,024.5	249.3	1,273.8		206.0	275.5	481.5	
ii) Industries@	11.1	31.4	42.5		9.7	39.6	49.2		10.2	39.6	49.7		9.7	44.6	54.3	
iii) Others**																

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
MIZORAM

Item	2011-12 (Accounts)			2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @@	380.0 311.0 69.1	637.1 462.0 175.1	1,017.1 772.9 244.2	295.1 196.5 96.6	1,026.1 704.5 321.6	1,321.2 903.0 418.2	339.5 198.5 141.0	1,044.8 715.5 329.3	1,384.3 914.0 470.3	280.7 198.5 82.2	1,104.5 772.0 332.5	1,385.1 970.5 414.7
8. Science, Technology and Environment	23.0	3.6	26.6	12.8	4.1	16.8	25.0	4.6	29.6	12.8	5.5	18.2
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	610.3 36.2 22.4 16.1	88.7 19.4 95.0 62.8	951.0 55.7 117.3 78.9	369.6 36.2 13.7 86.5	21.6 23.7 136.9 100.3	391.2 59.9 150.6 186.8	371.6 37.8 14.9 103.3	21.6 24.8 136.9 117.3	393.2 62.6 151.8 220.6	9,303.1 36.2 12.1 27.4	21.5 22.1 162.6 93.2	9,324.7 56.3 174.7 120.6
II. NON-DEVELOPMENTAL EXPENDITURE												
A. Organs of State (A to F)	401.7	11,798.8	12,200.5	900.6	12,504.6	13,405.2	1,170.2	12,826.7	13,996.8	850.2	13,275.0	14,125.2
B. Fiscal Services (i + ii)	9.6	420.8	430.4	22.6	506.9	529.5	22.8	559.1	582.0	10.6	495.6	506.2
i) Collection of Taxes and Duties	21.3	438.6	459.9	12.4	526.8	539.2	47.1	550.8	597.9	10.1	576.4	586.4
ii) Other Fiscal Services	-	429.3	450.6	12.4	516.5	528.8	47.1	539.5	586.6	10.1	564.5	574.6
C. Interest Payments and Servicing of Debt (1 + 2)	-	9.3	9.3	-	10.4	10.4	-	11.3	11.3	-	11.8	11.8
1. Appropriation for Reduction or Avoidance of Debt	-	227.5	227.5	-	194.0	194.0	-	194.0	194.0	-	229.0	229.0
2. Interest Payments (i to iv)	-	2,737.9	2,737.9	-	2,420.0	2,420.0	-	2,483.7	2,483.7	-	2,484.9	2,484.9
i) Interest on Loans from the Centre	-	238.3	238.3	-	242.4	242.4	-	246.7	246.7	-	242.0	242.0
ii) Interest on Internal Debt	-	1,669.1	1,669.1	-	1,338.0	1,338.0	-	1,397.5	1,397.5	-	1,402.9	1,402.9
of which:												
(a) Interest on Market Loans	-	1,511.0	1,511.0	-	1,218.1	1,218.1	-	1,277.0	1,277.0	-	1,262.6	1,262.6
(b) Interest on NSF	-	157.8	157.8	-	120.0	120.0	-	120.0	120.0	-	140.0	140.0
iii) Interest on Small Savings, Provident Funds, etc.	-	830.5	830.5	-	839.5	839.5	-	839.5	839.5	-	840.0	840.0
iv) Others	-	-	-	-	0.1	0.1	-	0.1	0.1	-	-	-
D. Administrative Services (i to v)	370.8	4,977.1	5,347.9	565.6	6,452.0	7,017.6	800.2	6,618.7	7,418.9	729.5	7,069.0	7,798.6
i) Secretariat - General Services	25.3	406.2	431.4	215.6	1,008.4	1,224.0	216.0	1,023.9	1,239.9	412.4	1,088.6	1,501.0
ii) District Administration	23.5	231.6	255.2	30.0	278.6	308.6	60.0	287.5	347.5	30.0	293.0	323.0
iii) Police	110.4	3,099.6	3,210.0	35.8	3,650.7	3,686.5	217.2	3,697.2	3,914.4	6.5	3,841.3	3,847.8
iv) Public Works	35.2	297.5	332.8	145.6	315.9	461.5	145.6	330.5	476.1	145.6	345.3	490.9
v) Others ++	176.4	942.2	1,118.6	138.6	1,198.4	1,337.0	161.5	1,279.5	1,441.0	135.0	1,500.8	1,635.9
E. Pensions	-	2,983.6	2,983.6	300.0	2,387.2	2,687.2	300.0	2,401.7	2,701.7	100.0	2,401.7	2,501.7
F. Miscellaneous General Services of which:	-	13.2	13.2	-	17.7	17.7	-	18.7	18.7	-	18.4	18.4
Payment on account of State Lotteries	-	13.2	13.2	-	17.7	17.7	-	18.7	18.7	-	18.4	18.4
III. Grants-in-Aid and Contributions of which:	-	-	-	-	-	-	-	-	-	-	-	-
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	-	-	-	-	-	-	-	-	-	-	-

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
NAGALAND

Item	2011-12 (Accounts)			2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL EXPENDITURE (I+II+III)	8,187.8	40,568.8	48,756.6	8,750.4	43,555.5	52,306.0	11,668.6	45,656.4	57,325.0	12,141.0	49,269.2	61,410.2
I. DEVELOPMENTAL EXPENDITURE (A + B)	7,964.8	17,609.1	25,573.9	8,560.2	19,706.4	28,266.6	11,346.8	20,149.7	31,496.5	12,012.7	22,219.3	34,232.0
A. Social Services (1 to 12)	2,307.8	9,233.4	11,541.2	2,950.9	10,551.4	13,502.2	4,593.0	10,841.5	15,434.5	5,206.6	12,249.1	17,455.7
1. Education, Sports, Art and Culture	773.7	5,987.7	6,761.4	970.0	6,900.6	7,870.6	1,830.7	7,077.0	8,907.7	2,763.8	7,733.4	10,497.2
2. Medical and Public Health	43.3	2,134.7	2,178.0	100.0	2,268.7	2,368.7	105.9	2,294.7	2,390.5	55.0	2,466.0	2,521.0
3. Family Welfare	188.5	4.4	192.8	204.3	-	204.3	225.6	15.8	241.4	262.2	17.5	279.8
4. Water Supply and Sanitation	5.0	350.2	355.2	1.5	462.0	463.5	1.5	469.1	470.6	1.0	503.2	504.2
5. Housing	30.3	48.7	79.0	-	62.4	62.4	20.2	62.4	82.6	-	77.4	77.4
6. Urban Development	9.6	82.0	91.6	10.0	218.8	228.8	9.5	218.4	227.9	20.0	278.2	298.2
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	179.8	-	179.8	280.6	-	280.6	512.0	-	512.0	530.4	-	530.4
8. Labour and Welfare	58.8	155.9	214.6	42.0	175.3	217.3	82.8	181.8	264.6	38.0	193.9	231.8
9. Social Security and Welfare	564.3	230.6	794.9	782.8	154.8	937.6	963.2	167.6	1,130.8	916.5	170.1	1,086.7
10. Nutrition	387.5	2.0	389.5	500.0	1.7	501.7	775.1	1.7	776.8	593.5	1.7	595.2
11. Relief on account of Natural Calamities	1.1	-	1.1	-	54.8	54.8	2.3	104.4	106.7	-	518.9	518.9
12. Others*	66.1	237.2	303.3	59.7	252.4	312.1	64.2	258.7	322.9	26.2	288.8	315.0
B. Economic Services (1 to 9)	5,656.9	8,375.7	14,032.6	5,609.3	9,155.0	14,764.3	6,753.8	9,308.2	16,062.0	6,806.1	9,270.2	16,776.3
1. Agriculture and Allied Activities (i to xii)	1,673.3	1,964.6	3,637.9	1,639.3	2,016.1	3,655.5	2,076.2	2,074.1	4,150.3	1,851.6	2,238.1	4,089.8
i) Crop Husbandry	865.7	555.4	1,421.1	864.4	508.2	1,372.7	1,183.7	537.0	1,720.7	1,211.3	567.5	1,778.8
ii) Soil and Water Conservation	211.2	220.5	431.7	211.2	240.6	451.8	148.6	243.7	392.3	110.7	260.3	371.0
iii) Animal Husbandry	185.6	385.8	571.4	206.7	424.2	630.9	243.6	424.2	667.8	191.4	476.0	667.3
iv) Dairy Development	5.3	10.7	16.0	9.8	11.8	21.6	42.8	11.8	54.6	-	11.8	66.3
v) Fisheries	174.2	88.2	262.4	133.0	94.3	227.3	194.4	102.7	297.1	135.0	106.2	241.2
vi) Forestry and Wild Life	100.1	412.3	512.4	43.5	414.7	458.2	66.5	416.7	483.3	84.0	455.0	539.0
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	5.5	124.1	129.5	1.1	126.1	127.1	0.7	134.2	134.8	34.3	144.2	178.6
ix) Agricultural Research and Education	42.3	81.1	123.4	105.3	102.5	207.8	101.9	104.3	206.2	13.3	113.1	126.4
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	83.4	86.6	170.0	64.4	93.6	158.0	105.8	99.4	205.2	71.6	104.1	175.7
xii) Other Agricultural Programmes	-	-	-	-	-	-	-	-	-	-	-	-
2. Rural Development	673.1	279.7	952.8	393.3	1,021.4	1,414.7	861.6	1,022.8	1,884.4	44.7	1,163.3	1,208.0
3. Special Area Programmes	917.6	44.3	961.8	913.6	57.1	970.7	1,244.8	44.5	1,289.4	2,103.9	56.5	2,160.4
4. Irrigation and Flood Control	1,138.2	181.2	1,319.4	1,421.0	219.9	1,640.9	1,069.3	219.6	1,288.9	1,648.1	238.9	1,887.0
of which:												
i) Major and Medium Irrigation	1,138.2	181.2	1,319.4	1,421.0	219.9	1,640.9	1,069.3	219.6	1,288.9	1,648.1	238.9	1,887.0
ii) Minor Irrigation	-	-	-	-	-	-	-	-	-	-	-	-
iii) Flood Control and Drainage	-	-	-	-	-	-	-	-	-	-	-	-
5. Energy	36.4	2,907.7	2,944.1	42.0	2,889.7	2,931.7	17.6	2,942.0	2,959.6	12.0	2,981.8	2,993.8
of which: Power	22.5	2,898.1	2,920.6	6.0	2,870.2	2,876.2	6.0	2,919.8	2,925.8	4.0	2,956.2	2,960.2
6. Industry and Minerals (i to iii)	261.2	478.8	739.9	255.3	473.2	728.5	427.0	495.6	922.6	272.4	518.2	790.6
i) Village and Small Industries	222.7	364.3	587.0	215.9	348.4	564.3	389.3	368.0	757.3	253.9	379.3	633.2
ii) Industries@	38.5	114.5	152.9	39.4	124.7	164.1	37.7	127.6	165.3	18.5	138.9	157.4
iii) Others**	-	-	-	-	-	-	-	-	-	-	-	-

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
NAGALAND

Item	2011-12 (Accounts)			2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @@	22.0	1,969.9	1,990.9	2.5	1,942.0	1,944.5	1.5	1,905.0	1,906.5	1.0	2,148.8	2,149.8
8. Science, Technology and Environment	22.0	1,418.8	1,418.8	—	1,415.5	1,415.5	—	1,345.9	1,345.9	—	1,579.2	1,579.2
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	878.4	536.3	1,414.8	107.8	526.5	529.0	88.4	21.2	1,096.6	90.5	569.6	570.6
	803.5	184.1	987.6	834.5	516.0	1,350.5	967.4	583.3	1,550.7	781.9	604.2	1,386.1
	38.7	43.3	82.0	24.8	45.7	70.5	61.8	46.9	1,039.5	710.7	249.2	959.9
	36.2	309.0	345.2	42.0	261.0	303.0	84.0	318.4	402.5	44.2	302.0	346.2
II. NON-DEVELOPMENTAL EXPENDITURE (General Services)(A to F)												
A. Organs of State	223.0	22,959.7	23,182.7	190.2	23,849.1	24,039.4	321.8	25,506.7	25,826.5	128.3	27,049.9	27,178.3
B. Fiscal Services (i + ii)	12.5	583.1	595.6	11.0	594.7	605.7	11.0	769.5	780.5	5.0	563.4	568.4
i) Collection of Taxes and Duties	96.6	387.1	483.7	81.5	404.4	485.9	124.6	424.3	549.9	72.0	451.6	523.6
ii) Other Fiscal Services	—	386.7	483.3	81.5	404.0	485.5	124.6	423.9	548.5	72.0	451.1	523.1
C. Interest Payments and Servicing of Debt (1 + 2)	—	0.4	0.4	—	0.4	0.4	—	0.4	0.4	—	0.5	0.5
1. Appropriation for Reduction or Avoidance of Debt	—	4,463.9	4,463.9	—	5,240.2	5,240.2	—	5,133.1	5,133.1	—	5,747.8	5,747.8
2. Interest Payments (i to iv)	—	290.0	290.0	—	310.0	310.0	—	310.0	310.0	—	360.0	360.0
i) Interest on Loans from the Centre	—	4,173.9	4,173.9	—	4,930.2	4,930.2	—	4,823.1	4,823.1	—	5,387.8	5,387.8
ii) Interest on Internal Debt	—	268.0	268.0	—	260.1	260.1	—	223.3	223.3	—	222.3	222.3
of which:	—	3,475.4	3,475.4	—	4,240.6	4,240.6	—	4,170.3	4,170.3	—	4,676.5	4,676.5
(a) Interest on Market Loans	—	2,462.3	2,462.3	—	3,071.9	3,071.9	—	3,073.6	3,073.6	—	3,504.3	3,504.3
(b) Interest on NSF	—	129.5	129.5	—	180.0	180.0	—	180.0	180.0	—	180.0	180.0
iii) Interest on Small Savings, Provident Funds, etc.	—	430.4	430.4	—	429.5	429.5	—	429.5	429.5	—	489.0	489.0
iv) Others	—	—	—	—	—	—	—	—	—	—	—	—
D. Administrative Services (i to v)	114.0	11,624.5	11,738.5	97.7	10,884.2	10,981.9	186.2	12,495.0	12,681.2	51.3	12,887.4	12,938.7
i) Secretariat - General Services	—	754.6	754.6	—	687.1	687.1	50.0	808.0	858.0	3.0	862.5	865.5
ii) District Administration	20.0	839.1	859.1	—	856.7	856.7	11.6	889.0	906.6	10.0	976.3	986.3
iii) Police	—	8,303.4	8,303.4	3.0	7,738.7	7,741.7	—	9,082.8	9,082.8	2.3	9,152.5	9,154.8
iv) Public Works	—	767.2	767.2	7.7	619.2	627.0	5.0	654.8	659.8	6.0	740.1	746.1
v) Others ++	94.0	960.3	1,054.3	87.0	982.5	1,069.5	119.6	1,060.4	1,180.0	30.0	1,156.0	1,186.0
E. Pensions	—	5,866.8	5,866.8	—	6,697.5	6,697.5	—	6,652.8	6,652.8	—	7,367.2	7,367.2
F. Miscellaneous General Services	—	34.4	34.4	—	28.1	28.1	—	32.1	32.1	—	32.5	32.5
of which:	—	—	—	—	—	—	—	—	—	—	—	—
Payment on account of State Lotteries	—	17.6	17.6	—	17.4	17.4	—	19.6	19.6	—	19.8	19.8
III. Grants-in-Aid and Contributions	—	—	—	—	—	—	—	—	—	—	—	—
of which:	—	—	—	—	—	—	—	—	—	—	—	—
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	—	—	—	—	—	—	—	—	—	—	—	—

(₹ Million)

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)

ODISHA

(₹ Million)

Item	2011-12 (Accounts)			2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL EXPENDITURE (I+II+III)	97,197.6	249,404.7	346,602.3	104,169.0	310,150.7	414,319.7	123,147.4	303,365.8	426,513.2	143,937.6	350,006.1	493,943.7
I. DEVELOPMENTAL EXPENDITURE (A + B)	96,393.8	134,311.6	230,705.4	103,449.4	146,006.1	249,455.5	122,237.0	149,033.7	271,270.7	142,481.7	161,471.8	303,953.6
A. Social Services (1 to 12)	55,688.4	87,692.3	143,380.8	64,786.0	89,735.8	154,521.8	70,953.2	91,393.7	162,346.9	81,765.9	98,676.1	180,441.9
1. Education, Sports, Art and Culture	20,261.9	47,836.1	68,098.0	23,975.9	55,077.9	79,053.8	23,971.1	55,093.0	79,064.1	28,733.5	58,305.0	87,038.5
2. Medical and Public Health	2,012.0	9,281.4	11,293.4	2,824.6	11,492.5	14,317.2	3,861.9	11,770.4	15,632.3	3,850.2	13,642.4	17,492.6
3. Family Welfare	1,753.5	209.1	1,962.6	2,271.3	281.0	2,552.3	2,271.5	282.1	2,553.6	2,262.0	287.3	2,549.3
4. Water Supply and Sanitation	2,634.5	2,997.0	5,631.6	2,877.8	3,216.4	6,094.2	2,628.4	3,363.9	5,992.3	3,693.4	3,757.9	7,451.2
5. Housing	3.0	1,635.1	1,638.1	10.0	2,160.4	2,170.4	10.0	2,166.6	2,176.6	50.0	2,465.1	2,515.1
6. Urban Development	963.3	687.6	1,650.9	3,279.4	1,181.1	4,460.6	1,540.6	1,181.6	2,722.2	5,133.3	1,376.2	6,509.5
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	5,792.0	4,034.5	9,826.5	5,224.1	6,012.7	11,236.8	7,445.6	5,989.4	13,435.1	7,959.1	6,369.8	14,328.8
8. Labour and Welfare	370.2	465.7	835.8	545.2	488.0	1,033.2	638.6	503.2	1,141.8	1,063.8	528.8	1,592.6
9. Social Security and Welfare	15,174.1	2,861.7	18,035.8	17,110.8	3,092.6	20,203.3	21,054.7	4,106.3	25,160.9	21,842.4	4,098.4	25,940.8
10. Nutrition	6,327.4	23.7	6,351.1	6,139.5	31.5	6,171.0	7,020.6	32.3	7,052.9	6,551.5	32.7	6,584.2
11. Relief on account of Natural Calamities	162.8	16,935.1	17,097.9	230.0	5,867.2	6,097.2	213.9	5,987.1	6,200.9	260.0	6,583.1	6,843.1
12. Others*	233.8	731.4	965.2	297.4	834.3	1,131.7	296.4	917.9	1,214.3	366.8	1,229.4	1,596.2
B. Economic Services (1 to 9)	40,705.4	46,619.3	87,324.7	38,663.4	56,270.4	94,933.7	51,283.8	57,640.0	108,923.8	60,715.8	62,795.8	123,511.6
1. Agriculture and Allied Activities (i to xii)	13,500.9	18,159.0	31,659.9	16,318.1	20,600.6	36,918.7	20,170.3	21,332.8	41,503.1	24,133.6	23,299.5	47,433.2
i) Crop Husbandry	9,536.1	2,490.9	12,027.0	10,915.6	2,486.8	13,402.4	13,221.5	2,493.7	15,715.2	14,143.3	2,797.1	16,940.5
ii) Soil and Water Conservation	462.6	570.7	1,033.2	830.9	634.8	1,465.7	830.9	635.2	1,466.1	362.1	632.6	994.7
iii) Animal Husbandry	392.9	1,746.5	2,139.3	596.2	1,859.3	2,455.5	391.5	1,860.7	2,252.3	732.8	1,978.4	2,711.1
iv) Dairy Development	50.0	7.4	57.4	57.7	8.5	66.2	9.1	7.3	16.5	273.9	7.9	281.8
v) Fisheries	176.1	343.1	519.2	567.5	446.2	1,013.7	563.1	446.5	1,009.6	699.0	418.5	1,117.5
vi) Forestry and Wild Life vii) Plantations	1,398.4	1,579.7	2,978.1	2,006.2	2,042.1	4,048.3	2,565.2	2,113.9	4,679.1	3,222.9	2,536.0	5,758.8
viii) Food Storage and Warehousing	60.2	9,976.6	10,036.8	151.0	11,621.8	11,772.9	339.0	12,189.6	12,528.5	196.0	13,364.2	13,560.2
ix) Agricultural Research and Education	100.3	788.6	888.8	122.0	735.7	857.7	122.0	820.6	942.6	122.0	785.9	907.9
x) Agricultural Finance Institutions	1,324.5	618.4	1,942.9	1,070.8	722.9	1,793.7	2,127.8	721.9	2,849.7	4,348.4	734.7	5,083.1
xi) Co-operation	—	37.2	37.2	0.2	42.5	42.7	0.2	43.4	43.6	33.2	44.3	77.5
xii) Other Agricultural Programmes	10,440.4	7,929.3	18,369.6	11,237.0	11,075.6	22,312.6	14,460.2	11,133.8	25,594.0	16,765.9	11,943.8	28,709.7
2. Rural Development	—	—	—	—	—	—	—	—	—	—	—	—
3. Special Area Programmes	1,422.3	7,180.2	8,602.4	3,039.0	8,508.8	11,547.8	2,216.3	8,761.5	10,977.7	3,326.5	9,453.4	12,779.9
4. Irrigation and Flood Control of which:	22.1	4,383.8	4,405.9	28.0	5,205.2	5,233.2	28.0	5,255.6	5,283.6	10.0	5,762.9	5,772.9
i) Major and Medium Irrigation	691.0	1,689.7	2,380.7	2,151.0	1,919.3	4,070.3	1,328.2	2,111.6	3,439.8	2,416.5	2,139.2	4,555.7
ii) Minor Irrigation	—	1,037.3	1,037.3	—	1,285.3	1,285.3	—	1,285.3	1,285.3	—	1,441.0	1,441.0
iii) Flood Control and Drainage	173.2	63.8	237.0	113.8	105.3	219.1	103.8	106.6	210.4	150.0	111.2	261.2
5. Energy	111.4	61.1	172.5	30.8	65.6	96.4	30.8	66.9	97.7	50.0	71.5	121.5
6. Industry and Minerals (i to iii)	1,601.8	930.7	2,532.5	2,319.4	1,027.1	3,346.5	1,879.4	1,037.0	2,916.4	2,693.0	1,177.1	3,870.0
i) Village and Small Industries	907.5	652.5	1,559.9	1,053.7	719.6	1,773.3	1,120.4	722.1	1,842.5	1,243.1	757.8	2,000.9
ii) Industries@	658.7	278.2	936.9	1,258.2	307.6	1,565.7	751.5	314.9	1,066.4	1,415.0	419.2	1,834.2
iii) Others**	35.7	—	35.7	7.5	—	7.5	7.5	—	7.5	34.9	—	34.9

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
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Item	2011-12 (Accounts)				2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @	596.5 592.7 3.7	11,246.4 11,178.3 68.1	11,842.8 11,771.0 71.8	4	977.0 950.0 27.0	13,613.2 13,521.2 92.0	14,590.2 14,471.2 119.0	1,183.3 1,157.3 26.0	13,912.4 13,674.2 238.2	15,095.7 14,831.5 264.2	1,266.4 1,250.0 16.4	15,368.3 15,274.9 93.4	16,634.7 16,524.9 109.8
8. Science, Technology and Environment	471.9	42.1	514.1	4	1,166.9	135.2	1,302.1	1,121.9	135.2	1,257.2	989.2	150.1	1,139.3
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	12,243.0 155.0 25.8 74.6	753.1 64.3 37.6 213.0	12,996.1 219.3 63.4 287.6	4	3,036.2 190.0 1.5 264.5	768.0 78.0 38.2 320.2	3,804.2 268.0 39.7 584.7	9,622.0 250.0 1.5 275.1	773.8 78.6 44.1 324.2	10,395.8 328.6 45.6 593.3	11,391.2 10,417.0 27.8 693.8	1,292.4 816.4 42.2 348.5	12,683.6 11,233.4 70.0 1,042.4
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)	803.8	108,482.0	109,285.7		719.7	157,683.9	158,403.5	910.5	147,871.2	148,781.7	1,455.9	179,577.1	181,033.0
A. Organs of State	21.7	3,363.8	3,385.5		76.8	3,376.0	3,452.7	77.0	3,461.9	3,538.8	102.9	5,061.4	5,164.2
B. Fiscal Services (i + ii)	252.1	4,124.4	4,376.5		372.1	4,967.4	5,339.5	323.6	4,978.7	5,302.3	642.5	5,411.3	6,053.8
i) Collection of Taxes and Duties	252.1	4,098.3	4,350.4		372.1	4,924.9	5,297.0	323.6	4,936.2	5,259.8	642.5	5,361.2	6,003.7
ii) Other Fiscal Services	-	26.0	26.0		-	42.5	42.5	-	42.5	42.5	-	50.1	50.1
C. Interest Payments and Servicing of Debt (1 + 2)	-	27,865.0	27,865.0		-	50,116.6	50,116.6	-	50,116.6	50,116.6	-	55,079.3	55,079.3
1. Appropriation for Reduction or Avoidance of Debt	-	2,100.7	2,100.7		-	5,000.7	5,000.7	-	5,000.7	5,000.7	-	5,000.7	5,000.7
2. Interest Payments (i to iv)	-	25,764.3	25,764.3		-	45,115.9	45,115.9	-	45,115.9	45,115.9	-	50,078.6	50,078.6
i) Interest on Loans from the Centre	-	4,880.8	4,880.8		-	4,795.5	4,795.5	-	4,795.5	4,795.5	-	4,507.3	4,507.3
ii) Interest on Internal Debt	-	15,141.7	15,141.7		-	16,016.6	16,016.6	-	16,016.6	16,016.6	-	18,286.8	18,286.8
of which:													
(a) Interest on Market Loans	-	4,267.9	4,267.9		-	3,539.8	3,539.8	-	3,539.8	3,539.8	-	7,368.5	7,368.5
(b) Interest on NSF	-	8,180.2	8,180.2		-	8,377.6	8,377.6	-	8,377.6	8,377.6	-	8,056.7	8,056.7
iii) Interest on Small Savings, Provident Funds, etc.	-	5,741.5	5,741.5		-	24,303.7	24,303.7	-	24,303.7	24,303.7	-	27,284.5	27,284.5
iv) Others	-	0.2	0.2		-	0.1	0.1	-	0.1	0.1	-	-	-
D. Administrative Services (i to v)	530.0	25,557.9	26,087.9		270.8	41,059.0	41,329.8	509.9	31,119.1	31,629.0	710.5	46,640.2	47,350.7
i) Secretariat - General Services	221.7	1,187.8	1,409.5		72.0	12,338.4	12,410.4	135.8	1,341.3	1,477.1	412.0	14,668.1	15,080.1
ii) District Administration	-	941.3	941.3		-	1,050.2	1,050.2	-	1,062.8	1,062.8	-	1,156.3	1,156.3
iii) Police	19.4	13,747.1	13,766.5		5.9	16,188.6	16,194.6	43.9	16,834.0	16,878.0	6.3	17,880.4	17,886.6
iv) Public Works	16.0	5,681.3	5,697.3		18.0	6,848.6	6,866.6	0.2	7,060.4	7,060.6	80.0	7,648.5	7,728.5
v) Others ++	272.9	4,000.5	4,273.4		174.9	4,633.2	4,808.1	330.0	4,820.6	5,150.6	212.2	5,286.9	5,499.2
E. Pensions	-	47,407.6	47,407.6		-	58,000.0	58,000.0	-	58,000.0	58,000.0	-	67,280.0	67,280.0
F. Miscellaneous General Services	-	163.3	163.3		-	164.9	164.9	-	194.9	194.9	-	104.9	104.9
of which: Payment on account of State Lotteries	-	-	-		-	-	-	-	-	-	-	-	-
III. Grants-in-Aid and Contributions	-	6,611.1	6,611.1		-	6,460.8	6,460.8	-	6,460.8	6,460.8	-	8,957.1	8,957.1
of which: Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	6,611.1	6,611.1		-	6,460.8	6,460.8	-	6,460.8	6,460.8	-	8,957.1	8,957.1

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
PUNJAB

Item	2011-12 (Accounts)			2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL EXPENDITURE (I+II+III)	20,911.4	309,541.8	330,453.2	46,547.6	365,119.1	411,666.6	47,490.4	392,786.1	440,276.5	54,452.0	389,672.6	444,124.6
I. DEVELOPMENTAL EXPENDITURE (A + B)	20,702.3	134,403.5	155,105.8	45,149.8	178,300.5	223,450.3	46,867.2	197,496.5	244,363.7	53,175.6	193,103.9	246,279.6
A. Social Services (1 to 12)	18,050.8	74,414.3	92,465.1	36,488.2	88,061.0	124,549.2	39,319.7	97,401.7	136,721.4	42,412.0	91,929.3	134,341.2
1. Education, Sports, Art and Culture	5,207.1	47,688.6	52,895.7	12,166.6	52,933.1	65,099.7	14,622.1	62,591.6	77,213.7	14,608.6	56,087.1	70,695.6
2. Medical and Public Health	913.8	13,067.2	13,981.0	5,278.6	14,496.8	19,775.4	5,801.1	15,311.6	21,112.7	5,768.7	15,632.6	21,401.3
3. Family Welfare	1,218.1	308.8	1,526.9	1,743.3	465.1	2,208.4	1,634.4	428.1	2,062.5	1,823.3	461.1	2,284.4
4. Water Supply and Sanitation	-	3,980.4	3,980.4	1.0	4,846.4	4,847.4	-	3,996.9	3,996.9	1.0	4,343.4	4,344.4
5. Housing	-	-	-	-	-	-	-	-	-	-	1,000.0	1,000.0
6. Urban Development	-	236.3	236.3	-	-	1,931.2	-	-	1,615.7	-	1,679.4	1,679.4
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	1,443.7	1,414.2	2,857.9	3,746.0	1,664.9	5,410.9	4,595.7	3,267.2	7,862.9	5,131.4	2,237.8	7,369.2
8. Labour and Welfare	170.3	1,264.0	1,434.3	476.2	1,406.6	1,882.8	173.2	1,542.7	1,715.9	513.3	1,491.2	2,004.5
9. Social Security and Welfare	7,693.9	2,406.6	10,100.5	11,144.9	2,561.2	13,706.1	10,744.0	3,365.1	14,109.1	11,772.2	3,501.1	15,273.3
10. Nutrition	1,287.2	-	1,287.2	1,790.0	-	1,790.0	1,634.0	-	1,634.0	2,595.4	-	2,595.4
11. Relief on account of Natural Calamities	-	3,652.4	3,652.4	-	7,237.4	7,237.4	-	4,791.9	4,791.9	-	5,009.6	5,009.6
12. Others*	116.6	395.9	512.5	141.6	518.3	659.9	115.2	490.9	606.1	198.1	486.0	684.1
B. Economic Services (1 to 9)	2,651.5	59,989.2	62,640.8	8,661.6	90,239.8	98,901.1	7,547.5	100,094.8	107,642.3	10,763.7	101,174.7	111,938.3
1. Agriculture and Allied Activities (i to xii)	1,971.6	6,667.9	8,639.5	6,253.9	7,911.8	14,165.7	6,126.6	8,803.6	14,930.2	8,165.7	9,555.5	17,721.2
i) Crop Husbandry	764.4	1,414.9	2,179.3	2,670.7	1,530.8	4,201.5	3,065.5	1,713.1	4,778.6	3,319.7	1,640.8	4,960.5
ii) Soil and Water Conservation	41.1	444.3	485.4	949.5	467.0	1,416.5	789.0	489.0	1,278.0	1,097.2	483.0	1,580.2
iii) Animal Husbandry	86.2	2,526.7	2,612.9	549.5	2,841.2	3,390.7	370.3	2,804.4	3,174.7	559.3	3,047.5	3,606.8
iv) Dairy Development	35.0	89.5	124.5	642.1	107.4	749.5	293.1	94.8	387.9	440.0	104.7	544.7
v) Fisheries	1.5	132.5	134.1	93.3	133.1	226.4	60.1	143.5	203.6	137.8	159.8	297.6
v) Forestry and Wild Life	80.2	651.7	731.9	748.7	684.8	1,433.5	732.3	788.6	1,520.9	811.6	881.2	1,692.8
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
ix) Agricultural Research and Education	100.0	1,356.5	1,456.5	600.0	1,226.0	1,826.0	816.2	1,856.5	2,672.7	1,800.0	2,257.8	4,057.8
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	863.2	-	863.2	0.1	867.6	867.7	0.1	860.0	860.1	0.1	921.8	921.9
xii) Other Agricultural Programmes	-	50.9	50.9	-	53.9	53.9	-	53.8	53.8	-	58.8	58.8
2. Rural Development	279.7	1,109.9	1,389.6	803.3	5,624.0	6,427.3	413.1	5,407.1	5,820.2	617.8	6,969.4	7,587.2
3. Special Area Programmes	-	-	-	-	-	-	-	-	-	-	-	-
4. Irrigation and Flood Control	-	9,900.4	9,900.4	-	13,451.2	13,451.2	-	-	11,984.3	-	13,425.7	13,425.7
of which:	-	-	-	-	-	-	-	-	-	-	-	-
i) Major and Medium Irrigation	-	7,602.5	7,602.5	-	10,817.4	10,817.4	-	-	9,338.1	-	10,526.4	10,526.4
ii) Minor Irrigation	-	1,312.5	1,312.5	-	1,372.7	1,372.7	-	1,389.5	1,389.5	-	1,519.6	1,519.6
iii) Flood Control and Drainage	-	985.4	985.4	-	1,261.1	1,261.1	-	1,256.7	1,256.7	-	1,379.7	1,379.7
5. Energy	-	32,009.0	32,009.0	-	46,332.1	46,332.1	-	57,858.0	57,858.0	-	57,859.0	57,859.0
of which: Power	-	32,000.7	32,000.7	-	46,320.0	46,320.0	-	57,849.5	57,849.5	-	57,850.0	57,850.0
6. Industry and Minerals (i to iii)	25.8	502.8	528.6	419.9	1,607.6	2,027.5	57.7	729.2	786.9	286.6	1,346.2	1,632.8
i) Village and Small Industries	25.8	461.8	487.6	419.9	716.9	1,136.8	57.7	688.7	746.4	286.6	570.8	857.4
ii) Industries@	-	41.0	41.0	-	890.7	890.7	-	40.5	40.5	-	775.4	775.4
iii) Others**	-	-	-	-	-	-	-	-	-	-	-	-

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)

PUNJAB

Item	2011-12 (Accounts)			2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @@	-	6,930.7	6,930.7	-	6,191.9	6,191.9	-	6,333.3	6,333.3	-	6,706.0	6,706.0
8. Science, Technology and Environment	-	3,854.0	3,854.0	-	3,135.3	3,135.3	-	3,095.3	3,095.3	-	3,335.1	3,335.1
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	30.0	2,850.8	3,195.2	151.7	3,056.6	3,056.6	25.1	32.0	57.1	184.0	32.2	216.2
	344.4	120.4	434.6	1,032.8	9,088.5	10,121.3	925.0	8,947.3	9,872.3	1,509.6	5,280.6	6,790.2
	314.2	13.3	434.6	807.7	147.5	955.2	713.5	140.5	854.0	806.4	163.2	969.6
	4.2	2,504.0	2,508.2	88.4	8,285.3	8,373.7	109.0	8,260.9	8,369.9	490.2	4,848.6	5,338.8
	26.0	213.1	239.1	121.7	411.8	533.5	102.5	232.0	334.5	158.0	253.2	411.2
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)												
A. Organs of State	209.1	167,670.3	167,879.4	1,397.8	170,790.1	172,187.9	623.2	187,566.6	188,189.8	1,276.4	189,938.4	191,214.8
B. Fiscal Services (i + ii)	27.4	4,913.8	4,941.2	-	4,808.0	4,808.0	-	5,122.3	5,122.3	-	4,217.6	4,217.6
i) Collection of Taxes and Duties	-	3,786.5	3,786.5	396.9	4,729.3	5,126.3	234.3	4,419.1	4,653.4	175.4	4,485.5	4,660.9
ii) Other Fiscal Services	-	3,592.2	3,592.2	396.9	4,542.0	4,938.9	234.3	4,331.7	4,566.0	175.4	4,458.2	4,633.6
C. Interest Payments and Servicing of Debt (1 + 2)	-	194.3	194.3	-	187.3	187.3	-	87.4	87.4	-	27.3	27.3
1. Appropriation for Reduction or Avoidance of Debt	-	-	-	-	620.0	620.0	-	-	-	-	-	-
2. Interest Payments (i to iv)	-	62,800.1	62,800.1	-	66,620.9	66,620.9	-	69,862.8	69,862.8	-	76,018.0	76,018.0
i) Interest on Loans from the Centre	-	2,062.4	2,062.4	-	1,867.7	1,867.7	-	2,031.8	2,031.8	-	2,608.6	2,608.6
ii) Interest on Internal Debt	-	48,472.4	48,472.4	-	52,370.5	52,370.5	-	52,534.9	52,534.9	-	56,480.9	56,480.9
of which:												
(a) Interest on Market Loans	-	22,968.7	22,968.7	-	28,400.9	28,400.9	-	30,511.8	30,511.8	-	33,870.0	33,870.0
(b) Interest on NSF	-	22,734.9	22,734.9	-	21,872.4	21,872.4	-	19,987.6	19,987.6	-	20,855.4	20,855.4
iii) Interest on Small Savings, Provident Funds, etc.	-	9,817.6	9,817.6	-	9,606.1	9,606.1	-	12,517.9	12,517.9	-	13,747.6	13,747.6
iv) Others	-	2,447.7	2,447.7	-	2,776.6	2,776.6	-	2,778.2	2,778.2	-	3,180.8	3,180.8
D. Administrative Services (i to v)	181.7	39,046.9	39,228.6	1,000.9	45,862.0	46,862.9	388.9	49,120.9	49,509.8	1,101.0	52,974.2	54,075.2
i) Secretariat - General Services	5.9	1,221.7	1,227.6	123.3	1,450.2	1,573.5	70.5	1,425.4	1,495.9	223.4	1,500.1	1,723.5
ii) District Administration	-	1,956.0	1,956.0	-	2,364.2	2,364.2	-	2,747.4	2,747.4	-	2,664.0	2,664.0
iii) Police	13.0	28,529.1	28,542.1	645.0	31,394.9	32,039.9	175.0	35,975.3	36,150.3	695.5	39,252.8	39,948.3
iv) Public Works	-	3,010.8	3,010.8	-	5,498.5	5,498.5	-	3,652.5	3,652.5	-	-	-
v) Others ++	162.8	4,329.3	4,492.1	232.6	5,154.2	5,386.8	143.4	5,320.3	5,463.7	182.1	9,557.3	9,739.4
E. Pensions	-	56,572.0	56,572.0	-	47,530.6	47,530.6	-	58,544.0	58,544.0	-	51,684.1	51,684.1
F. Miscellaneous General Services	-	551.0	551.0	-	619.2	619.2	-	497.5	497.5	-	559.0	559.0
of which:												
Payment on account of State Lotteries	-	450.7	450.7	-	488.0	488.0	-	450.0	450.0	-	522.5	522.5
III. Grants-in-Aid and Contributions	-	7,468.0	7,468.0	-	16,028.5	16,028.5	-	7,723.0	7,723.0	-	6,630.3	6,630.3
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	7,468.0	7,468.0	-	16,028.5	16,028.5	-	7,723.0	7,723.0	-	6,630.3	6,630.3

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
RAJASTHAN

Item	2011-12 (Accounts)				2012-13 (Budget Estimates)				2012-13 (Revised Estimates)				2013-14 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL	13
TOTAL EXPENDITURE (I+II+III)	124,155.3	412,377.8	536,533.1	4	141,192.0	481,000.2	622,192.2	7	156,619.1	520,499.8	677,118.9	10	172,597.4	589,350.0	761,947.4	
I. DEVELOPMENTAL EXPENDITURE (A + B)	117,271.4	229,446.2	346,717.6	4	135,850.1	281,418.6	417,268.7	7	150,164.2	313,231.6	463,395.8	10	167,337.9	359,459.3	526,797.2	
A. Social Services (1 to 12)	59,471.7	159,807.0	219,278.7	4	69,898.0	186,793.9	256,691.9	7	76,068.2	193,497.3	269,565.4	10	96,560.3	209,678.8	306,239.1	
1. Education, Sports, Art and Culture	23,899.3	91,957.8	115,857.1	4	26,632.5	113,318.2	139,950.7	7	26,258.3	113,181.3	139,439.6	10	37,346.7	125,264.1	162,610.8	
2. Medical and Public Health	5,792.4	19,327.5	25,119.9	4	6,451.7	24,453.0	30,904.7	7	6,791.0	24,707.8	31,498.8	10	10,601.4	28,039.7	38,641.1	
3. Family Welfare	7,421.6	164.3	7,585.8	4	5,714.8	198.9	5,913.8	7	6,537.6	207.6	6,745.2	10	7,691.3	225.3	7,916.6	
4. Water Supply and Sanitation	80.7	16,252.6	16,333.3	4	15.6	17,005.2	17,020.9	7	27.0	17,515.6	17,542.6	10	118.2	18,468.8	18,587.0	
5. Housing	-	397.2	397.2	4	-	372.5	372.5	7	-	533.8	533.8	10	-	679.2	679.2	
6. Urban Development	2,571.7	12,469.8	15,041.5	4	6,764.5	13,592.7	20,357.2	7	10,907.0	15,149.6	26,056.6	10	10,494.9	15,803.0	26,297.8	
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	5,424.0	918.2	6,342.1	4	6,200.7	1,103.5	7,304.2	7	7,866.7	1,132.9	8,999.6	10	9,174.6	1,250.7	10,425.3	
8. Labour and Welfare	110.8	1,021.9	1,132.7	4	658.4	1,623.6	2,282.0	7	128.3	3,381.3	3,509.6	10	390.4	2,801.5	3,191.9	
9. Social Security and Welfare	3,429.1	7,118.0	10,547.1	4	4,227.6	7,205.0	11,432.6	7	4,901.8	7,854.5	12,756.2	10	5,614.0	8,615.6	14,229.6	
10. Nutrition	10,741.8	26.8	10,768.6	4	13,232.0	515.9	13,747.9	7	12,649.6	597.9	13,247.5	10	15,128.8	656.7	15,785.5	
11. Relief on account of Natural Calamities	-	9,396.5	9,396.5	4	-	6,740.2	6,740.2	7	0.9	7,848.1	7,849.0	10	-	7,079.3	7,079.3	
12. Others*	0.4	756.5	756.9	4	-	665.1	665.1	7	-	1,386.9	1,386.9	10	-	794.9	794.9	
B. Economic Services (1 to 9)	57,799.7	69,639.2	127,438.9	4	65,952.1	94,624.7	160,576.8	7	74,096.0	119,734.3	193,830.3	10	70,777.6	149,780.5	220,558.1	
1. Agriculture and Allied Activities (i to xii)	14,703.4	11,329.5	26,032.8	4	17,426.7	13,099.4	30,517.4	7	20,898.7	12,974.7	33,873.4	10	21,953.6	14,238.8	36,192.4	
i) Crop Husbandry	12,117.5	2,633.9	14,751.4	4	12,336.1	3,166.7	15,502.8	7	14,166.7	3,029.7	17,196.4	10	12,973.5	3,345.7	16,319.2	
ii) Soil and Water Conservation	289.5	188.6	478.1	4	296.2	211.2	507.4	7	260.5	225.1	485.7	10	563.4	221.7	785.1	
iii) Animal Husbandry	605.5	3,000.5	3,606.0	4	714.2	3,506.3	4,220.5	7	1,204.6	3,510.4	4,714.9	10	1,698.0	3,996.1	5,694.1	
iv) Dairy Development	4.8	4.8	9.6	4	-	-	-	7	12.7	-	12.7	10	8.7	-	8.7	
v) Fisheries	6.2	122.4	128.6	4	12.5	136.5	149.1	7	7.9	125.6	133.5	10	14.5	139.6	154.1	
vi) Forestry and Wild Life	615.7	3,789.7	4,405.4	4	2,355.9	4,410.4	6,766.2	7	1,443.0	4,369.0	5,811.9	10	3,439.4	4,760.7	8,200.0	
vii) Plantations	-	-	-	4	-	-	-	7	-	-	-	10	-	-	-	
viii) Food Storage and Warehousing	171.3	1,013.7	1,184.9	4	259.6	982.9	1,242.5	7	292.6	1,014.0	1,306.6	10	362.3	1,020.0	1,382.3	
ix) Agricultural Research and Education	-	-	-	4	-	-	-	7	-	-	-	10	-	-	-	
x) Agricultural Finance Institutions	893.0	520.3	1,413.4	4	1,452.2	602.6	2,054.8	7	3,510.7	630.0	4,140.7	10	2,894.0	675.9	3,569.9	
xi) Co-operation	-	60.3	60.3	4	-	73.8	73.8	7	-	71.0	71.0	10	-	79.1	79.1	
xii) Other Agricultural Programmes	26,627.4	9,766.5	36,393.9	4	32,418.0	12,139.9	44,557.8	7	37,470.5	13,705.7	51,176.1	10	32,965.6	14,430.5	47,396.1	
2. Rural Development	4.2	4.2	8.4	4	9.0	-	9.0	7	7.5	-	7.5	10	9.0	-	9.0	
3. Special Area Programmes	620.2	13,495.2	14,115.4	4	1,024.3	14,387.7	15,412.0	7	988.5	15,110.6	16,099.1	10	1,448.8	15,483.9	16,932.7	
4. Irrigation and Flood Control	-	-	-	4	-	-	-	7	-	-	-	10	-	-	-	
of which:	-	-	-	4	-	-	-	7	-	-	-	10	-	-	-	
i) Major and Medium Irrigation	118.9	12,195.0	12,313.9	4	135.6	13,095.5	13,231.2	7	141.1	13,767.4	13,908.5	10	376.1	14,082.1	14,458.2	
ii) Minor Irrigation	377.1	1,254.9	1,632.1	4	732.2	1,241.5	1,973.7	7	704.5	1,291.3	1,995.9	10	808.0	1,344.1	2,152.1	
iii) Flood Control and Drainage	-	-	-	4	-	-	-	7	-	-	-	10	-	-	-	
5. Energy	8,062.8	22,009.5	30,072.3	4	4,030.5	40,423.0	44,453.5	7	4,035.5	62,064.8	66,100.3	10	4,280.0	89,567.1	93,847.1	
of which: Power	8,049.5	22,009.5	30,059.0	4	4,030.5	40,407.6	44,438.0	7	4,030.5	62,048.9	66,079.3	10	4,280.0	89,548.9	93,828.9	
6. Industry and Minerals (i to iii)	525.9	1,468.2	1,994.0	4	542.9	1,720.2	2,263.2	7	646.8	1,963.0	2,609.8	10	760.8	1,604.8	2,365.6	
i) Village and Small Industries	139.1	239.4	378.5	4	244.5	268.6	513.2	7	380.0	277.1	657.1	10	363.3	298.7	662.0	
ii) Industries@	386.8	1,228.7	1,615.5	4	298.4	1,451.6	1,750.0	7	266.8	1,686.0	1,952.8	10	397.5	1,306.1	1,703.6	
iii) Others**	-	-	-	4	-	-	-	7	-	-	-	10	-	-	-	

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
RAJASTHAN

Item	2011-12 (Accounts)			2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @	4,575.7 4,305.7 270.0	8,151.2 7,706.2 445.0	12,726.9 12,011.9 715.0	4,829.1 4,494.1 335.0	9,129.8 8,629.8 500.0	13,959.0 13,123.9 835.0	4,970.0 4,590.0 380.0	9,665.4 8,972.3 693.1	14,635.4 13,562.3 1,073.1	4,838.0 4,588.0 250.0	10,229.9 9,579.9 650.0	15,067.9 14,167.9 900.0
8. Science, Technology and Environment	348.5	45.4	393.9	450.3	51.4	501.7	433.3	54.4	487.7	428.3	55.4	483.6
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	2,331.7 276.7 201.7 987.1 866.1	3,373.8 171.7 57.5 2,896.1 248.5	5,705.5 448.4 259.2 3,883.3 1,114.6	5,221.3 2,548.3 175.0 1,437.3 1,060.8	3,682.3 203.1 69.8 3,079.5 329.9	8,903.7 2,751.4 244.8 4,516.8 1,390.7	4,645.3 348.7 207.3 3,375.7 713.5	4,195.8 203.7 68.9 3,604.1 319.0	8,841.0 552.4 276.2 6,979.9 1,032.5	4,093.5 1,236.0 222.9 1,375.6 1,259.0	4,170.1 230.8 76.0 3,581.3 282.0	8,263.6 1,466.8 298.9 4,956.9 1,540.9
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)												
A. Organs of State	4,216.9	182,868.3	187,085.1	2,408.2	199,522.1	201,930.3	3,521.2	206,818.9	210,340.1	2,310.9	229,081.3	231,392.1
B. Fiscal Services (i + ii)	259.5	4,768.7	5,028.2	137.6	5,484.1	5,621.8	117.9	5,736.7	5,854.6	138.1	6,805.6	6,943.7
i) Collection of Taxes and Duties	3,595.6	7,170.4	10,765.9	2,207.2	8,314.6	10,521.7	2,785.2	8,182.7	10,967.9	2,024.9	8,719.3	10,744.2
ii) Other Fiscal Services	3,595.6	7,155.7	10,751.3	2,177.2	8,295.7	10,472.8	2,783.2	8,163.3	10,946.5	2,024.9	8,697.3	10,722.2
C. Interest Payments and Servicing of Debt (1 + 2)	-	14.7	14.7	30.0	18.9	48.9	2.0	19.3	21.3	-	22.0	22.0
1. Appropriation for Reduction or Avoidance of Debt	-	-	-	-	-	-	-	-	-	-	-	-
2. Interest Payments (i to iv)	-	78,918.2	78,918.2	-	83,155.0	83,155.0	-	84,950.1	84,950.1	-	92,411.2	92,411.2
i) Interest on Loans from the Centre	-	5,766.2	5,766.2	-	5,547.5	5,547.5	-	5,382.2	5,382.2	-	5,447.8	5,447.8
ii) Interest on Internal Debt	-	52,688.5	52,688.5	-	54,808.1	54,808.1	-	55,054.4	55,054.4	-	61,687.4	61,687.4
of which:												
(a) Interest on Market Loans	-	27,559.2	27,559.2	-	30,234.9	30,234.9	-	31,819.2	31,819.2	-	37,302.3	37,302.3
(b) Interest on NSF	-	22,307.9	22,307.9	-	21,176.8	21,176.8	-	19,851.8	19,851.8	-	19,953.5	19,953.5
iii) Interest on Small Savings, Provident Funds, etc.	-	19,710.3	19,710.3	-	22,226.8	22,226.8	-	23,294.1	23,294.1	-	24,383.0	24,383.0
iv) Others	-	751.2	751.2	-	572.5	572.5	-	1,219.5	1,219.5	-	892.9	892.9
D. Administrative Services (i to v)	361.9	31,232.7	31,594.6	63.4	34,176.7	34,240.1	618.1	35,186.7	35,804.8	147.9	40,117.5	40,265.4
i) Secretariat - General Services	9.3	1,124.0	1,133.3	2.3	1,320.3	1,322.6	2.6	1,328.2	1,330.8	0.7	1,456.4	1,457.1
ii) District Administration	-	2,708.2	2,708.2	-	3,358.6	3,358.6	-	3,114.3	3,114.3	-	3,601.4	3,601.4
iii) Police	307.5	22,414.8	22,722.3	48.9	24,249.3	24,298.2	489.6	25,040.7	25,530.4	10.6	29,206.2	29,216.8
iv) Public Works	2.5	1,177.8	1,180.3	10.0	1,200.3	1,210.3	10.0	1,239.5	1,249.5	10.0	1,229.2	1,239.2
v) Others ++	42.6	3,808.0	3,850.6	2.2	4,048.3	4,050.4	115.8	4,464.0	4,579.8	126.6	4,624.3	4,750.9
E. Pensions	-	59,197.9	59,197.9	-	67,231.0	67,231.0	-	70,387.6	70,387.6	-	78,513.5	78,513.5
F. Miscellaneous General Services	-	1,580.3	1,580.3	-	1,160.8	1,160.8	-	2,375.2	2,375.2	-	2,514.2	2,514.2
of which: Payment on account of State Lotteries	-	-	-	-	-	-	-	-	-	-	-	-
III. Grants-in-Aid and Contributions	2,667.0	63.4	2,730.4	2,933.7	59.5	2,993.1	2,933.7	449.3	3,383.0	2,948.6	809.5	3,758.1
of which: Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	2,667.0	63.4	2,730.4	2,933.7	59.5	2,993.1	2,933.7	449.3	3,383.0	2,948.6	809.5	3,758.1

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)

SIKKIM

(₹ Million)

Item	2011-12 (Accounts)				2012-13 (Budget Estimates)				2012-13 (Revised Estimates)				2013-14 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL	13
1	7,483.8	24,817.6	32,301.4	4	10,420.6	25,279.6	35,700.2	7	10,662.7	25,281.1	35,943.7	10	12,250.9	27,582.2	39,833.1	
TOTAL EXPENDITURE (I+II+III)																
I. DEVELOPMENTAL EXPENDITURE (A + B)																
A. Social Services (1 to 12)	7,133.6	9,323.5	16,457.1		10,105.8	8,478.8	18,584.6		10,347.8	8,480.3	18,828.1		11,324.5	9,785.2	21,109.7	
1. Education, Sports, Art and Culture	3,525.6	6,791.3	10,316.9		4,991.6	5,526.8	10,518.4		5,156.0	5,526.8	10,682.8		6,069.7	6,559.0	12,628.8	
2. Medical and Public Health	1,877.9	3,017.5	4,895.5		1,577.5	3,823.4	5,400.9		1,665.0	3,823.4	5,488.5		2,339.6	4,009.6	6,349.2	
3. Family Welfare	400.7	739.0	1,139.7		402.0	840.3	1,242.2		420.1	840.3	1,260.4		476.8	872.6	1,349.4	
4. Water Supply and Sanitation	132.5	-	132.5		171.4	-	171.4		171.4	-	171.4		145.0	-	145.0	
5. Housing	111.6	95.0	206.6		105.6	165.1	270.7		66.7	105.6	172.3		96.3	129.1	225.4	
6. Urban Development	249.4	42.5	291.9		1,615.2	47.5	1,662.7		1,615.2	47.5	1,662.7		1,489.2	57.9	1,547.1	
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	215.8	46.6	262.3		161.7	53.8	215.5		172.1	53.8	225.9		361.4	60.4	421.8	
8. Labour and Welfare	152.0	39.2	191.2		372.1	44.0	416.1		402.1	44.0	446.1		286.7	44.9	331.6	
9. Social Security and Welfare	285.5	179.5	465.1		27.6	37.8	65.5		27.6	37.8	65.5		47.2	33.0	80.2	
10. Nutrition	61.9	38.6	100.6		132.0	10.3	142.3		132.0	10.3	142.3		81.4	11.1	92.5	
11. Relief on account of Natural Calamities	-	2,362.9	2,362.9		4.8	268.2	273.0		4.8	268.2	273.0		1.4	1,038.5	1,039.9	
12. Others*	22.6	209.7	232.2		81.7	220.1	301.7		81.7	220.1	301.7		284.1	225.6	509.7	
B. Economic Services (1 to 9)	3,608.0	2,532.2	6,140.2		5,114.2	2,952.0	8,066.2		5,191.8	2,953.5	8,145.3		5,254.8	3,226.2	8,481.0	
1. Agriculture and Allied Activities (i to xii)	1,266.3	963.3	2,229.6		1,739.2	1,099.3	2,838.5		1,788.0	1,099.3	2,887.3		1,937.8	1,198.2	3,137.8	
i) Crop Husbandry	318.5	226.7	545.1		285.4	265.4	550.8		286.4	265.4	551.8		254.7	297.5	552.2	
ii) Soil and Water Conservation	24.4	51.4	75.8		9.1	54.7	63.7		9.1	54.7	63.7		8.3	64.6	72.9	
iii) Animal Husbandry	147.0	182.3	329.3		137.6	184.5	322.1		142.4	184.5	326.9		142.9	211.3	354.1	
iv) Dairy Development	18.9	4.4	23.2		14.9	5.0	20.0		23.9	5.0	28.9		19.1	5.5	24.6	
v) Fisheries	7.6	31.3	38.9		2.5	34.4	37.0		7.1	34.4	41.5		4.0	39.5	43.6	
vi) Forestry and Wild Life	332.3	239.7	572.0		832.0	270.7	1,102.7		832.1	270.7	1,102.8		1,003.7	267.2	1,270.9	
vii) Plantations	-	38.4	38.4		3.8	44.0	47.8		3.8	44.0	47.8		4.0	43.5	47.5	
viii) Food Storage and Warehousing	33.7	120.7	154.4		33.4	161.1	194.4		33.4	161.1	194.4		93.6	178.9	272.4	
ix) Agricultural Research and Education	-	-	-		-	-	-		-	-	-		-	-	-	
x) Agricultural Finance Institutions	-	-	-		-	-	-		-	-	-		-	-	-	
xi) Co-operation	20.2	68.4	88.5		32.7	79.6	112.3		32.7	79.6	112.3		22.5	90.3	112.8	
xii) Other Agricultural Programmes	363.9	-	363.9		387.8	-	387.8		417.8	-	417.8		386.8	-	386.8	
2. Rural Development	795.4	14.4	809.8		1,096.5	17.8	1,114.3		1,059.1	17.8	1,076.9		886.9	21.5	908.4	
3. Special Area Programmes	4.8	-	4.8		10.0	-	10.0		11.0	-	11.0		10.0	-	10.0	
4. Irrigation and Flood Control	379.0	22.2	401.2		1,442.3	36.2	1,478.5		1,462.3	36.2	1,498.5		1,436.8	33.6	1,470.5	
of which:																
i) Major and Medium Irrigation	-	-	-		-	-	-		-	-	-		-	-	-	
ii) Minor Irrigation	322.4	22.2	344.6		1,382.3	35.2	1,417.5		1,382.3	35.2	1,417.5		1,396.8	32.6	1,429.5	
iii) Flood Control and Drainage	56.5	-	56.5		40.0	1.0	41.0		60.0	1.0	61.0		20.0	1.0	21.0	
5. Energy	352.7	627.1	979.8		248.4	720.4	968.8		253.4	720.4	973.8		312.8	807.8	1,120.6	
of which: Power	346.6	627.1	973.8		243.4	720.4	963.8		243.4	720.4	963.8		302.0	807.8	1,109.8	
6. Industry and Minerals (i to iii)	382.2	83.8	466.0		120.6	128.0	248.6		120.6	128.0	248.6		180.3	101.2	281.5	
i) Village and Small Industries	98.5	67.0	165.5		70.0	73.6	143.6		70.0	73.6	143.6		97.5	74.4	171.9	
ii) Industries@	283.6	16.8	300.5		50.6	54.4	105.0		50.6	54.4	105.0		82.8	26.8	109.6	
iii) Others**	-	-	-		-	-	-		-	-	-		-	-	-	

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)

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Item	2011-12 (Accounts)				2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)			
	PLAN		NON-PLAN		TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13		
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @@	227.1 203.8 23.4	750.8 452.9 297.9	977.9 656.6 321.3	175.7 156.2 19.6	862.5 516.4 346.1	1,038.2 672.6 365.7	193.3 173.8 19.6	863.9 517.8 346.1	1,057.2 691.6 365.7	263.7 220.4 43.3	972.7 619.3 353.4	1,236.4 839.7 396.7		
8. Science, Technology and Environment	28.2	-	28.2	28.3	-	28.3	31.6	-	31.6	26.8	-	26.8		
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	172.2 57.7 49.9 - 64.6	70.5 4.2 39.3 4.4 22.6	242.7 61.9 89.2 4.4 87.2	253.1 70.4 90.0 - 92.6	87.9 5.2 40.5 5.4 36.8	341.0 75.6 130.6 5.4 129.4	271.8 59.6 104.8 - 107.3	87.9 5.2 40.5 5.4 36.8	359.6 64.8 145.4 5.4 144.1	197.9 59.6 68.9 - 69.4	91.2 5.7 50.8 5.8 29.0	289.1 65.3 119.7 5.8 98.4		
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)	350.2	15,179.5	15,529.7	314.8	16,302.0	16,616.8	314.8	16,302.0	16,616.8	926.3	17,246.0	18,172.3		
A. Organs of State	-	454.7	454.7	-	542.6	542.6	-	542.6	542.6	-	635.1	635.1		
B. Fiscal Services (i + ii)	42.7	387.4	430.1	23.3	566.8	590.1	23.3	566.8	590.1	40.3	733.2	773.5		
i) Collection of Taxes and Duties	42.7	387.4	430.1	23.3	566.8	590.1	23.3	566.8	590.1	40.3	733.2	773.5		
ii) Other Fiscal Services	-	-	-	-	-	-	-	-	-	-	-	-		
C. Interest Payments and Servicing of Debt (1 + 2)	-	2,028.3	2,028.3	-	2,133.8	2,133.8	-	2,133.8	2,133.8	-	2,187.2	2,187.2		
1. Appropriation for Reduction or Avoidance of Debt	-	120.0	120.0	-	120.0	120.0	-	120.0	120.0	-	120.0	120.0		
2. Interest Payments (i to iv)	-	1,908.3	1,908.3	-	2,013.8	2,013.8	-	2,013.8	2,013.8	-	2,067.2	2,067.2		
i) Interest on Loans from the Centre	-	100.8	100.8	-	136.2	136.2	-	136.2	136.2	-	143.8	143.8		
ii) Interest on Internal Debt	-	1,371.8	1,371.8	-	1,468.1	1,468.1	-	1,468.1	1,468.1	-	1,540.8	1,540.8		
of which:	-	-	-	-	-	-	-	-	-	-	-	-		
(a) Interest on Market Loans	-	975.9	975.9	-	1,075.9	1,075.9	-	1,075.9	1,075.9	-	1,120.7	1,120.7		
(b) Interest on NSF	-	189.8	189.8	-	161.6	161.6	-	161.6	161.6	-	167.3	167.3		
iii) Interest on Small Savings, Provident Funds, etc.	-	435.7	435.7	-	409.5	409.5	-	409.5	409.5	-	382.5	382.5		
iv) Others	-	-	-	-	-	-	-	-	-	-	-	-		
D. Administrative Services (i to v)	307.4	2,495.8	2,803.3	291.5	3,223.1	3,514.6	291.5	3,223.1	3,514.6	886.0	3,393.2	4,279.3		
i) Secretariat - General Services	2.0	238.0	240.0	-	271.7	271.7	-	271.7	271.7	10.0	313.9	323.9		
ii) District Administration	-	82.1	82.1	-	89.8	89.8	-	89.8	89.8	-	98.5	98.5		
iii) Police	0.7	1,727.4	1,728.1	6.2	2,270.9	2,271.1	1.2	2,270.9	2,271.1	75.3	2,323.8	2,399.1		
iv) Public Works	57.2	119.2	176.4	21.1	136.0	157.1	21.1	136.0	157.1	382.2	150.3	532.5		
v) Others ++	247.5	329.1	576.6	264.2	454.7	718.9	269.2	454.7	729.9	418.6	506.7	925.3		
E. Pensions	-	1,737.6	1,737.6	-	2,396.6	2,396.6	-	2,396.6	2,396.6	-	2,835.7	2,835.7		
F. Miscellaneous General Services	-	8,075.7	8,075.7	-	7,439.1	7,439.1	-	7,439.1	7,439.1	-	7,461.5	7,461.5		
of which:	-	-	-	-	-	-	-	-	-	-	-	-		
Payment on account of State Lotteries	-	8,005.3	8,005.3	-	7,309.9	7,309.9	-	7,309.9	7,309.9	-	7,360.3	7,360.3		
III. Grants-in-Aid and Contributions	-	314.7	314.7	-	498.8	498.8	-	498.8	498.8	-	551.1	551.1		
of which:	-	-	-	-	-	-	-	-	-	-	-	-		
Compensation and Assignments to Local Bodies and Panchayati Raj institutions	-	314.7	314.7	-	498.8	498.8	-	498.8	498.8	-	551.1	551.1		

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
TAMIL NADU

(₹ Million)

Item	2011-12 (Accounts)			2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
TOTAL EXPENDITURE (I+II+III)	175,762.4	662,618.0	838,380.4	256,338.7	725,799.8	982,138.5	250,927.2	762,331.5	1,013,258.7	263,499.3	915,658.8	1,179,156.1
I. DEVELOPMENTAL EXPENDITURE (A + B)	169,000.7	305,037.6	474,038.3	244,060.6	322,616.3	566,676.9	243,096.3	357,891.5	600,987.7	247,038.1	424,523.8	671,561.9
A. Social Services (1 to 12)	137,279.8	195,337.7	332,617.5	202,195.5	187,948.9	390,144.3	198,605.3	199,392.8	397,998.1	205,638.8	228,856.8	434,495.6
1. Education, Sports, Art and Culture	15,771.8	136,886.6	152,658.4	30,042.9	139,494.9	169,537.9	30,354.3	144,122.3	174,476.6	33,809.2	165,939.6	199,748.8
2. Medical and Public Health	7,704.2	27,686.1	35,390.2	11,236.0	29,247.1	40,483.2	13,309.7	31,448.0	44,757.8	10,866.1	36,162.0	47,028.1
3. Family Welfare	5,861.8	943.8	6,805.6	6,295.2	988.4	7,283.6	7,848.6	1,044.8	8,893.4	8,464.0	1,169.9	9,633.9
4. Water Supply and Sanitation	1,639.0	279.9	1,918.9	2,224.4	251.7	2,476.1	2,640.7	305.7	2,946.4	2,450.2	314.0	3,140.0
5. Housing	5,531.8	675.1	6,206.8	5,533.8	576.5	6,110.3	6,432.4	1,069.6	7,502.0	6,363.8	606.0	6,969.7
6. Urban Development	8,589.8	419.5	9,009.3	19,837.9	579.5	20,417.4	19,915.0	434.9	20,350.0	20,496.9	1,513.5	22,010.4
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	12,218.6	6,586.1	18,804.7	12,791.3	6,151.0	18,942.3	14,903.4	6,764.0	21,667.4	15,510.7	7,526.1	23,036.9
8. Labour and Labour Welfare	506.7	1,909.7	2,416.3	1,749.7	2,138.3	3,887.9	1,804.4	2,189.8	3,994.1	2,038.7	2,637.4	4,676.1
9. Social Security and Welfare	59,682.4	6,060.0	65,742.4	85,758.5	6,009.0	91,767.5	75,189.0	6,630.6	81,819.6	77,558.8	7,106.6	84,665.4
10. Nutrition	21,295.7	231.2	21,526.9	26,465.0	250.9	26,715.9	25,927.7	263.4	26,191.0	27,836.8	298.8	28,135.6
11. Relief on account of Natural Calamities	-	11,893.5	11,893.5	-	1,155.7	1,155.7	-	3,728.7	3,728.7	-	3,828.8	3,828.8
12. Others*	-1,521.8	1,766.3	244.5	260.9	1,105.7	1,366.6	280.1	1,391.0	1,671.1	243.6	1,378.4	1,622.0
B. Economic Services (1 to 9)	31,720.9	109,700.0	141,420.9	41,865.2	134,667.4	176,532.5	44,491.0	158,498.6	202,989.6	41,399.3	195,666.9	237,066.3
1. Agriculture and Allied Activities (i to xii)	17,510.4	17,813.8	35,324.2	26,150.9	26,955.3	53,106.2	27,038.4	36,421.1	63,459.5	24,778.9	43,436.3	68,215.2
i) Crop Husbandry	7,278.0	6,250.1	13,528.0	14,877.5	15,217.5	30,095.0	13,855.6	24,211.1	38,066.7	12,382.1	29,922.3	42,304.4
ii) Soil and Water Conservation	698.8	293.7	992.5	1,269.1	295.1	1,564.2	1,057.3	345.9	1,403.2	919.6	384.2	1,303.8
iii) Animal Husbandry	2,428.3	2,636.1	5,064.4	3,073.3	2,709.8	5,783.1	3,394.2	2,904.3	6,298.5	3,454.6	3,284.7	6,739.4
iv) Dairy Development	411.0	215.1	626.1	522.4	220.2	742.6	397.4	230.4	627.7	267.6	889.4	
v) Fisheries	2,194.1	301.7	2,495.8	2,305.3	323.0	2,628.3	2,383.7	326.2	2,709.8	2,346.3	351.0	2,697.2
vi) Forestry and Wild Life	655.3	1,696.7	2,352.0	708.2	1,698.9	2,407.2	950.9	2,101.0	3,051.9	839.2	2,341.8	3,181.1
vii) Plantations	-0.2	0.4	0.3	-	0.4	0.4	-	0.5	0.5	-	0.5	0.5
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	200.0	-	200.0
ix) Agricultural Research and Education	1,786.2	2,266.8	4,053.0	1,598.8	2,170.1	3,768.8	2,291.2	2,268.0	4,559.3	2,211.1	2,354.4	4,565.5
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	2,018.1	3,174.4	5,192.5	1,689.4	3,277.5	4,966.9	2,615.6	2,877.6	5,493.1	1,683.6	3,166.6	4,850.2
xii) Other Agricultural Programmes	40.7	979.0	1,019.6	106.9	1,042.8	1,149.7	92.6	1,156.2	1,248.9	120.6	1,363.2	1,483.8
2. Rural Development	8,142.4	3,546.0	11,688.4	8,301.5	4,150.8	12,452.3	8,868.5	4,422.8	13,291.3	8,373.3	7,150.5	15,523.8
3. Special Area Programmes	61.9	10.2	72.1	76.0	11.3	87.3	116.5	10.2	126.7	72.4	12.0	84.4
4. Irrigation and Flood Control	442.9	7,816.5	8,259.4	941.3	9,432.1	10,373.5	652.4	8,035.1	8,687.5	685.0	8,471.6	9,156.6
of which:												
i) Major and Medium Irrigation	200.4	6,239.3	6,439.7	691.1	8,107.4	8,798.5	400.9	6,760.7	7,161.6	333.1	7,105.9	7,438.9
ii) Minor Irrigation	49.3	826.1	875.4	55.5	909.1	964.6	56.1	858.8	914.8	62.3	950.1	1,012.3
iii) Flood Control and Drainage	-	751.1	751.1	-	415.7	415.7	-	415.7	415.7	-	415.7	415.7
5. Energy	20.4	17,744.5	17,764.9	176.1	19,372.8	19,548.9	176.4	28,535.5	28,711.9	33.8	53,753.9	53,787.8
of which: Power	-	-	-	-	-	-	-	-	-	-	-	-
6. Industry and Minerals (i to iii)	3,410.1	2,583.9	5,994.0	4,569.0	13,766.2	18,335.4	5,627.4	15,219.3	20,846.6	5,453.9	16,323.8	21,777.7
i) Village and Small Industries	3,057.1	2,339.4	5,396.5	4,053.6	2,578.7	6,632.2	4,966.0	4,012.7	8,978.7	5,124.3	5,127.3	10,251.7
ii) Industries@	356.1	244.5	600.6	515.6	1,187.5	1,703.1	661.4	11,206.6	11,867.9	329.5	11,196.5	11,526.0
iii) Others**	-3.1	-	-3.1	-	-	-	-	-	-	-	-	-

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
TAMIL NADU

Item	2011-12 (Accounts)				2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @@	176.1	9,344.5	9,520.6	158.9	9,916.8	10,075.7	153.0	11,912.1	12,065.1	172.0	15,392.2	15,564.2	
8. Science, Technology and Environment	20.0	9,106.5	9,262.6	158.9	9,539.2	9,698.2	153.0	9,548.2	9,701.2	167.1	10,158.2	10,325.3	
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	186.8	236.0	258.0	98.4	377.5	377.5	—	2,363.9	2,363.9	4.9	5,234.0	5,238.9	
	1,770.0	50,832.2	52,602.2	1,392.9	51,051.2	52,444.2	1,713.0	53,925.2	55,638.3	1,731.4	51,105.3	52,836.6	
	41.0	436.3	477.2	296.2	486.4	782.6	316.1	457.4	773.6	453.2	523.0	976.2	
	134.1	79.9	214.0	402.5	98.7	501.3	408.6	97.8	506.4	428.5	94.9	523.4	
	527.9	49,670.9	50,198.8	—	49,827.4	49,827.4	32.3	52,680.9	52,713.2	522.2	49,742.9	50,265.1	
	1,067.0	645.2	1,712.1	694.2	638.8	1,333.0	956.0	689.1	1,645.1	327.4	744.5	1,072.0	
II. NON-DEVELOPMENTAL EXPENDITURE													
(General Services) (A to F)													
A. Organs of State	524.3	288,887.6	289,411.9	679.5	322,544.8	323,224.3	515.1	319,423.0	319,938.1	2,734.9	395,853.2	396,586.0	
B. Fiscal Services (i + ii)	207.3	9,837.9	10,045.2	179.1	8,762.2	8,941.3	168.2	7,795.7	7,963.9	165.3	8,507.2	8,673.5	
i) Collection of Taxes and Duties	-12.4	8,109.1	8,096.7	312.5	8,778.0	9,090.5	89.2	8,815.5	8,904.7	512.2	9,557.7	10,069.9	
ii) Other Fiscal Services	-12.4	7,652.0	7,639.7	312.5	8,303.0	8,615.5	89.2	8,350.9	8,440.1	512.2	9,377.8	9,890.0	
C. Interest Payments and Servicing of Debt (1 + 2)	—	457.0	457.0	—	475.0	475.0	—	464.6	464.6	—	179.9	179.9	
1. Appropriation for Reduction or Avoidance of Debt	—	2,190.1	2,190.1	—	8,000.0	8,000.0	—	2,500.0	2,500.0	—	12,000.0	12,000.0	
2. Interest Payments (i to iv)	—	88,710.2	88,710.2	—	103,828.2	103,828.2	—	101,956.3	101,956.3	—	130,305.2	130,305.2	
i) Interest on Loans from the Centre	—	5,345.2	5,345.2	—	4,916.3	4,916.3	—	5,187.3	5,187.3	—	4,981.8	4,981.8	
ii) Interest on Internal Debt	—	70,415.3	70,415.3	—	85,358.9	85,358.9	—	81,755.1	81,755.1	—	107,894.4	107,894.4	
of which:													
(a) Interest on Market Loans	—	40,299.8	40,299.8	—	56,792.9	56,792.9	—	53,482.6	53,482.6	—	71,371.0	71,371.0	
(b) Interest on NSF	—	25,543.7	25,543.7	—	23,665.0	23,665.0	—	23,386.4	23,386.4	—	23,361.2	23,361.2	
iii) Interest on Small Savings, Provident Funds, etc.	—	11,885.6	11,885.6	—	12,611.3	12,611.3	—	13,937.0	13,937.0	—	16,235.4	16,235.4	
iv) Others	—	1,064.1	1,064.1	—	941.6	941.6	—	1,076.9	1,076.9	—	1,193.6	1,193.6	
D. Administrative Services (i to v)	341.2	53,308.8	53,650.0	187.9	54,151.5	54,339.4	257.7	58,855.5	59,113.1	2,057.4	66,172.0	68,229.4	
i) Secretariat - General Services	—	1,218.5	1,218.5	—	1,437.3	1,437.3	50.0	1,554.2	1,604.2	2,000.0	1,593.3	3,593.3	
ii) District Administration	—	7,718.9	7,718.9	—	8,560.1	8,560.1	—	8,817.8	8,817.8	—	9,547.6	9,547.6	
iii) Police	—	33,598.6	33,598.6	—	34,307.6	34,307.6	—	36,678.6	36,678.6	—	42,131.2	42,131.2	
iv) Public Works	—	3,701.7	3,701.7	—	2,163.9	2,163.9	—	3,806.1	3,806.1	—	3,505.3	3,505.3	
v) Others ++	341.2	7,071.1	7,412.3	187.9	7,682.6	7,870.5	207.7	7,998.8	8,206.5	57.4	9,394.6	9,452.0	
E. Pensions	—	125,965.7	125,965.7	—	137,348.7	137,348.7	—	136,804.7	136,804.7	—	166,177.9	166,177.9	
F. Miscellaneous General Services	-11.8	765.8	754.0	—	1,676.3	1,676.3	—	2,695.3	2,695.3	—	3,133.1	3,133.1	
of which:													
Payment on account of State Lotteries	—	0.1	0.1	—	—	—	—	—	—	—	—	—	
III. Grants-in-Aid and Contributions	6,237.4	68,692.7	74,930.2	11,598.5	80,638.7	92,237.3	7,315.8	85,017.0	92,332.8	13,726.3	95,281.9	109,008.1	
of which:													
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	6,237.4	68,692.7	74,930.2	11,598.5	80,638.7	92,237.3	7,315.8	85,017.0	92,332.8	13,726.3	95,281.9	109,008.1	

(₹ Million)

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
TRIPURA

Item	2011-12 (Accounts)			2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL EXPENDITURE (I+II+III)	10,710.6	37,380.2	48,090.8	15,157.5	43,794.3	58,951.9	14,351.5	43,411.3	57,762.8	15,758.9	51,895.1	67,653.9
I. DEVELOPMENTAL EXPENDITURE (A + B)	10,558.6	16,169.6	26,728.1	15,123.3	18,456.6	33,579.8	14,248.1	20,431.4	34,679.4	15,629.9	24,978.7	40,608.6
A. Social Services (1 to 12)	8,300.5	10,990.0	19,290.6	11,456.6	11,751.7	23,208.4	11,462.0	13,192.2	24,654.2	12,037.6	16,073.7	28,111.2
1. Education, Sports, Art and Culture	978.0	8,042.3	9,020.3	1,363.4	9,139.7	10,503.1	1,214.8	9,428.2	10,642.9	1,253.1	11,167.8	12,420.9
2. Medical and Public Health	851.6	1,156.1	2,007.7	898.2	1,390.3	2,288.6	1,036.5	1,484.8	2,521.3	1,005.2	1,964.8	2,970.0
3. Family Welfare	200.6	—	200.6	187.2	—	187.2	218.0	842.0	1,060.0	243.5	841.4	1,084.9
4. Water Supply and Sanitation	94.8	640.7	735.5	99.2	262.0	361.2	194.6	285.2	479.8	401.3	562.3	963.6
5. Housing	—	26.7	26.7	—	21.1	21.1	—	21.1	21.1	—	20.0	20.0
6. Urban Development	745.9	10.9	756.7	1,623.3	130.9	1,754.1	1,937.6	132.7	2,070.3	1,871.1	134.4	2,005.5
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	1,826.9	134.3	1,961.2	2,085.2	155.3	2,240.4	2,293.6	146.0	2,439.6	2,365.4	169.3	2,534.7
8. Labour and Labour Welfare	31.4	98.8	130.1	41.7	99.9	141.6	77.9	120.8	198.6	126.3	139.7	266.1
9. Social Security and Welfare	2,609.7	340.2	2,949.9	3,257.6	194.7	3,452.3	3,665.1	364.1	4,029.2	3,920.8	643.4	4,564.2
10. Nutrition	875.8	9.1	884.9	1,807.1	8.9	1,816.0	717.2	9.3	726.5	765.4	11.2	776.6
11. Relief on account of Natural Calamities	0.4	411.2	411.6	—	222.9	222.9	2.3	222.9	225.2	—	255.8	255.8
12. Others*	85.6	119.7	205.3	93.8	126.1	219.9	104.5	135.2	239.7	85.3	163.5	248.8
B. Economic Services (1 to 9)	2,258.1	5,179.5	7,437.6	3,666.6	6,704.8	10,371.5	2,786.1	7,239.1	10,025.2	3,592.4	8,905.0	12,497.4
1. Agriculture and Allied Activities (i to xii)	1,446.4	1,927.7	3,374.1	2,681.2	2,258.3	4,939.5	1,812.4	2,202.0	4,014.4	2,662.3	2,560.8	5,223.1
i) Crop Husbandry	940.8	767.2	1,708.0	1,971.3	919.8	2,891.1	999.2	884.6	1,883.8	1,725.8	1,035.6	2,761.4
ii) Soil and Water Conservation	13.3	64.3	77.5	17.3	59.7	76.9	7.6	57.1	64.7	10.2	57.7	67.9
iii) Animal Husbandry	161.6	329.0	490.6	205.2	406.3	611.5	221.9	393.7	615.7	198.6	467.1	665.7
iv) Dairy Development	1.1	10.0	11.1	1.8	16.0	17.8	2.2	9.9	12.1	2.2	11.7	14.0
v) Fisheries	114.4	144.8	259.2	128.4	177.4	305.8	172.1	172.7	344.8	174.7	210.1	384.7
v) Forestry and Wild Life	169.6	400.6	570.2	287.3	427.9	715.1	333.2	448.6	781.8	351.7	513.6	865.3
vii) Plantations	0.5	—	0.5	—	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	4.6	113.7	118.4	7.6	117.7	125.3	6.2	132.9	139.1	8.1	147.7	155.8
ix) Agricultural Research and Education	2.7	—	2.7	22.8	—	22.8	44.0	—	44.0	147.5	—	147.5
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—
xi) Co-operation	37.9	98.0	136.0	38.6	133.4	172.0	24.9	102.5	127.4	41.1	117.4	158.5
xii) Other Agricultural Programmes	—	—	—	1.0	—	1.0	1.0	—	1.0	2.3	—	2.3
Rural Development	428.8	538.3	967.1	443.8	1,316.3	1,760.1	503.4	1,444.3	1,947.7	415.6	1,752.7	2,168.3
3. Special Area Programmes	37.4	—	37.4	54.2	—	54.2	41.2	—	41.2	46.3	—	46.3
4. Irrigation and Flood Control	5.8	358.3	364.0	10.0	431.8	441.8	10.0	574.0	584.0	10.9	655.3	666.2
of which:												
i) Major and Medium Irrigation	0.5	—	0.5	1.4	—	1.4	1.3	—	1.3	1.3	—	1.3
ii) Minor Irrigation	4.6	306.4	311.0	52.2	371.2	423.4	6.5	467.7	474.1	7.3	511.3	518.5
iii) Flood Control and Drainage	0.6	51.9	52.5	2.2	60.6	62.8	2.2	106.3	108.5	2.3	60.6	62.9
5. Energy	2.0	417.3	419.3	3.0	419.7	422.7	2.7	421.9	424.6	12.1	444.5	456.6
of which: Power	—	409.3	409.3	—	410.6	410.6	—	411.8	411.8	—	433.1	433.1
6. Industry and Minerals (i to iii)	172.0	202.7	374.7	404.1	198.2	602.3	337.5	207.9	545.4	356.9	239.0	595.9
i) Village and Small Industries	164.5	200.1	364.6	389.1	195.7	584.8	151.4	205.4	358.8	157.3	236.1	393.4
ii) Industries@	—	—	—	—	—	—	—	—	—	—	—	—
iii) Others**	7.5	2.6	10.1	15.0	2.5	17.5	186.1	2.5	188.6	199.6	2.9	202.5

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
TRIPURA

Item	2011-12 (Accounts)			2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @@	109.9 107.2 2.7	1,546.9 1,239.5 307.4	1,656.8 1,346.7 310.1	2.4 0.1 2.4	1,897.8 1,555.7 342.2	1,900.3 1,555.8 344.5	3.7 1.3 2.4	1,942.8 1,604.6 338.1	1,946.5 1,605.9 340.5	3.8 1.4 2.4	2,641.7 2,306.1 335.6	2,645.5 2,307.4 338.0
8. Science, Technology and Environment	21.1	9.9	31.0	27.2	12.5	39.7	26.5	12.1	38.7	47.8	14.0	61.8
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	34.6 1.4 15.8 15.7 1.8	178.5 19.8 6.1 54.6 97.9	213.1 21.2 21.9 70.3 99.7	40.7 2.2 16.2 14.8 7.5	170.2 23.0 5.4 66.7 75.1	211.0 25.3 21.6 81.5 82.6	48.7 3.8 13.9 24.6 6.4	434.2 24.1 5.4 329.5 75.2	482.9 27.9 19.3 354.1 81.6	36.7 2.6 2.5 24.0 7.5	597.0 30.5 14.8 464.9 91.9	633.7 30.5 14.8 489.0 99.4
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)												
A. Organs of State	152.0	20,175.6	20,327.6	34.3	24,287.6	24,321.8	103.4	21,893.9	21,997.3	128.9	25,770.8	25,899.7
B. Fiscal Services (i + ii)	3.0	467.2	470.2	5.0	802.6	807.6	5.0	895.2	900.2	5.0	1,050.4	1,055.4
i) Collection of Taxes and Duties	23.6	310.0	333.7	4.7	342.1	346.8	25.2	384.5	409.7	23.3	432.6	455.9
ii) Other Fiscal Services	23.6	294.1	317.8	4.7	324.5	329.2	25.2	365.2	390.4	23.3	411.5	434.7
C. Interest Payments and Servicing of Debt (1 + 2)	-	15.9	15.9	-	17.6	17.6	-	19.4	19.4	-	21.2	21.2
1. Appropriation for Reduction or Avoidance of Debt	-	-	-	-	-	-	-	-	-	-	-	-
2. Interest Payments (i to iv)	-	4,932.7	4,932.7	-	5,707.2	5,707.2	-	5,200.0	5,200.0	-	6,000.0	6,000.0
i) Interest on Loans from the Centre	-	362.7	362.7	-	421.4	421.4	-	317.6	317.6	-	384.2	384.2
ii) Interest on Internal Debt	-	2,958.5	2,958.5	-	3,524.8	3,524.8	-	3,174.1	3,174.1	-	3,641.9	3,641.9
of which:												
(a) Interest on Market Loans	-	1,311.3	1,311.3	-	1,655.0	1,655.0	-	1,440.8	1,440.8	-	1,000.0	1,000.0
(b) Interest on NSF	-	1,237.0	1,237.0	-	1,500.0	1,500.0	-	1,305.5	1,305.5	-	1,450.0	1,450.0
iii) Interest on Small Savings, Provident Funds, etc.	-	1,611.5	1,611.5	-	1,761.0	1,761.0	-	1,708.3	1,708.3	-	1,973.9	1,973.9
iv) Others	-	-	-	-	-	-	-	-	-	-	-	-
D. Administrative Services (i to v)	125.4	7,165.4	7,290.8	24.6	9,730.3	9,754.9	73.2	8,414.2	8,487.4	100.7	11,087.7	11,188.4
i) Secretariat - General Services	-	317.4	317.4	-	401.5	401.5	-	409.8	409.8	-	461.6	461.6
ii) District Administration	9.4	327.2	336.6	15.7	313.9	329.6	16.9	341.1	358.0	43.2	357.6	400.7
iii) Police	-	5,222.7	5,222.7	-	5,677.4	5,677.4	-	6,284.3	6,311.0	-	7,024.8	7,024.8
iv) Public Works	105.9	586.5	692.4	3.5	287.0	290.5	3.5	337.6	341.1	5.0	368.8	373.8
v) Others ++	10.1	711.6	721.7	5.4	3,050.5	3,055.8	26.1	1,041.5	1,067.6	52.5	2,875.0	2,927.5
E. Pensions	-	7,300.2	7,300.2	-	7,705.3	7,705.3	-	7,000.0	7,000.0	-	7,200.0	7,200.0
F. Miscellaneous General Services	-	0.1	0.1	-	0.1	0.1	-	-	-	-	-	-
of which:												
Payment on account of State Lotteries	-	-	-	-	-	-	-	-	-	-	-	-
III. Grants-in-Aid and Contributions	-	1,035.0	1,035.0	-	1,050.2	1,050.2	-	1,086.0	1,086.0	-	1,145.6	1,145.6
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj institutions	-	1,035.0	1,035.0	-	1,050.2	1,050.2	-	1,086.0	1,086.0	-	1,145.6	1,145.6

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
UTTARAKHAND

Item	2011-12 (Accounts)				2012-13 (Budget Estimates)				2012-13 (Revised Estimates)				2013-14 (Budget Estimates)					
	PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN		TOTAL	
	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19
TOTAL EXPENDITURE (I+II+III)	23,211.2	106,542.0	129,753.3	31,516.3	125,654.9	157,171.1	32,904.3	126,948.9	159,853.2	36,312.3	144,229.8	180,542.1	36,168.4	69,054.3	105,222.7			
I. DEVELOPMENTAL EXPENDITURE (A + B)	23,174.0	58,038.9	81,212.9	31,439.1	62,813.5	94,252.5	32,793.9	61,757.2	94,551.0	27,716.3	49,949.0	77,665.3	27,716.3	49,949.0	77,665.3			
A. Social Services (1 to 12)	4,755.8	29,872.8	34,628.6	7,194.7	33,936.6	41,131.3	8,125.7	33,066.2	41,191.9	8,481.2	38,214.3	46,695.4	8,481.2	38,214.3	46,695.4			
1. Education, Sports, Art and Culture	1,831.5	4,357.7	6,189.3	2,706.9	5,338.9	8,045.8	3,073.0	5,363.8	8,436.8	2,611.9	6,310.3	8,922.3	2,611.9	6,310.3	8,922.3			
2. Medical and Public Health	786.3	4.9	791.1	966.5	—	966.5	980.9	—	980.9	1,063.1	—	1,063.1	1,063.1	—	1,063.1			
3. Family Welfare	2,175.1	450.0	2,625.1	3,182.9	550.0	3,732.9	2,283.4	1,200.0	3,483.4	4,036.5	850.0	4,886.5	4,036.5	850.0	4,886.5			
4. Water Supply and Sanitation	—	17.4	17.4	—	19.4	19.4	—	19.4	19.4	—	18.7	18.7	—	18.7	18.7			
5. Housing	1,351.5	359.5	1,711.0	2,063.1	91.4	2,154.5	1,457.1	114.3	1,571.4	1,697.6	128.5	1,826.1	1,697.6	128.5	1,826.1			
6. Urban Development	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—			
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	1,114.7	658.9	1,773.6	1,538.2	831.0	2,369.1	1,638.3	849.8	2,488.1	1,473.5	968.2	2,441.7	1,473.5	968.2	2,441.7			
8. Labour and Labour Welfare	144.2	395.8	540.0	225.6	557.0	782.5	244.2	703.0	947.2	238.4	728.8	967.2	238.4	728.8	967.2			
9. Social Security and Welfare	4,281.8	790.6	5,072.4	6,085.3	792.3	6,887.5	6,443.4	794.2	7,237.7	7,432.0	859.3	8,291.3	7,432.0	859.3	8,291.3			
10. Nutrition	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—			
11. Relief on account of Natural Calamities	6.7	6,284.8	6,291.5	36.5	1,711.7	1,748.2	36.5	1,711.7	1,748.2	31.0	1,417.1	1,448.1	31.0	1,417.1	1,448.1			
12. Others*	69.0	487.7	556.7	212.8	524.6	737.4	532.7	557.6	1,090.4	651.1	453.8	1,104.9	651.1	453.8	1,104.9			
B. Economic Services (1 to 9)	6,657.6	14,358.6	21,016.2	7,226.7	18,460.7	25,687.4	7,978.7	17,377.1	25,355.8	8,452.0	19,105.3	27,557.3	8,452.0	19,105.3	27,557.3			
1. Agriculture and Allied Activities (i to xii)	3,979.6	7,936.1	11,915.7	3,697.9	10,243.8	13,941.7	4,115.5	9,156.4	13,271.9	4,223.5	9,752.1	13,975.6	4,223.5	9,752.1	13,975.6			
i) Crop Husbandry	2,785.3	1,505.7	4,291.0	2,321.0	1,650.8	3,971.8	2,372.9	1,675.3	4,048.3	2,686.5	1,891.1	4,577.7	2,686.5	1,891.1	4,577.7			
ii) Soil and Water Conservation	0.1	2.0	2.1	—	—	—	—	—	—	—	—	—	—	—	—			
iii) Animal Husbandry	193.8	712.6	906.4	143.0	914.7	1,057.7	233.1	964.8	1,197.9	220.0	1,060.5	1,280.6	220.0	1,060.5	1,280.6			
iv) Dairy Development	72.3	39.0	111.3	79.4	48.1	127.5	81.4	48.1	129.5	90.9	56.8	147.7	90.9	56.8	147.7			
v) Fisheries	15.5	35.9	51.4	18.7	46.3	65.0	18.7	46.3	65.0	30.8	58.9	89.7	30.8	58.9	89.7			
vi) Forestry and Wild Life	604.7	2,446.8	3,051.5	686.2	2,625.4	3,311.6	928.1	2,821.9	3,750.0	774.0	3,011.2	3,785.2	774.0	3,011.2	3,785.2			
vii) Plantations	—	5.6	5.6	—	—	—	—	—	—	—	—	—	—	—	—			
viii) Food Storage and Warehousing	—	1,997.3	1,997.3	7.0	3,761.9	3,768.9	7.0	2,263.4	2,270.4	—	2,280.6	2,280.6	—	2,280.6	2,280.6			
ix) Agricultural Research and Education	112.6	1,035.0	1,147.6	204.0	1,040.0	1,244.0	214.0	1,180.0	1,394.0	160.5	1,220.0	1,380.5	160.5	1,220.0	1,380.5			
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—			
xi) Co-operation	195.4	156.2	351.6	238.6	151.7	390.3	260.3	151.7	412.0	260.8	166.9	427.7	260.8	166.9	427.7			
xii) Other Agricultural Programmes	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—			
2. Rural Development	1,859.9	1,493.0	3,352.8	2,335.2	1,901.8	4,237.0	2,335.2	1,863.5	4,198.7	2,898.5	2,584.5	5,483.0	2,898.5	2,584.5	5,483.0			
3. Special Area Programmes	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—			
4. Irrigation and Flood Control	43.7	2,844.8	2,888.5	26.5	3,438.4	3,464.9	26.5	3,442.4	3,468.9	22.9	3,609.3	3,632.2	22.9	3,609.3	3,632.2			
of which:																		
i) Major and Medium Irrigation	-0.2	2,321.9	2,321.7	4.0	2,731.4	2,735.4	4.0	2,732.4	2,736.4	1.0	2,902.2	2,903.2	1.0	2,902.2	2,903.2			
ii) Minor Irrigation	43.9	490.5	534.4	22.5	666.0	688.5	22.5	669.0	691.4	21.9	667.1	689.0	21.9	667.1	689.0			
iii) Flood Control and Drainage	—	32.4	32.4	—	41.0	41.0	—	41.0	41.0	—	40.0	40.0	—	40.0	40.0			
5. Energy	70.6	29.2	99.8	99.1	29.1	128.2	105.4	32.1	137.5	39.1	29.1	68.3	39.1	29.1	68.3			
of which: Power	1.4	1.0	2.4	1.1	1.1	2.2	1.1	1.1	2.2	5.0	1.1	6.1	5.0	1.1	6.1			
6. Industry and Minerals (i to iii)	174.8	253.9	428.7	169.6	250.2	419.9	189.6	281.2	470.8	153.9	305.6	459.5	153.9	305.6	459.5			
i) Village and Small Industries	173.0	204.7	377.7	164.7	210.7	375.4	184.7	234.9	419.6	149.0	254.1	403.1	149.0	254.1	403.1			
ii) Industries@	1.8	49.2	51.0	4.9	39.6	44.5	4.9	46.3	51.2	4.9	51.5	56.4	4.9	51.5	56.4			
iii) Others**	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—			

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
UTTARAKHAND

Item	2011-12 (Accounts)			2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @@	86.1	1,666.8	1,753.0	191.0	2,261.5	2,452.5	211.0	2,263.8	2,474.8	217.9	2,464.1	2,682.0
8. Science, Technology and Environment	-	1,478.4	1,564.5	165.0	1,965.0	2,130.0	185.0	1,965.0	2,150.0	197.0	2,145.0	2,342.0
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	130.2	188.5	318.7	26.0	296.5	322.5	26.0	298.8	324.8	20.9	319.1	340.0
	312.7	6.1	318.8	150.0	8.5	158.5	155.0	8.5	163.5	148.0	8.5	156.5
	82.2	128.9	211.1	557.4	327.3	884.8	840.5	329.2	1,169.6	748.3	352.1	1,100.3
	214.0	21.2	235.2	62.5	33.0	95.5	62.5	33.0	95.5	23.0	33.1	56.2
	5.3	67.2	72.5	420.0	91.3	511.3	635.0	92.5	727.5	600.0	98.6	698.6
	11.1	22.9	34.0	10.0	29.8	39.8	10.0	30.5	40.5	31.0	30.8	61.8
		17.5	28.6	64.9	173.3	238.2	133.0	173.3	306.2	94.3	189.5	283.8
II. NON-DEVELOPMENTAL EXPENDITURE												
(General Services) (A to F)												
A. Organs of State	37.2	44,715.1	44,752.3	77.2	54,362.2	54,439.4	110.4	56,712.5	56,823.0	143.9	67,899.0	68,042.8
B. Fiscal Services (i + ii)	0.1	2,036.6	2,036.7	-	2,211.9	2,211.9	-	2,395.3	2,395.3	-	2,229.4	2,229.4
i) Collection of Taxes and Duties	27.4	1,890.6	1,918.1	76.4	2,335.2	2,411.6	96.4	2,327.4	2,423.8	143.1	2,539.0	2,682.1
ii) Other Fiscal Services	-	1,853.9	1,881.3	76.4	2,282.5	2,358.9	96.4	2,274.7	2,371.1	143.1	2,487.1	2,630.1
C. Interest Payments and Servicing of Debt	-	36.8	36.8	-	52.7	52.7	-	52.7	52.7	-	52.0	52.0
(1 + 2)	-	17,942.1	17,942.1	-	21,850.0	21,850.0	-	22,790.8	22,790.8	-	27,008.5	27,008.5
1. Appropriation for Reduction or Avoidance of Debt	-	250.0	250.0	-	1,600.0	1,600.0	-	1,600.0	1,600.0	-	1,600.0	1,600.0
2. Interest Payments (i to iv)	-	17,692.1	17,692.1	-	20,250.0	20,250.0	-	21,190.8	21,190.8	-	25,408.5	25,408.5
i) Interest on Loans from the Centre	-	381.8	381.8	-	500.0	500.0	-	500.0	500.0	-	500.0	500.0
ii) Interest on Internal Debt	-	13,258.1	13,258.1	-	15,117.4	15,117.4	-	15,117.4	15,117.4	-	19,655.9	19,655.9
of which:												
(a) Interest on Market Loans	-	5,783.7	5,783.7	-	6,137.4	6,137.4	-	6,137.4	6,137.4	-	9,425.7	9,425.7
(b) Interest on NSF	-	6,342.4	6,342.4	-	7,300.0	7,300.0	-	7,300.0	7,300.0	-	8,000.0	8,000.0
iii) Interest on Small Savings, Provident Funds, etc.	-	3,686.1	3,686.1	-	3,730.0	3,730.0	-	3,730.0	3,730.0	-	4,250.0	4,250.0
iv) Others	-	366.1	366.1	-	902.6	902.6	-	1,843.4	1,843.4	-	1,002.6	1,002.6
D. Administrative Services (i to v)	9.7	11,444.2	11,454.0	0.8	13,547.1	13,547.9	14.0	14,781.0	14,795.0	0.8	16,206.5	16,207.4
i) Secretariat - General Services	0.6	704.9	705.5	0.8	1,428.9	1,429.7	0.8	968.3	969.1	0.8	1,076.0	1,076.8
ii) District Administration	-	656.3	656.3	-	768.8	768.8	-	799.1	799.1	-	934.1	934.1
iii) Police	-	6,428.5	6,428.5	-	7,097.1	7,097.1	13.2	8,218.5	8,231.7	-	9,079.6	9,079.6
iv) Public Works	9.1	2,450.5	2,459.6	-	2,764.5	2,764.5	-	3,237.3	3,237.3	-	3,483.4	3,483.4
v) Others ++	-	1,204.0	1,204.0	-	1,487.6	1,487.6	-	1,557.7	1,557.7	-	1,633.5	1,633.5
E. Pensions	-	11,351.0	11,351.0	-	14,398.0	14,398.0	-	14,398.0	14,398.0	-	19,895.5	19,895.5
F. Miscellaneous General Services	-	50.5	50.5	-	20.0	20.0	-	20.0	20.0	-	20.0	20.0
of which:												
Payment on account of State Lotteries	-	-	-	-	-	-	-	-	-	-	-	-
III. Grants-in-Aid and Contributions	-	3,788.0	3,788.0	-	8,479.2	8,479.2	-	8,479.2	8,479.2	-	7,276.6	7,276.6
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	3,788.0	3,788.0	-	8,479.2	8,479.2	-	8,479.2	8,479.2	-	7,276.6	7,276.6

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
UTTAR PRADESH

Item	2011-12 (Accounts)			2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
TOTAL EXPENDITURE (I+II+III)												
I. DEVELOPMENTAL EXPENDITURE (A + B)												
A. Social Services (1 to 12)												
1. Education, Sports, Art and Culture	226,159.2	1,012,692.5	1,238,851.7	296,613.9	1,233,022.2	1,529,636.1	312,976.2	1,198,440.1	1,511,416.3	357,580.4	1,321,341.6	1,678,922.1
2. Medical and Public Health	220,141.9	436,689.7	656,831.6	288,016.4	531,488.5	819,504.9	304,378.7	522,834.0	827,212.7	355,917.1	561,800.6	917,717.7
3. Family Welfare	176,095.9	297,813.5	473,909.4	235,635.0	350,741.4	586,376.4	253,082.9	337,732.1	590,814.9	294,273.0	367,917.5	662,190.6
4. Water Supply and Sanitation	49,579.7	210,170.7	259,750.4	87,376.2	237,425.2	324,801.3	95,850.9	224,178.0	320,028.9	98,322.0	254,754.9	353,076.9
5. Housing	2,882.8	40,830.1	43,712.9	4,549.5	51,667.1	56,216.7	4,565.0	51,722.1	56,287.2	5,531.8	56,313.1	61,844.9
6. Urban Development	11,396.3	2,591.6	13,987.8	25,683.0	37.5	25,720.5	26,683.0	37.5	26,720.5	27,473.2	37.5	27,510.7
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	8,900.9	31.0	8,931.9	100.0	131.0	231.0	200.0	31.0	231.0	1,350.0	41.0	1,391.0
8. Labour and Welfare	7,663.4	484.3	8,147.7	1,259.2	561.0	1,820.2	1,259.2	575.0	1,834.2	—	616.0	2,450.2
9. Social Security and Welfare	18,190.3	15,634.1	33,824.4	17,264.9	20,230.9	37,495.8	23,084.5	20,235.9	43,320.4	30,840.1	20,772.8	51,612.9
10. Nutrition	1,677.2	2,741.6	4,418.8	14,632.9	7,665.2	22,298.2	14,591.1	7,665.2	22,256.3	17,879.9	4,343.5	22,223.3
11. Relief on account of Natural Calamities	75,801.1	10,844.0	86,645.1	84,758.4	15,161.0	99,919.4	86,838.4	15,425.0	102,263.4	95,518.6	16,214.9	111,733.5
12. Others*	—	11,147.7	11,147.7	—	6,380.8	6,380.8	—	6,380.8	6,380.8	—	4,719.1	4,719.1
B. Economic Services (1 to 9)	4.2	1,467.7	1,471.9	10.8	2,298.1	2,308.9	10.8	2,198.0	2,208.7	10.0	2,419.6	2,429.6
1. Agriculture and Allied Activities (i to xii)	44,046.0	138,876.2	182,922.1	52,381.5	180,747.1	233,128.5	51,295.9	185,101.9	236,397.8	61,644.1	193,883.0	255,527.1
i) Crop Husbandry	13,671.3	22,844.2	36,515.5	20,526.0	28,766.7	49,292.7	19,916.3	32,857.5	52,773.8	19,497.9	33,371.8	52,869.7
ii) Soil and Water Conservation	7,588.1	7,946.7	15,534.7	12,412.4	8,655.5	21,067.9	11,692.2	8,655.5	20,347.7	10,350.6	9,261.4	19,612.0
iii) Animal Husbandry	4,527.0	1,591.2	6,118.3	5,465.2	1,802.3	7,267.5	5,155.2	1,802.3	6,957.5	5,942.3	2,003.0	7,945.3
iv) Dairy Development	496.7	3,775.6	4,272.2	929.9	4,313.1	5,243.0	988.2	4,313.1	5,301.3	1,001.2	4,615.0	5,616.2
v) Fisheries	290.8	173.0	463.8	441.6	202.5	644.1	722.6	202.5	925.1	820.8	224.6	1,045.4
vi) Forestry and Wild Life	114.5	368.2	482.7	325.4	475.7	801.1	325.4	475.7	801.1	299.9	490.1	790.1
vii) Plantations	143.0	3,502.7	3,645.7	172.7	4,129.5	4,302.2	173.9	4,205.3	4,379.3	268.9	4,780.2	5,049.1
viii) Food Storage and Warehousing	—	45.6	45.6	—	52.0	52.0	—	52.0	52.0	—	57.2	57.2
ix) Agricultural Research and Education	51.3	1,143.8	1,195.1	235.5	1,403.9	1,639.3	235.5	1,403.9	1,639.3	212.6	1,417.6	1,630.2
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—
xi) Co-operation	460.0	4,206.0	4,666.0	523.4	7,622.6	8,145.9	623.4	7,622.6	8,145.9	601.5	10,385.1	10,986.6
xii) Other Agricultural Programmes	—	93.4	93.4	—	109.7	109.7	—	124.7	124.7	—	137.5	137.5
2. Rural Development	21,918.0	23,377.2	45,295.1	20,568.9	35,994.0	56,582.9	20,438.9	36,047.2	56,486.1	22,325.2	38,114.3	60,439.5
3. Special Area Programmes	609.6	609.6	1,219.2	1,017.0	—	1,017.0	1,021.6	—	1,021.6	7,180.3	—	7,180.3
4. Irrigation and Flood Control	6,092.5	34,000.8	40,093.2	7,647.8	45,183.2	52,831.0	7,037.8	44,998.3	52,036.1	8,318.6	49,096.2	57,414.8
of which:												
i) Major and Medium Irrigation	2,805.4	24,099.2	26,904.6	3,461.3	35,317.7	38,779.0	3,461.3	34,512.9	37,974.2	3,709.4	39,093.5	42,802.8
ii) Minor Irrigation	1,287.2	9,166.1	10,453.3	1,386.5	8,965.4	10,351.9	1,386.5	8,965.4	10,371.9	1,685.4	9,102.7	10,788.1
iii) Flood Control and Drainage	—	735.5	735.5	—	900.0	900.0	—	1,500.0	1,500.0	—	900.0	900.0
5. Energy	351.4	35,004.0	35,355.4	622.4	45,626.7	46,249.1	622.4	46,126.7	46,749.1	505.2	46,163.3	46,668.5
of which: Power	—	—	—	—	—	—	—	—	—	—	—	—
6. Industry and Minerals (i to iii)	1,136.1	2,061.1	3,197.2	1,647.7	2,284.3	3,932.0	1,907.2	2,287.7	4,194.9	2,444.4	4,488.6	4,912.9
i) Village and Small Industries	860.2	1,267.3	2,127.6	1,366.9	1,581.2	2,948.0	1,626.4	1,583.7	3,210.1	1,578.3	1,699.5	3,277.8
ii) Industries@	275.9	785.1	1,061.0	280.8	694.6	975.4	280.8	695.5	976.3	766.0	760.1	1,526.1
iii) Others**	—	8.7	8.7	—	8.6	8.6	—	8.6	8.6	100.0	9.0	109.0

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
UTTAR PRADESH

Item	2011-12 (Accounts)				2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @@	69.6	19,369.1	19,438.7	40.8	19,712.7	19,753.5	40.8	19,708.7	19,749.6	77.7	21,454.5	21,532.2	
8. Science, Technology and Environment	178.8	844.9	864.6	40.8	1,171.4	1,212.2	40.8	1,167.4	1,208.3	77.7	1,323.0	1,400.7	
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	18.8	2,092.0	2,110.8	119.9	3,037.8	3,157.7	119.9	2,934.1	3,054.0	1,099.9	3,046.8	362.5	
	4.2	813.8	818.0	8.2	1,084.9	1,083.1	8.2	970.5	978.7	13.7	1,162.4	1,176.1	
	8.8	150.9	159.8	33.0	189.7	222.7	33.0	204.7	237.7	35.0	204.9	239.9	
	-	161.2	161.2	-	393.9	393.9	-	393.9	393.9	-	301.2	301.2	
	5.8	966.0	971.8	78.7	1,369.3	1,448.1	78.7	1,365.0	1,443.7	1,051.2	1,378.4	2,429.6	
II. NON-DEVELOPMENTAL EXPENDITURE													
(General Services) (A to F)													
A. Organs of State	6,017.3	523,451.9	529,469.1	8,597.5	639,087.1	647,684.6	8,597.5	613,159.4	621,756.9	1,663.4	661,763.7	663,427.0	
B. Fiscal Services (i + ii)	5,539.1	22,616.2	28,157.3	50.0	17,785.7	17,835.7	50.0	18,545.5	18,595.5	50.0	18,748.8	18,798.8	
i) Collection of Taxes and Duties	5,539.1	22,440.1	27,979.2	7,590.0	26,788.9	34,378.9	7,590.0	25,279.1	32,869.1	500.0	28,328.2	28,828.2	
ii) Other Fiscal Services	-	178.1	178.1	7,590.0	26,568.8	34,158.8	7,590.0	25,059.0	32,649.0	500.0	28,089.0	28,589.0	
C. Interest Payments and Servicing of Debt (1 + 2)	-	241,075.7	241,075.7	-	267,936.5	267,936.5	-	247,596.2	247,596.2	-	260,373.5	260,373.5	
1. Appropriation for Reduction or Avoidance of Debt	-	86,266.1	86,266.1	-	101,760.9	101,760.9	-	82,616.9	82,616.9	-	89,828.0	89,828.0	
2. Interest Payments (i to iv)	-	154,809.5	154,809.5	-	166,175.6	166,175.6	-	164,979.4	164,979.4	-	170,545.5	170,545.5	
i) Interest on Loans from the Centre	-	14,451.9	14,451.9	-	13,509.4	13,509.4	-	13,243.0	13,243.0	-	12,493.8	12,493.8	
ii) Interest on Internal Debt	-	113,310.5	113,310.5	-	126,071.9	126,071.9	-	125,142.1	125,142.1	-	129,474.2	129,474.2	
of which:													
(a) Interest on Market Loans	-	56,123.5	56,123.5	-	66,810.5	66,810.5	-	65,930.0	65,930.0	-	72,565.3	72,565.3	
(b) Interest on NSF	-	52,086.2	52,086.2	-	52,382.7	52,382.7	-	52,382.7	52,382.7	-	49,838.8	49,838.8	
iii) Interest on Small Savings, Provident Funds, etc.	-	26,164.7	26,164.7	-	25,940.8	25,940.8	-	25,940.8	25,940.8	-	27,924.0	27,924.0	
iv) Others	-	882.5	882.5	-	653.5	653.5	-	653.5	653.5	-	653.5	653.5	
D. Administrative Services (i to v)	476.2	103,430.6	103,906.8	957.5	136,961.3	137,918.8	957.5	132,113.9	133,071.4	1,113.4	145,378.0	146,491.3	
i) Secretariat - General Services	-	2,916.1	2,916.1	-	3,503.6	3,503.6	-	3,380.5	3,380.5	-	3,879.0	3,879.0	
ii) District Administration	-	4,447.7	4,447.7	-	6,625.9	6,625.9	-	5,019.5	5,019.5	-	6,957.1	6,957.1	
iii) Police	-	70,582.3	70,582.3	-	92,933.0	92,933.0	-	90,265.4	90,265.4	-	98,442.2	98,442.2	
iv) Public Works	11.5	10,421.9	10,433.3	19.9	15,754.2	15,746.6	19.9	15,752.9	15,772.8	23.1	16,948.5	16,971.6	
v) Others ++	484.8	15,062.6	15,527.4	937.6	18,144.1	19,081.7	937.6	17,695.6	18,633.2	1,090.3	19,151.1	20,241.4	
E. Pensions	-	141,270.6	141,270.6	-	189,235.9	189,235.9	-	189,245.9	189,245.9	-	208,593.9	208,593.9	
F. Miscellaneous General Services	2.0	300.6	302.6	-	378.8	378.8	-	378.8	378.8	-	341.3	341.3	
of which:													
Payment on account of State Lotteries	-	-	-	-	0.1	0.1	-	0.1	0.1	-	0.1	0.1	
III. Grants-in-Aid and Contributions	-	52,551.0	52,551.0	-	62,446.7	62,446.7	-	62,446.7	62,446.7	-	97,777.4	97,777.4	
of which:													
Compensation and Assignments to Local Bodies and Panchayati Raj institutions	-	52,551.0	52,551.0	-	62,446.7	62,446.7	-	62,446.7	62,446.7	-	97,777.4	97,777.4	

(₹ Million)

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
WEST BENGAL

Item	2011-12 (Accounts)				2012-13 (Budget Estimates)				2012-13 (Revised Estimates)				2013-14 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	TOTAL	4	5	6	7	8	9	10	11	12	13	TOTAL	14	15
TOTAL EXPENDITURE (I+II+III)	141,473.2	591,790.6	733,263.7	187,917.6	649,276.3	837,194.0	203,608.8	650,014.4	853,623.2	225,792.4	693,125.3	918,917.6				
I. DEVELOPMENTAL EXPENDITURE (A + B)	140,321.9	265,007.0	405,329.0	184,902.7	285,381.9	470,284.5	199,919.4	298,808.9	498,728.4	221,990.8	312,878.6	534,869.4				
A. Social Services (1 to 12)	101,332.8	214,305.0	315,637.7	129,322.9	218,809.5	348,132.4	137,356.9	225,228.4	362,585.3	158,028.5	237,432.8	395,461.3				
1. Education, Sports, Art and Culture	33,601.7	125,362.6	158,964.2	45,795.9	124,926.5	170,722.4	50,926.1	128,784.9	179,711.0	56,093.8	137,627.8	193,721.5				
2. Medical and Public Health	3,590.4	27,644.2	31,234.7	6,829.9	31,248.3	38,078.2	6,538.8	30,054.1	36,592.8	7,020.6	33,336.2	40,356.7				
3. Family Welfare	3,525.3	1,232.7	4,758.1	4,594.8	1,161.8	5,756.6	3,022.7	935.4	3,958.1	3,636.5	991.6	4,628.2				
4. Water Supply and Sanitation	4,152.7	2,415.3	6,568.0	5,568.5	3,283.3	8,851.8	3,636.0	3,057.7	6,693.6	6,421.0	3,271.7	9,692.7				
5. Housing	9.4	1,025.1	1,034.4	58.7	1,432.5	1,491.2	1,650.6	1,439.2	3,089.7	1,121.5	1,549.7	2,671.2				
6. Urban Development	18,817.8	13,161.0	31,978.8	25,130.1	17,778.0	42,908.1	23,591.2	16,402.3	39,993.5	33,556.4	15,548.4	49,104.9				
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	5,883.7	1,858.1	7,741.8	5,262.8	2,189.8	7,452.5	6,812.6	2,214.2	9,026.8	6,755.8	2,640.4	9,396.2				
8. Labour and Welfare	510.0	1,247.7	1,757.7	947.6	1,624.4	2,572.0	945.9	1,590.1	2,536.0	276.9	1,747.3	2,024.2				
9. Social Security and Welfare	23,939.5	26,802.9	50,742.4	25,573.4	29,829.3	55,402.6	30,837.2	34,062.9	64,900.2	32,027.4	33,823.1	65,805.5				
10. Nutrition	6,838.0	17.3	6,855.3	8,222.5	24.0	8,246.5	8,245.0	6.8	8,251.8	9,648.6	8.3	9,656.9				
11. Relief on account of Natural Calamities	2.1	11,917.9	11,920.0	56.7	3,410.7	3,467.4	2.9	3,410.7	3,413.6	67.0	3,578.7	3,645.7				
12. Others*	462.1	1,620.2	2,082.3	1,282.1	1,900.9	3,183.0	1,148.1	3,270.1	4,418.2	1,403.0	3,309.5	4,712.5				
B. Economic Services (1 to 9)	38,989.2	50,702.0	89,691.2	55,579.8	66,572.4	122,152.2	62,562.5	73,580.5	136,143.1	63,962.3	75,445.8	139,408.1				
1. Agriculture and Allied Activities (i to xii)	6,490.3	12,879.7	19,370.0	10,169.2	16,879.9	27,049.1	10,544.4	16,067.9	26,612.3	13,610.1	17,214.3	30,824.4				
i) Crop Husbandry	4,558.3	2,822.1	7,380.5	6,003.5	3,457.1	9,460.6	5,905.5	3,356.7	9,242.1	7,546.9	3,705.5	11,252.3				
ii) Soil and Water Conservation	15.0	218.4	233.4	180.1	283.0	463.1	632.0	284.6	916.6	902.0	306.1	1,208.1				
iii) Animal Husbandry	226.8	2,358.4	2,585.3	761.5	3,003.4	3,764.8	877.5	2,876.0	3,753.4	1,115.0	3,052.3	4,167.2				
iv) Dairy Development	60.0	1,004.0	1,064.0	80.0	1,323.2	1,612.3	140.0	1,328.7	1,468.7	90.0	1,441.8	1,531.8				
v) Fisheries	519.1	515.9	1,035.1	749.7	641.3	1,390.9	566.0	611.0	1,177.0	926.2	650.7	1,576.8				
vi) Forestry and Wild Life	637.3	2,449.0	3,086.3	1,127.9	3,077.3	4,205.2	1,127.9	3,077.8	4,205.6	1,753.5	3,303.8	5,057.3				
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-				
viii) Food Storage and Warehousing	20.0	1,544.4	1,564.4	57.5	1,841.6	1,899.0	57.5	1,802.7	1,860.2	48.9	1,907.0	1,955.9				
ix) Agricultural Research and Education	51.5	1,145.1	1,196.6	111.0	1,327.8	1,438.8	150.2	1,330.0	1,480.2	84.1	1,374.6	1,458.8				
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-				
xi) Co-operation	293.5	734.0	1,027.5	619.7	1,574.1	2,193.8	619.4	1,277.2	1,896.7	618.5	1,320.0	1,938.4				
xii) Other Agricultural Programmes	108.8	89.4	198.2	478.5	142.0	620.5	468.5	143.3	611.7	525.0	152.6	677.6				
2. Rural Development	15,772.1	13,543.5	29,315.5	18,812.4	19,446.1	38,258.5	28,166.9	16,699.4	44,866.2	22,303.5	21,824.2	44,127.8				
3. Special Area Programmes	6,298.7	3,410.1	9,708.9	8,005.5	4,544.6	12,550.1	9,342.0	4,684.8	14,028.8	9,961.6	3,398.1	13,369.7				
4. Irrigation and Flood Control	887.2	7,649.2	8,536.4	1,079.6	11,211.6	12,291.2	954.4	10,803.8	11,758.2	1,134.1	11,838.4	12,972.5				
of which:																
i) Major and Medium Irrigation	252.7	2,512.5	2,765.2	329.6	3,964.0	4,293.6	289.1	3,975.3	4,264.4	351.2	4,373.4	4,724.6				
ii) Minor Irrigation	75.6	3,667.3	3,742.9	184.4	5,473.7	5,658.1	101.7	5,047.7	5,149.4	136.9	5,510.0	5,646.9				
iii) Flood Control and Drainage	477.0	1,469.3	1,946.4	465.6	1,773.8	2,239.5	463.6	1,780.8	2,244.4	546.0	1,955.1	2,501.0				
5. Energy	3,795.8	12.7	3,808.5	6,436.0	14.5	6,450.5	4,909.5	11,138.5	16,048.0	6,120.0	6,015.0	12,135.0				
of which: Power	3,689.5	-	3,689.5	6,330.0	-	6,330.0	4,830.0	11,124.0	15,954.0	6,000.0	6,000.0	12,000.0				
6. Industry and Minerals (i to iii)	4,312.7	1,624.9	5,937.6	7,457.7	1,928.1	8,673.8	6,423.2	1,810.9	9,234.1	7,689.3	1,536.8	9,226.1				
i) Village and Small Industries	1,719.3	1,415.2	3,134.5	1,993.4	1,643.0	3,636.4	2,073.6	1,526.9	3,600.5	2,184.9	1,738.7	3,923.6				
ii) Industries@	2,593.4	209.7	2,803.1	4,752.3	285.1	5,037.4	4,349.6	284.0	4,633.6	5,504.4	-201.9	5,302.5				
iii) Others**	-	-	-	-	-	-	-	-	-	-	-	-				

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
WEST BENGAL

Item	2011-12 (Accounts)				2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @	938.9 847.2 91.7	9,268.4 4,882.4 4,386.1	10,207.4 5,729.6 4,477.8	4	2,029.1 293.7 1,735.4	10,455.5 5,520.4 4,935.1	12,484.6 5,814.1 6,670.5	475.2 288.7 186.5	10,186.4 4,783.1 5,403.3	10,661.5 5,071.7 5,589.8	1,150.8 320.4 830.5	11,328.0 5,915.3 5,412.7	12,478.8 6,235.7 6,243.1
8. Science, Technology and Environment	163.0	5.9	168.9		470.0	7.6	477.6	509.0	13.4	522.4	503.0	25.0	528.0
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	330.4 6.4 173.4 41.2 109.4	2,307.6 729.8 50.6 314.5 1,212.7	2,638.0 736.3 223.9 355.7 1,322.1	4	1,832.3 51.2 420.0 175.0 1,186.1	2,084.5 969.6 69.7 418.1 627.0	3,916.8 1,020.8 489.7 593.1 1,813.2	27.3 328.3 163.2 719.3	2,175.3 1,032.8 70.5 415.7 656.3	3,413.4 1,060.1 398.8 578.8 1,375.7	1,489.9 36.3 400.0 196.2 857.4	2,265.9 1,074.9 76.2 417.1 697.8	3,755.8 1,111.2 476.2 613.3 1,555.2
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)	945.0	321,944.7	322,889.7		2,715.0	358,835.0	361,550.0	3,389.4	345,910.0	349,299.3	3,501.6	374,405.8	377,907.3
A. Organs of State	279.1	5,209.9	5,489.0		483.3	6,776.7	7,260.0	508.1	6,292.7	6,800.8	578.8	6,907.3	7,486.1
B. Fiscal Services (i + ii)	140.0	9,740.0	9,880.0		1,427.5	11,813.3	13,240.8	1,352.4	10,823.2	12,175.6	1,479.6	11,396.1	12,875.7
i) Collection of Taxes and Duties	140.0	9,492.1	9,632.0		1,427.5	11,469.7	12,897.2	1,352.4	10,479.6	11,832.0	1,479.6	11,024.0	12,503.6
ii) Other Fiscal Services	-	247.9	247.9		-	343.6	343.6	-	343.6	343.6	-	372.1	372.1
C. Interest Payments and Servicing of Debt (1 + 2)	-	158,959.9	158,959.9		-	181,411.6	181,411.6	-	178,597.3	178,597.3	-	195,418.6	195,418.6
1. Appropriation for Reduction or Avoidance of Debt	-	-	-		-	320.0	320.0	-	500.0	500.0	-	500.0	500.0
2. Interest Payments (i to iv)	-	158,959.9	158,959.9		-	181,091.6	181,091.6	-	178,097.3	178,097.3	-	194,918.6	194,918.6
i) Interest on Loans from the Centre	-	6,609.2	6,609.2		-	9,228.6	9,228.6	-	8,885.6	8,885.6	-	9,849.7	9,849.7
ii) Interest on Internal Debt	-	141,246.0	141,246.0		-	157,681.9	157,681.9	-	155,345.3	155,345.3	-	169,973.4	169,973.4
of which:													
(a) Interest on Market Loans	-	58,389.6	58,389.6		-	75,499.8	75,499.8	-	75,191.9	75,191.9	-	90,728.6	90,728.6
(b) Interest on NSF	-	76,585.8	76,585.8		-	76,807.3	76,807.3	-	75,533.0	75,533.0	-	74,391.2	74,391.2
iii) Interest on Small Savings, Provident Funds, etc.	-	5,694.3	5,694.3		-	6,850.0	6,850.0	-	6,900.0	6,900.0	-	7,600.0	7,600.0
iv) Others	-	5,410.4	5,410.4		-	7,331.0	7,331.0	-	6,966.5	6,966.5	-	7,495.5	7,495.5
D. Administrative Services (i to v)	525.9	47,017.0	47,542.9		804.2	62,439.8	63,244.0	1,528.9	57,248.5	58,777.4	1,443.2	55,243.2	56,686.4
i) Secretariat - General Services	11.4	1,638.5	1,649.9		-	1,967.2	1,967.2	450.5	2,108.6	2,559.1	289.0	2,452.1	2,741.1
ii) District Administration	-	1,437.7	1,437.7		82.0	1,708.2	1,790.2	-	1,540.7	1,540.7	-	1,604.2	1,604.2
iii) Police	271.8	31,745.5	32,017.3		428.0	39,781.4	40,209.4	430.8	35,999.6	36,430.4	439.0	37,827.1	38,266.1
iv) Public Works	117.5	4,358.3	4,475.8		-	8,542.6	8,542.6	259.1	8,427.4	8,686.4	293.4	3,525.8	3,819.2
v) Others ++	125.2	7,837.1	7,962.3		294.2	10,440.3	10,734.5	388.5	9,172.3	9,560.8	421.8	9,834.1	10,255.8
E. Pensions	-	100,657.4	100,657.4		-	95,820.5	95,820.5	-	92,375.6	92,375.6	-	104,868.5	104,868.5
F. Miscellaneous General Services	-	360.4	360.4		-	573.2	573.2	-	572.6	572.6	-	572.0	572.0
of which:													
Payment on account of State Lotteries	-	352.5	352.5		-	553.1	553.1	-	553.1	553.1	-	550.1	550.1
III. Grants-in-Aid and Contributions	206.3	4,838.8	5,045.1		300.0	5,059.5	5,359.5	300.0	5,295.5	5,595.5	300.0	5,840.9	6,140.9
of which:													
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	206.3	4,838.8	5,045.1		300.0	5,059.5	5,359.5	300.0	5,295.5	5,595.5	300.0	5,840.9	6,140.9

Appendix II

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
ALL STATES

Item	2011-12 (Accounts)				2012-13 (Budget Estimates)				2012-13 (Revised Estimates)				2013-14 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL		PLAN	NON-PLAN	TOTAL		PLAN	NON-PLAN	TOTAL		PLAN	NON-PLAN	TOTAL	
	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	
TOTAL EXPENDITURE (I+II+III)	2,394,770.6	8,350,938.2	10,745,708.8	3,190,318.3	9,693,788.2	12,884,106.5	3,317,897.8	9,907,135.6	13,225,033.4	3,745,733.9	11,037,092.2	14,782,826.1	3,623,026.5	5,541,364.4	9,164,391.0	
I. DEVELOPMENTAL EXPENDITURE (A + B)	2,314,448.0	4,191,407.0	6,505,855.0	3,076,245.5	4,801,313.0	7,877,558.5	3,215,324.5	5,098,941.5	8,314,266.1	3,623,026.5	5,541,364.4	9,164,391.0	3,623,026.5	5,541,364.4	9,164,391.0	
A. Social Services (1 to 12)	1,569,444.8	2,686,991.4	4,256,436.3	2,115,925.0	3,020,683.1	5,136,608.1	2,173,584.8	3,137,875.7	5,311,460.5	2,505,945.3	3,421,281.9	5,927,227.1	2,505,945.3	3,421,281.9	5,927,227.1	
1. Education, Sports, Art and Culture	428,137.0	1,732,529.1	2,160,666.0	639,817.0	1,965,325.7	2,605,142.7	657,201.1	2,009,922.7	2,667,123.8	2,173,584.8	2,823,629.2	2,974,652.3	2,173,584.8	2,823,629.2	2,974,652.3	
2. Medical and Public Health	93,451.7	346,000.7	439,452.4	135,909.1	405,448.2	541,357.3	144,763.6	412,807.0	557,570.6	161,902.4	459,276.5	621,178.9	161,902.4	459,276.5	621,178.9	
3. Family Welfare	67,004.4	8,632.9	75,637.3	88,294.1	13,685.4	101,979.5	91,292.0	107,450.0	102,037.0	99,189.3	12,025.6	111,214.9	99,189.3	12,025.6	111,214.9	
4. Water Supply and Sanitation	48,636.2	78,406.4	127,042.5	49,512.5	80,418.2	129,930.7	45,612.1	83,901.0	129,513.1	58,332.0	90,274.1	148,606.1	58,332.0	90,274.1	148,606.1	
5. Housing	51,031.1	15,729.1	66,760.3	68,758.6	16,722.6	85,481.1	79,005.9	21,465.4	100,471.3	83,606.0	19,156.5	102,762.5	83,606.0	19,156.5	102,762.5	
6. Urban Development	141,910.9	86,486.6	228,397.5	238,175.3	116,795.0	354,970.3	226,490.5	121,559.5	348,050.0	288,717.5	124,371.8	413,089.3	288,717.5	124,371.8	413,089.3	
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	213,059.1	95,935.3	308,994.4	257,026.6	111,448.0	368,474.6	282,563.6	117,287.1	399,850.6	347,147.6	122,442.2	469,589.8	347,147.6	122,442.2	469,589.8	
8. Labour and Labour Welfare	16,403.9	27,420.9	43,824.8	39,730.4	36,335.0	76,265.4	38,335.2	39,648.9	77,984.1	43,917.9	38,729.0	82,646.9	43,917.9	38,729.0	82,646.9	
9. Social Security and Welfare	378,066.6	107,002.5	485,069.1	450,256.1	124,217.4	574,473.5	459,954.9	135,017.3	594,972.2	507,855.4	140,827.5	648,682.9	507,855.4	140,827.5	648,682.9	
10. Nutrition	123,904.1	33,010.2	156,914.2	139,692.9	52,018.7	191,711.5	139,236.1	51,519.6	190,758.8	161,703.8	56,151.2	217,854.9	161,703.8	56,151.2	217,854.9	
11. Relief on account of Natural Calamities	2,178.3	134,739.5	136,917.8	1,545.1	77,424.8	78,969.9	1,372.8	108,744.5	110,117.3	3,038.1	98,796.6	101,836.8	3,038.1	98,796.6	101,836.8	
12. Others*	5,661.6	20,898.3	26,559.9	7,207.3	20,644.2	27,851.5	7,757.0	25,257.6	33,014.7	9,512.1	25,599.6	35,111.8	9,512.1	25,599.6	35,111.8	
B. Economic Services (1 to 9)	745,032.2	1,504,156.6	2,249,188.8	960,320.5	1,780,629.9	2,740,950.4	1,041,739.7	1,961,065.9	3,002,805.6	1,170,091.3	2,120,082.6	3,237,163.9	1,170,091.3	2,120,082.6	3,237,163.9	
1. Agriculture and Allied Activities (i to xii)	272,588.1	296,931.6	569,519.7	359,407.0	357,847.6	717,254.6	405,390.2	387,887.8	793,278.0	440,554.3	456,832.8	897,387.0	440,554.3	456,832.8	897,387.0	
i) Crop Husbandry	154,787.8	61,194.1	215,981.9	206,576.4	79,466.7	286,043.1	226,927.6	89,376.2	316,303.8	229,241.2	101,360.1	330,601.3	229,241.2	101,360.1	330,601.3	
ii) Soil and Water Conservation	12,684.4	8,151.1	20,835.5	20,506.6	9,371.7	29,878.3	20,256.0	9,401.5	29,657.6	23,986.2	10,156.6	34,142.8	23,986.2	10,156.6	34,142.8	
iii) Animal Husbandry	19,373.8	49,925.5	69,299.3	28,256.7	59,154.7	87,411.4	30,422.2	59,240.4	89,662.6	33,906.8	65,416.9	99,323.7	33,906.8	65,416.9	99,323.7	
iv) Dairy Development	7,541.5	7,641.6	15,183.1	8,459.9	8,583.5	17,043.5	10,109.8	9,049.2	19,159.0	16,673.1	8,282.2	25,501.3	16,673.1	8,282.2	25,501.3	
v) Fisheries	8,524.4	6,469.2	14,993.5	12,307.3	7,325.2	19,636.6	12,353.3	8,234.6	20,587.9	13,180.5	9,112.4	22,292.9	13,180.5	9,112.4	22,292.9	
vi) Forestry and Wild Life	26,067.0	62,877.6	88,944.6	38,903.2	76,562.5	115,465.7	39,053.0	78,006.9	117,059.9	46,234.5	83,933.4	130,167.9	46,234.5	83,933.4	130,167.9	
vii) Plantations	1.8	98.7	100.5	6.5	112.1	118.7	6.5	110.7	117.2	8.2	118.7	126.9	8.2	118.7	126.9	
viii) Food Storage and Warehousing	2,264.6	47,595.5	49,860.0	3,293.8	53,183.1	56,476.9	3,579.3	63,902.2	67,481.5	7,600.0	105,248.5	112,848.5	7,600.0	105,248.5	112,848.5	
ix) Agricultural Research and Education	17,095.3	26,707.8	43,803.2	16,024.7	32,005.3	48,030.0	16,691.0	34,861.6	51,552.6	21,382.1	36,881.2	58,263.3	21,382.1	36,881.2	58,263.3	
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	
xi) Co-operation	22,982.6	24,476.5	47,459.1	22,225.0	30,046.4	52,271.3	43,460.8	33,552.3	77,013.1	45,482.0	33,286.2	78,768.2	45,482.0	33,286.2	78,768.2	
xii) Other Agricultural Programmes	1,285.1	1,793.9	3,079.0	2,848.8	2,036.3	4,883.1	2,530.7	2,152.1	4,682.8	2,859.7	2,490.7	5,350.4	2,859.7	2,490.7	5,350.4	
2. Rural Development	215,556.8	156,666.8	372,223.7	266,811.1	234,994.7	501,805.8	309,031.4	243,990.1	553,021.5	307,416.2	269,717.7	577,133.9	307,416.2	269,717.7	577,133.9	
3. Special Area Programmes	14,118.9	7,921.5	22,040.5	24,963.0	5,394.0	30,357.0	26,692.9	5,494.1	32,187.0	33,216.2	4,302.7	37,518.9	33,216.2	4,302.7	37,518.9	
4. Irrigation and Flood Control	39,968.0	220,635.3	260,603.3	57,695.6	277,924.4	335,620.0	50,649.3	257,310.8	307,774.3	55,316.3	293,480.1	348,796.4	55,316.3	293,480.1	348,796.4	
<i>of which:</i>																
i) Major and Medium Irrigation	13,446.1	169,475.4	182,921.5	16,925.6	199,023.8	235,949.4	14,589.8	198,433.3	213,023.1	17,505.3	229,279.1	246,784.4	17,505.3	229,279.1	246,784.4	
ii) Minor Irrigation	16,850.2	38,712.0	55,562.2	25,325.1	45,087.1	70,412.2	23,178.7	44,845.6	68,024.3	24,709.2	49,442.6	74,151.8	24,709.2	49,442.6	74,151.8	
iii) Flood Control and Drainage	1,250.4	11,832.9	13,083.3	1,816.4	13,099.3	14,915.7	1,690.5	13,313.8	15,004.2	1,324.2	13,881.8	15,206.0	1,324.2	13,881.8	15,206.0	
5. Energy	35,203.2	428,775.3	463,978.5	37,385.5	475,951.2	513,336.7	41,740.5	610,154.4	651,894.8	36,704.2	620,302.5	657,006.7	36,704.2	620,302.5	657,006.7	
<i>of which: Power</i>																
of Industry and Minerals (i to iii)	31,730.1	428,351.3	460,081.3	32,276.4	475,383.6	507,660.0	36,810.2	609,597.2	646,407.4	31,701.2	619,696.1	651,397.3	31,701.2	619,696.1	651,397.3	
6. Industry and Small Industries	43,168.8	60,634.2	103,803.1	65,607.5	62,770.8	128,578.3	63,445.2	76,796.0	104,241.1	73,386.0	80,649.4	154,035.3	73,386.0	80,649.4	154,035.3	
i) Village and Small Industries	22,575.7	19,194.9	41,770.6	36,638.8	22,207.1	58,846.9	34,890.8	24,289.5	59,180.4	42,013.8	27,461.5	69,475.2	42,013.8	27,461.5	69,475.2	
ii) Industries@	20,421.7	41,394.5	61,816.2	28,951.8	40,495.1	69,446.9	28,058.7	52,486.3	80,545.0	30,840.2	53,119.4	83,959.6	30,840.2	53,119.4	83,959.6	
iii) Others**	171.4	44.8	216.2	216.0	68.5	284.5	495.7	20.1	515.7	532.0	68.5	600.5	532.0	68.5	600.5	

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
ALL STATES

Item	2011-12 (Accounts)			2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
7. Transport and Communications (i + ii)	54,011.8	219,570.5	273,582.3	51,634.0	256,438.5	308,072.4	50,790.9	265,840.2	316,631.2	44,833.7	291,077.2	335,910.9
i) Roads and Bridges	41,827.4	182,256.4	224,083.8	38,244.1	214,394.3	252,638.5	37,478.8	219,439.8	256,918.7	35,503.5	238,674.0	274,177.5
ii) Others @	12,184.4	37,314.1	49,498.5	13,389.8	42,044.1	55,433.9	13,312.1	46,400.4	59,712.5	9,330.2	52,403.2	61,733.4
8. Science, Technology and Environment	6,091.8	1,142.2	7,234.0	9,278.4	1,270.0	10,548.4	8,432.0	1,423.3	9,855.2	10,056.1	1,464.7	11,520.8
9. General Economic Services (i to iv)	64,295.7	112,138.0	176,433.7	87,338.5	108,038.8	195,377.3	85,753.1	112,169.3	197,922.4	115,598.3	102,255.6	217,853.9
i) Secretariat - Economic Services	35,557.7	9,347.5	44,905.1	48,963.4	11,557.5	60,520.9	39,847.2	11,347.7	51,194.9	59,259.6	12,397.3	71,656.9
ii) Tourism	9,850.9	2,174.3	12,025.2	11,447.9	2,705.0	14,152.9	11,056.4	2,884.3	13,940.7	13,749.2	2,682.5	16,411.7
iii) Civil Supplies	14,797.5	60,925.8	75,723.3	16,427.6	68,050.9	84,478.5	19,972.9	71,785.1	91,758.0	22,602.4	66,046.5	88,648.9
iv) Others +	4,089.7	39,690.5	43,780.1	10,499.6	25,725.4	36,224.9	14,876.6	26,152.2	41,028.7	19,987.1	21,149.3	41,136.3
II. NON-DEVELOPMENTAL EXPENDITURE												
(A) Organs of State	44,703.1	3,882,729.1	3,927,432.2	64,357.3	4,549,817.5	4,614,174.8	59,656.3	4,456,433.5	4,516,089.8	66,548.5	5,077,015.0	5,143,563.4
(B) Fiscal Services (i + ii)	2,383.7	114,748.4	117,132.2	3,587.8	134,258.1	137,845.9	3,190.7	139,890.7	143,081.4	6,370.1	149,951.0	156,321.1
i) Collection of Taxes and Duties	12,806.1	146,773.8	159,582.3	20,223.7	169,410.3	189,634.0	18,626.0	166,799.2	185,425.2	14,015.8	191,419.4	205,435.2
ii) Other Fiscal Services	2.4	3,120.4	3,122.8	33.0	2,805.2	2,838.2	5.0	3,278.8	3,283.8	3.2	2,479.2	2,482.4
(C) Interest Payments and Servicing of Debt (1 + 2)	-	1,486,183.0	1,486,183.0	-	1,711,265.5	1,711,265.5	-	1,675,062.6	1,675,062.6	-	1,886,650.8	1,886,650.8
1. Appropriation for Reduction or Avoidance of Debt	-	118,009.0	118,009.0	-	156,897.6	156,897.6	-	131,772.1	131,772.1	-	152,912.1	152,912.1
2. Interest Payments (i to iv)	-	1,368,174.0	1,368,174.0	-	1,554,367.9	1,554,367.9	-	1,543,290.5	1,543,290.5	-	1,733,738.7	1,733,738.7
i) Interest on Loans from the Centre	-	96,436.8	96,436.8	-	101,428.9	101,428.9	-	97,677.3	97,677.3	-	97,003.9	97,003.9
ii) Interest on Internal Debt	-	1,051,479.4	1,051,479.4	-	1,189,075.1	1,189,075.1	-	1,175,399.5	1,175,399.5	-	1,338,467.5	1,338,467.5
of which:												
(a) Interest on Market Loans	-	496,003.9	496,003.9	-	614,090.3	614,090.3	-	608,080.8	608,080.8	-	763,833.3	763,833.3
(b) Interest on NSSF	-	479,432.1	479,432.1	-	477,613.5	477,613.5	-	469,663.0	469,663.0	-	463,875.5	463,875.5
iii) Interest on Small Savings, Provident Funds, etc.	-	195,371.1	195,371.1	-	233,935.9	233,935.9	-	238,704.8	238,704.8	-	265,126.4	265,126.4
iv) Others	-	24,886.6	24,886.6	-	29,928.0	29,928.0	-	31,508.9	31,508.9	-	33,140.9	33,140.9
(D) Administrative Services (i to v)	29,502.5	830,309.5	859,811.9	39,189.3	1,072,791.1	1,111,980.4	36,483.1	1,004,373.8	1,040,857.0	45,662.5	1,155,931.1	1,201,593.5
i) Secretariat - General Services	5,712.2	30,958.4	36,670.6	8,840.5	46,565.3	55,405.9	8,013.7	37,187.8	45,201.5	9,248.2	57,484.4	66,732.7
ii) District Administration	7,110.3	78,626.1	85,736.4	9,643.9	95,788.2	105,432.1	7,113.8	95,551.5	102,665.3	11,247.5	108,087.0	119,334.5
iii) Police	9,759.8	549,480.1	559,239.9	12,400.7	645,369.2	657,769.9	11,800.1	659,593.4	671,393.5	15,292.9	736,811.4	752,104.4
iv) Public Works	2,194.1	71,959.6	74,153.7	1,985.4	88,811.9	90,797.3	2,318.2	92,776.4	95,094.6	2,832.3	94,367.0	94,367.0
v) Others ++	4,726.1	99,285.2	104,011.3	6,318.8	196,256.5	202,575.3	7,237.3	119,264.7	126,502.0	7,041.5	162,013.5	169,055.0
(E) Pensions	0.1	1,278,032.3	1,278,032.4	300.0	1,404,075.0	1,404,375.0	300.0	1,437,370.4	1,437,670.4	100.0	1,622,468.3	1,622,568.3
(F) Miscellaneous General Services of which:	8.3	26,682.1	26,690.4	1,056.4	58,017.5	59,073.9	1,056.4	32,936.8	33,993.3	400.1	70,594.4	70,994.5
Payment on account of State Lotteries	-	18,569.1	18,569.1	-	20,731.0	20,731.0	-	21,223.6	21,223.6	-	28,051.9	28,051.9
III. Grants-in-Aid and Contributions of which:	35,619.5	276,802.2	312,421.6	49,715.5	342,657.6	392,373.1	42,917.0	351,760.5	394,677.6	56,158.9	418,712.8	474,871.7
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	35,619.5	277,405.4	313,024.8	49,715.5	342,657.6	392,373.1	42,917.0	351,760.5	394,677.6	56,158.9	418,712.8	474,871.7

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
NATIONAL CAPITAL TERRITORY OF DELHI

Item	2011-12 (Accounts)				2012-13 (Budget Estimates)				2012-13 (Revised Estimates)				2013-14 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL	13
1	64,408.7	115,239.9	179,648.6	4	75,693.7	151,285.0	226,978.7	7	73,492.3	147,046.0	220,538.3	10	85,167.0	158,380.0	243,547.0	
TOTAL EXPENDITURE (I+II+III)	63,482.6	65,410.8	128,893.4		73,309.3	80,264.2	153,573.5		71,399.2	80,891.3	152,290.5		82,563.7	87,844.0	170,407.7	
I. DEVELOPMENTAL EXPENDITURE (A + B)	58,143.0	49,028.2	107,171.1		66,075.8	61,297.8	127,373.6		65,658.5	60,509.3	126,167.8		74,864.8	67,099.7	141,964.5	
A. Social Services (1 to 12)	9,183.7	35,038.8	44,222.5		13,295.3	40,003.5	53,298.8		13,207.5	39,629.8	52,837.2		16,198.4	44,254.1	60,452.5	
1. Education, Sports, Art and Culture	14,491.4	9,794.2	24,285.6		16,280.4	11,804.4	28,084.8		14,110.0	12,339.6	26,449.6		18,513.8	13,687.3	32,201.1	
2. Medical and Public Health	302.6	—	302.6		411.7	—	411.7		862.7	—	862.7		992.5	—	992.5	
3. Family Welfare	2,931.7	—	2,931.7		5,897.5	—	5,897.5		5,234.0	—	5,234.0		5,810.0	—	5,810.0	
4. Water Supply and Sanitation	5,639.8	513.1	6,152.9		4,710.0	630.5	5,340.5		4,400.5	640.2	5,040.7		4,250.0	683.2	4,933.2	
5. Housing	12,843.3	1,591.2	14,434.5		9,830.5	6,353.8	16,184.3		10,980.1	5,269.2	16,249.3		10,842.7	5,607.0	16,449.7	
6. Urban Development	1,794.1	58.7	1,852.9		2,904.2	80.0	2,984.2		2,678.5	189.7	2,868.2		2,706.2	139.2	2,845.4	
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	82.2	684.1	766.3		175.1	836.1	1,011.2		155.6	744.1	899.7		226.1	947.1	1,173.2	
8. Labour and Labour Welfare	8,347.0	967.6	9,314.6		9,675.0	1,157.9	10,832.9		10,899.4	1,336.9	12,236.3		11,815.0	1,330.9	13,145.9	
9. Social Security and Welfare	2,465.1	—	2,465.1		2,791.0	—	2,791.0		2,983.0	—	2,983.0		3,309.9	—	3,309.9	
10. Nutrition	62.1	67.7	129.8		105.1	66.8	171.9		147.3	67.9	215.2		200.2	78.4	278.6	
11. Relief on account of Natural Calamities	—	312.8	312.8		—	365.0	365.0		—	292.0	292.0		—	372.4	372.4	
12. Others*	5,339.6	16,382.6	21,722.2		7,233.5	18,966.4	26,199.9		5,740.6	20,382.0	26,122.7		7,698.9	20,744.3	28,443.2	
B. Economic Services (1 to 9)	178.4	618.0	796.5		109.1	755.3	864.4		146.7	773.5	920.3		162.3	857.1	1,019.4	
1. Agriculture and Allied Activities (i to xii)	95.5	158.6	254.2		10.1	187.2	197.3		43.0	172.5	215.5		52.9	207.8	260.7	
i) Crop Husbandry	—	2.7	2.7		3.6	3.6	3.6		—	3.5	3.5		—	3.9	3.9	
ii) Soil and Water Conservation	2.8	116.3	119.2		7.4	161.9	169.3		11.2	137.5	148.6		14.0	175.4	189.4	
iii) Animal Husbandry	—	20.0	20.0		—	20.0	20.0		—	90.0	90.0		—	40.0	40.0	
iv) Dairy Development	—	3.9	3.9		5.6	5.6	5.6		—	4.2	4.2		—	6.8	6.8	
v) Fisheries	80.1	208.2	288.3		91.6	222.4	314.0		92.6	234.0	326.6		95.4	270.2	365.6	
vi) Forestry and Wild Life	—	—	—		—	—	—		—	—	—		—	—	—	
vii) Plantations	—	—	—		—	—	—		—	—	—		—	—	—	
viii) Food Storage and Warehousing	—	14.1	14.1		—	14.4	14.4		—	18.1	18.1		—	17.3	17.3	
ix) Agricultural Research and Education	—	—	—		—	—	—		—	—	—		—	—	—	
x) Agricultural Finance Institutions	—	—	—		—	—	—		—	—	—		—	—	—	
xi) Co-operation	—	77.1	77.1		—	112.5	112.5		—	94.1	94.1		—	111.6	111.6	
xii) Other Agricultural Programmes	—	17.1	17.1		—	27.7	27.7		—	19.7	19.7		—	24.1	24.1	
2. Rural Development	16.9	57.5	74.4		17.3	82.0	99.3		19.8	64.0	83.8		19.6	79.7	99.3	
3. Special Area Programmes	—	—	—		—	—	—		—	—	—		—	—	—	
4. Irrigation and Flood Control	5.7	1,052.8	1,058.5		10.6	1,067.6	1,078.2		5.8	1,179.0	1,184.8		6.7	1,221.4	1,228.1	
<i>of which:</i>	—	—	—		—	—	—		—	—	—		—	—	—	
i) Major and Medium Irrigation	—	—	—		—	—	—		—	—	—		—	—	—	
ii) Minor Irrigation	0.6	126.2	126.7		0.6	129.5	130.1		0.7	128.5	129.2		0.7	153.0	153.7	
iii) Flood Control and Drainage	5.1	926.7	931.7		10.0	938.1	948.1		5.1	1,050.5	1,055.6		6.0	1,088.4	1,074.4	
5. Energy	13.7	5,842.7	5,856.4		80.0	6,750.0	6,830.0		208.0	6,746.5	6,954.5		210.0	6,975.0	7,185.0	
<i>of which: Power</i>	13.7	5,842.7	5,856.4		30.0	6,750.0	6,780.0		178.0	6,746.5	6,924.5		160.0	6,975.0	7,135.0	
6. Industry and Minerals (i to iii)	200.6	68.7	269.3		174.1	153.9	328.0		258.9	103.5	362.4		262.9	153.8	416.7	
i) Village and Small Industries	200.6	67.5	268.1		174.1	152.5	326.6		248.9	102.3	351.2		237.9	152.3	390.2	
ii) Industries@	—	1.2	1.2		—	1.5	1.5		10.0	1.2	11.2		25.0	1.5	26.5	
iii) Others**	—	—	—		—	—	—		—	—	—		—	—	—	

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
NATIONAL CAPITAL TERRITORY OF DELHI

Item	2011-12 (Accounts)				2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)			
	PLAN		NON-PLAN		TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13		
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @@	4,009.3 3,990.3	8,094.7 1,904.7	12,104.0 5,895.1	3,817.1 3,750.0	9,430.0 1,430.0	13,247.1 5,180.0	2,908.1 2,812.5	10,855.6 1,430.0	13,763.7 4,242.5	4,243.1 2,900.0	10,577.7 1,437.7	14,820.8 4,337.7		
8. Science, Technology and Environment	19.0	6,190.0	6,209.0	67.1	8,000.0	8,067.1	95.6	9,425.6	9,521.2	1,343.1	9,140.0	10,483.1		
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	451.7 463.3 5.5 163.8	5.4 642.7 49.3 6.4	457.2 1,106.0 54.8 170.1	195.5 2,829.8 5.0 340.2	12.9 714.7 70.7 7.7	208.4 3,544.5 75.7 347.9	330.8 1,862.5 10.0 334.9	12.8 647.0 56.2 7.6	343.6 2,509.6 66.2 342.5	250.0 2,544.3 8.5 240.8	12.9 866.7 73.8 8.4	262.9 3,411.0 82.3 249.2		
II. NON-DEVELOPMENTAL EXPENDITURE														
A. Organs of State	926.1	42,546.3	43,472.3	2,384.4	62,683.1	65,067.5	2,093.1	57,817.0	59,910.1	2,603.3	62,540.4	65,143.6		
B. Fiscal Services (i + ii)	166.6	5,081.2	5,247.8	305.1	5,746.8	6,051.9	260.7	5,520.0	5,780.7	361.6	6,902.1	7,263.7		
i) Collection of Taxes and Duties	64.1	1,256.7	1,320.8	127.9	12,975.7	13,103.6	95.6	15,691.6	15,787.2	109.9	14,638.5	14,748.4		
ii) Other Fiscal Services	64.1	1,256.0	1,320.1	127.9	12,974.2	13,102.1	95.6	15,690.6	15,786.2	109.9	14,637.3	14,747.2		
C. Interest Payments and Servicing of Debt (1 + 2)														
1. Appropriation for Reduction or Avoidance of Debt	-	29,172.6	29,172.6	-	33,000.0	33,000.0	-	28,630.0	28,630.0	-	30,250.0	30,250.0		
2. Interest Payments (i to iv)	-	29,172.6	29,172.6	-	33,000.0	33,000.0	-	28,630.0	28,630.0	-	30,250.0	30,250.0		
i) Interest on Loans from the Centre	-	29,172.6	29,172.6	-	33,000.0	33,000.0	-	28,630.0	28,630.0	-	30,250.0	30,250.0		
ii) Interest on Internal Debt of which:	-	-	-	-	-	-	-	-	-	-	-	-		
(a) Interest on Market Loans	-	-	-	-	-	-	-	-	-	-	-	-		
(b) Interest on NSSF	-	-	-	-	-	-	-	-	-	-	-	-		
iii) Interest on Small Savings, Provident Funds, etc.	-	-	-	-	-	-	-	-	-	-	-	-		
iv) Others	-	-	-	-	-	-	-	-	-	-	-	-		
D. Administrative Services (i to v)	695.3	7,050.9	7,746.2	1,951.4	9,619.1	11,570.5	1,736.8	7,869.8	9,606.6	2,131.8	9,102.7	11,234.5		
i) Secretariat - General Services	60.9	403.3	464.2	99.8	1,480.8	1,580.6	101.0	489.6	590.6	121.0	565.3	686.3		
ii) District Administration	231.4	429.6	661.1	725.0	529.9	1,254.9	745.0	510.8	1,255.8	930.0	587.0	1,517.0		
iii) Police	43.7	56.6	100.3	90.0	76.7	166.7	100.0	59.4	159.4	110.0	82.5	192.5		
iv) Public Works	359.2	3,799.2	3,799.2	1,036.6	4,256.6	4,256.6	790.8	4,052.7	4,052.7	970.8	4,502.7	4,502.7		
v) Others ++	-	2,362.2	2,721.4	1,036.6	3,275.1	4,311.7	790.8	2,757.2	3,548.0	970.8	3,365.2	4,336.0		
E. Pensions	-	-	-	-	1,250.0	1,250.0	-	25.0	25.0	-	1,550.0	1,550.0		
F. Miscellaneous General Services of which:	-	-15.2	-15.2	-	91.5	91.5	-	80.6	80.6	-	97.0	97.0		
Payment on account of State Lotteries	-	-	-	-	-	-	-	-	-	-	-	-		
III. Grants-in-Aid and Contributions of which:														
Compensation and Assignments to Local Bodies and Panchayati Raj institutions	-	7,282.9	7,282.9	-	8,337.7	8,337.7	-	8,337.7	8,337.7	-	7,995.6	7,995.6		

(₹ Million)

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
PUDUCHERRY

Item	2011-12 (Accounts)				2012-13 (Budget Estimates)				2012-13 (Revised Estimates)				2013-14 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL	13
1																
TOTAL EXPENDITURE (I+II+III)	12,735.8	19,486.6	32,222.3	4	25,835.4	22,520.1	48,355.4	7	10,778.2	20,979.2	31,757.4	10	14,406.2	35,239.7	49,645.9	
I. DEVELOPMENTAL EXPENDITURE (A + B)	12,380.5	10,113.7	22,494.3	4	25,391.8	10,993.9	36,385.7	7	10,365.2	9,770.5	20,135.6	10	13,913.9	21,043.5	34,957.3	
A. Social Services (1 to 12)	8,516.6	6,460.9	14,977.4		19,000.6	7,722.0	26,722.6		7,410.4	5,826.0	13,236.4		10,321.8	6,568.3	16,890.1	
1. Education, Sports, Art and Culture	1,752.7	2,920.9	4,673.6		2,180.7	4,018.7	6,199.3		1,987.5	3,193.5	5,181.1		2,625.9	3,521.4	6,147.3	
2. Medical and Public Health	1,772.3	1,273.4	3,045.8		2,203.8	1,987.9	4,191.8		1,462.3	1,482.7	2,945.0		1,752.1	1,654.6	3,406.8	
3. Family Welfare	53.2	4.6	57.9		41.6	10.7	52.3		67.8	6.1	73.9		42.8	6.3	49.1	
4. Water Supply and Sanitation	356.6	219.7	576.3		367.6	496.4	863.9		260.1	263.3	523.4		235.1	261.7	496.8	
5. Housing	232.2	17.2	249.3		570.8	13.4	584.2		125.8	7.9	133.7		1,123.8	9.7	1,133.6	
6. Urban Development	481.2	27.3	508.5		1,537.6	98.0	1,635.6		611.1	44.3	655.4		1,068.4	99.6	1,168.0	
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	994.9	143.8	1,138.7		1,650.3	242.1	1,892.3		519.0	171.5	690.5		1,013.3	199.1	1,212.4	
8. Labour and Labour Welfare	76.0	112.7	188.7		84.8	172.7	257.5		103.3	122.2	225.4		124.7	137.1	261.8	
9. Social Security and Welfare	1,925.1	409.9	2,334.9		1,997.2	518.6	2,515.8		1,993.4	431.4	2,424.8		2,013.1	523.6	2,536.7	
10. Nutrition	238.5	33.4	271.9		306.8	78.9	385.7		242.8	53.2	295.9		245.2	68.3	313.4	
11. Relief on account of Natural Calamities	599.2	1,250.3	1,849.6		8,019.6	27.0	8,046.6		5.8	5.3	11.0		22.3	27.0	49.3	
12. Others*	34.8	47.6	82.4		40.0	57.7	97.7		31.6	44.7	76.2		35.0	59.9	94.9	
B. Economic Services (1 to 9)	3,864.0	3,652.9	7,516.9		6,391.2	3,272.0	9,663.1		2,954.8	3,944.5	6,899.3		3,592.1	14,475.1	18,067.2	
1. Agriculture and Allied Activities (i to xii)	1,267.6	838.0	2,105.6		1,909.4	1,168.5	3,077.9		1,157.8	855.8	2,013.6		1,536.8	1,202.9	2,739.7	
i) Crop Husbandry	355.7	157.4	513.2		577.3	197.5	774.8		251.2	179.0	430.2		569.1	202.9	772.0	
ii) Soil and Water Conservation	-	17.9	17.9		-	21.0	21.0		-	20.4	20.4		-	22.9	22.9	
iii) Animal Husbandry	173.6	92.6	266.2		214.5	136.3	350.8		177.4	95.7	273.1		213.6	112.7	326.3	
iv) Dairy Development	-	7.7	7.7		52.5	8.7	61.2		-	8.7	8.7		35.0	9.5	44.5	
v) Fisheries	432.1	45.2	477.3		641.2	62.4	703.6		443.6	57.7	501.3		398.6	66.2	464.8	
vi) Forestry and Wild Life	20.0	23.0	43.0		23.7	28.4	52.1		18.8	26.4	45.1		21.0	29.4	50.4	
vii) Plantations	-	-	-		-	-	-		-	-	-		-	-	-	
viii) Food Storage and Warehousing	75.6	445.5	521.1		61.2	655.5	716.7		46.8	413.5	460.2		46.0	700.0	746.0	
ix) Agricultural Research and Education	155.9	-	155.9		242.0	-	242.0		168.4	-	168.4		172.3	-	172.3	
x) Agricultural Finance Institutions	-	-	-		-	-	-		-	-	-		-	-	-	
xi) Co-operation	19.6	45.2	64.7		21.5	54.8	76.3		3.3	50.5	53.8		20.8	55.0	75.8	
xii) Other Agricultural Programmes	35.0	3.4	38.4		75.5	4.0	79.5		48.4	3.9	52.4		60.4	4.4	64.8	
2. Rural Development	463.2	60.6	523.7		151.4	145.8	297.3		71.8	85.4	157.2		144.7	95.3	240.0	
3. Special Area Programmes	349.2	-	349.2		162.5	-	162.5		-	-	-		130.0	-	130.0	
4. Irrigation and Flood Control	129.1	100.2	229.3		177.2	117.5	294.7		94.3	110.1	204.4		132.9	110.9	243.8	
of which:																
i) Major and Medium Irrigation	-	-	-		-	-	-		-	-	-		-	-	-	
ii) Minor Irrigation	106.4	100.2	206.6		143.2	117.5	260.7		72.5	110.1	182.6		112.7	110.9	223.6	
iii) Flood Control and Drainage	22.7	-	22.7		34.0	-	34.0		21.8	20.2	21.8		-	20.2	20.2	
5. Energy	135.0	2,419.1	2,554.1		196.4	1,479.2	1,675.6		93.8	2,626.2	2,720.0		101.1	12,765.9	12,867.0	
of which: Power	135.0	2,419.1	2,554.1		196.4	1,479.2	1,675.6		93.8	2,626.2	2,720.0		101.1	12,765.9	12,867.0	
6. Industry and Minerals (i to iii)	849.2	24.8	874.1		40.8	40.8	1,209.2		728.4	31.2	759.6		566.4	32.8	599.2	
i) Village and Small Industries	229.6	24.6	254.2		288.8	40.6	329.4		149.8	31.2	181.0		256.3	32.5	288.8	
ii) Industries@	619.6	0.2	619.8		879.6	0.2	879.8		578.6	-	578.6		310.2	0.3	310.4	
iii) Others**	-	-	-		-	-	-		-	-	-		-	-	-	

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Concl'd.)
PUDUCHERRY

Item	2011-12 (Accounts)			2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @@	325.2 251.7 73.6	113.5 96.8 16.8	438.8 348.4 90.3	961.9 891.0 71.0	146.1 118.5 27.6	1,108.0 1,009.5 98.5	365.6 294.6 71.0	122.0 102.5 19.5	487.5 397.1 90.4	265.4 220.4 45.0	129.4 107.8 21.7	394.8 328.1 66.7
8. Science, Technology and Environment	23.6	1.9	25.5	27.2	10.8	38.0	26.9	2.5	29.4	31.2	2.8	34.0
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	321.8 29.5 234.6 50.7 7.1	94.8 30.7 - 31.9 32.2	416.7 60.2 234.6 82.6 39.3	1,636.8 36.2 1,466.1 101.2 33.3	163.2 48.2 33.2 43.9 38.0	1,800.0 84.4 1,499.2 145.1 71.3	416.2 28.2 320.7 50.1 17.2	111.4 28.1 18.6 33.7 31.0	527.6 56.3 339.3 83.9 48.1	683.6 199.2 374.8 68.7 41.0	135.0 38.8 16.5 40.5 39.3	818.7 237.9 391.3 109.2 80.2
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)	355.2	9,327.2	9,682.4	443.6	11,474.2	11,917.8	413.1	11,157.0	11,570.1	492.3	14,142.0	14,634.3
A. Organs of State	10.2	334.2	344.4	15.4	305.6	321.0	12.8	277.1	289.9	22.3	347.4	369.7
B. Fiscal Services (i + ii)	45.8	273.6	319.4	65.5	354.3	419.8	65.2	301.0	366.2	85.1	322.5	407.6
i) Collection of Taxes and Duties ii) Other Fiscal Services	45.8 -	273.6 -	319.4 -	65.5 -	354.3 -	419.8 -	65.2 -	301.0 -	366.2 -	85.1 -	322.5 -	407.6 -
C. Interest Payments and Servicing of Debt (1 + 2)	-	4,020.0	4,020.0	-	4,562.0	4,562.0	-	4,792.7	4,792.7	-	6,406.9	6,406.9
1. Appropriation for Reduction or Avoidance of Debt	-	118.7	118.7	-	400.0	400.0	-	302.7	302.7	-	1,316.9	1,316.9
2. Interest Payments (i to iv)	-	3,901.4	3,901.4	-	4,162.0	4,162.0	-	4,490.0	4,490.0	-	5,090.0	5,090.0
i) Interest on Loans from the Centre	-	1,983.6	1,983.6	-	1,923.7	1,923.7	-	1,897.3	1,897.3	-	1,814.2	1,814.2
ii) Interest on Internal Debt of which: (a) Interest on Market Loans (b) Interest on NSF iii) Interest on Small Savings, Provident Funds, etc.	- - - - -	1,628.3 - - - -	1,628.3 - - - -	- - - - -	1,937.6 - - - -	1,937.6 - - - -	- - - - -	2,241.3 - - - -	2,241.3 - - - -	- - - - -	2,905.6 - - - -	2,905.6 - - - -
iv) Others	-	3.4	3.4	-	9.7	9.7	-	3.1	3.1	-	10.2	10.2
D. Administrative Services (i to v)	299.2	1,729.3	2,028.5	362.7	2,914.4	3,277.1	335.1	2,056.3	2,391.3	384.9	2,383.1	2,768.0
i) Secretariat - General Services	3.8	145.9	149.7	7.1	155.3	162.4	5.8	183.2	189.0	8.8	187.9	196.7
ii) District Administration	6.7	27.9	34.6	7.4	34.9	42.3	5.8	32.7	38.5	9.5	34.0	43.5
iii) Police	129.2	808.8	938.0	141.0	1,335.3	1,476.3	152.7	993.7	1,146.4	160.0	1,226.4	1,386.4
iv) Public Works	12.0	239.4	251.4	19.1	721.9	741.0	15.1	307.0	322.1	10.4	322.7	333.1
v) Others ++	147.5	507.3	654.8	188.1	667.1	855.2	155.7	539.7	695.4	196.2	612.1	808.2
E. Pensions	-	2,960.0	2,960.0	-	3,325.4	3,325.4	-	3,717.7	3,717.7	-	4,669.0	4,669.0
F. Miscellaneous General Services of which: Payment on account of State Lotteries	- - -	10.1 - -	10.1 - -	- - -	12.5 - -	12.5 - -	- - -	12.3 - -	12.3 - -	- - -	- - -	13.1 - -
III. Grants-in-Aid and Contributions of which: Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	45.6	45.6	-	52.0	52.0	-	51.6	51.6	-	54.2	54.2

Note: Data pertaining to Jammu and Kashmir for 2011-12 is taken from Finance Accounts of the State published by CAG.

Appendix III

Appendix III : Capital Receipts of States and Union Territories with Legislature

(₹ Million)

Item	ANDHRA PRADESH				ARUNACHAL PRADESH			
	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL CAPITAL RECEIPTS (I to XII)	2,101,711.8	705,640.9	758,201.5	842,965.2	316,288.9	866,986.8	37,044.4	40,270.5
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	219,191.3	279,786.0	286,436.0	324,596.4	6,809.4	11,866.8	3,147.4	5,585.5
I. Internal Debt (1 to 8)	167,306.2	258,055.9	258,582.5	305,366.5	4,211.1	5,393.8	6,494.9	8,202.6
1. Market Loans	155,000.0	231,641.7	229,202.0	277,286.0	330.0	590.0	1,611.5	3,000.0
2. Loans from LIC	—	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	10,859.1	11,312.6	14,212.6	13,009.5	996.5	1,507.6	601.6	1,090.0
5. Loans from National Co-operative Development Corporation	461.3	101.5	167.9	71.0	—	—	—	—
6. WMA from RBI	—	15,000.0	15,000.0	15,000.0	—	700.0	700.0	700.0
7. Special Securities issued to NSSF	—	—	—	—	2,764.0	2,096.2	2,848.7	3,112.6
8. Others@	985.8	—	—	—	120.6	500.0	733.1	300.0
of which: Land Compensation and other Bonds	—	—	—	—	—	—	—	—
II. Loans and Advances from the Centre (1 to 6)	27,190.1	22,573.5	22,573.5	26,930.4	—	—	—	—
1. State Plan Schemes	27,190.1	22,573.5	22,573.5	26,930.4	—	—	—	—
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	—	—	—	—	—	—	—	—
4. Non-Plan (i + ii)	—	—	—	—	—	—	—	—
(i) Relief for Natural Calamities	—	—	—	—	—	—	—	—
(ii) Others	—	—	—	—	—	—	—	—
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
III. Recovery of Loans and Advances (1 to 12)	1,649.2	2,453.1	4,390.3	4,629.1	23.0	35.0	35.0	38.5
1. Housing	33.3	14.1	14.1	14.8	—	—	—	—
2. Urban Development	6.9	0.8	0.8	0.8	—	—	—	—
3. Crop Husbandry	0.0	26.7	26.7	28.0	—	—	—	—
4. Food Storage and Warehousing	—	0.1	0.1	0.1	—	—	—	—
5. Co-operation	39.9	23.8	23.8	25.0	—	—	—	—
6. Minor Irrigation	—	—	—	—	—	—	—	—
7. Power Projects	351.9	754.9	2,692.1	2,789.1	—	—	—	—
8. Village and Small Industries	—	67.4	67.4	70.8	—	—	—	—
9. Industries and Minerals	41.7	67.9	67.9	71.3	—	—	—	—
10. Road Transport	—	—	—	—	—	—	—	—
11. Government Servants, etc.+	937.5	1,136.5	1,136.5	1,250.2	23.0	35.0	35.0	38.5
12. Others**	237.9	360.9	360.9	378.9	—	—	—	—
IV. Inter-State Settlement	—	—	—	—	—	—	—	—
V. Contingency Fund	15.4	—	—	—	—	—	—	—
VI. State Provident Funds, etc. (1 + 2)	33,764.1	32,147.8	37,140.5	40,854.5	2,628.2	1,698.3	324.2	339.5
1. State Provident Funds	27,454.7	25,568.9	30,200.4	33,221.1	2,488.3	1,667.0	249.0	261.5
2. Others	6,309.4	6,578.8	6,940.2	7,633.4	139.9	31.3	75.1	78.1
VII. Reserve Funds (1 to 4)	32,716.9	13,296.4	13,296.4	21,890.9	190.0	190.0	200.0	200.0
1. Depreciation/Renewal Reserve Funds	3.3	—	—	—	—	—	—	—
2. Sinking Funds	12,500.5	6,733.3	6,733.3	7,801.3	190.0	190.0	200.0	200.0
3. Famine Relief Fund	—	—	—	—	—	—	—	—
4. Others	20,213.2	6,563.1	6,563.1	14,089.6	—	—	—	—
VIII. Deposits and Advances (1 to 4)	429,631.9	377,114.2	422,218.3	443,293.8	9,404.4	2,894.7	419.0	439.9
1. Civil Deposits	204,325.1	179,709.1	231,163.8	235,574.3	8,725.6	2,739.7	410.2	430.7
2. Deposits of Local Funds	127,537.8	113,375.7	133,394.7	145,681.0	—	—	—	—
3. Civil Advances	873.5	4,026.3	4,026.3	1,070.2	634.9	93.8	8.8	9.2
4. Others	96,895.6	80,003.2	53,633.6	60,968.2	43.8	61.2	0.0	0.0
IX. Suspense and Miscellaneous (1 to 4)	1,234,197.7	—	—	—	269,845.8	848,458.1	27,319.2	28,685.2
1. Suspense	2,161.4	—	—	—	105.6	267,416.7	—	—
2. Cash Balance Investment Accounts	1,041,049.1	—	—	—	269,612.4	—	27,315.6	28,681.4
3. Deposits with RBI	—	—	—	—	—	581,038.9	—	—
4. Others	190,987.2	—	—	—	127.8	2.5	3.6	3.8
X. Appropriation to Contingency Fund	—	—	—	—	—	—	—	—
XI. Miscellaneous Capital Receipts	—	—	—	—	—	—	—	—
of which: Disinvestment	—	—	—	—	—	—	—	—
XII. Remittances	175,240.3	—	—	—	29,986.5	8,316.9	2,252.2	2,364.8

Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	ASSAM				BIHAR			
	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL CAPITAL RECEIPTS (I to XII)	2,120,236.9	2,486,839.1	2,375,073.0	2,598,958.0	1,529,534.7	165,339.0	202,357.2	191,966.9
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	20,718.7	46,479.9	59,729.2	55,192.1	73,327.4	94,251.1	108,769.3	121,777.0
I. Internal Debt (1 to 8)	9,222.6	45,448.9	46,598.9	43,911.4	58,013.9	77,783.7	92,301.9	103,933.6
1. Market Loans	—	31,948.9	31,948.9	29,261.4	40,000.0	50,487.8	67,356.0	75,457.5
2. Loans from LIC	—	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	2,165.5	3,000.0	4,150.0	4,150.0	6,638.3	12,000.0	19,690.0	19,690.0
5. Loans from National Co-operative Development Corporation	—	—	—	—	250.2	295.9	255.9	286.1
6. WMA from RBI	—	500.0	500.0	500.0	—	—	—	—
7. Special Securities issued to NSSF	7,057.1	10,000.0	10,000.0	10,000.0	11,125.4	15,000.0	5,000.0	8,500.0
8. Others@	—	—	—	—	—	—	—	—
of which: Land Compensation and other Bonds	—	—	—	—	—	—	—	—
II. Loans and Advances from the Centre (1 to 6)	300.6	1,415.9	1,372.8	1,372.8	8265.6	15,430.6	15,430.6	14,260.5
1. State Plan Schemes	300.6	1,315.9	1,272.8	1,272.8	8265.6	15,430.5	15,430.5	14,260.5
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	—	—	—	—	—	—	—	—
4. Non-Plan (i + ii)	—	—	—	—	—	0.1	0.1	—
(i) Relief for Natural Calamities	—	—	—	—	—	—	—	—
(ii) Others	—	—	—	—	—	0.1	0.1	—
5. Ways and Means Advances from Centre	—	100.0	100.0	100.0	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
III. Recovery of Loans and Advances (1 to 12)	213.8	313.7	216.0	218.1	225.1	150.5	150.5	132.8
1. Housing	—	—	—	—	0.1	0.1	0.1	0.1
2. Urban Development	—	—	—	—	—	—	—	—
3. Crop Husbandry	—	—	—	—	—	—	—	—
4. Food Storage and Warehousing	—	—	—	—	—	—	—	—
5. Co-operation	2.0	1.2	2.0	2.0	117.7	25.5	25.5	15.6
6. Minor Irrigation	—	—	—	—	—	—	—	—
7. Power Projects	—	—	—	—	—	—	—	—
8. Village and Small Industries	0.3	0.4	0.3	0.3	0.8	0.7	0.7	—
9. Industries and Minerals	—	—	—	—	0.3	1.1	1.1	0.1
10. Road Transport	—	—	—	—	—	—	—	—
11. Government Servants, etc.+	211.6	312.1	213.7	215.8	106.2	123.3	123.3	117.0
12. Others**	—	—	—	—	—	—	—	—
IV. Inter-State Settlement	—	—	—	—	754.0	—	—	—
V. Contingency Fund	—	500.0	3,000.0	500.0	—	—	—	—
VI. State Provident Funds, etc. (1 + 2)	11,621.5	11,533.5	12,783.6	14,062.0	10,318.1	8,063.5	8,063.5	12,603.3
1. State Provident Funds	10,584.2	10,406.0	11,642.6	12,806.9	8,866.6	7,205.5	7,205.5	11,006.5
2. Others	1,037.3	1,127.5	1,141.0	1,255.1	1,451.6	858.0	858.0	1,596.8
VII. Reserve Funds (1 to 4)	11,074.9	4,354.3	12,272.4	10,183.5	11,145.3	6,667.7	6,667.7	6,806.6
1. Depreciation/Renewal Reserve Funds	—	—	—	—	—	—	—	—
2. Sinking Funds	8,333.5	1,340.0	9,166.9	10,083.5	2,364.3	2,980.0	2,980.0	2,934.5
3. Famine Relief Fund	—	—	—	—	—	—	—	—
4. Others	2,741.4	3,014.3	3,105.5	100.0	8,781.0	3,687.7	3,687.7	3,872.1
VIII. Deposits and Advances (1 to 4)	63,644.4	60,474.6	70,007.9	77,008.7	98,779.8	57,243.0	57,243.0	54,230.1
1. Civil Deposits	40,615.8	37,321.1	44,677.4	49,145.1	25,110.3	25,280.0	25,280.0	27,621.3
2. Deposits of Local Funds	—	—	—	—	32,739.7	31,463.0	31,463.0	25,723.5
3. Civil Advances	22,192.2	22,510.7	24,411.4	26,852.6	817.1	500.0	500.0	885.3
4. Others	836.4	642.8	919.1	1,011.0	40,112.7	—	—	—
IX. Suspense and Miscellaneous (1 to 4)	1,987,515.1	2,322,736.2	2,188,513.5	2,407,362.6	1,243,441.1	—	—	—
1. Suspense	-1,229.2	892.8	892.8	982.1	4,190.9	—	—	—
2. Cash Balance Investment Accounts	1,988,508.9	2,321,663.1	2,187,359.8	2,406,095.8	1,237,699.3	—	—	—
3. Deposits with RBI	—	—	—	—	—	—	—	—
4. Others	235.4	180.3	260.9	284.8	1,550.8	—	—	—
X. Appropriation to Contingency Fund	—	—	—	—	—	—	22,500.0	—
XI. Miscellaneous Capital Receipts	—	—	—	—	—	—	—	—
of which: Disinvestment	—	—	—	—	—	—	—	—
XII. Remittances	36,644.0	40,062.0	40,308.0	44,338.8	98,591.5	—	—	—

Appendix III

Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	CHHATTISGARH				GOA			
	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL CAPITAL RECEIPTS (I to XII)	1,282,660.0	929,562.2	974,291.0	1,028,347.8	174,648.7	167,324.5	189,990.3	196,416.8
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	27,785.6	69,248.3	57,165.3	74,035.7	9,857.5	15,758.1	16,459.5	16,684.4
I. Internal Debt (1 to 8)	3,646.0	47,265.4	37,265.4	51,800.0	4,193.2	9,701.8	11,104.6	10,763.0
1. Market Loans	—	25,465.4	25,465.4	30,000.0	2,500.0	7,000.0	8,500.0	8,500.0
2. Loans from LIC	—	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	1,525.9	14,500.0	8,000.0	14,500.0	733.7	1,000.0	1,500.0	1,500.0
5. Loans from National Co-operative Development Corporation	0.4	2,000.0	—	2,000.0	2.4	1.8	4.6	5.0
6. WMA from RBI	—	1,800.0	1,800.0	1,800.0	—	500.0	500.0	50.0
7. Special Securities issued to NSSF	2,119.7	3,500.0	2,000.0	3,500.0	957.1	1,000.0	600.0	700.0
8. Others@	—	—	—	—	—	200.0	—	8.0
<i>of which: Land Compensation and other Bonds</i>	—	—	—	—	—	—	—	—
II. Loans and Advances from the Centre (1 to 6)	567.4	2,425.7	310.0	2,060.0	1171.9	662.8	1,132.8	1,012.8
1. State Plan Schemes	567.4	2,365.7	250.0	2,000.0	1171.9	660.0	1,130.0	1,010.0
<i>of which: Advance release of Plan Assistance for Natural Calamities</i>	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	—	25.0	25.0	25.0	—	—	—	—
4. Non-Plan (i + ii)	—	35.0	35.0	35.0	—	2.8	2.8	2.8
(i) Relief for Natural Calamities	—	—	—	—	—	—	—	—
(ii) Others	—	35.0	35.0	35.0	—	2.8	2.8	2.8
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
III. Recovery of Loans and Advances (1 to 12)	12,825.2	15,716.9	15,765.5	15,791.9	155.9	107.3	168.8	177.8
1. Housing	—	—	—	—	—	9.4	9.4	9.4
2. Urban Development	103.6	203.6	252.2	839.5	—	—	—	—
3. Crop Husbandry	1,000.3	3,001.0	3,001.0	3,001.0	—	—	—	—
4. Food Storage and Warehousing	10,531.1	11,050.0	11,050.0	10,300.0	—	—	—	—
5. Co-operation	209.3	188.0	188.0	412.0	8.7	7.2	7.2	6.8
6. Minor Irrigation	—	—	—	—	—	—	—	—
7. Power Projects	979.6	731.7	731.7	731.7	—	—	—	—
8. Village and Small Industries	0.8	0.2	0.2	0.2	0.1	0.2	0.1	0.1
9. Industries and Minerals	6.5	—	—	—	—	—	—	—
10. Road Transport	—	—	—	—	—	—	—	—
11. Government Servants, etc. +	-6.5	7.5	7.5	7.5	139.5	84.4	134.1	148.4
12. Others**	0.6	535.0	535.0	500.0	7.7	6.1	18.1	13.1
IV. Inter-State Settlement	22.2	0.1	0.1	0.1	—	—	—	—
V. Contingency Fund	—	400.0	236.6	400.0	—	—	—	—
VI. State Provident Funds, etc. (1 + 2)	8,304.2	8,340.0	8,340.0	9,940.0	3,201.6	3,240.9	3,361.7	3,529.8
1. State Provident Funds	7,459.2	7,640.0	7,640.0	9,140.0	3,159.2	3,197.9	3,317.2	3,483.0
2. Others	845.0	700.0	700.0	800.0	42.4	43.0	44.5	46.7
VII. Reserve Funds (1 to 4)	5,637.3	7,951.6	9,106.1	8,830.7	1,136.5	2,873.1	1,193.4	1,253.0
1. Depreciation/Renewal Reserve Funds	—	0.1	0.1	0.1	—	—	—	—
2. Sinking Funds	1,000.0	2,000.0	2,000.0	1,000.0	358.1	1,013.6	376.0	394.8
3. Famine Relief Fund	4.0	2.9	2.9	3.2	—	—	—	—
4. Others	4,633.3	5,948.6	7,103.1	7,827.4	778.5	1,859.4	817.4	858.3
VIII. Deposits and Advances (1 to 4)	33,490.6	27,944.0	28,834.0	30,671.2	2,937.9	3,186.3	3,084.8	3,239.1
1. Civil Deposits	28,222.8	20,530.4	20,530.4	21,700.4	2,087.1	2,430.6	2,191.5	2,301.0
2. Deposits of Local Funds	0.7	0.8	0.8	0.8	—	—	—	—
3. Civil Advances	4,323.8	4,000.0	4,250.0	4,500.0	120.2	110.4	126.2	132.5
4. Others	943.3	3,412.9	4,052.9	4,470.0	730.6	645.4	767.2	805.5
IX. Suspense and Miscellaneous (1 to 4)	1,149,231.2	747,318.2	802,233.1	836,653.7	129,912.3	117,663.5	136,408.0	141,228.3
1. Suspense	265.6	218.1	117.1	97.1	4,019.7	4,958.5	4,220.7	4,431.8
2. Cash Balance Investment Accounts	783,949.4	445,000.0	445,015.9	444,456.5	93,451.6	77,549.9	98,124.1	101,030.3
3. Deposits with RBI	139,883.8	125,000.0	125,000.0	140,000.0	—	—	—	—
4. Others	225,132.4	177,100.1	232,100.1	252,100.1	32,441.0	35,155.2	34,063.1	35,766.2
X. Appropriation to Contingency Fund	—	—	—	—	—	—	—	—
XI. Miscellaneous Capital Receipts	39.3	—	—	—	—	—	—	—
<i>of which: Disinvestment</i>	—	—	—	—	—	—	—	—
XII. Remittances	68,896.7	72,200.2	72,200.2	72,200.2	31,939.3	29,888.9	33,536.2	35,213.0

Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	GUJARAT				HARYANA			
	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL CAPITAL RECEIPTS (I to XII)	2,919,997.4	1,558,170.5	1,512,631.8	1,672,688.8	572,694.1	935,317.7	1,051,099.0	1,172,738.9
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	201,014.4	252,081.6	252,083.0	277,081.6	106,074.4	111,708.7	103,136.4	111,115.5
I. Internal Debt (1 to 8)	173,468.9	218,550.0	213,640.0	257,550.0	116,433.8	157,673.7	172,543.9	211,612.2
1. Market Loans	165,000.0	186,000.0	186,000.0	225,000.0	63,566.5	81,303.3	93,303.3	105,915.0
2. Loans from LIC	—	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	35,750.0	41,000.0	48,350.0	71,000.0
4. Loans from National Bank for Agriculture and Rural Development	—	—	—	—	2,817.4	3,537.0	4,879.8	7,784.7
5. Loans from National Co-operative Development Corporation	—	—	—	—	65.5	110.0	70.0	80.0
6. WMA from RBI	—	10.0	10.0	10.0	9,742.7	20,000.0	20,000.0	20,000.0
7. Special Securities issued to NSSF	668.9	20,000.0	10,630.0	20,000.0	1,416.9	6,000.0	1,500.0	2,000.0
8. Others@	7,800.0	12,540.0	17,000.0	12,540.0	3,074.8	5,723.4	4,440.8	4,832.5
of which: Land Compensation and other Bonds	—	—	—	—	—	—	—	—
II. Loans and Advances from the Centre (1 to 6)	1,878.7	2,548.7	7,460.1	2,548.7	977.2	4,400.7	1,679.5	4,869.1
1. State Plan Schemes	1,878.6	2,548.7	7,267.4	2,548.7	961.9	4,363.7	1,652.5	4,841.1
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	—	87.3	—	—	—	—	—
3. Centrally Sponsored Schemes	0.1	—	105.4	—	15.3	17.0	17.0	18.0
4. Non-Plan (i + ii)	—	—	—	—	—	20.0	10.0	10.0
(i) Relief for Natural Calamities	—	—	—	—	—	—	—	—
(ii) Others	—	—	—	—	—	20.0	10.0	10.0
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
III. Recovery of Loans and Advances (1 to 12)	1,654.4	2,217.6	2,217.5	2,217.6	2,941.2	3,744.2	4,444.6	3,048.2
1. Housing	35.5	40.0	40.0	40.0	1.0	0.8	0.4	0.5
2. Urban Development	41.8	117.5	117.5	117.5	—	0.2	0.2	0.2
3. Crop Husbandry	2.3	0.7	0.7	0.7	—	—	—	—
4. Food Storage and Warehousing	3.2	5.5	5.5	5.5	—	—	—	—
5. Co-operation	9.1	100.0	100.0	100.0	326.5	764.9	1,788.1	169.9
6. Minor Irrigation	—	—	—	—	—	—	—	—
7. Power Projects	681.8	750.0	750.0	750.0	300.7	120.0	92.0	78.0
8. Village and Small Industries	0.2	11.5	11.5	11.5	555.1	600.0	110.0	100.0
9. Industries and Minerals	—	160.0	160.0	160.0	—	—	—	—
10. Road Transport	—	—	—	—	—	—	—	—
11. Government Servants, etc.+	432.7	600.0	600.0	600.0	1,755.1	1,961.9	1,961.9	2,157.5
12. Others**	447.8	432.4	432.3	432.4	2.8	296.4	492.0	542.2
IV. Inter-State Settlement	—	0.1	0.1	0.1	—	—	—	—
V. Contingency Fund	6.6	—	1,581.7	—	1,675.2	—	—	—
VI. State Provident Funds, etc. (1 + 2)	17,935.3	19,789.1	22,788.0	23,256.1	21,986.2	24,188.8	23,234.6	25,267.9
1. State Provident Funds	16,319.3	18,083.7	21,082.6	21,574.4	21,888.4	24,077.0	23,132.1	24,557.9
2. Others	1,616.0	1,705.4	1,705.4	1,681.7	97.7	111.8	102.5	710.0
VII. Reserve Funds (1 to 4)	9,904.7	16,767.8	15,662.7	17,330.2	4,426.1	4,909.0	5,920.0	9,835.5
1. Depreciation/Renewal Reserve Funds	5.0	11.0	11.0	12.2	597.4	612.8	612.8	615.7
2. Sinking Funds	3,000.0	11,049.0	10,000.0	10,000.0	1,911.2	2,159.9	2,108.4	2,876.0
3. Famine Relief Fund	—	—	—	—	—	—	—	—
4. Others	6,899.7	5,707.8	5,651.7	7,318.0	1,917.6	2,136.3	3,198.8	6,343.8
VIII. Deposits and Advances (1 to 4)	259,690.3	294,655.2	293,804.9	315,128.8	101,718.6	76,106.3	89,230.0	97,141.9
1. Civil Deposits	53,912.3	52,445.9	57,001.4	61,336.8	34,738.1	35,746.7	32,569.1	34,826.0
2. Deposits of Local Funds	199,032.6	229,627.9	229,627.9	246,145.9	392.4	423.9	300.0	330.0
3. Civil Advances	3,398.5	2,806.4	2,806.4	3,100.8	564.8	479.6	360.9	397.0
4. Others	3,346.9	9,775.0	4,369.2	4,545.3	66,023.3	39,456.1	56,000.0	61,588.9
IX. Suspense and Miscellaneous (1 to 4)	2,344,344.3	977,229.4	931,571.8	1,028,244.7	265,866.6	614,483.9	697,235.7	760,581.6
1. Suspense	98.6	19.8	19.8	21.9	7,162.3	6,383.6	74,971.8	76,091.3
2. Cash Balance Investment Accounts	1,946,292.6	10,000.0	10,000.0	10,000.0	257,760.1	—	195,511.2	215,062.3
3. Deposits with RBI	—	480,631.5	435,000.0	480,631.5	—	605,927.2	425,703.7	468,274.1
4. Others	397,953.1	486,578.1	486,552.0	537,591.3	944.2	2,173.1	1,049.0	1,153.9
X. Appropriation to Contingency Fund	—	—	—	—	—	—	—	—
XI. Miscellaneous Capital Receipts	100.0	—	—	—	92.4	197.1	121.7	124.7
of which: Disinvestment	—	—	—	—	92.4	197.1	121.7	124.7
XII. Remittances	111,014.2	26,412.6	23,905.0	26,412.6	56,576.8	49,613.9	56,688.9	60,257.8

Appendix III

Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	HIMACHAL PRADESH				JAMMU AND KASHMIR			
	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL CAPITAL RECEIPTS (I to XII)	380,934.3	62,692.6	62,632.8	70,178.2	405,551.1	66,282.3	82,661.2	78,106.4
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	27,285.0	39,815.8	39,756.0	41,901.3	59,344.1	37,277.5	48,118.3	40,982.1
I. Internal Debt (1 to 8)	19,038.7	32,513.5	32,445.0	34,619.2	85,049.1	28,011.8	38,011.8	27,710.0
1. Market Loans	13,250.0	25,511.1	25,432.2	28,116.8	29,750.0	19,761.8	29,761.8	19,460.0
2. Loans from LIC	—	—	—	—	2,171.8	2,000.0	2,000.0	2,000.0
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	3,000.0	4,000.0	4,000.0	3,500.0	4,448.5	4,750.0	4,750.0	4,750.0
5. Loans from National Co-operative Development Corporation	—	2.3	12.6	2.3	—	—	—	—
6. WMA from RBI	—	0.1	0.1	0.1	44,364.5	—	—	—
7. Special Securities issued to NSSF	2,788.7	3,000.0	3,000.0	3,000.0	1,078.5	1,250.0	1,250.0	1,250.0
8. Others@	—	—	—	—	3,235.8	250.0	250.0	250.0
of which: Land Compensation and other Bonds	—	—	—	—	2,887.6	—	—	—
II. Loans and Advances from the Centre (1 to 6)	801.8	549.5	549.5	505.3	-320.2	3,280.0	—	—
1. State Plan Schemes	801.8	545.9	545.9	501.7	250.4	3,280.0	—	—
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	—	—	—	-915.2	—	—	—
3. Centrally Sponsored Schemes	—	3.6	3.6	3.6	-788.5	—	—	—
4. Non-Plan (i + ii)	—	—	—	—	1,133.1	—	—	—
(i) Relief for Natural Calamities	—	—	—	—	—	—	—	—
(ii) Others	—	—	—	—	1,133.1	—	—	—
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
III. Recovery of Loans and Advances (1 to 12)	248.7	252.9	261.7	276.9	1,684.7	19.7	19.3	15.8
1. Housing	2.6	2.8	2.8	2.6	0.4	—	1.2	1.2
2. Urban Development	—	—	—	—	—	—	—	—
3. Crop Husbandry	6.9	0.5	0.5	0.5	0.4	0.3	0.3	0.3
4. Food Storage and Warehousing	0.3	0.3	0.5	0.5	—	—	—	—
5. Co-operation	112.4	49.5	49.5	64.4	—	—	—	—
6. Minor Irrigation	—	—	—	—	—	—	—	—
7. Power Projects	12.2	12.2	12.2	12.2	1,670.0	—	—	—
8. Village and Small Industries	8.4	1.5	1.5	1.6	0.1	—	—	—
9. Industries and Minerals	—	—	—	—	—	—	—	—
10. Road Transport	—	—	—	—	—	—	—	—
11. Government Servants, etc.+	105.5	185.7	194.3	194.7	11.2	18.0	16.5	13.0
12. Others**	0.4	0.4	0.4	0.5	2.5	1.4	1.4	1.3
IV. Inter-State Settlement	—	—	—	—	—	—	—	—
V. Contingency Fund	—	—	—	—	12.0	—	—	—
VI. State Provident Funds, etc. (1 + 2)	20,999.7	12,600.0	12,600.0	18,000.0	33,269.6	25,839.7	25,839.7	34,406.7
1. State Provident Funds	20,793.0	12,350.0	12,350.0	17,750.0	32,379.6	25,349.6	25,349.6	33,784.5
2. Others	206.8	250.0	250.0	250.0	890.0	490.1	490.1	622.2
VII. Reserve Funds (1 to 4)	2,940.0	10.1	10.1	10.2	1,961.8	3,444.6	4,670.7	2,607.0
1. Depreciation/Renewal Reserve Funds	—	—	—	—	—	—	—	—
2. Sinking Funds	—	—	—	—	156.3	160.0	160.0	297.6
3. Famine Relief Fund	—	—	—	—	—	—	—	—
4. Others	2,940.0	10.1	10.1	10.2	1,805.5	3,284.6	4,510.7	2,309.4
VIII. Deposits and Advances (1 to 4)	17,802.4	3,738.8	3,738.8	3,738.8	36,447.3	230.0	7,321.6	7,836.1
1. Civil Deposits	15,127.4	798.7	798.7	798.7	23,220.2	110.0	110.0	110.0
2. Deposits of Local Funds	382.3	2,150.0	2,150.0	2,150.0	7,931.2	—	7,091.6	7,606.1
3. Civil Advances	898.4	725.0	725.0	725.0	3,463.6	120.0	120.0	120.0
4. Others	1,394.3	65.1	65.1	65.1	1,832.3	—	—	—
IX. Suspense and Miscellaneous (1 to 4)	272,005.6	8,224.1	8,224.1	8,224.1	137,529.4	4,126.5	5,468.2	4,200.7
1. Suspense	3,581.0	1,710.0	1,710.0	1,710.0	2,775.3	3,526.5	4,868.2	3,600.7
2. Cash Balance Investment Accounts	268,388.5	1,500.0	1,500.0	1,500.0	130,496.3	—	360.0	360.0
3. Deposits with RBI	—	5,000.0	5,000.0	5,000.0	—	—	—	—
4. Others	36.1	14.1	14.1	14.1	4,257.8	600.0	240.0	240.0
X. Appropriation to Contingency Fund	—	—	—	—	—	—	—	—
XI. Miscellaneous Capital Receipts	—	—	—	—	—	—	—	—
of which: Disinvestment	—	—	—	—	—	—	—	—
XII. Remittances	47,097.4	4,803.7	4,803.7	4,803.7	109,917.3	1,330.0	1,330.0	1,330.0

Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	JHARKHAND				KARNATAKA			
	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL CAPITAL RECEIPTS (I to XII)	371,180.4	1,230,063.4	410,012.9	435,427.3	2,246,793.5	925,209.6	2,395,923.8	2,579,229.0
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	34,688.8	56,398.5	55,653.5	60,094.5	173,791.3	194,010.3	151,225.5	227,540.3
I. Internal Debt (1 to 8)	26,387.0	46,323.2	48,823.2	59,000.0	80,908.9	192,200.0	126,770.0	203,010.0
1. Market Loans	12,540.5	30,000.0	46,100.0	54,705.3	75,000.0	154,550.0	119,270.0	165,510.0
2. Loans from LIC	—	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	6,509.9	2,043.2	40.0	60.0	5,907.6	7,500.0	7,500.0	7,500.0
5. Loans from National Co-operative Development Corporation	232.4	—	—	—	1.3	150.0	—	—
6. WMA from RBI	2,291.9	—	—	—	—	20,000.0	—	20,000.0
7. Special Securities issued to NSSF	2,814.7	10,000.0	1,000.0	500.0	—	10,000.0	—	10,000.0
8. Others@	1,997.5	4,280.0	1,683.2	3,734.7	—	—	—	—
of which: Land Compensation and other Bonds	—	—	—	—	—	—	—	—
II. Loans and Advances from the Centre (1 to 6)	325.3	—	—	—	12670.6	23,892.4	19,685.3	20,954.7
1. State Plan Schemes	325.3	—	—	—	12670.6	20,002.1	15,690.0	20,844.7
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	—	—	—	—	—	3,930.3	50.0
3. Centrally Sponsored Schemes	—	—	—	—	—	3,880.3	—	—
4. Non-Plan (i + ii)	—	—	—	—	—	10.0	65.0	60.0
(i) Relief for Natural Calamities	—	—	—	—	—	10.0	65.0	60.0
(ii) Others	—	—	—	—	—	—	—	—
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
III. Recovery of Loans and Advances (1 to 12)	234.2	559.1	759.1	500.0	2,404.0	1,737.9	1,565.1	1,345.9
1. Housing	—	44.5	44.5	44.5	153.7	708.0	708.0	607.5
2. Urban Development	—	1.1	1.1	10.0	—	271.0	1.1	0.9
3. Crop Husbandry	—	—	—	—	—	—	—	—
4. Food Storage and Warehousing	—	—	—	—	142.1	—	—	—
5. Co-operation	—	19.1	19.1	30.0	21.6	—	—	—
6. Minor Irrigation	—	—	—	—	—	1.0	1.0	1.0
7. Power Projects	—	—	—	—	315.8	176.0	215.0	225.0
8. Village and Small Industries	10.7	1.6	1.6	14.0	2.5	10.0	10.0	10.0
9. Industries and Minerals	4.8	3.5	3.5	24.0	1,299.9	101.0	107.5	105.0
10. Road Transport	—	—	—	—	77.2	70.0	70.0	—
11. Government Servants, etc.+	218.3	479.1	479.1	300.0	38.7	41.8	41.8	43.3
12. Others**	0.4	10.2	210.2	77.5	352.6	359.1	410.7	353.1
IV. Inter-State Settlement	—	—	—	—	—	—	—	—
V. Contingency Fund	—	1,500.0	1,500.0	1,500.0	125.3	50.0	5.1	50.0
VI. State Provident Funds, etc. (1 + 2)	6,133.7	92,807.9	6,314.0	6,322.8	33,607.2	33,394.4	33,394.4	39,094.2
1. State Provident Funds	6,039.0	92,167.7	6,220.2	6,229.9	19,172.8	18,210.0	18,210.0	22,590.0
2. Others	94.7	640.1	93.8	92.8	14,434.5	15,184.4	15,184.4	16,504.2
VII. Reserve Funds (1 to 4)	1,385.8	10,377.0	1,385.8	3,033.4	32,984.9	14,270.0	16,470.0	13,705.7
1. Depreciation/Renewal Reserve Funds	—	—	—	—	0.2	—	—	0.2
2. Sinking Funds	—	—	—	—	1.5	—	—	—
3. Famine Relief Fund	—	—	—	—	—	—	—	—
4. Others	1,385.8	10,377.0	1,385.8	3,033.4	32,983.3	14,270.0	16,470.0	13,705.5
VIII. Deposits and Advances (1 to 4)	52,356.5	52,300.0	72,309.2	82,286.5	270,623.9	192,415.0	284,155.0	297,380.1
1. Civil Deposits	15,643.8	8,465.1	15,629.0	15,621.2	49,991.6	4,000.0	14,000.0	54,990.8
2. Deposits of Local Funds	22,489.5	17,568.1	23,972.1	28,632.2	170,463.2	151,050.0	227,300.0	187,509.5
3. Civil Advances	973.8	1,294.1	1,048.1	1,033.1	21.4	15.0	15.0	23.6
4. Others	13,249.4	24,972.7	31,660.0	37,000.0	50,147.7	37,350.0	42,840.0	54,856.3
IX. Suspense and Miscellaneous (1 to 4)	239,157.6	989,414.4	234,614.1	239,352.2	1,808,456.2	452,000.0	1,898,879.0	1,997,154.5
1. Suspense	3,057.6	2,032.1	3,179.9	3,308.3	2,226.8	1,700.0	1,700.0	2,449.5
2. Cash Balance Investment Accounts	234,226.8	986,817.0	229,542.2	234,133.1	1,205,499.3	—	1,446,879.0	1,334,509.3
3. Deposits with RBI	—	—	—	—	—	—	—	—
4. Others	1,873.2	565.2	1,891.9	1,910.9	600,730.1	450,300.0	450,300.0	660,195.7
X. Appropriation to Contingency Fund	—	—	—	—	—	—	—	—
XI. Miscellaneous Capital Receipts	—	—	—	—	891.8	1,250.0	1,000.0	2,000.0
of which: Disinvestment	—	—	—	—	—	—	—	—
XII. Remittances	45,200.3	36,781.9	44,307.5	43,432.4	4,120.7	14,000.0	14,000.0	4,533.8

Appendix III

Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	KERALA				MADHYA PRADESH			
	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL CAPITAL RECEIPTS (I to XII)	1,553,596.0	1,067,620.6	1,691,739.4	1,682,985.1	3,252,699.9	2,423,436.3	3,059,490.2	3,339,879.3
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	143,830.5	137,573.4	145,210.0	159,672.9	189,232.8	120,191.4	126,329.8	162,827.7
I. Internal Debt (1 to 8)	93,918.2	196,217.6	146,043.9	208,779.5	57,176.6	140,184.7	100,278.5	175,776.0
1. Market Loans	88,800.0	114,127.5	121,743.8	123,743.2	40,000.0	78,642.7	74,142.7	116,500.0
2. Loans from LIC	—	3,690.0	—	3,430.0	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	4,570.0	5,250.0	5,250.0	5,092.5	12,500.0	8,000.0	12,500.0	12,500.0
5. Loans from National Co-operative Development Corporation	548.1	500.0	500.0	480.0	266.3	239.5	239.5	300.0
6. WMA from RBI	—	70,250.0	16,050.0	70,250.0	—	40,000.0	100.0	40,000.0
7. Special Securities issued to NSSF	—	2,000.0	2,500.0	5,383.7	4,410.3	12,000.0	12,000.0	6,000.0
8. Others@	0.1	400.1	0.1	400.1	—	1,302.5	1,296.3	476.0
of which: Land Compensation and other Bonds	0.1	0.1	0.1	0.1	—	—	—	—
II. Loans and Advances from the Centre (1 to 6)	4,071.5	8,764.7	5,520.6	10,707.4	10326.0	29,246.1	14,652.8	22,809.0
1. State Plan Schemes	4,071.5	8,761.7	5,518.1	10,693.2	10326.0	29,246.1	14,652.8	22,809.0
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	—	—	—	12.2	—	—	—	—
4. Non-Plan (i + ii)	—	3.0	2.5	2.0	—	—	—	—
(i) Relief for Natural Calamities	—	—	—	—	—	—	—	—
(ii) Others	—	3.0	2.5	2.0	—	—	—	—
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
III. Recovery of Loans and Advances (1 to 12)	549.0	878.1	987.9	1,238.0	91,225.6	994.8	986.3	1,248.6
1. Housing	0.7	1.6	2.3	2.7	—	—	—	—
2. Urban Development	8.5	16.4	16.4	15.8	210.6	471.5	565.3	808.9
3. Crop Husbandry	2.1	1.2	1.2	1.2	3.6	0.8	1.0	1.0
4. Food Storage and Warehousing	10.8	19.6	19.6	25.1	44.3	5.3	70.1	75.2
5. Co-operation	90.3	191.1	191.1	202.9	98.3	235.9	182.8	196.5
6. Minor Irrigation	—	—	—	—	—	—	—	—
7. Power Projects	—	—	—	—	90,846.7	—	—	—
8. Village and Small Industries	65.5	90.9	90.9	117.8	0.2	0.9	0.9	1.0
9. Industries and Minerals	6.9	130.2	130.2	152.9	—	0.8	0.8	0.8
10. Road Transport	—	—	—	—	—	—	—	—
11. Government Servants, etc.+	239.7	354.3	462.4	564.7	-1.0	29.2	29.2	29.2
12. Others**	124.4	73.0	73.8	154.8	22.8	250.4	136.2	136.1
IV. Inter-State Settlement	—	—	—	—	26.5	—	—	—
V. Contingency Fund	339.2	10.0	10.0	10.0	—	2,000.0	2,000.0	2,000.0
VI. State Provident Funds, etc. (1 + 2)	229,819.3	211,518.4	230,453.4	235,681.9	20,330.7	19,845.0	19,583.3	20,538.1
1. State Provident Funds	49,615.5	35,244.9	45,624.4	49,342.4	19,145.6	18,375.0	18,375.0	19,293.5
2. Others	180,203.8	176,273.5	184,829.0	186,339.5	1,185.1	1,470.0	1,208.3	1,244.6
VII. Reserve Funds (1 to 4)	4,023.5	1,530.9	2,889.7	1,604.7	15,349.5	24,744.8	11,298.2	9,875.5
1. Depreciation/Renewal Reserve Funds	—	—	—	—	2.2	4.0	2.2	2.0
2. Sinking Funds	2,455.3	—	263.4	—	—	—	—	—
3. Famine Relief Fund	—	—	—	—	5.8	7.4	3.5	3.6
4. Others	1,568.2	1,530.9	2,626.3	1,604.7	15,341.5	24,733.4	11,292.4	9,869.8
VIII. Deposits and Advances (1 to 4)	63,707.5	69,691.9	74,566.0	86,699.5	98,716.0	89,988.6	125,613.4	175,999.4
1. Civil Deposits	22,273.6	19,821.7	25,001.2	25,257.0	53,987.7	44,098.6	47,698.5	55,477.9
2. Deposits of Local Funds	40,992.3	49,414.5	49,113.1	60,924.2	0.3	52.5	45.0	46.4
3. Civil Advances	2.7	0.8	0.9	1.0	4,679.7	4,803.5	3,706.8	3,818.0
4. Others	438.9	454.8	450.9	517.3	40,048.3	41,034.0	74,163.1	116,657.2
IX. Suspense and Miscellaneous (1 to 4)	1,064,306.0	497,129.9	1,136,967.8	1,038,143.7	2,836,761.0	1,997,565.0	2,658,742.6	2,801,507.6
1. Suspense	134,366.6	98,383.8	132,359.0	132,303.1	413.3	5,250.0	6,680.2	6,933.4
2. Cash Balance Investment Accounts	494,981.8	25,000.0	504,492.1	355,722.7	1,910,461.4	1,015,500.0	1,735,000.0	1,850,000.0
3. Deposits with RBI	—	—	—	—	419,803.5	451,500.0	390,011.9	401,712.3
4. Others	434,957.7	373,746.1	500,116.8	550,117.9	506,082.8	525,315.0	527,050.4	542,861.9
X. Appropriation to Contingency Fund	—	—	—	—	—	—	—	—
XI. Miscellaneous Capital Receipts	160.5	200.2	210.3	220.3	226.5	—	—	—
of which: Disinvestment	—	—	—	—	—	—	—	—
XII. Remittances	92,701.4	81,678.9	94,089.7	99,900.0	122,561.5	118,867.3	126,335.1	130,125.2

Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	MAHARASHTRA				MANIPUR			
	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL CAPITAL RECEIPTS (I to XII)	4,014,190.2	3,654,461.8	5,642,930.6	3,301,683.0	160,998.1	230,686.3	225,003.1	224,939.3
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	302,343.6	329,112.3	305,653.3	352,483.6	3,556.8	5,861.4	4,052.1	4,000.9
I. Internal Debt (1 to 8)	241,461.9	237,616.4	202,472.2	280,130.9	2,933.3	4,726.4	4,980.7	4,894.4
1. Market Loans	210,000.0	177,967.6	175,000.0	220,482.1	1,500.0	4,116.4	4,380.7	4,294.4
2. Loans from LIC	-12.6	-	-	-	-	-	-	-
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-
4. Loans from National Bank for Agriculture and Rural Development	10,000.0	10,000.0	6,000.0	10,000.0	500.2	500.2	500.0	500.0
5. Loans from National Co-operative Development Corporation	1,813.8	-	-	-	-	-	-	-
6. WMA from RBI	-	30,000.0	3,915.0	30,000.0	899.5	-	-	-
7. Special Securities issued to NSSF	19,648.8	19,648.8	17,557.2	19,648.8	-	10.0	-	-
8. Others@	11.9	-	-	-	33.6	99.8	100.0	100.0
of which: Land Compensation and other Bonds	-0.7	-	-	-	-	-	-	-
II. Loans and Advances from the Centre (1 to 6)	3,063.7	30,198.4	14,867.9	27,557.2	-	100.0	-	-
1. State Plan Schemes	4,766.0	11,768.6	11,698.6	27,200.0	-	100.0	-	-
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-1.8	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-1,661.2	18,404.8	3,144.3	332.2	-	-	-	-
4. Non-Plan (i + ii)	-	25.0	25.0	25.0	-	-	-	-
(i) Relief for Natural Calamities	-	-	-	-	-	-	-	-
(ii) Others	-	25.0	25.0	25.0	-	-	-	-
5. Ways and Means Advances from Centre	-39.2	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-
III. Recovery of Loans and Advances (1 to 12)	5,587.4	7,347.2	8,186.4	8,269.3	18.9	35.9	35.9	36.0
1. Housing	840.7	940.2	940.2	996.6	-	0.1	0.1	0.1
2. Urban Development	145.3	80.8	83.4	86.2	-	-	-	-
3. Crop Husbandry	0.1	0.4	0.7	0.7	-	-	-	-
4. Food Storage and Warehousing	-	-	-	-	-	-	-	-
5. Co-operation	1,469.1	1,225.7	1,231.5	1,285.7	0.6	0.6	0.6	0.7
6. Minor Irrigation	0.1	0.1	0.1	0.1	-	-	-	-
7. Power Projects	1,832.0	1,026.3	2,611.4	1,866.9	-	-	-	-
8. Village and Small Industries	34.8	23.8	15.9	28.3	-	-	-	-
9. Industries and Minerals	58.5	75.5	48.5	84.1	-	-	-	-
10. Road Transport	-	-	-	-	-	-	-	-
11. Government Servants, etc. +	2,132.6	2,551.7	2,312.1	2,674.1	6.0	10.0	10.0	10.0
12. Others**	-925.7	1,422.7	942.6	1,246.5	12.3	25.2	25.2	25.2
IV. Inter-State Settlement	-	-	-	-	-	-	-	-
V. Contingency Fund	5,112.0	-	-	-	-	-	-	-
VI. State Provident Funds, etc. (1 + 2)	44,490.3	54,764.2	51,911.0	56,027.3	3,483.4	2,020.7	1,944.9	1,944.9
1. State Provident Funds	40,916.9	49,778.6	47,226.0	50,929.4	3,462.8	2,000.0	1,924.2	1,924.2
2. Others	3,573.4	4,985.6	4,685.0	5,097.8	20.6	20.7	20.7	20.7
VII. Reserve Funds (1 to 4)	30,525.1	23,593.9	32,650.6	39,300.6	383.6	438.3	396.6	384.0
1. Depreciation/Renewal Reserve Funds	3.3	0.5	0.5	0.5	-	-	-	-
2. Sinking Funds	17,987.9	12,440.0	12,440.0	15,920.0	264.3	229.1	229.1	240.4
3. Famine Relief Fund	-	-	-	-	-	-	-	-
4. Others	12,533.9	11,153.4	20,210.1	23,380.1	119.3	209.2	167.5	143.6
VIII. Deposits and Advances (1 to 4)	255,442.7	204,963.0	263,061.6	248,819.8	6,248.6	9,365.0	3,645.0	3,680.0
1. Civil Deposits	244,269.5	192,611.4	248,360.6	240,270.2	2,679.3	5,000.0	2,000.0	2,000.0
2. Deposits of Local Funds	-	1.1	-	0.1	-	-	-	-
3. Civil Advances	3,499.5	2,000.2	3,000.6	3,000.5	295.7	200.0	200.0	200.0
4. Others	7,673.8	10,350.4	11,700.4	5,549.0	3,273.6	4,165.0	1,445.0	1,480.0
IX. Suspense and Miscellaneous (1 to 4)	3,195,600.4	2,903,972.7	4,873,276.0	2,444,471.9	123,015.1	189,500.0	189,500.0	189,500.0
1. Suspense	-246.6	172.7	876.0	371.9	20,790.2	700.0	700.0	700.0
2. Cash Balance Investment Accounts	3,207,731.4	2,400,000.0	3,100,000.0	2,400,000.0	101,612.5	188,200.0	188,200.0	188,200.0
3. Deposits with RBI	-	-	-	-	-	-	-	-
4. Others	-11,884.5	503,800.0	1,772,400.0	44,100.0	612.4	600.0	600.0	600.0
X. Appropriation to Contingency Fund	10,000.0	-	-	-	-	-	-	-
XI. Miscellaneous Capital Receipts	4,558.3	-	-	-	-	-	-	-
of which: Disinvestment	-	-	-	-	-	-	-	-
XII. Remittances	218,348.4	192,006.0	196,505.0	197,106.0	24,915.3	24,500.0	24,500.0	24,500.0

Appendix III

Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	MEGHALAYA				MIZORAM			
	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL CAPITAL RECEIPTS (I to XII)	158,278.0	150,472.3	161,804.9	163,471.9	270,746.4	184,338.9	184,773.4	205,619.3
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	13,109.9	7,704.1	6,569.1	6,311.1	9,352.7	5,572.9	5,572.9	5,015.1
I. Internal Debt (1 to 8)	4,486.6	6,393.4	6,393.4	6,275.8	4,434.7	3,472.5	3,907.0	3,701.3
1. Market Loans	3,100.0	3,972.6	3,972.6	4,200.0	3,000.0	2,857.5	2,857.5	2,991.2
2. Loans from LIC	—	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	784.6	825.0	825.0	830.0	572.9	500.0	500.0	600.0
5. Loans from National Co-operative Development Corporation	2.0	40.8	40.8	40.8	9.6	15.0	15.0	10.0
6. WMA from RBI	—	405.0	405.0	405.0	713.9	—	434.5	0.1
7. Special Securities issued to NSSF	600.0	1,100.0	1,100.0	800.0	138.3	100.0	100.0	100.0
8. Others@	—	50.0	50.0	—	—	—	—	—
<i>of which: Land Compensation and other Bonds</i>	—	—	—	—	—	—	—	—
II. Loans and Advances from the Centre (1 to 6)	192.5	452.5	452.5	408.0	222.8	96.4	96.4	153.4
1. State Plan Schemes	163.8	450.0	450.0	405.5	222.8	96.4	96.4	153.4
<i>of which: Advance release of Plan Assistance for Natural Calamities</i>	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	28.7	—	—	—	—	—	—	—
4. Non-Plan (i + ii)	—	2.5	2.5	2.5	—	—	—	—
(i) Relief for Natural Calamities	—	—	—	—	—	—	—	—
(ii) Others	—	2.5	2.5	2.5	—	—	—	—
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
III. Recovery of Loans and Advances (1 to 12)	227.1	239.8	239.8	261.4	278.0	265.5	265.5	275.5
1. Housing	0.5	1.1	1.1	1.2	185.0	200.0	200.0	180.0
2. Urban Development	—	0.3	0.3	0.3	0.0	0.1	0.1	0.1
3. Crop Husbandry	—	—	—	—	—	—	—	—
4. Food Storage and Warehousing	—	—	—	—	—	—	—	—
5. Co-operation	1.3	0.8	0.8	0.9	4.7	5.0	5.0	5.0
6. Minor Irrigation	—	—	—	—	—	—	—	—
7. Power Projects	—	—	—	—	—	—	—	—
8. Village and Small Industries	—	—	—	—	0.0	0.2	0.2	0.1
9. Industries and Minerals	—	0.2	0.2	0.2	—	—	—	—
10. Road Transport	—	—	—	—	—	—	—	—
11. Government Servants, etc.+	225.3	237.4	237.4	258.8	88.1	60.0	60.0	90.0
12. Others**	—	—	—	—	0.2	0.2	0.2	0.3
IV. Inter-State Settlement	—	—	—	—	—	—	—	—
V. Contingency Fund	2,100.0	2,100.0	2,100.0	2,100.0	—	2,000.0	2,000.0	—
VI. State Provident Funds, etc. (1 + 2)	1,814.9	2,224.5	2,224.5	2,682.6	3,873.7	4,810.0	4,810.0	3,250.0
1. State Provident Funds	1,814.9	2,224.5	2,224.5	2,682.6	3,801.8	4,785.0	4,785.0	3,200.0
2. Others	—	—	—	—	71.9	25.0	25.0	50.0
VII. Reserve Funds (1 to 4)	399.0	375.8	375.8	417.4	334.0	294.4	294.4	359.0
1. Depreciation/Renewal Reserve Funds	—	—	—	—	—	—	—	—
2. Sinking Funds	175.6	204.3	204.3	237.8	217.5	179.0	179.0	209.0
3. Famine Relief Fund	—	—	—	—	—	—	—	—
4. Others	223.4	171.5	171.5	179.6	116.5	115.4	115.4	150.0
VIII. Deposits and Advances (1 to 4)	16,871.2	4,361.5	4,361.5	4,550.0	7,465.6	5,650.0	5,650.0	6,680.0
1. Civil Deposits	15,203.8	3,731.5	3,731.5	3,910.0	7,287.8	5,500.0	5,500.0	6,500.0
2. Deposits of Local Funds	—	—	—	—	—	—	—	—
3. Civil Advances	1,652.8	630.0	630.0	640.0	177.8	150.0	150.0	180.0
4. Others	14.6	—	—	—	—	—	—	—
IX. Suspense and Miscellaneous (1 to 4)	110,219.8	122,901.2	122,901.2	124,781.7	238,870.0	158,250.1	158,250.1	177,200.0
1. Suspense	-138.9	245.6	245.6	245.6	6,034.2	7,000.0	7,000.0	6,700.0
2. Cash Balance Investment Accounts	110,338.5	67,864.3	67,864.3	124,500.0	50,870.6	1,050.0	1,050.0	10,200.0
3. Deposits with RBI	—	54,755.3	54,755.3	—	181,669.1	150,000.0	150,000.0	160,050.0
4. Others	20.1	36.1	36.1	36.1	296.1	200.1	200.1	250.0
X. Appropriation to Contingency Fund	—	—	—	—	—	—	—	—
XI. Miscellaneous Capital Receipts	—	—	—	—	—	—	—	—
<i>of which: Disinvestment</i>	—	—	—	—	—	—	—	—
XII. Remittances	21,966.9	11,423.6	22,756.2	21,995.0	15,267.6	9,500.0	9,500.0	14,000.1

Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	NAGALAND				ODISHA			
	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL CAPITAL RECEIPTS (I to XII)	95,539.9	97,560.9	118,087.7	116,263.5	1,188,300.8	1,635,247.7	1,623,391.1	1,721,407.0
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	8,233.8	8,264.7	8,680.5	1,361.8	31,147.8	66,521.6	53,777.7	88,802.4
I. Internal Debt (1 to 8)	12,978.8	13,250.8	27,606.7	26,739.3	11,209.9	47,384.2	35,640.3	60,849.5
1. Market Loans	5,049.9	7,090.8	6,450.0	5,579.3	—	30,992.2	19,540.3	45,849.5
2. Loans from LIC	—	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	487.8	500.0	500.0	500.0	8,118.5	11,000.0	11,000.0	13,000.0
5. Loans from National Co-operative Development Corporation	85.9	60.0	60.0	60.0	4.8	—	—	—
6. WMA from RBI	6,466.3	5,000.0	19,996.7	20,000.0	—	0.0	0.0	0.0
7. Special Securities issued to NSSF	75.3	100.0	100.0	100.0	3,086.7	5,000.0	5,000.0	2,000.0
8. Others@	813.6	500.0	500.0	500.0	—	392.0	100.0	—
of which: Land Compensation and other Bonds	—	—	—	—	—	—	—	—
II. Loans and Advances from the Centre (1 to 6)	209.7	88.0	22.1	100.0	2327.6	6,178.6	6,178.6	7,193.4
1. State Plan Schemes	—	—	—	—	2327.6	6,075.0	6,075.0	7,142.5
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	—	—	—	—	—	103.6	103.6	50.9
4. Non-Plan (i + ii)	209.7	88.0	22.1	100.0	—	—	—	—
(i) Relief for Natural Calamities	—	—	—	—	—	—	—	—
(ii) Others	209.7	88.0	22.1	100.0	—	—	—	—
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
III. Recovery of Loans and Advances (1 to 12)	24.4	38.2	27.0	27.2	1,320.8	2,402.9	2,402.9	2,402.9
1. Housing	0.2	3.3	3.3	3.3	18.3	1.0	1.0	1.0
2. Urban Development	—	—	—	—	3.6	3.9	3.9	3.9
3. Crop Husbandry	—	—	—	—	—	—	—	—
4. Food Storage and Warehousing	—	—	—	—	0.2	0.4	0.4	0.4
5. Co-operation	1.4	21.5	10.3	10.5	3.3	3.6	3.6	3.6
6. Minor Irrigation	—	—	—	—	0.8	1.0	1.0	1.0
7. Power Projects	—	—	—	—	81.3	1,102.9	1,102.9	1,102.9
8. Village and Small Industries	—	1.1	1.1	1.1	0.1	1.0	1.0	1.0
9. Industries and Minerals	—	—	—	—	—	0.3	0.3	0.3
10. Road Transport	—	—	—	—	—	0.0	0.0	0.0
11. Government Servants, etc.+	22.9	12.3	12.3	12.3	1,173.0	954.4	954.4	954.4
12. Others**	—	—	—	—	40.2	334.6	334.6	334.6
IV. Inter-State Settlement	—	—	—	—	—	—	—	—
V. Contingency Fund	—	—	—	—	3,750.0	4,000.0	4,000.0	4,000.0
VI. State Provident Funds, etc. (1 + 2)	1,969.7	1,835.0	2,035.0	2,136.0	24,921.2	29,510.1	29,510.1	32,504.7
1. State Provident Funds	1,940.8	1,800.0	2,000.0	2,100.0	24,920.0	29,508.5	29,508.5	32,502.5
2. Others	28.9	35.0	35.0	36.0	1.2	1.6	1.6	2.2
VII. Reserve Funds (1 to 4)	375.0	560.0	560.0	610.0	16,607.7	19,332.9	19,332.9	16,548.8
1. Depreciation/Renewal Reserve Funds	—	—	—	—	—	—	—	—
2. Sinking Funds	280.0	300.0	300.0	350.0	2,100.7	10,000.7	10,000.7	10,000.7
3. Famine Relief Fund	—	—	—	—	—	—	—	—
4. Others	95.0	260.0	260.0	260.0	14,507.0	9,332.2	9,332.2	6,548.1
VIII. Deposits and Advances (1 to 4)	7,181.1	1,287.9	7,335.9	6,150.0	41,259.7	65,222.5	65,222.5	88,502.1
1. Civil Deposits	6,989.0	1,185.9	7,185.9	6,000.0	29,081.5	24,523.5	24,523.5	30,811.6
2. Deposits of Local Funds	—	—	—	—	10,136.4	8,170.8	8,170.8	10,318.3
3. Civil Advances	157.3	100.0	100.0	100.0	1,128.6	955.4	955.4	1,502.7
4. Others	34.8	2.0	50.0	50.0	913.1	31,572.8	31,572.8	45,869.5
IX. Suspense and Miscellaneous (1 to 4)	56,376.0	65,500.0	65,500.0	65,500.0	1,014,502.2	1,401,214.9	1,401,102.2	1,430,097.0
1. Suspense	247.9	500.0	500.0	500.0	—	—	—	—
2. Cash Balance Investment Accounts	52,153.5	60,000.0	60,000.0	60,000.0	1,014,677.0	1,400,535.1	1,400,422.4	1,429,739.4
3. Deposits with RBI	—	—	—	—	—	—	—	—
4. Others	3,974.6	5,000.0	5,000.0	5,000.0	148.1	400.7	400.7	303.5
X. Appropriation to Contingency Fund	—	—	—	—	—	—	—	—
XI. Miscellaneous Capital Receipts	—	—	—	—	—	—	—	—
of which: Disinvestment	—	—	—	—	—	—	—	—
XII. Remittances	16,425.1	15,001.0	15,001.0	15,001.0	72,401.6	60,001.6	60,001.6	79,308.6

Appendix III

Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	PUNJAB				RAJASTHAN			
	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL CAPITAL RECEIPTS (I to XII)	561,078.9	1,272,673.8	1,128,829.8	1,151,881.8	2,063,553.5	1,517,580.4	2,845,799.1	2,590,089.4
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	108,014.5	126,348.4	127,647.5	133,359.2	120,222.1	139,250.2	180,913.8	179,878.7
I. Internal Debt (1 to 8)	147,213.7	181,441.2	215,180.0	234,120.0	55,813.0	112,286.8	119,599.3	141,366.5
1. Market Loans	82,000.0	106,941.2	100,230.0	99,170.0	44,996.3	96,438.5	85,000.0	111,190.0
2. Loans from LIC	—	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	5,104.3	4,500.0	4,950.0	4,950.0	10,301.0	15,000.0	14,500.0	19,000.0
5. Loans from National Co-operative Development Corporation	—	—	—	—	515.7	848.2	799.3	476.5
6. WMA from RBI	60,109.4	70,000.0	110,000.0	130,000.0	—	0.0	0.0	0.0
7. Special Securities issued to NSSF	—	—	—	—	—	—	—	—
8. Others@	—	—	—	—	—	—	19,300.0	10,700.0
of which: Land Compensation and other Bonds	—	—	—	—	—	—	19,300.0	10,700.0
II. Loans and Advances from the Centre (1 to 6)	1,495.0	3,430.0	3,480.0	5,420.0	3371.0	12,612.1	6,012.3	13,005.8
1. State Plan Schemes	1,495.0	3,430.0	3,480.0	5,420.0	3371.0	12,612.1	6,012.3	13,005.8
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	—	—	—	—	—	—	—	—
4. Non-Plan (i + ii)	—	—	—	—	—	—	—	—
(i) Relief for Natural Calamities	—	—	—	—	—	—	—	—
(ii) Others	—	—	—	—	—	—	—	—
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
III. Recovery of Loans and Advances (1 to 12)	945.0	752.0	1,385.8	1,402.3	12,293.1	1,511.8	21,106.4	1,912.0
1. Housing	0.5	2.6	0.6	0.6	11.3	16.0	14.3	12.3
2. Urban Development	0.8	19.9	0.8	0.8	44.0	162.6	161.1	160.0
3. Crop Husbandry	73.5	0.0	60.0	50.0	236.5	200.3	238.1	237.7
4. Food Storage and Warehousing	—	—	—	—	23.5	18.1	33.7	17.8
5. Co-operation	2.9	0.0	21.4	2.2	445.2	337.2	1,201.4	166.1
6. Minor Irrigation	—	—	—	—	0.0	—	1.0	—
7. Power Projects	63.1	—	63.1	58.0	11,403.1	749.9	19,041.2	750.5
8. Village and Small Industries	0.2	95.7	3.5	3.5	114.2	0.8	0.2	0.2
9. Industries and Minerals	15.5	—	—	—	2.8	7.3	33.6	20.0
10. Road Transport	—	—	—	—	—	—	—	—
11. Government Servants, etc.+	787.0	626.8	1,235.0	1,284.8	6.5	5.0	5.0	4.0
12. Others**	1.6	7.0	1.4	2.4	6.1	14.6	376.9	543.5
IV. Inter-State Settlement	—	—	—	—	—	—	—	—
V. Contingency Fund	—	—	—	—	—	—	—	3,000.0
VI. State Provident Funds, etc. (1 + 2)	31,057.2	32,437.9	36,060.0	39,170.0	56,304.7	58,139.8	59,169.3	62,786.5
1. State Provident Funds	30,616.6	27,784.2	35,540.0	38,600.0	32,021.5	32,676.1	35,739.2	36,804.6
2. Others	440.6	4,653.7	520.0	570.0	24,283.3	25,463.7	23,430.1	25,981.9
VII. Reserve Funds (1 to 4)	4,756.1	6,837.0	7,379.2	7,424.7	19,170.7	15,849.6	28,448.5	18,623.6
1. Depreciation/Renewal Reserve Funds	53.6	1,023.5	1,004.2	1,083.8	—	—	—	—
2. Sinking Funds	—	500.0	—	500.0	—	—	—	—
3. Famine Relief Fund	—	—	—	—	—	—	—	—
4. Others	4,702.5	5,313.5	6,375.0	5,840.9	19,170.7	15,849.6	28,448.5	18,623.6
VIII. Deposits and Advances (1 to 4)	42,818.0	38,685.0	34,350.1	33,350.1	1,143,010.8	1,201,351.5	1,331,203.0	1,451,294.5
1. Civil Deposits	40,226.5	37,094.1	26,979.5	26,979.5	110,792.7	109,149.2	126,222.9	137,424.7
2. Deposits of Local Funds	0.2	0.2	5,000.3	4,000.3	976,744.5	985,495.1	1,097,658.5	1,191,659.5
3. Civil Advances	390.7	390.7	570.3	570.3	346.4	350.7	350.7	350.7
4. Others	2,200.7	1,200.0	1,800.0	1,800.0	55,127.2	106,356.5	106,970.9	121,859.6
IX. Suspense and Miscellaneous (1 to 4)	319,031.1	995,328.7	819,014.7	819,014.7	717,248.0	51,388.4	1,215,810.0	833,650.1
1. Suspense	6,282.7	6,030.6	7,906.4	7,906.4	267.5	1,312.3	1,307.7	1,316.2
2. Cash Balance Investment Accounts	91,357.2	91,357.2	65,528.2	65,528.2	716,923.1	50,000.0	1,214,426.2	832,257.8
3. Deposits with RBI	—	676,796.2	538,100.2	538,100.2	—	—	—	—
4. Others	221,391.2	221,144.7	207,479.9	207,479.9	57.3	76.1	76.1	76.1
X. Appropriation to Contingency Fund	—	—	—	—	—	—	—	—
XI. Miscellaneous Capital Receipts	2.4	—	—	—	157.3	80.0	80.0	80.0
of which: Disinvestment	2.4	—	—	—	157.3	80.0	80.0	80.0
XII. Remittances	13,760.3	13,762.0	11,980.0	11,980.0	56,184.9	64,360.5	64,370.4	64,370.4

Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	SIKKIM				TAMIL NADU			
	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL CAPITAL RECEIPTS (I to XII)	53,019.8	43,051.3	50,475.7	58,699.4	3,283,220.3	2,973,805.5	3,083,136.6	3,145,881.7
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	3,700.6	3,175.3	3,169.3	3,895.4	231,224.0	259,475.8	289,762.5	303,211.8
I. Internal Debt (1 to 8)	868.9	2,322.6	2,322.6	3,734.6	156,002.3	218,217.7	203,217.7	275,703.6
1. Market Loans	400.0	1,122.6	1,122.6	2,634.6	145,000.0	182,500.0	180,000.0	230,000.0
2. Loans from LIC	50.0	100.0	100.0	100.0	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	300.0	800.0	800.0	800.0	10,584.2	15,010.0	12,510.0	15,030.0
5. Loans from National Co-operative Development Corporation	—	—	—	—	236.1	555.9	555.9	600.0
6. WMA from RBI	—	—	—	—	—	0.0	0.0	0.0
7. Special Securities issued to NSSF	118.9	300.0	300.0	200.0	—	20,000.0	—	—
8. Others@	—	—	—	—	182.0	151.8	10,151.8	30,073.6
of which: Land Compensation and other Bonds	—	—	—	—	—	—	10,000.0	30,000.0
II. Loans and Advances from the Centre (1 to 6)	5.5	145.0	145.0	145.0	11797.4	16,112.5	14,066.1	15,295.4
1. State Plan Schemes	5.5	145.0	145.0	145.0	11797.4	15,862.5	14,066.1	14,935.4
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	—	—	—	—	—	—	—	—
4. Non-Plan (i + ii)	—	—	—	—	—	250.0	—	360.0
(i) Relief for Natural Calamities	—	—	—	—	—	—	—	—
(ii) Others	—	—	—	—	—	250.0	—	360.0
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
III. Recovery of Loans and Advances (1 to 12)	0.3	8.0	8.0	7.8	31,806.3	1,519.9	38,879.8	3,393.3
1. Housing	—	—	—	—	-4.4	—	364.8	—
2. Urban Development	—	—	—	—	221.3	141.8	141.8	164.4
3. Crop Husbandry	—	—	—	—	911.4	0.0	1,500.0	1,500.0
4. Food Storage and Warehousing	—	—	—	—	14,912.8	0.0	0.0	0.0
5. Co-operation	—	7.5	7.5	7.5	227.1	7.1	7.4	13.4
6. Minor Irrigation	—	—	—	—	0.0	—	—	—
7. Power Projects	—	—	—	—	15,366.0	270.2	34,820.4	223.2
8. Village and Small Industries	—	—	—	—	68.3	52.0	61.8	34.5
9. Industries and Minerals	—	—	—	—	141.3	0.1	0.1	0.1
10. Road Transport	—	—	—	—	1,150.0	—	—	—
11. Government Servants, etc.+	0.0	0.0	0.0	0.0	1,081.5	1,033.1	1,083.8	1,121.8
12. Others**	0.3	0.5	0.5	0.3	-2,269.1	15.6	899.6	335.9
IV. Inter-State Settlement	—	—	—	—	—	—	—	—
V. Contingency Fund	1.0	—	0.8	—	295.6	—	—	—
VI. State Provident Funds, etc. (1 + 2)	1,953.5	2,101.1	2,095.1	2,041.9	55,553.2	59,734.5	60,856.6	60,963.5
1. State Provident Funds	1,912.2	2,060.0	2,060.0	2,000.7	54,637.0	58,723.6	59,827.6	59,934.4
2. Others	41.3	41.1	35.1	41.2	916.1	1,010.9	1,029.0	1,029.0
VII. Reserve Funds (1 to 4)	3,547.5	700.8	700.8	1,613.9	38,338.4	43,641.6	38,835.6	50,818.8
1. Depreciation/Renewal Reserve Funds	—	—	—	—	—	—	—	—
2. Sinking Funds	779.9	120.0	120.0	120.0	2,492.9	8,030.2	2,578.8	12,138.8
3. Famine Relief Fund	—	—	—	—	-50.9	—	—	—
4. Others	2,767.6	580.8	580.8	1,493.9	35,896.4	35,611.4	36,256.8	38,680.1
VIII. Deposits and Advances (1 to 4)	557.0	562.9	572.5	672.6	253,217.2	249,763.4	282,666.7	276,581.4
1. Civil Deposits	382.9	392.5	392.5	382.9	187,704.6	183,251.2	221,729.4	220,824.6
2. Deposits of Local Funds	—	—	—	—	24,258.9	22,795.7	22,250.8	22,223.8
3. Civil Advances	—	—	—	—	669.6	581.4	673.9	674.7
4. Others	174.1	170.4	180.0	289.8	40,584.1	43,135.2	38,012.6	32,858.3
IX. Suspense and Miscellaneous (1 to 4)	35,343.0	30,460.0	37,880.0	40,163.0	2,694,967.6	2,343,100.4	2,404,953.6	2,423,465.2
1. Suspense	53.6	99.9	99.9	53.6	43,318.4	-38,901.2	19,958.0	19,835.8
2. Cash Balance Investment Accounts	13,350.0	10,750.0	18,170.0	18,170.0	1,820,310.6	1,720,348.1	1,723,738.1	1,729,488.1
3. Deposits with RBI	—	—	—	—	—	—	—	—
4. Others	21,939.3	19,610.0	19,610.0	21,939.3	831,338.6	661,653.5	661,257.5	674,141.3
X. Appropriation to Contingency Fund	—	—	—	—	—	—	—	—
XI. Miscellaneous Capital Receipts	422.5	—	—	—	—	—	—	—
of which: Disinvestment	422.5	—	—	—	—	—	—	—
XII. Remittances	10,320.7	6,750.9	6,750.9	10,320.7	41,242.3	41,715.6	39,660.5	39,660.5

Appendix III

Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	TRIPURA				UTTARAKHAND			
	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL CAPITAL RECEIPTS (I to XII)	247,961.3	176,488.3	181,015.6	198,114.5	314,760.9	184,463.9	186,864.0	206,769.2
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	5,881.5	8,060.0	8,710.0	8,820.0	26,383.9	47,340.9	49,217.5	55,846.0
I. Internal Debt (1 to 8)	4,118.2	7,500.0	8,190.0	8,300.0	31,973.8	47,160.0	47,160.0	52,500.0
1. Market Loans	3,000.0	5,500.0	6,450.0	6,500.0	14,000.0	24,000.0	24,000.0	32,000.0
2. Loans from LIC	—	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	992.9	1,500.0	1,440.0	1,500.0	3,517.1	7,000.0	7,000.0	4,400.0
5. Loans from National Co-operative Development Corporation	0.0	—	—	—	10.1	160.0	160.0	100.0
6. WMA from RBI	—	—	—	—	9,082.6	8,000.0	8,000.0	8,000.0
7. Special Securities issued to NSSF	125.2	500.0	300.0	300.0	5,363.9	8,000.0	8,000.0	8,000.0
8. Others@	—	—	—	—	—	—	—	—
of which: Land Compensation and other Bonds	—	—	—	—	—	—	—	—
II. Loans and Advances from the Centre (1 to 6)	60.7	30.0	—	—	464.0	500.0	500.0	500.0
1. State Plan Schemes	25.5	30.0	—	—	464.0	500.0	500.0	500.0
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	35.2	—	—	—	—	—	—	—
4. Non-Plan (i + ii)	—	—	—	—	—	—	0.0	0.0
(i) Relief for Natural Calamities	—	—	—	—	—	—	—	—
(ii) Others	—	—	—	—	—	—	0.0	0.0
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
III. Recovery of Loans and Advances (1 to 12)	18.9	30.0	20.0	20.0	905.7	681.0	3,681.0	6,845.9
1. Housing	—	—	—	—	—	—	—	—
2. Urban Development	—	—	—	—	—	—	—	—
3. Crop Husbandry	—	—	—	—	—	0.0	0.0	6,500.0
4. Food Storage and Warehousing	0.0	—	—	—	—	—	—	—
5. Co-operation	0.2	—	—	—	5.1	2.5	2.5	1.0
6. Minor Irrigation	—	—	—	—	—	—	—	—
7. Power Projects	—	—	—	—	847.5	600.0	3,600.0	302.6
8. Village and Small Industries	—	—	—	—	0.0	0.0	0.0	0.0
9. Industries and Minerals	—	—	—	—	—	—	—	—
10. Road Transport	—	—	—	—	—	—	—	—
11. Government Servants, etc.+	18.7	30.0	20.0	20.0	53.1	78.5	78.5	42.3
12. Others**	—	—	—	—	—	—	—	—
IV. Inter-State Settlement	—	—	—	—	—	—	—	—
V. Contingency Fund	—	—	—	—	1,261.3	900.0	900.0	900.0
VI. State Provident Funds, etc. (1 + 2)	6,450.5	6,022.3	7,095.5	7,704.9	12,724.5	10,276.8	10,176.8	11,154.3
1. State Provident Funds	6,286.9	5,838.2	6,915.6	7,507.0	12,432.7	9,965.8	9,965.8	10,944.0
2. Others	163.6	184.1	179.9	197.9	291.8	311.0	211.0	210.3
VII. Reserve Funds (1 to 4)	1,064.5	740.0	1,145.7	1,248.2	6,501.9	1,821.0	1,821.0	1,622.9
1. Depreciation/Renewal Reserve Funds	—	—	—	—	—	—	—	—
2. Sinking Funds	404.7	—	420.0	450.0	6,498.0	1,600.0	1,600.0	1,402.0
3. Famine Relief Fund	—	—	—	—	—	—	—	—
4. Others	659.7	740.0	725.7	798.2	4.0	221.0	221.0	220.9
VIII. Deposits and Advances (1 to 4)	2,020.8	1,917.7	2,090.0	2,120.0	23,309.2	24,863.6	24,863.6	26,674.6
1. Civil Deposits	1,841.0	1,854.5	1,901.0	1,920.0	15,498.6	16,926.0	16,926.0	18,575.6
2. Deposits of Local Funds	0.0	18.0	—	—	6,545.6	6,437.6	6,437.6	6,549.0
3. Civil Advances	179.8	45.3	189.0	200.0	1,015.0	1,000.0	1,000.0	1,100.0
4. Others	—	—	—	—	250.0	500.0	500.0	450.0
IX. Suspense and Miscellaneous (1 to 4)	223,502.5	154,547.9	156,673.9	172,341.0	203,123.9	70,600.6	70,600.7	80,600.6
1. Suspense	573.0	504.7	630.3	693.3	373.3	600.6	600.6	600.5
2. Cash Balance Investment Accounts	222,927.0	154,041.3	156,041.0	171,645.0	79,215.9	—	—	—
3. Deposits with RBI	—	—	—	—	—	—	—	—
4. Others	2.5	2.0	2.6	2.7	123,534.7	70,000.0	70,000.1	80,000.1
X. Appropriation to Contingency Fund	—	—	—	—	4,000.0	0.0	0.0	0.0
XI. Miscellaneous Capital Receipts	—	—	—	—	—	500.0	0.0	0.0
of which: Disinvestment	—	—	—	—	—	—	—	—
XII. Remittances	10,725.1	5,700.3	5,800.4	6,380.4	30,496.6	27,161.0	27,161.0	25,971.0

Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	UTTAR PRADESH				WEST BENGAL			
	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL CAPITAL RECEIPTS (I to XII)	6,640,676.8	3,030,287.2	2,947,410.9	3,264,237.9	2,777,447.2	2,517,278.6	2,432,925.1	2,547,394.7
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	259,835.6	291,893.2	192,903.6	262,216.1	277,896.3	256,741.3	260,257.9	302,173.5
I. Internal Debt (1 to 8)	193,366.7	336,281.0	157,208.8	367,197.8	447,173.1	408,469.4	433,282.0	476,667.0
1. Market Loans	158,300.0	194,072.2	115,000.0	201,789.0	221,906.0	200,714.0	205,000.0	258,384.0
2. Loans from LIC	—	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	12,627.7	17,000.0	17,000.0	20,000.0	—	29.0	29.0	30.0
5. Loans from National Co-operative Development Corporation	60.0	108.8	108.8	108.8	61.5	211.4	250.0	250.0
6. WMA from RBI	—	100,000.0	—	100,000.0	200,054.1	150,000.0	200,000.0	200,000.0
7. Special Securities issued to NSSF	22,293.6	25,000.0	25,000.0	45,000.0	16,586.8	49,512.0	20,000.0	10,000.0
8. Others@	85.4	100.0	100.0	300.0	8,564.7	8,003.0	8,003.0	8,003.0
of which: Land Compensation and other Bonds	—	—	—	—	0.1	3.0	3.0	3.0
II. Loans and Advances from the Centre (1 to 6)	3,156.4	10,027.9	5,000.0	5,000.0	4428.4	6,957.9	15,867.4	11,788.4
1. State Plan Schemes	3,156.4	10,001.4	4,996.5	4,994.0	4428.0	6,957.9	15,867.4	11,788.4
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	—	—	—	—	498.4	—	—	—
4. Non-Plan (i + ii)	—	26.5	3.5	6.0	-498.0	—	—	—
(i) Relief for Natural Calamities	—	—	—	—	0.0	—	—	—
(ii) Others	—	26.5	3.5	6.0	-498.0	—	—	—
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
III. Recovery of Loans and Advances (1 to 12)	1,331.7	8,484.3	5,586.1	9,518.3	781.7	536.0	1,483.0	1,612.7
1. Housing	-604.3	642.7	200.0	240.0	1.9	15.0	15.0	16.5
2. Urban Development	22.0	118.9	50.0	40.0	—	9.5	1.0	1.1
3. Crop Husbandry	1.2	15.7	1.5	1.5	—	20.0	—	—
4. Food Storage and Warehousing	0.7	1.3	1.3	0.5	—	0.4	—	—
5. Co-operation	186.1	187.8	187.8	50.0	18.0	27.5	6.0	6.6
6. Minor Irrigation	—	—	—	—	—	0.7	—	—
7. Power Projects	—	2,384.1	2,384.1	5,412.8	491.0	—	1,200.0	1,320.0
8. Village and Small Industries	77.2	193.7	193.7	40.0	59.0	10.8	5.0	5.5
9. Industries and Minerals	741.6	2,871.4	1,386.6	2,150.0	29.8	142.1	62.5	69.0
10. Road Transport	—	4.5	4.5	—	—	20.0	2.0	2.4
11. Government Servants, etc.+	741.1	597.0	597.0	858.0	171.9	270.0	191.0	191.0
12. Others**	166.0	1,467.1	579.5	725.5	10.1	20.0	0.5	0.6
IV. Inter-State Settlement	—	—	—	—	—	—	—	—
V. Contingency Fund	398.9	4,301.2	4,508.7	—	0.3	—	5.3	—
VI. State Provident Funds, etc. (1 + 2)	95,392.6	103,148.5	101,487.5	115,096.7	27,150.1	25,550.0	28,570.0	31,350.0
1. State Provident Funds	92,260.3	97,447.5	96,386.5	109,845.7	26,973.0	25,300.0	28,320.0	31,100.0
2. Others	3,132.3	5,701.0	5,101.0	5,251.0	177.1	250.0	250.0	250.0
VII. Reserve Funds (1 to 4)	102,551.2	119,483.3	100,339.3	131,512.0	22,507.0	8,941.7	9,061.1	21,309.9
1. Depreciation/Renewal Reserve Funds	1.1	0.0	0.0	—	—	0.0	0.0	0.0
2. Sinking Funds	86,266.1	101,760.9	82,616.9	89,828.0	6,366.8	320.0	500.0	500.0
3. Famine Relief Fund	—	—	—	—	—	—	—	—
4. Others	16,284.0	17,722.4	17,722.4	41,684.0	16,140.2	8,621.7	8,561.1	20,809.9
VIII. Deposits and Advances (1 to 4)	105,508.6	136,596.0	158,321.0	164,561.0	356,407.6	331,065.6	357,435.4	426,511.1
1. Civil Deposits	84,142.0	82,461.0	105,921.0	113,581.0	38,895.2	44,105.4	41,881.8	45,562.1
2. Deposits of Local Funds	16,466.7	49,665.0	47,930.0	45,500.0	85,652.1	64,659.1	88,643.6	96,515.0
3. Civil Advances	1,489.3	—	—	—	3,282.4	4,858.4	3,400.0	3,420.0
4. Others	3,410.6	4,470.0	4,470.0	5,480.0	228,577.9	217,442.7	223,510.0	281,014.0
IX. Suspense and Miscellaneous (1 to 4)	5,951,913.4	2,280,365.0	2,381,359.5	2,436,752.1	1,863,631.2	1,683,051.5	1,531,914.3	1,522,758.8
1. Suspense	-221,382.6	9,621.7	10,622.0	8,925.0	-7,291.1	7,369.5	7,412.2	7,475.1
2. Cash Balance Investment Accounts	1,680,804.4	1,730,000.0	1,750,000.0	1,800,000.0	182,362.8	203,660.0	222,350.0	213,040.0
3. Deposits with RBI	3,346,703.6	—	—	—	1,198,302.4	1,042,560.0	807,030.0	807,100.0
4. Others	1,145,788.0	540,743.3	620,737.5	627,827.1	490,257.1	429,462.0	495,122.1	495,143.7
X. Appropriation to Contingency Fund	—	—	—	—	—	—	—	—
XI. Miscellaneous Capital Receipts	—	—	—	—	—	—	—	—
of which: Disinvestment	—	—	—	—	—	—	—	—
XII. Remittances	187,057.4	31,600.0	33,600.0	34,600.0	55,367.8	52,706.5	55,306.7	55,396.7

Appendix III

Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	ALL STATES			
	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)
1	2	3	4	5
TOTAL CAPITAL RECEIPTS (I to XII)	41,058,299.7	31,258,882.3	35,615,596.1	34,826,610.9
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	2,693,854.4	3,021,769.5	2,950,106.9	3,386,462.3
I. Internal Debt (1 to 8)	2,213,008.9	3,081,846.5	2,798,065.2	3,644,214.8
1. Market Loans	1,577,989.2	2,075,315.9	1,988,841.4	2,487,519.3
2. Loans from LIC	2,209.2	5,790.0	2,100.0	5,530.0
3. Loans from SBI and other Banks	35,750.0	41,000.0	48,350.0	71,000.0
4. Loans from National Bank for Agriculture and Rural Development	126,563.7	162,564.6	164,628.0	186,266.7
5. Loans from National Co-operative Development Corporation	4,627.4	5,401.3	3,240.3	4,870.6
6. WMA from RBI	333,724.9	532,165.1	397,411.3	656,715.2
7. Special Securities issued to NSSF	105,238.8	225,117.0	129,785.9	160,095.1
8. Others@	26,905.7	34,492.6	63,708.3	72,217.9
of which: Land Compensation and other Bonds	2,887.0	3.1	29,303.1	40,703.1
II. Loans and Advances from the Centre (1 to 6)	99,021.1	202,119.9	157,055.8	194,597.3
1. State Plan Schemes	101,004.5	179,122.7	149,370.8	193,402.1
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—
2. Central Plan Schemes	-917.1	—	4,017.6	50.0
3. Centrally Sponsored Schemes	-1,872.0	22,434.3	3,398.9	441.9
4. Non-Plan (i + ii)	844.8	462.9	168.5	603.3
(i) Relief for Natural Calamities	—	10.0	65.0	60.0
(ii) Others	844.8	452.9	103.5	543.3
5. Ways and Means Advances from Centre	-39.2	100.0	100.0	100.0
6. Loans for Special Schemes	—	—	—	—
III. Recovery of Loans and Advances (1 to 12)	171,573.4	53,033.3	115,275.0	66,863.7
1. Housing	677.0	2,643.2	2,563.2	2,175.0
2. Urban Development	808.4	1,620.0	1,396.9	2,250.3
3. Crop Husbandry	2,238.4	3,267.6	4,831.6	11,322.6
4. Food Storage and Warehousing	25,669.1	11,100.9	11,181.2	10,425.0
5. Co-operation	3,400.8	3,432.9	5,262.7	2,778.2
6. Minor Irrigation	0.9	2.8	3.1	2.1
7. Power Projects	125,242.7	8,678.1	69,316.1	15,622.9
8. Village and Small Industries	998.5	1,164.3	577.4	441.4
9. Industries and Minerals	2,349.6	3,561.3	2,002.8	2,837.8
10. Road Transport	1,227.2	94.5	76.5	2.4
11. Government Servants, etc.+	10,719.2	11,834.9	12,231.7	13,201.3
12. Others**	-1,758.3	5,632.6	5,832.0	5,804.7
IV. Inter-State Settlement	802.7	0.2	0.2	0.2
V. Contingency Fund	15,092.7	17,761.2	21,848.2	14,460.0
VI. State Provident Funds, etc. (1 + 2)	821,059.0	897,582.4	842,167.2	912,710.2
1. State Provident Funds	579,362.9	649,435.2	593,021.6	655,117.0
2. Others	241,696.1	248,147.2	249,145.6	257,593.2
VII. Reserve Funds (1 to 4)	381,939.2	353,997.6	342,384.7	398,960.8
1. Depreciation/Renewal Reserve Funds	666.1	1,652.0	1,630.9	1,714.5
2. Sinking Funds	156,105.1	163,310.1	145,176.7	167,484.4
3. Famine Relief Fund	-41.0	10.3	6.4	6.8
4. Others	225,209.1	189,025.2	195,570.6	229,755.1
VIII. Deposits and Advances (1 to 4)	3,800,269.6	3,583,638.2	4,073,324.7	4,415,241.1
1. Civil Deposits	1,362,975.7	1,141,283.7	1,350,316.7	1,439,933.6
2. Deposits of Local Funds	1,721,766.3	1,732,369.0	1,980,549.8	2,081,515.6
3. Civil Advances	57,249.7	52,747.4	53,325.5	54,607.1
4. Others	658,278.0	657,238.2	689,132.7	839,184.9
IX. Suspense and Miscellaneous (1 to 4)	31,729,914.0	22,026,530.5	26,154,912.9	24,051,635.0
1. Suspense	11,754.5	388,027.3	288,857.2	287,306.7
2. Cash Balance Investment Accounts	21,207,012.0	12,960,836.0	16,848,890.1	16,024,319.9
3. Deposits with RBI	5,286,362.5	4,173,209.1	2,930,601.1	3,000,868.1
4. Others	5,224,785.1	4,504,458.1	6,086,564.5	4,739,140.4
X. Appropriation to Contingency Fund	14,000.0	—	22,500.0	—
XI. Miscellaneous Capital Receipts	6,651.0	2,227.3	1,412.0	2,425.0
of which: Disinvestment	674.6	277.1	201.7	204.7
XII. Remittances	1,804,968.1	1,040,145.2	1,086,650.2	1,125,502.7

Appendix III : Capital Receipts of States and Union Territories with Legislature (Concl'd.)

(₹ Million)

Item	NATIONAL CAPITAL TERRITORY OF DELHI				PUDUCHERRY			
	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL CAPITAL RECEIPTS (I to XII)	9,324.2	7,283.8	11,568.7	41,135.3	64,272.5	96,559.0	57,934.6	64,196.9
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	9,324.2	7,283.8	11,568.7	41,135.3	10,446.5	8,824.5	6,070.3	9,229.8
I. Internal Debt (1 to 8)	5,560.8	—	5,674.1	—	7,030.0	8,442.8	4,632.6	7,818.0
1. Market Loans	—	—	—	—	—	5,000.0	3,016.3	5,350.0
2. Loans from LIC	—	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	—	—	—	—	—	—	—	—
5. Loans from National Co-operative Development Corporation	—	—	—	—	—	—	—	—
6. WMA from RBI	—	—	—	—	—	—	—	—
7. Special Securities issued to NSSF	5,560.8	—	5,674.1	—	—	250.0	267.9	268.0
8. Others@ of which: Land Compensation and other Bonds	—	—	—	—	7,030.0	3,192.8	1,348.4	2,200.0
II. Loans and Advances from the Centre (1 to 6)	—	—	—	—	847.7	720.0	720.0	720.0
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	847.7	720.0	720.0	720.0
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	—	—	—	—	—	—	—	—
4. Non-Plan (i + ii) (i) Relief for Natural Calamities (ii) Others	—	—	—	—	—	—	—	—
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
III. Recovery of Loans and Advances (1 to 12)	3,763.4	7,283.8	5,894.6	41,135.3	38.1	42.6	42.6	47.0
1. Housing	—	—	—	—	—	—	—	—
2. Urban Development	—	—	—	—	—	—	—	—
3. Crop Husbandry	—	—	—	—	—	—	—	—
4. Food Storage and Warehousing	—	—	—	—	—	—	—	—
5. Co-operation	—	—	—	—	—	—	—	—
6. Minor Irrigation	—	—	—	—	—	—	—	—
7. Power Projects	—	—	—	33,263.9	—	—	—	—
8. Village and Small Industries	—	—	—	—	—	—	—	—
9. Industries and Minerals	—	—	—	—	—	—	—	—
10. Road Transport	—	—	—	—	—	—	—	—
11. Government Servants, etc.+	23.5	25.0	25.0	25.0	—	—	—	—
12. Others**	3,739.9	7,258.8	5,869.6	7,846.4	38.1	42.6	42.6	47.0
IV. Inter-State Settlement	—	—	—	—	—	—	—	—
V. Contingency Fund	—	—	—	—	—	—	—	—
VI. State Provident Funds, etc. (1 + 2)	—	—	—	—	2,464.1	2,404.6	2,564.3	2,696.5
1. State Provident Funds	—	—	—	—	2,423.5	2,360.0	2,520.0	2,650.0
2. Others	—	—	—	—	40.6	44.6	44.3	46.5
VII. Reserve Funds (1 to 4)	—	—	—	—	118.7	400.0	300.0	400.0
1. Depreciation/Renewal Reserve Funds	—	—	—	—	—	—	—	—
2. Sinking Funds	—	—	—	—	118.7	400.0	300.0	400.0
3. Famine Relief Fund	—	—	—	—	—	—	—	—
4. Others	—	—	—	—	—	—	—	—
VIII. Deposits and Advances (1 to 4)	—	—	—	—	3,234.9	1,339.0	2,422.1	2,542.4
1. Civil Deposits	—	—	—	—	2,896.5	1,000.0	1,610.0	1,690.0
2. Deposits of Local Funds	—	—	—	—	331.5	30.0	440.0	460.0
3. Civil Advances	—	—	—	—	7.7	9.0	9.1	9.6
4. Others	—	—	—	—	-0.8	300.0	363.0	382.8
IX. Suspense and Miscellaneous (1 to 4)	—	—	—	—	46,060.1	79,210.0	43,823.0	46,373.0
1. Suspense	—	—	—	—	66.5	1,200.0	100.0	120.0
2. Cash Balance Investment Accounts	—	—	—	—	—	—	—	—
3. Deposits with RBI	—	—	—	—	45,749.4	40,000.0	43,520.0	46,000.0
4. Others	—	—	—	—	244.3	38,010.0	203.0	253.0
X. Appropriation to Contingency Fund	—	—	—	—	—	—	—	—
XI. Miscellaneous Capital Receipts	—	—	—	—	—	—	—	—
of which: Disinvestment	—	—	—	—	—	—	—	—
XII. Remittances	—	—	—	—	4,478.9	4,000.0	3,430.0	3,600.0

— : Nil/Negligible/Not available.

* : Sum of Items I to XII where Items IV to X, XII and I(3) are on a net basis while Items I(6) and IX(2 and 3) are excluded. Items I (6) and IX (2 and 3) have been taken as financing items for overall surplus/deficit.

@ : Include Land Compensation Bonds, loans from Khadi and Village Industries Commission, CWC, etc.

+ : Comprises recovery of loans and advances from Government Servants for housing, purchase of conveyance, festivals, marriages, etc.

** : Include recovery of loans and advances for Education, Art and Culture, Social Security and Welfare, Fisheries and Animal Husbandry, etc.

Also see Notes to Appendices.

Note: Data pertaining to Jammu and Kashmir for 2011-12 is taken from Finance Accounts of the State published by CAG.

Source : Budget documents of the state governments.

**Appendix IV : Capital Expenditure of State and Union Territories with Legislature
ANDHRA PRADESH**

Item	2011-12 (Accounts)						2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)			
	PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN	TOTAL		PLAN		NON-PLAN	TOTAL	
	2	3	4	5	6	7	8	9	10	11	12	13				
TOTAL CAPITAL DISBURSEMENTS (1 to XII)	184,498.6	1,942,202.1	2,126,700.8	239,231.8	506,745.8	745,977.6	226,280.7	551,681.9	777,962.6	251,787.3	597,574.2	849,361.5				
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	184,498.6	70,163.3	254,661.9	239,231.8	80,891.0	320,122.7	226,280.7	79,916.3	306,197.0	251,787.3	79,205.4	330,992.7				
I. Development (a + b)	136,867.2	352.6	137,219.8	199,725.7	2.3	199,728.0	187,372.6	1.9	187,374.6	212,785.0	-	212,785.0				
(a) Social Services (1 to 9)	136,031.5	352.6	136,384.1	195,856.5	2.3	195,858.8	182,811.9	1.9	182,813.8	206,879.8	-	206,879.8				
1. Education, Sports, Art and Culture	8,297.0	-	8,297.0	17,110.2	-	17,110.2	17,978.7	-	17,978.7	31,826.2	-	31,826.2				
2. Medical and Public Health	1,205.4	-	1,205.4	4,256.5	-	4,256.5	4,597.6	-	4,597.6	7,219.2	-	7,219.2				
3. Family Welfare	733.3	-	733.3	1,275.0	-	1,275.0	1,274.1	-	1,274.1	1,305.0	-	1,305.0				
4. Water Supply and Sanitation	8.4	-	8.4	15.0	-	15.0	15.0	-	15.0	5.0	-	5.0				
5. Housing	1,585.7	-	1,585.7	1,183.7	-	1,183.7	1,183.7	-	1,183.7	2,855.3	-	2,855.3				
6. Urban Development	193.4	-	193.4	170.0	-	170.0	625.2	-	625.2	170.0	-	170.0				
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	3,897.0	-	3,897.0	6,741.3	-	6,741.3	6,811.3	-	6,811.3	15,599.8	-	15,599.8				
8. Social Security and Welfare	128.6	-	128.6	736.3	-	736.3	736.3	-	736.3	1,747.6	-	1,747.6				
9. Others *	545.2	-	545.2	2,732.3	-	2,732.3	2,735.4	-	2,735.4	2,924.5	-	2,924.5				
(b) Economic Services (1 to 10)	127,794.5	352.6	128,087.1	178,746.4	2.3	178,748.6	164,833.2	1.9	164,835.2	175,053.6	-	175,053.6				
1. Agriculture and Allied Activities (i to xi)	772.0	-	772.0	1,102.3	-	1,102.3	870.4	-	870.4	1,186.2	-	1,186.2				
i) Crop Husbandry	348.5	-	348.5	50.0	-	50.0	50.0	-	50.0	150.0	-	150.0				
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-				
iii) Animal Husbandry	5.0	-	5.0	643.5	-	643.5	411.7	-	411.7	496.9	-	496.9				
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-				
v) Fisheries	-	-	-	374.8	-	374.8	374.8	-	374.8	515.0	-	515.0				
vi) Forestry and Wild Life	10.9	-	10.9	6.1	-	6.1	6.1	-	6.1	6.1	-	6.1				
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-				
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-				
ix) Agricultural Research and Education	250.0	-	250.0	-	-	-	-	-	-	-	-	-				
x) Co-operation	157.7	-	157.7	27.9	-	27.9	27.9	-	27.9	18.2	-	18.2				
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-				
2. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-				
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-				
4. Major and Medium Irrigation and Flood Control	107,831.3	-	107,831.3	139,357.3	-	139,357.3	126,197.6	-	126,197.6	128,965.9	-	128,965.9				
5. Energy	330.2	-	330.2	342.5	-	342.5	342.5	-	342.5	400.0	-	400.0				
6. Industry and Minerals (i to iv)	77.8	-	77.8	183.2	-	183.2	133.2	-	133.2	730.4	-	730.4				
i) Village and Small Industries	0.3	-	0.3	0.7	-	0.7	0.7	-	0.7	0.4	-	0.4				
ii) Iron and Steel Industries	-	-	-	2.5	-	2.5	2.5	-	2.5	10.0	-	10.0				
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-				
iv) Others #	77.5	-	77.5	180.0	-	180.0	130.0	-	130.0	720.0	-	720.0				
7. Transport (i + ii)	11,700.9	352.7	12,053.6	27,911.2	-	27,911.2	27,439.5	-	27,439.5	33,921.2	-	33,921.2				
i) Roads and Bridges	11,633.6	352.7	11,986.3	27,691.2	-	27,691.2	27,219.5	-	27,219.5	33,701.2	-	33,701.2				
ii) Others **	67.3	-	67.3	220.0	-	220.0	220.0	-	220.0	220.0	-	220.0				
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-				

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
ANDHRA PRADESH

Item	2011-12 (Accounts)			2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	-	-	-	-	-	-	-	-	-	-	-	-
10. General Economic Services (i + ii)	7,022.3	-0.1	7,022.3	9,850.0	2.3	9,852.3	9,850.0	1.9	9,851.9	9,850.0	-	9,850.0
i) Tourism	7,022.3	-	7,022.3	9,850.0	-	9,852.3	9,850.0	-	9,851.9	9,850.0	-	9,850.0
ii) Others @	835.7	-0.1	835.7	3,869.2	2.3	3,869.2	4,560.8	1.9	4,560.8	5,905.1	-	5,905.1
2. Non-Development (General Services)												
II. Discharge of Internal Debt (1 to 8)												
1. Market Loans	-	58,128.1	58,128.1	-	79,398.6	79,398.6	-	79,925.2	79,925.2	-	75,672.8	75,672.8
2. Loans from LIC	-	23,942.6	23,942.6	-	34,017.1	34,017.1	-	34,017.1	34,017.1	-	27,264.2	27,264.2
3. Loans from SBI and other Banks	-	1,083.1	1,083.1	-	1,086.6	1,086.6	-	1,086.6	1,086.6	-	1,068.0	1,068.0
4. Loans from NABARD	-	-	-	-	-	-	-	-	-	-	-	-
5. Loans from National Co-operative Development Corporation	-	8,474.3	8,474.3	-	8,640.1	8,640.1	-	9,500.1	9,500.1	-	9,500.0	9,500.0
6. WMA from RBI	-	596.8	596.8	-	601.6	601.6	-	599.0	599.0	-	393.3	393.3
7. Special Securities issued to NSSF	-	10,049.1	10,049.1	-	15,000.0	15,000.0	-	15,000.0	15,000.0	-	15,000.0	15,000.0
8. Others	-	13,982.3	13,982.3	-	12,121.0	12,121.0	-	12,121.0	12,121.0	-	12,314.7	12,314.7
of which: Land Compensation Bonds	-	2,436.1	2,436.1	-	7,932.2	7,932.2	-	7,661.4	7,661.4	-	10,132.5	10,132.5
III. Repayment of Loans to the Centre (1 to 7)												
1. State Plan Schemes	-	9,481.9	9,481.9	-	8,735.6	8,735.6	-	8,735.6	8,735.6	-	10,594.0	10,594.0
of which: Advance release of Plan Assistance for Natural Calamities	-	8,570.3	8,570.3	-	8,583.8	8,583.8	-	8,583.8	8,583.8	-	10,530.9	10,530.9
2. Central Plan Schemes	-	126.8	126.8	-	21.1	21.1	-	21.1	21.1	-	-	-
3. Centrally Sponsored Schemes	-	707.5	707.5	-	65.4	65.4	-	65.4	65.4	-	-	-
4. Non-Plan (i + ii)	-	77.3	77.3	-	65.3	65.3	-	65.3	65.3	-	63.1	63.1
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	77.3	77.3	-	65.3	65.3	-	65.3	65.3	-	63.1	63.1
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
IV. Loans and Advances by State Governments (1+2)												
1. Development Purposes (a + b)												
a) Social Services (1 to 7)	47,631.4	2,200.6	49,832.0	39,506.0	7,754.5	47,260.6	38,908.0	6,253.6	45,161.7	39,002.3	7,938.6	46,941.0
1. Education, Sports, Art and Culture	47,613.9	219.8	47,833.7	39,506.0	6,875.9	46,381.9	38,908.0	5,375.0	44,283.0	39,002.3	7,060.0	46,062.3
2. Medical and Public Health	28,467.6	219.8	28,687.4	34,297.0	5,460.0	39,757.0	33,699.0	3,960.0	37,659.0	32,707.6	5,460.0	38,167.6
3. Family Welfare	248.6	-	248.6	2,000.0	-	2,000.0	1,400.0	-	1,400.0	-	-	-
4. Water Supply and Sanitation	796.0	-	796.0	516.5	660.0	1,176.5	516.5	660.0	1,176.5	516.5	660.0	1,176.5
5. Housing	2,250.0	-	2,250.0	4,800.0	-	4,800.0	4,800.0	-	4,800.0	4,800.0	-	4,800.0
6. Government Servants (Housing)	12,679.8	-	12,679.8	10,414.1	4,300.0	14,714.1	10,416.1	2,800.0	13,216.1	10,262.3	4,300.0	14,562.3
7. Others	219.8	219.8	439.6	16,566.4	500.0	17,066.4	16,566.4	500.0	17,066.4	17,128.8	500.0	17,628.8
b) Economic Services (1 to 10)	12,493.2	-	12,493.2	5,209.0	1,415.9	6,624.9	5,209.0	1,415.0	6,624.0	6,294.7	1,600.0	7,894.7
1. Crop Husbandry	19,146.3	-	19,146.3	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	41.1	-	41.1	25.6	-	25.6	25.6	-	25.6	4.8	-	4.8
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	14,750.0	-	14,750.0	3,663.6	-	3,663.6	3,663.6	-	3,663.6	4,920.0	-	4,920.0

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
ANDHRA PRADESH

Item	2011-12 (Accounts)				2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL		PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13	
1													
7. Village and Small Industries	-	-	-	49.8	-	49.8	49.8	-	49.8	49.8	-	49.8	49.8
8. Other Industries and Minerals	614.9	-	614.9	320.0	-	320.0	320.0	-	320.0	170.1	-	170.1	170.1
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	3,740.3	-	3,740.3	1,150.0	1,415.9	2,565.9	1,150.0	1,415.0	2,565.0	1,150.0	1,600.0	2,750.0	2,750.0
2. Non-Development Purposes (a + b)	17.5	1,980.8	1,998.3	-	878.6	878.6	-	878.6	878.6	-	878.6	878.6	878.6
a) Government Servants (other than Housing)	-	1,980.8	1,980.8	-	878.6	878.6	-	878.6	878.6	-	878.6	878.6	878.6
b) Miscellaneous	17.5	-	17.5	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-	-
VII. State Provident Funds, etc. (1+2)	-	21,560.5	21,560.5	-	19,410.0	19,410.0	-	23,716.6	23,716.6	-	26,088.2	26,088.2	26,088.2
1. State Provident Funds	-	19,021.5	19,021.5	-	16,348.7	16,348.7	-	20,746.2	20,746.2	-	22,380.0	22,380.0	22,380.0
2. Others	-	2,539.1	2,539.1	-	3,061.3	3,061.3	-	2,970.4	2,970.4	-	3,708.2	3,708.2	3,708.2
VIII. Reserve Funds (1 to 4)	-	29,208.3	29,208.3	-	17,677.4	17,677.4	-	24,248.1	24,248.1	-	39,055.9	39,055.9	39,055.9
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	12,490.8	12,490.8	-	8,758.5	8,758.5	-	15,329.3	15,329.3	-	17,256.9	17,256.9	17,256.9
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	16,717.5	16,717.5	-	8,918.8	8,918.8	-	8,918.8	8,918.8	-	21,799.0	21,799.0	21,799.0
IX. Deposits and Advances (1 to 4)	-	416,172.7	416,172.7	-	373,767.6	373,767.6	-	408,800.8	408,800.8	-	438,224.7	438,224.7	438,224.7
1. Civil Deposits	-	212,133.3	212,133.3	-	228,134.2	228,134.2	-	234,061.3	234,061.3	-	227,218.8	227,218.8	227,218.8
2. Deposits of Local Funds	-	116,567.4	116,567.4	-	79,386.7	79,386.7	-	99,189.5	99,189.5	-	129,012.8	129,012.8	129,012.8
3. Civil Advances	-	891.8	891.8	-	4,026.6	4,026.6	-	4,026.6	4,026.6	-	1,070.5	1,070.5	1,070.5
4. Others	-	86,580.2	86,580.2	-	62,220.1	62,220.1	-	71,523.4	71,523.4	-	80,922.6	80,922.6	80,922.6
X. Suspense and Miscellaneous (1 to 4)	-	1,230,826.7	1,230,826.7	-	-	-	-	-	-	-	-	-	-
1. Suspense	-	2,528.0	2,528.0	-	-	-	-	-	-	-	-	-	-
2. Cash Balance Investment Accounts	-	1,030,567.5	1,030,567.5	-	-	-	-	-	-	-	-	-	-
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	197,731.3	197,731.3	-	-	-	-	-	-	-	-	-	-
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	174,270.6	174,270.6	-	-	-	-	-	-	-	-	-	-
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	31,383.4	-	-	44,445.7	-	-	16,858.4	-	-	-	10,227.8
B. Surplus (+)/Deficit(-) on Capital Account	-	-	-35,470.6	-	-	-40,336.7	-	-	-19,761.0	-	-	-	-6,396.3
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	-4,087.3	-	-	4,109.0	-	-	-2,902.6	-	-	-	3,831.5
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)	-	-	-4,087.3	-	-	4,109.0	-	-	-2,902.6	-	-	-	3,831.5
i. Increase (+)/Decrease (-) in Cash Balances	-	-	6,394.4	-	-	4,109.0	-	-	-2,902.6	-	-	-	3,831.5
a) Opening Balance	-	-	-2,317.1	-	-	-1,853.8	-	-	4,073.4	-	-	-	1,170.7
b) Closing Balance	-	-	4,077.3	-	-	2,255.2	-	-	1,170.7	-	-	-	5,002.2
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-10,481.7	-	-	-	-	-	-	-	-	-	-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-	-

(₹ Million)

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
ARUNACHAL PRADESH

Item	2011-12 (Accounts)				2012-13 (Budget Estimates)				2012-13 (Revised Estimates)				2013-14 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	13	
1	20,604.6	301,055.1	321,659.7	884,282.4	26,362.4	857,920.0	30,913.0	39,695.9	30,913.0	39,695.9	70,609.0	33,766.8	40,713.3	74,480.1		
TOTAL CAPITAL DISBURSEMENTS (I to XII)																
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$																
I. Total Capital Outlay (1 + 2)	20,604.6	1,868.5	22,473.1	29,862.4	26,362.4	3,500.0	30,913.0	3,915.3	34,828.3	34,828.3	34,828.3	33,766.8	4,015.5	37,782.3		
1. Development (a + b)	20,598.6	60.5	20,659.0	26,368.1	26,353.8	14.3	30,903.4	12.2	30,915.6	30,915.6	30,915.6	33,761.6	14.3	33,775.9		
(a) Social Services (1 to 9)	18,818.6	32.3	18,850.9	8,265.1	8,250.9	14.3	19,293.6	12.2	19,305.8	19,305.8	19,305.8	6,002.3	14.3	6,016.6		
1. Education, Sports, Art and Culture	5,455.9	-	5,455.9	3,083.9	3,083.9	-	5,468.2	-	5,468.2	5,468.2	5,468.2	2,221.5	-	2,221.5		
2. Medical and Public Health	1,731.2	-	1,731.2	607.9	607.9	-	1,504.7	-	1,504.7	1,504.7	1,504.7	184.8	-	184.8		
3. Family Welfare	504.8	-	504.8	23.0	23.0	-	456.1	-	456.1	456.1	456.1	142.2	-	142.2		
4. Water Supply and Sanitation	499.2	-	499.2	214.1	214.1	-	434.5	-	434.5	434.5	434.5	153.7	-	153.7		
5. Housing	409.5	-	409.5	30.0	30.0	-	254.8	-	254.8	254.8	254.8	30.0	-	30.0		
6. Urban Development	1,443.0	-	1,443.0	1,337.1	1,337.1	-	2,152.4	-	2,152.4	2,152.4	2,152.4	1,210.3	-	1,210.3		
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	-	-	-	-	-	-	-	-	-	-	-	-	-	-		
8. Social Security and Welfare	812.8	-	812.8	827.7	827.7	-	640.2	-	640.2	640.2	640.2	492.2	-	492.2		
9. Others *	55.5	-	55.5	44.1	44.1	-	25.7	-	25.7	25.7	25.7	8.3	-	8.3		
(b) Economic Services (1 to 10)	13,362.7	32.3	13,395.0	5,181.2	5,167.0	14.3	13,825.4	12.2	13,825.4	13,825.4	13,825.4	3,780.8	14.3	3,795.0		
1. Agriculture and Allied Activities (i to xi)	332.6	31.3	363.9	110.2	96.0	14.3	284.2	12.2	284.2	284.2	284.2	67.9	14.3	82.1		
i) Crop Husbandry	139.9	-	139.9	24.8	24.8	-	79.9	-	79.9	79.9	79.9	14.2	-	14.2		
ii) Soil and Water Conservation	9.2	-	9.2	14.0	14.0	-	20.0	-	20.0	20.0	20.0	27.5	-	27.5		
iii) Animal Husbandry	64.5	-	64.5	7.0	7.0	-	58.8	-	58.8	58.8	58.8	3.8	-	3.8		
iv) Dairy Development	0.6	-	0.6	0.6	0.6	-	0.6	-	0.6	0.6	0.6	-	-	-		
v) Fisheries	54.9	-	54.9	3.0	3.0	-	29.5	-	29.5	29.5	29.5	-	-	-		
vi) Forestry and Wild Life	0.5	-	0.5	11.9	11.9	-	23.3	-	23.3	23.3	23.3	9.5	-	9.5		
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-	-	-		
viii) Food Storage and Warehousing	20.6	12.7	33.3	41.8	27.5	14.3	40.0	12.2	40.0	40.0	52.2	14.3	14.3	14.3		
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-	-	-		
x) Co-operation	42.3	-	42.3	7.2	7.2	-	32.7	-	32.7	32.7	32.7	12.8	-	12.8		
xi) Others @	-	18.6	18.6	-	-	-	-	-	-	-	-	-	-	-		
2. Rural Development	568.0	-	568.0	10.2	10.2	-	402.1	-	402.1	402.1	402.1	8.0	-	8.0		
3. Special Area Programmes of which: Hill Areas	1,613.3	-	1,613.3	1,226.4	1,226.4	-	1,404.4	-	1,404.4	1,404.4	1,404.4	834.3	-	834.3		
4. Major and Medium Irrigation and Flood Control	609.6	1.0	610.6	624.0	624.0	-	887.7	-	887.7	887.7	887.7	11.5	-	11.5		
5. Energy	2,035.7	-	2,035.7	764.1	764.1	-	2,226.6	-	2,226.6	2,226.6	2,226.6	516.7	-	516.7		
6. Industry and Minerals (i to iv)	184.8	-	184.8	29.4	29.4	-	193.2	-	193.2	193.2	193.2	33.5	-	33.5		
i) Village and Small Industries	83.2	-	83.2	20.0	20.0	-	142.5	-	142.5	142.5	142.5	21.5	-	21.5		
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-	-	-		
iii) Non-Ferrous Mining and Metallurgical Industries	101.6	-	101.6	9.4	9.4	-	50.7	-	50.7	50.7	50.7	12.0	-	12.0		
iv) Others #	-	-	-	-	-	-	-	-	-	-	-	-	-	-		
7. Transport (i + ii)	7,501.6	-	7,501.6	2,194.5	2,194.5	-	7,713.0	-	7,713.0	7,713.0	7,713.0	1,990.7	-	1,990.7		
i) Roads and Bridges	7,196.4	-	7,196.4	2,127.4	2,127.4	-	7,494.2	-	7,494.2	7,494.2	7,494.2	1,914.6	-	1,914.6		
ii) Others **	305.2	-	305.2	67.1	67.1	-	218.8	-	218.8	218.8	218.8	76.2	-	76.2		
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-	-	-		

(₹ Million)

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
ARUNACHAL PRADESH

Item	2011-12 (Accounts)				2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL		PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13	
1													
9. Science, Technology and Environment													
10. General Economic Services (i + ii)	517.0		517.0	222.4		222.4	714.3		714.3	318.2		318.2	318.2
i) Tourism	390.8		390.8	210.2		210.2	603.2		603.2	301.6		301.6	301.6
ii) Others @	126.1		126.1	12.2		12.2	111.1		111.1	16.6		16.6	16.6
2. Non-Development (General Services)	1,780.0	28.1	1,808.1	18,102.9		18,102.9	11,609.7		11,609.7	27,759.3		27,759.3	27,759.3
II. Discharge of Internal Debt (1 to 8)		1,495.1	1,495.1		3,175.7	3,175.7		3,591.6	3,591.6		3,689.7	3,689.7	3,689.7
1. Market Loans													
2. Loans from LIC													
3. Loans from SBI and other Banks													
4. Loans from NABARD													
5. Loans from National Co-operative Development Corporation													
6. WIMA from RBI													
7. Special Securities issued to NSSF		397.3	397.3		1,167.3	1,167.3		1,555.6	1,555.6		1,691.1	1,691.1	1,691.1
8. Others		1,097.8	1,097.8		2,008.4	2,008.4		2,036.0	2,036.0		1,998.6	1,998.6	1,998.6
of which: Land Compensation Bonds													
III. Repayment of Loans to the Centre (1 to 7)		275.5	275.5		274.0	274.0		275.5	275.5		275.5	275.5	275.5
1. State Plan Schemes		275.5	275.5		274.0	274.0		275.5	275.5		275.5	275.5	275.5
of which: Advance release of Plan Assistance for Natural Calamities													
2. Central Plan Schemes													
3. Centrally Sponsored Schemes													
4. Non-Plan (i + ii)													
i) Relief for Natural Calamities													
ii) Others													
5. Ways and Means Advances from Centre													
6. Loans for Special Schemes													
7. Others													
IV. Loans and Advances by State Governments (1+2)													
1. Development Purposes (a + b)	6.0	37.4	43.4	8.6	36.0	44.6	9.7	36.0	45.7	5.2	36.0	41.2	41.2
a) Social Services (1 to 7)	6.0		6.0	8.6		8.6	9.7		9.7	5.2		5.2	5.2
1. Education, Sports, Art and Culture	0.8		0.8										
2. Medical and Public Health													
3. Family Welfare													
4. Water Supply and Sanitation													
5. Housing													
6. Government Servants (Housing)													
7. Others	0.8		0.8										
b) Economic Services (1 to 10)	5.2		5.2	8.6		8.6	9.7		9.7	5.2		5.2	5.2
1. Crop Husbandry													
2. Soil and Water Conservation													
3. Food Storage and Warehousing													
4. Co-operation	5.0		5.0	8.6		8.6	9.7		9.7	5.2		5.2	5.2
5. Major and Medium Irrigation, etc.													
6. Power Projects													

(₹ Million)

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
ARUNACHAL PRADESH

(₹ Million)

Item	2011-12 (Accounts)			2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	0.2	-	0.2	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	-	-	-	-	-	-	-	-	-
2. Non-Development Purposes (a + b)	-	37.4	37.4	-	36.0	36.0	-	36.0	36.0	-	36.0	36.0
a) Government Servants (other than Housing)	-	37.4	37.4	-	36.0	36.0	-	36.0	36.0	-	36.0	36.0
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
VII. State Provident Funds, etc. (1+2)	-	1,278.4	1,278.4	-	1,292.9	1,292.9	-	392.0	392.0	-	411.3	411.3
1. State Provident Funds	-	1,232.5	1,232.5	-	1,269.6	1,269.6	-	351.0	351.0	-	368.5	368.5
2. Others	-	45.9	45.9	-	23.3	23.3	-	41.0	41.0	-	42.7	42.7
VIII. Reserve Funds (1 to 4)	-	190.0	190.0	-	1.6	1.6	-	-	-	-	-	-
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	190.0	190.0	-	1.6	1.6	-	-	-	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	-	-	-	-	-	-	-	-	-	-	-
IX. Deposits and Advances (1 to 4)	-	6,589.9	6,589.9	-	2,826.2	2,826.2	-	1,627.5	1,627.5	-	837.4	837.4
1. Civil Deposits	-	5,664.3	5,664.3	-	2,717.2	2,717.2	-	699.3	699.3	-	734.2	734.2
2. Deposits of Local Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Civil Advances	-	925.5	925.5	-	108.9	108.9	-	928.3	928.3	-	103.2	103.2
4. Others	-	-	-	-	-	-	-	-	-	-	-	-
X. Suspense and Miscellaneous (1 to 4)	-	261,223.1	261,223.1	-	841,479.6	841,479.6	-	29,903.9	29,903.9	-	31,399.1	31,399.1
1. Suspense	-	1,773.2	1,773.2	-	260,414.1	260,414.1	-	-	-	-	-	-
2. Cash Balance Investment Accounts	-	259,319.5	259,319.5	-	-	-	-	29,899.2	29,899.2	-	31,394.2	31,394.2
3. Deposits with RBI	-	130.4	130.4	-	581,038.9	581,038.9	-	4.7	4.7	-	4.9	4.9
4. Others	-	-	-	-	26.6	26.6	-	-	-	-	-	-
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	29,905.2	29,905.2	-	8,819.7	8,819.7	-	3,857.1	3,857.1	-	4,050.0	4,050.0
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	10,812.0	-	-	23,188.0	-	-	20,789.7	-	-	35,268.6
B. Surplus (+)/Deficit(-) on Capital Account	-	-	-15,663.7	-	-	-17,995.6	-	-	-31,680.9	-	-	-32,196.8
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	-4,851.7	-	-	5,192.4	-	-	-10,891.3	-	-	3,071.8
D. Financing of Surplus (+)/Deficit (-) (C = 1 to iii)	-	-	-4,851.6	-	-	5,192.4	-	-	-10,891.2	-	-	3,071.8
i. Increase (+)/Decrease (-) in Cash Balances	-	-	5,441.3	-	-	5,892.4	-	-	-12,774.8	-	-	1,059.0
a) Opening Balance	-	-	-830.4	-	-	-1,155.3	-	-	-1,985.6	-	-	-1,213.0
b) Closing Balance	-	-	4,610.9	-	-	4,737.2	-	-	-14,760.5	-	-	-154.0
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-10,292.9	-	-	-	-	-	2,583.6	-	-	2,712.8
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-700.0	-	-	-700.0	-	-	-700.0

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
ASSAM

Item	2011-12 (Accounts)				2012-13 (Budget Estimates)				2012-13 (Revised Estimates)				2013-14 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	13	TOTAL
TOTAL CAPITAL DISBURSEMENTS (I to XII)	25,131.5	2,104,532.7	2,129,664.2		51,295.6	2,441,326.5	2,492,622.1		54,983.4	2,324,358.5	2,379,341.9		65,428.2	2,572,754.0	2,638,182.3	
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	25,131.5	12,272.2	37,403.7		51,295.6	16,733.7	68,029.3		54,983.4	17,000.4	71,983.8		65,428.2	37,770.1	103,198.3	
I. Total Capital Outlay (1 + 2)	24,313.4	746.7	25,060.1		46,027.9	1,075.4	47,103.3		49,708.6	1,125.4	50,834.1		63,685.9	1,285.9	64,971.8	
1. Development (a + b)	23,736.9	676.1	24,413.0		43,897.6	851.1	44,748.7		47,578.3	851.1	48,429.4		62,143.2	1,099.7	63,242.8	
(a) Social Services (1 to 9)	1,500.9	115.1	1,616.0		1,985.0	295.1	2,280.0		1,985.0	295.1	2,280.0		5,978.5	552.5	6,531.0	
1. Education, Sports, Art and Culture	1.8		1.8													
2. Medical and Public Health	85.9	12.5	98.5		156.6	5.0	161.6		156.6	5.0	161.6		230.6	5.0	235.6	
3. Family Welfare																
4. Water Supply and Sanitation	1,115.2		1,115.2		990.0		990.0		990.0		990.0		4,550.0		4,550.0	
5. Housing	127.8	15.0	142.7		414.0	28.0	442.0		414.0	28.0	442.0		731.0	365.0	1,096.0	
6. Urban Development	166.4	87.5	253.9		417.0	261.1	678.1		417.0	261.1	678.1		460.0	181.5	641.5	
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes																
8. Social Security and Welfare	3.5		3.5		6.9		6.9		6.9		6.9		6.9		6.9	
9. Others *	0.5		0.5		0.5	1.0	1.0		0.5	1.0	1.0		1.0		1.0	
(b) Economic Services (1 to 10)	22,236.0	561.0	22,797.0		41,912.6	556.0	42,468.6		45,593.4	556.0	46,149.4		56,164.7	547.2	56,711.9	
1. Agriculture and Allied Activities (i to xi)	259.1		259.1		365.0		365.0		365.0		365.0		306.5		306.5	
i) Crop Husbandry																
ii) Soil and Water Conservation																
iii) Animal Husbandry	83.9		83.9		186.2		186.2		186.2		186.2		249.0		249.0	
iv) Dairy Development																
v) Fisheries	1.5		1.5		1.0		1.0		1.0		1.0					
vi) Forestry and Wild Life	6.3		6.3													
vii) Plantations																
viii) Food Storage and Warehousing	155.0		155.0		157.5		157.5		157.5		157.5		57.5		57.5	
ix) Agricultural Research and Education																
x) Co-operation	12.4		12.4		20.3		20.3		20.3		20.3					
xi) Others @																
2. Rural Development																
3. Special Area Programmes of which: Hill Areas	6,891.8		6,891.8		13,230.3		13,230.3		16,911.0		16,911.0		19,952.9		19,952.9	
	3,416.1		3,416.1		1,458.9		1,458.9		1,458.9		1,458.9		1,468.4		1,468.4	
4. Major and Medium Irrigation and Flood Control	6,928.9	18.7	6,947.6		12,263.3		12,263.3		12,263.3		12,263.3		18,864.6		18,864.6	
5. Energy	1,171.7		1,171.7		2,920.0		2,920.0		2,920.0		2,920.0		3,707.8		3,707.8	
6. Industry and Minerals (i to iv)	872.4		872.4		1,237.4		1,237.4		1,237.4		1,237.4		1,098.0		1,098.0	
i) Village and Small Industries	1.7		1.7		175.4		175.4		175.4		175.4		125.8		125.8	
ii) Iron and Steel Industries																
iii) Non-Ferrous Mining and Metallurgical Industries	37.8		37.8													
iv) Others #	832.9		832.9		1,062.0		1,062.0		1,062.0		1,062.0		972.2		972.2	
7. Transport (i + ii)	5,811.1	542.4	6,353.5		11,679.5	556.0	12,235.5		11,679.5	556.0	12,235.5		12,085.7	507.2	12,592.9	
i) Roads and Bridges	5,286.9	542.4	5,809.3		11,126.3	556.0	11,682.3		11,126.3	556.0	11,682.3		11,532.5	507.2	12,039.7	
ii) Others **	544.2		544.2		553.2		553.2		553.2		553.2		553.2		553.2	
8. Communications																

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
ASSAM

(₹ Million)

Item	2011-12 (Accounts)			2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
9. Science, Technology and Environment												
10. General Economic Services (i + ii)	301.1		301.1	217.1		217.1	217.1		217.1	149.1	40.0	189.1
i) Tourism	301.1		301.1	214.1		214.1	214.1		214.1	149.1	40.0	189.1
ii) Others @				3.0		3.0	3.0		3.0			
2. Non-Development (General Services)	576.5	70.6	647.1	2,130.3	224.4	2,354.7	2,130.3	274.4	2,404.7	1,542.8	186.2	1,729.0
II. Discharge of Internal Debt (1 to 8)		10,208.2	10,208.2		14,351.5	14,351.5		14,563.6	14,563.6		10,588.9	10,588.9
1. Market Loans		6,547.6	6,547.6		9,963.8	9,963.8		9,963.9	9,963.9		5,856.6	5,856.6
2. Loans from LIC		3.1	3.1		0.7	0.7		2.8	2.8		2.5	2.5
3. Loans from SBI and other Banks												
4. Loans from NABARD		1,329.9	1,329.9					1,706.7	1,706.7		1,750.0	1,750.0
5. Loans from National Co-operative Development Corporation					1,500.0	1,500.0						
6. WMA from RBI					500.0	500.0		497.9	497.9		500.0	500.0
7. Special Securities issued to NSSF		2,308.6	2,308.6		2,367.0	2,367.0		2,372.3	2,372.3		2,403.0	2,403.0
8. Others		18.9	18.9		20.0	20.0		20.0	20.0		46.8	46.8
of which: Land Compensation Bonds												
III. Repayment of Loans to the Centre (1 to 7)		1,252.7	1,252.7		1,363.2	1,363.2		1,363.2	1,363.2		1,389.3	1,389.3
1. State Plan Schemes		1,252.7	1,252.7		1,263.2	1,263.2		1,263.2	1,263.2		1,288.3	1,288.3
of which: Advance release of Plan Assistance for Natural Calamities												
2. Central Plan Schemes												
3. Centrally Sponsored Schemes												
4. Non-Plan (i + ii)												
i) Relief for Natural Calamities												
ii) Others												
5. Ways and Means Advances from Centre					100.0	100.0		100.0	100.0		100.0	100.0
6. Loans for Special Schemes												
7. Others												
IV. Loans and Advances by State Governments (1+2)	818.1	64.7	882.8	5,267.7	443.5	5,711.2	5,274.7	446.0	5,720.8	1,742.3	25,036.0	26,778.3
1. Development Purposes (a + b)	816.1	0.6	816.7	5,267.7	405.9	5,673.5	5,274.7	405.9	5,680.6	1,740.3	25,005.9	26,746.1
a) Social Services (1 to 7)	113.7	0.6	114.4	143.6	5.9	149.4	143.6	5.9	149.4	68.6	5.9	74.4
1. Education, Sports, Art and Culture					2.0	2.0		2.0	2.0		2.0	2.0
2. Medical and Public Health												
3. Family Welfare												
4. Water Supply and Sanitation												
5. Housing	12.4		12.4	14.8		14.8	14.8		14.8			14.8
6. Government Servants (Housing)		0.6	0.6		3.9	3.9		3.9	3.9		3.9	3.9
7. Others	101.3		101.3	128.8		128.8	128.8		128.8		53.8	53.8
b) Economic Services (1 to 10)	702.3		702.3	5,124.1	400.0	5,524.1	5,131.2	400.0	5,531.2	1,671.7	25,000.0	26,671.7
1. Crop Husbandry												
2. Soil and Water Conservation												
3. Food Storage and Warehousing												
4. Co-operation												
5. Major and Medium Irrigation, etc.												
6. Power Projects	641.0		641.0	5,045.9		5,045.9	5,045.9		5,045.9	1,584.0		1,584.0

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
ASSAM

Item	2011-12 (Accounts)				2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL		PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13	
1													
7. Village and Small Industries	16.4	-	16.4	18.2	-	18.2	18.2	-	18.2	28.2	-	28.2	
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-	
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-	
10. Others	44.9	-	44.9	60.0	400.0	460.0	60.0	400.0	460.0	59.5	25,000.0	25,059.5	
2. Non-Development Purposes (a + b)	2.0	64.0	66.0	37.7	37.7	37.7	37.7	40.2	40.2	2.0	30.2	32.2	
a) Government Servants (other than Housing)	-	64.0	64.0	-	37.7	37.7	-	40.2	40.2	-	30.2	30.2	
b) Miscellaneous	2.0	-	2.0	-	-	-	-	-	-	2.0	-	2.0	
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-	
VI. Contingency Fund	-	-	-	-	500.0	500.0	-	3,000.0	3,000.0	-	500.0	500.0	
VII. State Provident Funds, etc. (1+2)	-	5,271.7	5,271.7	-	4,994.5	4,994.5	-	5,798.8	5,798.8	-	6,378.7	6,378.7	
1. State Provident Funds	-	4,462.6	4,462.6	-	4,360.1	4,360.1	-	4,908.9	4,908.9	-	5,399.8	5,399.8	
2. Others	-	809.1	809.1	-	634.4	634.4	-	890.0	890.0	-	979.0	979.0	
VIII. Reserve Funds (1 to 4)	-	10,396.2	10,396.2	-	1,446.2	1,446.2	-	9,364.1	9,364.1	-	10,183.5	10,183.5	
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-	
2. Sinking Funds	-	8,333.5	8,333.5	-	1,340.0	1,340.0	-	9,166.9	9,166.9	-	10,083.5	10,083.5	
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-	
4. Others	-	2,062.7	2,062.7	-	106.2	106.2	-	197.2	197.2	-	100.0	100.0	
IX. Deposits and Advances (1 to 4)	-	59,272.7	59,272.7	-	71,358.5	71,358.5	-	68,108.1	68,108.1	-	74,773.5	74,773.5	
1. Civil Deposits	-	36,486.9	36,486.9	-	42,330.3	42,330.3	-	40,135.6	40,135.6	-	44,149.2	44,149.2	
2. Deposits of Local Funds	-	-	-	-	-	-	-	-	-	-	-	-	
3. Civil Advances	-	22,440.4	22,440.4	-	26,120.1	26,120.1	-	24,684.4	24,684.4	-	27,152.8	27,152.8	
4. Others	-	345.4	345.4	-	2,908.1	2,908.1	-	3,288.1	3,288.1	-	3,471.5	3,471.5	
X. Suspense and Miscellaneous (1 to 4)	-	1,980,167.5	1,980,167.5	-	2,306,041.6	2,306,041.6	-	2,179,721.6	2,179,721.6	-	2,397,693.8	2,397,693.8	
1. Suspense	-	-1,397.6	-1,397.6	-	-	-	-	-	-	-	-	-	
2. Cash Balance Investment Accounts	-	1,981,251.1	1,981,251.1	-	2,305,896.7	2,305,896.7	-	2,179,376.2	2,179,376.2	-	2,397,313.8	2,397,313.8	
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-	
4. Others	-	314.0	314.0	-	144.9	144.9	-	345.4	345.4	-	380.0	380.0	
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-	
XII. Remittances	-	37,152.4	37,152.4	-	39,752.0	39,752.0	-	40,867.6	40,867.6	-	44,954.4	44,954.4	
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	9,268.4	-	-	13,639.8	-	-	8,853.5	-	-	31,005.2	
B. Surplus (+)/Deficit(-) on Capital Account	-	-	-16,685.0	-	-	-21,549.4	-	-	-12,254.6	-	-	-48,006.2	
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	-7,416.6	-	-	-7,909.7	-	-	-3,401.1	-	-	-17,001.0	
D. Financing of Surplus (+)/Deficit (-) (C = 1 to iii)	-	-	-7,416.6	-	-	-7,909.7	-	-	-3,401.1	-	-	-17,001.0	
i. Increase (+)/Decrease (-) in Cash Balances	-	-	-158.8	-	-	7,856.7	-	-	4,584.6	-	-	-8,219.1	
a) Opening Balance	-	-	-9,732.5	-	-	-10,791.1	-	-	-9,891.3	-	-	-5,306.7	
b) Closing Balance	-	-	-9,891.3	-	-	-2,934.4	-	-	-5,306.7	-	-	-13,525.8	
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-7,257.8	-	-	-15,766.4	-	-	-7,983.6	-	-	-8,781.9	
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-2.1	-	-	-	

(₹ Million)

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
BIHAR

Item	2011-12 (Accounts)				2012-13 (Budget Estimates)				2012-13 (Revised Estimates)				2013-14 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	13	TOTAL
1	105,145.5	1,469,263.9	1,574,409.3	1,574,409.3	141,083.8	107,279.6	248,363.5	248,363.5	162,142.7	126,162.6	288,305.3	288,305.3	153,508.1	104,984.9	258,493.0	258,493.0
TOTAL CAPITAL DISBURSEMENTS (1 to XII)																
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$																
I. Total Capital Outlay (1 + 2)	105,145.5	31,660.0	136,805.5	136,805.5	141,083.8	36,191.7	177,275.6	177,275.6	162,142.7	32,574.7	194,717.4	194,717.4	153,508.1	34,794.9	188,303.0	188,303.0
1. Development (a + b)	88,106.5	413.6	88,520.1	88,520.1	129,600.9	4,522.8	134,123.7	134,123.7	141,495.4	1,022.8	142,518.2	142,518.2	140,478.7	1,493.3	141,972.0	141,972.0
(a) Social Services (1 to 9)	82,408.3	31.2	82,439.5	82,439.5	110,532.0	3,643.3	114,175.3	114,175.3	123,795.2	143.3	123,938.5	123,938.5	127,262.0	213.8	127,475.8	127,475.8
1. Education, Sports, Art and Culture	7,996.1	75.3	8,071.4	8,071.4	16,216.7	3,643.3	19,860.0	19,860.0	21,053.4	143.3	21,196.7	21,196.7	18,607.1	213.8	18,820.9	18,820.9
2. Medical and Public Health	564.0	-	564.0	564.0	2,889.7	-	2,889.7	2,889.7	4,890.2	-	4,890.2	4,890.2	3,938.8	-	3,938.8	3,938.8
3. Family Welfare	3,210.5	-	3,210.5	3,210.5	5,329.0	-	5,329.0	5,329.0	5,622.0	-	5,622.0	5,622.0	5,717.5	-	5,717.5	5,717.5
4. Water Supply and Sanitation	3,008.3	45.8	3,054.0	3,054.0	3,576.0	81.8	3,657.8	3,657.8	4,658.0	81.8	4,739.8	4,739.8	4,962.0	52.3	5,014.3	5,014.3
5. Housing	236.0	29.6	265.6	265.6	231.9	61.5	293.4	293.4	316.5	61.5	378.0	378.0	540.3	161.5	701.8	701.8
6. Urban Development	-	-	-	-	20.0	-	20.0	20.0	20.0	-	20.0	20.0	10.0	-	10.0	10.0
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	35.0	-	35.0	35.0	297.2	-	297.2	297.2	297.2	-	297.2	297.2	225.6	-	225.6	225.6
8. Social Security and Welfare	824.4	-	824.4	824.4	3,365.5	-	3,365.5	3,365.5	1,252.0	-	1,252.0	1,252.0	641.6	-	641.6	641.6
9. Others *	118.0	-	118.0	118.0	507.5	3,500.0	4,007.5	4,007.5	4,007.5	-	4,007.5	4,007.5	2,571.2	-	2,571.2	2,571.2
(b) Economic Services (1 to 10)	74,412.2	-44.1	74,368.1	74,368.1	94,315.3	-	94,315.3	94,315.3	102,731.9	-	102,731.9	102,731.9	108,654.9	-	108,654.9	108,654.9
1. Agriculture and Allied Activities (i to xi)	1,172.9	-	1,172.9	1,172.9	1,448.4	-	1,448.4	1,448.4	3,502.8	-	3,502.8	3,502.8	3,758.4	-	3,758.4	3,758.4
i) Crop Husbandry	-	-	-	-	700.0	-	700.0	700.0	700.0	-	700.0	700.0	1,000.0	-	1,000.0	1,000.0
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
iii) Animal Husbandry	-	-	-	-	-	-	-	-	73.2	-	73.2	73.2	70.0	-	70.0	70.0
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
vi) Forestry and Wild Life	6.0	-	6.0	6.0	32.0	-	32.0	32.0	32.0	-	32.0	32.0	211.5	-	211.5	211.5
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	1,000.0	-	1,000.0	1,000.0	495.2	-	495.2	495.2	2,476.4	-	2,476.4	2,476.4	2,192.7	-	2,192.7	2,192.7
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	166.9	-	166.9	166.9	221.2	-	221.2	221.2	221.2	-	221.2	221.2	284.2	-	284.2	284.2
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Rural Development	10,887.9	-	10,887.9	10,887.9	20,586.9	-	20,586.9	20,586.9	20,889.4	-	20,889.4	20,889.4	22,279.1	-	22,279.1	22,279.1
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Major and Medium Irrigation and Flood Control	19,683.9	-44.1	19,639.8	19,639.8	24,290.3	-	24,290.3	24,290.3	26,278.5	-	26,278.5	26,278.5	27,220.6	-	27,220.6	27,220.6
5. Energy	1,023.7	-	1,023.7	1,023.7	8,588.8	-	8,588.8	8,588.8	8,588.8	-	8,588.8	8,588.8	11,047.6	-	11,047.6	11,047.6
6. Industry and Minerals (i to iv)	662.6	-	662.6	662.6	795.0	-	795.0	795.0	795.0	-	795.0	795.0	760.0	-	760.0	760.0
i) Village and Small Industries	29.9	-	29.9	29.9	25.0	-	25.0	25.0	25.0	-	25.0	25.0	50.0	-	50.0	50.0
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	632.7	-	632.7	632.7	770.0	-	770.0	770.0	770.0	-	770.0	770.0	710.0	-	710.0	710.0
7. Transport (i + ii)	40,635.1	-	40,635.1	40,635.1	38,330.2	-	38,330.2	38,330.2	41,721.6	-	41,721.6	41,721.6	42,508.9	-	42,508.9	42,508.9
i) Roads and Bridges	40,564.2	-	40,564.2	40,564.2	38,106.3	-	38,106.3	38,106.3	41,363.1	-	41,363.1	41,363.1	42,302.2	-	42,302.2	42,302.2
ii) Others **	70.9	-	70.9	70.9	223.9	-	223.9	223.9	358.6	-	358.6	358.6	206.7	-	206.7	206.7
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
BIHAR

Item	2011-12 (Accounts)				2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL		PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13	
9. Science, Technology and Environment	-	-	-	-	-	-	-	-	-	-	-	-	-
10. General Economic Services (1 + ii)	346.2	-	346.2	275.7	-	275.7	955.7	-	955.7	1,080.3	-	1,080.3	
i) Tourism	237.9	-	237.9	260.7	-	260.7	790.7	-	790.7	824.3	-	824.3	
ii) Others @	108.3	-	108.3	15.0	-	15.0	165.0	-	165.0	256.0	-	256.0	
2. Non-Development (General Services)	5,698.1	382.4	6,080.6	19,068.9	879.5	19,948.4	17,710.1	879.5	18,589.6	13,216.7	1,279.5	14,496.2	
II. Discharge of Internal Debt (1 to 8)	-	24,569.8	24,569.8	25,886.8	25,886.8	25,886.8	25,964.3	25,964.3	25,964.3	26,601.3	26,601.3	26,601.3	
1. Market Loans	-	14,061.0	14,061.0	13,360.2	13,360.2	13,360.2	13,360.2	13,360.2	13,360.2	11,539.1	11,539.1	11,539.1	
2. Loans from LIC	-	4.2	4.2	-	-	-	-	-	-	-	-	-	
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-	
4. Loans from NABARD	-	2,277.1	2,277.1	-	3,230.0	3,230.0	-	3,230.0	3,230.0	-	4,350.6	4,350.6	
5. Loans from National Co-operative Development Corporation	-	58.2	58.2	-	70.0	70.0	-	147.5	147.5	-	65.0	65.0	
6. WMA from RBI	-	-	-	-	-	-	-	-	-	-	-	-	
7. Special Securities issued to NSSF	-	6,069.8	6,069.8	-	7,130.0	7,130.0	-	7,130.0	7,130.0	-	8,550.0	8,550.0	
8. Others	-	2,099.5	2,099.5	-	2,096.6	2,096.6	-	2,096.6	2,096.6	-	2,096.6	2,096.6	
of which: Land Compensation Bonds	-	2,079.0	2,079.0	-	2,096.6	2,096.6	-	2,096.6	2,096.6	-	2,096.6	2,096.6	
III. Repayment of Loans to the Centre (1 to 7)	29.7	4,625.2	4,654.8	4,658.0	4,658.0	4,658.0	4,657.9	4,657.9	4,657.9	5,786.0	5,786.0	5,786.0	
1. State Plan Schemes	-	4,602.4	4,602.4	-	4,605.4	4,605.4	-	4,605.4	4,605.4	-	5,756.9	5,756.9	
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	
2. Central Plan Schemes	-	6.0	6.0	-	5.9	5.9	-	5.8	5.8	-	-	-	
3. Centrally Sponsored Schemes	-	16.9	16.9	-	17.0	17.0	-	17.0	17.0	-	-	-	
4. Non-Plan (i + ii)	29.7	-	29.7	29.7	29.7	29.7	-	29.7	29.7	-	29.1	29.1	
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	
ii) Others	29.7	-	29.7	29.7	29.7	29.7	-	29.7	29.7	-	29.1	29.1	
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-	
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-	
7. Others	-	-	-	-	-	-	-	-	-	-	-	-	
IV. Loans and Advances by State Governments (1+2)	17,009.3	2,051.5	19,060.8	11,482.9	1,124.2	12,607.1	20,647.3	929.7	21,577.0	13,029.4	914.4	13,943.8	
1. Development Purposes (a + b)	17,009.3	1,940.4	18,949.8	11,482.9	979.2	12,462.1	20,647.3	784.7	21,432.0	13,029.4	769.4	13,798.8	
a) Social Services (1 to 7)	-	62.9	62.9	-	75.0	75.0	-	75.0	75.0	-	75.0	75.0	
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-	
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-	
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-	
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-	
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-	
6. Government Servants (Housing)	-	62.9	62.9	-	75.0	75.0	-	75.0	75.0	-	75.0	75.0	
7. Others	-	-	-	-	-	-	-	-	-	-	-	-	
b) Economic Services (1 to 10)	17,009.3	1,877.6	18,886.9	11,482.9	904.2	12,387.1	20,647.3	709.7	21,357.0	13,029.4	694.4	13,723.8	
1. Crop Husbandry	2.9	-	2.9	-	-	-	-	-	-	-	-	-	
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-	
3. Food Storage and Warehousing	4,000.0	-	4,000.0	-	-	-	9,300.0	-	9,300.0	5,785.0	-	5,785.0	
4. Co-operation	4,232.7	-	4,232.7	10.0	257.2	267.2	717.2	-	717.2	434.2	-	434.2	
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-	
6. Power Projects	8,773.7	581.7	9,355.4	11,265.8	646.9	11,912.7	10,625.1	646.9	11,272.0	6,709.2	691.0	7,400.2	

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
BIHAR

(₹ Million)

Item	2011-12 (Accounts)			2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	2.4	2.4	7.1	-	7.1	5.0	12.7	17.7	1.0	3.4	4.4
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	1,293.4	1,293.4	200.0	-	200.0	-	50.0	50.0	100.0	-	100.0
2. Non-Development Purposes (a + b)	-	111.1	111.1	-	145.0	145.0	-	145.0	145.0	-	145.0	145.0
a) Government Servants (other than Housing)	-	111.1	111.1	-	145.0	145.0	-	145.0	145.0	-	145.0	145.0
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	14.0	14.0	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
VII. State Provident Funds, etc. (1+2)	-	10,339.4	10,339.4	-	6,762.7	6,762.7	-	6,762.7	6,762.7	-	11,373.4	11,373.4
1. State Provident Funds	-	7,778.6	7,778.6	-	4,977.2	4,977.2	-	4,977.2	4,977.2	-	8,556.5	8,556.5
2. Others	-	2,560.8	2,560.8	-	1,785.5	1,785.5	-	1,785.5	1,785.5	-	2,816.9	2,816.9
VIII. Reserve Funds (1 to 4)	-	7,786.0	7,786.0	-	6,667.7	6,667.7	-	6,667.7	6,667.7	-	6,806.6	6,806.6
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	2,364.3	2,364.3	-	2,980.0	2,980.0	-	2,980.0	2,980.0	-	2,934.5	2,934.5
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	5,421.7	5,421.7	-	3,687.7	3,687.7	-	3,687.7	3,687.7	-	3,872.1	3,872.1
IX. Deposits and Advances (1 to 4)	-	89,450.7	89,450.7	-	57,657.5	57,657.5	-	57,657.5	57,657.5	-	52,010.0	52,010.0
1. Civil Deposits	-	20,262.7	20,262.7	-	26,580.0	26,580.0	-	26,580.0	26,580.0	-	26,320.0	26,320.0
2. Deposits of Local Funds	-	28,442.1	28,442.1	-	30,977.5	30,977.5	-	30,977.5	30,977.5	-	25,000.0	25,000.0
3. Civil Advances	-	633.3	633.3	-	100.0	100.0	-	100.0	100.0	-	690.0	690.0
4. Others	-	40,112.7	40,112.7	-	-	-	-	-	-	-	-	-
X. Suspense and Miscellaneous (1 to 4)	-	1,231,054.0	1,231,054.0	-	-	-	-	-	-	-	-	-
1. Suspense	-	9,760.3	9,760.3	-	-	-	-	-	-	-	-	-
2. Cash Balance Investment Accounts	-	1,219,095.9	1,219,095.9	-	-	-	-	-	-	-	-	-
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	2,197.9	2,197.9	-	-	-	-	-	-	-	-	-
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	98,959.7	98,959.7	-	-	-	-	22,500.0	22,500.0	-	-	-
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	48,206.9	-	-	70,885.9	-	-	-7,709.3	-	-	68,088.5
B. Surplus (+)/Deficit(-) on Capital Account	-	-	-63,478.1	-	-	-83,024.4	-	-	-85,948.1	-	-	-66,526.1
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	-15,271.2	-	-	-12,138.5	-	-	-93,657.5	-	-	1,562.4
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)	-	-	-15,271.2	-	-	-12,138.5	-	-	-93,657.5	-	-	1,562.4
i. Increase (+)/Decrease (-) in Cash Balances	-	-	3,332.2	-	-	-12,138.5	-	-	-93,657.5	-	-	1,562.4
a) Opening Balance	-	-	-4,263.7	-	-	12,500.0	-	-	3,413.1	-	-	500.0
b) Closing Balance	-	-	-931.5	-	-	361.5	-	-	-90,244.4	-	-	2,062.4
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-18,603.4	-	-	-	-	-	-	-	-	-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
CHHATTISGARH

Item	2011-12 (Accounts)				2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL		PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4		5	6	7	8	9	10	11	12	13
TOTAL CAPITAL DISBURSEMENTS (I to XII)	53,143.2	1,246,156.2	1,299,301.4		91,429.6	871,735.9	963,165.5	83,124.7	928,580.7	1,011,705.4	91,527.4	963,031.4	1,054,558.8
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	53,143.2	7,783.3	60,926.5		91,429.6	10,781.8	102,211.4	83,124.7	10,830.7	93,955.4	91,527.4	7,535.5	99,062.9
I. Total Capital Outlay (1 + 2)	40,556.0	7.6	40,563.6		71,890.8	8.1	71,899.0	62,954.7	58.1	63,012.8	72,294.6	0.6	72,295.2
1. Development (a + b)	40,138.4	0.1	40,138.5		70,278.7	0.2	70,278.9	60,519.8	0.2	60,520.0	70,065.0	0.2	70,065.2
(a) Social Services (1 to 9)	9,886.8	0.1	9,886.9		14,622.5	0.2	14,622.7	13,594.8	0.2	13,595.0	15,270.0	0.2	15,270.2
1. Education, Sports, Art and Culture	1,819.8	-	1,819.8		3,735.0	-	3,735.0	3,189.2	-	3,189.2	4,123.9	-	4,123.9
2. Medical and Public Health	1,493.0	-	1,493.0		2,366.6	-	2,366.6	2,778.3	-	2,778.3	2,912.2	-	2,912.2
3. Family Welfare	-	-	-		-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	51.1	-	51.1		491.1	-	491.1	361.1	-	361.1	557.5	-	557.5
5. Housing	843.1	-	843.1		937.9	-	937.9	829.0	-	829.0	779.9	-	779.9
6. Urban Development	3,933.1	-	3,933.1		5,020.0	-	5,020.0	4,265.0	-	4,265.0	4,202.5	-	4,202.5
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	1,060.1	-	1,060.1		1,040.8	-	1,040.8	1,241.9	-	1,241.9	1,322.4	-	1,322.4
8. Social Security and Welfare	566.0	-	566.0		561.3	-	561.3	558.9	-	558.9	981.6	-	981.6
9. Others *	120.6	0.1	120.7		469.8	0.2	470.0	371.3	0.2	371.5	390.0	0.2	390.2
(b) Economic Services (1 to 10)	30,251.6		30,251.6		55,656.3		55,656.3	46,925.0		46,925.0	54,795.0		54,795.0
1. Agriculture and Allied Activities (i to xi)	935.3	-	935.3		1,160.8	-	1,160.8	1,069.7	-	1,069.7	1,368.1	-	1,368.1
i) Crop Husbandry	1.0	-	1.0		5.0	-	5.0	5.0	-	5.0	2.0	-	2.0
ii) Soil and Water Conservation	190.0	-	190.0		240.0	-	240.0	240.0	-	240.0	210.0	-	210.0
iii) Animal Husbandry	84.1	-	84.1		44.0	-	44.0	20.0	-	20.0	49.0	-	49.0
iv) Dairy Development	-	-	-		-	-	-	-	-	-	-	-	-
v) Fisheries	2.5	-	2.5		2.5	-	2.5	2.5	-	2.5	7.5	-	7.5
vi) Forestry and Wild Life	270.8	-	270.8		435.5	-	435.5	378.4	-	378.4	475.0	-	475.0
vii) Plantations	-	-	-		-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	51.3	-	51.3		352.3	-	352.3	352.3	-	352.3	553.1	-	553.1
ix) Agricultural Research and Education	-	-	-		-	-	-	-	-	-	-	-	-
x) Co-operation	335.8	-	335.8		81.5	-	81.5	71.5	-	71.5	71.5	-	71.5
xi) Others @	-	-	-		-	-	-	-	-	-	-	-	-
2. Rural Development	989.2	-	989.2		910.5	-	910.5	910.5	-	910.5	919.5	-	919.5
3. Special Area Programmes of which: Hill Areas	-	-	-		-	-	-	-	-	-	-	-	-
4. Major and Medium Irrigation and Flood Control	12,220.1	-	12,220.1		21,837.0	-	21,837.0	18,425.9	-	18,425.9	22,007.9	-	22,007.9
5. Energy	9,000.0	-	9,000.0		4,000.0	-	4,000.0	7,040.0	-	7,040.0	4,350.0	-	4,350.0
6. Industry and Minerals (i to iv)	261.0	-	261.0		396.8	-	396.8	406.6	-	406.6	441.6	-	441.6
i) Village and Small Industries	261.0	-	261.0		396.8	-	396.8	406.6	-	406.6	441.6	-	441.6
ii) Iron and Steel Industries	-	-	-		-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-		-	-	-	-	-	-	-	-	-
iv) Others #	-	-	-		-	-	-	-	-	-	-	-	-
7. Transport (i + ii)	6,734.9	-	6,734.9		27,071.1	-	27,071.1	18,792.2	-	18,792.2	25,401.8	-	25,401.8
i) Roads and Bridges	6,648.3	-	6,648.3		26,821.1	-	26,821.1	18,542.2	-	18,542.2	25,201.8	-	25,201.8
ii) Others **	86.6	-	86.6		250.0	-	250.0	250.0	-	250.0	200.0	-	200.0
8. Communications	-	-	-		-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
CHHATTISGARH

(₹ Million)

Item	2011-12 (Accounts)			2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
9. Science, Technology and Environment												
10. General Economic Services (i + ii)	111.1		111.1	280.0		280.0	280.0		280.0		280.0	
i) Tourism	111.1		111.1	280.0		280.0	280.0		280.0		280.0	
ii) Others @												
2. Non-Development (General Services)	417.6	7.5	425.1	1,612.1	7.9	1,620.0	2,435.0	57.9	2,492.9	0.4	2,239.6	2,230.0
Discharge of Internal Debt (1 to 8)		7,106.0	7,106.0		10,998.6	10,998.6		10,998.6	10,998.6	7,824.1	7,824.1	7,824.1
1. Market Loans		2,022.2	2,022.2		4,638.4	4,638.4		4,638.4	4,638.4	1,560.0	1,560.0	1,560.0
2. Loans from LIC		260.0	260.0		150.0	150.0		150.0	150.0	50.0	50.0	50.0
3. Loans from SBI and other Banks												
4. Loans from NABARD												
5. Loans from National Co-operative Development Corporation		1,462.9	1,462.9		1,500.0	1,500.0		1,500.0	1,500.0	1,500.0	1,500.0	1,500.0
6. WMA from RBI		36.8	36.8		10.2	10.2		10.2	10.2	3.5	3.5	3.5
7. Special Securities issued to NSSF		849.3	849.3		1,800.0	1,800.0		1,800.0	1,800.0	1,800.0	1,800.0	1,800.0
8. Others		1,989.7	1,989.7		2,381.8	2,381.8		2,381.8	2,381.8	2,423.0	2,423.0	2,423.0
of which: Land Compensation Bonds		485.3	485.3		518.2	518.2		518.2	518.2	487.7	487.7	487.7
of which: Land Compensation Bonds		483.2	483.2		483.2	483.2		483.2	483.2	483.2	483.2	483.2
III. Repayment of Loans to the Centre (1 to 7)		1,418.8	1,418.8		1,470.5	1,470.5		1,470.5	1,470.5	1,507.3	1,507.3	1,507.3
1. State Plan Schemes		1,380.9	1,380.9		1,442.6	1,442.6		1,442.6	1,442.6	1,482.6	1,482.6	1,482.6
of which: Advance release of Plan Assistance for Natural Calamities												
2. Central Plan Schemes												
3. Centrally Sponsored Schemes		17.3	17.3		17.9	17.9		17.9	17.9	19.7	19.7	19.7
4. Non-Plan (i + ii)		20.7	20.7		10.0	10.0		10.0	10.0	5.0	5.0	5.0
i) Relief for Natural Calamities												
ii) Others		20.7	20.7		10.0	10.0		10.0	10.0	5.0	5.0	5.0
5. Ways and Means Advances from Centre												
6. Loans for Special Schemes												
7. Others												
IV. Loans and Advances by State Governments (1+2)	12,587.3	100.1	12,687.3	19,538.7	104.6	19,643.3	20,169.9	103.5	20,273.4	19,232.8	3.5	19,236.3
1. Development Purposes (a + b)	12,587.3	100.1	12,687.3	19,538.7	102.6	19,641.3	20,169.9	102.0	20,271.9	19,232.8	2.0	19,234.8
a) Social Services (1 to 7)	639.9	100.1	740.0	3,650.0	100.6	3,750.6	3,650.0	100.0	3,750.0	4,280.0		4,280.0
1. Education, Sports, Art and Culture												
2. Medical and Public Health												
3. Family Welfare												
4. Water Supply and Sanitation	39.9		39.9	340.0		340.0	340.0		340.0			340.0
5. Housing												
6. Government Servants (Housing)		0.1	0.1		0.6	0.6						
7. Others	600.0	100.0	700.0	3,310.0	100.0	3,410.0	3,310.0	100.0	3,410.0	3,940.0		3,940.0
b) Economic Services (1 to 10)	11,947.4		11,947.4	15,888.7	2.0	15,890.7	16,519.9	2.0	16,521.9	14,952.8	2.0	14,954.8
1. Crop Husbandry	1,000.0		1,000.0	3,000.0	2.0	3,002.0	3,000.0	2.0	3,002.0	4,000.0	2.0	4,002.0
2. Soil and Water Conservation												
3. Food Storage and Warehousing												
4. Co-operation	10,520.9		10,520.9	12,453.7		12,453.7	12,905.4		12,905.4	10,501.2		10,501.2
5. Major and Medium Irrigation, etc.	425.0		425.0	431.0		431.0	610.5		610.5	450.1		450.1
6. Power Projects												

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
CHHATTISGARH

(₹ Million)

Item	2011-12 (Accounts)			2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1												
7. Village and Small Industries	1.5	-	1.5	4.0	-	4.0	4.0	-	4.0	1.5	-	1.5
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	-	-	-	-	-	-	-	-	-
2. Non-Development Purposes (a + b)	-	-	-	-	2.1	2.1	-	1.5	1.5	-	1.5	1.5
a) Government Servants (other than Housing)	-	-	-	-	2.1	2.1	-	1.5	1.5	-	1.5	1.5
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	40.3	40.3	-	0.1	0.1	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	400.0	400.0	-	236.6	236.6	-	400.0	400.0
VII. State Provident Funds, etc. (1+2)	-	5,226.6	5,226.6	-	4,740.0	4,740.0	-	4,740.0	4,740.0	-	6,440.0	6,440.0
1. State Provident Funds	-	4,680.3	4,680.3	-	4,140.0	4,140.0	-	4,140.0	4,140.0	-	5,740.0	5,740.0
2. Others	-	546.3	546.3	-	600.0	600.0	-	600.0	600.0	-	700.0	700.0
VIII. Reserve Funds (1 to 4)	-	5,048.3	5,048.3	-	6,741.5	6,741.5	-	7,411.9	7,411.9	-	6,457.1	6,457.1
1. Depreciation/Renewal Reserve Funds	-	-	-	-	0.1	0.1	-	0.1	0.1	-	0.1	0.1
2. Sinking Funds	-	1,500.0	1,500.0	-	2,000.0	2,000.0	-	2,000.0	2,000.0	-	1,000.0	1,000.0
3. Famine Relief Fund	-	-	-	-	2.9	2.9	-	2.9	2.9	-	3.2	3.2
4. Others	-	3,548.3	3,548.3	-	4,738.5	4,738.5	-	5,408.9	5,408.9	-	5,453.8	5,453.8
IX. Deposits and Advances (1 to 4)	-	27,631.1	27,631.1	-	27,113.9	27,113.9	-	28,503.9	28,503.9	-	30,361.1	30,361.1
1. Civil Deposits	-	22,333.7	22,333.7	-	19,700.4	19,700.4	-	20,200.4	20,200.4	-	21,390.4	21,390.4
2. Deposits of Local Funds	-	-	-	-	0.7	0.7	-	0.7	0.7	-	0.7	0.7
3. Civil Advances	-	4,316.7	4,316.7	-	4,000.0	4,000.0	-	4,250.0	4,250.0	-	4,500.0	4,500.0
4. Others	-	980.7	980.7	-	3,412.9	3,412.9	-	4,052.9	4,052.9	-	4,470.0	4,470.0
X. Suspense and Miscellaneous (1 to 4)	-	1,131,643.5	1,131,643.5	-	747,958.4	747,958.4	-	802,857.4	802,857.4	-	837,837.4	837,837.4
1. Suspense	-	53.0	53.0	-	218.1	218.1	-	117.1	117.1	-	97.1	97.1
2. Cash Balance Investment Accounts	-	766,600.6	766,600.6	-	445,640.2	445,640.2	-	445,640.2	445,640.2	-	445,640.2	445,640.2
3. Deposits with RBI	-	139,883.8	139,883.8	-	125,000.0	125,000.0	-	125,000.0	125,000.0	-	140,000.0	140,000.0
4. Others	-	225,106.1	225,106.1	-	177,100.1	177,100.1	-	232,100.1	232,100.1	-	252,100.1	252,100.1
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	67,935.7	67,935.7	-	72,200.2	72,200.2	-	72,200.2	72,200.2	-	72,200.2	72,200.2
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	32,393.4	-	-	29,592.7	-	-	21,616.7	-	-	24,286.8
B. Surplus (+)/Deficit(-) on Capital Account	-	-	-33,140.9	-	-	-32,963.2	-	-	-36,790.1	-	-	-25,027.2
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	-747.5	-	-	-3,370.5	-	-	-15,173.4	-	-	-740.4
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)	-	-	-747.5	-	-	-3,370.5	-	-	-15,173.5	-	-	-740.4
i. Increase (+)/Decrease (-) in Cash Balances	-	-	15,752.0	-	-	-4,010.7	-	-	-15,797.8	-	-	-1,924.1
a) Opening Balance	-	-	-14,807.3	-	-	-20,317.4	-	-	944.2	-	-	-14,853.6
b) Closing Balance	-	-	944.7	-	-	-24,328.1	-	-	-14,853.6	-	-	-16,777.8
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-17,348.8	-	-	640.2	-	-	624.3	-	-	1,183.7
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	849.3	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
GOA

Item	2011-12 (Accounts)				2012-13 (Budget Estimates)				2012-13 (Revised Estimates)				2013-14 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	13	TOTAL
1	11,892.8	164,888.8	176,781.6		19,373.9	159,756.9	179,130.8		17,540.8	175,341.2	192,882.0		20,299.4	182,639.8	202,939.2	
TOTAL CAPITAL DISBURSEMENTS (I to XII)																
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	11,892.8	2,822.1	14,714.9		19,373.9	3,461.1	22,835.0		17,540.8	3,461.1	21,001.9		20,299.4	3,461.2	23,760.6	
I. Total Capital Outlay (1 + 2)	11,892.8		11,837.7		19,221.3		19,221.3		17,489.3		17,489.3		20,160.5		20,160.5	
1. Development (a + b)	9,816.6		9,816.6		15,890.9		15,890.9		14,138.6		14,138.6		16,090.2		16,090.2	
(a) Social Services (1 to 9)	2,389.0		2,389.0		4,883.0		4,883.0		4,295.6		4,295.6		4,560.2		4,560.2	
1. Education, Sports, Art and Culture	694.9		694.9		1,681.8		1,681.8		1,506.4		1,506.4		1,433.0		1,433.0	
2. Medical and Public Health	231.6		231.6		330.1		330.1		386.5		386.5		425.8		425.8	
3. Family Welfare																
4. Water Supply and Sanitation	1,336.4		1,336.4		1,664.2		1,664.2		2,064.2		2,064.2		1,904.0		1,904.0	
5. Housing	3.8		3.8		3.2		3.2		5.1		5.1		3.2		3.2	
6. Urban Development	17.3		17.3		34.5		34.5		24.2		24.2		24.9		24.9	
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	95.0		95.0		1,135.0		1,135.0		285.0		285.0		740.0		740.0	
8. Social Security and Welfare	9.6		9.6		33.3		33.3		23.3		23.3		28.3		28.3	
9. Others *	0.4		0.4		1.0		1.0		1.0		1.0		1.0		1.0	
(b) Economic Services (1 to 10)	7,427.6		7,427.6		11,007.9		11,007.9		9,843.0		9,843.0		11,530.0		11,530.0	
1. Agriculture and Allied Activities (i to xi)	259.6		259.6		540.0		540.0		314.0		314.0		464.4		464.4	
i) Crop Husbandry	6.7		6.7		144.5		144.5		24.5		24.5		160.0		160.0	
ii) Soil and Water Conservation	37.4		37.4		215.0		215.0		80.0		80.0		90.0		90.0	
iii) Animal Husbandry	13.9		13.9		43.5		43.5		31.5		31.5		31.5		31.5	
iv) Dairy Development																
v) Fisheries	61.3		61.3		77.1		77.1		77.1		77.1		87.4		87.4	
vi) Forestry and Wild Life	104.6		104.6		5.4		5.4		5.4		5.4		10.3		10.3	
vii) Plantations																
viii) Food Storage and Warehousing	15.6		15.6		11.0		11.0		36.0		36.0		22.0		22.0	
ix) Agricultural Research and Education					1.0		1.0		1.0		1.0		1.0		1.0	
x) Co-operation	20.1		20.1		42.5		42.5		58.5		58.5		62.2		62.2	
xi) Others @																
2. Rural Development	19.8		19.8		152.5		152.5		162.5		162.5		412.5		412.5	
3. Special Area Programmes of which: Hill Areas	20.4		20.4		33.0		33.0		33.0		33.0		31.0		31.0	
4. Major and Medium Irrigation and Flood Control	1,970.4		1,970.4		2,398.2		2,398.2		2,399.5		2,399.5		2,643.8		2,643.8	
5. Energy	1,721.4		1,721.4		2,279.9		2,279.9		2,279.9		2,279.9		2,306.5		2,306.5	
6. Industry and Minerals (i to iv)	2.8		2.8		70.0		70.0		70.0		70.0		118.5		118.5	
i) Village and Small Industries	2.8		2.8		35.0		35.0		35.0		35.0		108.5		108.5	
ii) Iron and Steel Industries																
iii) Non-Ferrous Mining and Metallurgical Industries																
iv) Others #					35.0		35.0		35.0		35.0		10.0		10.0	
7. Transport (i + ii)	3,179.4		3,179.4		3,425.8		3,425.8		3,475.6		3,475.6		4,465.9		4,465.9	
i) Roads and Bridges	2,954.9		2,954.9		2,526.3		2,526.3		2,726.2		2,726.2		2,959.0		2,959.0	
ii) Others **	224.5		224.5		899.5		899.5		749.5		749.5		1,506.9		1,506.9	
8. Communications																

(₹ Million)

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
GOA

Item	2011-12 (Accounts)			2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	-	-	-	-	-	-	-	-	-	-	-	-
10. General Economic Services (1 + ii)	253.6	-	253.6	2,108.5	-	2,108.5	1,108.5	-	1,108.5	1,087.4	-	1,087.4
i) Tourism	253.6	-	253.6	2,108.5	-	2,108.5	1,108.5	-	1,108.5	1,087.4	-	1,087.4
ii) Others @	-	-	-	-	-	-	-	-	-	-	-	-
2. Non-Development (General Services)	2,021.1	-	2,021.1	3,330.4	-	3,330.4	3,350.7	-	3,350.7	4,070.3	-	4,070.3
II. Discharge of Internal Debt (1 to 8)	-	2,508.2	2,508.2	-	3,604.5	3,604.5	-	3,604.5	3,604.5	-	3,630.9	3,630.9
1. Market Loans	-	988.8	988.8	-	1,550.0	1,550.0	-	1,550.0	1,550.0	-	1,088.6	1,088.6
2. Loans from LIC	-	19.9	19.9	-	19.9	19.9	-	19.9	19.9	-	19.9	19.9
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	136.3	136.3	-	311.1	311.1	-	311.1	311.1	-	505.7	505.7
5. Loans from National Co-operative Development Corporation	-	3.4	3.4	-	3.5	3.5	-	3.5	3.5	-	3.5	3.5
6. WMA from RBI	-	-	-	-	500.0	500.0	-	500.0	500.0	-	500.0	500.0
7. Special Securities issued to NSSF	-	1,228.7	1,228.7	-	1,029.3	1,029.3	-	1,029.3	1,029.3	-	1,354.5	1,354.5
8. Others	-	131.2	131.2	-	190.7	190.7	-	190.7	190.7	-	158.6	158.6
<i>of which: Land Compensation Bonds</i>	-	-	-	-	-	-	-	-	-	-	-	-
III. Repayment of Loans to the Centre (1 to 7)	-	274.7	274.7	-	265.3	265.3	-	265.3	265.3	-	277.0	277.0
1. State Plan Schemes	-	269.5	269.5	-	260.1	260.1	-	260.1	260.1	-	270.0	270.0
<i>of which: Advance release of Plan Assistance for Natural Calamities</i>	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	0.1	0.1	-	0.1	0.1	-	0.1	0.1	-	0.1	0.1
3. Centrally Sponsored Schemes	-	3.3	3.3	-	3.3	3.3	-	3.3	3.3	-	3.3	3.3
4. Non-Plan (1 + ii)	-	1.8	1.8	-	1.8	1.8	-	1.8	1.8	-	3.6	3.6
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	1.8	1.8	-	1.8	1.8	-	1.8	1.8	-	3.6	3.6
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
IV. Loans and Advances by State Governments (1+2)	-	39.1	94.2	-	91.3	243.9	-	91.3	142.8	-	53.3	192.1
1. Development Purposes (a + b)	55.1	7.7	62.8	152.6	15.0	167.6	51.5	15.0	66.5	138.8	10.0	148.8
a) Social Services (1 to 7)	29.0	7.7	36.7	105.2	15.0	120.2	5.2	15.0	20.2	110.2	10.0	120.2
1. Education, Sports, Art and Culture	29.0	-	29.0	5.0	-	5.0	-	-	5.0	10.0	-	10.0
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	15.0	15.0	-	15.0	15.0	100.0	-	100.0
6. Government Servants (Housing)	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	7.7	7.7	100.2	-	100.2	0.2	-	0.2	0.2	-	0.2
b) Economic Services (1 to 10)	26.1	-	26.1	47.4	-	47.4	46.3	-	46.3	28.6	-	28.6
1. Crop Husbandry	-	-	-	1.1	-	1.1	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	-	-	-	-	-	-	-	-	-	-	-	-
5. Major and Medium Irrigation, etc.	26.1	-	26.1	38.8	-	38.8	38.8	-	38.8	18.0	-	18.0
6. Power Projects	-	-	-	-	-	-	-	-	-	-	-	-

(₹ Million)

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
GOA

(₹ Million)

Item	2011-12 (Accounts)			2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1												
7. Village and Small Industries	-	-	-	2.5	-	2.5	2.5	-	2.5	0.6	-	0.6
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	5.0	-	5.0	5.0	-	5.0	10.0	-	10.0
2. Non-Development Purposes (a + b)	-	31.4	31.4	-	76.3	76.3	76.3	76.3	76.3	-	43.3	43.3
a) Government Servants (other than Housing)	-	31.4	31.4	-	76.3	76.3	76.3	76.3	76.3	-	43.3	43.3
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
VII. State Provident Funds, etc. (1+2)	-	1,490.1	1,490.1	-	1,533.0	1,533.0	1,533.0	1,564.6	1,564.6	-	1,642.8	1,642.8
1. State Provident Funds	-	1,477.0	1,477.0	-	1,520.2	1,520.2	1,520.2	1,550.9	1,550.9	-	1,628.4	1,628.4
2. Others	-	13.1	13.1	-	12.8	12.8	12.8	13.7	13.7	-	14.4	14.4
VIII. Reserve Funds (1 to 4)	-	1,063.8	1,063.8	-	2,342.5	2,342.5	2,342.5	1,117.0	1,117.0	-	1,172.9	1,172.9
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	358.1	358.1	-	1,013.7	1,013.7	1,013.7	376.0	376.0	-	394.8	394.8
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	705.8	705.8	-	1,328.8	1,328.8	1,328.8	741.0	741.0	-	778.1	778.1
IX. Deposits and Advances (1 to 4)	-	1,364.5	1,364.5	-	1,276.6	1,276.6	1,276.6	1,432.7	1,432.7	-	1,504.4	1,504.4
1. Civil Deposits	-	1,130.0	1,130.0	-	1,165.5	1,165.5	1,165.5	1,186.5	1,186.5	-	1,245.8	1,245.8
2. Deposits of Local Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Civil Advances	-	120.2	120.2	-	110.8	110.8	110.8	126.2	126.2	-	132.5	132.5
4. Others	-	114.3	114.3	-	0.3	0.3	0.3	120.0	120.0	-	126.0	126.0
X. Suspense and Miscellaneous (1 to 4)	-	126,171.6	126,171.6	-	120,804.8	120,804.8	120,804.8	133,690.2	133,690.2	-	139,104.2	139,104.2
1. Suspense	-	2,263.1	2,263.1	-	5,307.1	5,307.1	5,307.1	2,376.3	2,376.3	-	2,495.1	2,495.1
2. Cash Balance Investment Accounts	-	90,727.1	90,727.1	-	82,279.2	82,279.2	82,279.2	96,473.4	96,473.4	-	100,026.6	100,026.6
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	33,181.4	33,181.4	-	33,218.5	33,218.5	33,218.5	34,840.5	34,840.5	-	36,582.5	36,582.5
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	31,976.7	31,976.7	-	29,838.8	29,838.8	29,838.8	33,575.6	33,575.6	-	35,254.3	35,254.3
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	2,972.3	-	-	-829.1	-829.1	-	-3,750.9	-	-	-2,036.9
B. Surplus (+)/Deficit(-) on Capital Account	-	-	-4,857.3	-	-	-7,076.9	-7,076.9	-	-4,542.4	-	-	-7,076.1
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	-1,885.0	-	-	-7,905.9	-7,905.9	-	-8,293.3	-	-	-9,113.0
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)	-	-	-1,885.0	-	-	-7,905.9	-7,905.9	-	-8,293.3	-	-	-9,113.0
i. Increase (+)/Decrease (-) in Cash Balances	-	-	839.5	-	-	-12,635.3	-12,635.3	-	-6,642.6	-	-	-8,559.3
a) Opening Balance	-	-	-692.0	-	-	-13,560.9	-13,560.9	-	-2,251.3	-	-	-3,504.6
b) Closing Balance	-	-	147.5	-	-	-26,196.2	-26,196.2	-	-8,993.9	-	-	-12,063.9
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-2,724.5	-	-	4,729.3	4,729.3	-	-1,650.7	-	-	-1,003.7
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	450.0

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
GUJARAT

Item	2011-12 (Accounts)				2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL		PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13	
1													
TOTAL CAPITAL DISBURSEMENTS (I to XII)	141,421.4	2,813,768.8	2,955,190.1	214,315.4	1,372,736.1	1,587,051.4	220,987.7	1,327,801.1	1,548,788.8	246,527.8	1,464,212.5	1,710,740.3	
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	141,421.4	55,276.0	196,697.3	214,315.4	66,647.2	280,962.5	220,987.7	67,252.2	288,239.9	246,527.8	68,605.3	315,133.1	
I. Total Capital Outlay (1 + 2)	136,073.7	2,043.3	138,116.9	203,740.8	1,606.0	205,346.8	212,327.7	1,455.9	213,783.6	238,007.6	5,967.9	243,975.5	
1. Development (a + b)	131,810.9	749.4	132,560.3	194,872.1	666.8	195,538.9	205,391.3	508.3	205,898.6	229,841.3	1,965.6	231,806.9	
(a) Social Services (1 to 9)	32,842.4	216.6	33,059.0	58,875.7	574.8	59,450.5	60,964.0	421.4	61,385.4	71,866.6	1,848.1	73,714.7	
1. Education, Sports, Art and Culture	8,018.9	-	8,018.9	10,144.1	90.8	10,234.8	9,787.2	35.0	9,822.2	13,614.8	26.7	13,641.5	
2. Medical and Public Health	6,279.7	-	6,279.7	12,664.0	-	12,664.0	12,576.1	-	12,576.1	17,352.5	-	17,352.5	
3. Family Welfare	430.7	-	430.7	42.0	-	42.0	42.0	-	42.0	208.8	-	208.8	
4. Water Supply and Sanitation	5,217.0	-	5,217.0	9,400.0	-	9,400.0	13,400.0	-	13,400.0	14,310.0	-	14,310.0	
5. Housing	2,512.7	216.6	2,729.3	2,990.7	251.6	3,242.3	2,623.0	251.6	2,874.6	2,976.3	663.6	3,639.9	
6. Urban Development	7,317.0	-	7,317.0	12,406.6	-	12,406.6	13,986.6	-	13,986.6	12,352.0	-	12,352.0	
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	708.9	-	708.9	1,320.2	232.4	1,552.6	497.4	134.8	632.2	3,053.9	418.3	3,472.2	
8. Social Security and Welfare	68.6	-	68.6	178.2	0.1	178.3	52.1	-	52.1	91.6	-	91.6	
9. Others *	2,288.9	-	2,288.9	9,729.9	-	9,729.9	7,999.6	-	7,999.6	7,906.2	739.5	8,646.2	
(b) Economic Services (1 to 10)	98,968.5	532.8	99,501.3	135,996.4	92.0	136,088.4	144,427.3	86.9	144,514.2	157,974.7	117.5	158,092.2	
1. Agriculture and Allied Activities (i to xi)	6,810.5	0.3	6,810.8	7,091.3	47.0	7,138.3	6,871.2	43.0	6,914.2	8,272.9	47.0	8,319.9	
i) Crop Husbandry	68.1	-	68.1	296.5	-	296.5	300.2	-	300.2	252.6	-	252.6	
ii) Soil and Water Conservation	1,869.8	-	1,869.8	1,878.0	-	1,878.0	1,874.8	-	1,874.8	1,878.2	-	1,878.2	
iii) Animal Husbandry	44.8	-	44.8	226.8	-	226.8	54.1	-	54.1	268.5	-	268.5	
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-	
v) Fisheries	-0.1	-	-0.1	-	-	-	-	-	-	-	-	-	
vi) Forestry and Wild Life	4,577.9	-	4,577.9	4,392.7	45.0	4,437.7	4,310.1	41.0	4,351.1	5,348.8	45.0	5,393.8	
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-	
viii) Food Storage and Warehousing	113.1	0.3	113.4	127.0	2.0	129.0	127.0	2.0	129.0	334.0	2.0	336.0	
ix) Agricultural Research and Education	-5.2	-	-5.2	-	-	-	-	-	-	-	-	-	
x) Co-operation	-17.8	-	-17.8	0.3	-	0.3	35.1	-	35.1	0.2	-	0.2	
xi) Others @	160.0	-	160.0	170.0	-	170.0	170.0	-	170.0	190.6	-	190.6	
2. Rural Development	9,221.1	-	9,221.1	9,789.8	-	9,789.8	9,777.5	-	9,777.5	10,427.5	-	10,427.5	
3. Special Area Programmes of which: Hill Areas	71.3	-	71.3	200.0	-	200.0	154.9	-	154.9	230.0	-	230.0	
4. Major and Medium Irrigation and Flood Control	45,905.8	-	45,905.8	70,579.8	-	70,579.8	70,492.3	-	70,492.3	81,284.4	-	81,284.4	
5. Energy	8,802.0	-	8,802.0	13,030.0	-	13,030.0	13,305.0	-	13,305.0	15,071.8	-	15,071.8	
6. Industry and Minerals (i to iv)	7,198.5	2.3	7,200.8	3,237.6	1.8	3,239.4	6,225.9	1.7	6,227.6	10,659.1	1.8	10,660.9	
i) Village and Small Industries	79.0	2.3	81.3	47.3	1.8	49.1	39.6	1.7	41.3	35.2	1.8	37.0	
ii) Iron and Steel Industries	1,114.7	-	1,114.7	1,175.0	-	1,175.0	1,175.0	-	1,175.0	5,010.0	-	5,010.0	
iii) Non-Ferrous Mining and Metallurgical Industries	5.0	-	5.0	15.1	-	15.1	11.1	-	11.1	113.3	-	113.3	
iv) Others #	5,999.8	-	5,999.8	2,000.2	-	2,000.2	5,000.2	-	5,000.2	5,500.6	-	5,500.6	
7. Transport (i + ii)	18,935.8	-	18,935.8	24,548.0	42.0	24,590.0	27,688.5	42.0	27,730.5	26,825.6	67.5	26,893.1	
i) Roads and Bridges	17,868.0	-	17,868.0	20,870.6	-	20,870.6	24,703.0	-	24,703.0	21,060.4	-	21,060.4	
ii) Others **	1,067.8	-	1,067.8	3,677.4	42.0	3,719.4	2,985.5	42.0	3,027.5	5,765.2	67.5	5,832.7	
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-	

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
GUJARAT

(₹ Million)

Item	2011-12 (Accounts)			2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	-	-	-	2.5	-	2.5	300.0	-	300.0	323.0	-	323.0
10. General Economic Services (i + ii)	2,023.5	530.2	2,553.7	7,517.5	1.2	7,518.7	9,612.0	0.2	9,612.2	4,880.4	1.2	4,881.6
i) Tourism	2,023.5	-	2,023.5	2,405.0	-	2,405.0	3,605.0	-	3,605.0	4,759.4	-	4,759.4
ii) Others @	-	530.2	530.2	5,112.5	1.2	5,113.7	6,007.0	0.2	6,007.2	121.0	1.2	122.2
2. Non-Development (General Services)	4,262.7	1,293.8	5,556.6	8,868.7	939.2	9,807.9	6,936.4	947.6	7,884.0	8,166.3	4,002.3	12,168.6
II. Discharge of Internal Debt (1 to 8)	-	41,557.1	41,557.1	-	57,955.6	57,955.6	-	57,955.6	57,955.6	-	55,635.7	55,635.7
1. Market Loans	-	14,169.2	14,169.2	-	27,002.9	27,002.9	-	27,002.9	27,002.9	-	24,459.6	24,459.6
2. Loans from LIC	-	-	-	-	-	-	-	-	-	-	-	-
3. Loans from SBI and other Banks	-	224.7	224.7	-	224.7	224.7	-	224.7	224.7	-	224.7	224.7
4. Loans from NABARD	-	2.9	2.9	-	0.8	0.8	-	0.8	0.8	-	0.2	0.2
5. Loans from National Co-operative Development Corporation	-	-	-	-	-	-	-	-	-	-	-	-
6. WMA from RBI	-	0.7	0.7	-	-	-	-	-	-	-	-	-
7. Special Securities issued to NSSF	-	19,310.8	19,310.8	-	10.0	10.0	-	10.0	10.0	-	10.0	10.0
8. Others	-	7,848.8	7,848.8	-	22,198.1	22,198.1	-	22,198.1	22,198.1	-	22,655.6	22,655.6
<i>of which: Land Compensation Bonds</i>	-	-	-	-	8,519.1	8,519.1	-	8,519.1	8,519.1	-	8,285.6	8,285.6
III. Repayment of Loans to the Centre (1 to 7)	-	11,194.6	11,194.6	-	6,564.4	6,564.4	-	7,421.0	7,421.0	-	6,542.6	6,542.6
1. State Plan Schemes	-	11,057.1	11,057.1	-	6,429.6	6,429.6	-	6,431.1	6,431.1	-	6,505.2	6,505.2
<i>of which: Advance release of Plan Assistance for Natural Calamities</i>	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	43.6	43.6	-	43.6	43.6	-	305.6	305.6	-	-	-
3. Centrally Sponsored Schemes	-	54.0	54.0	-	52.6	52.6	-	645.8	645.8	-	-	-
4. Non-Plan (i + ii)	-	39.8	39.8	-	38.5	38.5	-	38.5	38.5	-	37.3	37.3
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	39.8	39.8	-	38.5	38.5	-	38.5	38.5	-	37.3	37.3
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
IV. Loans and Advances by State Governments (1+2)	5,347.7	705.7	6,053.4	10,574.6	755.9	11,330.5	8,660.0	654.4	9,314.4	8,520.2	693.8	9,214.0
1. Development Purposes (a + b)	5,347.7	4.2	5,351.9	10,574.6	266.4	10,841.0	8,660.0	8.0	8,668.0	8,520.2	10.0	8,530.2
a) Social Services (1 to 7)	205.5	4.2	209.7	264.2	266.4	530.6	220.7	8.0	228.7	235.4	10.0	245.4
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	266.4	266.4	-	8.0	266.4	-	10.0	10.0
6. Government Servants (Housing)	-	4.2	4.2	-	-	-	-	-	-	-	-	-
7. Others	205.5	-	205.5	264.2	-	264.2	220.7	-	220.7	235.4	-	235.4
b) Economic Services (1 to 10)	5,142.2	-	5,142.2	10,310.4	-	10,310.4	8,439.3	-	8,439.3	8,284.8	-	8,284.8
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	-	-	-	-	-	-	-	-	-	-	-	-
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	850.0	-	850.0	2,210.0	-	2,210.0	339.0	-	339.0	1,138.7	-	1,138.7

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
GUJARAT

Item	2011-12 (Accounts)				2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)				
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL
1															
7. Village and Small Industries	0.2	-	0.2	-	0.4	-	0.4	-	0.3	-	0.3	-	1.0	-	1.0
8. Other Industries and Minerals	42.0	-	42.0	-	1,000.0	-	1,000.0	-	1,000.0	-	1,000.0	-	395.0	-	395.0
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	4,250.0	-	4,250.0	-	7,100.0	-	7,100.0	-	7,100.0	-	7,100.0	-	6,750.1	-	6,750.1
2. Non-Development Purposes (a + b)		701.5	701.5		489.5	489.5	489.5		646.4	646.4	646.4		683.8	683.8	683.8
a) Government Servants (other than Housing)	-	162.5	162.5	-	-	14.5	14.5	-	193.5	193.5	193.5	-	221.3	221.3	221.3
b) Miscellaneous	-	539.0	539.0	-	-	475.0	475.0	-	452.9	452.9	452.9	-	462.5	462.5	462.5
V. Inter-State Settlement	-	-	-	-	-	0.1	0.1	-	0.1	0.1	0.1	-	0.1	0.1	0.1
VI. Contingency Fund	-	805.0	805.0	-	-	-	-	-	1,581.7	1,581.7	1,581.7	-	-	-	-
VII. State Provident Funds, etc. (1+2)	-	12,359.8	12,359.8	-	-	12,496.6	12,496.6	-	12,403.4	12,403.4	12,403.4	-	20,678.8	20,678.8	20,678.8
1. State Provident Funds	-	11,498.3	11,498.3	-	-	11,454.3	11,454.3	-	11,361.1	11,361.1	11,361.1	-	18,922.8	18,922.8	18,922.8
2. Others	-	861.5	861.5	-	-	1,042.3	1,042.3	-	1,042.3	1,042.3	1,042.3	-	1,756.0	1,756.0	1,756.0
VIII. Reserve Funds (1 to 4)	-	3,103.6	3,103.6	-	-	16,215.5	16,215.5	-	18,631.3	18,631.3	18,631.3	-	17,109.2	17,109.2	17,109.2
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	11.0	11.0	-	11.0	11.0	11.0	-	12.2	12.2	12.2
2. Sinking Funds	-	0.4	0.4	-	-	11,049.0	11,049.0	-	13,000.0	13,000.0	13,000.0	-	10,000.0	10,000.0	10,000.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	3,103.2	3,103.2	-	-	5,155.5	5,155.5	-	5,620.3	5,620.3	5,620.3	-	7,097.0	7,097.0	7,097.0
IX. Deposits and Advances (1 to 4)	-	246,109.3	246,109.3	-	-	273,500.0	273,500.0	-	272,220.6	272,220.6	272,220.6	-	302,926.8	302,926.8	302,926.8
1. Civil Deposits	-	42,849.0	42,849.0	-	-	38,960.3	38,960.3	-	43,086.7	43,086.7	43,086.7	-	50,068.2	50,068.2	50,068.2
2. Deposits of Local Funds	-	187,642.2	187,642.2	-	-	221,958.3	221,958.3	-	221,958.3	221,958.3	221,958.3	-	245,212.5	245,212.5	245,212.5
3. Civil Advances	-	3,398.2	3,398.2	-	-	2,806.4	2,806.4	-	2,806.4	2,806.4	2,806.4	-	3,100.8	3,100.8	3,100.8
4. Others	-	12,219.9	12,219.9	-	-	9,775.0	9,775.0	-	4,369.2	4,369.2	4,369.2	-	4,545.3	4,545.3	4,545.3
X. Suspense and Miscellaneous (1 to 4)	-	2,384,410.0	2,384,410.0	-	-	977,229.4	977,229.4	-	931,572.1	931,572.1	931,572.1	-	1,028,245.0	1,028,245.0	1,028,245.0
1. Suspense	-	-130.9	-130.9	-	-	19.8	19.8	-	19.8	19.8	19.8	-	21.9	21.9	21.9
2. Cash Balance Investment Accounts	-	1,985,802.4	1,985,802.4	-	-	10,000.0	10,000.0	-	10,000.0	10,000.0	10,000.0	-	10,000.0	10,000.0	10,000.0
3. Deposits with RBI	-	-	-	-	-	480,631.5	480,631.5	-	435,000.0	435,000.0	435,000.0	-	480,631.5	480,631.5	480,631.5
4. Others	-	398,738.5	398,738.5	-	-	486,578.1	486,578.1	-	486,552.3	486,552.3	486,552.3	-	537,591.6	537,591.6	537,591.6
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	111,480.4	111,480.4	-	-	26,412.6	26,412.6	-	23,905.0	23,905.0	23,905.0	-	26,412.6	26,412.6	26,412.6
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	32,145.3	-	-	-	36,153.1	-	-	-	38,969.9	-	-	-	46,016.1
B. Surplus (+)/Deficit(-) on Capital Account	-	-	4,317.0	-	-	-	-28,880.9	-	-	-	-36,157.0	-	-	-	-38,051.5
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	36,462.3	-	-	-	7,272.2	-	-	-	2,812.9	-	-	-	7,964.6
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)	-	-	36,462.3	-	-	-	7,272.3	-	-	-	2,812.8	-	-	-	7,964.5
i. Increase (+)/Decrease (-) in Cash Balances	-	-	-3,047.5	-	-	-	7,272.3	-	-	-	2,812.8	-	-	-	7,964.5
a) Opening Balance	-	-	1,269.0	-	-	-	28,723.6	-	-	-	-1,778.8	-	-	-	1,034.0
b) Closing Balance	-	-	-1,778.5	-	-	-	35,995.9	-	-	-	1,034.0	-	-	-	8,998.5
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	39,509.8	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
HARYANA

Item	2011-12 (Accounts)				2012-13 (Budget Estimates)				2012-13 (Revised Estimates)				2013-14 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	13	TOTAL
1	47,183.8	493,673.4	540,857.2	906,504.5	53,796.1	852,708.4	906,504.5	51,592.0	967,763.8	1,019,355.8	65,489.1	1,082,694.9	1,148,184.0			
TOTAL CAPITAL DISBURSEMENTS (I to XII)																
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$																
I. Total Capital Outlay (1 + 2)	47,183.8	30,181.7	77,365.4	78,864.9	53,796.1	25,068.7	78,864.9	51,592.0	25,654.6	77,246.6	65,489.1	27,510.3	92,999.3			
1. Development (a + b)	43,541.7	10,181.7	53,723.4	46,613.1	48,534.5	-1,921.4	46,613.1	47,585.6	-809.5	46,776.1	58,530.0	-865.1	57,664.9			
(a) Social Services (1 to 9)	41,188.5	10,181.7	51,370.2	44,333.0	46,254.4	-1,921.4	44,333.0	44,852.6	-809.5	44,043.1	55,584.4	-865.1	54,719.3			
1. Education, Sports, Art and Culture	13,674.1	-	13,674.1	18,579.7	18,579.7	-	18,579.7	17,299.4	-	17,299.4	26,347.3	-	26,347.3			
2. Medical and Public Health	757.9	-	757.9	639.3	639.3	-	639.3	1,450.9	-	1,450.9	2,104.5	-	2,104.5			
3. Family Welfare	500.3	-	500.3	40.1	40.1	-	40.1	41.2	-	41.2	1,085.0	-	1,085.0			
4. Water Supply and Sanitation	8,091.7	-	8,091.7	-	11,561.0	-	11,561.0	9,672.0	-	9,672.0	10,649.3	-	10,649.3			
5. Housing	146.5	-	146.5	1,100.0	1,100.0	-	1,100.0	450.0	-	450.0	770.0	-	770.0			
6. Urban Development	3,514.8	-	3,514.8	4,200.0	4,200.0	-	4,200.0	4,200.0	-	4,200.0	8,500.0	-	8,500.0			
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	10.0	-	10.0	26.3	26.3	-	26.3	26.3	-	26.3	35.3	-	35.3			
8. Social Security and Welfare	211.0	-	211.0	283.8	283.8	-	283.8	636.6	-	636.6	2,019.5	-	2,019.5			
9. Others *	441.9	-	441.9	441.9	729.2	-	729.2	822.4	-	822.4	1,183.7	-	1,183.7			
(b) Economic Services (1 to 10)	27,514.4	10,181.7	37,696.1	25,753.3	27,674.7	-1,921.4	25,753.3	27,553.2	-809.5	26,743.7	29,237.1	-865.1	28,372.0			
1. Agriculture and Allied Activities (i to xi)	138.6	10,177.3	10,315.9	-1,744.4	181.5	-1,925.9	-1,744.4	1,096.1	-834.0	262.1	1,312.1	-869.6	442.5			
i) Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-	-			
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-	-			
iii) Animal Husbandry	-	-	-	-	-	-	-	-	-	-	-	-	-			
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-	-			
v) Fisheries	-	-	-	3.0	3.0	-	3.0	3.0	-	3.0	3.0	-	3.0			
vi) Forestry and Wild Life	-	-	-	-	-	-	-	-	-	-	-	-	-			
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-	-			
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-	-			
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-	-			
x) Co-operation	138.6	-	138.6	178.5	178.5	-	178.5	843.1	-	843.1	732.5	-	732.5			
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-	-			
2. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-	-			
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-	-			
4. Major and Medium Irrigation and Flood Control	8,872.9	-	8,872.9	5,180.0	5,180.0	-	5,180.0	6,160.0	-	6,160.0	6,890.0	-	6,890.0			
5. Energy	8,016.0	-	8,016.0	9,106.3	9,106.3	-	9,106.3	4,957.5	-	4,957.5	4,756.8	-	4,756.8			
6. Industry and Minerals (i to iv)	203.7	-	203.7	24.5	24.5	-	24.5	24.1	-	24.1	35.7	-	35.7			
i) Village and Small Industries	2.0	-	2.0	20.2	20.2	-	20.2	20.0	-	20.0	30.0	-	30.0			
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-	-			
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-	-			
iv) Others #	201.7	-	201.7	4.3	4.3	-	4.3	4.1	-	4.1	5.7	-	5.7			
7. Transport (i + ii)	10,083.3	4.4	10,087.7	12,966.9	12,962.4	4.5	12,966.9	15,055.5	24.5	15,080.0	16,002.5	4.5	16,007.0			
i) Roads and Bridges	9,268.9	-	9,268.9	11,900.0	11,900.0	-	11,900.0	14,300.0	-	14,300.0	14,730.0	-	14,730.0			
ii) Others **	814.4	4.4	818.7	1,066.9	1,062.4	4.5	1,066.9	755.5	24.5	780.0	1,272.5	4.5	1,277.0			
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-	-			

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
HARYANA

Item	2011-12 (Accounts)				2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	
	2	3	4	5	6	7	8	9	10	11	12	13	
9. Science, Technology and Environment	-	-	-	-	-	-	-	-	-	-	-	-	
10. General Economic Services (1 + ii)	200.0	-	200.0	220.0	-	220.0	220.0	-	220.0	240.0	-	240.0	
i) Tourism	200.0	-	200.0	220.0	-	220.0	220.0	-	220.0	240.0	-	240.0	
ii) Others @	-	-	-	-	-	-	-	-	-	-	-	-	
2. Non-Development (General Services)	2,353.2	-	2,353.2	2,280.1	-	2,280.1	2,733.0	-	2,733.0	2,945.6	-	2,945.6	
II. Discharge of Internal Debt (1 to 8)	-	47,865.2	47,865.2	-	90,852.8	90,852.8	-	104,242.5	104,242.5	-	129,806.7	129,806.7	
1. Market Loans	-	3,617.6	3,617.6	-	7,555.6	7,555.6	-	7,555.6	7,555.6	-	8,248.2	8,248.2	
2. Loans from LIC	-	30.2	30.2	-	24.7	24.7	-	24.7	24.7	-	19.0	19.0	
3. Loans from SBI and other Banks	-	23,000.0	23,000.0	-	48,700.0	48,700.0	-	62,500.0	62,500.0	-	86,550.0	86,550.0	
4. Loans from NABARD	-	1,980.0	1,980.0	-	2,193.0	2,193.0	-	2,185.5	2,185.5	-	2,242.7	2,242.7	
5. Loans from National Co-operative Development Corporation	-	95.5	95.5	-	110.6	110.6	-	112.7	112.7	-	106.6	106.6	
6. WMA from RBI	-	9,742.7	9,742.7	-	20,000.0	20,000.0	-	20,000.0	20,000.0	-	20,000.0	20,000.0	
7. Special Securities issued to NSSF	-	4,711.6	4,711.6	-	5,299.8	5,299.8	-	5,299.8	5,299.8	-	5,385.6	5,385.6	
8. Others	-	4,687.5	4,687.5	-	6,969.2	6,969.2	-	6,564.2	6,564.2	-	7,254.8	7,254.8	
of which: Land Compensation Bonds	-	2,022.3	2,022.3	-	2,022.3	2,022.3	-	2,022.3	2,022.3	-	2,022.3	2,022.3	
III. Repayment of Loans to the Centre (1 to 7)	-	2,248.9	2,248.9	-	1,358.0	1,358.0	-	1,245.7	1,245.7	-	1,242.3	1,242.3	
1. State Plan Schemes	-	2,172.6	2,172.6	-	1,279.5	1,279.5	-	1,181.6	1,181.6	-	1,181.6	1,181.6	
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	
2. Central Plan Schemes	-	19.1	19.1	-	19.1	19.1	-	19.1	19.1	-	19.1	19.1	
3. Centrally Sponsored Schemes	-	35.2	35.2	-	36.3	36.3	-	36.3	36.3	-	20.7	20.7	
4. Non-Plan (1 + ii)	-	22.0	22.0	-	23.2	23.2	-	21.2	21.2	-	20.9	20.9	
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	
ii) Others	-	22.0	22.0	-	23.2	23.2	-	21.2	21.2	-	20.9	20.9	
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-	
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-	
7. Others	-	-	-	-	-	-	-	-	-	-	-	-	
IV. Loans and Advances by State Governments (1+2)	3,642.0	2,628.6	6,270.7	5,261.6	3,479.3	8,740.9	4,006.4	3,475.8	7,482.2	6,959.1	3,876.3	10,835.4	
1. Development Purposes (a + b)	3,642.0	1,265.5	4,907.6	5,261.6	1,623.5	6,885.1	4,006.4	1,620.0	5,626.4	6,959.1	1,780.0	8,739.1	
a) Social Services (1 to 7)	56.9	1,265.5	1,322.4	67.1	1,623.5	1,690.6	67.1	1,620.0	1,687.1	73.8	1,780.0	1,853.8	
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-	
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-	
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-	
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-	
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-	
6. Government Servants (Housing)	56.9	1,265.5	1,322.4	67.1	1,623.5	1,690.6	67.1	1,620.0	1,687.1	73.8	1,780.0	1,853.8	
7. Others	-	-	-	-	-	-	-	-	-	-	-	-	
b) Economic Services (1 to 10)	3,585.1	-	3,585.1	5,194.5	-	5,194.5	3,939.3	-	3,939.3	6,885.3	-	6,885.3	
1. Crop Husbandry	-	-	-	-	-	-	140.9	-	140.9	0.1	-	0.1	
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-	
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-	
4. Co-operation	1,013.4	-	1,013.4	195.4	-	195.4	1,104.2	-	1,104.2	256.9	-	256.9	
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-	
6. Power Projects	1,570.9	-	1,570.9	4,363.7	-	4,363.7	1,652.5	-	1,652.5	4,841.1	-	4,841.1	

(₹ Million)

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
HARYANA

(₹ Million)

Item	2011-12 (Accounts)			2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1												
7. Village and Small Industries	90.0	-	90.0	100.0	-	100.0	100.0	-	100.0	250.0	-	250.0
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	22.1	-	22.1	35.4	-	35.4	21.8	-	21.8	37.2	-	37.2
10. Others	888.8	-	888.8	500.0	-	500.0	920.0	-	920.0	1,500.0	-	1,500.0
2. Non-Development Purposes (a + b)		1,363.1	1,363.1		1,855.8	1,855.8		1,855.8	1,855.8		2,096.3	2,096.3
a) Government Servants (other than Housing)	-	1,363.1	1,363.1	-	1,855.8	1,855.8	-	1,855.8	1,855.8	-	2,096.3	2,096.3
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	1,675.2	1,675.2	-	-	-	-	-	-	-	-	-
VII. State Provident Funds, etc. (1+2)		14,800.9	14,800.9		13,772.0	13,772.0		15,430.0	15,430.0		16,185.0	16,185.0
1. State Provident Funds	-	14,572.1	14,572.1	-	13,571.0	13,571.0	-	15,300.0	15,300.0	-	16,065.0	16,065.0
2. Others	-	228.8	228.8	-	201.0	201.0	-	130.0	130.0	-	120.0	120.0
VIII. Reserve Funds (1 to 4)		4,592.6	4,592.6		4,881.4	4,881.4		5,892.4	5,892.4		9,845.3	9,845.3
1. Depreciation/Renewal Reserve Funds	-	589.5	589.5	-	587.0	587.0	-	587.0	587.0	-	627.5	627.5
2. Sinking Funds	-	1,911.2	1,911.2	-	2,159.9	2,159.9	-	2,108.4	2,108.4	-	2,876.0	2,876.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	2,091.9	2,091.9	-	2,134.5	2,134.5	-	3,197.0	3,197.0	-	6,341.8	6,341.8
IX. Deposits and Advances (1 to 4)		93,453.1	93,453.1		72,650.2	72,650.2		82,951.8	82,951.8		91,235.9	91,235.9
1. Civil Deposits	-	25,616.6	25,616.6	-	24,941.1	24,941.1	-	26,276.3	26,276.3	-	28,903.9	28,903.9
2. Deposits of Local Funds	-	407.3	407.3	-	433.0	433.0	-	315.1	315.1	-	346.6	346.6
3. Civil Advances	-	564.7	564.7	-	479.3	479.3	-	380.4	380.4	-	396.5	396.5
4. Others	-	66,864.5	66,864.5	-	46,796.9	46,796.9	-	56,000.0	56,000.0	-	61,588.9	61,588.9
X. Suspense and Miscellaneous (1 to 4)		261,799.3	261,799.3		619,219.4	619,219.4		698,325.1	698,325.1		768,657.6	768,657.6
1. Suspense	-	6,335.0	6,335.0	-	6,978.4	6,978.4	-	81,903.4	81,903.4	-	90,593.8	90,593.8
2. Cash Balance Investment Accounts	-	254,632.2	254,632.2	-	609,957.9	609,957.9	-	189,657.8	189,657.8	-	208,623.6	208,623.6
3. Deposits with RBI	-	-	-	-	2,283.2	2,283.2	-	1,060.2	1,060.2	-	1,166.2	1,166.2
4. Others	-	832.1	832.1	-	-	-	-	-	-	-	-	-
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	54,428.0	54,428.0	-	48,416.7	48,416.7	-	57,009.9	57,009.9	-	62,710.9	62,710.9
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	-14,573.0	-	-	-24,555.5	-	-	-31,633.8	-	-	-24,432.3
B. Surplus (+)/Deficit(-) on Capital Account	-	-	28,709.0	-	-	32,843.8	-	-	25,889.8	-	-	18,116.2
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	14,136.1	-	-	8,288.4	-	-	-5,744.0	-	-	-6,316.1
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)			14,136.1			8,288.4			-5,744.0			-6,316.1
i. Increase (+)/Decrease (-) in Cash Balances			17,264.0			4,257.7			109.4			122.6
a) Opening Balance	-	-	-17,758.6	-	-	-14,181.4	-	-	-494.6	-	-	-385.2
b) Closing Balance	-	-	-494.6	-	-	-9,923.8	-	-	-385.2	-	-	-262.6
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)			-3,127.9			4,030.7			-5,853.4			-6,438.7
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)												

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
HIMACHAL PRADESH

(₹ Million)

Item	2011-12 (Accounts)			2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL CAPITAL DISBURSEMENTS (I to XII)	22,418.9	364,542.9	386,961.8	22,431.3	43,192.7	65,624.0	22,810.3	43,290.6	66,100.8	23,754.9	45,724.9	69,479.8
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	22,418.9	11,886.4	34,305.4	22,431.3	20,315.9	42,747.2	22,810.3	20,413.8	43,224.0	23,754.9	17,448.0	41,202.9
I. Total Capital Outlay (I + 2)	17,634.8	463.6	18,098.3	18,819.1	883.5	19,702.6	19,174.1	951.6	20,125.7	20,390.5	244.0	20,634.5
1. Development (a + b)	16,921.7	443.6	17,365.3	18,179.5	839.5	19,019.0	18,502.5	879.8	19,382.3	19,814.6	200.0	20,014.6
(a) Social Services (1 to 9)	3,718.7	-	3,718.7	4,380.7	-	4,380.7	4,637.3	-	4,637.3	4,495.5	-	4,495.5
1. Education, Sports, Art and Culture	977.3	-	977.3	1,255.0	-	1,255.0	1,466.0	-	1,466.0	1,265.5	-	1,265.5
2. Medical and Public Health	291.9	-	291.9	580.8	-	580.8	585.4	-	585.4	766.7	-	766.7
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	2,002.8	-	2,002.8	2,195.6	-	2,195.6	2,220.8	-	2,220.8	2,069.8	-	2,069.8
5. Housing	237.9	-	237.9	195.0	-	195.0	207.0	-	207.0	183.7	-	183.7
6. Urban Development	13.0	-	13.0	10.0	-	10.0	10.0	-	10.0	9.7	-	9.7
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	132.2	-	132.2	75.5	-	75.5	76.5	-	76.5	156.7	-	156.7
8. Social Security and Welfare	58.3	-	58.3	60.5	-	60.5	64.3	-	64.3	34.0	-	34.0
9. Others *	5.3	-	5.3	8.4	-	8.4	7.3	-	7.3	9.4	-	9.4
(b) Economic Services (1 to 10)	13,203.0	443.6	13,646.6	13,798.8	839.5	14,638.3	13,865.3	879.8	14,745.1	15,319.0	200.0	15,519.0
1. Agriculture and Allied Activities (i to xi)	608.6	107.6	716.2	637.1	-	637.1	690.6	-	690.6	651.9	-	651.9
i) Crop Husbandry	18.4	41.9	60.3	27.8	-	27.8	28.4	-	28.4	28.8	-	28.8
ii) Soil and Water Conservation	496.9	-	496.9	505.2	-	505.2	497.2	-	497.2	522.3	-	522.3
iii) Animal Husbandry	37.4	-	37.4	43.0	-	43.0	87.5	-	87.5	38.7	-	38.7
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	9.4	-	9.4	18.5	-	18.5	19.4	-	19.4	20.4	-	20.4
vi) Forestry and Wild Life	43.0	-	43.0	38.7	-	38.7	53.8	-	53.8	37.8	-	37.8
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	1.6	-	1.6	1.9	-	1.9	2.1	-	2.1	1.8	-	1.8
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	1.8	65.7	67.5	2.1	-	2.1	2.1	-	2.1	2.1	-	2.1
xi) Others @	-	-	-	3.7	-	3.7	3.7	-	3.7	-	-	-
2. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-
4. Major and Medium Irrigation and Flood Control	3,235.0	-	3,235.0	2,694.9	-	2,694.9	2,744.3	-	2,744.3	2,960.6	-	2,960.6
5. Energy	2,085.0	-	2,085.0	2,239.2	500.0	2,739.2	2,142.1	500.0	2,642.1	2,740.7	-	2,740.7
6. Industry and Minerals (i to iv)	140.2	5.0	145.2	159.6	-	159.6	160.1	-	160.1	166.2	-	166.2
i) Village and Small Industries	140.2	5.0	145.2	159.6	-	159.6	160.1	-	160.1	166.2	-	166.2
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	-	-	-	-	-	-	-	-	-	-	-	-
7. Transport (i + ii)	6,533.4	331.0	6,864.4	7,363.5	339.5	7,703.0	7,007.7	379.8	7,387.5	8,124.3	200.0	8,324.3
i) Roads and Bridges	6,229.2	331.0	6,560.2	7,107.9	200.0	7,307.9	6,692.5	240.3	6,922.8	7,599.0	200.0	7,799.0
ii) Others **	304.2	-	304.2	255.6	139.5	395.1	325.1	139.5	464.6	525.3	-	525.3
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
HIMACHAL PRADESH

Item	2011-12 (Accounts)				2012-13 (Budget Estimates)				2012-13 (Revised Estimates)				2013-14 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	13	
1																
9. Science, Technology and Environment																
10. General Economic Services (i + ii)	620.9		620.9	700.8		700.8	1,116.9			1,116.9			675.4		675.4	
i) Tourism	20.7		20.7	17.1		17.1	17.1			17.1			20.7		20.7	
ii) Others @	600.1		600.1	683.7		683.7	1,099.8			1,099.8			654.7		654.7	
2. Non-Development (General Services)	713.1	20.0	733.1	639.6	44.0	683.6	671.6	71.8	44.0	713.4	44.0	16,525.2	576.0	44.0	620.0	
Discharge of Internal Debt (1 to 8)		10,343.5	10,343.5	18,742.1	18,742.1	18,742.1	18,699.4	18,699.4	18,699.4	18,699.4	16,525.2	16,525.2	16,525.2	16,525.2	16,525.2	
1. Market Loans		4,026.2	4,026.2	6,978.5	6,978.5	6,978.5	6,978.5	6,978.5	6,978.5	6,978.5	6,104.9	6,104.9	6,104.9	6,104.9	6,104.9	
2. Loans from LIC		483.5	483.5	483.2	483.2	483.2	482.8	482.8	482.8	482.8	482.1	482.1	482.1	482.1	482.1	
3. Loans from SBI and other Banks																
4. Loans from NABARD		1,535.4	1,535.4	1,975.0	1,975.0	1,975.0	1,970.5	1,970.5	1,970.5	1,970.5	2,309.8	2,309.8	2,309.8	2,309.8	2,309.8	
5. Loans from National Co-operative Development Corporation		79.3	79.3	50.0	50.0	50.0	48.2	48.2	48.2	48.2	48.3	48.3	48.3	48.3	48.3	
6. WMA from RBI					0.1	0.1	0.1	0.1	0.1	0.1	0.1	0.1	0.1	0.1	0.1	
7. Special Securities issued to NSSF		1,513.8	1,513.8	1,853.8	1,853.8	1,853.8	1,853.7	1,853.7	1,853.7	1,853.7	1,933.0	1,933.0	1,933.0	1,933.0	1,933.0	
8. Others		2,705.5	2,705.5	7,401.6	7,401.6	7,401.6	7,365.5	7,365.5	7,365.5	7,365.5	5,647.1	5,647.1	5,647.1	5,647.1	5,647.1	
of which: Land Compensation Bonds		70.2	70.2	70.2	70.2	70.2	35.1	35.1	35.1	35.1	70.2	70.2	70.2	70.2	70.2	
III. Repayment of Loans to the Centre (1 to 7)		933.7	933.7	630.9	630.9	630.9	605.1	605.1	605.1	605.1	619.3	619.3	619.3	619.3	619.3	
1. State Plan Schemes		568.7	568.7	578.4	578.4	578.4	589.0	589.0	589.0	589.0	604.0	604.0	604.0	604.0	604.0	
of which: Advance release of Plan Assistance for Natural Calamities																
2. Central Plan Schemes		1.2	1.2	0.2	0.2	0.2										
3. Centrally Sponsored Schemes		341.0	341.0	36.1	36.1	36.1										
4. Non-Plan (i + ii)		22.7	22.7	16.1	16.1	16.1	16.1	16.1	16.1	16.1	15.3	15.3	15.3	15.3	15.3	
i) Relief for Natural Calamities																
ii) Others		22.7	22.7	16.1	16.1	16.1	16.1	16.1	16.1	16.1	15.3	15.3	15.3	15.3	15.3	
5. Ways and Means Advances from Centre																
6. Loans for Special Schemes																
7. Others																
IV. Loans and Advances by State Governments (1+2)	4,784.2	145.6	4,929.8	3,612.2	59.5	3,671.7	3,636.1	157.8	3,636.1	3,794.0	59.5	3,423.9	3,364.4	59.5	3,423.9	
1. Development Purposes (a + b)	4,784.2	133.8	4,917.9	3,612.2	3.0	3,615.2	3,635.4	101.0	3,635.4	3,736.4	3.0	3,367.4	3,364.4	3.0	3,367.4	
a) Social Services (1 to 7)	48.4	63.8	112.2	62.2	3.0	65.2	76.9	3.0	76.9	79.9	3.0	67.4	64.4	3.0	67.4	
1. Education, Sports, Art and Culture		59.7	59.7													
2. Medical and Public Health																
3. Family Welfare																
4. Water Supply and Sanitation																
5. Housing	45.3	4.1	49.4	58.6	3.0	61.6	25.4	3.0	25.4	25.4	3.0	63.8	60.8	3.0	63.8	
6. Government Servants (Housing)	3.1		3.1	3.6		3.6	3.6		3.6	3.6		3.6	3.6		3.6	
7. Others																
b) Economic Services (1 to 10)	4,735.8	70.0	4,805.8	3,550.0		3,550.0	3,558.5	98.0	3,558.5	3,656.5	98.0	3,300.0	3,300.0	98.0	3,300.0	
1. Crop Husbandry		70.0	70.0													
2. Soil and Water Conservation																
3. Food Storage and Warehousing																
4. Co-operation																
5. Major and Medium Irrigation, etc.																
6. Power Projects	4,735.6		4,735.6	3,550.0		3,550.0	3,550.0		3,550.0	3,550.0		3,300.0	3,300.0		3,300.0	

(₹ Million)

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
HIMACHAL PRADESH

(₹ Million)

Item	2011-12 (Accounts)			2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	0.2	-	0.2	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	48.0	48.0	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	-	-	-	-	-	-	-	-	-
2. Non-Development Purposes (a + b)	-	11.9	11.9	-	56.5	56.5	0.8	56.8	57.6	-	56.5	56.5
a) Government Servants (other than Housing)	-	11.9	11.9	-	56.5	56.5	0.8	56.8	57.6	-	56.5	56.5
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
VII. State Provident Funds, etc. (1+2)	-	14,644.4	14,644.4	-	6,100.0	6,100.0	-	6,100.0	6,100.0	-	11,500.0	11,500.0
1. State Provident Funds	-	14,536.1	14,536.1	-	6,040.0	6,040.0	-	6,040.0	6,040.0	-	11,250.0	11,250.0
2. Others	-	108.3	108.3	-	60.0	60.0	-	60.0	60.0	-	250.0	250.0
VIII. Reserve Funds (1 to 4)	-	1,417.7	1,417.7	-	10.1	10.1	-	10.1	10.1	-	10.2	10.2
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	1,417.7	1,417.7	-	10.1	10.1	-	10.1	10.1	-	10.2	10.2
IX. Deposits and Advances (1 to 4)	-	16,025.6	16,025.6	-	3,738.8	3,738.8	-	3,738.8	3,738.8	-	3,738.8	3,738.8
1. Civil Deposits	-	13,911.6	13,911.6	-	798.7	798.7	-	798.7	798.7	-	798.7	798.7
2. Deposits of Local Funds	-	374.4	374.4	-	2,150.0	2,150.0	-	2,150.0	2,150.0	-	2,150.0	2,150.0
3. Civil Advances	-	898.4	898.4	-	725.0	725.0	-	725.0	725.0	-	725.0	725.0
4. Others	-	841.2	841.2	-	65.1	65.1	-	65.1	65.1	-	65.1	65.1
X. Suspense and Miscellaneous (1 to 4)	-	272,199.6	272,199.6	-	8,224.1	8,224.1	-	8,224.1	8,224.1	-	8,224.1	8,224.1
1. Suspense	-	4,802.6	4,802.6	-	1,710.0	1,710.0	-	1,710.0	1,710.0	-	1,710.0	1,710.0
2. Cash Balance Investment Accounts	-	267,395.7	267,395.7	-	1,500.0	1,500.0	-	1,500.0	1,500.0	-	1,500.0	1,500.0
3. Deposits with RBI	-	-	-	-	5,000.0	5,000.0	-	5,000.0	5,000.0	-	5,000.0	5,000.0
4. Others	-	1.4	1.4	-	14.1	14.1	-	14.1	14.1	-	14.1	14.1
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	48,369.1	48,369.1	-	4,803.7	4,803.7	-	4,803.7	4,803.7	-	4,803.7	4,803.7
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	6,448.9	-	-	3,737.9	-	-	3,548.2	-	-	539.7
B. Surplus (+)/Deficit(-) on Capital Account	-	-	-7,020.3	-	-	-2,931.4	-	-	-3,468.0	-	-	698.4
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	-571.4	-	-	806.4	-	-	80.1	-	-	1,238.1
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)	-	-	-571.4	-	-	806.4	-	-	80.2	-	-	1,238.1
i. Increase (+)/Decrease (-) in Cash Balances	-	-	421.4	-	-	806.4	-	-	80.2	-	-	1,238.1
a) Opening Balance	-	-	9,065.3	-	-	7,905.4	-	-	9,486.7	-	-	9,566.9
b) Closing Balance	-	-	9,486.7	-	-	8,711.9	-	-	9,566.9	-	-	10,805.0
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-	-	-	-	-	-	-	-	-	-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-982.8	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Jammu and Kashmir (Contd.)

Item	2011-12 (Accounts)				2012-13 (Budget Estimates)				2012-13 (Revised Estimates)				2013-14 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	13	TOTAL
1	54,735.9	370,353.4	425,089.3		68,852.4	47,718.7	116,571.1		69,166.2	53,004.9	122,171.1		71,685.2	56,148.4	127,833.5	
TOTAL CAPITAL DISBURSEMENTS (1 to XII)																
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$																
I. Total Capital Outlay (1 + 2)	54,735.9	17,021.6	71,757.5		68,852.4	18,354.0	87,206.4		69,166.2	18,461.9	87,628.2		71,685.2	19,024.0	90,709.2	
1. Development (a + b)	54,735.9	4,252.4	58,988.3		68,852.4	4,482.4	73,334.8		69,166.2	4,270.4	73,436.6		71,685.2	5,420.8	77,106.0	
(a) Social Services (1 to 9)	51,264.8	3,786.1	55,050.9		60,432.7	3,882.4	64,315.0		51,168.1	3,773.4	54,941.5		54,053.9	4,684.6	58,738.5	
1. Education, Sports, Art and Culture	15,214.5	473.1	15,687.6		20,352.8	565.7	20,918.5		17,985.6	572.9	18,558.5		15,104.1	622.0	15,726.1	
2. Medical and Public Health	5,089.6	-	5,089.6		6,572.3	-	6,572.3		4,265.7	-	4,265.7		4,212.7	-	4,212.7	
3. Family Welfare	2,686.2	-	2,686.2		3,188.6	-	3,188.6		2,901.2	-	2,901.2		2,663.4	-	2,663.4	
4. Water Supply and Sanitation	1,874.4	-	1,874.4		1,500.0	-	1,500.0		565.0	-	565.0		550.0	-	550.0	
5. Housing	72.6	-	72.6		90.0	-	90.0		40.0	-	40.0		40.0	-	40.0	
6. Urban Development	3,370.3	-	3,370.3		5,417.2	434.5	5,851.7		7,147.6	434.5	7,582.1		4,838.1	514.0	5,352.1	
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	67.2	-	67.2		382.1	-	382.1		594.5	-	594.5		469.3	-	469.3	
8. Social Security and Welfare	1,551.0	473.1	2,024.0		1,535.7	131.1	1,666.9		1,605.4	138.3	1,743.7		1,101.4	108.0	1,209.4	
9. Others *	523.1	-	523.1		1,667.0	-	1,667.0		866.2	-	866.2		1,229.2	-	1,229.2	
(b) Economic Services (1 to 10)	36,050.3	3,313.0	39,363.3		40,079.8	3,316.7	43,386.5		33,192.5	3,200.5	36,393.0		38,949.8	4,062.5	43,012.3	
1. Agriculture and Allied Activities (i to xi)	2,966.1	3,257.2	6,223.3		4,387.7	1,362.2	5,749.9		3,619.6	1,246.1	4,865.6		3,628.2	1,750.6	5,378.7	
i) Crop Husbandry	1,256.6	117.1	1,373.7		2,407.2	90.5	2,497.7		1,840.5	86.8	1,927.3		1,839.2	77.6	1,916.8	
ii) Soil and Water Conservation	111.8	-	111.8		66.5	-	66.5		33.5	-	33.5		32.0	-	32.0	
iii) Animal Husbandry	273.1	7.2	280.3		348.8	-	348.8		287.5	-	287.5		287.5	-	287.5	
iv) Dairy Development	12.2	-	12.2		138.9	-	138.9		110.7	-	110.7		110.7	-	110.7	
v) Fisheries	153.2	-	153.2		1,039.4	-	1,039.4		990.5	-	990.5		1,008.5	-	1,008.5	
vi) Forestry and Wild Life	695.1	-	695.1		-	-	-		-	-	-		-	-	-	
vii) Plantations	-	-	-		-	-	-		-	-	-		-	-	-	
viii) Food Storage and Warehousing	8.7	3,133.0	3,141.7		13.0	1,271.7	1,284.7		19.6	1,159.2	1,178.9		13.0	1,673.0	1,686.0	
ix) Agricultural Research and Education	303.2	-	303.2		300.0	-	300.0		240.0	-	240.0		240.0	-	240.0	
x) Co-operation	152.2	-	152.2		73.8	-	73.8		97.3	-	97.3		97.3	-	97.3	
xi) Others @	-	-	-		-	-	-		-	-	-		-	-	-	
2. Rural Development	3,143.8	-	3,143.8		2,119.5	1,954.5	4,074.0		876.2	1,954.5	2,830.7		1,560.2	2,312.0	3,872.2	
3. Special Area Programmes of which: Hill Areas	1,501.5	-5.2	1,496.2		-	-	-		-	-	-		-	-	-	
4. Major and Medium Irrigation and Flood Control	4,653.9	-0.1	4,653.9		4,693.0	-	4,693.0		3,682.0	-	3,682.0		4,020.0	-	4,020.0	
5. Energy	5,341.8	-	5,341.8		6,282.4	-	6,282.4		6,478.5	-	6,478.5		8,659.5	-	8,659.5	
6. Industry and Minerals (i to iv)	1,361.1	0.1	1,361.2		1,182.4	-	1,182.4		1,167.8	-	1,167.8		1,157.1	-	1,157.1	
i) Village and Small Industries	1,332.2	0.1	1,332.3		1,092.3	-	1,092.3		1,073.9	-	1,073.9		1,067.0	-	1,067.0	
ii) Iron and Steel Industries	-	-	-		47.0	-	47.0		50.8	-	50.8		47.0	-	47.0	
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-		-	-	-		-	-	-		-	-	-	
iv) Others #	28.9	-	28.9		43.1	-	43.1		43.1	-	43.1		43.1	-	43.1	
7. Transport (i + ii)	10,809.6	-	10,809.6		1,812.9	-	1,812.9		1,690.6	-	1,690.6		912.6	-	912.6	
i) Roads and Bridges	10,694.5	-	10,694.5		1,752.9	-	1,752.9		1,630.6	-	1,630.6		850.0	-	850.0	
ii) Others **	115.1	-	115.1		60.0	-	60.0		60.0	-	60.0		62.6	-	62.6	
8. Communications	-	-	-		-	-	-		-	-	-		-	-	-	

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
JAMMU AND KASHMIR

Item	2011-12 (Accounts)						2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)			
	PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN	TOTAL		PLAN		NON-PLAN	TOTAL	
	2	3	4	5	6	7	8	9	10	11	12	13				
1																
9. Science, Technology and Environment	47.9	-	47.9	165.0	-	165.0	169.9	-	169.9	-	169.9	-	166.0	-	166.0	166.0
10. General Economic Services (1 + ii)	6,224.6	61.0	6,285.6	19,436.9	-	19,436.9	15,498.0	-	15,498.0	-	15,498.0	-	18,846.3	-	18,846.3	18,846.3
i) Tourism	1,741.9	-	1,741.9	1,503.6	-	1,503.6	1,537.9	-	1,537.9	-	1,537.9	-	1,433.6	-	1,433.6	1,433.6
ii) Others @	4,482.7	61.0	4,543.7	17,933.3	-	17,933.3	13,960.1	-	13,960.1	-	13,960.1	-	17,412.7	-	17,412.7	17,412.7
2. Non-Development (General Services)	3,471.1	466.3	3,937.4	8,419.8	600.0	9,019.8	17,998.1	497.0	18,495.1	736.3	19,231.4	736.3	17,631.3	736.3	18,367.5	18,367.5
II. Discharge of Internal Debt (1 to 8)																
1. Market Loans	-	55,508.2	55,508.2	-	12,208.5	12,208.5	-	-	12,208.5	-	12,208.5	-	-	-	11,322.6	11,322.6
2. Loans from LIC	-	3,161.9	3,161.9	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Loans from SBI and other Banks	-	951.4	951.4	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	2,245.2	2,245.2	-	-	-	-	-	-	-	-	-	-	-	-	-
5. Loans from National Co-operative Development Corporation	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6. WMA from RBI	-	44,364.5	44,364.5	-	-	-	-	-	-	-	-	-	-	-	-	-
7. Special Securities issued to NSSF	-	1,770.8	1,770.8	-	-	-	-	-	-	-	-	-	-	-	-	-
8. Others	-	3,014.4	3,014.4	-	12,208.5	12,208.5	-	-	12,208.5	-	12,208.5	-	-	11,322.6	11,322.6	11,322.6
of which: Land Compensation Bonds	-	2,887.6	2,887.6	-	-	-	-	-	-	-	-	-	-	-	-	-
III. Repayment of Loans to the Centre (1 to 7)																
1. State Plan Schemes	-	969.3	969.3	-	969.3	969.3	-	-	969.3	-	969.3	-	-	985.6	985.6	985.6
of which: Advance release of Plan Assistance for Natural Calamities	-	969.3	969.3	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Non-Plan (1 + ii)	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	963.3	963.3	-	-	963.3	-	963.3	-	-	985.6	985.6	985.6
IV. Loans and Advances by State Governments (1+2)																
1. Development Purposes (a + b)																
a) Social Services (1 to 7)	-	45.6	45.6	-	200.0	200.0	-	-	201.0	-	201.0	-	-	200.0	200.0	200.0
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	4.4	4.4	-	-	-	-	-	1.0	-	1.0	-	-	-	-	-
7. Others	-	41.2	41.2	-	200.0	200.0	-	-	200.0	-	200.0	-	-	200.0	200.0	200.0
b) Economic Services (1 to 10)	-	610.5	610.5	-	491.3	491.3	-	-	811.0	-	811.0	-	-	1,090.0	1,090.0	1,090.0
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
JAMMU AND KASHMIR

(₹ Million)

Item	2011-12 (Accounts)			2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	384.1	384.1	-	191.3	191.3	-	411.0	411.0	-	690.0	690.0
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	226.3	226.3	-	300.0	300.0	-	400.0	400.0	-	400.0	400.0
2. Non-Development Purposes (a + b)	-	-	-	-	8.5	8.5	-	7.8	7.8	-	5.0	5.0
a) Government Servants (other than Housing)	-	-	-	-	8.5	8.5	-	7.8	7.8	-	5.0	5.0
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	3.5	3.5	-	-	-	-	-	-	-	-	-
VII. State Provident Funds, etc. (1+2)	-	12,568.6	12,568.6	-	17,040.0	17,040.0	-	17,040.0	17,040.0	-	21,533.8	21,533.8
1. State Provident Funds	-	11,937.8	11,937.8	-	16,820.0	16,820.0	-	16,820.0	16,820.0	-	21,373.0	21,373.0
2. Others	-	630.8	630.8	-	220.0	220.0	-	220.0	220.0	-	160.8	160.8
VIII. Reserve Funds (1 to 4)	-	699.4	699.4	-	1,219.6	1,219.6	-	4,425.7	4,425.7	-	2,224.4	2,224.4
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	699.4	699.4	-	1,219.6	1,219.6	-	4,425.7	4,425.7	-	2,224.4	2,224.4
IX. Deposits and Advances (1 to 4)	-	36,714.3	36,714.3	-	5,648.7	5,648.7	-	7,321.6	7,321.6	-	7,836.1	7,836.1
1. Civil Deposits	-	22,789.9	22,789.9	-	110.0	110.0	-	110.0	110.0	-	110.0	110.0
2. Deposits of Local Funds	-	9,035.7	9,035.7	-	5,418.7	5,418.7	-	7,091.6	7,091.6	-	7,606.1	7,606.1
3. Civil Advances	-	3,468.8	3,468.8	-	120.0	120.0	-	120.0	120.0	-	120.0	120.0
4. Others	-	1,419.9	1,419.9	-	-	-	-	-	-	-	-	-
X. Suspense and Miscellaneous (1 to 4)	-	142,791.7	142,791.7	-	4,126.5	4,126.5	-	4,425.7	4,425.7	-	4,200.0	4,200.0
1. Suspense	-	2,460.4	2,460.4	-	3,526.5	3,526.5	-	3,825.7	3,825.7	-	3,600.0	3,600.0
2. Cash Balance Investment Accounts	-	137,621.2	137,621.2	-	360.0	360.0	-	360.0	360.0	-	360.0	360.0
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	2,710.1	2,710.1	-	240.0	240.0	-	240.0	240.0	-	240.0	240.0
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	116,189.8	116,189.8	-	1,330.0	1,330.0	-	1,330.0	1,330.0	-	1,330.0	1,330.0
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	21,024.8	-	-	53,568.4	-	-	46,602.7	-	-	57,336.3
B. Surplus (+)/Deficit(-) on Capital Account	-	-	-12,413.3	-	-	-49,928.9	-	-	-39,509.9	-	-	-49,727.1
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	8,611.5	-	-	3,639.5	-	-	7,092.8	-	-	7,609.2
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)	-	-	8,611.4	-	-	3,639.5	-	-	7,092.8	-	-	7,609.2
i. Increase (+)/Decrease (-) in Cash Balances	-	-	1,486.5	-	-	3,279.5	-	-	7,092.8	-	-	7,609.2
a) Opening Balance	-	-	513.8	-	-	-	-	-	1.6	-	-	1.6
b) Closing Balance	-	-	2,000.3	-	-	3,279.5	-	-	7,094.4	-	-	7,610.8
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-	-	-	-	-	-	-	-	-	-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	7,124.9	-	-	360.0	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
JHARKHAND

Item	2011-12 (Accounts)				2012-13 (Budget Estimates)				2012-13 (Revised Estimates)				2013-14 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	13	TOTAL
TOTAL CAPITAL DISBURSEMENTS (I to XII)	32,973.8	342,633.0	375,606.8	1,265,792.5	74,565.8	1,191,226.6	1,265,792.5	73,138.8	366,780.8	439,919.6	70,423.9	385,143.9	455,567.8			
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	32,973.8	17,181.1	50,154.9	92,132.5	74,565.8	17,566.7	92,132.5	73,138.8	17,612.2	90,751.0	70,423.9	20,714.3	91,138.2			
I. Total Capital Outlay (1 + 2)	31,114.9	478.8	31,593.7	68,568.3	67,918.3	650.0	68,568.3	66,351.3	695.5	67,046.8	62,588.6	2,075.5	64,664.0			
1. Development (a + b)	30,037.6	0.5	30,038.1	65,483.0	65,483.0	-	65,483.0	63,916.0	-	63,916.0	62,344.2	-	62,344.2			
(a) Social Services (1 to 9)	8,663.1	-	8,663.1	18,670.0	18,670.0	-	18,670.0	18,971.1	-	18,971.1	13,778.8	-	13,778.8			
1. Education, Sports, Art and Culture	759.8	-	759.8	1,336.0	1,336.0	-	1,336.0	1,336.0	-	1,336.0	2,694.1	-	2,694.1			
2. Medical and Public Health	1,635.3	-	1,635.3	3,525.6	3,525.6	-	3,525.6	3,643.2	-	3,643.2	2,918.0	-	2,918.0			
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-	-			
4. Water Supply and Sanitation	2,412.6	-	2,412.6	3,500.0	3,500.0	-	3,500.0	3,500.0	-	3,500.0	3,600.0	-	3,600.0			
5. Housing	52.5	-	52.5	120.0	120.0	-	120.0	120.0	-	120.0	150.0	-	150.0			
6. Urban Development	1,760.9	-	1,760.9	6,732.0	6,732.0	-	6,732.0	6,732.0	-	6,732.0	55.0	-	55.0			
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	2,042.0	-	2,042.0	2,317.7	2,317.7	-	2,317.7	2,501.2	-	2,501.2	3,281.7	-	3,281.7			
8. Social Security and Welfare	-	-	-	1,138.8	1,138.8	-	1,138.8	1,138.8	-	1,138.8	1,080.0	-	1,080.0			
9. Others *	-	-	-	-	-	-	-	-	-	-	-	-	-			
(b) Economic Services (1 to 10)	21,374.4	0.5	21,374.9	46,813.0	46,813.0	-	46,813.0	44,944.9	-	44,944.9	48,565.4	-	48,565.4			
1. Agriculture and Allied Activities (i to xi)	552.8	-	552.8	220.5	220.5	-	220.5	238.6	-	238.6	149.5	-	149.5			
i) Crop Husbandry	140.0	-	140.0	80.0	80.0	-	80.0	80.0	-	80.0	15.0	-	15.0			
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-	-			
iii) Animal Husbandry	-	-	-	-	-	-	-	-	-	-	-	-	-			
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-	-			
v) Fisheries	27.0	-	27.0	10.0	10.0	-	10.0	28.1	-	28.1	70.0	-	70.0			
vi) Forestry and Wild Life	125.0	-	125.0	40.0	40.0	-	40.0	40.0	-	40.0	6.0	-	6.0			
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-	-			
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-	-			
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-	-			
x) Co-operation	260.8	-	260.8	90.5	90.5	-	90.5	90.5	-	90.5	58.5	-	58.5			
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-	-			
2. Rural Development	8,498.8	-	8,498.8	9,624.2	9,624.2	-	9,624.2	9,624.2	-	9,624.2	10,874.0	-	10,874.0			
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-	-			
4. Major and Medium Irrigation and Flood Control	3,993.1	-	3,993.1	19,888.0	19,888.0	-	19,888.0	18,201.8	-	18,201.8	19,386.0	-	19,386.0			
5. Energy	-	-	-	-	-	-	-	-	-	-	-	-	-			
6. Industry and Minerals (i to iv)	-	-	-	-	-	-	-	-	-	-	-	-	-			
i) Village and Small Industries	-	-	-	-	10.0	-	10.0	10.0	-	10.0	20.0	-	20.0			
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-	-			
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-	-			
iv) Others #	-	-	-	-	10.0	-	10.0	10.0	-	10.0	20.0	-	20.0			
7. Transport (i + ii)	7,998.5	-	7,998.5	16,915.3	16,915.3	-	16,915.3	16,715.3	-	16,715.3	17,953.4	-	17,953.4			
i) Roads and Bridges	7,966.6	-	7,966.6	16,394.5	16,394.5	-	16,394.5	16,394.5	-	16,394.5	17,759.4	-	17,759.4			
ii) Others **	31.9	-	31.9	520.8	520.8	-	520.8	320.8	-	320.8	194.0	-	194.0			
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-	-			

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
JHARKHAND

Item	2011-12 (Accounts)				2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)				
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL
9. Science, Technology and Environment	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
10. General Economic Services (1 + ii)	331.2	0.5	331.8	-	155.0	-	155.0	-	155.0	-	155.0	-	182.5	-	182.5
i) Tourism	184.2	-	184.2	-	155.0	-	155.0	-	155.0	-	155.0	-	182.5	-	182.5
ii) Others @	147.0	0.5	147.5	-	-	-	-	-	-	-	-	-	-	-	-
2. Non-Development (General Services)	1,077.3	478.3	1,555.6	3,085.3	2,435.3	650.0	3,085.3	2,435.3	695.5	3,130.8	2,444.4	2,075.5	2,319.8	2,075.5	2,319.8
II. Discharge of Internal Debt (1 to 8)	-	14,843.0	14,843.0	14,843.0	-	14,824.1	14,824.1	-	14,824.1	14,824.1	-	16,697.7	16,697.7	-	16,697.7
1. Market Loans	-	4,687.3	4,687.3	4,687.3	-	4,551.5	4,551.5	-	4,551.5	4,551.5	-	4,144.7	4,144.7	-	4,144.7
2. Loans from LIC	-	-	-	-	-	47.0	47.0	-	47.0	47.0	-	50.0	50.0	-	50.0
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	1,687.3	1,687.3	1,687.3	-	2,701.7	2,701.7	-	2,701.7	2,701.7	-	3,500.0	3,500.0	-	3,500.0
5. Loans from National Co-operative Development Corporation	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6. WMA from RBI	-	58.5	58.5	58.5	-	65.0	65.0	-	65.0	65.0	-	65.0	65.0	-	65.0
7. Special Securities issued to NSSF	-	4,321.8	4,321.8	4,321.8	-	2,984.7	2,984.7	-	2,984.7	2,984.7	-	4,292.7	4,292.7	-	4,292.7
8. Others	-	4,088.1	4,088.1	4,088.1	-	4,474.2	4,474.2	-	4,474.2	4,474.2	-	4,645.3	4,645.3	-	4,645.3
of which: Land Compensation Bonds	-	2,117.7	2,117.7	2,117.7	-	2,122.3	2,122.3	-	2,122.3	2,122.3	-	2,145.3	2,145.3	-	2,145.3
III. Repayment of Loans to the Centre (1 to 7)	-	1,547.1	1,547.1	1,547.1	-	1,446.5	1,446.5	-	1,446.5	1,446.5	-	1,392.5	1,392.5	-	1,392.5
1. State Plan Schemes	-	1,355.8	1,355.8	1,355.8	-	1,409.8	1,409.8	-	1,409.8	1,409.8	-	1,369.6	1,369.6	-	1,369.6
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	12.1	12.1	12.1	-	2.1	2.1	-	2.1	2.1	-	-	-	-	-
3. Centrally Sponsored Schemes	-	146.5	146.5	146.5	-	10.5	10.5	-	10.5	10.5	-	-	-	-	-
4. Non-Plan (i + ii)	-	32.8	32.8	32.8	-	24.1	24.1	-	24.1	24.1	-	22.9	22.9	-	22.9
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	32.8	32.8	32.8	-	24.1	24.1	-	24.1	24.1	-	22.9	22.9	-	22.9
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
IV. Loans and Advances by State Governments (1+2)	1,858.9	312.1	2,171.0	2,171.0	6,647.5	646.2	7,293.7	7,293.7	6,787.5	646.2	7,433.7	548.7	8,384.0	548.7	8,384.0
1. Development Purposes (a + b)	1,858.9	279.3	2,138.2	2,138.2	6,647.5	597.2	7,244.7	7,244.7	6,787.5	597.2	7,384.7	499.7	8,335.0	499.7	8,335.0
a) Social Services (1 to 7)	10.0	262.2	272.2	272.2	20.0	372.2	392.2	392.2	20.0	372.2	60.0	372.2	432.2	60.0	432.2
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	10.0	-	10.0	10.0	20.0	-	20.0	20.0	20.0	-	20.0	-	60.0	-	60.0
6. Government Servants (Housing)	-	148.2	148.2	148.2	-	205.0	205.0	-	205.0	205.0	-	205.0	205.0	-	205.0
7. Others	-	114.0	114.0	114.0	-	167.2	167.2	-	167.2	167.2	-	167.2	167.2	-	167.2
b) Economic Services (1 to 10)	1,848.9	17.0	1,866.0	1,866.0	6,627.5	225.0	6,852.5	6,852.5	6,767.5	225.0	7,775.3	127.5	7,902.8	127.5	7,902.8
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	199.5	-	199.5	199.5	97.5	-	97.5	97.5	97.5	-	106.5	-	106.5	-	106.5
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	1,649.5	-	1,649.5	1,649.5	6,530.0	-	6,530.0	6,530.0	6,670.0	-	6,670.0	-	7,668.8	-	7,668.8

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
JHARKHAND

(₹ Million)

Item	2011-12 (Accounts)			2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1												
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	17.0	17.0	-	-	25.0	-	25.0	25.0	-	27.5	27.5
10. Others	-	-	-	-	200.0	200.0	-	200.0	200.0	-	100.0	100.0
2. Non-Development Purposes (a + b)	-	32.8	32.8	-	49.0	49.0	-	49.0	49.0	-	49.0	49.0
a) Government Servants (other than Housing)	-	32.8	32.8	-	49.0	49.0	-	49.0	49.0	-	49.0	49.0
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	754.0	754.0	-	1,000.0	1,000.0	-	1,000.0	1,000.0	-	-	-
VI. Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
VII. State Provident Funds, etc. (1+2)	-	5,437.4	5,437.4	-	90,619.7	90,619.7	-	5,753.8	5,753.8	-	6,090.4	6,090.4
1. State Provident Funds	-	4,547.5	4,547.5	-	89,497.2	89,497.2	-	4,774.8	4,774.8	-	5,013.6	5,013.6
2. Others	-	890.0	890.0	-	1,122.6	1,122.6	-	978.9	978.9	-	1,076.8	1,076.8
VIII. Reserve Funds (1 to 4)	-	2,437.1	2,437.1	-	7,040.0	7,040.0	-	1,514.6	1,514.6	-	3,033.4	3,033.4
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	2,437.1	2,437.1	-	7,040.0	7,040.0	-	1,514.6	1,514.6	-	3,033.4	3,033.4
IX. Deposits and Advances (1 to 4)	-	42,058.0	42,058.0	-	49,787.4	49,787.4	-	62,618.9	62,618.9	-	78,313.1	78,313.1
1. Civil Deposits	-	10,019.1	10,019.1	-	8,388.2	8,388.2	-	11,001.1	11,001.1	-	14,091.0	14,091.0
2. Deposits of Local Funds	-	17,829.6	17,829.6	-	17,563.8	17,563.8	-	18,933.3	18,933.3	-	26,174.0	26,174.0
3. Civil Advances	-	1,001.4	1,001.4	-	498.9	498.9	-	1,024.5	1,024.5	-	1,048.1	1,048.1
4. Others	-	13,207.9	13,207.9	-	23,336.4	23,336.4	-	31,660.0	31,660.0	-	37,000.0	37,000.0
X. Suspense and Miscellaneous (1 to 4)	-	229,736.5	229,736.5	-	989,824.7	989,824.7	-	228,842.8	228,842.8	-	227,703.6	227,703.6
1. Suspense	-	2,316.3	2,316.3	-	2,363.1	2,363.1	-	2,569.4	2,569.4	-	2,571.2	2,571.2
2. Cash Balance Investment Accounts	-	225,479.0	225,479.0	-	986,812.0	986,812.0	-	224,351.6	224,351.6	-	223,229.8	223,229.8
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	1,941.2	1,941.2	-	649.6	649.6	-	1,921.8	1,921.8	-	1,902.6	1,902.6
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	45,028.9	45,028.9	-	35,388.1	35,388.1	-	49,438.6	49,438.6	-	49,289.1	49,289.1
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	14,278.8	-	-	46,250.2	-	-	42,168.7	-	-	31,638.2
B. Surplus (+)/Deficit(-) on Capital Account	-	-	-15,466.1	-	-	-35,734.0	-	-	-35,097.4	-	-	-31,043.8
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	-1,187.3	-	-	10,516.2	-	-	7,071.3	-	-	594.5
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)	-	-	-1,187.4	-	-	10,516.2	-	-	7,071.2	-	-	594.4
i. Increase (+)/Decrease (-) in Cash Balances	-	-	9,852.3	-	-	10,521.2	-	-	12,261.9	-	-	11,497.7
a) Opening Balance	-	-	-8,913.9	-	-	-14,194.0	-	-	-14,194.0	-	-	-1,932.1
b) Closing Balance	-	-	938.4	-	-	-3,672.8	-	-	-1,992.1	-	-	9,565.6
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-8,747.8	-	-	-5.0	-	-	-5,190.7	-	-	-10,903.3
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-2,291.9	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
KARNATAKA

(₹ Million)

Item	2011-12 (Accounts)			2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	166,525.8	2,120,578.3	2,287,104.1	159,892.7	773,426.2	933,318.8	158,827.7	2,246,693.6	2,405,521.3	179,554.6	2,404,837.5	2,584,392.1
TOTAL CAPITAL DISBURSEMENTS (I to XII)												
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)§	166,525.8	39,885.1	206,410.9	159,892.7	42,226.8	202,119.5	158,827.7	41,995.3	200,823.0	179,554.6	42,648.9	222,203.4
I. Total Capital Outlay (1 + 2)	149,217.6	5,838.9	155,056.5	140,118.5	4,436.3	144,554.8	144,301.9	4,469.4	148,771.3	172,604.4	3,665.6	176,269.9
1. Development (a + b)	143,208.9	5,592.7	148,801.7	134,656.5	4,044.2	138,700.6	138,103.6	4,077.2	142,180.8	166,318.6	3,231.7	169,550.2
(a) Social Services (1 to 9)	26,692.8	259.1	26,952.0	26,808.5	95.3	26,903.8	29,163.5	95.3	29,258.8	39,885.5	28.5	39,914.0
1. Education, Sports, Art and Culture	3,133.6	111.1	3,244.7	3,585.4	28.5	3,613.9	5,997.3	28.5	6,015.8	4,541.7	28.5	4,570.2
2. Medical and Public Health	3,593.8	-3.5	3,590.3	3,669.7	-	3,669.7	3,351.0	-	3,351.0	3,323.9	-	3,323.9
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	14,757.7	-0.9	14,756.8	11,417.0	-	11,417.0	12,417.0	-	12,417.0	21,279.6	-	21,279.6
5. Housing	762.4	153.5	915.9	920.0	66.8	986.8	1,490.0	66.8	1,496.8	2,170.5	-	2,170.5
6. Urban Development	510.0	-	510.0	1,010.0	-	1,010.0	1,010.0	-	1,010.0	3,380.0	-	3,380.0
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	2,788.2	-	2,788.2	4,749.6	-	4,749.6	4,189.6	-	4,189.6	3,553.3	-	3,553.3
8. Social Security and Welfare	828.9	-1.0	827.8	1,184.9	-	1,184.9	504.9	-	504.9	1,341.5	-	1,341.5
9. Others *	318.3	-	318.3	272.0	-	272.0	273.8	-	273.8	295.0	-	295.0
(b) Economic Services (1 to 10)	116,516.1	5,333.6	121,849.7	107,848.9	3,948.9	111,796.8	108,940.1	3,981.9	112,922.0	126,433.1	3,203.2	129,636.2
1. Agriculture and Allied Activities (i to xi)	2,061.4	-77.0	1,984.4	3,085.8	-	3,085.8	2,661.5	-	2,661.5	3,020.8	-	3,020.8
i) Crop Husbandry	699.4	-	699.4	1,112.5	-	1,112.5	862.5	-	862.5	761.6	-	761.6
ii) Soil and Water Conservation	-	-	-	100.0	-	100.0	50.0	-	50.0	110.0	-	110.0
iii) Animal Husbandry	635.5	-	635.5	831.0	-	831.0	921.0	-	921.0	1,117.7	-	1,117.7
iv) Dairy Development	16.8	-29.9	-13.1	10.0	-	10.0	10.0	-	10.0	40.0	-	40.0
v) Fisheries	319.0	-0.1	318.9	726.6	-	726.6	612.2	-	612.2	855.0	-	855.0
vi) Forestry and Wild Life	229.3	-	229.3	236.0	-	236.0	186.0	-	186.0	127.5	-	127.5
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	100.0	-4.3	95.7	-	-	-	-	-	-	-	-	-
ix) Agricultural Research and Education	17.3	-	17.3	-	-	-	-	-	-	-	-	-
x) Co-operation	44.1	-42.7	1.3	69.7	-	69.7	19.7	-	19.7	9.0	-	9.0
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-
2. Rural Development	1,568.2	6.0	1,574.2	1,481.0	13.1	1,494.1	1,781.0	13.1	1,794.1	339.4	13.6	353.0
3. Special Area Programmes of which: Hill Areas	2,986.3	-	2,986.3	2,985.0	-	2,985.0	2,985.0	-	2,985.0	3,000.0	-	3,000.0
4. Major and Medium Irrigation and Flood Control	52,489.3	4,414.3	56,903.6	59,721.4	2,927.1	62,648.5	53,053.5	2,960.1	56,013.6	69,045.9	2,690.6	71,736.5
5. Energy	10,650.0	166.4	10,816.4	4,685.0	89.0	4,774.0	8,405.0	89.0	8,494.0	8,000.0	48.9	8,048.9
6. Industry and Minerals (i to iv)	3,720.9	-	3,720.9	897.0	-	897.0	1,315.2	-	1,315.2	1,390.4	-	1,390.4
i) Village and Small Industries	320.2	-	320.2	477.0	-	477.0	412.0	-	412.0	461.6	-	461.6
ii) Iron and Steel Industries	130.0	-	130.0	70.0	-	70.0	70.1	-	70.1	596.6	-	596.6
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	3,270.7	-	3,270.7	350.0	-	350.0	833.1	-	833.1	332.2	-	332.2
7. Transport (i + ii)	39,512.1	797.9	40,310.0	30,651.2	900.0	31,551.2	36,076.4	900.0	36,976.4	38,564.2	450.0	39,014.2
i) Roads and Bridges	37,901.8	797.9	38,699.8	28,925.2	900.0	29,825.2	34,632.4	900.0	35,532.4	35,994.2	450.0	36,444.2
ii) Others **	1,610.2	-	1,610.2	1,726.0	-	1,726.0	1,444.0	-	1,444.0	2,570.0	-	2,570.0
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
KARNATAKA

Item	2011-12 (Accounts)				2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL		PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13	
9. Science, Technology and Environment	-	-	-	-	-	-	-	-	-	-	-	-	-
10. General Economic Services (1 + ii)	3,527.9	26.0	3,553.9	4,341.6	19.7	4,361.3	2,662.6	19.7	2,682.3	3,072.5	-	-	3,072.5
i) Tourism	1,753.3	-	1,753.3	1,581.5	-	1,581.5	1,255.0	-	1,255.0	2,360.0	-	-	2,360.0
ii) Others @	1,774.6	26.0	1,800.6	2,760.1	19.7	2,779.8	1,407.6	19.7	1,427.3	712.5	-	-	712.5
2. Non-Development (General Services)	6,008.7	246.2	6,254.9	5,462.0	392.2	5,854.2	6,198.3	392.2	6,590.5	6,285.8	433.9	6,719.7	6,719.7
II. Discharge of Internal Debt (1 to 8)													
1. Market Loans	-	25,196.8	25,196.8	-	50,292.3	50,292.3	-	30,395.9	30,395.9	-	51,270.6	51,270.6	51,270.6
2. Loans from LIC	-	12,925.0	12,925.0	-	16,171.1	16,171.1	-	16,171.1	16,171.1	-	15,946.1	15,946.1	15,946.1
3. Loans from SBI and other Banks	-	403.2	403.2	-	398.1	398.1	-	398.1	398.1	-	392.7	392.7	392.7
4. Loans from NABARD	-	3,157.0	3,157.0	-	3,807.0	3,807.0	-	3,910.1	3,910.1	-	4,907.3	4,907.3	4,907.3
5. Loans from National Co-operative Development Corporation	-	217.2	217.2	-	124.2	124.2	-	124.7	124.7	-	40.2	40.2	40.2
6. WMA from RBI	-	8,441.4	8,441.4	-	20,000.0	20,000.0	-	-	-	-	20,000.0	20,000.0	20,000.0
7. Special Securities issued to NSSF	-	53.0	53.0	-	9,737.9	9,737.9	-	9,737.9	9,737.9	-	9,931.9	9,931.9	9,931.9
8. Others	-	-	-	-	54.0	54.0	-	54.0	54.0	-	52.4	52.4	52.4
<i>of which: Land Compensation Bonds</i>													
III. Repayment of Loans to the Centre (1 to 7)													
1. State Plan Schemes	-	8,002.0	8,002.0	-	6,408.5	6,408.5	-	6,408.5	6,408.5	-	7,133.6	7,133.6	7,133.6
<i>of which: Advance release of Plan Assistance for Natural Calamities</i>													
2. Central Plan Schemes	-	291.3	291.3	-	36.4	36.4	-	36.4	36.4	-	-	-	-
3. Centrally Sponsored Schemes	-	1,571.7	1,571.7	-	125.9	125.9	-	125.9	125.9	-	-	-	-
4. Non-Plan (i + ii)	-	62.1	62.1	-	62.0	62.0	-	62.0	62.0	-	60.5	60.5	60.5
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	62.1	62.1	-	62.0	62.0	-	62.0	62.0	-	60.5	60.5	60.5
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-	-
IV. Loans and Advances by State Governments (1+2)													
1. Development Purposes (a + b)	17,308.1	847.4	18,155.6	19,774.2	1,089.7	20,863.9	14,525.8	1,089.7	15,615.5	6,950.2	579.1	7,529.3	7,529.3
a) Social Services (1 to 7)	16,928.5	310.4	17,238.9	19,774.2	350.0	20,124.2	14,525.8	350.0	14,875.8	6,950.2	350.0	7,300.2	7,300.2
1. Education, Sports, Art and Culture	15,462.1	-	15,462.1	12,323.2	-	12,323.2	7,373.2	-	7,373.2	4,650.0	-	4,650.0	4,650.0
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	7,808.1	-	7,808.1	10,318.2	-	10,318.2	7,318.2	-	7,318.2	4,000.0	-	4,000.0	4,000.0
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	-	-	5.0	-	5.0	55.0	-	55.0	50.0	-	50.0	50.0
7. Others	7,654.0	-	7,654.0	2,000.0	-	2,000.0	2,000.0	-	2,000.0	600.0	-	600.0	600.0
b) Economic Services (1 to 10)	1,466.4	310.4	1,776.8	7,451.0	350.0	7,801.0	7,152.6	350.0	7,502.6	2,300.2	350.0	2,650.2	2,650.2
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	149.5	-	149.5	500.0	-	500.0	400.0	-	400.0	250.0	-	250.0	250.0
4. Co-operation	50.0	-	50.0	11.0	-	11.0	-13.0	-	-13.0	-	-	-	-
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	526.4	-	526.4	5,522.3	-	5,522.3	5,275.3	-	5,275.3	1,459.1	-	1,459.1	1,459.1

(₹ Million)

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
KARNATAKA

Item	2011-12 (Accounts)				2012-13 (Budget Estimates)				2012-13 (Revised Estimates)				2013-14 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	13	TOTAL
1																
7. Village and Small Industries	14.0	-	14.0		77.7	-	77.7		17.7	-	17.7		31.0	-	31.0	
8. Other Industries and Minerals	-	-	-		-	50.0	50.0		-	50.0	50.0		-	50.0	50.0	
9. Rural Development	-	-	-		-	-	-		-	-	-		-	-	-	
10. Others	726.4	310.4	1,036.8		1,340.0	300.0	1,640.0		1,472.6	300.0	1,772.6		560.1	300.0	860.1	
2. Non-Development Purposes (a + b)	379.6	537.0	916.6			739.7	739.7			739.7	739.7			229.1	229.1	
a) Government Servants (other than Housing)	-	31.2	31.2		-	39.7	39.7		-	39.7	39.7		-	129.1	129.1	
b) Miscellaneous	379.6	505.8	885.4		-	700.0	700.0		-	700.0	700.0		-	100.0	100.0	
V. Inter-State Settlement	-	-	-		-	-	-		-	-	-		-	-	-	
VI. Contingency Fund	-	5.1	5.1		-	50.0	50.0		-	-	-		-	50.0	50.0	
VII. State Provident Funds, etc. (1+2)	-	19,631.1	19,631.1		-	15,954.3	15,954.3		-	17,394.3	17,394.3		-	21,594.2	21,594.2	
1. State Provident Funds	-	10,590.8	10,590.8		-	7,317.0	7,317.0		-	8,757.0	8,757.0		-	11,649.9	11,649.9	
2. Others	-	9,040.3	9,040.3		-	8,637.4	8,637.4		-	8,637.4	8,637.4		-	9,944.3	9,944.3	
VIII. Reserve Funds (1 to 4)	-	10,550.9	10,550.9		-	19,270.0	19,270.0		-	30,270.0	30,270.0		-	10,975.9	10,975.9	
1. Depreciation/Renewal Reserve Funds	-	-	-		-	-	-		-	-	-		-	-	-	
2. Sinking Funds	-	552.1	552.1		-	-	-		-	-	-		-	607.3	607.3	
3. Famine Relief Fund	-	-	-		-	-	-		-	-	-		-	-	-	
4. Others	-	9,998.8	9,998.8		-	19,270.0	19,270.0		-	30,270.0	30,270.0		-	10,368.6	10,368.6	
IX. Deposits and Advances (1 to 4)	-	256,520.7	256,520.7		-	209,925.0	209,925.0		-	284,155.0	284,155.0		-	297,380.1	297,380.1	
1. Civil Deposits	-	49,085.5	49,085.5		-	4,000.0	4,000.0		-	4,000.0	4,000.0		-	53,994.1	53,994.1	
2. Deposits of Local Funds	-	154,106.1	154,106.1		-	168,560.0	168,560.0		-	242,790.0	242,790.0		-	185,030.2	185,030.2	
3. Civil Advances	-	-	-		-	15.0	15.0		-	15.0	15.0		-	-	-	
4. Others	-	53,329.1	53,329.1		-	37,350.0	37,350.0		-	37,350.0	37,350.0		-	58,355.8	58,355.8	
X. Suspense and Miscellaneous (1 to 4)	-	1,789,754.5	1,789,754.5		-	452,000.0	452,000.0		-	1,858,879.0	1,858,879.0		-	2,007,654.5	2,007,654.5	
1. Suspense	-	2,340.9	2,340.9		-	1,700.0	1,700.0		-	1,700.0	1,700.0		-	2,449.5	2,449.5	
2. Cash Balance Investment Accounts	-	1,213,190.3	1,213,190.3		-	-	-		-	1,406,879.0	1,406,879.0		-	1,345,009.3	1,345,009.3	
3. Deposits with RBI	-	-	-		-	-	-		-	-	-		-	-	-	
4. Others	-	574,223.4	574,223.4		-	450,300.0	450,300.0		-	450,300.0	450,300.0		-	660,195.7	660,195.7	
XI. Appropriation to Contingency Fund	-	-	-		-	-	-		-	-	-		-	-	-	
XII. Remittances	-	4,230.8	4,230.8		-	14,000.0	14,000.0		-	14,000.0	14,000.0		-	4,533.8	4,533.8	
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	46,912.0		-	-	9,307.7		-	-	9,428.6		-	-	5,958.5	
B. Surplus (+)/Deficit(-) on Capital Account	-	-	-32,619.6		-	-	-8,109.2		-	-	-49,597.5		-	-	5,336.9	
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	14,292.4		-	-	1,198.5		-	-	-40,168.9		-	-	11,295.4	
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)	-	-	14,292.4		-	-	1,198.5		-	-	-40,168.9		-	-	11,295.4	
i. Increase (+)/Decrease (-) in Cash Balances	-	-	6,601.5		-	-	1,198.5		-	-	-168.9		-	-	795.4	
a) Opening Balance	-	-	-6,571.3		-	-	-1,670.3		-	-	30.1		-	-	-138.7	
b) Closing Balance	-	-	30.1		-	-	-471.8		-	-	-138.7		-	-	656.6	
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	7,691.0		-	-	-		-	-	-40,000.0		-	-	10,500.0	
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-		-	-	-		-	-	-		-	-	-	

(₹ Million)

Appendix IV

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)

KERALA

(₹ Million)

Item	2011-12 (Accounts)				2012-13 (Budget Estimates)				2012-13 (Revised Estimates)				2013-14 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	13	TOTAL
TOTAL CAPITAL DISBURSEMENTS (I to XII)	38,190.4	1,440,944.2	1,479,134.6		34,478.8	995,851.9	1,030,330.7		48,504.7	1,610,261.2	1,658,765.9		47,562.7	1,608,304.9	1,655,867.6	
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	38,190.4	39,254.8	77,445.2		34,478.8	65,804.6	100,283.4		48,504.7	60,057.5	108,562.1		47,562.7	80,715.3	128,278.0	
I. Total Capital Outlay (1 + 2)	34,023.6	4,505.6	38,529.2		28,734.9	36,814.1	65,549.0		41,608.1	27,424.1	69,032.3		42,520.8	43,829.5	86,350.3	
1. Development (a + b)	33,075.6	3,830.2	36,905.8		28,210.6	36,744.1	64,954.7		40,563.6	26,934.5	67,498.1		41,811.8	43,461.2	85,273.0	
(a) Social Services (1 to 9)	5,936.1	12.7	5,948.8		5,202.2	152.7	5,354.9		6,268.5	152.5	6,421.0		7,411.6	1,715.3	9,126.9	
1. Education, Sports, Art and Culture	794.4	0.8	795.2		1,360.0	0.2	1,360.2		1,400.7	—	1,400.7		1,643.0	1,400.1	3,043.1	
2. Medical and Public Health	1,174.6	1.9	1,176.5		877.0	52.5	929.5		1,501.0	52.5	1,553.5		1,460.0	270.1	1,730.1	
3. Family Welfare	—	—	—		—	—	—		2.4	—	2.4		—	—	—	
4. Water Supply and Sanitation	898.2	10.0	908.2		360.0	—	360.0		698.4	—	698.4		640.0	45.0	685.0	
5. Housing	195.2	—	195.2		227.0	—	227.0		245.2	—	245.2		311.0	—	311.0	
6. Urban Development	872.8	—	872.8		—	100.0	100.0		—	100.0	100.0		5.0	0.1	5.1	
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	490.9	—	490.9		907.7	—	907.7		936.9	—	936.9		1,154.5	—	1,154.5	
8. Social Security and Welfare	13.4	—	13.4		11.5	—	11.5		22.9	—	22.9		631.0	—	631.0	
9. Others *	1,496.6	—	1,496.6		1,459.0	—	1,459.0		1,461.0	—	1,461.0		1,567.1	—	1,567.1	
(b) Economic Services (1 to 10)	27,139.5	3,817.5	30,957.0		23,008.4	36,591.4	59,599.8		34,295.1	26,782.0	61,077.1		34,400.2	41,745.9	76,146.1	
1. Agriculture and Allied Activities (i to xi)	1,381.0	1,917.2	3,298.2		2,152.7	807.6	2,960.3		2,311.9	822.6	3,134.5		2,136.8	856.9	2,993.7	
i) Crop Husbandry	11.9	4.0	15.9		12.5	5.3	17.8		10.9	5.3	16.1		149.5	5.7	155.2	
ii) Soil and Water Conservation	136.3	—	136.3		450.0	2.2	452.2		376.9	2.2	379.1		200.0	2.2	202.2	
iii) Animal Husbandry	73.8	—	73.8		102.5	—	102.5		109.8	—	109.8		199.0	—	199.0	
iv) Dairy Development	—	—	—		—	—	—		3.6	—	3.6		—	—	—	
v) Fisheries	564.7	356.8	921.5		658.5	550.0	1,208.5		886.5	550.0	1,436.5		731.0	550.0	1,281.0	
vi) Forestry and Wild Life	190.1	—	190.1		291.0	—	291.0		291.0	—	291.0		447.5	—	447.5	
vii) Plantations	—	—	—		—	—	—		—	—	—		—	—	—	
viii) Food Storage and Warehousing	74.1	196.4	270.5		75.0	250.1	325.1		75.0	265.2	340.2		34.0	299.0	333.0	
ix) Agricultural Research and Education	—	—	—		—	—	—		—	—	—		—	—	—	
x) Co-operation	326.6	1,360.0	1,686.6		513.2	—	513.2		513.2	—	513.2		325.8	—	325.8	
xi) Others @	3.7	—	3.7		50.0	—	50.0		45.0	—	45.0		50.0	—	50.0	
2. Rural Development	290.5	—	290.5		463.5	70.0	533.5		483.5	50.0	533.5		538.7	90.0	628.7	
3. Special Area Programmes of which: Hill Areas	—	—	—		250.0	—	250.0		50.0	—	50.0		250.0	—	250.0	
4. Major and Medium Irrigation and Flood Control	1,919.6	552.3	2,471.9		5,838.7	950.8	6,789.5		4,782.8	960.7	5,743.4		6,331.1	436.0	6,767.1	
5. Energy	—	0.5	0.5		50.0	—	50.0		30.0	—	30.0		54.0	—	54.0	
6. Industry and Minerals (i to iv)	3,144.7	—	3,144.7		3,511.1	—	3,511.1		3,586.1	—	3,586.1		4,345.2	—	4,345.2	
i) Village and Small Industries	195.3	—	195.3		479.0	—	479.0		479.0	—	479.0		439.6	—	439.6	
ii) Iron and Steel Industries	—	—	—		—	—	—		—	—	—		—	—	—	
iii) Non-Ferrous Mining and Metallurgical Industries	82.3	—	82.3		—	—	—		—	—	—		—	—	—	
iv) Others #	2,867.0	—	2,867.0		3,032.1	—	3,032.1		3,107.1	—	3,107.1		3,905.6	—	3,905.6	
7. Transport (i + ii)	19,502.6	1,019.7	20,522.3		10,416.3	34,763.0	45,179.3		22,684.8	24,578.0	47,262.8		11,244.6	20,613.1	31,857.7	
i) Roads and Bridges	16,054.2	556.2	16,610.4		5,110.6	21,760.0	26,870.6		17,613.5	16,389.1	34,002.6		8,436.5	2,625.0	11,061.5	
ii) Others **	3,448.4	463.5	3,911.9		5,305.7	13,003.0	18,308.7		5,071.3	8,188.9	13,260.2		2,808.1	17,988.1	20,796.2	
8. Communications	—	—	—		—	—	—		—	—	—		—	—	—	

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
KERALA

Item	2011-12 (Accounts)			2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1												
9. Science, Technology and Environment	1.9	-	1.9	12.0	-	12.0	12.0	-	12.0	2.5	-	2.5
10. General Economic Services (1 + ii)	899.2	327.8	1,227.0	314.1	-	314.1	354.1	370.7	724.8	9,497.3	19,749.9	29,247.2
i) Tourism	895.2	327.8	1,223.0	296.5	-	296.5	336.6	370.6	707.2	1,017.0	100.0	1,117.0
ii) Others @	4.0	-	4.0	17.6	-	17.6	17.5	0.1	17.6	8,480.3	19,649.9	28,130.2
2. Non-Development (General Services)	948.0	675.4	1,623.4	524.3	70.0	594.3	1,044.5	489.7	1,534.2	709.0	368.3	1,077.3
Discharge of Internal Debt (1 to 8)		25,225.2	25,225.2	93,477.9		93,477.9	93,477.9	40,839.2	40,839.2	-	97,638.5	97,638.5
1. Market Loans	-	13,842.4	13,842.4	-	10,125.1	10,125.1	-	10,125.1	10,125.1	-	14,266.1	14,266.1
2. Loans from LIC	-	2,768.7	2,768.7	-	2,762.8	2,762.8	-	2,762.8	2,762.8	-	2,752.5	2,752.5
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NAGARD	-	1,650.0	1,650.0	-	2,286.0	2,286.0	-	2,286.0	2,286.0	-	2,500.9	2,500.9
5. Loans from National Co-operative Development Corporation	-	503.9	503.9	-	500.0	500.0	-	2,061.3	2,061.3	-	230.0	230.0
6. WMA from RBI	-	-	-	-	70,250.0	70,250.0	-	16,050.0	16,050.0	-	70,250.0	70,250.0
7. Special Securities issued to NSSF	-	4,909.7	4,909.7	-	5,977.3	5,977.3	-	5,977.3	5,977.3	-	6,067.4	6,067.4
8. Others	-	1,550.4	1,550.4	-	1,576.7	1,576.7	-	1,576.7	1,576.7	-	1,571.6	1,571.6
of which: Land Compensation Bonds	-	1,158.3	1,158.3	-	1,158.5	1,158.5	-	1,158.5	1,158.5	-	1,158.3	1,158.3
III. Repayment of Loans to the Centre (1 to 7)	-	3,705.4	3,705.4	-	3,346.8	3,346.8	-	3,185.9	3,185.9	-	3,404.6	3,404.6
1. State Plan Schemes	-	3,171.9	3,171.9	-	3,274.4	3,274.4	-	3,164.1	3,164.1	-	3,383.6	3,383.6
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	37.1	37.1	-	7.7	7.7	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	473.8	473.8	-	43.0	43.0	-	0.1	0.1	-	-	-
4. Non-Plan (1 + ii)	-	22.5	22.5	-	21.6	21.6	-	21.6	21.6	-	20.8	20.8
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	22.5	22.5	-	21.6	21.6	-	21.6	21.6	-	20.8	20.8
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	0.2	0.2	-	0.2	0.2	-	0.2	0.2
IV. Loans and Advances by State Governments (1+2)	4,166.8	5,818.6	9,985.4	5,743.8	2,415.7	8,159.6	6,896.5	4,658.2	11,554.7	5,041.9	6,092.8	11,134.7
1. Development Purposes (a + b)	4,166.8	5,771.6	9,938.4	5,743.8	2,350.1	8,093.9	6,896.5	4,555.9	11,452.4	5,041.9	5,991.2	11,033.1
a) Social Services (1 to 7)	2,438.3	4,109.6	6,547.8	3,456.0	1,968.0	5,424.0	3,496.0	3,761.5	7,257.5	3,349.2	4,489.1	7,838.3
1. Education, Sports, Art and Culture	-	-	-	-	-	-	40.0	-	40.0	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	2,323.3	-	2,323.3	3,000.0	-	3,000.0	3,000.0	-	3,000.0	3,000.0	-	3,000.0
5. Housing	85.0	2,711.3	2,796.3	420.0	523.5	943.5	420.0	2,317.5	2,737.5	309.6	2,485.6	2,795.2
6. Government Servants (Housing)	-	1,398.2	1,398.2	-	1,443.0	1,443.0	-	1,442.5	1,442.5	-	2,002.0	2,002.0
7. Others	30.0	0.1	30.1	36.0	1.5	37.5	36.0	1.5	37.5	39.6	1.5	41.1
b) Economic Services (1 to 10)	1,728.5	1,662.1	3,390.6	2,287.8	382.1	2,669.9	3,400.5	794.4	4,194.9	1,692.7	1,502.1	3,194.8
1. Crop Husbandry	-	2.1	2.1	-	2.1	2.1	-	2.1	2.1	-	2.1	2.1
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	40.5	-	40.5	50.0	-	50.0	213.3	-	213.3	21.0	-	21.0
4. Co-operation	202.6	-	202.6	345.3	-	345.3	345.3	-	345.3	293.2	-	293.2
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	-	-	-	187.5	-	187.5	187.5	-	187.5	414.2	-	414.2

(₹ Million)

Appendix IV

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
KERALA

Item	2011-12 (Accounts)				2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	
	2	3	4	5	6	7	8	9	10	11	12	13	
1													
7. Village and Small Industries	261.2	50.0	311.2	105.0	-	105.0	155.0	10.0	165.0	97.5	-	97.5	
8. Other Industries and Minerals	397.9	-	397.9	800.0	-	800.0	958.7	-	958.7	866.8	-	866.8	
9. Rural Development	16.9	-	16.9	-	-	-	5.1	-	5.1	-	-	-	
10. Others	809.4	1,610.0	2,419.4	800.0	380.0	1,180.0	1,535.6	782.3	2,317.9	-	1,500.0	1,500.0	
2. Non-Development Purposes (a + b)		47.0	47.0		65.7	65.7		102.3	102.3		101.7	101.7	
a) Government Servants (other than Housing)	-	47.0	47.0	-	65.7	65.7	-	67.3	67.3	-	61.7	61.7	
b) Miscellaneous	-	-	-	-	-	-	-	35.0	35.0	-	40.0	40.0	
V. Inter-State Settlement													
VI. Contingency Fund		208.0	208.0		10.0	10.0		10.0	10.0		10.0	10.0	
VII. State Provident Funds, etc. (1+2)		191,428.8	191,428.8		200,722.6	200,722.6		219,698.7	219,698.7		225,388.0	225,388.0	
1. State Provident Funds	-	26,950.2	26,950.2	-	27,339.9	27,339.9	-	30,933.4	30,933.4	-	37,199.8	37,199.8	
2. Others	-	164,478.7	164,478.7	-	173,382.7	173,382.7	-	188,765.3	188,765.3	-	188,188.3	188,188.3	
VIII. Reserve Funds (1 to 4)		3,831.8	3,831.8		1,652.4	1,652.4		3,197.4	3,197.4		1,648.5	1,648.5	
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-	
2. Sinking Funds	-	2,455.3	2,455.3	-	-	-	-	-	-	-	-	-	
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-	
4. Others	-	1,376.6	1,376.6	-	1,652.4	1,652.4	-	3,197.4	3,197.4	-	1,648.5	1,648.5	
IX. Deposits and Advances (1 to 4)		64,222.2	64,222.2		75,137.4	75,137.4		71,283.7	71,283.7		85,445.3	85,445.3	
1. Civil Deposits	-	22,714.6	22,714.6	-	25,104.4	25,104.4	-	24,927.4	24,927.4	-	23,763.0	23,763.0	
2. Deposits of Local Funds	-	41,125.3	41,125.3	-	49,576.5	49,576.5	-	45,904.9	45,904.9	-	61,164.6	61,164.6	
3. Civil Advances	-	3.8	3.8	-	1.7	1.7	-	1.6	1.6	-	1.5	1.5	
4. Others	-	378.5	378.5	-	454.8	454.8	-	449.9	449.9	-	516.3	516.3	
X. Suspense and Miscellaneous (1 to 4)		1,047,723.1	1,047,723.1		500,898.1	500,898.1		1,144,167.8	1,144,167.8		1,043,443.7	1,043,443.7	
1. Suspense	-	132,633.2	132,633.2	-	100,736.2	100,736.2	-	133,377.1	133,377.1	-	133,317.0	133,317.0	
2. Cash Balance Investment Accounts	-	486,905.7	486,905.7	-	25,000.0	25,000.0	-	508,166.6	508,166.6	-	360,000.0	360,000.0	
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-	
4. Others	-	428,184.3	428,184.3	-	375,161.8	375,161.8	-	502,624.2	502,624.2	-	550,126.7	550,126.7	
XI. Appropriation to Contingency Fund													
XII. Remittances		94,275.4	94,275.4		81,376.8	81,376.8		95,796.2	95,796.2		101,404.0	101,404.0	
A. Surplus (+)/Deficit (-) on Revenue Account			-80,342.6			-80,342.6			-34,064.4			-22,699.7	
B. Surplus (+)/Deficit(-) on Capital Account			66,385.3			66,385.3			37,290.0			31,394.9	
C. Overall Surplus (+)/Deficit (-) (A+B)			-13,957.3			-13,957.3			2,652.3			8,695.2	
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)			-13,957.3			-13,957.3			2,652.3			8,695.2	
i. Increase (+)/Decrease (-) in Cash Balances			-5,881.2			-5,881.2			2,652.3			4,417.9	
a) Opening Balance			588.9			588.9			-4,186.0			-6,383.3	
b) Closing Balance			-5,292.3			-5,292.3			-6,383.4			-1,965.4	
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)			-8,076.1			-8,076.1			3,674.5			4,277.3	
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)													

(₹ Million)

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
MADHYA PRADESH

Item	2011-12 (Accounts)				2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)				
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL
1	102,521.2	3,215,278.0	3,317,799.2	4	127,970.7	2,359,473.4	2,487,444.1	7	130,730.0	3,001,866.9	3,132,596.9	10	140,464.8	3,250,840.4	3,391,305.2
TOTAL CAPITAL DISBURSEMENTS (1 to XII)															
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$															
I. Total Capital Outlay (1 + 2)	102,521.2	177,131.3	279,652.5		127,970.7	71,728.6	199,699.3		130,730.0	73,706.5	204,436.5		140,464.8	75,288.8	215,753.5
1. Development (a + b)	90,228.7	322.9	90,551.7		107,741.7	460.5	108,202.2		110,347.2	513.0	110,860.2		110,347.3	788.9	111,136.1
(a) Social Services (1 to 9)	88,667.8	212.3	88,880.1		105,662.0	208.0	105,870.0		108,209.0	210.4	108,419.4		107,647.9	232.5	107,880.4
1. Education, Sports, Art and Culture	15,846.6	144.6	15,991.2		18,769.0	105.5	18,874.5		16,988.5	97.0	17,085.5		19,979.7	118.5	20,098.2
2. Medical and Public Health	1,712.2	5.0	1,717.2		1,207.3	-	1,207.3		1,434.3	-	1,434.3		1,549.2	6.0	1,555.2
3. Family Welfare	1,320.5	95.2	1,415.7		3,393.2	39.5	3,432.7		2,213.4	31.0	2,244.4		2,215.0	47.5	2,262.5
4. Water Supply and Sanitation	6,719.3	-	6,719.3		6,730.9	-	6,730.9		6,330.5	-	6,330.5		7,278.6	-	7,278.6
5. Housing	113.4	-	113.4		560.0	-	560.0		488.5	-	488.5		770.0	-	770.0
6. Urban Development	601.1	-	601.1		770.5	-	770.5		690.1	-	690.1		990.2	-	990.2
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	4,207.4	-	4,207.4		4,841.6	-	4,841.6		4,066.1	-	4,066.1		5,659.7	-	5,659.7
8. Social Security and Welfare	1,028.4	44.4	1,072.8		1,057.5	66.0	1,123.5		1,557.5	66.0	1,623.5		1,337.0	65.0	1,402.0
9. Others *	144.3	-	144.3		208.0	-	208.0		208.0	-	208.0		180.0	-	180.0
(b) Economic Services (1 to 10)	72,821.2	67.7	72,888.9		86,893.0	102.5	86,995.5		91,220.4	113.4	91,333.8		87,668.3	114.0	87,782.2
1. Agriculture and Allied Activities (i to xi)	1,302.8	-28.0	1,274.8		962.9	-	962.9		1,022.6	-	1,022.6		1,507.6	-	1,507.6
i) Crop Husbandry	-	-	-		-	-	-		-	-	-		-	-	-
ii) Soil and Water Conservation	-	-	-		-	-	-		-	-	-		-	-	-
iii) Animal Husbandry	10.6	-	10.6		33.0	-	33.0		33.0	-	33.0		134.5	-	134.5
iv) Dairy Development	-	-	-		-	-	-		-	-	-		248.8	-	248.8
v) Fisheries	2.0	-	2.0		4.0	-	4.0		4.0	-	4.0		3.0	-	3.0
vi) Forestry and Wild Life	338.2	-	338.2		500.0	-	500.0		499.0	-	499.0		770.0	-	770.0
vii) Plantations	-	-	-		-	-	-		-	-	-		-	-	-
viii) Food Storage and Warehousing	637.0	-28.0	609.0		-	-	-		-	-	-		-	-	-
ix) Agricultural Research and Education	-	-	-		-	-	-		-	-	-		-	-	-
x) Co-operation	315.0	-	315.0		425.9	-	425.9		486.6	-	486.6		351.3	-	351.3
xi) Others @	-	-	-		-	-	-		-	-	-		-	-	-
2. Rural Development	9,743.7	-	9,743.7		14,433.6	-	14,433.6		14,383.6	-	14,383.6		12,170.7	-	12,170.7
3. Special Area Programmes of which: Hill Areas	-	-	-		-	-	-		-	-	-		-	-	-
4. Major and Medium Irrigation and Flood Control	33,177.3	-	33,177.3		33,112.8	-	33,112.8		39,898.6	-	39,898.6		38,757.4	-	38,757.4
5. Energy	10,258.3	-	10,258.3		13,448.4	-	13,448.4		14,055.3	-	14,055.3		7,328.1	-	7,328.1
6. Industry and Minerals (i to iv)	296.5	95.5	391.9		562.1	102.0	664.1		1,562.8	112.9	1,675.7		1,660.4	113.5	1,773.8
i) Village and Small Industries	189.9	95.1	285.0		370.6	100.0	470.6		1,361.3	100.0	1,461.3		1,522.4	100.0	1,622.4
ii) Iron and Steel Industries	-	-	-		-	-	-		-	11.5	11.5		-	12.0	12.0
iii) Non-Ferrous Mining and Metallurgical Industries	21.0	-	21.0		71.0	-	71.0		41.0	-	41.0		31.0	-	31.0
iv) Others #	86.6	0.4	87.0		120.5	2.0	122.5		160.5	1.4	161.9		107.0	1.5	108.5
7. Transport (i + ii)	17,284.2	-	17,284.2		23,493.3	-	23,493.3		19,079.3	-	19,079.3		25,192.6	-	25,192.6
i) Roads and Bridges	16,952.7	-	16,952.7		23,428.2	-	23,428.2		18,668.2	-	18,668.2		25,012.5	-	25,012.5
ii) Others **	331.4	-	331.4		65.1	-	65.1		41.1	-	41.1		180.1	-	180.1
8. Communications	-	-	-		-	-	-		-	-	-		-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
MADHYA PRADESH

Item	2011-12 (Accounts)						2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN	TOTAL	PLAN		NON-PLAN	TOTAL	
	2	3	4	5	6	7	8	9	10	11	12	13			
9. Science, Technology and Environment			38.5	90.0	—	90.0	290.0	—	290.0	151.5	—	151.5			
10. General Economic Services (1 + ii)	720.0	0.2	720.2	790.0	0.5	790.5	928.7	0.5	928.7	900.0	0.5	900.5			
i) Tourism	720.0	—	720.0	790.0	—	790.0	924.9	—	924.9	890.0	—	890.0			
ii) Others @	—	0.2	0.2	—	0.5	0.5	3.8	0.5	3.8	10.0	0.5	10.5			
2. Non-Development (General Services)	1,560.9	110.7	1,671.6	2,079.7	252.5	2,332.2	2,072.3	302.6	2,374.9	2,699.3	556.4	3,255.7			
II. Discharge of Internal Debt (1 to 8)			25,202.8		69,453.9	69,453.9		29,623.3	29,623.3		73,854.5	73,854.5			
1. Market Loans	—	8,337.8	8,337.8	—	11,371.1	11,371.1	—	11,371.1	11,371.1	—	14,282.2	14,282.2			
2. Loans from LIC	—	112.5	112.5	—	111.1	111.1	—	111.1	111.1	—	110.0	110.0			
3. Loans from SBI and other Banks	—	2.6	2.6	—	2.7	2.7	—	2.7	2.7	—	2.9	2.9			
4. Loans from NABARD	—	5,222.9	5,222.9	—	6,000.0	6,000.0	—	6,000.0	6,000.0	—	7,000.0	7,000.0			
5. Loans from National Co-operative Development Corporation	—	148.0	148.0	—	165.0	165.0	—	208.7	208.7	—	320.0	320.0			
6. WMA from RBI	—	—	—	—	40,000.0	40,000.0	—	100.0	100.0	—	40,000.0	40,000.0			
7. Special Securities issued to NSSF	—	6,082.1	6,082.1	—	7,142.6	7,142.6	—	7,142.6	7,142.6	—	7,500.0	7,500.0			
8. Others	—	5,296.9	5,296.9	—	4,661.4	4,661.4	—	4,687.1	4,687.1	—	4,639.4	4,639.4			
of which: Land Compensation Bonds	—	3,607.1	3,607.1	—	3,607.1	3,607.1	—	3,607.1	3,607.1	—	3,607.1	3,607.1			
III. Repayment of Loans to the Centre (1 to 7)			6,295.1		5,373.4	5,373.4		5,373.4	5,373.4		6,319.8	6,319.8			
1. State Plan Schemes	—	5,181.8	5,181.8	—	5,242.1	5,242.1	—	5,242.1	5,242.1	—	6,193.8	6,193.8			
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—	—	—	—	—			
2. Central Plan Schemes	—	168.5	168.5	—	27.2	27.2	—	27.2	27.2	—	27.2	27.2			
3. Centrally Sponsored Schemes	—	907.7	907.7	—	63.9	63.9	—	63.9	63.9	—	58.8	58.8			
4. Non-Plan (1 + ii)	—	37.2	37.2	—	40.2	40.2	—	40.2	40.2	—	40.0	40.0			
i) Relief for Natural Calamities	—	—	—	—	—	—	—	—	—	—	—	—			
ii) Others	—	37.2	37.2	—	40.2	40.2	—	40.2	40.2	—	40.0	40.0			
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—	—	—	—	—			
6. Loans for Special Schemes	—	—	—	—	—	—	—	—	—	—	—	—			
7. Others	—	—	—	—	—	—	—	—	—	—	—	—			
IV. Loans and Advances by State Governments (1+2)			12,282.5		145,313.1	157,605.6		20,448.8	58,748.3		34,328.5	64,446.0			
1. Development Purposes (a + b)	12,282.5	145,312.8	157,605.3	20,229.1	36,437.5	56,666.6		20,448.8	58,746.3		34,322.5	64,440.0			
a) Social Services (1 to 7)	1,181.4	237.1	1,418.5	1,686.3	6,487.0	8,173.3		1,026.7	347.0		2,572.0	3,123.0			
1. Education, Sports, Art and Culture	—	40.0	40.0	0.1	40.0	40.1		0.1	40.0		40.0	40.1			
2. Medical and Public Health	—	—	—	—	—	—		—	—		—	—			
3. Family Welfare	—	—	—	—	—	—		—	—		—	—			
4. Water Supply and Sanitation	2.4	—	2.4	—	—	—		—	—		—	—			
5. Housing	—	—	—	—	—	—		—	—		—	—			
6. Government Servants (Housing)	—	0.1	0.1	—	7.0	7.0		7.0	7.0		7.0	7.0			
7. Others	1,179.0	197.0	1,376.0	1,686.2	6,440.0	8,126.2		1,026.6	300.0		2,525.0	3,075.9			
b) Economic Services (1 to 10)	11,111.1	145,075.7	156,186.8	18,542.8	29,950.5	48,493.3		19,422.1	37,950.5		31,750.5	61,317.0			
1. Crop Husbandry	—	—	—	—	0.5	0.5		—	0.5		0.5	0.5			
2. Soil and Water Conservation	—	—	—	—	—	—		—	—		—	—			
3. Food Storage and Warehousing	—	83.1	83.1	1,090.0	—	1,090.0		1,090.0	1,090.0		510.0	510.0			
4. Co-operation	3,086.5	—	3,086.5	1,611.4	—	1,611.4		2,099.1	2,099.1		1,648.3	1,648.3			
5. Major and Medium Irrigation, etc.	—	—	—	—	—	—		—	—		—	—			
6. Power Projects	6,544.6	144,457.6	151,002.2	12,150.4	29,950.0	42,100.4		12,872.2	37,950.0		31,750.0	55,508.2			

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
MADHYA PRADESH

Item	2011-12 (Accounts)			2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1												
7. Village and Small Industries	-	-	-	691.0	-	691.0	691.0	-	691.0	950.0	-	950.0
8. Other Industries and Minerals	1,500.0	-	1,500.0	2,500.0	-	2,500.0	2,500.0	-	2,500.0	2,500.0	-	2,500.0
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	535.0	535.0	500.0	-	500.0	169.8	-	169.8	200.0	-	200.0
2. Non-Development Purposes (a + b)	-	0.3	0.3	-	6.0	6.0	-	2.0	2.0	-	6.0	6.0
a) Government Servants (other than Housing)	-	0.3	0.3	-	6.0	6.0	-	2.0	2.0	-	6.0	6.0
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	37.0	37.0	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	2,000.0	2,000.0	-	2,000.0	2,000.0	-	2,000.0	2,000.0
VII. State Provident Funds, etc. (1+2)	-	13,351.0	13,351.0	-	14,084.3	14,084.3	-	13,819.3	13,819.3	-	14,475.4	14,475.4
1. State Provident Funds	-	11,722.9	11,722.9	-	12,075.0	12,075.0	-	12,075.0	12,075.0	-	12,678.8	12,678.8
2. Others	-	1,628.1	1,628.1	-	2,009.3	2,009.3	-	1,744.3	1,744.3	-	1,796.6	1,796.6
VIII. Reserve Funds (1 to 4)	-	3,613.9	3,613.9	-	24,936.6	24,936.6	-	11,035.1	11,035.1	-	11,481.0	11,481.0
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	37.0	37.0
2. Sinking Funds	-	-	-	-	7.4	7.4	-	1.0	1.0	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	3,613.9	3,613.9	-	24,929.2	24,929.2	-	11,034.1	11,034.1	-	11,443.0	11,443.0
IX. Deposits and Advances (1 to 4)	-	90,879.9	90,879.9	-	88,222.8	88,222.8	-	130,494.8	130,494.8	-	180,694.3	180,694.3
1. Civil Deposits	-	45,817.6	45,817.6	-	42,000.0	42,000.0	-	52,283.4	52,283.4	-	59,973.5	59,973.5
2. Deposits of Local Funds	-	86.5	86.5	-	105.0	105.0	-	0.4	0.4	-	0.4	0.4
3. Civil Advances	-	4,661.2	4,661.2	-	4,794.5	4,794.5	-	3,725.4	3,725.4	-	3,837.2	3,837.2
4. Others	-	40,314.6	40,314.6	-	41,323.3	41,323.3	-	74,485.7	74,485.7	-	116,883.2	116,883.2
X. Suspense and Miscellaneous (1 to 4)	-	2,811,610.8	2,811,610.8	-	1,998,393.6	1,998,393.6	-	2,652,113.2	2,652,113.2	-	2,799,744.9	2,799,744.9
1. Suspense	-	435.0	435.0	-	630.0	630.0	-	4,962.9	4,962.9	-	6,580.2	6,580.2
2. Cash Balance Investment Accounts	-	1,885,141.0	1,885,141.0	-	1,000,000.0	1,000,000.0	-	1,730,000.0	1,730,000.0	-	1,848,500.0	1,848,500.0
3. Deposits with RBI	-	419,803.5	419,803.5	-	451,500.0	451,500.0	-	390,011.9	390,011.9	-	401,712.3	401,712.3
4. Others	-	506,231.2	506,231.2	-	546,263.6	546,263.6	-	527,138.4	527,138.4	-	542,952.5	542,952.5
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	118,651.6	118,651.6	-	120,104.8	120,104.8	-	118,595.2	118,595.2	-	127,153.1	127,153.1
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	99,103.6	-	-	63,700.2	-	-	64,201.1	-	-	52,148.2
B. Surplus (+)/Deficit(-) on Capital Account	-	-	-90,419.8	-	-	-79,507.8	-	-	-78,106.6	-	-	-52,925.9
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	8,683.9	-	-	-15,807.7	-	-	-13,905.6	-	-	-777.7
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)	-	-	8,683.9	-	-	-15,807.6	-	-	-13,905.6	-	-	-777.7
i. Increase (+)/Decrease (-) in Cash Balances	-	-	34,004.3	-	-	-307.6	-	-	-8,905.6	-	-	722.3
a) Opening Balance	-	-	-27,052.6	-	-	-764.6	-	-	6,951.6	-	-	-1,953.9
b) Closing Balance	-	-	6,951.6	-	-	-1,072.2	-	-	-1,953.9	-	-	-1,231.6
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-25,320.4	-	-	-15,500.0	-	-	-5,000.0	-	-	-1,500.0
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-

(₹ Million)

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
MAHARASHTRA

Item	2011-12 (Accounts)				2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL		PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13	
TOTAL CAPITAL DISBURSEMENTS (I to XII)	154,724.3	3,827,843.8	3,982,568.1	212,899.7	3,441,430.4	3,654,330.1	170,001.6	5,471,587.6	5,641,589.2	223,738.1	3,078,106.3	3,301,844.4	
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	154,724.3	97,017.5	251,741.8	212,899.7	119,608.8	332,508.5	170,001.6	100,310.3	270,311.8	223,738.1	128,906.8	352,644.9	
I. Total Capital Outlay (1 + 2)	150,312.7	28,482.7	178,795.4	202,351.9	22,088.6	224,440.5	165,178.3	25,073.4	190,251.7	216,286.2	22,625.2	238,911.3	
1. Development (a + b)	142,911.6	27,924.8	170,836.4	192,419.1	19,758.8	212,177.9	156,165.1	22,462.8	178,627.9	205,964.4	16,780.3	222,744.7	
(a) Social Services (1 to 9)	17,450.3	3,519.2	20,969.5	29,971.2	1,462.8	31,433.9	22,604.5	1,531.8	24,136.2	28,855.0	837.2	29,692.2	
1. Education, Sports, Art and Culture	1,548.2	-	1,548.2	1,631.9	-	1,631.9	1,806.8	-	1,806.8	2,374.7	-	2,374.7	
2. Medical and Public Health	4,050.6	-	4,050.6	5,038.6	-	5,038.6	5,148.4	-	5,148.4	8,094.7	-	8,094.7	
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-	
4. Water Supply and Sanitation	-	3,618.2	3,618.2	100.0	1,451.7	1,551.7	80.0	1,520.6	1,600.6	-	826.0	826.0	
5. Housing	473.3	-	473.3	760.5	-	760.5	642.0	-	642.0	834.6	-	834.6	
6. Urban Development	400.0	0.4	400.4	330.0	0.5	330.5	1,759.7	0.6	1,760.3	-	0.6	0.6	
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	8,777.5	-	8,777.5	18,530.8	-	18,530.8	10,042.4	-	10,042.4	14,569.3	-	14,569.3	
8. Social Security and Welfare	251.0	-99.3	151.7	267.2	10.5	277.7	461.1	10.5	471.6	398.0	10.5	408.5	
9. Others *	1,949.7	-	1,949.7	3,312.1	-	3,312.1	2,664.1	-	2,664.1	2,583.7	-	2,583.7	
(b) Economic Services (1 to 10)	125,461.3	24,405.5	149,866.8	162,447.9	18,296.1	180,744.0	133,560.6	20,931.1	154,491.7	177,109.4	15,943.1	193,052.5	
1. Agriculture and Allied Activities (i to xi)	8,764.1	3,591.4	12,355.6	12,120.2	3,427.8	15,548.0	13,933.8	3,442.7	17,376.5	13,452.0	3,637.4	17,089.4	
i) Crop Husbandry	-	-0.2	-0.2	-	-	-	-	-	-	-	-	-	
ii) Soil and Water Conservation	5,820.1	402.4	6,222.5	7,604.2	311.6	7,915.7	8,670.8	326.5	8,997.3	9,625.1	171.4	9,796.6	
iii) Animal Husbandry	295.6	-	295.6	535.7	-	535.7	467.7	-	467.7	544.1	-	544.1	
iv) Dairy Development	0.3	-	0.3	-	-	-	-	-	-	-	-	-	
v) Fisheries	363.3	-	363.3	896.5	-	896.5	876.7	-	876.7	726.2	-	726.2	
vi) Forestry and Wild Life	789.9	11.5	801.4	1,083.9	14.3	1,098.2	1,095.4	14.3	1,109.7	1,110.9	15.0	1,125.9	
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-	
viii) Food Storage and Warehousing	368.7	3,177.7	3,546.4	327.8	3,101.9	3,429.7	677.8	3,101.9	3,779.7	289.0	3,451.0	3,740.0	
ix) Agricultural Research and Education	61.4	-	61.4	48.1	-	48.1	149.1	-	149.1	97.8	-	97.8	
x) Co-operation	1,057.5	-	1,057.5	1,474.0	-	1,474.0	1,876.3	-	1,876.3	1,008.9	-	1,008.9	
xi) Others @	7.5	-	7.5	150.0	-	150.0	120.0	-	120.0	50.0	-	50.0	
2. Rural Development	8,706.2	-	8,706.2	29,345.1	-	29,345.1	9,037.3	-	9,037.3	34,502.2	-	34,502.2	
3. Special Area Programmes of which: Hill Areas	729.6	-	729.6	855.0	-	855.0	684.0	-	684.0	905.0	-	905.0	
4. Major and Medium Irrigation and Flood Control	729.6	-	729.6	855.0	-	855.0	684.0	-	684.0	905.0	-	905.0	
5. Energy	60,824.4	19,487.1	80,311.4	67,551.3	14,036.4	81,587.7	58,155.1	14,036.2	72,191.3	75,717.2	8,578.1	84,295.3	
6. Industry and Minerals (i to iv)	18,619.8	-	18,619.8	21,480.4	-	21,480.4	22,935.7	-	22,935.7	24,617.2	-	24,617.2	
i) Village and Small Industries	48.6	-	48.6	46.7	-	46.7	37.6	-	37.6	36.1	-	36.1	
ii) Iron and Steel Industries	48.5	-	48.5	46.7	-	46.7	37.6	-	37.6	36.1	-	36.1	
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-	
iv) Others #	-	-	-	-	-	-	-	-	-	-	-	-	
7. Transport (i + ii)	27,635.4	493.4	28,128.8	30,905.3	-	30,905.3	28,657.4	2,620.2	31,277.6	27,846.4	2,923.8	30,770.2	
i) Roads and Bridges	27,592.7	-	27,592.7	30,905.3	-	30,905.3	28,657.4	-	28,657.4	27,846.4	-	27,846.4	
ii) Others **	42.7	493.4	536.1	-	-	-	-	2,620.2	2,620.2	-	2,923.8	2,923.8	
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-	

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
MAHARASHTRA

Item	2011-12 (Accounts)				2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	
													2
1													
9. Science, Technology and Environment													
10. General Economic Services (1 + ii)	133.2	833.7	966.9	144.0	831.9	975.9	119.9	831.9	951.8	33.2	803.8	837.0	
i) Tourism													
ii) Others @	133.2	833.7	966.9	144.0	831.9	975.9	119.9	831.9	951.8	33.2	803.8	837.0	
Others @	7,401.1	557.9	7,959.1	9,932.9	2,329.8	12,262.7	9,013.2	2,610.6	11,623.8	10,321.7	5,844.9	16,166.6	
2. Non-Development (General Services)													
II. Discharge of Internal Debt (1 to 8)													
1. Market Loans		58,379.2	58,379.2		89,806.8	89,806.8		63,531.5	63,531.5		124,733.5	124,733.5	
2. Loans from LIC		15,805.0	15,805.0		10,738.8	10,738.8		11,757.4	11,757.4		44,967.7	44,967.7	
3. Loans from SBI and other Banks		2,501.2	2,501.2		15.0	15.0		2,515.0	2,515.0		2,118.3	2,118.3	
4. Loans from NABARD		4,372.6	4,372.6					5,010.2	5,010.2		6,078.2	6,078.2	
5. Loans from National Co-operative Development Corporation		1,578.0	1,578.0					1,604.3	1,604.3		2,010.0	2,010.0	
6. WMA from RBI		31,371.7	31,371.7		3,000.0	3,000.0		3,915.0	3,915.0		30,000.0	30,000.0	
7. Special Securities issued to NSSF		2,750.8	2,750.8		36,010.4	36,010.4		2,719.1	2,719.1		37,104.4	37,104.4	
8. Others		0.7	0.7		35,032.3	35,032.3		0.5	0.5		2,454.9	2,454.9	
of which: Land Compensation Bonds													
III. Repayment of Loans to the Centre (1 to 7)													
1. State Plan Schemes		6,204.3	6,204.3		6,172.4	6,172.4		6,172.4	6,172.4		6,616.9	6,616.9	
of which: Advance release of Plan Assistance for Natural Calamities		5,983.2	5,983.2		5,940.8	5,940.8		6,109.1	6,109.1		6,554.3	6,554.3	
2. Centrally Sponsored Schemes		8.3	8.3		8.3	8.3		1.6	1.6				
3. Centrally Sponsored Schemes		151.2	151.2		159.4	159.4		0.3	0.3				
4. Non-Plan (1 + ii)		61.6	61.6		63.9	63.9		61.4	61.4		62.6	62.6	
i) Relief for Natural Calamities													
ii) Others		61.6	61.6		63.9	63.9		61.4	61.4		62.6	62.6	
5. Ways and Means Advances from Centre													
6. Loans for Special Schemes													
7. Others													
IV. Loans and Advances by State Governments (1+2)													
1. Development Purposes (a + b)													
a) Social Services (1 to 7)	4,411.6	3,951.3	8,362.8	10,547.8	4,540.9	15,088.7	4,823.3	9,448.0	14,271.2	7,451.9	4,931.3	12,383.2	
b) Economic Services (1 to 10)	4,411.6	3,565.9	7,977.4	10,547.8	3,911.9	14,459.7	4,823.3	8,926.3	13,749.6	7,451.9	4,238.2	11,690.1	
1. Education, Sports, Art and Culture	1,204.3	1,963.2	3,167.6	2,127.1	3,325.5	5,452.6	2,093.3	3,050.2	5,143.5	1,584.7	3,653.1	5,237.8	
2. Medical and Public Health													
3. Family Welfare		61.3	61.3		58.0	58.0		58.0	58.0		54.5	54.5	
4. Water Supply and Sanitation		5.6	5.6		5.5	5.5		5.5	5.5		6.6	6.6	
5. Housing		1,736.3	1,736.3		3,259.4	3,259.4		2,986.6	2,986.6		3,591.9	3,591.9	
6. Government Servants (Housing)		160.0	1,364.3		2.6	2,129.7		2,093.3	2,093.4		0.1	1,584.8	
7. Others	1,204.3	1,602.6	4,809.9	8,420.7	586.4	9,007.1	2,730.0	5,876.1	8,606.1	5,867.3	585.1	6,452.4	
8. Crop Husbandry		183.4	183.4		46.4	46.4		45.9	45.9		45.1	45.1	
9. Soil and Water Conservation													
10. Food Storage and Warehousing	921.7	1,063.0	1,984.8	534.8	540.0	1,074.8	480.4	2,040.0	2,520.4	720.1	540.0	1,260.1	
Co-operation	82.6		82.6	150.0		150.0	120.0		120.0	100.0		100.0	
Major and Medium Irrigation, etc.													
Power Projects	1,876.2		1,876.2	3,591.9		3,591.9	1,846.2		1,846.2	4,687.7		4,687.7	

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
MAHARASHTRA

(₹ Million)

Item	2011-12 (Accounts)			2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1												
7. Village and Small Industries	55.5	-	55.5	32.9	-	32.9	26.8	-	26.8	34.5	-	34.5
8. Other Industries and Minerals	-	356.2	356.2	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	271.2	-	271.2	4,111.0	-	4,111.0	256.6	3,790.2	4,046.8	325.0	-	325.0
2. Non-Development Purposes (a + b)		385.4	385.4		629.0	629.0		521.6	521.6		693.1	693.1
a) Government Servants (other than Housing)	-	385.4	385.4	-	629.0	629.0	-	521.6	521.6	-	693.1	693.1
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement												
VI. Contingency Fund		10,000.0	10,000.0									
VII. State Provident Funds, etc. (1+2)		21,886.6	21,886.6		17,181.4	17,181.4		26,288.1	26,288.1		27,505.9	27,505.9
1. State Provident Funds	-	20,429.1	20,429.1	-	14,923.1	14,923.1	-	23,848.1	23,848.1	-	25,040.5	25,040.5
2. Others	-	1,457.5	1,457.5	-	2,258.4	2,258.4	-	2,440.0	2,440.0	-	2,465.5	2,465.5
VIII. Reserve Funds (1 to 4)		34,519.9	34,519.9		28,473.2	28,473.2		43,175.4	43,175.4		41,988.2	41,988.2
1. Depreciation/Renewal Reserve Funds	-	17,987.9	17,987.9	-	12,440.0	12,440.0	-	12,440.0	12,440.0	-	15,920.0	15,920.0
2. Sinking Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Famine Relief Fund	-	16,532.0	16,532.0	-	16,033.2	16,033.2	-	30,734.9	30,734.9	-	26,067.7	26,067.7
4. Others	-	210,126.9	210,126.9	-	154,206.8	154,206.8	-	192,968.6	192,968.6	-	209,211.8	209,211.8
IX. Deposits and Advances (1 to 4)		206,053.3	206,053.3		146,696.1	146,696.1		184,828.0	184,828.0		201,922.8	201,922.8
1. Civil Deposits	-	-	-	-	1.0	1.0	-	-	-	-	-	-
2. Deposits of Local Funds	-	3,508.4	3,508.4	-	2,000.3	2,000.3	-	3,000.1	3,000.1	-	3,000.6	3,000.6
3. Civil Advances	-	565.2	565.2	-	5,509.5	5,509.5	-	5,140.5	5,140.5	-	4,288.4	4,288.4
4. Others	-	3,228,387.0	3,228,387.0	-	2,927,430.1	2,927,430.1	-	4,908,355.3	4,908,355.3	-	2,444,363.5	2,444,363.5
X. Suspense and Miscellaneous (1 to 4)		-495.9	-495.9		158.0	158.0		1,855.2	1,855.2		263.5	263.5
1. Suspense	-	-495.9	-495.9	-	158.0	158.0	-	1,855.2	1,855.2	-	263.5	263.5
2. Cash Balance Investment Accounts	-	3,226,711.1	3,226,711.1	-	2,423,472.1	2,423,472.1	-	3,134,000.0	3,134,000.0	-	2,400,000.0	2,400,000.0
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	2,171.8	2,171.8	-	503,800.1	503,800.1	-	1,772,500.1	1,772,500.1	-	44,100.1	44,100.1
XI. Appropriation to Contingency Fund		5,000.0	5,000.0									
XII. Remittances		220,905.9	220,905.9		191,530.0	191,530.0		196,575.0	196,575.0		196,130.0	196,130.0
A. Surplus (+)/Deficit (-) on Revenue Account			-22,680.5			1,524.9			265.1			1,843.8
B. Surplus (+)/Deficit(-) on Capital Account			50,601.8			-3,396.2			35,341.4			-161.3
C. Overall Surplus (+)/Deficit (-) (A+B)			27,921.3			-1,871.4			35,606.5			1,682.5
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)			27,921.3			-1,871.4			35,606.5			1,682.5
i. Increase (+)/Decrease (-) in Cash Balances			8,941.6			1,656.5			1,606.5			1,682.5
a) Opening Balance			-12,289.4			-13,253.4			-3,347.8			-1,741.3
b) Closing Balance			-3,347.8			-11,596.9			-1,741.3			-58.8
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)			18,979.7			23,472.1			34,000.0			-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)			-			-27,000.0			-			-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
MANIPUR

Item	2011-12 (Accounts)				2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL		PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13	
1	17,003.3	156,583.9	173,587.2	20,787.3	226,621.7	247,409.0	19,906.0	222,714.5	242,620.5	25,295.1	222,691.6	247,986.7	
TOTAL CAPITAL DISBURSEMENTS (I to XII)													
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	17,003.3	1,570.9	18,574.2	20,787.3	1,796.8	22,584.1	19,906.0	1,763.5	21,669.5	25,295.1	1,753.2	27,048.3	
I. Total Capital Outlay (1 + 2)	17,003.3	-32.2	16,971.1	20,757.2	0.4	20,757.6	19,896.0	0.4	19,896.4	25,295.1	0.4	25,265.5	
1. Development (a + b)	14,052.2	-32.2	14,020.0	18,436.7	0.4	18,437.1	17,540.1	0.4	17,540.5	23,039.0	0.4	23,039.4	
(a) Social Services (1 to 9)	4,773.2	-	4,773.2	6,033.9	0.1	6,034.0	5,129.6	0.1	5,129.7	6,284.8	0.1	6,284.9	
1. Education, Sports, Art and Culture	713.2	-	713.2	924.0	-	924.0	959.2	-	959.2	377.5	-	377.5	
2. Medical and Public Health	1,422.6	-	1,422.6	897.4	-	897.4	963.1	-	963.1	960.4	-	960.4	
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-	
4. Water Supply and Sanitation	1,429.6	-	1,429.6	2,298.6	-	2,298.6	1,183.5	-	1,183.5	1,303.9	-	1,303.9	
5. Housing	22.9	-	22.9	50.0	0.1	50.1	50.0	0.1	50.1	50.0	0.1	50.1	
6. Urban Development	1,073.3	-	1,073.3	1,454.4	-	1,454.4	1,480.1	-	1,480.1	3,060.0	-	3,060.0	
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	105.4	-	105.4	319.4	-	319.4	432.6	-	432.6	391.5	-	391.5	
8. Social Security and Welfare	-	-	-	58.6	-	58.6	58.6	-	58.6	121.5	-	121.5	
9. Others *	6.2	-	6.2	31.5	-	31.5	2.5	-	2.5	20.0	-	20.0	
(b) Economic Services (1 to 10)	9,278.9	-32.2	9,246.7	12,402.8	0.3	12,403.1	12,410.5	0.3	12,410.8	16,754.2	0.3	16,754.5	
1. Agriculture and Allied Activities (i to xi)	203.7	-32.2	171.5	49.7	-	49.7	58.4	-	58.4	98.2	-	98.2	
i) Crop Husbandry	4.0	-	4.0	-	-	-	-	-	-	20.0	-	20.0	
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-	
iii) Animal Husbandry	82.7	-	82.7	34.0	-	34.0	39.7	-	39.7	24.2	-	24.2	
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-	
v) Fisheries	10.3	-	10.3	6.0	-	6.0	9.0	-	9.0	9.0	-	9.0	
vi) Forestry and Wild Life	-	-	-	-	-	-	-	-	-	-	-	-	
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-	
viii) Food Storage and Warehousing	55.0	-	55.0	3.1	-	3.1	3.1	-	3.1	39.3	-	39.3	
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-	
x) Co-operation	51.6	-	51.6	6.6	-	6.6	6.6	-	6.6	5.7	-	5.7	
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-	
2. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-	
3. Special Area Programmes of which: Hill Areas	433.6	-	433.6	421.3	-	421.3	638.3	-	638.3	94.0	-	94.0	
4. Major and Medium Irrigation and Flood Control	3,258.2	-	3,258.2	7,610.7	-	7,610.7	7,885.7	-	7,885.7	9,141.0	-	9,141.0	
5. Energy	1,952.8	-	1,952.8	1,972.3	-	1,972.3	1,659.4	-	1,659.4	2,861.7	-	2,861.7	
6. Industry and Minerals (i to iv)	273.1	-	273.1	183.2	-	183.2	150.0	-	150.0	692.9	-	692.9	
i) Village and Small Industries	264.4	-	264.4	180.2	-	180.2	147.0	-	147.0	687.9	-	687.9	
ii) Iron and Steel Industries	8.7	-	8.7	3.0	-	3.0	3.0	-	3.0	1.4	-	1.4	
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-	
iv) Others #	-	-	-	-	-	-	-	-	-	3.6	-	3.6	
7. Transport (i + ii)	2,865.7	-	2,865.7	2,147.6	0.3	2,147.9	2,015.0	0.3	2,015.3	1,638.6	0.3	1,638.9	
i) Roads and Bridges	2,865.7	-	2,865.7	2,147.6	0.3	2,147.9	1,954.8	0.3	1,955.1	1,638.6	0.3	1,638.9	
ii) Others **	-	-	-	-	-	-	50.1	-	50.1	-	-	-	
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-	

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
MANIPUR

(₹ Million)

Item	2011-12 (Accounts)			2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
9. Science, Technology and Environment	73.5	-	73.5	-	-	-	-	-	-	-	-	-
10. General Economic Services (1 + ii)	218.4	-	218.4	18.1	-	18.1	3.8	-	3.8	2,227.8	-	2,227.8
i) Tourism	218.4	-	218.4	18.1	-	18.1	3.8	-	3.8	2,227.8	-	2,227.8
ii) Others @												
2. Non-Development (General Services)	2,951.1	953.1	2,951.1	2,320.5	1,300.8	2,320.5	2,355.9	1,271.5	2,355.9	2,226.1	1,290.5	2,226.1
1. Discharge of Internal Debt (1 to 8)	-	953.1	953.1	-	1,300.8	1,300.8	-	1,271.5	1,271.5	-	1,290.5	1,290.5
1. Market Loans	-	730.3	730.3	-	929.9	929.9	-	929.9	929.9	-	798.3	798.3
2. Loans from LIC	-	-	-	-	-	-	-	-	-	-	-	-
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	30.1	30.1	-	46.9	46.9	-	30.6	30.6	-	108.6	108.6
5. Loans from National Co-operative Development Corporation	-	-	-	-	-	-	-	-	-	-	-	-
6. WMA from RBI	-	-	-	-	0.5	0.5	-	0.5	0.5	-	-	-
7. Special Securities issued to NSSF	-	128.5	128.5	-	229.6	229.6	-	229.6	229.6	-	295.6	295.6
8. Others	-	64.2	64.2	-	94.0	94.0	-	80.9	80.9	-	87.9	87.9
of which: Land Compensation Bonds	-	-	-	-	-	-	-	-	-	-	-	-
III. Repayment of Loans to the Centre (1 to 7)	649.3	649.3	649.3	455.6	455.6	455.6	455.6	455.6	455.6	450.3	450.3	450.3
1. State Plan Schemes	-	56.7	56.7	-	56.7	56.7	-	56.7	56.7	-	55.4	55.4
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	16.9	16.9	-	2.8	2.8	-	2.8	2.8	-	2.8	2.8
3. Centrally Sponsored Schemes	-	192.7	192.7	-	11.3	11.3	-	11.3	11.3	-	10.7	10.7
4. Non-Plan (i + ii)	-	379.4	379.4	-	382.1	382.1	-	382.1	382.1	-	379.3	379.3
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	379.4	379.4	-	382.1	382.1	-	382.1	382.1	-	379.3	379.3
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	3.6	3.6	-	2.7	2.7	-	2.7	2.7	-	2.1	2.1
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
IV. Loans and Advances by State Governments (1+2)												
1. Development Purposes (a + b)												
a) Social Services (1 to 7)												
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	0.8	0.8	-	2.5	2.5	-	2.5	2.5	-	2.5	2.5
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
b) Economic Services (1 to 10)												
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	-	-	-	-	-	-	-	-	-	-	-	-
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	-	-	-	-	-	-	-	-	-	-	-	-
Development Purposes (a + b) Total	30.0	30.0	30.0	30.0	40.0	70.0	10.0	36.0	46.0	30.0	12.0	42.0
Social Services (1 to 7) Total	0.8	0.8	0.8	30.0	2.5	32.5	10.0	2.5	12.5	30.0	2.5	32.5
Total	30.8	30.8	30.8	30.0	42.5	72.5	10.0	38.5	58.5	30.0	14.5	44.5

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
MANIPUR

(₹ Million)

Item	2011-12 (Accounts)			2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	30.0	-	30.0	10.0	-	10.0	-	30.0	-
2. Non-Development Purposes (a + b)					37.5	37.5	-	33.5	33.5	-	9.5	9.5
a) Government Servants (other than Housing)	-	-	-	-	37.5	37.5	-	33.5	33.5	-	9.5	9.5
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
VII. State Provident Funds, etc. (1+2)		1,146.6	1,146.6	-	1,021.6	1,021.6	-	1,239.4	1,239.4	-	1,239.4	1,239.4
1. State Provident Funds	-	1,130.9	1,130.9	-	1,000.0	1,000.0	-	1,217.8	1,217.8	-	1,217.8	1,217.8
2. Others	-	15.6	15.6	-	21.6	21.6	-	21.6	21.6	-	21.6	21.6
VIII. Reserve Funds (1 to 4)		309.6	309.6	-	438.3	438.3	-	396.6	396.6	-	384.0	384.0
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	264.3	264.3	-	229.1	229.1	-	229.1	229.1	-	240.4	240.4
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	45.3	45.3	-	209.2	209.2	-	167.5	167.5	-	143.6	143.6
IX. Deposits and Advances (1 to 4)		7,391.0	7,391.0	-	9,365.0	9,365.0	-	5,315.0	5,315.0	-	5,315.0	5,315.0
1. Civil Deposits	-	4,482.9	4,482.9	-	5,000.0	5,000.0	-	2,500.0	2,500.0	-	2,500.0	2,500.0
2. Deposits of Local Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Civil Advances	-	295.8	295.8	-	200.0	200.0	-	200.0	200.0	-	200.0	200.0
4. Others	-	2,612.3	2,612.3	-	4,165.0	4,165.0	-	2,615.0	2,615.0	-	2,615.0	2,615.0
X. Suspense and Miscellaneous (1 to 4)		121,466.3	121,466.3	-	189,500.0	189,500.0	-	189,500.0	189,500.0	-	189,500.0	189,500.0
1. Suspense	-	20,728.0	20,728.0	-	700.0	700.0	-	700.0	700.0	-	700.0	700.0
2. Cash Balance Investment Accounts	-	100,083.7	100,083.7	-	188,200.0	188,200.0	-	188,200.0	188,200.0	-	188,200.0	188,200.0
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	654.7	654.7	-	600.0	600.0	-	600.0	600.0	-	600.0	600.0
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	24,699.5	24,699.5	-	24,500.0	24,500.0	-	24,500.0	24,500.0	-	24,500.0	24,500.0
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	6,483.3	-	-	16,068.7	-	-	19,069.9	-	-	19,265.2
B. Surplus (+)/Deficit(-) on Capital Account	-	-	-15,017.4	-	-	-16,722.7	-	-	-17,617.4	-	-	-23,047.4
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	-8,534.2	-	-	-654.0	-	-	1,452.5	-	-	-3,782.2
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)			-8,534.2	-	-	-654.0	-	-	1,452.5	-	-	-3,782.2
i. Increase (+)/Decrease (-) in Cash Balances	-	-	-6,105.9	-	-	-654.0	-	-	1,452.5	-	-	-3,782.2
a) Opening Balance	-	-	1,005.8	-	-	-9,089.3	-	-	-5,100.1	-	-	-3,647.6
b) Closing Balance	-	-	-5,100.1	-	-	-9,743.3	-	-	-3,647.6	-	-	-7,429.8
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-1,528.8	-	-	-	-	-	-	-	-	-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-899.5	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
MEGHALAYA

(₹ Million)

Item	2011-12 (Accounts)				2012-13 (Budget Estimates)				2012-13 (Revised Estimates)				2013-14 (Budget Estimates)					
	PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN		TOTAL	
	2	3	4	5	6	7	8	9	10	11	12	13						
1																		
TOTAL CAPITAL DISBURSEMENTS (I to XII)	8,844.2	141,996.7	150,840.8	14,009.7	145,998.1	160,007.9	14,009.7	158,465.8	172,475.5	17,861.9	159,606.0	177,468.0						
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	8,844.2	2,258.4	11,102.5	14,009.7	1,951.7	15,961.4	14,009.7	1,951.7	15,961.4	17,861.9	1,694.8	19,556.8						
I. Total Capital Outlay (1 + 2)	8,514.7	37.6	8,552.3	13,986.0	1.0	13,987.0	13,986.0	1.0	13,987.0	17,742.8	-	17,742.8						
1. Development (a + b)	8,005.9	22.1	8,028.0	13,082.0	1.0	13,083.0	13,082.0	1.0	13,083.0	16,477.4	-	16,477.4						
(a) Social Services (1 to 9)	2,881.3	2.7	2,884.0	6,519.4	-	6,519.4	6,519.4	-	6,519.4	7,429.8	-	7,429.8						
1. Education, Sports, Art and Culture	34.3	-	34.3	88.0	-	88.0	88.0	-	88.0	74.5	-	74.5						
2. Medical and Public Health	364.4	-	364.4	705.5	-	705.5	705.5	-	705.5	991.5	-	991.5						
3. Family Welfare	-	-	-	5.0	-	5.0	5.0	-	5.0	5.0	-	5.0						
4. Water Supply and Sanitation	1,416.5	2.6	1,419.1	2,940.8	-	2,940.8	2,940.8	-	2,940.8	2,137.1	-	2,137.1						
5. Housing	61.3	-	61.3	83.3	-	83.3	83.3	-	83.3	508.4	-	508.4						
6. Urban Development	997.7	0.1	997.9	2,503.3	-	2,503.3	2,503.3	-	2,503.3	3,523.3	-	3,523.3						
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	-	-	-	-	-	-	-	-	-	-	-	-						
8. Social Security and Welfare	7.0	-	7.0	193.6	-	193.6	193.6	-	193.6	190.0	-	190.0						
9. Others *	-	-	-	-	-	-	-	-	-	-	-	-						
(b) Economic Services (1 to 10)	5,124.7	19.3	5,144.0	6,562.6	1.0	6,563.6	6,562.6	1.0	6,563.6	9,047.6	-	9,047.6						
1. Agriculture and Allied Activities (i to xi)	280.3	2.8	283.0	375.6	-	375.6	375.6	-	375.6	454.5	-	454.5						
i) Crop Husbandry	13.8	-	13.8	15.5	-	15.5	15.5	-	15.5	61.0	-	61.0						
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-						
iii) Animal Husbandry	-	-	-	-	-	-	-	-	-	-	-	-						
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-						
v) Fisheries	3.9	-	3.9	20.0	-	20.0	20.0	-	20.0	11.0	-	11.0						
vi) Forestry and Wild Life	150.6	-	150.6	211.8	-	211.8	211.8	-	211.8	241.4	-	241.4						
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-						
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-						
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-						
x) Co-operation	97.5	2.8	100.3	112.3	-	112.3	112.3	-	112.3	125.1	-	125.1						
xi) Others @	14.5	-	14.5	16.0	-	16.0	16.0	-	16.0	16.0	-	16.0						
2. Rural Development	3.1	-	3.1	2.0	-	2.0	2.0	-	2.0	4.0	-	4.0						
3. Special Area Programmes of which: Hill Areas	585.0	-	585.0	931.3	-	931.3	931.3	-	931.3	1,141.3	-	1,141.3						
4. Major and Medium Irrigation and Flood Control	823.3	-	823.3	1,502.5	-	1,502.5	1,502.5	-	1,502.5	1,647.6	-	1,647.6						
5. Energy	-	-	-	-	-	-	-	-	-	-	-	-						
6. Industry and Minerals (i to iv)	124.8	-	124.8	117.0	1.0	118.0	117.0	1.0	118.0	90.9	-	90.9						
i) Village and Small Industries	6.5	-	6.5	64.4	1.0	65.4	64.4	1.0	65.4	62.3	-	62.3						
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-						
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-						
iv) Others #	118.3	-	118.3	52.6	-	52.6	52.6	-	52.6	28.6	-	28.6						
7. Transport (i + ii)	3,298.1	16.6	3,314.7	3,633.1	-	3,633.1	3,633.1	-	3,633.1	5,708.2	-	5,708.2						
i) Roads and Bridges	3,138.2	16.6	3,154.8	3,413.1	-	3,413.1	3,413.1	-	3,413.1	5,503.8	-	5,503.8						
ii) Others **	159.9	-	159.9	220.0	-	220.0	220.0	-	220.0	204.4	-	204.4						
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-						

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
MEGHALAYA

Item	2011-12 (Accounts)			2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
9. Science, Technology and Environment	-	-	-	-	-	-	-	-	-	-	-	-
10. General Economic Services (1 + ii)	10.0	-	10.0	1.1	-	1.1	1.1	-	1.1	1.1	-	1.1
i) Tourism	10.0	-	10.0	1.1	-	1.1	1.1	-	1.1	1.1	-	1.1
ii) Others @	-	-	-	-	-	-	-	-	-	-	-	-
2. Non-Development (General Services)	508.8	15.6	524.4	904.0	-	904.0	904.0	-	904.0	1,265.3	-	1,265.3
II. Discharge of Internal Debt (1 to 8)	-	1,573.6	1,573.6	-	1,987.2	1,987.2	-	1,987.2	1,987.2	-	1,731.7	1,731.7
1. Market Loans	-	1,014.5	1,014.5	-	870.0	870.0	-	870.0	870.0	-	534.5	534.5
2. Loans from LIC	-	1.1	1.1	-	1.0	1.0	-	1.0	1.0	-	1.0	1.0
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	242.1	242.1	-	400.0	400.0	-	400.0	400.0	-	475.0	475.0
5. Loans from National Co-operative Development Corporation	-	13.8	13.8	-	16.3	16.3	-	16.3	16.3	-	16.3	16.3
6. WMA from RBI	-	-	-	-	405.0	405.0	-	405.0	405.0	-	405.0	405.0
7. Special Securities issued to NSSF	-	128.6	128.6	-	150.0	150.0	-	150.0	150.0	-	155.0	155.0
8. Others	-	173.4	173.4	-	144.9	144.9	-	144.9	144.9	-	144.9	144.9
of which: Land Compensation Bonds	-	14.0	14.0	-	14.0	14.0	-	14.0	14.0	-	14.0	14.0
III. Repayment of Loans to the Centre (1 to 7)	-	452.9	452.9	-	208.7	208.7	-	208.7	208.7	-	203.6	203.6
1. State Plan Schemes	-	333.0	333.0	-	186.2	186.2	-	186.2	186.2	-	187.8	187.8
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	0.6	0.6	-	0.1	0.1	-	0.1	0.1	-	-	-
3. Centrally Sponsored Schemes	-	108.3	108.3	-	11.4	11.4	-	11.4	11.4	-	4.8	4.8
4. Non-Plan (i + ii)	-	3.4	3.4	-	3.4	3.4	-	3.4	3.4	-	3.4	3.4
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	3.4	3.4	-	3.4	3.4	-	3.4	3.4	-	3.4	3.4
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	7.6	7.6	-	7.6	7.6	-	7.6	7.6	-	7.6	7.6
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
IV. Loans and Advances by State Governments (1+2)	329.4	194.3	523.8	23.7	159.8	183.5	23.7	159.8	183.5	119.2	164.5	283.7
1. Development Purposes (a + b)	329.4	35.2	364.7	23.7	2.4	26.1	23.7	2.4	26.1	119.2	3.7	122.9
a) Social Services (1 to 7)	-	5.2	5.2	-	2.4	2.4	-	2.4	2.4	-	3.7	3.7
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	-	5.2	5.2	-	1.2	1.2	-	1.2	1.2	-	2.5	2.5
6. Government Servants (Housing)	-	-	-	-	1.2	1.2	-	1.2	1.2	-	1.2	1.2
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
b) Economic Services (1 to 10)	329.4	30.0	359.4	23.7	-	23.7	23.7	-	23.7	119.2	-	119.2
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	-	-	-	22.7	-	22.7	22.7	-	22.7	-	-	22.7
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	287.1	-	287.1	-	-	-	-	-	-	96.0	-	96.0

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
MEGHALAYA

(₹ Million)

Item	2011-12 (Accounts)				2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)				
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL
1															
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	30.0	30.0	30.0	1.0	-	1.0	1.0	1.0	-	-	-	0.5	-	0.5
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	42.4	-	42.4	42.4	-	-	-	-	-	-	-	-	-	-	-
2. Non-Development Purposes (a + b)		159.1	159.1	159.1		157.4	157.4	157.4		157.4	157.4	157.4		160.8	160.8
a) Government Servants (other than Housing)	-	159.1	159.1	159.1	-	157.4	157.4	157.4	-	157.4	157.4	157.4	-	160.8	160.8
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement															
VI. Contingency Fund		2,100.0	2,100.0	2,100.0		2,100.0	2,100.0	2,100.0		2,100.0	2,100.0	2,100.0		2,100.0	2,100.0
VII. State Provident Funds, etc. (1+2)		764.1	764.1	764.1		800.6	800.6	800.6		800.6	800.6	800.6		1,074.6	1,074.6
1. State Provident Funds	-	764.1	764.1	764.1	-	800.6	800.6	800.6	-	800.6	800.6	800.6	-	1,074.6	1,074.6
2. Others	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
VIII. Reserve Funds (1 to 4)		256.1	256.1	256.1		375.8	375.8	375.8		375.8	375.8	375.8		417.4	417.4
1. Depreciation/Renewal Reserve Funds	-	175.6	175.6	175.6	-	204.3	204.3	204.3	-	204.3	204.3	204.3	-	237.8	237.8
2. Sinking Funds	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Famine Relief Fund	-	80.5	80.5	80.5	-	171.5	171.5	171.5	-	171.5	171.5	171.5	-	179.6	179.6
4. Others	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
IX. Deposits and Advances (1 to 4)		10,697.5	10,697.5	10,697.5		4,273.1	4,273.1	4,273.1		4,273.1	4,273.1	4,273.1		4,402.1	4,402.1
1. Civil Deposits	-	9,031.5	9,031.5	9,031.5	-	3,718.8	3,718.8	3,718.8	-	3,718.8	3,718.8	3,718.8	-	3,800.0	3,800.0
2. Deposits of Local Funds	-	1,652.8	1,652.8	1,652.8	-	554.3	554.3	554.3	-	554.3	554.3	554.3	-	602.1	602.1
3. Civil Advances	-	13.2	13.2	13.2	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
X. Suspense and Miscellaneous (1 to 4)		104,975.9	104,975.9	104,975.9		124,118.3	124,118.3	124,118.3		124,118.3	124,118.3	124,118.3		125,491.4	125,491.4
1. Suspense	-	45.3	45.3	45.3	-	177.1	177.1	177.1	-	177.1	177.1	177.1	-	197.5	197.5
2. Cash Balance Investment Accounts	-	104,908.7	104,908.7	104,908.7	-	57,407.8	57,407.8	57,407.8	-	57,407.8	57,407.8	57,407.8	-	125,250.4	125,250.4
3. Deposits with RBI	-	-	-	-	-	66,490.0	66,490.0	66,490.0	-	66,490.0	66,490.0	66,490.0	-	-	-
4. Others	-	21.9	21.9	21.9	-	43.4	43.4	43.4	-	43.4	43.4	43.4	-	43.4	43.4
XI. Appropriation to Contingency Fund															
XII. Remittances		20,944.8	20,944.8	20,944.8		11,973.6	11,973.6	11,973.6		24,441.2	24,441.2	24,441.2		24,020.7	24,020.7
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	-1,803.4	-1,803.4	-	-	10,109.8	10,109.8	-	-	9,752.5	9,752.5	-	-	12,501.3
B. Surplus (+)/Deficit(-) on Capital Account	-	-	2,007.3	2,007.3	-	-	-8,257.3	-8,257.3	-	-	-9,392.4	-9,392.4	-	-	-13,245.7
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	204.0	204.0	-	-	1,852.5	1,852.5	-	-	360.1	360.1	-	-	-744.4
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)															
i. Increase (+)/Decrease (-) in Cash Balances															
a) Opening Balance	-	-	5,633.7	5,633.7	-	-	574.3	574.3	-	-	-918.1	-918.1	-	-	-1,494.8
b) Closing Balance	-	-	-4,936.9	-4,936.9	-	-	-5,102.1	-5,102.1	-	-	696.8	696.8	-	-	-221.3
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)															
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-5,429.8	-5,429.8	-	-	1,278.2	1,278.2	-	-	1,278.2	1,278.2	-	-	750.4

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
MIZORAM

(₹ Million)

Item	2011-12 (Accounts)			2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1												
TOTAL CAPITAL DISBURSEMENTS (I to XII)												
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$												
I. Total Capital Outlay (1 + 2)												
1. Development (a + b)												
(a) Social Services (1 to 9)												
1. Education, Sports, Art and Culture	1,140.2	-	1,140.2	2,352.1	-	2,352.1	3,354.0	-	3,354.0	1,357.3	-	1,357.3
2. Medical and Public Health	58.3	-	58.3	33.1	-	33.1	143.5	-	143.5	20.0	-	20.0
3. Family Welfare	1.5	-	1.5	10.3	-	10.3	10.3	-	10.3	0.1	-	0.1
4. Water Supply and Sanitation	439.0	-	439.0	238.1	-	238.1	629.6	-	629.6	17.0	-	17.0
5. Housing	270.4	-	270.4	302.8	-	302.8	302.8	-	302.8	125.0	-	125.0
6. Urban Development	371.1	-	371.1	1,402.7	-	1,402.7	1,617.0	-	1,617.0	1,028.6	-	1,028.6
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	-	-	-	-	-	-	-	-	-	-	-	-
8. Social Security and Welfare	-	-	-	365.2	-	365.2	650.9	-	650.9	166.6	-	166.6
9. Others *	-	-	-	-	-	-	-	-	-	-	-	-
(b) Economic Services (1 to 10)												
1. Agriculture and Allied Activities (i to xi)	2,984.7	653.0	3,637.7	5,865.6	282.7	6,148.3	6,649.3	903.5	7,552.9	2,733.0	282.7	3,015.7
i) Crop Husbandry	79.0	653.0	732.0	142.5	282.7	425.2	176.3	903.5	1,079.9	62.7	282.7	345.4
ii) Soil and Water Conservation	17.8	-	17.8	2.2	-	2.2	2.2	-	2.2	3.4	-	3.4
iii) Animal Husbandry	56.3	-	56.3	0.6	-	0.6	25.6	-	25.6	-	-	-
iv) Dairy Development	-	-	-	66.3	-	66.3	70.6	-	70.6	47.0	-	47.0
v) Fisheries	-	-	-	-	-	-	-	-	-	-	-	-
vi) Forestry and Wild Life	-	-	-	-	-	-	-	-	-	-	-	-
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
ix) Agricultural Research and Education	-	653.0	653.0	59.6	282.7	342.3	59.6	903.5	963.1	-	282.7	282.7
x) Co-operation	2.5	-	2.5	3.8	-	3.8	3.8	-	3.8	3.8	-	3.8
xi) Others @	2.5	-	2.5	10.0	-	10.0	12.0	-	12.0	8.5	-	8.5
2. Rural Development	88.0	-	88.0	40.0	-	40.0	69.9	-	69.9	40.0	-	40.0
3. Special Area Programmes of which: Hill Areas	366.2	-	366.2	403.2	-	403.2	417.0	-	417.0	403.2	-	403.2
4. Major and Medium Irrigation and Flood Control	494.4	-	494.4	1,356.0	-	1,356.0	1,356.0	-	1,356.0	1,316.0	-	1,316.0
5. Energy	690.4	-	690.4	614.3	-	614.3	892.6	-	892.6	150.0	-	150.0
6. Industry and Minerals (i to iv)	-	-	-	-	-	-	-	-	-	-	-	-
i) Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	-	-	-	-	-	-	-	-	-	-	-	-
7. Transport (i + ii)	1,266.6	-	1,266.6	3,295.8	-	3,295.8	3,723.8	-	3,723.8	761.1	-	761.1
i) Roads and Bridges	1,258.5	-	1,258.5	3,242.4	-	3,242.4	3,660.0	-	3,660.0	758.6	-	758.6
ii) Others **	8.1	-	8.1	53.5	-	53.5	63.8	-	63.8	2.5	-	2.5
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
MIZORAM

Item	2011-12 (Accounts)				2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)				
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL
1															
9. Science, Technology and Environment	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
10. General Economic Services (1 + ii)	-	-	-	-	13.8	-	13.8	-	13.8	-	-	13.8	-	-	-
i) Tourism	-	-	-	-	13.8	-	13.8	-	13.8	-	-	13.8	-	-	-
ii) Others @	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Non-Development (General Services)	165.4	5.0	170.4		368.5	18.5	387.0		515.7	18.5	534.2		126.6	18.5	145.1
II. Discharge of Internal Debt (1 to 8)		2,682.7	2,682.7			695.2	695.2			2,387.2	2,387.2			858.3	858.3
1. Market Loans	-	1,680.4	1,680.4		-	200.0	200.0		-	1,179.7	1,179.7		-	304.6	304.6
2. Loans from LIC	-	256.6	256.6		-	236.6	236.6		-	236.6	236.6		-	233.9	233.9
3. Loans from SBI and other Banks	-	-	-		-	-	-		-	-	-		-	-	-
4. Loans from NABARD	-	104.8	104.8		-	160.6	160.6		-	160.6	160.6		-	190.9	190.9
5. Loans from National Co-operative Development Corporation	-	0.1	0.1		-	1.4	1.4		-	1.4	1.4		-	1.1	1.1
6. WMA from RBI	-	521.5	521.5		-	0.2	0.2		-	691.8	691.8		-	0.2	0.2
7. Special Securities issued to NSSF	-	63.0	63.0		-	40.0	40.0		-	60.7	60.7		-	71.2	71.2
8. Others	-	56.4	56.4		-	56.4	56.4		-	56.4	56.4		-	56.5	56.5
of which: Land Compensation Bonds	-	45.6	45.6		-	45.6	45.6		-	45.6	45.6		-	45.6	45.6
III. Repayment of Loans to the Centre (1 to 7)		179.7	179.7			180.8	180.8			187.9	187.9			188.9	188.9
1. State Plan Schemes	-	179.7	179.7		-	180.0	180.0		-	187.1	187.1		-	188.9	188.9
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-		-	-	-		-	-	-		-	-	-
2. Central Plan Schemes	-	-	-		-	-	-		-	-	-		-	-	-
3. Centrally Sponsored Schemes	-	-	-		-	0.5	0.5		-	0.5	0.5		-	-	-
4. Non-Plan (1 + ii)	-	-	-		-	0.2	0.2		-	0.2	0.2		-	-	-
i) Relief for Natural Calamities	-	-	-		-	0.2	0.2		-	0.2	0.2		-	-	-
ii) Others	-	-	-		-	-	-		-	-	-		-	-	-
5. Ways and Means Advances from Centre	-	-	-		-	-	-		-	-	-		-	-	-
6. Loans for Special Schemes	-	-	-		-	0.1	0.1		-	0.1	0.1		-	-	-
7. Others	-	-	-		-	-	-		-	-	-		-	-	-
IV. Loans and Advances by State Governments (1+2)		255.2	335.2			264.5	312.0		47.5	264.5	312.0		47.5	264.5	312.0
1. Development Purposes (a + b)	80.0	208.2	288.2		47.5	180.5	228.0		47.5	197.5	245.0		47.5	239.5	287.0
a) Social Services (1 to 7)	80.0	205.1	285.1		40.0	180.5	220.5		40.0	197.5	237.5		40.0	239.5	279.5
1. Education, Sports, Art and Culture	-	-	-		-	-	-		-	-	-		-	-	-
2. Medical and Public Health	-	-	-		-	-	-		-	-	-		-	-	-
3. Family Welfare	-	-	-		-	-	-		-	-	-		-	-	-
4. Water Supply and Sanitation	-	-	-		-	-	-		-	-	-		-	-	-
5. Housing	80.0	205.1	285.1		40.0	180.5	220.5		40.0	197.5	237.5		40.0	239.5	279.5
6. Government Servants (Housing)	-	-	-		-	-	-		-	-	-		-	-	-
7. Others	-	-	-		-	-	-		-	-	-		-	-	-
b) Economic Services (1 to 10)	-	3.1	3.1		7.5	7.5	7.5		7.5	7.5	7.5		7.5	7.5	7.5
1. Crop Husbandry	-	-	-		-	-	-		-	-	-		-	-	-
2. Soil and Water Conservation	-	-	-		-	-	-		-	-	-		-	-	-
3. Food Storage and Warehousing	-	-	-		-	-	-		-	-	-		-	-	-
4. Co-operation	-	3.1	3.1		7.5	7.5	7.5		7.5	7.5	7.5		7.5	7.5	7.5
5. Major and Medium Irrigation, etc.	-	-	-		-	-	-		-	-	-		-	-	-
6. Power Projects	-	-	-		-	-	-		-	-	-		-	-	-

(₹ Million)

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
MIZORAM

(₹ Million)

Item	2011-12 (Accounts)			2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	-	-	-	-	-	-	-	-	-
2. Non-Development Purposes (a + b)		47.0	47.0		84.0	84.0		67.0	67.0		25.0	25.0
a) Government Servants (other than Housing)	-	47.0	47.0	-	84.0	84.0	-	67.0	67.0	-	25.0	25.0
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	2,000.0	2,000.0	-	2,000.0	2,000.0	-	-	-
VII. State Provident Funds, etc. (1+2)		2,716.4	2,716.4		3,825.0	3,825.0		3,825.0	3,825.0		2,640.0	2,640.0
1. State Provident Funds	-	2,681.7	2,681.7	-	3,790.0	3,790.0	-	3,790.0	3,790.0	-	2,600.0	2,600.0
2. Others	-	34.7	34.7	-	35.0	35.0	-	35.0	35.0	-	40.0	40.0
VIII. Reserve Funds (1 to 4)		332.8	332.8		281.0	281.0		281.0	281.0		334.0	334.0
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	217.5	217.5	-	179.0	179.0	-	179.0	179.0	-	209.0	209.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	115.3	115.3	-	102.0	102.0	-	102.0	102.0	-	125.0	125.0
IX. Deposits and Advances (1 to 4)		7,789.9	7,789.9		5,100.0	5,100.0		5,100.0	5,100.0		6,630.0	6,630.0
1. Civil Deposits	-	7,620.1	7,620.1	-	5,000.0	5,000.0	-	5,000.0	5,000.0	-	6,500.0	6,500.0
2. Deposits of Local Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Civil Advances	-	169.8	169.8	-	100.0	100.0	-	100.0	100.0	-	130.0	130.0
4. Others	-	-	-	-	-	-	-	-	-	-	-	-
X. Suspense and Miscellaneous (1 to 4)		234,332.7	234,332.7		158,200.1	158,200.1		158,200.1	158,200.1		177,150.0	177,150.0
1. Suspense	-	2,348.8	2,348.8	-	7,000.0	7,000.0	-	7,000.0	7,000.0	-	6,700.0	6,700.0
2. Cash Balance Investment Accounts	-	50,060.0	50,060.0	-	1,000.0	1,000.0	-	1,000.0	1,000.0	-	10,000.0	10,000.0
3. Deposits with RBI	-	181,669.1	181,669.1	-	150,000.0	150,000.0	-	150,000.0	150,000.0	-	160,200.0	160,200.0
4. Others	-	254.9	254.9	-	200.1	200.1	-	200.1	200.1	-	250.0	250.0
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	14,697.4	14,697.4	-	9,310.0	9,310.0	-	9,310.0	9,310.0	-	13,800.1	13,800.1
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	2,879.6	-	-	6,277.7	-	-	5,866.5	-	-	3,818.1
B. Surplus (+)/Deficit(-) on Capital Account	-	-	1,728.1	-	-	-4,502.3	-	-	-8,063.5	-	-	-862.0
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	4,607.7	-	-	1,775.4	-	-	-2,197.0	-	-	2,956.1
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)			4,607.7			1,775.4			-2,197.0			2,956.1
i. Increase (+)/Decrease (-) in Cash Balances			5,610.7			1,825.2			-2,404.3			3,006.0
a) Opening Balance	-	-	5,330.5	-	-	2,797.8	-	-	10,941.2	-	-	8,536.8
b) Closing Balance	-	-	10,941.2	-	-	4,623.1	-	-	8,536.8	-	-	11,542.8
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-810.6	-	-	-50.0	-	-	-50.0	-	-	-50.0
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-192.4	-	-	0.2	-	-	257.3	-	-	0.1

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
NAGALAND

Item	2011-12 (Accounts)				2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL		PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13	
1													
TOTAL CAPITAL DISBURSEMENTS (I to XII)	12,517.7	86,091.1	98,608.8	17,504.7	93,067.9	110,572.6	19,325.5	112,780.1	132,105.6	15,725.4	117,914.8	133,640.2	
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	12,517.7	3,210.4	15,728.1	17,504.7	3,771.8	21,276.5	19,325.5	3,372.9	22,698.4	15,725.4	3,013.1	18,738.5	
I. Total Capital Outlay (1 + 2)	12,493.5	0.4	12,493.9	17,469.0	-	17,469.0	19,289.8	32.8	19,322.7	15,689.0	130.1	15,819.0	
1. Development (a + b)	10,136.0	0.4	10,136.4	11,024.1	-	11,024.1	16,456.4	0.1	16,456.5	9,200.9	130.1	9,331.0	
(a) Social Services (1 to 9)	3,387.7	-	3,387.7	4,159.1	-	4,159.1	5,294.7	-	5,294.7	4,170.6	-	4,170.6	
1. Education, Sports, Art and Culture	1,047.3	-	1,047.3	925.0	-	925.0	1,550.1	-	1,550.1	1,066.7	-	1,066.7	
2. Medical and Public Health	413.9	-	413.9	226.4	-	226.4	440.3	-	440.3	125.0	-	125.0	
3. Family Welfare	416.7	-	416.7	303.7	-	303.7	360.5	-	360.5	39.0	-	39.0	
4. Water Supply and Sanitation	641.8	-	641.8	826.3	-	826.3	886.0	-	886.0	358.6	-	358.6	
5. Housing	687.3	-	687.3	1,587.2	-	1,587.2	1,824.5	-	1,824.5	2,435.5	-	2,435.5	
6. Urban Development	-	-	-	-	-	-	-	-	-	-	-	-	
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	-	-	-	-	-	-	-	-	-	-	-	-	
8. Social Security and Welfare	123.3	-	123.3	219.8	-	219.8	179.4	-	179.4	114.6	-	114.6	
9. Others *	57.4	-	57.4	70.8	-	70.8	53.8	-	53.8	31.2	-	31.2	
(b) Economic Services (1 to 10)	6,748.2	0.4	6,748.6	6,865.1	-	6,865.1	11,161.8	0.1	11,161.9	5,030.3	130.1	5,160.4	
1. Agriculture and Allied Activities (i to xi)	792.6	0.4	793.0	811.8	-	811.8	1,021.3	0.1	1,021.4	706.5	130.1	836.6	
i) Crop Husbandry	152.4	-	152.4	293.2	-	293.2	373.0	-	373.0	151.0	-	151.0	
ii) Soil and Water Conservation	3.9	-	3.9	6.0	-	6.0	3.0	-	3.0	3.3	-	3.3	
iii) Animal Husbandry	265.5	-	265.5	49.7	-	49.7	142.6	-	142.6	11.5	-	11.5	
iv) Dairy Development	10.0	-	10.0	10.0	-	10.0	10.0	-	10.0	29.2	-	29.2	
v) Fisheries	268.2	-	268.2	368.2	-	368.2	359.2	-	359.2	368.7	-	368.7	
vi) Forestry and Wild Life	-	-	-	-	-	-	-	-	-	-	-	-	
vii) Plantations	49.9	-	49.9	24.4	-	24.4	82.6	0.1	82.7	114.5	0.1	114.6	
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-	
ix) Agricultural Research and Education	42.7	-	42.7	60.2	-	60.2	50.9	-	50.9	28.3	-	158.3	
x) Co-operation	-	-	-	-	-	-	-	-	-	-	-	-	
xi) Others @	923.3	-	923.3	1,666.0	-	1,666.0	2,326.7	-	2,326.7	840.1	-	840.1	
2. Rural Development	4.7	-	4.7	21.5	-	21.5	13.5	-	13.5	369.0	-	369.0	
3. Special Area Programmes of which: Hill Areas	858.4	-	858.4	914.0	-	914.0	1,296.0	-	1,296.0	627.1	-	627.1	
4. Major and Medium Irrigation and Flood Control	385.8	-	385.8	416.4	-	416.4	448.0	-	448.0	334.6	-	334.6	
5. Energy	4.0	-	4.0	4.0	-	4.0	5.1	-	5.1	4.5	-	4.5	
6. Industry and Minerals (i to iv)	-	-	-	-	-	-	-	-	-	-	-	-	
i) Village and Small Industries	141.2	-	141.2	92.6	-	92.6	104.3	-	104.3	71.5	-	71.5	
ii) Iron and Steel Industries	240.6	-	240.6	319.8	-	319.8	338.6	-	338.6	258.6	-	258.6	
iii) Non-Ferrous Mining and Metallurgical Industries	3,524.6	-	3,524.6	2,861.4	-	2,861.4	5,905.3	-	5,905.3	2,038.0	-	2,038.0	
iv) Others #	3,458.0	-	3,458.0	2,741.2	-	2,741.2	5,688.5	-	5,688.5	1,971.4	-	1,971.4	
7. Transport (i + ii)	66.5	-	66.5	120.2	-	120.2	236.7	-	236.7	66.7	-	66.7	
i) Roads and Bridges	-	-	-	-	-	-	-	-	-	-	-	-	
ii) Others **	-	-	-	-	-	-	-	-	-	-	-	-	
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-	

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
NAGALAND

Item	2011-12 (Accounts)				2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	
	2	3	4	5	6	7	8	9	10	11	12	13	
9. Science, Technology and Environment	-	-	-	-	-	-	-	-	-	-	-	-	
10. General Economic Services (1 + ii)	258.9	-	258.9	167.0	-	167.0	136.0	-	136.0	107.7	-	107.7	
i) Tourism	163.2	-	163.2	110.7	-	110.7	102.7	-	102.7	90.5	-	90.5	
ii) Others @	95.7	-	95.7	56.3	-	56.3	33.3	-	33.3	17.2	-	17.2	
2.357.5	2,357.5	-	2,357.5	6,444.9	-	6,444.9	2,833.4	32.8	2,866.2	6,488.0	-	6,488.0	
II. Discharge of Internal Debt (1 to 8)	-	7,601.0	7,601.0	-	8,541.8	8,541.8	-	23,113.2	23,113.2	-	22,659.7	22,659.7	
1. Market Loans	-	1,794.9	1,794.9	-	2,436.5	2,436.5	-	1,859.9	1,859.9	-	1,237.9	1,237.9	
2. Loans from LIC	-	103.1	103.1	-	102.7	102.7	-	99.3	99.3	-	99.4	99.4	
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-	
4. Loans from NABARD	-	179.6	179.6	-	252.9	252.9	-	440.9	440.9	-	551.5	551.5	
5. Loans from National Co-operative Development Corporation	-	15.6	15.6	-	25.0	25.0	-	16.9	16.9	-	20.0	20.0	
6. WMA from RBI	-	4,779.1	4,779.1	-	5,000.0	5,000.0	-	19,996.7	19,996.7	-	20,000.0	20,000.0	
7. Special Securities issued to NSSF	-	49.8	49.8	-	40.0	40.0	-	52.3	52.3	-	55.0	55.0	
8. Others	-	678.9	678.9	-	684.7	684.7	-	647.3	647.3	-	695.9	695.9	
of which: Land Compensation Bonds	-	-	-	-	-	-	-	-	-	-	-	-	
III. Repayment of Loans to the Centre (1 to 7)	-	384.7	384.7	-	226.1	226.1	-	219.5	219.5	-	219.3	219.3	
1. State Plan Schemes	-	354.4	354.4	-	195.7	195.7	-	195.9	195.9	-	195.9	195.9	
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	
2. Central Plan Schemes	-	2.4	2.4	-	2.3	2.3	-	0.3	0.3	-	0.3	0.3	
3. Centrally Sponsored Schemes	-	7.2	7.2	-	7.5	7.5	-	2.7	2.7	-	2.6	2.6	
4. Non-Plan (1 + ii)	-	7.9	7.9	-	7.7	7.7	-	7.9	7.9	-	7.8	7.8	
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	
ii) Others	-	7.9	7.9	-	7.7	7.7	-	7.9	7.9	-	7.8	7.8	
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-	
6. Loans for Special Schemes	-	2.9	2.9	-	2.9	2.9	-	2.9	2.9	-	2.9	2.9	
7. Others	-	9.8	9.8	-	9.8	9.8	-	9.8	9.8	-	9.8	9.8	
IV. Loans and Advances by State Governments (1+2)	24.2	3.4	27.6	35.6	4.0	39.7	35.6	35.6	39.7	36.4	4.0	40.5	
1. Development Purposes (a + b)	24.2	1.5	25.7	35.6	2.2	37.8	35.6	2.2	37.8	36.4	2.2	38.6	
a) Social Services (1 to 7)	-	1.5	1.5	-	2.2	2.2	-	2.2	2.2	-	2.2	2.2	
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-	
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-	
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-	
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-	
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-	
6. Government Servants (Housing)	-	1.5	1.5	-	2.2	2.2	-	2.2	2.2	-	2.2	2.2	
7. Others	-	-	-	-	-	-	-	-	-	-	-	-	
b) Economic Services (1 to 10)	24.2	-	24.2	35.6	-	35.6	35.6	35.6	35.6	36.4	-	36.4	
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-	
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-	
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-	
4. Co-operation	24.2	-	24.2	35.6	-	35.6	35.6	35.6	35.6	36.4	-	36.4	
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-	
6. Power Projects	-	-	-	-	-	-	-	-	-	-	-	-	

(₹ Million)

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
NAGALAND

Item	2011-12 (Accounts)				2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)				
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL
1															
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Non-Development Purposes (a + b)		1.9	1.9	1.9	1.9	1.9	1.9	1.9	1.9	1.9	1.9	1.9	1.9	1.9	1.9
a) Government Servants (other than Housing)	-	1.9	1.9	1.9	1.9	1.9	1.9	1.9	1.9	1.9	1.9	1.9	1.9	1.9	1.9
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
VII. State Provident Funds, etc. (1+2)		1,605.4	1,605.4	1,605.4	1,742.5	1,742.5	1,742.5	1,742.5	1,742.5	1,742.5	1,742.5	1,742.5	1,842.5	1,842.5	1,842.5
1. State Provident Funds	-	1,574.2	1,574.2	1,574.2	1,700.0	1,700.0	1,700.0	1,700.0	1,700.0	1,700.0	1,700.0	1,700.0	1,800.0	1,800.0	1,800.0
2. Others	-	31.2	31.2	31.2	42.5	42.5	42.5	42.5	42.5	42.5	42.5	42.5	42.5	42.5	42.5
VIII. Reserve Funds (1 to 4)		375.0	375.0	375.0	560.0	560.0	560.0	560.0	560.0	560.0	560.0	560.0	610.0	610.0	610.0
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	280.0	280.0	280.0	300.0	300.0	300.0	300.0	300.0	300.0	300.0	300.0	350.0	350.0	350.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	95.0	95.0	95.0	260.0	260.0	260.0	260.0	260.0	260.0	260.0	260.0	260.0	260.0	260.0
IX. Deposits and Advances (1 to 4)		4,084.6	4,084.6	4,084.6	1,492.6	1,492.6	1,492.6	1,492.6	1,492.6	1,492.6	1,492.6	1,492.6	7,656.6	7,656.6	7,656.6
1. Civil Deposits	-	3,927.4	3,927.4	3,927.4	1,385.9	1,385.9	1,385.9	1,385.9	1,385.9	1,385.9	1,385.9	1,385.9	7,506.6	7,506.6	7,506.6
2. Deposits of Local Funds	-	157.2	157.2	157.2	100.0	100.0	100.0	100.0	100.0	100.0	100.0	100.0	100.0	100.0	100.0
3. Civil Advances	-	0.1	0.1	0.1	6.7	6.7	6.7	6.7	6.7	6.7	6.7	6.7	50.0	50.0	50.0
4. Others	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
X. Suspense and Miscellaneous (1 to 4)		54,273.4	54,273.4	54,273.4	65,500.0	65,500.0	65,500.0	65,500.0	65,500.0	65,500.0	65,500.0	65,500.0	69,791.6	69,791.6	69,791.6
1. Suspense	-	193.4	193.4	193.4	500.0	500.0	500.0	500.0	500.0	500.0	500.0	500.0	500.0	500.0	500.0
2. Cash Balance Investment Accounts	-	49,415.3	49,415.3	49,415.3	60,000.0	60,000.0	60,000.0	60,000.0	60,000.0	60,000.0	60,000.0	60,000.0	60,000.0	60,000.0	60,000.0
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	4,664.6	4,664.6	4,664.6	5,000.0	5,000.0	5,000.0	5,000.0	5,000.0	5,000.0	5,000.0	5,000.0	9,291.6	9,291.6	9,291.6
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	17,763.1	17,763.1	17,763.1	15,001.0	15,001.0	15,001.0	15,001.0	15,001.0	15,001.0	15,001.0	15,001.0	15,001.0	15,001.0	15,001.0
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	7,107.3	7,107.3	-	-	12,911.1	12,911.1	-	-	7,156.5	7,156.5	-	-	11,541.6
B. Surplus (+)/Deficit(-) on Capital Account	-	-	-7,494.2	-7,494.2	-	-	-13,011.8	-13,011.8	-	-	-14,017.9	-14,017.9	-	-	-17,376.7
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	-387.0	-387.0	-	-	-100.7	-100.7	-	-	-6,861.4	-6,861.4	-	-	-5,835.1
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)			-387.0	-387.0	-	-	-100.7	-100.7	-	-	-6,861.4	-6,861.4	-	-	-5,835.1
i. Increase (+)/Decrease (-) in Cash Balances			4,038.4	4,038.4	-	-	-100.7	-100.7	-	-	-6,861.4	-6,861.4	-	-	-5,835.1
a) Opening Balance	-	-	-6,027.0	-6,027.0	-	-	-6,855.2	-6,855.2	-	-	-2,055.9	-2,055.9	-	-	-3,159.4
b) Closing Balance	-	-	-1,988.6	-1,988.6	-	-	-6,955.9	-6,955.9	-	-	-8,917.3	-8,917.3	-	-	-8,994.5
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-2,738.2	-2,738.2	-	-	-	-	-	-	-	-	-	-	-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-1,687.2	-1,687.2	-	-	-	-	-	-	-	-	-	-	-

(₹ Million)

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
ODISHA

Item	2011-12 (Accounts)				2012-13 (Budget Estimates)				2012-13 (Revised Estimates)				2013-14 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	13	TOTAL
1	46,919.7	1,197,573.6	1,244,493.3		72,635.3	1,586,720.0	1,659,355.3		58,484.0	1,594,486.7	1,652,970.7		79,509.9	1,660,943.2	1,740,453.1	
TOTAL CAPITAL DISBURSEMENTS (1 to XII)																
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$																
I. Total Capital Outlay (1 + 2)	46,919.7	27,529.0	74,448.7		72,635.3	33,351.9	105,987.3		58,484.0	33,372.0	91,855.9		79,509.9	29,577.3	109,087.2	
1. Development (a + b)	44,571.0	390.0	44,961.0		70,034.9	394.5	70,429.4		57,010.3	463.0	57,473.3		78,110.9	290.4	78,401.3	
(a) Social Services (1 to 9)	41,988.4	390.0	42,378.4		67,169.4	120.1	67,289.5		53,385.3	168.6	53,553.8		74,495.0	86.1	74,581.2	
1. Education, Sports, Art and Culture	6,534.3	33.9	6,568.3		13,352.0	41.9	13,393.9		13,894.9	41.9	13,936.8		17,309.1	51.4	17,360.5	
2. Medical and Public Health	1,001.1	-	1,001.1		2,386.1	-	2,386.1		2,462.9	-	2,462.9		2,584.0	-	2,584.0	
3. Family Welfare	369.3	-	369.3		1,107.3	-	1,107.3		1,144.1	-	1,144.1		1,674.5	-	1,674.5	
4. Water Supply and Sanitation	876.4	-	876.4		2,005.0	-	2,005.0		1,503.4	-	1,503.4		4,125.2	-	4,125.2	
5. Housing	1,130.3	34.0	1,164.3		1,664.5	41.9	1,706.4		1,553.5	41.9	1,595.4		1,496.0	51.4	1,547.4	
6. Urban Development	86.8	-	86.8		300.0	-	300.0		329.7	-	329.7		680.0	-	680.0	
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	2,898.9	-	2,898.9		4,152.2	-	4,152.2		4,614.2	-	4,614.2		4,591.2	-	4,591.2	
8. Social Security and Welfare	-	-	-		1,515.0	-	1,515.0		2,000.0	-	2,000.0		1,700.0	-	1,700.0	
9. Others *	171.5	-	171.5		222.0	-	222.0		277.0	-	277.0		458.3	-	458.3	
(b) Economic Services (1 to 10)	35,454.1	356.0	35,810.1		53,817.4	78.3	53,895.6		39,500.4	126.7	39,627.1		57,185.9	34.7	57,220.7	
1. Agriculture and Allied Activities (1 to xi)	1,238.9	232.6	1,471.5		1,540.9	-	1,540.9		1,000.9	-	1,000.9		1,695.3	-	1,695.3	
i) Crop Husbandry	-	-	-		-	-	-		20.0	-	20.0		85.1	-	85.1	
ii) Soil and Water Conservation	-	-	-		-	-	-		-	-	-		-	-	-	
iii) Animal Husbandry	93.9	-	93.9		242.7	-	242.7		242.7	-	242.7		142.3	-	142.3	
iv) Dairy Development	-	-	-		-	-	-		-	-	-		-	-	-	
v) Fisheries	53.9	-	53.9		170.5	-	170.5		170.5	-	170.5		79.6	-	79.6	
vi) Forestry and Wild Life	830.0	411.3	1,241.3		776.7	-	776.7		276.7	-	276.7		24.0	-	24.0	
vii) Plantations	-	-	-		-	-	-		-	-	-		-	-	-	
viii) Food Storage and Warehousing	-	-	-		-	-	-		-	-	-		-	-	-	
ix) Agricultural Research and Education	-	-	-		-	-	-		-	-	-		-	-	-	
x) Co-operation	51.2	-178.7	-127.5		201.0	-	201.0		141.0	-	141.0		1,214.3	-	1,214.3	
xi) Others @	210.0	-	210.0		150.0	-	150.0		150.0	-	150.0		150.0	-	150.0	
2. Rural Development	-	-	-		20.0	-	20.0		20.0	-	20.0		-	-	-	
3. Special Area Programmes of which: Hill Areas	1,610.7	-	1,610.7		7,280.0	-	7,280.0		1,485.0	-	1,485.0		1,485.0	-	1,485.0	
4. Major and Medium Irrigation and Flood Control	17,512.9	-	17,512.9		22,666.2	-	22,666.2		18,993.8	-	18,993.8		26,973.5	-	26,973.5	
5. Energy	1,810.9	-	1,810.9		2,757.4	-	2,757.4		3,087.4	-	3,087.4		5,899.8	-	5,899.8	
6. Industry and Minerals (1 to iv)	0.5	-	0.5		0.5	-	0.5		0.5	-	0.5		1.0	-	1.0	
i) Village and Small Industries	-	-	-		-	-	-		-	-	-		-	-	-	
ii) Iron and Steel Industries	-	-	-		-	-	-		-	-	-		-	-	-	
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-		-	-	-		-	-	-		-	-	-	
iv) Others #	0.5	-	0.5		0.5	-	0.5		0.5	-	0.5		1.0	-	1.0	
7. Transport (i + ii)	12,370.1	123.5	12,493.6		17,070.1	78.3	17,148.4		14,510.5	126.7	14,637.2		20,321.5	34.7	20,356.2	
i) Roads and Bridges	12,296.0	123.5	12,419.4		16,513.6	78.3	16,591.9		14,315.0	126.7	14,441.7		19,127.9	34.7	19,162.6	
ii) Others **	74.2	-	74.2		556.5	-	556.5		195.5	-	195.5		1,193.6	-	1,193.6	
8. Communications	-	-	-		-	-	-		-	-	-		-	-	-	

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
ODISHA

Item	2011-12 (Accounts)				2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	
	2	3	4	5	6	7	8	9	10	11	12	13	
1													
9. Science, Technology and Environment													
10. General Economic Services (1 + ii)	909.9		909.9	2,482.3		2,482.3	402.3		402.3	809.8		809.8	
i) Tourism	296.5		296.5	370.0		370.0	350.0		350.0	407.5		407.5	
ii) Others @	613.4		613.4	2,112.3		2,112.3	52.3		52.3	402.3		402.3	
2. Non-Development (General Services)	2,582.6		2,582.6	2,865.5	274.4	3,139.9	3,625.0	294.4	3,919.4	3,615.9	204.3	3,820.1	
1. Discharge of Internal Debt (1 to 8)													
1. Market Loans		17,810.7	17,810.7		26,587.4	26,587.4		26,662.9	26,662.9		22,754.1	22,754.1	
2. Loans from LIC		10,460.2	10,460.2		13,081.7	13,081.7		13,081.7	13,081.7		8,849.5	8,849.5	
3. Loans from SBI and other Banks		27.7	27.7		23.9	23.9		23.9	23.9		20.9	20.9	
4. Loans from NABARD		2,315.8	2,315.8										
5. Loans from National Co-operative Development Corporation		41.6	41.6		3,217.6	3,217.6		3,217.6	3,217.6		4,277.1	4,277.1	
6. WMA from RBI					29.8	29.8		29.8	29.8		25.5	25.5	
7. Special Securities issued to NSSF		2,822.3	2,822.3										
8. Others		2,143.2	2,143.2		3,365.0	3,365.0		3,365.0	3,365.0		8,449.5	8,449.5	
of which: Land Compensation Bonds		1,102.9	1,102.9		6,869.5	6,869.5		6,945.1	6,945.1		1,131.6	1,131.6	
of which: Loans to the Centre (1 to 7)		1,102.9	1,102.9		1,102.9	1,102.9		1,102.9	1,102.9		1,102.9	1,102.9	
1. State Plan Schemes		5,467.0	5,467.0		5,370.0	5,370.0		5,294.5	5,294.5		5,432.8	5,432.8	
of which: Advance release of Plan Assistance for Natural Calamities		4,699.9	4,699.9		5,236.9	5,236.9		5,236.9	5,236.9		5,392.5	5,392.5	
2. Central Plan Schemes		174.4	174.4					17.5	17.5				
3. Centrally Sponsored Schemes		552.5	552.5		29.0	29.0							
4. Non-Plan (i + ii)		24.0	24.0		64.1	64.1		23.9	23.9		24.1	24.1	
i) Relief for Natural Calamities					23.9	23.9							
ii) Others		24.0	24.0		23.9	23.9		23.9	23.9		24.1	24.1	
5. Ways and Means Advances from Centre													
6. Loans for Special Schemes													
7. Others		16.2	16.2										
IV. Loans and Advances by State Governments (1+2)													
1. Development Purposes (a + b)	2,348.7	3,861.4	6,210.1	2,600.5	1,000.0	3,600.5	1,473.7	951.6	2,425.3	1,399.0	1,100.0	2,499.0	
a) Social Services (1 to 7)	4.2	2,154.9	2,159.1	2,600.5	579.8	3,180.3	1,473.7	649.8	2,123.5	1,399.0	699.9	2,098.9	
1. Education, Sports, Art and Culture	4.2		4.2		579.8	579.8		649.8	649.8		699.9	699.9	
2. Medical and Public Health													
3. Family Welfare													
4. Water Supply and Sanitation		1,664.3	1,664.3										
5. Housing		490.6	490.6		579.8	579.8		649.8	649.8		699.9	699.9	
6. Government Servants (Housing)													
7. Others													
b) Economic Services (1 to 10)	2,344.5		2,344.5	2,600.5		2,600.5	1,473.7		1,473.7	1,399.0		1,399.0	
1. Crop Husbandry													
2. Soil and Water Conservation													
3. Food Storage and Warehousing													
4. Co-operation	161.0		161.0	54.7		54.7	60.7		60.7	34.2		34.2	
5. Major and Medium Irrigation, etc.													
6. Power Projects	2,188.3		2,188.3	2,513.3		2,513.3	1,381.8		1,381.8	1,350.2		1,350.2	

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
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(₹ Million)

Item	2011-12 (Accounts)				2012-13 (Budget Estimates)				2012-13 (Revised Estimates)				2013-14 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	13	
1																
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
8. Other Industries and Minerals	25.2	-	25.2	25.2	32.5	-	32.5	32.5	31.2	-	31.2	-	14.6	-	14.6	
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
10. Others	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
2. Non-Development Purposes (a + b)																
a) Government Servants (other than Housing)	-	1,706.5	1,706.5	1,706.5	-	420.2	420.2	420.2	-	301.7	301.7	301.7	-	400.1	400.1	
b) Miscellaneous	-	1,706.5	1,706.5	1,706.5	-	220.2	220.2	220.2	-	150.2	150.2	150.2	-	200.1	200.1	
	-	-	-	-	-	200.0	200.0	200.0	-	151.6	151.6	151.6	-	200.0	200.0	
V. Inter-State Settlement																
VI. Contingency Fund																
VII. State Provident Funds, etc. (1+2)																
1. State Provident Funds	-	20,655.3	20,655.3	20,655.3	-	18,508.5	18,508.5	18,508.5	-	19,508.5	19,508.5	19,508.5	-	22,502.5	22,502.5	
2. Others	-	2.1	2.1	2.1	-	4.1	4.1	4.1	-	4.1	4.1	4.1	-	2.2	2.2	
	-	13,918.9	13,918.9	13,918.9	-	19,332.2	19,332.2	19,332.2	-	19,332.2	19,332.2	19,332.2	-	16,548.1	16,548.1	
VIII. Reserve Funds (1 to 4)																
1. Depreciation/Renewal Reserve Funds	-	2,100.1	2,100.1	2,100.1	-	10,000.0	10,000.0	10,000.0	-	10,000.0	10,000.0	10,000.0	-	10,000.0	10,000.0	
2. Sinking Funds	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
4. Others	-	11,818.8	11,818.8	11,818.8	-	9,332.2	9,332.2	9,332.2	-	9,332.2	9,332.2	9,332.2	-	6,548.1	6,548.1	
	-	35,718.8	35,718.8	35,718.8	-	64,784.7	64,784.7	64,784.7	-	64,784.7	64,784.7	64,784.7	-	84,284.2	84,284.2	
IX. Deposits and Advances (1 to 4)																
1. Civil Deposits	-	24,439.5	24,439.5	24,439.5	-	24,457.7	24,457.7	24,457.7	-	24,457.7	24,457.7	24,457.7	-	27,188.1	27,188.1	
2. Deposits of Local Funds	-	9,441.6	9,441.6	9,441.6	-	7,970.2	7,970.2	7,970.2	-	7,970.2	7,970.2	7,970.2	-	10,018.3	10,018.3	
3. Civil Advances	-	1,129.4	1,129.4	1,129.4	-	1,007.6	1,007.6	1,007.6	-	1,007.6	1,007.6	1,007.6	-	1,208.2	1,208.2	
4. Others	-	708.3	708.3	708.3	-	31,349.3	31,349.3	31,349.3	-	31,349.3	31,349.3	31,349.3	-	45,869.5	45,869.5	
	-	1,027,406.9	1,027,406.9	1,027,406.9	-	1,385,835.9	1,385,835.9	1,385,835.9	-	1,392,582.6	1,392,582.6	1,392,582.6	-	1,429,023.3	1,429,023.3	
1. Suspense	-	-283.4	-283.4	-283.4	-	252.7	252.7	252.7	-	252.7	252.7	252.7	-	114.0	114.0	
2. Cash Balance Investment Accounts	-	1,027,568.7	1,027,568.7	1,027,568.7	-	1,385,177.1	1,385,177.1	1,385,177.1	-	1,391,923.8	1,391,923.8	1,391,923.8	-	1,428,500.7	1,428,500.7	
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
4. Others	-	121.6	121.6	121.6	-	406.1	406.1	406.1	-	406.1	406.1	406.1	-	408.6	408.6	
XI. Appropriation to Contingency Fund																
XII. Remittances																
	-	72,314.6	72,314.6	72,314.6	-	60,902.7	60,902.7	60,902.7	-	60,902.7	60,902.7	60,902.7	-	75,005.6	75,005.6	
A. Surplus (+)/Deficit (-) on Revenue Account																
	-	-	56,067.8	56,067.8	-	-	24,107.7	24,107.7	-	-	29,579.6	29,579.6	-	-	19,046.1	
B. Surplus (+)/Deficit(-) on Capital Account																
	-	-	-43,300.8	-43,300.8	-	-	-39,465.7	-39,465.7	-	-	-38,078.3	-38,078.3	-	-	-20,284.8	
C. Overall Surplus (+)/Deficit (-) (A+B)																
	-	-	12,767.1	12,767.1	-	-	-15,358.0	-15,358.0	-	-	-8,498.6	-8,498.6	-	-	-1,238.7	
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)																
i. Increase (+)/Decrease (-) in Cash Balances																
a) Opening Balance	-	-	-124.7	-124.7	-	-	-15,358.0	-15,358.0	-	-	-8,498.6	-8,498.6	-	-	-1,238.7	
b) Closing Balance	-	-	-4,529.1	-4,529.1	-	-	-4,663.3	-4,663.3	-	-	-2,722.7	-2,722.7	-	-	-2,722.7	
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)																
	-	-	-4,653.8	-4,653.8	-	-	-4,663.3	-4,663.3	-	-	-2,722.7	-2,722.7	-	-	-2,722.7	
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)																
	-	-	12,891.7	12,891.7	-	-	-15,358.0	-15,358.0	-	-	-8,498.6	-8,498.6	-	-	-1,238.7	

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
PUNJAB

Item	2011-12 (Accounts)						2012-13 (Budget Estimates)				2012-13 (Revised Estimates)				2013-14 (Budget Estimates)			
	PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN		TOTAL	
	2	3	4	5	6	7	8	9	10	11	12	13						
1																		
TOTAL CAPITAL DISBURSEMENTS (I to XII)	399,710.7	93,614.5	493,325.1	1,124,380.1	109,384.0	1,233,764.0	926,799.1	151,350.3	1,078,149.4	953,026.7	181,789.2	1,134,815.9						
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	13,605.3	24,044.8	37,650.0	55,432.0	32,006.8	87,438.7	43,016.8	33,950.3	76,967.1	64,604.1	51,689.2	116,293.3						
I. Total Capital Outlay (1 + 2)	13,595.3	2,386.0	15,981.2	55,378.6	2,774.1	58,152.6	42,706.8	2,588.5	45,275.3	62,004.0	10,825.8	72,829.8						
1. Development (a + b)	12,323.0	1,697.8	14,020.8	43,804.6	1,925.2	45,729.8	38,892.9	1,996.8	40,889.7	58,073.7	1,855.0	59,928.8						
(a) Social Services (1 to 9)	3,913.9	69.7	3,983.5	24,477.4	221.5	24,698.8	24,115.4	86.1	24,201.5	35,447.6	198.6	35,646.2						
1. Education, Sports, Art and Culture	1,468.3	-	1,468.3	5,731.9	0.4	5,732.3	6,308.5	0.3	6,308.8	4,221.9	0.2	4,222.1						
2. Medical and Public Health	428.8	47.1	475.9	2,402.2	68.7	2,470.9	3,964.2	52.7	4,016.9	4,744.2	47.5	4,791.7						
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-						
4. Water Supply and Sanitation	1,583.0	8.7	1,591.8	2,906.1	45.0	2,951.1	2,282.9	30.0	2,312.9	4,161.0	45.0	4,206.0						
5. Housing	-	2.0	2.0	-	2.0	86.4	84.4	2.0	86.4	0.1	2.0	2.1						
6. Urban Development	356.6	-	356.6	11,989.0	0.1	11,989.1	10,488.7	-	10,488.7	20,749.9	-	20,749.9						
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	-	-	-	761.6	100.0	861.6	456.6	0.1	456.7	933.7	100.0	1,033.7						
8. Social Security and Welfare	20.8	7.9	28.7	231.0	0.4	231.4	85.0	1.1	86.1	207.7	-	207.7						
9. Others *	56.3	3.9	60.3	455.5	5.0	460.5	445.1	-	445.1	429.1	4.0	433.1						
(b) Economic Services (1 to 10)	8,409.2	1,628.1	10,037.3	19,327.2	1,703.7	21,030.9	14,777.6	1,910.6	16,688.2	22,626.1	1,656.4	24,282.5						
1. Agriculture and Allied Activities (i to xi)	9.2	0.2	9.3	778.2	0.2	778.4	1,052.2	-	1,052.2	712.9	-	712.9						
i) Crop Husbandry	-0.3	-	-0.3	50.1	-	50.1	50.0	-	50.0	50.0	-	50.0						
ii) Soil and Water Conservation	13.0	-	13.0	-	0.2	13.2	-	-	-	-	-	-						
iii) Animal Husbandry	1.0	-	1.0	618.1	-	619.1	863.4	-	863.4	562.9	-	562.9						
iv) Dairy Development	-4.0	-	-4.0	70.0	-	66.0	8.8	-	78.8	50.0	-	50.0						
v) Fisheries	-	-	-	30.0	-	30.0	-	-	-	-	-	-						
vi) Forestry and Wild Life	-	-	-	10.0	-	10.0	130.0	-	140.0	50.0	-	50.0						
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-						
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-						
ix) Agricultural Research and Education	-	0.2	0.2	-	-	-	-	-	-	-	-	-						
x) Co-operation	-0.5	-	-0.5	-	-	-	-	-	-	-	-	-						
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-						
2. Rural Development	1,121.1	780.6	1,901.7	2,304.1	720.0	3,024.1	1,256.3	720.0	1,976.3	2,182.8	720.0	2,902.8						
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-						
4. Major and Medium Irrigation and Flood Control	2,263.0	755.2	3,018.3	9,376.4	891.6	10,268.0	7,334.6	1,116.7	8,451.4	11,185.2	856.3	12,041.5						
5. Energy	-	-	-	-	-	-	-	-	-	-	-	-						
6. Industry and Minerals (i to iv)	-	26.8	26.8	127.1	0.3	127.4	-	0.2	127.6	125.0	1.3	126.3						
i) Village and Small Industries	-	26.8	26.8	127.1	0.3	127.4	-	0.2	127.6	125.0	1.3	126.3						
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-						
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-						
iv) Others #	-	-	-	-	-	-	-	-	-	-	-	-						
7. Transport (i + ii)	3,894.1	65.0	3,959.0	4,460.8	91.0	4,551.8	3,050.8	72.9	3,123.7	5,602.3	78.1	5,680.4						
i) Roads and Bridges	3,863.1	-	3,863.1	4,213.5	-	4,213.5	2,668.5	-	2,668.5	5,060.1	-	5,060.1						
ii) Others **	31.0	65.0	96.0	247.3	91.0	338.3	382.3	72.9	455.2	542.2	78.1	620.3						
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-						

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
PUNJAB

Item	2011-12 (Accounts)				2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)				
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL
9. Science, Technology and Environment	-	-	-	-	134.1	-	134.1	-	10.0	-	10.0	-	554.9	-	554.9
10. General Economic Services (1 + ii)	1,121.8	0.3	1,122.1	-	2,146.5	0.6	2,147.1	-	2,073.7	0.8	2,074.5	-	2,263.0	0.8	2,263.7
i) Tourism	6.6	-	6.6	-	382.5	-	382.5	-	109.3	-	109.3	-	286.3	-	286.3
ii) Others @	1,115.2	0.3	1,115.5	-	1,764.0	0.6	1,764.6	-	1,964.4	0.8	1,965.1	-	1,976.7	0.8	1,977.4
2. Non-Development (General Services)	1,272.2	688.2	1,960.4	-	11,574.0	848.9	12,422.9	-	3,813.9	571.7	4,385.6	-	3,930.3	8,970.8	12,901.1
II. Discharge of Internal Debt (1 to 8)	-	87,598.6	87,598.6	-	104,206.0	104,206.0	104,206.0	-	144,183.7	144,183.7	144,183.7	-	167,404.8	167,404.8	167,404.8
1. Market Loans	-	4,596.2	4,596.2	-	11,411.9	11,411.9	11,411.9	-	11,411.9	11,411.9	11,411.9	-	21,201.7	21,201.7	21,201.7
2. Loans from LIC	-	6.5	6.5	-	5.2	5.2	5.2	-	5.2	5.2	5.2	-	3.1	3.1	3.1
3. Loans from SBI and other Banks	-	6,849.5	6,849.5	-	7,377.2	7,377.2	7,377.2	-	7,400.0	7,400.0	7,400.0	-	100.0	100.0	100.0
4. Loans from NABARD	-	3,025.8	3,025.8	-	3,536.6	3,536.6	3,536.6	-	3,536.6	3,536.6	3,536.6	-	3,915.8	3,915.8	3,915.8
5. Loans from National Co-operative Development Corporation	-	0.1	0.1	-	0.1	0.1	0.1	-	0.1	0.1	0.1	-	0.1	0.1	0.1
6. WMA from RBI	-	62,720.2	62,720.2	-	70,000.0	70,000.0	70,000.0	-	110,000.0	110,000.0	110,000.0	-	130,000.0	130,000.0	130,000.0
7. Special Securities issued to NSSF	-	9,241.5	9,241.5	-	10,736.4	10,736.4	10,736.4	-	10,736.4	10,736.4	10,736.4	-	11,100.8	11,100.8	11,100.8
8. Others	-	1,158.8	1,158.8	-	1,138.6	1,138.6	1,138.6	-	1,083.5	1,083.5	1,083.5	-	1,083.3	1,083.3	1,083.3
of which: Land Compensation Bonds	-	637.3	637.3	-	637.3	637.3	637.3	-	637.3	637.3	637.3	-	637.3	637.3	637.3
III. Repayment of Loans to the Centre (1 to 7)	-	1,873.8	1,873.8	-	1,851.9	1,851.9	1,851.9	-	2,435.3	2,435.3	2,435.3	-	2,475.6	2,475.6	2,475.6
1. State Plan Schemes	-	1,783.1	1,783.1	-	1,764.6	1,764.6	1,764.6	-	2,398.1	2,398.1	2,398.1	-	2,439.8	2,439.8	2,439.8
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	62.2	62.2	-	63.8	63.8	63.8	-	13.7	13.7	13.7	-	12.7	12.7	12.7
4. Non-Plan (1 + ii)	-	28.5	28.5	-	23.5	23.5	23.5	-	23.5	23.5	23.5	-	23.1	23.1	23.1
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	28.5	28.5	-	23.5	23.5	23.5	-	23.5	23.5	23.5	-	23.1	23.1	23.1
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
IV. Loans and Advances by State Governments (1+2)	10.0	1,756.1	1,766.1	-	53.4	552.0	605.4	-	310.0	2,162.8	2,472.8	-	2,600.1	1,083.0	3,683.1
1. Development Purposes (a + b)	10.0	1,280.0	1,290.0	-	53.4	53.4	53.4	-	310.0	1,442.6	1,752.6	-	2,600.1	100.0	2,700.1
a) Social Services (1 to 7)	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
b) Economic Services (1 to 10)	10.0	1,280.0	1,290.0	-	53.4	53.4	53.4	-	310.0	1,442.6	1,752.6	-	2,600.1	100.0	2,700.1
1. Crop Husbandry	10.0	-	10.0	-	10.0	-	10.0	-	300.0	-	300.0	-	0.1	-	0.1
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	-	1,280.0	1,280.0	-	-	-	-	-	-	-	-	-	-	-	-
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	-	-	-	-	43.4	-	43.4	-	-	-	-	-	2,500.0	-	2,500.0

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
PUNJAB

(₹ Million)

Item	2011-12 (Accounts)			2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	-	-	-	10.0	350.0	360.0	100.0	100.0	200.0
2. Non-Development Purposes (a + b)												
a) Government Servants (other than Housing)	-	476.1	476.1	-	552.0	552.0	-	720.2	720.2	100.0	983.0	983.0
b) Miscellaneous	-	476.1	476.1	-	552.0	552.0	-	720.2	720.2	-	752.0	752.0
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	231.0	231.0
VI. Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
VII. State Provident Funds, etc. (1+2)												
1. State Provident Funds	14,655.5	-	14,655.5	18,437.9	-	18,437.9	15,150.0	-	15,150.0	16,665.0	-	16,665.0
2. Others	14,462.3	-	14,462.3	13,784.2	-	13,784.2	15,000.0	-	15,000.0	16,500.0	-	16,500.0
	193.2	-	193.2	4,653.7	-	4,653.7	150.0	-	150.0	165.0	-	165.0
VIII. Reserve Funds (1 to 4)												
1. Depreciation/Renewal Reserve Funds	1,604.7	-	1,604.7	3,669.3	-	3,669.3	4,287.8	-	4,287.8	4,813.1	-	4,813.1
2. Sinking Funds	-	-	-	861.8	-	861.8	842.3	-	842.3	909.4	-	909.4
3. Famine Relief Fund	-	-	-	500.0	-	500.0	-	-	-	500.0	-	500.0
4. Others	1,604.7	-	1,604.7	2,307.5	-	2,307.5	3,445.5	-	3,445.5	3,403.7	-	3,403.7
IX. Deposits and Advances (1 to 4)												
1. Civil Deposits	38,457.0	-	38,457.0	38,467.9	-	38,467.9	37,812.8	-	37,812.8	33,349.8	-	33,349.8
2. Deposits of Local Funds	37,802.6	-	37,802.6	37,812.8	-	37,812.8	26,979.5	-	26,979.5	26,979.5	-	26,979.5
3. Civil Advances	389.9	-	389.9	390.6	-	390.6	4,000.0	-	4,000.0	4,000.0	-	4,000.0
4. Others	264.5	-	264.5	264.5	-	264.5	570.3	-	570.3	570.3	-	570.3
X. Suspense and Miscellaneous (1 to 4)												
1. Suspense	317,794.4	-	317,794.4	994,629.7	-	994,629.7	819,014.7	-	819,014.7	821,614.7	-	821,614.7
2. Cash Balance Investment Accounts	5,232.0	-	5,232.0	5,331.8	-	5,331.8	7,906.4	-	7,906.4	10,506.4	-	10,506.4
3. Deposits with RBI	91,357.2	-	91,357.2	91,357.2	-	91,357.2	65,528.2	-	65,528.2	65,528.2	-	65,528.2
4. Others	221,145.2	-	221,145.2	676,796.2	-	676,796.2	538,100.2	-	538,100.2	538,100.2	-	538,100.2
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	221,144.5	-	221,144.5	207,479.9	-	207,479.9
XII. Remittances	13,653.8	-	13,653.8	13,743.3	-	13,743.3	11,980.0	-	11,980.0	11,980.0	-	11,980.0
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	-68,095.4	-	-	-31,233.1	-	-	-47,584.6	-	-	-17,465.5
B. Surplus (+)/Deficit(-) on Capital Account	-	-	70,364.5	-	-	38,909.6	-	-	50,600.3	-	-	17,065.9
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	2,269.1	-	-	7,676.4	-	-	3,095.7	-	-	-399.6
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)												
i. Increase (+)/Decrease (-) in Cash Balances	-	-	2,269.1	-	-	7,676.4	-	-	3,095.7	-	-	-399.6
a) Opening Balance	-	-	-341.7	-	-	7,676.4	-	-	3,095.7	-	-	-399.6
b) Closing Balance	-	-	-6,942.8	-	-	-8,216.1	-	-	-7,298.2	-	-	-4,202.5
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-7,284.5	-	-	-539.7	-	-	-4,202.5	-	-	-4,602.1
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	2,610.8	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
RAJASTHAN

(₹ Million)

Item	2011-12 (Accounts)			2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1	81,489.6	2,015,020.5	2,096,510.1	97,092.9	1,425,797.4	1,522,890.3	139,187.3	2,712,067.2	2,851,254.4	142,565.3	2,454,417.5	2,596,982.8
TOTAL CAPITAL DISBURSEMENTS (I to XII)												
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)§												
I. Total Capital Outlay (1 + 2)	81,489.6	35,698.0	117,187.7	97,092.9	47,467.2	144,560.1	139,187.3	48,821.9	188,009.1	142,565.3	41,206.8	183,772.1
1. Development (a + b)	71,029.2	163.4	71,192.5	96,613.4	278.4	96,891.8	116,973.0	44.6	117,017.6	140,677.7	-118.6	140,559.1
(a) Social Services (1 to 9)	69,047.6	106.2	69,153.8	92,950.5	142.4	93,092.9	113,595.0	139.5	113,734.5	135,459.6	131.4	135,590.9
1. Education, Sports, Art and Culture	19,860.9	106.2	19,967.1	31,762.4	123.5	31,885.9	36,445.9	120.5	36,566.3	49,753.0	114.3	49,867.2
2. Medical and Public Health	782.9	-	782.9	1,533.0	-	1,533.0	1,489.6	-	1,489.6	1,419.6	-	1,419.6
3. Family Welfare	967.4	-	967.4	1,874.7	-	1,874.7	3,032.1	-	3,032.1	3,726.9	-	3,726.9
4. Water Supply and Sanitation	-11.1	-	-11.1	-	-	-	-	-	-	-	-	-
5. Housing	9,176.5	130.6	9,307.1	13,944.7	123.5	14,068.2	14,495.3	120.4	14,615.7	25,450.0	114.3	25,564.2
6. Urban Development	66.2	-24.4	41.8	196.3	-	196.3	104.9	-	104.9	208.0	-	208.0
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	6,567.9	-	6,567.9	9,945.1	-	9,945.1	12,569.0	-	12,569.0	14,533.4	-	14,533.4
8. Social Security and Welfare	1,885.5	-	1,885.5	3,087.5	-	3,087.5	3,185.2	-	3,185.2	3,040.4	-	3,040.4
9. Others *	79.1	-	79.1	567.6	-	567.6	1,138.1	-	1,138.1	516.1	-	516.1
(b) Economic Services (1 to 10)	346.5	-	346.5	613.5	-	613.5	431.8	-	431.8	858.7	-	858.7
1. Agriculture and Allied Activities (i to xi)	49,186.7	-	49,186.7	61,188.1	18.9	61,207.0	77,149.2	19.0	77,168.2	85,706.6	17.1	85,723.7
i) Crop Husbandry	2,090.1	-	2,090.1	3,624.0	18.8	3,642.8	3,790.2	18.8	3,809.0	4,127.3	17.0	4,144.3
ii) Soil and Water Conservation	855.8	-	855.8	1,099.9	18.8	1,118.7	897.9	18.8	916.7	1,734.6	17.0	1,751.6
iii) Animal Husbandry	241.3	-	241.3	2.6	-	2.6	328.5	-	328.5	354.5	-	354.5
iv) Dairy Development	3.9	-	3.9	186.0	-	186.0	177.5	-	177.5	206.1	-	206.1
v) Fisheries	-0.7	-	-0.7	3.8	-	3.8	4.7	-	4.7	0.3	-	0.3
vi) Forestry and Wild Life	742.8	-	742.8	1,842.8	-	1,842.8	1,931.5	-	1,931.5	1,529.7	-	1,529.7
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	247.1	-	247.1	489.0	-	489.0	450.2	-	450.2	302.1	-	302.1
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-
2. Rural Development	2,282.8	-	2,282.8	2,450.0	-	2,450.0	4,745.0	-	4,745.0	4,427.0	-	4,427.0
3. Special Area Programmes of which: Hill Areas	1,485.0	-	1,485.0	1,953.0	-	1,953.0	2,196.0	-	2,196.0	3,247.0	-	3,247.0
4. Major and Medium Irrigation and Flood Control	6,640.3	-	6,640.3	11,375.7	-	11,375.7	9,397.3	-	9,397.3	14,965.2	-	14,965.2
5. Energy	24,590.0	-	24,590.0	25,430.0	-	25,430.0	38,680.0	-	38,680.0	38,730.0	-	38,730.0
6. Industry and Minerals (i to iv)	454.3	-	454.3	475.8	-	475.8	854.7	-	854.7	303.3	-	303.3
i) Village and Small Industries	166.3	-	166.3	6.6	-	6.6	6.0	-	6.0	8.0	-	8.0
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	11.9	-	11.9	55.8	-	55.8	65.6	-	65.6	72.5	-	72.5
7. Transport (i + ii)	276.0	-	276.0	413.4	-	413.4	783.0	-	783.0	222.8	-	222.8
i) Roads and Bridges	10,833.2	-	10,833.2	14,699.0	-	14,699.0	16,080.9	-	16,080.9	19,186.4	-	19,186.4
ii) Others **	10,833.2	-	10,833.2	13,699.0	-	13,699.0	13,904.7	-	13,904.7	18,936.4	-	18,936.4
8. Communications	-	-	-	1,000.0	-	1,000.0	2,176.2	-	2,176.2	250.0	-	250.0

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
RAJASTHAN

Item	2011-12 (Accounts)						2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
1															
9. Science, Technology and Environment	1.9	-	1.9	27.2	-	27.2	27.2	-	27.2	16.6	-	16.6	-	-	-
10. General Economic Services (i + ii)	809.2	-	809.2	1,153.5	0.1	1,153.6	1,377.8	0.2	1,378.0	703.8	0.1	703.9	0.1	-	703.9
i) Tourism	218.4	-	218.4	320.1	-	320.1	340.6	-	340.6	357.1	-	357.1	-	-	357.1
ii) Others @	590.9	-	590.9	833.4	0.1	833.5	1,037.3	0.2	1,037.5	346.7	0.1	346.8	0.1	-	346.8
@	1,981.6	57.1	2,038.7	3,662.9	136.0	3,798.9	3,377.9	-94.8	3,283.1	5,218.1	-249.9	4,968.1	-249.9	-	4,968.1
II. Discharge of Internal Debt (1 to 8)															
1. Market Loans	-	30,221.5	30,221.5	-	42,270.7	42,270.7	-	42,386.1	42,386.1	-	36,362.8	36,362.8	-	-	36,362.8
2. Loans from LIC	-	13,964.3	13,964.3	-	23,834.1	23,834.1	-	23,834.4	23,834.4	-	16,248.2	16,248.2	-	-	16,248.2
3. Loans from SBI and other Banks	-	60.4	60.4	-	58.7	58.7	-	58.7	58.7	-	55.3	55.3	-	-	55.3
4. Loans from NABARD	-	4,060.8	4,060.8	-	-	-	-	-	-	-	-	-	-	-	-
5. Loans from National Co-operative Development Corporation	-	-	-	-	5,430.6	5,430.6	-	5,433.9	5,433.9	-	6,807.4	6,807.4	-	-	6,807.4
6. WMA from RBI	-	274.4	274.4	-	302.4	302.4	-	414.3	414.3	-	557.3	557.3	-	-	557.3
7. Special Securities issued to NSSF	-	11,383.1	11,383.1	-	12,353.2	12,353.2	-	12,353.2	12,353.2	-	12,405.5	12,405.5	-	-	12,405.5
8. Others	-	478.5	478.5	-	291.6	291.6	-	291.6	291.6	-	289.1	289.1	-	-	289.1
of which: Land Compensation Bonds	-	184.4	184.4	-	-	-	-	-	-	-	-	-	-	-	-
III. Repayment of Loans to the Centre (1 to 7)															
1. State Plan Schemes	-	4,682.7	4,682.7	-	4,915.5	4,915.5	-	4,915.5	4,915.5	-	4,686.8	4,686.8	-	-	4,686.8
of which: Advance release of Plan Assistance for Natural Calamities	-	4,476.9	4,476.9	-	4,713.3	4,713.3	-	4,713.3	4,713.3	-	4,630.5	4,630.5	-	-	4,630.5
2. Central Plan Schemes	-	0.1	0.1	-	0.1	0.1	-	0.1	0.1	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	143.7	143.7	-	146.0	146.0	-	146.0	146.0	-	0.2	0.2	-	-	0.2
4. Non-Plan (i + ii)	-	62.0	62.0	-	56.1	56.1	-	56.1	56.1	-	56.1	56.1	-	-	56.1
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	62.0	62.0	-	56.1	56.1	-	56.1	56.1	-	56.1	56.1	-	-	56.1
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
IV. Loans and Advances by State Governments (1+2)															
1. Development Purposes (a + b)	10,460.5	630.5	11,091.0	479.5	2.5	482.0	22,214.3	1,704.3	23,918.6	1,887.6	2.5	1,890.1	1,887.6	2.5	1,890.1
a) Social Services (1 to 7)	179.5	350.0	529.5	35.4	2.5	35.4	2,765.8	183.1	2,948.9	1,590.4	-	1,590.4	1,590.4	-	1,590.4
1. Education, Sports, Art and Culture	-	300.0	300.0	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	50.0	50.0	-	-	-	538.8	-	538.8	50.0	-	50.0	50.0	-	50.0
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	2,000.0	-	2,000.0	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	179.5	-	179.5	35.4	-	35.4	227.0	3.1	230.1	1,540.4	-	1,540.4	1,540.4	-	1,540.4
b) Economic Services (1 to 10)	10,281.0	280.5	10,561.5	444.1	2.5	446.7	19,448.5	1,521.2	20,969.7	297.2	2.5	299.8	297.2	2.5	299.8
1. Crop Husbandry	-	187.5	187.5	-	2.5	2.5	-	320.7	320.7	-	-	-	-	-	2.5
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
5. Major and Medium Irrigation, etc.	311.6	-	311.6	429.5	-	429.5	474.9	1,030.0	1,504.9	244.8	-	244.8	244.8	-	244.8
6. Power Projects	9,950.0	-	9,950.0	-	-	-	18,291.3	-	18,291.3	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
RAJASTHAN

(₹ Million)

Item	2011-12 (Accounts)			2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	19.4	93.0	112.4	14.6	-	14.6	682.3	170.5	852.8	52.5	-	52.5
2. Non-Development Purposes (a + b)												
a) Government Servants (other than Housing)	-	-	-	-	-	-	-	-	-	-	-	-
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement												
VI. Contingency Fund												
VII. State Provident Funds, etc. (1+2)												
1. State Provident Funds	-	28,633.4	28,633.4	-	37,468.2	37,468.2	-	35,852.2	35,852.2	-	39,252.1	39,252.1
2. Others	-	16,542.1	16,542.1	-	16,066.6	16,066.6	-	18,448.1	18,448.1	-	17,994.5	17,994.5
	-	12,091.2	12,091.2	-	21,401.6	21,401.6	-	17,404.1	17,404.1	-	21,257.6	21,257.6
VIII. Reserve Funds (1 to 4)												
1. Depreciation/Renewal Reserve Funds	-	9,341.9	9,341.9	-	16,777.1	16,777.1	-	27,048.8	27,048.8	-	19,072.7	19,072.7
2. Sinking Funds	-	417.1	417.1	-	538.2	538.2	-	538.2	538.2	-	643.7	643.7
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	8,924.8	8,924.8	-	16,238.9	16,238.9	-	26,510.6	26,510.6	-	18,429.0	18,429.0
IX. Deposits and Advances (1 to 4)												
1. Civil Deposits	-	1,132,047.4	1,132,047.4	-	1,208,327.1	1,208,327.1	-	1,321,795.0	1,321,795.0	-	1,450,856.4	1,450,856.4
2. Deposits of Local Funds	-	109,938.1	109,938.1	-	118,199.2	118,199.2	-	124,580.2	124,580.2	-	137,423.4	137,423.4
3. Civil Advances	-	970,014.3	970,014.3	-	983,852.2	983,852.2	-	1,091,272.1	1,091,272.1	-	1,191,306.7	1,191,306.7
4. Others	-	354.6	354.6	-	350.7	350.7	-	350.7	350.7	-	350.7	350.7
	-	51,740.3	51,740.3	-	105,925.0	105,925.0	-	105,925.0	105,925.0	-	121,775.6	121,775.6
X. Suspense and Miscellaneous (1 to 4)												
1. Suspense	-	753,118.1	753,118.1	-	51,397.3	51,397.3	-	1,214,178.9	1,214,178.9	-	836,659.1	836,659.1
2. Cash Balance Investment Accounts	-	137.6	137.6	-	1,312.2	1,312.2	-	1,307.6	1,307.6	-	1,316.2	1,316.2
3. Deposits with RBI	-	752,914.2	752,914.2	-	50,000.0	50,000.0	-	1,212,786.2	1,212,786.2	-	835,257.8	835,257.8
4. Others	-	66.3	66.3	-	85.1	85.1	-	85.1	85.1	-	85.1	85.1
XI. Appropriation to Contingency Fund												
XII. Remittances												
	-	56,181.7	56,181.7	-	64,360.5	64,360.5	-	64,370.4	64,370.4	-	3,000.0	3,000.0
A. Surplus (+)/Deficit (-) on Revenue Account												
	-	33,574.5	33,574.5	-	-	-	-	-	7,719.7	-	-	10,258.6
B. Surplus (+)/Deficit(-) on Capital Account												
	-	3,034.5	3,034.5	-	-	-	-	-	-7,095.3	-	-	-3,893.4
C. Overall Surplus (+)/Deficit (-) (A+B)												
	-	36,609.0	36,609.0	-	-	-	-	-	624.3	-	-	6,365.2
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)												
i. Increase (+)/Decrease (-) in Cash Balances												
a) Opening Balance	-	617.9	617.9	-	-	-	-	-	624.3	-	-	6,365.2
b) Closing Balance	-	386.5	386.5	-	-	-	-	-	2,264.3	-	-	3,365.2
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	1,004.4	1,004.4	-	-	-	-	-	386.5	-	-	2,652.8
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	35,991.1	35,991.1	-	-	-	-	-	2,652.7	-	-	6,018.1
	-	-	-	-	-	-	-	-	-1,640.0	-	-	3,000.0

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
SIKKIM

Item	2011-12 (Accounts)				2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL		PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13	
TOTAL CAPITAL DISBURSEMENTS (I to XII)	6,649.4	51,955.7	57,705.1	14,672.8	40,607.6	55,280.4	15,042.5	48,038.0	63,080.5	13,250.2	55,575.9	68,826.1	
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	6,649.4	486.5	7,135.9	14,672.8	731.6	15,404.4	15,042.5	731.6	15,774.1	13,250.2	771.9	14,022.0	
I. Total Capital Outlay (1 + 2)	6,157.6	-	6,157.6	14,622.8	-	14,622.8	14,992.5	-	14,992.5	13,150.2	-	13,150.2	
1. Development (a + b)	5,904.7	-	5,904.7	12,821.1	-	12,821.1	13,101.6	-	13,101.6	11,109.5	-	11,109.5	
(a) Social Services (1 to 9)	2,771.1	-	2,771.1	5,976.3	-	5,976.3	6,017.9	-	6,017.9	4,758.6	-	4,758.6	
1. Education, Sports, Art and Culture	629.4	-	629.4	964.3	-	964.3	889.5	-	889.5	751.8	-	751.8	
2. Medical and Public Health	975.6	-	975.6	1,129.0	-	1,129.0	1,095.3	-	1,095.3	1,076.5	-	1,076.5	
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-	
4. Water Supply and Sanitation	465.0	-	465.0	1,466.9	-	1,466.9	1,560.1	-	1,560.1	580.4	-	580.4	
5. Housing	100.0	-	100.0	142.0	-	142.0	190.4	-	190.4	92.3	-	92.3	
6. Urban Development	573.6	-	573.6	2,185.2	-	2,185.2	2,201.2	-	2,201.2	2,104.5	-	2,104.5	
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	13.0	-	13.0	74.5	-	74.5	72.0	-	72.0	53.5	-	53.5	
8. Social Security and Welfare	2.0	-	2.0	5.0	-	5.0	-	-	-	97.0	-	97.0	
9. Others *	12.5	-	12.5	9.5	-	9.5	9.5	-	9.5	2.5	-	2.5	
(b) Economic Services (1 to 10)	3,133.6	-	3,133.6	6,844.8	-	6,844.8	7,083.8	-	7,083.8	6,350.9	-	6,350.9	
1. Agriculture and Allied Activities (i to xi)	174.7	-	174.7	274.1	-	274.1	266.4	-	266.4	186.6	-	186.6	
i) Crop Husbandry	38.0	-	38.0	27.0	-	27.0	27.0	-	27.0	9.4	-	9.4	
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-	
iii) Animal Husbandry	39.2	-	39.2	75.7	-	75.7	71.7	-	71.7	27.4	-	27.4	
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-	
v) Fisheries	39.0	-	39.0	67.5	-	67.5	63.8	-	63.8	37.0	-	37.0	
vi) Forestry and Wild Life	35.5	-	35.5	30.0	-	30.0	30.0	-	30.0	58.6	-	58.6	
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-	
viii) Food Storage and Warehousing	6.0	-	6.0	40.8	-	40.8	40.8	-	40.8	17.5	-	17.5	
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-	
x) Co-operation	17.0	-	17.0	33.0	-	33.0	33.0	-	33.0	32.7	-	32.7	
xi) Others @	-	-	-	-	-	-	-	-	-	4.0	-	4.0	
2. Rural Development	357.7	-	357.7	284.0	-	284.0	232.6	-	232.6	271.1	-	271.1	
3. Special Area Programmes of which: Hill Areas	178.7	-	178.7	190.0	-	190.0	270.0	-	270.0	190.0	-	190.0	
4. Major and Medium Irrigation and Flood Control	29.1	-	29.1	108.3	-	108.3	108.3	-	108.3	46.9	-	46.9	
5. Energy	375.9	-	375.9	1,043.8	-	1,043.8	1,043.8	-	1,043.8	458.0	-	458.0	
6. Industry and Minerals (i to iv)	21.3	-	21.3	42.8	-	42.8	63.4	-	63.4	53.3	-	53.3	
i) Village and Small Industries	7.2	-	7.2	-	-	-	15.0	-	15.0	-	-	-	
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-	
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-	
iv) Others #	14.1	-	14.1	42.8	-	42.8	48.4	-	48.4	53.3	-	53.3	
7. Transport (i + ii)	1,422.8	-	1,422.8	3,350.8	-	3,350.8	3,520.0	-	3,520.0	3,520.0	-	3,520.0	
i) Roads and Bridges	1,422.8	-	1,422.8	3,335.8	-	3,335.8	3,505.0	-	3,505.0	3,500.0	-	3,500.0	
ii) Others **	-	-	-	15.0	-	15.0	15.0	-	15.0	20.0	-	20.0	
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-	

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
SIKKIM

Item	2011-12 (Accounts)			2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1												
9. Science, Technology and Environment				10.3		10.3	5.1		5.1	2.5		2.5
10. General Economic Services (1 + ii)	573.3		573.3	1,540.6		1,540.6	1,574.1		1,574.1	1,622.5		1,622.5
i) Tourism	570.0		570.0	1,538.1		1,538.1	1,571.6		1,571.6	1,617.5		1,617.5
ii) Others @	3.3		3.3	2.5		2.5	2.5		2.5	5.0		5.0
Total	573.3		573.3	1,801.7		1,801.7	1,890.9		1,890.9	2,040.7		2,040.7
II. Discharge of Internal Debt (1 to 8)												
1. Market Loans		453.0	453.0		623.1	623.1		623.1	623.1		660.7	660.7
2. Loans from LIC		167.2	167.2		200.0	200.0		200.0	200.0		165.7	165.7
3. Loans from SBI and other Banks		62.3	62.3		73.1	73.1		73.1	73.1		72.2	72.2
4. Loans from NABARD												
5. Loans from National Co-operative Development Corporation		149.4	149.4		217.7	217.7		217.7	217.7		301.7	301.7
6. WMA from RBI		7.5	7.5		7.5	7.5		7.5	7.5		7.5	7.5
7. Special Securities issued to NSSF		4.2	4.2		66.2	66.2		66.2	66.2		58.9	58.9
8. Others		62.4	62.4		58.6	58.6		58.6	58.6		54.7	54.7
of which: Land Compensation Bonds		47.8	47.8		47.8	47.8		47.8	47.8		47.8	47.8
III. Repayment of Loans to the Centre (1 to 7)												
1. State Plan Schemes		33.6	33.6		104.5	104.5		104.5	104.5		107.2	107.2
of which: Advance release of Plan Assistance for Natural Calamities		19.7	19.7		89.6	89.6		89.6	89.6		91.4	91.4
2. Central Plan Schemes												
3. Centrally Sponsored Schemes		10.7	10.7		11.9	11.9		11.9	11.9		12.9	12.9
4. Non-Plan (i + ii)		1.0	1.0		0.8	0.8		0.8	0.8		0.7	0.7
i) Relief for Natural Calamities												
ii) Others		1.0	1.0		0.8	0.8		0.8	0.8		0.7	0.7
5. Ways and Means Advances from Centre		2.2	2.2		2.2	2.2		2.2	2.2		2.2	2.2
6. Loans for Special Schemes												
7. Others												
IV. Loans and Advances by State Governments (1+2)												
1. Development Purposes (a + b)	491.7		491.7	50.0	4.0	54.0	50.0	4.0	54.0	100.0	4.0	104.0
a) Social Services (1 to 7)	491.7		491.7	50.0	3.0	53.0	50.0	3.0	53.0	100.0	3.0	103.0
1. Education, Sports, Art and Culture	81.7		81.7	50.0	3.0	53.0	50.0	3.0	53.0	100.0	3.0	103.0
2. Medical and Public Health	80.0		80.0	50.0		50.0	50.0		50.0			100.0
3. Family Welfare												
4. Water Supply and Sanitation												
5. Housing												
6. Government Servants (Housing)	1.7		1.7		3.0	3.0		3.0	3.0		3.0	3.0
7. Others												
b) Economic Services (1 to 10)	410.0		410.0									
1. Crop Husbandry												
2. Soil and Water Conservation												
3. Food Storage and Warehousing												
4. Co-operation												
5. Major and Medium Irrigation, etc.												
6. Power Projects												

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
SIKKIM

(₹ Million)

Item	2011-12 (Accounts)			2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	410.0	-	410.0	-	-	-	-	-	-	-	-	-
2. Non-Development Purposes (a + b)	-	-	-	-	1.0	1.0	-	1.0	1.0	-	1.0	1.0
a) Government Servants (other than Housing)	-	-	-	-	1.0	1.0	-	1.0	1.0	-	1.0	1.0
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	-	-	-	0.8	0.8	-	-	-
VII. State Provident Funds, etc. (1+2)	-	1,268.3	1,268.3	-	1,223.6	1,223.6	-	1,223.6	1,223.6	-	2,040.9	2,040.9
1. State Provident Funds	-	1,255.3	1,255.3	-	1,210.0	1,210.0	-	1,210.0	1,210.0	-	2,000.0	2,000.0
2. Others	-	13.0	13.0	-	13.6	13.6	-	13.6	13.6	-	40.9	40.9
VIII. Reserve Funds (1 to 4)	-	3,570.0	3,570.0	-	878.6	878.6	-	878.6	878.6	-	1,587.2	1,587.2
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	779.9	779.9	-	120.0	120.0	-	120.0	120.0	-	120.0	120.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	2,790.1	2,790.1	-	758.6	758.6	-	758.6	758.6	-	1,467.2	1,467.2
IX. Deposits and Advances (1 to 4)	-	377.7	377.7	-	562.9	562.9	-	572.5	572.5	-	692.3	692.3
1. Civil Deposits	-	377.7	377.7	-	392.5	392.5	-	392.5	392.5	-	382.9	382.9
2. Deposits of Local Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Civil Advances	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	-	-	-	170.4	170.4	-	180.0	180.0	-	309.5	309.5
X. Suspense and Miscellaneous (1 to 4)	-	36,214.1	36,214.1	-	30,460.0	30,460.0	-	37,880.0	37,880.0	-	40,163.0	40,163.0
1. Suspense	-	13.1	13.1	-	102.9	102.9	-	102.9	102.9	-	53.6	53.6
2. Cash Balance Investment Accounts	-	14,600.0	14,600.0	-	10,750.0	10,750.0	-	18,170.0	18,170.0	-	18,170.0	18,170.0
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	21,600.9	21,600.9	-	19,607.1	19,607.1	-	19,607.1	19,607.1	-	21,939.3	21,939.3
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	9,139.1	9,139.1	-	6,750.9	6,750.9	-	6,750.9	6,750.9	-	10,320.7	10,320.7
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	4,424.9	-	-	12,228.9	-	-	12,011.7	-	-	10,126.4
B. Surplus (+)/Deficit(-) on Capital Account	-	-	-3,435.2	-	-	-12,229.2	-	-	-12,604.9	-	-	-10,126.7
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	989.7	-	-	-0.3	-	-	-593.2	-	-	-0.3
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)	-	-	989.7	-	-	-0.3	-	-	-593.2	-	-	-0.3
i. Increase (+)/Decrease (-) in Cash Balances	-	-	-260.3	-	-	-0.3	-	-	-593.2	-	-	-0.3
a) Opening Balance	-	-	1,547.9	-	-	1,708.9	-	-	1,287.6	-	-	694.4
b) Closing Balance	-	-	1,287.6	-	-	1,708.5	-	-	694.4	-	-	694.0
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	1,250.0	-	-	-	-	-	-	-	-	-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
TAMIL NADU

Item	2011-12 (Accounts)				2012-13 (Budget Estimates)				2012-13 (Revised Estimates)				2013-14 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	13	
1	165,536.5	3,124,427.8	3,289,964.3	210,141.2	2,775,991.3	2,986,132.4	191,013.4	2,899,534.9	3,090,548.3	225,471.6	2,924,779.6	3,150,251.3	225,471.6	2,924,779.6	3,150,251.3	
TOTAL CAPITAL DISBURSEMENTS (1 to XII)																
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	165,536.5	90,735.8	256,272.3	210,141.2	63,684.7	273,825.9	191,013.4	111,574.0	302,587.3	225,471.6	93,272.9	318,744.5	225,471.6	93,272.9	318,744.5	
I. Total Capital Outlay (1 + 2)	162,154.5	1,202.1	163,356.5	206,633.3	1,927.5	208,560.8	189,303.3	2,350.9	191,654.2	221,585.8	3,465.6	225,051.4	221,585.8	3,465.6	225,051.4	
1. Development (a + b)	160,654.3	-38.5	160,615.8	193,339.8	-28.3	193,311.6	176,307.0	159.9	176,466.9	197,045.1	692.6	197,737.7	197,045.1	692.6	197,737.7	
(a) Social Services (1 to 9)	48,203.3	23.1	48,226.5	88,997.2	8.2	89,005.4	77,379.2	159.5	77,538.6	90,172.4	733.4	90,905.7	90,172.4	733.4	90,905.7	
1. Education, Sports, Art and Culture	3,744.3	-0.1	3,744.2	19,022.7	-	19,022.7	17,992.8	115.1	18,107.9	20,975.2	582.1	21,557.3	20,975.2	582.1	21,557.3	
2. Medical and Public Health	1,754.2	-	1,754.2	4,252.2	-	4,252.2	2,494.3	-	2,494.3	3,922.7	-	3,922.7	3,922.7	-	3,922.7	
3. Family Welfare	250.1	-	250.1	530.9	-	530.9	429.0	-	429.0	1,028.7	-	1,028.7	1,028.7	-	1,028.7	
4. Water Supply and Sanitation	16,376.8	-	16,376.8	17,628.2	-	17,628.2	16,679.7	-	16,679.7	13,731.6	-	13,731.6	13,731.6	-	13,731.6	
5. Housing	14,363.6	-	14,363.6	24,384.2	-	24,384.2	16,488.3	-	16,488.3	19,129.0	-	19,129.0	19,129.0	-	19,129.0	
6. Urban Development	10,476.6	-	10,476.6	20,768.2	-	20,768.2	21,143.8	-	21,143.8	24,885.7	-	24,885.7	24,885.7	-	24,885.7	
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	1,077.3	-	1,077.3	1,827.3	-	1,827.3	1,655.7	-	1,655.7	2,050.6	-	2,050.6	2,050.6	-	2,050.6	
8. Social Security and Welfare	53.4	-	53.4	344.7	-	344.7	188.5	-	188.5	428.4	-	428.4	428.4	-	428.4	
9. Others *	107.1	23.2	130.3	238.9	8.2	247.1	317.1	44.4	361.4	4,020.4	151.3	4,171.7	4,020.4	151.3	4,171.7	
(b) Economic Services (1 to 10)	112,451.0	-61.7	112,389.3	104,342.7	-36.5	104,306.2	98,927.8	0.4	98,928.2	106,872.7	-40.8	106,832.0	106,872.7	-40.8	106,832.0	
1. Agriculture and Allied Activities (i to xi)	7,340.3	-63.6	7,276.7	8,154.7	-49.8	8,105.0	9,178.6	-50.0	9,128.6	15,377.8	-51.2	15,326.6	15,377.8	-51.2	15,326.6	
i) Crop Husbandry	167.0	-	167.0	247.2	-	247.2	576.2	-	576.2	730.1	-	730.1	730.1	-	730.1	
ii) Soil and Water Conservation	383.2	-	383.2	193.2	-	193.2	549.8	-	549.8	239.0	-	239.0	239.0	-	239.0	
iii) Animal Husbandry	275.0	-	275.0	1,005.4	0.2	1,005.7	848.6	-	848.6	1,494.0	-	1,494.0	1,494.0	-	1,494.0	
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
v) Fisheries	482.9	-	482.9	1,739.1	-	1,739.1	1,895.7	-	1,895.7	1,824.4	-	1,824.4	1,824.4	-	1,824.4	
vi) Forestry and Wild Life	1,205.6	-0.2	1,205.4	1,917.3	-	1,917.3	1,949.4	-	1,949.4	2,688.2	-1.2	2,687.0	2,688.2	-1.2	2,687.0	
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
viii) Food Storage and Warehousing	119.0	-	119.0	407.0	-	407.0	294.1	-	294.1	5,807.5	-	5,807.5	5,807.5	-	5,807.5	
ix) Agricultural Research and Education	35.8	-	35.8	38.5	-	38.5	38.8	-	38.8	41.0	-	41.0	41.0	-	41.0	
x) Co-operation	3,723.1	-63.4	3,659.7	2,381.5	-50.0	2,331.5	1,897.0	-50.0	1,847.0	2,299.7	-50.0	2,249.7	2,299.7	-50.0	2,249.7	
xi) Others @	938.7	-	938.7	225.5	-	225.5	1,189.0	-	1,189.0	254.0	-	254.0	254.0	-	254.0	
2. Rural Development	10,940.9	-	10,940.9	14,707.2	-	14,707.2	14,012.2	-	14,012.2	15,890.3	-	15,890.3	15,890.3	-	15,890.3	
3. Special Area Programmes of which: Hill Areas	407.2	-	407.2	354.7	-	354.7	414.6	-	414.6	172.7	-	172.7	172.7	-	172.7	
4. Major and Medium Irrigation and Flood Control	16,061.0	-	16,061.0	21,262.1	-	21,262.1	16,152.8	-	16,152.8	16,868.9	-	16,868.9	16,868.9	-	16,868.9	
5. Energy	41,000.0	-	41,000.0	15,000.0	-	15,000.0	15,000.0	-	15,000.0	10,000.0	-	10,000.0	10,000.0	-	10,000.0	
6. Industry and Minerals (i to iv)	6.4	-0.6	5.8	-	-	-	16.2	-	16.2	665.4	-	665.4	665.4	-	665.4	
i) Village and Small Industries	6.4	-0.6	5.8	-	-	-	16.2	-	16.2	665.4	-	665.4	665.4	-	665.4	
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
iv) Others #	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
7. Transport (i + ii)	35,978.3	2.4	35,980.7	42,780.0	13.2	42,793.2	42,123.9	50.3	42,174.3	45,901.8	10.4	45,912.2	45,901.8	10.4	45,912.2	
i) Roads and Bridges	34,354.4	2.4	34,356.8	40,482.3	13.2	40,495.5	40,377.6	50.3	40,427.9	45,104.1	10.4	45,114.4	45,104.1	10.4	45,114.4	
ii) Others **	1,623.9	-	1,623.9	2,297.7	-	2,297.7	1,746.3	-	1,746.3	797.7	-	797.7	797.7	-	797.7	
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
TAMIL NADU

Item	2011-12 (Accounts)				2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1													
9. Science, Technology and Environment	500.0	-	500.0		1,000.0	-	1,000.0	849.0	-	849.0	1,000.0	-	1,000.0
10. General Economic Services (1 + ii)	216.8	0.1	217.0		1,083.9	0.1	1,084.0	1,180.5	0.1	1,180.6	995.8	0.1	995.8
i) Tourism	216.8	-	216.8		239.2	-	239.2	335.7	-	335.7	245.8	-	245.8
ii) Others @	-	0.1	0.1		844.8	0.1	844.8	844.8	0.1	844.8	750.0	0.1	750.1
2. Non-Development (General Services)	1,500.1	1,240.6	2,740.7		13,293.5	1,955.7	15,249.2	12,996.3	2,191.1	15,187.3	24,540.7	2,773.0	27,313.7
1. Market Loans	-	32,450.1	32,450.1		-	44,948.0	44,948.0	-	54,927.5	54,927.5	-	73,344.3	73,344.3
2. Loans from LIC	-	13,910.2	13,910.2		-	23,254.0	23,254.0	-	23,279.6	23,279.6	-	20,683.1	20,683.1
3. Loans from SBI and other Banks	-	747.8	747.8		-	737.5	737.5	-	737.5	737.5	-	726.5	726.5
4. Loans from NABARD	-	214.8	214.8		-	231.5	231.5	-	231.5	231.5	-	249.4	249.4
5. Loans from National Co-operative Development Corporation	-	5,826.1	5,826.1		-	7,355.8	7,355.8	-	7,355.8	7,355.8	-	8,206.3	8,206.3
6. WMA from RBI	-	87.0	87.0		-	251.3	251.3	-	209.7	209.7	-	277.7	277.7
7. Special Securities issued to NSSF	-	10,237.1	10,237.1		-	12,243.9	12,243.9	-	12,243.9	12,243.9	-	12,510.9	12,510.9
8. Others	-	1,427.1	1,427.1		-	874.1	874.1	-	10,869.5	10,869.5	-	30,690.4	30,690.4
of which: Land Compensation Bonds	-	-	-		-	-	-	-	-	-	-	-	-
III. Repayment of Loans to the Centre (1 to 7)	-	5,848.9	5,848.9		-	5,507.4	5,507.4	-	5,603.2	5,603.2	-	6,230.0	6,230.0
1. State Plan Schemes	-	4,720.4	4,720.4		-	5,496.6	5,496.6	-	5,546.1	5,546.1	-	6,173.7	6,173.7
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-		-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	206.5	206.5		-	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	864.3	864.3		-	-	-	-	-	-	-	-	-
4. Non-Plan (1 + ii)	-	57.8	57.8		-	10.8	10.8	-	57.0	57.0	-	56.2	56.2
i) Relief for Natural Calamities	-	-	-		-	-	-	-	-	-	-	-	-
ii) Others	-	57.8	57.8		-	10.8	10.8	-	57.0	57.0	-	56.2	56.2
5. Ways and Means Advances from Centre	-	-	-		-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-		-	-	-	-	-	-	-	-	-
7. Others	-	-	-		-	-	-	-	-	-	-	-	-
IV. Loans and Advances by State Governments (1+2)	3,382.0	51,449.5	54,831.5		3,507.8	11,533.2	15,041.0	1,710.1	48,923.9	50,634.0	3,885.8	10,482.4	14,368.2
1. Development Purposes (a + b)	3,378.9	50,759.0	54,137.9		3,500.8	10,892.6	14,393.5	1,703.1	48,083.3	49,786.4	3,885.8	9,591.8	13,477.7
a) Social Services (1 to 7)	1,559.0	3,815.1	5,374.1		1,722.5	2,842.8	4,565.3	1,327.5	6,755.3	8,082.8	2,012.3	2,844.0	4,856.3
1. Education, Sports, Art and Culture	-	-	-		-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-		-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-		-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	815.4	815.4		-	370.3	370.3	325.0	370.3	695.3	-	314.5	314.5
5. Housing	-	1,610.8	1,610.8		-	-	-	-	364.8	364.8	-	-	-
6. Government Servants (Housing)	16.5	1,358.9	1,375.4		-	2,472.5	2,472.5	-	2,404.8	2,404.8	-	2,529.5	2,529.5
7. Others	1,542.5	30.0	1,572.5		1,722.5	-	1,722.5	1,002.5	3,615.4	4,617.9	2,012.3	-	2,012.3
b) Economic Services (1 to 10)	1,819.9	46,943.9	48,763.8		1,778.3	8,049.8	9,828.2	375.6	41,328.0	41,703.6	1,873.5	6,747.8	8,621.3
1. Crop Husbandry	-	1,305.0	1,305.0		-	1,500.0	1,500.0	-	1,500.0	1,500.0	-	1,500.0	1,500.0
2. Soil and Water Conservation	-	775.5	775.5		-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	10,000.0	10,000.0		-	-	-	-	-	-	-	-	-
4. Co-operation	198.0	-	198.0		176.9	-	176.9	187.4	-	187.4	74.3	-	74.3
5. Major and Medium Irrigation, etc.	-	-	-		-	-	-	-	-	-	-	-	-
6. Power Projects	-	29,551.6	29,551.6		-	-	-	-	32,620.0	32,620.0	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
TAMIL NADU

(₹ Million)

Item	2011-12 (Accounts)			2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
7. Village and Small Industries	-	243.6	243.6	-	1,549.8	1,549.8	62.3	1,649.8	1,712.1	-	206.6	206.6
8. Other Industries and Minerals	-	342.0	342.0	-	5,000.0	5,000.0	-	5,417.2	5,417.2	-	5,041.2	5,041.2
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	1,621.9	4,726.1	6,348.0	1,601.5	1,601.5	1,601.5	125.9	141.0	266.9	1,799.2	-	1,799.2
2. Non-Development Purposes (a + b)	3.1	690.6	693.6	7.0	640.5	647.6	7.0	840.6	847.6	-	890.6	890.6
a) Government Servants (other than Housing)	-	690.6	690.6	-	640.5	640.5	-	840.5	840.5	-	890.5	890.5
b) Miscellaneous	3.1	-	3.1	7.0	-	7.0	7.0	-	7.0	-	-	0.1
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
VII. State Provident Funds, etc. (1+2)	-	44,424.7	44,424.7	-	46,504.5	46,504.5	-	46,412.8	46,412.8	-	46,412.8	46,412.8
1. State Provident Funds	-	43,589.3	43,589.3	-	45,495.7	45,495.7	-	45,345.6	45,345.6	-	45,345.6	45,345.6
2. Others	-	835.3	835.3	-	1,008.8	1,008.8	-	1,067.2	1,067.2	-	1,067.2	1,067.2
VIII. Reserve Funds (1 to 4)	-	41,529.2	41,529.2	-	49,224.5	49,224.5	-	38,600.6	38,600.6	-	42,553.1	42,553.1
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	2,596.4	2,596.4	-	8,000.0	8,000.0	-	2,550.6	2,550.6	-	12,110.0	12,110.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	38,932.8	38,932.8	-	41,224.5	41,224.5	-	36,050.0	36,050.0	-	30,443.1	30,443.1
IX. Deposits and Advances (1 to 4)	-	235,947.2	235,947.2	-	234,163.1	234,163.1	-	259,953.9	259,953.9	-	274,441.8	274,441.8
1. Civil Deposits	-	188,165.5	188,165.5	-	183,959.7	183,959.7	-	221,094.2	221,094.2	-	224,681.6	224,681.6
2. Deposits of Local Funds	-	18,072.4	18,072.4	-	21,597.9	21,597.9	-	21,222.8	21,222.8	-	22,392.9	22,392.9
3. Civil Advances	-	666.0	666.0	-	580.7	580.7	-	673.0	673.0	-	673.8	673.8
4. Others	-	29,043.3	29,043.3	-	28,024.8	28,024.8	-	17,024.0	17,024.0	-	26,693.5	26,693.5
X. Suspense and Miscellaneous (1 to 4)	-	2,671,690.3	2,671,690.3	-	2,340,234.5	2,340,234.5	-	2,403,144.1	2,403,144.1	-	2,422,294.3	2,422,294.3
1. Suspense	-	42,385.8	42,385.8	-	-38,781.3	-38,781.3	-	24,794.8	24,794.8	-	28,895.8	28,895.8
2. Cash Balance Investment Accounts	-	1,802,006.4	1,802,006.4	-	1,718,325.0	1,718,325.0	-	1,718,325.0	1,718,325.0	-	1,718,325.0	1,718,325.0
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	827,298.2	827,298.2	-	660,690.8	660,690.8	-	660,084.4	660,084.4	-	675,073.5	675,073.5
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	39,885.8	39,885.8	-	41,948.5	41,948.5	-	39,618.0	39,618.0	-	45,555.4	45,555.4
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	13,641.0	-	-	23,760.7	-	-	4,515.2	-	-	6,640.6
B. Surplus (+)/Deficit(-) on Capital Account	-	-	-25,048.2	-	-	-14,350.0	-	-	-12,824.8	-	-	-15,532.7
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	-11,407.2	-	-	9,410.7	-	-	-8,309.6	-	-	-8,892.1
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)	-	-	-11,407.3	-	-	9,410.6	-	-	-8,309.5	-	-	-8,892.1
i. Increase (+)/Decrease (-) in Cash Balances	-	-	6,897.0	-	-	11,433.7	-	-	-2,896.4	-	-	2,271.0
a) Opening Balance	-	-	-5,211.8	-	-	-10,144.1	-	-	1,665.2	-	-	-1,211.2
b) Closing Balance	-	-	1,685.2	-	-	1,289.6	-	-	-1,211.2	-	-	1,059.8
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-18,304.3	-	-	-2,023.1	-	-	-5,413.1	-	-	-11,163.1
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
TRIPURA

Item	2011-12 (Accounts)						2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)			
	PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN	TOTAL		PLAN		NON-PLAN	TOTAL	
	2	3	4	5	6	7	8	9	10	11	12	13				
TOTAL CAPITAL DISBURSEMENTS (I to XII)	13,349.4	249,485.9	262,835.3	18,262.7	172,408.5	190,671.2	21,447.6	175,918.7	197,366.3	22,362.1	193,443.3	215,805.4				
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)	13,349.4	2,937.3	16,286.7	18,262.7	3,980.2	22,242.9	21,447.6	3,613.3	25,060.9	22,362.1	4,148.8	26,510.9				
I. Total Capital Outlay (1 + 2)	13,211.4	761.3	13,972.6	18,238.9	171.4	18,410.3	21,261.1	373.6	21,634.7	22,222.1	320.6	22,542.7				
1. Development (a + b)	11,681.7	523.7	12,205.3	10,394.3	20.2	10,414.5	18,606.0	110.0	18,716.0	12,575.8	37.3	12,613.1				
(a) Social Services (1 to 9)	5,790.5	51.0	5,801.6	3,750.6	1.0	3,751.6	9,391.4	84.7	9,476.1	4,811.7	22.0	4,833.7				
1. Education, Sports, Art and Culture	1,902.3	-	1,902.3	721.2	-	721.2	2,533.9	-	2,533.9	993.6	-	993.6				
2. Medical and Public Health	1,181.9	1.0	1,182.9	724.4	1.0	725.4	1,717.5	1.0	1,718.5	880.3	2.0	882.3				
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-				
4. Water Supply and Sanitation	1,373.0	-	1,373.0	1,390.9	-	1,390.9	3,022.8	-	3,022.8	1,734.3	-	1,734.3				
5. Housing	51.1	-	51.1	100.0	-	100.0	100.0	-	100.0	100.0	-	100.0				
6. Urban Development	283.0	-	283.0	37.4	-	37.4	998.6	-	998.6	105.1	-	105.1				
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	553.3	50.0	603.3	764.1	-	764.1	614.7	83.7	698.4	703.4	20.0	723.4				
8. Social Security and Welfare	301.5	-	301.5	0.2	-	0.2	285.4	-	285.4	230.6	-	230.6				
9. Others *	104.5	-	104.5	12.5	-	12.5	118.4	-	118.4	64.3	-	64.3				
(b) Economic Services (1 to 10)	5,931.1	472.6	6,403.7	6,643.7	19.2	6,662.9	9,214.6	25.3	9,239.9	7,764.1	15.3	7,779.4				
1. Agriculture and Allied Activities (i to xi)	906.1	-56.5	849.7	661.4	3.0	664.4	1,282.7	0.1	1,282.7	1,031.3	0.1	1,031.4				
i) Crop Husbandry	217.7	-56.5	161.2	190.7	-	190.7	181.2	-	181.2	95.1	-	95.1				
ii) Soil and Water Conservation	71.8	-	71.8	4.1	-	4.1	118.5	-	118.5	40.5	-	40.5				
iii) Animal Husbandry	58.5	-	58.5	-	-	-	-	-	-	-	-	-				
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-				
v) Fisheries	-	-	-	-	-	-	-	-	-	-	-	-				
vi) Forestry and Wild Life	463.3	-	463.3	357.1	-	357.1	723.2	-	723.2	614.0	-	614.0				
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-				
viii) Food Storage and Warehousing	12.5	-	12.5	21.3	3.0	24.3	87.7	0.1	87.8	119.4	0.1	119.5				
ix) Agricultural Research and Education	20.7	-	20.7	-	-	-	5.0	-	5.0	4.2	-	4.2				
x) Co-operation	30.0	-	30.0	30.0	-	30.0	36.9	-	36.9	35.0	-	35.0				
xi) Others @	31.7	-	31.7	58.2	-	58.2	90.0	-	90.0	123.1	-	123.1				
2. Rural Development	161.3	514.3	675.6	148.1	-	148.1	162.8	-	162.8	178.1	-	178.1				
3. Special Area Programmes of which: Hill Areas	755.5	-	755.5	380.8	-	380.8	864.8	-	864.8	836.8	-	836.8				
4. Major and Medium Irrigation and Flood Control	684.1	-	684.1	2,143.5	-	2,143.5	2,082.3	-	2,082.3	2,081.9	-	2,081.9				
5. Energy	217.7	-	217.7	1,100.1	-	1,100.1	991.2	-	991.2	394.1	-	394.1				
6. Industry and Minerals (i to iv)	286.6	-	286.6	194.1	-	194.1	344.2	-	344.2	232.0	-	232.0				
i) Village and Small Industries	54.1	-	54.1	1.0	-	1.0	9.0	-	9.0	17.0	-	17.0				
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-				
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-				
iv) Others #	232.5	-	232.5	193.1	-	193.1	335.2	-	335.2	215.0	-	215.0				
7. Transport (i + ii)	2,392.6	9.8	2,402.4	1,903.0	11.0	1,914.0	3,248.7	20.1	3,268.8	2,818.3	10.1	2,828.4				
i) Roads and Bridges	2,300.6	-	2,300.6	1,885.9	-	1,885.9	3,087.5	-	3,087.5	2,793.8	-	2,793.8				
ii) Others **	92.0	9.8	101.8	17.1	11.0	28.1	161.2	20.1	181.2	24.5	10.1	34.6				
8. Communications	-	-	-	-	0.2	0.2	-	0.1	0.1	-	0.1	0.1				

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
TRIPURA

Item	2011-12 (Accounts)				2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1													
9. Science, Technology and Environment	1.1	-	1.1	-	2.0	-	2.0	46.5	-	46.5	2.0	-	2.0
10. General Economic Services (i + ii)	526.2	5.0	531.2	5.0	110.6	5.0	115.6	191.6	5.0	196.6	189.7	5.0	194.7
i) Tourism	201.7	-	201.7	-	0.1	-	0.1	58.1	-	58.1	30.0	-	30.0
ii) Others @	324.5	5.0	329.5	5.0	110.5	5.0	115.5	133.5	5.0	138.5	159.7	5.0	164.7
2. Non-Development (General Services)	1,529.7	237.6	1,767.3	7,844.6	7,844.6	151.2	7,995.8	2,655.1	263.6	2,918.7	9,646.3	283.3	9,929.6
II. Discharge of Internal Debt (1 to 8)		1,726.3	1,726.3			3,426.9	3,426.9		2,925.8	2,925.8		3,258.6	3,258.6
1. Market Loans	-	735.7	735.7	-	1,894.5	1,894.5	1,894.5	-	1,644.5	1,644.5	-	1,481.7	1,481.7
2. Loans from LIC	-	161.4	161.4	-	340.1	340.1	340.1	-	340.1	340.1	-	156.7	156.7
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	247.7	247.7	-	46.6	46.6	46.6	-	41.5	41.5	-	562.0	562.0
5. Loans from National Co-operative Development Corporation	-	-	-	-	-	-	-	-	-	-	-	-	-
6. WIMA from RBI	-	0.6	0.6	-	0.6	0.6	0.6	-	1.4	1.4	-	0.6	0.6
7. Special Securities issued to NSSF	-	485.9	485.9	-	920.0	920.0	920.0	-	673.4	673.4	-	808.7	808.7
8. Others	-	95.1	95.1	-	225.0	225.0	225.0	-	224.9	224.9	-	248.9	248.9
of which: Land Compensation Bonds	-	63.5	63.5	-	63.5	63.5	63.5	-	63.5	63.5	-	240.0	240.0
III. Repayment of Loans to the Centre (1 to 7)		448.9	448.9		332.0	332.0	332.0		310.7	310.7		519.6	519.6
1. State Plan Schemes	-	412.5	412.5	-	290.3	290.3	290.3	-	285.5	285.5	-	494.0	494.0
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	0.7	0.7	-	0.7	0.7	0.7	-	0.5	0.5	-	0.5	0.5
3. Centrally Sponsored Schemes	-	13.3	13.3	-	14.4	14.4	14.4	-	2.4	2.4	-	2.6	2.6
4. Non-Plan (i + ii)	-	6.9	6.9	-	9.1	9.1	9.1	-	6.6	6.6	-	6.9	6.9
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	6.9	6.9	-	9.1	9.1	9.1	-	6.6	6.6	-	6.9	6.9
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	15.6	15.6	-	17.5	17.5	17.5	-	15.7	15.7	-	15.7	15.7
7. Others	-	-	-	-	-	-	-	-	-	-	-	-	-
IV. Loans and Advances by State Governments (1+2)		138.1	138.9		23.8	50.0	73.8		186.5	189.8		50.0	190.0
1. Development Purposes (a + b)	138.1	0.5	138.6	0.5	23.8	50.0	73.8	186.5	3.3	189.8	140.0	50.0	190.0
a) Social Services (1 to 7)		0.5	0.5		50.0	50.0	50.0	161.0	3.3	164.3	140.0	50.0	190.0
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	161.0	-	161.0	140.0	-	140.0
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	0.5	0.5	-	50.0	50.0	50.0	-	3.3	3.3	-	50.0	50.0
7. Others	-	-	-	-	-	-	-	-	-	-	-	-	-
b) Economic Services (1 to 10)	138.1	-	138.1	23.8	23.8	-	23.8	25.5	-	25.5	-	-	-
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	38.1	-	38.1	-	23.8	-	23.8	25.5	-	25.5	-	-	-
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	100.0	-	100.0	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
TRIPURA

Item	2011-12 (Accounts)			2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1												
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	-	-	-	-	-	-	-	-	-
2. Non-Development Purposes (a + b)		0.3	0.3									
a) Government Servants (other than Housing)	-	0.3	0.3	-	-	-	-	-	-	-	-	-
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement												
VI. Contingency Fund												
VII. State Provident Funds, etc. (1+2)												
1. State Provident Funds	-	5,017.0	5,017.0	-	5,522.3	5,522.3	-	6,595.5	6,595.5	-	7,204.9	7,204.9
2. Others	-	4,883.7	4,883.7	-	5,388.2	5,388.2	-	6,415.6	6,415.6	-	7,007.0	7,007.0
	-	133.3	133.3	-	184.1	184.1	-	179.9	179.9	-	197.9	197.9
VIII. Reserve Funds (1 to 4)												
1. Depreciation/Renewal Reserve Funds	-	707.7	707.7	-	740.0	740.0	-	1,145.7	1,145.7	-	1,248.2	1,248.2
2. Sinking Funds	-	404.7	404.7	-	-	-	-	420.0	420.0	-	450.0	450.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	303.0	303.0	-	740.0	740.0	-	725.7	725.7	-	798.2	798.2
IX. Deposits and Advances (1 to 4)												
1. Civil Deposits	-	2,111.6	2,111.6	-	1,917.7	1,917.7	-	2,090.0	2,090.0	-	2,120.0	2,120.0
2. Deposits of Local Funds	-	1,932.2	1,932.2	-	1,854.5	1,854.5	-	1,901.0	1,901.0	-	1,920.0	1,920.0
3. Civil Advances	-	179.3	179.3	-	45.3	45.3	-	189.0	189.0	-	200.0	200.0
4. Others	-	-	-	-	-	-	-	-	-	-	-	-
X. Suspense and Miscellaneous (1 to 4)												
1. Suspense	-	228,438.6	228,438.6	-	154,547.9	154,547.9	-	156,673.9	156,673.9	-	172,341.0	172,341.0
2. Cash Balance Investment Accounts	-	900.1	900.1	-	504.7	504.7	-	630.3	630.3	-	693.3	693.3
3. Deposits with RBI	-	227,395.9	227,395.9	-	154,041.3	154,041.3	-	156,041.0	156,041.0	-	171,645.0	171,645.0
4. Others	-	142.6	142.6	-	2.0	2.0	-	2.6	2.6	-	2.7	2.7
XI. Appropriation to Contingency Fund												
XII. Remittances												
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	16,678.2	-	-	12,689.5	-	-	17,475.1	-	-	13,692.9
B. Surplus (+)/Deficit(-) on Capital Account	-	-	-10,405.2	-	-	-14,182.8	-	-	-16,350.9	-	-	-17,691.0
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	6,273.1	-	-	-1,493.3	-	-	1,124.2	-	-	-3,998.1
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)												
i. Increase (+)/Decrease (-) in Cash Balances	-	-	6,273.1	-	-	-1,493.3	-	-	1,124.2	-	-	-3,998.1
a) Opening Balance	-	-	1,804.2	-	-	-1,493.3	-	-	1,124.2	-	-	-3,998.1
b) Closing Balance	-	-	-913.5	-	-	-	-	-	820.0	-	-	1,944.2
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	890.7	-	-	-1,493.3	-	-	1,944.2	-	-	-2,053.9
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	4,468.9	-	-	-	-	-	-	-	-	-

(₹ Million)

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
UTTARAKHAND

Item	2011-12 (Accounts)				2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL		PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4		5	6	7	8	9	10	11	12	13
1													
TOTAL CAPITAL DISBURSEMENTS (I to XII)	23,040.4	301,638.1	324,678.5		38,973.4	152,296.2	191,269.6	48,938.0	152,865.1	201,803.1	50,791.5	164,888.3	215,679.8
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	23,040.4	9,529.9	32,570.3		38,973.4	15,173.2	54,146.6	48,938.0	15,218.6	64,156.6	50,791.5	13,964.9	64,756.4
I. Total Capital Outlay (1 + 2)	20,710.0	2,463.1	23,173.1		36,354.9	179.9	36,534.8	45,278.2	194.5	45,472.7	48,631.9	110.0	48,741.9
1. Development (a + b)	20,006.4	2,392.1	22,398.5		35,080.4	62.5	35,142.9	43,197.1	62.5	43,259.6	47,201.9	-	47,201.9
(a) Social Services (1 to 9)	3,685.8	-	3,685.8		10,521.0	62.5	10,583.5	12,804.3	62.5	12,866.8	12,736.5	-	12,736.5
1. Education, Sports, Art and Culture	1,314.7	-	1,314.7		2,858.1	62.5	2,920.6	3,948.7	62.5	4,011.2	3,436.5	-	3,436.5
2. Medical and Public Health	881.3	-	881.3		1,918.3	-	1,918.3	3,679.9	-	3,679.9	3,172.5	-	3,172.5
3. Family Welfare	55.4	-	55.4		32.0	-	32.0	53.1	-	53.1	42.0	-	42.0
4. Water Supply and Sanitation	807.0	-	807.0		560.0	-	560.0	1,140.0	-	1,140.0	990.0	-	990.0
5. Housing	388.4	-	388.4		148.0	-	148.0	213.0	-	213.0	168.0	-	168.0
6. Urban Development	0.9	-	0.9		4,601.0	-	4,601.0	3,041.0	-	3,041.0	4,044.0	-	4,044.0
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	119.3	-	119.3		216.1	-	216.1	466.1	-	466.1	728.0	-	728.0
8. Social Security and Welfare	41.6	-	41.6		111.5	-	111.5	141.5	-	141.5	72.5	-	72.5
9. Others *	77.4	-	77.4		76.1	-	76.1	121.1	-	121.1	83.0	-	83.0
(b) Economic Services (1 to 10)	16,320.6	2,392.1	18,712.7		24,559.4	-	24,559.4	30,392.8	-	30,392.8	34,465.5	-	34,465.5
1. Agriculture and Allied Activities (i to xi)	208.4	2,388.2	2,596.6		697.1	-	697.1	1,169.4	-	1,169.4	7,952.7	-	7,952.7
i) Crop Husbandry	-	46.5	46.5		8.3	-	8.3	158.3	-	158.3	7,160.1	-	7,160.1
ii) Soil and Water Conservation	-	-	-		-	-	-	-	-	-	-	-	-
iii) Animal Husbandry	84.8	-	84.8		56.5	-	56.5	73.1	-	73.1	61.5	-	61.5
iv) Dairy Development	-	-	-		-	-	-	-	-	-	-	-	-
v) Fisheries	2.5	-	2.5		7.3	-	7.3	7.3	-	7.3	4.4	-	4.4
vi) Forestry and Wild Life	163.6	-	163.6		523.8	-	523.8	579.6	-	579.6	660.9	-	660.9
vii) Plantations	-	-	-		-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-0.3	2,341.6	2,341.3		76.2	-	76.2	326.2	-	326.2	40.8	-	40.8
ix) Agricultural Research and Education	-	-	-		-	-	-	-	-	-	-	-	-
x) Co-operation	-42.1	-	-42.1		25.0	-	25.0	25.0	-	25.0	25.0	-	25.0
xi) Others @	-	-	-		-	-	-	-	-	-	-	-	-
2. Rural Development	2,260.3	-	2,260.3		3,687.0	-	3,687.0	3,446.9	-	3,446.9	4,174.2	-	4,174.2
3. Special Area Programmes of which: Hill Areas	-	-	-		-	-	-	-	-	-	-	-	-
4. Major and Medium Irrigation and Flood Control	4,557.5	3.9	4,561.4		7,098.7	-	7,098.7	7,129.9	-	7,129.9	7,689.4	-	7,689.4
5. Energy	417.8	-	417.8		3,752.8	-	3,752.8	7,043.9	-	7,043.9	4,414.2	-	4,414.2
6. Industry and Minerals (i to iv)	6.2	-	6.2		355.0	-	355.0	405.0	-	405.0	329.3	-	329.3
i) Village and Small Industries	6.2	-	6.2		14.1	-	14.1	14.1	-	14.1	5.0	-	5.0
ii) Iron and Steel Industries	-	-	-		-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-		-	-	-	-	-	-	-	-	-
iv) Others #	-	-	-		-	-	-	-	-	-	-	-	-
7. Transport (i + ii)	8,573.5	-	8,573.5		340.9	-	340.9	390.9	-	390.9	324.3	-	324.3
i) Roads and Bridges	8,146.0	-	8,146.0		8,434.8	-	8,434.8	10,744.8	-	10,744.8	9,120.8	-	9,120.8
ii) Others **	427.5	-	427.5		7,879.0	-	7,879.0	9,399.0	-	9,399.0	8,518.0	-	8,518.0
8. Communications	-	-	-		555.8	-	555.8	1,405.8	-	1,405.8	602.8	-	602.8

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
UTTARAKHAND

Item	2011-12 (Accounts)				2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	
	2	3	4	5	6	7	8	9	10	11	12	13	
1													
9. Science, Technology and Environment													
10. General Economic Services (1 + ii)	297.0		297.0	534.0		534.0	452.9		452.9	784.9		784.9	
i) Tourism	297.0		297.0	534.0		534.0	452.9		452.9	784.9		784.9	
ii) Others @													
2. Non-Development (General Services)	703.6	71.1	774.6	1,274.5	117.4	1,391.9	2,081.0	132.0	2,213.0	1,430.0	110.0	1,540.0	
II. Discharge of Internal Debt (1 to 8)		18,977.9	18,977.9		22,624.0	22,624.0		22,624.0	22,624.0		21,124.0	21,124.0	
1. Market Loans		2,979.3	2,979.3		10,177.0	10,177.0		10,177.0	10,177.0		8,277.0	8,277.0	
2. Loans from LIC													
3. Loans from SBI and other Banks													
4. Loans from NABARD													
5. Loans from National Co-operative Development Corporation		1,523.6	1,523.6		1,800.0	1,800.0		1,800.0	1,800.0		2,100.0	2,100.0	
6. WMA from RBI		121.1	121.1		140.0	140.0		140.0	140.0		140.0	140.0	
7. Special Securities issued to NSSF		12,311.7	12,311.7		8,000.0	8,000.0		8,000.0	8,000.0		8,000.0	8,000.0	
8. Others		2,042.2	2,042.2		2,500.0	2,500.0		2,500.0	2,500.0		2,600.0	2,600.0	
of which: Land Compensation Bonds					7.0	7.0		7.0	7.0		7.0	7.0	
III. Repayment of Loans to the Centre (1 to 7)		262.6	262.6		347.3	347.3		347.3	347.3		403.9	403.9	
1. State Plan Schemes		230.3	230.3		250.0	250.0		250.0	250.0		300.0	300.0	
of which: Advance release of Plan Assistance for Natural Calamities													
2. Central Plan Schemes					0.1	0.1		0.1	0.1		0.1	0.1	
3. Centrally Sponsored Schemes		19.2	19.2		27.2	27.2		27.2	27.2		33.8	33.8	
4. Non-Plan (i + ii)		13.0	13.0		20.0	20.0		20.0	20.0		20.0	20.0	
i) Relief for Natural Calamities													
ii) Others		13.0	13.0		20.0	20.0		20.0	20.0		20.0	20.0	
5. Ways and Means Advances from Centre													
6. Loans for Special Schemes													
7. Others					50.0	50.0		50.0	50.0		50.0	50.0	
IV. Loans and Advances by State Governments (1+2)	2,330.4	138.0	2,468.4	2,618.5	22.0	2,640.5	3,659.8	52.8	3,712.6	2,159.6	327.0	2,486.6	
1. Development Purposes (a + b)	2,330.4	135.4	2,465.8	2,618.5	15.0	2,633.5	3,659.8	45.8	3,705.6	2,159.6	320.0	2,479.6	
a) Social Services (1 to 7)		14.8	14.8		15.0	15.0		45.8	45.8		20.0	20.0	
1. Education, Sports, Art and Culture													
2. Medical and Public Health													
3. Family Welfare													
4. Water Supply and Sanitation													
5. Housing													
6. Government Servants (Housing)		10.7	10.7		15.0	15.0		15.0	15.0		20.0	20.0	
7. Others		4.1	4.1					30.8	30.8				
b) Economic Services (1 to 10)	2,330.4	120.6	2,451.0	2,618.5		2,618.5	3,659.8		3,659.8	2,159.6	300.0	2,459.6	
1. Crop Husbandry	150.0		150.0	256.4		256.4	1,624.7		1,624.7	5.0	300.0	305.0	
2. Soil and Water Conservation													
3. Food Storage and Warehousing													
4. Co-operation													
5. Major and Medium Irrigation, etc.	9.0		9.1	20.0		20.0	23.1		23.1	20.1		20.1	
6. Power Projects	1,170.3	120.6	1,290.9	2,242.0		2,242.0	1,762.0		1,762.0	2,034.5		2,034.5	

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
UTTARAKHAND

(₹ Million)

Item	2011-12 (Accounts)			2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	1,001.1	-	1,001.1	100.0	-	100.0	250.0	-	250.0	100.0	-	100.0
2. Non-Development Purposes (a + b)		2.6	2.6		7.0	7.0		7.0			7.0	7.0
a) Government Servants (other than Housing)	-	1.1	1.1	-	1.0	1.0	-	1.0	-	-	1.0	1.0
b) Miscellaneous	-	1.5	1.5	-	6.0	6.0	-	6.0	-	-	6.0	6.0
V. Inter-State Settlement												
VI. Contingency Fund		690.7	690.7		400.0	400.0		400.0			400.0	400.0
VII. State Provident Funds, etc. (1+2)		6,464.0	6,464.0		5,433.8	5,433.8		5,417.2			6,142.0	6,142.0
1. State Provident Funds	-	6,204.1	6,204.1	-	5,232.5	5,232.5	-	5,205.9	-	-	6,000.0	6,000.0
2. Others	-	259.9	259.9	-	201.3	201.3	-	211.3	-	-	142.0	142.0
VIII. Reserve Funds (1 to 4)		6,171.4	6,171.4		1,841.0	1,841.0		1,821.0			2,049.1	2,049.1
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	6,062.3	6,062.3	-	1,600.0	1,600.0	-	1,600.0	-	-	1,808.0	1,808.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	109.1	109.1	-	241.0	241.0	-	221.0	-	-	241.1	241.1
IX. Deposits and Advances (1 to 4)		23,556.8	23,556.8		21,887.0	21,887.0		22,447.0			24,460.7	24,460.7
1. Civil Deposits	-	15,044.8	15,044.8	-	17,333.0	17,333.0	-	17,333.0	-	-	19,296.7	19,296.7
2. Deposits of Local Funds	-	7,106.8	7,106.8	-	3,054.0	3,054.0	-	3,614.0	-	-	3,514.0	3,514.0
3. Civil Advances	-	1,013.4	1,013.4	-	1,000.0	1,000.0	-	1,000.0	-	-	1,100.0	1,100.0
4. Others	-	391.9	391.9	-	500.0	500.0	-	500.0	-	-	550.0	550.0
X. Suspense and Miscellaneous (1 to 4)		207,755.7	207,755.7		70,002.4	70,002.4		70,002.4			80,002.7	80,002.7
1. Suspense	-	2,224.9	2,224.9	-	2.1	2.1	-	2.1	-	-	2.4	2.4
2. Cash Balance Investment Accounts	-	79,717.9	79,717.9	-	-	-	-	-	-	-	-	-
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	125,812.8	125,812.8	-	70,000.3	70,000.3	-	70,000.3	-	-	80,000.3	80,000.3
XI. Appropriation to Contingency Fund												
XII. Remittances		35,157.9	35,157.9		29,558.9	29,558.9		29,558.9			29,868.9	29,868.9
A. Surplus (+)/Deficit (-) on Revenue Account			7,160.9			4,418.4						9,015.3
B. Surplus (+)/Deficit(-) on Capital Account			-6,186.4			-6,805.7						-8,910.4
C. Overall Surplus (+)/Deficit (-) (A+B)			974.5			-2,387.3						104.8
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)			974.6			-2,387.3						104.8
i. Increase (+)/Decrease (-) in Cash Balances			-2,756.6			-2,387.3						104.8
a) Opening Balance			3,288.1			851.0						48.1
b) Closing Balance			531.5			-1,536.3						152.9
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)			502.1									
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)			3,229.1									

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
UTTAR PRADESH

Item	2011-12 (Accounts)				2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL		PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13	
1													
TOTAL CAPITAL DISBURSEMENTS (I to XII)	211,495.8	6,509,365.9	6,720,861.8	264,487.5	2,857,876.4	3,122,363.8	254,847.6	2,853,524.1	3,108,371.7	312,584.8	3,067,526.9	3,380,111.7	
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	211,495.8	86,775.6	298,271.4	264,487.5	99,482.5	363,970.0	254,847.6	99,016.7	353,864.3	312,584.8	115,505.1	428,089.9	
I. Total Capital Outlay (1 + 2)	207,351.0	8,388.6	215,739.6	258,398.8	11,383.8	289,782.6	249,758.9	11,713.1	281,472.0	302,208.6	25,465.4	327,674.0	
1. Development (a + b)	202,591.5	1,711.8	204,303.4	251,519.1	1,956.6	253,475.2	240,579.2	1,747.9	242,327.2	272,015.3	16,503.2	288,518.5	
(a) Social Services (1 to 9)	51,482.1	389.3	51,871.4	92,462.2	639.8	93,102.0	84,412.3	649.8	85,062.1	82,791.7	672.1	83,463.8	
1. Education, Sports, Art and Culture	3,280.9	30.7	3,311.6	8,790.0	68.4	8,858.3	9,147.2	68.4	9,215.6	11,082.7	38.4	11,121.1	
2. Medical and Public Health	9,327.4	96.5	9,423.9	13,983.1	138.8	14,121.9	14,338.1	138.8	14,476.9	18,031.5	138.8	18,170.3	
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-	
4. Water Supply and Sanitation	1,470.2	-	1,470.2	14,893.7	-	14,893.7	13,393.7	-	13,393.7	14,265.0	-	14,265.0	
5. Housing	6,279.4	240.3	6,519.7	11,092.0	416.7	11,508.8	12,342.0	426.7	12,768.8	16,793.6	425.3	17,218.9	
6. Urban Development	27,524.2	-	27,524.2	31,715.7	-	31,715.7	24,715.7	-	24,715.7	7,805.0	-	7,805.0	
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	467.0	-	467.0	1,183.9	-	1,183.9	1,183.9	-	1,183.9	1,244.3	-	1,244.3	
8. Social Security and Welfare	2,398.7	2.2	2,400.9	7,971.3	-	7,971.3	6,459.1	-	6,459.1	10,571.2	2.3	10,573.5	
9. Others *	734.2	19.6	753.9	2,832.5	15.9	2,848.4	2,892.5	15.9	2,908.4	2,998.4	67.4	3,065.7	
(b) Economic Services (1 to 10)	151,109.4	1,322.5	152,431.9	159,056.8	1,316.8	160,373.7	156,166.9	1,098.2	157,265.1	189,223.6	15,831.1	205,054.6	
1. Agriculture and Allied Activities (i to xi)	3,984.6	-5,258.4	-1,273.8	4,798.5	232.5	5,031.0	4,812.1	13.9	4,825.9	8,092.3	0.9	8,093.2	
i) Crop Husbandry	1,127.5	1,309.9	2,437.4	1,603.9	5.0	1,608.9	1,503.9	5.0	1,508.9	4,180.5	0.5	4,181.0	
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-	
iii) Animal Husbandry	123.9	2.3	126.2	169.2	2.4	171.6	171.7	2.4	174.1	185.0	-	185.0	
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-	
v) Fisheries	-	-	-	-	-	-	-	-	-	-	-	-	
vi) Forestry and Wild Life	1,324.6	-	1,324.6	1,621.8	-	1,621.8	1,722.9	-	1,722.9	2,404.3	-	2,404.3	
vii) Plantations	5.0	-	5.0	-	-	-	-	-	-	-	-	-	
viii) Food Storage and Warehousing	-	-6,568.2	-6,568.2	-	225.2	225.2	-	6.5	6.5	-	0.4	0.4	
ix) Agricultural Research and Education	1,799.3	-	1,799.3	1,276.5	-	1,276.5	1,286.5	-	1,286.5	1,191.9	-	1,191.9	
x) Co-operation	-395.7	-2.4	-398.1	127.1	-	127.1	127.1	-	127.1	130.6	-	130.6	
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-	
2. Rural Development	27,558.4	-	27,558.4	14,022.6	-	14,022.6	14,317.6	-	14,317.6	15,190.7	-	15,190.7	
3. Special Area Programmes of which: Hill Areas	14,808.0	-	14,808.0	19,790.1	-	19,790.1	19,390.1	-	19,390.1	12,295.5	-	12,295.5	
4. Major and Medium Irrigation and Flood Control	21,248.7	-	21,248.7	32,426.0	-	32,426.0	29,925.3	-	29,925.3	50,602.0	-	50,602.0	
5. Energy	36,603.6	6,540.0	43,143.6	36,958.7	643.8	37,602.5	29,967.9	643.8	30,611.7	39,638.1	15,219.6	54,857.7	
6. Industry and Minerals (i to iv)	-14.9	50.6	35.7	16.9	70.0	86.9	29.8	70.0	99.8	105.0	70.0	175.0	
i) Village and Small Industries	-14.9	-	-14.9	10.0	-	10.0	22.9	-	22.9	105.0	-	105.0	
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-	
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-	
iv) Others #	-	50.6	50.6	6.9	70.0	70.0	6.9	70.0	70.0	-	70.0	70.0	
7. Transport (i + ii)	46,521.6	-9.7	46,511.9	50,062.8	370.5	50,433.3	56,732.8	370.5	57,103.3	62,314.9	540.5	62,855.4	
i) Roads and Bridges	45,716.8	-15.5	45,701.3	49,862.8	0.5	49,863.3	56,472.8	0.5	56,473.3	61,944.9	0.5	61,945.4	
ii) Others **	804.8	5.9	810.7	200.0	370.0	570.0	260.0	370.0	630.0	370.0	540.0	910.0	
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-	

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
UTTAR PRADESH

Item	2012-12 (Accounts)				2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)				
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL
1															
9. Science, Technology and Environment															
10. General Economic Services (1 + ii)	399.4		399.4		981.3		981.3		981.3		991.3		985.0		985.0
i) Tourism	399.4		399.4		981.3		981.3		981.3		991.3		985.0		985.0
ii) Others @															
2. Non-Development (General Services)	4,759.4	6,676.8	11,436.2		6,879.7	9,427.2	16,306.9		9,179.7	9,965.1	19,144.8		30,193.3	8,962.2	39,155.6
Discharge of Internal Debt (1 to 8)		69,730.2	69,730.2			175,150.9	175,150.9			75,149.9	75,149.9			172,749.7	172,749.7
1. Market Loans		29,958.1	29,958.1			32,377.3	32,377.3			32,376.3	32,376.3			29,465.7	29,465.7
2. Loans from LIC		56.4	56.4			49.2	49.2			49.2	49.2			49.2	49.2
3. Loans from SBI and other Banks		10,100.0	10,100.0			7,500.0	7,500.0			7,500.0	7,500.0			5,000.0	5,000.0
4. Loans from NABARD		4,808.3	4,808.3			7,487.7	7,487.7			7,487.7	7,487.7			9,480.6	9,480.6
5. Loans from National Co-operative Development Corporation		74.3	74.3			87.8	87.8			87.8	87.8			107.1	107.1
6. WIMA from RBI		18,344.7	18,344.7			21,430.6	21,430.6			21,430.6	21,430.6			22,408.4	22,408.4
7. Special Securities issued to NSSF		6,388.4	6,388.4			6,218.4	6,218.4			6,218.4	6,218.4			6,238.7	6,238.7
8. Others						1.1	1.1			1.1	1.1			0.6	0.6
of which: Land Compensation Bonds															
III. Repayment of Loans to the Centre (1 to 7)		13,145.9	13,145.9			13,288.7	13,288.7			13,065.1	13,065.1			13,128.9	13,128.9
1. State Plan Schemes		12,846.4	12,846.4			12,991.7	12,991.7			12,984.0	12,984.0			13,056.0	13,056.0
of which: Advance release of Plan Assistance for Natural Calamities															
2. Central Plan Schemes		0.4	0.4			0.4	0.4								
3. Centrally Sponsored Schemes		223.1	223.1			222.4	222.4			6.8	6.8				
4. Non-Plan (1 + ii)		76.0	76.0			74.4	74.4			74.4	74.4			72.9	72.9
i) Relief for Natural Calamities															
ii) Others		76.0	76.0			74.4	74.4			74.4	74.4			72.9	72.9
5. Ways and Means Advances from Centre															
6. Loans for Special Schemes															
7. Others															
IV. Loans and Advances by State Governments (1+2)															
1. Development Purposes (a + b)	4,144.8	5,610.9	9,755.8		6,088.7	7,159.1	13,247.7		5,088.7	6,588.6	11,677.3		10,376.2	9,161.1	19,537.3
a) Social Services (1 to 7)	4,144.8	5,518.1	9,663.0		6,088.7	7,050.2	13,138.9		5,088.7	6,479.8	11,568.5		10,376.2	9,052.3	19,428.5
1. Education, Sports, Art and Culture		1,815.7	5,095.0		4,501.2	2,610.8	7,112.0		3,501.2	1,865.8	5,367.0		9,091.2	4,611.8	13,703.0
2. Medical and Public Health															
3. Family Welfare															
4. Water Supply and Sanitation															
5. Housing															
6. Government Servants (Housing)		1,064.0	1,064.0			1,106.8	1,106.8			1,106.8	1,106.8			1,106.8	1,106.8
7. Others	47.6	751.7	799.3		2,091.2	1,504.0	3,595.2		1,091.2	759.0	1,850.2		91.2	3,505.0	3,596.2
b) Economic Services (1 to 10)	865.6	3,702.5	4,568.0		1,587.5	4,439.4	6,026.9		1,587.5	4,614.0	6,201.5		1,285.0	4,440.5	5,725.5
1. Crop Husbandry															
2. Soil and Water Conservation															
3. Food Storage and Warehousing															
4. Co-operation															
5. Major and Medium Irrigation, etc.	15.6		15.6			98.1	98.1			258.2	258.2			103.3	103.3
6. Power Projects															

(₹ Million)

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
UTTAR PRADESH

Item	2011-12 (Accounts)			2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1												
7. Village and Small Industries	-	-	-	-	0.1	0.1	-	0.1	-	-	0.1	0.1
8. Other Industries and Minerals	850.0	171.4	1,021.4	1,387.5	110.0	1,497.5	1,387.5	110.0	1,497.5	1,285.0	100.1	1,385.1
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	3,531.0	3,531.0	200.0	4,231.2	4,431.2	200.0	4,245.7	4,445.7	-	4,237.0	4,237.0
2. Non-Development Purposes (a + b)	-	92.8	92.8	-	108.8	108.8	-	108.8	108.8	-	108.8	108.8
a) Government Servants (other than Housing)	-	92.8	92.8	-	108.8	108.8	-	108.8	108.8	-	108.8	108.8
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	3,096.4	3,096.4	-	4,801.2	4,801.2	-	2,000.0	2,000.0	-	-	-
VII. State Provident Funds, etc. (1+2)	-	59,089.9	59,089.9	-	70,957.4	70,957.4	-	75,071.4	75,071.4	-	78,758.3	78,758.3
1. State Provident Funds	-	57,398.2	57,398.2	-	68,976.4	68,976.4	-	73,090.4	73,090.4	-	75,867.3	75,867.3
2. Others	-	1,691.7	1,691.7	-	1,981.0	1,981.0	-	1,981.0	1,981.0	-	2,891.0	2,891.0
VIII. Reserve Funds (1 to 4)	-	47,678.7	47,678.7	-	50,473.7	50,473.7	-	50,465.5	50,465.5	-	71,517.8	71,517.8
1. Depreciation/Renewal Reserve Funds	-	6,500.0	6,500.0	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	29,967.4	29,967.4	-	32,377.3	32,377.3	-	32,369.1	32,369.1	-	29,459.8	29,459.8
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	11,211.4	11,211.4	-	18,096.4	18,096.4	-	18,096.4	18,096.4	-	42,058.0	42,058.0
IX. Deposits and Advances (1 to 4)	-	125,893.4	125,893.4	-	145,950.0	145,950.0	-	157,966.0	157,966.0	-	181,477.0	181,477.0
1. Civil Deposits	-	106,677.9	106,677.9	-	98,825.0	98,825.0	-	109,876.0	109,876.0	-	128,927.0	128,927.0
2. Deposits of Local Funds	-	17,694.1	17,694.1	-	42,655.0	42,655.0	-	43,620.0	43,620.0	-	47,070.0	47,070.0
3. Civil Advances	-	1,491.0	1,491.0	-	-	-	-	-	-	-	-	-
4. Others	-	30.4	30.4	-	4,470.0	4,470.0	-	4,470.0	4,470.0	-	5,480.0	5,480.0
X. Suspense and Miscellaneous (1 to 4)	-	5,987,587.8	5,987,587.8	-	2,334,111.6	2,334,111.6	-	2,415,904.4	2,415,904.4	-	2,468,668.7	2,468,668.7
1. Suspense	-	-221,345.3	-221,345.3	-	9,621.3	9,621.3	-	10,621.5	10,621.5	-	8,924.2	8,924.2
2. Cash Balance Investment Accounts	-	1,722,553.5	1,722,553.5	-	1,750,000.0	1,750,000.0	-	1,750,000.0	1,750,000.0	-	1,750,000.0	1,750,000.0
3. Deposits with RBI	-	3,346,703.6	3,346,703.6	-	-	-	-	-	-	-	-	-
4. Others	-	1,139,675.9	1,139,675.9	-	574,490.3	574,490.3	-	655,282.9	655,282.9	-	709,744.5	709,744.5
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	189,144.2	189,144.2	-	44,600.0	44,600.0	-	45,600.0	45,600.0	-	46,600.0	46,600.0
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	69,845.3	-	-	58,843.5	-	-	55,460.0	-	-	98,560.1
B. Surplus (+)/Deficit(-) on Capital Account	-	-	-38,435.9	-	-	-72,076.7	-	-	-160,960.8	-	-	-165,873.8
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	31,409.4	-	-	-13,233.2	-	-	-105,500.8	-	-	-67,313.7
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)	-	-	31,409.4	-	-	-13,233.3	-	-	-105,500.8	-	-	-67,313.7
i. Increase (+)/Decrease (-) in Cash Balances	-	-	-10,339.7	-	-	-33,233.3	-	-	-105,500.8	-	-	-17,313.7
a) Opening Balance	-	-	4,146.3	-	-	135,079.7	-	-	135,079.7	-	-	29,579.0
b) Closing Balance	-	-	-6,193.4	-	-	101,846.4	-	-	29,578.9	-	-	12,265.3
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	41,749.1	-	-	20,000.0	-	-	-	-	-	-50,000.0
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-

(₹ Million)

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
WEST BENGAL

Item	2011-12 (Accounts)			2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1	30,862.8	2,610,478.4	2,641,341.2	89,046.0	2,358,492.4	2,447,538.4	69,574.3	2,222,374.8	2,291,949.1	99,907.6	2,412,662.2	2,512,569.8
TOTAL CAPITAL DISBURSEMENTS (1 to XII)												
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$												
I. Total Capital Outlay (1 + 2)	30,862.8	74,182.3	105,045.1	89,046.0	75,445.1	164,491.2	69,574.3	81,797.6	151,371.9	99,907.6	89,231.1	189,138.7
1. Development (a + b)	27,637.4	-	27,637.4	82,796.0	12.7	82,808.7	64,341.7	12.7	64,354.3	93,172.0	13.9	93,185.9
(a) Social Services (1 to 9)	26,414.7	0.1	26,414.8	79,221.0	6.5	79,227.5	60,935.0	6.5	60,941.5	89,243.1	7.1	89,250.2
1. Education, Sports, Art and Culture	7,925.7	-	7,925.7	28,853.6	4.7	28,858.3	18,919.1	4.7	18,923.8	33,636.9	5.2	33,642.0
2. Medical and Public Health	901.6	-	901.6	7,958.6	-	7,958.6	5,757.9	-	5,757.9	6,467.7	-	6,467.7
3. Family Welfare	3,936.8	-	3,936.8	3,450.2	-	3,450.2	1,316.5	-	1,316.5	6,021.0	-	6,021.0
4. Water Supply and Sanitation	42.5	-	42.5	5,369.3	-	5,369.3	702.9	-	702.9	5,750.0	-	5,750.0
5. Housing	1,230.8	-	1,230.8	7,210.2	4.7	7,214.9	6,405.4	4.7	6,410.1	7,449.9	5.1	7,455.0
6. Urban Development	945.4	-	945.4	1,509.7	-	1,509.7	1,209.8	-	1,209.8	1,174.2	-	1,174.2
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	214.4	-	214.4	174.0	-	174.0	466.1	-	466.1	1,088.4	-	1,088.4
8. Social Security and Welfare	380.9	-	380.9	1,980.0	-	1,980.0	1,879.6	-	1,879.6	4,240.0	-	4,240.0
9. Others *	273.4	-	273.4	1,201.6	-	1,201.6	1,180.9	-	1,180.9	1,445.6	0.1	1,445.7
(b) Economic Services (1 to 10)	18,489.0	0.1	18,489.1	50,367.4	1.8	50,369.2	42,015.9	1.8	42,017.7	55,606.2	2.0	55,608.2
1. Agriculture and Allied Activities (i to xi)	1,573.4	-	1,573.4	4,873.8	-	4,873.8	5,726.0	-	5,726.0	6,228.6	-	6,228.6
i) Crop Husbandry	245.9	-	245.9	1,813.5	-	1,813.5	2,473.8	-	2,473.8	3,689.0	-	3,689.0
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
iii) Animal Husbandry	130.2	-	130.2	285.1	-	285.1	309.1	-	309.1	538.5	-	538.5
iv) Dairy Development	54.8	-	54.8	73.5	-	73.5	68.6	-	68.6	227.0	-	227.0
v) Fisheries	464.7	-	464.7	326.5	-	326.5	356.1	-	356.1	336.5	-	336.5
vi) Forestry and Wild Life	158.3	-	158.3	350.0	-	350.0	350.0	-	350.0	200.0	-	200.0
vii) Plantations	10.8	-	10.8	26.9	-	26.9	26.9	-	26.9	26.5	-	26.5
viii) Food Storage and Warehousing	83.4	-	83.4	553.0	-	553.0	630.0	-	630.0	795.0	-	795.0
ix) Agricultural Research and Education	5.5	-	5.5	32.6	-	32.6	92.6	-	92.6	21.5	-	21.5
x) Co-operation	-13.3	-	-13.3	164.9	-	164.9	161.1	-	161.1	98.5	-	98.5
xi) Others @	433.2	-	433.2	1,247.9	-	1,247.9	1,257.9	-	1,257.9	296.1	-	296.1
2. Rural Development	7.5	-	7.5	19.4	-	19.4	19.4	-	19.4	5.0	-	5.0
3. Special Area Programmes of which: Hill Areas	2,991.5	-	2,991.5	3,436.5	-	3,436.5	4,232.9	-	4,232.9	4,828.8	-	4,828.8
4. Major and Medium Irrigation and Flood Control	4,198.8	-	4,198.8	24,999.1	-	24,999.1	10,841.9	-	10,841.9	25,215.7	-	25,215.7
5. Energy	1,240.0	-	1,240.0	1,140.0	-	1,140.0	920.0	-	920.0	500.0	-	500.0
6. Industry and Minerals (i to iv)	627.7	-	627.7	1,532.6	-	1,532.6	1,529.3	-	1,529.3	2,405.6	-	2,405.6
i) Village and Small Industries	401.5	-	401.5	656.8	-	656.8	713.6	-	713.6	1,062.7	-	1,062.7
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	226.2	-	226.2	875.8	-	875.8	815.8	-	815.8	1,342.9	-	1,342.9
7. Transport (i + ii)	7,672.0	-	7,672.0	13,546.0	-	13,546.0	17,331.1	-	17,331.2	15,352.5	-	15,352.5
i) Roads and Bridges	6,688.7	-	6,688.7	12,687.5	-	12,687.5	16,489.6	-	16,489.6	13,617.9	-	13,617.9
ii) Others **	983.3	-	983.3	858.5	-	858.5	841.5	-	841.5	1,734.5	-	1,734.5
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

(₹ Million)

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
WEST BENGAL

(₹ Million)

Item	2011-12 (Accounts)			2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
9. Science, Technology and Environment	50.0	-	50.0	60.0	-	60.0	60.0	-	60.0	67.0	-	67.0
10. General Economic Services (i + ii)	128.2	0.1	128.3	760.0	1.8	761.8	1,355.3	1.8	1,357.1	1,003.0	2.0	1,005.0
i) Tourism	125.8	-	125.8	400.0	-	400.0	515.3	-	515.3	900.0	-	900.0
ii) Others @	2.5	0.1	2.6	360.0	1.8	361.8	840.0	1.8	841.8	103.0	2.0	105.0
ii) Others @	1,222.7	-0.1	1,222.6	3,575.0	6.2	3,581.2	3,406.7	6.2	3,412.8	3,928.9	6.7	3,935.6
II. Discharge of Internal Debt (1 to 8)												
1. Market Loans	-	273,709.8	273,709.8	-	218,165.2	218,165.2	-	267,573.3	267,573.3	-	281,413.3	281,413.3
2. Loans from LIC	-	13,902.7	13,902.7	-	25,060.7	25,060.7	-	25,060.7	25,060.7	-	36,759.8	36,759.8
3. Loans from SBI and other Banks	-	35.2	35.2	-	32.3	32.3	-	32.3	32.3	-	28.5	28.5
4. Loans from NABARD	-	10.1	10.1	-	7.0	7.0	-	7.0	7.0	-	20.0	20.0
5. Loans from National Co-operative Development Corporation	-	192.6	192.6	-	215.0	215.0	-	215.0	215.0	-	250.0	250.0
6. WMA from RBI	-	206,115.0	206,115.0	-	150,000.0	150,000.0	-	200,000.0	200,000.0	-	200,000.0	200,000.0
7. Special Securities issued to NSSF	-	26,475.0	26,475.0	-	30,825.0	30,825.0	-	30,825.0	30,825.0	-	31,560.2	31,560.2
8. Others	-	26,979.3	26,979.3	-	12,025.3	12,025.3	-	11,433.2	11,433.2	-	12,794.8	12,794.8
of which: Land Compensation Bonds	-	1,963.8	1,963.8	-	1,966.8	1,966.8	-	1,966.8	1,966.8	-	1,966.8	1,966.8
III. Repayment of Loans to the Centre (1 to 7)												
1. State Plan Schemes	-	5,333.1	5,333.1	-	6,357.2	6,357.2	-	6,283.1	6,283.1	-	6,854.9	6,854.9
of which: Advance release of Plan Assistance for Natural Calamities	-	10,888.8	10,888.8	-	5,513.0	5,513.0	-	5,413.2	5,413.2	-	5,973.1	5,973.1
2. Central Plan Schemes	-	35.3	35.3	-	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	510.5	510.5	-	-	-	-	-	-	-	-	-
4. Non-Plan (i + ii)	-	-6,074.9	-6,074.9	-	844.2	844.2	-	869.9	869.9	-	881.8	881.8
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	-6,074.9	-6,074.9	-	844.2	844.2	-	869.9	869.9	-	881.8	881.8
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-26.6	-26.6	-	-	-	-	-	-	-	-	-
IV. Loans and Advances by State Governments (1+2)												
1. Development Purposes (a + b)	3,225.4	1,254.3	4,479.7	6,250.1	910.0	7,160.1	5,232.7	7,928.6	13,161.3	6,735.6	949.0	7,684.6
a) Social Services (1 to 7)	3,225.4	1,217.3	4,442.7	6,250.1	861.0	7,111.1	5,232.7	7,879.6	13,112.3	6,735.6	890.0	7,625.6
1. Education, Sports, Art and Culture	985.7	22.8	1,008.5	1,615.3	28.0	1,643.3	1,111.2	28.0	1,139.2	278.8	29.5	308.3
2. Medical and Public Health	-	-	-	-	0.5	0.5	-	0.5	0.5	-	0.5	0.5
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	0.3	0.3	-	1.0	1.0	-	1.0	1.0	-	1.0	1.0
7. Others	985.7	22.5	1,008.2	1,615.3	26.5	1,641.8	1,111.2	26.5	1,137.7	278.8	28.0	306.8
b) Economic Services (1 to 10)	2,239.7	1,194.5	3,434.2	4,634.8	833.0	5,467.8	4,121.4	7,851.6	11,973.0	6,456.8	860.5	7,317.3
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	550.0	550.0	-	-	-	-	-	-	-	-	-
4. Co-operation	172.9	-	172.9	50.2	2.0	52.2	750.2	2.0	752.2	63.5	2.0	65.5
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	1,190.7	-	1,190.7	2,515.5	7.5	2,523.0	1,922.6	7.5	1,930.1	4,542.0	5.0	4,547.0

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
WEST BENGAL

(₹ Million)

Item	2011-12 (Accounts)			2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
7. Village and Small Industries	32.5	75.4	107.9	47.0	91.0	138.0	47.0	91.0	138.0	57.0	6.0	63.0
8. Other Industries and Minerals	148.1	467.1	615.2	252.3	630.5	882.8	189.8	649.1	838.9	349.5	732.5	1,082.0
9. Rural Development												
10. Others	695.5	102.0	797.5	1,769.8	102.0	1,871.8	1,211.8	7,102.0	8,313.8	1,444.7	115.0	1,559.7
2. Non-Development Purposes (a + b)		37.0	37.0		49.0	49.0		49.0	49.0		59.0	59.0
a) Government Servants (other than Housing)		37.0	37.0		49.0	49.0		49.0	49.0		59.0	59.0
b) Miscellaneous												
V. Inter-State Settlement												
VI. Contingency Fund		5.3	5.3									
VII. State Provident Funds, etc. (1+2)		16,832.1	16,832.1		27,940.0	27,940.0		24,520.0	24,520.0		29,200.0	29,200.0
1. State Provident Funds		16,497.6	16,497.6		27,740.0	27,740.0		24,320.0	24,320.0		29,000.0	29,000.0
2. Others		334.6	334.6		200.0	200.0		200.0	200.0		200.0	200.0
VIII. Reserve Funds (1 to 4)		15,914.9	15,914.9		8,270.6	8,270.6		8,750.6	8,750.6		20,142.5	20,142.5
1. Depreciation/Renewal Reserve Funds												
2. Sinking Funds		6,366.8	6,366.8		320.0	320.0		500.0	500.0		500.0	500.0
3. Famine Relief Fund												
4. Others		9,548.1	9,548.1		7,950.6	7,950.6		8,250.6	8,250.6		19,642.4	19,642.4
IX. Deposits and Advances (1 to 4)		342,730.8	342,730.8		338,568.6	338,568.6		352,175.6	352,175.6		417,723.1	417,723.1
1. Civil Deposits		33,097.3	33,097.3		50,608.5	50,608.5		36,622.0	36,622.0		36,774.1	36,774.1
2. Deposits of Local Funds		80,570.6	80,570.6		60,659.1	60,659.1		88,643.6	88,643.6		96,515.0	96,515.0
3. Civil Advances		3,283.3	3,283.3		4,858.4	4,858.4		3,400.0	3,400.0		3,420.0	3,420.0
4. Others		225,779.6	225,779.6		222,442.7	222,442.7		223,510.0	223,510.0		281,014.0	281,014.0
X. Suspense and Miscellaneous (1 to 4)		1,902,577.1	1,902,577.1		1,705,561.5	1,705,561.5		1,499,824.3	1,499,824.3		1,600,968.8	1,600,968.8
1. Suspense		606.4	606.4		7,369.5	7,369.5		7,412.2	7,412.2		7,475.1	7,475.1
2. Cash Balance Investment Accounts		213,047.1	213,047.1		226,170.0	226,170.0		190,260.0	190,260.0		291,250.0	291,250.0
3. Deposits with RBI		1,198,302.4	1,198,302.4		1,042,560.0	1,042,560.0		807,030.0	807,030.0		807,100.0	807,100.0
4. Others		490,621.1	490,621.1		429,462.0	429,462.0		495,122.1	495,122.1		495,143.7	495,143.7
XI. Appropriation to Contingency Fund												
XII. Remittances		52,120.9	52,120.9		52,706.5	52,706.5		55,306.7	55,306.7		55,396.7	55,396.7
A. Surplus (+)/Deficit (-) on Revenue Account			-145,713.3			-69,760.2			-133,081.0			-34,884.8
B. Surplus (+)/Deficit(-) on Capital Account			172,851.2			92,250.1			108,885.9			113,034.9
C. Overall Surplus (+)/Deficit (-) (A+B)			27,137.9			22,489.9			-24,195.1			78,150.0
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)			27,137.9			22,490.0			-24,195.1			78,150.0
i. Increase (+)/Decrease (-) in Cash Balances			-9,607.3			-20.0			7,894.9			-60.0
a) Opening Balance			1,692.4			30.0			-7,914.9			-20.0
b) Closing Balance			-7,914.9			-50.0			-20.0			-80.0
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)			30,684.3			22,510.0			-32,090.0			78,210.0
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)			6,060.9									

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
ALL STATES

Item	2011-12 (Accounts)						2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)			
	PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN	TOTAL		PLAN		NON-PLAN	TOTAL	
	2	3	4	5	6	7	8	9	10	11	12	13				
TOTAL CAPITAL DISBURSEMENTS (1 to XII)	2,182,901.4	39,018,693.5	41,201,594.9	3,528,607.3	28,147,948.3	31,676,555.6	3,309,895.7	32,721,469.2	36,031,354.9	3,648,134.7	31,656,116.8	35,304,251.5				
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	1,796,796.0	973,617.9	2,770,413.9	2,459,659.2	979,165.7	3,438,824.9	2,426,103.4	1,011,416.6	3,437,520.0	2,759,712.1	1,095,086.0	3,854,798.2				
1. Development (a + b)	1,637,882.0	74,569.1	1,712,451.2	2,279,502.8	92,547.7	2,372,050.5	2,231,215.2	84,941.4	2,316,156.6	2,580,803.7	127,351.0	2,708,154.7				
(a) Social Services (1 to 9)	1,576,969.2	61,239.9	1,638,209.2	2,127,937.5	73,222.7	2,201,160.2	2,090,680.5	64,342.2	2,155,022.7	2,381,850.3	90,744.5	2,472,594.8				
1. Education, Sports, Art and Culture	337,874.7	5,491.8	343,366.4	578,728.5	7,998.4	586,726.9	562,926.1	4,519.0	567,445.2	656,847.6	7,733.1	664,580.7				
2. Medical and Public Health	45,667.4	147.5	45,815.0	92,838.0	250.7	93,088.7	97,894.9	309.7	98,194.6	104,371.6	2,082.0	106,453.6				
3. Family Welfare	49,816.9	250.7	50,067.6	75,138.6	305.5	75,444.1	77,525.6	281.0	77,806.6	95,939.7	510.9	96,450.6				
4. Water Supply and Sanitation	733.4	-	733.4	624.9	-	624.9	546.5	-	546.5	1,289.5	-	1,289.5				
5. Housing	85,441.9	3,814.9	89,256.8	120,829.6	1,702.0	122,531.6	118,470.6	1,752.9	120,223.4	149,644.4	1,082.6	150,727.0				
6. Urban Development	30,986.3	666.4	31,652.7	54,949.7	873.2	55,823.0	47,494.2	883.2	48,377.4	56,939.4	1,674.0	58,613.4				
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	73,864.0	88.1	73,952.1	127,703.7	796.2	128,499.9	126,537.0	796.2	127,333.2	122,166.9	696.2	122,863.1				
8. Social Security and Welfare	31,649.1	50.0	31,699.1	54,933.2	332.4	55,265.6	44,720.2	218.6	44,938.8	64,653.6	538.3	65,191.9				
9. Others *	9,760.3	427.2	10,187.5	24,805.8	209.1	25,014.9	22,514.1	217.0	22,731.0	30,581.3	186.8	30,768.2				
(b) Economic Services (1 to 10)	9,955.4	46.9	10,002.3	26,905.0	3,529.3	30,434.3	27,232.2	60.5	27,293.7	31,261.2	962.4	32,223.6				
1. Agriculture and Allied Activities (i to xi)	1,239,094.6	55,748.2	1,294,842.7	1,549,209.0	65,224.3	1,614,433.3	1,527,754.3	59,823.1	1,587,577.5	1,725,002.7	83,011.4	1,808,014.0				
i) Crop Husbandry	47,198.6	16,843.9	64,042.5	62,334.3	4,220.3	66,554.6	68,761.7	5,619.0	74,380.7	88,009.9	5,816.1	93,826.0				
ii) Soil and Water Conservation	5,529.8	1,462.8	6,992.6	10,212.2	119.6	10,331.8	10,260.7	115.9	10,376.6	22,342.3	100.8	22,443.1				
iii) Animal Husbandry	9,440.8	402.4	9,843.2	11,275.2	313.9	11,589.1	12,790.2	328.7	13,118.9	13,426.4	173.6	13,600.0				
iv) Dairy Development	2,780.7	9.5	2,790.2	5,838.0	2.6	5,840.6	5,871.0	2.4	5,873.3	7,145.4	-	7,145.4				
v) Fisheries	80.6	-29.9	50.7	154.1	-	154.1	90.9	-	90.9	317.0	-	317.0				
vi) Forestry and Wild Life	2,635.0	356.7	2,991.7	5,295.0	550.0	5,845.0	5,505.2	550.0	6,055.2	5,460.5	550.0	6,010.5				
vii) Plantations	12,729.8	422.6	13,152.4	16,121.9	59.3	16,181.2	16,175.2	55.3	16,230.5	18,409.2	58.8	18,468.1				
viii) Food Storage and Warehousing	15.8	-	15.8	26.9	-	26.9	26.9	-	26.9	26.5	-	26.5				
ix) Agricultural Research and Education	2,871.1	13,059.9	15,931.0	2,773.6	3,225.0	5,998.6	5,738.0	4,616.7	10,354.7	10,807.7	4,852.8	15,660.5				
x) Co-operation	2,488.1	-	2,488.1	1,696.7	-	1,696.7	1,812.9	-	1,812.9	1,597.4	-	1,597.4				
xi) Others @	6,825.2	1,141.2	7,966.3	6,863.1	-50.0	6,813.0	7,440.9	-50.0	7,390.8	7,335.2	80.0	7,415.3				
2. Rural Development	1,801.8	18.6	1,820.4	2,077.6	-	2,077.6	3,049.9	-	3,049.9	1,142.3	-	1,142.3				
3. Special Area Programmes of which: Hill Areas	98,418.3	1,300.9	99,719.2	126,612.0	2,757.6	129,369.5	106,631.2	2,737.6	109,368.8	136,402.4	3,135.6	139,538.0				
4. Major and Medium Irrigation and Flood Control	38,358.8	-5.2	38,353.5	55,586.6	-	55,586.6	55,388.9	-	55,388.9	50,737.6	-	50,737.6				
5. Energy	4,585.3	-	4,585.3	2,972.9	-	2,972.9	2,661.7	-	2,661.7	2,847.1	-	2,847.1				
6. Industry and Minerals (i to iv)	442,091.8	25,188.3	467,280.0	611,976.8	18,805.8	630,782.6	556,346.9	19,073.7	575,420.6	672,209.1	12,561.0	684,770.1				
i) Village and Small Industries	188,793.3	6,706.9	195,500.2	179,900.4	1,232.8	181,133.2	196,329.0	1,232.8	197,561.8	197,229.7	15,288.5	212,498.2				
ii) Iron and Steel Industries	20,347.1	179.6	20,526.7	15,804.1	175.1	15,979.2	20,883.0	185.8	21,068.8	27,990.4	186.5	28,177.0				
iii) Non-Ferrous Mining and Metallurgical Industries	3,586.9	128.6	3,715.5	4,409.7	103.1	4,512.8	5,381.9	102.9	5,484.8	7,248.7	103.1	7,351.8				
iv) Others #	1,253.4	-	1,253.4	1,297.5	-	1,297.5	1,301.4	11.5	1,312.9	5,665.0	12.0	5,676.9				
7. Transport (i + ii)	429.8	50.6	480.4	322.0	70.0	392.0	350.8	70.0	420.8	353.4	70.0	423.4				
i) Roads and Bridges	15,077.0	0.4	15,077.5	9,774.8	2.0	9,776.8	13,848.9	1.4	13,850.3	14,723.4	1.5	14,724.9				
ii) Others **	374,470.9	3,748.9	378,219.8	437,925.5	37,169.3	475,094.8	468,097.6	29,741.4	497,838.9	487,325.0	25,440.2	512,765.2				
8. Communications	361,134.9	2,707.1	363,842.0	416,897.4	23,508.3	440,405.6	446,619.7	18,263.2	464,882.9	465,375.3	3,828.1	469,203.4				
	13,336.0	1,041.8	14,377.9	21,028.2	13,661.0	34,689.2	21,477.8	11,478.2	32,956.0	21,949.8	2,612.1	43,561.8				
	-	-	-	-	0.2	0.2	-	0.1	0.1	-	0.1	0.1				

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)
ALL STATES

Item	2011-12 (Accounts)				2012-13 (Budget Estimates)				2012-13 (Revised Estimates)				2013-14 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	5	6	7	8	9	10	11	12	13				
9. Science, Technology and Environment	714.8	-	714.8	1,503.1	-	1,503.1	1,769.6	-	1,769.6	2,286.0	-	2,286.0				
10. General Economic Services (i + ii)	28,701.0	1,784.9	30,485.9	57,566.3	863.2	58,429.5	53,546.4	1,232.8	54,779.2	62,812.5	20,603.3	83,415.8				
i) Tourism	11,557.2	327.8	11,885.1	14,951.1	-	14,951.1	15,894.2	370.6	16,264.7	21,505.0	140.0	21,645.0				
ii) Others @	17,143.8	1,457.1	18,600.9	42,615.2	863.2	43,478.4	37,652.2	862.2	38,514.5	41,307.5	20,463.3	61,770.8				
2. Non-Development (General Services)	60,912.8	13,329.2	74,242.0	151,565.3	19,325.0	170,890.3	140,534.7	20,599.2	161,133.9	198,953.4	36,606.5	235,559.9				
II. Discharge of Internal Debt (1 to 8)																
1. Market Loans	-	953,625.2	953,625.2	1,285,557.0	-	1,285,557.0	-	1,176,783.2	1,176,783.2	-	1,511,075.2	1,511,075.2				
2. Loans from LIC	-	224,028.5	224,028.5	303,751.8	-	303,751.8	-	304,948.4	304,948.4	-	325,735.7	325,735.7				
3. Loans from SBI and other Banks	-	10,139.3	10,139.3	6,759.2	-	6,759.2	-	9,257.5	9,257.5	-	8,511.5	8,511.5				
4. Loans from NABARD	-	40,391.6	40,391.6	64,036.1	-	64,036.1	-	77,858.9	77,858.9	-	92,127.0	92,127.0				
5. Loans from National Co-operative Development Corporation	-	58,058.0	58,058.0	69,114.9	-	69,114.9	-	70,442.7	70,442.7	-	83,142.3	83,142.3				
6. WIMA from RBI	-	4,204.8	4,204.8	2,777.8	-	2,777.8	-	6,065.9	6,065.9	-	4,688.6	4,688.6				
7. Special Securities issued to NSSF	-	341,404.0	341,404.0	504,465.3	-	504,465.3	-	396,966.5	396,966.5	-	656,465.3	656,465.3				
8. Others	-	185,882.9	185,882.9	212,300.8	-	212,300.8	-	212,480.8	212,480.8	-	226,086.7	226,086.7				
of which: Land Compensation Bonds	-	89,516.1	89,516.1	122,351.1	-	122,351.1	-	98,762.5	98,762.5	-	114,318.0	114,318.0				
of which: Loans to the Centre (1 to 7)	29.7	20,921.5	20,921.5	17,875.8	-	17,875.8	-	27,840.7	27,840.7	-	48,074.3	48,074.3				
1. State Plan Schemes	-	97,192.1	97,221.7	88,176.5	-	88,176.5	-	88,423.9	88,423.9	-	95,261.3	95,261.3				
of which: Advance release of Plan Assistance for Natural Calamities	-	93,890.2	93,890.2	83,732.5	-	83,732.5	-	83,833.2	83,833.2	-	91,923.0	91,923.0				
2. Central Plan Schemes	-	1,151.4	1,151.4	207.0	-	207.0	-	440.2	440.2	-	50.0	50.0				
3. Centrally Sponsored Schemes	-	7,133.7	7,133.7	1,211.7	-	1,211.7	-	1,062.0	1,062.0	-	182.6	182.6				
4. Non-Plan (i + ii)	29.7	-5,014.6	-4,984.9	1,852.7	-	1,852.7	-	1,917.8	1,917.8	-	1,912.4	1,912.4				
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-				
ii) Others	29.7	-5,014.6	-4,984.9	1,852.7	-	1,852.7	-	1,917.8	1,917.8	-	1,912.4	1,912.4				
5. Ways and Means Advances from Centre	-	2.2	2.2	102.2	-	102.2	-	102.2	102.2	-	102.2	102.2				
6. Loans for Special Schemes	-	29.8	29.8	30.8	-	30.8	-	29.0	29.0	-	28.4	28.4				
7. Others	-	-0.6	-0.6	1,039.6	-	1,039.6	-	1,039.6	1,039.6	-	1,062.8	1,062.8				
IV. Loans and Advances by State Governments (1+2)																
1. Development Purposes (a + b)	158,884.4	230,027.0	388,911.4	180,156.4	81,385.8	261,542.2	194,888.2	136,093.6	330,981.7	178,908.4	109,990.9	288,899.3				
a) Social Services (1 to 7)	158,482.2	221,509.4	379,991.6	180,149.4	74,251.2	254,400.6	194,880.4	128,646.5	323,526.9	178,906.4	102,289.2	281,195.7				
1. Education, Sports, Art and Culture	56,027.5	16,728.5	72,756.0	66,166.3	26,219.1	92,385.3	60,828.4	23,257.5	84,085.8	60,987.6	27,136.4	88,124.0				
2. Medical and Public Health	361.8	399.7	761.4	2,055.1	42.5	2,097.6	1,495.1	222.5	1,717.6	110.1	42.5	152.6				
3. Family Welfare	796.0	50.0	846.0	516.5	660.0	1,176.5	1,216.3	660.0	1,876.3	706.5	660.0	1,366.5				
4. Water Supply and Sanitation	15,655.5	876.8	16,532.2	20,868.2	428.3	21,296.5	18,193.2	428.3	18,621.5	21,140.0	369.0	21,509.0				
5. Housing	12,867.2	5,992.0	18,859.2	10,908.9	4,829.0	15,737.9	12,996.3	5,487.8	18,424.1	10,786.7	6,792.2	17,578.9				
6. Government Servants (Housing)	120.5	7,981.8	8,102.2	130.7	11,816.2	11,946.9	170.0	11,254.0	11,424.0	184.6	12,844.6	13,029.2				
7. Others	26,226.6	1,428.3	27,655.0	31,686.9	8,443.0	40,129.9	26,817.5	5,204.8	32,022.4	28,059.7	6,428.0	34,487.7				
b) Economic Services (1 to 10)	102,454.7	204,780.9	307,235.5	113,983.1	11,133.5	125,118.6	134,052.1	105,389.0	239,441.2	117,918.9	75,152.9	193,071.7				
1. Crop Husbandry	1,162.9	1,748.0	2,910.9	3,267.5	1,553.5	4,821.0	5,065.6	1,921.2	6,986.7	4,005.2	1,852.2	5,857.4				
2. Soil and Water Conservation	-	775.5	775.5	-	-	-	-	-	-	-	-	-				
3. Food Storage and Warehousing	14,710.9	10,633.1	25,344.0	14,093.7	-	14,093.7	23,915.8	-	23,915.8	17,067.3	-	17,067.3				
4. Co-operation	11,113.9	2,346.2	13,460.1	4,130.3	897.4	5,027.7	7,111.3	4,422.8	11,534.1	4,440.7	645.3	5,086.0				
5. Major and Medium Irrigation, etc.	82.6	-	82.6	150.0	-	150.0	120.0	-	120.0	100.0	-	100.0				
6. Power Projects	56,774.2	174,711.5	231,485.7	65,395.3	30,604.4	95,999.8	75,085.0	71,224.4	146,309.5	71,003.7	32,446.0	103,449.7				

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
ALL STATES

Item	2011-12 (Accounts)				2012-13 (Budget Estimates)				2012-13 (Revised Estimates)				2013-14 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	13	TOTAL
1																
7. Village and Small Industries	471.7	369.0	840.6		1,128.6	1,640.9	2,769.5		1,174.7	1,750.9	2,925.6		1,501.1	212.7	1,713.8	
8. Other Industries and Minerals	3,578.1	1,753.4	5,331.5		6,300.4	5,981.8	12,282.2		6,393.2	6,698.0	13,091.2		5,582.5	6,617.2	12,199.7	
9. Rural Development	39.0	17.0	56.0		35.4	25.0	60.4		26.9	25.0	51.9		37.2	27.5	64.7	
10. Others	14,521.4	12,427.3	26,948.6		19,481.8	7,329.1	26,811.0		15,159.6	19,346.8	34,506.3		14,181.1	33,352.0	47,533.1	
2. Non-Development Purposes (a + b)	402.2	8,517.7	8,919.8		7.0	7,134.7	7,141.7		7.8	7,447.1	7,454.8		2.0	7,701.6	7,703.7	
a) Government Servants (other than Housing)		7,471.3	7,471.3			5,753.6	5,753.6		0.8	6,101.5	6,102.3			6,662.1	6,662.1	
b) Miscellaneous	402.2	1,046.3	1,448.5		7.0	1,381.0	1,388.0		7.0	1,345.5	1,352.5		2.0	1,039.5	1,041.6	
V. Inter-State Settlement		845.3	845.3			1,000.2	1,000.2			1,000.1	1,000.1			0.1	0.1	
VI. Contingency Fund			18,617.2			16,261.2	16,261.2			17,329.1	17,329.1			9,460.0	9,460.0	
VII. State Provident Funds, etc. (1+2)	14,655.5	539,894.5	554,550.0		18,437.9	647,656.2	666,094.1		15,150.0	599,115.2	614,265.2		16,665.0	655,598.3	672,263.3	
1. State Provident Funds	14,482.3	338,613.9	353,076.2		13,784.2	427,511.7	441,295.9		15,000.0	367,636.2	382,636.2		16,500.0	415,675.9	432,175.9	
2. Others	193.2	201,280.6	201,473.8		4,653.7	220,144.5	224,798.2		150.0	231,479.0	231,629.0		165.0	239,922.4	240,087.4	
VIII. Reserve Funds (1 to 4)	1,604.7	258,565.8	260,170.5		3,669.3	287,766.5	291,437.8		4,287.8	316,617.1	320,904.9		4,813.1	338,456.2	343,269.3	
1. Depreciation/Renewal Reserve Funds		7,506.6	7,506.6		861.8	1,136.3	1,998.1		842.3	1,136.8	1,979.1		909.4	1,321.0	2,230.4	
2. Sinking Funds		97,358.5	97,358.5		500.0	95,072.4	95,572.4			105,872.7	105,872.7		500.0	116,558.0	117,058.0	
3. Famine Relief Fund						10.3	10.3			3.9	3.9			4.2	4.2	
4. Others	1,604.7	153,700.7	155,305.4		2,307.5	191,549.5	193,857.0		3,445.5	209,603.7	213,049.2		3,403.7	220,572.9	223,976.6	
IX. Deposits and Advances (1 to 4)	38,457.0	3,594,938.1	3,623,395.1		38,467.9	3,503,209.1	3,541,677.0		33,349.8	3,876,964.3	3,910,314.1		33,349.8	4,314,552.4	4,378,902.2	
1. Civil Deposits	37,802.6	1,241,602.9	1,279,405.5		37,812.8	1,122,361.0	1,160,173.8		26,979.5	1,224,040.3	1,251,019.8		26,979.5	1,351,584.0	1,378,563.5	
2. Deposits of Local Funds		1,658,516.4	1,658,516.4			1,695,937.5	1,695,937.5		4,000.0	1,925,653.9	1,929,653.9		4,000.0	2,052,514.9	2,056,514.9	
3. Civil Advances	389.9	57,225.4	57,615.3		390.6	54,704.4	55,095.0		570.3	53,468.6	54,038.9		570.3	53,863.4	54,433.7	
4. Others	264.5	627,593.4	627,857.9		264.5	630,206.2	630,470.7		1,800.0	673,801.5	675,601.5		1,800.0	856,590.1	858,390.1	
X. Suspense and Miscellaneous (1 to 4)	317,734.4	31,459,335.9	31,777,070.3		994,629.7	21,103,099.7	22,097,729.4		819,014.7	25,308,587.1	26,127,601.8		821,614.7	23,350,325.4	24,171,940.1	
1. Suspense	5,232.0	13,631.2	18,863.2		5,331.8	372,522.3	377,854.1		7,906.4	287,858.1	295,764.5		10,506.4	299,271.4	309,777.8	
2. Cash Balance Investment Accounts	91,357.2	21,174,711.6	21,266,068.8		91,357.2	12,882,031.4	12,973,388.6		65,528.2	16,700,417.7	16,765,945.9		65,528.2	15,968,196.4	16,033,724.6	
3. Deposits with RBI		5,286,362.5	5,286,362.5		676,796.2	3,512,178.4	4,188,974.6		538,100.2	2,404,235.6	2,942,335.8		538,100.2	2,462,917.9	3,001,018.1	
4. Others	221,145.2	4,994,630.6	5,205,775.8		221,144.5	4,336,367.6	4,557,512.1		207,479.9	5,916,075.6	6,123,555.5		207,479.9	4,619,939.7	4,827,419.6	
XI. Appropriation to Contingency Fund		5,000.0	5,000.0							22,500.0	22,500.0			3,000.0	3,000.0	
XII. Remittances	13,663.8	1,796,083.3	1,809,737.1		13,743.3	1,041,286.3	1,055,029.6		11,980.0	1,093,114.3	1,105,094.3		11,980.0	1,141,046.0	1,153,026.0	
A. Surplus (+)/Deficit (-) on Revenue Account			239,604.5				425,671.0				196,346.4				477,304.6	
B. Surplus (+)/Deficit(-) on Capital Account			-76,559.5				-417,055.3				-487,413.5				-468,335.8	
C. Overall Surplus (+)/Deficit (-) (A+B)			163,045.0				8,615.7				-291,067.1				8,968.8	
D. Financing of Surplus (+)/Deficit (-) (C = 1 to iii)			163,045.1				8,615.5				-291,067.2				8,968.5	
i. Increase (+)/Decrease (-) in Cash Balances			96,309.2				7,997.3				-219,412.9				-336.3	
a) Opening Balance			-104,955.7				49,924.8				112,574.2				3,131.3	
b) Closing Balance			-8,646.5				57,922.0				-106,888.7				2,795.0	
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)			59,056.9				28,318.0				-71,209.5				9,554.6	
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)			7,679.1				-27,699.8				-444.8				-249.9	

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
NATIONAL CAPITAL TERRITORY OF DELHI

Item	2011-12 (Accounts)				2012-13 (Budget Estimates)				2012-13 (Revised Estimates)				2013-14 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	13	
1	72,594.4	11,781.3	84,375.7	107,381.3	107,381.3	31,395.0	107,381.3	79,107.8	22,954.0	102,061.8	79,333.0	51,620.0	130,953.0			
TOTAL CAPITAL DISBURSEMENTS (I to XII)																
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$																
I. Total Capital Outlay (1 + 2)	39,999.6	43.1	40,042.7	49,072.5	49,072.5	60.0	49,072.5	46,296.6	61.4	48,358.0	54,690.3	55.0	54,745.3			
1. Development (a + b)	38,111.4	43.1	38,154.5	45,318.5	45,318.5	60.0	45,318.5	46,185.1	61.4	46,246.5	50,309.3	55.0	50,364.3			
(a) Social Services (1 to 9)	5,782.3		5,782.3	16,519.0	16,519.0		16,519.0	11,901.7		11,901.7	16,509.6		16,509.6			
1. Education, Sports, Art and Culture	3,265.1		3,265.1	5,572.0	5,572.0		5,572.0	3,985.4		3,985.4	4,441.0		4,441.0			
2. Medical and Public Health	1,674.5		1,674.5	4,550.0	4,550.0		4,550.0	2,755.0		2,755.0	5,372.5		5,372.5			
3. Family Welfare																
4. Water Supply and Sanitation																
5. Housing	284.0		284.0	680.0	680.0		680.0	330.0		330.0	350.0		350.0			
6. Urban Development	58.6		58.6	4,650.0	4,650.0		4,650.0	3,781.7		3,781.7	4,610.0		4,610.0			
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	271.0		271.0	365.0	365.0		365.0	377.3		377.3	545.0		545.0			
8. Social Security and Welfare	171.8		171.8	486.0	486.0		486.0	338.0		338.0	619.0		619.0			
9. Others *	57.3		57.3	216.0	216.0		216.0	334.3		334.3	572.1		572.1			
(b) Economic Services (1 to 10)	32,329.1	43.1	32,372.2	28,799.5	28,799.5	60.0	28,799.5	34,283.4	61.4	34,344.8	33,799.7	55.0	33,854.7			
1. Agriculture and Allied Activities (i to xi)	200.4		200.4	170.0	170.0		170.0	276.0	11.4	287.4	485.0	5.0	490.0			
i) Crop Husbandry																
ii) Soil and Water Conservation																
iii) Animal Husbandry	24.0		24.0	20.0	20.0		20.0	20.0		20.0	20.0		20.0			
iv) Dairy Development																
v) Fisheries																
vi) Forestry and Wild Life	176.4		176.4	150.0	150.0		150.0	256.0		256.0	165.0		165.0			
vii) Plantations																
viii) Food Storage and Warehousing																
ix) Agricultural Research and Education																
x) Co-operation																
xi) Others @	1,493.8		1,493.8	1,605.0	1,605.0		1,605.0	2,086.5	3.2	2,086.5	2,153.5		2,153.5			
2. Rural Development																
3. Special Area Programmes of which: Hill Areas																
4. Major and Medium Irrigation and Flood Control	488.4	43.1	531.6	600.0	600.0	60.0	600.0	741.2	50.0	791.2	794.0	50.0	844.0			
5. Energy	8,659.6		8,659.6	1,300.0	1,300.0		1,300.0	5,580.0		5,580.0	250.0		250.0			
6. Industry and Minerals (i to iv)	-14.3		-14.3	508.5	508.5		508.5	504.5		504.5	1,503.0		1,503.0			
i) Village and Small Industries	-14.3		-14.3	508.5	508.5		508.5	504.5		504.5	1,503.0		1,503.0			
ii) Iron and Steel Industries																
iii) Non-Ferrous Mining and Metallurgical Industries																
iv) Others #																
7. Transport (i + ii)	21,409.3		21,409.3	24,525.0	24,525.0		24,525.0	25,052.0		25,052.0	28,507.0		28,507.0			
i) Roads and Bridges	9,240.1		9,240.1	14,500.0	14,500.0		14,500.0	14,500.0		14,500.0	16,800.0		16,800.0			
ii) Others **	12,169.2		12,169.2	10,025.0	10,025.0		10,025.0	10,552.0		10,552.0	11,707.0		11,707.0			
8. Communications																

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
NATIONAL CAPITAL TERRITORY OF DELHI

Item	2011-12 (Accounts)				2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN		NON-PLAN		PLAN		TOTAL	PLAN		NON-PLAN	TOTAL		
	2	3	4	5	6	7	8	9	10	11	12	13	
1													
9. Science, Technology and Environment	5.0	-	5.0	15.0	-	15.0	10.0	-	10.0	20.0	-	20.0	
10. General Economic Services (i + ii)	86.9	-	86.9	76.0	-	76.0	33.2	-	33.2	87.2	-	87.2	
i) Tourism	0.5	-	0.5	1.0	-	1.0	7.2	-	7.2	1.7	-	1.7	
ii) Others @	86.4	-	86.4	75.0	-	75.0	26.0	-	26.0	85.5	-	85.5	
2. Non-Development (General Services)	1,888.2	-	1,888.2	3,754.0	-	3,754.0	2,111.5	-	2,111.5	4,381.0	-	4,381.0	
II. Discharge of Internal Debt (1 to 8)	-	10,878.8	10,878.8	13,000.0	13,000.0	13,000.0	-	12,880.0	12,880.0	-	13,270.0	13,270.0	
1. Market Loans	-	-	-	-	-	-	-	-	-	-	-	-	
2. Loans from LIC	-	-	-	-	-	-	-	-	-	-	-	-	
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-	
4. Loans from NABARD	-	-	-	-	-	-	-	-	-	-	-	-	
5. Loans from National Co-operative Development Corporation	-	-	-	-	-	-	-	-	-	-	-	-	
6. WIMA from RBI	-	-	-	-	-	-	-	-	-	-	-	-	
7. Special Securities issued to NSSF	-	-	-	13,000.0	13,000.0	13,000.0	-	12,880.0	12,880.0	-	13,270.0	13,270.0	
8. Others	-	-	-	-	-	-	-	-	-	-	-	-	
<i>of which: Land Compensation Bonds</i>	-	-	-	-	-	-	-	-	-	-	-	-	
III. Repayment of Loans to the Centre (1 to 7)	-	-	-	-	-	-	-	-	-	-	-	-	
1. State Plan Schemes	-	-	-	-	-	-	-	-	-	-	-	-	
<i>of which: Advance release of Plan Assistance for Natural Calamities</i>	-	-	-	-	-	-	-	-	-	-	-	-	
2. Central Plan Schemes	-	-	-	-	-	-	-	-	-	-	-	-	
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-	-	-	-	-	
4. Non-Plan (i + ii)	-	-	-	-	-	-	-	-	-	-	-	-	
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	
ii) Others	-	-	-	-	-	-	-	-	-	-	-	-	
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-	
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-	
7. Others	-	-	-	-	-	-	-	-	-	-	-	-	
IV. Loans and Advances by State Governments (1+2)	32,594.8	859.3	33,454.2	45,308.8	18,335.0	45,308.8	30,811.2	10,012.6	40,823.8	24,642.7	38,295.0	62,937.7	
1. Development Purposes (a + b)	32,594.8	403.0	32,997.8	26,987.1	13.3	26,987.1	30,811.2	3.0	30,814.2	24,642.7	33,282.0	57,924.7	
a) Social Services (1 to 7)	17,618.9	3.0	17,621.9	14,495.8	13.3	14,495.8	15,448.5	3.0	15,451.5	14,120.0	12.0	14,132.0	
1. Education, Sports, Art and Culture	500.0	-	500.0	250.0	-	250.0	200.0	-	200.0	100.0	-	100.0	
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-	
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-	
4. Water Supply and Sanitation	12,678.7	-	12,678.7	12,102.5	-	12,102.5	12,266.0	-	12,266.0	10,840.0	-	10,840.0	
5. Housing	2,000.0	-	2,000.0	-	-	-	-	-	-	-	-	-	
6. Government Servants (Housing)	-	3.0	3.0	13.3	13.3	13.3	2,982.5	3.0	2,982.5	3,180.0	12.0	3,180.0	
7. Others	2,440.2	-	2,440.2	2,130.0	-	2,130.0	2,982.5	-	2,982.5	3,180.0	-	3,180.0	
b) Economic Services (1 to 10)	14,976.0	400.0	15,376.0	12,491.3	-	12,491.3	15,362.7	-	15,362.7	10,522.7	33,270.0	43,792.7	
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-	
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-	
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-	
4. Co-operation	-	-	-	-	-	-	-	-	-	-	-	-	
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-	
6. Power Projects	9,663.6	-	9,663.6	7,276.1	-	7,276.1	7,000.0	-	7,000.0	4,730.0	-	38,000.0	

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
NATIONAL CAPITAL TERRITORY OF DELHI

(₹ Million)

Item	2011-12 (Accounts)			2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	12.4	-	12.4	15.2	-	15.2	12.7	-	12.7	12.7	-	12.7
8. Other Industries and Minerals	-	400.0	400.0	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	5,300.0	-	5,300.0	5,200.0	-	5,200.0	8,350.0	-	8,350.0	5,780.0	-	5,780.0
2. Non-Development Purposes (a + b)			456.4	18,321.7	18,321.7	18,321.7		10,009.6	10,009.6		5,013.0	5,013.0
a) Government Servants (other than Housing)	-	6.4	6.4	11.7	11.7	11.7	-	9.6	9.6	-	13.0	13.0
b) Miscellaneous	-	450.0	450.0	18,310.0	18,310.0	18,310.0	-	10,000.0	10,000.0	-	5,000.0	5,000.0
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
VII. State Provident Funds, etc. (1+2)	-	-	-	-	-	-	-	-	-	-	-	-
1. State Provident Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Others	-	-	-	-	-	-	-	-	-	-	-	-
VIII. Reserve Funds (1 to 4)	-	-	-	-	-	-	-	-	-	-	-	-
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	-	-	-	-	-	-	-	-	-	-	-
IX. Deposits and Advances (1 to 4)	-	-	-	-	-	-	-	-	-	-	-	-
1. Civil Deposits	-	-	-	-	-	-	-	-	-	-	-	-
2. Deposits of Local Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Civil Advances	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	-	-	-	-	-	-	-	-	-	-	-
X. Suspense and Miscellaneous (1 to 4)	-	-	-	-	-	-	-	-	-	-	-	-
1. Suspense	-	-	-	-	-	-	-	-	-	-	-	-
2. Cash Balance Investment Accounts	-	-	-	-	-	-	-	-	-	-	-	-
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	-	-	-	-	-	-	-	-	-	-	-
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	-	-	-	-	-	-	-	-	-	-	-
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	44,283.1	-	-	61,055.7	-	-	54,072.2	-	-	97,128.8
B. Surplus (+)/Deficit(-) on Capital Account	-	-	-75,051.5	-	-	-100,097.5	-	-	-90,493.1	-	-	-89,817.7
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	-30,768.3	-	-	-39,041.8	-	-	-36,420.9	-	-	7,311.1
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)	-	-	-30,768.3	-	-	-39,041.8	-	-	-36,420.9	-	-	7,311.1
i. Increase (+)/Decrease (-) in Cash Balances	-	-	-30,768.3	-	-	-39,041.8	-	-	-36,420.9	-	-	7,311.1
a) Opening Balance	-	-	77,131.9	-	-	40,020.5	-	-	46,362.7	-	-	9,941.8
b) Closing Balance	-	-	46,363.6	-	-	978.7	-	-	9,941.8	-	-	17,252.9
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-	-	-	-	-	-	-	-	-	-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
PUDUCHERRY

Item	2011-12 (Accounts)			2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1												
TOTAL CAPITAL DISBURSEMENTS (I to XII)												
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$												
I. Total Capital Outlay (1 + 2)												
1. Development (a + b)												
(a) Social Services (1 to 9)												
1. Education, Sports, Art and Culture	1,208.9	-	1,208.9	1,626.5	-	1,626.5	1,129.7	-	1,129.7	3,346.0	-	3,346.0
2. Medical and Public Health	205.0	-	205.0	403.2	-	403.2	219.1	-	219.1	244.7	-	244.7
3. Family Welfare	235.4	-	235.4	192.4	-	192.4	46.4	-	46.4	375.7	-	375.7
4. Water Supply and Sanitation	711.7	-	711.7	902.2	-	902.2	813.7	-	813.7	1,135.1	-	1,135.1
5. Housing	44.3	-	44.3	90.1	-	90.1	30.6	-	30.6	49.2	-	49.2
6. Urban Development	-	-	-	-	-	-	-	-	-	300.0	-	300.0
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	-	-	-	-	-	-	-	-	-	179.2	-	179.2
8. Social Security and Welfare	5.2	-	5.2	15.7	-	15.7	2.2	-	2.2	16.2	-	16.2
9. Others *	7.2	-	7.2	10.2	-	10.2	7.7	-	7.7	1,045.9	-	1,045.9
(b) Economic Services (1 to 10)												
1. Agriculture and Allied Activities (i to xi)	2,050.3	-	2,050.3	3,025.2	-	3,025.2	2,187.0	-	2,187.0	2,844.7	-	2,844.7
i) Crop Husbandry	166.3	-	166.3	124.2	-	124.2	60.2	-	60.2	360.2	-	360.2
ii) Soil and Water Conservation	14.6	-	14.6	10.0	-	10.0	10.2	-	10.2	58.3	-	58.3
iii) Animal Husbandry	-	-	-	-	-	-	-	-	-	10.0	-	10.0
iv) Dairy Development	5.0	-	5.0	-	-	-	-	-	-	5.0	-	5.0
v) Fisheries	105.1	-	105.1	51.4	-	51.4	50.0	-	50.0	231.9	-	231.9
vi) Forestry and Wild Life	-	-	-	-	-	-	-	-	-	-	-	-
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	35.6	-	35.6	57.8	-	57.8	-	-	-	51.0	-	51.0
xi) Others @	6.0	-	6.0	5.0	-	5.0	-	-	-	4.0	-	4.0
2. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-
4. Major and Medium Irrigation and Flood Control	202.7	-	202.7	477.1	-	477.1	280.8	-	280.8	247.6	-	247.6
5. Energy	414.1	-	414.1	773.0	-	773.0	713.9	-	713.9	744.7	-	744.7
6. Industry and Minerals (i to iv)	338.7	-	338.7	309.8	-	309.8	109.7	-	109.7	158.3	-	158.3
i) Village and Small Industries	117.0	-	117.0	106.5	-	106.5	76.4	-	76.4	75.0	-	75.0
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	221.7	-	221.7	203.3	-	203.3	33.3	-	33.3	83.3	-	83.3
7. Transport (i + ii)	876.2	-	876.2	1,150.9	-	1,150.9	849.8	-	849.8	864.0	-	864.0
i) Roads and Bridges	837.8	-	837.8	1,035.8	-	1,035.8	817.5	-	817.5	753.9	-	753.9
ii) Others **	38.5	-	38.5	115.1	-	115.1	32.3	-	32.3	110.1	-	110.1
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

(₹ Million)

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
PUDUCHERRY

Item	2011-12 (Accounts)			2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1												
9. Science, Technology and Environment	-	-	-	-	-	-	-	-	-	-	-	-
10. General Economic Services (1 + ii)	52.3	-	52.3	190.2	-	190.2	172.7	-	172.7	469.9	-	469.9
i) Tourism	52.3	-	52.3	190.2	-	190.2	172.7	-	172.7	459.9	-	459.9
ii) Others @	-	-	-	-	-	-	-	-	-	10.0	-	10.0
2. Non-Development (General Services)	488.6	-	488.6	415.7	-	415.7	649.0	-	649.0	753.9	-	753.9
II. Discharge of Internal Debt (1 to 8)	-	404.4	404.4	-	594.3	594.3	-	731.4	731.4	-	933.4	933.4
1. Market Loans	-	-	-	-	-	-	-	-	-	-	-	-
2. Loans from LIC	-	-	-	-	-	-	-	-	-	-	-	-
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	-	-	-	-	-	-	-	-	-	-	-
5. Loans from National Co-operative Development Corporation	-	-	-	-	-	-	-	-	-	-	-	-
6. WMA from RBI	-	-	-	-	-	-	-	-	-	-	-	-
7. Special Securities issued to NSSF	-	400.9	400.9	-	584.3	584.3	-	584.3	584.3	-	642.3	642.3
8. Others	-	3.5	3.5	-	10.0	10.0	-	147.1	147.1	-	291.1	291.1
of which: Land Compensation Bonds	-	-	-	-	-	-	-	-	-	-	-	-
III. Repayment of Loans to the Centre (1 to 7)	-	1,164.9	1,164.9	-	1,150.9	1,150.9	-	1,150.9	1,150.9	-	1,166.6	1,166.6
1. State Plan Schemes	-	508.2	508.2	-	469.6	469.6	-	469.6	469.6	-	427.2	427.2
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	0.9	0.9	-	0.9	0.9	-	0.9	0.9	-	0.9	0.9
4. Non-Plan (1 + ii)	-	655.8	655.8	-	680.4	680.4	-	680.4	680.4	-	738.6	738.6
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	655.8	655.8	-	680.4	680.4	-	680.4	680.4	-	738.6	738.6
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
IV. Loans and Advances by State Governments (1+2)	-	20.7	20.7	-	31.9	31.9	-	14.6	14.6	-	24.2	24.2
1. Development Purposes (a + b)	-	-	-	-	1.0	1.0	-	1.0	1.0	-	1.0	1.0
a) Social Services (1 to 7)	-	-	-	-	1.0	1.0	-	-	-	-	1.0	1.0
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	-	-	-	1.0	1.0	-	-	-	-	1.0	1.0
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
b) Economic Services (1 to 10)	-	-	-	-	-	-	-	-	-	-	-	-
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	-	-	-	-	-	-	-	-	-	-	-	-
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	-	-	-	-	-	-	-	-	-	-	-	-

(₹ Million)

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Concl'd.)
PUDUCHERRY

(₹ Million)

Item	2011-12 (Accounts)			2012-13 (Budget Estimates)			2012-13 (Revised Estimates)			2013-14 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	-	-	-	-	-	-	-	-	-
2. Non-Development Purposes (a + b)		20.7	20.7		30.9	30.9		14.6	14.6		23.2	23.2
a) Government Servants (other than Housing)	-	20.7	20.7	-	30.9	30.9	-	14.6	14.6	-	23.2	23.2
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement												
VI. Contingency Fund												
VII. State Provident Funds, etc. (1+2)		2,274.2	2,274.2		2,335.4	2,335.4		2,440.0	2,440.0		2,561.5	2,561.5
1. State Provident Funds	-	2,246.9	2,246.9	-	2,310.0	2,310.0	-	2,410.0	2,410.0	-	2,530.0	2,530.0
2. Others	-	27.3	27.3	-	25.4	25.4	-	30.0	30.0	-	31.5	31.5
VIII. Reserve Funds (1 to 4)		105.8	105.8		400.0	400.0		137.6	137.6		330.0	330.0
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	105.8	105.8	-	400.0	400.0	-	137.6	137.6	-	330.0	330.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	-	-	-	-	-	-	-	-	-	-	-
IX. Deposits and Advances (1 to 4)		1,209.7	1,209.7		1,219.0	1,219.0		2,332.6	2,332.6		2,451.3	2,451.3
1. Civil Deposits	-	868.6	868.6	-	900.0	900.0	-	1,520.0	1,520.0	-	1,600.0	1,600.0
2. Deposits of Local Funds	-	332.8	332.8	-	10.0	10.0	-	440.0	440.0	-	460.0	460.0
3. Civil Advances	-	8.3	8.3	-	9.0	9.0	-	8.1	8.1	-	8.5	8.5
4. Others	-	-	-	-	300.0	300.0	-	364.5	364.5	-	382.8	382.8
X. Suspense and Miscellaneous (1 to 4)		46,430.6	46,430.6		79,230.1	79,230.1		44,104.1	44,104.1		46,124.3	46,124.3
1. Suspense	-	1.9	1.9	-	1,200.0	1,200.0	-	100.0	100.0	-	120.0	120.0
2. Cash Balance Investment Accounts	-	-	-	-	-	-	-	-	-	-	-	-
3. Deposits with RBI	-	46,370.5	46,370.5	-	40,000.0	40,000.0	-	44,000.0	44,000.0	-	46,000.0	46,000.0
4. Others	-	58.2	58.2	-	38,030.1	38,030.1	-	4.1	4.1	-	4.3	4.3
XI. Appropriation to Contingency Fund		4,426.8	4,426.8		4,550.0	4,550.0		3,330.0	3,330.0		3,500.0	3,500.0
XII. Remittances												
A. Surplus (+)/Deficit (-) on Revenue Account			-4,508.1			-2,360.8			467.4			483.8
B. Surplus (+)/Deficit(-) on Capital Account			5,108.8			1,979.9			207.7			160.9
C. Overall Surplus (+)/Deficit (-) (A+B)			600.7			-380.9			675.1			644.8
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)			600.7			-380.9			675.1			644.8
i. Increase (+)/Decrease (-) in Cash Balances			-20.4			-380.9			195.1			644.8
a) Opening Balance	-	-	8,013.4	-	-	9,754.9	-	-	9,754.9	-	-	9,585.1
b) Closing Balance	-	-	7,993.0	-	-	9,374.0	-	-	9,950.0	-	-	10,229.9
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)			621.1						480.0			
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)												

- : Nil/Negligible/Not Available.

\$: Sum of items I to IV while items at II(3) and II(6) are excluded item II(3) has been taken on a net basis under capital receipts while item II(6) has been taken as financing item for overall surplus/deficit.

* : Include outlay on Information and Publicity, other Social Services, etc.

@ : Include outlay on other Agricultural Programmes, etc.

: Include outlay on Cement and Non-Metallic Industries, Petro-Chemical Industries, Chemical Industries, Engineering Industries, Telecommunication and Electronic Industries, Consumer Industries, Atomic Energy Industries, other Industries and Minerals, etc.

** : Include outlay on Indian Railway Commercial Lines, Indian Railway Strategic Lines, Ports and Light Houses, Shipping, Civil Aviation, Road Transport, Inland Water Transport, Other Transport, etc.

@ @ : Include outlay on Foreign Trade and Export Promotion Technology, other General Economic Services, Investments in General Financial and Trading Institutions, International Financial Institutions, etc.

Note : Data pertaining to Jammu and Kashmir for 2011-12 is taken from Finance Accounts of the State published by CAG.

Source : Budget documents of the state governments.

NOTES TO APPENDICES

Appendix I:

1. Where details are not available in respect of one or several sub-groups under a major group, the relevant amount is shown against the sub-group 'Others' except for Sales Tax where the relevant amount is shown against the sub-group 'State Sales Tax'.
2. Where the break-up of grants for 'Central Plan Schemes' and 'Centrally Sponsored Schemes' are not available, the relevant amount is shown against 'Centrally Sponsored Schemes'.
3. To ensure consistency in data across states, the following adjustments were made to the classification as presented in the budgets of certain states.
 - In case of Jammu and Kashmir, data on non-plan statutory grants for 2012-13 (BE), 2012-13 (RE) and 2013-14 (BE) also include non-plan revenue deficit grant recommended by FC-XIII.
 - In case of Madhya Pradesh, all grants recommended by FC-XIII are shown under non-plan statutory grants for 2012-13 (BE), 2012-13 (RE) and 2013-14 (BE).
 - For Punjab, data on general services within state's own non-tax revenue for 2012-13 (BE) and 2012-13 (RE) include unclaimed deposits of state public sector undertakings amounting to ₹30.81 billion and ₹30.33 billion, respectively, which were shown under fiscal services in 2012-13 (BE) and under miscellaneous general services in 2012-13 (RE) in the state budget.
4. The data are subject to rounding-off.

Appendix II:

1. Where details are not available in respect of one or several sub-groups under major groups, the relevant amount is shown against the sub-group 'Others'.
2. Negative figures for non-plan expenditure may appear for some States under a few expenditure heads on account of non-plan expenditure being derived by deducting plan expenditure from the total expenditure for the respective head as given in the Annual Financial Statement of the State.
3. The data are subject to rounding-off.

Appendix III:

1. All figures are on a gross basis including those under 'Public Account'. Further, WMA from RBI is included under 'Internal Debt' while 'Cash Balance Investment Account' and 'Deposits with RBI' are included under 'Suspense and Miscellaneous'. Total capital receipts taking public accounts on a net basis are also given to provide comparable data with those of the previous years.
2. Sub-groups 'Small Savings, Provident Funds, etc.', 'Reserve Funds', 'Deposits and Advances', 'Suspense and Miscellaneous' and 'Remittances' pertain to the 'Public Account'.
3. Where details are not available in respect of one or several sub-groups under a major group, the relevant amount is shown against the sub-group 'Others'.
4. Where the break-up of loans for 'Central Plan Schemes', and 'Centrally Sponsored Schemes' are not available, the relevant amount is shown against 'Centrally Sponsored Schemes'.
5. The data are subject to rounding-off.

Appendix IV:

1. All figures are on a gross basis including those under 'Public Account' and 'Contingency Fund'. Total capital expenditure exclusive of public accounts are also given to provide comparable data with those of the previous years.
2. Where details are not available in respect of one or several sub-groups under major groups, the relevant amount is shown against the sub-group 'Others'.
3. Negative figures for non-plan expenditure may appear for some States under a few expenditure heads on account of non-plan expenditure being derived by deducting plan expenditure from the total expenditure for the respective head as given in the Annual Financial Statement of the State.
3. For Haryana, capital outlay for 'food storage and warehousing' under economic services is shown as negative for the years 2012-13(BE), 2012-13(RE) and 2013-14(BE) on account of excess of deduction/recoveries over the expenditures incurred.
4. The data are subject to rounding-off.